BEFORE THE NATIONAL GREEN TRIBUNAL

PRINICIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 606 OF 2018

IN THE MATTER OF :

IN RE: Compliance of Municipal Solid Waste Management Rules 2016 and other environmental issues.

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PLACE: NEW DELHI

DATE :26.11.2024

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On behalf of Standing Counsel for State of Chhattisgarh

छत्तीसगढ़ शासन
मुख्य सचिव कार्यालय

क्रमांक/ 690 /मु.स./2024 नवा रायपुर अटल नगर, दिनाँक- 25 NOV 2024

To,

The Registrar General
National Green Tribunal,
Faridkot House, Copernicus Marg,
New Delhi -110001.

Sub:- **Third six monthly compliance report in the matter of Hon'ble NGT's OA no. 606 of 2018 order dated 31.03.2023.**

*****

Sir/ Madam,

In compliance to the directions given by Hon'ble NGT in OA 606 of 2018 (order dated 01.12.2022), please find enclosed herewith the third six monthly compliance report with regard to solid and liquid waste management in Chhattisgarh state.

Enclosed: As above

25/11/24

(Amitabh Jain)
Chief Secretary
Government of Chhattisgarh

No./691/CS/2024 Nava Raipur Atal Nagar, Dated :25/11/2024

Copy to:

1. Secretary, Ministry of Jal shakti, Government of India, 1st Floor, Major Dhyan Chand National Stadium, India Gate, New Delhi -110002.
2. Secretary, Ministry of Housing & Urban Affairs, Nirman Bhawan, New Delhi-110001.
3. Member Secretary, Central pollution control Board, Parivesh Bhawan, East Arjun Nagar, Delhi -110032.
4. Director General, National Mission for Clean Ganga, Department of Water Resources, River Development & Ganga Rejuvenation, Ministry of Jal Shakti, Government of India, New Delhi -110002.
5. Adviser, PHEE, CPHEEO, Ministry of Housing & Urban Affairs, Nirman Bhawan, New Delhi - 110001.

Chief Secretary
Government of Chhattisgarh

कक्ष क्र. S - 4/21, चतुर्थ तल, महानदी भवन, मंत्रालय, नवा रायपुर अटल नगर (छत्तीसगढ़) - 492 002
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THIRD SIX MONTHLY COMPLIANCE REPORT IN THE MATTER OF HON'BLE NGT O.A. NO. 606/2018 DATED 31.03.2023 FOR THE STATE OF CHHATTISGARH AND COMPREHENSIVE INFORMATION ON SOLID & LIQUID WASTE MANAGEMENT WITH POINTWISE RESPONSE TO THE OBSERVATION OF THE JOINT COMMITTEE REPORT DATED 28.08.2024

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1. OVERVIEW

Hon'ble National Green Tribunal (NGT) vide order dated 31.03.2023 in Original Application No. 606/2018, titled as "Compliance of Municipal Solid Waste Management Rules, 2016 and other environmental issues" for State of Chhattisgarh has directed the Chief Secretary to submit a Six-Monthly Progress Report about the status of solid and liquid waste management activities. The 1st six-monthly compliance report was submitted on 10.10.2023, the 2nd six-monthly compliance report was submitted on 01.04.2024 before the Hon'ble Tribunal. The 3rd six-monthly compliance report along with the information on solid and liquid waste management of all the Urban Local Bodies (ULB) in tabulated form as per the format given by Hon'ble NGT in its order dated 22.10.2024 is furnished in this report.

Chhattisgarh State is situated in central India with the population of 2.55 Crore as per census of 2011. The current population of Chhattisgarh is estimated to be approximately 3.0 Crore with 75 lakh Urban population. At Present, there are 190 ULBs (14 Nagar Nigam, 46 Nagar Palika Parishad and 130 Nagar Panchayats) in the State. Out of these 190 ULBs, 21 ULBs were newly notified during 2022-23 for which Solid waste management facilities are being developed within three years as per Solid Waste Management (SWM) Rules, 2016.

The total municipal solid waste generation from 169 ULBs of Chhattisgarh is 2455 TPD out of which 2345 TPD of waste is collected and transported to Material recovery Facilities (MRF). Each ULB has at least One MRF for waste segregation. The collected waste is being segregated and processed at 376 MRFs, 189 Compost Sheds with 7643 composting pits established across all the 169 ULBs, and 2 Integrated Solid Waste Management (ISWM) Facilities namely Raipur and Bilaspur, on daily basis.

The Solid Waste Management approach adopted in 167 ULBs to ensure the scientific handling of waste, adhering to the SWM Rules, 2016 is based on the Decentralized waste management model of Ambikapur Municipal Corporation (Mission Clean City Model). In 02 Municipal Corporations namely Raipur and Bilaspur, the State has adopted Centralized Waste Management model by establishing Integrated Solid Waste Management (ISWM) Facilities for management of municipal solid waste generated in these 02 ULBs.

In the State, 07 Legacy waste dumpsites were identified in 07 ULBs of Chhattisgarh and these old dumpsites were reported during the Hon'ble NGT hearing dated 31.03.2023. The remediation work in 05 ULBs (out of 07 ULBs) was completed in June 2023 and plantation has been done over the reclaimed dumpsites. The remediation work is in progress at 02 ULBs namely Raipur and Rajnandgaon and it will be completed by June 2025.

The current sewage generation in 169 ULBs of the state is 708 MLD out of which 328.4 MLD is being treated in 20 operational Sewage Treatment Plants (STPs). Currently 07 STPs with the capacity of 47.8 MLD are under construction in the state which will get operational by January 2025. The state has approved 14 more STPs in the state in larger ULBs with a total capacity 423.7 MLD to bridge the gap in treatment of sewage. These 14 STPs will be completed by December 2026. In addition to this, nature based STPs are approved under Swachh Bharat Mission (SBM) 2.0 in remaining 151 ULBs of state which will be completed in phased manner in next two years. In the ULBs of the state, wastewater is conveyed through open drains (storm water drains/ Concretized drains/ earthen or uncovered drains) and covered drains as the ULBs don't have a sewer network, because of the dispersed population density and challenging terrains such as hilly, uneven, or remote areas and establishing a comprehensive sewerage network would require significant capital investment.

The status of STPs in urban areas of the state based on population density is as follows.

Sr. No.	Population Category	No. of ULBs	Urban Population (Approx.)	No. of Operational STPs	No. of Under Construction STPs	No. of Proposed STPs
1	>10 Lakh	1	15 Lakh	8	1	-
2	1-10 Lakh	12	32 Lakh	8	3	9 (Under AMRUT 2.0)
3	50k – 1 Lakh	6	4 Lakh	1	1	5 (Under SBM 2.0)
4	<50k	150	24 Lakh	3	2	5 (Under State budget) 146 (Under SBM 2.0)
Total		**169**	**75 Lakh**	**20**	**7**	**165**

The current urban population across 169 ULBs in Chhattisgarh is approximately 75 Lakh. At present, there are 20 operational STPs in 12 major cities which cater the population of around 31 Lakh. 07 STPs are under construction and 165 STPs are proposed for the remaining 157 ULBs with 44 Lakh urban population, which will be completed by December 2026.

In 160 ULBs Fecal Sludge Treatment Plants (low-cost, gravity-based Planted Drying Bed technology) are established to treat the septage generated from the households. In 09 ULBs, the fecal sludge is treated through co-treatment in nearby STPs.

Quantitative Details of Solid Waste Management in 169 ULBs of Chhattisgarh.

Per capita basis	Based on weighment at Material recovery Facilities					
(1) Waste Generation (Based on per capita) (TPD)	(2) Composition of waste (TPD)			(3) Waste Collected (TPD)	(4) Waste Trans ported (TPD)	(5) Final destination of transported waste (TPD)
	Bio-degradable	Dry/ Recyclable	Inerts			
2455	1083	821	441	2345	2345	Composting : 1083
						RDF/SCF sent to cement plants : 331 Sold to Recyclers / kabadiwalas : 490
						By scientific landfilling : 185 Filling in low-lying areas : 256

6. Waste Processing : (A) 6.1 Composting					
(a) Intake Quantity	(b) Method Adopted	(c) Output quantity as compost	(d) Quality	(e) Residue & rejects & management	(f) Utilization of compost
1083 TPD	Anaerobic Pit Composting and Windrow Composting	145 TPD	**Within FCO norms** NPK : >1.2 % by mass Total Org. C: > 1 2 % by mass C/N Ratio: <20 Moisture Content: 15-25 % by mass	Inerts are being safely disposed in Sanitary Landfill by Raipur and Bilaspur Municipal Corporation and In other ULBs it is used in filling the identified low-lying areas	Sold / Distributed to Farmers and Utilized in parks and gardens of ULBs

6. Waste Processing : (B) 6.2 Refuse Derived Fuel				
(a) Capacity of plant	(b) Sources of waste for making RDF	(c) RDF produced	(d) Residue/Reject management	(e) Utilization of RDF
Raipur: 480 TPD	Washed non-recyclable, non-saleable combustible dry waste	231 TPD	Sent to SLF at Sakri	Sent to Cement Ambuja and ACC Plant
Bilaspur: 100 TPD		62 TPD	Sent to SLF at Kachhar	Sent to Nuvoco Vista and Ultratech Cement Plant
In other ULBs of the State there is no RDF/SCF plants, the non-recyclable, non-saleable combustible dry waste is segregated at the MRF and stored separately to send to the Cement plants. From this, 38 TPD of Segregated Combustible waste from 167 ULBs is being sent to cement plants.				

6. Waste Processing: (C) 6.3 Waste to Energy (Thermal/Methanation route)					
(a) Plant capacity	**(b) Daily inputs of feed**	**(c) Sources of waste**	**(d) output (energy)**	**(e) Residue/Rejects management**	**(f) Fly ash & bottom ash management**
Currently, there is no Waste to Energy Plant in ULBs of Chhattisgarh. ➢ Total 8 Compressed Bio Gas plants are planned under Sustainable Alternative Towards Affordable Transportation (SATAT) Scheme in the state in collaboration with BPCL and GAIL with total Solid Waste consumption capacity of 485 TPD organic waste. ➢ Municipal Corporation Bhilai has signed MoU with Bharat Petroleum Corporation Limited (BPCL) on 13.03.2024 to develop 150 TPD organic waste-based Bio-CNG plant at Jamul under SATAT scheme. ➢ Municipal Corporation Bhilai has signed Concession agreement with BPCL on 21.10.2024 to develop Bio CNG plant under SATAT scheme. ➢ Municipal Corporation Raipur has signed MoU with BPCL on 13.03.2024 to develop 100 TPD Bio CNG plant under SATAT scheme. ➢ Land allocation and MoU signing process is in progress in other 6 ULBs of state namely Bilaspur, Rajnandgaon, Korba, Raigarh, Dhamtari and Ambikapur Municipal Corporation.					

6. Waste Processing: (D) 6.4 Other Processing			
(a) Quantity of inputs	**(b) Quality of inputs**	**(c) Products & its utilization**	**(d) Residue/Reject management**
490 TPD	Cleaned Segregated recyclable dry waste	Sold to Recyclers / kabadiwalas	-

7. Gap in waste generation & processing	Time bound plan to fill up the gap
110 TPD	December 2026

The Action Plan for establishment of Scientific Landfill and upgradation of existing Material Recovery Facilities with a budget of Rs. 230.48 Cr is approved by MoHUA under SBM 2.0 for 186 ULBs of the State and is expected to be completed by December 2026. *The copy of the approved action plan is annexed as Annexure-A.*

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2. SOLID WASTE MANAGEMENT IN URBAN AREAS OF CHHATTISGARH

2.1 Municipal Solid Waste Generation and Collection

In 169 ULBs of Chhattisgarh, approximately 2455 TPD of Municipal Solid Waste is generated and 2345 TPD of waste is collected everyday by more than 9,000 Self Help Group women and concessionaire appointed in Raipur and Bilaspur Municipal Corporation through door-to-door collection approach. This 2345 TPD collected waste is then transported to the MRFs for further segregation and processing in compartmentalized collection vehicles, including tricycles, e-rickshaws, and mini-tippers, as well as by dumpers, compact loaders, tractors, and other vehicles operated by ULB sanitation workers.

Out of 2345 TPD of collected waste, 1083 TPD is Biodegradable / wet waste, 821 TPD is Dry waste/ Recyclables, 441 TPD is inerts and there exists a gap of 110 TPD as per the Inter-ULB assessment conducted across all the ULBs in July-August 2024.

ULB wise details of waste generation and its composition

Sr. No.	Name of the District	Urban Local Bodies	(1) Waste Generation (Based on per capita) (TPD)	(2) Composition of waste (TPD)			(3) Waste Collected (4) Transported (TPD)
				Wet/ Biodegradable	Dry/ Recyclable	Inerts	
TOTAL			**2455**	**1083**	**821**	**441**	**2345**
1	Raipur	Raipur Nagar Nigam	698.0	311.0	236.0	137.0	684.0
2		Mandir Hasoud Nagar Palika	5.62	2.25	1.88	0.95	5.08
3		Chandkhuri Nagar Panchayat	1.88	0.78	0.65	0.33	1.76
4		Samoda Nagar Panchayat	2.55	1.07	0.80	0.45	2.32
5		Birgaon Nagar Nigam	44.39	18.64	15.51	7.20	41.35
6		Tildanewra Nagar Palika	5.90	2.36	2.06	1.18	5.60
7		Gobranawapara Nagar Palika	10.10	4.24	3.53	1.70	9.47
8		Aarang Nagar Palika	6.38	2.55	2.19	1.03	5.77
9		Abhanpur Nagar Panchayat	5.06	2.12	1.76	0.96	4.84
10		Kharora Nagar Panchayat	3.19	1.28	1.12	0.61	3.00
11		Manacamp Nagar Panchayat	4.13	1.65	1.28	0.66	3.59
12		Kunra Nagar Panchayat	3.00	1.20	0.99	0.48	2.67
13	Gariyaband	Gariyaband Nagar Palika	3.90	1.56	1.26	0.71	3.53
14		Rajim Nagar Panchayat	5.30	2.12	1.79	1.06	4.97
15		Fingeshwar Nagar Panchayat	3.67	1.47	1.28	0.73	3.48
16		Chhura Nagar Panchayat	2.20	0.90	0.73	0.40	2.02
17	Dhamtari	Dhamtari Nagar Nigam	22.84	9.59	7.99	3.70	21.28
18		Kurud Nagar Panchayat	5.08	2.13	1.67	0.91	4.71
19		Magarload Nagar Panchayat	2.34	0.98	0.78	0.42	2.18
20		Nagri Nagar Panchayat	4.70	1.92	1.56	0.84	4.32
21		Bhakhara Nagar Panchayat	2.69	1.10	0.88	0.48	2.46
22		Aamdi Nagar Panchayat	2.33	0.95	0.76	0.41	2.12
23	Mahasamund	Mahasamund Nagar Palika	18.60	7.62	6.05	3.34	17.01
24		Bagbahara Nagar Palika	6.90	2.80	2.27	1.24	6.31

Sr. No.	Name of the District	Urban Local Bodies	(1) Waste Generation (Based on per capita) (TPD)	(2) Composition of waste (TPD)			(3) Waste Collected (4) Transported (TPD)
				Wet/ Biodegradable	Dry/ Recyclable	Inerts	
TOTAL			**2455**	**1083**	**821**	**441**	**2345**
25		Saraipali Nagar Palika	7.15	2.93	2.36	1.29	6.58
26		Pithora Nagar Panchayat	2.90	1.21	0.94	0.49	2.64
27		Basna Nagar Panchayat	3.62	1.48	1.19	0.65	3.32
28		Tumgaon Nagar Panchayat	2.53	1.03	0.83	0.45	2.31
29	Balodabazar-Bhatapara	Lawan Nagar Panchayat	3.00	1.23	0.99	0.51	2.73
30		Tundra Nagar Panchayat	2.80	1.14	0.95	0.50	2.59
31		Balodabazar Nagar Palika	9.20	3.70	2.90	1.60	8.20
32		Bhatapara Nagar Palika	11.60	4.64	4.06	2.32	11.02
33		Kashdol Nagar Panchayat	4.70	1.92	1.59	0.80	4.31
34		Palari Nagar Panchayat	2.96	1.21	1.01	0.56	2.78
35		Simga Nagar Panchayat	4.60	1.84	1.52	0.74	4.09
36	Durg	Durg Nagar Nigam	147.90	62.11	51.76	26.62	140.49
37		Bhilai Nagar Nigam	184.00	77.28	63.50	34.96	175.74
38		BhilaiCharoda Nagar Nigam	23.19	9.32	7.75	3.84	20.91
39		Jamul Nagar Palika	6.50	2.73	2.28	1.30	6.31
40		Kumhari Nagar Palika	6.70	2.81	2.34	1.21	6.36
41		Ahiwara Nagar Palika	6.86	2.88	2.26	1.10	6.24
42		Dhamdha Nagar Panchayat	3.50	1.47	1.19	0.56	3.22
43		Patan Nagar Panchayat	3.41	1.40	1.15	0.68	3.23
44		Utai Nagar Panchayat	3.09	1.27	1.05	0.59	2.91
45		Risali Nagar Nigam	54.47	22.43	17.98	10.89	51.30
46	Bemetara	Bemetara Nagar Palika	9.53	4.00	3.27	1.61	8.88
47		Saja Nagar Panchayat	1.85	0.74	0.62	0.34	1.70
48		Thankhamhariya Nagar Panchayat	2.83	1.14	0.94	0.52	2.60
49		Devkar Nagar Panchayat	1.70	0.68	0.53	0.28	1.49
50		Berla Nagar Panchayat	1.70	0.71	0.59	0.28	1.58
51		Parpodi Nagar Panchayat	1.19	0.48	0.39	0.20	1.07
52		Nawagarh_B Nagar Panchayat	3.07	1.23	1.04	0.49	2.76
53		Maro Nagar Panchayat	1.04	0.42	0.35	0.17	0.94
54	Balod	Balod Nagar Palika	7.20	2.88	2.44	1.19	6.51
55		DalliRajhara Nagar Palika	14.83	6.08	4.80	2.66	13.54
56		Gunderdehi Nagar Panchayat	3.00	1.20	0.99	0.50	2.69
57		Doundi Nagar Panchayat	2.66	1.07	0.87	0.48	2.42
58		DoundiLohara Nagar Panchayat	2.02	0.82	0.68	0.40	1.90
59		Gurur Nagar Panchayat	1.20	0.50	0.41	0.21	1.12
60		Arjunda Nagar Panchayat	1.69	0.68	0.57	0.33	1.58

Sr. No.	Name of the District	Urban Local Bodies	(1) Waste Generation (Based on per capita) (TPD)	(2) Composition of waste (TPD)			(3) Waste Collected (4) Transported (TPD)
				Wet/ Biodegradable	Dry/ Recyclable	Inerts	
TOTAL			**2455**	**1083**	**821**	**441**	**2345**
61		Chikhlakasa Nagar Panchayat	2.01	0.82	0.67	0.40	1.89
62	Rajnandgaon	Rajnandgaon Nagar Nigam	82.78	33.94	27.57	14.92	76.43
63		Dongargarh Nagar Palika	13.20	5.54	4.43	2.24	12.21
64		Dongargaon Nagar Panchayat	5.24	2.12	1.79	0.96	4.87
65		Churiya Nagar Panchayat	1.50	0.61	0.48	0.25	1.34
66	Kabirdham	Kawardha Nagar Palika	15.75	6.61	5.38	3.00	14.99
67		Pandriya Nagar Panchayat	5.03	2.06	1.75	0.90	4.71
68		Bodla Nagar Panchayat	1.90	0.78	0.64	0.38	1.80
69		Pandatarai Nagar Panchayat	2.39	0.96	0.79	0.43	2.18
70		SahspurLohara Nagar Panchayat	1.95	0.78	0.62	0.35	1.75
71		Pipariya Nagar Panchayat	1.88	0.78	0.63	0.31	1.72
72	Khairagarh-Chhuikhadan-Gandai	Khairagarh Nagar Palika	5.80	2.37	1.88	1.00	5.25
73		Gandai Nagar Panchayat	2.40	1.00	0.78	0.43	2.21
74		Chhuikhadan Nagar Panchayat	2.36	0.98	0.77	0.42	2.17
75	Mohla-Manpur-Ambagarh Chowki	AmbagarhChowki Nagar Panchayat	3.45	1.41	1.18	0.62	3.21
76	Bilaspur	Bilaspur Nagar Nigam	265.0	141.0	71.0	48.0	260.0
77		Takhatpur Nagar Palika	6.86	2.74	2.37	1.37	6.49
78		Ratanpur Nagar Palika	6.72	2.69	2.31	1.34	6.34
79		Kota Nagar Panchayat	2.97	1.24	1.03	0.59	2.86
80		Bodri Nagar Panchayat	6.10	2.56	2.05	1.22	5.83
81		Bilha Nagar Panchayat	3.70	1.55	1.24	0.74	3.53
82		Malhar Nagar Panchayat	2.32	0.93	0.79	0.45	2.17
83	Raigarh	Raigarh Nagar Nigam	33.56	13.75	11.40	5.70	30.85
84		Kharsiya Nagar Palika	6.40	2.56	2.10	1.15	5.81
85		Dharmjaygarh Nagar Panchayat	4.40	1.80	1.47	0.80	4.07
86		Gharghoda Nagar Panchayat	3.02	1.25	1.02	0.60	2.87
87		Lailunga Nagar Panchayat	2.90	1.20	0.97	0.50	2.67
88		Kirodimalnagar Nagar Panchayat	4.80	2.02	1.61	0.91	4.54
89		Pussore Nagar Panchayat	1.61	0.66	0.53	0.28	1.47
90	Mungeli	Mungeli Nagar Palika	10.80	4.53	3.71	1.83	10.07
91		Lormi Nagar Panchayat	5.55	2.33	1.85	0.95	5.13
92		Pathariya Nagar Panchayat	2.20	0.92	0.72	0.39	2.03
93		Sargaon Nagar Panchayat	2.54	1.04	0.83	0.43	2.30

Sr. No.	Name of the District	Urban Local Bodies	(1) Waste Generation (Based on per capita) (TPD)	(2) Composition of waste (TPD)			(3) Waste Collected (4) Transported (TPD)
				Wet/ Biodegradable	Dry/ Recyclable	Inerts	
TOTAL			**2455**	**1083**	**821**	**441**	**2345**
94	Gaurela-Pendra-Marwahi	Gourrela Nagar Panchayat	6.10	2.50	2.01	1.03	5.54
95		Pendra Nagar Panchayat	4.80	1.96	1.59	0.81	4.36
96	Janjgir-Champa	JanjgirNaila Nagar Palika	14.31	5.86	4.71	2.43	13.00
97		Champa Nagar Palika	15.60	6.24	5.46	3.12	14.82
98		Akaltara Nagar Palika	7.34	3.08	2.56	1.46	7.10
99		Balouda Nagar Panchayat	4.66	1.95	1.56	0.93	4.44
100		Kharod Nagar Panchayat	2.89	1.18	0.92	0.47	2.57
101		Shivrinarayan Nagar Panchayat	2.68	1.10	0.88	0.46	2.44
102		Saragaon Nagar Panchayat	2.40	0.96	0.84	0.48	2.28
103		Nawagarh_J Nagar Panchayat	2.87	1.17	0.94	0.48	2.59
104		Rahaud Nagar Panchayat	2.07	0.84	0.64	0.34	1.82
105	Sarangarh-Bilaigarh	Sarangarh Nagar Palika	8.71	3.57	2.93	1.56	8.06
106		Sariya Nagar Panchayat	2.62	1.07	0.84	0.44	2.35
107		Baramkela Nagar Panchayat	2.30	0.94	0.76	0.43	2.13
108		Bhatgaon_SB Nagar Panchayat	2.82	1.18	0.98	0.49	2.65
109		Bilaigarh Nagar Panchayat	1.51	0.63	0.52	0.28	1.43
110	Korba	Korba Nagar Nigam	115.0	61.00	46.00	6.00	113.00
111		Dipka Nagar Palika	4.10	1.72	1.39	0.69	3.80
112		Katghora Nagar Palika	5.81	2.38	2.03	1.04	5.45
113		Pali Nagar Panchayat	1.50	0.63	0.51	0.25	1.39
114		Churikala Nagar Panchayat	1.90	0.76	0.63	0.32	1.71
115	Sakti	Sakti Nagar Palika	7.90	3.24	2.69	1.42	7.35
116		Nayabaradwar Nagar Panchayat	3.40	1.42	1.15	0.58	3.15
117		Aadbhar Nagar Panchayat	2.53	1.04	0.86	0.46	2.36
118		Jaijepur Nagar Panchayat	3.00	1.26	1.02	0.51	2.79
119		Dhabhara Nagar Panchayat	2.90	1.20	0.96	0.50	2.66
120		Chandrapur Nagar Panchayat	2.90	1.20	0.95	0.50	2.65
121	Sarguja	Ambikapur Nagar Nigam	55.00	23.10	19.25	11.00	53.35
122		Sitapur Nagar Panchayat	3.30	1.35	1.09	0.59	3.04
123		Lakhanpur Nagar Panchayat	2.25	0.90	0.72	0.36	1.98
124	Jashpur	Jashpurnagar Nagar Palika	7.40	3.10	2.50	1.20	6.80
125		Patthalgaon Nagar Panchayat	6.20	2.50	2.17	1.10	5.77
126		Kotba Nagar Panchayat	2.10	0.86	0.70	0.34	1.90
127		Bagicha Nagar Panchayat	3.20	1.30	1.10	0.55	2.95
128		Kunkuri Nagar Panchayat	4.20	1.70	1.40	0.75	3.85
129	Balrampur	Balrampur Nagar Palika	1.50	0.60	0.51	0.24	1.35
130		Ramanujganj Nagar Panchayat	3.50	1.47	1.18	0.56	3.21

Sr. No.	Name of the District	Urban Local Bodies	(1) Waste Generation (Based on per capita) (TPD)	(2) Composition of waste (TPD)			(3) Waste Collected (4) Transported (TPD)
				Wet/ Biodegradable	Dry/ Recyclable	Inerts	
TOTAL			**2455**	**1083**	**821**	**441**	**2345**
131		Kusmi Nagar Panchayat	3.50	1.47	1.23	0.70	3.40
132		Rajpur Nagar Panchayat	2.40	1.00	0.84	0.48	2.32
133		Wadrafnagar Nagar Panchayat	1.65	0.66	0.54	0.27	1.47
134	Koriya	Baikunthpur Nagar Palika	3.35	1.37	1.10	0.56	3.03
135		Shivpurchrcha Nagar Palika	2.20	0.90	0.71	0.37	1.98
136	Surajpur	Surajpur Nagar Palika	6.23	2.61	2.04	1.05	5.70
137		Vishrampur Nagar Panchayat	3.64	1.53	1.27	0.73	3.53
138		Pratappur Nagar Panchayat	1.55	0.62	0.50	0.25	1.37
139		Bhatgaon_S Nagar Panchayat	3.02	1.21	0.99	0.51	2.71
140		Jarhi Nagar Panchayat	1.75	0.70	0.57	0.29	1.56
141		Premnagar Nagar Panchayat	1.51	0.63	0.51	0.27	1.41
142	Manendragarh-Chirmiri-Bharatpur	Chirmiri Nagar Nigam	17.50	7.00	5.43	2.80	15.23
143		Manendragarh Nagar Palika	6.16	2.58	1.98	1.11	5.67
144		Jhagrakhand Nagar Panchayat	1.54	0.64	0.50	0.28	1.42
145		Khongapani Nagar Panchayat	5.77	2.31	1.95	1.15	5.41
146		Nailedri Nagar Panchayat	1.72	0.69	0.57	0.34	1.60
147	Bastar	Jagdalpur Nagar Nigam	44.40	18.64	15.54	8.50	42.68
148		Bastar Nagar Panchayat	1.10	0.46	0.38	0.22	1.06
149	Kondagaon	Kondagaon Nagar Palika	11.50	4.83	4.03	2.30	11.16
150		Keshkal Nagar Panchayat	3.50	1.47	1.19	0.63	3.29
151		Farasgaon Nagar Panchayat	2.00	0.84	0.70	0.32	1.86
152	Narayanpur	Narayanpur Nagar Palika	5.90	2.48	2.07	0.95	5.49
153	Kanker	Kanker Nagar Palika	7.90	3.32	2.77	1.26	7.35
154		Bhanupratappur Nagar Panchayat	3.06	1.23	1.06	0.61	2.90
155		Charama Nagar Panchayat	3.92	1.65	1.33	0.71	3.68
156		Pankhanjur Nagar Panchayat	3.60	1.47	1.26	0.72	3.45
157		Antagarh Nagar Panchayat	2.40	1.01	0.84	0.38	2.23
158		Narharpur Nagar Panchayat	1.82	0.76	0.62	0.33	1.71
159	Dantewada	Kirandul Nagar Palika	5.89	2.47	2.05	1.17	5.69
160		Badi Bacheli Nagar Palika	6.36	2.67	2.20	1.27	6.14
161		Dantewada Nagar Palika	4.31	1.81	1.50	0.86	4.17
162		Geedam Nagar Panchayat	2.09	0.88	0.73	0.33	1.94
163		Barsur Nagar Panchayat	2.11	0.88	0.73	0.37	1.98
164	Sukma	Sukma Nagar Palika	4.13	1.73	1.35	0.70	3.78
165		Dornapal Nagar Panchayat	2.20	0.92	0.73	0.37	2.02
166		Konta Nagar Panchayat	1.98	0.81	0.64	0.33	1.78

Sr. No.	Name of the District	Urban Local Bodies	(1) Waste Generation (Based on per capita) (TPD)	(2) Composition of waste (TPD)			(3) Waste Collected (4) Transported (TPD)
				Wet/ Biodegradable	Dry/ Recyclable	Inerts	
TOTAL			**2455**	**1083**	**821**	**441**	**2345**
167	Bijapur	Bijapur Nagar Palika	4.60	1.84	1.56	0.78	4.18
168		Bhairamgarh Nagar Panchayat	2.40	1.01	0.82	0.43	2.26
169		Bhopalpattnam Nagar Panchayat	1.35	0.53	0.45	0.20	1.18

2.2 Final Destination of Transported Waste

Out of 2345 TPD of collected municipal solid waste, 1083 TPD of wet waste is transported to the 189 Compost Sheds and 2 ISWM facilities at Raipur and Bilaspur Municipal Corporation for composting. The 821 TPD of dry waste is being sent to the MRFs, from where after secondary segregation approx. 331 TPD of SCF is sent to cement plants and 490 TPD of recyclable waste is sold to Recyclers/Kabadiwalas. 441 TPD of inert is generated from the processing of solid waste from which 185 TPD is safely disposed in SLF available at Sakri and Kachhar, the rest 256 TPD of rejects/inerts are used for filling identified low-lying areas of ULBs.

ULB wise details of final destination of transported waste

Sr. No.	Name of the District	Urban Local Bodies	(5) Final destination of transported waste (TPD)				
			(a) Composting	(b) SCF/RDF sent to cement plants	(c) Sold to Recyclers/ kabadi walas	(d) By scientific land filling	(e) Filling in low lying areas
TOTAL			**1083**	**331**	**490**	**185**	**256**
1	Raipur	Raipur Nagar Nigam	311	231	5.0	137	0.0
2		Mandir Hasoud Nagar Palika	2.25	0	1.88	0	0.95
3		Chandkhuri Nagar Panchayat	0.78	0	0.65	0	0.33
4		Samoda Nagar Panchayat	1.07	0	0.8	0	0.45
5		Birgaon Nagar Nigam	18.64	2.2	13.31	0	7.20
6		Tildanewra Nagar Palika	2.36	0.29	1.77	0	1.18
7		Gobranawapara Nagar Palika	4.24	0	3.53	0	1.70
8		Aarang Nagar Palika	2.552	0	2.19	0	1.03
9		Abhanpur Nagar Panchayat	2.12	0	1.76	0	0.96
10		Kharora Nagar Panchayat	1.28	0	1.12	0	0.61
11		Manacamp Nagar Panchayat	1.65	0.13	1.16	0	0.66
12		Kunra Nagar Panchayat	1.2	0.09	0.9	0	0.48
13	Gariyaband	Gariyaband Nagar Palika	1.56	0	1.3	0	0.71
14		Rajim Nagar Panchayat	2.12	0.2	1.59	0	1.06
15		Fingeshwar Nagar Panchayat	1.47	0.18	1.1	0	0.73
16		Chhura Nagar Panchayat	0.90	0	0.73	0	0.40
17	Dhamtari	Dhamtari Nagar Nigam	9.59	1.14	6.85	0	3.70
18		Kurud Nagar Panchayat	2.13	0.2	1.47	0	0.91

Sr. No.	Name of the District	Urban Local Bodies	(5) Final destination of transported waste (TPD)				
			(a) Composting	(b) SCF/RDF sent to cement plants	(c) Sold to Recyclers/ kabadi walas	(d) By scientific land filling	(e) Filling in low lying areas
TOTAL			**1083**	**331**	**490**	**185**	**256**
19		Magarload Nagar Panchayat	0.98	0	0.78	0	0.42
20		Nagri Nagar Panchayat	1.92	0	1.56	0	0.84
21		Bhakhara Nagar Panchayat	1.1	0	0.88	0	0.48
22		Aamdi Nagar Panchayat	0.95	0	0.76	0	0.41
23	Mahasamund	Mahasamund Nagar Palika	7.62	0	6.05	0	3.34
24		Bagbahara Nagar Palika	2.8	0	2.27	0	1.24
25		Saraipali Nagar Palika	2.93	0	2.36	0	1.29
26		Pithora Nagar Panchayat	1.21	0.1	0.84	0	0.49
27		Basna Nagar Panchayat	1.48	0	1.19	0	0.65
28		Tumgaon Nagar Panchayat	1.03	0	0.83	0	0.45
29	Balodabazar-Bhatapara	Lawan Nagar Panchayat	1.23	0	0.99	0	0.51
30		Tundra Nagar Panchayat	1.14	0.11	0.84	0	0.50
31		Balodabazar Nagar Palika	3.7	0.3	2.6	0	1.60
32		Bhatapara Nagar Palika	4.64	0.58	3.48	0	2.32
33		Kashdol Nagar Panchayat	1.92	0.18	1.41	0	0.80
34		Palari Nagar Panchayat	1.22	0.12	0.89	0	0.56
35		Simga Nagar Panchayat	1.84	0.14	1.38	0	0.74
36	Durg	Durg Nagar Nigam	62.11	7.39	44.37	0	26.62
37		Bhilai Nagar Nigam	77.28	8.9	54.6	0	34.96
38		BhilaiCharoda Nagar Nigam	9.32	0.95	6.8	0	3.84
39		Jamul Nagar Palika	2.73	0.325	1.95	0	1.30
40		Kumhari Nagar Palika	2.81	0.33	2.01	0	1.21
41		Ahiwara Nagar Palika	2.88	0.27	1.99	0	1.10
42		Dhamdha Nagar Panchayat	1.47	0.14	1.05	0	0.56
43		Patan Nagar Panchayat	1.4	0.13	1.02	0	0.68
44		Utai Nagar Panchayat	1.27	0.12	0.93	0	0.59
45		Risali Nagar Nigam	22.43	2.18	15.8	0	10.89
46	Bemetara	Bemetara Nagar Palika	4	0.47	2.8	0	1.61
47		Saja Nagar Panchayat	0.74	0.07	0.55	0	0.34
48		Thankhamhariya Nagar Panchayat	1.14	0.11	0.83	0	0.52
49		Devkar Nagar Panchayat	0.68	0.05	0.48	0	0.28
50		Berla Nagar Panchayat	0.71	0.08	0.51	0	0.28
51		Parpodi Nagar Panchayat	0.48	0.05	0.34	0	0.20
52		Nawagarh_B Nagar Panchayat	1.23	0	1.05	0	0.49

Sr. No.	Name of the District	Urban Local Bodies	(5) Final destination of transported waste (TPD)				
			(a) Composting	(b) SCF/RDF sent to cement plants	(c) Sold to Recyclers/ kabadi walas	(d) By scientific land filling	(e) Filling in low lying areas
TOTAL			**1083**	**331**	**490**	**185**	**256**
53		Maro Nagar Panchayat	0.42	0	0.35	0	0.17
54	Balod	Balod Nagar Palika	2.88	0	2.44	0	1.19
55		DalliRajhara Nagar Palika	6.08	0	4.8	0	2.66
56		Gunderdehi Nagar Panchayat	1.2	0.15	0.84	0	0.50
57		Doundi Nagar Panchayat	1.07	0	0.87	0	0.48
58		DoundiLohara Nagar Panchayat	0.82	0	0.68	0	0.40
59		Gurur Nagar Panchayat	0.5	0	0.41	0	0.21
60		Arjunda Nagar Panchayat	0.68	0	0.57	0	0.33
61		Chikhlakasa Nagar Panchayat	0.82	0	0.67	0	0.40
62	Rajnandgaon	Rajnandgaon Nagar Nigam	33.94	0	27.57	0	14.92
63		Dongargarh Nagar Palika	5.54	0	4.43	0	2.24
64		Dongargaon Nagar Panchayat	2.12	0	1.79	0	0.96
65		Churiya Nagar Panchayat	0.61	0	0.48	0	0.25
66	Kabirdham	Kawardha Nagar Palika	6.61	0.68	4.7	0	3.0
67		Pandriya Nagar Panchayat	2.06	0	1.75	0	0.90
68		Bodla Nagar Panchayat	0.78	0	0.64	0	0.38
69		Pandatarai Nagar Panchayat	0.96	0	0.79	0	0.43
70		SahspurLohara Nagar Panchayat	0.78	0	0.62	0	0.35
71		Pipariya Nagar Panchayat	0.78	0	0.63	0	0.31
72	Khairagarh-Chhuikhadan-Gandai	Khairagarh Nagar Palika	2.37	0.2	1.68	0	1.0
73		Gandai Nagar Panchayat	1	0	0.78	0	0.43
74		Chhuikhadan Nagar Panchayat	0.98	0.09	0.68	0	0.42
75	Mohla-Manpur-Ambagarh Chowki	AmbagarhChowki Nagar Panchayat	1.41	0	1.18	0	0.62
76	Bilaspur	Bilaspur Nagar Nigam	141	62.0	9.0	48	0
77		Takhatpur Nagar Palika	2.74	0.32	2.05	0	1.37
78		Ratanpur Nagar Palika	2.69	0	2.31	0	1.34
79		Kota Nagar Panchayat	1.24	0.14	0.89	0	0.59
80		Bodri Nagar Panchayat	2.56	0.22	1.83	0	1.22
81		Bilha Nagar Panchayat	1.55	0.13	1.11	0	0.74
82		Malhar Nagar Panchayat	0.93	0	0.79	0	0.45
83	Raigarh	Raigarh Nagar Nigam	13.75	1.34	10.06	0	5.70
84		Kharsiya Nagar Palika	2.56	0	2.09	0	1.15
85		Dharmjaygarh Nagar Panchayat	1.8	0	1.47	0	0.80
86		Gharghoda Nagar Panchayat	1.25	0	1.02	0	0.60

Sr. No.	Name of the District	Urban Local Bodies	(5) Final destination of transported waste (TPD)				
			(a) Composting	(b) SCF/RDF sent to cement plants	(c) Sold to Recyclers/ kabadi walas	(d) By scientific land filling	(e) Filling in low lying areas
TOTAL			**1083**	**331**	**490**	**185**	**256**
87		Lailunga Nagar Panchayat	1.2	0	0.97	0	0.50
88		Kirodimalnagar Nagar Panchayat	2.02	0	1.61	0	0.91
89		Pussore Nagar Panchayat	0.66	0	0.53	0	0.28
90	Mungeli	Mungeli Nagar Palika	4.53	0	3.71	0	1.83
91		Lormi Nagar Panchayat	2.33	0	1.85	0	0.95
92		Pathariya Nagar Panchayat	0.92	0	0.72	0	0.39
93		Sargaon Nagar Panchayat	1.04	0	0.83	0	0.43
94	Gaurela-Pendra-Marwahi	Gourrela Nagar Panchayat	2.5	0	2.01	0	1.03
95		Pendra Nagar Panchayat	1.96	0	1.59	0	0.81
96	Janjgir-Champa	JanjgirNaila Nagar Palika	5.86	0.57	4.14	0	2.43
97		Champa Nagar Palika	6.24	0.78	4.68	0	3.12
98		Akaltara Nagar Palika	3.08	0.36	2.2	0	1.46
99		Balouda Nagar Panchayat	1.95	0.17	1.39	0	0.93
100		Kharod Nagar Panchayat	1.18	0	0.92	0	0.47
101		Shivrinarayan Nagar Panchayat	1.1	0	0.88	0	0.46
102		Saragaon Nagar Panchayat	0.96	0.12	0.72	0	0.48
103		Nawagarh_J Nagar Panchayat	1.17	0	0.94	0	0.48
104		Rahaud Nagar Panchayat	0.84	0	0.64	0	0.34
105	Sarangarh-Bilaigarh	Sarangarh Nagar Palika	3.57	0	2.93	0	1.56
106		Sariya Nagar Panchayat	1.07	0	0.84	0	0.44
107		Baramkela Nagar Panchayat	0.94	0	0.76	0	0.43
108		Bhatgaon_SB Nagar Panchayat	1.18	0	0.98	0	0.49
109		Bilaigarh Nagar Panchayat	0.63	0	0.52	0	0.28
110	Korba	Korba Nagar Nigam	61	2.5	43.5	0	6.0
111		Dipka Nagar Palika	1.72	0	1.39	0	0.69
112		Katghora Nagar Palika	2.38	0	2.03	0	1.04
113		Pali Nagar Panchayat	0.63	0.06	0.45	0	0.25
114		Churikala Nagar Panchayat	0.76	0	0.63	0	0.32
115	Sakti	Sakti Nagar Palika	3.24	0	2.69	0	1.42
116		Nayabaradwar Nagar Panchayat	1.42	0	1.15	0	0.58
117		Aadbhar Nagar Panchayat	1.04	0	0.86	0	0.46
118		Jaijepur Nagar Panchayat	1.26	0	1.02	0	0.51
119		Dhabhara Nagar Panchayat	1.2	0	0.96	0	0.50
120		Chandrapur Nagar Panchayat	1.2	0	0.95	0	0.50
121	Sarguja	Ambikapur Nagar Nigam	23.1	2.75	16.5	0	11.0
122		Sitapur Nagar Panchayat	1.35	0	1.09	0	0.59

Sr. No.	Name of the District	Urban Local Bodies	(5) Final destination of transported waste (TPD)				
			(a) Composting	(b) SCF/RDF sent to cement plants	(c) Sold to Recyclers/ kabadi walas	(d) By scientific land filling	(e) Filling in low lying areas
TOTAL			**1083**	**331**	**490**	**185**	**256**
123		Lakhanpur Nagar Panchayat	0.9	0	0.72	0	0.36
124	Jashpur	Jashpurnagar Nagar Palika	3.1	0	2.5	0	1.20
125		Patthalgaon Nagar Panchayat	2.5	0	2.17	0	1.10
126		Kotba Nagar Panchayat	0.86	0	0.7	0	0.34
127		Bagicha Nagar Panchayat	1.3	0	1.1	0	0.55
128		Kunkuri Nagar Panchayat	1.7	0	1.4	0	0.75
129	Balrampur	Balrampur Nagar Palika	0.6	0	0.51	0	0.24
130		Ramanujganj Nagar Panchayat	1.47	0	1.18	0	0.56
131		Kusmi Nagar Panchayat	1.47	0	1.23	0	0.70
132		Rajpur Nagar Panchayat	1	0	0.84	0	0.48
133		Wadrafnagar Nagar Panchayat	0.66	0	0.54	0	0.27
134	Koriya	Baikunthpur Nagar Palika	1.37	0	1.1	0	0.56
135		Shivpurchrcha Nagar Palika	0.90	0	0.71	0	0.37
136	Surajpur	Surajpur Nagar Palika	2.61	0	2.04	0	1.05
137		Vishrampur Nagar Panchayat	1.53	0	1.27	0	0.73
138		Pratappur Nagar Panchayat	0.62	0	0.5	0	0.25
139		Bhatgaon_S Nagar Panchayat	1.21	0	0.99	0	0.51
140		Jarhi Nagar Panchayat	0.7	0	0.57	0	0.29
141		Premnagar Nagar Panchayat	0.63	0	0.51	0	0.27
142	Manendragarh-Chirmiri-Bharatpur	Chirmiri Nagar Nigam	7.0	0	5.42	0	2.80
143		Manendragarh Nagar Palika	2.58	0	1.98	0	1.11
144		Jhagrakhand Nagar Panchayat	0.64	0	0.5	0	0.28
145		Khongapani Nagar Panchayat	2.31	0	1.95	0	1.15
146		Nailedri Nagar Panchayat	0.69	0	0.57	0	0.34
147	Bastar	Jagdalpur Nagar Nigam	18.64	0	15.54	0	8.50
148		Bastar Nagar Panchayat	0.46	0	0.38	0	0.22
149	Kondagaon	Kondagaon Nagar Palika	4.83	0	4.03	0	2.30
150		Keshkal Nagar Panchayat	1.47	0	1.19	0	0.63
151		Farasgaon Nagar Panchayat	0.84	0	0.7	0	0.32
152	Narayanpur	Narayanpur Nagar Palika	2.48	0	2.07	0	0.95
153	Kanker	Kanker Nagar Palika	3.32	0	2.77	0	1.26
154		Bhanupratappur Nagar Panchayat	1.23	0	1.06	0	0.61
155		Charama Nagar Panchayat	1.65	0	1.33	0	0.71
156		Pankhanjur Nagar Panchayat	1.47	0	1.26	0	0.72
157		Antagarh Nagar Panchayat	1.01	0	0.84	0	0.38
158		Narharpur Nagar Panchayat	0.76	0	0.62	0	0.33

Sr. No.	Name of the District	Urban Local Bodies	(5) Final destination of transported waste (TPD)				
			(a) Composting	(b) SCF/RDF sent to cement plants	(c) Sold to Recyclers/ kabadi walas	(d) By scientific land filling	(e) Filling in low lying areas
TOTAL			**1083**	**331**	**490**	**185**	**256**
159	Dantewada	Kirandul Nagar Palika	2.47	0	2.05	0	1.17
160		Badi Bacheli Nagar Palika	2.67	0	2.2	0	1.27
161		Dantewada Nagar Palika	1.81	0	1.5	0	0.86
162		Geedam Nagar Panchayat	0.88	0	0.73	0	0.33
163		Barsur Nagar Panchayat	0.88	0	0.73	0	0.37
164	Sukma	Sukma Nagar Palika	1.73	0	1.35	0	0.70
165		Dornapal Nagar Panchayat	0.92	0	0.73	0	0.37
166		Konta Nagar Panchayat	0.81	0	0.64	0	0.33
167	Bijapur	Bijapur Nagar Palika	1.84	0	1.56	0	0.78
168		Bhairamgarh Nagar Panchayat	1.008	0	0.82	0	0.43
169		Bhopalpattnam Nagar Panchayat	0.53	0	0.45	0	0.20

2.3 Wet Waste Processing

1083 TPD of wet waste is collected and transported to the 189 Compost Sheds in 167 ULBs and 2 composting facilities at ISWM facility of Raipur and Bilaspur. This wet waste is being processed in 7627 bio compost pits adopting anaerobic composting method, windrow composting method and using organic waste composting machine in 169 ULBs of Chhattisgarh. In a day, approx. 145 MT of compost is generated across all the 169 ULBs which is distributed/sold to farmers and citizens and is also utilized by the ULB in their parks and gardens. The quality of compost is tested, and it is within the permissible limits of the Fertilizer (Control) Order, 1985 (FCO) standards. The residue and rejects generated from the processing of wet waste in 167 ULBs is used for filling identified low-lying areas of ULBs and in Raipur and Bilaspur ULB it is safely disposed in SLF available at Sakri and Kachhar.

ULB wise details of wet waste processing in the ULBs

Sr. No.	Name of the District	Urban Local Bodies	(6) Waste Processing		
			(A) 6.1 Composting		
			Bio Compost Units (No.s)	(a) Intake Quantity (TPD)	(c) Output quantity as compost (TPD)
TOTAL			**7628**	**1083**	**145**
1	Raipur	Raipur Nagar Nigam	1 ISWM	311.0	30.0
2		Mandir Hasoud Nagar Palika	16	2.25	0.28
3		Chandkhuri Nagar Panchayat	10	0.78	0.12
4		Samoda Nagar Panchayat	18	1.07	0.17
5		Birgaon Nagar Nigam	42	18.64	2.42
6		Tildanewra Nagar Palika	50	2.36	0.35
7		Gobranawapara Nagar Palika	30	4.24	0.55
8		Aarang Nagar Palika	30	2.55	0.41

Sr. No.	Name of the District	Urban Local Bodies	(6) Waste Processing		
			(A) 6.1 Composting		
			Bio Compost Units (No.s)	(a) Intake Quantity (TPD)	(c) Output quantity as compost (TPD)
TOTAL			**7628**	**1083**	**145**
9		Abhanpur Nagar Panchayat	18	2.12	0.27
10		Kharora Nagar Panchayat	26	1.28	0.20
11		Manacamp Nagar Panchayat	20	1.65	0.26
12		Kunra Nagar Panchayat	36	1.20	0.18
13	Gariyaband	Gariyaband Nagar Palika	60	1.56	0.25
14		Rajim Nagar Panchayat	28	2.12	0.35
15		Fingeshwar Nagar Panchayat	28	1.47	0.20
16		Chhura Nagar Panchayat	48	0.90	0.14
17	Dhamtari	Dhamtari Nagar Nigam	233	9.59	1.43
18		Kurud Nagar Panchayat	48	2.13	0.27
19		Magarload Nagar Panchayat	36	0.98	0.12
20		Nagri Nagar Panchayat	18	1.92	0.26
21		Bhakhara Nagar Panchayat	16	1.10	0.14
22		Aamdi Nagar Panchayat	19	0.95	0.12
23	Mahasamund	Mahasamund Nagar Palika	30	7.62	0.99
24		Bagbahara Nagar Palika	50	2.80	0.39
25		Saraipali Nagar Palika	30	2.93	0.38
26		Pithora Nagar Panchayat	18	1.21	0.15
27		Basna Nagar Panchayat	43	1.48	0.19
28		Tumgaon Nagar Panchayat	18	1.03	0.16
29	Balodabazar-Bhatapara	Lawan Nagar Panchayat	28	1.23	0.18
30		Tundra Nagar Panchayat	12	1.14	0.17
31		Balodabazar Nagar Palika	32	3.70	0.51
32		Bhatapara Nagar Palika	10	4.64	0.69
33		Kashdol Nagar Panchayat	16	1.92	0.25
34		Palari Nagar Panchayat	34	1.21	0.20
35		Simga Nagar Panchayat	76	1.84	0.28
36	Durg	Durg Nagar Nigam	333	62.11	9.31
37		Bhilai Nagar Nigam	425	77.28	11.60
38		BhilaiCharoda Nagar Nigam	84	9.32	1.30
39		Jamul Nagar Palika	50	2.73	0.40
40		Kumhari Nagar Palika	22	2.81	0.42
41		Ahiwara Nagar Palika	80	2.88	0.43
42		Dhamdha Nagar Panchayat	78	1.47	0.22
43		Patan Nagar Panchayat	66	1.40	0.20
44		Utai Nagar Panchayat	31	1.27	0.19
45		Risali Nagar Nigam	88	22.43	3.36

Sr. No.	Name of the District	Urban Local Bodies	(6) Waste Processing		
			(A) 6.1 Composting		
			Bio Compost Units (No.s)	(a) Intake Quantity (TPD)	(c) Output quantity as compost (TPD)
TOTAL			**7628**	**1083**	**145**
46	Bemetara	Bemetara Nagar Palika	54	4.00	0.60
47		Saja Nagar Panchayat	31	0.74	0.11
48		Thankhamhariya Nagar Panchayat	36	1.14	0.17
49		Devkar Nagar Panchayat	28	0.68	0.08
50		Berla Nagar Panchayat	18	0.71	0.09
51		Parpodi Nagar Panchayat	22	0.48	0.06
52		Nawagarh_B Nagar Panchayat	38	1.23	0.18
53		Maro Nagar Panchayat	19	0.42	0.07
54	Balod	Balod Nagar Palika	31	2.88	0.45
55		DalliRajhara Nagar Palika	77	6.08	0.89
56		Gunderdehi Nagar Panchayat	33	1.20	0.16
57		Doundi Nagar Panchayat	20	1.07	0.16
58		DoundiLohara Nagar Panchayat	34	0.82	0.12
59		Gurur Nagar Panchayat	22	0.50	0.06
60		Arjunda Nagar Panchayat	50	0.68	0.11
61		Chikhlakasa Nagar Panchayat	38	0.82	0.13
62	Rajnandgaon	Rajnandgaon Nagar Nigam	238	33.94	4.20
63		Dongargarh Nagar Palika	208	5.54	0.70
64		Dongargaon Nagar Panchayat	32	2.12	0.31
65		Churiya Nagar Panchayat	21	0.61	0.08
66	Kabirdham	Kawardha Nagar Palika	138	6.61	1.03
67		Pandriya Nagar Panchayat	18	2.06	0.32
68		Bodla Nagar Panchayat	18	0.78	0.11
69		Pandatarai Nagar Panchayat	13	0.96	0.15
70		SahspurLohara Nagar Panchayat	18	0.78	0.11
71		Pipariya Nagar Panchayat	18	0.78	0.10
72	Khairagarh-Chhuikhadan-Gandai	Khairagarh Nagar Palika	30	2.37	0.30
73		Gandai Nagar Panchayat	18	1.00	0.14
74		Chhuikhadan Nagar Panchayat	14	0.98	0.13
75	Mohla-Manpur-Ambagarh Chowki	AmbagarhChowki Nagar Panchayat	18	1.41	0.21
76	Bilaspur	Bilaspur Nagar Nigam	356 & 1 ISWM	141.0	15.50
77		Takhatpur Nagar Palika	26	2.74	0.33
78		Ratanpur Nagar Palika	52	2.69	0.40
79		Kota Nagar Panchayat	18	1.24	0.19
80		Bodri Nagar Panchayat	28	2.56	0.38

Sr. No.	Name of the District	Urban Local Bodies	(6) Waste Processing		
			(A) 6.1 Composting		
			Bio Compost Units (No.s)	(a) Intake Quantity (TPD)	(c) Output quantity as compost (TPD)
TOTAL			**7628**	**1083**	**145**
81		Bilha Nagar Panchayat	28	1.55	0.23
82		Malhar Nagar Panchayat	30	0.93	0.13
83	Raigarh	Raigarh Nagar Nigam	179	13.75	2.18
84		Kharsiya Nagar Palika	28	2.56	0.41
85		Dharmjaygarh Nagar Panchayat	30	1.80	0.30
86		Gharghoda Nagar Panchayat	30	1.25	0.15
87		Lailunga Nagar Panchayat	30	1.20	0.15
88		Kirodimalnagar Nagar Panchayat	48	2.02	0.34
89		Pussore Nagar Panchayat	36	0.66	0.09
90	Mungeli	Mungeli Nagar Palika	51	4.53	0.59
91		Lormi Nagar Panchayat	26	2.33	0.30
92		Pathariya Nagar Panchayat	38	0.92	0.14
93		Sargaon Nagar Panchayat	20	1.04	0.16
94	Gaurela-Pendra-Marwahi	Gourrela Nagar Panchayat	38	2.50	0.36
95		Pendra Nagar Panchayat	30	1.96	0.28
96	Janjgir-Champa	JanjgirNaila Nagar Palika	48	5.86	0.76
97		Champa Nagar Palika	42	6.24	0.93
98		Akaltara Nagar Palika	48	3.08	0.40
99		Balouda Nagar Panchayat	24	1.95	0.25
100		Kharod Nagar Panchayat	28	1.18	0.15
101		Shivrinarayan Nagar Panchayat	40	1.10	0.16
102		Saragaon Nagar Panchayat	34	0.96	0.12
103		Nawagarh_J Nagar Panchayat	38	1.17	0.15
104		Rahaud Nagar Panchayat	16	0.84	0.11
105	Sarangarh-Bilaigarh	Sarangarh Nagar Palika	30	3.57	0.54
106		Sariya Nagar Panchayat	18	1.07	0.14
107		Baramkela Nagar Panchayat	28	0.94	0.12
108		Bhatgaon_SB Nagar Panchayat	32	1.18	0.15
109		Bilaigarh Nagar Panchayat	30	0.63	0.08
110	Korba	Korba Nagar Nigam	218	61.00	18.36
111		Dipka Nagar Palika	40	1.72	0.24
112		Katghora Nagar Palika	44	2.38	0.31
113		Pali Nagar Panchayat	18	0.63	0.08
114		Churikala Nagar Panchayat	36	0.76	0.10
115	Sakti	Sakti Nagar Palika	50	3.24	0.43
116		Nayabaradwar Nagar Panchayat	18	1.42	0.18
117		Aadbhar Nagar Panchayat	18	1.04	0.13

Sr. No.	Name of the District	Urban Local Bodies	(6) Waste Processing		
			(A) 6.1 Composting		
			Bio Compost Units (No.s)	(a) Intake Quantity (TPD)	(c) Output quantity as compost (TPD)
TOTAL			**7628**	**1083**	**145**
118		Jaijepur Nagar Panchayat	18	1.26	0.16
119		Dhabhara Nagar Panchayat	32	1.20	0.19
120		Chandrapur Nagar Panchayat	16	1.20	0.18
121	Sarguja	Ambikapur Nagar Nigam	205	23.10	3.46
122		Sitapur Nagar Panchayat	34	1.35	0.17
123		Lakhanpur Nagar Panchayat	16	0.90	0.12
124	Jashpur	Jashpurnagar Nagar Palika	24	3.10	0.45
125		Patthalgaon Nagar Panchayat	18	2.50	0.30
126		Kotba Nagar Panchayat	18	0.86	0.12
127		Bagicha Nagar Panchayat	18	1.30	0.18
128		Kunkuri Nagar Panchayat	18	1.70	0.23
129	Balrampur	Balrampur Nagar Palika	30	0.60	0.09
130		Ramanujganj Nagar Panchayat	16	1.47	0.22
131		Kusmi Nagar Panchayat	17	1.47	0.22
132		Rajpur Nagar Panchayat	39	1.00	0.17
133		Wadrafnagar Nagar Panchayat	48	0.66	0.10
134	Koriya	Baikunthpur Nagar Palika	27	1.37	0.17
135		Shivpurchrcha Nagar Palika	30	0.90	0.11
136	Surajpur	Surajpur Nagar Palika	28	2.61	0.39
137		Vishrampur Nagar Panchayat	18	1.53	0.23
138		Pratappur Nagar Panchayat	18	0.62	0.09
139		Bhatgaon_S Nagar Panchayat	128	1.21	0.16
140		Jarhi Nagar Panchayat	18	0.70	0.09
141		Premnagar Nagar Panchayat	16	0.63	0.09
142	Manendragarh-Chirmiri-Bharatpur	Chirmiri Nagar Nigam	54	7.00	0.84
143		Manendragarh Nagar Palika	30	2.58	0.38
144		Jhagrakhand Nagar Panchayat	10	0.64	0.08
145		Khongapani Nagar Panchayat	13	2.31	0.30
146		Nailedri Nagar Panchayat	18	0.69	0.09
147	Bastar	Jagdalpur Nagar Nigam	93	18.64	2.30
148		Bastar Nagar Panchayat	34	0.46	0.06
149	Kondagaon	Kondagaon Nagar Palika	76	4.83	0.82
150		Keshkal Nagar Panchayat	36	1.47	0.18
151		Farasgaon Nagar Panchayat	77	0.84	0.14
152	Narayanpur	Narayanpur Nagar Palika	48	2.48	0.42
153	Kanker	Kanker Nagar Palika	55	3.32	0.40
154		Bhanupratappur Nagar Panchayat	38	1.23	0.18

Sr. No.	Name of the District	Urban Local Bodies	(6) Waste Processing		
			(A) 6.1 Composting		
			Bio Compost Units (No.s)	(a) Intake Quantity (TPD)	(c) Output quantity as compost (TPD)
TOTAL			**7628**	**1083**	**145**
155		Charama Nagar Panchayat	15	1.65	0.21
156		Pankhanjur Nagar Panchayat	23	1.47	0.19
157		Antagarh Nagar Panchayat	23	1.01	0.13
158		Narharpur Nagar Panchayat	15	0.76	0.10
159	Dantewada	Kirandul Nagar Palika	34	2.47	0.41
160		Badi Bacheli Nagar Palika	30	2.67	0.45
161		Dantewada Nagar Palika	30	1.81	0.27
162		Geedam Nagar Panchayat	18	0.88	0.11
163		Barsur Nagar Panchayat	18	0.88	0.13
164	Sukma	Sukma Nagar Palika	30	1.73	0.27
165		Dornapal Nagar Panchayat	18	0.92	0.13
166		Konta Nagar Panchayat	18	0.81	0.11
167	Bijapur	Bijapur Nagar Palika	30	1.84	0.38
168		Bhairamgarh Nagar Panchayat	18	1.01	0.13
169		Bhopalpattnam Nagar Panchayat	18	0.53	0.08

***(b) Method adopted for composting:** Anaerobic composting (pit composting) method and windrow composting method

***(d) Quality of Compost:** The quality of compost is tested on regular intervals, and it is within the permissible limits of the Fertilizer (Control) Order, 1985 (FCO) standards (NPK : >1.2 % by mass, Total Organic Carbon > 1 2 % by mass, C/N Ratio <20, Moisture Content: 15-25 % by mass)

***(e) Residue and Rejects and Management:** The residue and rejects generated from the processing of wet waste in 167 ULBs is used for filling identified low-lying areas of ULBs and in Raipur and Bilaspur ULB it is safely disposed in SLF available at Sakri and Kachhar. The establishment of SLFs is planned in these ULBs under SBM 2.0.

***(f) Utilization of Compost:** The compost generated is distributed/sold to farmers and citizens and is also utilized by the ULB in their parks and gardens.

2.4 Dry Waste Processing

821 TPD of dry waste is collected and transported to the 376 Material Recovery Facilities and 2 ISWM facilities of Raipur and Bilaspur. The collected dry waste is being segregated by the SHG women at the MRF facilities and cleaned properly by using the fatka machine to get better price. Out of 821 TPD of dry waste, 490 TPD of recyclable waste is sold to authorized recyclers and kabadiwalas and 331 TPD of non-recyclable/ non-saleable waste is bailed using bailing machines and is sent to the 10 cement plants for co-processing of Segregated Combustible Fraction (SCF). The revenue generated from the sale of dry waste is distributed among the SHG women involved in waste management work.

ULB wise details of Dry Waste processing (RDF/SCF) in the ULBs

Sr. No.	Name of the District	Urban Local Bodies	(6) Waste Processing (TPD)				
			(B) 6.2 Refuse Derived Fuel				
			(i) Capacity of Plant	(ii) Sources of waste for making RDF	(iii) RDF/SCF Produced	(iv) Residue/ Reject management	(v) Utilization of RDF
1	Raipur	Raipur Municipal Corporation	480 TPD	Washed non-recyclable, non-saleable combustible dry waste	231 TPD	Sent to SLF at Sakri	Sent to Cement Ambuja and ACC Plant
2	Bilaspur	Bilaspur Municipal Corporation	100 TPD		62 TPD	Sent to SLF at Kachhar	Sent to Nuvoco Vista and Ultratech Cement Plant
3	Other 167 ULBs	There is no RDF/SCF plants. The non-recyclable, non-saleable combustible dry waste is segregated at the MRF and stored separately to send to the Cement plants. 38 TPD of bailed segregated combustible waste from 167 ULBs is being sent to cement plants.					

Details of Waste to Energy (Thermal/Methanation route)

6. Waste Processing : (C) 6.3 Waste to Energy (Thermal/Methanation route)					
(a) Plant capacity	(b) Daily inputs of feed	(c) Sources of waste	(d) output (energy)	(e) Residue/Rejects management	(f) Fly ash & bottom ash management
Currently, there is no Waste to Energy Plant in ULBs of Chhattisgarh. ➢ Total 8 Compressed Bio Gas plants are planned under Sustainable Alternative Towards Affordable Transportation (SATAT) Scheme in the state in collaboration with BPCL and GAIL with total Solid Waste consumption capacity of 485 TPD organic waste. ➢ Municipal Corporation Bhilai has signed MoU with Bharat Petroleum Corporation Limited (BPCL) on 13.03.2024 to develop 150 TPD organic waste-based Bio-CNG plant at Jamul under SATAT scheme. ➢ Municipal Corporation Bhilai has signed Concession agreement with BPCL on 21.10.2024 to develop Bio CNG plant under SATAT scheme. ➢ Municipal Corporation Raipur has signed MoU with BPCL on 13.03.2024 to develop 100 TPD Bio CNG plant under SATAT scheme. ➢ Land allocation and MoU signing process is in progress in other 6 ULBs of the state namely Bilaspur, Rajnandgaon, Korba, Raigarh, Dhamtari and Ambikapur Municipal Corporation.					

ULB wise details of Dry Waste processing (other processing at MRF) in the ULBs

Sr. No.	Name of the District	Urban Local Bodies	(6) Waste Processing			
			(C) 6.4 Other Processing			
			MRF Units (No.)	(a) Quantity of inputs (TPD)	(c) Products and its utilization	
					Non- recyclable/ Non saleable dry waste sent to cement plants (TPD)	Recyclables sold to Recyclers/ kabadiwalas (TPD)
TOTAL			**376**	**821**	**331**	**490**
1	Raipur	Raipur Nagar Nigam	1 ISWM	236.0	231.0	5.0
2		Mandir Hasoud Nagar Palika	3	1.88	0	1.88
3		Chandkhuri Nagar Panchayat	1	0.65	0	0.65
4		Samoda Nagar Panchayat	1	0.80	0	0.80

Sr. No.	Name of the District	Urban Local Bodies	(6) Waste Processing			
			(C) 6.4 Other Processing			
			MRF Units (No.)	(a) Quantity of inputs (TPD)	(c) Products and its utilization	
					Non- recyclable/ Non saleable dry waste sent to cement plants (TPD)	Recyclables sold to Recyclers/ kabadiwalas (TPD)
TOTAL			**376**	**821**	**331**	**490**
5		Birgaon Nagar Nigam	8	15.51	2.20	13.31
6		Tildanewra Nagar Palika	3	2.06	0.29	1.77
7		Gobranawapara Nagar Palika	3	3.53	0	3.53
8		Aarang Nagar Palika	2	2.19	0	2.19
9		Abhanpur Nagar Panchayat	1	1.76	0	1.76
10		Kharora Nagar Panchayat	1	1.12	0	1.12
11		Manacamp Nagar Panchayat	1	1.28	0.12	1.16
12		Kunra Nagar Panchayat	1	0.99	0.09	0.90
13	Gariyaband	Gariyaband Nagar Palika	1	1.26	0	1.26
14		Rajim Nagar Panchayat	1	1.79	0.20	1.59
15		Fingeshwar Nagar Panchayat	1	1.28	0.18	1.10
16		Chhura Nagar Panchayat	1	0.73	0	0.73
17	Dhamtari	Dhamtari Nagar Nigam	10	7.99	1.14	6.85
18		Kurud Nagar Panchayat	1	1.67	0.20	1.47
19		Magarload Nagar Panchayat	1	0.78	0	0.78
20		Nagri Nagar Panchayat	1	1.56	0	1.56
21		Bhakhara Nagar Panchayat	1	0.88	0	0.88
22		Aamdi Nagar Panchayat	1	0.76	0	0.76
23	Mahasamund	Mahasamund Nagar Palika	4	6.05	0	6.05
24		Bagbahara Nagar Palika	2	2.27	0	2.27
25		Saraipali Nagar Palika	2	2.36	0	2.36
26		Pithora Nagar Panchayat	1	0.94	0.10	0.84
27		Basna Nagar Panchayat	1	1.19	0	1.19
28		Tumgaon Nagar Panchayat	1	0.83	0	0.83
29	Balodabazar-Bhatapara	Lawan Nagar Panchayat	1	0.99	0	0.99
30		Tundra Nagar Panchayat	1	0.95	0.11	0.84
31		Balodabazar Nagar Palika	3	2.90	0.30	2.60
32		Bhatapara Nagar Palika	4	4.06	0.58	3.48
33		Kashdol Nagar Panchayat	1	1.59	0.18	1.41
34		Palari Nagar Panchayat	1	1.01	0.12	0.89
35		Simga Nagar Panchayat	1	1.52	0.14	1.38
36	Durg	Durg Nagar Nigam	10	51.76	7.39	44.37
37		Bhilai Nagar Nigam	10	63.50	8.90	54.60
38		BhilaiCharoda Nagar Nigam	10	7.75	0.95	6.80
39		Jamul Nagar Palika	2	2.28	0.33	1.95

Sr. No.	Name of the District	Urban Local Bodies	(6) Waste Processing			
			(C) 6.4 Other Processing			
			MRF Units (No.)	(a) Quantity of inputs (TPD)	(c) Products and its utilization	
					Non- recyclable/ Non saleable dry waste sent to cement plants (TPD)	Recyclables sold to Recyclers/ kabadiwalas (TPD)
TOTAL			**376**	**821**	**331**	**490**
40		Kumhari Nagar Palika	3	2.34	0.33	2.01
41		Ahiwara Nagar Palika	2	2.26	0.27	1.99
42		Dhamdha Nagar Panchayat	1	1.19	0.14	1.05
43		Patan Nagar Panchayat	1	1.15	0.13	1.02
44		Utai Nagar Panchayat	1	1.05	0.12	0.93
45		Risali Nagar Nigam	4	17.98	2.18	15.80
46	Bemetara	Bemetara Nagar Palika	3	3.27	0.47	2.80
47		Saja Nagar Panchayat	1	0.62	0.07	0.55
48		Thankhamhariya Nagar Panchayat	1	0.94	0.11	0.83
49		Devkar Nagar Panchayat	1	0.53	0.05	0.48
50		Berla Nagar Panchayat	1	0.59	0.08	0.51
51		Parpodi Nagar Panchayat	1	0.39	0.05	0.34
52		Nawagarh_B Nagar Panchayat	1	1.04	0	1.04
53		Maro Nagar Panchayat	1	0.35	0	0.35
54	Balod	Balod Nagar Palika	2	2.44	0	2.44
55		DalliRajhara Nagar Palika	4	4.80	0	4.80
56		Gunderdehi Nagar Panchayat	1	0.99	0.15	0.84
57		Doundi Nagar Panchayat	1	0.87	0	0.87
58		DoundiLohara Nagar Panchayat	1	0.68	0	0.68
59		Gurur Nagar Panchayat	1	0.41	0	0.41
60		Arjunda Nagar Panchayat	1	0.57	0	0.57
61		Chikhlakasa Nagar Panchayat	1	0.67	0	0.67
62	Rajnandgaon	Rajnandgaon Nagar Nigam	19	27.57	0	27.57
63		Dongargarh Nagar Palika	4	4.43	0	4.43
64		Dongargaon Nagar Panchayat	1	1.79	0	1.79
65		Churiya Nagar Panchayat	1	0.48	0	0.48
66	Kabirdham	Kawardha Nagar Palika	4	5.38	0.68	4.70
67		Pandriya Nagar Panchayat	1	1.75	0	1.75
68		Bodla Nagar Panchayat	1	0.64	0	0.64
69		Pandatarai Nagar Panchayat	1	0.79	0	0.79
70		SahspurLohara Nagar Panchayat	1	0.62	0	0.62
71		Pipariya Nagar Panchayat	1	0.63	0	0.63
72	Khairagarh-Chhuikhadan-Gandai	Khairagarh Nagar Palika	2	1.88	0.20	1.68
73		Gandai Nagar Panchayat	1	0.78	0	0.78
74		Chhuikhadan Nagar Panchayat	1	0.77	0.09	0.68

Sr. No.	Name of the District	Urban Local Bodies	(6) Waste Processing			
			(C) 6.4 Other Processing			
			MRF Units (No.)	(a) Quantity of inputs (TPD)	(c) Products and its utilization	
					Non- recyclable/ Non saleable dry waste sent to cement plants (TPD)	Recyclables sold to Recyclers/ kabadiwalas (TPD)
TOTAL			**376**	**821**	**331**	**490**
75	Mohla-Manpur-Ambagarh Chowki	AmbagarhChowki Nagar Panchayat	1	1.18	0	1.18
76	Bilaspur	Bilaspur Nagar Nigam	18 MRF & 1 ISWM	76.0	62.0	9.0
77		Takhatpur Nagar Palika	2	2.37	0.32	2.05
78		Ratanpur Nagar Palika	2	2.31	0	2.31
79		Kota Nagar Panchayat	1	1.03	0.14	0.89
80		Bodri Nagar Panchayat	1	2.05	0.22	1.83
81		Bilha Nagar Panchayat	1	1.24	0.13	1.11
82		Malhar Nagar Panchayat	1	0.79	0	0.79
83	Raigarh	Raigarh Nagar Nigam	12	11.40	1.34	10.06
84		Kharsiya Nagar Palika	2	2.10	0	2.10
85		Dharmjaygarh Nagar Panchayat	1	1.47	0	1.47
86		Gharghoda Nagar Panchayat	1	1.02	0	1.02
87		Lailunga Nagar Panchayat	1	0.97	0	0.97
88		Kirodimalnagar Nagar Panchayat	1	1.61	0	1.61
89		Pussore Nagar Panchayat	1	0.53	0	0.53
90	Mungeli	Mungeli Nagar Palika	3	3.71	0	3.71
91		Lormi Nagar Panchayat	1	1.85	0	1.85
92		Pathariya Nagar Panchayat	1	0.72	0	0.72
93		Sargaon Nagar Panchayat	1	0.83	0	0.83
94	Gaurela-Pendra-Marwahi	Gourrela Nagar Panchayat	1	2.01	0	2.01
95		Pendra Nagar Panchayat	1	1.59	0	1.59
96	Janjgir-Champa	JanjgirNaila Nagar Palika	3	4.71	0.57	4.14
97		Champa Nagar Palika	4	5.46	0.78	4.68
98		Akaltara Nagar Palika	2	2.56	0.36	2.20
99		Balouda Nagar Panchayat	1	1.56	0.17	1.39
100		Kharod Nagar Panchayat	1	0.92	0	0.92
101		Shivrinarayan Nagar Panchayat	1	0.88	0	0.88
102		Saragaon Nagar Panchayat	1	0.84	0.12	0.72
103		Nawagarh_J Nagar Panchayat	1	0.94	0	0.94
104		Rahaud Nagar Panchayat	1	0.64	0	0.64
105	Sarangarh-Bilaigarh	Sarangarh Nagar Palika	1	2.93	0	2.93
106		Sariya Nagar Panchayat	1	0.84	0	0.84

Sr. No.	Name of the District	Urban Local Bodies	(6) Waste Processing			
			(C) 6.4 Other Processing			
			MRF Units (No.)	(a) Quantity of inputs (TPD)	(c) Products and its utilization	
					Non- recyclable/ Non saleable dry waste sent to cement plants (TPD)	Recyclables sold to Recyclers/ kabadiwalas (TPD)
TOTAL			**376**	**821**	**331**	**490**
107		Baramkela Nagar Panchayat	1	0.76	0	0.76
108		Bhatgaon_SB Nagar Panchayat	1	0.98	0	0.98
109		Bilaigarh Nagar Panchayat	1	0.52	0	0.52
110	Korba	Korba Nagar Nigam	19	46.0	2.50	43.50
111		Dipka Nagar Palika	2	1.39	0	1.39
112		Katghora Nagar Palika	2	2.03	0	2.03
113		Pali Nagar Panchayat	1	0.51	0.06	0.45
114		Churikala Nagar Panchayat	1	0.63	0	0.63
115	Sakti	Sakti Nagar Palika	2	2.69	0	2.69
116		Nayabaradwar Nagar Panchayat	1	1.15	0	1.15
117		Aadbhar Nagar Panchayat	1	0.86	0	0.86
118		Jaijepur Nagar Panchayat	1	1.02	0	1.02
119		Dhabhara Nagar Panchayat	1	0.96	0	0.96
120		Chandrapur Nagar Panchayat	1	0.95	0	0.95
121	Sarguja	Ambikapur Nagar Nigam	20	19.25	2.75	16.50
122		Sitapur Nagar Panchayat	1	1.09	0	1.09
123		Lakhanpur Nagar Panchayat	1	0.72	0	0.72
124	Jashpur	Jashpurnagar Nagar Palika	2	2.50	0	2.50
125		Patthalgaon Nagar Panchayat	1	2.17	0	2.17
126		Kotba Nagar Panchayat	1	0.70	0	0.70
127		Bagicha Nagar Panchayat	1	1.10	0	1.10
128		Kunkuri Nagar Panchayat	1	1.40	0	1.40
129	Balrampur	Balrampur Nagar Palika	1	0.51	0	0.51
130		Ramanujganj Nagar Panchayat	1	1.18	0	1.18
131		Kusmi Nagar Panchayat	1	1.23	0	1.23
132		Rajpur Nagar Panchayat	1	0.84	0	0.84
133		Wadrafnagar Nagar Panchayat	1	0.54	0	0.54
134	Koriya	Baikunthpur Nagar Palika	3	1.10	0	1.10
135		Shivpurchrcha Nagar Palika	2	0.71	0	0.71
136	Surajpur	Surajpur Nagar Palika	3	2.04	0	2.04
137		Vishrampur Nagar Panchayat	1	1.27	0	1.27
138		Pratappur Nagar Panchayat	1	0.50	0	0.50
139		Bhatgaon_S Nagar Panchayat	1	0.99	0	0.99
140		Jarhi Nagar Panchayat	1	0.57	0	0.57
141		Premnagar Nagar Panchayat	1	0.51	0	0.51

Sr. No.	Name of the District	Urban Local Bodies	(6) Waste Processing			
			(C) 6.4 Other Processing			
			MRF Units (No.)	(a) Quantity of inputs (TPD)	(c) Products and its utilization	
					Non- recyclable/ Non saleable dry waste sent to cement plants (TPD)	Recyclables sold to Recyclers/ kabadiwalas (TPD)
TOTAL			**376**	**821**	**331**	**490**
142	Manendragarh-Chirmiri-Bharatpur	Chirmiri Nagar Nigam	10	5.43	0	5.43
143		Manendragarh Nagar Palika	3	1.98	0	1.98
144		Jhagrakhand Nagar Panchayat	1	0.50	0	0.50
145		Khongapani Nagar Panchayat	1	1.95	0	1.95
146		Nailedri Nagar Panchayat	1	0.57	0	0.57
147	Bastar	Jagdalpur Nagar Nigam	10	15.54	0	15.54
148		Bastar Nagar Panchayat	1	0.38	0	0.38
149	Kondagaon	Kondagaon Nagar Palika	3	4.03	0	4.03
150		Keshkal Nagar Panchayat	1	1.19	0	1.19
151		Farasgaon Nagar Panchayat	1	0.70	0	0.70
152	Narayanpur	Narayanpur Nagar Palika	2	2.07	0	2.07
153	Kanker	Kanker Nagar Palika	3	2.77	0	2.77
154		Bhanupratappur Nagar Panchayat	1	1.06	0	1.06
155		Charama Nagar Panchayat	1	1.33	0	1.33
156		Pankhanjur Nagar Panchayat	1	1.26	0	1.26
157		Antagarh Nagar Panchayat	1	0.84	0	0.84
158		Narharpur Nagar Panchayat	1	0.62	0	0.62
159	Dantewada	Kirandul Nagar Palika	1	2.05	0	2.05
160		Badi Bacheli Nagar Palika	1	2.20	0	2.20
161		Dantewada Nagar Palika	1	1.50	0	1.50
162		Geedam Nagar Panchayat	1	0.73	0	0.73
163		Barsur Nagar Panchayat	1	0.73	0	0.73
164	Sukma	Sukma Nagar Palika	1	1.35	0	1.35
165		Dornapal Nagar Panchayat	1	0.73	0	0.73
166		Konta Nagar Panchayat	1	0.64	0	0.64
167	Bijapur	Bijapur Nagar Palika	1	1.56	0	1.56
168		Bhairamgarh Nagar Panchayat	1	0.82	0	0.82
169		Bhopalpattnam Nagar Panchayat	1	0.45	0	0.45

***(b) Quality of inputs :** Washed non-recyclable, non-saleable combustible dry waste for Cement plants and segregated recyclable dry waste for Recyclers and Kabadiwalas.

***(d) Residue and Rejects and Management:** The residue and rejects generated from the processing of wet waste in 167 ULBs is used for filling identified low-lying areas of ULBs and in Raipur and Bilaspur ULB it is safely disposed in SLF available at Sakri and Kachhar respectively.

2.5 Gap and Action Plan to address the gap in Solid Waste Management

There exists a gap of 110 TPD in generation and processing of solid waste across 169 ULBs. ULB-wise detailed action plan has been prepared by the State to address this gap in solid waste management. The ULB-wise detailed action plan has been approved by NARC, MoHUA, GoI with budget amounting Rs 230.48 Crore under SBM 2.0 for strengthening/ mechanisation of the existing MRF facilities and establishment of SLFs in 186 ULBs. *(The Copy of action plan and approval of NARC is attached as Annexure- A).* In addition to this a budgetary provision of Rs. 74.65 crore is done for Raipur Municipal Corporation and Rs. 34.43 Crore for Bilaspur Municipal Corporation under 15th FC grant for strengthening of waste collection, transportation and processing facilities. The timeline for addressing gap in solid waste management of ULBs is December 2026.

ULB wise detail of gap in waste management and action plan

Sr. No.	Name of the District	Urban Local Bodies	Waste Generation (TPD)	Waste Processed (TPD)	(7) Gap in waste generation and processing (TPD)	Time bound plan to fill up the Gap	
						Budget Outlay in Lakhs	Timeline
TOTAL			**2455**	**2345**	**110**	**-**	**-**
1	Raipur	Raipur Nagar Nigam	698	684	14.0	7465.0	Mar 2026
2		Mandir Hasoud Nagar Palika	5.62	5.08	0.54	68.80	Dec 2026
3		Chandkhuri Nagar Panchayat	1.88	1.76	0.12	14.29	Dec 2026
4		Samoda Nagar Panchayat	2.55	2.32	0.23	29.54	Dec 2026
5		Birgaon Nagar Nigam	44.39	41.35	3.04	411.86	Dec 2026
6		Tildanewra Nagar Palika	5.90	5.60	0.30	155.41	Dec 2026
7		Gobranawapara Nagar Palika	10.10	9.47	0.63	125.38	Dec 2026
8		Aarang Nagar Palika	6.38	5.77	0.61	81.61	Dec 2026
9		Abhanpur Nagar Panchayat	5.06	4.84	0.22	61.73	Dec 2026
10		Kharora Nagar Panchayat	3.19	3.00	0.19	39.50	Dec 2026
11		Manacamp Nagar Panchayat	4.13	3.59	0.54	51.12	Dec 2026
12		Kunra Nagar Panchayat	3.00	2.67	0.33	37.88	Dec 2026
13	Gariyaband	Gariyaband Nagar Palika	3.90	3.53	0.37	44.98	Dec 2026
14		Rajim Nagar Panchayat	5.30	4.97	0.33	60.26	Dec 2026
15		Fingeshwar Nagar Panchayat	3.67	3.48	0.19	41.71	Dec 2026
16		Chhura Nagar Panchayat	2.20	2.02	0.18	26.07	Dec 2026
17	Dhamtari	Dhamtari Nagar Nigam	22.84	21.28	1.56	384.34	Dec 2026
18		Kurud Nagar Panchayat	5.08	4.71	0.37	58.95	Dec 2026
19		Magarload Nagar Panchayat	2.34	2.18	0.16	26.86	Dec 2026
20		Nagri Nagar Panchayat	4.70	4.32	0.38	56.92	Dec 2026
21		Bhakhara Nagar Panchayat	2.69	2.46	0.23	32.28	Dec 2026
22		Aamdi Nagar Panchayat	2.33	2.12	0.21	28.23	Dec 2026
23	Mahasamund	Mahasamund Nagar Palika	18.60	17.01	1.59	230.04	Dec 2026
24		Bagbahara Nagar Palika	6.90	6.31	0.59	83.53	Dec 2026
25		Saraipali Nagar Palika	7.15	6.58	0.57	85.73	Dec 2026
26		Pithora Nagar Panchayat	2.90	2.64	0.26	36.05	Dec 2026
27		Basna Nagar Panchayat	3.62	3.32	0.30	44.25	Dec 2026

Sr. No.	Name of the District	Urban Local Bodies	Waste Generation (TPD)	Waste Processed (TPD)	(7) Gap in waste generation and processing (TPD)	Time bound plan to fill up the Gap	
						Budget Outlay in Lakhs	Timeline
TOTAL			**2455**	**2345**	**110**	**-**	**-**
28		Tumgaon Nagar Panchayat	2.53	2.31	0.22	31.62	Dec 2026
29	Balodabazar-Bhatapara	Lawan Nagar Panchayat	3.00	2.73	0.27	38.43	Dec 2026
30		Tundra Nagar Panchayat	2.80	2.59	0.21	35.12	Dec 2026
31		Balodabazar Nagar Palika	9.20	8.20	1.00	113.91	Dec 2026
32		Bhatapara Nagar Palika	11.60	11.02	0.58	245.98	Dec 2026
33		Kashdol Nagar Panchayat	4.70	4.31	0.39	60.18	Dec 2026
34		Palari Nagar Panchayat	2.96	2.78	0.18	36.61	Dec 2026
35		Simga Nagar Panchayat	4.60	4.09	0.51	68.56	Dec 2026
36	Durg	Durg Nagar Nigam	147.90	140.49	7.41	1,724.57	Dec 2026
37		Bhilai Nagar Nigam	184.00	175.74	8.26	3,314.08	Dec 2026
38		BhilaiCharoda Nagar Nigam	23.19	20.91	2.28	419.19	Dec 2026
39		Jamul Nagar Palika	6.50	6.31	0.19	110.68	Dec 2026
40		Kumhari Nagar Palika	6.70	6.36	0.34	149.89	Dec 2026
41		Ahiwara Nagar Palika	6.86	6.24	0.62	87.18	Dec 2026
42		Dhamdha Nagar Panchayat	3.50	3.22	0.28	42.57	Dec 2026
43		Patan Nagar Panchayat	3.41	3.23	0.18	43.34	Dec 2026
44		Utai Nagar Panchayat	3.09	2.91	0.18	37.43	Dec 2026
45		Risali Nagar Nigam	54.47	51.30	3.17	698.27	Dec 2026
46	Bemetara	Bemetara Nagar Palika	9.53	8.88	0.65	122.05	Dec 2026
47		Saja Nagar Panchayat	1.85	1.70	0.15	22.48	Dec 2026
48		Thankhamhariya Nagar Panchayat	2.83	2.60	0.23	35.81	Dec 2026
49		Devkar Nagar Panchayat	1.70	1.49	0.21	27.19	Dec 2026
50		Berla Nagar Panchayat	1.70	1.58	0.12	22.09	Dec 2026
51		Parpodi Nagar Panchayat	1.19	1.07	0.12	16.00	Dec 2026
52		Nawagarh_B Nagar Panchayat	3.07	2.76	0.31	45.08	Dec 2026
53		Maro Nagar Panchayat	1.04	0.94	0.10	28.21	Dec 2026
54	Balod	Balod Nagar Palika	7.20	6.51	0.69	101.14	Dec 2026
55		DalliRajhara Nagar Palika	14.83	13.54	1.29	189.74	Dec 2026
56		Gunderdehi Nagar Panchayat	3.00	2.69	0.31	36.84	Dec 2026
57		Doundi Nagar Panchayat	2.66	2.42	0.24	34.40	Dec 2026
58		DoundiLohara Nagar Panchayat	2.02	1.90	0.12	25.86	Dec 2026
59		Gurur Nagar Panchayat	1.20	1.12	0.08	16.15	Dec 2026
60		Arjunda Nagar Panchayat	1.69	1.58	0.11	20.75	Dec 2026
61		Chikhlakasa Nagar Panchayat	2.01	1.89	0.12	26.35	Dec 2026
62	Rajnandgaon	Rajnandgaon Nagar Nigam	82.78	76.43	6.35	1,046.48	Dec 2026
63		Dongargarh Nagar Palika	13.20	12.21	0.99	159.84	Dec 2026
64		Dongargaon Nagar Panchayat	5.24	4.87	0.37	62.84	Dec 2026

Sr. No.	Name of the District	Urban Local Bodies	Waste Generation (TPD)	Waste Processed (TPD)	(7) Gap in waste generation and processing (TPD)	Time bound plan to fill up the Gap	
						Budget Outlay in Lakhs	Timeline
TOTAL			**2455**	**2345**	**110**	**-**	**-**
65		Churiya Nagar Panchayat	1.50	1.34	0.16	19.29	Dec 2026
66	Kabirdham	Kawardha Nagar Palika	15.75	14.99	0.76	199.56	Dec 2026
67		Pandriya Nagar Panchayat	5.03	4.71	0.32	69.14	Dec 2026
68		Bodla Nagar Panchayat	1.90	1.80	0.10	24.33	Dec 2026
69		Pandatarai Nagar Panchayat	2.39	2.18	0.21	29.97	Dec 2026
70		SahspurLohara Nagar Panchayat	1.95	1.75	0.20	30.01	Dec 2026
71		Pipariya Nagar Panchayat	1.88	1.72	0.16	20.78	Dec 2026
72	Khairagarh-Chhuikhadan-Gandai	Khairagarh Nagar Palika	5.80	5.25	0.55	96.51	Dec 2026
73		Gandai Nagar Panchayat	2.40	2.21	0.19	56.79	Dec 2026
74		Chhuikhadan Nagar Panchayat	2.36	2.17	0.19	30.34	Dec 2026
75	Mohla-Manpur-Ambagarh Chowki	AmbagarhChowki Nagar Panchayat	3.45	3.21	0.24	42.30	Dec 2026
76	Bilaspur	Bilaspur Nagar Nigam	265.0	260.0	5.0	3443.00	Mar 2026
77		Takhatpur Nagar Palika	6.86	6.49	0.37	85.41	Dec 2026
78		Ratanpur Nagar Palika	6.72	6.34	0.38	105.37	Dec 2026
79		Kota Nagar Panchayat	2.97	2.86	0.11	78.72	Dec 2026
80		Bodri Nagar Panchayat	6.10	5.83	0.27	74.77	Dec 2026
81		Bilha Nagar Panchayat	3.70	3.53	0.17	47.25	Dec 2026
82		Malhar Nagar Panchayat	2.32	2.17	0.15	36.38	Dec 2026
83	Raigarh	Raigarh Nagar Nigam	33.56	30.85	2.71	879.75	Dec 2026
84		Kharsiya Nagar Palika	6.40	5.81	0.59	81.00	Dec 2026
85		Dharmjaygarh Nagar Panchayat	4.40	4.07	0.33	61.39	Dec 2026
86		Gharghoda Nagar Panchayat	3.02	2.87	0.15	40.44	Dec 2026
87		Lailunga Nagar Panchayat	2.90	2.67	0.23	35.11	Dec 2026
88		Kirodimalnagar Nagar Panchayat	4.80	4.54	0.26	56.04	Dec 2026
89		Pussore Nagar Panchayat	1.61	1.47	0.14	20.29	Dec 2026
90	Mungeli	Mungeli Nagar Palika	10.80	10.07	0.73	133.90	Dec 2026
91		Lormi Nagar Panchayat	5.55	5.13	0.42	70.51	Dec 2026
92		Pathariya Nagar Panchayat	2.20	2.03	0.17	27.16	Dec 2026
93		Sargaon Nagar Panchayat	2.54	2.30	0.24	32.01	Dec 2026
94	Gaurela-Pendra-Marwahi	Gourrela Nagar Panchayat	6.10	5.54	0.56	77.69	Dec 2026
95		Pendra Nagar Panchayat	4.80	4.36	0.44	60.39	Dec 2026
96	Janjgir-Champa	JanjgirNaila Nagar Palika	14.31	13.00	1.31	173.48	Dec 2026
97		Champa Nagar Palika	15.60	14.82	0.78	193.56	Dec 2026
98		Akaltara Nagar Palika	7.34	7.10	0.24	97.14	Dec 2026
99		Balouda Nagar Panchayat	4.66	4.44	0.22	58.30	Dec 2026

Sr. No.	Name of the District	Urban Local Bodies	Waste Generation (TPD)	Waste Processed (TPD)	(7) Gap in waste generation and processing (TPD)	Time bound plan to fill up the Gap	
						Budget Outlay in Lakhs	Timeline
TOTAL			**2455**	**2345**	**110**	**-**	**-**
100		Kharod Nagar Panchayat	2.89	2.57	0.32	43.60	Dec 2026
101		Shivrinarayan Nagar Panchayat	2.68	2.44	0.25	41.55	Dec 2026
102		Saragaon Nagar Panchayat	2.40	2.28	0.12	30.86	Dec 2026
103		Nawagarh_J Nagar Panchayat	2.87	2.59	0.28	34.72	Dec 2026
104		Rahaud Nagar Panchayat	2.07	1.82	0.25	26.35	Dec 2026
105	Sarangarh-Bilaigarh	Sarangarh Nagar Palika	8.71	8.06	0.65	106.06	Dec 2026
106		Sariya Nagar Panchayat	2.62	2.35	0.27	29.63	Dec 2026
107		Baramkela Nagar Panchayat	2.30	2.13	0.17	23.95	Dec 2026
108		Bhatgaon_SB Nagar Panchayat	2.82	2.65	0.17	48.10	Dec 2026
109		Bilaigarh Nagar Panchayat	1.51	1.43	0.08	23.71	Dec 2026
110	Korba	Korba Nagar Nigam	115.0	113.0	2.0	2,331.38	Dec 2026
111		Dipka Nagar Palika	4.10	3.80	0.30	116.16	Dec 2026
112		Katghora Nagar Palika	5.81	5.45	0.36	97.05	Dec 2026
113		Pali Nagar Panchayat	1.50	1.39	0.11	23.58	Dec 2026
114		Churikala Nagar Panchayat	1.90	1.71	0.19	35.24	Dec 2026
115	Sakti	Sakti Nagar Palika	7.90	7.35	0.55	93.90	Dec 2026
116		Nayabaradwar Nagar Panchayat	3.40	3.15	0.25	37.61	Dec 2026
117		Aadbhar Nagar Panchayat	2.53	2.36	0.17	31.10	Dec 2026
118		Jaijepur Nagar Panchayat	3.00	2.79	0.21	33.99	Dec 2026
119		Dhabhara Nagar Panchayat	2.90	2.66	0.24	33.59	Dec 2026
120		Chandrapur Nagar Panchayat	2.90	2.65	0.25	32.88	Dec 2026
121	Sarguja	Ambikapur Nagar Nigam	55.00	53.35	1.65	804.47	Dec 2026
122		Sitapur Nagar Panchayat	3.30	3.04	0.26	40.04	Dec 2026
123		Lakhanpur Nagar Panchayat	2.25	1.98	0.27	26.82	Dec 2026
124	Jashpur	Jashpurnagar Nagar Palika	7.40	6.80	0.60	108.73	Dec 2026
125		Patthalgaon Nagar Panchayat	6.20	5.77	0.43	71.06	Dec 2026
126		Kotba Nagar Panchayat	2.10	1.90	0.20	29.11	Dec 2026
127		Bagicha Nagar Panchayat	3.20	2.95	0.25	44.60	Dec 2026
128		Kunkuri Nagar Panchayat	4.20	3.85	0.35	59.22	Dec 2026
129	Balrampur	Balrampur Nagar Palika	1.50	1.35	0.15	19.06	Dec 2026
130		Ramanujganj Nagar Panchayat	3.50	3.21	0.29	50.87	Dec 2026
131		Kusmi Nagar Panchayat	3.50	3.40	0.11	31.86	Dec 2026
132		Rajpur Nagar Panchayat	2.40	2.32	0.08	20.69	Dec 2026
133		Wadrafnagar Nagar Panchayat	1.65	1.47	0.18	25.87	Dec 2026
134	Koriya	Baikunthpur Nagar Palika	3.35	3.03	0.32	73.32	Dec 2026
135		Shivpurchrcha Nagar Palika	2.20	1.98	0.22	71.15	Dec 2026
136	Surajpur	Surajpur Nagar Palika	6.23	5.70	0.53	86.35	Dec 2026

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Sr. No.	Name of the District	Urban Local Bodies	Waste Generation (TPD)	Waste Processed (TPD)	(7) Gap in waste generation and processing (TPD)	Time bound plan to fill up the Gap	
						Budget Outlay in Lakhs	Timeline
TOTAL			**2455**	**2345**	**110**	**-**	**-**
137		Vishrampur Nagar Panchayat	3.64	3.53	0.11	48.62	Dec 2026
138		Pratappur Nagar Panchayat	1.55	1.37	0.18	24.10	Dec 2026
139		Bhatgaon_S Nagar Panchayat	3.02	2.71	0.31	44.36	Dec 2026
140		Jarhi Nagar Panchayat	1.75	1.56	0.19	30.91	Dec 2026
141		Premnagar Nagar Panchayat	1.51	1.41	0.10	21.19	Dec 2026
142	Manendragarh-Chirmiri-Bharatpur	Chirmiri Nagar Nigam	17.50	15.23	2.28	364.91	Dec 2026
143		Manendragarh Nagar Palika	6.16	5.67	0.49	141.45	Dec 2026
144		Jhagrakhand Nagar Panchayat	1.54	1.42	0.12	32.85	Dec 2026
145		Khongapani Nagar Panchayat	5.77	5.41	0.36	74.42	Dec 2026
146		Nailedri Nagar Panchayat	1.72	1.60	0.12	22.81	Dec 2026
147	Bastar	Jagdalpur Nagar Nigam	44.40	42.68	1.72	804.94	Dec 2026
148		Bastar Nagar Panchayat	1.10	1.06	0.04	42.98	Dec 2026
149	Kondagaon	Kondagaon Nagar Palika	11.50	11.16	0.34	132.25	Dec 2026
150		Keshkal Nagar Panchayat	3.50	3.29	0.21	47.54	Dec 2026
151		Farasgaon Nagar Panchayat	2.00	1.86	0.14	26.97	Dec 2026
152	Narayanpur	Narayanpur Nagar Palika	5.90	5.49	0.41	94.55	Dec 2026
153	Kanker	Kanker Nagar Palika	7.90	7.35	0.55	117.80	Dec 2026
154		Bhanupratappur Nagar Panchayat	3.06	2.90	0.16	34.75	Dec 2026
155		Charama Nagar Panchayat	3.92	3.68	0.24	41.52	Dec 2026
156		Pankhanjur Nagar Panchayat	3.60	3.45	0.15	43.63	Dec 2026
157		Antagarh Nagar Panchayat	2.40	2.23	0.17	28.99	Dec 2026
158		Narharpur Nagar Panchayat	1.82	1.71	0.11	19.29	Dec 2026
159	Dantewada	Kirandul Nagar Palika	5.89	5.69	0.20	80.78	Dec 2026
160		Badi Bacheli Nagar Palika	6.36	6.14	0.22	91.68	Dec 2026
161		Dantewada Nagar Palika	4.31	4.17	0.14	58.31	Dec 2026
162		Geedam Nagar Panchayat	2.09	1.94	0.15	31.82	Dec 2026
163		Barsur Nagar Panchayat	2.11	1.98	0.13	28.38	Dec 2026
164	Sukma	Sukma Nagar Palika	4.13	3.78	0.35	59.56	Dec 2026
165		Dornapal Nagar Panchayat	2.20	2.02	0.18	30.96	Dec 2026
166		Konta Nagar Panchayat	1.98	1.78	0.20	30.10	Dec 2026
167	Bijapur	Bijapur Nagar Palika	4.60	4.18	0.42	68.99	Dec 2026
168		Bhairamgarh Nagar Panchayat	2.40	2.26	0.14	36.29	Dec 2026
169		Bhopalpattnam Nagar Panchayat	1.35	1.18	0.17	19.01	Dec 2026

2.6 Decentralized Solid Waste Management in Ambikapur Municipal Corporation

The Ambikapur decentralized waste management model is described below for proper understanding of waste management practices in 167 ULBs of Chhattisgarh.

a. The Current estimated population of Ambikapur Municipal Corporation is 1,45,300.
b. Approx. 55 TPD of Municipal Solid waste is generated with 23.1 TPD of Wet waste, 19.25 TPD of Dry Waste and 11 TPD of inerts.
c. 20 Material Recovery facilities, 05 Compost Sheds (205 compost pits) and Organic Waste Composting Machine has been established in Ambikapur Municipal Corporation for the management of solid waste.
d. Route plan has been prepared by the ULB for efficient door to door collection of waste across all the 48 wards and reduce the time for collection.
e. In each beat route, 03 SHG women are assigned for one waste collection vehicle.
f. A total of 480 SHG women are involved in waste management work and are equipped with 150 tricycles, 20 E-Rickshaws, 10 Mini Tippers and 2 tractors.
g. All the 180 waste collection vehicles are compartmentalized for segregated collection and transportation of Dry & Wet Waste from the households and commercial areas to the Material Recovery Facilities.
h. The dry waste is further segregated manually by SHG women, and the recyclables are cleaned at MRF to get a better price while selling it to recyclers/kabadiwalas.
i. The recyclables are sold to recyclers and non-saleable/non-recyclable SCF/RDF is bailed using the bailing machine and is sent to Ultratech Cement Unit at Baloda Bazar, and other cement plants at Renukoot and Satna through a third-party agency.
j. The collected wet waste is composted in 205 composting units within 45-60 days and approx. 3 TPD of compost is generated.
k. The generated compost is sold/distributed to farmers/citizens. It is also utilized by the ULB in their 10 parks and gardens and the rest is stored at storage facility at Ghutrapara MRF Centre.
l. The sale of dry waste and compost is done by the SHG women, and the revenue generated from its sale is distributed among them in addition to their monthly honorarium of Rs. 7200 given by the ULB.

Photograph of Waste Management Process in Ambikapur Municipal Corporation

Quantitative Details of Solid Waste Management in Ambikapur Municipal Corporation

(1) Waste Generation (TPD) (based on weighment)	(2) Composition of waste (TPD)			(3) Waste Collected (TPD)	(4) Waste Transported (TPD)	(5) Final destination of transported waste (TPD)
	Bio-degradable	Dry/ Recyclable	Inerts			
55	23.1	19.25	11	53.35	53.35	Composting : 23.1 SCF to cement plants : 2.75 Recyclers/kabadiwalas : 16.5 Filling in low-lying areas : 11

6. Waste Processing : (A) 6.1 Composting					
(a) Intake Quantity	(b) Method Adopted	(c) Output quantity as compost	(d) Quality	(e) Residue & rejects & management	(f) Utilization of compost
23.1 TPD	Anaerobic Pit Composting and Windrow Composting	3.46 TPD	**Within FCO norms** NPK : >1.2 % by mass Total Org. C > 12% by mass C/N Ratio <20 Moisture Content: 15-25 % by mass	Inerts are used in filling the identified low-lying areas.	Sold / Distributed to Farmers and Utilized in garden of ULB

6. Waste Processing : (B) 6.2 Refuse Derived Fuel				
(a) Capacity of plant	(b) Sources of waste for making RDF	(c) RDF produced	(d) Residue/Reject management	(e) Utilization of RDF
2.75 TPD of SCF is being sent to Ultratech Cement Unit at Baloda Bazar and other cement plants at Renukoot and Satna through a third-party agency.				

6. Waste Processing : (C) 6.3 Waste to Energy (Thermal/Methanation route)					
(a) Plant capacity	(b) Daily inputs of feed	(c) Sources of waste	(d) output (energy)	(e) Residue/Rejects management	(f) Fly ash & bottom ash management
NA	NA	NA	NA	NA	NA

6. Waste Processing : (D) 6.4 Other Processing			
(a) Quantity of inputs	(b) Quality of inputs	(c) Products & its utilization	(d) Residue/Reject management
16.5 TPD	Cleaned Segregated recyclable dry waste	Sold to Recyclers / kabadiwalas	Inerts are used in filling the identified low-lying areas

7. Gap in waste generation & processing	Time bound plan to fill up the gap
1.65 TPD	December 2026 Budgetary Provision of Rs. 8.04 Cr. under SBM 2.0

The supporting documents on Solid Waste Management in Ambikapur Municipal Corporation is annexed as Annexure B.

2.7 Centralized Waste Management in Raipur Municipal Corporation

The Centralized waste management model at Raipur is described below for proper understanding of waste management practices in 2 ULBs of Chhattisgarh namely Raipur and Bilaspur Municipal Corporation

Current estimated population of Raipur Municipal Corporation (RMC) is approx. 14.6 lakhs. The RMC has adopted Centralized Mechanism for Solid Waste Management by establishing Integrated solid waste management (ISWM) facility at Sakri. The ISWM facility is operational since 24.06.2020. The door-to-door collection of municipal solid waste is being conducted by M/s Delhi MSW Solutions Ltd. The collected waste is sent to transfer stations for further segregation where the recovered recyclables are sold to the recyclers/kabadiwalas. From the transfer station the segregated waste is transported to ISWM facility where the organic waste is converted to compost though windrow composting method and the high calorific waste (SCF) is sold to Cement, Steel and power units for its proper disposal. The inert is safely disposed in the Sanitary Landfill at Sakri.

a. Door to Door collection of waste

i. Door to door waste collection, transportation is being done from all the 70 wards of 10 zones of the ULB.
ii. 295 Tata ace/Mahindra supro vehicles, 29 portable compactors, 7 hook lifters, 8 refuse compactors, 2 tippers and 2 JCBs are in use.
iii. The collection vehicles are designed to collect waste separately as dry waste, wet waste, domestic hazardous waste and sanitary waste.
iv. All vehicles reach to their defined areas and start door to door collection according to their route plan.

b. Transfer Station

i. There are 9 transfer stations where, the collected waste is unloaded into portable compactors, separating dry and wet materials.
ii. Dry waste is further segregated at transfer stations and the saleable waste is sold to recyclers and kabadiwalas. And the rest of the waste is transported to Integrated Solid Waste Management facility at Sakri.

c. Integrated Solid Waste Management (ISWM) Facility

i. At the ISWM facility, the waste from the transfer station is unloaded at the tipping floor.
ii. The waste is then placed onto conveyor belts, which transports it to the pre-sorting area.
iii. The workers sort the recyclable scrap items like pet bottles and mix plastic like HDPE, PP, metals, pipes, glass etc. which is further segregated on trommel machine.
iv. From there, the materials are transported via another conveyer belt to the disk screen, which separates wide and flat materials like flattened cardboard boxes, cans, jars, paper, PP articles, HDPE articles, metals, wires, pipes, bottle etc.
v. Metal is separated with electromagnets and later on non-ferrous metals like aluminium are then removed.
vi. The HDPE, PP, pet bottles, water pipes & other recyclable plastics polymers are sent to the plastic granule plant.

d. Plastic Granulation Plant

i. At the plant, plastic waste is shredded into small uniform pieces and cleaned using washing lines (500 kg/H capacity) to remove dirt and impurities.
ii. After washing, the plastic is dried to remove moisture.
iii. Dried plastic chips are fed into an extruder (capacity 300 kg/H), which melts the plastic under controlled temperatures.
iv. The melted plastic is then extruded through a die to form thin plastic strands.
v. These strands are then cooled in a water bath, and then cut into small pieces, forming plastic granules.

vi. The granules are further cooled down if necessary and packaged for sale.
vii. These granules are used as raw material for manufacturing new plastic products.
viii. This plastic granule plant has recycled approximately 345 tons of plastic waste by transforming it into granules and generating a revenue of One crore since February 2023.

e. Composting Facility

i. The collected wet waste is passed through the coarse screens/trommel (25 TPH) to remove large items.
ii. After that, the waste is shredded into smaller pieces to speed up the composting process.
iii. It is then arranged into windrows with proper airflow, moisture, and microbial activity.
iv. Mechanical turners are used to stir the windrows regularly to keep them aerated and ensure even moisture distribution.
v. These windrows are maintained for about 40-45 days to decompose.
vi. Afterward, the compost is passed through finer screens to remove any leftover contaminants or large pieces which are not decomposed.
vii. The refined compost is packed into large bags for sale or use.
viii. This Composting Facility has generated 3145 tons of compost and generated a revenue of One crore since February 2023.
ix. The Leachate generated during composting process is collected and treated at the leachate treatment plant of capacity 33 KLD.

Quantitative Details of Solid Waste Management in Raipur Municipal Corporation

(1) Waste Generation (TPD) * Based on per capita	(2) Composition of waste (TPD)			(3) Waste Collected (TPD)	(4) Waste Transported (TPD)	(5) Final destination of transported waste (TPD)
	Bio-degradable	Dry/ Recyclable	Inerts			
698	311	236	137	684	684	Composting : 311 RDF to cement plants : 231 Recyclers / kabadiwalas : 5 By scientific landfilling : 137

6. Waste Processing : (A) 6.1 Composting					
(a) Intake Quantity	(b) Method Adopted	(c) Output quantity as compost	(d) Quality	(e) Residue & rejects & management	(f) Utilization of compost
311 TPD	Windrow Composting	30 TPD	**Within FCO norms** NPK : >1.2 % by mass. Total Org. C > 1 2 % by mass. C/N Ratio <20. Moisture Content: 15-25 % by mass	Inerts are disposed in SLF at Sakri	Sold / Distributed to Farmers and Utilized in garden of ULB

6. Waste Processing : (B) 6.2 Refuse Derived Fuel				
(a) Capacity of plant	(b) Sources of waste for making RDF	(c) RDF produced	(d) Residue/Reject management	(e) Utilization of RDF
480 MT	Municipal Solid Waste	231 MT	0	Sent to Ambuja and ACC Cement plant

6. Waste Processing : (C) 6.3 Waste to Energy (Thermal/Methanation route)					
(a) Plant capacity	**(b) Daily inputs of feed**	**(c) Sources of waste**	**(d) output (energy)**	**(e) Residue/Rejects management**	**(f) Fly ash & bottom ash management**
➢ Municipal Corporation Raipur has signed MoU with BPCL on 13.03.2024 to develop 100 TPD Bio CNG plant under SATAT scheme.					

6. Waste Processing : (D) 6.4 Other Processing			
(a) Quantity of inputs	**(b) Quality of inputs**	**(c) Products & it's utilization**	**(d) Residue/Reject management**
5 TPD	Segregated recyclable dry waste cleaned with Fatka Machine	Sold to Recyclers / kabadiwalas	Sent to SLF at Sakri

7. Gap in waste generation & processing	Time bound plan to fill up the gap
14 TPD	**March 2026 for further strengthening of waste management facilities**

The supporting documents on Solid Waste Management in Raipur Municipal Corporation is annexed as Annexure C.

The ULB-wise information on Solid Waste Management in 169 ULBs is annexed as Annexure- D.

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3. LEGACY WASTE MANAGEMENT IN URBAN AREAS OF CHHATTISGARH

07 Legacy waste dumpsites were identified in 07 ULBs of Chhattisgarh and reported during the Hon'ble NGT hearing on 31.03.2023. The remediation work in 05 ULBs (out of 07 ULBs) was completed by June 2023 and plantation has been done over the reclaimed dumpsites. The before and after photographs with details of disposal of material are also provided in the table below. The remediation work is in progress at 02 ULBs namely Raipur and Rajnandgaon. The ULBs have adopted biomining/ bioremediation methodology as per the guidelines of CPCB for Disposal of Legacy Waste (Old Municipal Solid Waste) 2019 for the remediation of dumpsites.

During the remediation process of legacy waste dumpsites, the recovered materials like Screened combustible fractions viz. Plastic items are sent to cement plants for its proper disposal. The recyclable items are sold to recyclers and the bio earth sold to the nearby farmers and is utilized in the parks and garden of ULB. The rest rejects are used for filling the identified low-lying areas by ULB.

Quantitative Details of Legacy Waste Management in ULBs of Chhattisgarh

Sr No.	Name of the ULB	Name of the Legacy waste site	(1) No. of legacy waste dump sites	Area covered by the Legacy waste (Acre)	(2) Quantity of legacy waste reported on 31.03.2023 (In MT)	(3) Present quantity of legacy waste (In MT)	(4) Daily legacy waste being added as unprocessed waste
Total			**7**	**77.73**	**10,82,534**	**3,30,528**	**0**
1	Raipur Nagar Nigam	Sarona	1	28.15	4,50,000	2,61,000	0
2	Rajnandgaon Nagar Nigam	Bajrangpur	1	4.0	51,640	29,110	0
3	Durg Nagar Nigam	Potiyakala	1	1.52	40,418	40,418	0
				10.38	1,44,000	0	0
4	Dhamtari Nagar Nigam	Danitola	1	4.25	34,542	0	0
5	Raigarh Nagar Nigam	Bade Rampur	1	5.93	53,934	0	0
6	Korba Nagar Nigam	Barbaspur	1	17.0	2,64,000	0	0
7	Jagdalpur Nagar Nigam	Kangoli	1	6.5	44,000	0	0

Sr No.	Name of the ULB	Name of the Legacy waste site	(5) Quantification & utilization of out of Bioremediation & biomining (in MT)			
			Digested Material	Plastics	Rubber	Inerts & others
Total			**286649.69**	**71124.11**	**0**	**287006.21**
1	Raipur Nagar Nigam	Sarona	70950	14401	0	21182
2	Rajnandgaon Nagar Nigam	Bajrangpur	11715.6	3604.04	0	7209.6
3	Durg Nagar Nigam	Potiyakala	-	-	-	-
			3625	15840	0	102815
4	Dhamtari Nagar Nigam	Danitola	23281.09	1284.07	0	9977.61
5	Raigarh Nagar Nigam	Bade Rampur	34518	4315	0	15102
6	Korba Nagar Nigam	Barbaspur	126720	23760	0	110880
7	Jagdalpur Nagar Nigam	Kangoli	15840	7920	0	19840

Sr No.	Name of the ULB	Name of the Legacy waste site	(6) Gap in legacy waste remediation & time bound plan	
			Gap in legacy waste remediation (MT)	Timeline to remediate legacy waste
Total			**330528**	**-**
1	Raipur Nagar Nigam	Sarona	2,61,000	June 2025
2	Rajnandgaon Nagar Nigam	Bajrangpur	29110	June 2025
3	Durg Nagar Nigam	Potiyakala	40418	June 2025
			-	Remediation Work Completed
4	Dhamtari Nagar Nigam	Danitola	-	
5	Raigarh Nagar Nigam	Bade Rampur	-	
6	Korba Nagar Nigam	Barbaspur	-	
7	Jagdalpur Nagar Nigam	Kangoli	-	

Final Destination of the inerts / SCF / Compost or Bio-Soil

Sr No.	Name of the ULB	SCF	Bio-Soil / Compost	Inerts
1	Raipur Nagar Nigam	ACC Cement, Jamul Ultratech Cement, Simga Nuvoco Vista Cement, Risda Ambuja Cement, Bhatapara	Used in a private land namely Sushil Sachdeva land	Used as a filler material for development of low-lying area belonging to RMC
2	Rajnandgaon Nagar Nigam	ACC Cement, Jamul, Ambuja Cement, Bhatapara	It is being used in Chikhli garden and Nawagaon sanitation park	Filling in low-lying area at motipur, near muktidham
3	Durg Nagar Nigam	Ultratech Cement, Baloda Bazar Smart Utility Services, Jabalpur	Sold to National Federation of Farmers Procurement, Processing and Retailing Cooperatives (NACOF) India	Filling in low-lying area at Potiya road, Pulgaon, Nadi Road, Urla Sports ground, Gokul Nagar
4	Dhamtari Nagar Nigam	Ultratech Cement, Bhatapara	Used in Makai Park, Century Park, City Park and stored at Danitola facility for future use	Filling in low-lying area at Trenching ground, Rudri Road, Gokulpur, Rampur, and Hatkeshwar
5	Raigarh Nagar Nigam	Ultratech Cement, Simga	Used at Babadham Garden, Boodhimai Garden Bade Rampur	Filling in low-lying area at Bade Rampur
6	Korba Nagar Nigam	Nuvoco Vista Cement, Risda	Used at karranala, Silyanbhata, bhaisama, ghodhi, patadih,bardih	Filling in low-lying area at low lying area at Barbaspur
7	Jagdalpur Nagar Nigam	Ultratech Cement, Simga	Used at Kangoli, balikonta STP, Shaheed Park, Nakshatra Garden and other ULB parks	Filling in low-lying area at Khangoli and Dongaghat

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Photographs showing Before & After Bioremediation of Legacy waste dumpsites

Sarona, Raipur

Before

After

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Bajrangpur, Rajnandgaon

Before

After

1089

Potiyakala, Durg

Before

After

1090

Danitola, Dhamtari

Before

After

1091

Bade Rampur, Raigarh

Before

After

1092

Barbaspur, Korba

Before

After

1093

Kangoli, Jagdalpur

Before

After

----------X----------

4. RINGFENCING OF 1000 CRORES

In compliance of the direction of Hon'ble Tribunal's order dated 04.04.2024, it is humbly submitted that the Government of Chhattisgarh through the State Urban Development Agency has opened a single earmarked/ designated ring fence account with the Bank of Maharashtra (Branch Name: Raipur Byron Bazar at Chandni Bhawan, Netaji Chowk, Katoriya Talaab, Raipur- 492001, Chhattisgarh) having account number – 60462679736 with a deposit of Rs. 10,08,45,72,135 as on date.

Details of Ring Fence Account					
(1) Amount to be ringfenced	(2) Whether single dedicated account has been opened	(3) Date of opening account	Total Amount in the Ringfenced Account	(4) Amount Utilized	(5) Plan of Utilization
Rs. 1000 Crore	Yes	04.10.2023	Rs. 1008.45 Crore	0	To be used to Solid waste Management works, Legacy waste remediation works and Sewage management works (STP)

A True Copy of Bank Statement of the Account Number: 60462679736 with a deposit of Rs. 10,08,45,72,135 in the Bank of Maharashtra from 04.10.2023 to 25.09.2024 is annexed as Annexure E.

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5. SEWAGE MANAGEMENT IN URBAN AREAS OF CHHATTISGARH

The current urban population across 169 Urban Local Bodies (ULBs) in Chhattisgarh is approximately 7,444,640. The current sewage generation in 169 ULBs of the state is 708 MLD out of which 328.4 MLD is being treated in 20 operational Sewage Treatment Plants (STPs). Currently 07 STPs with the capacity of 47.8 MLD are under construction in the state which will get operational by January 2025. The state has approved 14 more STPs in the state in larger ULBs with a total capacity 423.7 MLD to bridge the gap in treatment of sewage. These 14 STPs will be completed by December 2026. In addition to this, nature based low cost STPs are approved under Swachh Bharat Mission (SBM) 2.0 in remaining 151 ULBs of state which will be completed in phased manner in next two years. In the ULBs of the state, wastewater is conveyed through open drains (storm water drains/ Concretized drains/ earthen or uncovered drains) and covered drains as the ULBs don't have a sewer network, because of the dispersed population density and challenging terrains such as hilly, uneven, or remote areas and establishing a comprehensive sewerage network would require significant capital investment.

The status of Sewage Treatment Plants in urban areas of the state based on population density is as follows.

Sr. No.	Population Category	No. of ULBs	Urban Population (Approx.)	No. of Operational STPs	No. of Under Construction STPs	No. of Proposed STPs
1	>10 Lakh	1	15 Lakh	8	1	-
2	1-10 Lakh	12	32 Lakh	8	3	9 (Under AMRUT 2.0)
3	50k – 1 Lakh	6	4 Lakh	1	1	5 (Under SBM 2.0)
4	< 50k	150	24 Lakh	3	2	5 (Under State budget)
						146 (Under SBM 2.0)
Total		**169**	**75 Lakh**	**20**	**7**	**165**

The above table shows that there are 20 operational Sewage Treatment Plants (STPs) in 12 major cities which cater the population of around 31 Lakh. 07 STPs are under construction and 165 STPs are proposed for the remaining 157 ULBs with 44 Lakh urban population, which will be completed by December 2026.

In 160 ULBs Fecal Sludge Treatment Plants (low-cost, gravity-based Planted Drying Bed technology) are established to treat the septage generated from the households. In 09 ULBs, the fecal sludge is treated through co-treatment in nearby STPs.

The ULB-wise information on Liquid Waste Management in 169 ULBs of the State is annexed as Annexure F.

The supporting documents of STP wise SCADA report showing the sewage inflow and out flow, the Outlet STP water quality analysis reports submitted by CPCB, the site progress photographs of under construction STPs, the administrative approval copy of planned STP and the action plan approval copy of 151 nature based low cost STPs in rest of ULBs are attached in Annexure G.

5.1 Sewage Status Estimation and Measurement

In the state, ULBs collectively generate an estimated 707.84 MLD (million litters per day) of sewage, considering the per capita water supply per day.

ULB wise details of Sewage Generation

Sr. No.	Name of the District	Urban Local Body	(A) Sewage Status estimation & measurements		
			Estimated Current Urban Population	LPCD (Litres per capita per day)	(1) Total Sewage generation per day (in MLD) (population X lpcd X 0.8)
Total			**7444640**	**-**	**707.84**
1	Raipur	Raipur Nagar Nigam	1467369	135	158.48
2		Mandir Hasoud Nagar Palika	21504	105	1.81
3		Chandkhuri Nagar Panchayat	7475	82	0.49
4		Samoda Nagar Panchayat	7927	80	0.51
5		Birgaon Nagar Nigam	149146	128	15.27
6		Tildanewra Nagar Palika	43780	91	3.19
7		Gobranawapara Nagar Palika	38080	92	2.80
8		Aarang Nagar Palika	21001	101	1.70
9		Abhanpur Nagar Panchayat	18083	80	1.16
10		Kharora Nagar Panchayat	11573	70	0.65
11		Manacamp Nagar Panchayat	13467	70	0.75
12		Kunra Nagar panchayat	11505	70	0.64
13	Gariyaband	Gariyaband Nagar Palika	13662	70	0.77
14		Rajim Nagar Panchayat	18303	100	1.46
15		Fingeshwar Nagar Panchayat	12668	92	0.93
16		Chhura Nagar Panchayat	7917	81	0.51
17	Dhamtari	Dhamtari Nagar Nigam	116846	128	11.97
18		Kurud Nagar Panchayat	17904	70	1.00
19		Magarload Nagar Panchayat	8158	84	0.55
20		Nagri Nagar Panchayat	16675	97	1.29
21		Bhakhara Nagar Panchayat	9456	70	0.53
22		Aamdi Nagar Panchayat	8646	69	0.48
23	Mahasamund	Mahasamund Nagar Palika	65620	114	5.98
24		Bagbahara Nagar Palika	25368	100	2.03
25		Saraipali Nagar Palika	26036	101	2.10
26		Pithora Nagar Panchayat	10948	81	0.71
27		Basna Nagar Panchayat	13438	89	0.96
28		Tumgaon Nagar Panchayat	9830	70	0.55
29	Balodabazar	Lawan Nagar Panchayat	11670	84	0.78
30		Tundra Nagar Panchayat	8211	70	0.46
31		Balodabazar Nagar Palika	34595	101	2.80
32		Bhatapara Nagar Palika	63788	114	5.82
33		Kashdol Nagar Panchayat	14071	70	0.79
34		Palari Nagar Panchayat	10724	70	0.60
35		Simga Nagar Panchayat	20822	80	1.33
36	Durg	Durg Nagar Nigam	349272	135	37.72
37		Bhilai Nagar Nigam	568253	135	61.37
38		BhilaiCharoda Nagar Nigam	118706	128	12.16
39		Jamul Nagar Palika	33616	114	3.07

Sr. No.	Name of the District	Urban Local Body	(A) Sewage Status estimation & measurements		
			Estimated Current Urban Population	LPCD (Litres per capita per day)	(1) Total Sewage generation per day (in MLD) (population X lpcd X 0.8)
Total			**7444640**	**-**	**707.84**
40		Kumhari Nagar Palika	45522	110	4.01
41		Ahiwara Nagar Palika	22422	117	2.10
42		Dhamdha Nagar Panchayat	12359	91	0.90
43		Patan Nagar Panchayat	13310	103	1.10
44		Utai Nagar Panchayat	11369	99	0.90
45		Risali Nagar Nigam	119722	128	12.26
46	Bemetara	Bemetara Nagar Palika	37068	101	3.00
47		Saja Nagar Panchayat	6414	94	0.48
48		Thankhamhariya Nagar Panchayat	10877	86	0.75
49		Devkar Nagar Panchayat	7007	80	0.45
50		Berla Nagar Panchayat	6709	71	0.38
51		Parpodi Nagar Panchayat	4687	80	0.30
52		Nawagarh_B Nagar Panchayat	13569	89	0.97
53		Maro Nagar Panchayat	8568	82	0.56
54	Balod	Balod Nagar Palika	30719	102	2.51
55		DalliRajhara Nagar Palika	47716	100	3.82
56		Gunderdehi Nagar Panchayat	10793	81	0.70
57		Doundi Nagar Panchayat	9982	70	0.56
58		DoundiLohara Nagar Panchayat	6767	70	0.38
59		Gurur Nagar Panchayat	4001	81	0.26
60		Arjunda Nagar Panchayat	6078	80	0.39
61		Chikhlakasa Nagar Panchayat	6828	70	0.38
62	Rajnandgaon	Rajnandgaon Nagar Nigam	211885	135	22.88
63		Dongargarh Nagar Palika	48546	100	3.88
64		Dongargaon Nagar Panchayat	18410	81	1.19
65		Churiya Nagar Panchayat	5857	70	0.33
66	Kabirdham	Kawardha Nagar Palika	64156	110	5.65
67		Pandriya Nagar Panchayat	19950	70	1.12
68		Bodla Nagar Panchayat	7128	70	0.40
69		Pandatarai Nagar Panchayat	8990	70	0.50
70		SahspurLohara Nagar Panchayat	7717	70	0.43
71		Pipariya Nagar Panchayat	6088	70	0.34
72	Khairagarh-Chhuikhadan-Gandai	Khairagarh Nagar Palika	29386	102	2.40
73		Gandai Nagar Panchayat	17248	87	1.20
74		Chhuikhadan Nagar Panchayat	9214	71	0.52
75	Mohla-Manpur-Ambagarh Chowki	AmbagarhChowki Nagar Panchayat	12391	70	0.69
76	Bilaspur	Bilaspur Nagar Nigam	649068	135	70.10
77		Takhatpur Nagar Palika	25938	108	2.24
78		Ratanpur Nagar Palika	32002	102	2.61
79		Kota Nagar Panchayat	23061	100	1.84
70		Bodri Nagar Panchayat	22708	104	1.89
81		Bilha Nagar Panchayat	14351	70	0.80
82		Malhar Nagar Panchayat	11048	85	0.75
83	Raigarh	Raigarh Nagar Nigam	206775	135	22.33

Sr. No.	Name of the District	Urban Local Body	(A) Sewage Status estimation & measurements		
			Estimated Current Urban Population	LPCD (Litres per capita per day)	(1) Total Sewage generation per day (in MLD) (population X lpcd X 0.8)
Total			**7444640**	**-**	**707.84**
84		Kharsiya Nagar Palika	24602	112	2.20
85		Dharmjaygarh Nagar Panchayat	15010	100	1.20
86		Gharghoda Nagar Panchayat	12282	83	0.82
87		Lailunga Nagar Panchayat	10662	91	0.78
88		Kirodimalnagar Nagar Panchayat	17019	80	1.09
89		Pussore Nagar Panchayat	6162	108	0.53
90	Mungeli	Mungeli Nagar Palika	40666	103	3.35
91		Lormi Nagar Panchayat	21414	111	1.90
92		Pathariya Nagar Panchayat	8124	82	0.53
93		Sargaon Nagar Panchayat	10230	82	0.67
94	Gaurela-Pendra-Marwahi	Gourrela Nagar Panchayat	23596	100	1.89
95		Pendra Nagar Panchayat	18342	70	1.03
96	Janjgir Chmapa	JanjgirNaila Nagar Palika	52689	110	4.64
97		Champa Nagar Palika	58787	113	5.31
98		Akaltara Nagar Palika	25437	101	2.06
99		Balouda Nagar Panchayat	17170	70	0.96
100		Kharoud Nagar Panchayat	12772	70	0.72
101		Sivrinarayan Nagar Panchayat	12172	70	0.68
102		Saragaon Nagar Panchayat	9373	81	0.61
103		Nawagarh_J Nagar Panchayat	10545	81	0.68
104		Rahoud Nagar Panchayat	7718	101	0.62
105	Sarangarh-Bilaigarh	Sarangarh Nagar Palika	32123	100	2.57
106		Sariya Nagar Panchayat	7709	96	0.59
107		Baramkela Nagar Panchayat	5799	121	0.56
108		Bhatgaon_SB Nagar Panchayat	13472	81	0.87
109		Bilaigarh Nagar Panchayat	7202	82	0.47
110	Korba	Korba Nagar Nigam	405000	135	43.74
111		Dipka Nagar Palika	35278	61	1.72
112		Katghora Nagar Palika	29474	100	2.36
113		Pali Nagar Panchayat	7163	89	0.51
114		Churikala Nagar Panchayat	10702	80	0.68
115	Sakti	Sakti Nagar Palika	28520	101	2.30
116		Nayabaradwar Nagar Panchayat	11422	90	0.82
117		Aadbhar Nagar Panchayat	9446	94	0.71
118		Jaijepur Nagar Panchayat	10321	90	0.74
119		Dhabhara Nagar Panchayat	9871	104	0.82
120		Chandrapur Nagar Panchayat	9453	70	0.53
121	Sarguja	Ambikapur Nagar Nigam	145300	135	15.69
122		Sitapur Nagar Panchayat	12160	70	0.68
123		Lakhanpur Nagar Panchayat	8145	71	0.46
124	Jashpur	Jashpurnagar Nagar Palika	31854	100	2.55
125		Patthalgaon Nagar Panchayat	21580	100	1.73

Sr. No.	Name of the District	Urban Local Body	(A) Sewage Status estimation & measurements		
			Estimated Current Urban Population	LPCD (Litres per capita per day)	(1) Total Sewage generation per day (in MLD) (population X lpcd X 0.8)
Total			**7444640**	**-**	**707.84**
126		Kotba Nagar Panchayat	8527	70	0.48
127		Bagicha Nagar Panchayat	13065	96	1.00
128		Kunkuri Nagar Panchayat	17349	81	1.12
129	Balrampur	Balrampur Nagar Palika	5788	69	0.32
130		Ramanujganj Nagar Panchayat	17565	80	1.12
131		Kusmi Nagar Panchayat	9675	70	0.54
132		Rajpur Nagar Panchayat	6285	70	0.35
133		Wadrafnagar Nagar Panchayat	6653	70	0.37
134	Koriya	Baikunthpur Nagar Palika	21017	107	1.80
135		Shivpurchrcha Nagar Palika	20396	104	1.70
136	Surajpur	Surajpur Nagar Palika	25297	105	2.12
137		Vishrampur Nagar Panchayat	14766	70	0.83
138		Pratappur Nagar Panchayat	6574	70	0.37
139		Bhatgaon_S Nagar Panchayat	11204	70	0.63
140		Jarhi Nagar Panchayat	8438	70	0.47
141		Premnagar Nagar Panchayat	6207	70	0.35
142	Manendragarh-Chirmiri-Bharatpur	Chirmiri Nagar Nigam	85317	110	7.51
143		Manendragarh Nagar Palika	42198	110	3.71
144		Jhagrakhand Nagar Panchayat	9800	70	0.55
145		Khongapani Nagar Panchayat	20128	100	1.61
146		Nailedri Nagar Panchayat	6682	69	0.37
147	Bastar	Jagdalpur Nagar Nigam	150556	135	16.26
148		Bastar Nagar Panchayat	11053	90	0.80
149	Kondagaon	Kondagaon Nagar Palika	38000	110	3.34
150		Keshkal Nagar Panchayat	14002	79	0.88
151		Farasgaon Nagar Panchayat	8121	69	0.45
152	Narayanpur	Narayanpur Nagar Palika	27650	105	2.32
153	Kanker	Kanker Nagar Palika	36941	80	2.36
154		Bhanupratappur Nagar Panchayat	10054	70	0.56
155		Charama Nagar Panchayat	11802	70	0.66
156		Pankhanjur Nagar Panchayat	12829	69	0.71
157		Antagarh Nagar Panchayat	8506	85	0.58
158		Narharpur Nagar Panchayat	5379	70	0.30
159	Dantewada	Kirandul Nagar Palika	24534	85	1.67
160		Badi Bacheli Nagar Palika	27844	90	2.00
161		Dantewada Nagar Palika	16560	75	0.99
162		Geedam Nagar Panchayat	9665	70	0.54
163		Barsur Nagar Panchayat	7554	69	0.42
164	Sukma	Sukma Nagar Palika	18090	85	1.23
165		Dornapal Nagar Panchayat	9402	69	0.52
166		Konta Nagar Panchayat	9142	70	0.51
167	Bijapur	Bijapur Nagar Palika	20220	100	1.62
168		Bhairamgarh Nagar Panchayat	11022	70	0.62
169		Bhopalpattnam Nagar Panchayat	5500	80	0.35

5.2 Sewage Conveyance/ sewers

Currently, there is no sewerage system in any of the ULBs of Chhattisgarh expect Naya Raipur and Bhilai Steel Plant residential areas of Bhilai. Establishing a comprehensive sewerage network across all ULBs would require substantial capital expenditure.

Targeted Household to be connected to sewer (2)	Households Connected (3)	Time Targets to complete connectivity (gap in connectivity) (4)
NA		

5.3 Drains

Currently, the sewage generated in the cities is channelized through open drains (storm water drains/ Concretized drains/ earthen or uncovered drains) and covered drains to wetlands, while in the 12 ULBs, the sewage carrying through major drains are discharged into 20 operational Sewage Treatment Plants (STPs).

ULB wise details of Drains

Sr. No.	Name of the District	Urban Local Body	(C) Drains			
			(5) Sewage & Sullage flowing in open drains (storm water drains / concretized drains/ unlined/ katcha drains) (No. of drains)	(6) Flow in each drain (whether this quantity added in col. A) (MLD)	(9) Final Point of discharge of drain (STP / Pond / River / wet land /Other Water Bodies)	(10) Time bound action plan to prevent sewage discharge into drain
1	Raipur	Raipur Nagar Nigam	Chokra nalla	73.68	Nimora STP	NA
			Tendua nalla	28.43	Kara STP	
			Atari nalla	2.07	Chandnidih STP	
			Wonder Park nalla	9.0	Chandnidhi STP	
			Goverdhan nalla	32	Chandnidhi STP	
			Chingri nalla	18.9	Chandandih and Bhatagaon STP	
2		Mandir Hasoud Nagar Palika	4	1.8	Wet Land	NA
3		Chandkhuri Nagar Panchayat	2	0.49	Wet Land	NA
4		Samoda Nagar Panchayat	3	0.51	Wet Land	NA
5		Birgaon Nagar Nigam	10	24	STP kara and wet land	NA
6		Tildanewra Nagar Palika	2	3.2	Wet land and pond	NA
7		Gobranawapara Nagar Palika	7	2.8	STP Gobra Nawapara	NA
8		Aarang Nagar Palika	2	1.69	Wet Land	NA
9		Abhanpur Nagar Panchayat	3	1.16	Wet Land	NA
10		Kharora Nagar Panchayat	3	1.2	Wet Land	NA
11		Manacamp Nagar Panchayat	3	1.26	Wet land	NA

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Sr. No.	Name of the District	Urban Local Body	(C) Drains			
			(5) Sewage & Sullage flowing in open drains (storm water drains / concretized drains/ unlined/ katcha drains) (No. of drains)	(6) Flow in each drain (whether this quantity added in col. A) (MLD)	(9) Final Point of discharge of drain (STP / Pond / River / wet land /Other Water Bodies)	(10) Time bound action plan to prevent sewage discharge into drain
12		Kunra Nagar panchayat	3	0.92	Wet land	NA
13	Gariyaband	Gariyaband Nagar Palika	3	1.3	Wet Land and Pond	NA
14		Rajim Nagar Panchayat	4	0.86	Dewar Para STP	NA
15		Fingeshwar Nagar Panchayat	2	0.55	Wet Land	NA
16		Chhura Nagar Panchayat	2	0.51	Wet Land and River	NA
17	Dhamtari	Dhamtari Nagar Nigam	4	3	STP Plant Loharsi	NA
18		Kurud Nagar Panchayat	2	1.5	Wet Land	NA
19		Magarload Nagar Panchayat	3	0.12	Wet Land	NA
20		Nagri Nagar Panchayat	2	0.31	Wet Land	NA
21		Bhakhara Nagar Panchayat	2	0.22	Wet Land	NA
22		Aamdi Nagar Panchayat	2	0.19	Wet Land	NA
23	Mahasamund	Mahasamund Nagar Palika	4	3.6	Wet Land	NA
24		Bagbahara Nagar Palika	5	2.03	Wet Land	NA
25		Saraipali Nagar Palika	3	2.1	Wet Land, Pond	NA
26		Pithora Nagar Panchayat	2	0.71	Wet land	NA
27		Basna Nagar Panchayat	4	0.96	Wet Land, Pond	NA
28		Tumgaon Nagar Panchayat	4	0.63	Wet Land	NA
29	Balodabazar	Lawan Nagar Panchayat	5	0.78	Wet Land and Pond	NA
30		Tundra Nagar Panchayat	1	0.65	Wet Land and Pond	NA
31		Balodabazar Nagar Palika	6	2.8	Wet Land and Pond	NA
32		Bhatapara Nagar Palika	2	5.8	Wet Land and Pond	NA
33		Kashdol Nagar Panchayat	2	1.5	Wet Land and Pond	NA

Sr. No.	Name of the District	Urban Local Body	(C) Drains			
			(5) Sewage & Sullage flowing in open drains (storm water drains / concretized drains/ unlined/ katcha drains) (No. of drains)	(6) Flow in each drain (whether this quantity added in col. A) (MLD)	(9) Final Point of discharge of drain (STP / Pond / River / wet land /Other Water Bodies)	(10) Time bound action plan to prevent sewage discharge into drain
34		Palari Nagar Panchayat	3	1.01	Wet Land and Pond	NA
35		Simga Nagar Panchayat	4	2.04	Wet Land and Pond	NA
36	Durg	Durg Nagar Nigam	3	30	River	NA
37		Bhilai Nagar Nigam	2	34.37	River	NA
38		BhilaiCharoda Nagar Nigam	2	13.2	River	NA
39		Jamul Nagar Palika	2	3.06	Wet land	NA
40		Kumhari Nagar Palika	3	4.01	Wet land	NA
41		Ahiwara Nagar Palika	3	2.1	Wet land	NA
42		Dhamdha Nagar Panchayat	2	0.9	Wet land	NA
43		Patan Nagar Panchayat	3	1.1	Pond/River/Wetland	NA
44		Utai Nagar Panchayat	3	0.9	Wet land /Pond	NA
45		Risali Nagar Nigam	4	10.23	River/Wet land	NA
46	Bemetara	Bemetara Nagar Palika	2	1.5	Wet land	NA
47		Saja Nagar Panchayat	6	0.48	Wet land, pond	NA
48		Thankhamhariya Nagar Panchayat	5	0.75	River, pond, wet land	NA
49		Devkar Nagar Panchayat	3	0.15	River, wetland	NA
50		Berla Nagar Panchayat	2	0.39	Pond	NA
51		Parpodi Nagar Panchayat	3	0.1	Wetlands	NA
52		Nawagarh_B Nagar Panchayat	2	0.97	Wetlands	NA
53		Maro Nagar Panchayat	3	0.56	Wetland	NA
54	Balod	Balod Nagar Palika	5	2.5	Wetland/river	NA
55		DalliRajhara Nagar Palika	2	4.2	Wet land	NA
56		Gunderdehi Nagar Panchayat	5	0.7	River and Wet land	NA

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Sr. No.	Name of the District	Urban Local Body	(C) Drains			
			(5) Sewage & Sullage flowing in open drains (storm water drains / concretized drains/ unlined/ katcha drains) (No. of drains)	(6) Flow in each drain (whether this quantity added in col. A) (MLD)	(9) Final Point of discharge of drain (STP / Pond / River / wet land /Other Water Bodies)	(10) Time bound action plan to prevent sewage discharge into drain
57		Doundi Nagar Panchayat	2	1.15	Wet land	NA
58		DoundiLohara Nagar Panchayat	2	0.72	Wet land	NA
59		Gurur Nagar Panchayat	2	0.26	Wet land	NA
60		Arjunda Nagar Panchayat	4	0.39	Wet Land and Pond	NA
61		Chikhlakasa Nagar Panchayat	1	0.79	Wet land	NA
62	Rajnandgaon	Rajnandgaon Nagar Nigam	7	21.2	STP, river	NA
63		Dongargarh Nagar Palika	5	3.89	Wet land	NA
64		Dongargaon Nagar Panchayat	2	1.2	Wet land, river	NA
65		Churiya Nagar Panchayat	2	0.65	Wetland	NA
66	Kabirdham	Kawardha Nagar Palika	4	3.89	STP	NA
67		Pandriya Nagar Panchayat	3	2	Wet land	NA
68		Bodla Nagar Panchayat	5	0.72	Wet land	NA
69		Pandatarai Nagar Panchayat	3	0.9	Wet land	NA
70		SahspurLohara Nagar Panchayat	3	0.77	Wet land	NA
71		Pipariya Nagar Panchayat	6	0.6	River	NA
72	Khairagarh-Chhuikhadan-Gandai	Khairagarh Nagar Palika	8	2.1	River	NA
73		Gandai Nagar Panchayat	6	1.2	River	NA
74		Chhuikhadan Nagar Panchayat	3	0.99	Wetland	NA
75	Mohla-Manpur-Ambagarh Chowki	AmbagarhChowki Nagar Panchayat	2	1.4	Wet land ,river	NA
76	Bilaspur	Bilaspur Nagar Nigam	70	130	Arpa river	NA
77		Takhatpur Nagar Palika	7	1.7	Pond	NA

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Sr. No.	Name of the District	Urban Local Body	(C) Drains			
			(5) Sewage & Sullage flowing in open drains (storm water drains / concretized drains/ unlined/ katcha drains) (No. of drains)	(6) Flow in each drain (whether this quantity added in col. A) (MLD)	(9) Final Point of discharge of drain (STP / Pond / River / wet land /Other Water Bodies)	(10) Time bound action plan to prevent sewage discharge into drain
78		Ratanpur Nagar Palika	8	2.6	Pond	NA
79		Kota Nagar Panchayat	3	1.1	Water bodies, wetlands	NA
70		Bodri Nagar Panchayat	5	1.6	Pond, wet land	NA
81		Bilha Nagar Panchayat	3	0.97	Wet land	NA
82		Malhar Nagar Panchayat	3	0.75	Pond	NA
83	Raigarh	Raigarh Nagar Nigam	12	3	Banjhinpali STP, Bade Atarmuda STP	NA
84		Kharsiya Nagar Palika	4	2.2	Water bodies, wetlands	NA
85		Dharmjaygarh Nagar Panchayat	5	1.2	Water bodies, wetlands	NA
86		Gharghoda Nagar Panchayat	15	0.82	Water bodies, wetlands	NA
87		Lailunga Nagar Panchayat	15	0.78	Water bodies, wetlands	NA
88		Kirodimalnagar Nagar Panchayat	2	1.09	Water bodies, wetlands	NA
89		Pussore Nagar Panchayat	2	0.53	Water bodies, wetlands	NA
90	Mungeli	Mungeli Nagar Palika	22	3.35	River	NA
91		Lormi Nagar Panchayat	13	1.91	River	NA
92		Pathariya Nagar Panchayat	2	0.53	Pond	NA
93		Sargaon Nagar Panchayat	2	0.67	Pond	NA
94	Gaurela-Pendra-Marwahi	Gourrela Nagar Panchayat	2	2.52	Wet land	NA
95		Pendra Nagar Panchayat	3	2.04	Water bodies, wetlands	NA
96	Janjgir Chmapa	JanjgirNaila Nagar Palika	6	4.65	Wet land	NA
97		Champa Nagar Palika	22	5.3	River	NA
98		Akaltara Nagar Palika	6	2.06	Wet Land	NA
99		Balouda Nagar Panchayat	5	1.64	Wet Land	NA

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Sr. No.	Name of the District	Urban Local Body	(C) Drains			
			(5) Sewage & Sullage flowing in open drains (storm water drains / concretized drains/ unlined/ katcha drains) (No. of drains)	(6) Flow in each drain (whether this quantity added in col. A) (MLD)	(9) Final Point of discharge of drain (STP / Pond / River / wet land /Other Water Bodies)	(10) Time bound action plan to prevent sewage discharge into drain
100		Kharoud Nagar Panchayat	5	0.72	Pond	NA
101		Sivrinarayan Nagar Panchayat	8	0.78	River and Pond	NA
102		Saragaon Nagar Panchayat	6	0.61	River and wet land	NA
103		Nawagarh_J Nagar Panchayat	1	0.68	River	NA
104		Rahoud Nagar Panchayat	5	0.41	Pond	NA
105	Sarangarh-Bilaigarh	Sarangarh Nagar Palika	6	2.58	Other Water Bodies	NA
106		Sariya Nagar Panchayat	4	0.5	Other Water Bodies, Wetlands	NA
107		Baramkela Nagar Panchayat	4	0.56	Pond	NA
108		Bhatgaon_SB Nagar Panchayat	4	0.87	Other Water Bodies, Wetlands,	NA
109		Bilaigarh Nagar Panchayat	6	0.47	Other Water Bodies, Wetlands	NA
110	Korba	Korba Nagar Nigam	15	43.74	River, Wet Land, Water bodies	NA
111		Dipka Nagar Palika	3	1.71	Wet land	NA
112		Katghora Nagar Palika	1	2.16	River, Water Bodies, Wetlands	NA
113		Pali Nagar Panchayat	1	0.51	Wet land	NA
114		Churikala Nagar Panchayat	2	0.64	Wet land, Pond	NA
115	Sakti	Sakti Nagar Palika	1	2.3	Other Water Bodies, Wetlands	NA
116		Nayabaradwar Nagar Panchayat	3	0.82	Wet Land	NA
117		Aadbhar Nagar Panchayat	4	0.71	Wet Land	NA
118		Jaijepur Nagar Panchayat	2	0.74	Water bodies, Wet Land	NA
119		Dhabhara Nagar Panchayat	2	0.82	Wet Land	NA
120		Chandrapur Nagar Panchayat	2	0.79	Wet Land	NA
121	Sarguja	Ambikapur Nagar Nigam	3	15.69	Wet land and other water bodies	NA

Sr. No.	Name of the District	Urban Local Body	(C) Drains			
			(5) Sewage & Sullage flowing in open drains (storm water drains / concretized drains/ unlined/ katcha drains) (No. of drains)	(6) Flow in each drain (whether this quantity added in col. A) (MLD)	(9) Final Point of discharge of drain (STP / Pond / River / wet land /Other Water Bodies)	(10) Time bound action plan to prevent sewage discharge into drain
122		Sitapur Nagar Panchayat	1	1	Wet Land	NA
123		Lakhanpur Nagar Panchayat	1	0.87	Wet Land	NA
124	Jashpur	Jashpurnagar Nagar Palika	4	2.55	Wet Land	NA
125		Patthalgaon Nagar Panchayat	2	1.73	Wet Land	NA
126		Kotba Nagar Panchayat	1	0.78	Wet Land	NA
127		Bagicha Nagar Panchayat	2	1	Wet Land	NA
128		Kunkuri Nagar Panchayat	1	1.12	Wet Land	NA
129	Balrampur	Balrampur Nagar Palika	1	1.9	River/Wet Land	NA
130		Ramanujganj Nagar Panchayat	2	1.7	River	NA
131		Kusmi Nagar Panchayat	1	1.04	Wet Land	NA
132		Rajpur Nagar Panchayat	1	0.67	River/Wet Land	NA
133		Wadrafnagar Nagar Panchayat	1	1.6	Wet Land	NA
134	Koriya	Baikunthpur Nagar Palika	4	0.45	River/Wet Land	NA
135		Shivpurchrcha Nagar Palika	3	0.57	Wet Land	NA
136	Surajpur	Surajpur Nagar Palika	4	1.59	River/Wet Land	NA
137		Vishrampur Nagar Panchayat	1	1.59	Wet Land	NA
138		Pratappur Nagar Panchayat	1	0.9	River/Wet Land	NA
139		Bhatgaon_S Nagar Panchayat	3	1.3	Wet Land	NA
140		Jarhi Nagar Panchayat	1	0.9	Wet Land	NA
141		Premnagar Nagar Panchayat	3	0.49	Wet Land	NA
142	Manendragarh-Chirmiri-Bharatpur	Chirmiri Nagar Nigam	8	4.74	wetland/pond/other	NA
143		Manendragarh Nagar Palika	3	3.71	Wet Land	NA

Sr. No.	Name of the District	Urban Local Body	(C) Drains			
			(5) Sewage & Sullage flowing in open drains (storm water drains / concretized drains/ unlined/ katcha drains) (No. of drains)	(6) Flow in each drain (whether this quantity added in col. A) (MLD)	(9) Final Point of discharge of drain (STP / Pond / River / wet land /Other Water Bodies)	(10) Time bound action plan to prevent sewage discharge into drain
144		Jhagrakhand Nagar Panchayat	1	1.1	Wet Land	NA
145		Khongapani Nagar Panchayat	3	1.93	Wet Land	NA
146		Nailedri Nagar Panchayat	2	0.7	Wet Land/River	NA
147	Bastar	Jagdalpur Nagar Nigam	15.5	15.6	STP	NA
148		Bastar Nagar Panchayat	2	0.48	Wet Land	NA
149	Kondagaon	Kondagaon Nagar Palika	7	3.3	Wet Land	NA
150		Keshkal Nagar Panchayat	5	0.89	Wet Land	NA
151		Farasgaon Nagar Panchayat	1	0.9	Wet Land	NA
152	Narayanpur	Narayanpur Nagar Palika	3	2.32	Wet Land	NA
153	Kanker	Kanker Nagar Palika	7	2.3	Wet Land	NA
154		Bhanupratappur Nagar Panchayat	4	0.56	Wet Land	NA
155		Charama Nagar Panchayat	3	1.4	Wet Land	NA
156		Pankhanjur Nagar Panchayat	2	0.71	Wet Land	NA
157		Antagarh Nagar Panchayat	1	0.58	Wet Land	NA
158		Narharpur Nagar Panchayat	1	0.6	Wet Land	NA
159	Dantewada	Kirandul Nagar Palika	2	1.56	Wet Land	NA
160		Badi Bacheli Nagar Palika	2	2	Wet Land	NA
161		Dantewada Nagar Palika	5	0.99	Wet Land	NA
162		Geedam Nagar Panchayat	3	1.1	Wet Land	NA
163		Barsur Nagar Panchayat	1	0.42	Wet Land	NA
164	Sukma	Sukma Nagar Palika	3	1.23	Wet Land	NA
165		Dornapal Nagar Panchayat	1	0.52	Wet Land	NA

Sr. No.	Name of the District	Urban Local Body	(C) Drains			
			(5) Sewage & Sullage flowing in open drains (storm water drains / concretized drains/ unlined/ katcha drains) (No. of drains)	(6) Flow in each drain (whether this quantity added in col. A) (MLD)	(9) Final Point of discharge of drain (STP / Pond / River / wet land /Other Water Bodies)	(10) Time bound action plan to prevent sewage discharge into drain
166		Konta Nagar Panchayat	1	0.51	Wet Land	NA
167	Bijapur	Bijapur Nagar Palika	1	1.62	Wet Land	NA
168		Bhairamgarh Nagar Panchayat	4	1.2	Wet Land	NA
169		Bhopalpattnam Nagar Panchayat	1	0.35	Wet Land	NA

***(8). Quantity of Industrial Effluent Discharged into Drains:** Not Available.

5.4 Sewage treatment and Utilisation

In the 169 Urban Local Bodies (ULBs) in Chhattisgarh, estimated 707.84 MLD of sewage is generated. Currently, there are 20 operational Sewage Treatment Plants (STPs) across 12 ULBs, with a combined treatment capacity of 435.5 MLD, out of which the total utilization capacity is approximately 328.4 MLD.

Total Capacity of Operational STPs	Capacity Utilization of Operational STPS				
	As on Apr 2023	As on Oct 2023	As on Apr 2024	As on Oct 2024	As on Nov 2024
435.5 MLD	**178.6 MLD**	**222.2 MLD**	**249.5 MLD**	**304.8 MLD**	**328.4 MLD**

STP	Quantity of treated water to be utilized	Current Status
90 MLD Nimora	4 MLD	MoU has been signed with Alok Ferro Alloys Ltd. The pipeline installation has been completed, and water distribution testing is currently in progress.
	68 MLD	Discussions are ongoing with Adani Power Plant.
35 MLD Kara	2 MLD	MoU signed with Maa Kudargarhi Power. The survey for pipeline laying is completed and DPR preparation is in progress.
	7 MLD	MoU signed with Vrajesh Steel Private Ltd. The survey for pipeline laying is completed and DPR preparation is in progress.
75 MLD Chandandih	-	Pre-feasibility report and draft MoU has been submitted to NTPC-SAIL Power Company Limited (NSPCL), Bhilai on 14.03.2024. MoU will be signed after getting approval from Board of Directors of NSPCL.
33 MLD Korba	20.5 MLD	Revised DPR considering comments from NTPC shared with NTPC, Korba for utilization of treated water from STP.
71 MLD Bilaspur	-	Draft MoU was shared with NTPC Sipat on 16.07.2024.
32 MLD Raigarh	20 MLD	Potential users identified for utilization of treated water from STP are NTPC and Jindal Steel.

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ULB wise details of Sewage treatment and utilization

Sr. No.	Name of the District	Urban Local Body	(D) Sewage treatment and Utilisation				
			(11) Installed treatment capacities of existing STPs (MLD)	(12) Utilization capacity of existing STPs (MLD)	(13) Gap in sewage generation & treatment (MLD)	(14) Time bound plan to set up & operationalise STPs	(18) Sludge generation (Kg/Day)
Total			**435.50**	**328.40**	**379.44**	**-**	-
1	Raipur	Raipur Nagar Nigam	234.2	203.6	-45.12	Dec 2028	58
2		Mandir Hasoud Nagar Palika	0	0	1.72	Dec 2026	NA
3		Chandkhuri Nagar Panchayat	0	0	0.42	Dec 2026	NA
4		Samoda Nagar Panchayat	0	0	0.44	Dec 2026	NA
5		Birgaon Nagar Nigam	0	0	16.11	Dec 2026	NA
6		Tildanewra Nagar Palika	0	0	3.15	Dec 2026	NA
7		Gobranawapara Nagar Palika	7.6	2.8	-0.42	Dec 2026	0.8
8		Aarang Nagar Palika	0	0	1.68	Dec 2026	NA
9		Abhanpur Nagar Panchayat	0	0	1.01	Dec 2026	NA
10		Kharora Nagar Panchayat	0	0	0.65	Dec 2026	NA
11		Manacamp Nagar Panchayat	0	0	0.75	Dec 2026	NA
12		Kunra Nagar panchayat	0	0	0.64	Dec 2026	NA
13	Gariyaband	Gariyaband Nagar Palika	0	0	0.77	Dec 2026	NA
14		Rajim Nagar Panchayat	2.8	0.7	0.32	Dec 2026	0.2
15		Fingeshwar Nagar Panchayat	0	0	0.71	Dec 2026	NA
16		Chhura Nagar Panchayat	0	0	0.44	Dec 2026	NA
17	Dhamtari	Dhamtari Nagar Nigam	19.6	7.5	5.12	Dec 2026	NA
18		Kurud Nagar Panchayat	0	0	1.00	Dec 2026	NA
19		Magarload Nagar Panchayat	0	0	0.46	Dec 2026	NA
20		Nagri Nagar Panchayat	0	0	0.93	Dec 2026	NA
21		Bhakhara Nagar Panchayat	0	0	0.53	Dec 2026	NA
22		Aamdi Nagar Panchayat	0	0	0.48	Dec 2026	NA
23	Mahasamund	Mahasamund Nagar Palika	0	0	5.77	Dec 2026	NA
24		Bagbahara Nagar Palika	0	0	2.03	Dec 2026	NA

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Sr. No.	Name of the District	Urban Local Body	(D) Sewage treatment and Utilisation				
			(11) Installed treatment capacities of existing STPs (MLD)	(12) Utilization capacity of existing STPs (MLD)	(13) Gap in sewage generation & treatment (MLD)	(14) Time bound plan to set up & operationalise STPs	(18) Sludge generation (Kg/Day)
Total			**435.50**	**328.40**	**379.44**	**-**	-
25		Saraipali Nagar Palika	0	0	2.08	Dec 2026	NA
26		Pithora Nagar Panchayat	0	0	0.61	Dec 2026	NA
27		Basna Nagar Panchayat	0	0	0.75	Dec 2026	NA
28		Tumgaon Nagar Panchayat	0	0	0.55	Dec 2026	NA
29	Balodabazar	Lawan Nagar Panchayat	0	0	0.65	Dec 2026	NA
30		Tundra Nagar Panchayat	0	0	0.46	Dec 2026	NA
31		Balodabazar Nagar Palika	0	0	2.77	Dec 2026	NA
32		Bhatapara Nagar Palika	0	0	5.61	Dec 2026	NA
33		Kashdol Nagar Panchayat	0	0	0.79	Dec 2026	NA
34		Palari Nagar Panchayat	0	0	0.60	Dec 2026	NA
35		Simga Nagar Panchayat	0	0	1.67	Dec 2026	NA
36	Durg	Durg Nagar Nigam	0	0	37.72	Dec 2030	NA
37		Bhilai Nagar Nigam	30	27	34.37	Dec 2026	10
38		BhilaiCharoda Nagar Nigam	0	0	12.82	Dec 2026	NA
39		Jamul Nagar Palika	0	0	2.69	Dec 2026	NA
40		Kumhari Nagar Palika	0	0	3.64	Dec 2026	NA
41		Ahiwara Nagar Palika	0	0	1.79	Dec 2026	NA
42		Dhamdha Nagar Panchayat	0	0	0.69	Dec 2026	NA
43		Patan Nagar Panchayat	0	0	0.75	Dec 2026	NA
44		Utai Nagar Panchayat	0	0	0.64	Dec 2026	NA
45		Risali Nagar Nigam	0	0	12.93	Dec 2026	NA
46	Bemetara	Bemetara Nagar Palika	0	0	2.97	Dec 2026	NA
47		Saja Nagar Panchayat	0	0	0.36	Dec 2026	NA
48		Thankhamhariya Nagar Panchayat	0	0	0.61	Dec 2026	NA
49		Devkar Nagar Panchayat	0	0	0.39	Dec 2026	NA

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Sr. No.	Name of the District	Urban Local Body	(D) Sewage treatment and Utilisation				
			(11) Installed treatment capacities of existing STPs (MLD)	(12) Utilization capacity of existing STPs (MLD)	(13) Gap in sewage generation & treatment (MLD)	(14) Time bound plan to set up & operationalise STPs	(18) Sludge generation (Kg/Day)
Total			**435.50**	**328.40**	**379.44**	**-**	-
50		Berla Nagar Panchayat	0	0	0.38	Dec 2026	NA
51		Parpodi Nagar Panchayat	0	0	0.26	Dec 2026	NA
52		Nawagarh_B Nagar Panchayat	0	0	0.76	Dec 2026	NA
53		Maro Nagar Panchayat	0	0	0.48	Dec 2026	NA
54	Balod	Balod Nagar Palika	0	0	2.46	Dec 2026	NA
55		DalliRajhara Nagar Palika	0	0	3.82	Dec 2026	NA
56		Gunderdehi Nagar Panchayat	0	0	0.60	Dec 2026	NA
57		Doundi Nagar Panchayat	0	0	0.56	Dec 2026	NA
58		DoundiLohara Nagar Panchayat	0	0	0.38	Dec 2026	NA
59		Gurur Nagar Panchayat	0	0	0.22	Dec 2026	NA
60		Arjunda Nagar Panchayat	0	0	0.34	Dec 2026	NA
61		Chikhlakasa Nagar Panchayat	0	0	0.38	Dec 2026	NA
62	Rajnandgaon	Rajnandgaon Nagar Nigam	6.2	3	19.88	Dec 2028	1
63		Dongargarh Nagar Palika	0	0	3.88	Dec 2026	NA
64		Dongargaon Nagar Panchayat	0	0	1.03	Dec 2026	NA
65		Churiya Nagar Panchayat	0	0	0.33	Dec 2026	NA
66	Kabirdham	Kawardha Nagar Palika	2.1	1.8	3.85	Dec 2026	0.3
67		Pandriya Nagar Panchayat	0	0	1.12	Dec 2026	NA
68		Bodla Nagar Panchayat	0	0	0.40	Dec 2026	NA
69		Pandatarai Nagar Panchayat	0	0	0.50	Dec 2026	NA
70		SahspurLohara Nagar Panchayat	0	0	0.43	Dec 2026	NA
71		Pipariya Nagar Panchayat	0	0	0.34	Dec 2026	NA
72	Khairagarh-Chhuikhadan-Gandai	Khairagarh Nagar Palika	0	0	2.35	Dec 2026	NA
73		Gandai Nagar Panchayat	0	0	0.97	Dec 2026	NA
74		Chhuikhadan Nagar Panchayat	0	0	0.52	Dec 2026	NA

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Sr. No.	Name of the District	Urban Local Body	(D) Sewage treatment and Utilisation				
			(11) Installed treatment capacities of existing STPs (MLD)	(12) Utilization capacity of existing STPs (MLD)	(13) Gap in sewage generation & treatment (MLD)	(14) Time bound plan to set up & operationalise STPs	(18) Sludge generation (Kg/Day)
Total			**435.50**	**328.40**	**379.44**	**-**	-
75	Mohla-Manpur-Ambagarh Chowki	AmbagarhChowki Nagar Panchayat	0	0	0.69	Dec 2026	NA
76	Bilaspur	Bilaspur Nagar Nigam	71	39	31.10	Dec 2026	11
77		Takhatpur Nagar Palika	0	0	2.08	Dec 2026	NA
78		Ratanpur Nagar Palika	0	0	2.56	Dec 2026	0
79		Kota Nagar Panchayat	0	0	1.84	Dec 2026	NA
70		Bodri Nagar Panchayat	0	0	1.82	Dec 2026	NA
81		Bilha Nagar Panchayat	0	0	0.80	Dec 2026	NA
82		Malhar Nagar Panchayat	0	0	0.62	Dec 2026	NA
83	Raigarh	Raigarh Nagar Nigam	32	26.5	-4.17	Dec 2026	6
84		Kharsiya Nagar Palika	0	0	1.97	Dec 2026	NA
85		Dharmjaygarh Nagar Panchayat	0	0	0.84	Dec 2026	NA
86		Gharghoda Nagar Panchayat	0	0	0.69	Dec 2026	NA
87		Lailunga Nagar Panchayat	0	0	0.60	Dec 2026	NA
88		Kirodimalnagar Nagar Panchayat	5	1	-0.05	Dec 2026	NA
89		Pussore Nagar Panchayat	0	0	0.35	Dec 2026	NA
90	Mungeli	Mungeli Nagar Palika	0	0	3.25	Dec 2026	NA
91		Lormi Nagar Panchayat	0	0	1.71	Dec 2026	NA
92		Pathariya Nagar Panchayat	0	0	0.45	Dec 2026	NA
93		Sargaon Nagar Panchayat	0	0	0.57	Dec 2026	NA
94	Gaurela-Pendra-Marwahi	Gourrela Nagar Panchayat	0	0	1.89	Dec 2026	NA
95		Pendra Nagar Panchayat	0	0	1.03	Dec 2026	NA
96	Janjgir Chmapa	JanjgirNaila Nagar Palika	0	0	4.64	Dec 2026	NA
97		Champa Nagar Palika	0	0	5.17	Dec 2026	NA
98		Akaltara Nagar Palika	0	0	2.03	Dec 2026	NA
99		Balouda Nagar Panchayat	0	0	0.96	Dec 2026	NA

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Sr. No.	Name of the District	Urban Local Body	(D) Sewage treatment and Utilisation				
			(11) Installed treatment capacities of existing STPs (MLD)	(12) Utilization capacity of existing STPs (MLD)	(13) Gap in sewage generation & treatment (MLD)	(14) Time bound plan to set up & operationalise STPs	(18) Sludge generation (Kg/Day)
Total			**435.50**	**328.40**	**379.44**	**-**	-
100		Kharoud Nagar Panchayat	0	0	0.72	Dec 2026	NA
101		Sivrinarayan Nagar Panchayat	0	0	0.68	Dec 2026	NA
102		Saragaon Nagar Panchayat	0	0	0.52	Dec 2026	NA
103		Nawagarh_J Nagar Panchayat	0	0	0.59	Dec 2026	NA
104		Rahoud Nagar Panchayat	0	0	0.43	Dec 2026	NA
105	Sarangarh-Bilaigarh	Sarangarh Nagar Palika	0	0	2.57	Dec 2026	NA
106		Sariya Nagar Panchayat	0	0	0.43	Dec 2026	NA
107		Baramkela Nagar Panchayat	0	0	0.32	Dec 2026	NA
108		Bhatgaon_SB Nagar Panchayat	0	0	0.75	Dec 2026	NA
109		Bilaigarh Nagar Panchayat	0	0	0.40	Dec 2026	NA
110	Korba	Korba Nagar Nigam	0	0	43.74	Dec 2026	NA
111		Dipka Nagar Palika	0	0	2.82	Dec 2026	NA
112		Katghora Nagar Palika	0	0	2.36	Dec 2026	NA
113		Pali Nagar Panchayat	0	0	0.40	Dec 2026	NA
114		Churikala Nagar Panchayat	0	0	0.60	Dec 2026	NA
115	Sakti	Sakti Nagar Palika	0	0	2.28	Dec 2026	NA
116		Nayabaradwar Nagar Panchayat	0	0	0.64	Dec 2026	NA
117		Aadbhar Nagar Panchayat	0	0	0.53	Dec 2026	NA
118		Jaijepur Nagar Panchayat	0	0	0.58	Dec 2026	NA
119		Dhabhara Nagar Panchayat	0	0	0.55	Dec 2026	NA
120		Chandrapur Nagar Panchayat	0	0	0.53	Dec 2026	NA
121	Sarguja	Ambikapur Nagar Nigam	0	0	15.69	Jun 2026	NA
122		Sitapur Nagar Panchayat	0	0	0.68	Dec 2026	NA
123		Lakhanpur Nagar Panchayat	0	0	0.46	Dec 2026	NA
124	Jashpur	Jashpurnagar Nagar Palika	0	0	2.55	Dec 2026	NA

1114

Sr. No.	Name of the District	Urban Local Body	(D) Sewage treatment and Utilisation				
			(11) Installed treatment capacities of existing STPs (MLD)	(12) Utilization capacity of existing STPs (MLD)	(13) Gap in sewage generation & treatment (MLD)	(14) Time bound plan to set up & operationalise STPs	(18) Sludge generation (Kg/Day)
Total			**435.50**	**328.40**	**379.44**	**-**	-
125		Patthalgaon Nagar Panchayat	0	0	1.73	Dec 2026	NA
126		Kotba Nagar Panchayat	0	0	0.48	Dec 2026	NA
127		Bagicha Nagar Panchayat	0	0	0.73	Dec 2026	NA
128		Kunkuri Nagar Panchayat	0	0	0.97	Dec 2026	NA
129	Balrampur	Balrampur Nagar Palika	0	0	0.32	Dec 2026	NA
130		Ramanujganj Nagar Panchayat	0	0	0.98	Dec 2026	NA
131		Kusmi Nagar Panchayat	0	0	0.54	Dec 2026	NA
132		Rajpur Nagar Panchayat	0	0	0.35	Dec 2026	NA
133		Wadrafnagar Nagar Panchayat	0	0	0.37	Dec 2026	NA
134	Koriya	Baikunthpur Nagar Palika	0	0	1.68	Dec 2026	NA
135		Shivpurchrcha Nagar Palika	0	0	1.63	Dec 2026	NA
136	Surajpur	Surajpur Nagar Palika	0	0	2.02	Dec 2026	NA
137		Vishrampur Nagar Panchayat	0	0	0.83	Dec 2026	NA
138		Pratappur Nagar Panchayat	0	0	0.37	Dec 2026	NA
139		Bhatgaon_S Nagar Panchayat	0	0	0.63	Dec 2026	NA
140		Jarhi Nagar Panchayat	0	0	0.47	Dec 2026	NA
141		Premnagar Nagar Panchayat	0	0	0.35	Dec 2026	NA
142	Manendragarh-Chirmiri-Bharatpur	Chirmiri Nagar Nigam	0	0	7.51	Dec 2026	NA
143		Manendragarh Nagar Palika	0	0	3.71	Dec 2026	NA
144		Jhagrakhand Nagar Panchayat	0	0	0.55	Dec 2026	NA
145		Khongapani Nagar Panchayat	0	0	1.61	Dec 2026	NA
146		Nailedri Nagar Panchayat	0	0	0.37	Dec 2026	NA
147	Bastar	Jagdalpur Nagar Nigam	25	15.5	0.76	Operational	0.8
148		Bastar Nagar Panchayat	0	0	0.62	Dec 2026	NA
149	Kondagaon	Kondagaon Nagar Palika	0	0	3.34	Dec 2026	NA

Sr. No.	Name of the District	Urban Local Body	(D) Sewage treatment and Utilisation				
			(11) Installed treatment capacities of existing STPs (MLD)	(12) Utilization capacity of existing STPs (MLD)	(13) Gap in sewage generation & treatment (MLD)	(14) Time bound plan to set up & operationalise STPs	(18) Sludge generation (Kg/Day)
Total			**435.50**	**328.40**	**379.44**	**-**	-
150		Keshkal Nagar Panchayat	0	0	0.78	Dec 2026	NA
151		Farasgaon Nagar Panchayat	0	0	0.45	Dec 2026	NA
152	Narayanpur	Narayanpur Nagar Palika	0	0	2.21	Dec 2026	NA
153	Kanker	Kanker Nagar Palika	0	0	2.96	Dec 2026	NA
154		Bhanupratappur Nagar Panchayat	0	0	0.56	Dec 2026	NA
155		Charama Nagar Panchayat	0	0	0.66	Dec 2026	NA
156		Pankhanjur Nagar Panchayat	0	0	0.72	Dec 2026	NA
157		Antagarh Nagar Panchayat	0	0	0.48	Dec 2026	NA
158		Narharpur Nagar Panchayat	0	0	0.30	Dec 2026	NA
159	Dantewada	Kirandul Nagar Palika	0	0	1.96	Dec 2026	NA
160		Badi Bacheli Nagar Palika	0	0	2.23	Dec 2026	NA
161		Dantewada Nagar Palika	0	0	0.93	Dec 2026	NA
162		Geedam Nagar Panchayat	0	0	0.54	Dec 2026	NA
163		Barsur Nagar Panchayat	0	0	0.42	Dec 2026	NA
164	Sukma	Sukma Nagar Palika	0	0	1.01	Dec 2026	NA
165		Dornapal Nagar Panchayat	0	0	0.53	Dec 2026	NA
166		Konta Nagar Panchayat	0	0	0.51	Dec 2026	NA
167	Bijapur	Bijapur Nagar Palika	0	0	1.62	Dec 2026	NA
168		Bhairamgarh Nagar Panchayat	0	0	0.62	Dec 2026	NA
169		Bhopalpattnam Nagar Panchayat	0	0	0.31	Dec 2026	NA

***15. Performance of STPs with reference to standard:** The quality of treated water from STPs are within the permissible limit of MoEFCC standards. The copy of sample analysis report of CPCB is attached in *Annexure G.*

***16. Final Point of Discharge of Treated Effluent:** The final discharge point of treated effluent from the STPs is utilized for gardening, landscaping, horticulture, road cleaning and dust suppression purposes, while the remaining treated water is discharged into rivers.

***17. Level of Utilization of Treated Sewage:** The treated sewage is being utilized for gardening, landscaping, horticulture, and dust suppression. Raipur Municipal Corporation has signed Memorandums of Understanding

(MoUs) with three industries—Hira Industry, Maa Kudargarhi Industry, and Brajesh Steel Industry—for the utilization of treated water. Raigarh Municipal Corporation is actively exploring potential users of treated water, including NTPC and Jindal Steel, while Bilaspur Municipal Corporation is in discussions with NTPC, Sipat for its utilization.

5.5 Gap and Action Plan to address the gap in Sewage Management

The total sewage generation in 169 ULBs is estimated 707.8 MLD. Currently, there are 20 operational Sewage Treatment Plants (STPs) across 12 ULBs, with a combined treatment capacity of 435.5 MLD, out of which the total utilization capacity is approximately 328.4 MLD. Therefore, the current gap in sewage generation and sewage treatment capacity is approximately 379.4 MLD.

Currently 07 STPs with the capacity of 47.8 MLD are under construction in the state which will get operational by January 2025. To address the gap in sewage treatment capacity, 7 additional STPs are under construction with a combined capacity of 47.8 MLD, funded by the state budget. Furthermore, 5 STPs are proposed under the state budget, and 9 STPs are proposed under the AMRUT 2.0 mission across 10 ULBs with a total capacity of 423.7 MLD. These 14 STPs will be completed by December 2026. In addition to this, nature based low cost STPs are approved under Swachh Bharat Mission (SBM) 2.0 in remaining 151 ULBs (having less than 1 Lakh population) of state which will be completed in phased manner in next two years i.e., before December 2026. Standalone Fecal Sludge Treatment Plants (FSTPs) are currently operational in each ULB to treat the fecal sludge generated in the urban areas of the State.

The list of Under Construction STPs, Proposed STPs (State budgeted, AMRUT 2.0, SBM 2.0) and FSTP with plant capacity are given below.

5.6 Under construction STPs in Urban Areas of Chhattisgarh

Details of under construction STPs in ULBs

Sr. No.	Location	Capacity of the plant in MLD	Physical Progress in %	Status of I&D or House sewer connections	Completion Timeline	Remarks
1	Nava Raipur: Zone 1	10.0	98% completed. (Stay order by High Court)	50%	31.12.2023	STP construction Completed, Household connection pending due to stay at High Court
2	Kanker	7.7	100% completed	100%	30.09.2024	Dry Run under progress
3	Simga	2.8	100% completed	100%	30.09.2024	
4	Champa	5.3	94% completed	100%	31.01.2025	-
5	Koni C (Bilaspur)	6.0	95% completed	0%	31.03.2025	-
6	Mangla B (Bilaspur)	10.0	60% completed	0%		-
7	Mangla D (Bilaspur)	6.0	75% completed	0%		-
TOTAL		**47.8 MLD**	-			-

5.7 STPs at planning stage in Urban areas of Chhattisgarh

Details of Proposed STPs in ULBs

Sr. No.	Location	Capacity of the plant (in MLD)	Current Status
1	Kumhari	80.0	Administrative Sanction in Progress
2	Sakti	4.0	Proposal submitted for obtaining approval from Finance Department for retender
3	Shivrinarayan	2.2	
4	Dantewada	2.8	
5	Chandrapur	1.7	
6	Durg (Zone 1)	47.0	Planned Under AMRUT 2.0 (Administrative Sanction Accorded & Tender under process)
7	Durg (Zone 2)	30.0	
8	Bhilai	150.0	
9	Korba	33.0	
10	Ambikapur (STP 1)	2.0	
11	Ambikapur (STP 2)	14.0	
12	Ambikapur (STP 3)	16.0	
13	Rajnandgaon (Zone 1)	15.0	
14	Rajnandgaon (Zone 2)	26.0	
TOTAL		**423.7 MLD**	-

Nature based low cost STPs: Project Stage: Under SBM 2.0 in 151 ULBs

Phase	No. of ULBs	Capacity of the plant (in MLD)	Proposed Timeline				
			DPR Preparation	AS	Tender	Work Order	Completion
1st Phase	14	23.00	Oct-2024	Nov-2024	Dec-2024	Jan-2025	July-2026
2nd Phase	39	73.43	Dec-2024	Jan-2025	Feb-2025	Mar-2025	Sep-2026
3rd Phase	43	79.04	Jan-2025	Feb-2025	Mar-2025	Apr-2025	Oct-2026
4th Phase	33	41.36	Feb-2025	Mar-2025	Apr-2025	May-2025	Nov-2026
5th Phase	22	27.74	Mar-2025	Apr-2025	May-2025	June-2025	Dec-2026
TOTAL	**151**	**244.57 MLD**	-				

The Copy of approved action plan under Used Water Management component of SBM 2.0 is attached as annexure H.

5.8 Details of Operational FSTPs in ULBs

Details of FSTP (low-cost, gravity-based Planted Drying Bed) for treatment of Fecal sludge

Sr. No.	ULB Name	Capacity of FSTP (in KLD)	Capacity Utilized (in KLD)		Sr. No.	ULB Name	Capacity of FSTP (in KLD)	Capacity Utilized (in KLD)
1	Adbhar	3	2		52	Keskal	5	2.7
2	Arang	5	4.5		53	Kharora	3	2.7
3	Ahiwara	5	4.5		54	Kharsiya	3	4.5
4	AmbagarhChowki	5	1.4		55	Kirandul	5	4.5
5	Antagarh	3	2.7		56	Konta	3	2.7
6	Bade Bacheli	5	4.5		57	Kota	3	1.7
7	Bagicha	3	3		58	Kumhari	6	5
8	Balod	5	4.5		59	Kura	5	4.5
9	Baloda	3	1.4		60	Kusmi	3	3
10	Baramkela	3	1.2		61	Lakhanpur	3	2.8
11	Basna	3	2.7		62	Lormi	3	2.5
12	Aamadi	3	2.7		63	Mahasamund	8	7.2
13	Abhanpur	3	2.7		64	Mana-Camp	3	2.7
14	Akaltara	5	4.1		65	Manendragarh	5	5
15	Ambikapur	20	18.5		66	Mungeli	5	3.9
16	Arjunda	3	2.7		67	Nai-Ledri	3	2.9
17	Bagbahara	15	13.5		68	Narharpur	3	2.7
18	Baikunthpur	3	3		69	Nawagarh-JC	3	1.2
19	Baloda Bazar	5	7.2		70	Palari	3	2.7
20	Balrampur	5	3		71	Pandatarai	3	2.7
21	Barsur	3	2.7		72	Pakhanjur	5	2.7
22	Bastar	3	2.7		73	Patan	8	2.7
23	Bemetara	5	4.5		74	Pathalgaon	5	2
24	Bhairamgarh	5	2.7		75	Pipariya	3	2.7
25	Bhanupratappur	3	2.7		76	Berla	3	2.7
26	Bhatgaon	3	2.7		77	Bhakhara	3	2.7
27	Bhilai Charoda	40	35		78	Bhatapara	8	7.2
28	Bijapur	5	3.8		79	Bhatgaon	3	3
29	Bilha	3	2.7		80	Bhopalpattanam	3	2.7
30	Bodla	3	2.7		81	Bilaigarh	3	2.7
31	Champa	5	3.8		82	Birgaon	104	25
32	Chandrapur	3	2.2		83	Bodri	5	2.9
33	Chhuikhadan	3	1.4		84	Chandkhuri	5	0.8
34	Chikhalakasa	3	2.7		85	Charama	3	2.7
35	Chhurikala	3	1.4		86	Chhura	3	2.7
36	Dalli-Rajhara	8	4.5		87	Chirmiri	5	5
37	Devkar	3	2.7		88	Chhuriya	3	1.2
38	Dhamdha	3	2.3		89	Dantewada	5	4.5
39	Dharamjaigarh	3	2.7		90	Dabhra	3	1.8
40	Dongargaon	3	2.7		91	Dhamtari	8	7.2
41	Dornapal	3	2.7		92	Dipka	5	5
42	Daundi Lohara	3	3		93	Dongargarh	8	3.5
43	Fingeshwar	3	2.7		94	Doundi	3	2.7
44	Gariyaband	3	2.7		95	Farasgaon	3	2.7
45	Gharghoda	3	2.8		96	Gandai	3	1.2
46	Gaurella	3	2.1		97	Geedam	3	2.7
47	Gurur	3	2.7		98	Gobra Nawapara	5	4.5
48	Jamul	5	4.8		99	Gunderdehi	3	2.9
49	Jarhi	3	3		100	Jaijaipur	3	2.8
50	Jhagrakhand	3	3		101	Naila-Janjgir	8	2.8
51	Kasdol	5	4.5		102	JashpurNagar	5	3

Sr. No.	ULB Name	Capacity of FSTP (in KLD)	Capacity Utilized (in KLD)		Sr. No.	ULB Name	Capacity of FSTP (in KLD)	Capacity Utilized (in KLD)
103	Kanker	8	4.3		132	Rajpur	3	1.1
104	Katghora	5	4.4		133	Ratanpur	5	4.8
105	Khairagarh	3	3.5		134	Saja	3	2.7
106	Kharod	3	2.1		135	Samoda	5	4
107	Khongapani	3	3		136	Saraipali	5	4.5
108	Kondagaon	5	4.5		137	Sargaon	3	1.5
109	Korba	8	6.4		138	Shivpur Charcha	3	3
110	Kotba	3	3		139	Sitapur	3	2.8
111	Kunkuri	3	3		140	Sukma	5	4.5
112	Kurud	3	2.7		141	Takhatpur	5	4
113	Lailunga	3	2.9		142	Tilda Newra	5	7.2
114	Lawan	3	2.7		143	Tundra	3	2.7
115	Magarlod	3	2.7		144	Bishrampur	3	3
116	Malhar	3	1.6		145	Premnagar	3	3
117	Mandir Hasoud	5	4		146	Rahaud	3	2.9
118	Maro	3	2.7		147	Rajnandgaon	100	100
119	Nagari	5	4.5		148	Ramanujganj	3	3
120	Narayanpur	5	4.5		149	Sahaspur-Lohara	3	2.7
121	Nawagarh-B	3	2.7		150	Sakti	5	2.4
122	NayaBardwar	3	2.8		151	Saragaon	3	2.1
123	Pali	3	1.2		152	Sarangarh	5	5
124	Pandariya	3	2.7		153	Sariya	3	1.4
125	Parpondi	3	3		154	Simga	5	4.5
126	Pathariya	3	2.7		155	Shivrinarayan	3	2.2
127	Pendra	3	1.9		156	Surajpur	5	5
128	Pithora	5	2.7		157	Khamhariya	3	2.7
129	Pratappur	3	3		158	Tumgaon	5	4.5
130	Pusaur	3	3		159	Utai	5	2.7
131	Rajim	3	2.7		160	Wadrafnagar	3	3
						TOTAL	**884**	**682.5**

List of ULBs engaged in Co-treatment with STP

Sr. No.	ULB Name	Permissible Capacity for treatment of STP (KLD)	Capacity Utilized (in KLD)
1	Bhilai Nagar	144.0	145.0
2	Bilaspur	7100.0	88.4
3	Durg	70.0	70.0
4	Kawardha	210.0	13.0
5	Raigarh	50.0	41.0
6	Raipur	957.0	858.0
7	Risali	50.0	25.1
8	Kirodimal Nagar	5.0	1.8
9	Jagdalpur	2500.0	22
TOTAL		**11086.0 KLD**	**1264.3 KLD**

Total Capacity

Type of Treatment Plant	Permissible Capacity for treatment of STP (KLD)	Capacity Utilized (in KLD)
FSTP	**884**	**682.5**
CO Treatment STP	**11086.0**	**1264.3**
TOTAL	**11970.0 KLD**	**1946.8 KLD**

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6. SOLID WASTE MANGEMENT IN RURAL AREAS OF CHHATTISGARH

In Rural area, there is no system available to calculate waste generation or quantification of waste. To address this, WaterAid India, RWPF partner of the Ministry of Jal Shakti, Government of India, conducted a third-party survey in rural areas to gather data on waste generation and its disposal.

Research Design- This assessment was conducted in month of May 2024 and data collection was done in month of May- June 2024. The assessment was conducted in all 33 districts of Chhattisgarh. The assessment assessed Solid waste management status in rural areas of Chhattisgarh using both quantitative and qualitative methods. The assessment employed household survey, institutional survey, segregation centre survey, focus group discussions and village transect walks in all these districts. The assessment exercise sought to understand the solid waste generation status, solid waste safe disposal status and untreated/undesired status of solid waste.

Study Tools development and roll-out- WaterAid Chhattisgarh developed tool with the support of state SBM-G Chhattisgarh. The WaterAid Chhattisgarh received critical feedback from the state and district teams of SBM-G and finalized study tools. Pretesting of tools has been done before the actual survey deployment.

- The training of identified surveyors was conducted virtually for data collection. The enumerators used mWater, a mobile-based tool for data gathering. The district Swachh Bharat Mission Gramin team closely reviewed all the surveys. The data analysis was an excel-based exercise to draw meaningful insights and interpretations.

Sample collected - In this assessment it was decided that data will be collected from 1650 villages of 33 districts of Chhattisgarh state (50 villages in each district). Villages will be selected randomly based on number of blocks, population and it will cover all types of geography of the district. Data will be collected through 10 individuals' households in the selected village, all segregation center, all institutions, 1 focus group discussion and 1 village transect walk. Households will be selected randomly based on poverty status, category of family.

- The assessment of solid waste management in rural areas was a sampled study undertaken in all districts of Chhattisgarh. Accordingly, 1,571 villages were covered in all 33 districts and 236 surveyors from all 33 districts were involved in this assessment.

- The survey involved 15,428 households, 7,473 institutions, 1,223 market areas, 1,257 focus group discussions, and 1,277 transact walk to estimate waste generation. Based on this survey, it was estimated that the total waste generated in Chhattisgarh is about 2,391.053 tons per day, of which 1,896.352 tons per day are biodegradable, and 494.701 tons per day are non-biodegradable.

According to the Study IJERMCE 2018, rural areas in India generate an average of 0.08 kg of waste per person per day, which aligns with the findings of the WaterAid survey, which observed an average of around 0.102 kg per person per day.

WaterAid's report revealed that approximately 79.31% of the waste generated is biodegradable, while the remaining 20.69% is non-biodegradable. In Rural Chhattisgarh, households traditionally compost biodegradable waste in pits and use the compost as fertilizer for their fields or farms. In this traditional method, they usually avoid mixing biodegradable and non-biodegradable waste, as doing so would require additional resources and labor to separate it later.

Therefore, biodegradable waste is generally composted in rural areas within compost pits. In this way, waste management is achieved at the household level itself, leading to a higher prevalence of source segregation in rural areas. According to the WaterAid report, this is observed in approximately 98.66% of cases.

In the rural areas of Chhattisgarh, most households have personal compost pits, and under the Swachh Bharat Mission (Grameen), 2,21,474 compost pits have been constructed including MGNREGS convergence. Most of

these pits are used for the disposal of biodegradable waste. According to the WaterAid report, only 4.360 tons per day of biodegradable waste has remained unmanaged.

Out of the total waste generated, about 20.69% is non-biodegradable, and for its collection, Segregation Sheds have been set up in 13962 villages. 2479 Smaller villages with fewer households will be mapped for transportation of their waste to nearby Segregation Sheds. Total 16,441 out of 19643 villages have availability of segregation sheds only 3,202 villages are left for construction of segregation sheds and 23,594 Garbage rikshaws were provided. Furthermore, 16,379 villages have trained Swachhagrahi self-help groups (SHGs) for waste collection and management.

In rural area, 494.701 tons per day of non-biodegradable waste is generated and most of the recyclable items are sold directly by households to scrap dealers. After selling the recyclables, only the remaining non-biodegradable waste is provided to Swachhagrahi groups. In this way, 457.479 tons per day of non-biodegradable waste is being properly disposed of.

In total, out of 2,391.053 tons of waste generated per day in rural area, around 2,349.174 tons are effectively managed. However, to handle the remaining 41.887 tons per day, additional infrastructure and awareness raising activities are required, which are being addressed under the Swachh Bharat Mission's Grameen. Recently, from 17 September to 2 October, a campaign called Swachhata Hi Seva was organized across the state. Approximately 9,175 Shramdan activities were held, involving around 10,24,187 participants, along with 2,795 door-to-door awareness camps and various awareness activities in all the villages of Chhattisgarh. An upcoming campaign, World Toilet Day, is planned to be organized in rural areas of Chhattisgarh from 19 November to 10 December. Such campaigns are organized periodically to raise awareness among rural residents about general cleanliness and sanitation.

Quantitative details of Solid Waste Management in Rural areas of Chhattisgarh

Sr. No.	(i)	(iii)	(iv)				(v)	(vi)					(vii)		
	Names of Districts	Break up of Waste Generated in Rural Areas (District Wise) (in TPD)	Method of Treatment in the District (in TPD)				Final Destination of Each of components of (iv)	Break up details of waste processing District Wise					Action Plan to Process 100% Waste		
			(a) Organic Material (Wet Waste)	(b) Inerts	(c) RDF	(d) Other		Energy plants (Waste to Energy Plants)	Bio Compost Units	Used in Cement Units	Land Fill Sites	Other uses of inerts	Time lines	Budget Outlay (In Lakhs)	Proposal
Total		**2391.04**	**1891.69**	**0**	**0**	**457.49**	**-**	**281.00**	**221474**	**0**	**0**	**0**	**Mar, 2026**	**30420.47**	**-**
1	Balod	74.25	60.35	0	0	12.81	**Wet Waste** - Manure-Farming **Recyclable**- Scrape dealer-Recycling units **RDF**- Cement factory	10	6642	0	0	0	Mar, 2026	935	0
2	Balodabazar	167.99	137.27	0	0	26.20		2	11673	0	0	0	Mar, 2026	1242.10	0
3	Balrampur	101.84	94.70	0	0	6.45		10	8552	0	0	0	Mar, 2026	1141.70	0
4	Bastar	78.15	46.75	0	0	29.86		4	3564	0	0	0	Mar, 2026	277.63	0
5	Bemetara	51.94	44.75	0	0	5.52		21	6120	0	0	0	Mar, 2026	942.59	0
6	Bijapur	18.49	16.10	0	0	1.81		3	1288	0	0	0	Mar, 2026	548.23	0
7	Bilaspur	184.48	139.48	0	0	41.78		8	22319	0	0	0	Mar, 2026	1335.844	0
8	Dantewada	10.59	9.20	0	0	1.22		4	2520	0	0	0	Mar, 2026	234.79	0
9	Dhamtari	81.15	65.48	0	0	14.89		7	16687	0	0	0	Mar, 2026	3714.52	0
10	Durg	45.11	27.72	0	0	16.87		6	3869	0	0	0	Mar, 2026	952.52	0
11	Gariyaband	43.41	25.53	0	0	17.16		1	2957	0	0	0	Mar, 2026	250.00	0
12	Gourela- Pendra Marwahi	51.40	41.26	0	0	9.24		2	1796	0	0	0	Mar, 2026	765.09	0
13	Janjgir-Champa	145.22	111.49	0	0	31.85		0	5262	0	0	0	Mar, 2026	316.3	0
14	Jashpur	80.32	71.34	0	0	7.41		53	3032	0	0	0	Mar, 2026	772.85	0
15	Kanker	50.48	34.38	0	0	14.53		5	13420	0	0	0	Mar, 2026	1257.22	0
16	Kawardha	63.16	50.05	0	0	12.22		0	6930	0	0	0	Mar, 2026	908.00	0

Sr. No.	(i) Names of Districts	(iii) Break up of Waste Generated in Rural Areas (District Wise) (in TPD)	(iv) Method of Treatment in the District (in TPD)				(v) Final Destination of Each of components of (iv)	(vi) Break up details of waste processing District Wise					(vii) Action Plan to Process 100% Waste		
			(a) Organic Material (Wet Waste)	(b) Inerts	(c) RDF	(d) Other		Energy plants (Waste to Energy Plants)	Bio Compost Units	Used in Cement Units	Land Fill Sites	Other uses of inerts	Time lines	Budget Outlay (In Lakhs)	Proposal
Total		**2391.04**	**1891.69**	**0**	**0**	**457.49**	**-**	**281.00**	**221474**	**0**	**0**	**0**	**Mar, 2026**	**30420.47**	**-**
17	Khairagarh-Chhuikhadan-Gandai	47.05	32.74	0	0	13.31	**Wet Waste** - Manure-Farming **Recyclable**- Scrape dealer-Recycling units **RDF**- Cement factory	3	8113	0	0	0	Mar, 2026	194.00	0
18	Kondagaon	28.35	20.20	0	0	7.95		3	2801	0	0	0	Mar, 2026	299.83	0
19	Korba	93.56	78.86	0	0	14.26		12	13985	0	0	0	Mar, 2026	269.28	0
20	Koriya	28.01	22.63	0	0	5.05		18	603	0	0	0	Mar, 2026	195.00	0
21	Mahasamund	93.76	69.00	0	0	23.01		5	3063	0	0	0	Mar, 2026	3327.4	0
22	Manendragarh-Chirmiri-Bharatpur	26.57	22.15	0	0	3.99		27	2150	0	0	0	Mar, 2026	235.20	0
23	Mohala-Manpur A. Chowki	26.69	19.70	0	0	6.67		0	3520	0	0	0	Mar, 2026	168.00	0
24	Mungeli	126.73	113.54	0	0	10.54		16	3594	0	0	0	Mar, 2026	387.97	0
25	Narayanpur	18.03	14.36	0	0	3.48		7	21268	0	0	0	Mar, 2026	732.23	0
26	Raigarh	111.11	82.96	0	0	23.09		8	11849	0	0	0	Mar, 2026	4648.294	0
27	Raipur	114.33	93.06	0	0	20.65		4	1190	0	0	0	Mar, 2026	402.51	0
28	Rajnandgaon	62.78	44.70	0	0	16.55		5	6473	0	0	0	Mar, 2026	196.73	0
29	Sakti	61.26	52.14	0	0	8.53		0	3185	0	0	0	Mar, 2026	1274	0
30	Sarangarh-Bilaigarh	68.35	60.51	0	0	6.00		0	8002	0	0	0	Mar, 2026	739.23	0
31	Sukma	24.33	19.23	0	0	4.64		0	4571	0	0	0	Mar, 2026	1232.65	0
32	Surajpur	107.11	86.13	0	0	20.30		29	4035	0	0	0	Mar, 2026	335.95	0
33	Surguja	105.05	83.94	0	0	19.66		8	6441	0	0	0	Mar, 2026	575.78	0

Quantitative Details of Legacy Waste Management in Rural Areas of Chhattisgarh

Sr No.	(i)	(ii)	(iii)	(iv)	(v)				(vi)	(vii)	(viii)	(ix)
	Names of Districts	Legacy waste site (in rural Areas)	Area covered by the legacy waste	Quantity of the Waste (in MT) in each site	Composition of the Waste				Process adopted to remediate at each site	Timelines to process at each site	Final destination of the components at (v)	Action plan to remediate and recover the sites at (ii) (in sq km) with earmarked Budget (District Wise)
					a) Inters (%) (Construction) Waste, Wood, Glass, etc)	b) Compost (%) organic.	c) RDF (%) Plastic	d) If any other material (%)				
Total		**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**
1	Balod	0	0	0	0	0	0	0	0	0	0	0
2	Balodabazar	0	0	0	0	0	0	0	0	0	0	0
3	Balrampur	0	0	0	0	0	0	0	0	0	0	0
4	Bastar	0	0	0	0	0	0	0	0	0	0	0
5	Bemetara	0	0	0	0	0	0	0	0	0	0	0
6	Bijapur	0	0	0	0	0	0	0	0	0	0	0
7	Bilaspur	0	0	0	0	0	0	0	0	0	0	0
8	Dantewada	0	0	0	0	0	0	0	0	0	0	0
9	Dhamtari	0	0	0	0	0	0	0	0	0	0	0
10	Durg	0	0	0	0	0	0	0	0	0	0	0
11	Gariyaband	0	0	0	0	0	0	0	0	0	0	0
12	Gourela-Pendra Marwahi	0	0	0	0	0	0	0	0	0	0	0
13	Janjgir-Champa	0	0	0	0	0	0	0	0	0	0	0
14	Jashpur	0	0	0	0	0	0	0	0	0	0	0
15	Kanker	0	0	0	0	0	0	0	0	0	0	0
16	Kawardha	0	0	0	0	0	0	0	0	0	0	0
17	Khairagarh-Chhuikhadan-Gandai	0	0	0	0	0	0	0	0	0	0	0

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Sr No.	(i)	(ii)	(iii)	(iv)	(v)				(vi)	(vii)	(viii)	(ix)
	Names of Districts	Legacy waste site (in rural Areas)	Area covered by the legacy waste	Quantity of the Waste (in MT) in each site	Composition of the Waste				Process adopted to remediate at each site	Timelines to process at each site	Final destination of the components at (v)	Action plan to remediate and recover the sites at (ii) (in sq km) with earmarked Budget (District Wise)
					a) Inters (%) (Construction) Waste, Wood, Glass, etc)	b) Compost (%) organic.	c) RDF (%) Plastic	d) If any other material (%)				
Total		**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**
18	Kondagaon	0	0	0	0	0	0	0	0	0	0	0
19	Korba	0	0	0	0	0	0	0	0	0	0	0
20	Koriya	0	0	0	0	0	0	0	0	0	0	0
21	Mahasamund	0	0	0	0	0	0	0	0	0	0	0
22	Manendragarh-Chirmiri-Bharatpur	0	0	0	0	0	0	0	0	0	0	0
23	Mohala-Manpur A. Chowki	0	0	0	0	0	0	0	0	0	0	0
24	Mungeli	0	0	0	0	0	0	0	0	0	0	0
25	Narayanpur	0	0	0	0	0	0	0	0	0	0	0
26	Raigarh	0	0	0	0	0	0	0	0	0	0	0
27	Raipur	0	0	0	0	0	0	0	0	0	0	0
28	Rajnandgaon	0	0	0	0	0	0	0	0	0	0	0
29	Sakti	0	0	0	0	0	0	0	0	0	0	0
30	Sarangarh-Bilaigarh	0	0	0	0	0	0	0	0	0	0	0
31	Sukma	0	0	0	0	0	0	0	0	0	0	0
32	Surajpur	0	0	0	0	0	0	0	0	0	0	0
33	Surguja	0	0	0	0	0	0	0	0	0	0	0

Quantitative Details of Legacy Waste Management in Rural Areas of Chhattisgarh

Sr No.	(i)	(iii)	(iv)						(v)					(vi)		(vii)			
	Names of Districts	Sewage Generation quality in Rural Areas	Details of Treatment of Sewage (District Wise)						Final Destination of Discharge of untreated sewage					Action Plan to treat untreated sewage		Action Taken against the defaulting authority			
			By STP (MLD)	Type of STP	Disinfection method in STP	Discharged Water Quality from STP including Fecal & E Coli	Final discharge of Treated STP Water (MLD)	Other mode of Treatment (MLD)	Wet Land	Pond	River	Other Water body	(b) if (a) above is let out in its quality	Time lines	Budget Outlay (Cr.)	EC imposed	Show cause Notice issued	Closure notice issued	Other Action Taken
Total		**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**
1	Balod	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
2	Balodabazar	0	0	0	0	0	0	0	0	0	0	0	0	0	0		0	0	0
3	Balrampur	0	0	0	0	0	0	0	0	0	0	0	0	0	0		0	0	0
4	Bastar	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
5	Bemetara	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
6	Bijapur	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
7	Bilaspur	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
8	Dantewada	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
9	Dhamtari	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Durg	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
11	Gariyaband	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
12	Gourela-Pendra Marwahi	0	0	0	0	0	0	0	0	0	0	0	0	0	0		0	0	0
13	Janjgir-Champa	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
14	Jashpur	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
15	Kanker	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
16	Kawardha	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
17	Khairagarh-Chhuikhadan-Gandai	0	0	0	0	0	0	0	0	0	0	0	0	0	0		0	0	0

Sr No.	(i)	(iii)	(iv)						(v)					(vi)		(vii)			
	Names of Districts	Sewage Generation quality in Rural Areas	Details of Treatment of Sewage (District Wise)						Final Destination of Discharge of untreated sewage					Action Plan to treat untreated sewage		Action Taken against the defaulting authority			
			By STP (MLD)	Type of STP	Disinfection method in STP	Discharged Water Quality from STP including Fecal & E Coli	Final discharge of Treated STP Water (MLD)	Other mode of Treatment (MLD)	Wet Land	Pond	River	Other Waterbody	(b) if (a) above is let out in its quality	Time lines	Budget Outlay (Cr.)	EC imposed	Show cause Notice issued	Closure notice issued	Other Action Taken
Total		**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**
18	Kondagaon	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19	Korba	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20	Koriya	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21	Mahasamund	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22	Manendragarh -Chirmiri-Bharatpur	0	0	0	0	0	0	0	0	0	0	0	0	0	0		0	0	0
23	Mohala-Manpur A. Chowki	0	0	0	0	0	0	0	0	0	0	0	0	0	0		0	0	0
24	Mungeli	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25	Narayanpur	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26	Raigarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27	Raipur	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
28	Rajnandgaon	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29	Sakti	0	0	0	0	0	0	0	0	0	0	0	0	0	0		0	0	0
30	Sarangarh-Bilaigarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0		0	0	0
31	Sukma	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
32	Surajpur	0	0	0	0	0	0	0	0	0	0	0	0	0	0		0	0	0
33	Surguja	0	0	0	0	0	0	0	0	0	0	0	0	0	0		0	0	0

7. STATE'S RESPONSE TO JOINT COMMITTEE OBSERVATIONS IN REPORT DATED 28.08.2024

Sr No	Section Heading	Joint Committee Observation	Responsible Authority	Suggestive Action Plan/ Response
1	Table 1, point (i), Comments /views of committee **Para 5, Pg. No. 6**	▪ Based on the random site inspections undertaken, the Joint Committee is not in agreement with the claim of the State Authority that 100% source segregation of solid waste and its management in the urban and rural areas have been achieved.	UAD P&RD	• Both the Departments have conducted the field verification through Third part agency and/or Inter ULB assessment. • These verifications were carried out through an inter-ULB assessments in urban areas in August 2024. • As per the inter-ULB assessment in urban areas, it was found that around 87.5% of households across the ULB's provide source segregated waste (wet & dry) to the Self-Help Group women during door-to-door collection in urban areas.
2	Table 1, point (iv), Comments /views of committee **Para 5, Pg. No. 8**	▪ It appears that the present phase of progression, complete remediation of the Legacy waste especially in Rajnandgaon dumpsite may not be achieved within the committed timeline of December 2024.	Rajnandgaon Municipal Corporation	• The ULB had 51,640 MT of legacy waste, out of which 22,530 MT has been remediated till October 2024. Since this work order covered only 22,530 tonnes. A new tender process is underway for remediation of remaining legacy waste i.e. 25,134 MT. for which the proposed completion timeline is 31.03.2025.
3	7(a). Solid Waste Generation, Collection, Treatment and Disposal **Pg. No. 10**	▪ As per the information made available by Municipal Authority of Raipur, 686.71 of waste is being collected and transported from the city to Integrated solid waste management plant, wherein segregated and processed 240.35 TPD dry waste and 446.36 MT of wet-waste. ▪ Reportedly monthly average solid waste processed for the month of May 2024 is 676.12 TPD out of which 439.48 TPD wet waste and 236.64 TPD dry waste. There is	Raipur Municipal Corporation	• According to the data provided by RMC, the maximum waste received at the plant in July 2023 was 717.74 MT, and the minimum was 675.03 MT in June 2023. So therefore, the records submitted align with actual plant receipts. • The source of waste arises from two main areas: 1. Door-to-Door Collection and Commercial Areas, averaging 525 MT per day from Raipur city. 2. Municipal Corporation Activities, including waste from parks, litter bins, road sweeping, and drain silt from Naya Raipur, contributing around 100-150 MT per day.

Sr No	Section Heading	Joint Committee Observation	Responsible Authority	Suggestive Action Plan/ Response
		gap of 10.59 TPD with respect to collection and treatment of solid waste.		• Variations in total waste received at the plant are influenced by factors like festivals, weather, daily foot traffic, and road conditions. • The reported gap is of 10 TPD out of 676 TPD is minimal, and is just 1.56% of the total waste, reflecting normal daily fluctuations. • The RMC's ISWM facility, has a capacity to manage 1,200 TPD and is adequate to handle waste generated in RMC area, ensuring complete waste collection and treatment without any gaps.
4	7(a). Solid Waste Generation, Collection, Treatment and Disposal Wet waste processing **Pg. No. 11**	▪ Storage area for plastic waste was insufficient as plastic waste was stored in open space.	Raipur Municipal Corporation	• The Material Recovery Facility (MRF) shed, covering an area of 1,875 sq. m, is designated for management of plastic waste. • During the inspection, plastic waste was temporarily stored in an open area for ongoing civil maintenance activities in the shed. After the completion of maintenance work, the plastic waste was moved back inside the facility to ensure safe and organized storage.
		▪ Wet waste was also being processed in open area by forming windrows and culturing.	Raipur Municipal Corporation	• In the aerobic composting model adopted by RMC it is necessary to keep the windrows open for proper air circulation and sunlight, so a shed was not part of the original design. Moreover, the windrow platform is a permanent structure to support the formation of windrows and proper collection of leachates.
5	7(a). Solid Waste Generation, Collection, Treatment and Disposal Wet waste processing **Pg. No. 11**	▪ During the visit it was observed that leachate was accumulated nearby wet waste processing area as no proper leachate collection system was provided along the compost heaps.	Raipur Municipal Corporation	• The Leachate generated during composting process is collected via designated drains surrounding the windrow area and is directed to a sump, then it is pumped to a collection pond and treated daily. There are chances for occasional blockages, which limits the leachate flow, the same are addressed promptly to ensure consistent drainage. • For the collection and treatment of leachate, 2 HDPE lined solar evaporation ponds 8000 KL, MEE plant 40 KLD and RO plant 75 KLD is provided. During the visit Committee has also collected sample from RO permeate tank after treatment of leachate and the same was analysed by the CPCB. The analytical results show that the pH: 8.94,

Sr No	Section Heading	Joint Committee Observation	Responsible Authority	Suggestive Action Plan/ Response
				TSS: 7.0 mg/L, COD: 17mg/L, BOD: 3 mg/L, PO4: 0.005 mg/Land FC: <=1.8/100 ml. All the monitored values are within the norms prescribed in the consent issued by CECB
6	7(a). Solid Waste Generation, Collection, Treatment and Disposal Wet waste processing **Pg. No. 11**	▪ Also, mixed waste was observed lying in heaps in compositing yard and the size/no. of yard and windrows provided appears to be inadequate for treating the daily wet waste received by the plant as per the records.	Raipur Municipal Corporation	• The mixed waste on the windrow heaps observed during the Joint Committee visit consisted of very small pieces of paper and plastic from the street and market waste, segregation of such small waste is very difficult due to initial high moisture content. These pieces are later removed during the sieving process once the compost has dried. Moreover, the ULB actively promotes waste segregation at the source through regular awareness initiatives, including social media campaigns, door-to-door outreach by SHG women, and dustbin distribution, encouraging greater public participation.
7	7(a). Solid Waste Generation, Collection, Treatment and Disposal C&D Waste **Pg. No. 11**	▪ The Committee visited C&D waste processing plant located at Atari. The plant was originally designed for 65 TPD capacity and the current operational capacity is only 10 TPD.	Raipur Municipal Corporation	• The 65 TPD capacity of the C&D plant has been set with a future planning of about 30 years, and the crushing unit of the plant currently operates at 10 TPD capacity and authorization for the same has been accorded from CECB. Apart from those other C&D materials, including wood, metals, bricks, debris, soil, and dust, are also segregated at the plant. • We humbly acknowledge the underutilization of the C&D plant due to lack of public awareness, for which we have conducted a workshop on 07.09.2024, at the C&D plant for architects, engineers, builders, colonizers, and departmental engineers to address this and are continuously conducting IEC activities through regular awareness initiatives through door-to-door outreach by SHG women. • Flying squads of RMC in each zone regularly monitor C&D activities across the city, and each zone office has a dedicated vehicle for collection and transportation of C&D waste.

Sr No	Section Heading	Joint Committee Observation	Responsible Authority	Suggestive Action Plan/ Response
				• Provisions are in place for the citizens can request C&D waste collection or file related complaints via a toll-free number, 1100. • Direction vide Letter No. 971, dated 13.03.2023 were issued by the District Collector, Raipur, to all government departments involved in construction, encouraging them to use the C&D plant for recycling and reusing processed materials like soil, moorum, bricks for filling in low-lying areas, as well as products like paver blocks, kerbstones, and other precast items.
8	7(b). Remediation of Legacy waste through Bio-mining **Pg. No. 12**	▪ The Committee observed that the process of implementation appears to be in very slow phase and non-scientific as still a huge fraction of waste lying untreated in the dumpsite indicating the project may not be completed within the scheduled completion timeline. ▪ Neither recovered RDF portion nor the bailing machine was found in/near the site during the visit. ▪ Indiscriminate dumping of the recovered inert portion in the high raised land near to the dumpsite where already legacy waste is existing has been observed during the visit. ▪ State Authority concerned has not obtained necessary Consent & Authorization from the CECB. ▪ There is no facility for collection and treatment of leachate.	Raipur Municipal Corporation	• The Sarona Legacy Waste Remediation Project began after NIT no. 912/SWM/RMC/2022-23 issued on February 27, 2023, with a formal agreement on June 22, 2023. Unfortunately, this coincided with the rainy season, causing significant delays. Intermittent rainfall and an extended monsoon until October 5, 2023, made the dumping ground inaccessible for operations. Hence the contractor is asking to extend the timeline for one monsoon period which is 3 months. • By 30.09.2024, contractor has disposed of approximately 14,644.99 MT of RDF in a cement plant. • The Contractor has got into an MOU with GG Wastech Pvt. Ltd., whose processing plant is at Dharsiwa, about 20 km from Sarona for disposal of RDF. They reprocess the RDF and supply it to the nearest cement plant as per clients request without bailing it since the site is on Raipur's outskirts. • For necessary permissions on legacy waste remediation project Application by letter No. 1351 dated 03.07.2023 was submitted to RO Raipur, RO office Raipur and CECB had issued Letter no. 1754 dated 27.07.2023 in which they guided us to execute the work as per CPCB guidelines.

<table>
<tr><th>Sr No</th><th>Section Heading</th><th>Joint Committee Observation</th><th>Responsible Authority</th><th>Suggestive
Action Plan/ Response</th></tr>
<tr><td></td><td></td><td>▪ No proper safety measures are being adhered during the processing of legacy waste.</td><td></td><td>• During summer, there is no leachate from the legacy waste. After the rainy season, leachate may occur. If it does, necessary collection pits will be constructed to collect it and then, transport it to the ISWM plant at Sakri for its proper treatment.
• To ensure safety on-site all staff members are provided with safety gear, including helmets, gloves, safety shoes, safety jackets, and masks. A fire extinguisher is readily made available on-site. A first aid kit is also accessible on-site and Safety instructions are displayed clearly near the machines. Emergency numbers are displayed prominently at the site.</td></tr>
<tr><td>9</td><td>7(c). Sewage generation, treatment and disposal in Raipur
Pg. No. 12</td><td>▪ Being a capital of newly formed State, the quantum of sewage generation is very huge and there is inadequate conveyance system of sewage to the STPs and also there is intrusion of wastewater from other sources.
▪ There are 17 Nallas originating from inside of Raipur city and meets Kharun River at 6 locations. These Nallas are unlined & conveying domestic as well as industrial waste.</td><td>Raipur Municipal Corporation</td><td>• The current estimated sewage generation in RMC is about 158.5 MLD and the current sewage treatment capacity is for 206 MLD. So there is no gap in sewage generation and treatment in RMC.
• Currently the ULB has 4 STPs with cumulative capacity utilization of 194.8 MLD. Keeping the gap and future use in mind the ULB is planning to build two additional STP at Nimora and Kara with capacity 60 MLD and 20 MLD respectively</td></tr>
<tr><td>10</td><td>7(c). Sewage generation, treatment and disposal in Raipur
Pg. No. 13</td><td>▪ The sewage generated from the Raipur city is being treated through 4 STPs installed having the total operational capacity of 206 MLD.
▪ However, present utilized capacity of all four STPs is 170 MLD. The utilized capacity is more than the sewage generated this might be due intrusion of storm water.</td><td>Raipur Municipal Corporation</td><td>• The capacity utilization of the STPs in RMC has increased since March 2023.
<table>
<tr><th rowspan="2">Total Capacity of 4 STPs in RMC</th><th colspan="5">Capacity Utilization</th></tr>
<tr><th>Mar 2023</th><th>Oct 2023</th><th>Apr 2024</th><th>Jun 2024</th><th>Sep 2024</th></tr>
<tr><td>206 MLD</td><td>113.8 MLD</td><td>141.8 MLD</td><td>160.8 MLD</td><td>175.8 MLD</td><td>194.8 MLD</td></tr>
</table></td></tr>
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<table>
<tr><th>Sr No</th><th>Section Heading</th><th>Joint Committee Observation</th><th>Responsible Authority</th><th>Suggestive
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<tr><td></td><td></td><td>The inlet BOD at STPs substantiates this as it is in the range of 50-60 mg/L, this indicates there is high level of dilution of sewage by other sources viz. storm water. Therefore, though the STP treats more than the sewage generated but the actual treatment of sewage is fall lesser as the BOD of the sewage will be around 150 mg/L (as per literatures it’s 250 mg/L which makes more than four times dilution).</td><td></td><td><table><tr><th>STP Location</th><th>STP Capacity</th><th>Current Capacity Utilization</th></tr><tr><td>Chandandih</td><td>75 MLD</td><td>64 MLD</td></tr><tr><td>Kara</td><td>35 MLD</td><td>35 MLD</td></tr><tr><td>Nimora</td><td>90 MLD</td><td>90 MLD</td></tr><tr><td>Bhatagaon</td><td>06 MLD</td><td>5.8 MLD</td></tr></table>Some of the sewage for Birgaon Municipal Corporation and other nearby villages also flows through the drains which is treated at the STPs, which is the reason for treatment of more sewer as comparison with sewage generated in RMC.</td></tr>
<tr><td>11</td><td>7(c). Sewage generation, treatment and disposal in Raipur
Pg. No. 13</td><td>▪ Nallahs in the southwest side of Raipur town, namely Chingri, Goverdhan, Wonderpark & Atari nalla are clubbed together to contribute wastewater to STP No.1 of capacity 75 MLD situated at Chandandih. The Tendua Nalla, having its own catchment, couldn’t be clubbed with above nallahs, contributes wastewater to STP No.2 of capacity 35 MLD, situated near Kara village. Presently treated water from the STPs is discharged into the same Nalla from where the sewage drawn for treatment and no dedicated sewer network laid for discharging the treated water.</td><td>Raipur Municipal Corporation</td><td>• Diversion weir is constructed on 6 major drains Chingri Nalla, Govardhan Nalla, Wonderpark Nalla, Atari Nalla, Tendua Nalla and Chhokra Nalla of the ULB.
• The treated water is utilized in landscaping and road washing works and rest was being discharged in the Nala which does not lead to River but was treated at Chandandih STP.</td></tr>
</table>

Sr No	Section Heading	Joint Committee Observation	Responsible Authority	Suggestive Action Plan/ Response
12		▪ Also, the treated wastewater from Batagaon STP is treated twice as the STPs treated wastewater alongside of the excess sewage flowing in the Nala is once again treated in Chandandi - Tatibandh STP		• It is proposed to discharge the rest treated water into River by laying pipeline from outlet of 6 MLD STP at Bhatagaon.
13	7(e). Sewage generation, treatment and disposal in Nava-Raipur **Pg. No. 14**	▪ It has been observed that STP at Nawa Raipur – Zone 2 having the capacity of 10 MLD based on SBR technology with 4 basins have already installed and one basin was not in operation.	Nava Raipur Atal Nagar Vikas Pradhikaran (NRANVP)	• The notified SBR at STP-2 is working and in a Sequential Batch Reactor (SBR), the treatment process unfolds in distinct phases, i.e. filling, aeration, settling, and decanting. Each basin follows these cycles, through these stages sequentially. At any given time, one basin is actively filling and undergoing aeration to facilitate biological treatment, while another basin is in the settling phase. Where solids settle out and clear water is decanted. • All STP units are working conditions.
14	7(e). Sewage generation, treatment and disposal in Nava-Raipur **Pg. No. 15**	▪ STP at Nawa Raipur – Zone 3 (7.0 MLD based on SBR technology) with 2 basins, only one basin was operational. During the visit it was observed that second basin was not operational and there was algal bloom in the SBR basin and chlorination tank, which is not in supportive of continuous operation of the STP with efficacy.	(NRANVP)	• Sequential Batch Reactor (SBR), the treatment process unfolds in distinct phases, i.e. filling, aeration, settling, and decanting. Each basin follows these cycles, through these stages sequentially. At any given time, one basin is actively filling and undergoing aeration to facilitate biological treatment, while another basin is in the settling phase. Where solids settle out and clear water is decanted. • Hence, during the mentioned visit at STP-3, the filling and aeration process was taking place in one basin of the batch reactor, while the adjacent basin was in the settling phase. The wastewater in the basins appeared greenish, indicating low sewage input with minimum Biochemical Oxygen Demand (BOD). As a result of this sparse sewage

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				inflow, the decantation process is slow and takes a couple of days instead of 3hours, leaving the water stagnant for an extended duration due to which fine algae formation is observed. Despite these operational challenges, the treatment process is being done effectively and as you are already aware, the final outlet treated water sample consistently meets the expected quality parameters. • During the visit, the CCT (Chlorination Contact Tank) was not in use, due to nonavailability of outflow from SBR, because of the non-occurrence of decantation process at that time. Since there is no inflow to CCT, chlorine cannot be employed. Also, high concentrations of chlorine pose significant health risks and can cause serious safety hazards and for domestic purposes, the free residual chlorine should not exceed 1 mg/liter as per norms. • All units are working conditions.
15	7(e). Sewage generation, treatment and disposal in Nava-Raipur **Pg. No. 15**	▪ STP at Nawa Raipur – Sector 19 having the capacity of 1.2 MLD based on MBR technology. Among the 2 basins, only one basin was operational during the visit.	(NRANVP)	• All STP Units are functional, for treated water storage 2 reservoir basins are available, in these basins' storage is done alternatively as per requirement. The Sewage of the entire capital complex area is treated in STP1.2 MLD sec -19. There are Chhattisgarh Secretariate Building Mantralaya (Mahanadi Bhawan), Head of Department Building (Indravati Bhawan), Security Barrack and other Government office buildings that are functional. Here, all the units of STP are operated. It is operated and daily 700 to 1200 kilo litre of sewage is treated. The Treated (Recycle/Reuse) water is used in nearby Gardens and Land Scape areas.

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<tr><td>16</td><td>7(f). Observations: (i)
Pg. No. 15</td><td>▪ State Authority shall explore sustainable buyers for reuse of treated water.</td><td>Raipur Municipal Corporation</td><td>• MoU has been signed with three industries for utilization of treated water from STPs.<table><tr><th>STP</th><th>Current Status</th></tr><tr><td>90 MLD Nimora</td><td>MoU signed with Alok Ferro Alloys Ltd and Discussions are ongoing with Adani Power Plant.</td></tr><tr><td>35 MLD Kara</td><td>MoU signed with Maa Kudargarhi Power and Vrajesh Steel Private Ltd. The survey for pipeline laying is completed and DPR preparation is in progress.</td></tr><tr><td>75 MLD Chandandih</td><td>Pre-feasibility report and draft MoU has been submitted to NSPC on 14.03.2024. MoU will be signed after getting approval from Board of Directors of NSPCL.</td></tr></table>• RMC is also utilising the treated water from STPs in road washing and landscaping works.</td></tr>
<tr><td>17</td><td>7(f). Observations: (ii)
Pg. No. 15</td><td>▪ As per the report submitted to Hon’ble NGT dated 01.04.2024 The total Municipal Solid Waste generation in Raipur ULB was reported as 575 TPD with 319 TPD wet and 230 TPD dry waste and 26 TPD inerts, but as per the commissioner Nagar Nigam during the visit of joint committee present waste generation is reported as 686.71 TPD from households and commercial place.
▪ As per the records provided by the operator of the ISWM plant the monthly average solid waste processed for the month of May 2024 is 676.12 TPD out of which 439.48 TPD wet waste and 236.64 TPD dry waste.</td><td>Raipur Municipal Corporation</td><td>• According to the data provided by RMC, the maximum waste received at the plant in July 2023 was 717.74 MT, and the minimum was 675.03 MT in June 2023. So therefore, the records submitted align with actual plant receipts.
• The source of waste arises from two main areas:
1. Door-to-Door Collection and Commercial Areas, averaging 525 MT per day from Raipur city.
2. Municipal Corporation Activities, including waste from parks, litter bins, road sweeping, and drain silt from Naya Raipur, contributing around 100-150 MT per day.
• Variations in total waste received at the plant are influenced by factors like festivals, weather, daily foot traffic, and road conditions.
• The reported gap is of 10 TPD out of 676 TPD is minimal, and is just 1.56% of the total waste, reflecting normal daily fluctuations.</td></tr>
</table>

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		▪ There is gap of 10.59 TPD with respect to collection and treatment of solid waste. ▪ Gap was observed in the processing of wet waste as the size composting yard is not adequate. Further, incoming waste in mixed form also noticed.		• The RMC's ISWM facility, has a capacity to manage 1,200 TPD and is adequate to handle waste generated in RMC area, ensuring complete waste collection and treatment without any gaps.
18	7(f). Observations: (iii) **Pg. No. 15**	▪ The timeline for completion of the work is December 2024. However, It is observed still a huge fraction of waste lying untreated in the dumpsite and neither recovered RDF portion nor the bailing machine was found in/near the site. ▪ Also, indiscriminate dumping of the recovered inert portion is observed in the high raised land near to the dumpsite where already legacy waste is existing.	Raipur Municipal Corporation	• The Sarona Legacy Waste Remediation Project began after NIT no. 912/SWM/RMC/2022-23 issued on February 27, 2023, with a formal agreement on June 22, 2023. Unfortunately, this coincided with the rainy season, causing significant delays. Intermittent rainfall and an extended monsoon until October 5, 2023, made the dumping ground inaccessible for operations. Hence the contractor is asking to extend the timeline for one monsoon period which is 3 months. • By 30.09.2024, contractor has disposed of approximately 14,644.99 MT of RDF in a cement plant. • The Contractor has got into an MOU with GG Wastech Pvt. Ltd. processing plant in Dharsiwa, about 20 km from Sarona for disposal of RDF. They reprocess the RDF and supply it to the nearest cement plant as per clients request without bailing it since the site is on Raipur's outskirts. • For necessary permissions on legacy waste remediation project Application by letter No. 1351 dated 03.07.2023 was submitted to RO Raipur, RO office Raipur and CECB had issued Letter no. 1754 dated 27.07.2023 in which they guided us to execute the work as per CPCB guidelines. • During summer, there is no leachate from the legacy waste. After the rainy season, leachate may occur. If it does, necessary collection pits

<table>
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<tr><td></td><td></td><td></td><td></td><td>will be constructed to collect it and then, transport it to the ISWM plant at Sakri for its proper treatment.
• To ensure safety on-site all staff members are provided with safety gear, including helmets, gloves, safety shoes, safety jackets, and masks. A fire extinguisher is readily made available on-site. A first aid kit is also accessible on-site and Safety instructions are displayed clearly near the machines.
• Emergency contact numbers are posted prominently in a visible location.</td></tr>
<tr><td>19</td><td>7(f). Observations: (iv)
Pg. No. 16</td><td>▪ As per the population of Raipur city, the estimated sewage generation is 160 MLD. For the treatment of sewage, there are 04 operational STPs in Raipur Nagar Nigam with installed capacity of 206 MLD and the present utilization is 170 MLD. The utilized capacity is more than the sewage generated this might be due intrusion of storm water. The inlet BOD at STPs substantiates this as it is in the range of 50-60 mg/L, this indicates there is high level of dilution of sewage by other sources vis storm water.
▪ Therefore, though the STP treats more than the sewage generated but the actual treatment of sewage is fall lesser as the BOD of the sewage will be around 150 mg/L (as per literatures it’s 250 mg/L which makes more than four times dilution). Though adequate capacity of STP is</td><td>Raipur Municipal Corporation</td><td>• The current estimated sewage generation in RMC is about 158.5 MLD and the current sewage treatment capacity is for 206 MLD. So there is no gap in sewage generation and treatment in RMC.
• Currently the ULB has 4 STPs with cumulative capacity utilization of 194.8 MLD. Keeping the gap and future use in mind the ULB is planning to build two additional STP at Nimora and Kara with capacity 60 MLD and 20 MLD respectively
<table><tr><th>STP Location</th><th>STP Capacity</th><th>Capacity Utilization</th></tr><tr><td>Chandandih</td><td>75 MLD</td><td>64 MLD</td></tr><tr><td>Kara</td><td>35 MLD</td><td>35 MLD</td></tr><tr><td>Nimora</td><td>90 MLD</td><td>90 MLD</td></tr><tr><td>Bhatagaon</td><td>06 MLD</td><td>5.9 MLD</td></tr></table>• Diversion weir is constructed on 6 major drains Chingri Nalla, Govardhan Nalla, Wonderpark Nalla, Atari Nalla, Tendua Nalla and Chhokra Nalla of the ULB. The Index Map and Photos are attached herewith.</td></tr>
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<tr><td></td><td></td><td>existing, only a portion of the sewage generated is being currently treated and the rest is being let out into the environment without proper treatment.
▪ Two additional STPs are proposed at Nimora and Kara with capacity of 60 MLD and 20 MLD respectively. Also, there is no sewerage network in the city for the collection and conveyance of the sewage.</td><td></td><td>• The treated water is utilized in landscaping and road washing works and rest was being discharged in the Nala which does not lead to River but was treated at Chandandih STP.
• It is proposed to discharge the rest treated water into River by laying pipeline from outlet of 6 MLD STP at Bhatagaon.</td></tr>
<tr><td>20</td><td>7(f). Observations: (v)
Pg. No. 16</td><td>▪ The estimated sewage generation of the Nava-Raipur area is 39.42 MLD (population 3.65 lakhs as per 2021). For the treatment of sewage, there are 3 operational STPs under NRDA with installed capacity of 18.2 MLD, due to poor sewerage network / household service, present utilization is only 4.2 MLD. Two STPs are under construction at Nava-Raipur. The efficacy of these plants is also not satisfactory.
▪ There is gap of 35.22 MLD with respect to treatment of sewage generated in the city.</td><td>NRANVP</td><td>• In zone 1,2,3,4 Sector Development is under progress. The Details of STPs areas is as follows:
<table>
<tr><th>STP Capacity (MLD)</th><th>Utilization Capacity (MLD)</th><th>Time bound plan to set up and operationalise STP</th><th>Final point of discharge of treated effluent</th></tr>
<tr><td>STP-1
10 MLD</td><td>Nill</td><td>Jun 2025</td><td>Nil (Due to High Court Stay Sewerage Collection Network incomplete</td></tr>
<tr><td>STP-2
10 MLD</td><td>2</td><td rowspan="3">Plant in operation</td><td>Green area of Ecological Green Corridor & Central Boulevard</td></tr>
<tr><td>STP-3
7 MLD</td><td>.6</td><td>Garden area of Muktangan, Ecological Green Corridor & Central Park</td></tr>
<tr><td>STP-4
10 MLD</td><td>4</td><td>Garden Area of Sector 27, 29 and Road</td></tr>
</table></td></tr>
</table>

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				<table><tr><td></td><td></td><td></td><td>medians as per requirement.</td></tr><tr><td>STP-5 1.2 MLD</td><td>1.2</td><td></td><td>Garden Area of Capitol Complex at Sector 19</td></tr></table> • At present, due to the lack of settlement in Nava Raipur, adequate Qty. of sewage is not being generated.
21	7(f). Observations: (vi) **Pg. No. 16**	▪ It appears that sewage generated from the part of the residential area of Nava Raipur is discharged in the nala and yet to be connected to the treatment facility installed.	NRANVP	• In Residential areas like Sectors 17, 18, 25, 27, 28 & 30 have already been connected to their respective zonal STPs; other residential areas like sector-29 sewerage connection are to be completed by the end of December 2024. At present sewage of Sector-29 is disposed of at septic tanks available in the sector.
22	8(b). SLRM centers : SLRM center located at BSP township area **Pg. No. 17**	▪ During the visit, it was found that huge quantity of solid waste was dumped in open area. ▪ SLRM center was also not in operational. For processing of wet waste compost shed was provided with 44 Nos. of pits but most of the pits were empty.	Bhilai Steel Plant	• The issues regarding ineffective implementation of Solid Waste Management Rules, 2016 highlighted by the Joint Committee has been duly addressed by the Bhilai Steel Plant (BSP) township and following measures have been taken: 1. The solid waste dumped has been removed. 2. Plantation has been done over the reclaimed land. 3. The SLRM Centre has been made operational
23	8(d). Sewage generation, treatment and disposal **Pg. No. 18**	• In the Bhilai Municipal area, average sewage generation from households is 53.56 MLD. Presently, there are no operational STPs in the Municipal area. • Sewage of the city is being disposed into the drains.	Bhilai Municipal Corporation	• STP with 150 MLD capacity is proposed in Bhilai under Amrut 2.0. • The Detailed Project Report has been finalized, and Administrative Approval has been accorded on 09.09.2024 and for which tender will be floated before 30.11.2024. Allocation of 14-acre land at Kachandur has been done and the STP is proposed to be made operational by December 2026.

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<tr><td></td><td></td><td>• There is 100% gap with respect to collection and treatment of sewage.</td><td></td><td></td></tr>
<tr><td>24</td><td>8(d). Sewage generation, treatment and disposal Pg. No. 18</td><td>• BSP township area is having ASP technology based one STP having the capacity of 30 MLD and it was operational with inlet flow of 25-26 MLD. Sewage generated from 23 wards of the BSP township area having the population of 1.49 lakh is being treated and discharged into Nallah.
• However, Continuous operation of the STP and its efficacy of treatment needs to be verified periodically as the inlet wastewater is highly diluted (as the BOD range is only 20-35 mg/l).
• It was observed that the sludge drying bed of the plant was not in use for long time.</td><td>Bhilai Steel Plant</td><td>• Sewage generated from 23 wards of BSP township area having the population of 1.49 lakh is being treated and discharged into Maroda-I reservoir of BSP, and all the treated water is used by BSP for industrial purposes.
• Continuous operation of the STP is being monitored by BSP, and the treatment efficacy is verified daily in the lab of STP and regularly in the lab of concern department, WMD.
• Recently, an independent agency SGS, verified the STP’s efficacy, and all inlet & outlet parameters were tested and verified by NIT Raipur, and on the basis of both results, SGS verified the STP efficacy as satisfactory. These documents have been forwarded to the concerned department of BSP for further communication.
• Since the sludge volume of the STP is low, the sludge drying bed appeared like dry. However, it is operational, and sludge bed is emptied & cleaned at regular intervals.</td></tr>
<tr><td>25</td><td>8(e). Observations (i) Pg. No. 18</td><td>• In the second six monthly report dated 01.04.2024 submitted to the Hon’ble NGT, it has been reported that total Municipal Solid Waste generation in Bhilai ULB is 180.8 TPD with 108.1 TPD wet and 72.7 TPD dry waste.
• As informed by the Municipal Authority during the visit, present waste generation in the ULB and BSP township area is 152 TPD and 32 TPD respectively. Whereas as per population of Municipal area, total waste</td><td>Bhilai Municipal Corporation</td><td>• As per the inter-ULB assessment conducted in Aug 2024, the total waste generated in BMC and BSP township was 184 TPD out of which dry waste is approx. 77.28 TPD, wet waste is approx. 63.5 TPD and inerts is 34.96 TPD.
• A cumulative gap of 8.26 TPD was found in solid waste processing done by BMC and BSP township. Details of the waste processing done by BMC and BSP township is as follows:
<table>
<tr><th>Area</th><th>BMC</th><th>BSP township</th><th>Total</th></tr>
<tr><td>Population (In Lakhs)</td><td>4.2</td><td>1.48</td><td>5.68</td></tr>
<tr><td>Total Waste generated (in TPD)</td><td>152</td><td>32</td><td>184</td></tr>
</table></td></tr>
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<tr><td></td><td></td><td>generation should be 188.48 TPD hence there is gap of 36.48 TPD.
• As per population of BSP township, total waste generation should be 56.24 TPD hence there is gap of 24.24 TPD. During the visit, it was found that the SLRM center located in BSP township area was not operational and huge quantity of solid waste was dumped in open area.</td><td></td><td><table>
<tr><td>Total Dry Waste (in TPD)</td><td>68.8</td><td>13.45</td><td>77.28</td></tr>
<tr><td>Total Wet Waste (in TPD)</td><td>52.5</td><td>11.05</td><td>63.5</td></tr>
<tr><td>Total Inerts disposed in low lying areas (In TPD)</td><td>28.87</td><td>6.09</td><td>34.96</td></tr>
<tr><td>Total Waste Processed (in TPD)</td><td>145.15</td><td>30.59</td><td>175.74</td></tr>
<tr><td>Total Gap (in TPD)</td><td>6.9</td><td>1.41</td><td>8.26</td></tr>
</table>
• To overcome the gap in waste processing, construction of 8 MRF has been sanctioned. Currently 4 MRF centre are under construction and will be completed by 31.12.2024 and the estimated completion timeline for other 4 MRF is 28.02.2025.
• Moreover, Bhilai Municipal Corporation in collaboration with BPCL have signed an MoU and concession agreement for establishing a 150 TPD organic waste-based Bio-CNG plant at Jamul under SATAT Scheme, in which all the organic waste from 4 Municipal Corporation (Bhilai, Bhilai-Charoda, Durg and Risali) will be converted to Bio CNG.</td></tr>
<tr><td>26</td><td>8(e). Observations (iii) Pg. No. 19</td><td>• As per the population of Bhilai Nagar Nigam and BSP township area, the estimated sewage generation is 69.55 MLD. Presently no STPs are available in the Municipal area.</td><td rowspan="2">Bhilai Municipal Corporation</td><td rowspan="2">• STP with 150 MLD capacity is proposed in Bhilai under Amrut 2.0.
• The Detailed Project Report has been finalized, and Administrative Approval has been accorded on 09.09.2024 and currently is under tendering process
• Allocation of 14-acre land at Kachandur has been done for Construction of STP.
• The STP is proposed to be made operational by December 2026</td></tr>
<tr><td>27</td><td>8(e). Observations (iv) Pg. No. 19</td><td>• There is gap of 100 % with respect to sewage generation and treatment in municipal area.</td></tr>
<tr><td>28</td><td>8(e). Observations (iii)</td><td>• However, one STP in BSP township area with capacity of 30 MLD is operational with utilized capacity of 25 MLD sewage</td><td>Bhilai Steel Plant</td><td>• Continuous operation of the STP is being monitored by BSP, and the treatment efficacy is verified daily in the lab of STP and regularly in the lab of concern department, WMD.</td></tr>
</table>

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	Pg. No. 19	generated within the township. However, continuous operation of the STP and its efficiency of the treatment shall be ensured by periodical monitoring of the authorities concerned.		• Recently, an independent agency SGS, verified the STP's efficacy, and all inlet & outlet parameters were tested and verified by NIT Raipur, and on the basis of both results, SGS verified the STP efficacy as satisfactory. These documents have been forwarded to the concerned department of BSP for further communication.
29	10(c). Sewage Generation, Treatment and Disposal **Pg. No. 21**	• Reportedly 37.69 MLD of sewage is being generated from households of the Durg Municipal area. • Presently, there is no operational STPs or sewer networks under the Municipal area of Durg and thus sewage generated is being discharged into the drains without any treatment. • It has been observed that there is 100% gap in respect of the networking and sewage treatment.	Durg Municipal Corporation	• 2 STPs with capacity of 47 MLD and 33 MLD are proposed in Durg Municipal Corporation under Amrut 2.0. • The Detailed Project Report has been finalized, and Administrative Approval has been accorded on 09.09.2024 and currently is under tendering process • The STP is proposed to be made operational by December 2026
30	10(d). Observations (i) **Pg. No. 21**	• According to the second six monthly report dated 01.04.2024 of Chhattisgarh State Authority, the total Municipal Solid Waste generation in Durg ULB was reported as 81 TPD comprising of 49.5 TPD wet and 31.5 TPD dry waste. However, present waste generation is reportedly 101 TPD. Whereas as per population, total waste generation should be 132.62 TPD, hence there is gap of 31.62 TPD.	Durg Municipal Corporation	• To meet the gap in waste management, DMC is setting up an Integrated Waste Management Plant with a capacity of 85 TPD at Potiyakala. The work order for this project has been awarded to M/s High Vision Infra on 20.08.2024 and the construction work has started. • Additionally, Durg Municipal Corporation's has given acceptance to CBDA for processing of the organic waste generated in ULB at the proposed Bio-CNG plant in Bhilai. An MoU and concession agreement have been signed between Bhilai Municipal Corporation and BPCL to establish this 150 TPD organic waste-based Bio-CNG plant under the SATAT scheme.
31	10(d). Observations	• The work of bio-mining and bioremediation of legacy waste dumpsite remediation for	Durg Municipal	• A budget provision of Rs 78.88 lakh has been kept for the additional 40587 MT legacy waste.

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	(ii) **Pg. No. 21**	144000 MT of legacy waste spread over an area of 10.38 acre has been completed. However, remediation work for excess 40587 MT legacy waste is under progress with the completion timeline by August 2024.	Corporation	• In-principal approval and technical approval has been accorded from the government. • The estimated timeline to complete the remediation work of the excess 40589 MT of legacy waste is April 2025.
32	10(d). Observations (iii) **Pg. No. 21**	• As per the population of Durg Nagar Nigam, the estimated sewage generation is 37.69 MLD, presently there is no STP for treatment of sewage and thus there is 100% gap with respect to the treatment of sewage.	Durg Municipal Corporation	• 2 STPs with capacity of 47 MLD and 33 MLD are proposed in Durg Municipal Corporation under Amrut 2.0. • The Detailed Project Report has been finalized, and Administrative Approval has been accorded on 09.09.2024 and the tender will be floated before 30.11.2024. • The STP is proposed to be made operational by December 2026.
33	Table 1, point (iv), Comments /views of committee	• It appears that the present phase of progression, complete remediation of the Legacy waste especially in Rajnandgaon dumpsite may not be achieved within the committed timeline of December 2024.	Rajnandgaon Municipal Corporation	• The ULB had 51,640 MT of legacy waste, out of which 22,530 MT has been remediated till October 2024. Since this work order covered only 22,530 tonnes. A new tender process is underway for remediation of remaining legacy waste i.e. 25,134 MT. for which the proposed completion timeline is 30.11.2024. A budget provision of Rs 78.88 lakh has been kept for the additional legacy waste 25134 tonnes.
34	11(a). Generation, Collection Treatment and Disposal of Municipal Solid Waste: SLRM centers **Pg. No. 22**	• Organic composting machine for processing the wet waste has been reportedly installed in April 2024. But the same is not operational during the visit. • Mixed waste was seen in the tricycles meant for door-to-door collection. Therefore, source segregation needs to be improved. • Further, the functionality of the SLRM center needs to be improved as dumping of	Rajnandgaon Municipal Corporation	• Due to some electrical fault energization of the composting machine was not possible hence the reason for it being non-operational during the joint committee visit. The Composting machine has been made operational on 22.06.2024. • IEC activities for promotion of waste segregation at the source through door-to-door outreach by SHG women is being done. • To improve the functionality of the SLRM centre provisions are being made to purchase trommel machine by Rajnandgaon Municipal Corporation for effective processing of solid waste in SLRM centers. Rs 1.00 crore has been sanctioned on 22/08/2024 for installing

Sr No	Section Heading	Joint Committee Observation	Responsible Authority	Suggestive Action Plan/ Response
		fresh unsegregated waste was observed in the dumpsite area.		trommel, the tender work of which is currently in progress. Its capacity is 100 TPD. After the trommel are operational, 100% waste disposal will be possible and the gap in processing of new waste will be fixed; this work will be completed by the year 2026.
35	11(b). Bio-mining & remediation of Legacy waste **Pg. No. 22**	• Sanitary landfill site has not been provided. • Huge quantity of legacy waste was dumped at site, only less than 25% of the land has been reclaimed through remediation. • Dumping of fresh waste also observed in the dumpsite. • There is no provision for collection and treatment of leachate. • Also, waste was lying indiscriminately outside the dumpsite and evidence of burning the waste inside and outside the dump was also observed. • Details of waste treatment and disposal of residue etc. are not made available by the implementing agency.	Rajnandgaon Municipal Corporation	• The inert generated from Legacy waste dumpsite is very less and disposed in nearby low-lying areas. Hence sanitary landfill is not required. • The ULB had 51,640 MT of legacy waste, out of which 22,530 MT has been remediated till October 2024. Since this work order covered only 22,530 tonnes. A new tender process is underway for remediation of remaining legacy waste i.e. 25,134 MT. for which the proposed completion timeline is 30.11.2025. • Facilities for leachate collection and treatment are being created and will be completed by May 2025. • The boundary wall of the legacy waste site had collapsed at few places, due to which the waste spreading beyond the designated site. The wall is has now been repaired to contain the waste more effectively. • Steps are being taken to prevent unauthorized waste burning by increasing site supervision through assignment of Nodal Officers and Deputy Engineers on a shift basis, along with installing signage to raise awareness and discourage waste burning. • RDF: 1829 MT processed and stored for cement plant, 1775 MT sold to Ambuja Cement Plant, Bhatapara • Inerts: 7209 MT disposed at low lying areas in Nawagaon • Compost/Bio Soil: 276 MT of bio soil has been utilized at Chikhli garden and 11439 MT is stored at Nawagaon for future use.

Sr No	Section Heading	Joint Committee Observation	Responsible Authority	Suggestive Action Plan/ Response
36	11(c). Sewage generation, treatment and disposal **Pg. No. 23**	• It has been observed that 22.78 MLD sewage is being generated from households of the Municipal area of Rajnandgaon. To cater the treatment of sewage generated one STP having the capacity of 6.2 MLD has been installed at Mohadh, Rajnandgaon. The STP is currently operational with utilized capacity of 3 MLD. Remaining sewage is being discharged into the drains which leads to the river. • It has been observed that there is a gap of 19.58 MLD in respect of sewage treatment.	Rajnandgaon Municipal Corporation	• To address the gap of 19.58 MLD, two STPs with capacity of 15 MLD and 26 MLD are proposed in Durg Municipal Corporation under Amrut 2.0. • The Detailed Project Report has been finalized, and Administrative Approval has been accorded on 09.09.2024 and the tender will be floated before 30.11.2024. • The STP is proposed to be made operational by December 2026.
37	11(d). Observations (i) **Pg. No. 23**	• State Authority in their second six monthly report dated 01.04.2024, it has been reported that the total Municipal Solid Waste generation in the Rajnandgaon ULB was 47 TPD (27 TPD wet and 20 TPD dry waste). However, during the visit as informed by the Municipal Corporation, the present waste generation is reportedly 82.78 TPD. Whereas existing treatment capacity is 76 TPD, hence there is gap of 6.78 TPD with treatment of solid waste.	Rajnandgaon Municipal Corporation	• To improve the functionality of the SLRM centre provisions are being made to purchase trommel machine by Rajnandgaon Municipal Corporation for effective processing of solid waste in SLRM centers. Rs 1.00 crore has been sanctioned on 22/08/2024 for installing trommel, the tender work of which is currently in progress. Its capacity is 100 TPD. After the trommel are operational, 100% waste disposal will be possible and the gap in processing of new waste will be fixed; this work will be completed by the year 2026.

Sr No	Section Heading	Joint Committee Observation	Responsible Authority	Suggestive Action Plan/ Response
38	11(d). Observations (ii) **Pg. No. 23**	• It has been observed that the remediation work was under progress and so far, only 25% of remediation work of legacy waste dumpsite is completed. The timeline for completion is July,2024, but huge quantity of legacy waste is available at dumped site, which requires special attention of the Authorities concerned to expeditiously complete the remediation. • The Committee has noticed the occurrence of fire on the waste dump and the Committee has advised to adhere with adequate safety measures including on-site emergency plan to prevent any fire hazards at legacy waste dumpsite. • Dumping of fresh waste has also been observed and thus stringent monitoring mechanism has to be put in place.	Rajnandgaon Municipal Corporation	• The ULB had 51,640 MT of legacy waste, out of which 22,530 MT has been remediated till October 2024. Since this work order covered only 22,530 tonnes. A new tender process is underway for remediation of remaining legacy waste i.e. 25,134 MT. for which the proposed completion timeline is 30.11.2024. • A budget provision of Rs 78.88 lakh has been kept for the additional legacy waste 25134 tonnes. • A fire control system, including fire extinguishers, has been established at the site to prevent potential fire outbreaks. Fire brigade services, water tanker vehicles equipped with pumps, and fire extinguishers are available 24 hours on-site. • Monitoring system is being implemented by appointment of Nodal Officers and Deputy Engineers on a shift basis to conduct regular inspections, and penalties imposition for unauthorized dumping.
39	11(d). Observations (iii) **Pg. No. 23**	• The estimated average sewage generation is 22.78 MLD. The installed capacity of STP is 6.2 MLD and the utilized capacity of STP is 3.0 MLD. There is gap of 19.58 MLD with respect to the sewage treatment capacity.	Rajnandgaon Municipal Corporation	• To address the gap of 19.58 MLD, two STPs with capacity of 15 MLD and 26 MLD are proposed in Durg Municipal Corporation under Amrut 2.0. • The Detailed Project Report has been finalized, and Administrative Approval has been accorded on 09.09.2024 and the tender will be floated before 30.11.2024. • The STP is proposed to be made operational by December 2026.

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40	12. Dry Waste Processing **Pg. No. 24**	• No bailing or compaction of the RDF portion is observed. Dry waste of 70 TPD is processed at ISWM plant. Bailing machine have not been provided for compaction of RDF.	Bilaspur Municipal Corporation	• Based on our mutual agreement with the cement plant, unbaled RDF is being sent to them to avoid the additional cost of manually opening each baled RDF bundle, which would increase their production costs. Since cement plants have shredders and hoppers of varying sizes and capacities, this often leads to feeding issues during operation. Therefore, no baling machine was provided at the ISWM facility.
41	12. Wet waste processing **Pg. No. 24**	• 130 TPD of wet waste is being processed in 24 windrows with 250 MT capacity of each which takes 2.5 – 3 days for filling of each windrow. However, dates on windrow were discontinuous and does not match with the claims of the operator of the plant. • Also, mixed waste was deposited at the site for further processing by a refuse compactor vehicle.	Bilaspur Municipal Corporation	• Each windrow has a capacity of 250 MT, allowing us to fill the bays in 2.5 to 3 days according to the schedule for shifting wet waste into the windrows. We note the start date for shifting the material on the board, and once the windrows are fully filled, we update it with the final filling date. The confusion that arose was due to a manual error in the initial recording for which proper care will be taken in future. • A series of trammels are utilized to optimize waste recovery and minimize landfill contributions. Our processing steps are as follows: 1. Initial Processing: Waste first passes through a 75 mm trammel, which separates larger materials and prepares the waste for finer sorting. Recyclable materials are recovered during this stage. The dry waste is converted into Refuse-Derived Fuel (RDF) and sent to cement plants, while wet waste is directed to windrows for maturation, typically lasting about 28 to 30 days. 2. Subsequent Processing: Next, the waste undergoes further refinement using a 20 mm trommel. After this stage, the material is cured for approximately 7 days before being processed through a 4 mm trommel. These sequential stages progressively refine the waste into finer components, enhancing separation and processing efficiency. 3. Compost Preparation: Following trammel processing, the organic fraction of the waste is repurposed for compost preparation,

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				supporting our commitment to transforming waste into valuable by-products
42	SLRM Centres (SLRM center at Chatghat, Ward 51) **Pg. No. 25**	• During the visit, it was found that huge quantity of mixed solid waste and C&D waste was dumped around the SLRM center without any fencing.	Bilaspur Municipal Corporation	• A Construction and Demolition plant is proposed to be constructed near the site of SLRM centre in chat ghat due to which C&D waste was dumped there. The C&D waste dumping has been levelled. • Due to some sanitation staff confusion solid waste was dumped the site. The solid waste has been cleared.
43	12(b). Sewage treatment and its disposal **Pg. No. 26**	• The Bilaspur Municipal Corporation is having approx. population of 6.49 Lakhs having average generation of 70 MLD sewage from households of the city. Sewage generated from the city is being treated through 2 STPs installed at different locations with total capacity of 71 MLD. Present utilized capacity of the STPs is 36 MLD. There is gap of 34 MLD with respect to treatment of sewage. • During the visit of the Committee, it was found that the STP having the capacity of 54 MLD located at Domuhani is based on ASP technology with 16 aerators in the aeration tank. The STP is operational with average flow of 19 MLD for treatment of sewage.	Bilaspur Municipal Corporation	• For completion of the remaining works of underground sewerage project by Municipal Corporation Bilaspur, the process of inviting tenders has been initiated for the remaining works (Property Chamber Zone 01 A and Zone 02 amounting to Rs. 13.91 crores). Similarly, the process of inviting tenders has been initiated for the (cleaning and hydro testing blockage opening, reconnection of house connection amounting to Rs. 7.33 crores) on the responsibility of Simplex. The process of rate negotiation is under process. • Contractual/statutory proceedings are in process, after which the process of inviting tenders will be done to complete the remaining works. • Moreover, to address the gap, the ULB is constructing three additional STPs under the AMRUT 2.0 scheme, with capacity of 6 MLD, 10 MLD and 6 MLD at different locations in Bilaspur. • After completion of the work and upon enhancing the capacity utilization of the existing STP, the ULB will be able to treat the total sewage generated in ULB

Sr No	Section Heading	Joint Committee Observation	Responsible Authority	Suggestive Action Plan/ Response
44	12(b). Sewage treatment and its disposal **Pg. No. 26**	• Treated wastewater is being discharged into the River Arpa.	Bilaspur Municipal Corporation / NTPC, Sipat	• ULB has identified NTPC, Sipat as a potential user of treated wastewater from the STP. • Presently treated water is being used for horticulture/road divider cleaning etc.
45	12(b). Sewage treatment and its disposal **Pg. No. 26**	• Neither recirculation of sludge nor MLSS as required in ASP is being maintained. • Also, no significant settleable solids observed in the aeration tanks.	Bilaspur Municipal Corporation / CECB	• Return sludge pump is kept running for maintenance of MLSS during plant operation Due to excess sludge in the return sludge pump, the sound of the pump had increased due to which the pump was shut down for some time. After starting the pump in standby mode, the sound of the pump became normal and the MLSS is being maintained by operating it normally. • Under the project, house connection is connected to the overflow line of the septic tank due to which there is no solid quantity. The quantity of direct house connection is less, then due to the quantity of contaminated water being high, the solid is in dissolved state, hence Settled solid is not visible
46	12(b). Sewage treatment and its disposal **Pg. No. 26**	• OCEMS is not installed for online monitoring of discharged water. • SCADA was not properly functioning, and the analyzers have not been linked with SCADA.	Bilaspur Municipal Corporation	• OCEMS is proposed to be installed. • SCADA system was not included in the STP scheme design. Hence SCADA system is not installed.
47	12(b). Sewage treatment and its disposal **Pg. No. 26**	• Sewerage network has been laid and connected with 2056 households, for rest of the households inter connection between junctions is required.	Bilaspur Municipal Corporation / CECB	• Municipal Corporation Bilaspur has initiated the process of inviting tenders for the remaining works of the underground sewerage project (Property Chamber Zone 01 A and Zone 02 amounting to Rs. 13.91 crores). Similarly, the process of inviting tenders has been initiated for (cleaning and hydro testing, blockage opening and reconnection of house connections amounting to Rs. 7.33 crores) on the responsibility of Simplex. The process of rate negotiation is under process.

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				• Presently the project work has been stopped from January 2023. As per the contract / statutory proceedings are in process, after which the process of inviting tenders for completion of the remaining works will be done and the target of 40000 house connections proposed in the scheme will be achieved.
48	12(c). Observations **Pg. No. 27**	• As per the second six monthly report dated 01.04.2024, the total Municipal Solid Waste generation in the Bilaspur ULB was reported as 173.2 TPD with 99.1 TPD wet and 69.2 TPD dry waste and 5 TPD inert. Whereas, as per the population average waste generation should be 259.6 TPD.	Bilaspur Municipal Corporation	• As per the Inter-ULB report of 2022, the waste generation reported in the report was 173.2 TPD. That was because 17 new villages were added in Nagar Nigam Bilaspur & there was lack of Vehicles to cover newly added area's households, but in July 2022 26 tri-cycles, 37 rickshaws & 39 Auto-tippers were procured and 294 Swachhta didis were deployed for door-to-door collection in the new area. Afterwards, we performed waste quantification in every plant in which we found that the waste generation & collection varies between 260-265 TPD
49	12(c). Observations **Pg. No. 27**	• Collected mixed waste has been observed. There is approximate gap of 9.6 TPD with respect to collection of solid waste.	Bilaspur Municipal Corporation	• The collection of mixed waste is because of lack of awareness in citizens of newly added area regarding source segregation. To increase the awareness regarding source segregation regular door to door campaigns are being carried out by SHG women and gradually the percentage of mixed waste is getting reduced.
50	12(c). Observations **Pg. No. 27**	• As per the population of Bilaspur Municipal Corporation, the estimated sewage generation is 70 MLD, there are 2 operational STPs with combined capacity of 71 MLD. The existing capacity of STPs is sufficient for treatment of sewage generated. However, due to lack of sewer network and household connection, only 36 MLD sewage is being treated.	Bilaspur Municipal Corporation	• For completion of the remaining works of underground sewerage project by Municipal Corporation Bilaspur, the process of inviting tenders has been initiated for the remaining works (Property Chamber Zone 01 A and Zone 02 amounting to Rs. 13.91 crores). Similarly, the process of inviting tenders has been initiated for the (cleaning and hydro testing blockage opening, reconnection of house connection amounting to Rs. 7.33 crores) on the responsibility of Simplex. The process of rate negotiation is under process.

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		• The ULB/State Government may take necessary steps to improve the performance and continuous operation of these STPs. • There is gap of 34 MLD with respect to the treatment of sewage.		• Contractual/statutory proceedings are in process, after which the process of inviting tenders will be done to complete the remaining works. • Moreover, to address the gap, the ULB is constructing three additional STPs under the AMRUT 2.0 scheme, with capacity of 6 MLD, 10 MLD and 6 MLD at different locations in Bilaspur. • After completion of the work and upon enhancing the capacity utilization of the existing STP, the ULB will be able to treat the total sewage generated in ULB
51	13(b). Sewage generation, treatment and disposal **Pg. No. 28**	• The average sewage generation from the households of Municipal area of Raigarh is 17.93 MLD, which is being treated through 2 STPs installed at different locations with total capacity of 32 MLD. However, present utilized capacity is 16 MLD of sewage and observed a gap of 1.93 MLD with respect to sewage collection and treatment.	Raigarh Municipal Corporation	• The sewage flow during the month of May-June (summer season) was less in comparison to other months. The sewage flow reported in the month of July, August, September and October is approx. 27.97 MLD and it is effectively treated through the 2 STPs comprising total capacity of 32 MLD (27 MLD & 5 MLD) of Raigarh Municipal Corporation.
52	13(b). Sewage generation, treatment and disposal **Pg. No. 29**	• During the visit of the Committee, it was found that the flow meter and SCADA were not functioning properly. • Also, no significant settleable solids observed in the aeration tanks. • Also, OCEMS has not been installed.	Raigarh Municipal Corporation	• Flow data has started getting updated in PLC, which was not able to update the flow record earlier due to some technical problem. • As per the joint committee suggestion during the visit cow dung and urea were put in SBR Tank and bio culture has been completely developed, as a result the value of SV 30 and MLSS has become good, i.e. SV 30 is 100 mg/l and MLSS is 2250 mg/l • Earlier analyser Online data was getting updated, but due to some technical fault in Analyser sensor, online data update had stopped. The OCEMS will be fully operational before 30.11.2024
53	13(b). Sewage	▪ Treated wastewater of the STP is being discharged into the Kelo river.	Raigarh Municipal	• ULB has identified NTPC, Lara and Jindal steel as the potential user for utilization of treated wastewater from STP.

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	generation, treatment and disposal **Pg. No. 29**		Corporation/ NTPC lara / Jindal Steel	
54	13(c). Observations (i) **Pg. No. 29**	• As per the second six monthly progress report dated 01.04.2024, the total Municipal Solid Waste generation in Raigarh ULB was reported as 58 TPD comprising of 34.8 TPD wet waste and 23.2 TPD dry waste. However, based on the input made available by the Municipal Authorities present solid waste generation in ULB is 33.56 TPD. Whereas as per population the solid waste generation should be 63.08 TPD, hence there is approximate gap of 29.52 TPD with respect to the handling and processing of solid waste.	Raigarh Municipal Corporation	• The households of ward no. 41, 42, 43 and 46 are managing the wet waste at the household level and not providing solid waste during the waste collection. • The ward no. 44 comes under Jindal Steel and Power limited and the generated waste from this ward is managed by JSPL. • Therefore, the waste generation is less than the estimated solid waste generation of Raigarh Municipal Corporation. • The current solid waste generation as per Inter ULB verification is approx. 33.56 TPD.
55	13(c). Observations (iii) **Pg. No. 29**	• The estimated sewage generation is 17.93 MLD, installed capacity for the treatment is 32 MLD and the utilised capacity is 16 MLD and thus there is gap of 1.93 MLD with respect to sewage generation and treatment. Further, functioning of the existing STP needs to be improved.	Raigarh Municipal Corporation	• The sewage flow during the month of May-June (summer season) was less in comparison to other months. The sewage flow reported in the month of July, August, September and October is approx. 27.97 MLD and it is effectively treated through the 2 STPs comprising total capacity of 32 MLD (27 MLD & 5 MLD) of Raigarh Municipal Corporation.
56	14. Generation, Collection, Treatment	▪ During the interaction with the Municipal Authority, it was stated that the ULB caters for the SWM needs of only around 1.7 lakh(approx.) population in 42558 HHs out	Korba Municipal Corporation/ BALCO/	• The Joint Committee has visited the waste management facilities of only two townships of NTPC-Korba and BALCO-Korba. Thus, this limited inspection has led to confusion regarding the population figures

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	and Disposal of Solid Waste and Sewage in the Urban and Rural area of Korba **Pg. No. 30**	of city's population of ~4.05 Lakh and the rest is being taken care by industries as these are coming within the township areas. However, during the interaction with the officials of two major townships in the city (i.e., M/s Balco and NTPC), the total population of these two townships combined are not more than 17,000-18,000, means more than 2 lakh population is unaccounted for. This needs to be looked into by the State Authorities.	NTPC	of all seven PSU townships and for the Korba Municipal Corporation (KMC), resulting 2 lakh unaccounted population. • Korba Municipal Corporation (KMC) is providing solid waste management services to 58,973 households covering 2,99,745 population and 7 PSUs are providing services to 20,829 households in their townships covering 1,05,255 population. ▪ KMC : 58973 households ▪ NTPC : 3275 households ▪ BALCO : 3812 households ▪ SECL, Korba : 5611 households ▪ SECL, Kusmunda : 2362 households ▪ CSEB, East : 2568 households ▪ CSEB, West : 2879 households ▪ BALCO Captive Power Plant : 322 households ▪ TOTAL : 79802 households
57	14. SLRM centers **Pg. No. 30**	▪ The Joint committee visited a waste management unit located within the NTPC Korba township, wherein total 0.2 TPD of solid waste is collected from NTPC township consisting of approx. 1293 households. There are 6 E-rickshaw, and 17 number of employees are working at the unit. Source segregation is not being done and the total waste is collected and segregated at SLRM center. ▪ There is no proper leachate collection or treatment system, and the composting is being carried out in open area	NTPC, Korba	• 90% of the solid waste collected from households of NTPC township is source segregated and rest 10 % is segregated at the Solid Waste Centre. • Establishment of Compost bed and Leachate collection pit at the Solid waste Management centre will be completed by March 2025. • Proper maintenance of the logbooks/reports is being done at Solid waste Management centre

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		▪ Observed inadequate maintenance of reports.		
58	14. SLRM centers **Pg. No. 31**	▪ The Joint committee visited SLRM center located at BALCO Korba Township, wherein total 4.9 TPD of solid waste is collected from BALCO township (2 wards) consisting of approx. 2855 households. Source segregation is not done, and the total waste is collected and segregated at SLRM center. Proper Waste segregation is not being done. ▪ 10 Vermi composting pits have been provided for processing of wet waste. However, no worms were identified during the visit of the Joint Committee. ▪ Organic waste processor and plastic waste shredder machines are also installed at the SLRM center, but both were not in operation. ▪ Weighing machine has not provided at the SLRM center.	BALCO, Korba	• We have provided collection bins for dry and wet waste to each individual's house and awareness campaigns are being conducted on continuous basis for segregation of waste at source among township residence. • We are currently using a bio decomposer for composting the wet waste in the composting pits. • Both the organic waste processer and plastic waste shredder machine at the SLRM centre were additional equipment installed for compost preparation and shredding. Presently, we are managing the composting through compost pits, and we have also entered into an agreement with plastic recycler for recycling of plastic waste. The above-mentioned equipment has become redundant and retired. There is no further utilization of these equipments envisaged at present. • A dedicated weighing machine has been installed at the SLRM centre.
59	14(c). Sewage generation, treatment and its disposal **Pg. No. 31**	▪ The average sewage generation of Korba city is 44 MLD from the approx. population of 4.05 Lakhs. Presently, there is no operational STPs under Korba Municipal Corporation area. There is 100% gap with respect to treatment of sewage for which 33 MLD STP has been proposed under the	Korba Municipal Corporation	• A 33 MLD capacity STP is proposed in Korba under Amrut 2.0 for which tender will be floated before 30.11.2024. • Completion timeline of STP is 27 months after the work is awarded to complete.

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		AMRUT 2.0 scheme and DPR is under the preparation. Sewage of the city is being disposed into the drains which ultimately meets the River Hasdeo.		
60	14(d). Observations (i) **Pg. No. 31**	▪ The total Municipal Solid Waste generation in Korba ULB was reported as 100 TPD with 58.7 TPD wet and 41.3 TPD dry waste. However, as informed by the Municipal Authority of Korba present solid waste generation is 115 TPD. Whereas as per population, the solid waste generation should be 153.90 TPD, approximate utilization capacity of treatment facilities is 130 TPD, hence there is approximate gap of 23.90 TPD with respect to the handling and processing of solid waste.	Korba Municipal Corporation	• The information provided by the Municipal Authorities regarding solid waste generation data of 115 TPD was only for the population of 299,292 served by ULB. Hence there is no gap in waste management in the areas of ULB. The 38 TPD of waste is being processed at the PSU townships.
61	14(d). Observations (ii) **Pg. No. 32**	▪ The issue of more than 2 lakh unaccounted population is an important issue, which needs to be looked into by the State Authority.	Korba Municipal Corporation	• The Joint Committee has visited the waste management facilities of only two townships of NTPC-Korba and BALCO-Korba. Thus, this limited inspection has led to confusion regarding the population figures of all seven PSU townships and for the Korba Municipal Corporation (KMC), resulting 2 lakh unaccounted population. • Korba Municipal Corporation (KMC) is providing solid waste management services to 58,973 households covering 2,99,745 population and 7 PSUs are providing services to 20,829 households in their townships covering 1,05,255 population. ▪ KMC : 58973 households ▪ NTPC : 3275 households ▪ BALCO : 3812 households

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				▪ SECL, Korba : 5611 households ▪ SECL, Kusmunda : 2362 households ▪ CSEB, East : 2568 households ▪ CSEB, West : 2879 households ▪ BALCO Captive Power Plant : 322 households ▪ TOTAL : 79802 households
62	14(d). Observations (iii) **Pg. No. 32**	▪ The waste management practices adopted in the townships shall be monitored and superior waste management methods shall be implemented.	NTPC, Korba/ BALCO, Korba	• A review meeting was held on 28.10.2024, by CEO SUDA (State Urban Development Authority) to assess the progress and current status of waste management practices within the PSU townships within Korba Municipal Corporation. The meeting included evaluation of the current waste management systems, along with discussions on gap and possible improvements to enhance efficient waste handling within the townships. Regular review meeting to be conducted in future.
63	14(d). Observations (v) **Pg. No. 32**	▪ The estimated sewage generation is 43.74 MLD. Presently, no STPs are available and thus 100% gap is observed with respect to treatment of sewage. Sewage of the city is being disposed into the drains.	Korba Municipal Corporation	• A 33 MLD capacity STP is proposed in Korba under Amrut 2.0 for which tender will be floated before 30.11.2024. • Completion timeline of STP is 27 months after the work is awarded to complete.
64	15(b). Bio-mining & remediation of Legacy waste **Pg. No. 33**	▪ Bioremediation work of 24500 MT legacy waste has already been completed in year 2016. ▪ On the reclaimed land the Swachhata Chetna complex has been developed. ▪ SLRM center for tertiary segregation of dry waste has been installed, however during the visit it was found not in operation due to fire accident occurred during previous Diwali day.	Ambikapur Municipal Corporation	• Ambikapur Municipal Corporation has issued the work order dated 01.08.2024 for restoration of the fire-damaged tertiary center. Work has commenced, and the site clearance for the base work has been completed. The restoration work is targeted to be finished within six months from work order. • Additionally, the ULB has set up a temporary tertiary center at the Mathpara SLRM center.

Sr No	Section Heading	Joint Committee Observation	Responsible Authority	Suggestive Action Plan/ Response
65	15(c). Sewage generation, treatment and disposal **Pg. No. 33**	▪ Ambikapur is having population of around 1.45 Lakhs, which generating 15.68 MLD sewage. Presently, there is no STPs under the Ambikapur Municipal area. There is 100% gap with respect to treatment of sewage. The Sewage of the city is being disposed into the drains which ultimately meets into the river	Ambikapur Municipal Corporation	• Three STPs with capacity of 02 MLD, 14 MLD and 16 MLD are proposed in Ambikapur under Amrut 2.0 for which tender will be floated before 30.11.2024. • The STP is proposed to be made operational by December 2026.
66	15(d). Observations (ii) **Pg. No. 33**	▪ The work of bio-mining and bioremediation of legacy waste dumpsite remediation has already completed in year 2016 for an estimated quantity of 24500 MT over an area of 16 acres. On the reclaimed land the Swachhata Chetna complex (garden) has been developed. SLRM center for tertiary segregation of dry waste has been installed, however presently it is not operational condition due to the fire accident occurred	Ambikapur Municipal Corporation	• Ambikapur Municipal Corporation has issued the work order dated 01.08.2024 for restoration of the fire-damaged tertiary center. Work has commenced, and the site clearance for the base work has been completed. The restoration work is targeted to be finished within six months from work order. • Additionally, the ULB has set up a temporary tertiary center at the Mathpara SLRM center.
67	15(d). Observations (iii) **Pg. No. 33**	▪ The estimated sewage generation is 15.68 MLD. Presently, there is no operational STP under the Municipal area of Ambikapur and thus there is 100% gap with respect to treatment of sewage.	Ambikapur Municipal Corporation	• Three STPs with capacity of 02 MLD, 14 MLD and 16 MLD are proposed in Ambikapur under Amrut 2.0 for which tender will be floated before 30.11.2024. • The STP is proposed to be made operational by December 2026.
68	16. Conclusions (i) **Pg. No. 34**	▪ The Joint Committee is not in agreement with the claim of the State Authority that 100% source segregation of solid waste and its management in the urban and rural areas	UAD	• The data presented before Hon'ble NGT on source segregation in the 1st six monthly report on 10.10.2023 and 2nd six-monthly report of the state on 01.04.2024 were based on the sample survey conducted during April 2022. This sample survey was based on a very small sample size,

Sr No	Section Heading	Joint Committee Observation	Responsible Authority	Suggestive Action Plan/ Response
		have been achieved as reported in the second six monthly report submitted to the Hon'ble NGT.		which resulted in information that did not accurately reflect the overall scenario of source segregation in the state. • Both the Departments have conducted the field verification through Third part agency and/or Inter ULB assessment. • These verifications were carried out through an inter-ULB assessments in urban areas in August 2024. • As per the inter-ULB assessment in urban areas, it was found that around 87.5% of households across the ULB's provide source segregated waste (wet & dry) to the Self-Help Group women during door-to-door collection in urban areas. • In order to address the concern raised by joint committee and bridge the gap in source segregation the state has taken following actions. 1. State has directed all the ULBs to increase the public awareness campaigns and work closely with public representatives, community leaders, NGOs and Self-Help Groups to motivate citizens for source segregation of municipal solid waste. 2. State has directed all the ULBs to identify the wards with poor source segregation and distribute Blue and Green Dustbins to household and commercial areas to address the gap in source segregation. 3. State officials has been directed to conduct field visit on regular basis to monitor waste collection, segregation and to check the functioning of MRFs of ULBs. A daily roaster for the Commissioners, CMOs and other ULB officials has been prepared to conduct regular morning visit for effective monitoring of Solid waste Management. 4. All the ULBs have nominated ward wise nodal officers for regular monitoring of source segregation and waste management in ULBs.

Sr No	Section Heading	Joint Committee Observation	Responsible Authority	Suggestive Action Plan/ Response
				5. Regular meetings are being held under the chairmanship of the Chief Secretary of the state on 18.04.2024, 26.04.2024, 29.05.2024, and 09.09.2024, along with concerned Department Secretary and District Collectors to review the performance of Solid Waste Management in Urban and Rural areas of the state
69	16. Conclusions (i) **Pg. No. 34**	▪ Mixed waste has been noticed in few SLRM centers / landfill sites during the visit, which emphasis that 100% source segregation can be achieved only by awareness and voluntary responsible participation of all the residents of the area concerned.	All ULBs	• To enhance the efficiency of waste segregation, ensure compliance and improve solid waste management, the state has implemented measures such as: 1. Extensive awareness campaigns to educate citizens on the importance of source segregation, using social media, local media, workshops, and community programs. 2. Engage SHG workers involved in waste management in awareness programs to reinforce proper practices during waste collection. 3. Distributing separate bins (blue and Green) to motivate citizens to practice waste segregation at the household and community levels. 4. Deploying compartmentalized vehicles for collecting different types of waste, such as wet, dry and domestic hazardous waste. 5. Providing training to sanitation workers and waste collectors to ensure they understand how to handle segregated waste. 6. Implementing strict regulations requiring households, commercial establishments, and institutions to segregate waste at the source. 7. Imposing penalties for non-compliance to ensure that segregation practices are followed. 8. Setting up monitoring mechanisms to ensure that waste segregation is being done.
70	16. Conclusions (i)	▪ The issue of more than 2 lakh unaccounted population in the Korba municipal area is an important issue, which needs to be	Korba Municipal	• The Joint Committee has visited the waste management facilities of only two townships of NTPC-Korba and BALCO-Korba. Thus, this limited inspection has led to confusion regarding the population figures

Sr No	Section Heading	Joint Committee Observation	Responsible Authority	Suggestive Action Plan/ Response
	Pg. No. 34	looked into immediately by the State Authority.	Corporation /NTPC-Korba /BALCO-Korba	of all seven PSU townships and for the Korba Municipal Corporation (KMC), resulting 2 lakh unaccounted population. • Korba Municipal Corporation (KMC) is providing solid waste management services to 58,973 households covering 2,99,745 population and 7 PSUs are providing services to 20,829 households in their townships covering 1,05,255 population. ▪ KMC : 58973 households ▪ NTPC : 3275 households ▪ BALCO : 3812 households ▪ SECL, Korba : 5611 households ▪ SECL, Kusmunda : 2362 households ▪ CSEB, East : 2568 households ▪ CSEB, West : 2879 households ▪ BALCO Captive Power Plant : 322 households ▪ TOTAL : 79802 households
71	16. Conclusions (i) **Pg. No. 34**	▪ Further, in few places viz. residential townships of SAIL at Bhilai and NTPC & BALCO at Korba observed an ambiguity in effective implementation of solid and liquid waste management, which is not presently under the active supervision of Municipal Authorities.	CECB / SAIL Bhilai / NTPC-Korba /BALCO-Korba	• A review meeting was held on 28.10.2024, by CEO SUDA (State Urban Development Authority) to assess the progress and current status of waste management practices within the PSU townships within Korba Municipal Corporation and Bhilai municipal Corporation. The meeting included evaluation of the current waste management systems, along with discussions on gap and possible improvements to enhance efficient waste handling within the townships. Regular review meeting to be conducted in future.
72	16. Conclusions (ii) **Pg. No. 34**	▪ State Authority shall expedite the ongoing remediation work of remaining Legacy Dumpsites with scientific manner ensuring all precautionary and safety measures to protect the environment. Proper provision	Raipur, Rajnandgaon and Durg Municipal Corporation	• ULBs have instructed the contractor to deploy additional manpower and machinery after rainy season to meet the timelines as committed by state to NGT. • Notices has been issued to Contractors to ensure compliance of all environment and safety guidelines.

Sr No	Section Heading	Joint Committee Observation	Responsible Authority	Suggestive Action Plan/ Response
		should be made for the collection and treatment of leachate generated during the bio-remediation process.		
73	16. Conclusions (ii) **Pg. No. 34**	▪ The Committee has observed existence of few C&D waste management plants. However, State Authority shall ensure its sustainability by adopting suitable policy by promoting mandatory procurement of manufactured products from the C&D plants in certain percentage at fixed cost for fixed years by the ULBs for using in its constructions activities.	PWD/ PHE/ WRD/ CGHB/ RDA/ NRDA/ RES/ UAD	• The State has adopted 'Chhattisgarh Municipal Construction and Demolition Waste Management Policy, 2017'. Further, there is a provision of procurement of materials from Construction and Demolition Waste in the clause 8(7) of 'Chhattisgarh Municipal Construction and Demolition Waste Management Policy, 2017'. • The concerned construction departments in the state like PWD, PHE, WRD, CGHB, RDA, NRDA, RES are directed to prepare their action plan for management of C&D waste generated by them and submit the same to respective ULB while seeking prior approval for starting any construction activity. • In this way the procurement of materials made from C&D waste can be made mandatory to a certain percentage (say 10-20%) in municipal and government contracts subject to strict quality control.
74	16. Conclusions (iii) **Pg. No. 34**	▪ Presently majority area of Chhattisgarh State is not having sewer network	UAD	• The establishment of sewer network in the state of Chhattisgarh will require huge capital expenditure, state has not prepared any plan in this matter yet.
75	16. Conclusions (iii) **Pg. No. 34**	▪ Area like Naya Raipur where sewer network has been completed but yet to be connected to the households.	NRANVP	• Sector-wise development in Naya Raipur is in progress. While construction of buildings is in progress, citizens have begun moving into completed structures. After the completion of plot-level infrastructure, the network will be integrated with the city-level sewerage collection system.
76	16. Conclusions (iii)	▪ Undisputedly there is a gap in the treatment of domestic sewage. Collection and conveyance of sewage is being regulated	UAD	• State is in progress to address the gap in the treatment of domestic sewage with the help of :

<table>
<tr><th>Sr No</th><th>Section Heading</th><th>Joint Committee Observation</th><th>Responsible Authority</th><th>Suggestive
Action Plan/ Response</th></tr>
<tr><td></td><td>Pg. No. 34</td><td>through Nala/rivers, which leads to the dilution of sewage and also possible mixing of industrial discharges and storm water, which may lead ineffective / uneconomical treatment process at any point of time.</td><td></td><td>• 20 operational STPs (428.5 MLD) 07 under construction STPs (47.8 MLD) and 14 proposed STPs. (423.7 MLD)</td></tr>
<tr><td>77</td><td>16. Conclusions (iii)
Pg. No. 35</td><td>▪ Treated water shall be effectively re-used. State Authority shall explore sustainable buyers for reuse of treated water.</td><td>All ULBs</td><td>• The state has identified potential users of treated water from STPs in state and work is in progress.
• MoU has been signed with three industries for utilization of treated water from STPs.
<table>
<tr><th>STP</th><th>Current Status</th></tr>
<tr><td>90 MLD Nimora</td><td>MoU signed with Alok Ferro Alloys Ltd and Discussions are ongoing with Adani Power Plant.</td></tr>
<tr><td>35 MLD Kara</td><td>MoU signed with Maa Kudargarhi Power and Vrajesh Steel Private Ltd. The survey for pipeline laying is completed and DPR preparation is in progress.</td></tr>
<tr><td>75 MLD Chandandih</td><td>Pre-feasibility report and draft MoU has been submitted to NSPC on 14.03.2024. MoU will be signed after getting approval from Board of Directors of NSPCL.</td></tr>
</table></td></tr>
<tr><td>78</td><td>16. Conclusions (iii)
Pg. No. 35</td><td>▪ In certain STPs it has been observed that treated water is being discharged in to the downstream of the same nala, wherein again mixed with the untreated sewage.</td><td>RMC</td><td>• It is proposed to discharge the rest treated water into River by laying pipeline from outlet of 6 MLD STP at Bhatagaon.</td></tr>
<tr><td>79</td><td>17. Other suggestions of the Joint Committee (i)</td><td>▪ Chhattisgarh State Urban Development Authority (SUDA) shall obtain all mandatory statutory Consent and Authorizations from the Chhattisgarh Environment Conservation Board as</td><td>All ULBs</td><td>• Consent and authorization for all the waste management facilities have been obtained before and after their establishment CECB.</td></tr>
</table>

Sr No	Section Heading	Joint Committee Observation	Responsible Authority	Suggestive Action Plan/ Response
	Pg. No. 35	applicable to various treatment facilities before and after installation.		
80	17. Other suggestions of the Joint Committee (i) **Pg. No. 35**	▪ Chhattisgarh Environment Conservation Board shall ensure effective compliance of various regulatory measures inter-alia including the conditions of the Consent and Authorizations accorded.	CECB	• Necessary instructions issued to Regional Officers, CECB to ensure effective compliance of conditions of consent and authorization accorded.
81	17. Other suggestions of the Joint Committee (ii) **Pg. No. 35**	▪ Chhattisgarh State Authority may consider for laying of sewer network for collection of sewage and the same shall be directly linked to the STPs and shall ensure that the treated water is being discharged without mixing with untreated sewage.	UAD	• The establishment of sewer network in the state of Chhattisgarh will require huge capital expenditure, state has not prepared any plan in this matter yet.
82	17. Other suggestions of the Joint Committee (iii) **Pg. No. 35**	▪ Stringent measures to be taken up by the CECB and CPCB for ensuring installation and proper functioning of online continuous effluent monitoring systems (OCEMS) at STPs and the real-time monitored data same shall be linked with the servers of CPCB and CECB.	CECB/ UAD	• Letter issued to UAD for ensuring installation and proper functioning of online continuous effluent monitoring systems (OCEMS) at STPs and the real-time monitored data same shall be linked with the servers of CPCB and CECB.
83	17. Other suggestions of the Joint Committee (iv) **Pg. No. 35**	▪ Chhattisgarh State Urban Development Authority (SUDA) and CECB shall ensure that there is no mixing of any industrial discharges / effluents in the sewage.	CECB	• Zero discharge condition outside the premises is given to industries in consent/renewal issued by CECB. Necessary instructions issued to Regional Officers, CECB to ensure effective compliance of zero discharge condition.

Sr No	Section Heading	Joint Committee Observation	Responsible Authority	Suggestive Action Plan/ Response
84	17. Other suggestions of the Joint Committee (v) **Pg. No. 35**	▪ Treated effluents shall be utilized to the extent possible and shall be avoided discharging treated water in to the downstream of the same nala where the sewage is being drawn.	CECB	• Zero discharge condition outside the premises is given to industries in consent/renewal issued by CECB. Necessary instructions issued to Regional Officers, CECB to ensure effective compliance of zero discharge condition.
85	17. Other suggestions of the Joint Committee (vi) **Pg. No. 35**	▪ Various treatment facilities executed through third party shall be periodically monitored by the regulatory authorities concerned in order to ensure proper functioning of various utilities installed and compliance of various statutory requirements.	CECB/ ULB	• CECB and ULB officials have conducted periodic inspections to ensure proper functioning of various treatment facilities operated through third party in the State of Chhattisgarh.
86	17. Other suggestions of the Joint Committee (vii) **Pg. No. 35**	▪ SLRM located at Bhilai Steel Plant township area operated by BSP should take immediate action to treat the solid waste dumped in huge quantity in the nearby area, also it is required to make SLRM operational by adopting proper waste management practices.	BSP	• The issues regarding ineffective implementation of Solid Waste Management Rules, 2016 highlighted by the Joint Committee has been duly addressed by the Bhilai Steel Plant (BSP) township and following measures have been taken: 1. The solid waste dumped has been removed. 2. Plantation has been done over the reclaimed land. 3. The SLRM Centre has been made operational

8. POSITIVE COMMENTS FOR STATE IN JOINT COMMITTEE REPORT DATED 28.08.2024

Sr No.	Page No.	Clause No	Joint Committee Observation
1	Page No. 6	5. Submissions of the Chhattisgarh State Authority on the observations of the Hon'ble NGT and comments of the Committee (ii) No clarification on operation of SLRM with reference to waste processing, utilization of products and management of residues/rejects.	State Authority informed that there are 3255 wards across 169 ULBs with 377 SLRM centers, 185 Compost sheds and 2 Integrated Solid Waste Management (ISWM) facilities at Raipur and Bilaspur for municipal solid waste management. More than 9000 SHG women with approx. 5721 covered collection vehicles (tricycles, E-rickshaws, and mini-tippers) are deployed by the ULBs for collection of source segregated waste from households and transfer to the collection vehicle / SLRM Centres. At the SLRM centres secondary segregation of the Dry waste takes place and the recyclables are sold to authorized recyclers, while the non-recyclable and non-saleable Segregated Combustible Fraction (SCF) are cleaned & compressed using bailing machines and then sent to cement plants for co-processing. At Compost Sheds the organic/wet waste is converted into compost which is being sold to local farmers/citizens. In addition to the above, Raipur Municipal Corporation has established a plastic granulation plant with 15 TPD capacity and C&D waste plant with 65 TPD capacity. **The Committee is in agreement with the submissions of the State Authority, in respect of the capacity created, since the said system is already in place. Details regarding functionality of respective SLRMs visited is furnished below in the report.**
2	Page No. 7	5. Submissions of the Chhattisgarh State Authority on the observations of the Hon'ble NGT and comments of the Committee (iii) On waste generation, quantities reported in the year 2023 and now, are same and without any variation.	In compliance with the Order dated 31/8/2018 of the Hon'ble NGT, State Level Committee has been constituted to oversee the steps taken for implementation of the Solid Waste Management Rules, 2016. In compliance with the directions of the State Level Committee, estimated the average solid waste generation as 1650 TPD, based on the data collected during February, 2019 and the same was reported in the final report of SLC. Later in April, 2022 an inter-ULB assessment of all the ULBs was done and as per the assessment, the waste quantification was found to be approximately 1820 TPD. Since then, no new assessment has been done, so this verified data was submitted for the hearings on 31.03.2023 and 04.04.2023. For the year 2024-25, Inter ULB quantitative & performance assessment has been completed in July 2024 and the updated quantification details will be submitted in the next six-monthly report. **The Joint Committee agree with the submissions of the State Authority.**

Sr No.	Page No.	Clause No	Joint Committee Observation
3		5. Submissions of the Chhattisgarh State Authority on the observations of the Hon'ble NGT and comments of the Committee (iv) In case of legacy waste, out of 10,17,440 MT legacy waste, 6,56,900 MT has been remediated except at Raipur and Rajnandgaon. No details of legacy waste in quantitative terms are given in the Annexure-C.	The detailed information of the existing legacy waste dumpsites in quantitative terms has been provided in the Annexure-E of the report not in the Annexure-C. **State Authority clarified the status of quantitative submission in the Annexure-E.**
4	Page No. 15,16,19, 24, 27, 28,	Table 2: Details of operational STPs at Raipur Table 3: Details of operational STPs at Nava-Raipur. Table 4: Details of operational STP located within BSP Township area Table 5: Details of operational STP located at Mohadh, Rajnandgaon Table 6: Details of operational STPs located at Bilaspur Table 7: Details of operational STPs located at Raigarh	**CPCB had visited the operational STPs in Raipur, Nava Raipur, BSP Township, Rajnandgaon, Bilaspur, and Raigarh, and conducted the sample analyses of the inlet and outlet water from STP. According to the CPCB analysis report, these operational STPs in the state meet the compliance requirements outlined in the CTO.**

Sr No.	Page No.	Clause No	Joint Committee Observation
5	Page No. 15	7(d). SLRM (Solid Liquid Resource Management) centers	• **The Joint Committee visited randomly few of the SLRM centers in each city to verify the solid waste processing status at SLRM centers.** • **At SLRM centers, door to door collection of dry and wet waste is being done by Self Help Group (SHG) women using manual rickshaw, E-rickshaw and mini tippers in segregated manner in their wards.** • **For processing of plastic waste bailer and fatka machines and for wet waste processing compost pits and compost digester machine are provided.** • **Dry waste is further segregated and sold to kabadiwals and wet waste is processed in compost pits.** • **SHG women are paid Rs.7200 per month under Mission clean city and money received from selling of plastic/recyclable segregated waste is also equally distributed among them.**
6	Page No. 21	9(a). Observations: (i) (ii) (iii)	• **At village level, best practices are being adopted for the collection, treatment and disposal of solid waste. Dry waste is collected by SHG women and further segregated at waste segregation unit and sold to local kabadiwalas. Wet waste is being processed at households by making Ghurwa and compost generated is used in farming.** • **Sewage of the households is being handled in septic tanks/double pit latrines and sludge is supplied to the fecal sludge treatment plants as and when required.** • **It has been observed maintenance of proper sanitation and cleanliness in rural area / villages.**
7	Page No. 30	13(c). Observations: (ii)	**The work of Bio-mining / bioremediation of legacy waste has been reportedly commenced in November, 2022 and completed in March, 2023 for an estimated quantity of 53934 MT. All the waste has been treated and on reclaimed land plantation is under progress. it is also proposed to develop oxyzone park in collaboration with forest department & Rotary club of Raigarh and a MRF Center.**
8	Page No. 33	14(d). Observations: (ii)	**The work of bio-mining and bioremediation of legacy waste for an estimated quantity of 2.64 lakh MT in an area of 10.20 acres has already been completed. On the reclaimed land, it is proposed to establish SWM Facility and development of OXY Zone.**

Sr No.	Page No.	Clause No	Joint Committee Observation
9	Page No. 32	15. Generation, Collection, Treatment and Disposal of Solid Waste and Sewage in the Urban and Rural area of Ambikapur SLRM center at DC Road	**Source segregation is being done either by households or by SHG women at door step itself.** **Facility for health checkup has also been provided for SHG women through a mobile medical unit.**
10	Page No. 35	16. Conclusions: (i)	**Based on the inputs made available to the Committee and random site inspections undertaken in the Urban and Rural areas of various existing treatment facilities, it has been observed that undisputedly Chhattisgarh State Authority is effectively implementing the source segregation, door to door collection and management of solid waste treatment facilities both in urban and rural areas of the places visited by the Committee.**
11	Page No. 35	16. Conclusions: (i)	**Despite the efforts are being made by the implementing agency even imposing penalty provisions for the defaulting residents, who are not complying with propre source segregation of dry and wet waste at the residence, mixed waste has been noticed in few SLRM centers / landfill sites during the visit, which emphasis that 100% source segregation can be achieved only by awareness and voluntary responsible participation of all the residents of the area concerned.**

9.1 ANNEXURE A: The copy of the approved action plan under SWM component of SBM-U 2.0

9.2 ANNEXURE B: The Supporting documents on SWM in Ambikapur Municipal Corporation

9.3 ANNEXURE C: The Supporting documents on SWM in Raipur Municipal Corporation

9.4 ANNEXURE D: ULB-wise Information on Solid Waste Management in 169 ULBs of State

9.5 ANNEXURE E: The True Copy of Bank Statement of the Ring-fenced Account

9.6 ANNEXURE F: ULB-wise Information on Liquid Waste Management in 169 ULBs of State

9.7 ANNEXURE G: The supporting documents on Sewage Management in ULBs of Chhattisgarh

9.8 ANNEXURE H: The Copy of approved action plan under UWM component of SBM 2.0

F.No. 1/11/2022-SBM-I-Partfile 1 (e- 9183758)
Government of India
Ministry of Housing & Urban Affairs
SBM Division

Nirman Bhawan, New Delhi
Date: 13th November, 2024.

To

State Mission Director
Urban Administration & Development Department
Government of Chhattisgarh, New Raipur
(Email : suda.mission@gmail.com; osd.suda@yahoo.com)

Subject: Action Plans under Solid Waste Management (SWM) component of SBM-U 2.0.

Sir,

With reference to the actions plans received for release of Central share (CS) of funds under various modules of Solid Waste Management (SWM) component of SBM-U 2.0 as detailed under :

(Figures in Crores)

Proposal details	Component	Total Project cost by MoHUA	Central share approved for release
SWM proposal email dated 26.10.2024	Solid Waste Management	230.48	95.52

2. The above proposals have been examined by the Ministry for approval subject to fulfilment of the conditions prescribed in the SBM Urban 2.0 Guidelines at Para 6.9.2 for Solid Waste Management (SWM) component and in-principle approved by 13th NARC meeting held on 29.10.2024.

3. The aforesaid projects are to be implemented in accordance with the detailed conditions mentioned in the Annex. The total cost of the projects and corresponding central share arrived against these proposals after detailed examination are also given therein. The costs worked out are indicative subject to actual tender costs with the Central share being limited to the allocation ceiling already communicated. The inter-se changes between the cities can be done by State Government. However, the principle of saturation of all ULBs must be followed.

4. Further, the central share will be released after submission of mandatory undertaking and remittance of interest pending in compliance of various instructions issued by Ministry of Finance on revised procedure of fund flow. In the meantime, the State Government may take appropriate steps to obtain mandatory clearances/permissions etc. so that the project may take off timely.

Yours faithfully,

Encl: Annexure.

(Shakti Shamsher)
Deputy Secretary to the Govt. of India
Email: Sbm1.urban-mohua@gov.in
Tel.No.011-23062670

Annexure

Solid Waste Management

1. MSW Processing Facilities (Module 1):

Total requirements for MSW Processing Facilities are proposed by the ULBs and validated by the authorities of Government of State. The quantification of WET waste, DRY waste and Inerts have been done as per the range prescribed in the operational Guidelines of SBM-U 2.0. The cost of waste processing facilities taken is same as that considered under SBM(U) 2.0 Guidelines for calculating the ACA except for MRFs. As per the letter received from Government of Chhattisgarh, status of SLTC approval is not clear. The MSW action plans for 188 ULBs proposing total project cost of Rs. 528.87 Cr indicating complete replacement of existing facilities in the ULBs is due to reasons mentioned as:

"The existing waste processing facilities are not all weather and needs complete revamping and upgrading with necessary mechanization of requisite processes both for wet and dry waste management and processing. Also, to ensure that all the existing facilities are optimized and working at its full potential in concurrence the SWM Rules 2016 and SBM Guidelines the complete revamping of these facilities is an absolute requirement and need of the State."

ULB-wise details are tabulated below:

A) Table for Wet Waste Processing:

S. No.	Name of ULB	Population as per Census 2011	Projected Population 2026	Projected Total Waste Generation (in TPD)	Projected 2026 Wet Waste @55% (in TPD)	Existing Wet Waste Processing (in TPD)	Proposed Compost Plant (in TPD)	Estimated cost (Rs. In Lakh)[@ Rs. 11.50 lakh /TPD]	Central Share / ACA (in Lakhs)
Category (<1 lakh Population) Waste generation 300gms /capita, Central Share 50% of total Cost									
1	Aamdi	6600	8877	2.66	1.46	0	1.46	16.84	8.42
2	Abhanpur	14432	19411	5.82	3.20	0	3.20	36.83	18.42
3	Adbhar	7272	9781	2.93	1.61	0	1.61	18.56	9.28
4	Ahiwara	20384	27416	8.22	4.52	0	4.52	52.02	26.01
5	Akaltara	22712	30548	9.16	5.04	0	5.04	57.96	28.98
6	Ambagarh Chowki	9889	13301	3.99	2.19	0	2.19	25.24	12.62
7	Antagarh	6777	9115	2.73	1.50	0	1.50	17.30	8.65
8	Arang	19091	25677	7.70	4.24	0	4.24	48.72	24.36
9	Arjunda	4851	6525	1.96	1.08	0	1.08	12.38	6.19
10	Badi Bacheli	21435	28830	8.65	4.76	0	4.76	54.71	27.35

11	Bagbahra	19529	26267	7.88	4.33	0	4.33	49.84	24.92
12	Bagicha	10427	14024	4.21	2.31	0	2.31	26.61	13.31
13	Baikunthpur	17142	23056	6.92	3.80	0	3.80	43.75	21.87
14	Balod	23648	31807	9.54	5.25	0	5.25	60.35	30.18
15	Baloda	13630	18332	5.50	3.02	0	3.02	34.79	17.39
16	Baloda Bazar	26632	35820	10.75	5.91	0	5.91	67.97	33.98
17	Balrampur	4456	5993	1.80	0.99	0	0.99	11.37	5.69
18	Baramkela	5600	7532	2.26	1.24	0	1.24	14.29	7.15
19	Barsur	6636	8925	2.68	1.47	0	1.47	16.94	8.47
20	Basna	10345	13914	4.17	2.30	0	2.30	26.40	13.20
21	Bastar	10048	13515	4.05	2.23	0	2.23	25.64	12.82
22	Bemetara	28536	38381	11.51	6.33	0	6.33	72.83	36.41
23	Berla	5165	6947	2.08	1.15	0	1.15	13.18	6.59
24	Bhairamgarh	8485	11412	3.42	1.88	0	1.88	21.65	10.83
25	Bhakhara	7547	10151	3.05	1.67	0	1.67	19.26	9.63
26	Bhanupratappur	8125	10928	3.28	1.80	0	1.80	20.74	10.37
27	Bhatapara	57512	77354	23.21	12.76	0	12.76	146.78	73.39
28	Bhatgaon	10371	13949	4.18	2.30	0	2.30	26.47	13.23
29	Bhatgaon	11204	15125	4.54	2.50	0	2.50	28.70	14.35
30	Bhilai Charoda	98008	131821	39.55	21.75	0	21.75	250.13	125.06
31	Bhopalpatnam	4445	5979	1.79	0.99	0	0.99	11.34	5.67
32	Bijapur	16129	21694	6.51	3.58	0	3.58	41.16	20.58
33	Bilaigarh	5544	7457	2.24	1.23	0	1.23	14.15	7.07
34	Bilha	11048	14860	4.46	2.45	0	2.45	28.20	14.10
35	Birgaon	96294	129515	38.85	21.37	0	21.37	245.76	122.88
36	Bishrampur	11367	15289	4.59	2.52	0	2.52	29.01	14.51
37	Bodla	5689	7652	2.30	1.26	0	1.26	14.52	7.26
38	Bodri	17481	23512	7.05	3.88	0	3.88	44.61	22.31
39	Champa	45256	60869	18.26	10.04	0	10.04	115.50	57.75
40	Chandkhuri	3341	4494	1.35	0.74	0	0.74	8.53	4.26
41	Chandrpur	7688	10340	3.10	1.71	0	1.71	19.62	9.81

42	Charama	9707	13056	3.92	2.15	0	2.15	24.77	12.39
43	Chhura	6095	8198	2.46	1.35	0	1.35	15.56	7.78
44	Chhuriya	4509	6065	1.82	1.00	0	1.00	11.51	5.75
45	Chikhlakasa	6160	8285	2.49	1.37	0	1.37	15.72	7.86
46	Chirmiri	85317	114751	34.43	18.93	0	18.93	217.74	108.87
47	Chuikhadan	7093	9540	2.86	1.57	0	1.57	18.10	9.05
48	Churikala	8239	11081	3.32	1.83	0	1.83	21.03	10.51
49	Dabhra	7854	10564	3.17	1.74	0	1.74	20.04	10.02
50	Dalli Rajhara	44363	59668	17.90	9.85	0	9.85	113.22	56.61
51	Dantewada	13633	18336	5.50	3.03	0	3.03	34.79	17.40
52	Devkar	6358	8552	2.57	1.41	0	1.41	16.23	8.11
53	Dhamdha	9954	13388	4.02	2.21	0	2.21	25.40	12.70
54	Dhamtari	89860	120862	36.26	19.94	0	19.94	229.34	114.67
55	Dharmjaigarh	14354	19306	5.79	3.19	0	3.19	36.63	18.32
56	Dipka	27158	36528	10.96	6.03	0	6.03	69.31	34.66
57	Dongargaon	14693	19762	5.93	3.26	0	3.26	37.50	18.75
58	Dongargarh	37372	50265	15.08	8.29	0	8.29	95.38	47.69
59	Dornapal	7238	9735	2.92	1.61	0	1.61	18.47	9.24
60	Doundi	8042	10816	3.24	1.78	0	1.78	20.52	10.26
61	Doundi Lohara	6045	8131	2.44	1.34	0	1.34	15.43	7.71
62	Farasgaon	6306	8482	2.54	1.40	0	1.40	16.09	8.05
63	Fingeshwar	9752	13116	3.93	2.16	0	2.16	24.89	12.44
64	Gandai	13278	17859	5.36	2.95	0	2.95	33.89	16.94
65	Gariyaband	10517	14145	4.24	2.33	0	2.33	26.84	13.42
66	Gaurella	18165	24432	7.33	4.03	0	4.03	46.36	23.18
67	Geedam	7440	10007	3.00	1.65	0	1.65	18.99	9.49
68	Gharghoda	9455	12717	3.82	2.10	0	2.10	24.13	12.07
69	Gobranavapara	29315	39429	11.83	6.51	0	6.51	74.82	37.41
70	Gunderdehi	8614	11586	3.48	1.91	0	1.91	21.98	10.99
71	Gurur	3775	5077	1.52	0.84	0	0.84	9.63	4.82
72	Jahagrakhand	7680	10330	3.10	1.70	0	1.70	19.60	9.80

73	Jaijaipur	7946	10687	3.21	1.76	0	1.76	20.28	10.14
74	Jamul	25878	34806	10.44	5.74	0	5.74	66.04	33.02
75	Janjgir Naila	40561	54555	16.37	9.00	0	9.00	103.52	51.76
76	Jarhi	7228	9722	2.92	1.60	0	1.60	18.45	9.22
77	Jashpur Nagar	25422	34193	10.26	5.64	0	5.64	64.88	32.44
78	Kanker	27541	37043	11.11	6.11	0	6.11	70.29	35.14
79	Kasdol	14071	18925	5.68	3.12	0	3.12	35.91	17.96
80	Kathghora	22690	30518	9.16	5.04	0	5.04	57.91	28.95
81	Kawardha	46657	62754	18.83	10.35	0	10.35	119.08	59.54
82	Keskal	11115	14950	4.48	2.47	0	2.47	28.37	14.18
83	Khairagarh	22564	30349	9.10	5.01	0	5.01	57.59	28.79
84	Khamariya	8373	11262	3.38	1.86	0	1.86	21.37	10.68
85	Kharod	10193	13710	4.11	2.26	0	2.26	26.01	13.01
86	Kharora	9236	12422	3.73	2.05	0	2.05	23.57	11.79
87	Kharsiya	18939	25473	7.64	4.20	0	4.20	48.33	24.17
88	Khongapani	17400	23403	7.02	3.86	0	3.86	44.41	22.20
89	Kirandul	18887	25403	7.62	4.19	0	4.19	48.20	24.10
90	Kirodimal	13102	17622	5.29	2.91	0	2.91	33.44	16.72
91	Kondagaon	30921	41589	12.48	6.86	0	6.86	78.91	39.46
92	Konta	7038	9466	2.84	1.56	0	1.56	17.96	8.98
93	Kota	18405	24755	7.43	4.08	0	4.08	46.97	23.49
94	Kotba	6805	9153	2.75	1.51	0	1.51	17.37	8.68
95	Kumhari	35044	47134	14.14	7.78	0	7.78	89.44	44.72
96	Kunkuri	13846	18623	5.59	3.07	0	3.07	35.34	17.67
97	Kura	8857	11913	3.57	1.97	0	1.97	22.60	11.30
98	Kurud	13783	18538	5.56	3.06	0	3.06	35.18	17.59
99	Kusmi	7448	10018	3.01	1.65	0	1.65	19.01	9.50
100	Lailunga	8208	11040	3.31	1.82	0	1.82	20.95	10.47
101	Lakhanpur	6270	8433	2.53	1.39	0	1.39	16.00	8.00
102	Lawan	8984	12083	3.63	1.99	0	1.99	22.93	11.46
103	Lormi	16485	22172	6.65	3.66	0	3.66	42.07	21.04
104	Magarload	6280	8447	2.53	1.39	0	1.39	16.03	8.01

105	Mahasamund	53783	72338	21.70	11.94	0	11.94	137.26	68.63
106	Malhar	8505	11439	3.43	1.89	0	1.89	21.71	10.85
107	Mana Camp	11953	16077	4.82	2.65	0	2.65	30.51	15.25
108	Mandir Hasaud	16086	21636	6.49	3.57	0	3.57	41.05	20.53
109	Manendragarh	33071	44480	13.34	7.34	0	7.34	84.40	42.20
110	Maro	6596	8872	2.66	1.46	0	1.46	16.83	8.42
111	Mungeli	31306	42107	12.63	6.95	0	6.95	79.90	39.95
112	Nagri	13308	17899	5.37	2.95	0	2.95	33.96	16.98
113	Nai Ledri	5333	7173	2.15	1.18	0	1.18	13.61	6.81
114	Narayanpur	22106	29733	8.92	4.91	0	4.91	56.42	28.21
115	Narharpur	4509	6065	1.82	1.00	0	1.00	11.51	5.75
116	Nawagarh	10541	14178	4.25	2.34	0	2.34	26.90	13.45
117	Nawagarh	8118	10919	3.28	1.80	0	1.80	20.72	10.36
118	Naya Baradwar	8793	11827	3.55	1.95	0	1.95	22.44	11.22
119	Pakhanjur	10201	13720	4.12	2.26	0	2.26	26.03	13.02
120	Palari	8559	11512	3.45	1.90	0	1.90	21.84	10.92
121	Pali	5514	7416	2.22	1.22	0	1.22	14.07	7.04
122	Pandariya	16165	21742	6.52	3.59	0	3.59	41.26	20.63
123	Pandatarai	7008	9426	2.83	1.56	0	1.56	17.89	8.94
124	Parpodi	3741	5032	1.51	0.83	0	0.83	9.55	4.77
125	Patan	10133	13629	4.09	2.25	0	2.25	25.86	12.93
126	Pathalgaon	16613	22344	6.70	3.69	0	3.69	42.40	21.20
127	Pathariya	6349	8539	2.56	1.41	0	1.41	16.20	8.10
128	Pendra	14120	18991	5.70	3.13	0	3.13	36.04	18.02
129	Pipariya	4859	6535	1.96	1.08	0	1.08	12.40	6.20
130	Pithora	8428	11336	3.40	1.87	0	1.87	21.51	10.75
131	Pratappur	5635	7579	2.27	1.25	0	1.25	14.38	7.19
132	Premnagar	4954	6663	2.00	1.10	0	1.10	12.64	6.32
133	Pussore	4744	6381	1.91	1.05	0	1.05	12.11	6.05
134	Rahod	6160	8285	2.49	1.37	0	1.37	15.72	7.86
135	Rajim	14090	18951	5.69	3.13	0	3.13	35.96	17.98

136	Rajpur	4838	6507	1.95	1.07	0	1.07	12.35	6.17
137	Ramanujganj	11893	15996	4.80	2.64	0	2.64	30.35	15.18
138	Ratanpur	24636	33135	9.94	5.47	0	5.47	62.87	31.44
139	Sahaspur Lohara	7017	9438	2.83	1.56	0	1.56	17.91	8.95
140	Saja	5257	7071	2.12	1.17	0	1.17	13.42	6.71
141	Sakti	21955	29529	8.86	4.87	0	4.87	56.03	28.02
142	Samoda	6907	9290	2.79	1.53	0	1.53	17.63	8.81
143	Saragaon	7216	9706	2.91	1.60	0	1.60	18.42	9.21
144	Saraipali	20043	26958	8.09	4.45	0	4.45	51.15	25.58
145	Sarangarh	24798	33353	10.01	5.50	0	5.50	63.29	31.64
146	Sargaon	7484	10066	3.02	1.66	0	1.66	19.10	9.55
147	Sariya	6927	9317	2.80	1.54	0	1.54	17.68	8.84
148	Shivpur Charcha	16634	22373	6.71	3.69	0	3.69	42.45	21.23
149	Shivrinarayan	9714	13065	3.92	2.16	0	2.16	24.79	12.40
150	Simga	16029	21559	6.47	3.56	0	3.56	40.91	20.45
151	Sitapur	9361	12591	3.78	2.08	0	2.08	23.89	11.95
152	Sukma	13926	18730	5.62	3.09	0	3.09	35.54	17.77
153	Surajpur	20189	27154	8.15	4.48	0	4.48	51.53	25.76
154	Takhatpur	19968	26857	8.06	4.43	0	4.43	50.96	25.48
155	Tildanevra	36336	48872	14.66	8.06	0	8.06	92.73	46.37
156	Tumgaon	7394	9945	2.98	1.64	0	1.64	18.87	9.44
157	Tundra	8211	11044	3.31	1.82	0	1.82	20.96	10.48
158	Utai	8752	11771	3.53	1.94	0	1.94	22.34	11.17
159	Wadrafnagar	6048	8135	2.44	1.34	0	1.34	15.44	7.72
160	Kopra	6303	8478	2.54	1.40	0	1.40	16.09	8.04
161	Rohansi	5641	7587	2.28	1.25	0	1.25	14.40	7.20
162	Amleshwar	10489	14108	4.23	2.33	0	2.33	26.77	13.38
163	Dadhi	4980	6698	2.01	1.11	0	1.11	12.71	6.35
164	Bhinbhouree	4592	6176	1.85	1.02	0	1.02	11.72	5.86
165	Indouri	5649	7598	2.28	1.25	0	1.25	14.42	7.21
166	Marwahi	10866	14615	4.38	2.41	0	2.41	27.73	13.87

167	Barela	5563	7482	2.24	1.23	0	1.23	14.20	7.10
168	Banki Mongra	46297	62269	18.68	10.27	0	10.27	118.16	59.08
169	Pamgarh	6064	8156	2.45	1.35	0	1.35	15.48	7.74
170	Nariyara	9942	13372	4.01	2.21	0	2.21	25.37	12.69
171	Sarsiwa	6216	8361	2.51	1.38	0	1.38	15.86	7.93
172	Pawni	5552	7467	2.24	1.23	0	1.23	14.17	7.08
173	Janakpur	4849	6522	1.96	1.08	0	1.08	12.38	6.19
174	Jarhagaon	4202	5652	1.70	0.93	0	0.93	10.72	5.36
175	Devbhog	5287	7111	2.13	1.17	0	1.17	13.49	6.75
176	Kusmi	5374	7228	2.17	1.19	0	1.19	13.72	6.86
177	Lal Bahadur Nagar	4538	6104	1.83	1.01	0	1.01	11.58	5.79
178	Patna	5124	6892	2.07	1.14	0	1.14	13.08	6.54
(a)	**Total (in Lakhs)**	**2675631**	**3598780**	1079.63	593.80	**0**	**593.80**	**6828.68**	**3414.34**
Category (1 lakh to 10 lakh population) Waste generated 450gms/capita, Central Share 33% of total Cost									
179	Ambikapur	125392	168652	75.89	41.74	0	41.74	480.03	158.41
180	Bhilai	516562	694776	312.65	171.96	0	171.96	1977.51	652.58
181	Durg	268806	361544	162.69	89.48	0	89.48	1029.04	339.58
182	Jagdalpur	125463	168748	75.94	41.77	0	41.77	480.30	158.50
183	Korba	363390	488760	219.94	120.97	0	120.97	1391.13	459.07
184	Raigarh	137126	184434	83.00	45.65	0	45.65	524.95	173.23
185	Rajnandgaon	163114	219388	98.72	54.30	0	54.30	624.43	206.06
186	Risali	108838	146387	65.87	36.23	0	36.23	416.65	137.50
(b)	**TOTAL**	**1808691**	**2432689**	**1094.71**	**602.09**	**0**	**602.09**	**6924.04**	**2284.93**
A	**Grand Total for Wet waste (a+b in Lakhs)**	**4484322**	**6031469**	**2174.34**	**1195.9**	**0**	**1195.9**	**13752.73**	**5699.28**

B) Table for Dry Waste Processing:

S. No.	Name of ULB	Population as per Census 2011	Projected Population 2026	Projected Total Waste Generation in TPD	Projected 2026 Dry Waste @35% (in TPD)	Existing Dry Waste Processing (in TPD)	Proposed MRF (in TPD)	Proposed MRF Cost per Tonne (25.1 Lakh/Ton)	Estimated Cost (Rs. In Lakh)[@ Rs. 8.5 lakh/TPD]	Central Share / ACA - (in Lakhs)
Category (< 1 lakh Population) Waste generation 300gms /capita, Central Share 50% of total Cost										
1	Aamdi	6600	8877	2.66	0.93	0	0.93	23.40	7.92	3.96
2	Abhanpur	14432	19411	5.82	2.04	0	2.04	51.16	17.32	8.66
3	Adbhar	7272	9781	2.93	1.03	0	1.03	25.78	8.73	4.36
4	Ahiwara	20384	27416	8.22	2.88	0	2.88	72.26	24.47	12.23
5	Akaltara	22712	30548	9.16	3.21	0	3.21	80.51	27.26	13.63
6	Ambagarh Chowki	9889	13301	3.99	1.40	0	1.40	35.05	11.87	5.94
7	Antagarh	6777	9115	2.73	0.96	0	0.96	24.02	8.14	4.07
8	Arang	19091	25677	7.70	2.70	0	2.70	67.67	22.92	11.46
9	Arjunda	4851	6525	1.96	0.69	0	0.69	17.20	5.82	2.91
10	Badi Bacheli	21435	28830	8.65	3.03	0	3.03	75.98	25.73	12.87
11	Bagbahra	19529	26267	7.88	2.76	0	2.76	69.23	23.44	11.72
12	Bagicha	10427	14024	4.21	1.47	0	1.47	36.96	12.52	6.26
13	Baikunthpur	17142	23056	6.92	2.42	0	2.42	60.76	20.58	10.29
14	Balod	23648	31807	9.54	3.34	0	3.34	83.83	28.39	14.19
15	Baloda	13630	18332	5.50	1.92	0	1.92	48.31	16.36	8.18
16	Baloda Bazar	26632	35820	10.75	3.76	0	3.76	94.40	31.97	15.98
17	Balrampur	4456	5993	1.80	0.63	0	0.63	15.80	5.35	2.67
18	Baramkela	5600	7532	2.26	0.79	0	0.79	19.85	6.72	3.36
19	Barsur	6636	8925	2.68	0.94	0	0.94	23.52	7.97	3.98
20	Basna	10345	13914	4.17	1.46	0	1.46	36.67	12.42	6.21

21	Bastar	10048	13515	4.05	1.42	0	1.42	35.62	12.06	6.03
22	Bemetara	28536	38381	11.51	4.03	0	4.03	101.15	34.25	17.13
23	Berla	5165	6947	2.08	0.73	0	0.73	18.31	6.20	3.10
24	Bhairamgarh	8485	11412	3.42	1.20	0	1.20	30.08	10.19	5.09
25	Bhakhara	7547	10151	3.05	1.07	0	1.07	26.75	9.06	4.53
26	Bhanupratappu r	8125	10928	3.28	1.15	0	1.15	28.80	9.75	4.88
27	Bhatapara	57512	77354	23.21	8.12	0	8.12	203.87	69.04	34.52
28	Bhatgaon	10371	13949	4.18	1.46	0	1.46	36.76	12.45	6.22
29	Bhatgaon	11204	15125	4.54	1.59	0	1.59	39.86	13.50	6.75
30	Bhilai Charoda	98008	131821	39.55	13.84	0	13.84	347.41	117.65	58.83
31	Bhopalpatnam	4445	5979	1.79	0.63	0	0.63	15.76	5.34	2.67
32	Bijapur	16129	21694	6.51	2.28	0	2.28	57.17	19.36	9.68
33	Bilaigarh	5544	7457	2.24	0.78	0	0.78	19.65	6.66	3.33
34	Bilha	11048	14860	4.46	1.56	0	1.56	39.16	13.26	6.63
35	Birgaon	96294	129515	38.85	13.60	0	13.60	341.34	115.59	57.80
36	Bishrampur	11367	15289	4.59	1.61	0	1.61	40.29	13.65	6.82
37	Bodla	5689	7652	2.30	0.80	0	0.80	20.17	6.83	3.41
38	Bodri	17481	23512	7.05	2.47	0	2.47	61.97	20.98	10.49
39	Champa	45256	60869	18.26	6.39	0	6.39	160.42	54.33	27.16
40	Chandkhuri	3341	4494	1.35	0.47	0	0.47	11.84	4.01	2.01
41	Chandrpur	7688	10340	3.10	1.09	0	1.09	27.25	9.23	4.61
42	Charama	9707	13056	3.92	1.37	0	1.37	34.41	11.65	5.83
43	Chhura	6095	8198	2.46	0.86	0	0.86	21.61	7.32	3.66

44	Chhuriya	4509	6065	1.82	0.64	0	0.64	15.98	5.41	2.71
45	Chikhlakasa	6160	8285	2.49	0.87	0	0.87	21.84	7.39	3.70
46	Chirmiri	85317	114751	34.43	12.05	0	12.05	302.43	102.42	51.21
47	Chuikhadan	7093	9540	2.86	1.00	0	1.00	25.14	8.51	4.26
48	Churikala	8239	11081	3.32	1.16	0	1.16	29.21	9.89	4.95
49	Dabhra	7854	10564	3.17	1.11	0	1.11	27.84	9.43	4.71
50	Dalli Rajhara	44363	59668	17.90	6.27	0	6.27	157.26	53.25	26.63
51	Dantewada	13633	18336	5.50	1.93	0	1.93	48.33	16.37	8.18
52	Devkar	6358	8552	2.57	0.90	0	0.90	22.54	7.63	3.82
53	Dhamdha	9954	13388	4.02	1.41	0	1.41	35.28	11.95	5.97
54	Dhamtari	89860	120862	36.26	12.69	0	12.69	318.53	107.87	53.93
55	Dharmjaigarh	14354	19306	5.79	2.03	0	2.03	50.88	17.23	8.62
56	Dipka	27158	36528	10.96	3.84	0	3.84	96.27	32.60	16.30
57	Dongargaon	14693	19762	5.93	2.08	0	2.08	52.08	17.64	8.82
58	Dongargarh	37372	50265	15.08	5.28	0	5.28	132.47	44.86	22.43
59	Dornapal	7238	9735	2.92	1.02	0	1.02	25.66	8.69	4.34
60	Doundi	8042	10816	3.24	1.14	0	1.14	28.51	9.65	4.83
61	Doundi Lohara	6045	8131	2.44	0.85	0	0.85	21.43	7.26	3.63
62	Farasgaon	6306	8482	2.54	0.89	0	0.89	22.35	7.57	3.78
63	Fingeshwar	9752	13116	3.93	1.38	0	1.38	34.57	11.71	5.85
64	Gandai	13278	17859	5.36	1.88	0	1.88	47.07	15.94	7.97
65	Gariyaband	10517	14145	4.24	1.49	0	1.49	37.28	12.62	6.31
66	Gaurella	18165	24432	7.33	2.57	0	2.57	64.39	21.81	10.90

67	Geedam	7440	10007	3.00	1.05	0	1.05	26.37	8.93	4.47
68	Gharghoda	9455	12717	3.82	1.34	0	1.34	33.52	11.35	5.67
69	Gobranavapara	29315	39429	11.83	4.14	0	4.14	103.91	35.19	17.60
70	Gunderdehi	8614	11586	3.48	1.22	0	1.22	30.53	10.34	5.17
71	Gurur	3775	5077	1.52	0.53	0	0.53	13.38	4.53	2.27
72	Jahagrakhand	7680	10330	3.10	1.08	0	1.08	27.22	9.22	4.61
73	Jaijaipur	7946	10687	3.21	1.12	0	1.12	28.17	9.54	4.77
74	Jamul	25878	34806	10.44	3.65	0	3.65	91.73	31.06	15.53
75	Janjgir Naila	40561	54555	16.37	5.73	0	5.73	143.78	48.69	24.34
76	Jarhi	7228	9722	2.92	1.02	0	1.02	25.62	8.68	4.34
77	Jashpur Nagar	25422	34193	10.26	3.59	0	3.59	90.11	30.52	15.26
78	Kanker	27541	37043	11.11	3.89	0	3.89	97.63	33.06	16.53
79	Kasdol	14071	18925	5.68	1.99	0	1.99	49.88	16.89	8.45
80	Kathghora	22690	30518	9.16	3.20	0	3.20	80.43	27.24	13.62
81	Kawardha	46657	62754	18.83	6.59	0	6.59	165.39	56.01	28.00
82	Keskal	11115	14950	4.48	1.57	0	1.57	39.40	13.34	6.67
83	Khairagarh	22564	30349	9.10	3.19	0	3.19	79.98	27.09	13.54
84	Khamariya	8373	11262	3.38	1.18	0	1.18	29.68	10.05	5.03
85	Kharod	10193	13710	4.11	1.44	0	1.44	36.13	12.24	6.12
86	Kharora	9236	12422	3.73	1.30	0	1.30	32.74	11.09	5.54
87	Kharsiya	18939	25473	7.64	2.67	0	2.67	67.13	22.73	11.37
88	Khongapani	17400	23403	7.02	2.46	0	2.46	61.68	20.89	10.44
89	Kirandul	18887	25403	7.62	2.67	0	2.67	66.95	22.67	11.34

90	Kirodimal	13102	17622	5.29	1.85	0	1.85	46.44	15.73	7.86
91	Kondagaon	30921	41589	12.48	4.37	0	4.37	109.61	37.12	18.56
92	Konta	7038	9466	2.84	0.99	0	0.99	24.95	8.45	4.22
93	Kota	18405	24755	7.43	2.60	0	2.60	65.24	22.09	11.05
94	Kotba	6805	9153	2.75	0.96	0	0.96	24.12	8.17	4.08
95	Kumhari	35044	47134	14.14	4.95	0	4.95	124.22	42.07	21.03
96	Kunkuri	13846	18623	5.59	1.96	0	1.96	49.08	16.62	8.31
97	Kura	8857	11913	3.57	1.25	0	1.25	31.40	10.63	5.32
98	Kurud	13783	18538	5.56	1.95	0	1.95	48.86	16.55	8.27
99	Kusmi	7448	10018	3.01	1.05	0	1.05	26.40	8.94	4.47
100	Lailunga	8208	11040	3.31	1.16	0	1.16	29.10	9.85	4.93
101	Lakhanpur	6270	8433	2.53	0.89	0	0.89	22.23	7.53	3.76
102	Lawan	8984	12083	3.63	1.27	0	1.27	31.85	10.78	5.39
103	Lormi	16485	22172	6.65	2.33	0	2.33	58.44	19.79	9.89
104	Magarload	6280	8447	2.53	0.89	0	0.89	22.26	7.54	3.77
105	Mahasamund	53783	72338	21.70	7.60	0	7.60	190.65	64.56	32.28
106	Malhar	8505	11439	3.43	1.20	0	1.20	30.15	10.21	5.10
107	Mana Camp	11953	16077	4.82	1.69	0	1.69	42.37	14.35	7.17
108	Mandir Hasaud	16086	21636	6.49	2.27	0	2.27	57.02	19.31	9.65
109	Manendragarh	33071	44480	13.34	4.67	0	4.67	117.23	39.70	19.85
110	Maro	6596	8872	2.66	0.93	0	0.93	23.38	7.92	3.96
111	Mungeli	31306	42107	12.63	4.42	0	4.42	110.97	37.58	18.79
112	Nagri	13308	17899	5.37	1.88	0	1.88	47.17	15.98	7.99

113	Nai Ledri	5333	7173	2.15	0.75	0	0.75	18.90	6.40	3.20
114	Narayanpur	22106	29733	8.92	3.12	0	3.12	78.36	26.54	13.27
115	Narharpur	4509	6065	1.82	0.64	0	0.64	15.98	5.41	2.71
116	Nawagarh	10541	14178	4.25	1.49	0	1.49	37.37	12.65	6.33
117	Nawagarh	8118	10919	3.28	1.15	0	1.15	28.78	9.74	4.87
118	Naya Baradwar	8793	11827	3.55	1.24	0	1.24	31.17	10.56	5.28
119	Pakhanjur	10201	13720	4.12	1.44	0	1.44	36.16	12.25	6.12
120	Palari	8559	11512	3.45	1.21	0	1.21	30.34	10.27	5.14
121	Pali	5514	7416	2.22	0.78	0	0.78	19.55	6.62	3.31
122	Pandariya	16165	21742	6.52	2.28	0	2.28	57.30	19.40	9.70
123	Pandatarai	7008	9426	2.83	0.99	0	0.99	24.84	8.41	4.21
124	Parpodi	3741	5032	1.51	0.53	0	0.53	13.26	4.49	2.25
125	Patan	10133	13629	4.09	1.43	0	1.43	35.92	12.16	6.08
126	Pathalgaon	16613	22344	6.70	2.35	0	2.35	58.89	19.94	9.97
127	Pathariya	6349	8539	2.56	0.90	0	0.90	22.51	7.62	3.81
128	Pendra	14120	18991	5.70	1.99	0	1.99	50.05	16.95	8.47
129	Pipariya	4859	6535	1.96	0.69	0	0.69	17.22	5.83	2.92
130	Pithora	8428	11336	3.40	1.19	0	1.19	29.88	10.12	5.06
131	Pratappur	5635	7579	2.27	0.80	0	0.80	19.97	6.76	3.38
132	Premnagar	4954	6663	2.00	0.70	0	0.70	17.56	5.95	2.97
133	Pussore	4744	6381	1.91	0.67	0	0.67	16.82	5.69	2.85
134	Rahod	6160	8285	2.49	0.87	0	0.87	21.84	7.39	3.70
135	Rajim	14090	18951	5.69	1.99	0	1.99	49.95	16.91	8.46

136	Rajpur	4838	6507	1.95	0.68	0	0.68	17.15	5.81	2.90
137	Ramanujganj	11893	15996	4.80	1.68	0	1.68	42.16	14.28	7.14
138	Ratanpur	24636	33135	9.94	3.48	0	3.48	87.33	29.57	14.79
139	Sahaspur Lohar a	7017	9438	2.83	0.99	0	0.99	24.87	8.42	4.21
140	Saja	5257	7071	2.12	0.74	0	0.74	18.63	6.31	3.16
141	Sakti	21955	29529	8.86	3.10	0	3.10	77.82	26.36	13.18
142	Samoda	6907	9290	2.79	0.98	0	0.98	24.48	8.29	4.15
143	Saragaon	7216	9706	2.91	1.02	0	1.02	25.58	8.66	4.33
144	Saraipali	20043	26958	8.09	2.83	0	2.83	71.05	24.06	12.03
145	Sarangarh	24798	33353	10.01	3.50	0	3.50	87.90	29.77	14.88
146	Sargaon	7484	10066	3.02	1.06	0	1.06	26.53	8.98	4.49
147	Sariya	6927	9317	2.80	0.98	0	0.98	24.55	8.32	4.16
148	Shivpur Charch a	16634	22373	6.71	2.35	0	2.35	58.96	19.97	9.98
149	Shivrinarayan	9714	13065	3.92	1.37	0	1.37	34.43	11.66	5.83
150	Simga	16029	21559	6.47	2.26	0	2.26	56.82	19.24	9.62
151	Sitapur	9361	12591	3.78	1.32	0	1.32	33.18	11.24	5.62
152	Sukma	13926	18730	5.62	1.97	0	1.97	49.36	16.72	8.36
153	Surajpur	20189	27154	8.15	2.85	0	2.85	71.56	24.24	12.12
154	Takhatpur	19968	26857	8.06	2.82	0	2.82	70.78	23.97	11.98
155	Tildanevra	36336	48872	14.66	5.13	0	5.13	128.80	43.62	21.81
156	Tumgaon	7394	9945	2.98	1.04	0	1.04	26.21	8.88	4.44
157	Tundra	8211	11044	3.31	1.16	0	1.16	29.11	9.86	4.93
158	Utai	8752	11771	3.53	1.24	0	1.24	31.02	10.51	5.25

159	Wadrafnagar	6048	8135	2.44	0.85	0	0.85	21.44	7.26	3.63
160	Kopra	6303	8478	2.54	0.89	0	0.89	22.34	7.57	3.78
161	Rohansi	5641	7587	2.28	0.80	0	0.80	20.00	6.77	3.39
162	Amleshwar	10489	14108	4.23	1.48	0	1.48	37.18	12.59	6.30
163	Dadhi	4980	6698	2.01	0.70	0	0.70	17.65	5.98	2.99
164	Bhinbhouree	4592	6176	1.85	0.65	0	0.65	16.28	5.51	2.76
165	Indouri	5649	7598	2.28	0.80	0	0.80	20.02	6.78	3.39
166	Marwahi	10866	14615	4.38	1.53	0	1.53	38.52	13.04	6.52
167	Barela	5563	7482	2.24	0.79	0	0.79	19.72	6.68	3.34
168	Banki Mongra	46297	62269	18.68	6.54	0	6.54	164.11	55.58	27.79
169	Pamgarh	6064	8156	2.45	0.86	0	0.86	21.50	7.28	3.64
170	Nariyara	9942	13372	4.01	1.40	0	1.40	35.24	11.93	5.97
171	Sarsiwa	6216	8361	2.51	0.88	0	0.88	22.03	7.46	3.73
172	Pawni	5552	7467	2.24	0.78	0	0.78	19.68	6.66	3.33
173	Janakpur	4849	6522	1.96	0.68	0	0.68	17.19	5.82	2.91
174	Jarhagaon	4202	5652	1.70	0.59	0	0.59	14.90	5.04	2.52
175	Devbhog	5287	7111	2.13	0.75	0	0.75	18.74	6.35	3.17
176	Kusmi	5374	7228	2.17	0.76	0	0.76	19.05	6.45	3.23
177	Lal Bahadur Nagar	4538	6104	1.83	0.64	0	0.64	16.09	5.45	2.72
178	Patna	5124	6892	2.07	0.72	0	0.72	18.16	6.15	3.08
(a)	**TOTAL**	**2675631**	**3598780**	**1079.63**	**377.87**	**0**	**377.87**	**9484.58**	**3211.91**	**1605.96**
Category (1 lakh to 10 Lakh population) Waste generation 450gms/capita, Central Share 33% of total cost										
179	Ambikapur	125392	168652	75.89	26.56	0	26.56	666.72	225.78	74.51

180	Bhilai	516562	694776	312.65	109.43	0	109.43	2746.62	930.13	306.94
181	Durg	268806	361544	162.69	56.94	0	56.94	1429.27	484.02	159.73
182	Jagdalpur	125463	168748	75.94	26.58	0	26.58	667.10	225.91	74.55
183	Korba	363390	488760	219.94	76.98	0	76.98	1932.19	654.33	215.93
184	Raigarh	137126	184434	83.00	29.05	0	29.05	729.12	246.91	81.48
185	Rajnandgaon	163114	219388	98.72	34.55	0	34.55	867.30	293.71	96.92
186	Risali	108838	146387	65.87	23.06	0	23.06	578.70	195.98	64.67
(b)	**TOTAL**	**1808691**	**2432689**	**1094.71**	**383.15**	0	**383.15**	**9617.03**	**3256.76**	**1074.73**
B	**Grand Total for Dry Waste (a+b in Lakhs)**	**4484322**	**6031469**	**2174.34**	**761.02**	**0**	**761.02**	**19101.61**	**6468.67**	**2680.69**

C) Table for Inerts disposal (SLF):

S. No.	Name of ULB	Population as per Census 2011	Projected Population 2026	Projected Total Waste Generation (in TPD)	Projected 2026 Inert Waste @20% (in TPD)	Existing SLF (in TPD)	Proposed SLF Plant (in TPD)	Estimated cost (Rs. In Lakh)[@ Rs. 6.5 lakh /TPD]	Central Share / ACA - (in Lakhs)
Category (<1 lakh Population) Waste generation 300gms /capita, Central Share 50% of total Cost									
1	Aamdi	6600	8877	2.66	0.53		0.53	3.5	1.7
2	Abhanpur	14432	19411	5.82	1.16		1.16	7.6	3.8
3	Adbhar	7272	9781	2.93	0.59		0.59	3.8	1.9
4	Ahiwara	20384	27416	8.22	1.64		1.64	10.7	5.3
5	Akaltara	22712	30548	9.16	1.83		1.83	11.9	6.0
6	Ambagarh Chowki	9889	13301	3.99	0.80		0.80	5.2	2.6
7	Antagarh	6777	9115	2.73	0.55		0.55	3.6	1.8
8	Arang	19091	25677	7.70	1.54		1.54	10.0	5.0

9	Arjunda	4851	6525	1.96	0.39		0.39	2.5	1.3
10	Badi Bacheli	21435	28830	8.65	1.73		1.73	11.2	5.6
11	Bagbahra	19529	26267	7.88	1.58		1.58	10.2	5.1
12	Bagicha	10427	14024	4.21	0.84		0.84	5.5	2.7
13	Baikunthpur	17142	23056	6.92	1.38		1.38	9.0	4.5
14	Balod	23648	31807	9.54	1.91		1.91	12.4	6.2
15	Baloda	13630	18332	5.50	1.10		1.10	7.1	3.6
16	Baloda Bazar	26632	35820	10.75	2.15		2.15	14.0	7.0
17	Balrampur	4456	5993	1.80	0.36		0.36	2.3	1.2
18	Baramkela	5600	7532	2.26	0.45		0.45	2.9	1.5
19	Barsur	6636	8925	2.68	0.54		0.54	3.5	1.7
20	Basna	10345	13914	4.17	0.83		0.83	5.4	2.7
21	Bastar	10048	13515	4.05	0.81		0.81	5.3	2.6
22	Bemetara	28536	38381	11.51	2.30		2.30	15.0	7.5
23	Berla	5165	6947	2.08	0.42		0.42	2.7	1.4
24	Bhairamgarh	8485	11412	3.42	0.68		0.68	4.5	2.2
25	Bhakhara	7547	10151	3.05	0.61		0.61	4.0	2.0
26	Bhanupratappur	8125	10928	3.28	0.66		0.66	4.3	2.1
27	Bhatapara	57512	77354	23.21	4.64		4.64	30.2	15.1
28	Bhatgaon	10371	13949	4.18	0.84		0.84	5.4	2.7
29	Bhatgaon	11204	15125	4.54	0.91		0.91	5.9	2.9
30	Bhilai Charoda	98008	131821	39.55	7.91		7.91	51.4	25.7
31	Bhopalpatnam	4445	5979	1.79	0.36		0.36	2.3	1.2

32	Bijapur	16129	21694	6.51	1.30		1.30	8.5	4.2
33	Bilaigarh	5544	7457	2.24	0.45		0.45	2.9	1.5
34	Bilha	11048	14860	4.46	0.89		0.89	5.8	2.9
35	Birgaon	96294	129515	38.85	7.77		7.77	50.5	25.3
36	Bishrampur	11367	15289	4.59	0.92		0.92	6.0	3.0
37	Bodla	5689	7652	2.30	0.46		0.46	3.0	1.5
38	Bodri	17481	23512	7.05	1.41		1.41	9.2	4.6
39	Champa	45256	60869	18.26	3.65		3.65	23.7	11.9
40	Chandkhuri	3341	4494	1.35	0.27		0.27	1.8	0.9
41	Chandrpur	7688	10340	3.10	0.62		0.62	4.0	2.0
42	Charama	9707	13056	3.92	0.78		0.78	5.1	2.5
43	Chhura	6095	8198	2.46	0.49		0.49	3.2	1.6
44	Chhuriya	4509	6065	1.82	0.36		0.36	2.4	1.2
45	Chikhlakasa	6160	8285	2.49	0.50		0.50	3.2	1.6
46	Chirmiri	85317	114751	34.43	6.89		6.89	44.8	22.4
47	Chuikhadan	7093	9540	2.86	0.57		0.57	3.7	1.9
48	Churikala	8239	11081	3.32	0.66		0.66	4.3	2.2
49	Dabhra	7854	10564	3.17	0.63		0.63	4.1	2.1
50	Dalli Rajhara	44363	59668	17.90	3.58		3.58	23.3	11.6
51	Dantewada	13633	18336	5.50	1.10		1.10	7.2	3.6
52	Devkar	6358	8552	2.57	0.51		0.51	3.3	1.7
53	Dhamdha	9954	13388	4.02	0.80		0.80	5.2	2.6
54	Dhamtari	89860	120862	36.26	7.25		7.25	47.1	23.6

55	Dharmjaigarh	14354	19306	5.79	1.16		1.16	7.5	3.8
56	Dipka	27158	36528	10.96	2.19		2.19	14.2	7.1
57	Dongargaon	14693	19762	5.93	1.19		1.19	7.7	3.9
58	Dongargarh	37372	50265	15.08	3.02		3.02	19.6	9.8
59	Dornapal	7238	9735	2.92	0.58		0.58	3.8	1.9
60	Doundi	8042	10816	3.24	0.65		0.65	4.2	2.1
61	Doundi Lohara	6045	8131	2.44	0.49		0.49	3.2	1.6
62	Farasgaon	6306	8482	2.54	0.51		0.51	3.3	1.7
63	Fingeshwar	9752	13116	3.93	0.79		0.79	5.1	2.6
64	Gandai	13278	17859	5.36	1.07		1.07	7.0	3.5
65	Gariyaband	10517	14145	4.24	0.85		0.85	5.5	2.8
66	Gaurella	18165	24432	7.33	1.47		1.47	9.5	4.8
67	Geedam	7440	10007	3.00	0.60		0.60	3.9	2.0
68	Gharghoda	9455	12717	3.82	0.76		0.76	5.0	2.5
69	Gobranavapara	29315	39429	11.83	2.37		2.37	15.4	7.7
70	Gunderdehi	8614	11586	3.48	0.70		0.70	4.5	2.3
71	Gurur	3775	5077	1.52	0.30		0.30	2.0	1.0
72	Jahagrakhand	7680	10330	3.10	0.62		0.62	4.0	2.0
73	Jaijaipur	7946	10687	3.21	0.64		0.64	4.2	2.1
74	Jamul	25878	34806	10.44	2.09		2.09	13.6	6.8
75	Janjgir Naila	40561	54555	16.37	3.27		3.27	21.3	10.6
76	Jarhi	7228	9722	2.92	0.58		0.58	3.8	1.9
77	Jashpur Nagar	25422	34193	10.26	2.05		2.05	13.3	6.7

78	Kanker	27541	37043	11.11	2.22		2.22	14.4	7.2
79	Kasdol	14071	18925	5.68	1.14		1.14	7.4	3.7
80	Kathghora	22690	30518	9.16	1.83		1.83	11.9	6.0
81	Kawardha	46657	62754	18.83	3.77		3.77	24.5	12.2
82	Keskal	11115	14950	4.48	0.90		0.90	5.8	2.9
83	Khairagarh	22564	30349	9.10	1.82		1.82	11.8	5.9
84	Khamariya	8373	11262	3.38	0.68		0.68	4.4	2.2
85	Kharod	10193	13710	4.11	0.82		0.82	5.3	2.7
86	Kharora	9236	12422	3.73	0.75		0.75	4.8	2.4
87	Kharsiya	18939	25473	7.64	1.53		1.53	9.9	5.0
88	Khongapani	17400	23403	7.02	1.40		1.40	9.1	4.6
89	Kirandul	18887	25403	7.62	1.52		1.52	9.9	5.0
90	Kirodimal	13102	17622	5.29	1.06		1.06	6.9	3.4
91	Kondagaon	30921	41589	12.48	2.50		2.50	16.2	8.1
92	Konta	7038	9466	2.84	0.57		0.57	3.7	1.8
93	Kota	18405	24755	7.43	1.49		1.49	9.7	4.8
94	Kotba	6805	9153	2.75	0.55		0.55	3.6	1.8
95	Kumhari	35044	47134	14.14	2.83		2.83	18.4	9.2
96	Kunkuri	13846	18623	5.59	1.12		1.12	7.3	3.6
97	Kura	8857	11913	3.57	0.71		0.71	4.6	2.3
98	Kurud	13783	18538	5.56	1.11		1.11	7.2	3.6
99	Kusmi	7448	10018	3.01	0.60		0.60	3.9	2.0
100	Lailunga	8208	11040	3.31	0.66		0.66	4.3	2.2

101	Lakhanpur	6270	8433	2.53	0.51		0.51	3.3	1.6
102	Lawan	8984	12083	3.63	0.73		0.73	4.7	2.4
103	Lormi	16485	22172	6.65	1.33		1.33	8.6	4.3
104	Magarload	6280	8447	2.53	0.51		0.51	3.3	1.6
105	Mahasamund	53783	72338	21.70	4.34		4.34	28.2	14.1
106	Malhar	8505	11439	3.43	0.69		0.69	4.5	2.2
107	Mana Camp	11953	16077	4.82	0.96		0.96	6.3	3.1
108	Mandir Hasaud	16086	21636	6.49	1.30		1.30	8.4	4.2
109	Manendragarh	33071	44480	13.34	2.67		2.67	17.3	8.7
110	Maro	6596	8872	2.66	0.53		0.53	3.5	1.7
111	Mungeli	31306	42107	12.63	2.53		2.53	16.4	8.2
112	Nagri	13308	17899	5.37	1.07		1.07	7.0	3.5
113	Nai Ledri	5333	7173	2.15	0.43		0.43	2.8	1.4
114	Narayanpur	22106	29733	8.92	1.78		1.78	11.6	5.8
115	Narharpur	4509	6065	1.82	0.36		0.36	2.4	1.2
116	Nawagarh	10541	14178	4.25	0.85		0.85	5.5	2.8
117	Nawagarh	8118	10919	3.28	0.66		0.66	4.3	2.1
118	Naya Baradwar	8793	11827	3.55	0.71		0.71	4.6	2.3
119	Pakhanjur	10201	13720	4.12	0.82		0.82	5.4	2.7
120	Palari	8559	11512	3.45	0.69		0.69	4.5	2.2
121	Pali	5514	7416	2.22	0.44		0.44	2.9	1.4
122	Pandariya	16165	21742	6.52	1.30		1.30	8.5	4.2

123	Pandatarai	7008	9426	2.83	0.57		0.57	3.7	1.8
124	Parpodi	3741	5032	1.51	0.30		0.30	2.0	1.0
125	Patan	10133	13629	4.09	0.82		0.82	5.3	2.7
126	Pathalgaon	16613	22344	6.70	1.34		1.34	8.7	4.4
127	Pathariya	6349	8539	2.56	0.51		0.51	3.3	1.7
128	Pendra	14120	18991	5.70	1.14		1.14	7.4	3.7
129	Pipariya	4859	6535	1.96	0.39		0.39	2.5	1.3
130	Pithora	8428	11336	3.40	0.68		0.68	4.4	2.2
131	Pratappur	5635	7579	2.27	0.45		0.45	3.0	1.5
132	Premnagar	4954	6663	2.00	0.40		0.40	2.6	1.3
133	Pussore	4744	6381	1.91	0.38		0.38	2.5	1.2
134	Rahod	6160	8285	2.49	0.50		0.50	3.2	1.6
135	Rajim	14090	18951	5.69	1.14		1.14	7.4	3.7
136	Rajpur	4838	6507	1.95	0.39		0.39	2.5	1.3
137	Ramanujganj	11893	15996	4.80	0.96		0.96	6.2	3.1
138	Ratanpur	24636	33135	9.94	1.99		1.99	12.9	6.5
139	Sahaspur Lohara	7017	9438	2.83	0.57		0.57	3.7	1.8
140	Saja	5257	7071	2.12	0.42		0.42	2.8	1.4
141	Sakti	21955	29529	8.86	1.77		1.77	11.5	5.8
142	Samoda	6907	9290	2.79	0.56		0.56	3.6	1.8
143	Saragaon	7216	9706	2.91	0.58		0.58	3.8	1.9
144	Saraipali	20043	26958	8.09	1.62		1.62	10.5	5.3
145	Sarangarh	24798	33353	10.01	2.00		2.00	13.0	6.5

146	Sargaon	7484	10066	3.02	0.60		0.60	3.9	2.0
147	Sariya	6927	9317	2.80	0.56		0.56	3.6	1.8
148	Shivpur Charcha	16634	22373	6.71	1.34		1.34	8.7	4.4
149	Shivrinarayan	9714	13065	3.92	0.78		0.78	5.1	2.5
150	Simga	16029	21559	6.47	1.29		1.29	8.4	4.2
151	Sitapur	9361	12591	3.78	0.76		0.76	4.9	2.5
152	Sukma	13926	18730	5.62	1.12		1.12	7.3	3.7
153	Surajpur	20189	27154	8.15	1.63		1.63	10.6	5.3
154	Takhatpur	19968	26857	8.06	1.61		1.61	10.5	5.2
155	Tildanevra	36336	48872	14.66	2.93		2.93	19.1	9.5
156	Tumgaon	7394	9945	2.98	0.60		0.60	3.9	1.9
157	Tundra	8211	11044	3.31	0.66		0.66	4.3	2.2
158	Utai	8752	11771	3.53	0.71		0.71	4.6	2.3
159	Wadrafnagar	6048	8135	2.44	0.49		0.49	3.2	1.6
160	Kopra	6303	8478	2.54	0.51		0.51	3.3	1.7
161	Rohansi	5641	7587	2.28	0.46		0.46	3.0	1.5
162	Amleshwar	10489	14108	4.23	0.85		0.85	5.5	2.8
163	Dadhi	4980	6698	2.01	0.40		0.40	2.6	1.3
164	Bhinbhouree	4592	6176	1.85	0.37		0.37	2.4	1.2
165	Indouri	5649	7598	2.28	0.46		0.46	3.0	1.5
166	Marwahi	10866	14615	4.38	0.88		0.88	5.7	2.8
167	Barela	5563	7482	2.24	0.45		0.45	2.9	1.5
168	Banki Mongra	46297	62269	18.68	3.74		3.74	24.3	12.1

169	Pamgarh	6064	8156	2.45	0.49		0.49	3.2	1.6
170	Nariyara	9942	13372	4.01	0.80		0.80	5.2	2.6
171	Sarsiwa	6216	8361	2.51	0.50		0.50	3.3	1.6
172	Pawni	5552	7467	2.24	0.45		0.45	2.9	1.5
173	Janakpur	4849	6522	1.96	0.39		0.39	2.5	1.3
174	Jarhagaon	4202	5652	1.70	0.34		0.34	2.2	1.1
175	Devbhog	5287	7111	2.13	0.43		0.43	2.8	1.4
176	Kusmi	5374	7228	2.17	0.43		0.43	2.8	1.4
177	Lal Bahadur Nagar	4538	6104	1.83	0.37		0.37	2.4	1.2
178	Patna	5124	6892	2.07	0.41		0.41	2.7	1.3
(a)	**Total (in Lakhs)**	**2675631**	**3598780**	**1079.63**	**215.93**	**No details**	**215.93**	**1403.5**	**701.8**
Category (1 lakh to 10 Lakh Population) Waste generated 450gms /capita, Central Share 33% of total Cost									
179	Ambikapur	125392	168652	75.89	15.18		15.18	98.7	32.6
180	Bhilai	516562	694776	312.65	62.53		62.53	406.4	134.1
181	Durg	268806	361544	162.69	32.54		32.54	211.5	69.8
182	Jagdalpur	125463	168748	75.94	15.19		15.19	98.7	32.6
183	Korba	363390	488760	219.94	43.99		43.99	285.9	94.4
184	Raigarh	137126	184434	83.00	16.60		16.60	107.9	35.6
185	Rajnandgaon	163114	219388	98.72	19.74		19.74	128.3	42.4
186	Risali	108838	146387	65.87	13.17		13.17	85.6	28.3
(b)	**TOTAL**	**1808691**	**2432689**	**1094.71**	**218.94**	**No details**	**218.94**	**1423.1**	**469.6**
C	**Grand Total for Inert (a + b in Lakh)**	**4484322**	**6031469**	**2174.34**	**434.87**		**434.87**	**2826.6**	**1171.4**

Total Estimate for SWM Components:

S.No.	Module-1 SWM Processing Plants	Total Estimated Cost (Rs. in lakh)	Central Share (Rs. in lakh)
A	WET Waste Processing Plant	13,752.73	5,699.28
B	Dry Waste Processing Plant	6,468.67	2,680.69
C	Inert Disposal / SLF	2,826.65	1,171.39
Total (Rs. in lakhs)		**23,048.05**	**9,551.36**

In the proposal received from Govt. of Chhattisgarh, "Raipur" and "Bilaspur" have been shown with non functional facilities, whereas as per visit report of Ministry's officials during August 2023, processing and disposal facilities available at "Raipur" and "Bilaspur" are able to serve the projected requirement of 2026. Subsequently, the deletion of "Raipur" and "Bilaspur" from the proposal received dated 23.09.2024 was also requested in the Ministry's D.O letter No.1/11/2022-SBM-I (Part-I) dated 10th Oct, 2024.

It is also pertinent to mention here that Bilaspur is also availing funds from Cities 2.0 for waste management facilities.

As "Raipur" and "Bilaspur" have sufficient facilities (existing and sanctioned) to serve the purpose as per the Ministry's records, they are not being considered. The Govt. of Chhattisgarh may be requested to kindly review the waste processing requirements for both the ULBs considering existing / sanctioned facilities and accordingly submit proposals for these two ULBs separately as per SBM-U 2.0 guidelines.

General conditions:

1. Government of Chhattisgarh shall ensure to fulfill all the conditions stipulated / specified in the Operational Guidelines of SBM-U 2.0 to obtain Additional Central Assistance under SBM-U 2.0.
2. Government of Chhattisgarh shall get the CSWAP of every ULB prepared and uploaded on SBM-U 2.0 (Swachhatam) portal in the prescribed formats as per Annexure 2 of the SBM-U 2.0 guidelines.
3. ACA sought by Government of Chhattisgarh must be compared with the SBM-U 2.0 mission allocation for the State by SBM Division. Repetition of ULB / duplicate entry for the same installment to be checked by SBM division.
4. Collection & Transportation (C&T) cost has not been included in the estimated project cost as SBM (U) 2.0 does not have provision for it. Any C&T requirement shall be provided by Govt. of Chhattisgarh and ULB concerned with their own funds.
5. It is made clear that all proposed solid waste processing plants (for both wet and dry wastes) must be permanent plants with roof cover (capable of operating fully during all weather including rains also). The auxiliary units such as leachate collection tanks for SLFs / Wet waste facilities and treatment are also included therein. Adjunct infrastructure such as toilets, boundary walls, office spaces and roads etc. are also included. All such are to be provided as per the scale of the plants. The costs herein must include all necessary infrastructure provisions for the waste processing plants and shall be tendered with such complete general arrangements.

6. Govt. of Chhattisgarh shall ensure to provide unencumbered land for setting up of these projects.
7. The Operation & Maintenance (O&M) cost has not been included while estimating the project cost. Govt. of Chhattisgarh and ULB concerned has to ensure O&M of the plants as per the operational guidelines of SBM-U 2.0.
8. As per the clause 6.2.3 of the Operational Guidelines of SBM (U) 2.0, Government of State shall preferably setup sanitary landfills (SLFs) on cluster model. In order to ensure economies of scale and operational efficiency, Govt. of Chhattisgarh may encourage creation of common SLF infrastructure to cater to a group of ULBs.
9. Also as per clause 6.1.1 of the Operational Guidelines of SBM (U) 2.0, it is recommended that SLFs be set up as separate business entities levying tipping/ gate fee as per the quantity and quality of waste received at the facility. Free use of SLF may not be allowed, to increase the processing & recycling efficiency by the ULBs and its contractors.
10. The above are general observations for initial Action Plans. Once DPRs for these projects are prepared, detailed technical examination can be taken up as per the operational guidelines of SBM-U 2.0.
11. The State Govt. may also send a confirmation that all the proposed local bodies have been notified as Urban.

The supporting documents on Solid Waste Management in Ambikapur Municipal Corporation

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कार्यालय, नगर पालिक निगम चिरमिरी

जिला–मनेन्द्रगढ़–चिरमिरी–भरतपुर (छत्तीसगढ़)
Phone/Fax :- 07771 - 263214, 263213, E-mail :- nagarnigam_chirimiri@yahoo.com

क्रं०/ 0 /स्था०–10/ न०पा०नि०/2024–25 चिरमिरी, दिनांक : 22/ 07/2024
प्रति, 1458

संयुक्त संचालक
नगरीय प्रशासन एवं विकास
क्षेत्रीय कार्यालय, सरगुजा संभाग
अम्बिकापुर (छ.ग)

विषयः– नगरीय निकायों मे ठोस अपशिष्ट प्रबंधन एवं यूज्ड वाटर मैनेजमेंट घटक अंतर्गत संचालित कार्यो का अंतर्निकाय निरीक्षण किए जाने बाबत।

संदर्भः– छत्तीसगढ़ प्रशासन एवं विकास विभाग मंत्रालय महानदी भवन का पत्र क्रमांक/2778/3072/2024/18 नया रायपुर, दिनांक 26.04.2024

——000——

उपरोक्त विषयातर्गत लेख है कि, संदर्भित पत्र के परिपालन में नगर पालिक निगम अम्बिकापुर यूएलबी कोड 801927 के अन्तर्गत नगरीय निकायों में ठोस अपशिष्ट प्रबंधन एवं यूज्ड वाटर मैनेमेंट घटक अंतर्गत संचालित कार्यो का अंतर्निकाय निरीक्षण दिनांक. 18.07.2024 को किया गया, चाही गई जानकारी निधारित प्रारूप में तैयार कर आपकी ओर सादर प्रस्तुत है।

सलग्नः– उपरोक्तानुसार।

कार्यपालन अभियंता
नगर पालिक [illegible]
जिला– [illegible]

1200 TRUE TRANSLATED COPY

Office, Municipal Corporation Chirmiri
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No./9/Swa-10/Nagar Nigam/2024-25 Chirgiri, Date: 22/07/2024

Copy, 1458

Joint Coordinator
Urban Administration and Development
Regional Office, Surguja
Division Ambikapur (CG)

Subject: - Regarding conducting inter-body inspection of works conducted under Solid Waste Management and Used Water Management Component in urban bodies.

Reference: - Letter No./2778/3072/2024/18 of Chhattisgarh Administration and Development Department Ministry Mahanadi Bhawan, New Raipur, dated 26.04.2024

It is written under the above subject that, in compliance with the referenced letter, the inter-body inspection of the works conducted under the solid waste management and used water management component in the urban bodies under Municipal Corporation Ambikapur ULV code 801927 was done on 18.07.2024, the information sought is prepared in the prescribed format and is respectfully presented to you.

Attached: - As above.

Executive Engineer
Raipur
District-A

Format 1: Solid Waste Management

(i) Name of the District	(ii) ULB Name	(iii) Breakup of Municipal Solid Waste Generated District Wise (TPD)	
		Waste generation (in TPD)	% of Source Segregation
Surguja	Ambikapur	55	95

(iv) Method of Treatment in District (TPD)				(v) Final Destination of each of Components of (iv) in TPD			
(a) Organic Material (Wet Waste)	(b) Inerts	(c) RDF	(d) Other (Recyclables)	(a) Organic Material (Wet Waste) (TPD)	(b) By scientific landfilling (TPD)	(c) SCF/RDF sent to cement plants	(d) Others Recyclers / kabadiwallas
23.1	11	2.75	16.5	23.1	0	2.75	16.5

(vi) Breakup details of waste processing District wise						(vii) Action plan to process 100% waste		
Energy Plants (Waste to Energy Plants)	Bio Compost Units	Material Recovery Facility/SLRM Units	Used in Cement Plants Units	Land Fill Sites	Other Uses of Inerts	Timelines	Budget Outlay (In Lakhs)	Proposal
0	205	20	2	0	filling In Low Laying Area	Dec 2026	804.47	SBM 2.0

Name of the ULB Nodal Officer
Designation
(Sign and sealed)

Name of the Assessment Officer
Designation
(Sign and sealed)

विभागाध्यक्ष
स्वच्छता शाखा
नगरपालिक निगम

Formnt 2: Sewage Management

(i) Name of the District	(ii) Sewage Generation with population		(iii) Sewage Generation (MLD)
	ULB Name	Current Population	
Surguja	Ambikapur	145300	15.69

(iv) Details of treatment of sewage					
By STP (MLD)	Type of STP	Disinfection method in STP	Discharge water quality from STP including Fecal and E-coli	Final discharge of treated STP water (MLD)	Other mode of treatment FSTP (KLD)
0	0	0	0	0	20

(v) Details of disposal of untreated Sewage (in MLD) District Wise				(vi) Action plan to treat untreated sewage District wise)	
(a) Final destination of discharge of untreated sewage	(b) If it is let out in its quality			Timelines	Budget Outlay (In Cr.)
wet land	Pond	River	Other water bodies		
9.414	0	0	6.276	-	0.00

Name of the ULB Nodal Officer
Designation
(Sign and sealed)

Name of the Assessment Officer
Designation
(Sign and sealed)

विभागाध्यक्ष
राजस्व मण्डल
वाणिज्यिक कर विभाग

1203

Format 3: Legacy Waste Management

(i) Name of the Districts	(ii) Name of Legacy waste site and ULB	(iii) Area covered by the Legacy waste (District wise) (Acre)	(iv) Quantity of the waste (in MT) in each site
Surguja	-	-	-

(v) Composition of waste			
(a) Inerts (%) (Construction Waste, Wood, Glass,etc)	(b) Compost (%) Organic	(c) RDF (%) Plastic	(d) If any other material (%)
-	-	-	-

(vi) Process adopted to remediate at each site	(vii) Timelines to process at each site	(viii) Final destination of the components at (v)	(ix) Action plan to remediate and recover the sites at (iii) (in sq km) with earmarked Budget (District Wise)
-	-	-	-

Name of the ULB Nodal Officer
Designation
(Sign and sealed)

Name of the Assessment Officer
Designation
(Sign and sealed)

विभागाध्य
स्वच्छता शाखा
नगरपालिक निगम बिलासपुर

Daily Logbook of Municipal Solid Waste Collection							
ULB	Ambikapur Municipal Corporation					Date	1-9-2024
Sr No.	Date	SLRM Centre	No. of Vehicles	Total Waste (MT)	Dry Waste (MT)	Wet Waste (MT)	Inerts (MT)
1	01-09-2024	Balrampara	9	2.29	0.917	0.82	0.56
2	01-09-2024	Gangapur	6	2.50	0.882	1.04	0.58
3	01-09-2024	Khatikpara	9	2.99	0.893	1.56	0.54
4	01-09-2024	New bus stand	12	2.22	0.664	1.01	0.55
5	01-09-2024	Transport Nagar	6	2.55	0.65	1.33	0.57
6	01-09-2024	Manipur	4	1.80	0.998	0.22	0.58
7	01-09-2024	Darripara	6	2.25	0.835	0.88	0.53
8	01-09-2024	Old Bus Stand	11	3.52	1.662	1.28	0.58
9	01-09-2024	Ghutrapara	6	3.49	0.876	2.06	0.56
10	01-09-2024	Thanganpara	16	4.38	1.741	2.10	0.54
11	01-09-2024	Takiya Road	9	2.19	0.742	0.94	0.51
12	01-09-2024	Kenabandh	4	1.60	0.617	0.44	0.54
13	01-09-2024	Khalpara	8	2.82	0.647	1.62	0.56
14	01-09-2024	DC Road	10	2.90	0.976	1.39	0.54
15	01-09-2024	Godhanpur	9	1.96	0.582	0.83	0.55
16	01-09-2024	Nawapara	10	2.26	0.585	1.14	0.54
17	01-09-2024	Gandhinagar	14	2.59	1.257	0.80	0.53
18	01-09-2024	Patpariya	5	1.54	0.251	0.74	0.55
19	01-09-2024	Mathpara	4	3.43	2.59	0.27	0.57
20	01-09-2024	Daviganj	13	4.28	0.889	2.85	0.54
Total			**171**	**53.57**	**19.25**	**23.30**	**11.02**

Commissioner
Municipal Corporation Ambikapur

Municipal Corporation Ambikapur, Surguja (C.G.) 497001

MUNICIPAL CORPORATION AMBIKAPUR

BEAT ROUTE PLAN OF DOOR TO DOOR COLLECTION

Ward No	Vehicle Number	Vehicle Type	Collected waste type	No Of House holds	No Of Shops	No Of trips	Residential Area	Commercial Area	From (Address)	To (address)	Centre name	Driver Name	Driver Mobile No
1	44	Non-motorized	both and Hazardous in separate compartments	330	25	2	Rawat Residency,Adiwasi para		BHAGWAPUR	RAWAT RESIDENCY	gangapur	soniya, rameshwari	7049804666
1	48	Non-motorized	both and Hazardous in separate compartments	331	51	2	CR Tower,Sai Mandir Road		SLRM CENTRCE	PURNA MAHAPOUR GALI	gangapur	jagrani, phoolmen, budhani bai	9669908433
2	26e	Motorized	both and Hazardous in separate compartments	280	25	1	Chandni Beauty Parlour Gali		JIVAN JYOTI SE	HOSPITAL KE PICHE	gangapur	punam, rajkumari, saniharo	9669908433
2	71m	Non-motorized	both and Hazardous in separate compartments	240	40	1	Subhash nagar		SLRM CENTRE	RAIPARA	gangapur	bijo, devmuni	9669908433
2	98m	Non-motorized	both and Hazardous in separate compartments	300	75	2	Sai Mandir Road		SLRM CENTRE	SUBHASH NAGAR GALI NO 1	ghutrapara	geeta,joshfina, kusaba	7692820841
2	67m	Non-motorized	both and Hazardous in separate compartments	340	71	2	Subhash nagar		SLRM CENTRE	SUBHASH NAGAR GALI NO 2	ghutrapara	geeta, prameela, sonkeliya	7692820841
3	13E	Motorized	both and Hazardous in separate compartments	300	6	1	Soni Mohalla		SLRM CENTRE	BIHAR THANA GANDHI NAGR	ghutrapara	KAMLA BAI,SHANTI EKKA,SUKRI	7692820841
3	47/M	Non-motorized	both and Hazardous in separate compartments	302	20	1	Soni Mohalla		LAKDAPARA	RAJENDRA NAGAR	ghutrapara	RAKHI BAI,SONAMATI,KALISTA	7692820841
4	7E	Motorized	both and Hazardous in separate compartments	220	3	1	Muktipara		SLRM CENTRE	VASUDHARA VIHAR	ghutrapara	PUJANTI BAKLA,GEETA MINJ ,MEENA KINDO	8463839913

MUNICIPAL CORPORATION AMBIKAPUR

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4	65	Non-motorized	both and Hazardous in separate compartments	240	8	1	Atalawas		ATAL AWAS	MUKTIPARA	ghutrapara	MANOJ KERKETTA,DHANESHWARI BHAGAT,INDRASO CHERWA	7692820841
4	56	Non-motorized	both and Hazardous in separate compartments	274	2	1	gandhinagar		MAHUWAPARA	MAHUWAPAR	nawapara	CHANDRAWATI KUJUR,SASHIKALA BAKLA,SUGUNTA	7692822485
5	9M	Non-motorized	both and Hazardous in separate compartments	245	18	1	godhapur		MANDIR GALI	MANROAD	nawapara	USHA TOPPO,BUDHMANIYA	8770112585
5	99M	Non-motorized	both and Hazardous in separate compartments	212	14	1	vashundhra vihar		BARI MOHALLA	NAVAPARA	nawapara	LALSI TOPPO,SUNETI BAI,TIVRI KORWA	9174928272
5	45M	Non-motorized	both and Hazardous in separate compartments	273	16	1	godhapur		SAHU MOHLA	WATER PARK	nawapara	SANDHYA BAI,NIRASO BAI,JAGNI MINJ	7748015999
6	77M	Non-motorized	both and Hazardous in separate compartments	275	21	1	Shivdhari colony		SHIVDHARI COLONY	SHIVDHARI COLONY	nawapara	LALSO BAI, HIRABAI MINJ	7566202613
6	23M	Non-motorized	both and Hazardous in separate compartments	285	25	1	Shivdhari colony		SHIVDARI COLONY	SHIVDHARI COLNY	nawapara	BINOBAI TIRKY, SAMITA DAS,	7566202613
6	94M	Non-motorized	both and Hazardous in separate compartments	312	25	2	khaalpara	Marine drive	SLRM CENTRE	SIDHARI COLONY	nawapara	PHOOLWATI KERKETA, SONAMATI MINJ	7566202613

MUNICIPAL CORPORATION AMBIKAPUR

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7	66	Non-motorized	both and Hazardous in separate compartments	182	30	1	gandhinagar school		SLRM CENTRE	GANDHINAGAR DERYFORM	khatikapara	SUBITA BAI,MAGRITA NAGWANSI ,SRIMATI BHAGAT,PREMA NI	8458980595
7	85	Non-motorized	both and Hazardous in separate compartments	183	29	1	gandhinagar		GANDHINAGAR	GHASIYAPAR	khatikapara	ANUKAMPA KUJUR,MANMAT I BHAGAT,MANSI	8718921444
8	24/E	Motorized	both and Hazardous in separate compartments	365	17	2	lakda para		LAKDAPARA	BIJALI COLONY	khatikapara	MADNI NAGVANSI,SHAN TIO NAGVANSI,FULM ANI DEVI,PRABHA DEVI	8458980595
9	86	Non-motorized	both and Hazardous in separate compartments	200	40	1	new patelpara		NAWAPARA CHOWK	DITE BUILDIDNG TAK	khatikapara	ANUPA ,URMILA,AKLI	7692835673
9	4	Non-motorized	both and Hazardous in separate compartments	204	42	1	state bank colony	Ambedkar ch to gandhi ch	PATELPARA	BANRAS ROAD SCHOOL TAK	khatikapara	SUKHMANI ,MOHARMATI,TH EKI BAI,SUKHMANI	7692826489
9	8	Non-motorized	both and Hazardous in separate compartments	204	35	1	jawahar market colony		PATELPARA	PATEL ROAD	khatikapara	ANITA,RAMAFALI	7692821479
10	104	Non-motorized	both and Hazardous in separate compartments	180	9	1	Mahupara		INDIRA NAGAR	INDIRA NAGAR	khatikapara	BINKA,KALITA,HE ERAMANI	7692823945

MUNICIPAL CORPORATION AMBIKAPUR

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10	58	Non-motorized	both and Hazardous in separate compartments	115	15	1	Mahupara		DHOBIPARA	DHOBIPARA	balrampara	INDER KUNWER ,SASTI	7692821383
10	A	Non-motorized	both and Hazardous in separate compartments	126	15	1	Mahupara		MOUHA PARA	BIJPARA	balrampara	ANIMA,KALITA MINJ	9753082850
11	7m	Non-motorized	both and Hazardous in separate compartments	270	15	1	dashmesh school		VANSURDHARA	GODHANPUR	balrampara	heeramani,sandeep tirky	9753082850
11	84m	Non-motorized	both and Hazardous in separate compartments	250	20	1	patpariya		KRISHANA COLONY	VASUNDHARA TOKIJ	balrampara	asha,tara	9753082850
11	29m	Non-motorized	both and Hazardous in separate compartments	290	10	1	patpariya		SLRM CENTRE	PATPARIYA	balrampara	dilkunwar,budhani bhagat	9753082850
12	73M	Non-motorized	both and Hazardous in separate compartments	325	40	2	Professor colony		RAJMOHANI BHAWAN	MG ROAD	balrampara	SUSHILA TOPPO ,FULESHWARI EKKA, SUMAN KUJUR	9753082850
12	60M	Non-motorized	both and Hazardous in separate compartments	322	42	2	dutta colony		POWER HOUS ROAD	POWER HOUS ROAD	balrampara	GEETA TOPPO,SADHAR TOPPO, GEETA MINJ	9753082850
13	12M	Non-motorized	both and Hazardous in separate compartments	415	8	2	khatikpara		PANCHDEV MANDER	PANCHDEV MANDER	balrampara	SANGEETA MINJ,FATIM LAKRA,SUKHMATI	9753082850
13	18M	Non-motorized	both and Hazardous in separate compartments	428	19	2	jhanjhatpara		KHATIK PARA	KAHATIK PARA	balrampara	KAUSALYA MINJ,SIMANIYA, HEMA MINJ	9753082850

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14	81M	Non-motorized	both and Hazardous in separate compartments	180	50	1	namnakala		SUN CITY COLLINE	SUN CITY COLLINE	balrampara	PARWATI DEVI,SHRIMATI KERKETTA ,DHARMI SARTHI	9753082850
14	0M	Non-motorized	both and Hazardous in separate compartments	177	51	1	namnakala		RING ROAD	RING ROAD	deviganj	SANGEETA KERKETTA,REEMA SINGH,SAVITA GUPTA	6269363792
15	22M	Non-motorized	both and Hazardous in separate compartments	63	44	1	deviganj	Deviganj	BASDEVAPARA	JODA PIPAL GALI	deviganj	MERI MARIYAM,MEENA	6269363792
15	28E	Motorized	both and Hazardous in separate compartments	52	40	1	deviganj	Gandhi ch to sangam ch	LAXMI DUKAN	GANDHI CHOWK	deviganj	RUPA, KAYASO,DILKUNWARI	6269363792
15	1E	Motorized	both and Hazardous in separate compartments	47	45	1	deviganj	State bank road	JIWAN JYOTI	HASPITAL KE PICHE	deviganj	NADHIYO ,SANGHANI,SUMITRA	6269363792
15	22E	Motorized	both and Hazardous in separate compartments	48	45	1	deviganj		RAJU MOHALA	PWD COLONY	deviganj	JHUNKI ,MOHARMANI,BANJARI	6269363792
16	103	Non-motorized	both and Hazardous in separate compartments	375	55	2	bishop house road		KUMHAR PARA	GANDHINAGAR	deviganj	DURGESNI,LRI NAYAK	6269363792
16	43	Non-motorized	both and Hazardous in separate compartments	374	56	2	church ground		CHOPRA PARA	COPRAPARA	deviganj	URMILA ,SIMLA	6269363792
17	41	Non-motorized	both and Hazardous in separate compartments	146	26	1	Chopdapara		JAIN BECRI GALI SE	CANDOR ACADEMY TAK	deviganj	KULKANIYA LAKDA, ANITA KUJUR	6269363792

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MUNICIPAL CORPORATION AMBIKAPUR

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Ward No	Vehicle Number	Vehicle Type	Collected waste type	No Of House holds	No Of Shops	No Of trips	Residential Area	Commercial Area	From (Address)	To (address)	Centre name	Driver Name	Driver Mobile No
17	89M	Non-motorized	both and Hazardous in separate compartments	148	24	1	Chopdapara		KEDARPUR CHOWK	MISSION CHOWK	deviganj	DOLIDAS, SITA DAS, PHOOLBASIYA MINJ	6269363792
17	53M	Non-motorized	both and Hazardous in separate compartments	146	28	1	sharma shaw mil		LOHAR PARA	SHOIVANI STEEL	deviganj	MADHURI ,INDRASO	6269363792
18	31M	Non-motorized	both and Hazardous in separate compartments	300	47	2	Tiwari building road		MISSION CHOWK	ANNAD BHAWAN	New stand	SANKHA,JEEVANTI,KANDI MUNDA	7887512949
19	2M	Non-motorized	both and Hazardous in separate compartments	410	57	2	Aadarsh school		MISSION CHOWK	ANNAD BHAWAN	New stand	KALAWATI,FULSUNDARI	7887512949
20	3M	Non-motorized	both and Hazardous in separate compartments	300	4	1	DC road		DC ROAD SLRM	PRATAPPUR ROAD	New stand	KUMARI,ALOMANI	7887512949
20	53M	Non-motorized	both and Hazardous in separate compartments	370	30	2	Bank colony, irrigarion colony		CHHICHAI COLLONY	PARSAD GALI	New stand	JHILO BAGHEL,URMILA EKKA	7887512949
21	68	Non-motorized	both and Hazardous in separate compartments	195	4	1	Juneja colony		SLRM CENTRE	PATWARI GALI	New stand	MITHLA ,BASANTI,LALITA	7887512949
21	13M	Non-motorized	both and Hazardous in separate compartments	195	10	1	bouripara		SLRM CENTRE	RAGINI KIRANA DUKAN	New stand	MAHESHWARI ,SITA	7887512949
21	101	Non-motorized	both and Hazardous in separate compartments	194	10	1	kenabandh		SLRM CENTRE	KILKARI ROAD	New stand	SUMANTI, RAMIYA	7887512949
22	72	Non-motorized	both and Hazardous in separate compartments	290	8	1	Takiya		SLRM CENTRE	MAHADEV GALI	New stand	THUNI ,JAMUNA,JANKI	7887512949

MUNICIPAL CORPORATION AMBIKAPUR

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22	59	Non-motorized	both and Hazardous in separate compartments	290	20	1	Takiya		SLRM CENTRE	SIKARI ROAD	DCROAD	SEWTI BAGHEL,MINSARI KUJUR	9131594924
23	87	Non-motorized	both and Hazardous in separate compartments	290	18	1	mahadev basti		SLRM CENTRE	CHANDINI CHOWK	DCROAD	SANTOSHI TIRKEY ,SANMATI BADA	9131594924
23	102	Non-motorized	both and Hazardous in separate compartments	300	10	2	mahadev basti		SLRM CENTRE	BAWARI PARA	DCROAD	RAJNI SINGH ,CHAMPA ,LALKUNVAR	9131594924
24	3E	Motorized	both and Hazardous in separate compartments	262	20	1	Shashtri mohalla		SLRM CENTRE	KANHA HASTAL	DCROAD	PURNIMA .KUNTI	9131594924
24	26	Non-motorized	both and Hazardous in separate compartments	263	24	1	Shashtri mohalla		SLRM CENTRE	RING ROAD	DCROAD	JUGO,KHULARI,	9131594924
25	90M	Non-motorized	both and Hazardous in separate compartments	200	21	1	ITI Colony		BECHAN COLONY	BECHAN COLONY	DCROAD	SUMITRA,DHAN MANI	9131594924
25	38M	Non-motorized	both and Hazardous in separate compartments	150	30	1	gulab colony		DIST CORT	IRANI BASTI	DCROAD	BILSO, JASINTA	9131594924
25	28E	Motorized	both and Hazardous in separate compartments	230	30	1	ITI Colony		DUKAN	FAL THELA	DCROAD	NAMOHARI,SITA	9131594924
25	22E	Motorized	both and Hazardous in separate compartments	145	3	1	gulab colony		RAJIV MOHHALA	PWD VIBHAG TAK	DCROAD	ANJILINA,JAINTI	9131594924
26	5M	Non-motorized	both and Hazardous in separate compartments	170	14	1	dewan pond		SLRM CENTRE	28 DUKAN	OLD BUS STAND	BIJO,DHAMA BAI,SHANTI MINJ	6260115114

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26	5E	Motorized	both and Hazardous in separate compartments	171	20	1	dewan pond		SHEETA PARA	BECHAN COLLONY	OLD BUS STAND	MULARO ,SUNITA EKKA	6260115114
26	1E	Motorized	both and Hazardous in separate compartments	171	8	1	old panchsheel		PANCHSHEEL GALI	PANCHSHEEL GALI	OLD BUS STAND	SUNITA PARWATI	6260115114
27	80M	Non-motorized	both and Hazardous in separate compartments	250	105	2	gudri road		GODA PIPAL SE	JODA PIPAL ROAD	OLD BUS STAND	TILO,NANKI,PRAMILA EKKA	6260115114
27	17M	Non-motorized	both and Hazardous in separate compartments	250	107	2	gudri road	gudri market	NAGAR NIGAM SE	BACK SIDE ROAD	OLD BUS STAND	SUSHMA,SHYAPATI,SARITA KUUJUR	6260115114
27	A2E	Motorized	both and Hazardous in separate compartments	255	107	2	gudri road		SLRM CENTRE	GODRI	OLD BUS STAND	SONAMANI, NAGOOHRI	6260115114
28	29E	Motorized	both and Hazardous in separate compartments	175	20	1	ganesh colony		KEDARPUR ROAD	BHATHI ROAD	OLD BUS STAND	FULKUNWAR, SIRMAN	6260115114
28	105M	Non-motorized	both and Hazardous in separate compartments	175	20	1	ganesh colony		SHARMA RIKSHA	GEETA PUBLIC SCHOOL	OLD BUS STAND	MANJU KUJUR, SHEELA	6260115114
28	70M	Non-motorized	both and Hazardous in separate compartments	175	20	1	ganesh colony		GUDARI CHOWK	MALHOTRA GALI	OLD BUS STAND	HIRAMANI EKKA, RAMMI TOPPO, MANIYARO TOPPO	6260115114
29	36M	Non-motorized	both and Hazardous in separate compartments	260	50	2	police housing colony		DC ROAD SLRM	POLICE LINE	Manipur	SUNDARMUNI, ALBINA	9340353496
29	10M	Non-motorized	both and Hazardous in separate compartments	276	51	2	police housing colony	Gurunanakch to hanuman mandir	KENABANDH MISHRA HOTAL	PIPPAL GALI	Manipur	BIFLO, KURHIN	9340353496

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30	6M	Non-motorized	both and Hazardous in separate compartments	125	2	1	runjhun area		PARSAD GALI	PARSAD GALI	Manipur	MANJUPARWAN, DILSO	9340353496
30	20M	Non-motorized	both and Hazardous in separate compartments	125	5	1	thanganpara		TAHNGANPARA GALI	THANGANPARA GALI	Manipur	RAJKUNVAR,RAJ MANI	9340353496
30	30M	Non-motorized	both and Hazardous in separate compartments	90	34	1	police line colony		SCHOOL ROAD SE	POLICE LINE	Manipur	MEERA ,SUNITA MUNDA	9340353496
31	19M	Non-motorized	both and Hazardous in separate compartments	133	5	1	mayapur		PARSAD GALI	PARSAD GALI	Manipur	SHANTI ,DHANESHWARI	9340353496
31	25M	Non-motorized	both and Hazardous in separate compartments	134	5	1	mayapur		SHIV MANDIR SE	TALAB ROAD	Manipur	BIJO ,JUGESHWARI,DILO	9340353496
31	A1E	Motorized	both and Hazardous in separate compartments	134	5	1	mayapur		MOOTI PAN THELA SE	MAYAPUR END	Manipur	SULOCHANI,BIBI, SUNITA ,MANJU	9340353496
31	97M	Non-motorized	both and Hazardous in separate compartments	133	5	1	mayapur		SLRM CENTRE	MOOTI PARA	Godhanpur	ANITA,KANCHANIYA,SUMAN ,BILASITA	9340370766
32	55M	Non-motorized	both and Hazardous in separate compartments	160	11	1	Rani mandir area		SHEETAL WARD	SHREERAM HOSPITAL	Godhanpur	SUMAN,DAYAMUNI,BILSO KISPOTTA	9340370766
32	54M	Non-motorized	both and Hazardous in separate compartments	176	21	1	Rani mandir area	Bramha mandir to sangam ch	SHEETAL WARD	FAILARA MODH	Godhanpur	KAUN EKKA,SUHANI,JHARIYO EKKA	9340370766
33	32M	Non-motorized	both and Hazardous in separate compartments	135	20	1	babupara		SADI GHAR	YADAV PARA	Godhanpur	JYOTI GIRI,FULMANI TIGGA	9340370766

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33	11M	Non-motorized	both and Hazardous in separate compartments	130	1	1	babupara		BABUPARA	RAMANUJ WARD	Darripara	PYARO,PRITI KUJUR,	8559035272
33	91M	Non-motorized	both and Hazardous in separate compartments	140	1	1	babupara	NEWBUS STAND	NEWBUS STAND SLRM	BRAMH ROAD PHAL DUKAN	Darripara	SANI LAKDA,JAIMUNI KUJUR	8559035272
33	64M	Non-motorized	both and Hazardous in separate compartments	135	0	1	babupara		NEWBUS STAND SLRM	PRATIKSHA BUS STAND	Darripara	SHANTI TIGGA,SAVITA ,KALESHWARI TOPPO	8559035272
34	51	Non-motorized	both and Hazardous in separate compartments	120	3	1	ram mandir road		BRAHAM PARA	CHAMBOTHI TALAB	Darripara	SASTI DHANAJO,ASHA KERKETTA	8559035272
34	10E	Motorized	both and Hazardous in separate compartments	115	80	2	ram mandir road	Agrsen ch to pailesh road	POST OFFICE	SANGAM CHOWK	khalpara	KAMTA VISHAKARMA	7987388161
34	19	Non-motorized	both and Hazardous in separate compartments	123	3	1	ram mandir road		RAMMANDIR	BUS STAND CHOWK	khalpara	SIDHI, MULKI	7987388161
35	39	Non-motorized	both and Hazardous in separate compartments	140	20	1	Imlipara		IMLIPARA	BASANT LAL GALI	khalpara	SUMETRI, KUNNTI	7987388161
35	15	Non-motorized	both and Hazardous in separate compartments	115	30	1	Imlipara	Sangam Ch to mahamaya ch	JAI SYAMBH CHOWK	AJAY AGRAWAL (PARSAD) GALI	khalpara	RAM PYARI ,SUNITA LAKRA	7987388161
35	42	Non-motorized	both and Hazardous in separate compartments	220	4	1	Imlipara		BAREJPARA	JAAMAPARA	khalpara	SANILAL	7987388161

MUNICIPAL CORPORATION AMBIKAPUR

BEAT ROUTE PLAN OF DOOR TO DOOR COLLECTION

Ward No	Vehicle Number	Vehicle Type	Collected waste type	No Of House holds	No Of Shops	No Of trips	Residential Area	Commercial Area	From (Address)	To (address)	Centre name	Driver Name	Driver Mobile No
35	18E	Motorized	both and Hazardous in separate compartments	97	178	2	Imlipara		PALACE ROAD	AGRASEN CHOWK TO MAHAMAYA CHOWK	khalpara	NANPATI,BARTI	7987388161
36	32E	Motorized	both and Hazardous in separate compartments	186	102	2	Biryani chowk		PANCHADEV MANDIR	BHARAT TRADARS KE PICHE	Thanganpara	JAIMUNI TOPOO ,BABI	9098040540
36	24M	Non-motorized	both and Hazardous in separate compartments	188	62	1	Biryani chowk	mahamaya Ch to Gurunanak ch	GURUDWARA KE PAAS SE	GURUDWARA GALI	Thanganpara	LAJWANTI EKKA,KAUSALYA ,BABITA LAKDA	9098040540
36	34M	Motorized	both and Hazardous in separate compartments	184	60	1	Biryani chowk		PARSAD GALI	PARSAD GALI	Thanganpara	RIJHWANA BEK, MAANKUNWAR BAKLA	9098040540
37	04E	Motorized	both and Hazardous in separate compartments	175	5	1	jarhaghar		SLRM CENTRE	COMPANY BAZAR	Thanganpara	SABINA EKKA, RAMGANIHIN GADA	9098040540
37	11E	Motorized	both and Hazardous in separate compartments	174	20	1	jarhaghar		CHILAM CHOWK	PARSAD GALI	Thanganpara	SABINA EKKA, RAMGANIHIN GADA	9098040540
38	6	Non-motorized	both and Hazardous in separate compartments	140	2	1	Kundla city		BIHI BARI	ANATH ASHRAM	Thanganpara	SEWANTI ,SHYAMPATI	9098040540
38	100	Non-motorized	both and Hazardous in separate compartments	135	4	1	deweshwar coloy		ASTABAL	SHIVDHARI COLONY	Thanganpara	SHANTI MINJ,VIRAJMANI MUNDA	9098040540
38	88	Non-motorized	both and Hazardous in separate compartments	145	60	1	deweshwar coloy		AGRESEN WARD	DAROGA GALI	Thanganpara	SAMIRA TIGGA,SAVITRI EKKA, SAVITA KHALKHO	9098040540

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MUNICIPAL CORPORATION AMBIKAPUR

BEAT ROUTE PLAN OF DOOR TO DOOR COLLECTION

Ward No	Vehicle Number	Vehicle Type	Collected waste type	No Of House holds	No Of Shops	No Of trips	Residential Area	Commercial Area	From (Address)	To (address)	Centre name	Driver Name	Driver Mobile No
38	15E	Motorized	both and Hazardous in separate compartments	138	0	1	Kundla city		PARADAR	PRADAR AREA	Thanganpara	PANDO MINJ, BAJO TOPPO, PHOOLMATI KUJUR	9098040540
38	23	Non-motorized	both and Hazardous in separate compartments	162	0	1	Kundla city		BANJARI	BANJARI SARRIDAR	Thanganpara	JASMITA KHALKHO, SAKIRA EKKA, URMILA MINJ	9098040540
39	A04E,	Motorized	both and Hazardous in separate compartments	260	104	3	barejpara		STATE BANK	SLRM CENTRE	Thanganpara	MOHANI KHALKHO, SONI TIRKY, SIGARO TOPPO	9098040540
39	14M	Non-motorized	both and Hazardous in separate compartments	272	7	1	barejpara	Mahamaya ch to agrsen ch	SHREE GORAK CHOWK	ATAL CHOWK	Thanganpara	SAROJ TOPPO, SITA MINJ, MANJU MUNDA	9098040540
40	61	Non-motorized	both and Hazardous in separate compartments	300	10	1	mominpura		SLRM CENTRE	IMARAN PANTER GALI	Thanganpara	HEERAMANI KHALKHO,SHEELA MINJ,SUSHILA LAKDA	9098040540
40	16	Non-motorized	both and Hazardous in separate compartments	333	6	2	harsagar		SLRM CENTRE	GURUNANAK GALI	Thanganpara	BAIRAGO TOPPO,SUSHILA BADA	9098040540
41	37M	Non-motorized	both and Hazardous in separate compartments	200	10	1	ghutrapara		SLRM CENTRE	GHUTRAPARA	Thanganpara	PARWA DEVI EKKA,JILA LAKDA ,FULMATI TIGGA	9098040540
41	46M	Non-motorized	both and Hazardous in separate compartments	235	16	1	ghutrapara		ORIENTAL SCHOOL	SANT PALI SCHOOL	gandhinagar	URMILA LAKDA, SUKILA TIGGA	7697638992
41	63M	Non-motorized	both and Hazardous in separate compartments	238	20	1	ghutrapara		MAHAMAYA MANDIR	KHAR SAGAR TALAB	gandhinagar	SURAJMANI MINJ,MAINO BAI TOPPO	7697638992

MUNICIPAL CORPORATION AMBIKAPUR

BEAT ROUTE PLAN OF DOOR TO DOOR COLLECTION

Ward No	Vehicle Number	Vehicle Type	Collected waste type	No Of House holds	No Of Shops	No Of trips	Residential Area	Commercial Area	From (Address)	To (address)	Centre name	Driver Name	Driver Mobile No
42	96M	Non-motorized	both and Hazardous in separate compartments	225	25	1	habibnagar		SLRM CENTRE	KHARSIA NAKA	gandhinagar	MANJU ,KAYASO ,URMILA	7697638992
42	57M	Non-motorized	both and Hazardous in separate compartments	236	5	1	habibnagar		SLRM CENTRE	ATAL CHOWK	gandhinagar	SANJHO ,MULKI	7697638992
43	49	Non-motorized	both and Hazardous in separate compartments	145	20	1	dr. agrwal road		SARSWATI SCHOOL	DIKKSHA HILL HOTAL	gandhinagar	JHUMRI ,KAVITRI JAMANI	7697638992
43	1	Non-motorized	both and Hazardous in separate compartments	148	1	1	dr. agrwal road		BILASPUR CHOWK	JIWAN JOTI HASPITAL	gandhinagar	SUSHILA TIRKEY,SASTI ,MANKI	7697638992
44	93	Non-motorized	both and Hazardous in separate compartments	225	30	1	darripara		PARSAD GALI	PARSAD GALI	gandhinagar	MOHARMANI ,MUTO	7697638992
44	79	Non-motorized	both and Hazardous in separate compartments	230	31	2	darripara		SLRM CENTRE	BIHIBADI AREA	gandhinagar	dilbasiya sumitri preeti	7697638992
44	83	Non-motorized	both and Hazardous in separate compartments	220	30	1	darripara		HANUMAN MANDIR	BILASPUR CHOWK	gandhinagar	majhno , maheshwari,amrita	7697638992
45	27	Non-motorized	both and Hazardous in separate compartments	184	15	1	manipur		BHATTAPARA	BHATAPARA	gandhinagar	shanti , naiharo, jhuna	7697638992
45	62	Non-motorized	both and Hazardous in separate compartments	190	10	1	bhattapara		BHATUPARA	BHATUPARA MOHHALA	gandhinagar	sonkaliya , taramani,shasti	7697638992
45	50	Non-motorized	both and Hazardous in separate compartments	185	15	1	manipur		JILA HOSPITAL	JILA HOSPITAL	gandhinagar	DHANOJ /RAJESH LAKDA	7697638992

MUNICIPAL CORPORATION AMBIKAPUR

BEAT ROUTE PLAN OF DOOR TO DOOR COLLECTION

Ward No	Vehicle Number	Vehicle Type	Collected waste type	No Of House holds	No Of Shops	No Of trips	Residential Area	Commercial Area	From (Address)	To (address)	Centre name	Driver Name	Driver Mobile No
45	40	Non-motorized	both and Hazardous in separate compartments	178	18	1	bhattapara		MATHPARA	MATHPARA GALI	gandhinagar	DHANOJ /RAJESH LAKDA	7697638992
45	50	Non-motorized	both and Hazardous in separate compartments	183	22	1	bhattapara		SLRM CENTRE	ZILA HOSPITAL	kenabandh	RASPATI,MAYANTI	9977949430
46	21	Non-motorized	both and Hazardous in separate compartments	226	56	2	mathpara		KHARSIYA CHOWK	KAHRSIYA CHOWK	kenabandh	RASPATI,MAYANTI	9977949430
47	74	Non-motorized	both and Hazardous in separate compartments	400	19	2	gangapur		SLRM CENTRE	TULSI CHOWK	kenabandh	SANYA JAIMUNIYA ,SUSHILA	9977949430
47	69	Non-motorized	both and Hazardous in separate compartments	430	30	2	tulsi das chowk		SLRM CENTRE	NAYA BUS STAND	kenabandh	SANYA JAIMUNIYA ,SUSHILA	9977949430
48	95	Non-motorized	both and Hazardous in separate compartments	200	11	1	bisunpur		KANIYA PARISAR	NAYA NAGAR	kenabandh	FITUL,SONI,NAIHARO	9977949430
48	5	Non-motorized	both and Hazardous in separate compartments	211	10	1	bisunpur		NAYA NAGAR	MAKHAN PARISAR	kenabandh	KAVITA,DHANESHWARI	9977949430

Municipal Corporation 497001 Ambikapur, Surguja (C.G.)

आयुक्त
नगर पालिक निगम
अम्बिकापुर

Municipal Corporation Ambikapur
Door to Door Collection

(20)

Municipal Corporation Ambikapur
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Door to Door Collection

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Municipal Corporation Ambikapur

Survey Report of wardwise Source Segregation

District : Surguja

ULB Name : Ambikapur

S.N.	Ward Name	Ward Number	No. of HHs in residential/commercial (mixed) building	No. of HHs in residential/commercial (mixed) building which provide segregated waste	No. of HHs in residential/commercial (mixed)building which provide mixed waste	Percantage of HHs in residential/commercial (mixed) buildingwhick provide segregated waste
1	BHAGWANPUR WARD	1	661	615	46	93
2	GURUDEV RAVINDRA NATH TAGORE	2	1160	1102	58	95
3	SHYAMA PRASAD MUKHARJEE	3	602	566	36	94
4	SAINT MOTHER TERESA WARD	4	734	705	29	96
5	GODHANPUR WARD	5	730	686	44	94
6	Maharana Pratap Ward	6	872	811	61	93
7	VEER SAVARKAR WARD	7	365	354	11	97
8	FHUNDHAR DIHARI WARD	8	365	354	11	97
9	MAHARANI LAXMI BAI WARD	9	608	584	24	96
10	BAL GANGADHAR TILAK WARD	10	421	400	21	95
11	PATPARIYA WARD	11	810	761	49	94
12	MATA RAJMOHINI DEVI WARD	12	647	628	19	97
13	MANGAL PANDEY WARD	13	843	801	42	95
14	NAMNAKALA WARD	14	357	346	11	97
15	DEVIGANJ WARD	15	210	202	8	96
16	SHAHEED CHANDRASEKHAR AAJAD WARD	16	749	727	22	97
17	RAIDAS WARD	17	440	427	13	97
18	GURU GHASI AS WARD	18	300	291	9	97
19	BHAGWAN MAHAVEER WARD	19	410	381	29	93
20	MAHATMA GANDHI WARD	20	670	643	27	96
21	NETAJI SUBHAS CHANDRA BOSE WARD	21	583	542	41	93
22	SHAHEED VEER NARAYAN WARD	22	580	563	17	97
23	LARANG SAI WARD	23	590	572	18	97
24	PANDIT JAWAHARLAL NEHRU WARD	24	525	509	16	97
25	SATTI WARD	25	725	696	29	96
26	GURUNANAK WARD	26	512	476	36	93
27	SHAHEED BHAGAT SINGH WARD	27	755	725	30	96
28	GOURI WARD	28	525	494	32	94
29	LOK NAYAK JAYPRAKASH WARD	29	536	515	21	96
30	LAL BAHADUR SHASTRI WARD	30	340	330	10	97
31	SHITLA WARD	31	534	507	27	95
32	RAMANUJ WARD	32	336	323	13	96
33	BRAMH WARD	33	540	508	32	94
34	SWAMI VIVEKANAND WAD	34	358	340	18	95
35	GURUDWARA WARD	35	572	532	40	93
36	MAHAMAYA WARD	36	558	536	22	96
37	AGRASEN WARD	37	349	325	24	93

497001

	DR. ZAKIR HUSAIN WARD	38	720	691	29	96
39	RAFI AHMED KIDWAI WARD	39	532	516	16	97
40	Nawagarh Ward	40	633	614	19	97
41	SHAHEED ABDUL HAMID WARD	41	673	633	40	94
42	DR. RAJENDRA PRASAD WARD	42	461	433	28	94
43	KABIR WARD	43	293	281	12	96
44	Indra Ward	44	675	641	34	95
45	DR BHEEM RAO AMBEDKAR	45	920	856	64	93
46	SAINT GAHIRA GURU WARD	46	226	217	9	96
47	GANGAPUR WARD	47	830	772	58	93
48	BISHUNPUR WARD	48	412	387	25	94
Total -			**27247**	**25915**	**1332**	**95**

Commissioner
Municipal Corporation
Ambikapur

Municipal Corporation
497001
Ambikapur, Surguja (C.G.)

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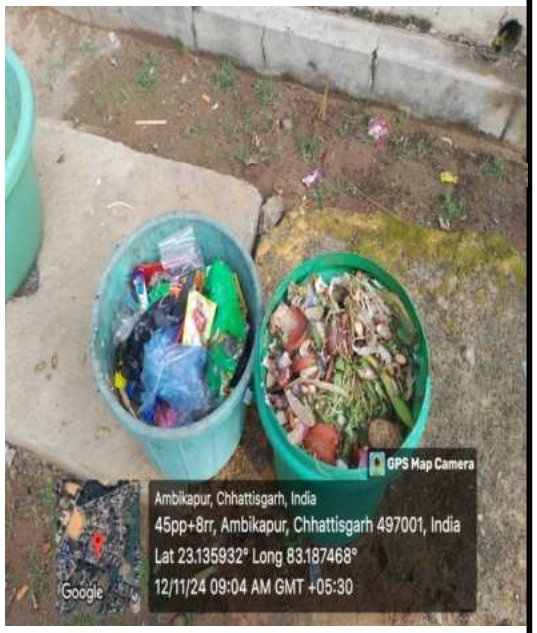
Municipal Corporation Ambikapur
Source Segregation

Municipal Corporation Ambikapur
1224
Source Segregation



Daily Logbook of Wet Waste processing

ULB	Ambikapur Municipal Corporation			Date	1-9-2024
Sr No.	Date	Compost Shed	No. of compost pit	City Compost Generated	Quality of compost generated
1	01-09-2024	Ghutrapara	120	2.4	Physical/Chemical characteristics- PH - 6.84 EC (dsm-1) - 2.2 Moisture - 28.0 Bulk density (g/cm3)- 0.817 C:N- 14.5 Total Organic Carbon (%) - 10.05% Nitrate (NO3) - 0.78% Phosphorus (P2O5) - 0.92 Potecium (K2O)- 1.01 (2) Heavy Metal (as mg/kg) ppm- Copper (Cu) - 8.52 Zinc (Zn) - 11.0 Arsenic (AS2O3) - 2.10 Nickel (Ni) - 1.22 Lead (Pb) - 11.3 Mercury (Hg) - 0.03 Cadmium (Cd)- 0.29 Chromium (Cr)- 11.2
2	01-09-2024	DC Road	29	0.3	
3	01-09-2024	New Bus Stand	36	0.45	
4	01-09-2024	Takiya	10	0.16	
5	01-09-2024	Khaalpara	10	0.15	
Total			**205**	**3.46**	

Commissioner
Municipal Corporation Ambikapur

Municipal Corporation
497001
Ambikapur, Surguja (C.G.)

Bio-Tech Lab Training & Demonstration Centre

Collectorate Campus, Ambikapur-497001, Chhattisgarh

Sample Code- VC-1988/Date-03/10/2024
Research Type- Analysis
Sample Name- CityCompost

(1) Physical/Chemical characteristics-

PH -	6.84
EC (dsm^{-1}) -	2.2
Moisture -	28.0
Bulk density (g/cm^3)-	0.817
C:N-	14.5
Total Organic Carbon (%) -	10.05%
Nitrate (NO_3) -	0.78%
Phosphorus (P_2O_5) -	0.92
Potecium (K_2O)-	1.01

(2) Heavy Metal (as mg/kg) ppm-

Copper (Cu) -	8.52
Zinc (Zn) -	11.0
Arsenic (AS_2O_3) -	2.10
Nickel (Ni) -	1.22
Lead (Pb) -	11.3
Mercury (Hg) -	0.03
Cadmium (Cd)-	0.29
Chromium (Cr)-	11.2

3/10/24

Lab In-Charge
Bio-Tech Lab

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Municipal Corporation Ambikapur
Compost Shed

(26)

Municipal Corporation Ambikapur
Compost Shed

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Municipal Corporation Ambikapur
Compost Shed

Municipal Corporation Ambikapur
Compost Shed

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Monthly Logbook of Compost Utlization, Sale and Storage

ULB:	Ambikapur Municipal Corporation							Month	Sep-24	
Sr No.	Date	Complost Shed	Vendor Name	Quantitiy of Compost sold (MT)	Revenue Generated (in Rs)	Quantity of compost distributed (MT)	Quantitiy of Compost utilized (MT)	Location of Utilization	Quantitiy of Compost stored for future use (MT)	Location of storage
1	01-09-2024	Ghutrapara	-	-	-	-	4	Sanitary Park	-	-
2	02-09-2024	Ghutrapara	-	-	-	3	-	-	5	Ghutrapara
3	03-09-2024	DC Road	-	-	-	-	-	-	8	DC Road
4	04-09-2024									
5	05-09-2024	Ghutrapara	Kamdhenu Agrotech	5.00	7500	-	-	-	-	-
6	06-09-2024	Ghutrapara	-	-	-	-	1	Pushpvatika	8	Ghutrapara
7	07-09-2024	New Bus Stand	-	-	-	2	-	-	-	-
8	08-09-2024	DC Road	Ashok soni	0.03	300	-	-	-	-	-
9	09-09-2024	New Bus Stand	Taravati Munda	0.02	200	-	-	-	-	-
10	10-09-2024	DC Road	Ajit Gupta	0.05	50	-	-	-	-	-
11	11-09-2024	DC Road	-	-	-	-	2	Dividers		
12	12-09-2024	Ghutrapara	-	-	-	-	-	-	6	Ghutrapara
13	13-09-2024	DC Road	Shanti Vishvkarma	0.06	600	-	-	-	-	-
14	14-09-2024	Ghutrapara	Kamdhenu Agrotech	10.00	15000	-	-	-	-	-
15	15-09-2024	DC Road	Seema Pandey	0.06	12	-	-	-	-	-
16	16-09-2024	New Bus Stand	Sushma Bhagat	0.01	140	-	-	-	-	-
17	17-09-2024	DC Road	-	-	-	-	1	Atal Awas Garden	-	-
18	18-09-2024	New Bus Stand	Suchita Minj	0.03	60	-	-	-	-	-

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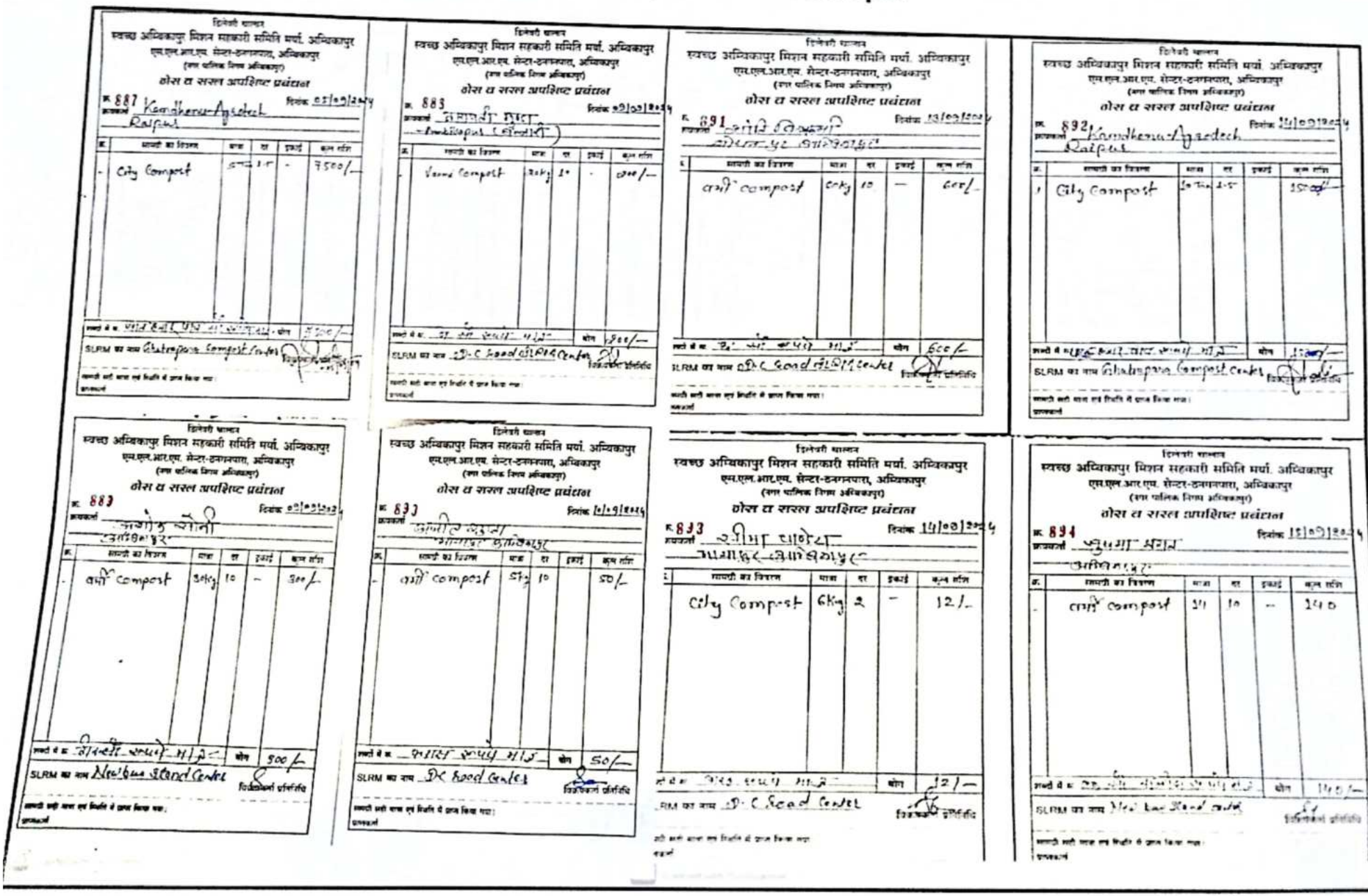
19	19-09-2024	Newbus Stand	-	-	-		-	-	2	Newbus Stand
20	20-09-2024	DC Road	-	-	-	1	-	-	3	DC Road
21	21-09-2024	Ghutrapara	-	-	-	-	-	-	5	Ghutrapara
22	22-09-2024	Ghutrapara	Kamdhenu Agrotech	10.00	15000	-	-	-	-	-
23	23-09-2024	New Bus Stand	Abhya Sharma	0.02	200	-	-	-	-	-
24	24-09-2024	Ghutrapara	-	-	-	-	-	-	2	Ghutrapara
25	25-09-2024	Ghutrapara	-	-	-	-	-	-	4	Ghutrapara
26	26-09-2024	New Bus Stand	-	-	-	-	2	Police line Garden	-	-
27	27-09-2024	Ghutrapara	Kamdhenu Agrotech	6.00	9000	-	-	-	8	Ghutrapara
28	28-09-2024	Ghutrapara	Kamdhenu Agrotech	5.00	7500	-	-	-	-	-
29	29-09-2024	New Bus Stand	-	-	-	-	-	-	3	Newbus Stand
30	30-09-2024	New Bus Stand	-	-	-	-	-	-	1	Newbus Stand
Total -				**36.28**	**55562**	**6**	**10**	**-**	**55**	**-**

Commissioner
Municipal Corporation Ambikapur

Municipal Corporation Ambikapur, Surguja (C.G.) 497001

Municipal Corporation Ambikapur 1233
Compost sale receipts



Municipal Corporation Ambikapur
Compost sale receipts

1234

डिलेवरी चालान

स्वच्छ अम्बिकापुर मिशन सहकारी समिति मर्या. अम्बिकापुर

एस.एल.आर.एम. सेन्टर-ठनगनपारा, अम्बिकापुर

(नगर पालिक निगम अम्बिकापुर)

गोस व सरल अपशिष्ट प्रबंधन

क्र. 895 दिनांक 17/09/2024

क्रयकर्ता [illegible]

क्र.	सामग्री का विवरण	मात्रा	दर	इकाई	कुल राशि
	City Compost	40kg	2	-	60/-

शब्दों में रू. [illegible] योग 60/-

SLRM का नाम New Bus Stand Center

विक्रयकर्ता प्रतिनिधि

सामग्री सही मात्रा एवं स्थिति में प्राप्त किया गया।

प्राप्तकर्ता

डिलेवरी चालान

स्वच्छ अम्बिकापुर मिशन सहकारी समिति मर्या. अम्बिकापुर

एस.एल.आर.एम. सेन्टर-ठनगनपारा, अम्बिकापुर

(नगर पालिक निगम अम्बिकापुर)

गोस व सरल अपशिष्ट प्रबंधन

क्र. 896 दिनांक 24/09/2024

क्रयकर्ता Kamdhenu Agrotech Raipur

क्र.	सामग्री का विवरण	मात्रा	दर	इकाई	कुल राशि
	City Compost	10Ton	1.5		15000/-

शब्दों में रू. [illegible] योग 15000/-

SLRM का नाम Ghutaparra Center

विक्रयकर्ता प्रतिनिधि

सामग्री सही मात्रा एवं स्थिति में प्राप्त किया गया।

प्राप्तकर्ता

डिलेवरी चालान

स्वच्छ अम्बिकापुर मिशन सहकारी समिति मर्या. अम्बिकापुर

एस.एल.आर.एम. सेन्टर-ठनगनपारा, अम्बिकापुर

(नगर पालिक निगम अम्बिकापुर)

गोस व सरल अपशिष्ट प्रबंधन

दिनांक 30/09/2024

क्र. 899

क्रयकर्ता Kamdhenu Agrotech Raipur

क्र.	सामग्री का विवरण	मात्रा	दर	इकाई	कुल राशि
-	City Compost	5Ton	1.5	-	7500/-

शब्दों में रू. [illegible] योग 7500/-

SLRM का नाम Ghutaparra Compost Center

विक्रयकर्ता प्रतिनिधि 30/09/24

सामग्री सही मात्रा एवं स्थिति में प्राप्त किया गया।

प्राप्तकर्ता

डिलेवरी चालान

स्वच्छ अम्बिकापुर मिशन सहकारी समिति मर्या. अम्बिकापुर

एस.एल.आर.एम. सेन्टर-ठनगनपारा, अम्बिकापुर

(नगर पालिक निगम अम्बिकापुर)

गोस व सरल अपशिष्ट प्रबंधन

क्र. 897 दिनांक 25/09/2024

क्रयकर्ता [illegible]

क्र.	सामग्री का विवरण	मात्रा	दर	इकाई	कुल राशि
-	City Compost	20kg	10	-	200/-

शब्दों में रू. [illegible] योग 200/-

SLRM का नाम New Bus Stand Center

विक्रयकर्ता प्रतिनिधि

सामग्री सही मात्रा एवं स्थिति में प्राप्त किया गया।

प्राप्तकर्ता

डिलेवरी चालान

स्वच्छ अम्बिकापुर मिशन सहकारी समिति मर्या. अम्बिकापुर

एस.एल.आर.एम. सेन्टर-ठनगनपारा, अम्बिकापुर

(नगर पालिक निगम अम्बिकापुर)

गोस व सरल अपशिष्ट प्रबंधन

क्र. 898 दिनांक 30/09/2024

क्रयकर्ता Kamdhenu Agrotech Raipur

क्र.	सामग्री का विवरण	मात्रा	दर	इकाई	कुल राशि
	City Compost	2Ton	1.5	-	3000/-

शब्दों में रू. [illegible] योग 3000/-

SLRM का नाम Ghutaparra Compost Center

विक्रयकर्ता प्रतिनिधि

सामग्री सही मात्रा एवं स्थिति में प्राप्त किया गया।

प्राप्तकर्ता

Municipal Corporation Ambikapur
Area where Compost utilized

Monthly Lokbook of Dry Waste Sale

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ULB	Ambikapur		Date	September	
Sr No.	Date	Vendor Name	Type of dry waste	Quantity of Dry Waste Sold (Kg)	Revenue genreated (Rs)
1	01.09.2024	Mahamaya Traders	GRB	835	4175
2	01.09.2024	Ashok Traders	Mix Item	450	5850
3	01.09.2024	Banti Plastics	KRT	340	3740
4	01.09.2024	Banti Plastics	GRB	1020	5100
5	01.09.2024	Mahamaya Traders	grebord	860	4300
6	01.09.2024	Mahamaya Traders	GRB	710	3550
7	02.09.2024	Banti Plastics	KRT	420	4620
8	02.09.2024	Mahamaya Traders	GRB	480	2400
9	02.09.2024	Banti Plastics	KRT	280	3080
10	02.09.2024	Mahamaya Traders	KRT	380	4180
11	02.09.2024	Mahamaya Traders	grebord	281	1405
12	02.09.2024	Mahamaya Traders	GRB	620	3100
13	02.09.2024	Mahamaya Traders	GRB	520	2600
14	02.09.2024	Mahamaya Traders	GRB	410	2050
15	02.09.2024	Vikash Traders	White Plastic	550	5500
16	03.09.2024	Ashok Traders	petbottle	90	2430
17	03.09.2024	Banti Plastics	KRT	518	5698
18	03.09.2024	Ashok Traders	Mix Mix Item	540	7020
19	03.09.2024	Banti Plastics	GRB	318	1590
20	03.09.2024	Mahamaya Traders	GRB	380	1900
21	03.09.2024	Mahamaya Traders	GRB	700	3500
22	03.09.2024	Mahamaya Traders	GRB	420	2100
23	03.09.2024	Vikash Traders	Colour Plastic	250	1250
24	03.09.2024	Vikash Traders	Oil Plastic	1300	6500
25	04.09.2024	Jamil Plastics	White plastic	327	3270
26	04.09.2024	Mahamaya Traders	KRT	160	1760
27	04.09.2024	Mahamaya Traders	GRB	530	2650
28	04.09.2024	Vikash Traders	White Plastic	580	5800
29	04.09.2024	Vikash Traders	White Plastic	590	5900
30	04.09.2024	Banti Plastics	KRT	198	2178
31	05.09.2024	Banti Plastics	KRT	270	2970
32	05.09.2024	Kashi Traders	petbottle	96	2496
33	05.09.2024	Kashi Traders	greenbot	10	240
34	05.09.2024	Kashi Traders	dicposal	47	752
35	05.09.2024	Mahamaya Traders	GRB	590	2950
36	05.09.2024	Mahamaya Traders	GRB	520	2600
37	05.09.2024	Mahamaya Traders	GRB	300	1500
38	05.09.2024	Rajan Traders	Mix Item	496	3472
39	05.09.2024	Rajan Traders	Pet bottle	110	2970
40	05.09.2024	Vikash Traders	White Plastic	448	4480
41	05.09.2024	Vikash Traders	oil pani	132	660
42	06.09.2024	Ashok Traders	Mix Item	380	4940
43	06.09.2024	Vikash Traders	White Plastic	245	2450
44	06.09.2024	Vikash Traders	Oil Plastic	191	955
45	06.09.2024	Vikash Traders	pet bottle	100	2700
46	07.09.2024	Ashok Traders	Disposable item	100	1600
47	07.09.2024	Mahamaya Traders	KRT	300	3300
48	07.09.2024	Mahamaya Traders	GRB	370	1850
49	07.09.2024	Mahamaya Traders	KRT	390	4290
50	07.09.2024	Rajan Traders	Mix Item	486	6318
51	07.09.2024	Vikash Traders	White Plastic	600	6000

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52	07.09.2024	Ashok Traders	Mix Item	996	12948
53	07.09.2024	Mahamaya Traders	GRB	548	2740
54	08.09.2024	Arun Traders	Glass	480	1680
55	08.09.2024	Mahamaya Traders	GRB	590	2950
56	08.09.2024	Mahamaya Traders	GRB	560	2800
57	08.09.2024	Mahamaya Traders	GRB	400	2000
58	08.09.2024	Mahamaya Traders	GRB	610	3050
59	08.09.2024	Mahamaya Traders	KRT	310	3410
60	08.09.2024	Mahamaya Traders	GRB	690	3450
61	08.09.2024	Rajan Traders	tin	340	4760
62	08.09.2024	Vikash Traders	Colour Plastic	280	1400
63	09.09.2024	Banti Plastics	grebord	414	2070
64	09.09.2024	Kashi Traders	mixMix Item	410	5330
65	09.09.2024	Mahamaya Traders	grebord	949	4745
66	09.09.2024	Mahamaya Traders	GRB	540	2700
67	09.09.2024	Banti Plastics	GRB	820	4100
68	09.09.2024	Banti Plastics	GRB	678	3390
69	09.09.2024	Banti Plastics	KRT	260	2860
70	09.09.2024	Banti Plastics	GRB	360	1800
71	09.09.2024	Mahamaya Traders	KRT	250	2750
72	10.09.2024	Mahamaya Traders	grebord	444	2220
73	10.09.2024	Mahamaya Traders	KRT	282	3102
74	10.09.2024	Ashok Traders	Mix Item	567	7371
75	10.09.2024	Ashok Traders	petbottle	158	3950
76	10.09.2024	Ashok Traders	Mix Item	585	7605
77	10.09.2024	Banti Plastics	GRB	370	1850
78	10.09.2024	Banti Plastics	GRB	520	2600
79	10.09.2024	Banti Plastics	GRB	580	2900
80	10.09.2024	Banti Plastics	GRB	586	6446
81	10.09.2024	Kashi Traders	Mix Item	387	5031
82	10.09.2024	Mahamaya Traders	GRB	830	4150
83	10.09.2024	Vikash Traders	White Plastic	390	3900
84	11.09.2024	Vikash Traders	White Plastic	550	5500
85	11.09.2024	Ashok Traders	Mix Mix Item	468	6084
86	11.09.2024	Banti Plastics	GRB	980	4900
87	11.09.2024	Banti Plastics	GRB	452	2260
88	11.09.2024	Banti Plastics	GRB	650	3250
89	11.09.2024	Mahamaya Traders	GRB	640	3200
90	11.09.2024	Mahamaya Traders	KRT	300	3300
91	11.09.2024	Mahamaya Traders	KRT	278	3058
92	11.09.2024	Mahamaya Traders	grebord	450	2250
93	11.09.2024	Mahamaya Traders	grebord	930	4650
94	11.09.2024	Mahamaya Traders	KRT	500	5500
95	11.09.2024	Mahamaya Traders	KRT	320	3520
96	11.09.2024	Mahamaya Traders	GRB	310	1550
97	12.09.2024	Banti Plastics	KRT	120	1320
98	12.09.2024	Mahamaya Traders	KRT	220	2420
99	12.09.2024	Mahamaya Traders	KRT	300	3300
100	12.09.2024	Mahamaya Traders	GRB	500	2500
101	12.09.2024	Mahamaya Traders	GRB	330	1650
102	12.09.2024	Mahamaya Traders	GRB	310	1550
103	12.09.2024	Rajan Traders	Glass	840	2940
104	12.09.2024	Rajan Traders	Pet bottle	57	1539
105	12.09.2024	Rajan Traders	greenbottle	29	348
106	12.09.2024	Rajan Traders	Disposable item	38	608
107	12.09.2024	Rajan Traders	Pet	36	972
108	12.09.2024	Rajan Traders	kala kark	87	522
109	12.09.2024	Rajan Traders	ppwhite	7	175
110	12.09.2024	Rajan Traders	colour dibb	42	1050

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111	12.09.2024	Rajan Traders	ldbottle	8	280
112	12.09.2024	Rajan Traders	olour p p	96	2400
113	12.09.2024	Rajan Traders	can	3	180
114	12.09.2024	Rajan Traders	natural dabba	10	250
115	12.09.2024	Rajan Traders	PP natural	12	300
116	13.09.2024	Ashok Traders	Mix Item	468	6084
117	13.09.2024	Banti Plastics	GRB	350	1750
118	13.09.2024	Banti Plastics	GRB	446	2230
119	13.09.2024	Banti Plastics	GRB	820	4100
120	13.09.2024	Banti Plastics	KRT	440	4840
121	13.09.2024	Kashi Traders	Mix Item	711	9243
122	13.09.2024	Mahamaya Traders	GRB	360	1800
123	13.09.2024	Mahamaya Traders	KRT	230	2530
124	13.09.2024	Vikash Traders	Colour Plastic	324	1620
125	14.09.2024	Arun Traders	Tin	83	1162
126	14.09.2024	Arun Traders	Glass	323	1130.5
127	14.09.2024	Arun Traders	can	14	980
128	14.09.2024	Banti Plastics	KRT	230	2530
129	14.09.2024	Banti Plastics	KRT	390	4290
130	14.09.2024	Mahamaya Traders	GRB	910	4550
131	14.09.2024	Mahamaya Traders	GRB	400	2000
132	14.09.2024	Mahamaya Traders	GRB	281	1405
133	14.09.2024	Mahamaya Traders	KRT	209	2299
134	14.09.2024	Mahamaya Traders	GRB	570	2850
135	14.09.2024	Mahamaya Traders	GRB	410	2050
136	14.09.2024	Mahamaya Traders	KRT	250	2750
137	15.09.2024	Ashok Traders	petbottle	160	4320
138	16.09.2024	Kashi Traders	Mix Item	774	10062
139	16.09.2024	Vikash Traders	Pet bottle	200	5400
140	16.09.2024	Vikash Traders	Disposable item	40	640
141	17.09.2024	Banti Plastics	GRB	850	4250
142	18.09.2024	Kashi Traders	pet bottle	198	5148
143	18.09.2024	Banti Plastics	GRB	422	2110
144	18.09.2024	Banti Plastics	KRT	266	2926
145	18.09.2024	Banti Plastics	GRB	320	1600
146	18.09.2024	Kashi Traders	petbottle	130	3380
147	18.09.2024	Kashi Traders	Pet bottle	170	4420
148	18.09.2024	Kashi Traders	Disposable item	80	1280
149	18.09.2024	Mahamaya Traders	GRB	1150	5750
150	18.09.2024	Mahamaya Traders	GRB	800	4000
151	18.09.2024	Mahamaya Traders	GRB	670	3350
152	18.09.2024	Vikash Traders	Pet bottle	100	2700
153	18.09.2024	Banti Plastics	GRb	656	3280
154	19.09.2024	Mahamaya Traders	grebord	810	4050
155	19.09.2024	Ashok Traders	Mix Mix Item	567	7371
156	19.09.2024	Banti Plastics	GRB	730	3650
157	19.09.2024	Banti Plastics	GRB	524	2620
158	19.09.2024	Banti Plastics	KRT	216	2376
159	19.09.2024	Kashi Traders	Mix Item	580	7540
160	19.09.2024	Mahamaya Traders	GRB	450	2250
161	19.09.2024	Mahamaya Traders	KRT	270	2970
162	19.09.2024	Mahamaya Traders	GRB	880	4400
163	19.09.2024	Mahamaya Traders	KRT	320	3520
164	19.09.2024	Mahamaya Traders	GRB	720	3600
165	19.09.2024	Mahamaya Traders	KRT	410	4510
166	19.09.2024	Rajan Traders	Pet bottle	90	2430
167	19.09.2024	Vikash Traders	White Plastic	920	9200
168	19.09.2024	Vikash Traders	White Plastic	460	4600

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169	20.09.2024	Ashok Traders	et bottle	130	1690
170	20.09.2024	Ashok Traders	rasibori	310	1240
171	20.09.2024	Ashok Traders	Mix Item	654	8502
172	20.09.2024	Banti Plastics	KRT	370	4070
173	20.09.2024	Banti Plastics	GRB	490	2450
174	20.09.2024	Banti Plastics	KRT	334	3674
175	20.09.2024	Kashi Traders	Mix Item	783	10179
176	20.09.2024	Kashi Traders	Disposable item	100	1600
177	20.09.2024	Mahamaya Traders	KRT	260	2860
178	20.09.2024	Mahamaya Traders	GRB	750	3750
179	20.09.2024	Mahamaya Traders	GRB	550	2750
180	20.09.2024	Mahamaya Traders	KRT	330	3630
181	20.09.2024	Mahamaya Traders	GRB	440	2200
182	20.09.2024	Vikash Traders	White Plastic	710	7100
183	20.09.2024	Vikash Traders	White Plastic	540	5400
184	20.09.2024	Ashok Traders	petbottle	70	1890
185	21.09.2024	Banti Plastics	KRT	320	3520
186	21.09.2024	Arun Traders	Glass	780	2340
187	21.09.2024	Ashok Traders	greenbot	35	875
188	21.09.2024	Ashok Traders	dicposal	15	240
189	21.09.2024	Ashok Traders	Mix Item	162	2106
190	21.09.2024	Mahamaya Traders	GRB	750	3750
191	21.09.2024	Rajan Traders	petbottle	200	5400
192	22.09.2024	Mahamaya Traders	KRT	290	3190
193	22.09.2024	Vikash Traders	White Plastic	263	2630
194	22.09.2024	Vikash Traders	Oil Plastic	164	820
195	22.09.2024	Vikash Traders	White Plastic	590	5900
196	23.09.2024	Banti Plastics	GRB	410	2050
197	23.09.2024	Banti Plastics	GRB	570	2850
198	23.09.2024	Banti Plastics	KRT	370	4070
199	23.09.2024	Banti Plastics	GRB	280	1400
200	23.09.2024	Kashi Traders	Mix Item	468	6084
201	23.09.2024	Mahamaya Traders	GRB	670	3350
202	23.09.2024	Mahamaya Traders	GRB	235	1175
203	23.09.2024	Mahamaya Traders	KRT	125	1375
204	23.09.2024	Mahamaya Traders	KRT	190	2090
205	23.09.2024	Rajan Traders	petbottle	180	4860
206	23.09.2024	Vikash Traders	White Plastic	289	2890
207	24.09.2024	Rajan Traders	pet bottle	200	5400
208	25.09.2024	Mahamaya Traders	grebord	850	4250
209	25.09.2024	Banti Plastics	KRT	290	3190
210	25.09.2024	Banti Plastics	GRB	400	2000
211	25.09.2024	Mahamaya Traders	grebord	620	3100
212	25.09.2024	Mahamaya Traders	GRB	650	3250
213	25.09.2024	Rajan Traders	Mix Item	639	9585
214	25.09.2024	Vikash Traders	White Plastic	490	4900
215	25.09.2024	Vikash Traders	White Plastic	784	7840
216	26.09.2024	Mahamaya Traders	GRB	400	2000
217	26.09.2024	Mahamaya Traders	GRB	650	3250
218	26.09.2024	Mahamaya Traders	KRT	270	2970
219	26.09.2024	Mahamaya Traders	GRB	530	2650
220	27.08.2024	Kashi Traders	Mix Item	510	6630
221	27.09.2024	Arun Traders	Glass	730	2555
222	27.09.2024	Ashok Traders	Mix Item	450	5850
223	27.09.2024	Ashok Traders	Mix Item	378	4914
224	27.09.2024	Ashok Traders	Mix Item	503	6539
225	27.09.2024	Ashok Traders	Pet bottle	113	3051
226	27.09.2024	Ashok Traders	Disposable item	37	592

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227	27.09.2024	Banti Plastics	KRT	290	3190
228	27.09.2024	Banti Plastics	KRT	330	3630
229	27.09.2024	Mahamaya Traders	GRB	750	3750
230	27.09.2024	Mahamaya Traders	GRB	1000	5000
231	27.09.2024	Mahamaya Traders	KRT	350	3850
232	27.09.2024	Vikash Traders	pet bottle	120	3000
233	27.09.2024	Banti Plastics	GRB	712	3560
234	28.09.2024	Arun Traders	Glass	660	2310
235	28.09.2024	Arun Traders	Glass	250	875
236	28.09.2024	Arun Traders	ldbottle	7	280
237	28.09.2024	Arun Traders	Blup	6	120
238	28.09.2024	Arun Traders	can	5	350
239	28.09.2024	Arun Traders	tin	15	210
240	28.09.2024	Ashok Traders	Mix Item	350	4550
241	28.09.2024	Banti Plastics	KRT	567	6237
242	28.09.2024	Banti Plastics	GRB	450	2250
243	28.09.2024	Jamil Plastics	Mix Item	445	5785
244	28.09.2024	Kashi Traders	clothe	540	2160
245	28.09.2024	Kashi Traders	p.p.colour	104	1872
246	28.09.2024	Kashi Traders	hdnatural	23	851
247	28.09.2024	Kashi Traders	hdwhite	29	812
248	28.09.2024	Kashi Traders	ppnatural	15	570
249	28.09.2024	Kashi Traders	dicposal	35	560
250	28.09.2024	Kashi Traders	alucover	23	368
251	28.09.2024	Kashi Traders	hdcolour	60	1620
252	28.09.2024	Kashi Traders	pet bottle	120	3120
253	28.09.2024	Kashi Traders	Pet bottle	105	2730
254	28.09.2024	Mahamaya Traders	KRT	310	3410
255	28.09.2024	Mahamaya Traders	GRB	320	1600
256	28.09.2024	Mahamaya Traders	KRT	250	2750
257	28.09.2024	Mahamaya Traders	GRB	550	2750
258	28.09.2024	Mahamaya Traders	GRB	520	2600
259	28.09.2024	Rajan Traders	Mix Item	568	3976
260	28.09.2024	Rajan Traders	Glass	930	3255
261	28.09.2024	Vikash Traders	White Plastic	462	4620
262	29.09.2024	Mahamaya Traders	grebord	392	1960
263	29.09.2024	Arun Traders	Glass	800	2800
264	29.09.2024	Arun Traders	Glass	570	1995
265	29.09.2024	Arun Traders	Glass	400	1400
266	29.09.2024	Ashok Traders	l.dbottle	30	1200
267	29.09.2024	Ashok Traders	p.p.colour	56	896
268	29.09.2024	Ashok Traders	dicposal	87	1392
269	29.09.2024	Ashok Traders	h.d.naturai	10	280
270	29.09.2024	Ashok Traders	Pet bottle	79	2133
271	29.09.2024	Ashok Traders	Disposable item	17	272
272	29.09.2024	Ashok Traders	Mix Item	63	819
273	29.09.2024	Ashok Traders	Disposable item	150	2400
274	29.09.2024	Ashok Traders	mixMix Item	368	4784
275	29.09.2024	Ashok Traders	Pet	32	864
276	29.09.2024	Banti Plastics	KRT	290	3190
277	29.09.2024	Banti Plastics	KRT	206	2266
278	29.09.2024	Kashi Traders	mixMix Item	405	5265
279	29.09.2024	Mahamaya Traders	GRB	350	1750
280	29.09.2024	Mahamaya Traders	KRT	320	3520
281	29.09.2024	Mahamaya Traders	KRT	430	4730
282	29.09.2024	Mahamaya Traders	grebord	570	2850
283	29.09.2024	Mahamaya Traders	GRB	530	2650
284	29.09.2024	Mahamaya Traders	GRB	480	2400

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285	29.09.2024	Rajan Traders	Mix Item	342	5130
286	29.09.2024	Vikash Traders	White Plastic	426	4260
287	29.09.2024	Vikash Traders	Pet	198	5346
288	29.09.2024	Vikash Traders	greenbottle	20	500
289	30.09.2024	Arun Traders	Glass	360	1260
290	30.09.2024	Ashok Traders	pet bottle	170	4590
291	30.09.2024	Ashok Traders	pet bottle	170	4590
292	30.09.2024	Banti Plastics	GRB	660	3300
293	30.09.2024	Banti Plastics	GRB	298	1490
294	30.09.2024	Banti Plastics	GRB	370	1850
295	30.09.2024	Kashi Traders	Mix Item	540	7020
296	30.09.2024	Kashi Traders	Mix Item	584	7592
297	30.09.2024	Mahamaya Traders	GRB	247	1235
298	30.09.2024	Mahamaya Traders	GRB	210	1050
299	30.09.2024	Mahamaya Traders	KRT	90	990
300	30.09.2024	Mahamaya Traders	GRB	350	1750
301	30.09.2024	Mahamaya Traders	KRT	170	1870
302	30.09.2024	Mahamaya Traders	KRT	240	2640
303	30.09.2024	Mahamaya Traders	GRB	300	1500
304	30.09.2024	Rajan Traders	kala kark	195	1170
305	30.09.2024	Rajan Traders	tin	66	792
306	30.09.2024	Rajan Traders	ppcolour	138	2484
307	30.09.2024	Rajan Traders	ppnatural	46	1150
308	30.09.2024	Rajan Traders	ppwhite	75	1875
309	30.09.2024	Rajan Traders	Disposable item	40	640
310	30.09.2024	Rajan Traders	can	7	420
311	30.09.2024	Rajan Traders	Alluminium cover	15	180
312	30.09.2024	Rajan Traders	ldbottle	7	245
313	30.09.2024	Rajan Traders	blup	8	160
314	30.09.2024	Rajan Traders	hdcolour	9	108
315	30.09.2024	Rajan Traders	Pet bottle	78	2106
316	30.09.2024	Rajan Traders	Disposable item	19	304
317	30.09.2024	Rajan Traders	mixMix Item	486	6318
318	30.09.2024	Vikash Traders	White Plastic	320	3200
319	30.09.2024	Vikash Traders	White Plastic	390	3900
320	30.09.2024	Vikash Traders	oil pani	205	1025
321	30.09.2024	Vikash Traders	White Plastic	340	3400
322	30.09.2024	Vikash Traders	Pet bottle	60	1500
323	30.09.2024	Arun Traders	Glass	600	2100
324	30.09.2024	Kashi Traders	mixMix Item	642	8346
325	30.09.2024	Mahamaya Traders	KRT	280	3080
326	31.09.2024	Banti Plastics	KRT	224	2464
Total				**122019**	**1011752.5**

Commissioner
Municipal Corporation Ambikapur

Municipal Corporation
497001
Ambikapur, Surguja (C.G.)

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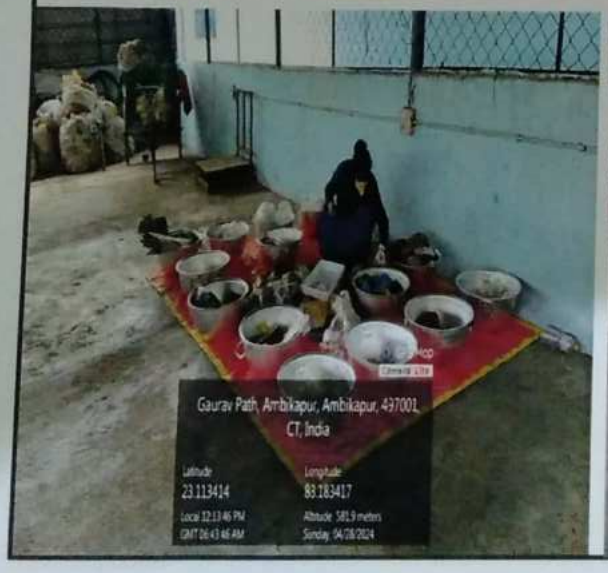
Municipal Corporation Ambikapur
Segregated Dry Waste



(41)

Municipal Corporation Ambikapur
1243
Sale receipts of dry waste

SWACH AMBIKAPUR MISSION
SAHKARI SAMITI MARYADIT AMBIKAPUR
(S.A.M.S.S.M.A.)
Mo 9165090380
Mo 9977235156
प्रधान कार्यालय - अन्नपूर्णा भवन मठपाल चिलगपुरा चौक, अम्बिकापुर जिला सरगुजा (छ.ग.)

क्रमांक 516 दिनांक 01/08/2024

Bill

TO,

ARUN TRADERS, Ambikapur

S.N	CENTRE NAME	VENDOR NAME	DATE	Item	KG	AMOUNT	TOTAL AMOUNT
1	[illegible]	arun	29.08.2024	glass	630	3.5	2205
2	[illegible]	arun	27.08.2024	glass	392	3.5	1372
3	[illegible]	arun	29.08.2024	tin	137	18	2292
4	[illegible]	arun	27.08.2024	kenyalumma	11	70	770
5	[illegible]	arun	27.08.2024	loha	10	21	210
6	[illegible]	arun	29.08.2024	kabadi	400	3.5	1400
7	[illegible]	arun	29.08.2024	disposal	45	16	720
8	[illegible]	arun	28.08.2024	kachi	330	3.5	1155
9	[illegible]	arun	30.08.2024	kachi	840	3.5	2940
10	new bus stand	arun	31.08.2024	pet bottle	116	27	3186
11	new bus stand	arun	31.08.2024	kem	13	70	910
12	new bus stand	arun	31.08.2024	tine	103	18	1680
13	new bus stand	arun	31.08.2024	parnutre	42	22	924
14	new bus stand	arun	31.08.2024	saucover	16	12	432
15	new bus stand	arun	26.08.2024	pet bottle	130	27	3510
16	new bus stand	arun	30.08.2024	glass	570	3.5	1995
17	new bus stand	arun	27.08.2024	kachi	550	3.5	1925
18	[illegible]	arun	26.08.2024	glass	730	3.5	2555
19	d c road	arun	28.08.2024	kachi	980	3.5	3430
20	ba rampara	arun	22.08.2024	kachi	550	3.5	1925
21	[illegible]	arun	31.08.2024	glass	690	3.5	2415
22	[illegible]	arun	30.8.2024	glass	600	3.5	2100
23	[illegible]	arun	31.08.2024	kem	30	70	2100
						Total -	42051

SWACH AMBIKAPUR MISSION
SAHKARI SAMITI MARYADIT AMBIKAPUR
(S.A.M.S.S.M.A.)
Mo 9165090380
Mo 9977235156
प्रधान कार्यालय - अन्नपूर्णा भवन मठपाल चिलगपुरा चौक, अम्बिकापुर जिला सरगुजा (छ.ग.)

क्रमांक 317 दिनांक 01/08/2024

Bill

TO,

ASHOK TRADERS, Ambikapur

S.N	CENTRE NAME	VENDOR NAME	DATE	Item	KG	AMOUNT	TOTAL AMOUNT
1	thanapara	ashok	14.08.2024	pet bottle	130	27	3510
2	thanapara	ashok	01.08.2024	mixpalatic	486	15	7290
3	gangapur	ashok	19.08.2024	mixpalatic	684	15	10260
4	devsanjeevnar	ashok	24.08.2024	boori	300	4	1200
5	devsanjeevnar	ashok	21.08.2024	pet bottle	190	25	4750
6	devsanjeevnar	ashok	26.08.2024	disposal	193	16	3088
7	devsanjeevnar	ashok	28.08.2024	mixpalatic	742	15	11130
8	mangur	ashok	26.08.2024	mixpalatic	432	15	6480
9	mangur	ashok	25.08.2024	pet bottle	200	27	5400
10	kenabandh	ashok	29.08.2024	id bottle	19	40	760
11	kenabandh	ashok	29.08.2024	disposal	15	16	240
12	kenabandh	ashok	29.08.2024	pet bottle	15	25	375
13	kenabandh	ashok	29.08.2024	mixplastic	87	15	1230
14	kenabandh	ashok	26.08.2024	mixpalatic	306	15	4590
15	kenabandh	ashok	02.08.2024	mixpalatic	189	15	2835
16	d c road	ashok	29.08.2024	pet bottle	215	25	5375
17	d c road	ashok	21.08.2024	mixpalatic	639	15	9585
18	d c road	ashok	01.08.2024	pet bottle	176	25	4400
19	d c road	ashok	01.08.2024	disposal	80	16	1280
20	d c road	ashok	01.08.2024	pet bottle	80	25	2000
21	ba rampara	ashok	05.08.2024	pet bottle	140	25	3500
22	kalyanpara	ashok	26.08.2024	mixpalatic	400	15	6000
23	khaluara	ashok	02.08.2024	whitepara	304	10	3040
						Total -	98318

Municipal Corporation Ambikapur
Sale receipts of dry waste

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SWACH AMBIKAPUR MISSION
SAHKARI SAMITI MARYADIT AMBIKAPUR

(S.A.M.S.S.M.A.)

संरक्षक
वीरेन्द्र यादव
Mo. 9165090080

अध्यक्ष
प्रविरंजना सिंह
Mo. 9977235156

प्रधान कार्यालय - अन्नपूर्णा भवन मठपरा बिलासपुर चौक, अम्बिकापुर जिला सरगुजा (छ.ग.)

क्रमांक 216 दिनांक 05/09/2024

Bill

TO,

BANTY TRADERS, Ambikapur

S.N	CENTRE NAME	VENDOR NAME	DATE	Item	KG	AMOUNT	TOTAL AMOUNT
1	Mangalpara	Banty	01.08.2024	grb	520	6	3120
2	Mangalpara	Banty	04.08.2024	grb	540	6	3240
3	Mangalpara	Banty	11.08.2024	krt	390	11	4290
4	Mangalpara	Banty	14.08.2024	grb	720	5	3600
5	Bypass	Banty	1.08.2024	grb	874	6	5244
6	Bypass	Banty	1.08.2024	grb	751	6	4506
7	Bypass	Banty	18.08.2024	grb	790	5	3950
8	Bypass	Banty	24.08.2024	grb	670	5	3350
9	Gangapur	Banty	07.08.2024	krt	370	12	4440
10	Gangapur	Banty	10.08.2024	grb	600	6	3600
11	Gangapur	Banty	21.08.2024	grb	640	5	3200
12	Gangapur	Banty	23.08.2024	krt	410	11	4510
13	Gangapur	Banty	29.08.2024	grb	640	5	3200
14	Shivpanchayat	Banty	02.08.2024	grb	450	6	2700
15	Shivpanchayat	Banty	05.08.2024	krt	430	12	4806
16	Shivpanchayat	Banty	17.08.2024	grb	600	5	3000
17	Shivpanchayat	Banty	18.08.2024	grb	460	5	2300
18	Shivpanchayat	Banty	21.08.2024	grb	360	5	1800
19	Shivpanchayat	Banty	24.08.2024	krt	470	11	5170
20	Shivpanchayat	Banty	27.08.2024	krt	310	11	3410
21	Shivpanchayat	Banty	31.08.2024	grb	430	5	2150
22	Mainpur	Banty	16.08.2024	krt	290	11	3190
23	Mainpur	Banty	30.08.2024	grb	340	5	1700
24	Mainpur	Banty	17.08.2024	grb	470	5	2350
25	Mainpur	Banty	08.08.2024	grb	490	6	2940
26	New Bus Stand	Banty	05.08.2024	krt	342	12	4104
27	New Bus Stand	Banty	07.08.2024	grb	406	6	2436
28	New Bus Stand	Banty	22.08.2024	krt	226	11	2486
29	New Bus Stand	Banty	10.08.2024	krt	184	11	2024
30	New Bus Stand	Banty	23.08.2024	grb	450	5	2250
31	New Bus Stand	Banty	02.08.2024	grb	508	5	2540
32	Dairoad	Banty	15.08.2024	gireboard	670	5	3350

SWACH AMBIKAPUR MISSION
SAHKARI SAMITI MARYADIT AMBIKAPUR

(S.A.M.S.S.M.A.)

संरक्षक
वीरेन्द्र यादव
Mo. 9165090080

अध्यक्ष
प्रविरंजना सिंह
Mo. 9977235156

प्रधान कार्यालय - अन्नपूर्णा भवन मठपरा बिलासपुर चौक, अम्बिकापुर जिला सरगुजा (छ.ग.)

क्रमांक _____ दिनांक _____

33	dairoad	banty	22.08.2024	gireboard	780	5	3900
34	dairoad	banty	11.08.2024	gre board	1040	5	5200
35	dairoad	banty	03.08.2024	gireboard	820	5	4100
36	dairoad	banty	02.08.2024	krt	430	11	4730
37	barampara	banty	10.08.2024	krt	420	11	4620
38	barampara	banty	11.08.2024	gireboard	830	5	4150
39	khokpara	banty	6.08.2024	grb	304	6	1824
40	khokpara	banty	08.08.2024	krt	220	12	2640
41	khokpara	banty	16.08.2024	grb	436	5	2180
42	khokpara	banty	16.08.2024	krt	214	11	2354
43	khokpara	banty	23.08.2024	grb	500	5	2500
44	khokpara	banty	29.08.2024	grb	336	5	1680
45	khokpara	banty	27.08.2024	krt	264	11	2904
46	Ramnagara	banty	7.08.2024	grb	879	6	5274
47	khamara	banty	10.8.2024	krt	266	11	2926
48	khalpara	banty	10.8.2024	grb	558	5	2790
49	khalpara	banty	30.8.2024	grb	470	5	2350
50	mathpara	banty	11.08.2024	krt	90	11	990
51	mathpara	banty	04.08.2024	krt	270	12	3240
52	mathpara	banty	03.08.2024	grb	374	6	2244
53	mathpara	banty	31.08.2024	grb	224	5	1120
						Total -	169766

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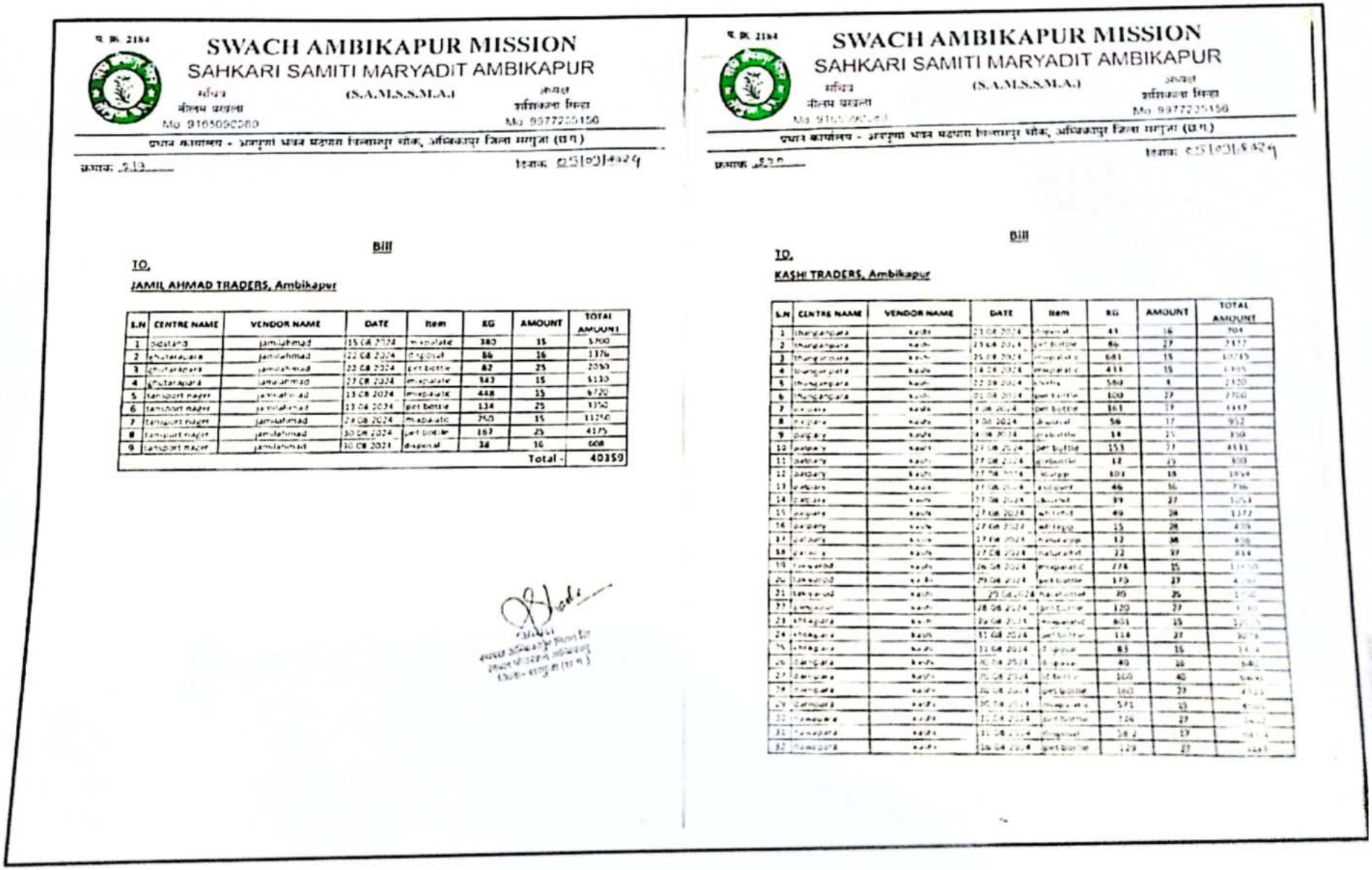
Municipal Corporation Ambikapur
Sale receipts of dry waste



SWACH AMBIKAPUR MISSION
SAHKARI SAMITI MARYADIT AMBIKAPUR
(S.A.M.S.S.M.A.)
Mo 9165090269
Mo 9977235156
प्रधान कार्यालय - अन्नपूर्णा भवन महापौर निवासपुर चौक, अम्बिकापुर जिला सरगुजा (छ.ग.)

क्रमांक 213

Bill

TO,
JAMIL AHMAD TRADERS, Ambikapur

S.N	CENTRE NAME	VENDOR NAME	DATE	Item	KG	AMOUNT	TOTAL AMOUNT
1	bastara	jamilahmad	15.08.2024	mixplastic	380	15	5700
2	bhatarapara	jamilahmad	22.08.2024	Disposal	86	16	1376
3	bhatarapara	jamilahmad	22.08.2024	pet bottle	82	25	2050
4	bhatarapara	jamilahmad	27.08.2024	mixplastic	343	15	5130
5	tansport nagar	jamilahmad	13.08.2024	mixplastic	448	15	6720
6	tansport nagar	jamilahmad	13.08.2024	pet bottle	134	25	3350
7	tansport nagar	jamilahmad	24.08.2024	mixplastic	750	15	11250
8	tansport nagar	jamilahmad	30.08.2024	pet bottle	167	25	4175
9	tansport nagar	jamilahmad	30.08.2024	disposal	38	16	608
						Total -	40359

SWACH AMBIKAPUR MISSION
SAHKARI SAMITI MARYADIT AMBIKAPUR
(S.A.M.S.S.M.A.)
Mo 9977235156
प्रधान कार्यालय - अन्नपूर्णा भवन महापौर निवासपुर चौक, अम्बिकापुर जिला सरगुजा (छ.ग.)

क्रमांक 220

Bill

TO,
KASHI TRADERS, Ambikapur

S.N	CENTRE NAME	VENDOR NAME	DATE	Item	KG	AMOUNT	TOTAL AMOUNT
1	bhatgaopara	kashi	21.08.2024	disposal	44	16	704
2	bhatgaopara	kashi	21.08.2024	pet bottle	86	27	2322
3	bhatgaopara	kashi	25.08.2024	mixplastic	661	15	9915
4	bhatgaopara	kashi	28.08.2024	mixplastic	433	15	6495
5	bhatgaopara	kashi	22.08.2024	bastara	580	4	2320
6	bhatgaopara	kashi	31.08.2024	pet bottle	100	27	2700
7	[illegible]	kashi	4.08.2024	pet bottle	161	27	4347
8	[illegible]	kashi	3.08.2024	disposal	59	17	952
9	[illegible]	kashi	8.08.2024	[illegible]	14	25	350
10	[illegible]	kashi	27.08.2024	pet bottle	153	27	4131
11	[illegible]	kashi	27.08.2024	[illegible]	12	25	300
12	[illegible]	kashi	27.08.2024	[illegible]	101	16	1616
13	[illegible]	kashi	27.08.2024	[illegible]	46	16	736
14	[illegible]	kashi	27.08.2024	disposal	39	27	1053
15	[illegible]	kashi	27.08.2024	[illegible]	49	24	1372
16	[illegible]	kashi	27.08.2024	[illegible]	15	28	420
17	[illegible]	kashi	27.08.2024	[illegible]	12	25	300
18	[illegible]	kashi	27.08.2024	[illegible]	22	27	594
19	[illegible]	kashi	26.08.2024	mixplastic	774	15	11610
20	[illegible]	kashi	29.08.2024	pet bottle	173	27	4671
21	[illegible]	kashi	27.08.2024	[illegible]	99	25	2475
22	[illegible]	kashi	28.08.2024	pet bottle	120	27	3240
23	[illegible]	kashi	26.08.2024	[illegible]	801	15	12015
24	[illegible]	kashi	31.08.2024	pet bottle	114	27	3078
25	[illegible]	kashi	31.08.2024	[illegible]	83	15	1245
26	[illegible]	kashi	30.08.2024	[illegible]	40	16	640
27	[illegible]	kashi	25.08.2024	[illegible]	160	40	6400
28	[illegible]	kashi	26.08.2024	pet bottle	160	27	4320
29	[illegible]	kashi	30.08.2024	mixplastic	571	15	8565
30	[illegible]	kashi	31.08.2024	pet bottle	126	27	3402
31	[illegible]	kashi	31.08.2024	disposal	58.2	17	989.4
32	[illegible]	kashi	26.08.2024	pet bottle	129	27	3483

Municipal Corporation Ambikapur

1246

Sale receipts of dry waste

प. क्र. 2184

SWACH AMBIKAPUR MISSION

SAHKARI SAMITI MARYADIT AMBIKAPUR

(S.A.M.S.S.M.A.)

सचिव
नीलम खखला
Mo. 9165090080

अध्यक्ष
शशिकला सिन्हा
Mo. 9977235156

प्रधान कार्यालय - अन्नपूर्णा भवन बदपारा बिलासपुर चौक, अम्बिकापुर जिला सरगुजा (छ.ग.)

क्रमांक _____ दिनांक _____

33	tahsil road	mahamaya	30.08.2024	krt	290	11	3190
34	ghutarapara	mahamaya	29.08.2024	grb	510	5	2550
35	ghutarapara	mahamaya	7.08.2024	grb	530	5	2650
36	ghutarapara	mahamaya	18.08.2024	krt	250	11	2750
37	ghutarapara	mahamaya	19.08.2024	grb	550	5	2750
38	ghutarapara	mahamaya	30.08.2024	krt	210	11	2310
39	ghutarapara	mahamaya	30.8.2024	grb	300	5	1500
40	tansport nager	mahamaya	01.08.2024	krt	320	11	3520
41	tansport nager	mahamaya	04.08.2024	grb	680	5	3400
42	tansport nager	mahamaya	13.08.2024	krt	400	11	4400
43	tansport nager	mahamaya	13.08.2024	grb	770	5	3850
44	tansport nager	mahamaya	16.08.2024	grb	480	5	2400
45	tansport nager	mahamaya	17.08.2024	krt	310	11	3410
46	tansport nager	mahamaya	23.08.2024	grb	590	5	2950
47	tansport nager	mahamaya	24.08.2024	krt	270	11	2970
48	tansport nager	mahamaya	26.08.2024	grb	430	5	2150
49	tansport nager	mahamaya	27.08.2024	krt	260	11	2860
50	tansport nager	mahamaya	29.08.2024	grb	700	5	3500
51	tansport nager	mahamaya	31.08.2024	krt	405	11	4455
52	devganjcentar	mahamaya	06.08.2024	grb	420	5	2100
53	devganjcentar	mahamaya	09.08.2024	grb	710	5	3550
54	devganjcentar	mahamaya	10.08.2024	krt	490	11	5390
55	devganjcentar	mahamaya	13.08.2024	grb	740	5	3703
56	devganjcentar	mahamaya	17.08.2024	krt	500	11	5500
57	devganjcentar	mahamaya	26.08.2024	grb	620	5	3100
58	devganjcentar	mahamaya	29.08.2024	grb	560	5	2800
59	devganjcentar	mahamaya	24.08.2024	grb	340	6	2040
60	devganjcentar	mahamaya	23.08.2024	grb	540	5	2700
61	manipur	mahamaya	23.08.2024	grb	350	5	1750
62	kenabandh	mahamaya	25.08.2024	grb	350	5	1750
63	kenabandh	mahamaya	17.08.2024	krt	170	11	1870
64	kenabandh	mahamaya	17.08.2024	grb	190	5	950
65	kenabandh	mahamaya	10.08.2024	grb	370	5	1850
66	kenabandh	mahamaya	29.08.2024	grb	170	5	850
67	kenabandh	mahamaya	29.08.2024	krt	140	11	1540
68	new bus stand	mahamaya	26.08.2024	grb	384	5	1920
69	new bus stand	mahamaya	20.08.2024	grb	352	5	1760
70	new bus stand	mahamaya	21.08.2024	krt	167	11	1742
71	new bus stand	mahamaya	14.08.2024	grb	400	5	2000
72	new bus stand	mahamaya	18.08.2024	grb	379	5	1895

प. क्र. 2184

SWACH AMBIKAPUR MISSION

SAHKARI SAMITI MARYADIT AMBIKAPUR

(S.A.M.S.S.M.A.)

सचिव
नीलम खखला
Mo. 9165090080

अध्यक्ष
शशिकला सिन्हा
Mo. 9977235156

प्रधान कार्यालय - अन्नपूर्णा भवन बदपारा बिलासपुर चौक, अम्बिकापुर जिला सरगुजा (छ.ग.)

क्रमांक _____ दिनांक _____

73	new bus stand	mahamaya	30.08.2024	grb	441	5	2205
74	gandhinagar	mahamaya	01.08.2024	krt	630	12	7560
75	gandhinagar	mahamaya	31.08.2024	grb	870	5	4350
76	gandhinagar	mahamaya	02.08.2024	grb	880	6	5240
77	gandhinagar	mahamaya	05.08.2024	grb	710	6	4260
78	gandhinagar	mahamaya	16.08.2024	grb	870	5	4200
79	gandhinagar	mahamaya	31.08.2024	grb	700	5	3500
80	d c road	mahamaya	29.08.24	grb bund	630	5	3150
81	d c road	mahamaya	27.08.2024	krt	420	11	4620
82	d c road	mahamaya	13.08.2024	krt	400	11	4400
83	hallanpara	mahamaya	23.08.2024	grb bund	710	5	3550
84	darripara	mahamaya	21.08.2024	grb	310	5	1550
85	darripara	mahamaya	10.08.2024	grb	306	5	1530
86	darripara	mahamaya	10.08.2024	krt	150	11	1650
87	nawapara	mahamaya	17.08.2024	krt	383	11	4213
88	nawapara	mahamaya	17.8.2024	grb	103	5	515
89	nawapara	mahamaya	21.08.2024	krt	333	11	3663
90	nawapara	mahamaya	21.08.2024	grb	437	5	2185
91	nawapara	mahamaya	30.08.2024	grb	1070	5	5350
92	nawapara	mahamaya	21.08.2024	grb	585	5	2925
93	nawapara	mahamaya	5.08.2024	krt	375	11	4125
94	khalpara	mahamaya	19.8.2024	grb	730	5	3650
95	khalpara	mahamaya	22.8.2024	grb	650	5	3250
96	khalpara	mahamaya	22.8.2024	krt	360	11	3960
97	maithpara	mahamaya	27.08.2024	grb	700	5	3500
98	maithpara	mahamaya	17.08.2024	grb	760	5	3800
99	maithpara	mahamaya	31.08.2024	krt	240	11	2640
100	bpo	mahamaya	13.8.2024	krt	43	11	473
101	bpo	mahamaya	13.08.2024	grb	97	5	485
						Total -	308133

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Monthly Logbook of SCF Sale

ULB	Ambikapur Municipal Corporation			Month	September	
Sr No.	Date	Quantity of SCF stored (MT)	Storage Location of SCF	Cement Unit/Vendor Name	Quantity of SCF Sold/sent (MT)	Revenue genreated (Rs)
1	01-09-2024	2.8	Bhitikala Plant	-	-	-
2	02-09-2024	2.7	Bhitikala Plant	-	-	-
3	03-09-2024	2.4	Bhitikala Plant	-	-	-
4	04-09-2024	2.6	Bhitikala Plant	-	-	-
5	05-09-2024	2.4	Bhitikala Plant	-	-	-
6	06-09-2024	2.5	Bhitikala Plant	-	-	-
7	07-09-2024	3.1	Bhitikala Plant	-	-	-
8	08-09-2024	2.4	Bhitikala Plant	-	-	-
9	09-09-2024	3.1	Bhitikala Plant	-	-	-
10	10-09-2024	2.9	Bhitikala Plant	-	-	-
11	11-09-2024	2.6	Bhitikala Plant	-	-	-
12	12-09-2024	2.4	Bhitikala Plant	-	-	-
13	13-09-2024	2.5	Bhitikala Plant	-	-	-
14	14-09-2024	3.2	Bhitikala Plant	-	-	-
15	15-09-2024	3.1	Bhitikala Plant	-	-	-
16	16-09-2024	2.5	Bhitikala Plant	-	-	-
17	17-09-2024	2.3	Bhitikala Plant	-	-	-
18	18-09-2024	2.6	Bhitikala Plant	-	-	-
19	19-09-2024	2.4	Bhitikala Plant	-	-	-
20	20-09-2024	3.1	Bhitikala Plant	-	-	-
21	21-09-2024	3.4	Bhitikala Plant	-	-	-
22	22-09-2024	3.1	Bhitikala Plant	-	-	-
23	23-09-2024	3.1	Bhitikala Plant	-	-	-
24	24-09-2024	2.6	Bhitikala Plant	-	-	-
25	25-09-2024	2.8	Bhitikala Plant	-	-	-
26	26-09-2024	2.5	Bhitikala Plant	-	-	-
27	27-09-2024	2.5	Bhitikala Plant	Mishra Traders Satna	13.56	4068
28	28-09-2024	2.6	Bhitikala Plant	Mishra Traders Satna	10.79	3237
29	29-09-2024	3.2	Bhitikala Plant	-	-	-
30	30-09-2024	2.8	Bhitikala Plant	Mishra Traders Satna	9.38	2814
Total -		**82.2**	-	-	**33.73**	**10119**

Commissioner
Municipal Corporation
Ambikapur

Municipal Corporation
497001
Ambikapur Surguja (C.G.)

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Monthly Logbook of SCF Sale

ULB	Ambikapur Municipal Corporation			Month	September	
Sr No.	Date	Quantity of SCF stored (MT)	Storage Location of SCF	Cement Unit/Vendor Name	Quantity of SCF Sold/sent (MT)	Revenue genreated (Rs)
1	01-10-2024	2.9	Bhitikala Plant	Mishra Traders Satna	10.37	3111
2	02-10-2024	2.9	Bhitikala Plant	Mishra Traders Satna	10.57	3171
3	03-10-2024	3.1	Bhitikala Plant		0	
4	04-10-2024	3	Bhitikala Plant	Mishra Traders Satna	12.14	3642
5	05-10-2024	3	Bhitikala Plant		0	
6	06-10-2024	2.5	Bhitikala Plant	Mishra Traders Satna	12.71	3813
7	07-10-2024	3	Bhitikala Plant	Mishra Traders Satna	12.905	3871
8	08-10-2024	2.5	Bhitikala Plant	Mishra Traders Satna	6.83	2049
9	09-10-2024	2.8	Bhitikala Plant	Mishra Traders Satna	11.5	3450
10	10-10-2024	3.2	Bhitikala Plant		0	
11	11-10-2024	2.7	Bhitikala Plant		0	
12	12-10-2024	3	Bhitikala Plant	Mishra Traders Satna	12.34	3702
13	13-10-2024	3	Bhitikala Plant		0	
14	14-10-2024	2.8	Bhitikala Plant	Mishra Traders Satna	10.655	7768
15	15-10-2024	2.5	Bhitikala Plant	Mishra Traders Satna	31.37	4839
16	16-10-2024	3	Bhitikala Plant	Mishra Traders Satna	17.39	5217
17	17-10-2024	2.5	Bhitikala Plant	Mishra Traders Satna	13.77	4131
18	18-10-2024	2.9	Bhitikala Plant	Mishra Traders Satna	11.56	3468
19	19-10-2024	2.4	Bhitikala Plant		0	
20	20-10-2024	2.4	Bhitikala Plant	Mishra Traders Satna	11.29	3387
21	21-10-2024	2.6	Bhitikala Plant	Mishra Traders Satna	8.575	2572
22	22-10-2024	2.8	Bhitikala Plant	Mishra Traders Satna	7.255	2176
23	23-10-2024	2.7	Bhitikala Plant	Mishra Traders Satna	0	
24	24-10-2024	2.4	Bhitikala Plant	Mishra Traders Satna	0	
25	25-10-2024	2.8	Bhitikala Plant	Mishra Traders Satna	9.935	2980
26	26-10-2024	2.8	Bhitikala Plant		0	
27	27-10-2024	2.8	Bhitikala Plant		0	
28	28-10-2024	2.8	Bhitikala Plant		0	
29	29-10-2024	2.4	Bhitikala Plant		0	
30	30-10-2024	2.3	Bhitikala Plant		0	
31	31-10-2024	2.4			0	
Total -		84.9	-	-	211.165	63347

Commissioner
Municipal Corporation
Ambikapur

Municipal Corporation
497001
Ambikapur,Surguja (C.G.)

Municipal Corporation Ambikapur
Bailed SCF/RDF

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Municipal Corporation Ambikapur

SCF/RDF Sale Receipt

MISHRA TRADERS , Satna

POST CONSUMER NON-RECYCLABLE PLASTIC WASTE/RDF

ULB- Municipal Corporation- Ambikapur

Date	Eway Bill Number	Challan Number	Vehicle Number	Weight in KG	Source Loc.	Destination Loc	Collection From	Recycling / Disposal From	For State
18-05-2024	6017 2712 3843	CHMP-163	JH03AN2976	7490	AMBIKAPUR	RAWAN	MISHRA TRADERS	RAWAN ULTRATECH PVT. LTD.	CHHATISHGARH
18-05-2024	6017 2712 5005	CHMP-164	JH03AN2039	7400	AMBIKAPUR	RAWAN	MISHRA TRADERS	RAWAN ULTRATECH PVT. LTD.	CHHATISHGARH
27-06-2024	6717 4521 4302	CHMP-469	CG04FD0830	8370	AMBIKAPUR	RAWAN	MISHRA TRADERS	RAWAN ULTRATECH PVT. LTD.	CHHATISHGARH
27-09-2024	4614 8343 2603	UPS-903	MP17HH1345	13560	AMBIKAPUR	JABALPUR	MISHRA TRADERS	ESSEL JABALPUR MSW PVT LTD	CHHATISHGARH
28-09-2024	4514 8383 4935	UPS-922	CG04NU7452	10790	AMBIKAPUR	JABALPUR	MISHRA TRADERS	ESSEL JABALPUR MSW PVT LTD	CHHATISHGARH
30-09-2024	4514 8453 6985	UPS-935	MP07GA9786	9380	AMBIKAPUR	JABALPUR	MISHRA TRADERS	ESSEL JABALPUR MSW PVT LTD	CHHATISHGARH
01-10-2024	4014 8492 5229	UPS-941	CG10AE8531	10370	AMBIKAPUR	JABALPUR	MISHRA TRADERS	ESSEL JABALPUR MSW PVT LTD	CHHATISHGARH
02-10-2024	4214 8508 7847	UPS-949	MP04GB5368	10570	AMBIKAPUR	JABALPUR	MISHRA TRADERS	ESSEL JABALPUR MSW PVT LTD	CHHATISHGARH
04-10-2024	4414 8576 3732	UPS-959	UP70BT2485	12140	AMBIKAPUR	JABALPUR	MISHRA TRADERS	ESSEL JABALPUR MSW PVT LTD	CHHATISHGARH
06-10-2024	4914 8651 2013	UPS-971	CG10BG5026	12710	AMBIKAPUR	JABALPUR	MISHRA TRADERS	ESSEL JABALPUR MSW PVT LTD	CHHATISHGARH
07-10-2024	4714 8653 2791	UPS-980	UP70BT2485	12905	AMBIKAPUR	JABALPUR	MISHRA TRADERS	ESSEL JABALPUR MSW PVT LTD	CHHATISHGARH
08-10-2024	4114 8739 7811	UPS-988	CG10X9408	6830	AMBIKAPUR	JABALPUR	MISHRA TRADERS	ESSEL JABALPUR MSW PVT LTD	CHHATISHGARH
09-10-2024	4814 8767 8831	UPS-996	UP72AT4687	11500	AMBIKAPUR	JABALPUR	MISHRA TRADERS	ESSEL JABALPUR MSW PVT LTD	CHHATISHGARH
12-10-2024	4614 8864 5768	UPS-1004	UP70GT6945	12340	AMBIKAPUR	JABALPUR	MISHRA TRADERS	ESSEL JABALPUR MSW PVT LTD	CHHATISHGARH
14-10-2024	4714 8939 7326	UPS-1015	MLDLAH6267	10655	AMBIKAPUR	JABALPUR	MISHRA TRADERS	ESSEL JABALPUR MSW PVT LTD	CHHATISHGARH
15-10-2024	4214 8948 2329	UPS-1027	UP72BT7702	15240	AMBIKAPUR	JABALPUR	MISHRA TRADERS	ESSEL JABALPUR MSW PVT LTD	CHHATISHGARH
15-10-2024	4914 8948 3589	UPS-1028	UP72AT1857	16130	AMBIKAPUR	JABALPUR	MISHRA TRADERS	ESSEL JABALPUR MSW PVT LTD	CHHATISHGARH
16-10-2024	4614 8993 7610	UPS-1038	UP70HT1475	17390	AMBIKAPUR	JABALPUR	MISHRA TRADERS	ESSEL JABALPUR MSW PVT LTD	CHHATISHGARH

पं. क्र. 2184

SWACH AMBIKAPUR MISSION

SAHKARI SAMITI MARYADIT AMBIKAPUR

(S.A.M.S.S.M.A.)

संचालक
नीलम बाजपेयी
Mo 9165090080

अध्यक्ष
शशिकला सिन्हा
Mo 9977235156

प्रधान कार्यालय - अन्नपूर्णा भवन महापछाविलासपुर चौक, अम्बिकापुर जिला सरगुजा (छ.ग.)

क्रमांक TC

दिनांक 28/10/2024

MISHRA TRADERS, Satna

RDF

Date	Challan Number	Vehicle Number	Weight in KG	Amt
18-05-2024	CHMP-163	JH03AN2976	7490	2247
18-05-2024	CHMP-164	JH03AN2039	7400	2220
27-06-2024	CHMP-469	CG04FD0830	8370	2511
27-09-2024	UPS-903	MP17HH1345	13560	4068
28-09-2024	UPS-922	CG04NU7452	10790	3237
30-09-2024	UPS-935	MP07GA9786	9380	2814
01-10-2024	UPS-941	CG10AE8531	10370	3111
02-10-2024	UPS-949	MP04GB5368	10570	3171
04-10-2024	UPS-959	UP70BT2485	12140	3642
06-10-2024	UPS-971	CG10BG5026	12710	3813
07-10-2024	UPS-980	UP70BT2485	12905	3871.5
08-10-2024	UPS-988	CG10X9408	6830	2049
09-10-2024	UPS-996	UP72AT4687	11500	3450
12-10-2024	UPS-1004	UP70GT6945	12340	3702
14-10-2024	UPS-1015	MLDLAH6267	10655	3196.5
15-10-2024	UPS-1027	UP72BT7702	15240	4572
15-10-2024	UPS-1028	UP72AT1857	16130	4839
16-10-2024	UPS-1038	UP70HT1475	17390	5217
17-10-2024	UPS-1046	UP70BT4847	14770	4431
19-10-2024	UPS-1054	UP70GT6845	11560	3468
20-10-2024	UPS-1062	MH46CH2532	11290	3387
23-10-2024	UPS-1070	MP65GA9993	8575	2572.5
24-10-2024	UPS-1078	UP72AT4219	7255	2176.5
25-10-2024	UPS-1083	MP09GJ8638	9905	2971.5
		Total	258155	80446.5

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Monthly Logbook of Inerts Disposed						
ULB	Ambikapur Municipal Corporation				Month	September
Sr No.	Date	Location of low lying area	Area of the site (in Acre)	Lattitude	Longitude	Quanitity Disposed (MT)
1	01-09-2024	Bhitikala	10	23.09357	83.147698	11.02
2	02-09-2024	Bhitikala	10	23.09357	83.147698	11
3	03-09-2024	Bhitikala	10	23.09357	83.147698	9
4	04-09-2024	Bhitikala	10	23.09357	83.147698	11.2
5	05-09-2024	Bhitikala	10	23.09357	83.147698	10
6	06-09-2024	Bhitikala	10	23.09357	83.147698	10.4
7	07-09-2024	Bhitikala	10	23.09357	83.147698	9.5
8	08-09-2024	Bhitikala	10	23.09357	83.147698	11
9	09-09-2024	Bhitikala	10	23.09357	83.147698	10
10	10-09-2024	Bhitikala	10	23.09357	83.147698	12
11	11-09-2024	Bhitikala	10	23.09357	83.147698	11
12	12-09-2024	Bhitikala	10	23.09357	83.147698	10
13	13-09-2024	Bhitikala	10	23.09357	83.147698	10
14	14-09-2024	Bhitikala	10	23.09357	83.147698	10.2
15	15-09-2024	Bhitikala	10	23.09357	83.147698	11
16	16-09-2024	Bhitikala	10	23.09357	83.147698	12
17	17-09-2024	Bhitikala	10	23.09357	83.147698	10.5
18	18-09-2024	Bhitikala	10	23.09357	83.147698	10.5
19	19-09-2024	Bhitikala	10	23.09357	83.147698	9
20	20-09-2024	Bhitikala	10	23.09357	83.147698	9.5
21	21-09-2024	Bhitikala	10	23.09357	83.147698	11
22	22-09-2024	Bhitikala	10	23.09357	83.147698	10.5
23	23-09-2024	Bhitikala	10	23.09357	83.147698	10.5
24	24-09-2024	Bhitikala	10	23.09357	83.147698	10
25	25-09-2024	Bhitikala	10	23.09357	83.147698	11.5
26	26-09-2024	Bhitikala	10	23.09357	83.147698	9.5
27	27-09-2024	Bhitikala	10	23.09357	83.147698	10
28	28-09-2024	Bhitikala	10	23.09357	83.147698	11
29	29-09-2024	Bhitikala	10	23.09357	83.147698	10
30	30-09-2024	Bhitikala	10	23.09357	83.147698	10.5

Commissioner
Municipal Corporation
Ambikapur

Municipal Corporation
497001
Ambikapur, Surguja (C.G.)

Municipal Corporation Ambikapur
1252
low-lying area

Sr	Name	Area	Lat	Lon
01	Bhittikala	10 Acre	23.09357	83.147698

The supporting documents on Solid Waste Management in Raipur Municipal Corporation

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कार्यालय नगर पालिक निगम बीरगांव

जिला- रायपुर (छ.ग.)

E-mail :birgaonmcl@gmail.com

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क्रमांक / 2154 / स्वा.शा. / न.पा.नि. / 2024 बीरगांव, दिनांक–31 / 07 / 2024

प्रति,

संयुक्त संचालक,
क्षेत्रीय कार्यालय, रायपुर (छ.ग.)
नगरीय प्रशासन एवं विकास विभाग (छ.ग.)

विषय :– प्रदेश के नगरीय निकायों में संचालित सॉलिड एवं लिक्विड वेस्ट मैनेंजमेंट के कार्यों के निरीक्षण के संबंध में।

संदर्भ :– 01. छ.ग. शासन का पत्र क्रं 2778 / 3072 / 2024 / 18, दिनांक 26 / 04 / 2024

02. संचालनालय, नगरीय प्रशासन एवं विकास विभाग, इन्द्रावती भवन, अटल नगर, नवा रायपुर के पत्र क्रं / यां.प्र. / 05 / 2023–24 / 3312, प्रदेश के नगरीय निकायों में संचालित सॉलिड एवं लिक्विड मैनेजमेंट के कार्यो के निरीक्षण दिनांक 16 / 07 / 2024

––00––

उपरोक्त विषयांतर्गत लेख है कि, संचालनालय, नगरीय प्रशासन एवं विकास विभाग, इन्द्रावती भवन, अटल नगर, नवा रायपुर के पत्र क्रं / यां.प्र / 05 / 2023–24 / 3312 दिनांक 16 / 07 / 2024 के अनुसार प्रदेश के नगरीय निकायों में संचालित सॉलिड एवं लिक्विड मैनेजमेंट के कार्यो के निरीक्षण किया जाना था।

उपरोक्तानुसार नगर पालिक निगम रायपुर का निरीक्षण नगर पालिक निगम बीरगांव द्वारा किया गया जिसका निर्धारित निरीक्षण प्रपत्र में जानकारी आपकी ओर सादर सम्प्रेषित है।

संलग्न :– प्रपत्र।

आयुक्त
नगर पालिक निगम बीरगांव
जिला–रायपुर (छ.ग.)

पृ. क्रमांक / 2155 / स्वा.शा. / न.पा.नि. / 2024 बीरगांव, दिनांक–31 / 07 / 2024

प्रतिलिपी :–

01. सचिव, नगरीय प्रशासन एवं विकास मंत्रालय, महानदी भवन, नवा रायपुर, अटल नगर की ओर सादर सूचनार्थ सम्प्रेषित।
02. संचालक, संचालनालय, नगरीय प्रशासन एवं विकास मंत्रालय, महानदी भवन, नवा रायपुर, अटल नगर की ओर सादर सूचनार्थ सम्प्रेषित।
03. मुख्य कार्यपालन अधिकारी, राज्य शहरी विकास अभिकरण, नवा रायपुर, अटल नगर की ओर सादर सूचनार्थ सम्प्रेषित।

आयुक्त
नगर पालिक निगम बीरगांव
जिला–रायपुर (छ.ग.)

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Office of Municipal Corporation Birgaon

Complaint - Raipur (CG)

E-mail: birgaonfuch@gmall.com

Serial No. /2.1.5.4/ SHG/NPN/2024 Birgaon, Date-31/07/2024

Per,
Joint Director,
Regional Office, Raipur (CG)
Urban Administration and Development Department (CG)

Subject: - Regarding inspection of solid and liquid waste management works being conducted in urban bodies of the state.

Reference: -

1. Chhattisgarh Government letter no. 2778/3072/2024/18, dated 26/04/2024.

2. Directorate, Urban Administration and Development Department, Indravati Bhawan, Atal Nagar, Nava Raipur letter no./Yan.Pr./05/2023-24/3312, inspection of solid and liquid management works being conducted in urban bodies of the state dated 16/07/2024

-00-

Under the above subject, it is written that, as per the letter No./Yan.P/05/2023-24/3312 dated 16/07/2024 of the Directorate, Urban Administration and Development Department, Indravati Bhawan, Atal Nagar, Nava Raipur, the works of solid and liquid management being operated in the urban bodies of the state were to be inspected.

As per above, the inspection of Municipal Corporation Raipur was done by Municipal Corporation Birgaon, the information of which in the prescribed inspection form is respectfully communicated to you.

Attached: - Form.

Commissioner Municipal Corporation Birgaon
District- Raipur (CG)
Birgaon, Date-31/07/2024

P.Number / 5/ Swashya./N.P.N./2024 Copy :-

1. Respectfully transmitted to the Secretary, Ministry of Urban Administration and Development, Mahanadi Bhawan, Nava Raipur, Atal Nagar for information.

2. Respectfully transmitted to the Director, Directorate, Ministry of Urban Administration and Development, Mahanadi Bhawan, Nava Raipur, Atal Nagar for information.

3. Respectfully transmitted to the Chief Executive Officer, State Urban Development Agency, Nava Raipur, Atal Nagar for information.

Commissioner Municipal Corporation
Birgaon District- Raipur (CG)

Format 1: Solid Waste Management

(i) Name of the District	(ii) ULB Name	(iii) Breakup of Municipal Solid Waste Generated District Wise (TPD)	
		Waste generation (in TPD)	% of Source Segregation
Raipur	Raipur	686	80

(iv) Method of Treatment in District (TPD)				(v) Final Destination of each of Components of (iv) in TPD			
(a) Organic Material (Wet Waste)	(b) Inerts	(c) RDF	(d) Other (Recyclables)	(a) Organic Material (Wet Waste) (TPD)	(b) By scientific landfilling (TPD)	(c) SCF/RDF sent to cement plants	(d) Others Recyclers / kabadiwallas
313	137	231	5	313	137	231	5

(vi) Breakup details of waste processing District wise						(vii) Action plan to process 100% waste		
Energy Plants (Waste to Energy Plants)	Bio Compost Units	Material Recovery Facility/SLRM Units	Used in Cement Plants Units	Land Fill Sites	Other Uses of Inerts	Timelines	Budget Outlay (In Lakhs)	Proposal
1 Integrated Solid Waste Management facility at Sakri, Raipur	0	0	2	1 SLF at Sakri	0	Mar, 2026	7,465.53	15th Finance

Name of the ULB Nodal Officer
Designation
(Sign and stamp)
EXECUTIVE ENGINEER
RAIPUR MUNICIPAL CORPORATION
RAIPUR (C.G.)

Name of the Assessment Officer
सहायक अभियंता
(Sign and stamp)
नगर पालिक निगम रायपुर
जिला रायपुर (छ.ग.)

Format 2: Sewage Management

(i) Name of the District	(ii) Sewage Generation with population		(iii) Sewage Generation (MLD)
	ULB Name	Current Population	
Raipur	Raipur Nagar Nigam	1467369	208

(iv) Details of treatment of sewage					
By STP (MLD)	Type of STP	Disinfection method in STP	Discharge water quality from STP including Fecal and E-coli	Final discharge of treated STP water (MLD)	Other mode of treatment FSTP (KLD)
180	3 STP - SBR 1 STP - Bio Tower	Chlorination and UV Disinfection	As per CPCB norms	178	0

(v) Details of disposal of untreated Sewage (in MLD) District Wise				(vi) Action plan to treat untreated sewage District wise)	
(a) Final destination of discharge of untreated sewage	(b) If it is let out in its quality			Timelines	Budget Outlay (In Cr.)
wet land	Pond	River	Other water bodies		
0	0	0	0	December 2026	101.00

Name of the ULB Nodal Officer
Designation
EXECUTIVE ENGINEER
(Sign and sealed)
RAIPUR MUNICIPAL CORPORATION
RAIPUR (C.G.)

Name of the Approving Officer
Designation
(Sign and sealed)
सहायक आयुक्त
नगर पालिक निगम
जिला रायपुर (छ.ग.)

Format 3: Legacy Waste Management

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(i) Name of the Districts	(ii) Name of Legacy waste site and ULB	(iii) Area covered by the Legacy waste (District wise) (Acre)	(iv) Quantity of the waste (in MT) in each site
Raipur	Sarona, Raipur Nagar Nigam	28.15	4,50,000.00

(v) Composition of waste			
(a) Inerts (%) (Construction Waste, Wood, Glass,etc)	(b) Compost (%) Organic	(c) RDF (%) Plastic	(d) If any other material (%)
26 %	51 %	23 %	0

(vi) Process adopted to remediate at each site	(vii) Timelines to process at each site	(viii) Final destination of the components at (v)	(ix) Action plan to remediate and recover the sites at (iii) (in sq km) with earmarked Budget (District Wise)
Bio Remediation	Work under Progress (Decemeber 2024)	RDF - Sent to the ACC Cement Jamul, Ultratech Cement Rawan, Nu Vista Cement Balodabazaar, Ambuja Cement Bhatapara Bio Soil - Used as a Land filling in low lying area Inert - As a filler Material beneath road	Site Remediate through Boi-remediations with the help of 1 power screen and 1 trowmel.Total remediation project cost is 12.65 cr. Wet land Park, Solar Farm, Sports Park and Parking Plan has been proposed for recovered land.

Name of the ULB Nodal Officer
Designation
(Sign and seal)

EXECUTIVE ENGINEER
RAIPUR MUNICIPAL CORPORATION
RAIPUR (C.G.)

Name of the Assistant Officer
Designation
(Sign and seal)

नगर पालिक निगम, रायपुर
जिला - रायपुर (छ.ग.)

Summary Of Municipal Solid Waste Collection Logbook						
ULB:	Raipur Municipal Corporation					
Sr No.	Month	ISWMP	No. of Vehicles	Total Waste (TPM)	Dry Waste (TPM)	Wet Waste (TPM)
1	Aug-24	Sakri, ISWMP	257	21503.07	7418.5592	14084.5109
2	Sep-24	Sakri, ISWMP	257	20247.87	6985.5152	13262.3549
Total (MT)				41750.94	14404.07	27346.87
Average (TPD)				684.44	236.13	448.31

❖ Copy of signed Inter ULB verification report.

Executive Engineer (SBM)
Municipal Corporation
Raipur (C.G.)

Municipal Solid Waste Collection Logbook						
ULB:	Raipur Municipal Corporation				Month	Aug-24
Sr No.	Date	ISWMP	No. of Vehicles	Total Waste	Dry Waste	Wet Waste
1	01-Aug-24	Sakri, ISWMP	257	725.99	250.47	475.52
2	02-Aug-24	Sakri, ISWMP	257	737.86	254.56	483.30
3	03-Aug-24	Sakri, ISWMP	257	644.61	222.39	422.22
4	04-Aug-24	Sakri, ISWMP	257	658.49	227.18	431.31
5	05-Aug-24	Sakri, ISWMP	257	706.08	243.60	462.48
6	06-Aug-24	Sakri, ISWMP	257	703.15	242.59	460.56
7	07-Aug-24	Sakri, ISWMP	257	749.07	258.43	490.64
8	08-Aug-24	Sakri, ISWMP	257	703.39	242.67	460.72
9	09-Aug-24	Sakri, ISWMP	257	773.38	266.82	506.56
10	10-Aug-24	Sakri, ISWMP	257	723.3	249.54	473.76
11	11-Aug-24	Sakri, ISWMP	257	719.24	248.14	471.10
12	12-Aug-24	Sakri, ISWMP	257	732.06	252.56	479.50
13	13-Aug-24	Sakri, ISWMP	257	714.74	246.59	468.15
14	14-Aug-24	Sakri, ISWMP	257	707.45	244.07	463.38
15	15-Aug-24	Sakri, ISWMP	257	587.69	202.75	384.94
16	16-Aug-24	Sakri, ISWMP	257	699.7	241.40	458.30
17	17-Aug-24	Sakri, ISWMP	257	780.25	269.19	511.06
18	18-Aug-24	Sakri, ISWMP	257	673.45	232.34	441.11
19	19-Aug-24	Sakri, ISWMP	257	590.85	203.84	387.01
20	20-Aug-24	Sakri, ISWMP	257	616.16	212.58	403.58
21	21-Aug-24	Sakri, ISWMP	257	657.68	226.90	430.78
22	22-Aug-24	Sakri, ISWMP	257	708.05	244.28	463.77
23	23-Aug-24	Sakri, ISWMP	257	692.27	238.83	453.44
24	24-Aug-24	Sakri, ISWMP	257	684.16	236.04	448.12
25	25-Aug-24	Sakri, ISWMP	257	724.51	249.96	474.55
26	26-Aug-24	Sakri, ISWMP	257	727.58	251.02	476.56
27	27-Aug-24	Sakri, ISWMP	257	684.24	236.06	448.18
28	28-Aug-24	Sakri, ISWMP	257	689.85	238.00	451.85
29	29-Aug-24	Sakri, ISWMP	257	656.08	226.35	429.73
30	30-Aug-24	Sakri, ISWMP	257	665.84	229.71	436.13
31	31-Aug-24	Sakri, ISWMP	257	665.9	229.74	436.16
Total (Ton)				21503.07	7418.559	14084.51
Average (TPD)				693.647419	239.3084	454.3391

Executive Engineer (SBM)
Municipal Corporation
Raipur (C.G.)

Municipal Solid Waste Collection Logbook						
ULB:	Raipur Municipal Corporation				Month	Sep-24
Sr No.	Date	ISWMP	No. of Vehicles	Total Waste	Dry Waste	Wet Waste
1	01-Sep-24	Sakri, ISWMP	257	672.33	231.95	440.38
2	02-Sep-24	Sakri, ISWMP	257	680.07	234.62	445.45
3	03-Sep-24	Sakri, ISWMP	257	697.51	240.64	456.87
4	04-Sep-24	Sakri, ISWMP	257	687.7	237.26	450.44
5	05-Sep-24	Sakri, ISWMP	257	684.48	236.15	448.33
6	06-Sep-24	Sakri, ISWMP	257	671.14	231.54	439.60
7	07-Sep-24	Sakri, ISWMP	257	712.36	245.76	466.60
8	08-Sep-24	Sakri, ISWMP	257	606.41	209.21	397.20
9	09-Sep-24	Sakri, ISWMP	257	675.75	233.13	442.62
10	10-Sep-24	Sakri, ISWMP	257	616.53	212.70	403.83
11	11-Sep-24	Sakri, ISWMP	257	664.77	229.35	435.42
12	12-Sep-24	Sakri, ISWMP	257	646.94	223.19	423.75
13	13-Sep-24	Sakri, ISWMP	257	696.58	240.32	456.26
14	14-Sep-24	Sakri, ISWMP	257	725.92	250.44	475.48
15	15-Sep-24	Sakri, ISWMP	257	694.6	239.64	454.96
16	16-Sep-24	Sakri, ISWMP	257	667.72	230.36	437.36
17	17-Sep-24	Sakri, ISWMP	257	668.06	230.48	437.58
18	18-Sep-24	Sakri, ISWMP	257	688.25	237.45	450.80
19	19-Sep-24	Sakri, ISWMP	257	675.59	233.08	442.51
20	20-Sep-24	Sakri, ISWMP	257	643.48	222.00	421.48
21	21-Sep-24	Sakri, ISWMP	257	710.38	245.08	465.30
22	22-Sep-24	Sakri, ISWMP	257	688.23	237.44	450.79
23	23-Sep-24	Sakri, ISWMP	257	708.53	244.44	464.09
24	24-Sep-24	Sakri, ISWMP	257	648.94	223.88	425.06
25	25-Sep-24	Sakri, ISWMP	257	663.08	228.76	434.32
26	26-Sep-24	Sakri, ISWMP	257	660.23	227.78	432.45
27	27-Sep-24	Sakri, ISWMP	257	693.27	239.18	454.09
28	28-Sep-24	Sakri, ISWMP	257	670.07	231.17	438.90
29	29-Sep-24	Sakri, ISWMP	257	642.87	221.79	421.08
30	30-Sep-24	Sakri, ISWMP	257	686.08	236.70	449.38
Total				20247.87	6985.515	13262.35
Average (TPD)				674.929	232.8505	442.0785

Executive Engineer (SBM)
Municipal Corporation
Raipur (C.G.)

D 2 D Route Plan

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Executive Engineer (SBM)
Municipal Corporation
Raipur (C.G.)

S.NO	DRIVER- Vashu Dev Sahu HELPER- Dinesh Sahu	HOUSE HOLD	TIME
1	दलदलसिवनी पार्किंग यार्ड से वार्ड में	0	6:25-6:40
2	कॉटूर कॉलोनी और गुप अपार्टमेंट	219	6:40-7:40
3	पिटू चौक से पार्षद लाइन गली नं 1	70	7:40 - 8:00
4	गली नं 2 रमेश किराना स्टोर	135	8:00-8:30
5	गली नं 3 पार्षद के घर तक	89	8:30-8:40
6	गली नं 4 छित्पा तालाब	93	8:40-8:55
7	छित्पा तालाब से बेस्ट प्राइज डंपिंग	0	8:55-9:20
8	विजय नगर गली 01	77	9:20-9:30
9	विजय नगर गली 02	93	9:30-9:40
10	विजय नगर गली 03 (राजेश किराना स्टोर)	92	9:40-9:50
11	बाजार चौक गली नंबर 01 (एसबीएम शौचलय)	64	9:50-10:00
12	बाजार चौक गली नंबर 02 (सरकारी अस्पताल)	78	10:00-10:15
13	बाजार चौक गली नबर 03 (साई मंदिर)	58	10:15-10:25
14	भगत सिह चौक गली नबर 1	81	10:25-10:40
15	भगत सिह चौक गली नबर 2 (साहु किराना दुकान)	48	10:40-10:50
16	भगत सिह चौक गली नंबर 3 (गौरा गौरी चौक)	56	10:50-11:00
17	गौरा गौरी चौक से बेस्ट प्राइज डंपिंग	0	11:00-11:30
18	अर्जुन हाइट अपार्टमेन्ट	95	11:30-11:55
19	हेरामनी कॉम्प्लेक्स	59	11:55-12:10
20	पुलिस कॉलोनी	83	12:10-12:25
21	चर्च लाइन से भानपुरी टाइगर लाइन	73	12:25-12:40
22	गोकुल नगर से साई मंदिर (वाणिज्यिक)	79	12:40-12:55
23	साई मंदिर से पूर्व पार्षद गली (वाणिज्यिक)	81	12:55-1:10
24	भानपुरी बाजार वाणिज्यिक क्षेत्र	88	1:10-1:30
25	गली नबर 1 (सरकारी अस्पताल)	90	1:30-1:45
26	गली नबर 2 (फूल की दुकान)	73	1:45-1:55
27	फूलों की दुकान से बेस्ट प्राइज डंपिंग	0	1:55-2:30
28	बेस्ट प्राइज डंपिंग से दलदलसिवनी पार्किंग यार्ड	0	2:30-2:50

S.no	Helper- Jethu Ram Sahu	House Hold	Time
	दलदलसिवनी पार्किंग यार्ड से बजरंग नगर	0	06:00 - 06:30
	बजरंग नगर गली नंबर 1 और 2 (व्हील बिन)	50	06:30 - 06:45
	बजरंग नगर गली नंबर 2 से गली 3 (व्हील बिन)	50	06:45 - 07:00
	बजरंग नगर गली नंबर 3 से गली 4 (व्हील बिन)	100	07:00 - 07:30
	बजरंग नगर गली नबर 4 से गली 5 (व्हील बिन)	50	07:30 - 07:45
	बजरंग नगर गली नबर 5 से गुगम चॉइस सेंटर (व्हील बिन)	50	07:45 - 08:00
	गुगम च्वाइस सेंटर से शिव मंदिर	60	08:00 - 08:15
	शिव मंदिर से गुप्ता प्रोविजन स्टोर	0	08:15 - 08:30
9	गुप्ता प्रोविजन से जरवाय डंपिंग	70	08:30 - 09:00
10	जरवाय डंपिंग से गुप्ता प्रोविजन गैली 2 (व्हील बिन)	60	09:00 - 09:15
11	जरवाय डंपिंग से गुप्ता प्रोविजन गैली 2 (व्हील बिन)	70	09:15 - 09:30
12	गुगम च्वाइस सेंटर से मोहन किराना स्टोर	70	09:30 - 09:45
13	मोहन किरण स्टोर से गौरा गौरी चौक तक	60	09:45 - 10:00
14	गौरा गौरी चौक से शिव मंदिर (नाला के पार)	60	10:00 - 10:15
15	शिव मंदिर से देविका पब्लिक स्कूल	60	10:15 - 10:30
16	देविका पब्लिक स्कूल से सक्सेस स्कूल	60	10:30 - 10:45
17	सक्सेस स्कूल से लिटिल किड्स स्कूल	70	10:45 - 11:00
18	लिटिल किड्स स्कूल से रोहित किरण स्कूल	0	11:00 - 11:45
19	रोहित किरण स्कूल से जरवाय डंपिंग	60	11:45 - 12:00
20	जरवाय डंपिंग से ठीजे वंदना	50	12:00 - 12:15
21	ठीजे वंदना से एसबीएम शौचालय बाजार चौक गली	50	12:15 - 12:30
22	एसबीएम शौचालय से गुरु घासीदास मंदिर	50	12:30 - 12:45
23	गुरु घासीदास मंदिर से सुखराम नगर गली 1 और 2	50	12:45 - 01:00
24	सुखराम नागर गली 2 को 3	50	01:00 - 01:15
	सुखराम नागर गली 3 से 4	50	01:15 - 01:30
	सुखराम नागर गली 4 से 5	50	01:30 - 01:45
	सुख[illegible]नागर गली 5 से 6	50	01:45 - 02:00
	[illegible] नागर गली 6 से बाजार चौक	50	02:00 - 02:10
	[illegible] चौक (वाणिज्यिक)	20	02:10 - 02:20

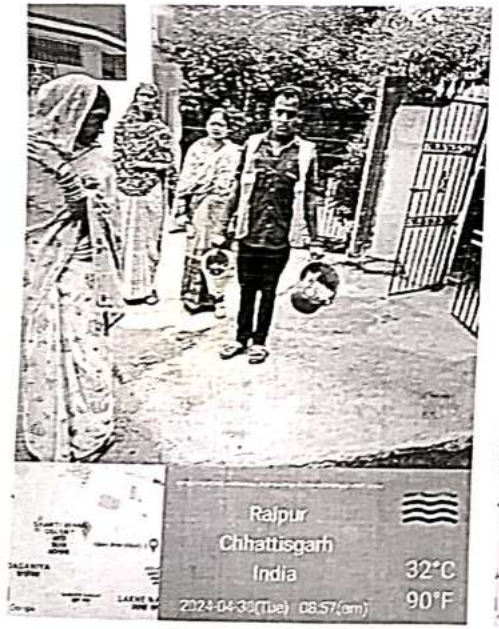
S.no	Driver Name- Kohit Das Helper- Poshan Sahu	House Hold	Time
1	दलदलसिवनी पार्किंग यार्ड से देवलेंद्र नगर थाना से सिटी सेंटर मॉल गली	48	06:15 - 06:45
2	सिटी सेंटर मॉल से एक्सप्रेस हाईवे रोड ओवरब्रिज	68	06:45 - 07:10
3	एक्सप्रेस हाईवे रोड ओवरब्रिज से एच.डी.एफ.सी. बैंक से शिव मंदिर सम्पूर्ण क्षेत्र	96	07:10 - 07:45
4	देवेंद्र नगर मेन रोड मुस्लिम बस्ती	94	07:45 - 08:05
5	मुस्लिम बस्ती से ठेकेदार भवन	46	08:05 - 08:25
6	दशेर नुक्कड़ से आटा चक्की	46	08:25 - 08:55
7	आटा चक्की से उत्तराखंड स्टोर्स सम्पूर्ण क्षेत्र	86	08:55 - 09:30
8	उत्तराखंड से नारायण डंपिंग	0	09:30 - 10:00
9	नारायण डंपिंग से दशेर नुक्कड़ से हनुमान मंदिर सम्पूर्ण क्षेत्र	118	10:00 - 10:45
10	हनुमान मंदिर डंपिंग सम्पूर्ण क्षेत्र से पी.एम.टी. कॉलोनी सम्पूर्ण क्षेत्र	74	10:45 - 11:15
11	अंबेडकर भवन सम्पूर्ण क्षेत्र	32	11:15 - 11:35
12	शिव मंदिर सम्पूर्ण क्षेत्र	46	11:35 - 11:50
13	शिव मंदिर से विधायक रोड तक	21	11:50 - 12:00
14	विधायक रोड से मुक्ता गली (दोनों ओर)	34	12:00 - 12:30
15	मुक्ता गली से शिव मंदिर सम्पूर्ण क्षेत्र	36	12:30 - 01:00
16	छोटा शिव मंदिर देवेन्द्र नगर थाना	21	01:00 - 01:20
17	देवेंद्र नगर थाना से एक्सिस जूस गली से मेन रोड तक	26	01:20 - 01:45
18	मुख्य सड़क से नारायण डंपिंग	0	01:45 - 02:00
19	नारायण डंपिंग से लेडीज जेल (थोक कचरा)	1	02:00 - 02:10
20	लेडीज जेल से मेल जेल (थोक कचरा)	1	02:10 - 02:20
21	जेल कॉलोनी	133	02:20 - 02:35
22	बाड़ा गार्डन सम्पूर्ण क्षेत्र	50	02:35 - 02:50
23	आम का पेड़ सम्पूर्ण क्षेत्र	22	02:50 - 03:00
24	नेहरू कम्युनिटी सेंटर सम्पूर्ण क्षेत्र	42	03:00 - 03:10
25	भवानी प्रेस गली	45	03:10 - 03:20
26	भवानी प्रेस गली से जुबेस्ता हॉस्पिटल	23	03:20 - 03:35
27	जुबेस्ता हॉस्पिटल से आदर्श स्कूल सम्पूर्ण क्षेत्र	35	03:35 - 03:55
	[illegible]	0	[illegible]

Vechical No CG04ME8413

Driver Name- Sanjay Verma Helper- Sita Ram Pagambar	House Hold	Tim
दलदलसिवनी पार्किंग यार्ड से वार्ड में	0	06:00 -
सुदामा नगर से गोकुल नगर गली नंबर 01	220	06:30 -
गोकुल नगर गली नंबर 04 से भवानी नगर	60	07:25 -
भवानी नगर से भारत नगर साई मंदिर	80	07:50 -
भारत नगर साई मंदिर से जरवाय डंपिंग	50	08:10 -
भारत नगर साई मंदिर के पास का क्षेत्र	0	08:30 -
भारत नगर शिव मंदिर के पास का क्षेत्र	210	09:15 -
छोटा राम नगर से भारत नगर	60	10:05 -
छोटा राम नगर से कलिंग नगर बस्ती (व्हीलबिन)	130	10:25 -
कलिंग नगर से संजीवनी ओल्ड ऐज होम	70	10:55 -
संजीवनी ओल्ड ऐज होम से जरवाय डंपिंग	1	11:15 -
जरवाय डंपिंग से खोलिपात्रो मिराज से पेट्रोल पंप	0	11:30 -
जगन्नाथ चौक से पेट्रोल पंप	70	12:15 -
जगन्नाथ चौक से राम नगर मुख्या मार्ग (व्यावसायिक)	60	12:35 -
राम नगर से कबीर चौक से कर्मा चौक दोनों तरफ	40	12:55 -
मुख्या मार्ग से स्टेट बैंक लर्निंग केंद्र	70	01:20 -
स्टेट बैंक लर्निंग केंद्र से जरवाय डंपिंग	1	01:50 -
Total	1122	

Photographs of D2D collection and Source segregation

Executive Engineer (SBM)
Municipal Corporation
Raipur (C.G.)



Executive Engineer (SBM)
Municipal Corporation
Raipur (C.G.)

1266

Raipur Municipal Corporation

Ward Wise Source Segregation Report

S.N.	Ward Name	Ward Number	Zone No	No. of HHs in residential/commercial (mixed) building	No. of HHs in residential/commercial (mixed) building which provide segregated waste	No. of HHs in residential/commercial (mixed) building which provide mixed waste	% of HHs in residential/commercial (mixed) building which provide segregated waste
1	VEER SAVARKARA NAGAR WARD	1	8	6423	5245	1178	82%
2	PT. JAWHARA LAL NEHARU WARD	2	8	5281	4432	849	84%
3	SANT KABIR DAS WARD	3	1	4230	3470	760	82%
4	YATIYATAN LAL WARD	4	1	5202	4077	1125	78%
5	BANJARI MATA MANDIR WARD	5	1	4650	3560	1090	77%
6	VEERANGANA AVANTI BAI WARD	6	2	3226	2353	873	73%
7	KUSHABHAV TAKRE WARD	7	9	8952	6321	2631	71%
8	PT. MOTI LAL NEHARU WARD	8	9	10320	8666	1654	84%
9	DR. BHIMRAO AMBEDKAR WARD	9	9	3776	2576	1200	68%
10	RANI LAXMI BAI WARD	10	3	2751	2235	516	81%
11	KALIMATA WARD	11	3	2892	2569	323	89%
12	MAHATMA GADHI WARD	12	3	3620	2560	1060	71%
13	RAJIV GANDHI WARD	13	2	3114	2555	559	82%
14	RAMAN MANDIR WARD	14	2	3402	2766	636	81%
15	NETAJI KANHIYA LAL BANJARI WARD	15	1	3820	2980	840	78%
16	VEER SHIVAJI WARD	16	1	3950	3180	770	81%
17	THAKKAR BAPA WARD	17	1	6503	4576	1927	70%
18	BAL GANGADHAR TILAK WARD	18	1	3630	3376	254	93%
19	DR. A.P.J. ABDUL KALAM WARD	19	8	4524	3570	954	79%
20	RAMAKRISHNA PARAMHAS WARD	20	8	3751	3287	464	88%
21	SHAHID BHAGAT SINGH WARD	21	8	5720	3890	1830	68%
22	PT. ISHWARI CHARAN SHUKLA WARD	22	7	4603	3657	946	79%
23	SHAHID MANMOHAN SINGH BAKSI WARD	23	7	3527	2879	648	82%
24	SARDAR VALLAB BHAI PATEL WARD	24	7	2841	2376	465	84%
25	SANT RAM DAS WARD	25	7	3220	2210	1010	69%
26	DAANVEER BHABHASHA WARD	26	2	2872	2548	324	89%
27	INDRA GANDHI WARD	27	2	6030	4890	1140	81%
28	SHAHID HEMUKAYANI WARD	28	2	6020	5675	345	94%
29	GURU GOVIND SINGH WARD	29	3	2885	2389	496	83%
30	SHANKAR NAGAR WARD	30	3	4665	4022	643	86%
31	NETAJI SHUBHASCHANDRA BOSE WARD	31	9	7679	6740	939	88%
32	MAHARISHI VALMIKI WARD	32	9	3912	3455	457	88%
33	SHAHID VEER NARAYAN WARD	33	9	2860	2487	373	87%
34	LAL BAHADUR SHASTRI WARD	34	3	3620	2540	1080	70%
35	PT. RAVISHANKAR SHUKLA WARD	35	4	3035	2825	210	93%
36	HAVALDAR ABDUL HAMEED WARD	36	2	3070	2540	530	83%
37	TATYAPARA WARD	37	7	4284	3255	1029	76%
38	SHAHID CHUDAMANI NAYAK WARD	38	7	3179	2230	949	70%
39	SWAMI ATAMANAND WARD	39	7	5466	3765	1701	69%
40	TAKUR PYARE LAL WARD	40	5	5859	4289	1570	73%
41	PT. DINDAYAL UPPADHYE WARD	41	5	9817	8245	1572	84%
42	PT. SUNDAR LAL SHARMA WARD	42	5	5049	3654	1395	72%
43	MAHANT LAXMI NARAYANDAS WARD	43	5	3192	2243	949	70%
44	BHRAMANPARA WARD	44	4	4759	3243	1516	68%
45	SWAMI VIVEKANAND SADAR BAJAR WARD	45	4	5770	4376	1394	76%
46	MAULANA ABDUL RAUF	46	4	5748	4879	869	85%
47	CIVIL LINE WARD	47	4	6320	5087	1233	80%
48	MOTHER TERISHA WARD	48	3	3194	2560	634	80%
49	GURU GHASIDAS WARD	49	10	4666	4124	542	88%
50	RANI DURAVATI WARD	50	10	7848	6543	1305	83%
51	PT. VIDHYACHARAN SHUKLA WARD	51	9	7440	6570	870	88%
52	DR. RAJENDRA PRASAD WARD	52	10	6865	5190	1675	76%

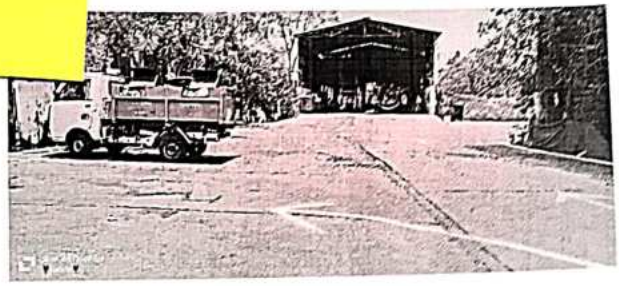
53	BABU JAGJIVAN WARD	53	10	8002	6980	1022	87%
54	CORMED SUDHIR MUKARJI WARD	54	10	7416	5410	2006	73%
55	RAVINDRANATH TAIGORE WARD	55	10	6090	5120	970	84%
56	LT. ARVIND DIKSHIT WARD	56	10	2895	2097	798	72%
57	PT. BHAGWATI CHARAN SHUKLA WARD	57	4	6605	5643	962	85%
58	SHAHID PANKAJ VIKRAM WARD	58	6	4315	3254	1061	75%
59	MORESHWAR RAO GENDRE WARD	59	6	4515	3222	1293	71%
60	CHANDRASHEKHAR AJAD WARD	60	6	4011	3230	781	81%
61	SHYAMA PRASAD MUKARJI WARD	61	6	7530	5787	1743	77%
62	SHAHID RAJIV PANDEY WARD	62	6	2928	2230	698	76%
63	BRIGEDIYAR USMAN WARD	63	6	3762	3098	664	82%
64	DR. VIPIN BIHARI SUR WARD	64	4	2899	2298	601	79%
65	MAHAMAYA MANDIR WARD	65	6	4574	3267	1307	71%
66	VAMAN RAO LAKHE WARD	66	5	5220	4365	855	84%
67	BHAKT MATA KARMA WARD	67	5	7402	6324	1078	85%
68	DR. KHUBCHAND BAGHEL WARD	68	5	4315	3565	750	83%
69	MADHAV RAO SAPRE WARD	69	8	6701	5234	1467	78%
70	SANT RAVI DAS WARD	70	8	5470	4130	1340	76%
Total				344682	274984	69698	79.64%

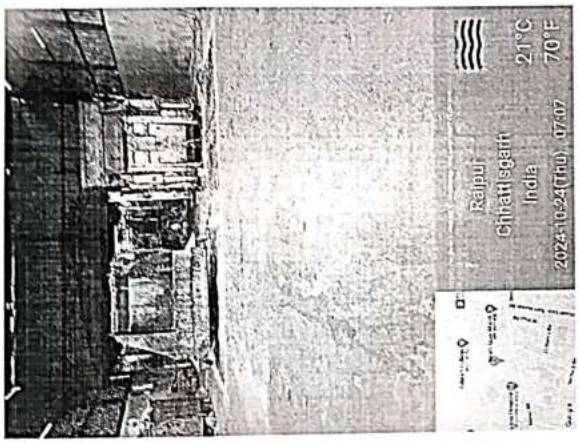
Waste Receiving at Waste Processing Plant

Name of Processing Plant	Total Quantity of waste Received (TPD)	Total Quantity of segregated waste Received (TPD)	Total Quantity of Mixed waste Received (TPD)	% of segregated waste Received (TPD)
Integrated Solid Waste Management Plant, Sakri, Raipur	686	546.36	139.64	80 % Approx.

VIBHASA SOLUTIONS - TIDE TECHNOCRATS

1268





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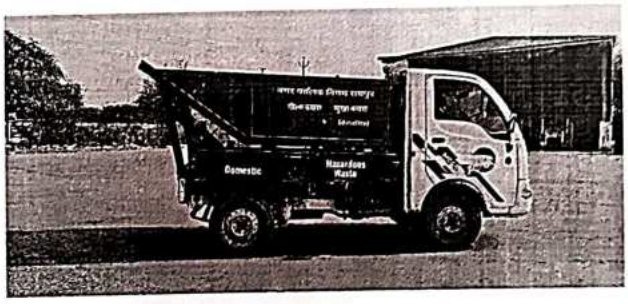

Executive Engineer (SBM)
Municipal Corporation
Raipur (C.G.)

Executive Engineer (SBM)
Municipal Corporation
Raipur (C.G.)

RAIPUR MUNICIPAL CORPORATION

DEPLOYED VEHICLE LIST FOR DOOR TO DOOR WASTE COLLECTION

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S.no	Zone No	Ward	Ward Name	Govt. Supervisor	Councillor's	Deployed Vehicle	Vehicle Number	Driver Name	Helper Name 1
1	1	3	Sant Kabir Das Ward	Mukund 96300 86625	Shri Narad Kaushal (BJP)	3	UK07CB6415	Gopi Vishwakarma	Ishwar Baghel
2	1						CG04MG7539	Virendra	Bhimsen Sahu
3	1						CG04MG8850	Raju Rane	Jetu Ram Sahu
4	1	4	Yatiyatan Lal Ward	Dhuleshwari Barse 95516608887	Mrs. Tesunand Kishore Sahu (BJP)	4	CG04MD0728	Raj Kumar Sahu	Dhanna Sonwani
5	1						CG04MG7641	Vashu Dev Sahu	Dinesh Sahu
6	1						CG04MG7634	Yuvraj Shukla	Sukhnandan Sikat
7	1						CG04PU1538	Lokesh Chatri	Jitendra Dhiwar
8	1	5	Banjari Mata Mandir Ward	Dhuleshwari Barse 95516608887	Mr. Nagabhushan Rao Yadav (Congress)	4	CG04MG8858	Radheshyam Sahu	Janak Ram
9	1						CG04MD0735	Prem Lal Sahu	Pardesh Yadav
10	1						CG04MG7625	Kismat Bansal	Bharat Lal Dhiwar
11	1						CG04MG7585	Nitesh Sahu	Dev Das Manikpuri
12	1	18	Bal Gangadhar Tilak Ward	Tikam Behara 9770592900	Mrs. Kamini Kaushalya Dewangan	3	CG04MG7635	Vinod Chakradhari	Somnath Prajapati
13	1						CG04MG7639	Krishna Bharti	Vikram Chauhan
14	1						CG04MG7630	Ravikant Verma	Tiharu Nishad
15	1	15	Netaji Kanhiya Lal Banjari Ward	Berendra Soni 9340013982	Mr. Vinod Aggarwal (BJP)	3	CG04MG8842	Birendra Sahu	Johan Lal Nishad
16	1						CG04MG7624	Bhupendra Verma	Dilip Dewangan
17	1						CG04MG8885	Tilak Ram Dhidhi	Ramesh Vishwakarma
18	1	16	Veer Shivaji Ward	Tarun Thakur 7828480309	Mrs. Godavari Gajju Sahu (BJP)	3	CG04MG8890	Chitranjan Dewangan	Niraj Dewangan
19	1						CG04MG6995	Manmohan Ghaghre	Pinku Mirche
20	1						CG04MC5598	Bhagwati Dritlahre	Rakesh Tondan
21	1	17	Thakkar Bapa Ward	Durga Nayak 9302177660	Mrs. Dileshwari Annuram Sahu (Congress)	4	CG04MG7570	Rohit Sahu	Tikeshwar Sahu
22	1						CG04MG8854	Ghanshyam Sahu	Tikeshwar Kurre
23	1						CG04MG7622	Lokprabhakar Sahu	Milau Verma
24	1						CG04MG7621	Rajesh Chura	Praveen Dewangan
25	2	26	Daanveer Bhabhasha Ward	Laxman Tandi 7725088364	Shri Sunderlal Jogi (Congress)	2	CG04MD0741	Naresh Sinha	Ram Narayan Verma
26	2						CG04MG8837	Mahendra Sahu	Dhru Yadav
27	2	6	Veerangana Avanti Bai	Sarang 9343732364	Mrs. Anjani Vibhar	2	CG04MG7629	Devendra Saitonde	Paresh Sahu
28	2						CG04MG7562	Manmenath Khote	Pradeep Soni

S.no	Zone No	Ward	Ward Name	Govt. Supervisor	Councillor's 1271	Deployed Vehicle	Vehicle Number	Driver Name	Helper Name 1
29	2	13	Rajiv Gandhi Ward	Hari 7722930955	Mr. Tilak Patel (BJP)	2	CG04MD0725	Lokeshwar Baghel	Mukund
30	2						CG04MC5605	Parmeshwar Gendre	Pradeep Chelak
31	2	14	Raman Mandir Ward	Chietram 9424288450	Mr. Suryakant Rathore (BJP)	2	CG04MG7464	Kanta kuree	Vivek Sharma
32	2						CG04MC5842	Madhusudan	Reba Ram
33	2	27	Indra Gandhi Ward	Dhannu 9301246341	Mr. Suresh Channawar (Congress)	4	CG04MD0737	Jagnandan Churra	Pritam
34	2						CG04MG8661	Vivek Meshram	Saytodote
35	2						CG04MC5612	Sarvan Sarpha	Rajesh Sahu
36	2						CG04MC5604	Sameer Khan	Rupendra Yadav
37	2	28	Shahid Hemukayani Ward	Roshan 9303553880	Shri Hardeep Singh (Bunty) Hora (Congress)	5	CG04MD1048	Rohit Das	Poshan Sahu
38	2						CG04MC7323	Shoqat Ali	Bharat Kurry
39	2						CG04MD0729	Jhumuk Mirche	Toran Prasad Nishad
40	2						CG04MG7465	Ajay Sahu	Ganesh
41	2						CG04MC7343	Chandrashekhar	Vimal Sahu
42	2	36	Havaldar Abdul Hameed	Chaitram Ragde	Mr. Anwar Hussain	2	CG04MG7512	Tameshwar	Parmeshwar
43	2						CG04MC5623	Vivek Meshram	Janakram Dhiwar
44	3	10	Rani Laxmi Bai Ward	Dinesh 6261177185	Mrs Vishwadini	2	CG04MG8630	Suraj Mirche	Oman Nirmalkar
45	3						CG04MC7328	Chetan dhivar	Firoj Khan
46	3	11	Kalimata Ward	Adivya Hazari 7776043334	Mr. Amitesh Bhardwaj	2	CG04MG8852	Nohar Dewangan	Prabhu Dhiwar
47	3						CG04MG6972	Devendra Bharadwaj	Kanhiya Koshriya
48	3	29	Guru Govind Singh Ward	Sawan Patre 7400938489	Shri Purushottam	2	CG04MG8870	Pavitro Sona	Sonaram Kashyap
49	3						CG04MG7638	Devsharan Jangde	Khileshwar Verma
50	3	30	Shankar Nagar Ward	Suresh Rakshel 6260232346	Mrs. Suman Prajapati (BJP)	3	CG04MG7581	Dibeshwar Sahu	Rajkumar Dhiwar
51	3						CG04MG8873	Jalesh Sinha	Bhagat Sahu
52	3						CG04MG8748	Yogendra Sahu	Maheshwar Sonwane
53	3	34	Lal Bahadur Shastri Ward	Jagannath Nayak 6261448187	Mr. Kamran Ansari (Congress)	3	CG04MD0755	Punamdas	Sevanand
54	3						CG04MG7515	Tikeshwar Sahu	Ravikant
55	3						CG04MG8872	Lakhan Sahu	Sudarshan Yadav
56	3	48	Mother Terisha Ward	Suber Sendre 9329772275	Mr. Ajit Kukreja (Congress)	2	CG04MC5608	Baiju Kashyap	Dwarika Parsad Sahu
57	3						CG04NL4115	Durgesh Sinha	Moti Ram
58	3	12	Mahatma Gadhi Ward	Mahendra Nayak 7987623321	Dr. Pramod Sahu (BJP)	3	CG04MC5609	Thanwar Kumar	Durgesh Nishad
59	3						CG04MC7330	Rajesh Verma	Hariram
60	3						CG04MC5603	Sandeep Dewangan	Rajkumar Dhruw
61	4	35	Pt. Ravishankar	Bakhtt kumar 70005 49924	Mr. Akash Tiwari	2	CG04MD0716	Yogesh Masih	Mohit Sahu
62	4						CG04MG7526	Dileshwar Tarak	Narendra Verma
63	4	44	Bhramanpara Ward	Gajanand Sender	Mrs. Sarita Akash Dubey	3	CG04MC7336	Mahadev Dhruw	Sukhchand Gendre
64	4						CG04MC7344	Ashwani Sharma	Chumman

S.no	Zone No	Ward	Ward Name	Govt. Supervisor	Councillor's 1272	Deployed Vehicle	Vehicle Number	Driver Name	Helper Name 1
65	4		Ward	9303708161	(BJP)		CG04MC7326	Rupendra Thakur	Gyandas
66	4	45	Swami Vivekanand Sadar Bajar Ward	Prakash Kumar 9131616648	Mrs. Seema Kandoi (BJP)	4	CG04MC7332	Mahendra Sahu	Shiv Sahu
67	4						CG04NL4128	Ravi Bande	Aalekh Jagat
68	4						CG04MC5843	Jagdish Basant	Ravikant Sahu
69	4						CG04MC5611	Sunil Kumar Sahu	Netram Nishad
70	4	46	Maulana Abdul Rauf	Basant Kumar 8982991000	Mr. Ajaz Dhebar (Mayor) (Congress)	5	CG04MD0731	Jhumuk morche	Saboot Lal
71	4						CG04NL4125	Duli Chand Sahu	Suryakant Sahu
72	4						CG04MG8848	Arvind Patel	Chetan Sahu
73	4						CG04MD0749	Amit Bandhe	Dinesh
74	4						CG04MG7468	Sandeep Lahare	Manoj
75	4	47	Civil Line Ward	Kartik Netam 6261690261	Mrs Neelam Jagat (Congress)	5	CG04MD1121	Hemant Gayakwad	Shiv Charan Chandrakar
76	4						CG04MD0757	Laxmi Narayan Netam	Hira
77	4						CG04MG6980	Shuknandan	Raja Chandrakar
78	4						CG04MG8849	Bhuneshwar Koshale	Sanju Dhiwar
79	4						CG04MC7349	Saizad Khan	Ramkhilwan
80	4	57	Pt. Bhagwati Charan Shukla Ward	Jalandhar 9893013808	Mr. Pramod Dubey (Congress)	5	CG04MD0740	Ravi Sahu	Sohan Lal Sahu
81	4						CG04MC7339	Kuleshwar Sahu	Hemant Bagh
82	4						CG04MC5602	Pushpendra Niyal	Raju Tekar
83	4						CG04MC8520	Manu Mahanand	Pradeep
84	4						CG04ME8411	Holsay dhiwar	Ashwani
85	4	64	Dr. Vipin Bihari Sur	Ramcharan Nagesh	Mr. Manoj Verma (BJP)	2	CG04MC7368	Abdul Imtiyaz	Kailash
86	4						CG04MG7471	Rajesh Sahu	Shubham Sen
87	5	66	Vaman Rao Lakhe Ward		Mr. Mannu Vijetha Yadav (Independent)	4	CG04MG8844	Lekhuram Sahu	Churun Tandi
88	5						CG04MD0730	Deva Sahu	Kamlesh
89	5						CG04MG7520	Hitesh sahu	Pramod Kumar
90	5						CG04MC7347	Umesh Yadav	Gitesh Sahu
91	5	40	Takur Pyare Lal Ward	Mahesh Bharti 9893963871	Mr. Gyanesh Sharma (Congress)	5	CG04MD0745	Rohit Nishad	Lakhan Dhruw
92	5						CG04MD0750	Naresh Bande	Vijay Kumar
93	5						CG04MD0746	Pankaj Sahu	Sukhnandan Dhat
94	5						CG04MC7348	Chumman Sahu	Bharat Nishad
95	5						CG04PT1488	Ashwant Sahu	Yogesh Sahu

S.no	Zone No	Ward	Ward Name	Govt. Supervisor	Councillor's 1273	Deployed Vehicle	Vehicle Number	Driver Name	Helper Name 1
96	5	41	Pt. Dindayal Uppadhye Ward	Suresh Bharti 7879940112	Mrs. Madhu Chandravanshi (BJP)	7	CG04MG7620	Komal Banjare	Sachin
97	5						CG04MG7469	Arun Manikpuri	Durgesh Tandi
98	5						CG04MD0751	Ramesh Sahu	Ram Prashad
99	5						CG04MG7536	Fatte lal dhiwar	Narad Dhiwar
100	5						CG04MG7628	Kamal Dhiwar	Sunil Shriwastav
101	5						CG04MG7642	Mishrinandan	Chetan Maheshwari
102	5						CG04MG6976	Yaswant sahu	Dashrath Chandrakar
103	5	42	Pt. Sundar Lal Sharma Ward	Abhishek 9340990985	Mr. Mrityunjay Dubey (BJP)	5	CG04MG8701	Kamal Dande	Chunkai
104	5						CG04MC7335	Santosh Bhagel	Nilambar Lohar
105	5						CG04ME8410	Bhoj Ram Banjare	Laxminarayan Sahu
106	5						CG04MD0738	Lilesh	Puna Ram
107	5						CG04MG8860	Ravi Jangde	Suraj Dante
108	5	43	Mahant Laxmi Narayandas	Panchi 7477204810	Mr Jitendra Agarwal	2	CG04MG7518	Islam Beg	Raj Kumar
109	5						CG04MG8859	shekh siraj kureshi	Manoj Yadav
110	5	67	Bhakt Mata Karma Ward	Dinesh Khandekar 9926512207	Shri Uttam Sahu (Congress)	5	CG04MC7371	Rupendra Verma	Sunil Verma
111	5						CG04MC5624	Santosh Yadav	Pawan Dhruw
112	5						CG04ME8414	Wasim	Nand Kumar Sahu
113	5						CG04MC8519	Nohar Das	Devashar Mishra
114	5						CG04MG7632	Punit Sahu	Narayan Lautere
115	5	68	Dr. Khubchand Baghel Ward	Jai Prakash 9827570303	Smt. Meenal Chabey (BJP)	3	CG04MC5601	Jhaleshwar Sahu	Mehatru
116	5						CG04MC5593	Ajhar Khan	Tomesh
117	5						CG04MC5617	Moin Sheikh	Narayan Lautere
118	6	65	Mahamaya Mandir Ward	Prakash Dongre 7470833220	Mrs. Sarita Verma (BJP)	4	CG04NL4131	Lalit Sahu	Rakesh Gayakwad
119	6						CG04NL4103	Satyavan Verma	Balwant Kumar
120	6						CG04NL4132	Nandu Sahu	Raghuveer Yadav
121	6						CG04NL4133	Ravi Sahu	Sonu Tandi
122	6	58	Shahid Pankaj Vikram Ward		Mrs. Nisha Devendra Yadav	3	CG04NL4144	Nand Kumar	Yashwant Dhiwar
123	6						CG04MG7572	Kapil Banjare	Mahesh Tandi
124	6						CG04MC7364	Sandeep Bandhe	Nihal Sendre
125	6	62	Shahid Rajiv Pandey Ward		Mr. Sameer Akhtar	2	CG04MC5614	Vikash Bagh	Lalit Madhukar
126	6						CG04NL4136	Shankar Bagh	Nutan
127	6	59	Moreshwar Rao Gendre Ward		Mr. Amit Das (Congress)	3	CG04MG8847	Mohan Nishad	Hiralal Dongre
128	6						CG04MG7631	Samaru Sagar	Dani Ram Sahu
129	6						CG04MG8845	Naushad Khan	Krishna Yadav

S.no	Zone No	Ward	Ward Name	Govt. Supervisor	Councillor's 1274	Deployed Vehicle	Vehicle Number	Driver Name	Helper Name 1
130	6	60	Chandrashekhar Ajad Ward	Lalchand Ji 9617377395	Smt. Savitri Jaimohan Sahu (BJP)	3	CG04MG8856	Raju Sahu	Devnarayan
131	6						UK07CB6434	Dhaneshwar Patel	Ganga Prasad Nishad
132	6						CG04MC5597	Hari Shankar	Sankar Mahanad
133	6	63	Brigediyar Usman Ward		Shri Chandrapal Dhangar (BJP)	3	CG04MC5846	Neelkanth Sahu	Rakhi Lal Ukey
134	6						CG04NL4104	Samir Khan	Manmohan
135	6						CG04NL4137	Sagar Nayak	Nand Kishor
136	6	61	Shyama Prasad Mukarji Ward	Vijay Sahu 7089927596	Mr. Kallu Satnam Singh Panag (Congress)	6	CG04ME8416	Sheshank Sarthi	Govind
137	6						CG04MG9129	Deepak Mahanand	Churun Tandi
138	6						CG04MG7626	Gopi Dewangan	Suraj Yadv
139	6						CG04MD0726	Rupendra Thakur	Anikita Awasthi
140	6						CG04MG8868	Umesh Sahu	Mohan
141	6						CG04ME8418	Dhiraj bandhe	Varun Sendre
142	7	38	Shahid Chudamani	Umakanth 8815018808	Mr. Deepak Jaiswal (BJP)	2	CG04MD0739	Prakash Bhatt	Ramesh Dhimar
143	7						CG04MC5847	Arun Hiyal	Krishnakant Shukla
144	7	22	Pt. Ishwari Charan Shukla Ward	Vicky	Mr. Kunwar Rajyant Dhruv (BJP)	3	CG04MG9130	Manish Cheela	Raghuveer Yadav
145	7						CG04MG7574	Rajesh Gilhare	Radhyshayam
146	7						CG04MG7566	Sukhjinder Batti	Ramesh Dhruw
147	7	23	Shahid Manmohan Singh Baksi	Kewal 9302681944	Shree Prakash Jagat (Congress)	2	CG04MG7021	Sailendra Patel	Vishnu Yadav
148	7						CG04MG8836	Tribhuwan Banjare	Domar Vishwakarma
149	7	37	Tatyapara Ward	Umakanth 8815018808	Mr. Ritesh Tripathi (Congress)	3	CG04MC7363	Bhupendra	Shubham
150	7						CG04MC5592	Bhupendra Chelak	Yogesh Thakur
151	7						CG04MC7369	Anup Chandrakar	Komal
152	7	39	Swami Atamanand Ward	Prakash Sharma 9340407495	Mr. Amar Bansal (Independent)	4	CG04MG7530	Hemant Sahu	Hira Nishad
153	7						CG04MD0743	Ranjit Das	Atma Ram Banjare
154	7						CG04MC5596	Pravin Dhivar	Mukund Dongre
155	7						CG04MC7346	Jayant Dhiwar	Prahlad Dhiwar
156	7	24	Sardar Vallab Bhai Patel Ward	Ajay Raxel 9685221010	Shri Maniram Sahu (Congress)	3	CG04MG7523	Girdhari Sagar	Laxmi Chand Kurre
157	7						CG04MC5841	Nutan Sahu	Harikrishan Dhruw
158	7						CG04PU1539	Danish Verma	Dhaneshwaer Yadav
159	7	25	Sant Ram Das Ward	Tukaram Mahanand	Shri Bhola Sahu (BJP)	2	CG04ME8413	Sanjay Verma	Sita Ram Pagambar
160	7						CG04ME8412	Sanjay Sahu	Santosh
161	8	1	Veer Savarkara Nagar Ward	Birju 9770411596	Mrs. Kamleshwari Verma (BJP)	5	CG04NL4139	Bajrang Yadav	Sanju Verma
162	8						CG04NL4127	Johan Nishad	Ashok Sahu
163	8						CG04MG8839	Komal Deheriya	Chunnilal Sahu
164	8						CG04MG7512	Suraj Sona	Sanjay Kumar
165	8						CG04ME8417	Kaushal Kumar Sahu	Om Lal Kurre

S.no	Zone No	Ward	Ward Name	Govt. Supervisor	Councillor's 1275	Deployed Vehicle	Vehicle Number	Driver Name	Helper Name 1
166	8	2	Pt. Jawhara Lal Neharu Ward	Dinesh Bharti 7489733020	Shri Ghanshyam Kshatriya (Congress)	5	CG04MG7640	Mayaram Sahu	Mangal Das
167	8						UK07CB6532	Bhupendra Tondan	Laxmikant
168	8						UK07CB6534	Pramod Patel	Bhupendra Mirche
169	8						UK07CB6535	Chottu	Chandrakar
170	8						CG04MG7542	Jitendra Dhruw	Nilkamal
171	8	19	Dr. A.P.J. Abdul Kalam	pradeep khundre	Smt. Manju Virendra Sahu	2	CG04MG8843	Yashwant Verma	Jyachand
172	8						CG04MG7559	Sandeep	Sunil Verma
173	8	20	Ramakrishna Paramhas Ward	Dinesh Bharti 7489733020	Sri Srikumar Shankar Menon (Congress)	3	CG04MG7596	Saket	Komrram Vishwakarama
174	8						CG04NL4129	Suraj Markandey	Jeevan
175	8						CG04MG7544	Saket	Narayan
176	8	21	Shahid Bhagat Singh Ward	Birju 9770411596	Mr. Sunil Chandrakar (BJP)	4	CG04MG7619	Govinda Girthlahre	Dhaneshwer Sahu
177	8						CG04MG7519	Lokesh Chakrovati	Dileshwar Dewangan
178	8						CG04MG7015	Mukesh Sahu	Raju Jagat
179	8						CG04MG7510	Rajesh Dewangan	Hemlal Markandey
180	8	70	Sant Ravi Das Ward	Shiva Soni 8965982001	Shri Rajesh Singh Thakur (BJP)	3	CG04MG8738	Nand Kumar	Tesjeshwar Yadav
181	8						CG04MG8867	Ranjeet Batre	Sawant Sendre
182	8						CG04NL4135	Pritam Dhiwar	Varun Sendre
183	8	69	Madhav Rao Sapre Ward	ashok 6261211495	Mr. Virendra Dewangan (Independent)	7	CG04MG8862	Krishna Kumar Markandey	Shyamcharan Jandhe
184	8						UK07CB6431	Kamta Sahu	Lokendra
185	8						CG04MG8623	Tukeshwar	Venket Verma
186	8						CG04MG7534	Shahid Khan	Satu Sapre
187	8						CG04MG7517	Lekhnarayan	Ishwar
188	8						CG04PU4839	Hement Verma	Shankar Yadav
189	8						CG04PT2458	Shailendra Kumar	Md. Faij
190	9	7	Kushabhav Takre Ward	Dliip Dongre 7909786349	Smt. Sushila Dhiwar (BJP)	6	CG04MG7568	Durgesh Mehar	Ramesh Nishad
191	9						CG04MC6967	Lilar Sahu	Dinesh Vishkarma
192	9						CG04MC7331	Rakesh Yadav	Sonu Yadav
193	9						CG04PS2713	Wasim Khan	Kailash Yadav
194	9						CG04PS2702	Gajendra Dewangan	Chetan Yadav
195	9						CG04PT4838	Vedprakash Ratre	Rajiv Ratre
196	9	8	Pt. Moti Lal Neharu Ward	Naresh Kumar 9131991464	Mr. Gopesh Kumar Sahu (Independent)	7	CG04MC7356	Dharmendra	Arvind Maheshwari
197	9						CG04MC7329	Govind Sonwami	Nitesh Sahu
198	9						CG04MD0733	Mulchand Sahu	R. Loknath
199	9						CG04PS5376	Rajkumar Yadav	Chaman Yadav
200	9						CG04ME8409	Suraj Verma	Poshan Joshi
201	9						CG04PS2720	Roman sahu	Hareshwar Prashad

S.no	Zone No	Ward	Ward Name	Govt. Supervisor	Councillor's	Deployed Vehicle	Vehicle Number	Driver Name	Helper Name 1
202	9						CG04PU5671	Hemant Jagat	Manak Tripathi
203	9	31	Netaji Shubhaschandra Bose Ward	Rajendra longote 8435247585	Mr. Rohit Kumar Sahu (BJP)	5	CG04MC5622	Kishan Khandelwal	Naresh Baghel
204	9						CG04PS2721	kishor banshal	Kapil Nayak
205	9						CG04MD0736	Akash verma	Dhaneshwar Sahu
206	9						CG04MG6988	Daulat Sahu	Gunjesh Dhiwar
207	9						CG04MG8853	Manohar Dhiwar	Narayan Dewangan
208	9	9	Dr. Bhimrao Ambedkar Ward	Kanhiya Samudre 7415866881	Smt. Dropati Hemant Patel (Congress)	3	CG04MC7338	Tike Tandi	Vishnu Kashyap
209	9						CG04MG7540	Kumar Bandhe	Nilesh
210	9						CG04MG7470	Loknath Rao	Pitamber Patel
211	9	32	Maharishi Valmiki Ward	kamal ji 7415253392	Mr. Pramod Mishra (Congress)	3	CG04MG7636	Sitaram Sonwani	Thakur Lahre
212	9						CG04MG7627	Avinash Baghel	Mohan Lal
213	9						CG04MG7633	Kanhaiya Sahu	Bhachand
214	9	33	Shahid Veer Narayan Ward	dinesh bhiya 6261177185	Mrs. Seema Santosh Sahu	2	CG04MG8653	Rajesh Markande	Suresh Verma
215	9						CG04MG7018	Prushattam Mahanand	Girdhari Mahanand
216	9	51	Pt. Vidhyacharan Shukla Ward	amit bhiya 9302487714	Mr. Dhanesh Banjare Rana (Congress)	4	CG04MG7538	Anil Dewangan	Ajay Dewangan
217	9						CG04MD0744	Komal Sagar	Ramesh Hant
218	9						CG04PS2710	Omprakash	Kuleshwar
219	9						CG04PS2704	Vishnu Patel	Chain Das Lahare
220	10	49	Guru Ghasidas Ward	Gopi Baghel 9758179758	Mrs Sheetal Kuldeep Boga (Congress)	3	CG04PS2713	Duleshwar	Bhunehwar
221	10						CG04MC7346	Ravi Mahanand	Umedhi Yadav
222	10						CG04MG8746	Gokul Sahu	Santosh Sonwane
223	10	50	Rani Duravati Ward	Sameer Khan 7999529495	Shree Sahdev Vyavahar (Congress)	5	CG04MC5615	Vikram Sahu	Maheshwar Sahu
224	10						CG04MG7462	Rajesh Sonwani	Amit Nayak
225	10						CG04MC5621	Girish Sahu	Satish Diwar
226	10						CG04MC7361	Shatrughan Dhiwar	Bhagwat Dewangan
227	10						CG04MC7324	Manjit Mrichi	Khileshwar Sahu
228	10	52	Dr. Rajendra Prasad Ward	Jugal Soni 7000816732	Mrs. Sandhya Nanu Thakur (Independent)	5	CG04MG8861	Anand Dhiwar	Ranjan Kumar
229	10						CG04MC7350	Vikram Sahu	Amrit Sinha
230	10						CG04MG7544	Himanshu Tandi	Mohan Sahu
231	9						CG04MC7353	Kuvar Dhiwar	Jagmohan Yadav
232	10						CG04MG6968	Rajendra Dhiwar	Gopi Dhiwar
233	10	56	Lt. Arvind Dikshit Ward	Basant Deep 7489023955	Mr. Akashdeep	2	CG04MG8861	Dharmendra Sahu	Sudhir Bagh
234	10						CG04MC5618	Ajay Sahu	Lala Ram
235	10	53	Babu Jagjivan Ward	Devi prasad 9691004322	Mrs. Seema Vishnu Barle (Congress)	5	CG04MG8886	Md. Asif	Prashant Bhatt
236	10						CG04PS2719	Sohan Tandi	Ram Kumar Nishad
237	10						CG04PS2716	Deva Tandi	Devnarayan Sikat
238	10						CG04MG7460	Sagar Dhruvey	Rajesh Ratre
239	10						CG04PT1490	Himanshu	Niraj
240	10						CG04NL4122	Deepak Baghel	Keshav Chelak

S.no	Zone No	Ward	Ward Name	Govt. Supervisor	Councillor's	Deployed Vehicle	Vehicle Number	Driver Name	Helper Name 1
241	10	55	Ravindranath Taigore Ward	Alok 7804935429	Mr. Ravi Dhruv (BJP)	4	CG04ME8414	Ranjit Bhatre	Kishor Jagat
242	10						CG04MG7582	Umesh Verma	Ritesh Sahu
243	10						CG04MD0759	Sashank Sarthi	Lokeshwar Dhiwar
244	10	54	Cormed Sudhir Mukarji Ward	Chotu Sendre 8718950107	Smt. Uma Chandrahas Nirmalkar (Independent)	5	CG04MG7466	Nohar Dhiwar	Hori Lal Dhiwar
245	10						CG04NL4124	Gangadhar Tondan	Dinesh Thakur
246	10						CG04PS2707	Rajesh Chouhan	Rakhi Vikey
247	10						CG04MG7560	Ikram Khan	Manish Nishad
248	10						CG04PT1489	Grish Kumar Chahuan	Dhanjaye Dewangan
Total						248	248		

Executive Engineer (SBM)
Municipal Corporation
Raipur (C.G.)

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2nd Shift Deployed Vehicle

Supervisor	S.no	Vehicle Number's	Types of Vehicle	Driver name	Helper 1	Helper 2
Rishab Gadkari (9109976576)	1	CG04MG6995	LMV	Kundan Sahu	Shyam Adil	
	2	CG04MG8871	LMV	Doman Sahu	Liladhar Nishad	
	3	CG04MG7624	LMV	Bhupesh Mirche	Laxmikant	
	4	CG04MG8701	LMV	Prakash Banjare	Ajay Jangde	
	5	CG04MG8885	LMV	Dharmendra Sahu	Parmeshwar Niishad	
	6	CG04MG8870	LMV	Kuljeet singh	Shri Bhradwaj	
	7	CG04MG7640	LMV	Vinay Dhiwar	Sumit Dande	
	8	CG04MF8119	HMV	Shekh Firoj	Bhuj bali	Ravi verma
	8	CG04MF2006	HMV	Gopal Sahu	Kashi Ram	Sevak Ram

Summary Waste processing Logbook					
ULB:	Raipur Municipal Corporation				
Sr No.	Date	Compost Shed	windrows	City Compost Generated (TPM)	Quality of compost generated
1	Aug-24	1 (ISWMP, Sakri)	33 nos	800	As per FCO Norms
2	Sep-24	1 (ISWMP, Sakri)	33 nos	1007	As per FCO Norms
Total (MT)				1807	0
Average (TPD)				29.62	0

- List of Compost Shed with number of pit
- Photographs of the Compost shed and compost pits.
- Copy of City compost sample analysis report.

Executive Engineer (SBM)
Municipal Corporation
Raipur (C.G.)

Raipur Municipal Corporation

Waste processing Logbook
Month: August

Sr No.	Date	Compost Shed	windrows	City Compost Generated	Quality of compost generated
1	01-Aug-24	1 (ISWMP, Sakri)	33 nos	19	As per FCO Norms
2	02-Aug-24	1 (ISWMP, Sakri)	33 nos	20	As per FCO Norms
3	03-Aug-24	1 (ISWMP, Sakri)	33 nos	18	As per FCO Norms
4	04-Aug-24	1 (ISWMP, Sakri)	33 nos	22	As per FCO Norms
5	05-Aug-24	1 (ISWMP, Sakri)	33 nos	25	As per FCO Norms
6	06-Aug-24	1 (ISWMP, Sakri)	33 nos	20	As per FCO Norms
7	07-Aug-24	1 (ISWMP, Sakri)	33 nos	17	As per FCO Norms
8	08-Aug-24	1 (ISWMP, Sakri)	33 nos	18	As per FCO Norms
9	09-Aug-24	1 (ISWMP, Sakri)	33 nos	21	As per FCO Norms
10	10-Aug-24	1 (ISWMP, Sakri)	33 nos	35	As per FCO Norms
11	11-Aug-24	1 (ISWMP, Sakri)	33 nos	34	As per FCO Norms
12	12-Aug-24	1 (ISWMP, Sakri)	33 nos	22	As per FCO Norms
13	13-Aug-24	1 (ISWMP, Sakri)	33 nos	20	As per FCO Norms
14	14-Aug-24	1 (ISWMP, Sakri)	33 nos	34	As per FCO Norms
15	15-Aug-24	1 (ISWMP, Sakri)	33 nos	23	As per FCO Norms
16	16-Aug-24	1 (ISWMP, Sakri)	33 nos	28	As per FCO Norms
17	17-Aug-24	1 (ISWMP, Sakri)	33 nos	35	As per FCO Norms
18	18-Aug-24	1 (ISWMP, Sakri)	33 nos	22	As per FCO Norms
19	19-Aug-24	1 (ISWMP, Sakri)	33 nos	36	As per FCO Norms
20	20-Aug-24	1 (ISWMP, Sakri)	33 nos	21	As per FCO Norms
21	21-Aug-24	1 (ISWMP, Sakri)	33 nos	20	As per FCO Norms
22	22-Aug-24	1 (ISWMP, Sakri)	33 nos	22	As per FCO Norms
23	23-Aug-24	1 (ISWMP, Sakri)	33 nos	20	As per FCO Norms
24	24-Aug-24	1 (ISWMP, Sakri)	33 nos	30	As per FCO Norms
25	25-Aug-24	1 (ISWMP, Sakri)	33 nos	35	As per FCO Norms
26	26-Aug-24	1 (ISWMP, Sakri)	33 nos	35	As per FCO Norms
27	27-Aug-24	1 (ISWMP, Sakri)	33 nos	34	As per FCO Norms
28	28-Aug-24	1 (ISWMP, Sakri)	33 nos	31	As per FCO Norms
29	29-Aug-24	1 (ISWMP, Sakri)	33 nos	28	As per FCO Norms
30	30-Aug-24	1 (ISWMP, Sakri)	33 nos	35	As per FCO Norms
31	31-Aug-24	1 (ISWMP, Sakri)	33 nos	20	As per FCO Norms
Total				**800**	

Executive Engineer (SBM)
Municipal Corporation
Raipur (C.G.)

Raipur Municipal Corporation

Waste processing Logbook
Month: September

Sr No.	Date	Compost Shed	windrows	City Compost Generated	Quality of compost generated
1	01-Sep-24	1 (ISWMP, Sakri)	33 nos	28	As per FCO Norms
2	02-Sep-24	1 (ISWMP, Sakri)	33 nos	35	As per FCO Norms
3	03-Sep-24	1 (ISWMP, Sakri)	33 nos	32	As per FCO Norms
4	04-Sep-24	1 (ISWMP, Sakri)	33 nos	29	As per FCO Norms
5	05-Sep-24	1 (ISWMP, Sakri)	33 nos	30	As per FCO Norms
6	06-Sep-24	1 (ISWMP, Sakri)	33 nos	34	As per FCO Norms
7	07-Sep-24	1 (ISWMP, Sakri)	33 nos	35	As per FCO Norms
8	08-Sep-24	1 (ISWMP, Sakri)	33 nos	34	As per FCO Norms
9	09-Sep-24	1 (ISWMP, Sakri)	33 nos	35	As per FCO Norms
10	10-Sep-24	1 (ISWMP, Sakri)	33 nos	34	As per FCO Norms
11	11-Sep-24	1 (ISWMP, Sakri)	33 nos	35	As per FCO Norms
12	12-Sep-24	1 (ISWMP, Sakri)	33 nos	33	As per FCO Norms
13	13-Sep-24	1 (ISWMP, Sakri)	33 nos	34	As per FCO Norms
14	14-Sep-24	1 (ISWMP, Sakri)	33 nos	35	As per FCO Norms
15	15-Sep-24	1 (ISWMP, Sakri)	33 nos	36	As per FCO Norms
16	16-Sep-24	1 (ISWMP, Sakri)	33 nos	32	As per FCO Norms
17	17-Sep-24	1 (ISWMP, Sakri)	33 nos	34	As per FCO Norms
18	18-Sep-24	1 (ISWMP, Sakri)	33 nos	35	As per FCO Norms
19	19-Sep-24	1 (ISWMP, Sakri)	33 nos	33	As per FCO Norms
20	20-Sep-24	1 (ISWMP, Sakri)	33 nos	36	As per FCO Norms
21	21-Sep-24	1 (ISWMP, Sakri)	33 nos	33	As per FCO Norms
22	22-Sep-24	1 (ISWMP, Sakri)	33 nos	36	As per FCO Norms
23	23-Sep-24	1 (ISWMP, Sakri)	33 nos	30	As per FCO Norms
24	24-Sep-24	1 (ISWMP, Sakri)	33 nos	35	As per FCO Norms
25	25-Sep-24	1 (ISWMP, Sakri)	33 nos	34	As per FCO Norms
26	26-Sep-24	1 (ISWMP, Sakri)	33 nos	31	As per FCO Norms
27	27-Sep-24	1 (ISWMP, Sakri)	33 nos	33	As per FCO Norms
28	28-Sep-24	1 (ISWMP, Sakri)	33 nos	35	As per FCO Norms
29	29-Sep-24	1 (ISWMP, Sakri)	33 nos	36	As per FCO Norms
30	30-Sep-24	1 (ISWMP, Sakri)	33 nos	35	As per FCO Norms
Total				**1007**	

Executive Engineer (SBM)
Municipal Corporation
Raipur (C.G.)

Compost Storage Photos

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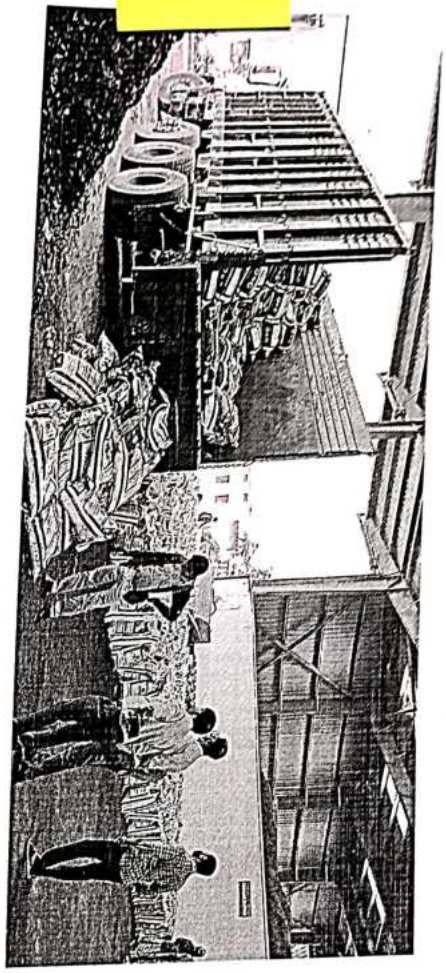

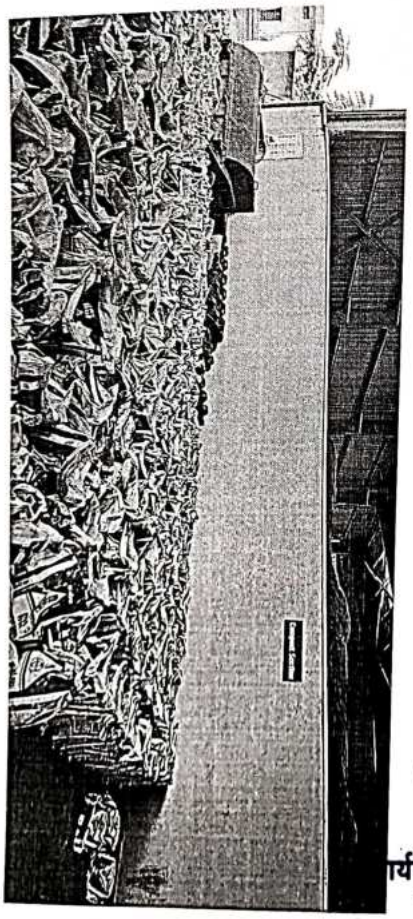

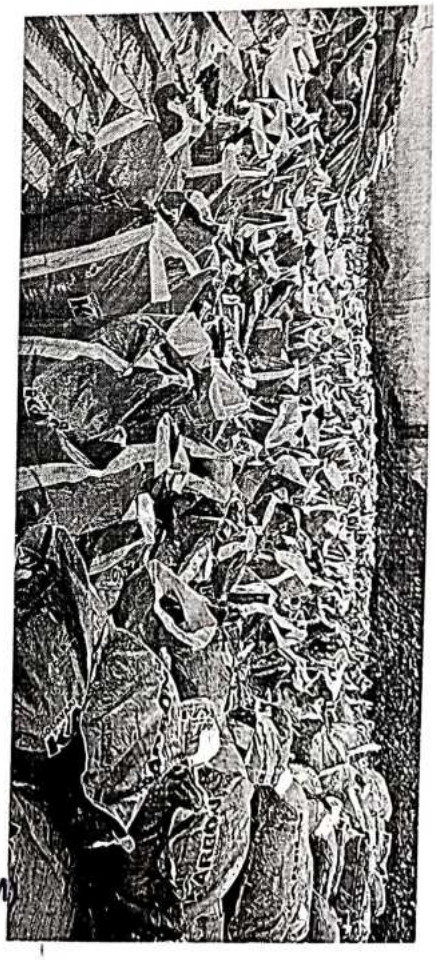

कार्यपालन अभियंता (SBM)
नगर पालिक निगम
रायपुर छ.ग.

हेलमेट पहनना है!
यह आपके सिर
की रक्षा करेगा।

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राष्ट्रपति के न.
नगर पालिक निगम
स्वच्छ भारत अभियान (SBM)

DMSWSL

Delhi MSW Solutions Ltd.

(A Division Of Resustainability Ltd.)
Khasra No.775,Near Pirda Chowk,Dhansooly Road, Sakri
Pin-493111, Raipur (C.G.)

COMPOST ANALYSIS

TEST REPORT

Report No.: DMSWSL/CT/2600824
Date of Issue : 28/08/2024
Sample Name : Compost
Sample Quantity : 1 kg

Detail of Sampling

(a) Date of Sampling	: 01/08/2024	(d)	Equipment Used: N.A.
(b) Time of Sampling	: 10:25 A.M.	(e)	Sampling Done By: Rahul Mishra
(c) Sampling Type	: Composite	(f)	Sampling location: Compost Yard

TEST RESULTS

Test started on : 01/08/2024 Test completed on : 27/08/2024

Sl. No.	Parameter	Unit	Results	Specification Of Organic Fertilizer as FCO.	Test Method
1	Colour	-	Dark Brown	Dark Brown to Black	Visual Observation.
2	Odour	-	Absence Of Foul Odour	Absence Of Foul Odour	Visual Observation.
3	Particle size	%	99.3	Min. 90% Should Pass	F(C)O,1985 Part- D
4	Bulk Density	gm/cc	0.77	<1.2	F(C)O,1985 Part- D
5	pH	-	7.59	6.0-8.0	F(C)O,1985 Part- D
6	Conductivity	ds/m	5.17	<6.0	F(C)O,1985 Part- D
7	Moisture	%(w/w)	24.42	15-25	F(C)O,1985 Part- D
8	C:N	-	33.08	<20	F(C)O,1985 Part- D
9	Total Organic Carbon	%(w/w)	20.51	Min. 12.0	F(C)O,1985 Part- D
10	Total Phosphates (as P2O5)	%(w/w)	1.68	Min.1.2	F(C)O,1985 Part- D
11	Total Potassium (as K2O)	%(w/w)			F(C)O,1985 Part- D
12	Total Nitrogen	%(w/w)			F(C)O,1985 Part- D

Rahul
Tested By
(Lab Assistant)

Checked By
(Lab Head)

DELHI MSW SOLUTIONS LTD. LAB

* The results listed refer only to the tested sample and applicable parameter.
* This report, in full or in part, shall not be used for advertising or as evidence in any court of law.
* This report can not be reproduced, except when in full, without the written permission of the Plant Head.

Our Laboratories

TESTING & CALIBRATION SERVICES

Format No: OL/QF/7.8.01

HIG-69, PHASE-II, CGHB COLONY, KABIR NAGAR, RAIPUR, C.G. -99
EMAIL: info@ourlabindia.com / Website:www.ourlabindia.com
Phone: 9284059281, 9340963272

Name & Address of The Customer			
TO, **DELHI MSW SOLUTIONS LIMITED,** SAKRI-PIRDA ROAD, RAIPUR (CG)	REPORT NO	**TR/24-25/201**	
	DATE OF REPORT	**14/09/2024**	
	LAB REF NO	M/222	
	DATE OF RECEIPT	03/09/2024	
	DATE OF ANALYSIS	START:04/09/2024	END:14/09/2024

SAMPLE DETAILS

CUSTOMER SAMPLE ID	CITY COMPOST		CUSTOMER REF. NO.& DATE	VERBAL	
SAMPLE TYPE	ORGANIC FERTILIZER		SAMPLE CONDITION AT RECEIPT	GOOD	
PACKING OF SAMPLE	PLASTIC BAG	UNSEALED	SAMPLE COLLECTED BY	PARTY	
OTHER DEATAILS	-		QUANTITY RECEIVED	APPROX. 2KG	

TEST REPORT

SR. NO.	PARAMETER	UNIT	METHOD	SPECIFICATION OF CITY COMPOST AS PER FCO	RESULTS
1.	pH at 25°C	-	AS PER FCO NORMS (1985)	6.0-8.0	7.78
2.	Conductivity at 25°C	dS/m	AS PER FCO NORMS (1985)	6.0 Max	4.73
3.	Bulk Density	g/cm^3	AS PER FCO NORMS (1985)	<1.2	0.85
4.	Moisture	% by mass	AS PER FCO NORMS (1985)	15-25	17.7
5.	Total N (as N), Total P (as P_2O_5) & Total K (as K_2O)	% by mass	AS PER FCO NORMS (1985)	1.2 Min	1.48
6.	Total Organic Carbon	% by mass	AS PER FCO NORMS (1985)	12 Min	14.7
7.	C-N Ratio	-	AS PER FCO NORMS (1985)	<20.0	18.6
8.	Copper as Cu	mg/kg	AS PER FCO NORMS (1985)	300 Max	<0.1
9.	Zinc as Zn	mg/kg	AS PER FCO NORMS (1985)	1000 Max	173
10.	Mercury as Hg	mg/kg	AS PER FCO NORMS (1985)	0.15 Max	<0.01
11.	Cadmium as Cd	mg/kg	AS PER FCO NORMS (1985)	5 Max	<0.1
12.	Nickel as Ni	mg/kg	AS PER FCO NORMS (1985)	50 Max	<0.2
13.	Chromium as Cr	mg/kg	AS PER FCO NORMS (1985)	50 Max	<0.5
14.	Lead as Pb	mg/kg	AS PER FCO NORMS (1985)	100 Max	<0.5
15.	Arsenic as As	mg/kg	AS PER FCO NORMS (1985)	10 Max	<0.25

Note: ALL RESULTS ARE "ON RECEIVED BASIS".

REMARKS: The results are as above

- *The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.*
- *This test report will not be generated again, either wholly or in part, without prior written permission of the Lab.*
- *The test report will not be used for any publicity/legal purpose.*
- *The test samples will be disposed off after 7 days from the date of issue of test report, unless until specified by the customer.*
- *Responsibility of the Laboratory is limited to the invoiced amount only.*

OUR LABORATORIES RAIPUR (C.G.)

14/09/24

VERIFIED BY:

For, Our Laboratories

14/09/24

AUTHORIZED SIGNATORY

----------*End of the test report*----------

MEMORANDUM OF UNDERSTANDING (MoU)

(Legally non-binding)

BETWEEN

BHARAT PETROLEUM CORPORATION LIMITED (BPCL), MUMBAI

AND

NAGAR NIGAM, RAIPUR

(Department of Urban Development, Government of Chhattisgarh)

AND

CHHATTISGARH BIOFUEL DEVELOPMENT AUTHORITY (CBDA)

(Department of Energy, Government of Chhattisgarh)

FOR

Setting up of a 100 TPD CBG Plant at Nagar Nigam, Raipur
Dist: Raipur, Chhattisgarh

Year-2024

This Non-Binding MOU ("MOU") is made at Raipur on this 13th day of March 2024 by and between:

Bharat Petroleum Corporation Limited, a company incorporated and existing under the laws of India, having its registered office at Bharat Bhavan, 4 & 6, Currimbhoy Road, Ballard Estate, Mumbai - 400 001 Maharashtra, (hereinafter referred to as "BPCL"),of the first part.

And

Nagar Nigam, Raipur, Chhattisgarh, a municipal corporation constituted under the relevant laws of India, having its office at Near Gandhi Maidan, Raipur-492001, (hereinafter referred to as "Nagar Nigam"), of the second part.

And

Chhattisgarh Biofuel Development Authority (CBDA), established by the Government of Chhattisgarh for promotion of Biofuel in Chhattisgarh, under Department of Energy, Government of Chhattisgarh (State Government) vide Gazette notification no. F10-5/1-5/2005 dated 25 January, 2005 and having its Head office at VIP Road, Biofuel Complex, Post-Deopuri, Dist. Raipur- 492015 (hereinafter referred to as "**CBDA**"), of the third part.

BPCL, Nagar Nigam and CBDA are hereinafter individually referred to as a "Party" and collectively as the "Parties".

Whereas:

BPCL is a 'Maharatna' Public Sector Undertaking under the aegis of Ministry of Petroleum and Natural Gas, Government of India, engaged in business of refining and marketing of petroleum fuel and also non-petroleum fuel like Compressed Bio Gas (CBG).

BPCL expressed its interest for setting up a CBG plant at a suitable location in Raipur, subject to allotment of land and supply of segregated organic MSW by Nagar Nigam, Raipur.Accordingly, BPCL has submitted its proposal to Nagar Nigam for setting up CBG plant of approximate capacity of 5 TPD (Tons Per Day) of CBG production using

commensurate quantity of segregated MSW (having at least 95% organic content). [hereinafter referred to as 'CBG Plant']

Nagar Nigam has granted their in-principle approval for the proposed CBG Plant subject to satisfactory outcome of the Detailed Feasibility Study to be conducted by BPCL through consultant/s.

CBDA have agreed to enter this non-binding MOU to discuss in good faith and explore the possibility of setting up of CBG Plant in Municipal limits of Raipur and adjoining Nagar Nigams/ Nagar Parishads/ other government's bodies within a periphery of 15-20 kms.

Parties have agreed to enter this non-binding MOU to discuss in good faith and explore the possibility of setting up of CBG Plant in Municipal limits of Raipur, Chhattisgarh.

NOW, THEREFORE, IN CONSIDERATION OF THE MUTUAL PROMISES HEREIN CONTAINED, IT IS HEREBY AGREED BY AND BETWEEN THE PARTIES HERETO AS FOLLOWS:

1. The partiesshall discuss in good faith and explore the possibility of setting up of CBG Plant within municipal limits of Raipur. The parties shall engage in good faith negotiations to draft the terms and provisions of the Agreement, taking into consideration the interests and concerns of all parties.

2. This MOU is non-binding and does not create any legally enforceable obligations between the parties hereto. It is intended to express the mutual intent of cooperation and collaboration towards the objectives outlined herein. The parties shall explore potential areas of collaboration and identify common interests, objectives, and goals to be incorporated into the formal Agreement.

3. BPCL will get aDetailed Feasibility Study of the proposed CBG plant done through a competent consultant to be engaged/appointed by BPCL for the suitable scope including the following:

    i. Independent Quantitative and Qualitative analysis of the feedstock (organic fraction of MSW) for designing the plant.

ii. Conduct site-specific studies like land survey, soil test, etc. to check the feasibility for setting up the plant.

iii. Evaluation of different technology options for CBG plant available in the market and recommend three best options along with financial analysis including but not limited to Cost Estimate, Project Schedule and Phasing of Expenditure.

iv. Finalization of the best option in consultation with BPCL.

v. Environment Impact Analysis (EIA) study & Risk Assessment Study for obtaining necessary statutory clearance.

vi. Various options for CBG & by product utilization.

vii. Analysis and recommendation for marketing of organic fertilizer etc.

4. Nagar Nigam will co-operate and provide requisite information to the consultant so appointed by BPCL for conducting detailed feasibility study.

5. Upon completion of such feasibility study, BPCL will share thedetailed feasibility report with Nagar Nigam. Based on thesatisfactory outcome of the feasibilityreport, the Parties will discuss and enter into a concession agreement for theproposedCBG Plant for a period of 25 (twenty five) years.

6. Nagar Nigam will allocate minimum 10 (ten) acres of land to BPCL for the proposed CBG Plant and handling/sorting of Bio manure, on long term lease for a period of 25 years on rental as per prevalent government lease rental in particular district per acre per year as per government policy under the agreement. Nagar Nigam shall also provide additional piece of land, if any, required by BPCL for other activities related to above mentioned plant on long term lease on the said nominal rental.

7. Nagar Nigam shall ensure that the Site offered to BPCL is of non-agricultural status, permissible for MSW processing, without any encumbrance or encroachment and that no acquisition proceeding by any lawful authority or claim from any third person in respect or relating to the same is subsisting. It shall be the obligation of Nagar Nigam to get the Site land converted for commercial use, at their own cost, before handing over to BPCL on

PERMISSIVE USE ONLY basis for construction and operation of the Plant / Project.

8. Nagar Nigam shall handover the Site within 30 days from the execution of the Concession Agreement. Nagar Nigam shall ensure compliance of all the Applicable laws and regulations before handing over of the Site to BPCL including Rights to use letter and other related documents.

9. Role of CBDA

   a. Working as a PMC/PMA for setting up of CBG plant for & on behalf of Nagar Nigam, Raipur.

   b. CBDA shall, on best endeavour basis, promote conversion of vehicles to CBG / CNG in coordination with BPCL or its subsidiary company or any other oil & gas marketing company. CBDA will coordinate with other State Government departments to facilitate aggregation of surplus paddy straw available in the vicinity of plant as additional/alternate feed stock for proposed CBG plant.

   c. CBDA to provide necessary coordination and support from various State government departments/agencies for timely execution of this project.

   d. For any additional products other than CBG, CBDA shall render all assistance in marketing in coordination with other State Government departments.

   e. By associating in this CBG project, CBDA will be allowed to carry out different Research & Development aspects of the biogas generation and its compression, as need be from time to time, with the help of BPCL.

10. In case of unsatisfactory outcome of the detailed feasibility report of the proposed CBG Plant, parties shall discuss in good faith and take reasonable steps to make the CBG plant feasible in line of the recommendations, if any, given by consultant in feasibility report.

11. Whatsoever the satisfactory outcome or unsatisfactory outcome may be, of the Detailed Feasibility Report conducted in Raipur by BPCL for the proposed CBG plant, either party reserves the right to exit this agreement by providing written notice to other party(ies).

12. Upon receipt of notification of unfavourable feasibility study results, BPCL shall provide written notice of its decision to exit the agreement to Nagar Nigam within a reasonable timeframe. Such notice shall clearly state the reasons for termination and shall be delivered in accordance with the communication provisions outlined in this Agreement.

13. Upon termination of this Agreement, all parties shall be released from any further obligations or liabilities arising under this Agreement, except for those provisions explicitly stated to survive termination.

14. The concession agreement between Nagar Nigam, CBDA and BPCL shall have an initial term of twenty five (25) years commencing from the effective date of the agreement.

15. At the expiration of the initial term of concession agreement, all parties may, at their mutual discretion and by written agreement, opt to renew the lease for successive terms under terms and conditions mutually acceptable to all parties.

16. BPCL at its own costshall build, own, and operate the CBG plant on the land so leased by Nagar Nigam.

17. Nagar Nigam Raipur and surrounding ULBsshall ensure the continuous supply of minimum 100 TPD (Tons per day) of segregated MSW (organic content) to the CBG Plant during the period of the concession agreement.

18. Nagar Nigam Raipur and other ULBs will be solely responsible, at their own cost, for lifting and/or disposing the inorganicwaste supplied by ULB if BPCL does not accept the same due to quality, excess supply or non-operation of plant. In such case or not withstanding anything herein, Nagar Nigam will be solely responsible for disposing and/or transportation, dealing with the said MSW.

19. The parties agree to maintain the confidentiality of discussions, documents, and information exchanged during the negotiation process, unless otherwise agreed upon in writing.

20. This MOU shall remain in effect until the execution of the Binding Agreement between the parties or until terminated by either party in writing.

21. Upon the satisfactory outcome of the detailed feasibility study of the CBG plant, the parties shall endeavour to finalize and execute the formal binding Agreement within a period of 90 (Ninety) days, following which, this Agreement shall be considered null and void.

22. This MOU is terminated by either party by giving 30 days' notice to other party without assigning any reason.

23. This Agreement shall be governed by and construed in accordance with the laws of India.

24. Any amendments or modifications to this Agreement shall be made in writing and duly signed by all parties.

IN WITNESS WHEREOF, the parties hereto have executed this MOU as of the date first above written.

For Bharat Petroleum Corporation Limited:

13/3/24

[Authorized Representative's Signature]
Name: Anurag Saraogi, Chief General Manager, Biofuel (Retail)
Date: 13.03.2024

BHARAT PETROLEUM CORPN. LTD. MUMBAI

For Nagar Nigam, Raipur:

[Authorized Representative's Signature]
Name: Abinash Mishra IAS, Commissioner
Date: 13.03.2024

Commissioner
Municipal Corporation

For Chhattisgarh Biofuel Development Authority:

[Authorized Representative's Signature]
Name: Sumit Sarkar, Chief Executive Officer
Date:13.03.2024

सुमित सरकार
मुख्य कार्यपालन अधिकारी
छ.ग. बायोफ्यूल विकास प्राधिकरण
(ऊर्जा विभाग, छ.ग. शासन)
रायपुर (छ.ग.)

Summary of Compost Utlization, Sale and Storage

Raipur Municipal Corporation

Sr No.	Date	Complost Shed	Vendor Name	Quantitiy of Compost sold	Revenue Generated	Quantity of compost distributed	Quantitiy of Compost utilized	Location of Utilization	Quantitiy of Compost stored for future use	Location of storage
1	Aug-24	1 (ISWMP, Sakri)	1. PARADEEP PHOSPHATES LIMITED, 2. R K TRADERS	738.58	1172402.00	N/A	N/A	NA	4521.00	Compost Shed Storage Area, Sakri
2	Sep-24	1 (ISWMP, Sakri)	R K TRADERS	961.06	1537696.00	0.00	0.00	NA	4532.00	Compost Shed Storage Area, Sakri
Total (MT)				1699.64	2710098	0	0	NA		
Average (TPD)				27.86						

- Copy of logbook of the Compost generated, sold, stored.
- Invoice copy of the Compost sold.
- List of the locations where compost is used by ULB.

Executive Engineer (SBM)
Municipal Corporation
Raipur (C.G.)

Raipur Municipal Corporation

Monthly Logbook Compost Utlization, Sale and Storage

Sr No.	Date	Complost Shed	Vendor Name	Quantitiy of Compost sold (MT)	Revenue Generated (In Rs.)	Quantity of compost distributed	Quantitiy of Compost utilized	Location of Utilization	Quantitiy of Compost stored for future use	Location of storage
1	01-Aug-24	1 (ISWMP, Sakri)	PPL/Rk Traders	0	0	N/A	N/A	N/A	4480	Compost Shed Storage Area, Sakri
2	02-Aug-24	1 (ISWMP, Sakri)	PPL/Rk Traders	0	0	N/A	N/A	N/A	4499	Compost Shed Storage Area, Sakri
3	03-Aug-24	1 (ISWMP, Sakri)	PPL/Rk Traders	0	0	N/A	N/A	N/A	4519	Compost Shed Storage Area, Sakri
4	04-Aug-24	1 (ISWMP, Sakri)	PPL/Rk Traders	0	0	N/A	N/A	N/A	4537	Compost Shed Storage Area, Sakri
5	05-Aug-24	1 (ISWMP, Sakri)	PPL/Rk Traders	0	0	N/A	N/A	N/A	4559	Compost Shed Storage Area, Sakri
6	06-Aug-24	1 (ISWMP, Sakri)	PPL/Rk Traders	0	0	N/A	N/A	N/A	4584	Compost Shed Storage Area, Sakri
7	07-Aug-24	1 (ISWMP, Sakri)	PPL/Rk Traders	1.73	2768	N/A	N/A	N/A	4602	Compost Shed Storage Area, Sakri
8	08-Aug-24	1 (ISWMP, Sakri)	PPL/Rk Traders	0	0	N/A	N/A	N/A	4619	Compost Shed Storage Area, Sakri
9	09-Aug-24	1 (ISWMP, Sakri)	PPL/Rk Traders	0	0	N/A	N/A	N/A	4637	Compost Shed Storage Area, Sakri
10	10-Aug-24	1 (ISWMP, Sakri)	PPL/Rk Traders	0	0	N/A	N/A	N/A	4658	Compost Shed Storage Area, Sakri
11	11-Aug-24	1 (ISWMP, Sakri)	PPL/Rk Traders	0	0	N/A	N/A	N/A	4693	Compost Shed Storage Area, Sakri
12	12-Aug-24	1 (ISWMP, Sakri)	PPL/Rk Traders	35.37	53055	N/A	N/A	N/A	4692	Compost Shed Storage Area, Sakri
13	13-Aug-24	1 (ISWMP, Sakri)	PPL/Rk Traders	0	0	N/A	N/A	N/A	4714	Compost Shed Storage Area, Sakri
14	14-Aug-24	1 (ISWMP, Sakri)	PPL/Rk Traders	27.5	41250	N/A	N/A	N/A	4706	Compost Shed Storage Area, Sakri
15	15-Aug-24	1 (ISWMP, Sakri)	PPL/Rk Traders	0	0	N/A	N/A	N/A	4740	Compost Shed Storage Area, Sakri
16	16-Aug-24	1 (ISWMP, Sakri)	PPL/Rk Traders	0	0	N/A	N/A	N/A	4763	Compost Shed Storage Area, Sakri
17	17-Aug-24	1 (ISWMP, Sakri)	PPL/Rk Traders	0	0	N/A	N/A	N/A	4791	Compost Shed Storage Area, Sakri
18	18-Aug-24	1 (ISWMP, Sakri)	PPL/Rk Traders	0	0	N/A	N/A	N/A	4826	Compost Shed Storage Area, Sakri
19	19-Aug-24	1 (ISWMP, Sakri)	PPL/Rk Traders	0	0	N/A	N/A	N/A	4848	Compost Shed Storage Area, Sakri
20	20-Aug-24	1 (ISWMP, Sakri)	PPL/Rk Traders	32.31	51696	N/A	N/A	N/A	4852	Compost Shed Storage Area, Sakri
21	21-Aug-24	1 (ISWMP, Sakri)	PPL/Rk Traders	50.55	80880	N/A	N/A	N/A	4823	Compost Shed Storage Area, Sakri
22	22-Aug-24	1 (ISWMP, Sakri)	PPL/Rk Traders	53.04	84864	N/A	N/A	N/A	4790	Compost Shed Storage Area, Sakri
23	23-Aug-24	1 (ISWMP, Sakri)	PPL/Rk Traders	0	0	N/A	N/A	N/A	4812	Compost Shed Storage Area, Sakri
24	24-Aug-24	1 (ISWMP, Sakri)	PPL/Rk Traders	65.74	105184	N/A	N/A	N/A	4766	Compost Shed Storage Area, Sakri
25	25-Aug-24	1 (ISWMP, Sakri)	PPL/Rk Traders	106.85	170960	N/A	N/A	N/A	4689	Compost Shed Storage Area, Sakri
26	26-Aug-24	1 (ISWMP, Sakri)	PPL/Rk Traders	30.39	45585	N/A	N/A	N/A	4694	Compost Shed Storage Area, Sakri
27	27-Aug-24	1 (ISWMP, Sakri)	PPL/Rk Traders	133.93	214288	N/A	N/A	N/A	4595	Compost Shed Storage Area, Sakri
28	28-Aug-24	1 (ISWMP, Sakri)	PPL/Rk Traders	0	0	N/A	N/A	N/A	4629	Compost Shed Storage Area, Sakri
29	29-Aug-24	1 (ISWMP, Sakri)	PPL/Rk Traders	125.16	200256	N/A	N/A	N/A	4534	Compost Shed Storage Area, Sakri
30	30-Aug-24	1 (ISWMP, Sakri)	PPL/Rk Traders	76.01	121616	N/A	N/A	N/A	4486	Compost Shed Storage Area, Sakri
31	31-Aug-24	1 (ISWMP, Sakri)	PPL/Rk Traders	0	0	N/A	N/A	N/A	4521	Compost Shed Storage Area, Sakri
Total				**738.58**	**1172402.00**	N/A	N/A	N/A	**4521.00**	

Executive Engineer (SBM)
Municipal Corporation
Raipur (C.G.)

Raipur Municipal Corporation

Monthly Logbook Compost Utlization, Sale and Storage

S.No	Date	Complost Shed	Vendor Name	Quantitiy of Compost sold (MT)	Revenue Generated (In Rs.)	Quantity of compost distributed	Quantitiy of Compost utilized	Location of Utilization	Quantitiy of Compost stored for future use	Location of storage
1	01-Sep-24	1 (ISWMP, Sakri)	RK Traders	78.39	125424	N/A	N/A	N/A	4443	DMSWSL ,Sakri
2	02-Sep-24	1 (ISWMP, Sakri)	RK Traders	0	0	N/A	N/A	N/A	4471	DMSWSL ,Sakri
3	03-Sep-24	1 (ISWMP, Sakri)	RK Traders	43.04	68864	N/A	N/A	N/A	4463	DMSWSL ,Sakri
4	04-Sep-24	1 (ISWMP, Sakri)	RK Traders	63.09	100944	N/A	N/A	N/A	4432	DMSWSL ,Sakri
5	05-Sep-24	1 (ISWMP, Sakri)	RK Traders	43.69	69904	N/A	N/A	N/A	4417	DMSWSL ,Sakri
6	06-Sep-24	1 (ISWMP, Sakri)	RK Traders	41.68	66688	N/A	N/A	N/A	4406	DMSWSL ,Sakri
7	07-Sep-24	1 (ISWMP, Sakri)	RK Traders	0	0	N/A	N/A	N/A	4440	DMSWSL ,Sakri
8	08-Sep-24	1 (ISWMP, Sakri)	RK Traders	0	0	N/A	N/A	N/A	4475	DMSWSL ,Sakri
9	09-Sep-24	1 (ISWMP, Sakri)	RK Traders	0	0	N/A	N/A	N/A	4509	DMSWSL ,Sakri
10	10-Sep-24	1 (ISWMP, Sakri)	RK Traders	0	0	N/A	N/A	N/A	4544	DMSWSL ,Sakri
11	11-Sep-24	1 (ISWMP, Sakri)	RK Traders	62.49	99984	N/A	N/A	N/A	4515	DMSWSL ,Sakri
12	12-Sep-24	1 (ISWMP, Sakri)	RK Traders	38.39	61424	N/A	N/A	N/A	4512	DMSWSL ,Sakri
13	13-Sep-24	1 (ISWMP, Sakri)	RK Traders	41.27	66032	N/A	N/A	N/A	4503	DMSWSL ,Sakri
14	14-Sep-24	1 (ISWMP, Sakri)	RK Traders	0	0	N/A	N/A	N/A	4537	DMSWSL ,Sakri
15	15-Sep-24	1 (ISWMP, Sakri)	RK Traders	0	0	N/A	N/A	N/A	4572	DMSWSL ,Sakri
16	16-Sep-24	1 (ISWMP, Sakri)	RK Traders	76.83	122928	N/A	N/A	N/A	4532	DMSWSL ,Sakri
17	17-Sep-24	1 (ISWMP, Sakri)	RK Traders	19.38	31008	N/A	N/A	N/A	4544	DMSWSL ,Sakri
18	18-Sep-24	1 (ISWMP, Sakri)	RK Traders	77.30	123680	N/A	N/A	N/A	4501	DMSWSL ,Sakri
19	19-Sep-24	1 (ISWMP, Sakri)	RK Traders	38.51	61616	N/A	N/A	N/A	4497	DMSWSL ,Sakri
20	20-Sep-24	1 (ISWMP, Sakri)	RK Traders	81.73	130768	N/A	N/A	N/A	4449	DMSWSL ,Sakri
21	21-Sep-24	1 (ISWMP, Sakri)	RK Traders	81.64	130624	N/A	N/A	N/A	4403	DMSWSL ,Sakri
22	22-Sep-24	1 (ISWMP, Sakri)	RK Traders	0	0	N/A	N/A	N/A	4436	DMSWSL ,Sakri
23	23-Sep-24	1 (ISWMP, Sakri)	RK Traders	0	0	N/A	N/A	N/A	4472	DMSWSL ,Sakri
24	24-Sep-24	1 (ISWMP, Sakri)	RK Traders	0	0	N/A	N/A	N/A	4502	DMSWSL ,Sakri
25	25-Sep-24	1 (ISWMP, Sakri)	RK Traders	35.41	56656	N/A	N/A	N/A	4502	DMSWSL ,Sakri
26	26-Sep-24	1 (ISWMP, Sakri)	RK Traders	0	0	N/A	N/A	N/A	4536	DMSWSL ,Sakri
27	27-Sep-24	1 (ISWMP, Sakri)	RK Traders	45.72	73152	N/A	N/A	N/A	4521	DMSWSL ,Sakri
28	28-Sep-24	1 (ISWMP, Sakri)	RK Traders	0	0	N/A	N/A	N/A	4554	DMSWSL ,Sakri
29	29-Sep-24	1 (ISWMP, Sakri)	RK Traders	52.99	84784	N/A	N/A	N/A	4536	DMSWSL ,Sakri
30	30-Sep-24	1 (ISWMP, Sakri)	RK Traders	39.51	63216	N/A	N/A	N/A	4532	DMSWSL ,Sakri
Total				961.06	1537696.00				4532	

Executive Engineer (SBM)
Municipal Corporation
Raipur (C.G.)

Delhi MSW - Raipur P&D,
Khasra No.775, Near Pirda Chowk,,,
Dhansooly Road, Sakri, RAIPUR, 493111,,Chhattisgarh, India,
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TAX INVOICE

IRN No : 330edabe5a774909c682b919bad1c21e37a9692b4721b5c0f72d919dd5cdac9d

IRN Acknowledgement No : 182416911212002 Acknowledgement Date & Time : 13-08-2024/12:25:00

GSTIN	: 22AADCD1783F1Z0	E Way Bill No	: 891439667887
Document No.	: 1500000864	Transporter Name	: STEP LOGISTICS
Invoice Date	: 13.08.2024	Transporter GSTIN	:
GSTIN Invoice No.	: CG2420000308	Vehicle Number	: CG04LQ3227 Vehicle Type : Regular
Member ship No:	: PARADEEP	GR/LR Number	: GR/LR Date : 13.08.2024
State : Chhattisgarh	State Code : 22	E Way Bill Validity	: 13.08.2024 - 14.08.2024
		Place of Supply	: Chhattisgarh Manifest : As per statement

Details of Receiver	Billed To :	Details of Consignee	Shipped To :
Name: Paradeep Phosphates Limited		Name:Paradeep Phosphates Limited	
Address: A 12-14, Moti mahal palladium VIP square, Telibandha, Raipur 492001 Chhattisgarh India		Address: A 12-14, Moti mahal palladium VIP square, Telibandha, Raipur 492001 Chhattisgarh India	
GSTIN/UIN : 22AABCP3276D1ZU		GSTIN/UIN : 22AABCP3276D1ZU PAN : AABCP3276D	
State: Chhattisgarh	State Code: 22	State: Chhattisgarh	State Code: 22

Name of the Project :	Delhi MSW - Raipur P&D,
Value of the Contract:	
Contract Ref. :	
Billing Period :	01.08.2024 To 13.08.2024
Reference No.:	RAIPUR_WB-137703

Sl.No	Name of Product/Service	HSN/SAC	UOM	Qty.	Rate	Amount	Less: Discount	Taxable Value	CGST Rate %	CGST Amount	SGST Rate %	SGST Amount	IGST Rate %	IGST Amount
1	Animal Or Vegetable Fertilisers, Whether Or Not Mixed	31010099	TON	35.000	1500.00	52500.00	0.00	52500.00	2.50	1312.50	2.50	1312.50	0.00	0.00
Total :						52500.00	0.00	52500.00		1312.50		1312.50		0.00

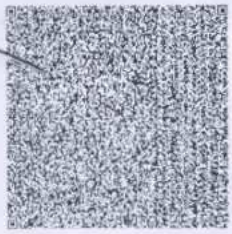
Total Invoice Amount in Words:	
Fifty Five Thousand One Hundred Twenty Five Rupees	
Total Amount Before Tax :	52,500.00
Add : CGST :	1,312.50
Add : SGST :	1,312.50
Add : IGST :	0.00
Tax Amount : GST :	2,625.00
Invoice Value :	55,125.00
TCS # :	0.00
Total Invoice Value (Round Off) :	55,125.00
GST Payable on Reverse Charge :	N/A
CGST On Rev. Charges Mechanisem :	N/A
SGST On Rev. Charges Mechanisem :	N/A
Company CIN :	

Bank Details :	
Bank Account Number :	
Bank Branch IFSC :	
Terms and Conditions :	
"Refer Annexure-1 for Quantity & Rates details"	
As Applicable in Declarations	
# TCS as applicable w.e.f. 01.10.2020	(Company Seal)

Certified that the particulars Given above are true and correct.
For Delhi MSW Solutions Ltd
Authorised Signatory

[E&OE]

This is a Computer Generated Invoice



Delhi MSW - Raipur P&D,
Khasra No.775, Near Pirda Chowk,,,
Dhansooly Road, Sakri, RAIPUR, 493111,,Chhattisgarh, India,
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TAX INVOICE

IRN No : 1f5077e3455dd2ac0345eb7faaf57eb99482b1fd507aa103d00836e4443af13c

IRN Acknowledgement No : 182416956212474 Acknowledgement Date & Time : 20-08-2024/17:10:00

GSTIN : 22AADCD1783F1Z0		E Way Bill No :	
Document No. : 1500000873		Transporter Name :	
Invoice Date : 20.08.2024		Transporter GSTIN :	
GSTIN Invoice No. : CG2420000312		Vehicle Number :	Vehicle Type :
Member ship No: : R K TRADERS		GR/LR Number :	GR/LR Date :
State : Chhattisgarh	State Code : 22	E Way Bill Validity : -	
		Place of Supply : Jharkhand	Manifest : As per statement

Details of Receiver	Billed To :	Details of Consignee	Shipped To :
Name: R K TRADERS Address: SHREE KAUSHAL TOWER, FLAT NO. E/3, BARIATU ROAD,OPP. DR. K.K.SINHA CLINIC RANCHI 834009 Jharkhand India GSTIN/UIN : 20AALFR8578D1Z1		Name:R K TRADERS Address: SHREE KAUSHAL TOWER, FLAT NO. E/3, BARIATU ROAD,OPP. DR. K.K.SINHA CLINIC RANCHI 834009 Jharkhand India GSTIN/UIN : 20AALFR8578D1Z1 PAN : AALFR8578D	
State: Jharkhand	State Code: 20	State: Jharkhand	State Code: 20

Name of the Project :	Delhi MSW - Raipur P&D,
Value of the Contract:	
Contract Ref. :	
Billing Period :	01.08.2024 To 20.08.2024
Reference No.:	RAIPUR_WB-138534

SL.No	Name of Product/Service	HSN/SAC	UOM	Qty.	Rate	Amount	Less: Discount	Taxable Value	CGST Rate %	CGST Amount	SGST Rate %	SGST Amount	IGST Rate %	IGST Amount
1	Non hazardous waste treatment and disposal services	999433	TON	32.310	1600.00	51696.00	0.00	51696.00	0.00	0.00	0.00	0.00	0.00	0.00
Total :						51696.00	0.00	51696.00		0.00		0.00		0.00

Total Invoice Amount in Words:
One Thousand Six Hundred Ninety Six Rupees

Total Amount Before Tax :	51,696.00
Add : CGST :	0.00
Add : SGST :	0.00
Add : IGST :	0.00
Tax Amount : GST :	0.00
Invoice Value :	51,696.00
TCS # :	0.00
Total Invoice Value (Round Off) :	51,696.00
GST Payable on Reverse Charge :	N/A
CGST On Rev. Charges Mechanisem :	N/A
SGST On Rev. Charges Mechanisem :	N/A
Company CIN :	

Bank Details :	
Bank Account Number :	
Bank Branch IFSC :	

Terms and Conditions :
"Refer Annexure-1 for Quantity & Rates details"
As Applicable in Declarations
TCS as applicable w.e.f. 01.10.2020

(Company Seal)

Certified that the particulars Given above are true and correct.
For Delhi MSW Solutions Ltd

Authorised Signatory

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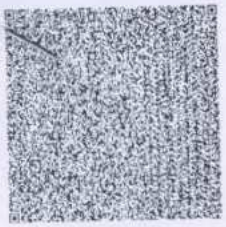

Delhi MSW - Raipur P&D,
Khasra No.775, Near Pirda Chowk,,,
Dhansooly Road, Sakri, RAIPUR, 493111,,Chhattisgarh, India,
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TAX INVOICE

IRN No : 42f1a67bad75dd22fc93d66fae2df6e5f8281a34f25673dd143856cacb7ff4a2

IRN Acknowledgement No : 182416976057918 Acknowledgement Date & Time : 23-08-2024/10:25:00

GSTIN	: 22AADCD1783F1Z0	E Way Bill No	:
Document No.	: 1500000883	Transporter Name	:
Invoice Date	: 23.08.2024	Transporter GSTIN	:
GSTIN Invoice No.	: CG2420000322	Vehicle Number	: Vehicle Type :
Member ship No:	: R K TRADERS	GR/LR Number	: GR/LR Date :
State : Chhattisgarh	State Code : 22	E Way Bill Validity	: -
		Place of Supply	: Jharkhand Manifest : As per statement

Details of Receiver	Billed To :	Details of Consignee	Shipped To :
Name: R K TRADERS Address: SHREE KAUSHAL TOWER, FLAT NO. E/3, BARIATU ROAD,OPP. DR. K.K.SINHA CLINIC RANCHI 834009 Jharkhand India GSTIN/UIN : 20AALFR8578D1Z1 State: Jharkhand State Code: 20		Name:R K TRADERS Address: SHREE KAUSHAL TOWER, FLAT NO. E/3, BARIATU ROAD,OPP. DR. K.K.SINHA CLINIC RANCHI 834009 Jharkhand India GSTIN/UIN : 20AALFR8578D1Z1 PAN : AALFR8578D State: Jharkhand State Code: 20	

Name of the Project :	Delhi MSW - Raipur P&D,
Value of the Contract:	
Contract Ref. :	N/A
Billing Period :	01.08.2024 To 23.08.2024
Reference No.:	RAIPUR_WB-138806

Sl.No	Name of Product/Service	HSN/SAC	UOM	Qty.	Rate	Amount	Less: Discount	Taxable Value	CGST Rate %	CGST Amount	SGST Rate %	SGST Amount	IGST Rate %	IGST Amount
1	Non hazardous waste treatment and disposal services	999433	TON	53.040	1600.00	84864.00	0.00	84864.00	0.00	0.00	0.00	0.00	0.00	0.00
Total :						84864.00	0.00	84864.00		0.00		0.00		0.00

Total Invoice Amount in Words:
hty Four Thousand Eight Hundred Sixty Four Rupees

Total Amount Before Tax :	84,864.00
Add : CGST :	0.00
Add : SGST :	0.00
Add : IGST :	0.00
Tax Amount : GST :	0.00
Invoice Value :	84,864.00
TCS # :	0.00
Total Invoice Value (Round Off) :	84,864.00
GST Payable on Reverse Charge :	N/A
CGST On Rev. Charges Mechanisem :	N/A
SGST On Rev. Charges Mechanisem :	N/A
Company CIN :	

Bank Details :
Bank Account Number :
Bank Branch IFSC :

Terms and Conditions :
"Refer Annexure-1 for Quantity & Rates details"
As Applicable in Declarations
TCS as applicable w.e.f. 01.10.2020

(Company Seal)

Certified that the particulars Given above are true and correct.
For Delhi MSW Solutions Ltd
Authorised Signatory

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Delhi MSW - Raipur P&D,
Khasra No.775, Near Pirda Chowk,,,
Dhansooly Road, Sakri, RAIPUR, 493111,,Chhattisgarh, India,
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TAX INVOICE

IRN No : d18c435cff80678fcc950ca7ef71dcfcedbdcb01dd15e9ac9b0055138166a67e

IRN Acknowledgement No : 182416994864093 Acknowledgement Date & Time : 26-08-2024/10:07:00

GSTIN : 22AADCD1783F1Z0		E Way Bill No :	
Document No. : 1500000899		Transporter Name :	
Invoice Date : 26.08.2024		Transporter GSTIN :	
GSTIN Invoice No. : CG2420000326		Vehicle Number :	Vehicle Type :
Member ship No: : R K TRADERS		GR/LR Number :	GR/LR Date :
State : Chhattisgarh	State Code : 22	E Way Bill Validity : -	
		Place of Supply : Jharkhand	Manifest : As per statement

Details of Receiver	Billed To :	Details of Consignee	Shipped To :
Name: R K TRADERS Address: SHREE KAUSHAL TOWER, FLAT NO. E/3, BARIATU ROAD,OPP. DR. K.K.SINHA CLINIC RANCHI 834009 Jharkhand India GSTIN/UIN : 20AALFR8578D1Z1		Name:R K TRADERS Address: SHREE KAUSHAL TOWER, FLAT NO. E/3, BARIATU ROAD,OPP. DR. K.K.SINHA CLINIC RANCHI 834009 Jharkhand India GSTIN/UIN : 20AALFR8578D1Z1 PAN : AALFR8578D	
State: Jharkhand	State Code: 20	State: Jharkhand	State Code: 20

Name of the Project :	Delhi MSW - Raipur P&D,
Value of the Contract:	
Contract Ref. :	N/A
Billing Period :	01.08.2024 To 26.08.2024
Reference No.:	RAIPUR_WB-139157

SL.No	Name of Product/Service	HSN/SAC	UOM	Qty.	Rate	Amount	Less: Discount	Taxable Value	CGST Rate %	CGST Amount	SGST Rate %	SGST Amount	IGST Rate %	IGST Amount
1	Non hazardous waste treatment and disposal services	999433	TON	106.850	1600.00	170960.00	0.00	170960.00	0.00	0.00	0.00	0.00	0.00	0.00
Total :						170960.00	0.00	170960.00		0.00		0.00		0.00

Total Invoice Amount in Words:
e Lakh Seventy Thousand Nine Hundred Sixty Rupees

Total Amount Before Tax :	170,960.00
Add : CGST :	0.00
Add : SGST :	0.00
Add : IGST :	0.00
Tax Amount : GST :	0.00
Invoice Value :	170,960.00
TCS # :	0.00
Total Invoice Value (Round Off) :	170,960.00
GST Payable on Reverse Charge :	N/A
CGST On Rev. Charges Mechanisem :	N/A
SGST On Rev. Charges Mechanisem :	N/A
Company CIN :	

Bank Details :	
Bank Account Number :	
Bank Branch IFSC :	

Terms and Conditions :
"Refer Annexure-1 for Quantity & Rates details"
As Applicable in Declarations
TCS as applicable w.e.f. 01.10.2020

(Company Seal)

Certified that the particulars Given above are true and correct.
For Delhi MSW Solutions Ltd
Authorised Signatory

[E&OE]

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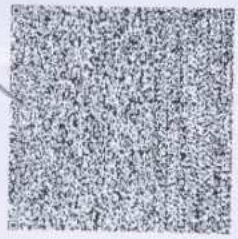

Delhi MSW - Raipur P&D,
Khasra No.775, Near Pirda Chowk,,,
Dhansooly Road, Sakri, RAIPUR, 493111,,Chhattisgarh, India,
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TAX INVOICE

IRN No : 1b23652155614ec32ecdf2d3acd788a7057d0c8853ea999c3ea99da21710a78e

IRN Acknowledgement No : 182417006842878 Acknowledgement Date & Time : 27-08-2024/17:31:00

GSTIN : 22AADCD1783F1Z0		E Way Bill No :	
Document No. : 1500000907		Transporter Name :	
Invoice Date : 27.08.2024		Transporter GSTIN :	
GSTIN Invoice No. : CG2420000331		Vehicle Number :	Vehicle Type :
Member ship No: : R K TRADERS		GR/LR Number :	GR/LR Date :
State : Chhattisgarh	State Code : 22	E Way Bill Validity : -	
		Place of Supply : Jharkhand	Manifest : As por statement

Details of Receiver	Billed To :	Details of Consignee	Shipped To :
Name: R K TRADERS Address: SHREE KAUSHAL TOWER, FLAT NO. E/3, BARIATU ROAD,OPP. DR. K.K.SINHA CLINIC RANCHI 834009 Jharkhand India GSTIN/UIN : 20AALFR8578D1Z1		Name:R K TRADERS Address: SHREE KAUSHAL TOWER, FLAT NO. E/3, BARIATU ROAD,OPP. DR. K.K.SINHA CLINIC RANCHI 834009 Jharkhand India GSTIN/UIN : 20AALFR8578D1Z1 PAN : AALFR8578D	
State: Jharkhand	State Code: 20	State: Jharkhand	State Code: 20

Name of the Project :	Delhi MSW - Raipur P&D,
Value of the Contract:	
Contract Ref. :	N/A
Billing Period :	01.08.2024 To 27.08.2024
Reference No.:	RAIPUR_WB-139385

SL.No	Name of Product/Service	HSN/SAC	UOM	Qty.	Rate	Amount	Less: Discount	Taxable Value	CGST Rate %	CGST Amount	SGST Rate %	SGST Amount	IGST Rate %	IGST Amount
1	Non hazardous waste treatment and disposal services	999433	TON	133.930	1600.00	214288.00	0.00	214288.00	0.00	0.00	0.00	0.00	0.00	0.00
Total :						214288.00	0.00	214288.00		0.00		0.00		0.00

Total Invoice Amount in Words:

Two Lakh Fourteen Thousand Two Hundred Eighty Eight Rupees

Total Amount Before Tax :	214,288.00
Add : CGST :	0.00
Add : SGST :	0.00
Add : IGST :	0.00
Tax Amount : GST :	0.00
Invoice Value :	214,288.00
TCS # :	0.00
Total Invoice Value (Round Off) :	214,288.00
GST Payable on Reverse Charge :	N/A
CGST On Rev. Charges Mechanisem :	N/A
SGST On Rev. Charges Mechanisem :	N/A
Company CIN :	

Bank Details :	
Bank Account Number :	
Bank Branch IFSC :	

Terms and Conditions :
"Refer Annexure-1 for Quantity & Rates details"
As Applicable in Declarations
TCS as applicable w.e.f. 01.10.2020

(Company Seal)

Certified that the particulars Given above are true and correct.
For Delhi MSW Solutions Ltd

Authorised Signatory

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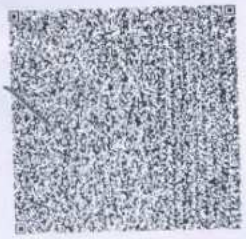

Delhi MSW - Raipur P&D,
Khasra No.775, Near Pirda Chowk,,,
Dhansooly Road, Sakri, RAIPUR, 493111,,Chhattisgarh, India,
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TAX INVOICE

IRN No : b16be2684eb19db5e3635fbd68810266f4d849169f5e145ca769ecd37cfd09b3

IRN Acknowledgement No : 182417056155731 Acknowledgement Date & Time : 02-09-2024/13:[illegible]:30

GSTIN	: 22AADCD1783F1Z0	E Way Bill No	:
Document No.	: 1500000949	Transporter Name	:
Invoice Date	: 02.09.2024	Transporter GSTIN	:
GSTIN Invoice No.	: CG2420000351	Vehicle Number	: Vehicle Type :
Member ship No:	: R K TRADERS	GR/LR Number	: GR/LR Date :
State : Chhattisgarh	State Code : 22	E Way Bill Validity	: -
		Place of Supply	: Jharkhand Manifest : As per statement

Details of Receiver	Billed To :	Details of Consignee	Shipped To :
Name: R K TRADERS Address: SHREE KAUSHAL TOWER, FLAT NO. E/3, BARIATU ROAD,OPP. DR. K.K.SINHA CLINIC RANCHI 834009 Jharkhand India GSTIN/UIN : 20AALFR8578D1Z1 State: Jharkhand State Code: 20		Name:R K TRADERS Address: SHREE KAUSHAL TOWER, FLAT NO. E/3, BARIATU ROAD,OPP. DR. K.K.SINHA CLINIC RANCHI 834009 Jharkhand India GSTIN/UIN : 20AALFR8578D1Z1 PAN : AALFR8578D State: Jharkhand State Code: 20	

Name of the Project :	Delhi MSW - Raipur P&D,
Value of the Contract:	
Contract Ref. :	N/A
Billing Period :	01.09.2024 To 02.09.2024
Reference No.:	RAIPUR_WB-139986

SL.No	Name of Product/Service	HSN/SAC	UOM	Qty.	Rate	Amount	Less: Discount	Taxable Value	CGST Rate %	CGST Amount	SGST Rate %	SGST Amount	IGST Rate %	IGST Amount
1	Non-hazardous waste treatment and disposal services	999433	TON	78.399	1600.00	125424.00	0.00	125424.00	0.00	0.00	0.00	0.00	0.00	0.00
Total :						125424.00	0.00	125424.00		0.00		0.00		0.00

Total Invoice Amount in Words:
One Lakh Twenty Five Thousand Four Hundred Twenty Four Rupees

Total Amount Before Tax :	125,424.00
Add : CGST :	0.00
Add : SGST :	0.00
Add : IGST :	0.00
Tax Amount : GST :	0.00
Invoice Value :	125,424.00
TCS # :	0.00
Total Invoice Value (Round Off) :	125,424.00
GST Payable on Reverse Charge :	N/A
CGST On Rev. Charges Mechanisem :	N/A
SGST On Rev. Charges Mechanisem :	N/A
Company CIN :	

Bank Details :	
Bank Account Number :	
Bank Branch IFSC :	

Terms and Conditions :
"Refer Annexure-1 for Quantity & Rates details"
As Applicable in Declarations
TCS as applicable w.e.f. 01.10.2020

(Company Seal)

Certified that the particulars Given above are true and correct.
For Delhi MSW Solutions Ltd
Authorised Signatory

[E&OE]

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Delhi MSW - Raipur P&D,
Khasra No.775, Near Pirda Chowk,,,
Dhansooly Road, Sakri, RAIPUR, 493111,,Chhattisgarh, India,
,

TAX INVOICE

IRN No : 9e47b9f0df0c2d1fd1c313f61893f3620a36e4435e6192c4a129174857ed393c

IRN Acknowledgement No : 182417081757221 Acknowledgement Date & Time : 05-09-2024/10:07:00

GSTIN	: 22AADCD1783F1Z0	E Way Bill No	:
Document No.	: 1500000975	Transporter Name	:
Invoice Date	: 05.09.2024	Transporter GSTIN	:
GSTIN Invoice No.	: CG2420000357	Vehicle Number	: Vehicle Type :
Member ship No:	: R K TRADERS	GR/LR Number	: GR/LR Date :
State : Chhattisgarh	State Code : 22	E Way Bill Validity	: -
		Place of Supply	: Jharkhand Manifest : As per statement

Details of Receiver	Billed To :	Details of Consignee	Shipped To :
Name: R K TRADERS Address: SHREE KAUSHAL TOWER, FLAT NO. E/3, BARIATU ROAD,OPP. DR. K.K.SINHA CLINIC RANCHI 834009 Jharkhand India GSTIN/UIN : 20AALFR8578D1Z1 State: Jharkhand State Code: 20		Name:R K TRADERS Address: SHREE KAUSHAL TOWER, FLAT NO. E/3, BARIATU ROAD,OPP. DR. K.K.SINHA CLINIC RANCHI 834009 Jharkhand India GSTIN/UIN : 20AALFR8578D1Z1 PAN : AALFR8578D State: Jharkhand State Code: 20	

Name of the Project :	Delhi MSW - Raipur P&D,
Value of the Contract:	
Contract Ref. :	N/A
Billing Period :	01.09.2024 To 05.09.2024
Reference No.:	RAIPUR_WB-140300

SL.No	Name of Product/Service	HSN/SAC	UOM	Qty.	Rate	Amount	Less: Discount	Taxable Value	CGST Rate %	CGST Amount	SGST Rate %	SGST Amount	IGST Rate %	IGST Amount
1	Non-harardous waste treatment and disposal services	999433	TON	106.130	1600.00	169808.00	0.00	169808.00	0.00	0.00	0.00	0.00	0.00	0.00
Total :						169808.00	0.00	169808.00		0.00		0.00		0.00

Total Invoice Amount in Words:
One Lakh Sixty Nine Thousand Eight Hundred Eight Rupees

Total Amount Before Tax :	169,808.00
Add : CGST :	0.00
Add : SGST :	0.00
Add : IGST :	0.00
Tax Amount : GST :	0.00
Invoice Value :	169,808.00
TCS # :	0.00
Total Invoice Value (Round Off) :	169,808.00
GST Payable on Reverse Charge :	N/A
CGST On Rev. Charges Mechanism :	N/A
SGST On Rev. Charges Mechanism :	N/A
Company CIN :	

Bank Details :	
Bank Account Number :	
Bank Branch IFSC :	

Terms and Conditions :
"Refer Annexure-1 for Quantity & Rates details"
As Applicable in Declarations
TCS as applicable w.e.f. 01.10.2020

(Company Seal)

Certified that the particulars Given above are true and correct.
For Delhi MSW Solutions Ltd
Authorised Signatory

[E&OE]

This is a Computer Generated Invoice

Delhi MSW - Raipur P&D,
Khasra No.775, Near Pirda Chowk,,,
Dhansooly Road, Sakri, RAIPUR, 493111,,Chhattisgarh, India,
,

TAX INVOICE

IRN No : 8eaf54fda15419262f7bce5db5a756bd3f734a323d69bc84ef3ae8f1a480b4d2

IRN Acknowledgement No : 182417091304189 Acknowledgement Date & Time : 06-09-2024/10:48:00

GSTIN	: 22AADCD1783F1Z0	E Way Bill No	:
Document No	: 1500000977	Transporter Name	:
Invoice Date	: 06.09.2024	Transporter GSTIN	:
GSTIN Invoice No.	: CG2420000359	Vehicle Number	: Vehicle Type :
Member ship No:	: R K TRADERS	GR/LR Number	: GR/LR Date :
State : Chhattisgarh	State Code : 22	E Way Bill Validity	: -
		Place of Supply	: Jharkhand Manifest : As per statement

Details of Receiver	Billed To :	Details of Consignee	Shipped To :
Name: R K TRADERS Address: SHREE KAUSHAL TOWER, FLAT NO. E/3, BARIATU ROAD,OPP. DR. K.K.SINHA CLINIC RANCHI 834009 Jharkhand India		Name:R K TRADERS Address: SHREE KAUSHAL TOWER, FLAT NO. E/3, BARIATU ROAD,OPP. DR. K.K.SINHA CLINIC RANCHI 834009 Jharkhand India	
GSTIN/UIN : 20AALFR8578D1Z1		GSTIN/UIN : 20AALFR8578D1Z1 PAN : AALFR8578D	
State: Jharkhand	State Code: 20	State: Jharkhand	State Code: 20

Name of the Project :	Delhi MSW - Raipur P&D,
Value of the Contract:	
Contract Ref. :	N/A
Billing Period :	01.09.2024 To 06.09.2024
Reference No.:	RAIPUR_WB-140452

Sl. No	Name of Product/Service	HSN/SAC	UOM	Qty.	Rate	Amount	Less: Discount	Taxable Value	CGST Rate %	CGST Amount	SGST Rate %	SGST Amount	IGST Rate %	IGST Amount
1	Non hazardous waste treatment and disposal services	999433	TON	43.690	1600.00	69904.00	0.00	69904.00	0.00	0.00	0.00	0.00	0.00	0.00
Total :						69904.00	0.00	69904.00		0.00		0.00		0.00

Total Invoice Amount in Words:
Sixty Nine Thousand Nine Hundred Four Rupees

Total Amount Before Tax :	69,904.00
Add : CGST :	0.00
Add : SGST :	0.00
Add : IGST :	0.00
Tax Amount : GST :	0.00
Invoice Value :	69,904.00
TCS # :	0.00
Total Invoice Value (Round Off) :	69,904.00
GST Payable on Reverse Charge :	N/A
CGST On Rev. Charges Mechanism :	N/A
SGST On Rev. Charges Mechanism :	N/A
Company CIN :	

Bank Details :	
Bank Account Number :	
Bank Branch IFSC :	

Terms and Conditions :
"Refer Annexure-1 for Quantity & Rates details"
As Applicable in Declarations
TCS as applicable w.e.f. 01.10.2020

(Company Seal)

Certified that the particulars Given above are true and correct.
For Delhi MSW Solutions Ltd
Authorised Signatory

[E&OE]

This is a Computer Generated Invoice

Delhi MSW - Raipur P&D,
Khasra No.775, Near Pirda Chowk,,,
Dhansooly Road, Sakri, RAIPUR, 493111,,Chhattisgarh, India,
,

TAX INVOICE

IRN No : 834034e3d9604c70e737c59f46b78ffddece1b81fc7409a5c6a23d11b77934c6

IRN Acknowledgement No : 182417111338516 Acknowledgement Date & Time : 09-09-2024/09:51:00

GSTIN	: 22AADCD1783F1Z0	E Way Bill No	:
Document No	: 1500000993	Transporter Name	:
Invoice Date	: 09.09.2024	Transporter GSTIN	:
GSTIN Invoice No.	: CG2420000362	Vehicle Number	: Vehicle Type :
Member ship No:	: R K TRADERS	GR/LR Number	: GR/LR Date :
State : Chhattisgarh	State Code : 22	E Way Bill Validity	: -
		Place of Supply	: Jharkhand Manifest : As per statement

Details of Receiver	Billed To :	Details of Consignee	Shipped To :
Name: R K TRADERS Address: SHREE KAUSHAL TOWER, FLAT NO. E/3, BARIATU ROAD,OPP. DR. K.K.SINHA CLINIC RANCHI 834009 Jharkhand India		Name:R K TRADERS Address: SHREE KAUSHAL TOWER, FLAT NO. E/3, BARIATU ROAD,OPP. DR. K.K.SINHA CLINIC RANCHI 834009 Jharkhand India	
GSTIN/UIN : 20AALFR8578D1Z1		GSTIN/UIN : 20AALFR8578D1Z1 PAN : AALFR8578D	
State: Jharkhand	State Code: 20	State: Jharkhand	State Code: 20

Name of the Project :	Delhi MSW - Raipur P&D,
Value of the Contract:	
Contract Ref. :	N/A
Billing Period :	01.09.2024 To 09.09.2024
Reference No.:	RAIPUR_WB-140538

Sl. No	Name of Product/Service	HSN/SAC	UOM	Qty.	Rate	Amount	Less: Discount	Taxable Value	CGST Rate %	CGST Amount	SGST Rate %	SGST Amount	IGST Rate %	IGST Amount
1	Non hazardous waste treatment and disposal services	999433	TON	41.680	1600.00	66688.00	0.00	66688.00	0.00	0.00	0.00	0.00	0.00	0.00
Total :						66688.00	0.00	66688.00		0.00		0.00		0.00

Total Invoice Amount in Words:
Sixty Six Thousand Six Hundred Eighty Eight Rupees

Total Amount Before Tax :	66,688.00
Add : CGST :	0.00
Add : SGST :	0.00
Add : IGST :	0.00
Tax Amount : GST :	0.00
Invoice Value :	66,688.00
TCS # :	0.00
Total Invoice Value (Round Off) :	66,688.00
GST Payable on Reverse Charge :	N/A
CGST On Rev. Charges Mechanism :	N/A
SGST On Rev. Charges Mechanism :	N/A
Company CIN :	

Bank Details :	
Bank Account Number :	
Bank Branch IFSC :	

Terms and Conditions :
"Refer Annexure-1 for Quantity & Rates details"
As Applicable in Declarations
TCS as applicable w.e.f. 01.10.2020

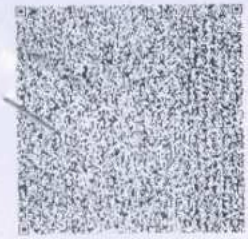
(Company Seal)

Certified that the particulars Given above are true and correct.
For Delhi MSW Solutions Ltd

Authorised Signatory

[E&OE]

This is a Computer Generated Invoice



Delhi MSW - Raipur P&D,
Khasra No.775, Near Pirda Chowk,,,
Dhansooly Road, Sakri, RAIPUR, 493111,,Chhattisgarh, India,
,

TAX INVOICE

IRN No : 519c794f9a72571b7ef34fc23bb750efe6cba29db76cee99b8c1e35f98c8c1d1

IRN Acknowledgement No : 182417138393796 Acknowledgement Date & Time : 12-09-2024/09:47:00

GSTIN	: 22AADCD1783F1Z0	E Way Bill No	:
Document No.	: 1500001017	Transporter Name	:
Invoice Date	: 12.09.2024	Transporter GSTIN	:
GSTIN Invoice No.	: CG2420000366	Vehicle Number	: Vehicle Type :
Member ship No:	: R K TRADERS	GR/LR Number	: GR/LR Date :
State : Chhattisgarh	State Code : 22	E Way Bill Validity	: -
		Place of Supply	: Jharkhand Manifest : As per statement

Details of Receiver	Billed To :	Details of Consignee	Shipped To :
Name: R K TRADERS		Name:R K TRADERS	
Address: SHREE KAUSHAL TOWER, FLAT NO. E/3, BARIATU ROAD,OPP. DR. K.K.SINHA CLINIC RANCHI 834009 Jharkhand India		Address: SHREE KAUSHAL TOWER, FLAT NO. E/3, BARIATU ROAD,OPP. DR. K.K.SINHA CLINIC RANCHI 834009 Jharkhand India	
GSTIN/UIN : 20AALFR8578D1Z1		GSTIN/UIN : 20AALFR8578D1Z1	PAN : AALFR8578D
State: Jharkhand	State Code: 20	State: Jharkhand	State Code: 20

Name of the Project :	Delhi MSW - Raipur P&D,
Value of the Contract:	
Contract Ref. :	N/A
Billing Period :	01.09.2024 To 12.09.2024
Reference No.:	RAIPUR_WB-141053

Sl.No	Name of Product/Service	HSN/SAC	UOM	Qty.	Rate	Amount	Less: Discount	Taxable Value	CGST Rate %	CGST Amount	SGST Rate %	SGST Amount	IGST Rate %	IGST Amount
1	Non hazardous waste treatment and disposal services	999433	TON	62.490	1600.00	99984.00	0.00	99984.00	0.00	0.00	0.00	0.00	0.00	0.00
Total :						99984.00	0.00	99984.00		0.00		0.00		0.00

Total Invoice Amount in Words:

Ninety Nine Thousand Nine Hundred Eighty Four Rupees

Total Amount Before Tax :	99,984.00
Add : CGST :	0.00
Add : SGST :	0.00
Add : IGST :	0.00
Tax Amount : GST :	0.00
Invoice Value :	99,984.00
TCS # :	0.00
Total Invoice Value (Round Off) :	99,984.00
GST Payable on Reverse Charge :	N/A
CGST On Rev. Charges Mechanism :	N/A
SGST On Rev. Charges Mechanism :	N/A
Company CIN :	

Bank Details :	
Bank Account Number :	
Bank Branch IFSC :	

Terms and Conditions :
"Refer Annexure-1 for Quantity & Rates details"
As Applicable in Declarations
TCS as applicable w.e.f. 01.10.2020

(Company Seal)

Certified that the particulars Given above are true and correct.
For Delhi MSW Solutions Ltd

Authorised Signatory

[E&OE]

This is a Computer Generated Invoice

Raipur Muincipal Corporation

Monthly Logbook of SCF Sale

Sr No.	Date	Cement Unit/Vendor Name	Quantity of SCF Sold/sent	Revenue genreated	Quantity of washed/bailed SCF stored	Storage Location of SCF
1	01-Aug-24	ACC/Ambuja/Ultra Tech	0	0	1778.38	DMSWSL, Sakri
2	02-Aug-24	ACC/Ambuja/Ultra Tech	0	0	2023.85	DMSWSL, Sakri
3	03-Aug-24	ACC/Ambuja/Ultra Tech	0	0	2273.41	DMSWSL, Sakri
4	04-Aug-24	ACC/Ambuja/Ultra Tech	0	0	2490.80	DMSWSL, Sakri
5	05-Aug-24	ACC/Ambuja/Ultra Tech	0	0	2712.98	DMSWSL, Sakri
6	06-Aug-24	ACC/Ambuja/Ultra Tech	0	0	2951.58	DMSWSL, Sakri
7	07-Aug-24	ACC/Ambuja/Ultra Tech	0	0	3189.17	DMSWSL, Sakri
8	08-Aug-24	ACC/Ambuja/Ultra Tech	0	0	3442.60	DMSWSL, Sakri
9	09-Aug-24	ACC/Ambuja/Ultra Tech	0	0	3680.27	DMSWSL, Sakri
10	10-Aug-24	ACC/Ambuja/Ultra Tech	0	0	3942.08	DMSWSL, Sakri
11	11-Aug-24	ACC/Ambuja/Ultra Tech	0	0	4186.62	DMSWSL, Sakri
12	12-Aug-24	ACC/Ambuja/Ultra Tech	0	0	4429.76	DMSWSL, Sakri
13	13-Aug-24	ACC/Ambuja/Ultra Tech	16.54	4135	4660.78	DMSWSL, Sakri
14	14-Aug-24	ACC/Ambuja/Ultra Tech	74.83	18707.5	4827.53	DMSWSL, Sakri
15	15-Aug-24	ACC/Ambuja/Ultra Tech	0	0	5066.60	DMSWSL, Sakri
16	16-Aug-24	ACC/Ambuja/Ultra Tech	77.39	19347.5	5186.97	DMSWSL, Sakri
17	17-Aug-24	ACC/Ambuja/Ultra Tech	74.8	18700	5348.56	DMSWSL, Sakri
18	18-Aug-24	ACC/Ambuja/Ultra Tech	148.17	37042.5	5464.58	DMSWSL, Sakri
19	19-Aug-24	ACC/Ambuja/Ultra Tech	0	0	5691.92	DMSWSL, Sakri
20	20-Aug-24	ACC/Ambuja/Ultra Tech	156.51	39127.5	5734.25	DMSWSL, Sakri
21	21-Aug-24	ACC/Ambuja/Ultra Tech	173.4	43350	5768.43	DMSWSL, Sakri
22	22-Aug-24	ACC/Ambuja/Ultra Tech	119.63	29907.5	5870.70	DMSWSL, Sakri
23	23-Aug-24	ACC/Ambuja/Ultra Tech	96.38	24095	6013.60	DMSWSL, Sakri
24	24-Aug-24	ACC/Ambuja/Ultra Tech	141.03	35257.5	6106.40	DMSWSL, Sakri
25	25-Aug-24	ACC/Ambuja/Ultra Tech	58.69	14672.5	6278.74	DMSWSL, Sakri
26	26-Aug-24	ACC/Ambuja/Ultra Tech	0	0	6523.70	DMSWSL, Sakri
27	27-Aug-24	ACC/Ambuja/Ultra Tech	69.19	17297.5	6700.52	DMSWSL, Sakri
28	28-Aug-24	ACC/Ambuja/Ultra Tech	52.23	13057.5	6879.36	DMSWSL, Sakri
29	29-Aug-24	ACC/Ambuja/Ultra Tech	143	35750	6969.36	DMSWSL, Sakri
30	30-Aug-24	ACC/Ambuja/Ultra Tech	160.85	40212.5	7029.85	DMSWSL, Sakri
31	31-Aug-24	ACC/Ambuja/Ultra Tech	187.12	46780	7067.45	DMSWSL, Sakri
Total			1749.76	437440	7067.45	

Executive Engineer (SBM)
Municipal Corporation
Raipur (C.G.)

Raipur Muincipal Corporation

Monthly Logbook of SCF Sale

Sr No.	Date	Cement Unit/Vendor Name	Quantity of SCF Sold/sent	Revenue genreated	Quantity of washed/bailed SCF stored	Storage Location of SCF
1	01-Sep-24	ACC/Ambuja/Ultra tech	166.17	41542.5	7128.23	DMSWSL, SAKRI
2	02-Sep-24	ACC/Ambuja/Ultra tech	42.57	10642.5	7312.62	DMSWSL, SAKRI
3	03-Sep-24	ACC/Ambuja/Ultra tech	131.95	32987.5	7410.29	DMSWSL, SAKRI
4	04-Sep-24	ACC/Ambuja/Ultra tech	118.36	29590	7527.57	DMSWSL, SAKRI
5	05-Sep-24	ACC/Ambuja/Ultra tech	84.64	21160	7675.19	DMSWSL, SAKRI
6	06-Sep-24	ACC/Ambuja/Ultra tech	63.36	15840	7842.97	DMSWSL, SAKRI
7	07-Sep-24	ACC/Ambuja/Ultra tech	75.51	18877.5	7994.01	DMSWSL, SAKRI
8	08-Sep-24	ACC/Ambuja/Ultra tech	86.42	21605	8148.35	DMSWSL, SAKRI
9	09-Sep-24	ACC/Ambuja/Ultra tech	66.42	16605	8286.14	DMSWSL, SAKRI
10	10-Sep-24	ACC/Ambuja/Ultra tech	0	0	8514.28	DMSWSL, SAKRI
11	11-Sep-24	ACC/Ambuja/Ultra tech	0	0	8721.98	DMSWSL, SAKRI
12	12-Sep-24	ACC/Ambuja/Ultra tech	0	0	8946.32	DMSWSL, SAKRI
13	13-Sep-24	ACC/Ambuja/Ultra tech	0	0	9164.52	DMSWSL, SAKRI
14	14-Sep-24	ACC/Ambuja/Ultra tech	0	0	9399.84	DMSWSL, SAKRI
15	15-Sep-24	ACC/Ambuja/Ultra tech	0	0	9645.28	DMSWSL, SAKRI
16	16-Sep-24	ACC/Ambuja/Ultra tech	0	0	9879.92	DMSWSL, SAKRI
17	17-Sep-24	ACC/Ambuja/Ultra tech	0	0	10105.28	DMSWSL, SAKRI
18	18-Sep-24	ACC/Ambuja/Ultra tech	0	0	10330.76	DMSWSL, SAKRI
19	19-Sep-24	ACC/Ambuja/Ultra tech	0	0	10563.21	DMSWSL, SAKRI
20	20-Sep-24	ACC/Ambuja/Ultra tech	83.28	20820	10708.01	DMSWSL, SAKRI
21	21-Sep-24	ACC/Ambuja/Ultra tech	126.95	31737.5	10798.06	DMSWSL, SAKRI
22	22-Sep-24	ACC/Ambuja/Ultra tech	108.09	27022.5	10930.05	DMSWSL, SAKRI
23	23-Sep-24	ACC/Ambuja/Ultra tech	124.98	31245	11037.51	DMSWSL, SAKRI
24	24-Sep-24	ACC/Ambuja/Ultra tech	135.86	33965	11141.09	DMSWSL, SAKRI
25	25-Sep-24	ACC/Ambuja/Ultra tech	107.57	26892.5	11252.41	DMSWSL, SAKRI
26	26-Sep-24	ACC/Ambuja/Ultra tech	116.22	29055	11359.95	DMSWSL, SAKRI
27	27-Sep-24	ACC/Ambuja/Ultra tech	135.86	33965	11446.87	DMSWSL, SAKRI
28	28-Sep-24	ACC/Ambuja/Ultra tech	216.23	54057.5	11464.82	DMSWSL, SAKRI
29	29-Sep-24	ACC/Ambuja/Ultra tech	119.86	29965	11571.13	DMSWSL, SAKRI
30	30-Sep-24	ACC/Ambuja/Ultra tech	25.39	6347.5	11762.53	DMSWSL, SAKRI
Total			**2135.69**	**533922.5**	**11762.53**	

Executive Engineer (SBM)
Municipal Corporation
Raipur (C.G.)

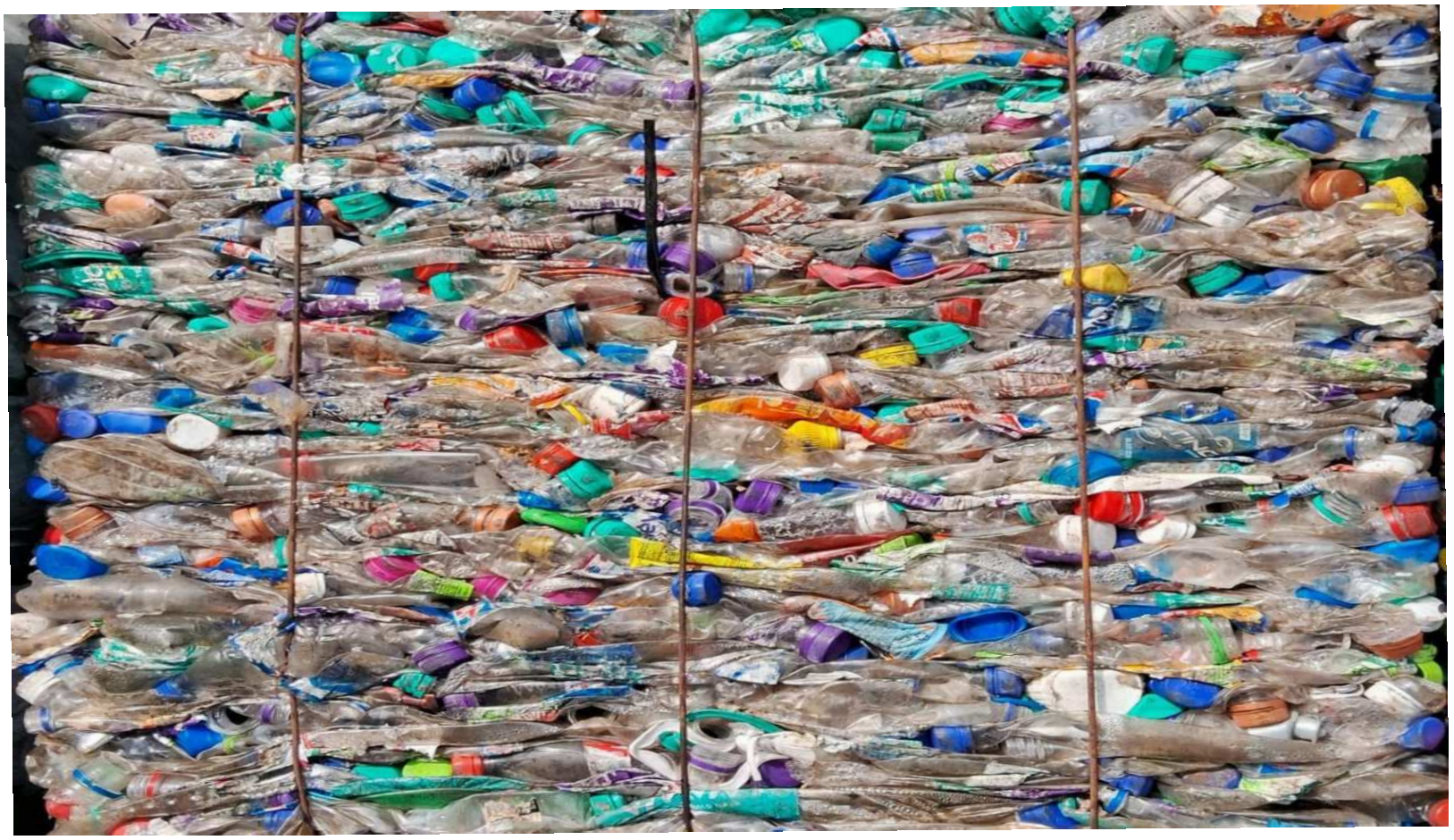
Summary of SCF Sale						
ULB:	Raipur Municipal Corporation					
Sr No.	Date	Cement Unit/Vendor Name	Quantity of SCF Sold/sent	Revenue genreated	Quantity of washed/bailed SCF stored	Storage Location of SCF
1	Aug-24	ACC/Ambuja/Ultra tech	1749.76	437440	7067.45	DMSWSL, SAKRI
2	Sep-24	ACC/Ambuja/Ultra tech	2135.69	533922.5	11762.53	DMSWSL, SAKRI
Total			3885.45	971362.5		

- Logbook & Invoice copy of the SCF/ RDF sold to cement plant or others.
- Copy of Agreement/MOU with Cement Plants
- List of Weighing machine, Fatka Machine, Bailing machine.
- Photographs of the bailed dry waste / SCF stored.
- Invoice copy of the SCF sold.

Executive Engineer (SBM)
Municipal Corporation
Raipur (C.G.)

1310

Photographs of Bailed SCF stored/ Uploading into the truck



1311

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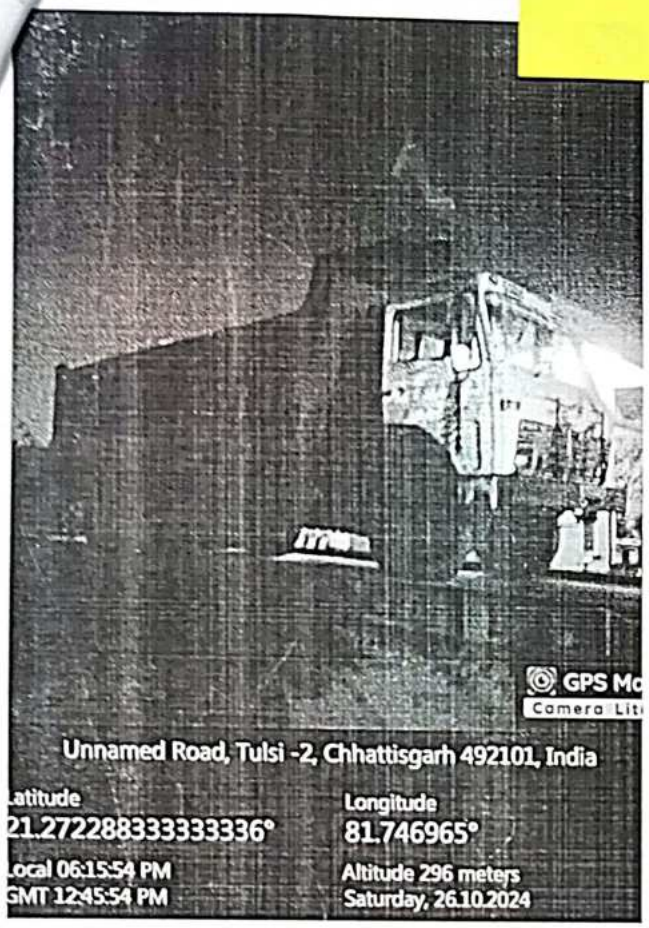
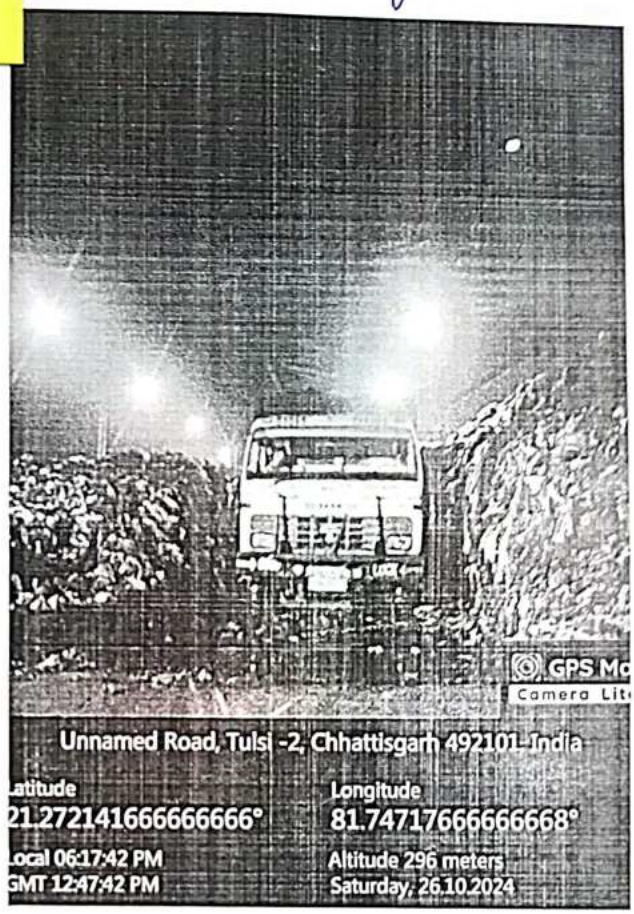
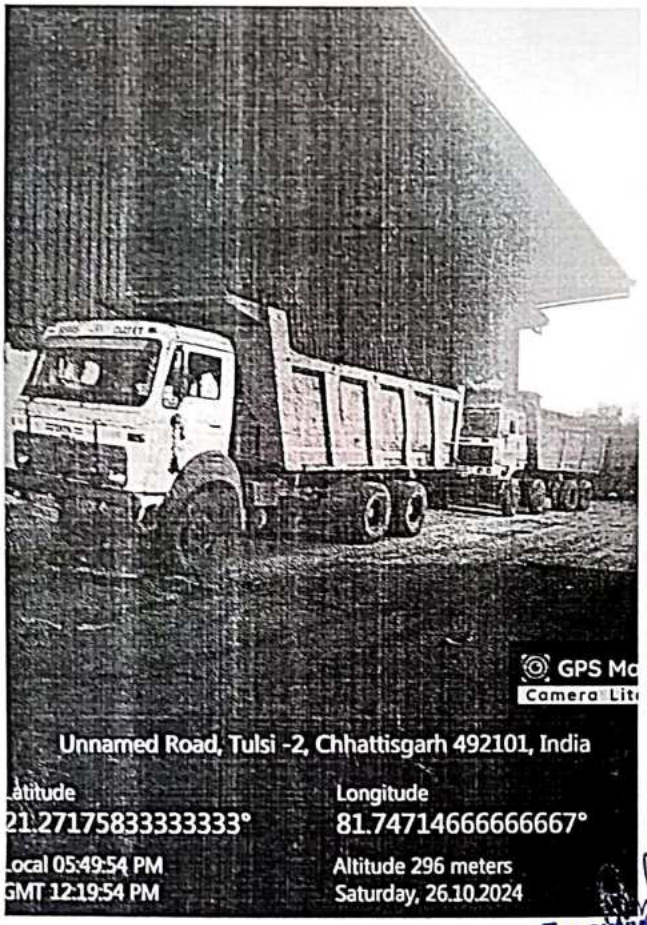
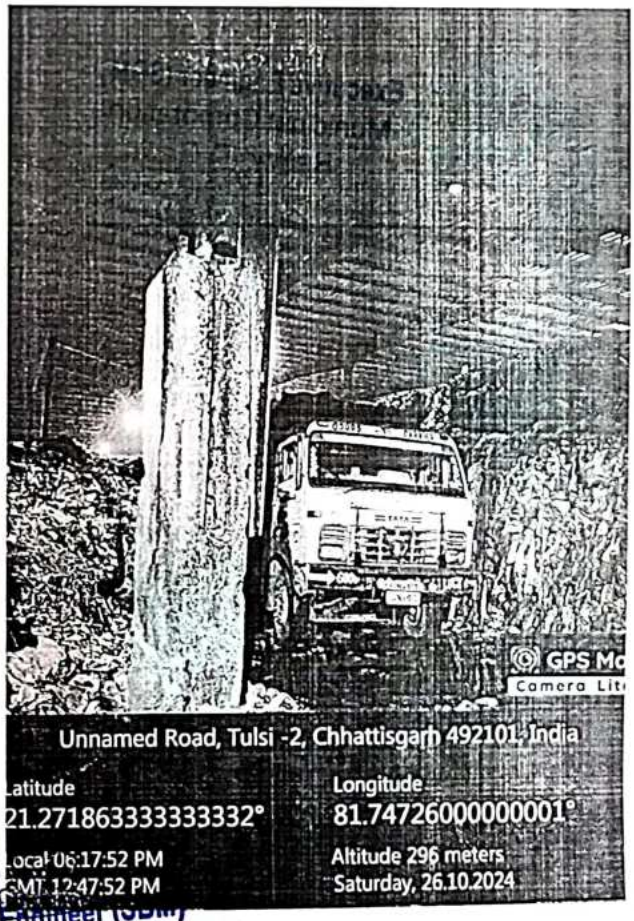
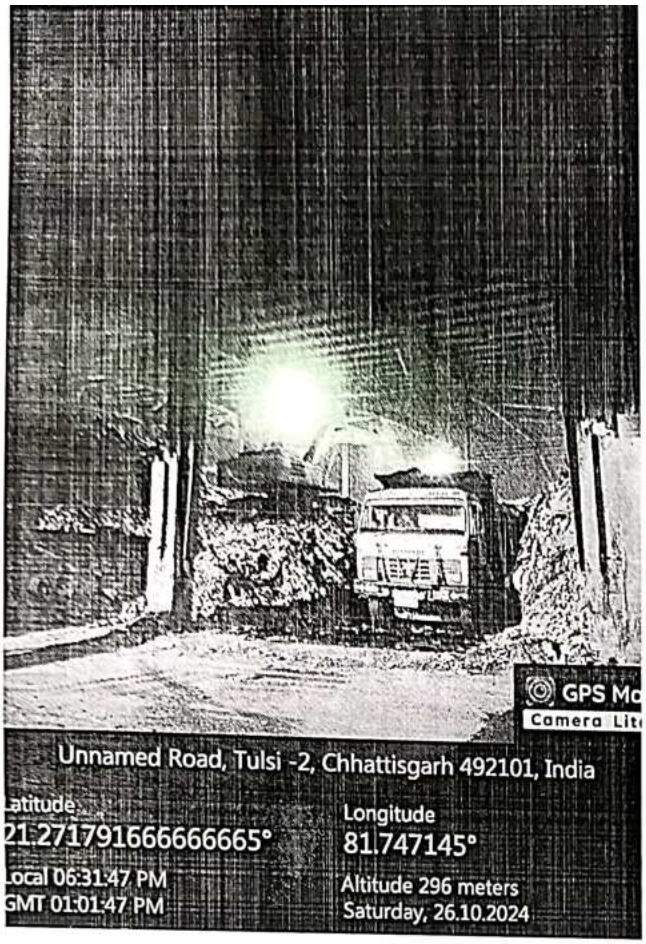


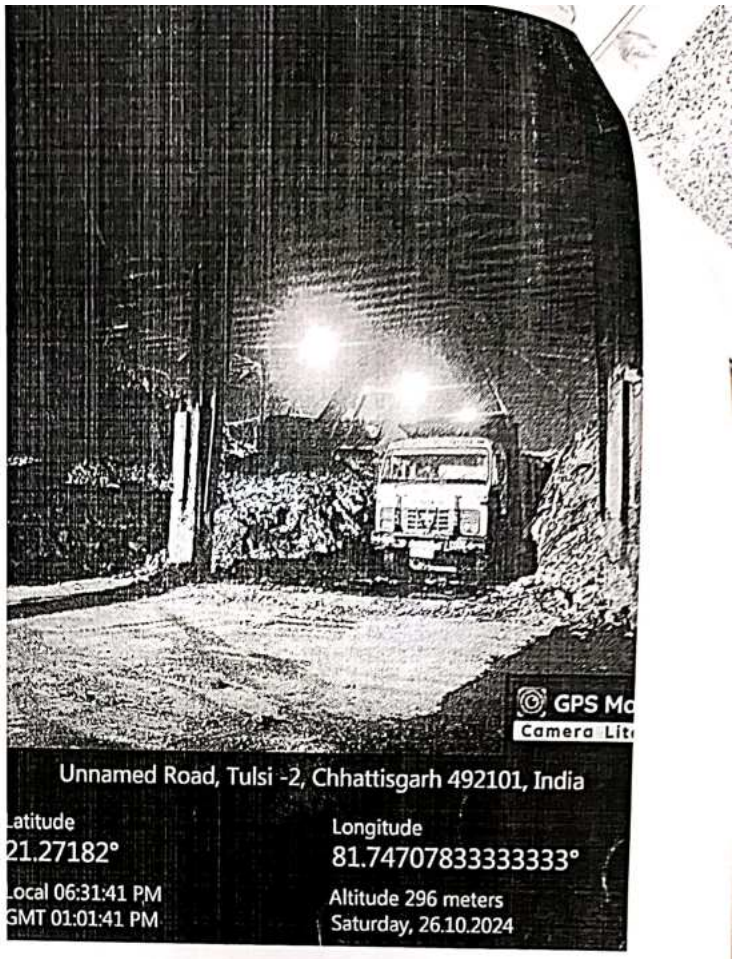




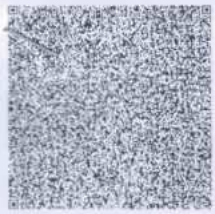


Executive Engineer (SBM)
Municipal Corporation
Raipur (C.G.)





Executive Engineer (SBM)
Municipal Corporation
Raipur (C.G.)



Delhi MSW - Raipur P&D,
Khasra No.775, Near Pirda Chowk,,,
Dhansooly Road, Sakri, RAIPUR, 493111,,Chhattisgarh, India,
,

TAX INVOICE

IRN No : f0d02387200b4b02aed9292c22262fb2c23dc1031996b2d51e185eac78ea3893

IRN Acknowledgement No : 182416917555839 Acknowledgement Date & Time : 14-08-2024/08:36:00

GSTIN : 22AADCD1783F1Z0		E Way Bill No :	
Document No. : 1500000866		Transporter Name :	
Invoice Date : 14.08.2024		Transporter GSTIN :	
GSTIN Invoice No. : CG2420000309		Vehicle Number :	Vehicle Type :
Member ship No: : SLV WASTE		GR/LR Number :	GR/LR Date :
State : Chhattisgarh	State Code : 22	E Way Bill Validity : -	
		Place of Supply : Chhattisgarh	Manifest : As per statement

Details of Receiver / Billed To :	Details of Consignee / Shipped To :
Name: SLV WASTE MANAGEMENT PRIVATE LIMITED	Name:SLV WASTE MANAGEMENT PRIVATE LIMITED
Address: B2/36, Near Swaminaraynan Mandir, Devendra Nagar, Raipur 492001 Chhattisgarh India	Address: B2/36, Near Swaminaraynan Mandir, Devendra Nagar, Raipur 492001 Chhattisgarh India
GSTIN/UIN : 22ABMCS0556K1Z6	GSTIN/UIN : 22ABMCS0556K1Z6 PAN : ABMCS0556K
State: Chhattisgarh State Code: 22	State: Chhattisgarh State Code: 22

Name of the Project :	Delhi MSW - Raipur P&D,
Value of the Contract:	
Contract Ref. :	
Billing Period :	01.08.2024 To 14.08.2024
Reference No.:	RAIPUR_WB-137814

Sl.No	Name of Product/Service	HSN/SAC	UOM	Qty.	Rate	Amount	Less: Discount	Taxable Value	CGST Rate %	CGST Amount	SGST Rate %	SGST Amount	IGST Rate %	IGST Amount
1	Non-hazardous waste treatment and disposal services	999433	TON	16.540	250.80	4135.00	0.00	4135.00	0.00	0.00	0.00	0.00	0.00	0.00
Total :						4135.00	0.00	4135.00		0.00		0.00		0.00

Total Invoice Amount in Words:	Total Amount Before Tax : 4,135.00
Four Thousand One Hundred Thirty Five Rupees	Add : CGST : 0.00
	Add : SGST : 0.00
	Add : IGST : 0.00
	Tax Amount : GST : 0.00
	Invoice Value : 4,135.00
	TCS # : 0.00
Bank Details :	Total Invoice Value (Round Off) : 4,135.00
Bank Account Number :	GST Payable on Reverse Charge : N/A
Bank Branch IFSC :	CGST On Rev. Charges Mechanisem : N/A
	SGST On Rev. Charges Mechanisem : N/A
Terms and Conditions :	Company CIN :
"Refer Annexure-1 for Quantity & Rates details"	Certified that the particulars Given above are true and correct.
As Applicable in Declarations	For Delhi MSW Solutions Ltd
# TCS as applicable w.e.f. 01.10.2020 (Company Seal)	Authorised Signatory

[E&OE]

This is a Computer Generated Invoice

Delhi MSW - Raipur P&D,
Khasra No.775, Near Pirda Chowk,,,
Dhansooly Road, Sakri, RAIPUR, 493111,,Chhattisgarh, India,
,

TAX INVOICE

IRN No : 93ab21b2b92be3f7d10ea951f17dd75f4837c9595150600fab8fefec187d7345

IRN Acknowledgement No : 182416959748271 | Acknowledgement Date & Time : 21-08-2024/10:07:00

GSTIN : 22AADCD1783F1Z0		E Way Bill No :	
Document No. : 1500000874		Transporter Name :	
Invoice Date : 21.08.2024		Transporter GSTIN :	
GSTIN Invoice No. : CG2420000313		Vehicle Number :	Vehicle Type :
Member ship No: : JITENDRA ARTHMUW		GR/LR Number :	GR/LR Date :
State : Chhattisgarh	State Code : 22	E Way Bill Validity : -	
		Place of Supply : Chhattisgarh	Manifest : As per statement

Details of Receiver	Billed To :	Details of Consignee	Shipped To :
Name: JITENDRA ARTHMUWHRS Address: S/o Narayan Prasad Verma 107, Ward No. 18,Shikshak Colony,Bajarang Ward RAIPUR 493114 Chhattisgarh India GSTIN/UIN : 22ALFPV9001J1Z2 State: Chhattisgarh State Code: 22		Name:JITENDRA ARTHMUWHRS Address: S/o Narayan Prasad Verma 107, Ward No. 18,Shikshak Colony,Bajarang Ward RAIPUR 493114 Chhattisgarh India GSTIN/UIN : 22ALFPV9001J1Z2 PAN : ALFPV9001J State: Chhattisgarh State Code: 22	

Name of the Project :	Delhi MSW - Raipur P&D,
Value of the Contract:	
Contract Ref. :	
Billing Period :	01.08.2024 To 21.08.2024
Reference No.:	RAIPUR_WB-137968

SL.No	Name of Product/Service	HSN/SAC	UOM	Qty.	Rate	Amount	Less: Discount	Taxable Value	CGST Rate %	CGST Amount	SGST Rate %	SGST Amount	IGST Rate %	IGST Amount
1	Non-hazardous waste treatment and disposal services	999433	TON	153.340	250.02	38338.00	0.00	38338.00	0.00	0.00	0.00	0.00	0.00	0.00
Total :						38338.00	0.00	38338.00		0.00		0.00		0.00

Total Invoice Amount in Words:	
Thirty Eight Thousand Three Hundred Thirty Eight Rupees	
Total Amount Before Tax :	38,338.00
Add : CGST :	0.00
Add : SGST :	0.00
Add : IGST :	0.00
Tax Amount : GST :	0.00
Invoice Value :	38,338.00
TCS # :	0.00
Total Invoice Value (Round Off) :	38,338.00
GST Payable on Reverse Charge :	N/A
CGST On Rev. Charges Mechanisem :	N/A
SGST On Rev. Charges Mechanisem :	N/A
Company CIN :	

Bank Details :	
Bank Account Number :	
Bank Branch IFSC :	
Terms and Conditions : "Refer Annexure-1 for Quantity & Rates details" As Applicable in Declarations # TCS as applicable w.e.f. 01.10.2020	(Company Seal)

Certified that the particulars Given above are true and correct.
For Delhi MSW Solutions Ltd

Authorised Signatory

[ECOE]

This is a Computer Generated Invoice

Delhi MSW - Raipur P&D,
Khasra No.775, Near Pirda Chowk,,,
Dhansooly Road, Sakri, RAIPUR, 493111,,Chhattisgarh, India,
,

TAX INVOICE

IRN No : 5875aadcbfceafb7d8834eafc568c52d78d6877a766c4c4e27a88239015be3b7

IRN Acknowledgement No : 182416959791699 Acknowledgement Date & Time : 21-08-2024/10:16:00

GSTIN : 22AADCD1783F1Z0		E Way Bill No :	
Document No. : 1500000875		Transporter Name :	
Invoice Date : 21.08.2024		Transporter GSTIN :	
GSTIN Invoice No. : CG2420000314		Vehicle Number :	Vehicle Type :
Member ship No: : SLV WASTE		GR/LR Number :	GR/LR Date :
State : Chhattisgarh	State Code : 22	E Way Bill Validity : -	
		Place of Supply : Chhattisgarh	Manifest : As per statement

Details of Receiver	Billed To :	Details of Consignee	Shipped To :
Name: SLV WASTE MANAGEMENT PRIVATE LIMITED Address: B2/36, Near Swaminaraynan Mandir, Devendra Nagar, Raipur 492001 Chhattisgarh India GSTIN/UIN : 22ABMCS0556K1Z6		Name:SLV WASTE MANAGEMENT PRIVATE LIMITED Address: B2/36, Near Swaminaraynan Mandir, Devendra Nagar, Raipur 492001 Chhattisgarh India GSTIN/UIN : 22ABMCS0556K1Z6 PAN : ABMCS0556K	
State: Chhattisgarh	State Code: 22	State: Chhattisgarh	State Code: 22

Name of the Project :	Delhi MSW - Raipur P&D,
Value of the Contract:	
Contract Ref. :	
Billing Period :	01.08.2024 To 21.08.2024
Reference No.:	RAIPUR_WB-137952

SL.No	Name of Product/Service	HSN/SAC	UOM	Qty.	Rate	Amount	Less: Discount	Taxable Value	CGST Rate %	CGST Amount	SGST Rate %	SGST Amount	IGST Rate %	IGST Amount
1	Non-hazardous waste treatment and disposal services	999433	TON	221.850	250.01	55465.00	0.00	55465.00	0.00	0.00	0.00	0.00	0.00	0.00
Total :						55465.00	0.00	55465.00		0.00		0.00		0.00

Total Invoice Amount in Words:
Fifty Five Thousand Four Hundred Sixty Five Rupees

Total Amount Before Tax :	55,465.00
Add : CGST :	0.00
Add : SGST :	0.00
Add : IGST :	0.00
Tax Amount : GST :	0.00
Invoice Value :	55,465.00
TCS # :	0.00
Total Invoice Value (Round Off) :	55,465.00
GST Payable on Reverse Charge :	N/A
CGST On Rev. Charges Mechanism :	N/A
SGST On Rev. Charges Mechanism :	N/A
Company CIN :	

Bank Details :
Bank Account Number :
Bank Branch IFSC :

Terms and Conditions :
"Refer Annexure-1 for Quantity & Rates details"
As Applicable in Declarations
TCS as applicable w.e.f. 01.10.2020

(Company Seal)

Certified that the particulars Given above are true and correct.
For Delhi MSW Solutions Ltd
Authorised Signatory

[E&OE]

This is a Computer Generated Invoice

Delhi MSW - Raipur P&D,
Khasra No.775, Near Pirda Chowk,,,
Dhansooly Road, Sakri, RAIPUR, 493111,,Chhattisgarh, India,
,

TAX INVOICE

IRN No : ef8ae39516e34f52d083fcb3442299f865c8d1c5aff215596c3059b18dd30b56

IRN Acknowledgement No : 182416959824702 Acknowledgement Date & Time : 21-08-2024/10:21:00

GSTIN : 22AADCD1783F1Z0		E Way Bill No :	
Document No. : 1500000876		Transporter Name :	
Invoice Date : 21.08.2024		Transporter GSTIN :	
GSTIN Invoice No. : CG2420000315		Vehicle Number :	Vehicle Type :
Member ship No: : SLV WASTE		GR/LR Number :	GR/LR Date :
State : Chhattisgarh	State Code : 22	E Way Bill Validity : -	
		Place of Supply : Chhattisgarh	Manifest : As per statement

Details of Receiver	Billed To :	Details of Consignee	Shipped To :
Name: SLV WASTE MANAGEMENT PRIVATE LIMITED		Name:SLV WASTE MANAGEMENT PRIVATE LIMITED	
Address: B2/36, Near Swaminaraynan Mandir, Devendra Nagar, Raipur 492001 Chhattisgarh India		Address: B2/36, Near Swaminaraynan Mandir, Devendra Nagar, Raipur 492001 Chhattisgarh India	
GSTIN/UIN : 22ABMCS0556K1Z6		GSTIN/UIN : 22ABMCS0556K1Z6	PAN : ABMCS0556K
State: Chhattisgarh	State Code: 22	State: Chhattisgarh	State Code: 22

Name of the Project :	Delhi MSW - Raipur P&D,
Value of the Contract:	
Contract Ref. :	
Billing Period :	01.08.2024 To 21.08.2024
Reference No.:	RAIPUR_WB-138581

SL.No	Name of Product/Service	HSN/SAC	UOM	Qty.	Rate	Amount	Less: Discount	Taxable Value	CGST Rate %	CGST Amount	SGST Rate %	SGST Amount	IGST Rate %	IGST Amount
1	Non-hazardous waste treatment and disposal services	999433	TON	114.760	250.02	28692.00	0.00	28692.00	0.00	0.00	0.00	0.00	0.00	0.00
Total :						28692.00	0.00	28692.00		0.00		0.00		0.00

Total Invoice Amount in Words:

nty Eight Thousand Six Hundred Ninety Two Rupees

Total Amount Before Tax :	28,692.00
Add : CGST :	0.00
Add : SGST :	0.00
Add : IGST :	0.00
Tax Amount : GST :	0.00
Invoice Value :	28,692.00
TCS # :	0.00
Total Invoice Value (Round Off) :	28,692.00
GST Payable on Reverse Charge :	N/A
CGST On Rev. Charges Mechanism :	N/A
SGST On Rev. Charges Mechanism :	N/A
Company CIN :	

Bank Details :	
Bank Account Number :	
Bank Branch IFSC :	

Terms and Conditions :
"Refer Annexure-1 for Quantity & Rates details"
As Applicable in Declarations
TCS as applicable w.e.f. 01.10.2020

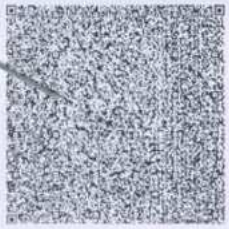
(Company Seal)

Certified that the particulars Given above are true and correct.
For Delhi MSW Solutions Ltd

Authorised Signatory

[illegible]

This is a Computer Generated Invoice



Delhi MSW - Raipur P&D,
Khasra No.775, Near Pirda Chowk,,,
Dhansooly Road, Sakri, RAIPUR, 493111,,Chhattisgarh, India,
,

TAX INVOICE

IRN No : c4cbc3bb253e199f222f79f90b719243fd30399b545353d9586c55895bdb9b12

IRN Acknowledgement No : 182416959855182 Acknowledgement Date & Time : 21-08-2024/10:26:00

GSTIN	: 22AADCD1783F1Z0	E Way Bill No	:
Document No	: 1500000877	Transporter Name	:
Invoice Date	: 21.08.2024	Transporter GSTIN	:
GSTIN Invoice No.	: CG2420000316	Vehicle Number	: Vehicle Type :
Member ship No:	: JITENDRA ARTHMUW	GR/LR Number	: GR/LR Date :
State : Chhattisgarh	State Code : 22	E Way Bill Validity	: -
		Place of Supply	: Chhattisgarh Manifest : As per statement

Details of Receiver	Billed To :	Details of Consignee	Shipped To :
Name: JITENDRA ARTHMUWHRS		Name:JITENDRA ARTHMUWHRS	
Address: S/o Narayan Prasad Verma 107, Ward No. 18,Shikshak Colony,Bajarang Ward RAIPUR 493114 Chhattisgarh India		Address: S/o Narayan Prasad Verma 107, Ward No. 18,Shikshak Colony,Bajarang Ward RAIPUR 493114 Chhattisgarh India	
GSTIN/UIN : 22ALFPV9001J1Z2		GSTIN/UIN : 22ALFPV9001J1Z2 PAN : ALFPV9001J	
State: Chhattisgarh	State Code: 22	State: Chhattisgarh	State Code: 22

Name of the Project :	Delhi MSW - Raipur P&D,
Value of the Contract:	
Contract Ref. :	
Billing Period :	01.08.2024 To 21.08.2024
Reference No.:	RAIPUR_WB-138562

SL.No	Name of Product/Service	HSN/SAC	UOM	Qty.	Rate	Amount	Less: Discount	Taxable Value	CGST Rate %	CGST Amount	SGST Rate %	SGST Amount	IGST Rate %	IGST Amount
1	Non hazardous waste treatment and disposal services	999433	TON	41.750	250.01	10438.00	0.00	10438.00	0.00	0.00	0.00	0.00	0.00	0.00
Total :						10438.00	0.00	10438.00		0.00		0.00		0.00

Total Invoice Amount in Words:

Thousand Four Hundred Thirty Eight Rupees

Total Amount Before Tax :	10,438.00
Add : CGST :	0.00
Add : SGST :	0.00
Add : IGST :	0.00
Tax Amount : GST :	0.00
Invoice Value :	10,438.00
TCS # :	0.00
Total Invoice Value (Round Off) :	10,438.00
GST Payable on Reverse Charge :	N/A
CGST On Rev. Charges Mechanisem :	N/A
SGST On Rev. Charges Mechanisem :	N/A
Company CIN :	

Bank Details :	
Bank Account Number :	
Bank Branch IFSC :	

Terms and Conditions :
"Refer Annexure-1 for Quantity & Rates details"
As Applicable in Declarations
TCS as applicable w.e.f. 01.10.2020

(Company Seal)

Certified that the particulars Given above are true and correct.
For Delhi MSW Solutions Ltd

Authorised Signatory

[E&OE]

This is a Computer Generated Invoice

Delhi MSW - Raipur P&D,
Khasra No.775, Near Pirda Chowk,,,
Dhansooly Road, Sakri, RAIPUR, 493111,,Chhattisgarh, India,
,

TAX INVOICE

IRN No : 7ee67e41c6a41086b86080c07833b66409beee72813d8d3051593b1bc6454a76

IRN Acknowledgement No : 182417091369113 Acknowledgement Date & Time : 06-09-2024/10:53:00

GSTIN	: 22AADCD1783F1Z0	E Way Bill No	:
Document No	: 1500000978	Transporter Name	:
Invoice Date	: 06.09.2024	Transporter GSTIN	:
GSTIN Invoice No.	: CG2420000360	Vehicle Number	: Vehicle Type :
Member ship No:	: SLV WASTE	GR/LR Number	: GR/LR Date :
State : Chhattisgarh	State Code : 22	E Way Bill Validity	: -
		Place of Supply	: Chhattisgarh Manifest : As per statement

Details of Receiver	Billed To :	Details of Consignee	Shipped To :
Name: SLV WASTE MANAGEMENT PRIVATE LIMITED Address: B2/36, Near Swaminaraynan Mandir, Devendra Nagar, Raipur 492001 Chhattisgarh India GSTIN/UIN : 22ABMCS0556K1Z6		Name:SLV WASTE MANAGEMENT PRIVATE LIMITED Address: B2/36, Near Swaminaraynan Mandir, Devendra Nagar, Raipur 492001 Chhattisgarh India GSTIN/UIN : 22ABMCS0556K1Z6 PAN : ABMCS0556K	
State: Chhattisgarh	State Code: 22	State: Chhattisgarh	State Code: 22

Name of the Project :	Delhi MSW - Raipur P&D,
Value of the Contract:	
Contract Ref. :	N/A
Billing Period :	01.09.2024 To 06.09.2024
Reference No.:	RAIPUR_WB-140474

SL.No	Name of Product/Service	HSN/SAC	UOM	Qty.	Rate	Amount	Less: Discount	Taxable Value	CGST Rate %	CGST Amount	SGST Rate %	SGST Amount	IGST Rate %	IGST Amount
1	Non hazardous waste treatment and disposal services	999433	TON	84.640	250.01	21161.00	0.00	21161.00	0.00	0.00	0.00	0.00	0.00	0.00
Total :						21161.00	0.00	21161.00		0.00		0.00		0.00

Total Invoice Amount in Words:

Twenty One Thousand One Hundred Sixty One Rupees

Total Amount Before Tax :	21,161.00
Add : CGST :	0.00
Add : SGST :	0.00
Add : IGST :	0.00
Tax Amount : GST :	0.00
Invoice Value :	21,161.00
TCS # :	0.00
Total Invoice Value (Round Off) :	21,161.00
GST Payable on Reverse Charge :	N/A
CGST On Rev. Charges Mechanism :	N/A
SGST On Rev. Charges Mechanism :	N/A
Company CIN :	

Bank Details :	
Bank Account Number :	
Bank Branch IFSC :	

Terms and Conditions :
"Refer Annexure-1 for Quantity & Rates details"
As Applicable in Declarations
TCS as applicable w.e.f. 01.10.2020

(Company Seal)

Certified that the particulars Given above are true and correct.
For Delhi MSW Solutions Ltd

Authorised Signatory

This is a Computer Generated Invoice

Delhi MSW - Raipur P&D,
Khasra No.775, Near Pirda Chowk,,,
Dhansooly Road, Sakri, RAIPUR, 493111,,Chhattisgarh, India,
,

TAX INVOICE

IRN No : e6da061f8e79a0f37d513c8f9465ff4523a9a2ecf2cd3b3a1b17f5e6d96e0fea

IRN Acknowledgement No : 182417111329679 Acknowledgement Date & Time : 09-09-2024/09:48:00

GSTIN : 22AADCD1783F1Z0		E Way Bill No :	
Document No : 1500000992		Transporter Name :	
Invoice Date : 09.09.2024		Transporter GSTIN :	
GSTIN Invoice No. : CG2420000361		Vehicle Number :	Vehicle Type :
Member ship No: : SLV WASTE		GR/LR Number :	GR/LR Date :
State : Chhattisgarh	State Code : 22	E Way Bill Validity : -	
		Place of Supply : Chhattisgarh	Manifest : As per statement

Details of Receiver	Billed To :	Details of Consignee	Shipped To :
Name: SLV WASTE MANAGEMENT PRIVATE LIMITED Address: B2/36, Near Swaminaraynan Mandir, Devendra Nagar, Raipur 492001 Chhattisgarh India		Name:SLV WASTE MANAGEMENT PRIVATE LIMITED Address: B2/36, Near Swaminaraynan Mandir, Devendra Nagar, Raipur 492001 Chhattisgarh India	
GSTIN/UIN : 22ABMCS0556K1Z6		GSTIN/UIN : 22ABMCS0556K1Z6 PAN : ABMCS0556K	
State: Chhattisgarh	State Code: 22	State: Chhattisgarh	State Code: 22

Name of the Project :	Delhi MSW - Raipur P&D,
Value of the Contract:	
Contract Ref. :	N/A
Billing Period :	01.09.2024 To 09.09.2024
Reference No.:	RAIPUR_WB-140579

SL.No	Name of Product/Service	HSN/SAC	UOM	Qty.	Rate	Amount	Less: Discount	Taxable Value	CGST Rate %	CGST Amount	SGST Rate %	SGST Amount	IGST Rate %	IGST Amount
1	Non hazardous waste treatment and disposal services	999433	TON	63.360	250.02	15841.00	0.00	15841.00	0.00	0.00	0.00	0.00	0.00	0.00
Total :						15841.00	0.00	15841.00		0.00		0.00		0.00

Total Invoice Amount in Words:
Fifteen Thousand Eight Hundred Forty One Rupees

Total Amount Before Tax :	15,841.00
Add : CGST :	0.00
Add : SGST :	0.00
Add : IGST :	0.00
Tax Amount : GST :	0.00
Invoice Value :	15,841.00
TCS # :	0.00
Total Invoice Value (Round Off) :	15,841.00
GST Payable on Reverse Charge :	N/A
CGST On Rev. Charges Mechanism :	N/A
SGST On Rev. Charges Mechanism :	N/A
Company CIN :	

Bank Details :	
Bank Account Number :	
Bank Branch IFSC :	

Terms and Conditions :
"Refer Annexure-1 for Quantity & Rates details"
As Applicable in Declarations
TCS as applicable w.e.f. 01.10.2020

(Company Seal)

Certified that the particulars Given above are true and correct.
For Delhi MSW Solutions Ltd

Authorised Signatory

[E&OE]

This is a Computer Generated Invoice

Delhi MSW - Raipur P&D,
Khasra No.775, Near Pirda Chowk,,,
Dhansooly Road, Sakri, RAIPUR, 493111,,Chhattisgarh, India,
,

TAX INVOICE

IRN No : 77a24e58f2df461a88d2fa12ec239b15b4ba0bbbf435ad18917ac37d1f379668

IRN Acknowledgement No : 182417203129585 Acknowledgement Date & Time : 21-09-2024/15:57:00

GSTIN : 22AADCD1783F1Z0		E Way Bill No :	
Document No. : 1500001103		Transporter Name :	
Invoice Date : 21.09.2024		Transporter GSTIN :	
GSTIN Invoice No. : CG2420000375		Vehicle Number :	Vehicle Type :
Member ship No: :		GR/LR Number :	GR/LR Date :
State : Chhattisgarh	State Code : 22	E Way Bill Validity : -	
		Place of Supply : Chhattisgarh	Manifest : As per statement

Details of Receiver	Billed To :	Details of Consignee	Shipped To :
Name: HARI KRIPA ENTERPRISES Address: WARD NO 4,BERLA ROAD,AHIWARA, Durg RAIPUR 491335 Chhattisgarh India GSTIN/UIN : 22BFDPA7999R1ZQ State: Chhattisgarh State Code: 22		Name:HARI KRIPA ENTERPRISES Address: WARD NO 4,BERLA ROAD,AHIWARA, Durg RAIPUR 491335 Chhattisgarh India GSTIN/UIN : 22BFDPA7999R1ZQ PAN : BFDPA7999R State: Chhattisgarh State Code: 22	

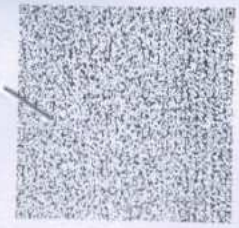
Name of the Project :	Delhi MSW - Raipur P&D,
Value of the Contract:	
Contract Ref. :	N/A
Billing Period :	01.09.2024 To 21.09.2024
Reference No.:	RAIPUR_WB-142092

SL.No	Name of Product/Service	HSN/SAC	UOM	Qty.	Rate	Amount	Less: Discount	Taxable Value	CGST Rate %	CGST Amount	SGST Rate %	SGST Amount	IGST Rate %	IGST Amount
1	Non hazardous waste treatment and disposal services	999433	TON	28.460	250.00	7115.00	0.00	7115.00	0.00	0.00	0.00	0.00	0.00	0.00
Total :						7115.00	0.00	7115.00		0.00		0.00		0.00

Total Invoice Amount in Words:	Total Amount Before Tax : 7,115.00
Seven Thousand One Hundred Fifteen Rupees	Add : CGST : 0.00
	Add : SGST : 0.00
	Add : IGST : 0.00
	Tax Amount : GST : 0.00
	Invoice Value : 7,115.00
	TCS # : 0.00
Bank Details :	Total Invoice Value (Round Off) : 7,115.00
Bank Account Number :	GST Payable on Reverse Charge : N/A
Bank Branch IFSC :	CGST On Rev. Charges Mechanism : N/A
	SGST On Rev. Charges Mechanism : N/A
Terms and Conditions :	Company CIN :
"Refer Annexure-1 for Quantity & Rates details"	Certified that the particulars Given above are true and correct.
As Applicable in Declarations	For Delhi MSW Solutions Ltd
# TCS as applicable w.e.f. 01.10.2020 (Company Seal)	Authorised Signatory

[E&OE]

This is a Computer Generated Invoice



Delhi MSW - Raipur P&D,
Khasra No.775, Near Pirda Chowk,,,
Dhansooly Road, Sakri, RAIPUR, 493111,,Chhattisgarh, India,
,

TAX INVOICE

IRN No : 0331270e7fd8d1709aab557d046e447c051dcb9d6e1fc43c482b363585ccb070

IRN Acknowledgement No : 182417210372927 Acknowledgement Date & Time : 23-09-2024/10:47:00

GSTIN : 22AADCD1783F1Z0		E Way Bill No :	
Document No : 1500001117		Transporter Name :	
Invoice Date : 23.09.2024		Transporter GSTIN :	
GSTIN Invoice No. : CG2420000377		Vehicle Number :	Vehicle Type :
Member ship No: : SLV WASTE		GR/LR Number :	GR/LR Date :
State : Chhattisgarh	State Code : 22	E Way Bill Validity : -	
		Place of Supply : Chhattisgarh	Manifest : As per statement

Details of Receiver | Billed To :	Details of Consignee | Shipped To :
Name: SLV WASTE MANAGEMENT PRIVATE LIMITED Address: B2/36, Near Swaminaraynan Mandir, Devendra Nagar, Raipur 492001 Chhattisgarh India GSTIN/UIN : 22ABMCS0556K1Z6 State: Chhattisgarh State Code: 22	Name:SLV WASTE MANAGEMENT PRIVATE LIMITED Address: B2/36, Near Swaminaraynan Mandir, Devendra Nagar, Raipur 492001 Chhattisgarh India GSTIN/UIN : 22ABMCS0556K1Z6 PAN : ABMCS0556K State: Chhattisgarh State Code: 22

Name of the Project :	Delhi MSW - Raipur P&D,
Value of the Contract:	
Contract Ref. :	N/A
Billing Period :	01.09.2024 To 23.09.2024
Reference No.:	RAIPUR_WB-142182

Sl. No	Name of Product/Service	HSN/SAC	UOM	Qty.	Rate	Amount	Less: Discount	Taxable Value	CGST Rate %	CGST Amount	SGST Rate %	SGST Amount	IGST Rate %	IGST Amount
1	Non hazardous waste treatment and disposal services	999433	TON	98.490	250.02	24624.00	0.00	24624.00	0.00	0.00	0.00	0.00	0.00	0.00
Total :						24624.00	0.00	24624.00		0.00		0.00		0.00

Total Invoice Amount in Words:

Twenty Four Thousand Six Hundred Twenty Four Rupees

Total Amount Before Tax :	24,624.00
Add : CGST :	0.00
Add : SGST :	0.00
Add : IGST :	0.00
Tax Amount : GST :	0.00
Invoice Value :	24,624.00
TCS # :	0.00
Total Invoice Value (Round Off) :	24,624.00
GST Payable on Reverse Charge :	N/A
CGST On Rev. Charges Mechanism :	N/A
SGST On Rev. Charges Mechanism :	N/A
Company CIN :	

Bank Details :	
Bank Account Number :	
Bank Branch IFSC :	

Terms and Conditions :
"Refer Annexure-1 for Quantity & Rates details"
As Applicable in Declarations
TCS as applicable w.e.f. 01.10.2020

(Company Seal)

Certified that the particulars Given above are true and correct.
For Delhi MSW Solutions Ltd

Authorised Signatory

[E&OE]

This is a Computer Generated Invoice

Delhi MSW - Raipur P&D,
Khasra No.775, Near Pirda Chowk,,,
Dhansooly Road, Sakri, RAIPUR, 493111,,Chhattisgarh, India,
,

TAX INVOICE

IRN No : 8ed4b4b25168299efb84669829a921f34f339bc9748a642c00d35c57b9fb97cc

IRN Acknowledgement No : 182417236766463 Acknowledgement Date & Time : 26-09-2024/10:12:00

GSTIN	: 22AADCD1783F1Z0	E Way Bill No	:
Document No.	: 1500001169	Transporter Name	:
Invoice Date	: 26.09.2024	Transporter GSTIN	:
GSTIN Invoice No.	: CG2420000381	Vehicle Number	: Vehicle Type :
Member ship No:	: SLV WASTE	GR/LR Number	: GR/LR Date :
State : Chhattisgarh	State Code : 22	E Way Bill Validity	: -
		Place of Supply	: Chhattisgarh Manifest : As per statement

Details of Receiver	Billed To :	Details of Consignee	Shipped To :
Name: SLV WASTE MANAGEMENT PRIVATE LIMITED Address: B2/36, Near Swaminaraynan Mandir, Devendra Nagar, Raipur 492001 Chhattisgarh India		Name:SLV WASTE MANAGEMENT PRIVATE LIMITED Address: B2/36, Near Swaminaraynan Mandir, Devendra Nagar, Raipur 492001 Chhattisgarh India	
GSTIN/UIN : 22ABMCS0556K1Z6		GSTIN/UIN : 22ABMCS0556K1Z6 PAN : ABMCS0556K	
State: Chhattisgarh	State Code: 22	State: Chhattisgarh	State Code: 22

Name of the Project :	Delhi MSW - Raipur P&D,
Value of the Contract:	
Contract Ref. :	N/A
Billing Period :	01.09.2024 To 26.09.2024
Reference No.:	RAIPUR_WB-142644

Sl. No	Name of Product/Service	HSN/SAC	UOM	Qty.	Rate	Amount	Less: Discount	Taxable Value	CGST Rate %	CGST Amount	SGST Rate %	SGST Amount	IGST Rate %	IGST Amount
1	Non hazardous waste treatment and disposal services	999433	TON	83.230	250.02	20809.00	0.00	20809.00	0.00	0.00	0.00	0.00	0.00	0.00
Total :						20809.00	0.00	20809.00		0.00		0.00		0.00

Total Invoice Amount in Words:
Twenty Thousand Eight Hundred Nine Rupees

Total Amount Before Tax :	20,809.00
Add : CGST :	0.00
Add : SGST :	0.00
Add : IGST :	0.00
Tax Amount : GST :	0.00
Invoice Value :	20,809.00
TCS # :	0.00
Total Invoice Value (Round Off) :	20,809.00
GST Payable on Reverse Charge :	N/A
CGST On Rev. Charges Mechanisem :	N/A
SGST On Rev. Charges Mechanisem :	N/A
Company CIN :	

Bank Details :	
Bank Account Number :	
Bank Branch IFSC :	

Terms and Conditions :
"Refer Annexure-1 for Quantity & Rates details"
As Applicable in Declarations
TCS as applicable w.e.f. 01.10.2020

(Company Seal)

Certified that the particulars Given above are true and correct.
For Delhi MSW Solutions Ltd
Authorised Signatory

[E&OE]

This is a Computer Generated Invoice

Summary of dry waste Sale					
ULB:	Raipur Municipal Corporation				
Sr No.	Date	Vendor Name	Type of dry waste	Quantity Dry Waste Sold	Revenue genreated
1	Aug-24			75,540.00 MT	21,85,684.40
2	Sep-24			85,000.00 MT	26,83,896.00
Total (MT)				1,60,540.00 MT	48,69,580.40

- Copy of Logbook & Invoice of sale of recyclable dry waste.
- Invoice copy of the dry waste sold.

Executive Engineer (SBM)
Municipal Corporation
Raipur (C.G.)

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Dry Waste Sale Logbook

Sr No.	Date	Vendor Name	Type of dry waste	Quantity Dry Waste Sold	Revenue genreated
1	01-Aug-24	0	0	0	0
2	02-Aug-24	G P Enterprises, Dhule, Maharashtra	Water Pipe, Wire Etc	2,440.000	53,123.60
3	03-Aug-24	Primo Polytech Industries, Raipur	White PP, Black Plastic	1,730.000	34,308.00
4	04-Aug-24	0	0	0	0
5	05-Aug-24	0	0	0	0
6	06-Aug-24	0	0	0	0
7	07-Aug-24	G P Enterprises, Dhule, Maharashtra	Water Pipe, Wire Etc	1,840.000	19,269.40
8	08-Aug-24	0	0	0	0
9	09-Aug-24	0	0	0	0
10	10-Aug-24	0	0	0	0
11	11-Aug-24	0	0	0	0
12	12-Aug-24	0	0	0	0
13	13-Aug-24	Unique Enterprises, Raipur	Colour Bottle	1,090.000	18,007.00
14	14-Aug-24	Unique Enterprises, Raipur	Black Plastic, Colour Bottle	1,680.000	22,550.00
15	15-Aug-24	0	0	0	0
16	16-Aug-24	0	0	0	0
17	17-Aug-24	0	0	0	0
18	18-Aug-24	Milestone Recycling Co., Raipur	Pet Bottle	16,230.000	7,06,336.20
19	19-Aug-24	0	0	0	0
20	20-Aug-24	0	0	0	0
21	21-Aug-24	Pitambara Traders, Raipur	Black PP	9,100.000	1,44,963.00
22	22-Aug-24	Pitambara Traders, Raipur	Colour PP	4,080.000	1,05,916.80
23	23-Aug-24	0	0	0	0
24	24-Aug-24	0	0	0	0
25	25-Aug-24	0	0	0	0
26	26-Aug-24	Pitambara Traders, Raipur	Colour PP	3,810.000	1,26,602.20
27	27-Aug-24	0	0	0	0
28	28-Aug-24	0	0	0	0
29	29-Aug-24	GO GREEN RECYCLERS, Hyderabad	Mix Plastic	1,220.000	46,787.00
30	30-Aug-24	0	0	0	0
31	31-Aug-24	GO GREEN RECYCLERS, Hyderabad	Black Plastic	3,640.000	17,180.80
		Milestone Recycling Co., Raipur	Pet Bottle	8,160.000	3,50,113.08
		Milestone Recycling Co., Raipur	Pet Bottle	6,390.000	2,74,980.12
		Unique Enterprises, Raipur	Black Plastic	1,520.000	17,936.00
		Pitambara Traders, Raipur	White PP, Colour PP	3,010.000	1,17,427.70
		Pitambara Traders, Raipur	Colour PP	4,110.000	1,04,270.70
		GO GREEN RECYCLERS, Hyderabad	Black Plastic	3,140.000	14,820.80
		GO GREEN RECYCLERS, Hyderabad	Black Plastic	2,350.000	11,092.00
Total				**75,540.000**	**21,85,684.40**

Executive Engineer (SBM)
Municipal Corporation
Raipur (C.G.)

Dry Waste Sale Logbook					
No.	Date	Vendor Name	Type of dry waste	Quantity Dry Waste Sold	Revenue genreated
1	01-Sep-24	0	0	0	0
2	02-Sep-24	0	0	0	0
3	03-Sep-24	0	0	0	0
4	04-Sep-24	0	0	0	0
5	05-Sep-24	Go Green Recyclers, Hyderabad	Black Plastic	9490	44792
		Go Green Recyclers, Hyderabad	Black Plastic	8350	39412
6	06-Sep-24	0	0	0	0
7	07-Sep-24	0	0	0	0
8	08-Sep-24	0	0	0	0
9	09-Sep-24	0	0	0	0
10	10-Sep-24	0	0	0	0
11	11-Sep-24	0	0	0	0
12	12-Sep-24	0	0	0	0
13	13-Sep-24	0	0	0	0
14	14-Sep-24	0	0	0	0
15	15-Sep-24	0	0	0	0
16	16-Sep-24	0	0	0	0
17	17-Sep-24	0	0	0	0
18	18-Sep-24	A K P Traders, Navsari Gujrat	Colour PP	10040	260638
19	19-Sep-24	0	0	0	0
20	20-Sep-24	0	0	0	0
21	21-Sep-24	Milestone Recycling Co., Raipur	Pet Bottle	17080	782800
22	22-Sep-24	0	0	0	0
23	23-Sep-24	0	0	0	0
24	24-Sep-24	0	0	0	0
25	25-Sep-24	0	0	0	0
26	26-Sep-24	Maa Pitambara Plastic, Raipur	Colour PP	4490	111262
27	27-Sep-24	Maa Pitambara Plastic, Raipur	WhitePP & Colour PP	3810	78871
28	28-Sep-24	Go Green Recyclers, Hyderabad	HDPE & Natural PP	15400	722372
29	29-Sep-24	Maa Pitambara Plastic, Raipur	White PP	3010	127864
		Milestone Recycling Co., Raipur	Pet Bottle	9900	453793
		Unique Enterprises, Raipur	Colour Bottle	1750	24780
		Unique Enterprises, Raipur	Black Plastic	1110	13098
30	30-Sep-24	Go Green Recyclers, Hyderabad	Mix Plastic	570	24214
Total				**85000**	**2683896**

Executive Engineer (SBM)
Municipal Corporation
Raipur (C.G.)

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Photographs of Material Recovery Facility (dry waste segregation)

BALERS

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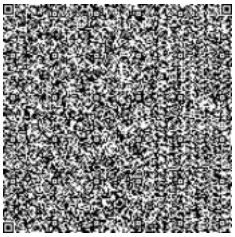


Re Sustainability and Recycling Pvt.Ltd.

(formerly known as Jodhpur MSW Private Limited)
RRRPL - CRM Raipur,
Imoressive Homes,Duplex H No.1,,,
New Rajendra Nagar, Raipur, 492006,,Chhattisgarh, India,
,

TAX INVOICE

IRN No:8a4432721eb3163080714f93c3ca35320232e05747d82452d3b5a3336464a223

IRN Acknowledgement No : 182416832166154 | Acknowledgement Date & Time : 02-08-2024/19:14:00

GSTIN : 22AACCJ9020A1ZB		E Way Bill No :	
Document No. : 1500004012		Transporter Name :	
Invoice Date : 02.08.2024		Transporter GSTIN :	
GSTIN Invoice No. : CG2420000064		Vehicle Number :	Vehicle Type :
Member ship No: : G P ENTERPRISES		GR/LR Number :	GR/LR Date :
State: Chhattisgarh	State Code : 22	E Way Bill Validity : -	
		Place of Supply : Maharashtra	WO :

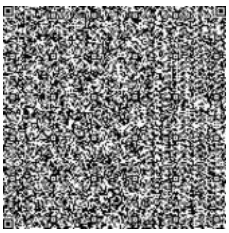
Details of Receiver	Billed To :	Details of Consignee	Shipped To :
Name: G P Enterprises Address: Gate No 34 Plot No 1 Back side of Hotel kunal National Highway No 03 Dhule 424001 Maharashtra India GSTIN/UIN : 27ABDPQ4226G1ZQ		Name:G P Enterprises Address: Gate No 34 Plot No 1 Back side of Hotel kunal National Highway No 03 Dhule 424001 Maharashtra India GSTIN/UIN : 27ABDPQ4226G1ZQ PAN : ABDPQ4226G	
State: Maharashtra	State Code: 27	State: Maharashtra	State Code: 27

Name of the Project :	RRRPL - CRM Raipur,
Value of the Contract:	
Contract Ref. :	N/A
Billing Period :	00.00.0000 To 00.00.0000
Reference No.:	PLASTIC SCRAP

SL.No	Name of Product/Service	HSN/SAC	UOM	Qty.	Rate	Amount	Less: Discount	Taxable Value	CGST		SGST		IGST	
									Rate %	Amount	Rate %	Amount	Rate %	Amount
1	Waste, parings and scrap, of plastics	39159090	KG	700.000	12.00	8400.00	0.00	8400.00	0.00	0.00	0.00	0.00	18.00	1512.00
2	Waste, parings and scrap, of plastics	39159090	KG	120.000	24.00	2880.00	0.00	2880.00	0.00	0.00	0.00	0.00	18.00	518.40
3	Waste, parings and scrap, of plastics	39159090	KG	430.000	18.00	7740.00	0.00	7740.00	0.00	0.00	0.00	0.00	18.00	1393.20
4	Waste, parings and scrap, of plastics	39159090	KG	220.000	30.00	6600.00	0.00	6600.00	0.00	0.00	0.00	0.00	18.00	1188.00
5	Waste, parings and scrap, of plastics	39159090	KG	970.000	20.00	19400.00	0.00	19400.00	0.00	0.00	0.00	0.00	18.00	3492.00
Total :						45020.00	0.00	45020.00		0.00		0.00		8103.60

Total Invoice Amount in Words:	Total Amount Before Tax : 45,020.00
Fifty Three Thousand One Hundred Twenty Three Rupees Sixty Paise	Add : CGST : 0.00
	Add : SGST : 0.00
	Add : IGST : 8,103.60
	Tax Amount : GST : 8,103.60
	Invoice Value : 53,123.60
	TCS # : 0.00

1329



Re Sustainability and Recycling Pvt.Ltd.

(formerly known as Jodhpur MSW Private Limited)
RRRPL - CRM Raipur,
Imoressive Homes,Duplex H No.1,,,
New Rajendra Nagar, Raipur, 492006,,Chhattisgarh, India,
,

TAX INVOICE

IRN No:8a4432721eb3163080714f93c3ca35320232e05747d82452d3b5a3336464a223

IRN Acknowledgement No : 182416832166154 Acknowledgement Date & Time : 02-08-2024/19:14:00

GSTIN : 22AACCJ9020A1ZB			E Way Bill No :		
Document No. : 1500004012			Transporter Name :		
Invoice Date : 02.08.2024			Transporter GSTIN :		
GSTIN Invoice No. : CG2420000064			Vehicle Number :	Vehicle Type :	
Member ship No: : G P ENTERPRISES			GR/LR Number :	GR/LR Date :	
State: Chhattisgarh	State Code :	22	E Way Bill Validity : -		
			Place of Supply : Maharashtra	WO :	

Details of Receiver	Billed To :	Details of Consignee	Shipped To :
Name: G P Enterprises Address: Gate No 34 Plot No 1 Back side of Hotel kunal National Highway No 03 Dhule 424001 Maharashtra India GSTIN/UIN : 27ABDPQ4226G1ZQ		Name:G P Enterprises Address: Gate No 34 Plot No 1 Back side of Hotel kunal National Highway No 03 Dhule 424001 Maharashtra India GSTIN/UIN : 27ABDPQ4226G1ZQ PAN : ABDPQ4226G	
State: Maharashtra	State Code: 27	State: Maharashtra	State Code: 27

Name of the Project :	RRRPL - CRM Raipur,
Value of the Contract:	
Contract Ref. :	N/A
Billing Period :	00.00.0000 To 00.00.0000
Reference No.:	PLASTIC SCRAP

Bank Details :		Total Invoice Value (Round Off) :	53,123.60
Bank Account Number :		GST Payable on Reverse Charge :	N/A
Bank Branch IFSC :		CGST On Rev. Charges Mechanisem :	N/A
		SGST On Rev. Charges Mechanisem :	N/A
Terms and Conditions : As per Agreement # TCS as applicable w.e.f. 01.10.2020	(Company Seal)	Company CIN :	U90001AP2012PTC082400
		Certified that the particulars Given above are true and correct. For Re Sustainability and Rec	
		Authorised Signatory	

[E&OE]

This is a Computer Genrated Invoice

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Invoice Number	:	**1500004012**
Invoice Reference Number	:	**PLASTIC SCRAP**

ANNEXURE : 1

Sl.No.	Name of Product / Service	HSN/SAC Code	QTY.	Rate	UOM	Amount
1	RRRPL-CRM-Raipur-Plastic -Scrap	39159090	700.000	12.00	KG	8400.00
2	RRRPL-CRM-Raipur-Plastic -Scrap	39159090	120.000	24.00	KG	2880.00
3	RRRPL-CRM-Raipur-Plastic -Scrap	39159090	430.000	18.00	KG	7740.00
4	RRRPL-CRM-Raipur-Plastic -Scrap	39159090	220.000	30.00	KG	6600.00
5	RRRPL-CRM-Raipur-Plastic -Scrap	39159090	970.000	20.00	KG	19400.00

Declaration:-

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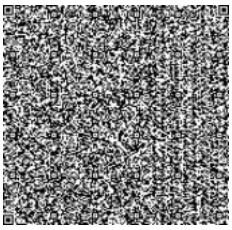

Re Sustainability and Recycling Pvt.Ltd.

(formerly known as Jodhpur MSW Private Limited)
RRRPL - CRM Raipur,
Imoressive Homes,Duplex H No.1,,,
New Rajendra Nagar, Raipur, 492006,,Chhattisgarh, India,
,

TAX INVOICE

IRN No:94faf63f282fb1c0a0ae0cdc901f6e00b9bd522780cbcbdd9420fbc4fd8008b7

IRN Acknowledgement No : 182416840165044 Acknowledgement Date & Time : 03-08-2024/18:53:00

GSTIN : 22AACCJ9020A1ZB		E Way Bill No :	
Document No. : 1500004034		Transporter Name :	
Invoice Date : 03.08.2024		Transporter GSTIN :	
GSTIN Invoice No. : CG2420000065		Vehicle Number :	Vehicle Type :
Member ship No: : PRIMO POLYTECH		GR/LR Number :	GR/LR Date :
State: Chhattisgarh	State Code : 22	E Way Bill Validity : -	
		Place of Supply : Chhattisgarh	WO :

Details of Receiver	Billed To :	Details of Consignee	Shipped To :
Name: Primo Polytech Industries		Name:Primo Polytech Industries	
Address: Mani Kanchan Kendra,PH-29, Kh No 193/5 Behind Atal Awas, Near Water Tank Raipur 493221 Chhattisgarh India		Address: Mani Kanchan Kendra,PH-29, Kh No 193/5 Behind Atal Awas, Near Water Tank Raipur 493221 Chhattisgarh India	
GSTIN/UIN : 22AFAPD6686C1ZW		GSTIN/UIN : 22AFAPD6686C1ZW PAN : AFAPD6686C	
State: Chhattisgarh	State Code: 22	State: Chhattisgarh	State Code: 22

Name of the Project :	RRRPL - CRM Raipur,
Value of the Contract:	
Contract Ref. :	N/A
Billing Period :	00.00.0000 To 00.00.0000
Reference No.:	WHITE PP&KADAK

SL.No	Name of Product/Service	HSN/SAC	UOM	Qty.	Rate	Amount	Less: Discount	Taxable Value	CGST		SGST		IGST	
									Rate %	Amount	Rate %	Amount	Rate %	Amount
1	Waste, parings and scrap, of plastics	39159090	KG	360.000	37.00	13319.50	0.00	13319.50	9.00	1198.76	9.00	1198.76	0.00	0.00
2	Waste, parings and scrap, of plastics	39159090	KG	1370.000	11.50	15755.08	0.00	15755.08	9.00	1417.96	9.00	1417.96	0.00	0.00
Total :						29074.58	0.00	29074.58		2616.72		2616.72		0.00

Total Invoice Amount in Words:	Total Amount Before Tax : 29,074.58
Thirty Four Thousand Three Hundred Eight Rupees Two Paise	Add : CGST : 2,616.72
	Add : SGST : 2,616.72
	Add : IGST : 0.00
	Tax Amount : GST : 5,233.44
	Invoice Value : 34,308.02
	TCS # : 0.00

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Re Sustainability and Recycling Pvt.Ltd.

(formerly known as Jodhpur MSW Private Limited)
RRRPL - CRM Raipur,
Imoressive Homes,Duplex H No.1,,,
New Rajendra Nagar, Raipur, 492006,,Chhattisgarh, India,
,

TAX INVOICE

IRN No:94faf63f282fb1c0a0ae0cdc901f6e00b9bd522780cbcbdd9420fbc4fd8008b7

IRN Acknowledgement No : 182416840165044 Acknowledgement Date & Time : 03-08-2024/18:53:00

GSTIN : 22AACCJ9020A1ZB		E Way Bill No :	
Document No. : 1500004034		Transporter Name :	
Invoice Date : 03.08.2024		Transporter GSTIN :	
GSTIN Invoice No. : CG2420000065		Vehicle Number :	Vehicle Type :
Member ship No: : PRIMO POLYTECH		GR/LR Number :	GR/LR Date :
State: Chhattisgarh	State Code : 22	E Way Bill Validity : -	
		Place of Supply : Chhattisgarh	WO :

Details of Receiver	Billed To :	Details of Consignee	Shipped To :
Name: Primo Polytech Industries		Name:Primo Polytech Industries	
Address: Mani Kanchan Kendra,PH-29, Kh No 193/5 Behind Atal Awas, Near Water Tank Raipur 493221 Chhattisgarh India		Address: Mani Kanchan Kendra,PH-29, Kh No 193/5 Behind Atal Awas, Near Water Tank Raipur 493221 Chhattisgarh India	
GSTIN/UIN : 22AFAPD6686C1ZW		GSTIN/UIN : 22AFAPD6686C1ZW	PAN : AFAPD6686C
State: Chhattisgarh	State Code: 22	State: Chhattisgarh	State Code: 22

Name of the Project :	RRRPL - CRM Raipur,
Value of the Contract:	
Contract Ref. :	N/A
Billing Period :	00.00.0000 To 00.00.0000
Reference No.:	WHITE PP&KADAK

Bank Details :		Total Invoice Value (Round Off) :	34,308.02
Bank Account Number :		GST Payable on Reverse Charge :	N/A
Bank Branch IFSC :		CGST On Rev. Charges Mechanisem :	N/A
		SGST On Rev. Charges Mechanisem :	N/A
Terms and Conditions :		Company CIN :	U90001AP2012PTC082400
As per Agreement		Certified that the particulars Given above are true and correct.	
# TCS as applicable w.e.f. 01.10.2020		For Re Sustainability and Rec	
	(Company Seal)	Authorised Signatory	

[E&OE]

This is a Computer Genrated Invoice

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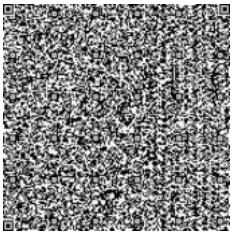
Invoice Number : **1500004034**
Invoice Reference Number : **WHITE PP&KADAK**

ANNEXURE : 1

Sl.No.	Name of Product / Service	HSN/SAC Code	QTY.	Rate	UOM	Amount
1	RRRPL-CRM-Raipur-Plastic -Scrap	39159090	360.000	37.00	KG	13319.50
2	RRRPL-CRM-Raipur-Plastic -Scrap	39159090	1370.000	11.50	KG	15755.08

Declaration:-

1334



Re Sustainability and Recycling Pvt.Ltd.

(formerly known as Jodhpur MSW Private Limited)
RRRPL - CRM Raipur,
Imoressive Homes,Duplex H No.1,,,
New Rajendra Nagar, Raipur, 492006,,Chhattisgarh, India,
,

TAX INVOICE

IRN No:2d4ce6f7c3b76d2ee127389b246aa6e196bcbe43943908897eeeffe8030fc899

IRN Acknowledgement No : 182416869699384 | Acknowledgement Date & Time : 07-08-2024/18:19:00

GSTIN : 22AACCJ9020A1ZB		E Way Bill No :	
Document No. : 1500004126		Transporter Name :	
Invoice Date : 07.08.2024		Transporter GSTIN :	
GSTIN Invoice No. : CG2420000066		Vehicle Number :	Vehicle Type :
Member ship No: : G P ENTERPRISES		GR/LR Number :	GR/LR Date :
State: Chhattisgarh	State Code : 22	E Way Bill Validity : -	
		Place of Supply : Maharashtra	WO :

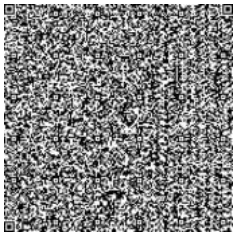
Details of Receiver	Billed To :	Details of Consignee	Shipped To :
Name: G P Enterprises		Name:G P Enterprises	
Address: Gate No 34 Plot No 1 Back side of Hotel kunal National Highway No 03 Dhule 424001 Maharashtra India		Address: Gate No 34 Plot No 1 Back side of Hotel kunal National Highway No 03 Dhule 424001 Maharashtra India	
GSTIN/UIN : 27ABDPQ4226G1ZQ		GSTIN/UIN : 27ABDPQ4226G1ZQ PAN : ABDPQ4226G	
State: Maharashtra	State Code: 27	State: Maharashtra	State Code: 27

Name of the Project :	RRRPL - CRM Raipur,
Value of the Contract:	
Contract Ref. :	N/A
Billing Period :	00.00.0000 To 00.00.0000
Reference No.:	BLACK PLASTIC

SL.No	Name of Product/Service	HSN/SAC	UOM	Qty.	Rate	Amount	Less: Discount	Taxable Value	CGST Rate %	CGST Amount	SGST Rate %	SGST Amount	IGST Rate %	IGST Amount
1	Waste, parings and scrap, of plastics	39159090	KG	300.000	18.00	5400.00	0.00	5400.00	0.00	0.00	0.00	0.00	18.00	972.00
2	Waste, parings and scrap, of plastics	39159090	KG	340.000	8.00	2720.00	0.00	2720.00	0.00	0.00	0.00	0.00	18.00	489.60
3	Waste, parings and scrap, of plastics	39159090	KG	130.000	22.00	2860.00	0.00	2860.00	0.00	0.00	0.00	0.00	18.00	514.80
4	Waste, parings and scrap, of plastics	39159090	KG	1070.000	5.00	5350.00	0.00	5350.00	0.00	0.00	0.00	0.00	18.00	963.00
Total :						16330.00	0.00	16330.00		0.00		0.00		2939.40

Total Invoice Amount in Words:	Total Amount Before Tax : 16,330.00
Nineteen Thousand Two Hundred Sixty Nine Rupees Forty Paise	Add : CGST : 0.00
	Add : SGST : 0.00
	Add : IGST : 2,939.40
	Tax Amount : GST : 2,939.40
	Invoice Value : 19,269.40
	TCS # : 0.00

1335



Re Sustainability and Recycling Pvt.Ltd.

(formerly known as Jodhpur MSW Private Limited)
RRRPL - CRM Raipur,
Imoressive Homes,Duplex H No.1,,,
New Rajendra Nagar, Raipur, 492006,,Chhattisgarh, India,
,

TAX INVOICE

IRN No:2d4ce6f7c3b76d2ee127389b246aa6e196bcbe43943908897eeeffe8030fc899

IRN Acknowledgement No : 182416869699384 | Acknowledgement Date & Time : 07-08-2024/18:19:00

GSTIN : 22AACCJ9020A1ZB		E Way Bill No :	
Document No. : 1500004126		Transporter Name :	
Invoice Date : 07.08.2024		Transporter GSTIN :	
GSTIN Invoice No. : CG2420000066		Vehicle Number :	Vehicle Type :
Member ship No: : G P ENTERPRISES		GR/LR Number :	GR/LR Date :
State: Chhattisgarh	State Code : 22	E Way Bill Validity : -	
		Place of Supply : Maharashtra	WO :

Details of Receiver	Billed To :	Details of Consignee	Shipped To :
Name: G P Enterprises Address: Gate No 34 Plot No 1 Back side of Hotel kunal National Highway No 03 Dhule 424001 Maharashtra India GSTIN/UIN : 27ABDPQ4226G1ZQ		Name:G P Enterprises Address: Gate No 34 Plot No 1 Back side of Hotel kunal National Highway No 03 Dhule 424001 Maharashtra India GSTIN/UIN : 27ABDPQ4226G1ZQ PAN : ABDPQ4226G	
State: Maharashtra	State Code: 27	State: Maharashtra	State Code: 27

Name of the Project :	RRRPL - CRM Raipur,
Value of the Contract:	
Contract Ref. :	N/A
Billing Period :	00.00.0000 To 00.00.0000
Reference No.:	BLACK PLASTIC

Bank Details :		Total Invoice Value (Round Off) :	19,269.40
Bank Account Number :		GST Payable on Reverse Charge :	N/A
Bank Branch IFSC :		CGST On Rev. Charges Mechanisem :	N/A
		SGST On Rev. Charges Mechanisem :	N/A
Terms and Conditions :		Company CIN :	U90001AP2012PTC082400
As per Agreement		Certified that the particulars Given above are true and correct.	
# TCS as applicable w.e.f. 01.10.2020		For Re Sustainability and Rec	
	(Company Seal)	Authorised Signatory	

[E&OE]

This is a Computer Genrated Invoice

1336

Invoice Number : **1500004126**
Invoice Reference Number : **BLACK PLASTIC**

ANNEXURE : 1

Sl.No.	Name of Product / Service	HSN/SAC Code	QTY.	Rate	UOM	Amount
1	RRRPL-CRM-Raipur-Plastic -Scrap	39159090	300.000	18.00	KG	5400.00
2	RRRPL-CRM-Raipur-Plastic -Scrap	39159090	340.000	8.00	KG	2720.00
3	RRRPL-CRM-Raipur-Plastic -Scrap	39159090	130.000	22.00	KG	2860.00
4	RRRPL-CRM-Raipur-Plastic -Scrap	39159090	1070.000	5.00	KG	5350.00

Declaration:-

1337

Re Sustainability and Recycling Pvt.Ltd.

(formerly known as Jodhpur MSW Private Limited)
RRRPL - CRM Raipur,
Imoressive Homes,Duplex H No.1,,,
New Rajendra Nagar, Raipur, 492006,,Chhattisgarh, India,
,

TAX INVOICE

IRN No:e7352d04232f5e840ab9e36ff325d1f86fa82f4a58dd0b420a4d691e1c8bbd66

IRN Acknowledgement No : 182416914197519 Acknowledgement Date & Time : 13-08-2024/17:00:00

GSTIN : 22AACCJ9020A1ZB		E Way Bill No :	
Document No. : 1500004303		Transporter Name :	
Invoice Date : 13.08.2024		Transporter GSTIN :	
GSTIN Invoice No. : CG2420000067		Vehicle Number :	Vehicle Type :
Member ship No: : UNIQUE ENTERPRISES		GR/LR Number :	GR/LR Date :
State: Chhattisgarh	State Code : 22	E Way Bill Validity : -	
		Place of Supply : Chhattisgarh	WO :

Details of Receiver | Billed To :	Details of Consignee | Shipped To :
Name: Unique Enterprises Address: Santoshi Nagar Boriyaroad Raipur 492001 Chhattisgarh India	Name:Unique Enterprises Address: Santoshi Nagar Boriyaroad Raipur 492001 Chhattisgarh India
GSTIN/UIN : 22BQCPK2819N2ZS	GSTIN/UIN : 22BQCPK2819N2ZS PAN : BQCPK2819N
State: Chhattisgarh State Code: 22	State: Chhattisgarh State Code: 22

Name of the Project :	RRRPL - CRM Raipur,
Value of the Contract:	
Contract Ref. :	N/A
Billing Period :	00.00.0000 To 00.00.0000
Reference No.:	COLOUR BOTTLE

SL.No	Name of Product/Service	HSN/SAC	UOM	Qty.	Rate	Amount	Less: Discount	Taxable Value	CGST Rate %	CGST Amount	SGST Rate %	SGST Amount	IGST Rate %	IGST Amount
1	Waste, Parings And Scrap, Of Plastics - Of Other Plastics :	39159042	KG	1090.000	14.00	15260.16	0.00	15260.16	9.00	1373.41	9.00	1373.41	0.00	0.00
Total :						15260.16	0.00	15260.16		1373.41		1373.41		0.00

Total Invoice Amount in Words:	Total Amount Before Tax : 15,260.16
Eighteen Thousand Six Rupees Ninety Eight Paise	Add : CGST : 1,373.41
	Add : SGST : 1,373.41
	Add : IGST : 0.00
	Tax Amount : GST : 2,746.82
	Invoice Value : 18,006.98
	TCS # : 0.00
Bank Details :	Total Invoice Value (Round Off) : 18,006.98
Bank Account Number :	GST Payable on Reverse Charge : N/A
Bank Branch IFSC :	CGST On Rev. Charges Mechanisem : N/A
	SGST On Rev. Charges Mechanisem : N/A
Terms and Conditions : As per Agreement # TCS as applicable w.e.f. 01.10.2020	Company CIN : U90001AP2012PTC082400 Certified that the particulars Given above are true and correct. For Re Sustainability and Rec
(Company Seal)	Authorised Signatory

[E&OE]

This is a Computer Genrated Invoice

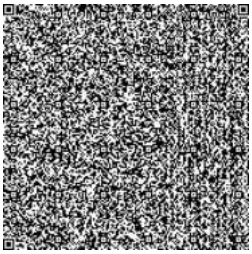
1338

Invoice Number : **1500004303**
Invoice Reference Number : **COLOUR BOTTLE**

ANNEXURE : 1

Sl.No.	Name of Product / Service	HSN/SAC Code	QTY.	Rate	UOM	Amount
1	RRRPL-CRM-Raipur-Plastic -Scrap	39159042	1090.000	14.00	KG	15260.16

Declaration:-



Re Sustainability and Recycling Pvt.Ltd.

1339

(formerly known as Jodhpur MSW Private Limited)
RRRPL - CRM Raipur,
Imoressive Homes,Duplex H No.1,,,
New Rajendra Nagar, Raipur, 492006,,Chhattisgarh, India,
,

TAX INVOICE

IRN No:00bc40ee9e45730e3f11aa36f2badba3a73534a9b9be7c1a3d03d8c88a90e932

IRN Acknowledgement No : 182416921452308 Acknowledgement Date & Time : 14-08-2024/16:17:00

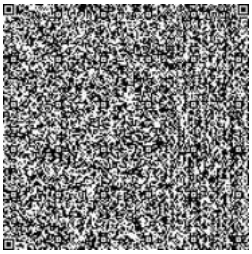
GSTIN : 22AACCJ9020A1ZB		E Way Bill No :	
Document No. : 1500004328		Transporter Name :	
Invoice Date : 14.08.2024		Transporter GSTIN :	
GSTIN Invoice No. : CG2420000068		Vehicle Number :	Vehicle Type :
Member ship No: : UNIQUE ENTERPRISES		GR/LR Number :	GR/LR Date :
State: Chhattisgarh	State Code : 22	E Way Bill Validity : -	
		Place of Supply : Chhattisgarh	WO :

Details of Receiver | Billed To :	Details of Consignee | Shipped To :
Name: Unique Enterprises Address: Santoshi Nagar Boriyaroad Raipur 492001 Chhattisgarh India GSTIN/UIN : 22BQCPK2819N2ZS	Name:Unique Enterprises Address: Santoshi Nagar Boriyaroad Raipur 492001 Chhattisgarh India GSTIN/UIN : 22BQCPK2819N2ZS PAN : BQCPK2819N
State: Chhattisgarh State Code: 22	State: Chhattisgarh State Code: 22

Name of the Project :	RRRPL - CRM Raipur,
Value of the Contract:	
Contract Ref. :	N/A
Billing Period :	00.00.0000 To 00.00.0000
Reference No.:	COLOUR BOTTLE

SL.No	Name of Product/Service	HSN/SAC	UOM	Qty.	Rate	Amount	Less: Discount	Taxable Value	CGST		SGST		IGST	
									Rate %	Amount	Rate %	Amount	Rate %	Amount
1	Waste, Parings And Scrap, Of Plastics - Of Other Plastics :	39159042	KG	630.000	7.00	4410.16	0.00	4410.16	9.00	396.91	9.00	396.91	0.00	0.00
2	Waste, Parings And Scrap, Of Plastics - Of Other Plastics :	39159042	KG	1050.000	14.00	14700.00	0.00	14700.00	9.00	1323.00	9.00	1323.00	0.00	0.00
Total :						19110.16	0.00	19110.16		1719.91		1719.91		0.00

Total Invoice Amount in Words:	Total Amount Before Tax : 19,110.16
Twenty Two Thousand Five Hundred Forty Nine Rupees Ninety Eight Paise	Add : CGST : 1,719.91
	Add : SGST : 1,719.91
	Add : IGST : 0.00
	Tax Amount : GST : 3,439.82
	Invoice Value : 22,549.98
	TCS # : 0.00



Re Sustainability and Recycling Pvt.Ltd.

1340

(formerly known as Jodhpur MSW Private Limited)
RRRPL - CRM Raipur,
Imoressive Homes,Duplex H No.1,,,
New Rajendra Nagar, Raipur, 492006,,Chhattisgarh, India,
,

TAX INVOICE

IRN No:00bc40ee9e45730e3f11aa36f2badba3a73534a9b9be7c1a3d03d8c88a90e932

IRN Acknowledgement No : 182416921452308 **Acknowledgement Date & Time : 14-08-2024/16:17:00**

GSTIN : 22AACCJ9020A1ZB		**E Way Bill No** :	
Document No. : 1500004328		**Transporter Name** :	
Invoice Date : 14.08.2024		**Transporter GSTIN** :	
GSTIN Invoice No. : CG2420000068		**Vehicle Number** :	**Vehicle Type** :
Member ship No: : UNIQUE ENTERPRISES		**GR/LR Number** :	**GR/LR Date** :
State: Chhattisgarh	**State Code :** 22	**E Way Bill Validity** : -	
		Place of Supply : Chhattisgarh	**WO** :

Details of Receiver	**Billed To :**	**Details of Consignee**	**Shipped To :**
Name: Unique Enterprises **Address: Santoshi Nagar Boriyaroad** **Raipur 492001 Chhattisgarh India** **GSTIN/UIN : 22BQCPK2819N2ZS**		**Name:Unique Enterprises** **Address: Santoshi Nagar Boriyaroad** **Raipur 492001 Chhattisgarh India** **GSTIN/UIN : 22BQCPK2819N2ZS** **PAN : BQCPK2819N**	
State: Chhattisgarh **State Code:** 22		**State: Chhattisgarh** **State Code:** 22	

Name of the Project :	**RRRPL - CRM Raipur,**
Value of the Contract:	
Contract Ref. :	N/A
Billing Period :	**00.00.0000 To 00.00.0000**
Reference No.:	**COLOUR BOTTLE**

Bank Details :		**Total Invoice Value (Round Off) :**	**22,549.98**
Bank Account Number :		**GST Payable on Reverse Charge :**	**N/A**
Bank Branch IFSC :		**CGST On Rev. Charges Mechanisem :**	**N/A**
		SGST On Rev. Charges Mechanisem :	**N/A**
Terms and Conditions : **As per Agreement** **# TCS as applicable w.e.f. 01.10.2020**	**(Company Seal)**	**Company CIN :**	**U90001AP2012PTC082400**
		Certified that the particulars Given above are true and correct. **For Re Sustainability and Rec**	
		Authorised Signatory	

[E&OE]

This is a Computer Genrated Invoice

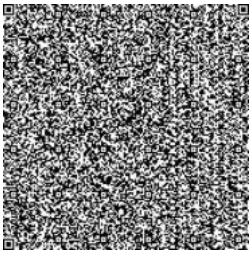
1341

Invoice Number : **1500004328**
Invoice Reference Number : **COLOUR BOTTLE**

ANNEXURE : 1

Sl.No.	Name of Product / Service	HSN/SAC Code	QTY.	Rate	UOM	Amount
1	RRRPL-CRM-Raipur-Plastic -Scrap	39159042	630.000	7.00	KG	4410.16
2	RRRPL-CRM-Raipur-Plastic -Scrap	39159042	1050.000	14.00	KG	14700.00

Declaration:-



Re Sustainability and Recycling Pvt.Ltd.

1342

(formerly known as Jodhpur MSW Private Limited)
RRRPL - CRM Raipur,
Imoressive Homes,Duplex H No.1,,,
New Rajendra Nagar, Raipur, 492006,,Chhattisgarh, India,
,

TAX INVOICE

IRN No:c1f2f644b7203911443fe2a52ebf3a3eca8f2de4c69f2c7f973fbf9bec837ea8

IRN Acknowledgement No : 182416944685507 Acknowledgement Date & Time : 18-08-2024/19:07:00

GSTIN : 22AACCJ9020A1ZB		E Way Bill No :	
Document No. : 1500004431		Transporter Name :	
Invoice Date : 18.08.2024		Transporter GSTIN :	
GSTIN Invoice No. : CG2420000070		Vehicle Number :	Vehicle Type :
Member ship No: : MILESTONE		GR/LR Number :	GR/LR Date :
State: Chhattisgarh	State Code : 22	E Way Bill Validity : -	
		Place of Supply : Chhattisgarh	WO :

Details of Receiver / Billed To :	Details of Consignee / Shipped To :
Name: Milestone Recycling Co. Address: Ground Floor,Plot No 36 Shanker Nagar, Gorkha Colony Raipur 492004 Chhattisgarh India GSTIN/UIN : 22CHTPA8904P1ZU State: Chhattisgarh State Code: 22	Name:Milestone Recycling Co. Address: Ground Floor,Plot No 36 Shanker Nagar, Gorkha Colony Raipur 492004 Chhattisgarh India GSTIN/UIN : 22CHTPA8904P1ZU PAN : CHTPA8904P State: Chhattisgarh State Code: 22

Name of the Project :	RRRPL - CRM Raipur,
Value of the Contract:	
Contract Ref. :	N/A
Billing Period :	00.00.0000 To 00.00.0000
Reference No.:	HR46E1728

SL.No	Name of Product/Service	HSN/SAC	UOM	Qty.	Rate	Amount	Less: Discount	Taxable Value	CGST Rate %	CGST Amount	SGST Rate %	SGST Amount	IGST Rate %	IGST Amount
1	Waste, parings and scrap, of plastics	39159090	kgs	16230.000	36.88	598590.00	0.00	598590.00	9.00	53873.10	9.00	53873.10	0.00	0.00
Total :						598590.00	0.00	598590.00		53873.10		53873.10		0.00

Total Invoice Amount in Words:
Seven Lakh Six Thousand Three Hundred Thirty Six Rupees Twenty Paise

Total Amount Before Tax :	598,590.00
Add : CGST :	53,873.10
Add : SGST :	53,873.10
Add : IGST :	0.00
Tax Amount : GST :	107,746.20
Invoice Value :	706,336.20
TCS # :	0.00
Total Invoice Value (Round Off) :	706,336.20
GST Payable on Reverse Charge :	N/A
CGST On Rev. Charges Mechanisem :	N/A
SGST On Rev. Charges Mechanisem :	N/A
Company CIN :	U90001AP2012PTC082400

Bank Details :
Bank Account Number :
Bank Branch IFSC :

Terms and Conditions :
As per Agreement
TCS as applicable w.e.f. 01.10.2020

(Company Seal)

Certified that the particulars Given above are true and correct.
For Re Sustainability and Rec

Authorised Signatory

[E&OE]

This is a Computer Genrated Invoice

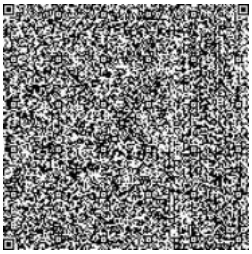
1343

Invoice Number : **1500004431**
Invoice Reference Number : **HR46E1728**

ANNEXURE : 1

Sl.No.	Name of Product / Service	HSN/SAC Code	QTY.	Rate	UOM	Amount
1	RRRPL-CRM-Raipur-Plastic -Scrap	39159090	16230.000	36.88	kgs	598590.00

Declaration:-



Re Sustainability and Recycling Pvt.Ltd.

1344

(formerly known as Jodhpur MSW Private Limited)
RRRPL - CRM Raipur,
Imoressive Homes,Duplex H No.1,,,
New Rajendra Nagar, Raipur, 492006,,Chhattisgarh, India,
,

TAX INVOICE

IRN No:ffc6e9bd910a2415b0e3ae3beafba6a6ccf674cedcdafe89c9a8e782d89e3251

IRN Acknowledgement No : 182416965483029 Acknowledgement Date & Time : 21-08-2024/19:03:00

GSTIN : 22AACCJ9020A1ZB		E Way Bill No :	
Document No. : 1500004479		Transporter Name :	
Invoice Date : 21.08.2024		Transporter GSTIN :	
GSTIN Invoice No. : CG2420000071		Vehicle Number :	Vehicle Type :
Member ship No: : PITAMBARA TRADERS		GR/LR Number :	GR/LR Date :
State: Chhattisgarh	State Code : 22	E Way Bill Validity : -	
		Place of Supply : Chhattisgarh	WO :

Details of Receiver | Billed To :	Details of Consignee | Shipped To :
Name: Pitambara Traders Address: 258/2-3 OLD DHAMTARI ROAD SEJBAHAR Raipur 492001 Chhattisgarh India GSTIN/UIN : 22ACSPT4419J1Z6 State: Chhattisgarh State Code: 22	Name:Pitambara Traders Address: 258/2-3 OLD DHAMTARI ROAD SEJBAHAR Raipur 492001 Chhattisgarh India GSTIN/UIN : 22ACSPT4419J1Z6 PAN : ACSPT4419J State: Chhattisgarh State Code: 22

Name of the Project :	RRRPL - CRM Raipur,
Value of the Contract:	
Contract Ref. :	N/A
Billing Period :	00.00.0000 To 00.00.0000
Reference No.:	HR38AC5695

SL.No	Name of Product/Service	HSN/SAC	UOM	Qty.	Rate	Amount	Less: Discount	Taxable Value	CGST Rate %	CGST Amount	SGST Rate %	SGST Amount	IGST Rate %	IGST Amount
1	Waste, parings and scrap, of plastics	39159090	kgs	9100.000	13.50	122850.00	0.00	122850.00	9.00	11056.50	9.00	11056.50	0.00	0.00
Total :						122850.00	0.00	122850.00		11056.50		11056.50		0.00

Total Invoice Amount in Words:

One Lakh Forty Four Thousand Nine Hundred Sixty Three Rupees

Total Amount Before Tax :	122,850.00
Add : CGST :	11,056.50
Add : SGST :	11,056.50
Add : IGST :	0.00
Tax Amount : GST :	22,113.00
Invoice Value :	144,963.00
TCS # :	0.00
Total Invoice Value (Round Off) :	144,963.00
GST Payable on Reverse Charge :	N/A
CGST On Rev. Charges Mechanisem :	N/A
SGST On Rev. Charges Mechanisem :	N/A
Company CIN :	U90001AP2012PTC082400

Bank Details :	
Bank Account Number :	
Bank Branch IFSC :	

Terms and Conditions :
As per Agreement
TCS as applicable w.e.f. 01.10.2020

(Company Seal)

Certified that the particulars Given above are true and correct.
For Re Sustainability and Rec

Authorised Signatory

[E&OE]

This is a Computer Genrated Invoice

1345

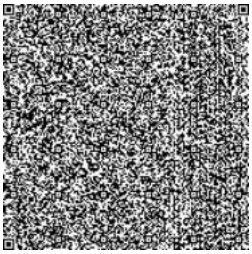
Invoice Number : **1500004479**

Invoice Reference Number : **HR38AC5695**

ANNEXURE : 1

Sl.No.	Name of Product / Service	HSN/SAC Code	QTY.	Rate	UOM	Amount
1	RRRPL-CRM-Raipur-Plastic -Scrap	39159090	9100.000	13.50	kgs	122850.00

Declaration:-



Re Sustainability and Recycling Pvt.Ltd.

(formerly known as Jodhpur MSW Private Limited)
RRRPL - CRM Raipur,
Imoressive Homes,Duplex H No.1,,,
New Rajendra Nagar, Raipur, 492006,,Chhattisgarh, India,
,

TAX INVOICE

IRN No:7e60673023ca935991e6749095b936143ab21b73cae52f2f7f39d1bf1c9750ac

IRN Acknowledgement No : 182416973000478 **Acknowledgement Date & Time : 22-08-2024/18:11:00**

GSTIN :	**22AACCJ9020A1ZB**	**E Way Bill No** :	
Document No. :	**1500004506**	**Transporter Name** :	
Invoice Date :	**22.08.2024**	**Transporter GSTIN** :	
GSTIN Invoice No. :	**CG2420000072**	**Vehicle Number** :	**Vehicle Type** :
Member ship No: :	**PITAMBARA TRADERS**	**GR/LR Number** :	**GR/LR Date** :
State: Chhattisgarh	**State Code :** **22**	**E Way Bill Validity** : -	
		Place of Supply : **Chhattisgarh**	**WO** :

Details of Receiver	**Billed To :**	**Details of Consignee**	**Shipped To :**
Name: Pitambara Traders		**Name:Pitambara Traders**	
Address: 258/2-3 OLD DHAMTARI ROAD SEJBAHAR Raipur 492001 Chhattisgarh India		**Address: 258/2-3 OLD DHAMTARI ROAD SEJBAHAR Raipur 492001 Chhattisgarh India**	
GSTIN/UIN : 22ACSPT4419J1Z6		**GSTIN/UIN : 22ACSPT4419J1Z6**	**PAN : ACSPT4419J**
State: Chhattisgarh **State Code:** **22**		**State: Chhattisgarh**	**State Code:** **22**

Name of the Project :	**RRRPL - CRM Raipur,**
Value of the Contract:	
Contract Ref. :	N/A
Billing Period :	**00.00.0000 To 00.00.0000**
Reference No.:	**PLASTIC SCRAP**

SL.No	Name of Product/Service	HSN/SAC	UOM	Qty.	Rate	Amount	Less: Discount	Taxable Value	CGST Rate %	CGST Amount	SGST Rate %	SGST Amount	IGST Rate %	IGST Amount
1	Waste, parings and scrap, of plastics	39159090	KG	4080.000	22.00	89760.00	0.00	89760.00	9.00	8078.40	9.00	8078.40	0.00	0.00
Total :						89760.00	0.00	89760.00		8078.40		8078.40		0.00

Total Invoice Amount in Words:

One Lakh Five Thousand Nine Hundred Sixteen Rupees Eighty Paise

Total Amount Before Tax :	**89,760.00**
Add : CGST :	**8,078.40**
Add : SGST :	**8,078.40**
Add : IGST :	**0.00**
Tax Amount : GST :	**16,156.80**
Invoice Value :	**105,916.80**
TCS # :	**0.00**
Total Invoice Value (Round Off) :	**105,916.80**
GST Payable on Reverse Charge :	**N/A**
CGST On Rev. Charges Mechanisem :	**N/A**
SGST On Rev. Charges Mechanisem :	**N/A**
Company CIN :	**U90001AP2012PTC082400**

Bank Details :
Bank Account Number :
Bank Branch IFSC :

Terms and Conditions :
As per Agreement
 # TCS as applicable w.e.f. 01.10.2020

(Company Seal)

Certified that the particulars Given above are true and correct.
For Re Sustainability and Rec

Authorised Signatory

[E&OE]

This is a Computer Genrated Invoice

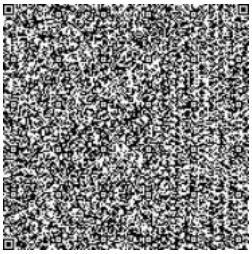
1347

Invoice Number : **1500004506**
Invoice Reference Number : **PLASTIC SCRAP**

ANNEXURE : 1

Sl.No.	Name of Product / Service	HSN/SAC Code	QTY.	Rate	UOM	Amount
1	RRRPL-CRM-Raipur-Plastic -Scrap	39159090	4080.000	22.00	KG	89760.00

Declaration:-



Re Sustainability and Recycling Pvt.Ltd.

(formerly known as Jodhpur MSW Private Limited)
RRRPL - CRM Raipur,
Imoressive Homes,Duplex H No.1,,,
New Rajendra Nagar, Raipur, 492006,,Chhattisgarh, India,
,

TAX INVOICE

IRN No:712f9a513d710dbd7b868ac5bee813d32968eff1cb31746cb71f4aa508b18434

IRN Acknowledgement No : 182417000597833 **Acknowledgement Date & Time : 26-08-2024/19:13:00**

GSTIN : 22AACCJ9020A1ZB		**E Way Bill No** :	
Document No. : 1500004656		**Transporter Name** :	
Invoice Date : 26.08.2024		**Transporter GSTIN** :	
GSTIN Invoice No. : CG2420000075		**Vehicle Number** :	**Vehicle Type** :
Member ship No: : PITAMBARA TRADERS		**GR/LR Number** :	**GR/LR Date** :
State: Chhattisgarh	**State Code :** 22	**E Way Bill Validity** : -	
		Place of Supply : Chhattisgarh	**WO** :

Details of Receiver	**Billed To :**	**Details of Consignee**	**Shipped To :**
Name: Pitambara Traders		**Name:Pitambara Traders**	
Address: 258/2-3 OLD DHAMTARI ROAD SEJBAHAR Raipur 492001 Chhattisgarh India		**Address: 258/2-3 OLD DHAMTARI ROAD SEJBAHAR Raipur 492001 Chhattisgarh India**	
GSTIN/UIN : 22ACSPT4419J1Z6		**GSTIN/UIN : 22ACSPT4419J1Z6**	**PAN : ACSPT4419J**
State: Chhattisgarh	**State Code:** 22	**State: Chhattisgarh**	**State Code:** 22

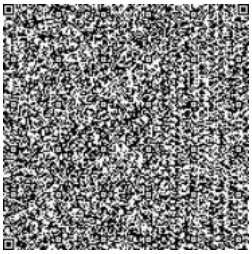
Name of the Project :	**RRRPL - CRM Raipur,**
Value of the Contract:	
Contract Ref. :	N/A
Billing Period :	**00.00.0000 To 00.00.0000**
Reference No.:	**WHITE&COLOUR PP**

SL.No	Name of Product/Service	HSN/SAC	UOM	Qty.	Rate	Amount	Less: Discount	Taxable Value	CGST		SGST		IGST	
									Rate %	Amount	Rate %	Amount	Rate %	Amount
1	Waste, parings and scrap, of plastics	39159090	KG	2060.000	21.50	44290.00	0.00	44290.00	9.00	3986.10	9.00	3986.10	0.00	0.00
2	Waste, parings and scrap, of plastics	39159090	KG	1750.000	36.00	63000.00	0.00	63000.00	9.00	5670.00	9.00	5670.00	0.00	0.00
Total :						107290.00	0.00	107290.00		9656.10		9656.10		0.00

Total Invoice Amount in Words:

One Lakh Twenty Six Thousand Six Hundred Two Rupees Twenty Paise

Total Amount Before Tax :	**107,290.00**
Add : CGST :	**9,656.10**
Add : SGST :	**9,656.10**
Add : IGST :	**0.00**
Tax Amount : GST :	**19,312.20**
Invoice Value :	**126,602.20**
TCS # :	**0.00**



Re Sustainability and Recycling Pvt.Ltd.

(formerly known as Jodhpur MSW Private Limited)
RRRPL - CRM Raipur,
Imoressive Homes,Duplex H No.1,,,
New Rajendra Nagar, Raipur, 492006,,Chhattisgarh, India,
,

TAX INVOICE

IRN No:712f9a513d710dbd7b868ac5bee813d32968eff1cb31746cb71f4aa508b18434

IRN Acknowledgement No : 182417000597833 Acknowledgement Date & Time : 26-08-2024/19:13:00

GSTIN : 22AACCJ9020A1ZB		E Way Bill No :	
Document No. : 1500004656		Transporter Name :	
Invoice Date : 26.08.2024		Transporter GSTIN :	
GSTIN Invoice No. : CG2420000075		Vehicle Number :	Vehicle Type :
Member ship No: : PITAMBARA TRADERS		GR/LR Number :	GR/LR Date :
State: Chhattisgarh	State Code : 22	E Way Bill Validity : -	
		Place of Supply : Chhattisgarh	WO :

Details of Receiver	Billed To :	Details of Consignee	Shipped To :
Name: Pitambara Traders Address: 258/2-3 OLD DHAMTARI ROAD SEJBAHAR Raipur 492001 Chhattisgarh India GSTIN/UIN : 22ACSPT4419J1Z6		Name:Pitambara Traders Address: 258/2-3 OLD DHAMTARI ROAD SEJBAHAR Raipur 492001 Chhattisgarh India GSTIN/UIN : 22ACSPT4419J1Z6 PAN : ACSPT4419J	
State: Chhattisgarh State Code: 22		State: Chhattisgarh State Code: 22	

Name of the Project :	RRRPL - CRM Raipur,
Value of the Contract:	
Contract Ref. :	N/A
Billing Period :	00.00.0000 To 00.00.0000
Reference No.:	WHITE&COLOUR PP

Bank Details :		Total Invoice Value (Round Off) :	126,602.20
Bank Account Number :		GST Payable on Reverse Charge :	N/A
Bank Branch IFSC :		CGST On Rev. Charges Mechanisem :	N/A
		SGST On Rev. Charges Mechanisem :	N/A
Terms and Conditions : As per Agreement # TCS as applicable w.e.f. 01.10.2020	(Company Seal)	Company CIN :	U90001AP2012PTC082400
		Certified that the particulars Given above are true and correct. For Re Sustainability and Rec Authorised Signatory	

[E&OE]

This is a Computer Genrated Invoice

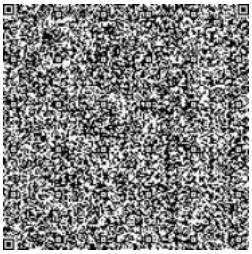
1350

Invoice Number : **1500004656**
Invoice Reference Number : **WHITE&COLOUR PP**

ANNEXURE : 1

Sl.No.	Name of Product / Service	HSN/SAC Code	QTY.	Rate	UOM	Amount
1	RRRPL-CRM-Raipur-Plastic -Scrap	39159090	2060.000	21.50	KG	44290.00
2	RRRPL-CRM-Raipur-Plastic -Scrap	39159090	1750.000	36.00	KG	63000.00

Declaration:-



Re Sustainability and Recycling Pvt.Ltd.

306

1351

(formerly known as Jodhpur MSW Private Limited)
RRRPL - CRM Raipur,
Imoressive Homes,Duplex H No.1,,,
New Rajendra Nagar, Raipur, 492006,,Chhattisgarh, India,
,

TAX INVOICE

IRN No:cc4446d9f1437d3541587a5b414d5a6dec70f5a301e9284bf7d62f557272cd5a

IRN Acknowledgement No : 182417025297565 Acknowledgement Date & Time : 29-08-2024/19:07:00

GSTIN : 22AACCJ9020A1ZB		E Way Bill No :	
Document No. : 1500004782		Transporter Name :	
Invoice Date : 29.08.2024		Transporter GSTIN :	
GSTIN Invoice No. : CG2420000076		Vehicle Number :	Vehicle Type :
Member ship No: : GO GREEN RECYCLERS		GR/LR Number :	GR/LR Date :
State: Chhattisgarh	State Code : 22	E Way Bill Validity : -	
		Place of Supply : Telangana	WO :

Details of Receiver	Billed To :	Details of Consignee	Shipped To :
Name: GO GREEN RECYCLERS		Name:GO GREEN RECYCLERS	
Address: Amberpet Road,D NO 2-3-604/70/61/A, Ayyappa Temple Road Amberpet Hyderabad 500013 Telangana India		Address: Amberpet Road,D NO 2-3-604/70/61/A, Ayyappa Temple Road Amberpet Hyderabad 500013 Telangana India	
GSTIN/UIN : 36AAZFG3116E1ZB		GSTIN/UIN : 36AAZFG3116E1ZB	PAN : AAZFG3116E
State: Telangana	State Code: 36	State: Telangana	State Code: 36

Name of the Project :	RRRPL - CRM Raipur,
Value of the Contract:	
Contract Ref. :	N/A
Billing Period :	00.00.0000 To 00.00.0000
Reference No.:	MIX PLASTIC

SL.No	Name of Product/Service	HSN/SAC	UOM	Qty.	Rate	Amount	Less: Discount	Taxable Value	CGST Rate %	CGST Amount	SGST Rate %	SGST Amount	IGST Rate %	IGST Amount
1	Waste, parings and scrap, of plastics	39159090	KG	1220.000	32.50	39650.00	0.00	39650.00	0.00	0.00	0.00	0.00	18.00	7137.00
Total :						39650.00	0.00	39650.00		0.00		0.00		7137.00

Total Invoice Amount in Words:	Total Amount Before Tax : 39,650.00
Forty Six Thousand Seven Hundred Eighty Seven Rupees	Add : CGST : 0.00
	Add : SGST : 0.00
	Add : IGST : 7,137.00
	Tax Amount : GST : 7,137.00
	Invoice Value : 46,787.00
	TCS # : 0.00
Bank Details :	Total Invoice Value (Round Off) : 46,787.00
Bank Account Number :	GST Payable on Reverse Charge : N/A
Bank Branch IFSC :	CGST On Rev. Charges Mechanisem : N/A
	SGST On Rev. Charges Mechanisem : N/A
Terms and Conditions :	Company CIN : U90001AP2012PTC082400
As per Agreement	Certified that the particulars Given above are true and correct.
# TCS as applicable w.e.f. 01.10.2020	For Re Sustainability and Rec
(Company Seal)	Authorised Signatory

[E&OE]

This is a Computer Genrated Invoice

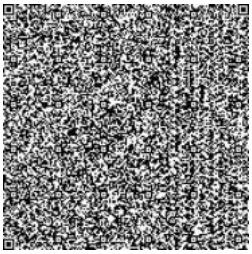
1352

Invoice Number : **1500004782**
Invoice Reference Number : **MIX PLASTIC**

ANNEXURE : 1

Sl.No.	Name of Product / Service	HSN/SAC Code	QTY.	Rate	UOM	Amount
1	RRRPL-CRM-Raipur-Plastic -Scrap	39159090	1220.000	32.50	KG	39650.00

Declaration:-



Re Sustainability and Recycling Pvt.Ltd.

(formerly known as Jodhpur MSW Private Limited)
RRRPL - CRM Raipur,
Imoressive Homes,Duplex H No.1,,,
New Rajendra Nagar, Raipur, 492006,,Chhattisgarh, India,
,

TAX INVOICE

IRN No:71998b7eb5a9bd39e5ed5ce2697a9612ca7cf25ecda49321110e361f90ab516f

IRN Acknowledgement No : 182417037551846 **Acknowledgement Date & Time : 31-08-2024/07:13:00**

GSTIN : 22AACCJ9020A1ZB		**E Way Bill No** :	
Document No. : 1500004886		**Transporter Name** :	
Invoice Date : 31.08.2024		**Transporter GSTIN** :	
GSTIN Invoice No. : CG2420000077		**Vehicle Number** :	**Vehicle Type** :
Member ship No: : GO GREEN RECYCLERS		**GR/LR Number** :	**GR/LR Date** :
State: Chhattisgarh	**State Code :** 22	**E Way Bill Validity** : -	
		Place of Supply : Telangana	**WO** :

Details of Receiver	**Billed To :**	**Details of Consignee**	**Shipped To :**
Name: GO GREEN RECYCLERS		**Name:GO GREEN RECYCLERS**	
Address: Amberpet Road,D NO 2-3-604/70/61/A, Ayyappa Temple Road Amberpet Hyderabad 500013 Telangana India		**Address: Amberpet Road,D NO 2-3-604/70/61/A, Ayyappa Temple Road Amberpet Hyderabad 500013 Telangana India**	
GSTIN/UIN : 36AAZFG3116E1ZB		**GSTIN/UIN : 36AAZFG3116E1ZB**	**PAN : AAZFG3116E**
State: Telangana **State Code:** 36		**State: Telangana** **State Code:** 36	

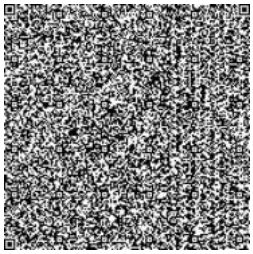
Name of the Project :	**RRRPL - CRM Raipur,**
Value of the Contract:	
Contract Ref. :	N/A
Billing Period :	**00.00.0000 To 00.00.0000**
Reference No.:	**BLACK PLASTIC**

SL.No	Name of Product/Service	HSN/SAC	UOM	Qty.	Rate	Amount	Less: Discount	Taxable Value	CGST Rate %	CGST Amount	SGST Rate %	SGST Amount	IGST Rate %	IGST Amount
1	Waste, parings and scrap, of plastics	39159090	KG	1010.000	4.00	4040.00	0.00	4040.00	0.00	0.00	0.00	0.00	18.00	727.20
2	Waste, parings and scrap, of plastics	39159090	KG	930.000	4.00	3720.00	0.00	3720.00	0.00	0.00	0.00	0.00	18.00	669.60
3	Waste, parings and scrap, of plastics	39159090	KG	850.000	4.00	3400.00	0.00	3400.00	0.00	0.00	0.00	0.00	18.00	612.00
4	Waste, parings and scrap, of plastics	39159090	KG	850.000	4.00	3400.00	0.00	3400.00	0.00	0.00	0.00	0.00	18.00	612.00
Total :						14560.00	0.00	14560.00		0.00		0.00		2620.80

Total Invoice Amount in Words:

Seventeen Thousand One Hundred Eighty Rupees Eighty Paise

Total Amount Before Tax :	14,560.00
Add : CGST :	0.00
Add : SGST :	0.00
Add : IGST :	2,620.80
Tax Amount : GST :	2,620.80
Invoice Value :	17,180.80
TCS # :	0.00



Re Sustainability and Recycling Pvt.Ltd.

1354

(formerly known as Jodhpur MSW Private Limited)
RRRPL - CRM Raipur,
Imoressive Homes,Duplex H No.1,,,
New Rajendra Nagar, Raipur, 492006,,Chhattisgarh, India,
,

TAX INVOICE

IRN No:71998b7eb5a9bd39e5ed5ce2697a9612ca7cf25ecda49321110e361f90ab516f

IRN Acknowledgement No : 182417037551846 Acknowledgement Date & Time : 31-08-2024/07:13:00

GSTIN : 22AACCJ9020A1ZB		E Way Bill No :	
Document No. : 1500004886		Transporter Name :	
Invoice Date : 31.08.2024		Transporter GSTIN :	
GSTIN Invoice No. : CG2420000077		Vehicle Number :	Vehicle Type :
Member ship No: : GO GREEN RECYCLERS		GR/LR Number :	GR/LR Date :
State: Chhattisgarh	State Code : 22	E Way Bill Validity : -	
		Place of Supply : Telangana	WO :

Details of Receiver	Billed To :	Details of Consignee	Shipped To :
Name: GO GREEN RECYCLERS Address: Amberpet Road,D NO 2-3-604/70/61/A, Ayyappa Temple Road Amberpet Hyderabad 500013 Telangana India GSTIN/UIN : 36AAZFG3116E1ZB		Name:GO GREEN RECYCLERS Address: Amberpet Road,D NO 2-3-604/70/61/A, Ayyappa Temple Road Amberpet Hyderabad 500013 Telangana India GSTIN/UIN : 36AAZFG3116E1ZB PAN : AAZFG3116E	
State: Telangana	State Code: 36	State: Telangana	State Code: 36

Name of the Project :	RRRPL - CRM Raipur,
Value of the Contract:	
Contract Ref. :	N/A
Billing Period :	00.00.0000 To 00.00.0000
Reference No.:	BLACK PLASTIC

Bank Details :		Total Invoice Value (Round Off) :	17,180.80
Bank Account Number :		GST Payable on Reverse Charge :	N/A
Bank Branch IFSC :		CGST On Rev. Charges Mechanisem :	N/A
		SGST On Rev. Charges Mechanisem :	N/A
Terms and Conditions : As per Agreement # TCS as applicable w.e.f. 01.10.2020	(Company Seal)	Company CIN :	U90001AP2012PTC082400
		Certified that the particulars Given above are true and correct. For Re Sustainability and Rec Authorised Signatory	

[E&OE]

This is a Computer Genrated Invoice

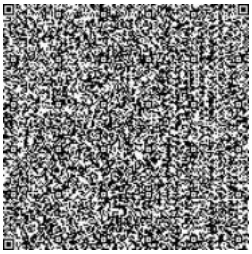
1355

Invoice Number : **1500004886**
Invoice Reference Number : **BLACK PLASTIC**

ANNEXURE : 1

Sl.No.	Name of Product / Service	HSN/SAC Code	QTY.	Rate	UOM	Amount
1	RRRPL-CRM-Raipur-Plastic -Scrap	39159090	1010.000	4.00	KG	4040.00
2	RRRPL-CRM-Raipur-Plastic -Scrap	39159090	930.000	4.00	KG	3720.00
3	RRRPL-CRM-Raipur-Plastic -Scrap	39159090	850.000	4.00	KG	3400.00
4	RRRPL-CRM-Raipur-Plastic -Scrap	39159090	850.000	4.00	KG	3400.00

Declaration:-



Re Sustainability and Recycling Pvt.Ltd.

(formerly known as Jodhpur MSW Private Limited)
RRRPL - CRM Raipur,
Imoressive Homes,Duplex H No.1,,,
New Rajendra Nagar, Raipur, 492006,,Chhattisgarh, India,
,

TAX INVOICE

IRN No:fed3582922b7e1d73e341bde4cd6d06bfcd02955bf8c2d999e6cb1d85ecb0d7a

IRN Acknowledgement No : 182417045396013 **Acknowledgement Date & Time : 31-08-2024/18:20:00**

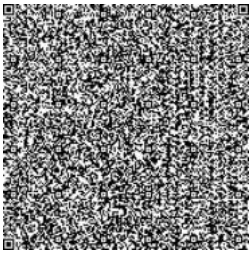
GSTIN : 22AACCJ9020A1ZB		**E Way Bill No** :	
Document No. : 1500004928		**Transporter Name** :	
Invoice Date : 31.08.2024		**Transporter GSTIN** :	
GSTIN Invoice No. : CG2420000078		**Vehicle Number** :	**Vehicle Type** :
Member ship No: : MILESTONE		**GR/LR Number** :	**GR/LR Date** :
State: Chhattisgarh	**State Code :** 22	**E Way Bill Validity** : -	
		Place of Supply : Chhattisgarh	**WO** :

Details of Receiver **Billed To :**	**Details of Consignee** **Shipped To :**
Name: Milestone Recycling Co.	**Name:Milestone Recycling Co.**
Address: Ground Floor,Plot No 36 Shanker Nagar, Gorkha Colony Raipur 492004 Chhattisgarh India	**Address: Ground Floor,Plot No 36 Shanker Nagar, Gorkha Colony Raipur 492004 Chhattisgarh India**
GSTIN/UIN : 22CHTPA8904P1ZU	**GSTIN/UIN : 22CHTPA8904P1ZU** **PAN : CHTPA8904P**
State: Chhattisgarh **State Code:** 22	**State: Chhattisgarh** **State Code:** 22

Name of the Project :	**RRRPL - CRM Raipur,**
Value of the Contract:	
Contract Ref. :	N/A
Billing Period :	**00.00.0000 To 00.00.0000**
Reference No.:	**PET BOTTLE**

SL.No	Name of Product/Service	HSN/SAC	UOM	Qty.	Rate	Amount	Less: Discount	Taxable Value	CGST Rate %	CGST Amount	SGST Rate %	SGST Amount	IGST Rate %	IGST Amount
1	Waste, Parings And Scrap, Of Plastics - Of Other Plastics :	39159042	KG	7510.000	36.60	274866.00	0.00	274866.00	9.00	24737.94	9.00	24737.94	0.00	0.00
2	Waste, Parings And Scrap, Of Plastics - Of Other Plastics :	39159042	KG	650.000	33.60	21840.00	0.00	21840.00	9.00	1965.60	9.00	1965.60	0.00	0.00
Total :						296706.00	0.00	296706.00		26703.54		26703.54		0.00

Total Invoice Amount in Words:	**Total Amount Before Tax :** 296,706.00
Three Lakh Fifty Thousand One Hundred Thirteen Rupees Eight Paise	**Add : CGST :** 26,703.54
	Add : SGST : 26,703.54
	Add : IGST : 0.00
	Tax Amount : GST : 53,407.08
	Invoice Value : 350,113.08
	TCS # : 0.00



Re Sustainability and Recycling Pvt.Ltd.

1357

(formerly known as Jodhpur MSW Private Limited)
RRRPL - CRM Raipur,
Imoressive Homes,Duplex H No.1,,,
New Rajendra Nagar, Raipur, 492006,,Chhattisgarh, India,
,

TAX INVOICE

IRN No:fed3582922b7e1d73e341bde4cd6d06bfcd02955bf8c2d999e6cb1d85ecb0d7a

IRN Acknowledgement No : 182417045396013 Acknowledgement Date & Time : 31-08-2024/18:20:00

GSTIN : 22AACCJ9020A1ZB			E Way Bill No :		
Document No. : 1500004928			Transporter Name :		
Invoice Date : 31.08.2024			Transporter GSTIN :		
GSTIN Invoice No. : CG2420000078			Vehicle Number :	Vehicle Type :	
Member ship No: : MILESTONE			GR/LR Number :	GR/LR Date :	
State: Chhattisgarh	State Code :	22	E Way Bill Validity : -		
			Place of Supply : Chhattisgarh	WO :	

Details of Receiver	Billed To :	Details of Consignee	Shipped To :
Name: Milestone Recycling Co. Address: Ground Floor,Plot No 36 Shanker Nagar, Gorkha Colony Raipur 492004 Chhattisgarh India GSTIN/UIN : 22CHTPA8904P1ZU		Name:Milestone Recycling Co. Address: Ground Floor,Plot No 36 Shanker Nagar, Gorkha Colony Raipur 492004 Chhattisgarh India GSTIN/UIN : 22CHTPA8904P1ZU PAN : CHTPA8904P	
State: Chhattisgarh State Code: 22		State: Chhattisgarh State Code: 22	

Name of the Project :	RRRPL - CRM Raipur,
Value of the Contract:	
Contract Ref. :	N/A
Billing Period :	00.00.0000 To 00.00.0000
Reference No.:	PET BOTTLE

Bank Details :		Total Invoice Value (Round Off) :	350,113.08
Bank Account Number :		GST Payable on Reverse Charge :	N/A
Bank Branch IFSC :		CGST On Rev. Charges Mechanisem :	N/A
		SGST On Rev. Charges Mechanisem :	N/A
Terms and Conditions : As per Agreement # TCS as applicable w.e.f. 01.10.2020	(Company Seal)	Company CIN :	U90001AP2012PTC082400
		Certified that the particulars Given above are true and correct. For Re Sustainability and Rec Authorised Signatory	

[E&OE]

This is a Computer Genrated Invoice

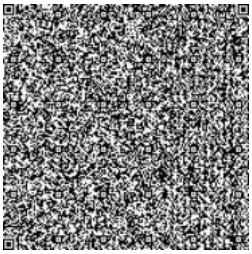
1358

Invoice Number : **1500004928**
Invoice Reference Number : **PET BOTTLE**

ANNEXURE : 1

Sl.No.	Name of Product / Service	HSN/SAC Code	QTY.	Rate	UOM	Amount
1	RRRPL-CRM-Raipur-Plastic -Scrap	39159042	7510.000	36.60	KG	274866.00
2	RRRPL-CRM-Raipur-Plastic -Scrap	39159042	650.000	33.60	KG	21840.00

Declaration:-



Re Sustainability and Recycling Pvt.Ltd.

1359

(formerly known as Jodhpur MSW Private Limited)
RRRPL - CRM Raipur,
Imoressive Homes,Duplex H No.1,,,
New Rajendra Nagar, Raipur, 492006,,Chhattisgarh, India,
,

TAX INVOICE

IRN No:505fab10cd48d7a620822ad7f5b1106a1b7021f5aec9ebb461e614e1e8569234

IRN Acknowledgement No : 182417045638380 Acknowledgement Date & Time : 31-08-2024/18:31:00

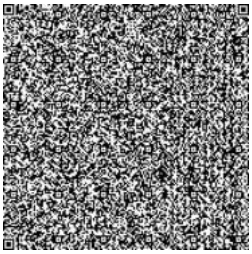
GSTIN : 22AACCJ9020A1ZB		E Way Bill No :	
Document No. : 1500004929		Transporter Name :	
Invoice Date : 31.08.2024		Transporter GSTIN :	
GSTIN Invoice No. : CG2420000079		Vehicle Number :	Vehicle Type :
Member ship No: : MILESTONE		GR/LR Number :	GR/LR Date :
State: Chhattisgarh	State Code : 22	E Way Bill Validity : -	
		Place of Supply : Chhattisgarh	WO :

Details of Receiver | Billed To :	Details of Consignee | Shipped To :
Name: Milestone Recycling Co. Address: Ground Floor,Plot No 36 Shanker Nagar, Gorkha Colony Raipur 492004 Chhattisgarh India GSTIN/UIN : 22CHTPA8904P1ZU State: Chhattisgarh State Code: 22	Name:Milestone Recycling Co. Address: Ground Floor,Plot No 36 Shanker Nagar, Gorkha Colony Raipur 492004 Chhattisgarh India GSTIN/UIN : 22CHTPA8904P1ZU PAN : CHTPA8904P State: Chhattisgarh State Code: 22

Name of the Project :	RRRPL - CRM Raipur,
Value of the Contract:	
Contract Ref. :	N/A
Billing Period :	00.00.0000 To 00.00.0000
Reference No.:	PET BOTTLE

SL.No	Name of Product/Service	HSN/SAC	UOM	Qty.	Rate	Amount	Less: Discount	Taxable Value	CGST Rate %	CGST Amount	SGST Rate %	SGST Amount	IGST Rate %	IGST Amount
1	Waste, Parings And Scrap, Of Plastics - Of Other Plastics :	39159042	KG	6110.000	36.60	223626.00	0.00	223626.00	9.00	20126.34	9.00	20126.34	0.00	0.00
2	Waste, Parings And Scrap, Of Plastics - Of Other Plastics :	39159042	KG	280.000	33.60	9408.00	0.00	9408.00	9.00	846.72	9.00	846.72	0.00	0.00
Total :						233034.00	0.00	233034.00		20973.06		20973.06		0.00

Total Invoice Amount in Words:	Total Amount Before Tax : 233,034.00
Two Lakh Seventy Four Thousand Nine Hundred Eighty Rupees Twelve Paise	Add : CGST : 20,973.06
	Add : SGST : 20,973.06
	Add : IGST : 0.00
	Tax Amount : GST : 41,946.12
	Invoice Value : 274,980.12
	TCS # : 0.00



Re Sustainability and Recycling Pvt.Ltd.

(formerly known as Jodhpur MSW Private Limited)
RRRPL - CRM Raipur,
Imoressive Homes,Duplex H No.1,,,
New Rajendra Nagar, Raipur, 492006,,Chhattisgarh, India,
,

TAX INVOICE

IRN No:505fab10cd48d7a620822ad7f5b1106a1b7021f5aec9ebb461e614e1e8569234

IRN Acknowledgement No : 182417045638380 Acknowledgement Date & Time : 31-08-2024/18:31:00

GSTIN : 22AACCJ9020A1ZB		E Way Bill No :	
Document No. : 1500004929		Transporter Name :	
Invoice Date : 31.08.2024		Transporter GSTIN :	
GSTIN Invoice No. : CG2420000079		Vehicle Number :	Vehicle Type :
Member ship No: : MILESTONE		GR/LR Number :	GR/LR Date :
State: Chhattisgarh	State Code : 22	E Way Bill Validity : -	
		Place of Supply : Chhattisgarh	WO :

Details of Receiver	Billed To :	Details of Consignee	Shipped To :
Name: Milestone Recycling Co. Address: Ground Floor,Plot No 36 Shanker Nagar, Gorkha Colony Raipur 492004 Chhattisgarh India GSTIN/UIN : 22CHTPA8904P1ZU		Name:Milestone Recycling Co. Address: Ground Floor,Plot No 36 Shanker Nagar, Gorkha Colony Raipur 492004 Chhattisgarh India GSTIN/UIN : 22CHTPA8904P1ZU PAN : CHTPA8904P	
State: Chhattisgarh	State Code: 22	State: Chhattisgarh	State Code: 22

Name of the Project :	RRRPL - CRM Raipur,
Value of the Contract:	
Contract Ref. :	N/A
Billing Period :	00.00.0000 To 00.00.0000
Reference No.:	PET BOTTLE

Bank Details :		Total Invoice Value (Round Off) :	274,980.12
Bank Account Number :		GST Payable on Reverse Charge :	N/A
Bank Branch IFSC :		CGST On Rev. Charges Mechanisem :	N/A
		SGST On Rev. Charges Mechanisem :	N/A
Terms and Conditions : As per Agreement # TCS as applicable w.e.f. 01.10.2020	(Company Seal)	Company CIN :	U90001AP2012PTC082400
		Certified that the particulars Given above are true and correct. For Re Sustainability and Rec Authorised Signatory	

[E&OE]

This is a Computer Genrated Invoice

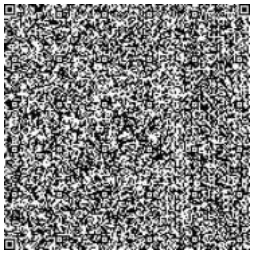
1361

Invoice Number : **1500004929**
Invoice Reference Number : **PET BOTTLE**

ANNEXURE : 1

Sl.No.	Name of Product / Service	HSN/SAC Code	QTY.	Rate	UOM	Amount
1	RRRPL-CRM-Raipur-Plastic -Scrap	39159042	6110.000	36.60	KG	223626.00
2	RRRPL-CRM-Raipur-Plastic -Scrap	39159042	280.000	33.60	KG	9408.00

Declaration:-



Re Sustainability and Recycling Pvt.Ltd.

1362

(formerly known as Jodhpur MSW Private Limited)
RRRPL - CRM Raipur,
Imoressive Homes,Duplex H No.1,,,
New Rajendra Nagar, Raipur, 492006,,Chhattisgarh, India,
,

TAX INVOICE

IRN No:bc795316e6a320f551ab742a551b9224742e952bb7d8df6aa050ee065ed0548c

IRN Acknowledgement No : 182417046602629 **Acknowledgement Date & Time : 31-08-2024/19:18:00**

GSTIN : 22AACCJ9020A1ZB		**E Way Bill No** :	
Document No. : 1500004930		**Transporter Name** :	
Invoice Date : 31.08.2024		**Transporter GSTIN** :	
GSTIN Invoice No. : CG2420000080		**Vehicle Number** :	**Vehicle Type** :
Member ship No: : UNIQUE ENTERPRISES		**GR/LR Number** :	**GR/LR Date** :
State: Chhattisgarh	**State Code :** 22	**E Way Bill Validity** : -	
		Place of Supply : Chhattisgarh	**WO** :

Details of Receiver | **Billed To :**	**Details of Consignee** | **Shipped To :**
Name: Unique Enterprises	**Name:Unique Enterprises**
Address: Santoshi Nagar Boriyaroad	**Address: Santoshi Nagar Boriyaroad**
Raipur 492001 Chhattisgarh India	**Raipur 492001 Chhattisgarh India**
GSTIN/UIN : 22BQCPK2819N2ZS	**GSTIN/UIN : 22BQCPK2819N2ZS** **PAN : BQCPK2819N**
State: Chhattisgarh **State Code:** 22	**State: Chhattisgarh** **State Code:** 22

Name of the Project :	**RRRPL - CRM Raipur,**
Value of the Contract:	
Contract Ref. :	N/A
Billing Period :	**00.00.0000 To 00.00.0000**
Reference No.:	**BLACK PLASTIC**

SL.No	Name of Product/Service	HSN/SAC	UOM	Qty.	Rate	Amount	Less: Discount	Taxable Value	CGST Rate %	CGST Amount	SGST Rate %	SGST Amount	IGST Rate %	IGST Amount
1	Waste, parings and scrap, of plastics	39159090	KG	1520.000	10.00	15200.00	0.00	15200.00	9.00	1368.00	9.00	1368.00	0.00	0.00
Total :						15200.00	0.00	15200.00		1368.00		1368.00		0.00

Total Invoice Amount in Words:

Seventeen Thousand Nine Hundred Thirty Six Rupees

Total Amount Before Tax :	15,200.00
Add : CGST :	1,368.00
Add : SGST :	1,368.00
Add : IGST :	0.00
Tax Amount : GST :	2,736.00
Invoice Value :	17,936.00
TCS # :	0.00
Total Invoice Value (Round Off) :	17,936.00
GST Payable on Reverse Charge :	N/A
CGST On Rev. Charges Mechanisem :	N/A
SGST On Rev. Charges Mechanisem :	N/A
Company CIN :	U90001AP2012PTC082400

Bank Details :	
Bank Account Number :	
Bank Branch IFSC :	

Terms and Conditions :
As per Agreement
 # TCS as applicable w.e.f. 01.10.2020

(Company Seal)

Certified that the particulars Given above are true and correct.
For Re Sustainability and Rec

Authorised Signatory

[E&OE]

This is a Computer Genrated Invoice

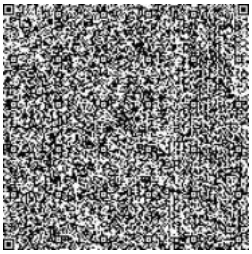
1363

Invoice Number : **1500004930**
Invoice Reference Number : **BLACK PLASTIC**

ANNEXURE : 1

Sl.No.	Name of Product / Service	HSN/SAC Code	QTY.	Rate	UOM	Amount
1	RRRPL-CRM-Raipur-Plastic -Scrap	39159090	1520.000	10.00	KG	15200.00

Declaration:-



Re Sustainability and Recycling Pvt.Ltd.

1364

(formerly known as Jodhpur MSW Private Limited)
RRRPL - CRM Raipur,
Imoressive Homes,Duplex H No.1,,,
New Rajendra Nagar, Raipur, 492006,,Chhattisgarh, India,
,

TAX INVOICE

IRN No:295a772ea4601779e7630fc15e3b4604d1ea12320496eb460bd1ba39ef97c4ab

IRN Acknowledgement No : 182417048571411 Acknowledgement Date & Time : 31-08-2024/21:27:00

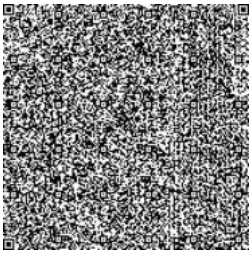
GSTIN : 22AACCJ9020A1ZB		E Way Bill No :	
Document No. : 1500004932		Transporter Name :	
Invoice Date : 31.08.2024		Transporter GSTIN :	
GSTIN Invoice No. : CG2420000081		Vehicle Number :	Vehicle Type :
Member ship No: : PITAMBARA TRADERS		GR/LR Number :	GR/LR Date :
State: Chhattisgarh	State Code : 22	E Way Bill Validity : -	
		Place of Supply : Chhattisgarh	WO :

Details of Receiver | Billed To :	Details of Consignee | Shipped To :
Name: Pitambara Traders Address: 258/2-3 OLD DHAMTARI ROAD SEJBAHAR Raipur 492001 Chhattisgarh India GSTIN/UIN : 22ACSPT4419J1Z6 State: Chhattisgarh State Code: 22	Name:Pitambara Traders Address: 258/2-3 OLD DHAMTARI ROAD SEJBAHAR Raipur 492001 Chhattisgarh India GSTIN/UIN : 22ACSPT4419J1Z6 PAN : ACSPT4419J State: Chhattisgarh State Code: 22

Name of the Project :	RRRPL - CRM Raipur,
Value of the Contract:	
Contract Ref. :	N/A
Billing Period :	00.00.0000 To 00.00.0000
Reference No.:	WHITE&COLOUR PP

SL.No	Name of Product/Service	HSN/SAC	UOM	Qty.	Rate	Amount	Less: Discount	Taxable Value	CGST Rate %	CGST Amount	SGST Rate %	SGST Amount	IGST Rate %	IGST Amount
1	Waste, parings and scrap, of plastics	39159090	KG	1830.000	36.00	65880.00	0.00	65880.00	9.00	5929.20	9.00	5929.20	0.00	0.00
2	Waste, parings and scrap, of plastics	39159090	KG	570.000	36.00	20520.00	0.00	20520.00	9.00	1846.80	9.00	1846.80	0.00	0.00
3	Waste, parings and scrap, of plastics	39159090	KG	610.000	21.50	13115.00	0.00	13115.00	9.00	1180.35	9.00	1180.35	0.00	0.00
Total :						99515.00	0.00	99515.00		8956.35		8956.35		0.00

Total Invoice Amount in Words:		
One Lakh Seventeen Thousand Four Hundred Twenty Seven Rupees Seventy Paise	Total Amount Before Tax :	99,515.00
	Add : CGST :	8,956.35
	Add : SGST :	8,956.35
	Add : IGST :	0.00
	Tax Amount : GST :	17,912.70
	Invoice Value :	117,427.70
	TCS # :	0.00



Re Sustainability and Recycling Pvt.Ltd.

(formerly known as Jodhpur MSW Private Limited)
RRRPL - CRM Raipur,
Imoressive Homes,Duplex H No.1,,,
New Rajendra Nagar, Raipur, 492006,,Chhattisgarh, India,
,

1365

TAX INVOICE

IRN No:295a772ea4601779e7630fc15e3b4604d1ea12320496eb460bd1ba39ef97c4ab

IRN Acknowledgement No : 182417048571411 **Acknowledgement Date & Time : 31-08-2024/21:27:00**

GSTIN : 22AACCJ9020A1ZB		**E Way Bill No** :	
Document No. : 1500004932		**Transporter Name** :	
Invoice Date : 31.08.2024		**Transporter GSTIN** :	
GSTIN Invoice No. : CG2420000081		**Vehicle Number** :	**Vehicle Type** :
Member ship No: : PITAMBARA TRADERS		**GR/LR Number** :	**GR/LR Date** :
State: Chhattisgarh	**State Code :** 22	**E Way Bill Validity** : -	
		Place of Supply : Chhattisgarh	**WO** :

Details of Receiver	**Billed To :**	**Details of Consignee**	**Shipped To :**
Name: Pitambara Traders		**Name:Pitambara Traders**	
Address: 258/2-3 OLD DHAMTARI ROAD SEJBAHAR Raipur 492001 Chhattisgarh India		**Address: 258/2-3 OLD DHAMTARI ROAD SEJBAHAR Raipur 492001 Chhattisgarh India**	
GSTIN/UIN : 22ACSPT4419J1Z6		**GSTIN/UIN : 22ACSPT4419J1Z6**	**PAN : ACSPT4419J**
State: Chhattisgarh	**State Code:** 22	**State: Chhattisgarh**	**State Code:** 22

Name of the Project :	**RRRPL - CRM Raipur,**
Value of the Contract:	
Contract Ref. :	N/A
Billing Period :	**00.00.0000 To 00.00.0000**
Reference No.:	**WHITE&COLOUR PP**

Bank Details :		**Total Invoice Value (Round Off) :**	**117,427.70**
Bank Account Number :		**GST Payable on Reverse Charge :**	**N/A**
Bank Branch IFSC :		**CGST On Rev. Charges Mechanisem :**	**N/A**
		SGST On Rev. Charges Mechanisem :	**N/A**
Terms and Conditions :		**Company CIN :**	**U90001AP2012PTC082400**
As per Agreement		**Certified that the particulars Given above are true and correct.**	
# TCS as applicable w.e.f. 01.10.2020		**For Re Sustainability and Rec**	
	(Company Seal)		**Authorised Signatory**

[E&OE]

This is a Computer Genrated Invoice

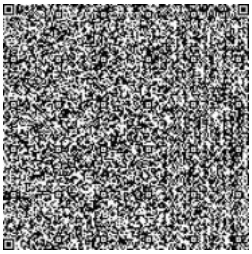
1366

Invoice Number : **1500004932**
Invoice Reference Number : **WHITE&COLOUR PP**

ANNEXURE : 1

Sl.No.	Name of Product / Service	HSN/SAC Code	QTY.	Rate	UOM	Amount
1	RRRPL-CRM-Raipur-Plastic -Scrap	39159090	1830.000	36.00	KG	65880.00
2	RRRPL-CRM-Raipur-Plastic -Scrap	39159090	570.000	36.00	KG	20520.00
3	RRRPL-CRM-Raipur-Plastic -Scrap	39159090	610.000	21.50	KG	13115.00

Declaration:-



Re Sustainability and Recycling Pvt.Ltd.

(formerly known as Jodhpur MSW Private Limited)
RRRPL - CRM Raipur,
Imoressive Homes,Duplex H No.1,,,
New Rajendra Nagar, Raipur, 492006,,Chhattisgarh, India,
,

TAX INVOICE

IRN No:273b8e0b64a24f58893e106d735ccd8e058d3c27aa7f5b3643244e4cebc14d0d

IRN Acknowledgement No : 182417049112224 Acknowledgement Date & Time : 31-08-2024/22:35:00

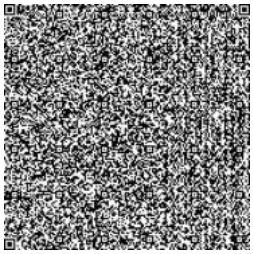
GSTIN : 22AACCJ9020A1ZB		E Way Bill No :	
Document No. : 1500004934		Transporter Name :	
Invoice Date : 31.08.2024		Transporter GSTIN :	
GSTIN Invoice No. : CG2420000082		Vehicle Number :	Vehicle Type :
Member ship No: : PITAMBARA TRADERS		GR/LR Number :	GR/LR Date :
State: Chhattisgarh	State Code : 22	E Way Bill Validity : -	
		Place of Supply : Chhattisgarh	WO :

Details of Receiver | Billed To :	Details of Consignee | Shipped To :
Name: Pitambara Traders Address: 258/2-3 OLD DHAMTARI ROAD SEJBAHAR Raipur 492001 Chhattisgarh India GSTIN/UIN : 22ACSPT4419J1Z6 State: Chhattisgarh State Code: 22	Name:Pitambara Traders Address: 258/2-3 OLD DHAMTARI ROAD SEJBAHAR Raipur 492001 Chhattisgarh India GSTIN/UIN : 22ACSPT4419J1Z6 PAN : ACSPT4419J State: Chhattisgarh State Code: 22

Name of the Project :	RRRPL - CRM Raipur,
Value of the Contract:	
Contract Ref. :	N/A
Billing Period :	00.00.0000 To 00.00.0000
Reference No.:	COLOUR PP

SL.No	Name of Product/Service	HSN/SAC	UOM	Qty.	Rate	Amount	Less: Discount	Taxable Value	CGST Rate %	CGST Amount	SGST Rate %	SGST Amount	IGST Rate %	IGST Amount
1	Waste, parings and scrap, of plastics	39159090	KG	2040.000	21.50	43860.00	0.00	43860.00	9.00	3947.40	9.00	3947.40	0.00	0.00
2	Waste, parings and scrap, of plastics	39159090	KG	2070.000	21.50	44505.00	0.00	44505.00	9.00	4005.45	9.00	4005.45	0.00	0.00
Total :						88365.00	0.00	88365.00		7952.85		7952.85		0.00

Total Invoice Amount in Words:	Total Amount Before Tax : 88,365.00
One Lakh Four Thousand Two Hundred Seventy Rupees Seventy Paise	Add : CGST : 7,952.85
	Add : SGST : 7,952.85
	Add : IGST : 0.00
	Tax Amount : GST : 15,905.70
	Invoice Value : 104,270.70
	TCS # : 0.00



Re Sustainability and Recycling Pvt.Ltd.

1368

(formerly known as Jodhpur MSW Private Limited)
RRRPL - CRM Raipur,
Imoressive Homes,Duplex H No.1,,,
New Rajendra Nagar, Raipur, 492006,,Chhattisgarh, India,
,

TAX INVOICE

IRN No:273b8e0b64a24f58893e106d735ccd8e058d3c27aa7f5b3643244e4cebc14d0d

IRN Acknowledgement No : 182417049112224 Acknowledgement Date & Time : 31-08-2024/22:35:00

GSTIN : 22AACCJ9020A1ZB		E Way Bill No :	
Document No. : 1500004934		Transporter Name :	
Invoice Date : 31.08.2024		Transporter GSTIN :	
GSTIN Invoice No. : CG2420000082		Vehicle Number :	Vehicle Type :
Member ship No: : PITAMBARA TRADERS		GR/LR Number :	GR/LR Date :
State: Chhattisgarh	State Code : 22	E Way Bill Validity : -	
		Place of Supply : Chhattisgarh	WO :

Details of Receiver	Billed To :	Details of Consignee	Shipped To :
Name: Pitambara Traders		Name:Pitambara Traders	
Address: 258/2-3 OLD DHAMTARI ROAD SEJBAHAR Raipur 492001 Chhattisgarh India		Address: 258/2-3 OLD DHAMTARI ROAD SEJBAHAR Raipur 492001 Chhattisgarh India	
GSTIN/UIN : 22ACSPT4419J1Z6		GSTIN/UIN : 22ACSPT4419J1Z6 PAN : ACSPT4419J	
State: Chhattisgarh State Code: 22		State: Chhattisgarh State Code: 22	

Name of the Project :	RRRPL - CRM Raipur,
Value of the Contract:	
Contract Ref. :	N/A
Billing Period :	00.00.0000 To 00.00.0000
Reference No.:	COLOUR PP

Bank Details :		Total Invoice Value (Round Off) :	104,270.70
Bank Account Number :		GST Payable on Reverse Charge :	N/A
Bank Branch IFSC :		CGST On Rev. Charges Mechanisem :	N/A
		SGST On Rev. Charges Mechanisem :	N/A
Terms and Conditions :		Company CIN :	U90001AP2012PTC082400
As per Agreement		Certified that the particulars Given above are true and correct.	
# TCS as applicable w.e.f. 01.10.2020		For Re Sustainability and Rec	
	(Company Seal)	Authorised Signatory	

[E&OE]

This is a Computer Genrated Invoice

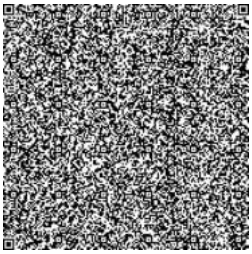
Invoice Number : **1500004934**

Invoice Reference Number : **COLOUR PP**

ANNEXURE : 1

Sl.No.	Name of Product / Service	HSN/SAC Code	QTY.	Rate	UOM	Amount
1	RRRPL-CRM-Raipur-Plastic -Scrap	39159090	2040.000	21.50	KG	43860.00
2	RRRPL-CRM-Raipur-Plastic -Scrap	39159090	2070.000	21.50	KG	44505.00

Declaration:-



Re Sustainability and Recycling Pvt.Ltd.

(formerly known as Jodhpur MSW Private Limited)
RRRPL - CRM Raipur,
Imoressive Homes,Duplex H No.1,,,
New Rajendra Nagar, Raipur, 492006,,Chhattisgarh, India,
,

TAX INVOICE

IRN No:11df6b2231e8cad5157788de10a29e455ab980c185c5810b43d5550ad7566384

IRN Acknowledgement No : 182417049438283 **Acknowledgement Date & Time : 31-08-2024/23:34:00**

GSTIN : 22AACCJ9020A1ZB		**E Way Bill No** :	
Document No. : 1500004937		**Transporter Name** :	
Invoice Date : 31.08.2024		**Transporter GSTIN** :	
GSTIN Invoice No. : CG2420000084		**Vehicle Number** :	**Vehicle Type** :
Member ship No: : GO GREEN RECYCLERS		**GR/LR Number** :	**GR/LR Date** :
State: Chhattisgarh	**State Code :** 22	**E Way Bill Validity** : -	
		Place of Supply : Telangana	**WO** :

Details of Receiver	**Billed To :**	**Details of Consignee**	**Shipped To :**
Name: GO GREEN RECYCLERS		**Name:GO GREEN RECYCLERS**	
Address: Amberpet Road,D NO 2-3-604/70/61/A, Ayyappa Temple Road Amberpet Hyderabad 500013 Telangana India		**Address: Amberpet Road,D NO 2-3-604/70/61/A, Ayyappa Temple Road Amberpet Hyderabad 500013 Telangana India**	
GSTIN/UIN : 36AAZFG3116E1ZB		**GSTIN/UIN : 36AAZFG3116E1ZB**	**PAN : AAZFG3116E**
State: Telangana **State Code:** 36		**State: Telangana** **State Code:** 36	

Name of the Project :	**RRRPL - CRM Raipur,**
Value of the Contract:	
Contract Ref. :	N/A
Billing Period :	**00.00.0000 To 00.00.0000**
Reference No.:	**BLACK PLASTIC**

SL.No	Name of Product/Service	HSN/SAC	UOM	Qty.	Rate	Amount	Less: Discount	Taxable Value	CGST		SGST		IGST	
									Rate %	Amount	Rate %	Amount	Rate %	Amount
1	Waste, parings and scrap, of plastics	39159090	KG	270.000	4.00	1080.00	0.00	1080.00	0.00	0.00	0.00	0.00	18.00	194.40
2	Waste, parings and scrap, of plastics	39159090	KG	530.000	4.00	2120.00	0.00	2120.00	0.00	0.00	0.00	0.00	18.00	381.60
3	Waste, parings and scrap, of plastics	39159090	KG	290.000	4.00	1160.00	0.00	1160.00	0.00	0.00	0.00	0.00	18.00	208.80
4	Waste, parings and scrap, of plastics	39159090	KG	320.000	4.00	1280.00	0.00	1280.00	0.00	0.00	0.00	0.00	18.00	230.40
5	Waste, parings and scrap, of plastics	39159090	KG	640.000	4.00	2560.00	0.00	2560.00	0.00	0.00	0.00	0.00	18.00	460.80
6	Waste, parings and scrap, of plastics	39159090	KG	540.000	4.00	2160.00	0.00	2160.00	0.00	0.00	0.00	0.00	18.00	388.80
7	Waste, parings and scrap, of plastics	39159090	KG	550.000	4.00	2200.00	0.00	2200.00	0.00	0.00	0.00	0.00	18.00	396.00
Total :						12560.00	0.00	12560.00		0.00		0.00		2260.80

Total Invoice Amount in Words:	**Total Amount Before Tax :** 12,560.00
Fourteen Thousand Eight Hundred Twenty Rupees Eighty Paise	**Add : CGST :** 0.00
	Add : SGST : 0.00
	Add : IGST : 2,260.80
	Tax Amount : GST : 2,260.80
	Invoice Value : 14,820.80
	TCS # : 0.00

Re Sustainability and Recycling Pvt.Ltd.

1371

(formerly known as Jodhpur MSW Private Limited)
RRRPL - CRM Raipur,
Imoressive Homes,Duplex H No.1,,,
New Rajendra Nagar, Raipur, 492006,,Chhattisgarh, India,
,

TAX INVOICE

IRN No:11df6b2231e8cad5157788de10a29e455ab980c185c5810b43d5550ad7566384

IRN Acknowledgement No : 182417049438283 Acknowledgement Date & Time : 31-08-2024/23:34:00

GSTIN : 22AACCJ9020A1ZB		E Way Bill No :	
Document No. : 1500004937		Transporter Name :	
Invoice Date : 31.08.2024		Transporter GSTIN :	
GSTIN Invoice No. : CG2420000084		Vehicle Number :	Vehicle Type :
Member ship No: : GO GREEN RECYCLERS		GR/LR Number :	GR/LR Date :
State: Chhattisgarh	State Code : 22	E Way Bill Validity : -	
		Place of Supply : Telangana	WO :

Details of Receiver	Billed To :	Details of Consignee	Shipped To :
Name: GO GREEN RECYCLERS Address: Amberpet Road,D NO 2-3-604/70/61/A, Ayyappa Temple Road Amberpet Hyderabad 500013 Telangana India GSTIN/UIN : 36AAZFG3116E1ZB		Name:GO GREEN RECYCLERS Address: Amberpet Road,D NO 2-3-604/70/61/A, Ayyappa Temple Road Amberpet Hyderabad 500013 Telangana India GSTIN/UIN : 36AAZFG3116E1ZB PAN : AAZFG3116E	
State: Telangana	State Code: 36	State: Telangana	State Code: 36

Name of the Project :	RRRPL - CRM Raipur,
Value of the Contract:	
Contract Ref. :	N/A
Billing Period :	00.00.0000 To 00.00.0000
Reference No.:	BLACK PLASTIC

Bank Details :		Total Invoice Value (Round Off) :	14,820.80
Bank Account Number :		GST Payable on Reverse Charge :	N/A
Bank Branch IFSC :		CGST On Rev. Charges Mechanisem :	N/A
		SGST On Rev. Charges Mechanisem :	N/A
Terms and Conditions : As per Agreement # TCS as applicable w.e.f. 01.10.2020	(Company Seal)	Company CIN :	U90001AP2012PTC082400
		Certified that the particulars Given above are true and correct. For Re Sustainability and Rec Authorised Signatory	

[E&OE]

This is a Computer Genrated Invoice

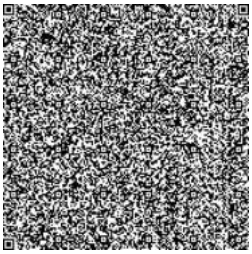
1372

Invoice Number : **1500004937**
Invoice Reference Number : **BLACK PLASTIC**

ANNEXURE : 1

Sl.No.	Name of Product / Service	HSN/SAC Code	QTY.	Rate	UOM	Amount
1	RRRPL-CRM-Raipur-Plastic -Scrap	39159090	270.000	4.00	KG	1080.00
2	RRRPL-CRM-Raipur-Plastic -Scrap	39159090	530.000	4.00	KG	2120.00
3	RRRPL-CRM-Raipur-Plastic -Scrap	39159090	290.000	4.00	KG	1160.00
4	RRRPL-CRM-Raipur-Plastic -Scrap	39159090	320.000	4.00	KG	1280.00
5	RRRPL-CRM-Raipur-Plastic -Scrap	39159090	640.000	4.00	KG	2560.00
6	RRRPL-CRM-Raipur-Plastic -Scrap	39159090	540.000	4.00	KG	2160.00
7	RRRPL-CRM-Raipur-Plastic -Scrap	39159090	550.000	4.00	KG	2200.00

Declaration:-



Re Sustainability and Recycling Pvt.Ltd.

(formerly known as Jodhpur MSW Private Limited)
RRRPL - CRM Raipur,
Imoressive Homes,Duplex H No.1,,,
New Rajendra Nagar, Raipur, 492006,,Chhattisgarh, India,
,

1373

TAX INVOICE

IRN No:a22b22586899ab534da44a6df46177552080277ff23a5cd3f0e46adf3f8aca35

IRN Acknowledgement No : 182417049493174 **Acknowledgement Date & Time : 31-08-2024/23:44:00**

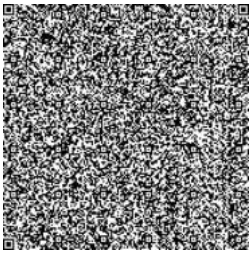
GSTIN : 22AACCJ9020A1ZB		**E Way Bill No** :	
Document No. : 1500004938		**Transporter Name** :	
Invoice Date : 31.08.2024		**Transporter GSTIN** :	
GSTIN Invoice No. : CG2420000085		**Vehicle Number** :	**Vehicle Type** :
Member ship No: : GO GREEN RECYCLERS		**GR/LR Number** :	**GR/LR Date** :
State: Chhattisgarh	**State Code :** 22	**E Way Bill Validity** : -	
		Place of Supply : Telangana	**WO** :

Details of Receiver	**Billed To :**	**Details of Consignee**	**Shipped To :**
Name: GO GREEN RECYCLERS		**Name:GO GREEN RECYCLERS**	
Address: Amberpet Road,D NO 2-3-604/70/61/A, Ayyappa Temple Road Amberpet Hyderabad 500013 Telangana India		**Address: Amberpet Road,D NO 2-3-604/70/61/A, Ayyappa Temple Road Amberpet Hyderabad 500013 Telangana India**	
GSTIN/UIN : 36AAZFG3116E1ZB		**GSTIN/UIN : 36AAZFG3116E1ZB**	**PAN : AAZFG3116E**
State: Telangana	**State Code:** 36	**State: Telangana**	**State Code:** 36

Name of the Project :	**RRRPL - CRM Raipur,**
Value of the Contract:	
Contract Ref. :	N/A
Billing Period :	**00.00.0000 To 00.00.0000**
Reference No.:	**BLACK PLASTIC**

SL.No	Name of Product/Service	HSN/SAC	UOM	Qty.	Rate	Amount	Less: Discount	Taxable Value	CGST		SGST		IGST	
									Rate %	Amount	Rate %	Amount	Rate %	Amount
1	Waste, parings and scrap, of plastics	39159090	KG	830.000	4.00	3320.00	0.00	3320.00	0.00	0.00	0.00	0.00	18.00	597.60
2	Waste, parings and scrap, of plastics	39159090	KG	630.000	4.00	2520.00	0.00	2520.00	0.00	0.00	0.00	0.00	18.00	453.60
3	Waste, parings and scrap, of plastics	39159090	KG	310.000	4.00	1240.00	0.00	1240.00	0.00	0.00	0.00	0.00	18.00	223.20
4	Waste, parings and scrap, of plastics	39159090	KG	580.000	4.00	2320.00	0.00	2320.00	0.00	0.00	0.00	0.00	18.00	417.60
Total :						9400.00	0.00	9400.00		0.00		0.00		1692.00

Total Invoice Amount in Words:	**Total Amount Before Tax :** 9,400.00
Eleven Thousand Ninety Two Rupees	**Add : CGST :** 0.00
	Add : SGST : 0.00
	Add : IGST : 1,692.00
	Tax Amount : GST : 1,692.00
	Invoice Value : 11,092.00
	TCS # : 0.00



Re Sustainability and Recycling Pvt.Ltd.

(formerly known as Jodhpur MSW Private Limited)
RRRPL - CRM Raipur,
Imoressive Homes,Duplex H No.1,,,
New Rajendra Nagar, Raipur, 492006,,Chhattisgarh, India,
,

TAX INVOICE

IRN No:a22b22586899ab534da44a6df46177552080277ff23a5cd3f0e46adf3f8aca35

IRN Acknowledgement No : 182417049493174 **Acknowledgement Date & Time : 31-08-2024/23:44:00**

GSTIN : 22AACCJ9020A1ZB		**E Way Bill No** :	
Document No. : 1500004938		**Transporter Name** :	
Invoice Date : 31.08.2024		**Transporter GSTIN** :	
GSTIN Invoice No. : CG2420000085		**Vehicle Number** :	**Vehicle Type** :
Member ship No: : GO GREEN RECYCLERS		**GR/LR Number** :	**GR/LR Date** :
State: Chhattisgarh	**State Code :** 22	**E Way Bill Validity** : -	
		Place of Supply : Telangana	**WO** :

Details of Receiver	**Billed To :**	**Details of Consignee**	**Shipped To :**
Name: GO GREEN RECYCLERS		**Name:GO GREEN RECYCLERS**	
Address: Amberpet Road,D NO 2-3-604/70/61/A, Ayyappa Temple Road Amberpet Hyderabad 500013 Telangana India		**Address: Amberpet Road,D NO 2-3-604/70/61/A, Ayyappa Temple Road Amberpet Hyderabad 500013 Telangana India**	
GSTIN/UIN : 36AAZFG3116E1ZB		**GSTIN/UIN : 36AAZFG3116E1ZB**	**PAN : AAZFG3116E**
State: Telangana	**State Code: 36**	**State: Telangana**	**State Code: 36**

Name of the Project :	**RRRPL - CRM Raipur,**
Value of the Contract:	
Contract Ref. :	N/A
Billing Period :	**00.00.0000 To 00.00.0000**
Reference No.:	**BLACK PLASTIC**

Bank Details :		**Total Invoice Value (Round Off) :**	**11,092.00**
Bank Account Number :		**GST Payable on Reverse Charge :**	**N/A**
Bank Branch IFSC :		**CGST On Rev. Charges Mechanisem :**	**N/A**
		SGST On Rev. Charges Mechanisem :	**N/A**
Terms and Conditions :		**Company CIN :**	**U90001AP2012PTC082400**
As per Agreement		**Certified that the particulars Given above are true and correct.**	
# TCS as applicable w.e.f. 01.10.2020		**For Re Sustainability and Rec**	
	(Company Seal)		**Authorised Signatory**

[E&OE]

This is a Computer Genrated Invoice

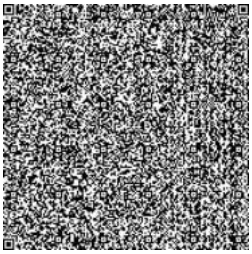
1375

Invoice Number : **1500004938**
Invoice Reference Number : **BLACK PLASTIC**

ANNEXURE : 1

Sl.No.	Name of Product / Service	HSN/SAC Code	QTY.	Rate	UOM	Amount
1	RRRPL-CRM-Raipur-Plastic -Scrap	39159090	830.000	4.00	KG	3320.00
2	RRRPL-CRM-Raipur-Plastic -Scrap	39159090	630.000	4.00	KG	2520.00
3	RRRPL-CRM-Raipur-Plastic -Scrap	39159090	310.000	4.00	KG	1240.00
4	RRRPL-CRM-Raipur-Plastic -Scrap	39159090	580.000	4.00	KG	2320.00

Declaration:-



Re Sustainability and Recycling Pvt.Ltd.

331

1376

(formerly known as Jodhpur MSW Private Limited)
RRRPL - CRM Raipur,
Imoressive Homes,Duplex H No.1,,,
New Rajendra Nagar, Raipur, 492006,,Chhattisgarh, India,
,

TAX INVOICE

IRN No:e6c931c22dd214833abd4625e2dd4e2b055ba05195edcb5e5e119b57e71ae688

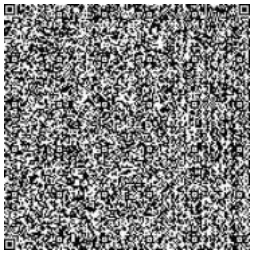
IRN Acknowledgement No : 182417090634676 Acknowledgement Date & Time : 06-09-2024/07:33:00

GSTIN : 22AACCJ9020A1ZB		E Way Bill No :	
Document No. : 1500005032		Transporter Name :	
Invoice Date : 05.09.2024		Transporter GSTIN :	
GSTIN Invoice No. : CG2420000086		Vehicle Number :	Vehicle Type :
Member ship No: : GO GREEN RECYCLERS		GR/LR Number :	GR/LR Date :
State: Chhattisgarh	State Code : 22	E Way Bill Validity : -	
		Place of Supply : Telangana	WO :

Details of Receiver | Billed To :	Details of Consignee | Shipped To :
Name: GO GREEN RECYCLERS Address: Amberpet Road,D NO 2-3-604/70/61/A, Ayyappa Temple Road Amberpet Hyderabad 500013 Telangana India GSTIN/UIN : 36AAZFG3116E1ZB State: Telangana State Code: 36	Name:GO GREEN RECYCLERS Address: Amberpet Road,D NO 2-3-604/70/61/A, Ayyappa Temple Road Amberpet Hyderabad 500013 Telangana India GSTIN/UIN : 36AAZFG3116E1ZB PAN : AAZFG3116E State: Telangana State Code: 36

Name of the Project :	RRRPL - CRM Raipur,
Value of the Contract:	
Contract Ref. :	N/A
Billing Period :	00.00.0000 To 00.00.0000
Reference No.:	BLACK PLASTIC

SL.No	Name of Product/Service	HSN/SAC	UOM	Qty.	Rate	Amount	Less: Discount	Taxable Value	CGST		SGST		IGST	
									Rate %	Amount	Rate %	Amount	Rate %	Amount
1	Waste, parings and scrap, of plastics	39159090	KG	830.000	4.00	3320.00	0.00	3320.00	0.00	0.00	0.00	0.00	18.00	597.60
2	Waste, parings and scrap, of plastics	39159090	KG	950.000	4.00	3800.00	0.00	3800.00	0.00	0.00	0.00	0.00	18.00	684.00
3	Waste, parings and scrap, of plastics	39159090	KG	1030.000	4.00	4120.00	0.00	4120.00	0.00	0.00	0.00	0.00	18.00	741.60
4	Waste, parings and scrap, of plastics	39159090	KG	700.000	4.00	2800.00	0.00	2800.00	0.00	0.00	0.00	0.00	18.00	504.00
5	Waste, parings and scrap, of plastics	39159090	KG	920.000	4.00	3680.00	0.00	3680.00	0.00	0.00	0.00	0.00	18.00	662.40
6	Waste, parings and scrap, of plastics	39159090	KG	1540.000	4.00	6160.00	0.00	6160.00	0.00	0.00	0.00	0.00	18.00	1108.80
7	Waste, parings and scrap, of plastics	39159090	KG	1080.000	4.00	4320.00	0.00	4320.00	0.00	0.00	0.00	0.00	18.00	777.60
8	Waste, parings and scrap, of plastics	39159090	KG	970.000	4.00	3880.00	0.00	3880.00	0.00	0.00	0.00	0.00	18.00	698.40
9	Waste, parings and scrap, of plastics	39159090	KG	1470.000	4.00	5880.00	0.00	5880.00	0.00	0.00	0.00	0.00	18.00	1058.40
Total :						37960.00	0.00	37960.00		0.00		0.00		6832.80



Re Sustainability and Recycling Pvt.Ltd.

(formerly known as Jodhpur MSW Private Limited)
RRRPL - CRM Raipur,
Imoressive Homes,Duplex H No.1,,,
New Rajendra Nagar, Raipur, 492006,,Chhattisgarh, India,
,

TAX INVOICE

IRN No:e6c931c22dd214833abd4625e2dd4e2b055ba05195edcb5e5e119b57e71ae688

IRN Acknowledgement No : 182417090634676 Acknowledgement Date & Time : 06-09-2024/07:33:00

GSTIN : 22AACCJ9020A1ZB		E Way Bill No :	
Document No. : 1500005032		Transporter Name :	
Invoice Date : 05.09.2024		Transporter GSTIN :	
GSTIN Invoice No. : CG2420000086		Vehicle Number :	Vehicle Type :
Member ship No: : GO GREEN RECYCLERS		GR/LR Number :	GR/LR Date :
State: Chhattisgarh	State Code : 22	E Way Bill Validity : -	
		Place of Supply : Telangana	WO :

Details of Receiver	Billed To :	Details of Consignee	Shipped To :
Name: GO GREEN RECYCLERS		Name:GO GREEN RECYCLERS	
Address: Amberpet Road,D NO 2-3-604/70/61/A, Ayyappa Temple Road Amberpet Hyderabad 500013 Telangana India		Address: Amberpet Road,D NO 2-3-604/70/61/A, Ayyappa Temple Road Amberpet Hyderabad 500013 Telangana India	
GSTIN/UIN : 36AAZFG3116E1ZB		GSTIN/UIN : 36AAZFG3116E1ZB	PAN : AAZFG3116E
State: Telangana	State Code: 36	State: Telangana	State Code: 36

Name of the Project :	RRRPL - CRM Raipur,
Value of the Contract:	
Contract Ref. :	N/A
Billing Period :	00.00.0000 To 00.00.0000
Reference No.:	BLACK PLASTIC

Total Invoice Amount in Words:	Total Amount Before Tax :	37,960.00
Forty Four Thousand Seven Hundred Ninety Two Rupees Eighty Paise	Add : CGST :	0.00
	Add : SGST :	0.00
	Add : IGST :	6,832.80
	Tax Amount : GST :	6,832.80
	Invoice Value :	44,792.80
	TCS # :	0.00
Bank Details :	Total Invoice Value (Round Off) :	44,792.80
Bank Account Number :	GST Payable on Reverse Charge :	N/A
Bank Branch IFSC :	CGST On Rev. Charges Mechanisem :	N/A
	SGST On Rev. Charges Mechanisem :	N/A
Terms and Conditions :	Company CIN :	U90001AP2012PTC082400
As per Agreement	Certified that the particulars Given above are true and correct.	
# TCS as applicable w.e.f. 01.10.2020	For Re Sustainability and Rec	
(Company Seal)	Authorised Signatory	

[E&OE]

This is a Computer Genrated Invoice

1378

Invoice Number : **1500005032**
Invoice Reference Number : **BLACK PLASTIC**

ANNEXURE : 1

Sl.No.	Name of Product / Service	HSN/SAC Code	QTY.	Rate	UOM	Amount
1	RRRPL-CRM-Raipur-Plastic -Scrap	39159090	830.000	4.00	KG	3320.00
2	RRRPL-CRM-Raipur-Plastic -Scrap	39159090	950.000	4.00	KG	3800.00
3	RRRPL-CRM-Raipur-Plastic -Scrap	39159090	1030.000	4.00	KG	4120.00
4	RRRPL-CRM-Raipur-Plastic -Scrap	39159090	700.000	4.00	KG	2800.00
5	RRRPL-CRM-Raipur-Plastic -Scrap	39159090	920.000	4.00	KG	3680.00
6	RRRPL-CRM-Raipur-Plastic -Scrap	39159090	1540.000	4.00	KG	6160.00
7	RRRPL-CRM-Raipur-Plastic -Scrap	39159090	1080.000	4.00	KG	4320.00
8	RRRPL-CRM-Raipur-Plastic -Scrap	39159090	970.000	4.00	KG	3880.00
9	RRRPL-CRM-Raipur-Plastic -Scrap	39159090	1470.000	4.00	KG	5880.00

Declaration:-

Re Sustainability and Recycling Pvt.Ltd.

1379

(formerly known as Jodhpur MSW Private Limited)
RRRPL - CRM Raipur,
Imoressive Homes,Duplex H No.1,,,
New Rajendra Nagar, Raipur, 492006,,Chhattisgarh, India,
,

TAX INVOICE

IRN No:7d60109871389db1a83bc8fc9c1821ad838802bc0cdd77ab717b1a9e387bcfdf

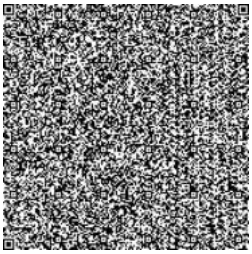
IRN Acknowledgement No : 182417090678032 **Acknowledgement Date & Time : 06-09-2024/08:09:00**

GSTIN : 22AACCJ9020A1ZB		**E Way Bill No** :	
Document No. : 1500005033		**Transporter Name** :	
Invoice Date : 05.09.2024		**Transporter GSTIN** :	
GSTIN Invoice No. : CG2420000087		**Vehicle Number** :	**Vehicle Type** :
Member ship No: : GO GREEN RECYCLERS		**GR/LR Number** :	**GR/LR Date** :
State: Chhattisgarh	**State Code :** 22	**E Way Bill Validity** : -	
		Place of Supply : Telangana	**WO** :

Details of Receiver	**Billed To :**	**Details of Consignee**	**Shipped To :**
Name: GO GREEN RECYCLERS		**Name:GO GREEN RECYCLERS**	
Address: Amberpet Road,D NO 2-3-604/70/61/A, Ayyappa Temple Road Amberpet Hyderabad 500013 Telangana India		**Address: Amberpet Road,D NO 2-3-604/70/61/A, Ayyappa Temple Road Amberpet Hyderabad 500013 Telangana India**	
GSTIN/UIN : 36AAZFG3116E1ZB		**GSTIN/UIN : 36AAZFG3116E1ZB**	**PAN : AAZFG3116E**
State: Telangana	**State Code: 36**	**State: Telangana**	**State Code: 36**

Name of the Project :	**RRRPL - CRM Raipur,**
Value of the Contract:	
Contract Ref. :	N/A
Billing Period :	**00.00.0000 To 00.00.0000**
Reference No.:	**BLACK PLASTIC**

SL.No	Name of Product/Service	HSN/SAC	UOM	Qty.	Rate	Amount	Less: Discount	Taxable Value	CGST		SGST		IGST	
									Rate %	Amount	Rate %	Amount	Rate %	Amount
1	Waste, parings and scrap, of plastics	39159090	KG	350.000	4.00	1400.00	0.00	1400.00	0.00	0.00	0.00	0.00	18.00	252.00
2	Waste, parings and scrap, of plastics	39159090	KG	650.000	4.00	2600.00	0.00	2600.00	0.00	0.00	0.00	0.00	18.00	468.00
3	Waste, parings and scrap, of plastics	39159090	KG	650.000	4.00	2600.00	0.00	2600.00	0.00	0.00	0.00	0.00	18.00	468.00
4	Waste, parings and scrap, of plastics	39159090	KG	670.000	4.00	2680.00	0.00	2680.00	0.00	0.00	0.00	0.00	18.00	482.40
5	Waste, parings and scrap, of plastics	39159090	KG	480.000	4.00	1920.00	0.00	1920.00	0.00	0.00	0.00	0.00	18.00	345.60
6	Waste, parings and scrap, of plastics	39159090	KG	1290.000	4.00	5160.00	0.00	5160.00	0.00	0.00	0.00	0.00	18.00	928.80
7	Waste, parings and scrap, of plastics	39159090	KG	930.000	4.00	3720.00	0.00	3720.00	0.00	0.00	0.00	0.00	18.00	669.60
8	Waste, parings and scrap, of plastics	39159090	KG	430.000	4.00	1720.00	0.00	1720.00	0.00	0.00	0.00	0.00	18.00	309.60
9	Waste, parings and scrap, of plastics	39159090	KG	270.000	4.00	1080.00	0.00	1080.00	0.00	0.00	0.00	0.00	18.00	194.40
10	Waste, parings and scrap, of plastics	39159090	KG	500.000	4.00	2000.00	0.00	2000.00	0.00	0.00	0.00	0.00	18.00	360.00
11	Waste, parings and scrap, of plastics	39159090	KG	560.000	4.00	2240.00	0.00	2240.00	0.00	0.00	0.00	0.00	18.00	403.20
12	Waste, parings and scrap, of	39159090	KG	600.000	4.00	2400.00	0.00	2400.00	0.00	0.00	0.00	0.00	18.00	432.00



Re Sustainability and Recycling Pvt.Ltd.

335

1380

(formerly known as Jodhpur MSW Private Limited)
RRRPL - CRM Raipur,
Imoressive Homes,Duplex H No.1,,,
New Rajendra Nagar, Raipur, 492006,,Chhattisgarh, India,
,

TAX INVOICE

IRN No:7d60109871389db1a83bc8fc9c1821ad838802bc0cdd77ab717b1a9e387bcfdf

IRN Acknowledgement No : 182417090678032 Acknowledgement Date & Time : 06-09-2024/08:09:00

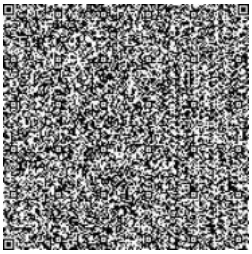
GSTIN : 22AACCJ9020A1ZB		E Way Bill No :	
Document No. : 1500005033		Transporter Name :	
Invoice Date : 05.09.2024		Transporter GSTIN :	
GSTIN Invoice No. : CG2420000087		Vehicle Number :	Vehicle Type :
Member ship No: : GO GREEN RECYCLERS		GR/LR Number :	GR/LR Date :
State: Chhattisgarh	State Code : 22	E Way Bill Validity : -	
		Place of Supply : Telangana	WO :

Details of Receiver | Billed To :	Details of Consignee | Shipped To :
Name: GO GREEN RECYCLERS Address: Amberpet Road,D NO 2-3-604/70/61/A, Ayyappa Temple Road Amberpet Hyderabad 500013 Telangana India GSTIN/UIN : 36AAZFG3116E1ZB State: Telangana State Code: 36	Name:GO GREEN RECYCLERS Address: Amberpet Road,D NO 2-3-604/70/61/A, Ayyappa Temple Road Amberpet Hyderabad 500013 Telangana India GSTIN/UIN : 36AAZFG3116E1ZB PAN : AAZFG3116E State: Telangana State Code: 36

Name of the Project :	RRRPL - CRM Raipur,
Value of the Contract:	
Contract Ref. :	N/A
Billing Period :	00.00.0000 To 00.00.0000
Reference No.:	BLACK PLASTIC

SL.No	Name of Product/Service	HSN/SAC	UOM	Qty.	Rate	Amount	Less: Discount	Taxable Value	CGST Rate %	CGST Amount	SGST Rate %	SGST Amount	IGST Rate %	IGST Amount
	plastics													
13	Waste, parings and scrap, of plastics	39159090	KG	970.000	4.00	3880.00	0.00	3880.00	0.00	0.00	0.00	0.00	18.00	698.40
Total :						33400.00	0.00	33400.00		0.00		0.00		6012.00

Total Invoice Amount in Words:	Total Amount Before Tax : 33,400.00
Thirty Nine Thousand Four Hundred Twelve Rupees	Add : CGST : 0.00
	Add : SGST : 0.00
	Add : IGST : 6,012.00
	Tax Amount : GST : 6,012.00
	Invoice Value : 39,412.00
	TCS # : 0.00



Re Sustainability and Recycling Pvt.Ltd.

1381

(formerly known as Jodhpur MSW Private Limited)
RRRPL - CRM Raipur,
Imoressive Homes,Duplex H No.1,,,
New Rajendra Nagar, Raipur, 492006,,Chhattisgarh, India,
,

TAX INVOICE

IRN No:7d60109871389db1a83bc8fc9c1821ad838802bc0cdd77ab717b1a9e387bcfdf

IRN Acknowledgement No : 182417090678032 Acknowledgement Date & Time : 06-09-2024/08:09:00

GSTIN : 22AACCJ9020A1ZB		E Way Bill No :	
Document No. : 1500005033		Transporter Name :	
Invoice Date : 05.09.2024		Transporter GSTIN :	
GSTIN Invoice No. : CG2420000087		Vehicle Number :	Vehicle Type :
Member ship No: : GO GREEN RECYCLERS		GR/LR Number :	GR/LR Date :
State: Chhattisgarh	State Code : 22	E Way Bill Validity : -	
		Place of Supply : Telangana	WO :

Details of Receiver	Billed To :	Details of Consignee	Shipped To :
Name: GO GREEN RECYCLERS Address: Amberpet Road,D NO 2-3-604/70/61/A, Ayyappa Temple Road Amberpet Hyderabad 500013 Telangana India GSTIN/UIN : 36AAZFG3116E1ZB		Name:GO GREEN RECYCLERS Address: Amberpet Road,D NO 2-3-604/70/61/A, Ayyappa Temple Road Amberpet Hyderabad 500013 Telangana India GSTIN/UIN : 36AAZFG3116E1ZB PAN : AAZFG3116E	
State: Telangana	State Code: 36	State: Telangana	State Code: 36

Name of the Project :	RRRPL - CRM Raipur,
Value of the Contract:	
Contract Ref. :	N/A
Billing Period :	00.00.0000 To 00.00.0000
Reference No.:	BLACK PLASTIC

Bank Details :		Total Invoice Value (Round Off) :	39,412.00
Bank Account Number :		GST Payable on Reverse Charge :	N/A
Bank Branch IFSC :		CGST On Rev. Charges Mechanisem :	N/A
		SGST On Rev. Charges Mechanisem :	N/A
Terms and Conditions : As per Agreement # TCS as applicable w.e.f. 01.10.2020	(Company Seal)	Company CIN :	U90001AP2012PTC082400
		Certified that the particulars Given above are true and correct. For Re Sustainability and Rec Authorised Signatory	

[E&OE]

This is a Computer Genrated Invoice

1382

Invoice Number : **1500005033**
Invoice Reference Number : **BLACK PLASTIC**

ANNEXURE : 1

Sl.No.	Name of Product / Service	HSN/SAC Code	QTY.	Rate	UOM	Amount
1	RRRPL-CRM-Raipur-Plastic -Scrap	39159090	350.000	4.00	KG	1400.00
2	RRRPL-CRM-Raipur-Plastic -Scrap	39159090	650.000	4.00	KG	2600.00
3	RRRPL-CRM-Raipur-Plastic -Scrap	39159090	650.000	4.00	KG	2600.00
4	RRRPL-CRM-Raipur-Plastic -Scrap	39159090	670.000	4.00	KG	2680.00
5	RRRPL-CRM-Raipur-Plastic -Scrap	39159090	480.000	4.00	KG	1920.00
6	RRRPL-CRM-Raipur-Plastic -Scrap	39159090	1290.000	4.00	KG	5160.00
7	RRRPL-CRM-Raipur-Plastic -Scrap	39159090	930.000	4.00	KG	3720.00
8	RRRPL-CRM-Raipur-Plastic -Scrap	39159090	430.000	4.00	KG	1720.00
9	RRRPL-CRM-Raipur-Plastic -Scrap	39159090	270.000	4.00	KG	1080.00
10	RRRPL-CRM-Raipur-Plastic -Scrap	39159090	500.000	4.00	KG	2000.00
11	RRRPL-CRM-Raipur-Plastic -Scrap	39159090	560.000	4.00	KG	2240.00
12	RRRPL-CRM-Raipur-Plastic -Scrap	39159090	600.000	4.00	KG	2400.00
13	RRRPL-CRM-Raipur-Plastic -Scrap	39159090	970.000	4.00	KG	3880.00

Declaration:-

Re Sustainability and Recycling Pvt.Ltd.

1383

(formerly known as Jodhpur MSW Private Limited)
RRRPL - CRM Raipur,
Imoressive Homes,Duplex H No.1,,,
New Rajendra Nagar, Raipur, 492006,,Chhattisgarh, India,
,

TAX INVOICE

IRN No:

IRN Acknowledgement No : **Acknowledgement Date & Time :**

GSTIN : 22AACCJ9020A1ZB		**E Way Bill No** :	
Document No. : 1500005283		**Transporter Name** :	
Invoice Date : 18.09.2024		**Transporter GSTIN** :	
GSTIN Invoice No. : CG2420000088		**Vehicle Number** :	**Vehicle Type** :
Member ship No: : A K P TRADERS		**GR/LR Number** :	**GR/LR Date** :
State: Chhattisgarh	**State Code :** 22	**E Way Bill Validity** : -	
		Place of Supply : Gujarat	**WO** :

Details of Receiver	**Billed To :**	**Details of Consignee**	**Shipped To :**
Name: A K P Traders		**Name:A K P Traders**	
Address: MUNICIPALITY NO.373,460 OF Block No.293 BEHIND HOTEL SAATWIK VANSDA Navsari 396560 Gujarat India		**Address: MUNICIPALITY NO.373,460 OF Block No.293 BEHIND HOTEL SAATWIK VANSDA Navsari 396560 Gujarat India**	
GSTIN/UIN : 24CWJPP0248L1Z9		**GSTIN/UIN : 24CWJPP0248L1Z9**	**PAN : CWJPP0248L**
State: Gujarat	**State Code:** 24	**State: Gujarat**	**State Code:** 24

Name of the Project :	**RRRPL - CRM Raipur,**
Value of the Contract:	
Contract Ref. :	N/A
Billing Period :	**00.00.0000 To 00.00.0000**
Reference No.:	**COLOUR PP**

SL.No	Name of Product/Service	HSN/SAC	UOM	Qty.	Rate	Amount	Less: Discount	Taxable Value	CGST		SGST		IGST	
									Rate %	Amount	Rate %	Amount	Rate %	Amount
1	Waste, parings and scrap, of plastics	39159090	KG	10040.000	22.00	220879.66	0.00	220879.66	0.00	0.00	0.00	0.00	18.00	39758.34
Total :						220879.66	0.00	220879.66		0.00		0.00		39758.34

Total Invoice Amount in Words:

Two Lakh Sixty Thousand Six Hundred Thirty Eight Rupees

Total Amount Before Tax :	220,879.66
Add : CGST :	0.00
Add : SGST :	0.00
Add : IGST :	39,758.34
Tax Amount : GST :	39,758.34
Invoice Value :	260,638.00
TCS # :	0.00
Total Invoice Value (Round Off) :	260,638.00
GST Payable on Reverse Charge :	N/A
CGST On Rev. Charges Mechanisem :	N/A
SGST On Rev. Charges Mechanisem :	N/A
Company CIN :	U90001AP2012PTC082400

Bank Details :	
Bank Account Number :	
Bank Branch IFSC :	

Terms and Conditions :
As per Agreement
 # TCS as applicable w.e.f. 01.10.2020

(Company Seal)

Certified that the particulars Given above are true and correct.
For Re Sustainability and Rec

Authorised Signatory

[E&OE]

This is a Computer Genrated Invoice

1384

Invoice Number : **1500005283**
Invoice Reference Number : **COLOUR PP**

ANNEXURE : 1

Sl.No.	Name of Product / Service	HSN/SAC Code	QTY.	Rate	UOM	Amount
1	RRRPL-CRM-Raipur-Plastic -Scrap	39159090	10040.000	22.00	KG	220879.66

Declaration:-

(formerly known as Jodhpur MSW Private Limited)
RRRPL - CRM Raipur,
Imoressive Homes,Duplex H No.1,,,
New Rajendra Nagar, Raipur, 492006,,Chhattisgarh, India,
,

TAX INVOICE

IRN No:a6e81f07ac8609417ed8f430b8afcdbfedfe10c68a5d9b4edcd537352c6bc1f8

IRN Acknowledgement No : 182417205224431 Acknowledgement Date & Time : 21-09-2024/18:53:00

GSTIN : 22AACCJ9020A1ZB		E Way Bill No :	
Document No. : 1500005374		Transporter Name :	
Invoice Date : 21.09.2024		Transporter GSTIN :	
GSTIN Invoice No. : CG2420000089		Vehicle Number :	Vehicle Type :
Member ship No: : MILESTONE		GR/LR Number :	GR/LR Date :
State: Chhattisgarh	State Code : 22	E Way Bill Validity : -	
		Place of Supply : Chhattisgarh	WO :

Details of Receiver | Billed To :	Details of Consignee | Shipped To :
Name: Milestone Recycling Co. Address: Ground Floor,Plot No 36 Shanker Nagar, Gorkha Colony Raipur 492004 Chhattisgarh India GSTIN/UIN : 22CHTPA8904P1ZU State: Chhattisgarh State Code: 22	Name:Milestone Recycling Co. Address: Ground Floor,Plot No 36 Shanker Nagar, Gorkha Colony Raipur 492004 Chhattisgarh India GSTIN/UIN : 22CHTPA8904P1ZU PAN : CHTPA8904P State: Chhattisgarh State Code: 22

Name of the Project :	RRRPL - CRM Raipur,
Value of the Contract:	
Contract Ref. :	N/A
Billing Period :	00.00.0000 To 00.00.0000
Reference No.:	PET BOTTLE

SL.No	Name of Product/Service	HSN/SAC	UOM	Qty.	Rate	Amount	Less: Discount	Taxable Value	CGST Rate %	CGST Amount	SGST Rate %	SGST Amount	IGST Rate %	IGST Amount
1	Waste, Parings And Scrap, Of Plastics - Of Other Plastics :	39159042	KG	16170.000	39.00	630629.66	0.00	630629.66	9.00	56756.67	9.00	56756.67	0.00	0.00
2	Waste, Parings And Scrap, Of Plastics - Of Other Plastics :	39159042	KG	910.000	36.00	32760.16	0.00	32760.16	9.00	2948.41	9.00	2948.41	0.00	0.00
Total :						663389.82	0.00	663389.82		59705.08		59705.08		0.00

Total Invoice Amount in Words:	Total Amount Before Tax : 663,389.82
Seven Lakh Eighty Two Thousand Seven Hundred Ninety Nine Rupees Ninety Eight	Add : CGST : 59,705.08
	Add : SGST : 59,705.08
	Add : IGST : 0.00
	Tax Amount : GST : 119,410.16
	Invoice Value : 782,799.98
	TCS # : 0.00

1386

(formerly known as Jodhpur MSW Private Limited)
RRRPL - CRM Raipur,
Imoressive Homes,Duplex H No.1,,,
New Rajendra Nagar, Raipur, 492006,,Chhattisgarh, India,
,

TAX INVOICE

IRN No:a6e81f07ac8609417ed8f430b8afcdbfedfe10c68a5d9b4edcd537352c6bc1f8

IRN Acknowledgement No : 182417205224431 Acknowledgement Date & Time : 21-09-2024/18:53:00

GSTIN	: 22AACCJ9020A1ZB		E Way Bill No	:	
Document No.	: 1500005374		Transporter Name	:	
Invoice Date	: 21.09.2024		Transporter GSTIN	:	
GSTIN Invoice No.	: CG2420000089		Vehicle Number	:	Vehicle Type :
Member ship No:	: MILESTONE		GR/LR Number	:	GR/LR Date :
State: Chhattisgarh	State Code :	22	E Way Bill Validity	: -	
			Place of Supply	: Chhattisgarh	WO :

Details of Receiver	Billed To :	Details of Consignee	Shipped To :
Name: Milestone Recycling Co. Address: Ground Floor,Plot No 36 Shanker Nagar, Gorkha Colony Raipur 492004 Chhattisgarh India GSTIN/UIN : 22CHTPA8904P1ZU		Name:Milestone Recycling Co. Address: Ground Floor,Plot No 36 Shanker Nagar, Gorkha Colony Raipur 492004 Chhattisgarh India GSTIN/UIN : 22CHTPA8904P1ZU PAN : CHTPA8904P	
State: Chhattisgarh State Code: 22		State: Chhattisgarh State Code: 22	

Name of the Project :	RRRPL - CRM Raipur,
Value of the Contract:	
Contract Ref. :	N/A
Billing Period :	00.00.0000 To 00.00.0000
Reference No.:	PET BOTTLE

Bank Details :		Total Invoice Value (Round Off) :	782,799.98
Bank Account Number :		GST Payable on Reverse Charge :	N/A
Bank Branch IFSC :		CGST On Rev. Charges Mechanisem :	N/A
		SGST On Rev. Charges Mechanisem :	N/A
Terms and Conditions : As per Agreement # TCS as applicable w.e.f. 01.10.2020	(Company Seal)	Company CIN :	U90001AP2012PTC082400
		Certified that the particulars Given above are true and correct. For Re Sustainability and Rec Authorised Signatory	

[E&OE]

This is a Computer Genrated Invoice

1387

Invoice Number : **1500005374**
Invoice Reference Number : **PET BOTTLE**

ANNEXURE : 1

Sl.No.	Name of Product / Service	HSN/SAC Code	QTY.	Rate	UOM	Amount
1	RRRPL-CRM-Raipur-Plastic -Scrap	39159042	16170.000	39.00	KG	630629.66
2	RRRPL-CRM-Raipur-Plastic -Scrap	39159042	910.000	36.00	KG	32760.16

Declaration:-

(formerly known as Jodhpur MSW Private Limited)
RRRPL - CRM Raipur,
Imoressive Homes,Duplex H No.1,,,
New Rajendra Nagar, Raipur, 492006,,Chhattisgarh, India,
,

TAX INVOICE

IRN No:0aa137e7380ca023eb8e4ab96b8e982a9f45e8f0df3fbd53a0c809dad8738617

IRN Acknowledgement No : 182417241348438 Acknowledgement Date & Time : 26-09-2024/16:47:00

GSTIN : 22AACCJ9020A1ZB		E Way Bill No :	
Document No. : 1500005481		Transporter Name :	
Invoice Date : 26.09.2024		Transporter GSTIN :	
GSTIN Invoice No. : CG2420000090		Vehicle Number :	Vehicle Type :
Member ship No: : MAA PITAMBRA PLASTIC		GR/LR Number :	GR/LR Date :
State: Chhattisgarh	State Code : 22	E Way Bill Validity : -	
		Place of Supply : Chhattisgarh	WO :

Details of Receiver | Billed To :	Details of Consignee | Shipped To :
Name: Maa Pitambra Plastic Address: KHASRA NO 186/2 BILASPUR ROAD DIAMOND FURNITURE, BENDRI Raipur 492099 Chhattisgarh India GSTIN/UIN : 22AGUPT1933F1Z8 State: Chhattisgarh State Code: 22	Name:Maa Pitambra Plastic Address: KHASRA NO 186/2 BILASPUR ROAD DIAMOND FURNITURE, BENDRI Raipur 492099 Chhattisgarh India GSTIN/UIN : 22AGUPT1933F1Z8 PAN : AGUPT1933F State: Chhattisgarh State Code: 22

Name of the Project :	RRRPL - CRM Raipur,
Value of the Contract:	
Contract Ref. :	N/A
Billing Period :	00.00.0000 To 00.00.0000
Reference No.:	COLOUR PP

SL.No	Name of Product/Service	HSN/SAC	UOM	Qty.	Rate	Amount	Less: Discount	Taxable Value	CGST Rate %	CGST Amount	SGST Rate %	SGST Amount	IGST Rate %	IGST Amount
1	Waste, parings and scrap, of plastics	39159090	KG	4490.000	21.00	94289.84	0.00	94289.84	9.00	8486.09	9.00	8486.09	0.00	0.00
Total :						94289.84	0.00	94289.84		8486.09		8486.09		0.00

Total Invoice Amount in Words:	Total Amount Before Tax : 94,289.84
One Lakh Eleven Thousand Two Hundred Sixty Two Rupees Two Paise	Add : CGST : 8,486.09
	Add : SGST : 8,486.09
	Add : IGST : 0.00
	Tax Amount : GST : 16,972.18
	Invoice Value : 111,262.02
	TCS # : 0.00
Bank Details :	Total Invoice Value (Round Off) : 111,262.02
Bank Account Number :	GST Payable on Reverse Charge : N/A
Bank Branch IFSC :	CGST On Rev. Charges Mechanisem : N/A
	SGST On Rev. Charges Mechanisem : N/A
Terms and Conditions : As per Agreement # TCS as applicable w.e.f. 01.10.2020	Company CIN : U90001AP2012PTC082400 Certified that the particulars Given above are true and correct. For Re Sustainability and Rec
(Company Seal)	Authorised Signatory

[E&OE]

This is a Computer Genrated Invoice

Invoice Number : **1500005481**
Invoice Reference Number : **COLOUR PP**

ANNEXURE : 1

Sl.No.	Name of Product / Service	HSN/SAC Code	QTY.	Rate	UOM	Amount
1	RRRPL-CRM-Raipur-Plastic -Scrap	39159090	4490.000	21.00	KG	94289.84

Declaration:-

1390

(formerly known as Jodhpur MSW Private Limited)
RRRPL - CRM Raipur,
Imoressive Homes,Duplex H No.1,,,
New Rajendra Nagar, Raipur, 492006,,Chhattisgarh, India,
,

TAX INVOICE

IRN No:2b3bec539a38b9fd7f3385a045bc28af01d2720c047e3cc95b98054830c2931f

IRN Acknowledgement No : 182417251044212 Acknowledgement Date & Time : 27-09-2024/16:48:00

GSTIN : 22AACCJ9020A1ZB		E Way Bill No :	
Document No. : 1500005505		Transporter Name :	
Invoice Date : 27.09.2024		Transporter GSTIN :	
GSTIN Invoice No. : CG2420000091		Vehicle Number :	Vehicle Type :
Member ship No: : MAA PITAMBRA PLASTIC		GR/LR Number :	GR/LR Date :
State: Chhattisgarh	State Code : 22	E Way Bill Validity : -	
		Place of Supply : Chhattisgarh	WO :

Details of Receiver | Billed To :	Details of Consignee | Shipped To :
Name: Maa Pitambra Plastic Address: KHASRA NO 186/2 BILASPUR ROAD DIAMOND FURNITURE, BENDRI Raipur 492099 Chhattisgarh India GSTIN/UIN : 22AGUPT1933F1Z8 State: Chhattisgarh State Code: 22	Name:Maa Pitambra Plastic Address: KHASRA NO 186/2 BILASPUR ROAD DIAMOND FURNITURE, BENDRI Raipur 492099 Chhattisgarh India GSTIN/UIN : 22AGUPT1933F1Z8 PAN : AGUPT1933F State: Chhattisgarh State Code: 22

Name of the Project :	RRRPL - CRM Raipur,
Value of the Contract:	
Contract Ref. :	N/A
Billing Period :	00.00.0000 To 00.00.0000
Reference No.:	WHITE&COLOUR PP

SL.No	Name of Product/Service	HSN/SAC	UOM	Qty.	Rate	Amount	Less: Discount	Taxable Value	CGST Rate %	CGST Amount	SGST Rate %	SGST Amount	IGST Rate %	IGST Amount
1	Waste, parings and scrap, of plastics	39159090	KG	880.000	36.00	31679.66	0.00	31679.66	9.00	2851.17	9.00	2851.17	0.00	0.00
2	Waste, parings and scrap, of plastics	39159090	KG	2930.000	12.00	35160.16	0.00	35160.16	9.00	3164.41	9.00	3164.41	0.00	0.00
Total :						66839.82	0.00	66839.82		6015.58		6015.58		0.00

Total Invoice Amount in Words:	Total Amount Before Tax : 66,839.82
Seventy Eight Thousand Eight Hundred Seventy Rupees Ninety Eight Paise	Add : CGST : 6,015.58
	Add : SGST : 6,015.58
	Add : IGST : 0.00
	Tax Amount : GST : 12,031.16
	Invoice Value : 78,870.98
	TCS # : 0.00

(formerly known as Jodhpur MSW Private Limited)
RRRPL - CRM Raipur,
Imoressive Homes,Duplex H No.1,,,
New Rajendra Nagar, Raipur, 492006,,Chhattisgarh, India,
,

TAX INVOICE

IRN No:2b3bec539a38b9fd7f3385a045bc28af01d2720c047e3cc95b98054830c2931f

IRN Acknowledgement No : 182417251044212 Acknowledgement Date & Time : 27-09-2024/16:48:00

GSTIN : 22AACCJ9020A1ZB		E Way Bill No :	
Document No. : 1500005505		Transporter Name :	
Invoice Date : 27.09.2024		Transporter GSTIN :	
GSTIN Invoice No. : CG2420000091		Vehicle Number :	Vehicle Type :
Member ship No: : MAA PITAMBRA PLASTIC		GR/LR Number :	GR/LR Date :
State: Chhattisgarh	State Code : 22	E Way Bill Validity : -	
		Place of Supply : Chhattisgarh	WO :

Details of Receiver	Billed To :	Details of Consignee	Shipped To :
Name: Maa Pitambra Plastic Address: KHASRA NO 186/2 BILASPUR ROAD DIAMOND FURNITURE, BENDRI Raipur 492099 Chhattisgarh India GSTIN/UIN : 22AGUPT1933F1Z8		Name:Maa Pitambra Plastic Address: KHASRA NO 186/2 BILASPUR ROAD DIAMOND FURNITURE, BENDRI Raipur 492099 Chhattisgarh India GSTIN/UIN : 22AGUPT1933F1Z8 PAN : AGUPT1933F	
State: Chhattisgarh	State Code: 22	State: Chhattisgarh	State Code: 22

Name of the Project :	RRRPL - CRM Raipur,
Value of the Contract:	
Contract Ref. :	N/A
Billing Period :	00.00.0000 To 00.00.0000
Reference No.:	WHITE&COLOUR PP

Bank Details :		Total Invoice Value (Round Off) :	78,870.98
Bank Account Number :		GST Payable on Reverse Charge :	N/A
Bank Branch IFSC :		CGST On Rev. Charges Mechanisem :	N/A
		SGST On Rev. Charges Mechanisem :	N/A
Terms and Conditions : As per Agreement # TCS as applicable w.e.f. 01.10.2020	(Company Seal)	Company CIN :	U90001AP2012PTC082400
		Certified that the particulars Given above are true and correct. For Re Sustainability and Rec Authorised Signatory	

[E&OE]

This is a Computer Genrated Invoice

1392

Invoice Number : **1500005505**
Invoice Reference Number : **WHITE&COLOUR PP**

ANNEXURE : 1

Sl.No.	Name of Product / Service	HSN/SAC Code	QTY.	Rate	UOM	Amount
1	RRRPL-CRM-Raipur-Plastic -Scrap	39159090	880.000	36.00	KG	31679.66
2	RRRPL-CRM-Raipur-Plastic -Scrap	39159090	2930.000	12.00	KG	35160.16

Declaration:-

(formerly known as Jodhpur MSW Private Limited)
RRRPL - CRM Raipur,
Imoressive Homes,Duplex H No.1,,,
New Rajendra Nagar, Raipur, 492006,,Chhattisgarh, India,
,

TAX INVOICE

IRN No:500b675e25657c927b46ca85fcc80c44f65c289085a8a228e040990e8e811cb1

IRN Acknowledgement No : 182417262867442 Acknowledgement Date & Time : 28-09-2024/18:42:00

GSTIN : 22AACCJ9020A1ZB		E Way Bill No :	
Document No. : 1500005544		Transporter Name :	
Invoice Date : 28.09.2024		Transporter GSTIN :	
GSTIN Invoice No. : CG2420000093		Vehicle Number :	Vehicle Type :
Member ship No: : GO GREEN RECYCLERS		GR/LR Number :	GR/LR Date :
State: Chhattisgarh	State Code : 22	E Way Bill Validity : -	
		Place of Supply : Telangana	WO :

Details of Receiver | Billed To :	Details of Consignee | Shipped To :
Name: GO GREEN RECYCLERS Address: Amberpet Road,D NO 2-3-604/70/61/A, Ayyappa Temple Road Amberpet Hyderabad 500013 Telangana India GSTIN/UIN : 36AAZFG3116E1ZB State: Telangana State Code: 36	Name:GO GREEN RECYCLERS Address: Amberpet Road,D NO 2-3-604/70/61/A, Ayyappa Temple Road Amberpet Hyderabad 500013 Telangana India GSTIN/UIN : 36AAZFG3116E1ZB PAN : AAZFG3116E State: Telangana State Code: 36

Name of the Project :	RRRPL - CRM Raipur,
Value of the Contract:	
Contract Ref. :	N/A
Billing Period :	00.00.0000 To 00.00.0000
Reference No.:	HDPE&NATURALPP

SL.No	Name of Product/Service	HSN/SAC	UOM	Qty.	Rate	Amount	Less: Discount	Taxable Value	CGST Rate %	CGST Amount	SGST Rate %	SGST Amount	IGST Rate %	IGST Amount
1	Waste, parings and scrap, of plastics	39159090	KG	11000.000	42.00	462000.00	0.00	462000.00	0.00	0.00	0.00	0.00	18.00	83160.00
2	Waste, parings and scrap, of plastics	39159090	KG	1660.000	36.00	59760.00	0.00	59760.00	0.00	0.00	0.00	0.00	18.00	10756.80
3	Waste, parings and scrap, of plastics	39159090	KG	2740.000	33.00	90420.00	0.00	90420.00	0.00	0.00	0.00	0.00	18.00	16275.60
Total :						612180.00	0.00	612180.00		0.00		0.00		110192.40

Total Invoice Amount in Words:		
Seven Lakh Twenty Two Thousand Three Hundred Seventy Two Rupees Forty Paise	Total Amount Before Tax :	612,180.00
	Add : CGST :	0.00
	Add : SGST :	0.00
	Add : IGST :	110,192.40
	Tax Amount : GST :	110,192.40
	Invoice Value :	722,372.40
	TCS # :	0.00

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(formerly known as Jodhpur MSW Private Limited)
RRRPL - CRM Raipur,
Imoressive Homes,Duplex H No.1,,,
New Rajendra Nagar, Raipur, 492006,,Chhattisgarh, India,
,

TAX INVOICE

IRN No:500b675e25657c927b46ca85fcc80c44f65c289085a8a228e040990e8e811cb1

IRN Acknowledgement No : 182417262867442 Acknowledgement Date & Time : 28-09-2024/18:42:00

GSTIN : 22AACCJ9020A1ZB		E Way Bill No :	
Document No. : 1500005544		Transporter Name :	
Invoice Date : 28.09.2024		Transporter GSTIN :	
GSTIN Invoice No. : CG2420000093		Vehicle Number :	Vehicle Type :
Member ship No: : GO GREEN RECYCLERS		GR/LR Number :	GR/LR Date :
State: Chhattisgarh	State Code : 22	E Way Bill Validity : -	
		Place of Supply : Telangana	WO :

Details of Receiver	Billed To :	Details of Consignee	Shipped To :
Name: GO GREEN RECYCLERS Address: Amberpet Road,D NO 2-3-604/70/61/A, Ayyappa Temple Road Amberpet Hyderabad 500013 Telangana India GSTIN/UIN : 36AAZFG3116E1ZB		Name:GO GREEN RECYCLERS Address: Amberpet Road,D NO 2-3-604/70/61/A, Ayyappa Temple Road Amberpet Hyderabad 500013 Telangana India GSTIN/UIN : 36AAZFG3116E1ZB PAN : AAZFG3116E	
State: Telangana	State Code: 36	State: Telangana	State Code: 36

Name of the Project :	RRRPL - CRM Raipur,
Value of the Contract:	
Contract Ref. :	N/A
Billing Period :	00.00.0000 To 00.00.0000
Reference No.:	HDPE&NATURALPP

Bank Details :		Total Invoice Value (Round Off) :	722,372.40
Bank Account Number :		GST Payable on Reverse Charge :	N/A
Bank Branch IFSC :		CGST On Rev. Charges Mechanisem :	N/A
		SGST On Rev. Charges Mechanisem :	N/A
Terms and Conditions : As per Agreement # TCS as applicable w.e.f. 01.10.2020	(Company Seal)	Company CIN :	U90001AP2012PTC082400
		Certified that the particulars Given above are true and correct. For Re Sustainability and Rec Authorised Signatory	

[E&OE]

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1395

Invoice Number : **1500005544**
Invoice Reference Number : **HDPE&NATURALPP**

ANNEXURE : 1

Sl.No.	Name of Product / Service	HSN/SAC Code	QTY.	Rate	UOM	Amount
1	RRRPL-CRM-Raipur-Plastic -Scrap	39159090	11000.000	42.00	KG	462000.00
2	RRRPL-CRM-Raipur-Plastic -Scrap	39159090	1660.000	36.00	KG	59760.00
3	RRRPL-CRM-Raipur-Plastic -Scrap	39159090	2740.000	33.00	KG	90420.00

Declaration:-

(formerly known as Jodhpur MSW Private Limited)
RRRPL - CRM Raipur,
Imoressive Homes,Duplex H No.1,,,
New Rajendra Nagar, Raipur, 492006,,Chhattisgarh, India,
,

TAX INVOICE

IRN No:4a50fb65a69ba8fdcc25ea08feec5aadcff8fcdd28606b01fedc3a654ecbb898

IRN Acknowledgement No : 182417266810743 Acknowledgement Date & Time : 29-09-2024/12:19:00

GSTIN : 22AACCJ9020A1ZB		E Way Bill No :	
Document No. : 1500005562		Transporter Name :	
Invoice Date : 29.09.2024		Transporter GSTIN :	
GSTIN Invoice No. : CG2420000094		Vehicle Number :	Vehicle Type :
Member ship No: : MILESTONE		GR/LR Number :	GR/LR Date :
State: Chhattisgarh	State Code : 22	E Way Bill Validity : -	
		Place of Supply : Chhattisgarh	WO :

Details of Receiver | Billed To :	Details of Consignee | Shipped To :
Name: Milestone Recycling Co. Address: Ground Floor,Plot No 36 Shanker Nagar, Gorkha Colony Raipur 492004 Chhattisgarh India GSTIN/UIN : 22CHTPA8904P1ZU State: Chhattisgarh State Code: 22	Name:Milestone Recycling Co. Address: Ground Floor,Plot No 36 Shanker Nagar, Gorkha Colony Raipur 492004 Chhattisgarh India GSTIN/UIN : 22CHTPA8904P1ZU PAN : CHTPA8904P State: Chhattisgarh State Code: 22

Name of the Project :	RRRPL - CRM Raipur,
Value of the Contract:	
Contract Ref. :	N/A
Billing Period :	00.00.0000 To 00.00.0000
Reference No.:	PET BOTTLE

SL.No	Name of Product/Service	HSN/SAC	UOM	Qty.	Rate	Amount	Less: Discount	Taxable Value	CGST Rate %	CGST Amount	SGST Rate %	SGST Amount	IGST Rate %	IGST Amount
1	Waste, Parings And Scrap, Of Plastics - Of Other Plastics :	39159042	KG	9390.000	39.00	366210.00	0.00	366210.00	9.00	32958.90	9.00	32958.90	0.00	0.00
2	Waste, Parings And Scrap, Of Plastics - Of Other Plastics :	39159042	KG	510.000	36.00	18360.00	0.00	18360.00	9.00	1652.40	9.00	1652.40	0.00	0.00
Total :						384570.00	0.00	384570.00		34611.30		34611.30		0.00

Total Invoice Amount in Words:	Total Amount Before Tax : 384,570.00
Four Lakh Fifty Three Thousand Seven Hundred Ninety Two Rupees Sixty Paise	Add : CGST : 34,611.30
	Add : SGST : 34,611.30
	Add : IGST : 0.00
	Tax Amount : GST : 69,222.60
	Invoice Value : 453,792.60
	TCS # : 0.00

(formerly known as Jodhpur MSW Private Limited)
RRRPL - CRM Raipur,
Imoressive Homes,Duplex H No.1,,,
New Rajendra Nagar, Raipur, 492006,,Chhattisgarh, India,
,

TAX INVOICE

IRN No:4a50fb65a69ba8fdcc25ea08feec5aadcff8fcdd28606b01fedc3a654ecbb898

IRN Acknowledgement No : 182417266810743 Acknowledgement Date & Time : 29-09-2024/12:19:00

GSTIN : 22AACCJ9020A1ZB			E Way Bill No :		
Document No. : 1500005562			Transporter Name :		
Invoice Date : 29.09.2024			Transporter GSTIN :		
GSTIN Invoice No. : CG2420000094			Vehicle Number :	Vehicle Type :	
Member ship No: : MILESTONE			GR/LR Number :	GR/LR Date :	
State: Chhattisgarh	State Code :	22	E Way Bill Validity : -		
			Place of Supply : Chhattisgarh	WO :	

Details of Receiver	Billed To :	Details of Consignee	Shipped To :
Name: Milestone Recycling Co. Address: Ground Floor,Plot No 36 Shanker Nagar, Gorkha Colony Raipur 492004 Chhattisgarh India GSTIN/UIN : 22CHTPA8904P1ZU		Name:Milestone Recycling Co. Address: Ground Floor,Plot No 36 Shanker Nagar, Gorkha Colony Raipur 492004 Chhattisgarh India GSTIN/UIN : 22CHTPA8904P1ZU PAN : CHTPA8904P	
State: Chhattisgarh State Code: 22		State: Chhattisgarh State Code: 22	

Name of the Project :	RRRPL - CRM Raipur,
Value of the Contract:	
Contract Ref. :	N/A
Billing Period :	00.00.0000 To 00.00.0000
Reference No.:	PET BOTTLE

Bank Details :		Total Invoice Value (Round Off) :	453,792.60
Bank Account Number :		GST Payable on Reverse Charge :	N/A
Bank Branch IFSC :		CGST On Rev. Charges Mechanisem :	N/A
		SGST On Rev. Charges Mechanisem :	N/A
Terms and Conditions : As per Agreement # TCS as applicable w.e.f. 01.10.2020	(Company Seal)	Company CIN :	U90001AP2012PTC082400
		Certified that the particulars Given above are true and correct. For Re Sustainability and Rec Authorised Signatory	

[E&OE]

This is a Computer Genrated Invoice

1398

Invoice Number : **1500005562**
Invoice Reference Number : **PET BOTTLE**

ANNEXURE : 1

Sl.No.	Name of Product / Service	HSN/SAC Code	QTY.	Rate	UOM	Amount
1	RRRPL-CRM-Raipur-Plastic -Scrap	39159042	9390.000	39.00	KG	366210.00
2	RRRPL-CRM-Raipur-Plastic -Scrap	39159042	510.000	36.00	KG	18360.00

Declaration:-

(formerly known as Jodhpur MSW Private Limited)
RRRPL - CRM Raipur,
Imoressive Homes,Duplex H No.1,,,
New Rajendra Nagar, Raipur, 492006,,Chhattisgarh, India,
,

TAX INVOICE

IRN No:b7c1d815c1703ab5ccd65f23006f8d7155514fcfa491c32861e2d986b6c4c1a0

IRN Acknowledgement No : 182417267488550 Acknowledgement Date & Time : 29-09-2024/14:00:00

GSTIN : 22AACCJ9020A1ZB		E Way Bill No :	
Document No. : 1500005563		Transporter Name :	
Invoice Date : 29.09.2024		Transporter GSTIN :	
GSTIN Invoice No. : CG2420000095		Vehicle Number :	Vehicle Type :
Member ship No: : UNIQUE ENTERPRISES		GR/LR Number :	GR/LR Date :
State: Chhattisgarh	State Code : 22	E Way Bill Validity : -	
		Place of Supply : Chhattisgarh	WO :

Details of Receiver	Billed To :	Details of Consignee	Shipped To :
Name: Unique Enterprises Address: Santoshi Nagar Boriyaroad Raipur 492001 Chhattisgarh India GSTIN/UIN : 22BQCPK2819N2ZS		Name:Unique Enterprises Address: Santoshi Nagar Boriyaroad Raipur 492001 Chhattisgarh India GSTIN/UIN : 22BQCPK2819N2ZS PAN : BQCPK2819N	
State: Chhattisgarh	State Code: 22	State: Chhattisgarh	State Code: 22

Name of the Project :	RRRPL - CRM Raipur,
Value of the Contract:	
Contract Ref. :	N/A
Billing Period :	00.00.0000 To 00.00.0000
Reference No.:	BLACK PLASTIC

SL.No	Name of Product/Service	HSN/SAC	UOM	Qty.	Rate	Amount	Less: Discount	Taxable Value	CGST Rate %	CGST Amount	SGST Rate %	SGST Amount	IGST Rate %	IGST Amount
1	Waste, parings and scrap, of plastics	39159090	KG	1110.000	10.00	11100.00	0.00	11100.00	9.00	999.00	9.00	999.00	0.00	0.00
Total :						11100.00	0.00	11100.00		999.00		999.00		0.00

Total Invoice Amount in Words:	Total Amount Before Tax : 11,100.00
Thirteen Thousand Ninety Eight Rupees	Add : CGST : 999.00
	Add : SGST : 999.00
	Add : IGST : 0.00
	Tax Amount : GST : 1,998.00
	Invoice Value : 13,098.00
	TCS # : 0.00
Bank Details :	Total Invoice Value (Round Off) : 13,098.00
Bank Account Number :	GST Payable on Reverse Charge : N/A
Bank Branch IFSC :	CGST On Rev. Charges Mechanisem : N/A
	SGST On Rev. Charges Mechanisem : N/A
Terms and Conditions :	Company CIN : U90001AP2012PTC082400
As per Agreement	Certified that the particulars Given above are true and correct.
# TCS as applicable w.e.f. 01.10.2020	For Re Sustainability and Rec
(Company Seal)	Authorised Signatory

[E&OE]

This is a Computer Genrated Invoice

1400

Invoice Number : **1500005563**
Invoice Reference Number : **BLACK PLASTIC**

ANNEXURE : 1

Sl.No.	Name of Product / Service	HSN/SAC Code	QTY.	Rate	UOM	Amount
1	RRRPL-CRM-Raipur-Plastic -Scrap	39159090	1110.000	10.00	KG	11100.00

Declaration:-

(formerly known as Jodhpur MSW Private Limited)
RRRPL - CRM Raipur,
Imoressive Homes,Duplex H No.1,,,
New Rajendra Nagar, Raipur, 492006,,Chhattisgarh, India,
,

TAX INVOICE

IRN No:d273acb12f19fd3b1eb70cb2ab4bf135fbd8ebedc39f994cd82a73928f8349b6

IRN Acknowledgement No : 182417269373562 Acknowledgement Date & Time : 29-09-2024/20:07:00

GSTIN : 22AACCJ9020A1ZB		E Way Bill No :	
Document No. : 1500005574		Transporter Name :	
Invoice Date : 29.09.2024		Transporter GSTIN :	
GSTIN Invoice No. : CG2420000096		Vehicle Number :	Vehicle Type :
Member ship No: : UNIQUE ENTERPRISES		GR/LR Number :	GR/LR Date :
State: Chhattisgarh	State Code : 22	E Way Bill Validity : -	
		Place of Supply : Chhattisgarh	WO :

Details of Receiver | Billed To :	Details of Consignee | Shipped To :
Name: Unique Enterprises Address: Santoshi Nagar Boriyaroad Raipur 492001 Chhattisgarh India GSTIN/UIN : 22BQCPK2819N2ZS State: Chhattisgarh State Code: 22	Name:Unique Enterprises Address: Santoshi Nagar Boriyaroad Raipur 492001 Chhattisgarh India GSTIN/UIN : 22BQCPK2819N2ZS PAN : BQCPK2819N State: Chhattisgarh State Code: 22

Name of the Project :	RRRPL - CRM Raipur,
Value of the Contract:	
Contract Ref. :	N/A
Billing Period :	00.00.0000 To 00.00.0000
Reference No.:	COLOUR BOTTLE

SL.No	Name of Product/Service	HSN/SAC	UOM	Qty.	Rate	Amount	Less: Discount	Taxable Value	CGST Rate %	CGST Amount	SGST Rate %	SGST Amount	IGST Rate %	IGST Amount
1	Waste, Parings And Scrap, Of Plastics - Of Other Plastics :	39159042	KG	1750.000	12.00	21000.00	0.00	21000.00	9.00	1890.00	9.00	1890.00	0.00	0.00
Total :						21000.00	0.00	21000.00		1890.00		1890.00		0.00

Total Invoice Amount in Words:	Total Amount Before Tax : 21,000.00
Twenty Four Thousand Seven Hundred Eighty Rupees	Add : CGST : 1,890.00
	Add : SGST : 1,890.00
	Add : IGST : 0.00
	Tax Amount : GST : 3,780.00
	Invoice Value : 24,780.00
	TCS # : 0.00
Bank Details :	Total Invoice Value (Round Off) : 24,780.00
Bank Account Number :	GST Payable on Reverse Charge : N/A
Bank Branch IFSC :	CGST On Rev. Charges Mechanisem : N/A
	SGST On Rev. Charges Mechanisem : N/A
Terms and Conditions :	Company CIN : U90001AP2012PTC082400
As per Agreement	Certified that the particulars Given above are true and correct.
# TCS as applicable w.e.f. 01.10.2020	For Re Sustainability and Rec
(Company Seal)	Authorised Signatory

[E&OE]

This is a Computer Genrated Invoice

1402

Invoice Number : **1500005574**
Invoice Reference Number : **COLOUR BOTTLE**

ANNEXURE : 1

Sl.No.	Name of Product / Service	HSN/SAC Code	QTY.	Rate	UOM	Amount
1	RRRPL-CRM-Raipur-Plastic -Scrap	39159042	1750.000	12.00	KG	21000.00

Declaration:-

1403

(formerly known as Jodhpur MSW Private Limited)
RRRPL - CRM Raipur,
Imoressive Homes,Duplex H No.1,,,
New Rajendra Nagar, Raipur, 492006,,Chhattisgarh, India,
,

TAX INVOICE

IRN No:cecbe7d9f3bd4301a215d6e8d570c11683cf8b62e2939a0a895c39827741aa11

IRN Acknowledgement No : 182417269449388 Acknowledgement Date & Time : 29-09-2024/20:29:00

GSTIN : 22AACCJ9020A1ZB		E Way Bill No :	
Document No. : 1500005575		Transporter Name :	
Invoice Date : 29.09.2024		Transporter GSTIN :	
GSTIN Invoice No. : CG2420000097		Vehicle Number :	Vehicle Type :
Member ship No: : MAA PITAMBRA PLASTIC		GR/LR Number :	GR/LR Date :
State: Chhattisgarh	State Code : 22	E Way Bill Validity : -	
		Place of Supply : Chhattisgarh	WO :

Details of Receiver / Billed To :	Details of Consignee / Shipped To :
Name: Maa Pitambra Plastic Address: KHASRA NO 186/2 BILASPUR ROAD DIAMOND FURNITURE, BENDRI Raipur 492099 Chhattisgarh India GSTIN/UIN : 22AGUPT1933F1Z8 State: Chhattisgarh State Code: 22	Name:Maa Pitambra Plastic Address: KHASRA NO 186/2 BILASPUR ROAD DIAMOND FURNITURE, BENDRI Raipur 492099 Chhattisgarh India GSTIN/UIN : 22AGUPT1933F1Z8 PAN : AGUPT1933F State: Chhattisgarh State Code: 22

Name of the Project :	RRRPL - CRM Raipur,
Value of the Contract:	
Contract Ref. :	N/A
Billing Period :	00.00.0000 To 00.00.0000
Reference No.:	WHITE PP

SL.No	Name of Product/Service	HSN/SAC	UOM	Qty.	Rate	Amount	Less: Discount	Taxable Value	CGST Rate %	CGST Amount	SGST Rate %	SGST Amount	IGST Rate %	IGST Amount
1	Waste, parings and scrap, of plastics	39159090	KG	3010.000	36.00	108360.00	0.00	108360.00	9.00	9752.40	9.00	9752.40	0.00	0.00
Total :						108360.00	0.00	108360.00		9752.40		9752.40		0.00

Total Invoice Amount in Words:	Total Amount Before Tax : 108,360.00
One Lakh Twenty Seven Thousand Eight Hundred Sixty Four Rupees Eighty Paise	Add : CGST : 9,752.40
	Add : SGST : 9,752.40
	Add : IGST : 0.00
	Tax Amount : GST : 19,504.80
	Invoice Value : 127,864.80
	TCS # : 0.00
Bank Details :	Total Invoice Value (Round Off) : 127,864.80
Bank Account Number :	GST Payable on Reverse Charge : N/A
Bank Branch IFSC :	CGST On Rev. Charges Mechanisem : N/A
	SGST On Rev. Charges Mechanisem : N/A
Terms and Conditions :	Company CIN : U90001AP2012PTC082400
As per Agreement	Certified that the particulars Given above are true and correct.
# TCS as applicable w.e.f. 01.10.2020	For Re Sustainability and Rec
(Company Seal)	Authorised Signatory

[E&OE]

This is a Computer Genrated Invoice

1404

Invoice Number : **1500005575**
Invoice Reference Number : **WHITE PP**

ANNEXURE : 1

Sl.No.	Name of Product / Service	HSN/SAC Code	QTY.	Rate	UOM	Amount
1	RRRPL-CRM-Raipur-Plastic -Scrap	39159090	3010.000	36.00	KG	108360.00

Declaration:-

(formerly known as Jodhpur MSW Private Limited)
RRRPL - CRM Raipur,
Imoressive Homes,Duplex H No.1,,,
New Rajendra Nagar, Raipur, 492006,,Chhattisgarh, India,
,

TAX INVOICE

IRN No:9f34c509ff60f89e1d8f720ebb921209ecb4d0c1ddc957d17750791673a3adfb

IRN Acknowledgement No : 182417279420692 Acknowledgement Date & Time : 30-09-2024/18:22:00

GSTIN : 22AACCJ9020A1ZB		E Way Bill No :	
Document No. : 1500005748		Transporter Name :	
Invoice Date : 30.09.2024		Transporter GSTIN :	
GSTIN Invoice No. : CG2420000099		Vehicle Number :	Vehicle Type :
Member ship No: : GO GREEN RECYCLERS		GR/LR Number :	GR/LR Date :
State: Chhattisgarh	State Code : 22	E Way Bill Validity : -	
		Place of Supply : Telangana	WO :

Details of Receiver	Billed To :	Details of Consignee	Shipped To :
Name: GO GREEN RECYCLERS		Name:GO GREEN RECYCLERS	
Address: Amberpet Road,D NO 2-3-604/70/61/A, Ayyappa Temple Road Amberpet Hyderabad 500013 Telangana India		Address: Amberpet Road,D NO 2-3-604/70/61/A, Ayyappa Temple Road Amberpet Hyderabad 500013 Telangana India	
GSTIN/UIN : 36AAZFG3116E1ZB		GSTIN/UIN : 36AAZFG3116E1ZB	PAN : AAZFG3116E
State: Telangana	State Code: 36	State: Telangana	State Code: 36

Name of the Project :	RRRPL - CRM Raipur,
Value of the Contract:	
Contract Ref. :	N/A
Billing Period :	00.00.0000 To 00.00.0000
Reference No.:	MIX PLASTIC

SL.No	Name of Product/Service	HSN/SAC	UOM	Qty.	Rate	Amount	Less: Discount	Taxable Value	CGST Rate %	CGST Amount	SGST Rate %	SGST Amount	IGST Rate %	IGST Amount
1	Waste, parings and scrap, of plastics	39159090	KG	570.000	36.00	20520.00	0.00	20520.00	0.00	0.00	0.00	0.00	18.00	3693.60
Total :						20520.00	0.00	20520.00		0.00		0.00		3693.60

Total Invoice Amount in Words:	Total Amount Before Tax : 20,520.00
Twenty Four Thousand Two Hundred Thirteen Rupees Sixty Paise	Add : CGST : 0.00
	Add : SGST : 0.00
	Add : IGST : 3,693.60
	Tax Amount : GST : 3,693.60
	Invoice Value : 24,213.60
	TCS # : 0.00
	Total Invoice Value (Round Off) : 24,213.60
	GST Payable on Reverse Charge : N/A
	CGST On Rev. Charges Mechanisem : N/A
	SGST On Rev. Charges Mechanisem : N/A
	Company CIN : U90001AP2012PTC082400

Bank Details :
Bank Account Number :
Bank Branch IFSC :

Terms and Conditions :
As per Agreement
TCS as applicable w.e.f. 01.10.2020

(Company Seal)

Certified that the particulars Given above are true and correct.
For Re Sustainability and Rec

Authorised Signatory

[E&OE]

This is a Computer Genrated Invoice

1406

Invoice Number : **1500005748**
Invoice Reference Number : **MIX PLASTIC**

ANNEXURE : 1

Sl.No.	Name of Product / Service	HSN/SAC Code	QTY.	Rate	UOM	Amount
1	RRRPL-CRM-Raipur-Plastic -Scrap	39159090	570.000	36.00	KG	20520.00

Declaration:-

Summry of Inerts Disposal						
Sr No.	Month	SLF	Area of the site (in Acre)	Lattitude	Longitude	Quanitity Disposed
1	Aug-24	SLF at Sakri	15	21.27244	81.748173	4202.22
2	Sep-24	SLF at Sakri	15	21.27244	81.748173	3956.42
Total (MT)						8158.64
Average (TPD)						133.75

❖ List and Photographs of the identified low-lying areas where inerts were disposed.

Executive Engineer (SBM)
Municipal Corporation
Raipur (C.G.)

Raipur Municipal Corporation

Monthly Logbook Inerts Disposal

Sr No.	Date	SLF	Area of the site (in Acre)	Lattitude	Longitude	Quanitity Disposed
1	01-Aug-24	SLF at Sakri	15	21.27244	81.748173	135.94
2	02-Aug-24	SLF at Sakri	15	21.27244	81.748173	140.03
3	03-Aug-24	SLF at Sakri	15	21.27244	81.748173	136.67
4	04-Aug-24	SLF at Sakri	15	21.27244	81.748173	127.79
5	05-Aug-24	SLF at Sakri	15	21.27244	81.748173	136.41
6	06-Aug-24	SLF at Sakri	15	21.27244	81.748173	140.82
7	07-Aug-24	SLF at Sakri	15	21.27244	81.748173	140.67
8	08-Aug-24	SLF at Sakri	15	21.27244	81.748173	150.35
9	09-Aug-24	SLF at Sakri	15	21.27244	81.748173	143.19
10	10-Aug-24	SLF at Sakri	15	21.27244	81.748173	140.34
11	11-Aug-24	SLF at Sakri	15	21.27244	81.748173	142.63
12	12-Aug-24	SLF at Sakri	15	21.27244	81.748173	125.94
13	13-Aug-24	SLF at Sakri	15	21.27244	81.748173	142.94
14	14-Aug-24	SLF at Sakri	15	21.27244	81.748173	132.39
15	15-Aug-24	SLF at Sakri	15	21.27244	81.748173	131.35
16	16-Aug-24	SLF at Sakri	15	21.27244	81.748173	94.2
17	17-Aug-24	SLF at Sakri	15	21.27244	81.748173	137.86
18	18-Aug-24	SLF at Sakri	15	21.27244	81.748173	155.67
19	19-Aug-24	SLF at Sakri	15	21.27244	81.748173	141.21
20	20-Aug-24	SLF at Sakri	15	21.27244	81.748173	127.76
21	21-Aug-24	SLF at Sakri	15	21.27244	81.748173	116.54
22	22-Aug-24	SLF at Sakri	15	21.27244	81.748173	124.46
23	23-Aug-24	SLF at Sakri	15	21.27244	81.748173	138.65
24	24-Aug-24	SLF at Sakri	15	21.27244	81.748173	126.48
25	25-Aug-24	SLF at Sakri	15	21.27244	81.748173	158.05
26	26-Aug-24	SLF at Sakri	15	21.27244	81.748173	145.07
27	27-Aug-24	SLF at Sakri	15	21.27244	81.748173	139.26
28	28-Aug-24	SLF at Sakri	15	21.27244	81.748173	140
29	29-Aug-24	SLF at Sakri	15	21.27244	81.748173	131.92
30	30-Aug-24	SLF at Sakri	15	21.27244	81.748173	116.26
31	31-Aug-24	SLF at Sakri	15	21.27244	81.748173	141.37
Total						**4202.22**

Executive Engineer (SBM)
Municipal Corporation
Raipur (C.G.)

Raipur Municipal Corporation

Monthly Logbook Inerts Disposal

Sr No.	Date	SLF	Area of the site (in Acre)	Lattitude	Longitude	Quanitity Disposed
1	01-Sep-24	SLF at Sakri	15	21.27244	81.748173	130.46
2	02-Sep-24	SLF at Sakri	15	21.27244	81.748173	127
3	03-Sep-24	SLF at Sakri	15	21.27244	81.748173	127.83
4	04-Sep-24	SLF at Sakri	15	21.27244	81.748173	138.84
5	05-Sep-24	SLF at Sakri	15	21.27244	81.748173	130.33
6	06-Sep-24	SLF at Sakri	15	21.27244	81.748173	145.37
7	07-Sep-24	SLF at Sakri	15	21.27244	81.748173	127.07
8	08-Sep-24	SLF at Sakri	15	21.27244	81.748173	143.46
9	09-Sep-24	SLF at Sakri	15	21.27244	81.748173	134.26
10	10-Sep-24	SLF at Sakri	15	21.27244	81.748173	131.98
11	11-Sep-24	SLF at Sakri	15	21.27244	81.748173	120.16
12	12-Sep-24	SLF at Sakri	15	21.27244	81.748173	123.91
13	13-Sep-24	SLF at Sakri	15	21.27244	81.748173	118.75
14	14-Sep-24	SLF at Sakri	15	21.27244	81.748173	143.6
15	15-Sep-24	SLF at Sakri	15	21.27244	81.748173	135.49
16	16-Sep-24	SLF at Sakri	15	21.27244	81.748173	134.16
17	17-Sep-24	SLF at Sakri	15	21.27244	81.748173	109.8
18	18-Sep-24	SLF at Sakri	15	21.27244	81.748173	131.31
19	19-Sep-24	SLF at Sakri	15	21.27244	81.748173	143.02
20	20-Sep-24	SLF at Sakri	15	21.27244	81.748173	130.45
21	21-Sep-24	SLF at Sakri	15	21.27244	81.748173	124.18
22	22-Sep-24	SLF at Sakri	15	21.27244	81.748173	129.47
23	23-Sep-24	SLF at Sakri	15	21.27244	81.748173	136.3
24	24-Sep-24	SLF at Sakri	15	21.27244	81.748173	135.26
25	25-Sep-24	SLF at Sakri	15	21.27244	81.748173	141.18
26	26-Sep-24	SLF at Sakri	15	21.27244	81.748173	131.48
27	27-Sep-24	SLF at Sakri	15	21.27244	81.748173	127.52
28	28-Sep-24	SLF at Sakri	15	21.27244	81.748173	132.36
29	29-Sep-24	SLF at Sakri	15	21.27244	81.748173	134.57
30	30-Sep-24	SLF at Sakri	15	21.27244	81.748173	136.85
Total						3956.42

Executive Engineer (SBM)
Municipal Corporation
Raipur (C.G.)

Our Laboratories

TESTING & CALIBRATION SERVICES

Format No: OL/QF/7.8.01

Name & Address of The Customer			
TO, **DELHI MSW SOLUTIONS LIMITED,** SAKRI-PIRDA ROAD, RAIPUR (CG)	REPORT NO	TR/24-25/202	
	DATE OF REPORT	14/09/2024	
	LAB REF NO	M/223	
	DATE OF RECEIPT	03/09/2024	
	DATE OF ANALYSIS	START:04/09/2024	END:14/09/2024

SAMPLE DETAILS

CUSTOMER SAMPLE ID	INERT		CUSTOMER REF. NO.& DATE	VERBAL	
SAMPLE TYPE	INERT		SAMPLE CONDITION AT RECEIPT	GOOD	
PACKING OF SAMPLE	PLASTIC BAG	UNSEALED	SAMPLE COLLECTED BY	PARTY	
OTHER DEATAILS	-		QUANTITY RECEIVED	APPROX. 2KG	

TEST REPORT

SR. NO.	PARAMETER	UNIT	METHOD	RESULTS
Composition of Inert Waste				
1.	Inert Material	%	Gravimetric Method	79.98
2.	City Compost 2mm size	%	Gravimetric Method	20.02
3.	Colour	-	Visual	Dark Black
4.	Moisture	% by mass	AS PER FCO NORMS (1985)	25.3
5.	Total Nitrogen (as N)	% by mass	AS PER FCO NORMS (1985)	0.99
6.	Total Organic Carbon	% by mass	AS PER FCO NORMS (1985)	18.23
7.	C-N Ratio	-	AS PER FCO NORMS (1985)	18.5

Note: ALL *RESULTS ARE "ON RECEIVED BASIS".*

REMARKS: The results are as above

- *The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.*
- *This test report will not be generated again, either wholly or in part, without prior written permission of the Lab.*
- *The test report will not be used for any publicity/legal purpose.*
- *The test samples will be disposed off after 7 days from the date of issue of test report, unless until specified by the customer.*
- *Responsibility of the Laboratory is limited to the invoiced amount only.*

OUR LABORATORIES RAIPUR (C.G.)

VERIFIED BY: 14/09/24

For, Our Laboratories

AUTHORIZED SIGNATORY 14/9/24

----------*End of the test report*.....

Our Laboratories
TESTING & CALIBRATION SERVICES
Format No: OL/QF/7.8.01
HDO-69, PHASE-II, CGHB COLONY, KABIR NAGAR, RAIPUR, C.G. -99
EMAIL: info@ourlabindia.com / Website:www.ourlabindia.com
Phone: 9284590981, 9340963272

Name & Address of The Customer				
TO, **DELHI MSW SOLUTIONS LIMITED,** SAKRI-PIRDA ROAD, RAIPUR (CG)	REPORT NO	TR/24-25/202		
	DATE OF REPORT	14/09/2024		
	LAB REF NO	M/223		
	DATE OF RECEIPT	03/09/2024		
	DATE OF ANALYSIS	START:04/09/2024	END:14/09/2024	

SAMPLE DETAILS

CUSTOMER SAMPLE ID	INERT		CUSTOMER REF. NO.& DATE	VERBAL
SAMPLE TYPE	INERT		SAMPLE CONDITION AT RECEIPT	GOOD
PACKING OF SAMPLE	PLASTIC BAG	UNSEALED	SAMPLE COLLECTED BY	PARTY
OTHER DEATAILS	-		QUANTITY RECEIVED	APPROX. 2KG

TEST REPORT

SR. NO.	PARAMETER	UNIT	METHOD	RESULTS
Composition of Inert Waste				
1.	Inert Material	%	Gravimetric Method	79.98
2.	City Compost 2mm size	%	Gravimetric Method	20.02
3.	Colour	-	Visual	Dark Black
4.	Moisture	% by mass	AS PER FCO NORMS (1985)	25.3
5.	Total Nitrogen (as N)	% by mass	AS PER FCO NORMS (1985)	0.99
6.	Total Organic Carbon	% by mass	AS PER FCO NORMS (1985)	18.23
7.	C-N Ratio	-	AS PER FCO NORMS (1985)	18.5

Note: ALL RESULTS ARE "ON RECEIVED BASIS".

REMARKS: The results are as above

- *The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.*
- *This test report will not be generated again, either wholly or in part, without prior written permission of the Lab.*
- *The test report will not be used for any publicity/legal purpose.*
- *The test samples will be disposed off after 7 days from the date of issue of test report, unless until specified by the customer.*
- *Responsibility of the Laboratory is limited to the invoiced amount only.*

OUR LABORATORIES RAIPUR (C.G.)

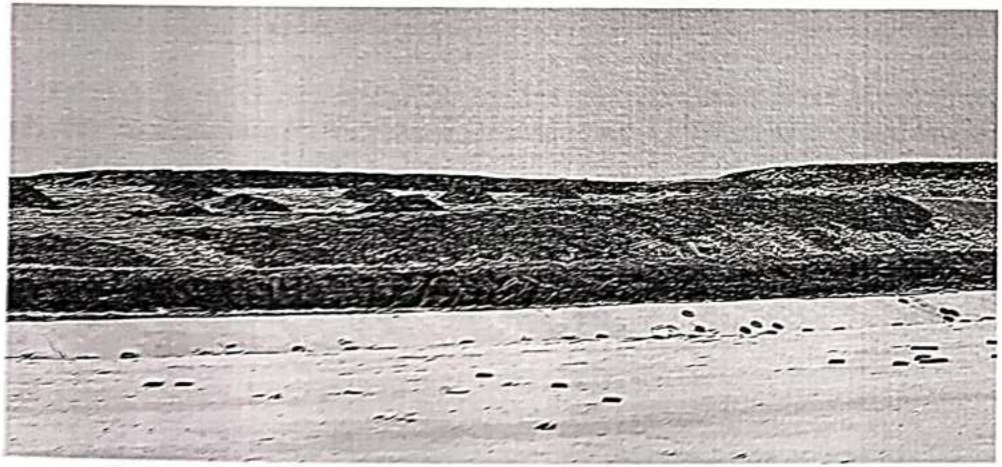
For, Our Laboratories

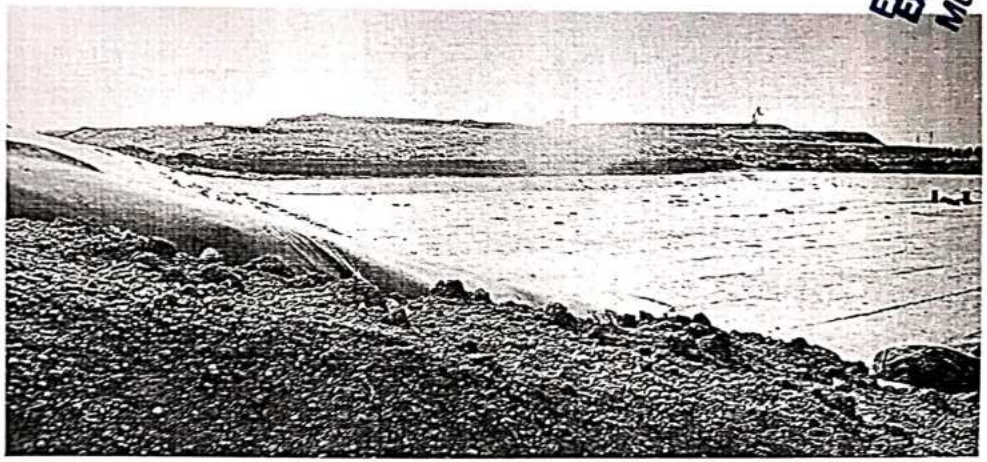
VERIFIED BY: 14/09/24

AUTHORIZED SIGNATORY 14/9/24

----------*End of the test report*----------

Executive Engineer (SBM)
Executive Engineer (SBM)
Municipal Corporation
Raipur (C.G.)





ULB wise information on Solid Waste Management in 169 ULBs of Chhattisgarh

Sr. No.	Name of the District	Urban Local Bodies	Current Population	(1) Waste Generation (TPD)	Per Capita Waste Generation (gm/day)	% of Source Segregation	(2)Composition of waste			(3) Waste Collected	(4) Waste Transported	(5) Final destination of transported waste					(6) Waste Processing																					(7) Gap in waste generation & processing	(8) Action plan to process 100% waste		
																	(A) 6.1 Composting							(B) 6.2 Refuse Derived Fuel					(C) 6.3 Waste to Energy						(D) 6.4 Other Processing								
							Biodegradable	Dry/Recyclable	Inerts			(a) Composting (TPD)	(c) SCF/ RDF sent to cement plants	(d) Others Recyclers/kabadiwallas	(b) By scientific landfilling (TPD)	(b) Filling in low lying areas (TPD)	Bio Compost Units (No.s)	(a) Intake Quantity (TPD)	(b) Method Adopted	(c) Output quantity as compost (TPD)	(d) Quality	(e) Residue & rejects & management	(f) Utilization of compost	(a) Capacity of plant	(b) Source s of waste for making RDF	(c) RDF produced MT	(d) Residue/Reject management	(e) Utilization of RDF	(a) Plant capacity	(b) Daily inputs of feed	(c) Sources of waste	(d) output (energy)	(e) Residue/Rejects management	(f) Fly ash & bottom ash management	Material Recovery Facility /SLRM Units	(a) Quantity of inputs	(b) Quality of inputs	(c) Products & its utilization	(d) Residue/Reject management		Time bound plan to fill up the gap	Budget Outlay (In Lakhs)	Proposal
	TOTAL		**7339385**	**2455**	**335**	**87.50%**	**1083**	**821**	**441**	**2345**	**2345**	**1083**	**331**	**490**	**185**	**256**	**7627**	**1083**	**-**	**145**	**-**	**-**	**-**	**-**	**-**	**293**	**-**	**-**	**-**	**-**	**-**	**-**	**-**	**-**	**376**	**490**	**-**	**-**	**-**	**110**	**-**	**33,282.65**	**-**
1	Raipur	Raipur Nagar Nigam	1467369	698	476	80	311	236	137	684	684	311	231	5	137	0	1 ISWM	311	Windrow composting	30	Within FCO norms NPK : >1.2 % by mass Total Org. C > 1 2 % by mass C/N Ratio <20 Moisture Content: 15-25 % by mass	Sent to SLF	Filling in Low lying araes	480 MT	MSW	231	Sent to SLF	231 MT Sent To Cement Plant	-	-	-	-	-	-	0	5	Washed and bailed MSW to obtain a better price for recyclables.	Sold to the Recycler/ Kawadiwala	Sent to SLF	14.00	Mar, 2026	7,465.53	15th Finance
2		Mandir Hasoud Nagar Palika	21504	5.62	261	91	2.25	1.88	0.95	5.08	5.08	2.25	0	1.88	0	0.95	16	2.25		0.28				-					-	-	-	-	-	-	3	1.88				0.54	Dec, 2026	68.8	SBM 2.0
3		Chandkhuri Nagar Panchayat	7475	1.88	252	90	0.78	0.65	0.33	1.76	1.76	0.78	0	0.65	0	0.33	10	0.78		0.12				-					-	-	-	-	-	-	1	0.65				0.12	Dec, 2026	14.29	SBM 2.0
4		Samoda Nagar Panchayat	7927	2.55	322	90	1.07	0.8	0.45	2.32	2.32	1.07	0	0.8	0	0.45	18	1.07		0.17				-					-	-	-	-	-	-	1	0.8				0.23	Dec, 2026	29.54	SBM 2.0
5		Birgaon Nagar Nigam	149146	44.39	298	85	18.64	15.51	7.2	41.35	41.35	18.64	2.2	13.31	0	7.2	42	18.64		2.42				Ambuja Cement Plant					-	-	-	-	-	-	8	13.3				3.04	Dec, 2026	411.86	SBM 2.0
6		Tildanewra Nagar Palika	43780	5.9	135	92	2.36	2.06	1.18	5.60	5.60	2.36	0.29	1.77	0	1.18	50	2.36		0.35				Shree Cement Plant					-	-	-	-	-	-	3	1.77				0.30	Dec, 2026	155.41	SBM 2.0
7		Gobranawapara Nagar Palika	38080	10.1	265	87	4.24	3.53	1.7	9.47	9.47	4.24	0	3.53	0	1.7	30	4.24		0.55				Ultratech Cement Ltd. (Unit Hirmi Cement)					-	-	-	-	-	-	3	3.53				0.63	Dec, 2026	125.38	SBM 2.0
8		Aarang Nagar Palika	21001	6.38	304	92	2.552	2.19	1.03	5.77	5.77	2.552	0	2.19	0	1.03	30	2.552		0.41				Ultratech Cement Ltd. (Unit Hirmi Cement)					-	-	-	-	-	-	2	2.19				0.61	Dec, 2026	81.61	SBM 2.0
9		Abhanpur Nagar Panchayat	18083	5.06	280	91	2.12	1.76	0.96	4.84	4.84	2.12	0	1.76	0	0.96	18	2.12		0.27				Ambuja Cement Limited					-	-	-	-	-	-	1	1.76				0.22	Dec, 2026	61.73	SBM 2.0
10		Kharora Nagar Panchayat	11573	3.19	276	91	1.276	1.117	0.606	3.00	3.00	1.276	0	1.117	0	0.606	26	1.276		0.204				Ultratech Cement Baikunth Raipur					-	-	-	-	-	-	1	1.12				0.19	Dec, 2026	39.5	SBM 2.0
11		Manacamp Nagar Panchayat	13467	4.13	307	92	1.652	1.28	0.661	3.59	3.59	1.652	0.124	1.156	0	0.661	20	1.652		0.26				Acc Cement Plant Jamul					-	-	-	-	-	-	1	1.16				0.54	Dec, 2026	51.12	SBM 2.0
12		Kunra Nagar Panchayat	11505	3	261	93	1.2	0.99	0.48	2.67	2.67	1.2	0.09	0.9	0	0.48	36	1.2		0.18				Altratech Cement Plant Baikunth					-	-	-	-	-	-	1	0.9				0.33	Dec, 2026	37.88	SBM 2.0
13	Gariyaband	Gariyaband Nagar Palika	13662	3.9	285	90	1.56	1.256	0.71	3.53	3.53	1.56	0	1.256	0	0.71	60	1.56		0.25				-					-	-	-	-	-	-	1	1.26				0.37	Dec, 2026	44.98	SBM 2.0
14		Rajim Nagar Panchayat	18303	5.3	290	93	2.12	1.79	1.06	4.97	4.97	2.12	0.2	1.59	0	1.06	28	2.12		0.35				Jk Laxmi Cement Plant Durg					-	-	-	-	-	-	1	1.59				0.33	Dec, 2026	60.26	SBM 2.0
15		Fingeshwar Nagar Panchayat	12668	3.67	290	90	1.468	1.28	0.73	3.48	3.48	1.468	0.18	1.1	0	0.73	28	1.468		0.2				Acc Cement Plant Durg					-	-	-	-	-	-	1	1.1				0.19	Dec, 2026	41.71	SBM 2.0
16		Chhura Nagar Panchayat	7917	2.2	278	78	0.902	0.726	0.396	2.02	2.02	0.902	0	0.726	0	0.396	48	0.902		0.14				-					-	-	-	-	-	-	1	0.73				0.18	Dec, 2026	26.07	SBM 2.0
17	Dhamtari	Dhamtari Nagar Nigam	116846	22.84	195	90	9.59	7.99	3.7	21.28	21.28	9.59	1.14	6.85	0	3.7	233	9.59	Anerobic Pit Composting	1.43				Ambuja Cement Plant Baikunthpur					-	-	-	-	-	-	10	6.85				1.56	Dec, 2026	384.34	SBM 2.0
18		Kurud Nagar Panchayat	17904	5.08	284	92	2.13	1.67	0.91	4.71	4.71	2.13	0.2	1.47	0	0.91	48	2.13		0.27				Jk Laxmi Cement Plant, Ahiwara					-	-	-	-	-	-	1	1.47				0.37	Dec, 2026	58.95	SBM 2.0
19		Magarload Nagar Panchayat	8158	2.34	287	87	0.98	0.78	0.42	2.18	2.18	0.98	0	0.78	0	0.42	36	0.98		0.12				-					-	-	-	-	-	-	1	0.78				0.16	Dec, 2026	26.86	SBM 2.0
20		Nagri Nagar Panchayat	16675	4.7	282	84	1.92	1.56	0.84	4.32	4.32	1.92	0	1.56	0	0.84	18	1.92		0.26				-					-	-	-	-	-	-	1	1.56				0.38	Dec, 2026	56.92	SBM 2.0
21		Bhakhara Nagar Panchayat	9456	2.69	284	87	1.1	0.88	0.48	2.46	2.46	1.1	0	0.88	0	0.48	16	1.1		0.14				-					-	-	-	-	-	-	1	0.88				0.23	Dec, 2026	32.28	SBM 2.0
22		Aamdi Nagar Panchayat	8646	2.33	269	92	0.95	0.76	0.41	2.12	2.12	0.95	0	0.76	0	0.41	19	0.95		0.12				-					-	-	-	-	-	-	1	0.76				0.21	Dec, 2026	28.23	SBM 2.0
23	Mahasamund	Mahasamund Nagar Palika	65620	18.6	283	86	7.62	6.05	3.34	17.01	17.01	7.62	0	6.05	0	3.34	30	7.62		0.99				Altratech Cement Plant					-	-	-	-	-	-	4	6.05				1.59	Dec, 2026	230.04	SBM 2.0
24		Bagbahara Nagar Palika	25368	6.9	272	84	2.8	2.27	1.24	6.31	6.31	2.8	0	2.27	0	1.24	50	2.8		0.39				-					-	-	-	-	-	-	2	2.27				0.59	Dec, 2026	83.53	SBM 2.0
25		Saraipali Nagar Palika	26036	7.15	275	85	2.93	2.36	1.29	6.58	6.58	2.93	0	2.36	0	1.29	30	2.93		0.38				-					-	-	-	-	-	-	2	2.36				0.57	Dec, 2026	85.73	SBM 2.0
26		Pithora Nagar Panchayat	10948	2.9	265	90	1.21	0.94	0.49	2.64	2.64	1.21	0.1	0.84	0	0.49	18	1.21		0.15				Nuvoco Vista Limited Emami Cement					-	-	-	-	-	-	1	0.84				0.26	Dec, 2026	36.05	SBM 2.0
27		Basna Nagar Panchayat	13438	3.62	269	85	1.48	1.19	0.65	3.32	3.32	1.48	0	1.19	0	0.65	43	1.48		0.19				-					-	-	-	-	-	-	1	1.19				0.30	Dec, 2026	44.25	SBM 2.0
28		Tumgaon Nagar Panchayat	9830	2.53	257	87	1.03	0.83	0.45	2.31	2.31	1.03	0	0.83	0	0.45	18	1.03		0.16				Shree Cement Plant					-	-	-	-	-	-	1	0.83				0.22	Dec, 2026	31.62	SBM 2.0
29	Balodabazar-Bhatapara	Lawan Nagar Panchayat	11670	3	257	85	1.23	0.99	0.51	2.73	2.73	1.23	0	0.99	0	0.51	28	1.23		0.18				Nuvoco Vista Limited Emami Cement					-	-	-	-	-	-	1	0.99				0.27	Dec, 2026	38.43	SBM 2.0
30		Tundra Nagar Panchayat	8211	2.8	341	89	1.14	0.95	0.5	2.59	2.59	1.14	0.11	0.84	0	0.5	12	1.14		0.17				Nuvoco Vista Limited Emami Cement					-	-	-	-	-	-	1	0.84				0.21	Dec, 2026	35.12	SBM 2.0
31		Balodabazar Nagar Palika	34595	9.2	266	81	3.7	2.9	1.6	8.20	8.20	3.7	0.3	2.6	0	1.6	32	3.7		0.51				Ultratech Cement Ltd., Bhatapara					-	-	-	-	-	-	3	2.6				1.00	Dec, 2026	113.91	SBM 2.0
32		Bhatapara Nagar Palika	63788	11.6	182	90	4.64	4.06	2.32	11.02	11.02	4.64	0.58	3.48	0	2.32	10	4.64		0.69				Shree Cement Plant					-	-	-	-	-	-	4	3.48				0.58	Dec, 2026	245.98	SBM 2.0
33		Kashdol Nagar Panchayat	14071	4.7	334	89	1.92	1.59	0.8	4.31	4.31	1.92	0.18	1.41	0	0.8	16	1.92		0.25				Nuvoco Vista Limited Emami Cement					-	-	-	-	-	-	1	1.41				0.39	Dec, 2026	60.18	SBM 2.0

Sr. No.	Name of the District	Urban Local Bodies	Current Population	(1) Waste Generation (TPD)	Per Capita Waste Generation (gm/day)	% of Source Segregation	(2)Composition of waste			(3) Waste Collected	(4) Waste Transported	(5) Final destination of transported waste					(6) Waste Processing																					(7) Gap in waste generation & processing	(8) Action plan to process 100% waste		
																	(A) 6.1 Composting							(B) 6.2 Refuse Derived Fuel					(C) 6.3 Waste to Energy						(D) 6.4 Other Processing								
							Biodegradable	Dry/Recyclable	Inerts			(a) Composting (TPD)	(c) SCF/ RDF sent to cement plants	(d) Others Recyclers/kabadiwallas	(b) By scientific landfilling (TPD)	(b) Filling in low lying areas (TPD)	Bio Compost Units (No.s)	(a) Intake Quantity (TPD)	(b) Method Adopted	(c) Output quantity as compost (TPD)	(d) Quality	(e) Residue & rejects & management	(f) Utilization of compost	(a) Capacity of plant	(b) Source s of waste for making RDF	(c) RDF produced MT	(d) Residue/Reject management	(e) Utilization of RDF	(a) Plant capacity	(b) Daily inputs of feed	(c) Sources of waste	(d) output (energy)	(e) Residue/Rejects management	(f) Fly ash & bottom ash management	Material Recovery Facility /SLRM Units	(a) Quantity of inputs	(b) Quality of inputs	(c) Products & its utilization	(d) Residue/Reject management		Time bound plan to fill up the gap	Budget Outlay (In Lakhs)	Proposal
	TOTAL		7339385	2455	335	87.50%	1083	821	441	2345	2345	1083	331	490	185	256	7627	1083	-	145	-	-	-	-	-	293	-	-	-	-	-	-	-	-	-	376	490	-	-	-	110	-	33,282.65	-
34		Palari Nagar Panchayat	10724	2.96	276	92	1.2136	1.006	0.562	2.78	2.78	1.214	0.118	0.888	0	0.562	34	1.2136		0.195				Nuvoco Vista Limited Emami Cement						-	-	-	-	-	-	1	0.89				0.18	Dec, 2026	36.61	SBM 2.0
35		Simga Nagar Panchayat	20822	4.6	221	92	1.84	1.518	0.736	4.09	4.09	1.84	0.138	1.38	0	0.736	76	1.84		0.276				Ultratech Cement Plant Rawan						-	-	-	-	-	-	1	1.38				0.51	Dec, 2026	68.56	SBM 2.0
36	Durg	Durg Nagar Nigam	349272	147.9	423	85	62.11	51.76	26.62	140.49	140.49	62.11	7.39	44.37	0	26.62	333	62.11		9.31				J.K. Laxmi Cement Limited, Ahiwara						-	-	-	-	-	-	10	44.4				7.41	Dec, 2026	1,724.57	SBM 2.0
37		Bhilai Nagar Nigam	568253	184	324	89	77.28	63.5	34.96	175.74	175.74	77.28	8.9	54.6	0	34.96	425	77.28		11.6				J.K. Laxmi Cement Limited, Ahiwara						-	-	-	-	-	-	10	54.6				8.26	Dec, 2026	3,314.08	SBM 2.0
38		BhilaiCharoda Nagar Nigam	118706	23.19	195	91	9.32	7.75	3.84	20.91	20.91	9.32	0.95	6.8	0	3.84	84	9.32		1.3				J.K. Laxmi Cement Limited, Ahiwara						-	-	-	-	-	-	10	6.8				2.28	Dec, 2026	419.19	SBM 2.0
39		Jamul Nagar Palika	33616	6.5	193	89	2.73	2.275	1.3	6.31	6.31	2.73	0.325	1.95	0	1.3	50	2.73		0.4				J.K. Laxmi Cement Limited, Ahiwara						-	-	-	-	-	-	2	1.95				0.19	Dec, 2026	110.68	SBM 2.0
40		Kumhari Nagar Palika	45522	6.7	147	86	2.814	2.34	1.21	6.36	6.36	2.814	0.33	2.01	0	1.21	22	2.814		0.42				J.K. Laxmi Cement Limited, Ahiwara						-	-	-	-	-	-	3	2.01				0.34	Dec, 2026	149.89	SBM 2.0
41		Ahiwara Nagar Palika	22422	6.86	306	95	2.88	2.26	1.1	6.24	6.24	2.88	0.27	1.99	0	1.1	80	2.88		0.43				J.K. Laxmi Cement Limited, Ahiwara						-	-	-	-	-	-	2	1.99				0.62	Dec, 2026	87.18	SBM 2.0
42		Dhamdha Nagar Panchayat	12359	3.5	283	84	1.47	1.19	0.56	3.22	3.22	1.47	0.14	1.05	0	0.56	78	1.47		0.22				J.K. Laxmi Cement Limited, Ahiwara						-	-	-	-	-	-	1	1.05				0.28	Dec, 2026	42.57	SBM 2.0
43		Patan Nagar Panchayat	13310	3.41	256	92	1.4	1.153	0.68	3.23	3.23	1.4	0.13	1.023	0	0.68	66	1.4		0.2				J.K. Laxmi Cement Limited, Ahiwara						-	-	-	-	-	-	1	1.02				0.18	Dec, 2026	43.34	SBM 2.0
44		Utai Nagar Panchayat	11369	3.09	272	92	1.27	1.047	0.59	2.91	2.91	1.27	0.12	0.927	0	0.59	31	1.27		0.19				J.K. Laxmi Cement Limited, Ahiwara						-	-	-	-	-	-	1	0.93				0.18	Dec, 2026	37.43	SBM 2.0
45		Risali Nagar Nigam	119722	54.47	455	93	22.43	17.98	10.89	51.30	51.30	22.43	2.18	15.8	0	10.89	88	22.43		3.36				J.K. Laxmi Cement Limited, Ahiwara						-	-	-	-	-	-	4	15.8				3.17	Dec, 2026	698.27	SBM 2.0
46	Bemetara	Bemetara Nagar Palika	37068	9.53	257	90	4	3.27	1.61	8.88	8.88	4	0.47	2.8	0	1.61	54	4		0.6	Within FCO norms NPK : >1.2 % by mass Total Org. C > 1 2 % by mass C/N Ratio <20 Moisture Content: 15-25 % by mass	Filling in Low lying araes	Farming / Gardening	M/S Shree Cement Ltd., Balodabazar						-	-	-	-	-	-	3	2.8	Washed and bailed MSW to obtain a better price for recyclables.	Sold to the Recycler/ Kawadiwala	Filling in Low lying araes	0.65	Dec, 2026	122.05	SBM 2.0
47		Saja Nagar Panchayat	6414	1.85	288	82	0.74	0.624	0.34	1.70	1.70	0.74	0.074	0.55	0	0.34	31	0.74		0.11				Acc Cement						-	-	-	-	-	-	1	0.55				0.15	Dec, 2026	22.48	SBM 2.0
48		Thankhamhariya Nagar Panchayat	10877	2.83	260	87	1.14	0.94	0.52	2.60	2.60	1.14	0.11	0.83	0	0.52	36	1.14		0.17				Jk Laxmi Cement Plant						-	-	-	-	-	-	1	0.83				0.23	Dec, 2026	35.81	SBM 2.0
49		Devkar Nagar Panchayat	7007	1.7	243	80	0.68	0.531	0.28	1.49	1.49	0.68	0.051	0.48	0	0.28	28	0.68		0.083				Acc Cement Plant,Jamul						-	-	-	-	-	-	1	0.48				0.21	Dec, 2026	27.19	SBM 2.0
50		Berla Nagar Panchayat	6709	1.7	253	88	0.71	0.59	0.28	1.58	1.58	0.71	0.08	0.51	0	0.28	18	0.71		0.09				J K Laxmi Cement Ahiwara						-	-	-	-	-	-	1	0.51				0.12	Dec, 2026	22.09	SBM 2.0
51		Parpodi Nagar Panchayat	4687	1.19	254	89	0.48	0.39	0.2	1.07	1.07	0.48	0.05	0.34	0	0.2	22	0.48	Anerobic Pit Composting	0.058				Acc Cement Plant,Jamul						-	-	-	-	-	-	1	0.34				0.12	Dec, 2026	16	SBM 2.0
52		Nawagarh_B Nagar Panchayat	13569	3.07	226	82	1.23	1.044	0.49	2.76	2.76	1.23	0	1.044	0	0.49	38	1.23		0.18				-						-	-	-	-	-	-	1	1.04				0.31	Dec, 2026	45.08	SBM 2.0
53		Maro Nagar Panchayat	8568	1.04	121	92	0.42	0.354	0.17	0.94	0.94	0.42	0	0.354	0	0.17	19	0.42		0.065				-						-	-	-	-	-	-	1	0.35				0.10	Dec, 2026	28.21	SBM 2.0
54	Balod	Balod Nagar Palika	30719	7.2	234	93	2.88	2.44	1.19	6.51	6.51	2.88	0	2.44	0	1.19	31	2.88		0.45				-						-	-	-	-	-	-	2	2.44				0.69	Dec, 2026	101.14	SBM 2.0
55		DalliRajhara Nagar Palika	47716	14.83	311	85	6.08	4.8	2.66	13.54	13.54	6.08	0	4.8	0	2.66	77	6.08		0.89				-						-	-	-	-	-	-	4	4.8				1.29	Dec, 2026	189.74	SBM 2.0
56		Gunderdehi Nagar Panchayat	10793	3	278	93	1.2	0.99	0.5	2.69	2.69	1.2	0.15	0.84	0	0.5	33	1.2		0.16				J.K. Laxmi Cement Limited, Ahiwara						-	-	-	-	-	-	1	0.84				0.31	Dec, 2026	36.84	SBM 2.0
57		Doundi Nagar Panchayat	9982	2.66	266	89	1.07	0.87	0.48	2.42	2.42	1.07	0	0.87	0	0.48	20	1.07		0.16				-						-	-	-	-	-	-	1	0.87				0.24	Dec, 2026	34.4	SBM 2.0
58		DoundiLohara Nagar Panchayat	6767	2.02	299	94	0.82	0.68	0.4	1.90	1.90	0.82	0	0.68	0	0.4	34	0.82		0.12				-						-	-	-	-	-	-	1	0.68				0.12	Dec, 2026	25.86	SBM 2.0
59		Gurur Nagar Panchayat	4001	1.2	300	89	0.5	0.41	0.21	1.12	1.12	0.5	0	0.41	0	0.21	22	0.5		0.06				-						-	-	-	-	-	-	1	0.41				0.08	Dec, 2026	16.15	SBM 2.0
60		Arjunda Nagar Panchayat	6078	1.69	278	94	0.68	0.57	0.33	1.58	1.58	0.68	0	0.57	0	0.33	50	0.68		0.11				-						-	-	-	-	-	-	1	0.57				0.11	Dec, 2026	20.75	SBM 2.0
61		Chikhlakasa Nagar Panchayat	6828	2.01	294	90	0.82	0.67	0.4	1.89	1.89	0.82	0	0.67	0	0.4	38	0.82		0.13				-						-	-	-	-	-	-	1	0.67				0.12	Dec, 2026	26.35	SBM 2.0
62	Rajnandgaon	Rajnandgaon Nagar Nigam	211885	82.78	391	85	33.94	27.57	14.92	76.43	76.43	33.94	0	27.57	0	14.92	238	33.94		4.2				-						-	-	-	-	-	-	19	27.6				6.35	Dec, 2026	1,046.48	SBM 2.0
63		Dongargarh Nagar Palika	48546	13.2	272	85	5.54	4.43	2.24	12.21	12.21	5.54	0	4.43	0	2.24	208	5.54		0.7				-						-	-	-	-	-	-	4	4.43				0.99	Dec, 2026	159.84	SBM 2.0
64		Dongargaon Nagar Panchayat	18410	5.24	285	90	2.12	1.79	0.96	4.87	4.87	2.12	0	1.79	0	0.96	32	2.12		0.31				-						-	-	-	-	-	-	1	1.79				0.37	Dec, 2026	62.84	SBM 2.0
65		Churiya Nagar Panchayat	5857	1.5	256	84	0.61	0.48	0.25	1.34	1.34	0.61	0	0.48	0	0.25	21	0.61		0.079				-						-	-	-	-	-	-	1	0.48				0.16	Dec, 2026	19.29	SBM 2.0
66		Kawardha Nagar Palika	64156	15.75	245	90	6.61	5.38	3	14.99	14.99	6.61	0.68	4.7	0	3	138	6.61		1.03				J.K. Laxmi Cement Limited, Ahiwara						-	-	-	-	-	-	4	4.7				0.76	Dec, 2026	199.56	SBM 2.0

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Sr. No.	Name of the District	Urban Local Bodies	Current Population	(1) Waste Generation (TPD)	Per Capita Waste Generation (gm/day)	% of Source Segregation	(2)Composition of waste			(3) Waste Collected	(4) Waste Transported	(5) Final destination of transported waste					(6) Waste Processing																							(7) Gap in waste generation & processing	(8) Action plan to process 100% waste		
																	(A) 6.1 Composting							(B) 6.2 Refuse Derived Fuel					(C) 6.3 Waste to Energy						(D) 6.4 Other Processing									
							Biodegradable	Dry/Recyclable	Inerts			(a) Composting (TPD)	(c) SCF/ RDF sent to cement plants	(d) Others Recyclers/kabadiwallas	(b) By scientific landfilling (TPD)	(b) Filling in low lying areas (TPD)	Bio Compost Units (No.s)	(a) Intake Quantity (TPD)	(b) Method Adopted	(c) Output quantity as compost (TPD)	(d) Quality	(e) Residue & rejects & management	(f) Utilization of compost	(a) Capacity of plant	(b) Sources of waste for making RDF	(c) RDF produced MT	(d) Residue/Reject management	(e) Utilization of RDF	(a) Plant capacity	(b) Daily inputs of feed	(c) Sources of waste	(d) output (energy)	(e) Residue/Rejects management	(f) Fly ash & bottom ash management	Material Recovery Facility /SLRM Units	(a) Quantity of inputs	(b) Quality of inputs	(c) Products & its utilization	(d) Residue/Reject management		Time bound plan to fill up the gap	Budget Outlay (In Lakhs)	Proposal
	TOTAL		**7339385**	**2455**	**335**	**87.50%**	**1083**	**821**	**441**	**2345**	**2345**	**1083**	**331**	**490**	**185**	**256**	**7627**	**1083**	**-**	**145**	**-**	**-**	**-**	**-**	**-**	**293**	**-**	**-**	**-**	**-**	**-**	**-**	**-**	**-**	**-**	**376**	**490**	**-**	**-**	**-**	**110**	**-**	**33,282.65**	**-**
67	Kabirdham	Pandriya Nagar Panchayat	19950	5.03	252	87	2.06	1.75	0.9	4.71	4.71	2.06	0	1.75	0	0.9	18	2.06		0.32				-												1	1.75				0.32	Dec, 2026	69.14	SBM 2.0
68		Bodla Nagar Panchayat	7128	1.9	267	90	0.78	0.64	0.38	1.80	1.80	0.78	0	0.64	0	0.38	18	0.78		0.11				-												1	0.64				0.10	Dec, 2026	24.33	SBM 2.0
69		Pandatarai Nagar Panchayat	8990	2.39	266	80	0.96	0.79	0.43	2.18	2.18	0.96	0	0.79	0	0.43	13	0.96		0.15				-												1	0.79				0.21	Dec, 2026	29.97	SBM 2.0
70		SahspurLohara Nagar Panchayat	7717	1.95	253	85	0.78	0.62	0.35	1.75	1.75	0.78	0	0.62	0	0.35	18	0.78		0.11				-												1	0.62				0.20	Dec, 2026	30.01	SBM 2.0
71		Pipariya Nagar Panchayat	6088	1.88	309	90	0.78	0.63	0.31	1.72	1.72	0.78	0	0.63	0	0.31	18	0.78	Anerobic Pit Composting	0.1		Filling in Low lying araes		J.K. Laxmi Cement Limited, Ahiwara												1	0.63			Filling in Low lying araes	0.16	Dec, 2026	20.78	SBM 2.0
72	Khairagarh-Chhuikhadan-Gandai	Khairagarh Nagar Palika	29386	5.8	197	86	2.37	1.88	1	5.25	5.25	2.37	0.2	1.68	0	1	30	2.37		0.3				J.K. Laxmi Cement Limited, Ahiwara												2	1.68				0.55	Dec, 2026	96.51	SBM 2.0
73		Gandai Nagar Panchayat	17248	2.4	139	86	1	0.78	0.43	2.21	2.21	1	0	0.78	0	0.43	18	1		0.14				-												1	0.78				0.19	Dec, 2026	56.79	SBM 2.0
74		Chhuikhadan Nagar Panchayat	9214	2.36	256	90	0.98	0.77	0.42	2.17	2.17	0.98	0.09	0.68	0	0.42	14	0.98		0.13				J.K. Laxmi Cement Limited, Ahiwara												1	0.68				0.19	Dec, 2026	30.34	SBM 2.0
75	Mohla-Manpur-Ambagarh Chowki	AmbagarhChowki Nagar Panchayat	12391	3.45	278	93	1.41	1.18	0.62	3.21	3.21	1.41	0	1.18	0	0.62	18	1.41		0.21				-												1	1.18				0.24	Dec, 2026	42.3	SBM 2.0
76	Bilaspur	Bilaspur Nagar Nigam	649068	265	408	85	141	71	48	260	260	141	62	9	48	0	356	141	Windrow Composting and Anerobic Pit Composting	15.5	Within FCO norms NPK : >1.2 % by mass Total Org. C > 1 2 % by mass C/N Ratio <20 Moisture Content: 15-25 % by mass	Sent to SLF	Farming / Gardening	100 MT	MSW	62	Sent to SLF	62 MT Sent To Cement Plant							18	9	Washed and bailed MSW to obtain a better price for recyclables.	Sold to the Recycler/ Kawadiwala	Sent to SLF	5.00	Mar, 2027	3,442.87	15th Finance
77		Takhatpur Nagar Palika	25938	6.86	264	85	2.744	2.37	1.372	6.49	6.49	2.744	0.32	2.05	0	1.372	26	2.744		0.33				M/S Shree Cement Ltd. Khaparidih, Balodabazar												2	2.05				0.37	Dec, 2026	85.41	SBM 2.0
78		Ratanpur Nagar Palika	32002	6.72	210	93	2.69	2.31	1.34	6.34	6.34	2.69	0	2.31	0	1.34	52	2.69		0.4				M/S Shree Cement Ltd. Khaparidih, Balodabazar												2	2.31				0.38	Dec, 2026	105.37	SBM 2.0
79		Kota Nagar Panchayat	23061	2.97	129	82	1.24	1.03	0.59	2.86	2.86	1.24	0.14	0.89	0	0.59	18	1.24		0.19				M/S Shree Cement Ltd. Khaparidih, Balodabazar												1	0.89				0.11	Dec, 2026	78.72	SBM 2.0
80		Bodri Nagar Panchayat	22708	6.1	269	90	2.56	2.05	1.22	5.83	5.83	2.56	0.22	1.83	0	1.22	28	2.56		0.38				Nuvoco Vistas Corp. Ltd., Arasmeta												1	1.83				0.27	Dec, 2026	74.77	SBM 2.0
81		Bilha Nagar Panchayat	14351	3.7	258	89	1.55	1.24	0.74	3.53	3.53	1.55	0.13	1.11	0	0.74	28	1.55		0.23				Nuvoco Vistas Corp. Ltd., Arasmeta												1	1.11				0.17	Dec, 2026	47.25	SBM 2.0
82		Malhar Nagar Panchayat	11048	2.32	210	92	0.93	0.79	0.45	2.17	2.17	0.93	0	0.79	0	0.45	30	0.93		0.13				Nuvoco Vistas Corp. Ltd., Arasmeta												1	0.79				0.15	Dec, 2026	36.38	SBM 2.0
83	Raigarh	Raigarh Nagar Nigam	206775	33.56	162	92	13.75	11.4	5.7	30.85	30.85	13.75	1.34	10.06	0	5.7	179	13.75		2.18				Zero Trash Innovation Llp												12	10.1				2.71	Dec, 2026	879.75	SBM 2.0
84		Kharsiya Nagar Palika	24602	6.4	260	83	2.56	2.096	1.152	5.81	5.81	2.56	0	2.096	0	1.152	28	2.56		0.41				-												2	2.1				0.59	Dec, 2026	81	SBM 2.0
85		Dharmjaygarh Nagar Panchayat	15010	4.4	293	80	1.8	1.47	0.8	4.07	4.07	1.8	0	1.47	0	0.8	30	1.8		0.3				-												1	1.47				0.33	Dec, 2026	61.39	SBM 2.0
86		Gharghoda Nagar Panchayat	12282	3.02	246	80	1.25	1.02	0.6	2.87	2.87	1.25	0	1.02	0	0.6	30	1.25		0.15				-												1	1.02				0.15	Dec, 2026	40.44	SBM 2.0
87		Lailunga Nagar Panchayat	10662	2.9	272	80	1.2	0.97	0.5	2.67	2.67	1.2	0	0.97	0	0.5	30	1.2		0.15				-												1	0.97				0.23	Dec, 2026	35.11	SBM 2.0
88		Kirodimalnagar Nagar Panchayat	17019	4.8	282	88	2.016	1.61	0.912	4.54	4.54	2.016	0	1.61	0	0.912	48	2.016		0.34				-												1	1.61				0.26	Dec, 2026	56.04	SBM 2.0
89		Pussore Nagar Panchayat	6162	1.61	261	87	0.66	0.53	0.28	1.47	1.47	0.66	0	0.53	0	0.28	36	0.66		0.09				-												1	0.53				0.14	Dec, 2026	20.29	SBM 2.0
90	Mungeli	Mungeli Nagar Palika	40666	10.8	266	80	4.53	3.71	1.83	10.07	10.07	4.53	0	3.71	0	1.83	51	4.53		0.588				Ultratech Cement Ltd. Bhatapara												3	3.71				0.73	Dec, 2026	133.9	SBM 2.0
91		Lormi Nagar Panchayat	21414	5.55	259	80	2.33	1.85	0.95	5.13	5.13	2.33	0	1.85	0	0.95	26	2.33		0.3				Arasmeta Cement Plant, Jajngir-Champa												1	1.85				0.42	Dec, 2026	70.51	SBM 2.0
92		Pathariya Nagar Panchayat	8124	2.2	271	86	0.92	0.718	0.39	2.03	2.03	0.92	0	0.718	0	0.39	38	0.92		0.14				Ultratech Cement Ltd. Bhatapara												1	0.72				0.17	Dec, 2026	27.16	SBM 2.0
93		Sargaon Nagar Panchayat	10230	2.54	248	88	1.04	0.83	0.43	2.30	2.30	1.04	0	0.83	0	0.43	20	1.04		0.16				Emami Cement Plant Risda,Dist- Baloda Bazaar												1	0.83				0.24	Dec, 2026	32.01	SBM 2.0
94	Gaurela-Pendra-Marwahi	Gourrela Nagar Panchayat	23596	6.1	259	90	2.5	2.01	1.03	5.54	5.54	2.5	0	2.01	0	1.03	38	2.5		0.36				-												1	2.01				0.56	Dec, 2026	77.69	SBM 2.0
95		Pendra Nagar Panchayat	18342	4.8	262	90	1.96	1.59	0.81	4.36	4.36	1.96	0	1.59	0	0.81	30	1.96		0.28				-												1	1.59				0.44	Dec, 2026	60.39	SBM 2.0

Sr. No.	Name of the District	Urban Local Bodies	Current Population	(1) Waste Generation (TPD)	Per Capita Waste Generation (gm/day)	% of Source Segregation	(2)Composition of waste			(3) Waste Collected	(4) Waste Transported	(5) Final destination of transported waste					(6) Waste Processing																						(7) Gap in waste generation & processing	(8) Action plan to process 100% waste		
																	(A) 6.1 Composting							(B) 6.2 Refuse Derived Fuel					(C) 6.3 Waste to Energy						(D) 6.4 Other Processing								
							Biodegradable	Dry/Recyclable	Inerts			(a) Composting (TPD)	(c) SCF/ RDF sent to cement plants	(d) Others Recyclers/kabadiwallas	(b) By scientific landfilling (TPD)	(b) Filling in low lying areas (TPD)	Bio Compost Units (No.s)	(a) Intake Quantity (TPD)	(b) Method Adopted	(c) Output quantity as compost (TPD)	(d) Quality	(e) Residue & rejects & management	(f) Utilization of compost	(a) Capacity of plant	(b) Sources of waste for making RDF	(c) RDF produced MT	(d) Residue/Reject management	(e) Utilization of RDF	(a) Plant capacity	(b) Daily inputs of feed	(c) Sources of waste	(d) output (energy)	(e) Residue/Rejects management	(f) Fly ash & bottom ash management	Material Recovery Facility /SLRM Units	(a) Quantity of inputs	(b) Quality of inputs	(c) Products & its utilization	(d) Residue/Reject management		Time bound plan to fill up the gap	Budget Outlay (In Lakhs)	Proposal
	TOTAL		**7339385**	**2455**	**335**	**87.50%**	**1083**	**821**	**441**	**2345**	**2345**	**1083**	**331**	**490**	**185**	**256**	**7627**	**1083**	**-**	**145**	**-**	**-**	**-**	**-**	**-**	**293**	**-**	**-**	**-**	**-**	**-**	**-**	**-**	**-**	**-**	**376**	**490**	**-**	**-**	**-**	**110**	**-**	**33,282.65**	**-**
96	Janjgir-Champa	JanjgirNaila Nagar Palika	52689	14.31	272	90	5.86	4.71	2.43	13.00	13.00	5.86	0.57	4.14	0	2.43	48	5.86		0.76				Emami Cement Plant Risda,Dist- Baloda Bazaar						-	-	-	-	-	-	3	4.14				1.31	Dec, 2026	173.48	SBM 2.0
97		Champa Nagar Palika	58787	15.6	265	89	6.24	5.46	3.12	14.82	14.82	6.24	0.78	4.68	0	3.12	42	6.24		0.93				Ambuja Cement						-	-	-	-	-	-	4	4.68				0.78	Dec, 2026	193.56	SBM 2.0
98		Akaltara Nagar Palika	25437	7.34	289	90	3.08	2.56	1.46	7.10	7.10	3.08	0.36	2.2	0	1.46	48	3.08		0.4				Emami Cement Plant, Baloda Bazar,						-	-	-	-	-	-	2	2.2				0.24	Dec, 2026	97.14	SBM 2.0
99		Balouda Nagar Panchayat	17170	4.66	271	85	1.95	1.56	0.93	4.44	4.44	1.95	0.17	1.39	0	0.93	24	1.95		0.25				Nuvoco Vistas Corp. Ltd., Arasmeta						-	-	-	-	-	-	1	1.39				0.22	Dec, 2026	58.3	SBM 2.0
100		Kharod Nagar Panchayat	12772	2.89	226	80	1.18	0.919	0.47	2.57	2.57	1.18	0	0.919	0	0.47	28	1.18		0.15				M/S. Shree Cements, Khaparadih, Simga						-	-	-	-	-	-	1	0.92				0.32	Dec, 2026	43.6	SBM 2.0
101		Shivrinarayan Nagar Panchayat	12172	2.68	220	86	1.1	0.875	0.46	2.44	2.44	1.1	0	0.875	0	0.46	40	1.1		0.16				M/S. Shree Cements, Khaparadih, Simga						-	-	-	-	-	-	1	0.88				0.25	Dec, 2026	41.55	SBM 2.0
102		Saragaon Nagar Panchayat	9373	2.4	256	85	0.96	0.84	0.48	2.28	2.28	0.96	0.12	0.72	0	0.48	34	0.96		0.12				Ambuja Cement						-	-	-	-	-	-	1	0.72				0.12	Dec, 2026	30.86	SBM 2.0
103		Nawagarh_J Nagar Panchayat	10545	2.87	272	91	1.17	0.94	0.48	2.59	2.59	1.17	0	0.94	0	0.48	38	1.17		0.15				Ultratech Cement Limited, Simga						-	-	-	-	-	-	1	0.94				0.28	Dec, 2026	34.72	SBM 2.0
104		Rahaud Nagar Panchayat	7718	2.07	268	76	0.84	0.643	0.34	1.82	1.82	0.84	0	0.643	0	0.34	16	0.84		0.11				M/S. Nuvoco Vistas Corp. Ltd. Po: Reseda,						-	-	-	-	-	-	1	0.64				0.25	Dec, 2026	26.35	SBM 2.0
105	Sarangarh-Bilaigarh	Sarangarh Nagar Palika	32123	8.71	271	80	3.57	2.93	1.56	8.06	8.06	3.57	0	2.93	0	1.56	30	3.57		0.54				-						-	-	-	-	-	-	1	2.93				0.65	Dec, 2026	106.06	SBM 2.0
106		Sariya Nagar Panchayat	7709	2.62	340	92	1.07	0.84	0.44	2.35	2.35	1.07	0	0.84	0	0.44	18	1.07		0.14				-						-	-	-	-	-	-	1	0.84				0.27	Dec, 2026	29.63	SBM 2.0
107		Baramkela Nagar Panchayat	5799	2.3	397	94	0.94	0.76	0.43	2.13	2.13	0.94	0	0.76	0	0.43	28	0.94		0.12				-						-	-	-	-	-	-	1	0.76				0.17	Dec, 2026	23.95	SBM 2.0
108		Bhatgaon_SB Nagar Panchayat	13472	2.82	209	89	1.18	0.98	0.49	2.65	2.65	1.18	0	0.98	0	0.49	32	1.18		0.15				Ultratech Cement Limt. Rawan						-	-	-	-	-	-	1	0.98				0.17	Dec, 2026	48.1	SBM 2.0
109		Bilaigarh Nagar Panchayat	7202	1.51	210	90	0.63	0.52	0.28	1.43	1.43	0.63	0	0.52	0	0.28	30	0.63		0.08				Arasmeta Cement Plant, Jajngir-Champa						-	-	-	-	-	-	1	0.52				0.08	Dec, 2026	23.71	SBM 2.0
110	Korba	Korba Nagar Nigam	299745	115	384	92	61	46	6	113	113	61	2.5	43.5	0	6	218	61		18.36				Nuvoco Vistas Corp. Ltd. Po: Reseda						-	-	-	-	-	-	19	43.5				2.00	Dec, 2026	2,331.38	SBM 2.0
111		Dipka Nagar Palika	35278	4.1	116	81	1.72	1.39	0.69	3.80	3.80	1.72	0	1.39	0	0.69	40	1.72		0.24				-						-	-	-	-	-	-	2	1.39				0.30	Dec, 2026	116.16	SBM 2.0
112		Katghora Nagar Palika	29474	5.81	197	73	2.38	2.03	1.044	5.45	5.45	2.38	0	2.03	0	1.044	44	2.38	Anerobic Pit Composting	0.31	Within FCO norms NPK : >1.2 % by mass Total Org. C > 1 2 % by mass C/N Ratio <20 Moisture Content: 15-25 % by mass	Filling in Low lying araes	Farming / Gardening		-	-	-	-	-	-	-	-	-	-	2	2.03	Washed and bailed MSW to obtain a better price for recyclables.	Sold to the Recycler/ Kawadiwala	Filling in Low lying araes	0.36	Dec, 2026	97.05	SBM 2.0
113		Pali Nagar Panchayat	7163	1.5	209	91	0.63	0.51	0.25	1.39	1.39	0.63	0.06	0.45	0	0.25	18	0.63		0.08				Nuvoco Vistas Corp. Ltd. Po: Reseda						-	-	-	-	-	-	1	0.45				0.11	Dec, 2026	23.58	SBM 2.0
114		Churikala Nagar Panchayat	10702	1.9	178	77	0.76	0.627	0.32	1.71	1.71	0.76	0	0.627	0	0.32	36	0.76		0.1				-						-	-	-	-	-	-	1	0.63				0.19	Dec, 2026	35.24	SBM 2.0
115	Sakti	Sakti Nagar Palika	28520	7.9	277	87	3.24	2.69	1.42	7.35	7.35	3.24	0	2.69	0	1.42	50	3.24		0.43				-						-	-	-	-	-	-	2	2.69				0.55	Dec, 2026	93.9	SBM 2.0
116		Nayabaradwar Nagar Panchayat	11422	3.4	298	90	1.42	1.15	0.58	3.15	3.15	1.42	0	1.15	0	0.58	18	1.42		0.18				-						-	-	-	-	-	-	1	1.15				0.25	Dec, 2026	37.61	SBM 2.0
117		Aadbhar Nagar Panchayat	9446	2.53	268	86	1.04	0.86	0.46	2.36	2.36	1.04	0	0.86	0	0.46	18	1.04		0.13				Ambuja Cement Limited, Bhatapara						-	-	-	-	-	-	1	0.86				0.17	Dec, 2026	31.1	SBM 2.0
118		Jaijepur Nagar Panchayat	10321	3	291	90	1.26	1.02	0.51	2.79	2.79	1.26	0	1.02	0	0.51	18	1.26		0.16				Ambuja Cement Limited, Bhatapara						-	-	-	-	-	-	1	1.02				0.21	Dec, 2026	33.99	SBM 2.0
119		Dhabhara Nagar Panchayat	9871	2.9	294	86	1.2	0.96	0.5	2.66	2.66	1.2	0	0.96	0	0.5	32	1.2		0.19				-						-	-	-	-	-	-	1	0.96				0.24	Dec, 2026	33.59	SBM 2.0
120		Chandrapur Nagar Panchayat	9453	2.9	307	92	1.2	0.95	0.5	2.65	2.65	1.2	0	0.95	0	0.5	16	1.2		0.18				Ultratech Cement Ravan, Baloda Bazar						-	-	-	-	-	-	1	0.95				0.25	Dec, 2026	32.88	SBM 2.0
121	Sarguja	Ambikapur Nagar Nigam	145300	55	379	95	23.1	19.25	11	53.35	53.35	23.1	2.75	16.5	0	11	205	23.1		3.46				Ultratech Cement Ravan, Baloda Bazar						-	-	-	-	-	-	20	16.5				1.65	Dec, 2026	804.47	SBM 2.0
122		Sitapur Nagar Panchayat	12160	3.3	271	85	1.353	1.089	0.594	3.04	3.04	1.353	0	1.089	0	0.594	34	1.353		0.17				-						-	-	-	-	-	-	1	1.09				0.26	Dec, 2026	40.04	SBM 2.0
123		Lakhanpur Nagar Panchayat	8145	2.25	276	75	0.9	0.72	0.36	1.98	1.98	0.9	0	0.72	0	0.36	16	0.9		0.117				-						-	-	-	-	-	-	1	0.72				0.27	Dec, 2026	26.82	SBM 2.0
124	Jashpur	Jashpurnagar Nagar Palika	31854	7.4	232	91	3.1	2.5	1.2	6.80	6.80	3.1	0	2.5	0	1.2	24	3.1		0.45				-						-	-	-	-	-	-	2	2.5				0.60	Dec, 2026	108.73	SBM 2.0
125		Patthalgaon Nagar Panchayat	21580	6.2	287	85	2.5	2.17	1.1	5.77	5.77	2.5	0	2.17	0	1.1	18	2.5		0.3				-						-	-	-	-	-	-	1	2.17				0.43	Dec, 2026	71.06	SBM 2.0
126		Kotba Nagar Panchayat	8527	2.1	246	89	0.86	0.7	0.34	1.90	1.90	0.86	0	0.7	0	0.34	18	0.86		0.12				-						-	-	-	-	-	-	1	0.7				0.20	Dec, 2026	29.11	SBM 2.0
127		Bagicha Nagar Panchayat	13065	3.2	245	88	1.3	1.1	0.55	2.95	2.95	1.3	0	1.1	0	0.55	18	1.3		0.18				-						-	-	-	-	-	-	1	1.1				0.25	Dec, 2026	44.6	SBM 2.0

Sr. No.	Name of the District	Urban Local Bodies	Current Population	(1) Waste Generation (TPD)	Per Capita Waste Generation (gm/day)	% of Source Segregation	(2)Composition of waste			(3) Waste Collected	(4) Waste Transported	(5) Final destination of transported waste					(6) Waste Processing																					(7) Gap in waste generation & processing	(8) Action plan to process 100% waste		
																	(A) 6.1 Composting							(B) 6.2 Refuse Derived Fuel					(C) 6.3 Waste to Energy						(D) 6.4 Other Processing								
							Biodegradable	Dry/Recyclable	Inerts			(a) Composting (TPD)	(c) SCF/ RDF sent to cement plants	(d) Others Recyclers/kabadiwallas	(b) By scientific landfilling (TPD)	(b) Filling in low lying areas (TPD)	Bio Compost Units (No.s)	(a) Intake Quantity (TPD)	(b) Method Adopted	(c) Output quantity as compost (TPD)	(d) Quality	(e) Residue & rejects & management	(f) Utilization of compost	(a) Capacity of plant	(b) Sources of waste for making RDF	(c) RDF produced MT	(d) Residue/Reject management	(e) Utilization of RDF	(a) Plant capacity	(b) Daily inputs of feed	(c) Sources of waste	(d) output (energy)	(e) Residue/Rejects management	(f) Fly ash & bottom ash management	Material Recovery Facility /SLRM Units	(a) Quantity of inputs	(b) Quality of inputs	(c) Products & its utilization	(d) Residue/Reject management		Time bound plan to fill up the gap	Budget Outlay (In Lakhs)	Proposal
	TOTAL		**7339385**	**2455**	**335**	**87.50%**	**1083**	**821**	**441**	**2345**	**2345**	**1083**	**331**	**490**	**185**	**256**	**7627**	**1083**	**-**	**145**	**-**	**-**	**-**	**-**	**-**	**293**	**-**	**-**	**-**	**-**	**-**	**-**	**-**	**-**	**-**	**376**	**490**	**-**	**-**	**-**	**110**	**-**	**33,282.65**	**-**
128		Kunkuri Nagar Panchayat	17349	4.2	242	88	1.7	1.4	0.75	3.85	3.85	1.7	0	1.4	0	0.75	18	1.7		0.23				-						-	-	-	-	-	-	1	1.4				0.35	Dec, 2026	59.22	SBM 2.0
129		Balrampur Nagar Palika	5788	1.5	259	83	0.6	0.51	0.24	1.35	1.35	0.6	0	0.51	0	0.24	30	0.6		0.09				-						-	-	-	-	-	-	1	0.51				0.15	Dec, 2026	19.06	SBM 2.0
130		Ramanujganj Nagar Panchayat	17565	3.5	199	90	1.47	1.18	0.56	3.21	3.21	1.47	0	1.18	0	0.56	16	1.47		0.22				-						-	-	-	-	-	-	1	1.18				0.29	Dec, 2026	50.87	SBM 2.0
131	Balrampur	Kusmi Nagar Panchayat	9675	3.5	362	91	1.47	1.225	0.7	3.40	3.40	1.47	0	1.225	0	0.7	17	1.47		0.2205				-						-	-	-	-	-	-	1	1.23				0.11	Dec, 2026	31.86	SBM 2.0
132		Rajpur Nagar Panchayat	6285	2.4	382	91	1	0.84	0.48	2.32	2.32	1	0	0.84	0	0.48	39	1		0.17				-						-	-	-	-	-	-	1	0.84				0.08	Dec, 2026	20.69	SBM 2.0
133		Wadrafnagar Nagar Panchayat	6653	1.65	248	92	0.66	0.54	0.27	1.47	1.47	0.66	0	0.54	0	0.27	48	0.66		0.099				-						-	-	-	-	-	-	1	0.54				0.18	Dec, 2026	25.87	SBM 2.0
134	Koriya	Baikunthpur Nagar Palika	21017	3.35	159	95	1.37	1.1	0.56	3.03	3.03	1.37	0	1.1	0	0.56	27	1.37		0.17				-						-	-	-	-	-	-	3	1.1				0.32	Dec, 2026	73.32	SBM 2.0
135		Shivpurchrcha Nagar Palika	20396	2.2	108	88	0.902	0.71	0.37	1.98	1.98	0.902	0	0.71	0	0.37	30	0.902		0.11				-						-	-	-	-	-	-	2	0.71				0.22	Dec, 2026	71.15	SBM 2.0
136		Surajpur Nagar Palika	25297	6.23	246	93	2.61	2.04	1.05	5.70	5.70	2.61	0	2.04	0	1.05	28	2.61		0.39				-						-	-	-	-	-	-	3	2.04				0.53	Dec, 2026	86.35	SBM 2.0
137		Vishrampur Nagar Panchayat	14766	3.64	247	75	1.528	1.274	0.728	3.53	3.53	1.528	0	1.274	0	0.728	18	1.528		0.2292				-						-	-	-	-	-	-	1	1.27				0.11	Dec, 2026	48.62	SBM 2.0
138		Pratappur Nagar Panchayat	6574	1.55	236	90	0.62	0.5	0.25	1.37	1.37	0.62	0	0.5	0	0.25	18	0.62		0.09				-						-	-	-	-	-	-	1	0.5				0.18	Dec, 2026	24.1	SBM 2.0
139	Surajpur	Bhatgaon_S Nagar Panchayat	11204	3.02	270	90	1.21	0.99	0.51	2.71	2.71	1.21	0	0.99	0	0.51	128	1.21		0.16	Within FCO norms			-						-	-	-	-	-	-	1	0.99				0.31	Dec, 2026	44.36	SBM 2.0
140		Jarhi Nagar Panchayat	8438	1.75	207	92	0.7	0.57	0.29	1.56	1.56	0.7	0	0.57	0	0.29	18	0.7		0.09				-						-	-	-	-	-	-	1	0.57				0.19	Dec, 2026	30.91	SBM 2.0
141		Premnagar Nagar Panchayat	6207	1.51	243	94	0.63	0.51	0.27	1.41	1.41	0.63	0	0.51	0	0.27	16	0.63		0.09	NPK : >1.2 % by mass			-						-	-	-	-	-	-	1	0.51				0.10	Dec, 2026	21.19	SBM 2.0
142		Chirmiri Nagar Nigam	85317	17.5	205	93	7	5.425	2.8	15.23	15.23	7	0	5.425	0	2.8	54	7	Anerobic Pit Composting	0.84	Total Org. C > 1 2 % by mass	Filling in Low lying araes	Farming / Gardening	-						-	-	-	-	-	-	10	5.43	Washed and bailed MSW to obtain a better price for recyclables.	Sold to the Recycler/ Kawadiwala	Filling in Low lying araes	2.28	Dec, 2026	364.91	SBM 2.0
143		Manendragarh Nagar Palika	42198	6.16	146	80	2.58	1.98	1.11	5.67	5.67	2.58	0	1.98	0	1.11	30	2.58		0.38				-						-	-	-	-	-	-	3	1.98				0.49	Dec, 2026	141.45	SBM 2.0
144	Manendragarh-Chirmiri-Bharatpur	Jhagrakhand Nagar Panchayat	9800	1.54	157	87	0.64	0.5	0.28	1.42	1.42	0.64	0	0.5	0	0.28	10	0.64		0.08	C/N Ratio <20			-						-	-	-	-	-	-	1	0.5				0.12	Dec, 2026	32.85	SBM 2.0
145		Khongapani Nagar Panchayat	20128	5.77	287	92	2.308	1.95	1.154	5.41	5.41	2.308	0	1.95	0	1.154	13	2.308		0.3	Moisture Content: 15-25 % by mass			-						-	-	-	-	-	-	1	1.95				0.36	Dec, 2026	74.42	SBM 2.0
146		Nailedri Nagar Panchayat	6682	1.72	257	93	0.688	0.57	0.344	1.60	1.60	0.688	0	0.57	0	0.344	18	0.688		0.09				-						-	-	-	-	-	-	1	0.57				0.12	Dec, 2026	22.81	SBM 2.0
147	Bastar	Jagdalpur Nagar Nigam	150556	44.4	295	98	18.64	15.54	8.5	42.68	42.68	18.64	0	15.54	0	8.5	93	18.64		2.3				-						-	-	-	-	-	-	10	15.5				1.72	Dec, 2026	804.94	SBM 2.0
148		Bastar Nagar Panchayat	11053	1.1	100	95	0.46	0.38	0.22	1.06	1.06	0.46	0	0.38	0	0.22	34	0.46		0.06				-						-	-	-	-	-	-	1	0.38				0.04	Dec, 2026	42.98	SBM 2.0
149		Kondagaon Nagar Palika	38000	11.5	303	78	4.83	4.025	2.3	11.16	11.16	4.83	0	4.025	0	2.3	76	4.83		0.8211				-						-	-	-	-	-	-	3	4.03				0.34	Dec, 2026	132.25	SBM 2.0
150	Kondagaon	Keshkal Nagar Panchayat	14002	3.5	250	85	1.47	1.19	0.63	3.29	3.29	1.47	0	1.19	0	0.63	36	1.47		0.1764				-						-	-	-	-	-	-	1	1.19				0.21	Dec, 2026	47.54	SBM 2.0
151		Farasgaon Nagar Panchayat	8121	2	246	75	0.84	0.7	0.32	1.86	1.86	0.84	0	0.7	0	0.32	77	0.84		0.1428				NA						-	-	-	-	-	-	1	0.7				0.14	Dec, 2026	26.97	SBM 2.0
152	Narayanpur	Narayanpur Nagar Palika	27650	5.9	213	83	2.478	2.065	0.95	5.49	5.49	2.478	0	2.065	0	0.95	48	2.478		0.42				NA						-	-	-	-	-	-	2	2.07				0.41	Dec, 2026	94.55	SBM 2.0
153		Kanker Nagar Palika	36941	7.9	214	87	3.318	2.765	1.264	7.35	7.35	3.318	0	2.765	0	1.264	55	3.318		0.39816				NA						-	-	-	-	-	-	3	2.77				0.55	Dec, 2026	117.8	SBM 2.0
154		Bhanupratappur Nagar Panchayat	10054	3.06	304	89	1.23	1.06	0.61	2.90	2.90	1.23	0	1.06	0	0.61	38	1.23		0.18				NA						-	-	-	-	-	-	1	1.06				0.16	Dec, 2026	34.75	SBM 2.0
155		Charama Nagar Panchayat	11802	3.92	332	90	1.6464	1.333	0.706	3.68	3.68	1.646	0	1.333	0	0.706	15	1.6464		0.214				NA						-	-	-	-	-	-	1	1.33				0.24	Dec, 2026	41.52	SBM 2.0
156	Kanker	Pankhanjur Nagar Panchayat	12829	3.6	281	93	1.47	1.26	0.72	3.45	3.45	1.47	0	1.26	0	0.72	23	1.47		0.19				NA						-	-	-	-	-	-	1	1.26				0.15	Dec, 2026	43.63	SBM 2.0
157		Antagarh Nagar Panchayat	8506	2.4	282	87	1.008	0.84	0.384	2.23	2.23	1.008	0	0.84	0	0.384	23	1.008		0.13				NA						-	-	-	-	-	-	1	0.84				0.17	Dec, 2026	28.99	SBM 2.0

1418

Sr. No.	Name of the District	Urban Local Bodies	Current Population	(1) Waste Generation (TPD)	Per Capita Waste Generation (gm/day)	% of Source Segregation	(2)Composition of waste			(3) Waste Collected	(4) Waste Transported	(5) Final destination of transported waste					(6) Waste Processing																							(7) Gap in waste generation & processing	(8) Action plan to process 100% waste		
																	(A) 6.1 Composting							(B) 6.2 Refuse Derived Fuel					(C) 6.3 Waste to Energy						(D) 6.4 Other Processing								
							Biodegradable	Dry/Recyclable	Inerts			(a) Composting (TPD)	(c) SCF/ RDF sent to cement plants	(d) Others Recyclers/kabadiwallas	(b) By scientific landfilling (TPD)	(b) Filling in low lying areas (TPD)	Bio Compost Units (No.s)	(a) Intake Quantity (TPD)	(b) Method Adopted	(c) Output quantity as compost (TPD)	(d) Quality	(e) Residue & rejects & management	(f) Utilization of compost	(a) Capacity of plant	(b) Source s of waste for making RDF	(c) RDF produced MT	(d) Residue/Reject management	(e) Utilization of RDF	(a) Plant capacity	(b) Daily inputs of feed	(c) Sources of waste	(d) output (energy)	(e) Residue/Rejects management	(f) Fly ash & bottom ash management	Material Recovery Facility /SLRM Units	(a) Quantity of inputs	(b) Quality of inputs	(c) Products & its utilization	(d) Residue/Reject management		Time bound plan to fill up the gap	Budget Outlay (In Lakhs)	Proposal
	TOTAL		**7339385**	**2455**	**335**	**87.50%**	**1083**	**821**	**441**	**2345**	**2345**	**1083**	**331**	**490**	**185**	**256**	**7627**	**1083**	**-**	**145**	**-**	**-**	**-**	**-**	**-**	**293**	**-**	**-**	**-**	**-**	**-**	**-**	**-**	**-**	**-**	**376**	**490**	**-**	**-**	**-**	**110**	**-**	**33,282.65**	**-**
158		Narharpur Nagar Panchayat	5379	1.82	338	92	0.7644	0.619	0.328	1.71	1.71	0.764	0	0.619	0	0.328	15	0.7644		0.099				NA						-	-	-	-	-	-	1	0.62				0.11	Dec, 2026	19.29	SBM 2.0
159		Kirandul Nagar Palika	24534	5.89	240	92	2.47	2.05	1.17	5.69	5.69	2.47	0	2.05	0	1.17	34	2.47		0.41				NA						-	-	-	-	-	-	1	2.05				0.20	Dec, 2026	80.78	SBM 2.0
160		Badi Bacheli Nagar Palika	27844	6.36	228	90	2.67	2.2	1.27	6.14	6.14	2.67	0	2.2	0	1.27	30	2.67		0.45				NA						-	-	-	-	-	-	1	2.2				0.22	Dec, 2026	91.68	SBM 2.0
161	Dantewada	Dantewada Nagar Palika	16560	4.31	260	90	1.81	1.5	0.862	4.17	4.17	1.81	0	1.5	0	0.862	30	1.81		0.27				NA						-	-	-	-	-	-	1	1.5				0.14	Dec, 2026	58.31	SBM 2.0
162		Geedam Nagar Panchayat	9665	2.09	216	90	0.8778	0.727	0.334	1.94	1.94	0.878	0	0.727	0	0.334	18	0.8778		0.10534				NA						-	-	-	-	-	-	1	0.73				0.15	Dec, 2026	31.82	SBM 2.0
163		Barsur Nagar Panchayat	7554	2.11	279	90	0.88	0.73	0.37	1.98	1.98	0.88	0	0.73	0	0.37	18	0.88		0.132				NA						-	-	-	-	-	-	1	0.73				0.13	Dec, 2026	28.38	SBM 2.0
164		Sukma Nagar Palika	18090	4.13	228	93	1.73	1.35	0.7	3.78	3.78	1.73	0	1.35	0	0.7	30	1.73		0.27				NA						-	-	-	-	-	-	1	1.35				0.35	Dec, 2026	59.56	SBM 2.0
165	Sukma	Dornapal Nagar Panchayat	9402	2.2	234	93	0.92	0.73	0.37	2.02	2.02	0.92	0	0.73	0	0.37	18	0.92		0.13				NA						-	-	-	-	-	-	1	0.73				0.18	Dec, 2026	30.96	SBM 2.0
166		Konta Nagar Panchayat	9142	1.98	217	92	0.81	0.64	0.33	1.78	1.78	0.81	0	0.64	0	0.33	18	0.81		0.11				NA						-	-	-	-	-	-	1	0.64				0.20	Dec, 2026	30.1	SBM 2.0
167		Bijapur Nagar Palika	20220	4.6	227	92	1.84	1.56	0.78	4.18	4.18	1.84	0	1.56	0	0.78	30	1.84		0.38				NA						-	-	-	-	-	-	1	1.56				0.42	Dec, 2026	68.99	SBM 2.0
168	Bijapur	Bhairamgarh Nagar Panchayat	11022	2.4	218	92	1.008	0.82	0.43	2.26	2.26	1.008	0	0.82	0	0.43	18	1.008		0.13				NA						-	-	-	-	-	-	1	0.82				0.14	Dec, 2026	36.29	SBM 2.0
169		Bhopalpattnam Nagar Panchayat	5500	1.35	245	90	0.53	0.45	0.2	1.18	1.18	0.53	0	0.45	0	0.2	18	0.53		0.0795				NA						-	-	-	-	-	-	1	0.45				0.17	Dec, 2026	19.01	SBM 2.0

Anerobic Pit Composting

Within FCO norms

NPK : >1.2 % by mass

Total Org. C > 1 2 % by mass

C/N Ratio <20

Moisture Content: 15-25 % by mass

Filling in Low lying araes

Farming / Gardening

Washed and bailed MSW to obtain a better price for recyclables.

Sold to the Recycler/ Kawadiwala

Filling in Low lying araes

1419 **ANNEXURE-E**

बैंक ऑफ महाराष्ट्र
Bank of Maharashtra
भारत सरकार का उद्यम
एक परिवार एक बैंक

प्रधान कार्यालय :'लोकमंगल',1501, शिवाजीनगर, पुणे - 411005.
H. O.: 'Lokmangal', 1501, Shivajinagar, Pune - 411005.

Account Details					
Account No	60462679736	**Account Open Date**	04/10/2023	**Nomination Flag**	Y
Account Type	Govt. bodies Saving Account			**Mode of Operation**	AS PER MANDATE
Total Balance	10084572135.00	**Available Balance**	10084572135.00	**Primary GSTIN**	NA

Customer Details					
Name	NGT STP RING FENCE ACCOUNT			**CIF Number**	40270463007
Mobile	xxxxxxxxxx99	**Email**			
KYC Complied	Y	**KYC Expiry Date**	12/08/2034	**CKYC ID**	Not Available
Primary ID Type	LETTER FROM COMPETENT AUTHO	**Date of Birth**	11xxxxxx01	**Statement Date**	Sat Nov 16 11:33:59 IST 2024
Address	4TH FLOOR, BLOCK D 4, INDRAVATI BHAWAN ATAL NAGAR, RAIPUR, 72				

Home Branch Details					
Branch No	00981	**Branch Name**	RAIPUR BYRON BAZAR	**IFSC**	MAHB0000981
Phone No	2427002	**Email Id**	bom981@mahabank.co.in	**GSTIN**	22AACCB0774B1ZE
Address	CHANDANI BHAVAN, NETAJI CHOWK, KATORIA TALAB, RAIPUR, CHHATTISGARH				

A. Statement for Account No 60462679736 from 01/07/2024 to 16/11/2024

Sr No	Date	Particulars	Cheque/Reference No	Debit	Credit	Balance	Channel
1	02/07/2024	NEFT SBIN224184283674 DIR URBAN A MAHB241845819056 SBIN0003314	SBIN224184283674	-	49,00,00,000.00	3,44,38,98,438.00	9008-NEFT/ RTGS CELL
2	02/07/2024	NEFT SBIN224184283985 DIR URBAN A MAHB241845819284 SBIN0003314	SBIN224184283985	-	23,64,50,000.00	3,68,03,48,438.00	9008-NEFT/ RTGS CELL
3	03/07/2024	NEFT RBI1862473843634 Indrawati t MAHB241856268174 RBIS0GOCGEP	RBI1862473843634	-	6,22,00,000.00	3,74,25,48,438.00	9008-NEFT/ RTGS CELL
4	03/07/2024	NEFT RBI1862473843625 Indrawati t MAHB241856268175 RBIS0GOCGEP	RBI1862473843625	-	13,43,00,000.00	3,87,68,48,438.00	9008-NEFT/ RTGS CELL
5	03/07/2024	NEFT RBI1862473843641 Indrawati t MAHB241856268169 RBIS0GOCGEP	RBI1862473843641	-	23,00,00,000.00	4,10,68,48,438.00	9008-NEFT/ RTGS CELL
6	03/07/2024	NEFT RBI1862473843628 Indrawati t MAHB241856268176 RBIS0GOCGEP	RBI1862473843628	-	15,79,00,000.00	4,26,47,48,438.00	9008-NEFT/ RTGS CELL
7	03/07/2024	NEFT RBI1862473843631 Indrawati t MAHB241856268173 RBIS0GOCGEP	RBI1862473843631	-	45,78,00,000.00	4,72,25,48,438.00	9008-NEFT/ RTGS CELL
8	03/07/2024	NEFT RBI1862473843636 Indrawati t MAHB241856268171 RBIS0GOCGEP	RBI1862473843636	-	3,57,00,000.00	4,75,82,48,438.00	9008-NEFT/ RTGS CELL
9	03/07/2024	NEFT RBI1862473843638 Indrawati t MAHB241856268168 RBIS0GOCGEP	RBI1862473843638	-	21,00,000.00	4,76,03,48,438.00	9008-NEFT/ RTGS CELL
10	04/07/2024	RTGS ICICR52024070400602663 DIRECTOR URBAN ADMINIS ICIC0000161	ICICR52024070400602663	-	1,17,61,96,859.00	5,93,65,45,297.00	9008-NEFT/ RTGS CELL
11	09/08/2024	RTGS INDBR32024080900827664 CEO SUDA RAIPUR(AMRUT INDB0000098	INDBR32024080900827664	-	1,50,00,00,000.00	7,43,65,45,297.00	9008-NEFT/ RTGS CELL
12	24/09/2024	NEFT RBI2692412102076 Indrawati t MAHB242681096177 RBIS0GOCGEP	RBI2692412102076	-	35,00,00,000.00	7,78,65,45,297.00	9008-NEFT/ RTGS CELL
13	24/09/2024	NEFT RBI2692412102079 Indrawati t MAHB242681096175 RBIS0GOCGEP	RBI2692412102079	-	1,30,00,00,000.00	9,08,65,45,297.00	9008-NEFT/ RTGS CELL
14	24/09/2024	NEFT RBI2692412102077 Indrawati t MAHB242681096176 RBIS0GOCGEP	RBI2692412102077	-	35,00,00,000.00	9,43,65,45,297.00	9008-NEFT/ RTGS CELL
15	24/09/2024	NEFT RBI2692412102075 Indrawati t MAHB242681096173 RBIS0GOCGEP	RBI2692412102075	-	60,00,00,000.00	10,03,65,45,297.00	9008-NEFT/ RTGS CELL
16	30/09/2024	BY INTT		-	4,80,26,838.00	10,08,45,72,135.00	9999-CENTRAL OFF

B. Summary for Account No 60462679736 from 01/07/2024 to 16/11/2024

Total Transaction Count	16	**Opening Balance**	2,95,38,98,438.00
Total Debit Count	0	**Total Debit Amount**	0.00
Total Credit Count	16	**Total Credit Amount**	7,13,06,73,697.00
		Closing Balance	10,08,45,72,135.00

*** END OF STATEMENT**

- All the amounts in the Statement are in INR
- This is a System Generated Statement. No Signature is Required.
- The Customer is advised to keep their KYC updated periodically with Officially Valid Documents (OVDs) as part of regulatory requirements. Please update your Aadhaar, if it is more than 10 year old.
- **Please update your PAN number in your Account, if not done so far.**

बैंक ऑफ महाराष्ट्र
Bank of Maharashtra
भारत सरकार का उद्यम
एक परिवार एक बैंक

प्रधान कार्यालय :'लोकमंगल',1501, शिवाजीनगर, पुणे - 411005.
H. O.: 'Lokmangal', 1501, Shivajinagar, Pune - 411005.

ULB wise information on Liquid Waste Management in 169 ULBs of Chhattisgarh

ULB Wise Data of Sewage Management in Urban Areas of Chhattisgarh

Sr. No.	Name of the Districts	Urban Local Bodies	(A) Sewage Status estimation & measurements			(B) Sewage conveyance/sewers			(C) Drains						(D) Sewage treatment & Utilization									
			Current Urban Population	LPCD (Litres per capita per day)	(1) Total Sewage generation per day (in MLD) (Population X lpcd X 0.8)	(2) Targeted household to be connected to sewers	(3) Households connected	(4) Time targets to complete connectivity (gap in connectivity)	(5) Sewage & Sullage flowing in open drains (storm water drains/ concretized drains/ unlined/katcha drains) (No. of drains)	(6) Flow in each drain (whether this quantity added in col. A) (MLD)	(7) Quality/ characteristics of effluent (Sample Analysis Report of Sewage in Drain)	(8) Quantity of industrial effluent discharged in drain (MLD)	(9) Final Point of discharge of drain (STP / Pond / River / wet land /Other Water Bodies)	(10) Time bound action plan to prevent sewage discharge into drain	(11) Installed treatment capacities of existing STPs (MLD)	(12) Utilization capacity of existing STPs (MLD)	(13) Gap in sewage generation & treatment (MLD)	Other mode of treatment FSTP (KLD)	(14) Time bound plan to set up & operationalise STPs	(15) Performance of STPs with reference to standard(STP OutletAnalysis Report)	(16) Final point of discharge of treated STP water/ effluent	(17) Level of utilization of treated sewage	(18) Sludge management	
																							Sludge generation (Kg/Day)	Sludge management
	Total		**7444640**	**15136**	**708**	**NA**	**7693**	**NA**	**704**	**558**	**NA**	**Nil**	**-**	**NA**	**436**	**328**	**373**	**884**	**-**	**-**	**-**	**-**	**88**	**-**
1	Raipur	Raipur Nagar Nigam	1467369	135	158.48	NA	NA	NA	Chokra Nalla Tendua Nalla Atari Nalla Wonder Park Nalla Goverdhan Nalla Chingri Nalla	73.68 MLD 28.43 MLD 2.07 MLD 9.00 MLD 32 MLD 18.9 MLD	NA	Nil	Nimora STP Kara STP Chandnidih STP Chandnidhi STP Bhatagaon STP	NA	234.2	203.6	-45.12	0	Dec, 2028	As per CPCB Norms (SCADA Report Submitted)	185 MLD at Kharoon River	Used in Agriculture / Horticulture / Industries through Kharoon River	58	sent to SLF, Sakri
2		Mandir Hasoud Nagar Palika	21504	105	1.81	NA	NA	NA	4	1.8	NA	Nil	Wet Land	NA	0	0	1.72	5	Dec, 2026	NA	NA	NA	NA	NA
3		Chandkhuri Nagar Panchayat	7475	82	0.49	NA	NA	NA	2	0.49	NA	Nil	Wet Land	NA	0	0	0.42	5	Dec, 2026	NA	NA	NA	NA	NA
4		Samoda Nagar Panchayat	7927	80	0.51	NA	NA	NA	3	0.51	NA	Nil	Wet Land	NA	0	0	0.44	5	Dec, 2026	NA	NA	NA	NA	NA
5		Birgaon Nagar Nigam	149146	128	15.27	NA	NA	NA	10	24	NA	Nil	STP kara and wet land	NA	0	0	16.11	104	Dec, 2026	NA	NA	NA	NA	NA
6		Tildanewra Nagar Palika	43780	91	3.19	NA	NA	NA	2	3.2	NA	Nil	Wet land and pond	NA	0	0	3.15	5	Dec, 2026	NA	NA	NA	NA	NA
7		Gobranawapara Nagar Palika	38080	92	2.80	NA	NA	NA	7	2.8	NA	Nil	STP Gobra Nawapara	NA	7.6	2.8	-0.42	5	Dec, 2026	As per CPCB Norms	Mahanadi River	Used in Fire Brigade, Garden & Agriculture	0.8	sludge generated is used for gardening & other agriculture purpose
8		Aarang Nagar Palika	21001	101	1.70	NA	NA	NA	2	1.69	NA	Nil	Wet Land	NA	0	0	1.68	5	Dec, 2026	NA	NA	NA	NA	NA
9		Abhanpur Nagar Panchayat	18083	80	1.16	NA	NA	NA	3	1.16	NA	Nil	Wet Land	NA	0	0	1.01	3	Dec, 2026	NA	NA	NA	NA	NA
10		Kharora Nagar Panchayat	11573	70	0.65	NA	NA	NA	3	1.2	NA	Nil	Wet Land	NA	0	0	0.65	3	Dec, 2026	NA	NA	NA	NA	NA
11		Manacamp Nagar Panchayat	13467	70	0.75	NA	NA	NA	3	1.26	NA	Nil	Wet land	NA	0	0	0.75	3	Dec, 2026	NA	NA	NA	NA	NA
12		Kunra Nagar panchayat	11505	70	0.64	NA	NA	NA	3	0.92	NA	Nil	Wet land	NA	0	0	0.64	5	Dec, 2026	NA	NA	NA	NA	NA
13	Gariyaband	Gariyaband Nagar Palika	13662	70	0.77	NA	NA	NA	3	1.3	NA	Nil	Wet Land and Pond	NA	0	0	0.77	3	Dec, 2026	NA	NA	NA	NA	NA
14		Rajim Nagar Panchayat	18303	100	1.46	NA	NA	NA	4	0.86	NA	Nil	Dewar Para STP	NA	2.8	0.7	0.32	3	Dec, 2026	As per CPCB Norms	0.7 MLD Mahanadi River	Used in Agriculture / Horticulture / Industries through Mahanadi River	0.2	sludge generation it will be used for gardening & other agriculture purpose
15		Fingeshwar Nagar Panchayat	12668	92	0.93	NA	NA	NA	2	0.55	NA	Nil	Wet Land	NA	0	0	0.71	3	Dec, 2026	As per CPCB Norms	NA	NA	NA	NA
16		Chhura Nagar Panchayat	7917	81	0.51	NA	NA	NA	2	0.51	NA	Nil	Wet Land and River	NA	0	0	0.44	3	Dec, 2026	NA	NA	NA	NA	NA
17	Dhamtari	Dhamtari Nagar Nigam	116846	128	11.97	NA	NA	NA	4	3	NA	Nil	STP Plant Loharsi	NA	19.6	7.5	5.12	8	Dec, 2026	As per CPCB Norms	Kharun River	Used in Fire Brigade & Agriculture	NA	Currently STP is under trial run, sludge will be generated at the end of November 2024
18		Kurud Nagar Panchayat	17904	70	1.00	NA	NA	NA	2	1.5	NA	Nil	Wet Land	NA	0	0	1	3	Dec, 2026	NA	NA	NA	NA	NA
19		Magarload Nagar Panchayat	8158	84	0.55	NA	NA	NA	3	0.12	NA	Nil	Wet Land	NA	0	0	0.46	3	Dec, 2026	NA	NA	NA	NA	NA
20		Nagri Nagar Panchayat	16675	97	1.29	NA	NA	NA	2	0.31	NA	Nil	Wet Land	NA	0	0	0.93	5	Dec, 2026	NA	NA	NA	NA	NA

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21		Bhakhara Nagar Panchayat	9456	70	0.53	NA	NA	NA	2	0.22	NA	Nil	Wet Land	NA	0	0	0.53	3	Dec, 2026	NA	NA	NA	NA	NA
22		Aamdi Nagar Panchayat	8646	69	0.48	NA	NA	NA	2	0.19	NA	Nil	Wet Land	NA	0	0	0.48	3	Dec, 2026	NA	NA	NA	NA	NA
23	Mahasamund	Mahasamund Nagar Palika	65620	114	5.98	NA	NA	NA	4	3.6	NA	Nil	Wet Land	NA	0	0	5.77	8	Dec, 2026	NA	NA	NA	NA	NA
24		Bagbahara Nagar Palika	25368	100	2.03	NA	NA	NA	5	2.03	NA	Nil	Wet Land	NA	0	0	2.03	15	Dec, 2026	NA	NA	NA	NA	NA
25		Saraipali Nagar Palika	26036	101	2.10	NA	NA	NA	3	2.1	NA	Nil	Wet Land, Pond	NA	0	0	2.08	5	Dec, 2026	NA	NA	NA	NA	NA
26		Pithora Nagar Panchayat	10948	81	0.71	NA	NA	NA	2	0.71	NA	Nil	Wet land	NA	0	0	0.61	5	Dec, 2026	NA	NA	NA	NA	NA
27		Basna Nagar Panchayat	13438	89	0.96	NA	NA	NA	4	0.96	NA	Nil	Wet Land, Pond	NA	0	0	0.75	3	Dec, 2026	NA	NA	NA	NA	NA
28		Tumgaon Nagar Panchayat	9830	70	0.55	NA	NA	NA	4	0.63	NA	Nil	Wet Land	NA	0	0	0.55	5	Dec, 2026	NA	NA	NA	NA	NA
29	Balodabazar	Lawan Nagar Panchayat	11670	84	0.78	NA	NA	NA	5	0.78	NA	Nil	Wet Land and Pond	NA	0	0	0.65	3	Dec, 2026	NA	NA	NA	NA	NA
30		Tundra Nagar Panchayat	8211	70	0.46	NA	NA	NA	1	0.65	NA	Nil	Wet Land and Pond	NA	0	0	0.46	3	Dec, 2026	NA	NA	NA	NA	NA
31		Balodabazar Nagar Palika	34595	101	2.80	NA	NA	NA	6	2.8	NA	Nil	Wet Land and Pond	NA	0	0	2.77	5	Dec, 2026	NA	NA	NA	NA	NA
32		Bhatapara Nagar Palika	63788	114	5.82	NA	NA	NA	2	5.8	NA	Nil	Wet Land and Pond	NA	0	0	5.61	8	Dec, 2026	NA	NA	NA	NA	NA
33		Kashdol Nagar Panchayat	14071	70	0.79	NA	NA	NA	2	1.5	NA	Nil	Wet Land and Pond	NA	0	0	0.79	5	Dec, 2026	NA	NA	NA	NA	NA
34		Palari Nagar Panchayat	10724	70	0.60	NA	NA	NA	3	1.01	NA	Nil	Wet Land and Pond	NA	0	0	0.6	3	Dec, 2026	NA	NA	NA	NA	NA
35		Simga Nagar Panchayat	20822	80	1.33	NA	NA	NA	4	2.04	NA	Nil	Wet Land and Pond	NA	0	0	1.67	5	Dec, 2026	NA	NA	NA	NA	NA
36	Durg	Durg Nagar Nigam	349272	135	37.72	NA	NA	NA	3	30	NA	Nil	River	NA	0	0	37.72	0	Dec, 2030	NA	NA	NA	NA	NA
37		Bhilai Nagar Nigam	568253	135	61.37	NA	56485 BSP	NA	2	34.37	NA	Nil	River	NA	30	27	34.37	0	Dec, 2026	As per CPCB Norms	At Bhilai Steel plant maroda reservoir	At Bhilai Steel plant for cooling purpose	10	Horticulture
38		BhilaiCharoda Nagar Nigam	118706	128	12.16	NA	NA	NA	2	13.2	NA	Nil	River	NA	0	0	12.82	40	Dec, 2026	NA	NA	NA	NA	NA
39		Jamul Nagar Palika	33616	114	3.07	NA	NA	NA	2	3.06	NA	Nil	Wet land	NA	0	0	2.69	5	Dec, 2026	NA	NA	NA	NA	NA
40		Kumhari Nagar Palika	45522	110	4.01	NA	NA	NA	3	4.01	NA	Nil	Wet land	NA	0	0	3.64	6	Dec, 2026	NA	NA	NA	NA	NA
41		Ahiwara Nagar Palika	22422	117	2.10	NA	NA	NA	3	2.1	NA	Nil	Wet land	NA	0	0	1.79	5	Dec, 2026	NA	NA	NA	NA	NA
42		Dhamdha Nagar Panchayat	12359	91	0.90	NA	NA	NA	2	0.9	NA	Nil	Wet land	NA	0	0	0.69	3	Dec, 2026	NA	Na	Na	NA	NA
43		Patan Nagar Panchayat	13310	103	1.10	NA	NA	NA	3	1.1	NA	Nil	Pond/River/Wetland	NA	0	0	0.75	8	Dec, 2026	NA	NA	NA	NA	NA
44		Utai Nagar Panchayat	11369	99	0.90	NA	NA	NA	3	0.9	NA	Nil	Wet land /Pond	NA	0	0	0.64	5	Dec, 2026	NA	NA	NA	NA	NA
45		Risali Nagar Nigam	119722	128	12.26	NA	6078 BSP	NA	4	10.23	NA	Nil	River/Wet land	NA	0	0	12.93	0	Dec, 2026	NA	At Bhilai Steel plant maroda reservoir	NA	NA	NA
46	Bemetara	Bemetara Nagar Palika	37068	101	3.00	NA	NA	NA	2	1.5	NA	Nil	Wet land	NA	0	0	2.97	5	Dec, 2026	NA	NA	NA	NA	NA
47		Saja Nagar Panchayat	6414	94	0.48	NA	NA	NA	6	0.48	NA	Nil	Wet land, pond	NA	0	0	0.36	3	Dec, 2026	NA	NA	NA	NA	NA
48		Thankhamhariya Nagar Panchayat	10877	86	0.75	NA	NA	NA	5	0.75	NA	Nil	River, pond, wet land	NA	0	0	0.61	3	Dec, 2026	NA	NA	NA	NA	NA
49		Devkar Nagar Panchayat	7007	80	0.45	NA	NA	NA	3	0.15	NA	Nil	River, wetland	NA	0	0	0.39	3	Dec, 2026	NA	NA	NA	NA	NA
50		Berla Nagar Panchayat	6709	71	0.38	NA	NA	NA	2	0.39	NA	Nil	Pond	NA	0	0	0.38	3	Dec, 2026	NA	NA	NA	NA	NA
51		Parpodi Nagar Panchayat	4687	80	0.30	NA	NA	NA	3	0.1	NA	Nil	Wetlands	NA	0	0	0.26	3	Dec, 2026	NA	NA	NA	NA	NA
52		Nawagarh_B Nagar Panchayat	13569	89	0.97	NA	NA	NA	2	0.97	NA	Nil	Wetlands	NA	0	0	0.76	3	Dec, 2026	NA	NA	NA	NA	NA
53		Maro Nagar Panchayat	8568	82	0.56	NA	NA	NA	3	0.56	NA	Nil	Wetland	NA	0	0	0.48	3	Dec, 2026	NA	NA	NA	NA	NA
54	Balod	Balod Nagar Palika	30719	102	2.51	NA	NA	NA	5	2.5	NA	Nil	Wetland/river	NA	0	0	2.46	5	Dec, 2026	NA	NA	NA	NA	NA
55		DalliRajhara Nagar Palika	47716	100	3.82	NA	NA	NA	2	4.2	NA	Nil	Wet land	NA	0	0	3.82	8	Dec, 2026	NA	NA	NA	NA	NA
56		Gunderdehi Nagar Panchayat	10793	81	0.70	NA	NA	NA	5	0.7	NA	Nil	River and Wet land	NA	0	0	0.6	3	Dec, 2026	NA	NA	NA	NA	NA
57		Doundi Nagar Panchayat	9982	70	0.56	NA	NA	NA	2	1.15	NA	Nil	Wet land	NA	0	0	0.56	3	Dec, 2026	NA	NA	NA	NA	NA
58		DoundiLohara Nagar Panchayat	6767	70	0.38	NA	NA	NA	2	0.72	NA	Nil	Wet land	NA	0	0	0.38	3	Dec, 2026	NA	NA	NA	NA	NA

59		Gurur Nagar Panchayat	4001	81	0.26	NA	NA	NA	2	0.26	NA	Nil	Wet land	NA	0	0	0.22	3	Dec, 2026	NA	NA	NA	NA	NA
60		Arjunda Nagar Panchayat	6078	80	0.39	NA	NA	NA	4	0.39	NA	Nil	Wet Land and Pond	NA	0	0	0.34	3	Dec, 2026	NA	NA	NA	NA	NA
61		Chikhlakasa Nagar Panchayat	6828	70	0.38	NA	NA	NA	1	0.79	NA	Nil	Wet land	NA	0	0	0.38	3	Dec, 2026	NA	NA	NA	NA	NA
62	Rajnandgaon	Rajnandgaon Nagar Nigam	211885	135	22.88	NA	NA	NA	7	21.2	NA	Nil	STP, river	NA	6.2	3	19.88	100	Dec, 2026	As per CPCB Norms	River	Used in Agriculture	1	Sludge used in Composting
63		Dongargarh Nagar Palika	48546	100	3.88	NA	NA	NA	5	3.89	NA	Nil	Wet land	NA	0	0	3.88	8	Dec, 2026	NA	NA	NA	NA	NA
64		Dongargaon Nagar Panchayat	18410	81	1.19	NA	NA	NA	2	1.2	NA	Nil	Wet land, river	NA	0	0	1.03	3	Dec, 2026	NA	NA	NA	NA	NA
65		Churiya Nagar Panchayat	5857	70	0.33	NA	NA	NA	2	0.65	NA	Nil	Wetland	NA	0	0	0.33	3	Dec, 2026	NA	NA	NA	NA	NA
66	Kabirdham	Kawardha Nagar Palika	64156	110	5.65	NA	NA	NA	4	3.89	NA	Nil	STP	NA	2.1	1.8	3.85	0	Dec, 2026	As per CPCB Norms	Sakri River	Used in Agriculture	0.3	Utilised in composting
67		Pandriya Nagar Panchayat	19950	70	1.12	NA	NA	NA	3	2	NA	Nil	Wet land	NA	0	0	1.12	3	Dec, 2026	NA	NA	NA	NA	NA
68		Bodla Nagar Panchayat	7128	70	0.40	NA	NA	NA	5	0.72	NA	Nil	Wet land	NA	0	0	0.4	3	Dec, 2026	NA	NA	NA	NA	NA
69		Pandatarai Nagar Panchayat	8990	70	0.50	NA	NA	NA	3	0.9	NA	Nil	Wet land	NA	0	0	0.5	3	Dec, 2026	NA	NA	NA	NA	NA
70		SahspurLohara Nagar Panchayat	7717	70	0.43	NA	NA	NA	3	0.77	NA	Nil	Wet land	NA	0	0	0.43	3	Dec, 2026	NA	NA	NA	NA	NA
71		Pipariya Nagar Panchayat	6088	70	0.34	NA	NA	NA	6	0.6	NA	Nil	River	NA	0	0	0.34	3	Dec, 2026	NA	NA	NA	NA	NA
72	Khairagarh-Chhuikhadan-Gandai	Khairagarh Nagar Palika	29386	102	2.40	NA	NA	NA	8	2.1	NA	Nil	River	NA	0	0	2.35	3	Dec, 2026	NA	NA	NA	NA	NA
73		Gandai Nagar Panchayat	17248	87	1.20	NA	NA	NA	6	1.2	NA	Nil	River	NA	0	0	0.97	3	Dec, 2026	NA	NA	NA	NA	NA
74		Chhuikhadan Nagar Panchayat	9214	71	0.52	NA	NA	NA	3	0.99	NA	Nil	Wetland	NA	0	0	0.52	3	Dec, 2026	NA	NA	NA	NA	NA
75	Mohla-Manpur-Ambagarh Chowki	AmbagarhChowki Nagar Panchayat	12391	70	0.69	NA	NA	NA	2	1.4	NA	Nil	Wet land ,river	NA	0	0	0.69	5	Dec, 2026	NA	NA	NA	NA	NA
76	Bilaspur	Bilaspur Nagar Nigam	649068	135	70.10	NA	7693	NA	70	130	NA	Nil	Arpa river	NA	71	39	31.1	0	Dec, 2026	As per CPCB Norms	Arpa river	Under process	11	Gardening / Horticulture
77		Takhatpur Nagar Palika	25938	108	2.24	NA	NA	NA	7	1.7	NA	Nil	Pond	NA	0	0	2.08	5	Dec, 2026	NA	NA	NA	NA	NA
78		Ratanpur Nagar Palika	32002	102	2.61	NA	NA	NA	8	2.6	NA	Nil	Pond	NA	0	0	2.56	5	Dec, 2026	NA	NA	NA	0	NA
79		Kota Nagar Panchayat	23061	100	1.84	NA	NA	NA	3	1.1	NA	Nil	Water bodies, wetlands	NA	0	0	1.84	3	Dec, 2026	NA	NA	NA	NA	NA
80		Bodri Nagar Panchayat	22708	104	1.89	NA	NA	NA	5	1.6	NA	Nil	Pond, wet land	NA	0	0	1.82	5	Dec, 2026	NA	NA	NA	NA	NA
81		Bilha Nagar Panchayat	14351	70	0.80	NA	NA	NA	3	0.97	NA	Nil	Wet land	NA	0	0	0.8	3	Dec, 2026	NA	NA	NA	NA	NA
82		Malhar Nagar Panchayat	11048	85	0.75	NA	NA	NA	3	0.75	NA	Nil	Pond	NA	0	0	0.62	3	Dec, 2026	NA	NA	NA	NA	NA
83	Raigarh	Raigarh Nagar Nigam	206775	135	22.33	NA	NA	NA	12	3	NA	Nil	Banjhinpali STP,	NA	32	26.5	-4.17	0	Dec, 2026	As per CPCB Norms	Kelo River	Garden and Construction work	6	Sludge used in Composting
84		Kharsiya Nagar Palika	24602	112	2.20	NA	NA	NA	4	2.2	NA	Nil	Bade Atarmuda STP	NA	0	0	1.97	3	Dec, 2026	NA	NA	NA	NA	NA
85		Dharmjaygarh Nagar Panchayat	15010	100	1.20	NA	NA	NA	5	1.2	NA	Nil	Water bodies, wetlands	NA	0	0	0.84	3	Dec, 2026	NA	NA	NA	NA	NA
86		Gharghoda Nagar Panchayat	12282	83	0.82	NA	NA	NA	15	0.82	NA	Nil	Water bodies, wetlands	NA	0	0	0.69	3	Dec, 2026	NA	NA	NA	NA	NA
87		Lailunga Nagar Panchayat	10662	91	0.78	NA	NA	NA	15	0.78	NA	Nil	Water bodies, wetlands	NA	0	0	0.6	3	Dec, 2026	NA	NA	NA	NA	NA
88		Kirodimalnagar Nagar Panchayat	17019	80	1.09	NA	NA	NA	2	1.09	NA	Nil	Water bodies, wetlands	NA	5	1	-0.05	0	Dec, 2026	As per CPCB Norms	Jindal steel power plant	Used in Agriculture / Horticulture / industries	NA	NA
89		Pussore Nagar Panchayat	6162	108	0.53	NA	NA	NA	2	0.53	NA	Nil	Water bodies, wetlands	NA	0	0	0.35	3	Dec, 2026	NA	NA	NA	NA	NA
90	Mungeli	Mungeli Nagar Palika	40666	103	3.35	NA	NA	NA	22	3.35	NA	Nil	Water bodies, wetlands	NA	0	0	3.25	5	Dec, 2026	NA	NA	NA	NA	NA
91		Lormi Nagar Panchayat	21414	111	1.90	NA	NA	NA	13	1.91	NA	Nil	River	NA	0	0	1.71	3	Dec, 2026	NA	NA	NA	NA	NA
92		Pathariya Nagar Panchayat	8124	82	0.53	NA	NA	NA	2	0.53	NA	Nil	River	NA	0	0	0.45	3	Dec, 2026	NA	NA	NA	NA	NA
93		Sargaon Nagar Panchayat	10230	82	0.67	NA	NA	NA	2	0.67	NA	Nil	Pond	NA	0	0	0.57	3	Dec, 2026	NA	NA	NA	NA	NA

94	Gaurela-Pendra-Marwahi	Gourrela Nagar Panchayat	23596	100	1.89	NA	NA	NA	2	2.52	NA	Nil	Pond	NA	0	0	1.89	3	Dec, 2026	NA	NA	NA	NA	NA
95		Pendra Nagar Panchayat	18342	70	1.03	NA	NA	NA	3	2.04	NA	Nil	Wet land	NA	0	0	1.03	3	Dec, 2026	NA	NA	NA	NA	NA
96	Janjgir Chmapa	JanjgirNaila Nagar Palika	52689	110	4.64	NA	NA	NA	6	4.65	NA	Nil	Water bodies, wetlands	NA	0	0	4.64	8	Dec, 2026	NA	NA	NA	NA	NA
97		Champa Nagar Palika	58787	113	5.31	NA	NA	NA	22	5.3	NA	Nil	Wet land	NA	0	0	5.17	5	Dec, 2026	NA	NA	NA	NA	NA
98		Akaltara Nagar Palika	25437	101	2.06	NA	NA	NA	6	2.06	NA	Nil	River	NA	0	0	2.03	5	Dec, 2026	NA	NA	NA	NA	NA
99		Balouda Nagar Panchayat	17170	70	0.96	NA	NA	NA	5	1.64	NA	Nil	Wet Land	NA	0	0	0.96	3	Dec, 2026	NA	NA	NA	NA	NA
100		Kharoud Nagar Panchayat	12772	70	0.72	NA	NA	NA	5	0.72	NA	Nil	Wet Land	NA	0	0	0.72	3	Dec, 2026	NA	NA	NA	NA	NA
101		Sivrinarayan Nagar Panchayat	12172	70	0.68	NA	NA	NA	8	0.78	NA	Nil	Pond	NA	0	0	0.68	3	Dec, 2026	NA	NA	NA	NA	NA
102		Saragaon Nagar Panchayat	9373	81	0.61	NA	NA	NA	6	0.61	NA	Nil	River and Pond	NA	0	0	0.52	3	Dec, 2026	NA	NA	NA	NA	NA
103		Nawagarh_J Nagar Panchayat	10545	81	0.68	NA	NA	NA	1	0.68	NA	Nil	River and wet land	NA	0	0	0.59	3	Dec, 2026	NA	NA	NA	NA	NA
104		Rahoud Nagar Panchayat	7718	101	0.62	NA	NA	NA	5	0.41	NA	Nil	River	NA	0	0	0.43	3	Dec, 2026	NA	NA	NA	NA	NA
105	Sarangarh-Bilaigarh	Sarangarh Nagar Palika	32123	100	2.57	NA	NA	NA	6	2.58	NA	Nil	Pond	NA	0	0	2.57	5	Dec, 2026	NA	NA	NA	NA	NA
106		Sariya Nagar Panchayat	7709	96	0.59	NA	NA	NA	4	0.5	NA	Nil	Other Water Bodies	NA	0	0	0.43	3	Dec, 2026	NA	NA	NA	NA	NA
107		Baramkela Nagar Panchayat	5799	121	0.56	NA	NA	NA	4	0.56	NA	Nil	Other Water Bodies, Wetlands	NA	0	0	0.32	3	Dec, 2026	NA	NA	NA	NA	NA
108		Bhatgaon_SB Nagar Panchayat	13472	81	0.87	NA	NA	NA	4	0.87	NA	Nil	Pond	NA	0	0	0.75	3	Dec, 2026	NA	NA	NA	NA	NA
109		Bilaigarh Nagar Panchayat	7202	82	0.47	NA	NA	NA	6	0.47	NA	Nil	Other Water Bodies, Wetlands,	NA	0	0	0.4	3	Dec, 2026	NA	NA	NA	NA	NA
110	Korba	Korba Nagar Nigam	405000	135	43.74	NA	NA	NA	15	43.74	NA	Nil	Other Water Bodies, Wetlands	NA	0	0	43.74	8	Dec, 2026	NA	NA	NA	NA	NA
111		Dipka Nagar Palika	35278	61	1.72	NA	NA	NA	3	1.71	NA	Nil	River, Wet Land, Water bodies	NA	0	0	2.82	5	Dec, 2026	NA	NA	NA	NA	NA
112		Katghora Nagar Palika	29474	100	2.36	NA	NA	NA	1	2.16	NA	Nil	Wet land	NA	0	0	2.36	5	Dec, 2026	NA	NA	NA	NA	NA
113		Pali Nagar Panchayat	7163	89	0.51	NA	NA	NA	1	0.51	NA	Nil	River, Water Bodies, Wetlands	NA	0	0	0.4	3	Dec, 2026	NA	NA	NA	NA	NA
114		Churikala Nagar Panchayat	10702	80	0.68	NA	NA	NA	2	0.64	NA	Nil	Wet land	NA	0	0	0.6	3	Dec, 2026	NA	NA	NA	NA	NA
115	Sakti	Sakti Nagar Palika	28520	101	2.30	NA	NA	NA	1	2.3	NA	Nil	Wet land, Pond	NA	0	0	2.28	5	Dec, 2026	NA	NA	NA	NA	NA
116		Nayabaradwar Nagar Panchayat	11422	90	0.82	NA	NA	NA	3	0.82	NA	Nil	Other Water Bodies, Wetlands	NA	0	0	0.64	3	Dec, 2026	NA	NA	NA	NA	NA
117		Aadbhar Nagar Panchayat	9446	94	0.71	NA	NA	NA	4	0.71	NA	Nil	Wet Land	NA	0	0	0.53	3	Dec, 2026	NA	NA	NA	NA	NA
118		Jaijepur Nagar Panchayat	10321	90	0.74	NA	NA	NA	2	0.74	NA	Nil	Wet Land	NA	0	0	0.58	3	Dec, 2026	NA	NA	NA	NA	NA
119		Dhabhara Nagar Panchayat	9871	104	0.82	NA	NA	NA	2	0.82	NA	Nil	Water bodies,	NA	0	0	0.55	3	Dec, 2026	NA	NA	NA	NA	NA
120		Chandrapur Nagar Panchayat	9453	70	0.53	NA	NA	NA	2	0.79	NA	Nil	Wet Land	NA	0	0	0.53	3	Dec, 2026	NA	NA	NA	NA	NA
121	Sarguja	Ambikapur Nagar Nigam	145300	135	15.69	NA	NA	NA	3	15.69	NA	Nil	Wet Land	NA	0	0	15.69	20	Jun, 2026	NA	NA	NA	NA	NA
122		Sitapur Nagar Panchayat	12160	70	0.68	NA	NA	NA	1	1	NA	Nil	Wet Land	NA	0	0	0.68	3	Dec, 2026	NA	NA	NA	NA	NA
123		Lakhanpur Nagar Panchayat	8145	71	0.46	NA	NA	NA	1	0.87	NA	Nil	Wet land and other water bodies	NA	0	0	0.46	3	Dec, 2026	NA	NA	NA	NA	NA
124	Jashpur	Jashpurnagar Nagar Palika	31854	100	2.55	NA	NA	NA	4	2.55	NA	Nil	Wet Land	NA	0	0	2.55	5	Dec, 2026	NA	NA	NA	NA	NA
125		Patthalgaon Nagar Panchayat	21580	100	1.73	NA	NA	NA	2	1.73	NA	Nil	Wet Land	NA	0	0	1.73	5	Dec, 2026	NA	NA	NA	NA	NA
126		Kotba Nagar Panchayat	8527	70	0.48	NA	NA	NA	1	0.78	NA	Nil	Wet Land	NA	0	0	0.48	3	Dec, 2026	NA	NA	NA	NA	NA
127		Bagicha Nagar Panchayat	13065	96	1.00	NA	NA	NA	2	1	NA	Nil	Wet Land	NA	0	0	0.73	3	Dec, 2026	NA	NA	NA	NA	NA
128		Kunkuri Nagar Panchayat	17349	81	1.12	NA	NA	NA	1	1.12	NA	Nil	Wet Land	NA	0	0	0.97	3	Dec, 2026	NA	NA	NA	NA	NA
129		Balrampur Nagar Palika	5788	69	0.32	NA	NA	NA	1	1.9	NA	Nil	Wet Land	NA	0	0	0.32	5	Dec, 2026	NA	NA	NA	NA	NA

130	Balrampur	Ramanujganj Nagar Panchayat	17565	80	1.12	NA	NA	NA	2	1.7	NA	Nil	Wet Land	NA	0	0	0.98	3	Dec, 2026	NA	NA	NA	NA	NA
131		Kusmi Nagar Panchayat	9675	70	0.54	NA	NA	NA	1	1.04	NA	Nil	River/Wet Land	NA	0	0	0.54	3	Dec, 2026	NA	NA	NA	NA	NA
132		Rajpur Nagar Panchayat	6285	70	0.35	NA	NA	NA	1	0.67	NA	Nil	River	NA	0	0	0.35	3	Dec, 2026	NA	NA	NA	NA	NA
133		Wadrafnagar Nagar Panchayat	6653	70	0.37	NA	NA	NA	1	1.6	NA	Nil	Wet Land	NA	0	0	0.37	3	Dec, 2026	NA	NA	NA	NA	NA
134	Koriya	Baikunthpur Nagar Palika	21017	107	1.80	NA	NA	NA	4	0.45	NA	Nil	River/Wet Land	NA	0	0	1.68	3	Dec, 2026	NA	NA	NA	NA	NA
135		Shivpurchrcha Nagar Palika	20396	104	1.70	NA	NA	NA	3	0.57	NA	Nil	Wet Land	NA	0	0	1.63	3	Dec, 2026	NA	NA	NA	NA	NA
136	Surajpur	Surajpur Nagar Palika	25297	105	2.12	NA	NA	NA	4	1.59	NA	Nil	River/Wet Land	NA	0	0	2.02	5	Dec, 2026	NA	NA	NA	NA	NA
137		Vishrampur Nagar Panchayat	14766	70	0.83	NA	NA	NA	1	1.59	NA	Nil	Wet Land	NA	0	0	0.83	3	Dec, 2026	NA	NA	NA	NA	NA
138		Pratappur Nagar Panchayat	6574	70	0.37	NA	NA	NA	1	0.9	NA	Nil	River/Wet Land	NA	0	0	0.37	3	Dec, 2026	NA	NA	NA	NA	NA
139		Bhatgaon_S Nagar Panchayat	11204	70	0.63	NA	NA	NA	3	1.3	NA	Nil	Wet Land	NA	0	0	0.63	3	Dec, 2026	NA	NA	NA	NA	NA
140		Jarhi Nagar Panchayat	8438	70	0.47	NA	NA	NA	1	0.9	NA	Nil	River/Wet Land	NA	0	0	0.47	3	Dec, 2026	NA	NA	NA	NA	NA
141		Premnagar Nagar Panchayat	6207	70	0.35	NA	NA	NA	3	0.49	NA	Nil	Wet Land	NA	0	0	0.35	3	Dec, 2026	NA	NA	NA	NA	NA
142	Manendragarh-Chirmiri-Bharatpur	Chirmiri Nagar Nigam	85317	110	7.51	NA	NA	NA	8	4.74	NA	Nil	Wet Land	NA	0	0	7.51	5	Dec, 2026	NA	NA	NA	NA	NA
143		Manendragarh Nagar Palika	42198	110	3.71	NA	NA	NA	3	3.71	NA	Nil	Wet Land	NA	0	0	3.71	5	Dec, 2026	NA	NA	NA	NA	NA
144		Jhagrakhand Nagar Panchayat	9800	70	0.55	NA	NA	NA	1	1.1	NA	Nil	wetland/pond/other	NA	0	0	0.55	3	Dec, 2026	NA	NA	NA	NA	NA
145		Khongapani Nagar Panchayat	20128	100	1.61	NA	NA	NA	3	1.93	NA	Nil	Wet Land	NA	0	0	1.61	3	Dec, 2026	NA	NA	NA	NA	NA
146		Nailedri Nagar Panchayat	6682	69	0.37	NA	NA	NA	2	0.7	NA	Nil	Wet Land	NA	0	0	0.37	3	Dec, 2026	NA	NA	NA	NA	NA
147	Bastar	Jagdalpur Nagar Nigam	150556	135	16.26	NA	NA	NA	15.5	15.6	NA	Nil	Wet Land	NA	25	15.5	0.76	0	Operational	As per CPHEO Norms	INDRAVATI RIVER	Used in Agriculture / Horticulture	0.8	USED IN PARKS AND GARDANS
148		Bastar Nagar Panchayat	11053	90	0.80	NA	NA	NA	2	0.48	NA	Nil	Wet Land/River	NA	0	0	0.62	3	Dec, 2026	NA	NA	NA	NA	NA
149	Kondagaon	Kondagaon Nagar Palika	38000	110	3.34	NA	NA	NA	7	3.3	NA	Nil	STP	NA	0	0	3.34	5	Dec, 2026	NA	NA	NA	NA	NA
150		Keshkal Nagar Panchayat	14002	79	0.88	NA	NA	NA	5	0.89	NA	Nil	Wet Land	NA	0	0	0.78	5	Dec, 2026	NA	NA	NA	NA	NA
151		Farasgaon Nagar Panchayat	8121	69	0.45	NA	NA	NA	1	0.9	NA	Nil	Wet Land	NA	0	0	0.45	3	Dec, 2026	NA	NA	NA	NA	NA
152	Narayanpur	Narayanpur Nagar Palika	27650	105	2.32	NA	NA	NA	3	2.32	NA	Nil	Wet Land	NA	0	0	2.21	5	Dec, 2026	NA	NA	NA	NA	NA
153	Kanker	Kanker Nagar Palika	36941	80	2.36	NA	NA	NA	7	2.3	NA	Nil	Wet Land	NA	0	0	2.96	8	Dec, 2026	NA	NA	NA	NA	NA
154		Bhanupratappur Nagar Panchayat	10054	70	0.56	NA	NA	NA	4	0.56	NA	Nil	Wet Land	NA	0	0	0.56	3	Dec, 2026	NA	NA	NA	NA	NA
155		Charama Nagar Panchayat	11802	70	0.66	NA	NA	NA	3	1.4	NA	Nil	Wet Land	NA	0	0	0.66	3	Dec, 2026	NA	NA	NA	NA	NA
156		Pankhanjur Nagar Panchayat	12829	69	0.71	NA	NA	NA	2	0.71	NA	Nil	Wet Land	NA	0	0	0.72	5	Dec, 2026	NA	NA	NA	NA	NA
157		Antagarh Nagar Panchayat	8506	85	0.58	NA	NA	NA	1	0.58	NA	Nil	Wet Land	NA	0	0	0.48	3	Dec, 2026	NA	NA	NA	NA	NA
158		Narharpur Nagar Panchayat	5379	70	0.30	NA	NA	NA	1	0.6	NA	Nil	Wet Land	NA	0	0	0.3	3	Dec, 2026	NA	NA	NA	NA	NA
159	Dantewada	Kirandul Nagar Palika	24534	85	1.67	NA	NA	NA	2	1.56	NA	Nil	Wet Land	NA	0	0	1.96	5	Dec, 2026	NA	NA	NA	NA	NA
160		Badi Bacheli Nagar Palika	27844	90	2.00	NA	NA	NA	2	2	NA	Nil	Wet Land	NA	0	0	2.23	5	Dec, 2026	NA	NA	NA	NA	NA
161		Dantewada Nagar Palika	16560	75	0.99	NA	NA	NA	5	0.99	NA	Nil	Wet Land	NA	0	0	0.93	5	Dec, 2026	NA	NA	NA	NA	NA
162		Geedam Nagar Panchayat	9665	70	0.54	NA	NA	NA	3	1.1	NA	Nil	Wet Land	NA	0	0	0.54	3	Dec, 2026	NA	NA	NA	NA	NA
163		Barsur Nagar Panchayat	7554	69	0.42	NA	NA	NA	1	0.42	NA	Nil	Wet Land	NA	0	0	0.42	3	Dec, 2026	NA	NA	NA	NA	NA
164		Sukma Nagar Palika	18090	85	1.23	NA	NA	NA	3	1.23	NA	Nil	Wet Land	NA	0	0	1.01	5	Dec, 2026	NA	NA	NA	NA	NA

1425

165	Sukma	Dornapal Nagar Panchayat	9402	69	0.52	NA	NA	NA	1	0.52	NA	Nil	Wet Land	NA	0	0	0.53	3	Dec, 2026	NA	NA	NA	NA	NA
166		Konta Nagar Panchayat	9142	70	0.51	NA	NA	NA	1	0.51	NA	Nil	Wet Land	NA	0	0	0.51	3	Dec, 2026	NA	NA	NA	NA	NA
167	Bijapur	Bijapur Nagar Palika	20220	100	1.62	NA	NA	NA	1	1.62	NA	Nil	Wet Land	NA	0	0	1.62	5	Dec, 2026	NA	NA	NA	NA	NA
168		Bhairamgarh Nagar Panchayat	11022	70	0.62	NA	NA	NA	4	1.2	NA	Nil	Wet Land	NA	0	0	0.62	5	Dec, 2026	NA	NA	NA	NA	NA
169		Bhopalpattnam Nagar Panchayat	5500	80	0.35	NA	NA	NA	1	0.35	NA	Nil	Wet Land	NA	0	0	0.31	3	Dec, 2026	NA	NA	NA	NA	NA

ANNEXURE-G

Supporting Documents for Sewage Management

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Operational STPs

Test Report

CPCB

Central Pollution Control Board
Regional Directorate (Central)
"Parivesh Bhawan"
Paryavaran Parisar, E-5, Arera Colony, Bhopal
EPA Recognised Lab
Test Report : Waste Water (Physico Chemical Parameter)

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F/LAB/06/TR-02
COPY FOR LAB I/C.....

Project Name	NGT Case No. 606/2018	Test Report No.	WW/24-25/57
Sample Description	90 MLD STP-3, Nimora, Raipur- Outlet	Requisition No.	132
Date of sample collection	12.06.2024	Date	20.06.2024
Date of sample receipt	13.06.2024	Type of sample	Grab
Date of analysis	13.06.2024 to 20.06.2024	Sample collected by	Dr. Y K Saxena, Sh. R Kumar, Sh. R Bandewar, Sh. S S Kushwah

S.No.	Parameters	Unit	Result	Method
1	Temperature	°C	-	-
2	Odour	-	-	-
3	Appearance	-	-	-
4	Colour	Pt-Co Scale	-	APHA, 2120-B
5	Residual Chlorine	mg/L	-	APHA 4500-Cl-B
6	Dissolved Oxygen	mg/L	-	APHA 4500-O-C
7	**pH**	**pH unit**	**7.61**	**APHA, 4500H+B**
8	Specific Conductivity	µmho/cm	-	APHA 2510 B
9	**Suspended Solids**	**mg/L**	**8**	**APHA 2540 D**
10	Total Dissolved Solids	mg/L	-	APHA 2540 C
11	Total Solids	mg/L	-	APHA 2540 B
12	Fixed Dissolved Solid	mg/L	-	APHA 2540 E
13	**COD**	**mg/L**	**27**	**APHA, 5220 B**
14	**BOD (3 days, 27°C)**	**mg/L**	**8**	**IS 3025, 1993**
15	Chloride	mg/L	-	APHA, 4500-CL-B
16	Total Alkalinity	mg/L	-	APHA 2320-B
17	T. Hardness (as $CaCO_3$)	mg/L	-	APHA 2340-C
18	Ca Hardness (as $CaCO_3$)	mg/L	-	APHA 3500-Ca-B
19	Mg Hardness (as $CaCO_3$)	mg/L	-	APHA 3500-Mg-B
20	**Oil & Grease**	**mg/L**	**2**	**APHA 5520-D**
21	Total Kjehdal Nitrogen	mg/L	-	APHA 4500-Norg-C
22	Turbidity	N.T.U.	-	APHA, 2130-B
23	**Phosphate (as P)**	**mg/L**	**0.748**	**APHA 4500-P-D**
24	Sulphate (as SO_4)	mg/L	-	APHA 4500-SO_4-E
25	Ammo. Nitrogen (as NH_3)	mg/L	-	APHA 4500-NH_3-F
26	Nitrite Nitrogen (as NO_2)	mg/L	-	APHA 4500-NO_2-B
27	**Nitrate Nitrogen (as NO_3)**	**mg/L**	**3.33**	**APHA 4500-NO_3B**
28	Fluoride (as F)	mg/L	-	APHA 4500-F-D
29	Sodium (as Na)	mg/L	-	APHA 3500-Na-B
30	Potassium (as K)	mg/L	-	APHA 3500-K-B
31	Chromium (as Cr^{+6})	mg/L	-	APHA 3500-Cr B
32	Boron (as B)	mg/L	-	APHA 4500-B-C
33	**Faecal Coliform**	**MPN/100ml**	**6.8**	**APHA 9221-E**
34	Total Coliform	MPN/100ml	-	APHA 9221-B
35	Bioassay Test	% Survival	-	APHA 8910 A-C
36				
37				
38				

Prepared by:

मिलिन्द कुमार निमजे/Milind Kumar Nimje
वैज्ञानिक-[illegible] प्रमुख एवं सरकारी विश्लेषक
Scientis[illegible] Head & Government Analyst
Laboratory Head
क्षेत्रीय निदेशालय / Regional Directorate
केन्द्रीय प्रदूषण नियंत्रण बोर्ड,भोपाल (म.प्र.)
Central Pollution Control Board,Bhopal (M.P.)

C-Tech

90 MLD NIMORA - RAIPUR

C-TECH FLOW REPORT

RAIPUR MUNICIPAL CORPORATION

DateAndTime	IN FLOW	OUT FLOW	IN VOLUME	OUT VOLUME
2024-06-01 00:00:00	3657.93	3757.18	89001.49	92469.98
2024-06-02 00:00:00	3659.88	3637.57	89303.53	87661.26
2024-06-03 00:00:00	3825.10	3802.16	93803.09	93760.45
2024-06-04 00:00:00	3749.89	3810.66	93817.02	93787.50
2024-06-05 00:00:00	2871.11	2922.18	72326.60	72266.62
2024-06-06 00:00:00	3674.14	3785.13	93211.77	93217.14
2024-06-07 00:00:00	3721.87	3815.45	92919.20	93833.96
2024-06-08 00:00:00	3849.27	3812.71	94764.81	93829.09
2024-06-09 00:00:00	3728.07	3808.96	93773.05	93775.93
2024-06-10 00:00:00	3745.51	3811.52	93540.82	93755.06
2024-06-11 00:00:00	3227.66	3283.40	80669.90	81324.97
2024-06-12 00:00:00	3779.88	3810.16	94612.48	93821.88
2024-06-13 00:00:00	3709.62	3812.37	93850.95	93870.36
2024-06-14 00:00:00	2041.39	2216.28	54751.40	54768.27
2024-06-15 00:00:00	2592.60	2476.67	41580.98	42080.57
2024-06-16 00:00:00	3780.64	3815.08	94466.97	93772.74
2024-06-17 00:00:00	3704.43	3784.86	93621.89	93692.45
2024-06-18 00:00:00	3703.91	3811.74	93716.96	93713.07
2024-06-19 00:00:00	3368.37	3479.37	84675.59	85931.86
2024-06-20 00:00:00	3712.41	3772.23	93943.41	92818.09
2024-06-21 00:00:00	2260.61	2356.12	55592.81	56644.54
2024-06-22 00:00:00	3299.60	3384.61	82332.86	85156.81
2024-06-23 00:00:00	3816.61	3637.43	92892.39	89510.78
2024-06-24 00:00:00	3697.80	3687.73	91378.06	90534.11
2024-06-25 00:00:00	3735.26	3818.27	93414.51	93723.19
2024-06-26 00:00:00	2704.02	2719.85	66599.84	66450.92
2024-06-27 00:00:00	2460.34	2453.94	60335.79	60400.82
2024-06-28 00:00:00	3653.86	3735.69	91832.03	91962.09
2024-06-29 00:00:00	3754.07	3798.88	92868.34	93414.44
2024-06-30 00:00:00	3775.18	3812.38	94329.99	93965.77
	TOTAL : 103261.00	TOTAL : 104630.57	TOTAL : 2553928.52	TOTAL : 2555914.72
	AVG : 3442.03	AVG : 3487.69	AVG : 85130.95	AVG : 85197.16

Executive Engineer
(Mission Amrut)
RMC Raipur (C.G.)

SMS LTD. RAIPUR
Authorised Signatory

SCADA report showing inflow outflow of STP 1429

C-Tech

90 MLD NIMORA - RAIPUR
C-TECH FLOW REPORT

RAIPUR MUNICIPAL CORPORATION

DateAndTime	IN FLOW	OUT FLOW	IN VOLUME	OUT VOLUME
2024-07-01 00:00:00	3780.08	3809.07	94574.42	94040.75
2024-07-02 00:00:00	3616.45	3721.94	90741.23	91639.16
2024-07-03 00:00:00	3797.49	3813.35	94777.37	93914.98
2024-07-04 00:00:00	3585.31	3713.65	90101.42	91525.88
2024-07-05 00:00:00	3451.66	3376.81	84122.87	83139.90
2024-07-06 00:00:00	3700.58	3814.14	93772.26	93988.48
2024-07-07 00:00:00	3788.83	3734.61	93049.61	92130.58
2024-07-08 00:00:00	3801.39	3798.98	93950.69	93619.62
2024-07-09 00:00:00	2604.94	2634.96	90208.17	89973.70
2024-07-10 00:00:00	2354.09	2482.37	89977.42	91358.34
2024-07-11 00:00:00	2455.41	2446.06	90812.14	90563.25
2024-07-12 00:00:00	2570.91	2540.20	94667.96	93990.80
2024-07-13 00:00:00	2468.28	2533.69	94160.36	93862.27
2024-07-14 00:00:00	2786.20	2907.61	76237.26	76334.22
2024-07-15 00:00:00	3336.59	3522.59	84228.58	86106.59
2024-07-16 00:00:00	3316.74	3328.49	81507.81	81756.91
2024-07-17 00:00:00	3078.86	3189.39	78877.61	78023.10
2024-07-18 00:00:00	3034.40	3107.42	76484.90	75742.64
2024-07-19 00:00:00	3261.54	3257.56	80186.03	79705.47
2024-07-20 00:00:00	3643.44	3812.99	92344.73	93945.01
2024-07-21 00:00:00	3497.31	3495.31	86014.47	86268.64
2024-07-22 00:00:00	3605.97	3504.49	88290.09	86529.89
2024-07-23 00:00:00	3522.89	3678.68	90446.04	91045.57
2024-07-24 00:00:00	2476.78	2738.20	61396.37	67670.15
2024-07-25 00:00:00	2646.58	2693.43	65610.39	66086.40
2024-07-26 00:00:00	2792.70	2687.45	70416.35	65667.20
2024-07-27 00:00:00	3117.94	3054.85	76763.80	75429.39
2024-07-28 00:00:00	3092.44	3215.79	74194.20	79369.80
2024-07-29 00:00:00	2637.89	2503.23	65037.90	61690.16
2024-07-30 00:00:00	3226.84	3181.57	79091.56	78520.30
2024-07-31 00:00:00	3396.63	3277.38	81807.62	80830.81
	TOTAL : 98447.15	TOTAL : 99576.25	TOTAL : 2603851.61	TOTAL : 2604469.99
	AVG : 3175.71	AVG : 3212.14	AVG : 83995.21	AVG : 84015.16

Executive Engineer
(Mission Amrut)
RMC Raipur (C.G.)

SMS LTD. RAIPUR
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C-Tech

90 MLD NIMORA - RAIPUR
C-TECH FLOW REPORT

RAIPUR MUNICIPAL CORPORATION

DateAndTime	IN FLOW	OUT FLOW	IN VOLUME	OUT VOLUME
2024-08-01 00:00:00	3422.78	3625.99	87581.48	89463.50
2024-08-02 00:00:00	3588.06	3423.05	86102.82	84653.59
2024-08-03 00:00:00	3507.67	3544.94	87441.05	87393.53
2024-08-04 00:00:00	3746.90	3807.95	93699.56	94019.40
2024-08-05 00:00:00	3574.32	3770.81	89808.10	93341.02
2024-08-06 00:00:00	3248.28	3140.10	78810.45	76595.59
2024-08-07 00:00:00	3654.89	3747.73	91610.64	92345.30
2024-08-08 00:00:00	3522.35	3585.45	86792.50	90019.40
2024-08-09 00:00:00	3251.59	3255.00	79757.00	78413.40
2024-08-10 00:00:00	3463.75	3297.18	84083.24	80900.03
2024-08-11 00:00:00	3620.99	3696.93	91065.59	90895.86
2024-08-12 00:00:00	3290.52	3589.68	84102.31	89778.53
2024-08-13 00:00:00	3307.91	3129.92	78981.16	74935.98
2024-08-14 00:00:00	2939.43	3044.84	73348.14	73819.00
2024-08-15 00:00:00	3641.81	3620.33	90814.23	88735.69
2024-08-16 00:00:00	3275.06	3477.92	83901.43	85326.09
2024-08-17 00:00:00	3052.50	3056.00	74620.62	74486.49
2024-08-18 00:00:00	3552.27	3655.16	89480.41	89824.32
2024-08-19 00:00:00	3272.97	3480.44	80984.11	85438.34
2024-08-20 00:00:00	3458.84	3274.68	83808.88	80451.75
2024-08-21 00:00:00	3191.46	3343.62	80176.98	79986.68
2024-08-22 00:00:00	3439.51	3438.66	89343.04	90522.12
2024-08-23 00:00:00	3338.35	3694.15	85021.53	89490.88
2024-08-24 00:00:00	2782.12	2616.10	68405.49	64505.00
2024-08-25 00:00:00	3060.00	3216.96	74448.22	77166.31
2024-08-26 00:00:00	3213.57	3270.64	78850.95	80673.96
2024-08-27 00:00:00	3289.76	3252.41	80205.45	80103.62
2024-08-28 00:00:00	3550.94	3451.87	88447.48	84734.91
2024-08-29 00:00:00	3502.53	3679.03	86043.88	89382.44
2024-08-30 00:00:00	3691.86	3802.58	91661.56	91144.61
2024-08-31 00:00:00	3977.92	3732.17	88652.01	88938.44
	TOTAL : 105430.89	TOTAL : 106722.29	TOTAL : 2608050.33	TOTAL : 2617485.79
	AVG : 3401.00	AVG : 3442.65	AVG : 84130.66	AVG : 84435.03

Executive Engineer
(Mission Amrut)

SMS LTD. RAIPUR
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C-Tech

90 MLD NIMORA - RAIPUR
C-TECH FLOW REPORT

RAIPUR MUNICIPAL CORPORATION

DateAndTime	IN FLOW	OUT FLOW	IN VOLUME	OUT VOLUME
2024-09-01 00:00:00	3288.79	3386.44	81340.47	81302.41
2024-09-02 00:00:00	3691.41	3792.22	92654.48	92887.20
2024-09-03 00:00:00	3603.46	3390.05	91226.38	85057.76
2024-09-04 00:00:00	4004.75	4355.92	77537.81	65453.32
2024-09-05 00:00:00	2512.65	5549.19	61398.30	63755.66
2024-09-06 00:00:00	1568.97	2316.67	38458.28	38620.24
2024-09-07 00:00:00	3066.46	3142.66	76978.26	75271.56
2024-09-08 00:00:00	2927.54	3054.05	74461.53	72639.57
2024-09-09 00:00:00	2880.43	3760.13	71480.61	85953.04
2024-09-10 00:00:00	3690.72	3464.51	89665.02	84537.48
2024-09-11 00:00:00	3625.08	3712.59	90532.97	90889.93
2024-09-12 00:00:00	3156.31	3351.08	78688.01	82345.02
2024-09-13 00:00:00	2823.20	2732.18	68651.73	67554.23
2024-09-14 00:00:00	3394.68	3364.12	84886.72	82143.30
2024-09-15 00:00:00	3368.70	3395.59	82967.98	83573.15
2024-09-16 00:00:00	2791.88	2835.27	68886.39	70037.92
2024-09-17 00:00:00	3455.19	3398.93	84433.70	83695.49
2024-09-18 00:00:00	4179.55	3379.70	82208.58	80961.39
2024-09-19 00:00:00	3361.47	4576.62	84105.70	84682.69
2024-09-20 00:00:00	3648.99	3589.54	88974.20	88219.08
2024-09-21 00:00:00	3713.75	3770.59	92559.50	92668.76
2024-09-22 00:00:00	3646.22	3781.95	93046.13	93052.19
2024-09-23 00:00:00	4250.54	4170.16	90387.52	89055.73
2024-09-24 00:00:00	4081.68	3782.24	91252.67	92948.73
2024-09-25 00:00:00	3679.74	3774.82	92583.55	92756.52
2024-09-26 00:00:00	3635.66	3730.92	89603.56	90473.18
2024-09-27 00:00:00	3603.02	3557.03	89054.97	87702.50
2024-09-28 00:00:00	3504.21	3191.02	87062.47	80706.18
2024-09-29 00:00:00	3096.93	3077.03	76386.45	75706.31
2024-09-30 00:00:00	3664.96	3767.58	92230.72	92790.41
	TOTAL : 101916.92	TOTAL : 107150.83	TOTAL : 2463704.64	TOTAL : 2447440.96
	AVG : 3397.23	AVG : 3571.69	AVG : 82123.49	AVG : 81581.37

Executive Engineer
(Mission Amrut)
RMC Raipur (C.G.)

SMS LTD. RAIPUR
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90 MLD NIMORA - RAIPUR

C-TECH FLOW REPORT

RAIPUR MUNICIPAL CORPORATION

DateAndTime	IN FLOW	OUT FLOW	IN VOLUME	OUT VOLUME
2024-10-01 00:00:00	3652.27	3624.81	89431.66	89041.13
2024-10-02 00:00:00	3751.68	3777.27	92936.89	92791.51
2024-10-03 00:00:00	3666.61	3775.20	92326.38	92608.43
2024-10-04 00:00:00	3697.79	3673.89	90523.88	90196.83
2024-10-05 00:00:00	3658.98	3771.50	92463.72	92723.69
2024-10-06 00:00:00	3760.17	3768.81	93533.44	92725.70
2024-10-07 00:00:00	3633.00	3778.11	92268.28	92849.60
2024-10-08 00:00:00	3645.49	3696.96	91255.93	90898.38
2024-10-09 00:00:00	3539.58	3610.94	96799.67	90375.70
2024-10-10 00:00:00	3744.16	3103.39	76167.70	76112.27
2024-10-11 00:00:00	3651.43	3763.62	92948.99	92580.01
2024-10-12 00:00:00	3590.52	3750.84	91802.63	92212.36
2024-10-13 00:00:00	3574.34	3566.54	86415.45	87524.20
2024-10-14 00:00:00	3656.50	3756.48	92389.98	92319.48
2024-10-15 00:00:00	3577.50	3701.45	90539.10	90558.74
2024-10-16 00:00:00	2571.93	2793.60	66278.70	67890.43
2024-10-17 00:00:00	2498.04	2407.66	61541.15	59890.96
2024-10-18 00:00:00	3627.07	3682.32	90571.94	90678.25
2024-10-19 00:00:00	3736.90	3729.62	92736.30	92476.16
2024-10-20 00:00:00	3605.78	3686.08	90827.04	90853.39
2024-10-21 00:00:00	3775.72	3767.03	92882.68	92557.66
2024-10-22 00:00:00	3669.33	3744.54	92370.69	91980.64
2024-10-23 00:00:00	3387.88	3465.62	85051.82	84832.34
2024-10-24 00:00:00	3643.04	3757.40	92164.27	92353.92
	TOTAL : 85315.73	TOTAL : 86153.66	TOTAL : 2126228.29	TOTAL : 2119033.77

Executive Engineer
(Mission Amrut)
RMC Raipur (C.G.)

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C-Tech

90 MLD NIMORA - RAIPUR

OVERALL PARAMETERS REPORT

RAIPUR MUNICIPAL CORPORATION

	PUMPING STATION		CHLORINATION		SLUDGE DEWATERING		INLET PARAMETERS					OUTLET PARAMETERS					
DateAndTime	MPS LEVEL (mm)	INLET FLOW (m3/hr)	CCT LEVEL (mm)	OUTLET FLOW (m3/hr)	SLUDGE SUMP LEVEL (mm)	CENT. FEED FLOW (m3/hr)	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	TDS	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	Cl2 (ppm)	TDS
2024-06-01 00:00:00	2081	3319.18	3249	3816.77	2021	1.37	66.02	159.60	54.70	6.68	0.00	7.03	27.90	2.75	6.24	1.14	0.00
2024-06-02 00:00:00	2099	3292.72	3243	3665.32	1886	0.06	85.28	207.34	130.16	6.67	0.00	7.40	28.77	1.62	6.21	1.11	0.00
2024-06-03 00:00:00	2832	3354.92	3254	3857.78	1986	0.07	80.47	195.86	72.10	6.70	0.00	6.64	27.53	1.36	6.24	1.04	0.00
2024-06-04 00:00:00	2889	3188.88	3254	3861.42	2077	0.07	58.41	140.51	62.90	6.70	0.00	6.83	28.67	2.15	6.22	1.01	0.00
2024-06-05 00:00:00	3661	2650.48	3201	2955.71	2094	0.07	60.93	144.73	265.02	6.50	0.00	5.79	23.47	1.53	6.17	0.90	0.00
2024-06-06 00:00:00	3751	3227.40	3252	3849.36	2092	0.07	60.35	146.14	174.67	6.36	0.00	5.63	22.68	1.35	6.18	1.01	0.00
2024-06-07 00:00:00	3688	3085.67	3254	3864.16	2085	0.07	58.28	140.47	35.00	6.68	0.00	6.08	24.88	1.42	6.23	0.93	0.00
2024-06-08 00:00:00	3486	3140.14	3253	3864.18	2079	0.07	58.25	140.23	73.38	6.66	0.00	5.90	27.06	1.39	6.23	0.92	0.00
2024-06-09 00:00:00	3399	2982.37	3255	3859.45	2071	0.07	58.09	140.26	56.58	6.66	0.00	5.58	26.42	1.05	6.25	0.88	0.00
2024-06-10 00:00:00	3599	2906.65	3253	3853.43	2068	0.07	58.03	139.68	59.86	6.60	0.00	6.48	26.95	1.38	6.24	0.95	0.00
2024-06-11 00:00:00	3744	2485.34	3224	3324.49	2061	0.07	58.81	141.78	71.39	6.15	0.00	6.82	28.63	1.50	6.25	0.97	0.00
2024-06-12 00:00:00	3714	3045.45	3253	3852.53	2055	0.07	60.03	144.73	64.75	6.49	0.00	6.34	26.16	1.94	6.25	0.90	0.00
2024-06-13 00:00:00	3622	2947.17	3252	3864.26	2048	0.07	58.91	141.71	59.13	6.55	0.00	5.90	24.10	1.66	6.24	0.93	0.00
2024-06-14 00:00:00	3905	1733.51	3158	2235.38	2040	0.07	57.54	138.56	50.26	6.54	0.00	5.99	24.52	1.27	6.24	0.92	0.00
2024-06-15 00:00:00	3855	2585.53	3169	2487.49	2034	0.07	57.59	138.89	74.23	6.56	0.00	5.21	20.61	1.88	6.25	0.90	0.00
2024-06-16 00:00:00	3501	3548.16	3254	3850.03	2036	0.07	54.43	130.88	0.01	6.58	0.00	5.79	23.47	0.00	6.28	0.91	0.00
2024-06-17 00:00:00	3494	3394.19	3254	3852.29	2031	0.07	57.37	138.30	55.90	7.11	0.00	6.19	25.50	1.08	6.76	0.85	0.00
2024-06-18 00:00:00	3544	3404.21	3256	3858.32	2080	0.07	58.63	141.49	50.57	7.71	0.00	5.98	24.39	8.46	7.37	0.84	0.00
2024-06-19 00:00:00	3861	2929.73	3238	3533.87	2221	0.07	60.83	146.57	27.19	7.75	0.00	5.18	20.42	1.32	7.38	0.74	0.00

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Executive Engineer
(Mission Amrut)

SMS LTD. RAIPUR
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C-Tech

90 MLD NIMORA - RAIPUR

OVERALL PARAMETERS REPORT

RAIPUR MUNICIPAL CORPORATION

DateAndTime	MPS LEVEL (mm)	INLET FLOW (m3/hr)	CCT LEVEL (mm)	OUTLET FLOW (m3/hr)	SLUDGE SUMP LEVEL (mm)	CENT. FEED FLOW (m3/hr)	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	TDS	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	Cl2 (ppm)	TDS
2024-06-20 00:00:00	3712	3121.24	3254	3838.40	2222	0.07	61.22	147.78	48.31	7.73	0.00	5.97	25.20	0.50	7.41	0.70	0.00
2024-06-21 00:00:00	3634	1987.14	3171	2379.83	2234	0.07	59.00	142.41	25.81	7.50	0.00	5.35	25.82	1.74	7.42	0.47	0.00
2024-06-22 00:00:00	2729	3454.06	3238	3485.91	2243	0.07	61.83	149.60	70.36	7.60	0.00	6.22	25.32	1.73	7.44	0.60	0.00
2024-06-23 00:00:00	2585	4043.66	3245	3660.01	2308	0.07	56.64	136.69	0.05	7.74	0.00	6.51	24.13	0.00	7.47	0.63	0.00
2024-06-24 00:00:00	2759	3907.82	3251	3743.06	2317	0.07	58.08	140.46	45.12	7.68	0.00	6.62	25.62	1.80	7.47	0.68	0.00
2024-06-25 00:00:00	3555	3933.86	3256	3860.65	2252	0.74	59.14	142.99	34.13	7.45	0.00	6.16	25.25	1.21	7.50	0.76	0.00
2024-06-26 00:00:00	3791	2859.62	3192	2756.03	2200	0.07	61.04	147.80	23.68	7.72	0.00	6.31	25.16	1.16	7.54	0.64	0.00
2024-06-27 00:00:00	3635	2767.33	3174	2478.85	2235	0.07	58.65	141.23	61.66	7.28	0.00	4.72	18.10	1.35	7.55	0.60	0.00
2024-06-28 00:00:00	3283	3850.73	3255	3803.99	2235	0.07	58.36	140.79	55.16	7.61	0.00	6.21	25.46	1.38	7.57	0.72	0.00
2024-06-29 00:00:00	3273	3909.09	3260	3870.93	2236	0.07	57.11	137.71	0.05	7.68	0.00	9.06	39.51	0.00	7.59	0.66	0.00
2024-06-30 00:00:00	3526	3974.83	3260	3880.17	2236	0.07	56.37	136.41	0.05	7.75	0.00	7.86	33.60	0.00	7.60	0.67	0.00

Executive Engineer
(Mission Amrut)
RMC Raipur (C.G.)

SMS LTD. RAIPUR
Authorised Signatory

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Performance of SBR

Daily Analysis Report at 90 MLD STP Nimora For The Month Of JUNE 2024

Date	PH		TDS(mg/l)		Turb.(NTU)		TSS(mg/l)		COD(mg/l)		BOD(mg/l)		TP(mg/l)		AN (mg/l)		TKN (mg/l)		D.O.		Fecal (MPN)		SVI (ml/g)	Temperature		INFLOW	OUTFLOW
	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet		Inlet	Outlet	MLD	
01-06-2024	8.02	7.84	1009	1008	143	12.6	44	9	120	32	78	8.4	1.89	0.75	12.6	3.24	21.56	7.56	1.0	4.9	500	80	48.19	35.2	36.1	91.09	92.47
02-06-2024	8.12	8.16	1074	1034	173	12.6	67	8	112	28	60	7.8	1.89	0.87	12.04	3.47	21.84	8.12	1.3	5.0	1600	130	48.90	37.2	37.0	89.30	87.66
03-06-2024	8.35	8.29	1081	1061	103	10.2	61	9	128	36	48	9.6	0.96	0.55	12.32	3.80	23.52	7.84	1.9	3.4	900	110	48.64	37.4	37.2	93.80	93.76
04-06-2024	8.23	8.24	988	981	48.3	14.7	57	7	96	40	60	7.2	1.47	0.81	12.88	3.24	22.1	8.4	1.4	5.9	900	70	48.73	35.1	34.9	93.81	93.78
05-06-2024	8.20	8.16	1029	972	90.3	13.2	59	10	108	36	54	8.4	1.59	0.57	12.60	3.58	22.68	8.96	1.2	5.4	500	50	48.99	34.7	32.0	72.32	72.26
06-06-2024	8.31	8.25	1088	1051	71	14.1	65	8	132	32	60	7.8	1.97	0.69	13.4	3.69	23.24	8.12	1.8	6.0	350	60	49.63	35.1	35.2	93.21	93.21
07-06-2024	7.28	7.20	1055	1018	72.5	14.0	56	9	80	24	72	6.6	2.37	0.97	12.60	3.47	22.96	7.84	1.3	5.9	500	50	49.62	35.8	35.7	92.91	93.83
08-06-2024	7.90	7.72	1047	970	147	12.0	42	8	100	28	66	7.2	1.98	0.82	12.88	3.58	21.56	8.4	1.1	5.5	900	70	48.44	33.0	32.8	94.76	93.82
09-06-2024	7.89	8.19	1040	974	214	14.6	67	7	116	32	72	6.6	2.85	1.43	12.32	3.36	22.12	8.12	1.3	5.8	1600	60	44.34	32.2	32.8	93.77	93.77
10-06-2024	7.80	7.71	1022	963	172	14.9	71	8	112	36	36	5.4	1.55	1.01	13.16	3.69	20.44	8.68	2.5	5.9	1600	50	44.61	33.4	33.8	93.54	93.75
11-06-2024	7.91	7.86	1008	952	109	14.9	75	9	80	32	54	6.0	1.62	0.98	12.06	2.01	21.28	8.12	1.9	6.0	900	110	45.54	35.3	35.8	80.67	81.32
12-06-2024	8.24	8.18	1102	1095	107	14.2	44	10	100	28	66	7.2	2.13	1.28	11.20	2.24	20.16	7.28	1.7	5.8	500	70	45.79	33.3	34.0	94.61	93.82
13-06-2024	8.32	7.87	962	909	25.0	10.3	47	8	108	32	72	6.0	1.98	1.02	12.04	3.36	23.52	8.96	3.0	6.1	1600	80	46.19	35.3	35.4	93.85	93.87
14-06-2024	8.39	8.45	986	910	43.7	12.7	52	7	116	28	48	5.4	2.58	1.19	13.44	2.35	22.96	7.84	2.3	5.6	1600	130	46.33	34.4	33.4	54.75	54.76
15-06-2024	8.31	8.02	1014	917	29.9	12.9	70	9	84	48	60	6.6	2.13	1.01	13.16	3.13	21.56	8.4	1.9	5.4	900	80	46.69	33.3	34.2	41.58	42.08
16-06-2024	8.29	8.00	1016	918	40.3	12.0	61	8	100	36	72	7.8	2.01	0.98	12.88	3.36	21.84	8.12	1.3	5.7	500	110	46.39	33.0	34.1	94.46	93.77
17-06-2024	8.28	8.24	1025	966	80.6	14.5	65	8	112	28	42	8.4	2.01	1.03	11.76	3.69	21.00	7.28	2.5	5.8	900	80	46.12	33.5	33.8	93.62	93.69
18-06-2024	7.81	7.70	1032	941	153	13.8	75	7	108	36	66	7.8	1.96	0.86	11.20	3.24	22.4	7.56	1.8	6.0	1600	70	45.62	33.9	33.3	93.71	93.71
19-06-2024	7.92	7.76	990	966	159	14.7	57	9	116	32	54	4.8	2.46	1.19	13.44	2.68	22.68	7.84	1.7	6.0	900	60	46.00	32.7	32.5	84.67	85.93
20-06-2024	8.08	7.83	847	805	57.4	12.3	62	8	120	28	60	6.6	2.13	1.01	12.6	2.91	19.6	7.28	3.0	5.9	500	80	46.46	31.7	32.4	93.94	92.81
21-06-2024	8.38	7.82	708	707	57.1	13.0	53	7	128	32	72	7.8	2.05	1.33	12.32	2.8	21.56	7.56	2.5	6.1	900	90	46.72	30.6	31.0	55.59	56.64
22-06-2024	8.16	7.91	652	618	37.7	12.8	33	9	132	28	60	7.2	1.98	1.02	11.2	2.68	19.32	7.56	1.9	5.5	1600	110	45.80	30.7	30.5	82.33	85.15
23-06-2024	8.11	7.85	670	663	47.0	13.1	42	7	124	32	78	8.4	1.90	0.98	13.16	3.13	21.84	8.12	1.7	5.8	900	80	45.81	30.5	30.0	92.89	89.51
24-06-2024	8.19	7.90	778	775	25.0	11.8	40	7	116	36	48	8.4	2.08	1.20	11.48	3.02	22.4	8.12	2.9	5.6	500	60	39.57	31.1	31.3	91.37	90.53
25-06-2024	7.97	8.19	877	802	116	11.8	52	8	76	40	60	7.2	1.97	0.82	11.76	3.13	20.16	8.40	2.3	5.7	900	80	40.85	31.2	31.5	93.41	93.72
26-06-2024	8.08	7.86	938	866	63.9	8.4	69	9	116	36	72	7.8	2.84	1.25	12.32	2.57	20.72	7.28	2.1	5.5	1600	110	40.55	33.2	33.3	66.60	66.45
27-06-2024	8.30	8.01	880	850	51.4	7.5	52	8	108	32	66	8.4	2.39	1.12	12.04	2.68	21.56	8.12	1.9	5.7	900	90	41.09	31.1	32.1	60.33	60.40
28-06-2024	8.08	8.02	935	925	66.9	13.1	62	7	72	36	60	6.6	2.07	0.97	11.76	2.01	22.12	7.84	1.6	5.8	500	70	41.85	31.3	30.9	91.83	91.96
29-06-2024	8.01	8.00	948	932	72.1	10.0	65	9	104	44	72	7.8	1.98	0.82	11.48	2.46	21.56	7.56	1.8	5.9	900	80	42.08	31.3	30.9	92.86	93.41
30-06-2024	8.20	8.14	976	952	59.5	11.2	55	8	100	32	78	6.0	1.90	0.76	12.60	3.24	21.00	8.12	1.4	6.0	1600	60	42.59	33.0	32.5	94.33	93.96
																										2555.91	2555.80
AVERAGE	8.10	7.98	959	917	87.8	12.6	57	8.2	107	33	62	7.2	2.02	0.98	12.36	3.06	21.71	7.98	1.9	5.7	985	81	45.60	33.3	33.3	85.20	85.19

CHEMIST

Executive Engineer
(Mission Amrut)
RMC Raipur (C.G.)

SMS LTD. RAIPUR
PLANT HEAD
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90 MLD NIMORA - RAIPUR

OVERALL PARAMETERS REPORT

RAIPUR MUNICIPAL CORPORATION

	PUMPING STATION		CHLORINATION		SLUDGE DEWATERING		INLET PARAMETERS					OUTLET PARAMETERS					
DateAndTime	MPS LEVEL (mm)	INLET FLOW (m3/hr)	CCT LEVEL (mm)	OUTLET FLOW (m3/hr)	SLUDGE SUMP LEVEL (mm)	CENT. FEED FLOW (m3/hr)	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	TDS	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	Cl2 (ppm)	TDS
2024-07-01 00:00:00	3579	3918.48	3259	3874.88	2232	0.07	58.32	140.48	39.61	7.76	0.00	4.93	19.00	1.36	7.60	0.67	0.00
2024-07-02 00:00:00	3413	3630.28	3256	3800.99	2229	0.07	60.17	145.41	37.29	7.77	0.00	5.66	22.79	1.75	7.61	0.67	0.00
2024-07-03 00:00:00	3168	3806.80	3259	3890.82	2224	0.07	60.42	144.36	61.11	7.79	0.00	5.08	19.81	2.46	7.61	0.67	0.00
2024-07-04 00:00:00	3296	3488.61	3257	3807.53	2267	0.07	58.46	141.05	48.52	7.80	0.00	5.59	22.37	1.74	7.60	0.68	0.00
2024-07-05 00:00:00	1949	3461.07	3241	3504.36	2277	0.07	58.95	142.27	57.11	7.43	0.00	5.57	22.17	2.38	7.59	0.66	0.00
2024-07-06 00:00:00	3152	3802.40	3260	3865.03	2253	0.41	58.63	141.69	47.75	7.25	0.00	4.84	18.62	1.28	7.62	0.70	0.00
2024-07-07 00:00:00	2005	3831.88	3254	3766.24	2217	0.07	57.50	138.73	0.05	7.60	0.00	5.11	19.90	0.00	7.63	0.70	0.00
2024-07-08 00:00:00	2082	3820.59	3258	3859.03	2217	0.07	61.81	148.94	58.23	7.75	0.00	5.26	20.79	1.78	7.63	0.75	0.00
2024-07-09 00:00:00	2319	2624.98	2240	2670.88	1524	0.05	40.96	98.90	8.87	5.41	0.00	4.02	16.31	1.31	5.25	0.48	0.00
2024-07-10 00:00:00	1729	2297.30	2170	2529.87	1479	0.05	40.47	97.58	39.49	5.22	0.00	3.64	14.45	1.30	5.09	0.46	0.00
2024-07-11 00:00:00	1559	2377.14	2168	2511.04	1476	0.05	42.21	101.86	83.58	5.28	0.00	4.21	14.14	1.18	5.19	0.46	0.00
2024-07-12 00:00:00	1583	2544.54	2173	2594.19	1474	0.05	43.76	105.81	185.35	5.60	0.00	5.44	16.34	0.94	5.42	0.48	0.00
2024-07-13 00:00:00	2391	2489.04	2173	2597.81	1473	0.05	40.87	98.71	51.65	5.86	0.00	5.76	17.32	0.73	5.42	0.51	0.00
2024-07-14 00:00:00	3426	2761.24	2952	2948.86	2030	0.07	52.71	127.65	0.04	8.06	0.00	8.91	25.99	0.00	7.45	0.61	0.00
2024-07-15 00:00:00	2823	3191.60	3253	3603.51	2231	0.07	60.31	145.42	42.53	8.82	0.00	8.69	25.07	1.31	8.15	0.70	0.00
2024-07-16 00:00:00	2640	3196.39	3248	3431.71	2236	0.07	61.28	151.19	80.24	8.83	0.00	9.42	29.71	5.93	8.16	0.78	0.00
2024-07-17 00:00:00	3555	3033.36	3242	3293.96	2241	0.07	59.49	143.81	194.92	8.60	0.00	6.72	28.02	1.58	8.15	0.74	0.00
2024-07-18 00:00:00	2454	3025.07	3236	3176.16	2247	0.07	50.60	121.48	373.49	8.80	0.00	6.48	26.87	2.05	8.15	0.72	0.00
2024-07-19 00:00:00	2204	3471.37	3235	3340.58	2245	0.07	57.53	138.47	14.49	8.81	0.00	7.21	30.38	1.26	8.16	0.78	0.00

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Executive Engineer

SMS LTD. RAIPUR

Authorised Signatory

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C-Tech

90 MLD NIMORA - RAIPUR

OVERALL PARAMETERS REPORT

RAIPUR MUNICIPAL CORPORATION

DateAndTime	MPS LEVEL (mm)	INLET FLOW (m3/hr)	CCT LEVEL (mm)	OUTLET FLOW (m3/hr)	SLUDGE SUMP LEVEL (mm)	CENT. FEED FLOW (m3/hr)	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	TDS	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	Cl2 (ppm)	TDS
2024-07-20 00:00:00	3133	3717.91	3261	3895.39	2253	0.07	75.91	183.99	61.61	8.82	0.00	6.80	26.97	2.04	8.14	0.80	0.00
2024-07-21 00:00:00	1730	3499.40	3255	3642.77	2269	0.07	55.37	133.21	0.05	8.30	0.00	6.23	46.35	0.00	8.16	0.73	0.00
2024-07-22 00:00:00	2439	3706.19	3262	3663.63	2286	0.08	58.30	140.72	19.02	8.34	0.00	6.59	50.32	1.18	8.16	0.68	0.00
2024-07-23 00:00:00	3112	3607.30	3270	3811.50	2320	0.08	58.75	141.18	51.31	8.42	0.00	6.50	26.96	1.66	8.15	0.67	0.00
2024-07-24 00:00:00	2460	2724.70	3225	2858.06	2391	0.08	56.51	136.75	72.81	8.60	0.00	6.57	27.20	1.26	8.16	0.60	0.00
2024-07-25 00:00:00	1573	2829.66	3220	2808.49	2392	0.08	55.09	144.40	46.39	8.47	0.00	6.08	23.90	1.39	8.16	0.62	0.00
2024-07-26 00:00:00	1690	2966.19	3220	2792.18	2416	0.08	55.33	157.44	62.69	8.16	0.00	6.55	27.12	1.13	8.16	0.68	0.00
2024-07-27 00:00:00	1470	3310.41	3241	3173.89	2432	0.08	53.77	129.38	54.30	8.64	0.00	6.46	26.74	1.81	8.17	0.66	0.00
2024-07-28 00:00:00	1608	3210.05	3251	3388.34	2449	0.08	52.24	125.77	0.05	8.84	0.00	6.54	27.19	0.00	8.17	0.55	0.00
2024-07-29 00:00:00	1622	2785.17	3205	2615.46	2455	0.08	54.23	130.65	70.24	8.83	0.00	6.64	27.59	2.24	8.17	0.42	0.00
2024-07-30 00:00:00	1551	3421.39	3242	3331.54	2453	0.08	60.71	146.49	56.20	8.62	0.00	7.34	31.03	3.16	8.17	0.47	0.00
2024-07-31 00:00:00	2616	3618.05	3247	3420.06	2461	0.08	59.13	143.07	69.47	8.13	0.00	6.58	27.34	2.28	8.17	0.44	0.00

Executive Engineer (Division Amrut) RMC Raipur (C.G.)

SMS LTD. RAIPUR
Authorised Signatory

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Performance of SBR

Daily Analysis Report at 90 MLD STP Nimora For The Month Of JULY 2024

Date	PH		TDS(mg/l)		Turb.(NTU)		TSS(mg/l)		COD(mg/l)		BOD(mg/l)		TP(mg/l)		AN (mg/l)		TKN (mg/l)		D.O.		Fecal (MPN)		SVI (ml/g)	Temperature		Inflow	Outflow
	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet		Inlet	Outlet	MLD	
01-07-2024	8.03	7.77	947	920	61	13.0	57	7	120	28	54	6.6	1.83	0.94	9.5	2.24	21.28	8.4	1.9	5.9	1600	90	48.90	29.2	29.5	94.57	94.04
02-07-2024	8.20	8.03	933	882	71	14.0	67	8	84	36	60	7.2	1.79	0.82	11.48	3.02	19.88	7.84	1.7	6.1	900	80	48.73	30.5	30.8	90.74	91.36
03-07-2024	8.29	8.44	919	836	88	12.0	44	8	100	32	66	7.8	2.39	1.13	12.04	2.91	20.16	7.56	1.8	5.7	500	50	45.69	29.8	30.0	94.77	93.91
04-07-2024	8.38	8.43	908	868	36.0	13.5	42	7	104	28	72	6.6	2.15	0.98	11.48	3.24	20.7	7.28	1.9	5.8	900	70	46.46	29.9	30.7	90.10	91.52
05-07-2024	8.54	8.51	839	777	29.6	12.3	40	8	96	40	60	7.8	1.31	1.09	12.60	2.91	20.44	7.84	1.7	5.9	1600	90	45.72	29.1	29.3	84.12	83.14
06-07-2024	8.19	7.90	894	859	87.9	11.8	97	9	124	32	66	8.4	1.98	0.82	12.04	3.24	21.28	7.56	2.0	5.1	900	90	40.55	30.5	29.5	93.77	93.98
07-07-2024	8.11	7.89	889	854	85.1	11.4	82	8	116	28	60	7.2	1.90	0.95	11.48	3.02	21.56	8.4	1.9	5.5	500	70	46.19	30.3	30.4	93.05	92.13
08-07-2024	8.02	7.99	980	902	151	10.4	70	7	116	24	72	7.8	2.19	0.98	11.20	2.24	20.16	7.3	1.9	5.6	1600	80	46.33	31.4	31.7	93.95	93.62
09-07-2024	8.50	8.15	984	852	56	9.13	52	8	148	36	60	8.4	2.09	0.95	12.88	2.66	20.72	7.28	1.6	5.7	1600	90	45.62	31.9	32.0	90.20	89.97
10-07-2024	8.28	7.94	817	816	24	9.75	75	8	132	32	42	8.4	1.96	1.18	13.16	2.01	19.88	7.00	1.7	5.8	900	70	48.44	31.2	31.3	89.97	91.35
11-07-2024	8.20	7.89	839	820	65	9.53	72	7	128	24	54	7.2	2.01	0.98	11.48	3.02	20.44	7.56	1.9	5.7	1600	110	49.62	30.4	30.9	90.81	90.56
12-07-2024	8.29	8.00	849	764	50	9.6	45	8	120	32	66	7.8	2.05	0.97	12.04	3.47	21.56	7.56	1.9	5.8	900	90	47.46	30.3	30.6	94.66	93.99
13-07-2024	8.06	7.89	935	917	89.7	12.9	45	7	96	40	72	6.0	1.98	0.85	12.32	3.69	20.44	7.84	1.7	5.9	500	70	49.07	31.3	31.6	94.16	93.86
14-07-2024	8.10	7.85	942	923	92.8	12.0	62	7	100	36	78	7.2	1.85	0.67	11.48	3.36	21.00	8.12	1.8	6.0	900	80	48.12	31.2	31.4	76.23	76.33
15-07-2024	9.00	8.23	867	834	105	11.2	72	6	108	28	48	5.4	2.41	1.18	8.68	2.57	19.88	8.4	1.8	5.8	1600	70	48.56	30.7	30.8	84.22	[illegible]
16-07-2024	8.42	8.06	906	802	28.8	10.3	45	7	132	32	60	6.6	2.01	1.09	10.30	3.02	20.16	8.12	2.0	5.9	900	110	49.17	31.4	32.0	81.50	[illegible]
17-07-2024	8.22	8.21	840	772	58.1	7.79	55	8	124	40	42	4.8	2.35	0.98	11.48	1.90	20.44	7.28	2.1	5.7	500	50	45.23	31.6	31.5	78.87	[illegible]
18-07-2024	8.50	8.39	664	663	31.1	7.65	41	9	132	36	60	7.2	2.05	0.72	12.32	2.8	23.8	7.84	2.9	5.9	900	80	41.37	31.7	31.5	76.48	[illegible]
19-07-2024	8.42	8.34	791	684	20.0	10.4	45	7	128	32	66	8.4	1.40	1.10	12.60	2.91	22.40	7.28	2.4	6.0	1600	90	41.02	32.8	32.2	80.18	79.70
20-07-2024	8.56	8.26	849	832	38.0	9.6	64	8	136	32	72	7.8	1.39	0.96	10.08	3.02	22.12	8.4	2.0	5.9	900	110	41.30	31.7	32.1	92.34	93.94
21-07-2024	8.49	8.19	867	840	50.3	8.37	69	7	124	28	78	6.6	1.47	0.92	11.48	3.13	21.84	8.12	1.7	6.2	500	80	41.29	31.6	32.0	86.01	86.26
22-07-2024	8.27	8.11	808	640	46.9	9.8	45	8	100	24	42	5.4	1.10	0.28	14.28	3.36	20.16	7.28	2.0	5.8	900	70	41.73	31.3	31.4	88.29	86.53
23-07-2024	8.43	8.28	659	719	43.8	9.5	47	7	76	40	60	7.2	1.43	0.97	13.44	3.24	22.4	7.28	1.9	5.9	1600	80	42.72	29.5	29.9	90.44	91.04
24-07-2024	8.59	8.24	559	560	84.1	9.4	94	8	88	32	48	6.0	1.42	0.97	11.48	2.46	21.28	7.84	1.7	6.2	300	70	42.90	28.5	28.7	61.39	67.67
25-07-2024	8.58	8.56	590	537	73.0	11.9	72	9	112	28	60	6.6	1.52	0.86	12.04	3.47	21.56	7.56	1.9	6.0	500	80	43.03	27.4	27.5	65.61	66.08
26-07-2024	8.14	8.29	785	644	118	9.52	82	7	92	24	66	7.2	2.08	1.28	12.88	2.91	23.8	7.84	1.7	6.1	900	70	42.70	27.7	27.9	70.41	65.66
27-07-2024	8.37	8.27	592	560	130	12.8	149	8	104	28	84	7.8	1.98	0.85	13.16	3.24	21.00	7.28	1.5	6.4	900	90	43.08	27.3	27.5	76.76	75.42
28-07-2024	8.29	8.24	662	635	106	11.7	97	6	128	32	78	6.0	1.82	0.65	12.04	3.36	20.16	8.4	1.3	6.2	1600	110	43.43	27.4	27.7	74.19	79.37
29-07-2024	8.64	8.42	584	536	29.9	14.9	45	9	116	28	66	8.4	2.85	1.20	10.36	3.13	21.84	8.12	2.5	6.1	500	70	43.61	27.5	27.6	65.03	61.69
30-07-2024	8.42	8.30	706	606	35.6	10.6	42	7	88	32	72	7.8	2.63	0.97	11.20	3.02	19.32	7.84	1.3	5.9	500	80	43.83	28.4	28.5	79.09	78.52
31-07-2024	8.25	8.50	866	686	80.8	9.3	60	9	104	36	42	8.4	2.15	1.27	12.32	3.13	21.56	7.00	1.9	6.5	900	110	44.02	29.0	29.2	81.80	80.83
																										2603.71	2604.08
AVERAGE	8.35	8.18	815	759	66.7	10.8	64	7.6	112	32	62	7.2	1.92	0.95	11.79	2.96	21.07	7.72	1.9	5.9	981	82	45.03	30.1	30.2	83.99	84.00

Priyanka
CHEMIST

Executive Engineer
(Mission Amrut)
RMC Raipur (C.G.)

SMS LTD. RAIPUR
PLANT HEAD
Authorised Signatory

C-Tech

90 MLD NIMORA - RAIPUR

OVERALL PARAMETERS REPORT

RAIPUR MUNICIPAL CORPORATION

	PUMPING STATION		CHLORINATION		SLUDGE DEWATERING		INLET PARAMETERS					OUTLET PARAMETERS					
DateAndTime	MPS LEVEL (mm)	INLET FLOW (m3/hr)	CCT LEVEL (mm)	OUTLET FLOW (m3/hr)	SLUDGE SUMP LEVEL (mm)	CENT. FEED FLOW (m3/hr)	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	TDS	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	Cl2 (ppm)	TDS
2024-08-01 00:00:00	2634	3604.70	3270	3740.86	2502	0.08	57.87	139.54	45.85	8.49	0.00	5.99	24.34	1.34	8.17	0.41	0.00
2024-08-02 00:00:00	2385	3791.66	3260	3576.72	2507	0.08	55.16	133.29	65.26	8.71	0.00	6.54	27.20	2.19	8.15	0.38	0.00
2024-08-03 00:00:00	3479	3597.13	3267	3686.75	2561	0.08	55.22	133.19	54.32	8.57	0.00	6.41	34.57	2.29	8.16	0.37	0.00
2024-08-04 00:00:00	4410	3834.76	3272	3912.54	2586	0.08	56.42	136.38	0.05	8.71	0.00	7.29	30.75	9.00	8.17	0.38	0.00
2024-08-05 00:00:00	3304	3749.87	3263	3851.25	2431	0.08	53.93	129.63	58.54	8.77	0.00	7.21	30.02	1.64	8.16	0.41	0.00
2024-08-06 00:00:00	2030	3421.18	3231	3279.88	2182	0.08	57.25	137.73	69.06	8.09	0.00	6.66	27.83	2.15	8.16	0.37	0.00
2024-08-07 00:00:00	4440	3835.24	3267	3843.85	2198	0.08	54.84	132.20	105.32	8.42	0.00	6.57	27.20	1.74	8.17	0.35	0.00
2024-08-08 00:00:00	2836	3731.31	3257	3721.75	2200	0.08	55.58	133.76	55.51	8.65	0.00	6.93	29.05	1.43	8.16	0.37	0.00
2024-08-09 00:00:00	1666	3454.52	3237	3345.50	2197	0.08	54.17	130.19	47.37	8.81	0.00	6.61	27.66	1.69	8.16	0.37	0.00
2024-08-10 00:00:00	2170	3710.81	3232	3356.19	2195	0.08	54.01	130.25	38.61	8.60	0.00	6.69	27.97	1.68	8.16	0.43	0.00
2024-08-11 00:00:00	2167	4000.40	3255	3812.36	2194	0.08	55.42	132.17	0.05	8.80	0.00	6.31	26.17	0.00	8.17	0.52	0.00
2024-08-12 00:00:00	2688	3562.96	3248	3705.68	2202	0.07	54.25	126.83	30.21	8.89	0.00	6.69	28.28	1.84	8.14	0.58	0.00
2024-08-13 00:00:00	1769	3598.60	3223	3238.89	2199	0.07	53.89	129.81	80.77	8.87	0.00	7.01	29.54	1.48	8.15	0.61	0.00
2024-08-14 00:00:00	2392	3219.15	3215	3116.26	2196	0.07	53.87	129.65	47.07	8.87	0.00	6.32	26.03	1.71	8.16	0.58	0.00
2024-08-15 00:00:00	2441	3996.32	3250	3739.62	2210	0.08	51.90	124.80	0.05	8.86	0.00	6.60	27.75	0.00	8.17	0.57	0.00
2024-08-16 00:00:00	2224	3631.71	3243	3610.53	2225	0.08	53.15	128.06	50.49	8.86	0.00	6.75	27.86	1.38	8.16	0.56	0.00
2024-08-17 00:00:00	2538	3394.70	3222	3171.15	2232	0.08	53.59	128.94	41.48	8.87	0.00	6.69	34.71	1.36	8.17	0.58	0.00
2024-08-18 00:00:00	2363	3934.89	3249	3767.01	2233	0.08	51.89	124.28	0.05	8.86	0.00	7.03	26.19	0.00	8.18	0.55	0.00
2024-08-19 00:00:00	2309	3584.66	3239	3624.13	2233	0.08	51.69	124.47	0.05	8.85	0.00	7.02	26.80	0.00	8.18	0.64	0.00

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SMS LTD. RAIPUR
Authorised Signatory

Executive Engineer
(Mission Amrut)

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C-Tech

90 MLD NIMORA - RAIPUR

OVERALL PARAMETERS REPORT

RAIPUR MUNICIPAL CORPORATION

DateAndTime	MPS LEVEL (mm)	INLET FLOW (m3/hr)	CCT LEVEL (mm)	OUTLET FLOW (m3/hr)	SLUDGE SUMP LEVEL (mm)	CENT. FEED FLOW (m3/hr)	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	TDS	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	Cl2 (ppm)	TDS
2024-08-20 00:00:00	2365	3800.08	3234	3437.35	2230	0.07	54.48	131.16	43.84	8.84	0.00	6.50	25.31	1.09	8.22	0.62	0.00
2024-08-21 00:00:00	2126	3468.87	3234	3486.91	2234	0.07	55.20	133.40	59.93	8.83	0.00	7.14	29.96	0.27	8.19	0.62	0.00
2024-08-22 00:00:00	3167	3695.25	3069	3528.93	2123	0.07	51.80	125.22	61.94	8.40	242.57	6.87	27.14	1.47	7.74	0.54	100.93
2024-08-23 00:00:00	2950	3486.38	3247	3770.42	2206	0.08	54.03	130.09	63.93	8.87	544.08	7.20	30.47	1.93	8.16	0.56	362.63
2024-08-24 00:00:00	2018	3010.88	3200	2711.61	2206	0.08	53.67	129.07	22.43	8.86	473.72	6.63	29.82	10.31	8.16	0.55	432.49
2024-08-25 00:00:00	2276	3352.43	3227	3328.55	2203	0.08	54.74	131.88	70.45	8.85	626.39	6.84	28.68	4.39	8.18	0.52	508.76
2024-08-26 00:00:00	1991	3517.93	3230	3423.79	2202	0.08	55.11	132.30	217.22	8.86	748.19	6.95	29.02	14.59	8.18	0.54	600.76
2024-08-27 00:00:00	1872	3615.91	3228	3396.75	2198	0.07	53.65	128.96	88.34	8.85	768.94	6.98	29.48	1.54	8.17	0.58	677.71
2024-08-28 00:00:00	1946	3944.54	3241	3597.21	2197	0.07	54.07	130.21	55.25	8.87	830.89	6.22	27.36	1.70	8.16	0.64	713.54
2024-08-29 00:00:00	2791	3954.44	3246	3778.98	2197	0.08	54.16	130.54	63.74	8.84	931.61	6.45	28.95	1.81	8.16	0.59	802.14
2024-08-30 00:00:00	2565	4133.02	3253	3901.67	2195	0.07	54.48	131.44	22.21	8.84	856.41	7.46	31.79	1.85	8.16	0.63	812.78
2024-08-31 00:00:00	2226	3995.34	3252	3813.79	2193	0.07	58.92	141.89	228.61	8.86	842.37	7.61	32.54	1.79	8.17	0.65	782.27

Executive Engineer
(Mission Amrut)
RMC Raipur (C.G.)

SMS LTD. RAIPUR
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Performance of SBR

Daily Analysis Report at 90 MLD STP Nimora For The Month Of Auguest 2024

Date	PH		TDS(mg/l)		Turb.(NTU)		TSS(mg/l)		COD(mg/l)		BOD(mg/l)		TP(mg/l)		AN (mg/l)		TKN (mg/l)		D.O.		Fecal (MPN)		SVI (ml/g)	Temperature		Inflow	Outflow
	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet		Inlet	Outlet	MLD	
01-08-2024	8.69	8.65	422	640	145	12.5	72	8	112	28	54	7.2	1.98	0.93	12.88	3.36	19.60	8.12	1.9	6.3	900	90	44.31	28.7	29.0	87.58	89.46
02-08-2024	8.94	8.11	547	562	47.9	12.8	46	7	124	32	66	7.8	1.46	0.10	11.20	1.79	20.16	7.84	1.6	6.0	1600	110	43.59	28.7	28.9	86.10	84.65
03-08-2024	8.64	8.20	465	551	122	11.3	104	7	104	24	60	6.6	1.58	0.25	11.48	2.35	21.28	7.56	1.7	6.1	900	80	45.42	26.0	26.8	87.44	87.39
04-08-2024	8.59	8.19	552	549	102	10.9	64	8	112	36	66	7.2	1.60	0.39	12.60	2.91	19.6	7.28	1.5	6.2	900	110	45.16	27.4	27.9	93.70	94.01
05-08-2024	8.71	8.18	483	449	64.5	15.8	59	6	120	28	42	5.4	0.37	0.20	9.80	2.68	21.28	7.00	1.5	6.3	500	80	48.72	28.5	28.6	89.80	93.34
06-08-2024	8.91	8.24	616	525	38.4	12.9	41	7	72	32	60	7.8	1.43	0.34	10.36	3.13	17.92	6.72	1.7	6.2	900	70	42.87	29.9	29.8	78.81	76.59
07-08-2024	9.03	8.28	442	493	54.2	13.0	40	7	112	36	48	5.4	2.24	1.09	11.48	1.90	20.16	6.44	1.9	6.5	500	80	44.57	30.0	30.1	91.61	92.34
08-08-2024	9.59	8.22	513	482	29.1	13.0	64	8	124	28	72	6.0	1.98	0.82	11.48	2.46	21.00	7.00	1.4	6.3	1600	70	45.28	29.7	30.0	86.79	90.01
09-08-2024	8.72	8.13	557	518	40.0	14.8	52	6	132	40	60	6.6	1.21	1.11	12.04	2.8	20.44	6.72	1.9	6.0	900	90	46.19	28.5	28.8	79.75	78.41
10-08-2024	9.08	8.26	588	556	39.9	9.00	51	7	128	36	78	7.2	1.36	0.97	10.36	3.02	20.16	7.28	1.7	6.5	500	70	46.19	30.6	30.8	84.08	80.90
11-08-2024	8.96	8.14	596	574	58.8	10.5	64	8	112	28	66	8.4	1.58	0.86	11.2	3.13	21.28	7.56	1.8	6.3	300	50	46.66	30.5	30.7	91.06	90.89
12-08-2024	8.62	8.25	568	512	52.0	12.0	45	8	132	36	72	7.8	1.38	1.01	11.76	3.13	22.4	6.72	1.2	6.3	500	70	47.67	30.4	31.2	84.10	89.77
13-08-2024	8.90	8.10	796	702	24.8	6.35	52	7	120	36	60	7.2	1.49	0.98	12.32	3.24	21.28	7.84	1.6	6.0	900	80	47.05	32.1	32.3	78.98	74.93
14-08-2024	8.94	8.18	865	755	19.6	6.09	71	9	104	28	42	5.4	2.40	1.22	11.48	2.35	21.56	6.72	1.7	5.8	1600	110	48.50	32.6	32.8	73.34	75.79
15-08-2024	8.49	8.08	882	831	32.4	7.10	67	8	100	32	60	6.6	2.03	0.95	11.2	2.68	22.12	6.72	1.6	5.6	900	80	48.65	32.6	32.9	90.81	88.73
16-08-2024	8.74	8.28	917	897	29.8	9.3	45	7	64	40	66	7.2	1.77	0.97	13.44	2.91	21.84	6.44	1.8	5.7	500	110	50.71	28.8	29.0	83.90	85.3
17-08-2024	8.56	8.28	726	742	44.1	5.94	75	8	96	36	72	7.8	1.93	0.85	11.20	3.24	22.4	7.56	1.7	6.5	900	80	49.74	28.6	28.8	74.62	74.4
18-08-2024	8.49	8.12	735	732	52.2	7.38	72	7	108	28	60	7.2	1.80	0.90	12.60	2.91	20.72	7.28	1.5	6.3	900	70	50.69	28.8	29.2	89.48	89.82
19-08-2024	8.39	8.18	720	716	55.0	7.94	67	8	112	36	72	8.4	1.56	0.74	12.32	3.13	22.4	7.28	1.8	6.0	1600	140	51.13	29.3	29.6	80.98	85.43
20-08-2024	8.49	8.20	716	709	48.9	9.94	62	6	100	32	66	7.2	1.85	0.67	11.48	3.13	23.52	6.44	1.6	6.2	900	80	51.81	29.3	29.7	83.80	80.45
21-08-2024	9.00	8.22	584	580	34.9	8.35	40	8	116	28	54	6.0	0.43	0.11	12.04	3.47	22.68	6.72	1.8	6.3	500	70	51.91	32.9	33.1	80.17	79.98
22-08-2024	8.48	8.37	589	588	154	12.0	56	7	128	24	60	7.2	1.28	0.35	11.76	3.36	22.96	7.00	1.8	6.2	900	90	51.48	31.2	31.6	89.34	90.52
23-08-2024	8.58	8.25	398	388	102	11.7	72	8	92	36	78	6.0	0.45	0.12	12.04	3.02	22.68	7.28	1.7	6.3	1600	110	50.79	28.7	29.0	85.02	89.49
24-08-2024	8.64	8.26	496	460	48.6	11.8	92	8	112	32	72	6.6	1.45	0.98	12.32	3.13	21.56	6.44	0.9	6.3	900	70	49.93	29.1	29.3	68.40	64.50
25-08-2024	8.53	8.19	552	539	52.2	10.9	76	6	120	28	60	7.2	1.56	0.83	11.48	2.46	21.00	7.00	1.3	6.4	900	80	50.74	29.6	29.9	74.44	77.16
26-08-2024	8.59	8.18	581	544	49.1	11.3	64	7	92	24	66	7.8	1.83	0.59	12.04	3.24	20.16	7.28	1.6	6.5	500	70	50.90	28.7	29.0	78.85	80.67
27-08-2024	8.92	8.20	714	701	35.9	13.2	59	6	96	28	60	7.8	1.48	0.39	11.76	2.68	21.28	6.44	1.8	6.4	350	50	50.97	29.0	29.3	80.20	80.10
28-08-2024	8.65	8.20	828	720	50.1	11.0	65	8	124	32	48	8.4	1.43	0.99	11.48	2.91	20.44	6.72	1.7	6.3	500	80	51.27	30.0	30.2	88.44	84.73
29-08-2024	8.39	8.37	897	809	71.7	11.2	71	7	112	24	66	7.2	1.52	0.73	12.04	3.47	19.60	7.00	1.9	6.4	900	70	51.48	30.8	31.3	87.57	91.33
30-08-2024	8.64	8.61	839	838	40.2	11.6	59	8	72	32	72	7.8	0.91	0.19	12.60	3.02	21.00	7.28	1.7	6.2	1600	110	51.47	29.5	29.8	93.35	93.09
31-08-2024	8.63	8.25	836	790	46.2	11.0	42	9	104	28	54	6.6	1.37	0.28	11.48	2.46	20.44	6.72	1.8	6.3	900	90	52.01	30.7	30.8	90.48	90.89
																										2612.99	2625.17
AVERAGE	8.73	8.24	646	627	57.6	10.7	62	7.4	108	31	62	7.1	1.51	0.67	11.73	2.89	21.13	7.05	1.6	6.2	895	84	48.64	29.7	30.0	84.29	84.68

Priyanka
CHEMIST

Executive Engineer
(Mission Amrut)
RMC Raipur (C.G.)

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90 MLD NIMORA - RAIPUR

OVERALL PARAMETERS REPORT

RAIPUR MUNICIPAL CORPORATION

	PUMPING STATION		CHLORINATION		SLUDGE DEWATERING		INLET PARAMETERS					OUTLET PARAMETERS					
DateAndTime	MPS LEVEL (mm)	INLET FLOW (m3/hr)	CCT LEVEL (mm)	OUTLET FLOW (m3/hr)	SLUDGE SUMP LEVEL (mm)	CENT. FEED FLOW (m3/hr)	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	TDS	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	Cl2 (ppm)	TDS
2024-09-01 00:00:00	2952	3692.00	3230	3425.76	2189	0.07	51.42	123.01	698.03	8.86	925.25	10.23	45.42	0.30	8.18	0.63	819.96
2024-09-02 00:00:00	3582	4026.12	3254	3866.19	2184	0.07	58.35	140.56	1208.17	8.85	1016.54	9.30	39.75	1.59	8.18	0.64	881.16
2024-09-03 00:00:00	3339	3905.04	3247	3737.54	2180	0.08	44.20	105.61	775.28	8.85	976.80	7.46	30.11	7.09	8.16	0.66	876.43
2024-09-04 00:00:00	3242	3439.81	3229	3324.74	2183	0.07	36.83	88.84	203.80	8.86	1037.66	6.82	28.64	4.94	8.17	0.65	884.08
2024-09-05 00:00:00	3908	2742.67	3186	2691.90	2184	0.07	48.60	117.79	213.39	8.85	924.55	6.47	27.00	4.29	8.19	0.69	891.88
2024-09-06 00:00:00	3610	1845.93	3125	1641.30	2194	0.07	27.51	62.20	388.22	8.85	612.81	6.13	25.77	5.62	8.19	0.52	804.00
2024-09-07 00:00:00	2853	3298.22	3222	3373.89	2204	0.07	26.81	70.80	311.62	8.85	554.37	6.11	26.52	0.06	8.19	0.61	558.82
2024-09-08 00:00:00	3093	3195.43	3209	3190.92	2211	0.07	25.99	63.02	335.57	8.84	621.50	6.53	26.99	0.01	8.19	0.62	575.82
2024-09-09 00:00:00	2657	2961.90	3215	3271.62	2228	0.08	40.94	93.08	214.59	8.86	465.51	6.59	26.56	3.81	8.19	0.59	517.82
2024-09-10 00:00:00	4872	3621.66	3215	3617.91	2311	0.08	71.99	141.06	134.37	8.87	337.73	6.69	28.12	1.61	8.17	0.55	408.58
2024-09-11 00:00:00	5115	3617.13	3249	3796.72	2324	0.08	67.75	132.76	136.03	8.87	193.78	7.07	29.77	0.83	8.20	0.55	303.47
2024-09-12 00:00:00	1944	3242.22	3234	3455.36	2320	0.08	51.75	105.05	164.10	8.88	433.75	7.04	29.66	2.47	8.19	0.64	384.63
2024-09-13 00:00:00	2123	3039.88	3200	2796.66	2317	0.08	64.09	125.47	141.73	8.88	640.38	8.64	37.63	2.67	8.18	0.65	461.99
2024-09-14 00:00:00	3010	3628.47	3233	3455.81	2314	0.08	67.93	133.18	138.32	8.83	1157.11	7.96	34.03	9.29	8.20	0.63	540.76
2024-09-15 00:00:00	1852	3580.27	3235	3501.97	2309	0.08	76.50	150.20	135.85	8.82	1558.31	6.20	25.50	0.00	8.20	0.67	595.60
2024-09-16 00:00:00	2414	3067.03	3202	2904.08	2304	0.08	79.93	157.16	128.78	8.83	1301.59	7.01	29.53	2.62	8.21	0.61	667.86
2024-09-17 00:00:00	2057	3657.42	3233	3512.75	2302	0.08	57.90	113.47	155.83	8.85	1251.83	6.04	24.71	1.87	8.20	0.60	698.57
2024-09-18 00:00:00	2303	3586.71	3237	3476.99	2299	0.08	58.29	113.76	156.01	8.86	1310.33	6.85	28.71	1.27	8.20	0.62	701.44
2024-09-19 00:00:00	2483	3604.64	3232	3467.90	2297	0.08	49.34	105.59	178.93	8.84	1512.98	8.01	34.48	2.42	8.20	0.71	713.26

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90 MLD NIMORA - RAIPUR

OVERALL PARAMETERS REPORT

RAIPUR MUNICIPAL CORPORATION

DateAndTime	MPS LEVEL (mm)	INLET FLOW (m3/hr)	CCT LEVEL (mm)	OUTLET FLOW (m3/hr)	SLUDGE SUMP LEVEL (mm)	CENT. FEED FLOW (m3/hr)	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	TDS	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	Cl2 (ppm)	TDS
2024-09-20 00:00:00	2840	3891.82	3241	3684.05	2295	0.08	61.52	123.30	168.71	8.85	1492.71	6.15	25.35	3.04	8.19	0.68	710.09
2024-09-21 00:00:00	3645	4003.44	3252	3854.66	2262	0.10	90.05	229.43	138.91	8.85	1160.45	6.91	29.02	1.11	8.19	0.59	768.34
2024-09-22 00:00:00	3335	3975.72	3243	3861.13	2240	0.07	93.32	301.95	154.16	8.85	859.60	6.63	27.72	0.00	8.19	0.52	863.60
2024-09-23 00:00:00	2666	3991.94	3238	3819.34	2238	0.07	117.16	381.73	123.52	8.84	735.36	6.65	27.83	0.66	8.20	0.54	911.04
2024-09-24 00:00:00	2614	4001.09	3231	3864.65	2236	0.07	102.78	334.09	151.21	8.85	709.56	7.70	34.07	1.16	8.21	0.45	833.49
2024-09-25 00:00:00	3217	3914.60	3236	3861.82	2265	0.07	127.68	416.60	114.46	8.85	672.82	7.75	38.31	0.95	8.22	0.42	774.30
2024-09-26 00:00:00	2708	3813.62	3243	3816.58	1586	0.08	134.64	439.77	108.74	8.86	663.54	7.14	30.23	5.97	8.22	0.38	747.10
2024-09-27 00:00:00	3084	3768.08	3242	3712.52	1731	0.08	133.26	434.96	110.02	8.85	633.32	5.77	23.51	9.95	8.23	0.50	733.21
2024-09-28 00:00:00	2315	3683.95	3231	3656.64	1974	0.08	104.58	339.33	105.76	8.76	625.97	6.11	22.71	9.62	7.95	0.33	693.33
2024-09-29 00:00:00	2733	3338.44	3212	3158.22	1970	0.08	81.69	262.32	110.37	8.81	656.57	6.78	23.51	9.97	8.24	0.26	704.79
2024-09-30 00:00:00	3218	3898.78	3245	3852.23	1969	0.08	80.46	258.07	110.69	8.81	658.54	6.78	23.51	9.97	8.24	0.22	711.79

Executive Engineer (Mission Amrut) RMC Raipur (C.G.)

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Performance of SBR

Daily Analysis Report at 90 MLD STP Nimora For The Month Of September 2024

Date	PH		TDS(mg/l)		Turb.(NTU)		TSS(mg/l)		COD(mg/l)		BOD(mg/l)		TP(mg/l)		AN (mg/l)		TKN (mg/l)		D.O.		Fecal (MPN)		SVI (ml/g)	Temperature		INFLOW	OUTFLOW
	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet		Inlet	Outlet	MLD	
01-09-2024	8.72	8.13	849	793	52.6	10.9	52	7	128	36	60	7.2	1.56	0.39	10.4	3.02	20.16	7.28	1.6	6.0	900	70	52.20	30.2	30.6	81.34	81.30
02-09-2024	8.39	8.18	720	718	55.0	9.4	67	8	112	32	66	7.8	1.83	0.74	12.32	3.13	22.4	7.00	1.8	6.0	1600	90	52.29	29.3	29.6	92.65	92.88
03-09-2024	8.65	8.36	876	893	53.1	10.2	53	7	116	28	60	7.2	1.90	0.53	12.60	2.91	19.88	7.00	1.7	6.1	500	80	51.90	32.3	32.1	91.22	85.05
04-09-2024	8.74	8.29	956	881	104	10.7	74	9	112	32	72	6.6	1.36	0.90	11.48	2.46	20.2	7.56	1.4	6.0	900	70	52.16	32.8	32.9	77.53	65.45
05-09-2024	8.62	8.29	943	872	91	9.8	66	7	128	24	60	7.2	1.42	0.86	10.36	3.13	20.44	6.72	1.6	6.2	1600	110	51.97	32.0	32.4	61.39	63.75
06-09-2024	8.54	8.32	849	836	62	10.7	56	8	116	28	66	8.4	1.52	0.66	11.20	3.24	22.4	7.56	1.7	6.3	500	80	52.39	29.9	30.2	38.45	40.44
07-09-2024	8.96	8.14	839	820	72.4	11.0	64	6	120	36	72	7.8	1.75	0.71	11.2	3.02	21.56	6.72	1.5	6.0	500	90	52.88	28.7	29.0	76.97	77.10
08-09-2024	8.69	8.18	808	786	66.2	11.3	75	7	100	32	78	6.0	1.93	0.52	13.16	3.24	21.28	7.0	1.7	6.2	900	110	52.46	28.9	29.3	74.46	72.64
09-09-2024	8.39	8.38	524	499	55.1	12.4	62	8	124	24	54	8.4	1.26	1.02	11.76	2.68	22.68	7.28	2.0	6.3	1600	90	52.49	29.8	30.0	71.48	85.95
10-09-2024	8.51	8.39	419	411	148	14.0	77	7	88	40	60	7.2	1.39	0.90	10.08	3.02	19.88	6.72	1.9	6.4	900	70	52.51	29.8	30.0	89.66	84.53
11-09-2024	8.30	8.09	369	358	63.1	10.8	106	9	104	36	66	7.8	1.16	0.95	12.04	2.46	22.4	7.00	1.7	6.5	500	80	51.71	29.0	29.2	90.53	90.89
12-09-2024	8.58	8.36	464	420	116	11.7	97	8	116	28	72	7.8	1.32	0.83	12.88	2.91	21.56	7.56	1.9	6.3	1600	110	52.22	29.1	29.4	78.68	82.34
13-09-2024	8.90	8.25	537	469	34.3	12.2	66	7	132	28	66	7.8	1.43	0.72	11.76	2.57	21.00	6.72	1.8	6.2	900	70	50.59	30.9	31.0	68.65	67.55
14-09-2024	8.82	8.30	596	420	54.4	9.4	78	8	124	32	78	8.4	1.56	0.62	11.20	3.02	21.28	7.00	1.6	6.3	500	80	50.67	30.6	30.9	84.88	82.14
15-09-2024	8.39	8.24	826	797	76.2	10.9	76	6	128	24	72	6.6	1.72	0.51	12.32	3.24	21.84	6.44	1.5	6.0	1600	90	51.66	31.2	31.6	82.96	83.57
16-09-2024	8.82	8.39	669	596	69.2	12.0	78	8	128	32	54	8.4	1.27	0.90	10.08	3.36	22.96	7.28	2.0	6.1	900	110	50.95	30.2	30.7	68.88	70.06
17-09-2024	8.93	8.29	786	728	38.3	8.99	59	6	80	24	60	7.2	1.39	0.76	11.20	3.24	22.4	6.44	1.7	6.4	500	80	50.67	30.3	30.5	84.43	83.[illegible]
18-09-2024	8.72	8.29	781	744	28.6	10.0	79	8	116	28	48	8.4	1.32	0.89	12.32	2.46	22.1	7.00	1.6	5.9	500	70	50.32	27.9	28.2	82.20	83.[illegible]
19-09-2024	8.88	8.32	810	751	21.1	7.81	62	7	128	32	66	7.2	1.64	0.71	10.64	2.91	21.56	7.28	1.9	6.2	900	90	51.24	29.5	29.3	84.10	8[illegible]
20-09-2024	8.59	8.26	790	736	34.4	8.0	55	6	116	36	60	6.6	1.50	1.06	11.5	2.57	21.0	6.72	1.7	6.3	1600	110	50.66	30.1	30.3	88.97	88.21
21-09-2024	8.67	8.35	861	807	62.3	10.7	45	7	128	32	72	7.8	1.49	0.98	11.2	3.02	19.32	6.44	1.8	6.1	900	80	51.56	32.6	32.5	92.56	92.66
22-09-2024	8.54	8.30	860	801	70.1	10.3	62	8	104	24	66	7.2	1.57	0.82	10.36	3.13	20.44	7.00	1.6	6.3	500	80	51.47	32.7	32.9	93.04	93.05
23-09-2024	8.90	8.39	932	920	33.4	11.4	52	7	100	24	54	7.8	1.69	0.97	10.08	3.36	21.00	6.72	1.8	6.2	900	90	51.83	32.1	32.2	90.38	89.05
24-09-2024	8.77	8.35	992	884	51.9	10.0	71	8	72	36	60	6.6	1.72	0.82	10.92	2.91	19.6	6.44	1.7	6.3	1600	110	51.84	32.0	32.2	91.25	92.94
25-09-2024	8.89	8.52	945	893	73	9.4	48	8	104	28	48	5.4	1.28	0.90	12.04	2.57	20.16	7.00	1.7	6.2	900	110	52.13	32.3	32.4	92.58	92.75
26-09-2024	8.78	8.20	832	771	61.0	11.2	56	7	128	24	66	7.2	1.45	1.05	11.76	3.02	21.56	6.72	1.6	6.4	1600	170	52.22	30.7	30.8	89.60	90.47
27-09-2024	8.66	8.54	770	764	29.9	11.5	42	6	64	36	60	7.8	1.55	1.07	11.48	2.68	20.72	6.16	1.5	6.4	900	140	51.71	30.8	31.1	89.05	87.70
28-09-2024	9.01	8.39	791	721	29.1	8.9	34	8	100	32	72	6.6	1.39	0.72	12.32	3.13	22.40	7.00	1.6	6.1	500	90	50.96	31.0	31.3	87.06	80.70
29-09-2024	8.73	8.37	784	713	45.2	9.4	49	7	112	24	54	7.8	1.72	0.94	12.04	3.24	21.56	6.44	1.7	6.3	900	80	51.51	30.9	31.2	76.38	75.70
30-09-2024	8.67	8.38	719	713	35.6	8.5	52	8	128	28	66	7.2	1.45	0.98	10.64	2.46	21.00	7.28	1.5	6.2	1600	110	52.04	30.5	31.0	92.23	92.79
																										2463.56	2450.96
AVERAGE	8.69	8.31	763	717	59.5	10.5	64	7.4	112	30	64	7.4	1.52	0.81	11.44	2.94	21.22	6.92	1.7	6.2	990	94	51.71	30.6	30.8	82.12	81.70

Priyanka
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90 MLD NIMORA - RAIPUR

OVERALL PARAMETERS REPORT

RAIPUR MUNICIPAL CORPORATION

	PUMPING STATION		CHLORINATION		SLUDGE DEWATERING		INLET PARAMETERS					OUTLET PARAMETERS					
DateAndTime	MPS LEVEL (mm)	INLET FLOW (m3/hr)	CCT LEVEL (mm)	OUTLET FLOW (m3/hr)	SLUDGE SUMP LEVEL (mm)	CENT. FEED FLOW (m3/hr)	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	TDS	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	Cl2 (ppm)	TDS
2024-10-01 00:00:00	2322	3823.43	3239	3713.31	1967	0.08	82.31	264.35	104.56	8.85	647.28	6.77	23.50	9.97	8.24	0.32	675.16
2024-10-02 00:00:00	2514	3950.61	3248	3868.17	1963	0.08	84.96	273.25	93.56	8.83	691.25	6.77	23.51	9.97	8.24	0.14	666.61
2024-10-03 00:00:00	2800	3867.41	3243	3850.59	1958	0.07	86.75	279.14	83.70	8.79	682.06	6.77	23.48	9.96	8.23	0.11	692.53
2024-10-04 00:00:00	3331	3902.95	3230	3763.90	1955	0.07	87.90	282.91	75.06	8.79	748.22	6.76	23.46	9.95	8.22	0.11	714.07
2024-10-05 00:00:00	3154	3862.74	3234	3843.15	1950	0.07	87.83	282.78	73.41	8.79	725.48	6.77	23.51	9.97	8.24	0.10	818.08
2024-10-06 00:00:00	2649	3902.18	3232	3842.13	1947	0.07	87.65	282.19	73.27	8.82	654.18	6.78	23.51	9.97	8.24	0.44	776.26
2024-10-07 00:00:00	3385	3756.83	3239	3843.55	1944	0.08	87.49	281.83	73.38	8.82	648.15	6.78	23.52	9.97	8.24	0.62	679.43
2024-10-08 00:00:00	3306	3833.42	3227	3774.84	1943	0.08	87.24	281.02	73.42	8.82	720.97	6.79	23.53	9.97	8.24	0.54	723.
2024-10-09 00:00:00	3189	3678.47	3234	3697.88	1951	0.08	86.90	279.86	74.21	8.84	752.04	6.79	23.53	9.97	8.24	0.63	844.
2024-10-10 00:00:00	2903	3248.43	3219	3236.70	1965	0.08	86.89	279.68	74.83	8.81	720.04	6.79	23.52	9.97	8.24	0.64	761.32
2024-10-11 00:00:00	2985	3830.05	3243	3848.47	1914	0.08	87.02	280.07	74.94	8.80	684.55	6.79	23.52	9.97	8.24	0.68	755.64
2024-10-12 00:00:00	2324	3704.30	3236	3827.13	1847	0.07	87.23	280.96	74.35	8.80	660.61	6.78	23.51	9.97	8.24	0.69	740.99
2024-10-13 00:00:00	3263	3702.96	3226	3658.97	1843	0.07	87.36	281.36	74.03	8.77	702.74	6.78	23.51	9.97	8.24	0.71	792.55
2024-10-14 00:00:00	3190	3718.25	3227	3844.02	1840	0.07	87.39	281.36	73.79	8.79	641.59	6.78	23.51	9.97	8.24	0.70	753.00
2024-10-15 00:00:00	3570	3650.02	3223	3768.66	1836	0.08	87.39	281.38	73.39	8.81	699.28	6.78	23.51	9.97	8.24	0.68	760.27
2024-10-16 00:00:00	3639	2682.35	3173	2863.63	1832	0.07	87.36	281.31	73.32	8.80	732.68	6.78	23.51	9.97	8.24	0.67	791.07
2024-10-17 00:00:00	3368	2646.79	3160	2447.77	1826	0.07	87.74	282.89	74.49	8.78	736.91	6.78	23.51	9.97	8.24	0.71	825.18
2024-10-18 00:00:00	2930	3605.01	3232	3779.63	1826	0.07	87.70	283.77	72.17	8.78	756.44	6.78	23.52	9.97	8.24	0.43	826.66
2024-10-19 00:00:00	2578	3644.17	3206	3811.06	1805	0.07	86.18	277.28	71.45	8.70	732.59	6.72	23.28	9.86	8.15	0.21	810.01

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21

Executive Engineer

401

C-Tech

90 MLD NIMORA - RAIPUR

OVERALL PARAMETERS REPORT

RAIPUR MUNICIPAL CORPORATION

DateAndTime	MPS LEVEL (mm)	INLET FLOW (m3/hr)	CCT LEVEL (mm)	OUTLET FLOW (m3/hr)	SLUDGE SUMP LEVEL (mm)	CENT. FEED FLOW (m3/hr)	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	TDS	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	Cl2 (ppm)	TDS
2024-10-20 00:00:00	2971	3533.89	3239	3799.51	1827	0.08	86.98	279.81	71.25	8.78	844.65	6.80	23.55	9.97	8.24	0.19	821.93
2024-10-21 00:00:00	2775	3661.98	3251	3858.57	1836	0.08	86.85	279.63	71.56	8.78	844.59	6.80	23.53	9.97	8.24	0.21	880.02
2024-10-22 00:00:00	3505	3543.63	3236	3821.18	1843	0.08	86.83	279.44	70.73	8.78	819.38	6.79	23.52	9.96	8.24	0.20	834.82
2024-10-23 00:00:00	3370	3242.86	3222	3530.77	1868	0.08	86.85	279.42	70.09	8.78	789.88	6.79	23.53	9.96	8.24	0.19	822.38
2024-10-24 00:00:00	2732	3471.27	3241	3830.31	1865	0.08	86.88	279.59	69.45	8.80	795.26	6.80	23.53	9.97	8.24	0.19	816.87

Executive Engineer
(Mission Amrut)
RMC Raipur (C.G.)

1447

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Performance of SBR

Daily Analysis Report at 90 MLD STP Nimora For The Month Of October 2024

Date	PH		TDS(mg/l)		Turb.(NTU)		TSS(mg/l)		COD(mg/l)		BOD(mg/l)		TP(mg/l)		AN (mg/l)		TKN (mg/l)		D.O.		Fecal (MPN)		SVI (ml/g)	Temperature		INFLOW	OUTFLOW
	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet		Inlet	Outlet	MLD	
01-10-2024	8.84	8.30	844	775	67.7	12.1	60	6	104	36	60	6.6	2.78	1.09	10.92	2.91	20.16	6.44	1.5	6.3	900	90	52.04	31.8	31.9	89.43	89.04
02-10-2024	8.69	8.36	839	782	74.2	11.8	65	7	116	24	72	7.8	2.09	0.98	11.20	3.24	21.28	7.00	1.7	6.0	1600	80	51.80	31.6	32.0	92.93	92.79
03-10-2024	8.63	8.28	912	768	28.5	10.4	42	8	128	32	78	6.6	1.90	0.72	12.32	3.02	20.16	6.72	1.9	6.4	900	90	51.38	31.6	32.1	92.36	92.60
04-10-2024	8.72	8.31	876	820	66.9	10.0	40	8	96	40	72	7.8	2.07	1.03	12.04	3.47	21.28	6.44	1.7	6.2	500	110	52.15	34.1	34.0	90.52	90.19
05-10-2024	8.82	8.21	944	890	61.4	13.2	93	9	120	28	66	7.2	2.01	0.92	12.60	3.02	20.44	6.72	1.6	6.0	900	70	52.56	33.0	33.4	92.46	92.72
06-10-2024	8.72	8.38	952	887	52.6	11.2	82	7	104	36	72	7.8	1.98	0.82	11.48	2.57	21.28	7.00	1.4	6.1	900	140	52.01	32.9	33.2	93.53	92.72
07-10-2024	8.83	8.23	919	858	26.5	8.7	64	8	100	24	66	6.0	2.01	0.94	10.36	2.91	22.68	6.44	1.7	6.3	1600	70	52.85	33.2	33.6	92.26	92.85
08-10-2024	8.80	8.25	898	872	40.2	10.1	48	7	84	36	78	7.2	1.09	0.82	10.64	2.46	19.32	6.72	1.8	6.4	500	80	52.62	32.4	32.6	91.25	90.89
09-10-2024	8.71	8.39	994	835	94.4	10.0	54	8	104	32	72	6.6	2.71	1.20	11.76	2.57	20.72	7.00	1.7	6.5	350	60	52.54	31.2	31.8	96.80	90.37
10-10-2024	8.65	8.25	948	825	72	9.0	62	7	100	24	60	7.8	2.29	0.90	10.08	3.02	22.40	6.44	1.3	6.3	900	90	52.58	30.0	31.5	76.16	76.11
11-10-2024	8.52	8.16	892	816	48.0	9.2	56	8	116	28	54	8.4	1.98	1.03	11.20	3.24	20.44	6.72	1.4	6.5	1600	110	52.63	31.6	31.3	92.94	92.58
12-10-2024	8.73	8.29	874	852	57	9.42	62	6	128	36	72	6.6	1.72	0.85	12.88	2.91	21.28	2.91	1.6	6.2	900	90	51.40	30.4	30.8	91.80	92.21
13-10-2024	8.52	8.19	909	882	82.4	10.2	56	8	128	24	60	6.0	1.86	0.93	12.32	2.46	22.12	7.00	1.7	6.3	500	80	52.63	32.2	32.6	86.41	87.52
14-10-2024	9.00	8.29	784	755	51.0	8.5	62	7	132	32	72	7.8	1.13	0.86	10.36	2.01	22.68	6.16	1.4	6.6	500	70	51.72	34.3	34.4	92.39	92.31
15-10-2024	8.88	8.66	887	876	52.2	10.9	59	8	92	40	42	7.2	1.91	1.04	12.60	3.02	19.88	7.00	1.6	6.3	1600	110	52.54	32.4	32.6	90.53	90.55
16-10-2024	8.97	8.53	921	909	50.2	9.6	72	8	128	32	54	6.6	1.92	0.94	11.2	2.91	21.56	6.72	1.7	5.9	900	90	52.18	32.0	32.0	66.27	67.89
17-10-2024	8.72	8.43	924	897	43.4	8.3	63	7	100	24	72	7.8	1.82	0.76	12.04	3.24	21.8	6.16	1.5	6.1	900	70	53.00	32.4	32.6	61.54	59.89
18-10-2024	8.91	8.30	945	918	70.3	11.5	75	8	96	20	60	7.2	1.69	0.89	12.32	3.02	21.3	6.44	1.6	6.4	500	70	51.26	31.9	32.0	90.57	90.67
19-10-2024	8.47	8.35	939	886	318	9.4	104	8	112	28	60	6.6	1.72	0.80	11.48	2.57	20.44	6.72	1.4	5.6	900	90	52.45	31.7	32.2	92.73	92.47
20-10-2024	8.52	8.41	913	872	209	9.6	94	7	128	24	66	8.4	1.69	0.92	12.04	3.24	22.12	7.00	1.6	5.9	1600	110	52.83	31.9	32.3	90.82	90.85
21-10-2024																											
22-10-2024																											
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30-10-2024																											
31-10-2024																											
AVERAGE																											

Priyanka
CHEMIST

Executive Engineer
(Mission Amrut)
RMC Raipur (C.G.)

PLANT HEAD

1448

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NI - 32/Raipur/2022
Dated – 29/06/2022

CHHATTISGARH ENVIRONMENT CONSERVATION BOARD
Paryavas Bhawan, North Block, Sector - 19,
Nava Raipur Atal Nagar, District - Raipur (C.G.)
e-mail - hocecb@gmail.com

No. **2268**/TS/CECB/2022 Nava Raipur Atal Nagar, Raipur Dated **29 /06 /2022**

To,

Commissioner,
(AMRUT MISSION),
Municipal Corporation Raipur,
Near Gandhi Maidan, Raipur,
Tehsil & District-Raipur (C.G.)

Sub.: - Grant of consent under section 25 of the Water (Prevention and Control of Pollution) Act, 1974 and under Section 21 of the Air (Prevention and Control of Pollution) Act, 1981.

Ref.: - 1. Permission to Establish issued vide letter no. 8501/TS/CECB/2019 Nava Raipur Atal Nagar, Raipur, dated: 26/03/2019 for Sewage Treatment Plant (STP) – 90 MLD at Khasra No. 172/1/3/4/5, Village - Nimora, District - Raipur (C.G.).

2. Your online application No. 9885342, dated: 29/04/2022 and subsequent correspondence ending dated: 24/06/2022.

--:: oo ::--

With reference to your above application, consents under section 25 of the Water (Prevention and Control of Pollution) Act, 1974 and under section 21 of the Air (Prevention and Control of Pollution) Act, 1981 are hereby granted for period of **one year from the first day of the month of commissioning of the plant**, subject to the fulfillment of the terms and conditions annexed hereto as **PART 'A' & 'B'** respectively.

These consents are valid for following products & production capacity:-

Facility	Capacity
Sewage Treatment Plant at Nimora	90 MLD (Ninety Million Liters Per Day)

Please acknowledge the receipt of this letter.

For & on behalf of
Chhattisgarh Environment Conservation Board

Sd/-
Member Secretary
Chhattisgarh Environment Conservation Board
Nava Raipur Atal Nagar, Raipur (C.G.)

1450

Endt. No. **2269**/TS/CECB/2022 Nava Raipur Atal Nagar, Raipur Dated **29/06 /2022**

Copy to: -

Regional Officer, Regional Office, Chhattisgarh Environment Conservation Board, Raipur (C.G.). Please ensure compliance and report, if any condition/conditions are violated by the industry.

Sd/-
Member Secretary
Chhattisgarh Environment Conservation Board
Nava Raipur Atal Nagar, Raipur (C.G.)

1451
PART-A

CONSENT LETTER

Sub: Grant of Consent to **Municipal Corporation Raipur** for the discharge of effluent under section 25 of the Water (Prevention & Control of Pollution) Act, 1974.

Ref: Online application No. 9885342, dated: 29/04/2022 and subsequent correspondence ending dated: 24/06/2022 of **Municipal Corporation Raipur** (Expiry Date - **one year from the first day of the month of commissioning of the plant**)

1. With reference to the above application for consent to discharge effluent into the natural water courses under the Water (Prevention & Control of Pollution) Act, 1974, here-in-after referred to as the Act **Municipal Corporation Raipur** is authorized by the State Board to discharge its industrial and other effluents arising out of their premises into the local stream/river/well in accordance with the general and special conditions as mentioned in the Annexure.

2. This consent shall be valid a period of **one year from the first day of the month of commissioning of the plant.**

   This consent is valid for following products & production capacity: -

Facility	Capacity
Sewage Treatment Plant at Nimora	90 MLD (Ninety Million Liters Per Day)

For & on behalf of
Chhattisgarh Environment Conservation Board

Sd/-
Member Secretary
Chhattisgarh Environment Conservation Board
Nava Raipur Atal Nagar, Raipur (C.G.)

Seal
Enclosure: Annexure

1452

Part-B

CONSENT LETTER

Sub: Grant of Consent of **Municipal Corporation Raipur** for the discharge of effluent under section 21 of the Air (Prevention & Control of Pollution) Act, 1981.

Ref: Online application No. 9885342, dated: 29/04/2022 and subsequent correspondence ending dated: 24/06/2022 of **Municipal Corporation Raipur** (Expiry Date - **one year from the first day of the month of commissioning of the plant**)

With reference to the above application, consent under the Air (Prevention & Control of Pollution) Act, 1981 to of **Municipal Corporation Raipur** is hereby granted by the State Board in accordance with the terms and conditions as mentioned below.

This consent shall be valid a period of **one year from the first day of the month of commissioning of the plant**

This consent is valid for following products & production capacity: -

Facility	Capacity
Sewage Treatment Plant at Nimora	90 MLD (Ninety Million Liters Per Day)

Terms & Conditions: -

1. Project management shall provide adequate measures to control air pollution. Adequate dust suppression measures shall be undertaken to control fugitive dust emission. Regular water sprinkling for dust suppression shall be ensured. Stack height of DG sets (if any) shall be as per norms of Central Pollution Control Board. Use of low sulphur diesel shall be ensured. Ambient air quality shall not exceed the standards prescribed by Board. Project management shall ensure particulate matter emission from any point source (if any) less than 50 mg/Nm3 all the time.
2. Project proponent shall comply with direction/guideline issued by CPCB/MoEF & CC regarding operation maintenance, effluent quality, data availability etc. of STP.
3. Project proponent shall take effective steps to control order nuisance.
4. All internal roads shall be made black topped. Good housekeeping practices shall be adopted by the project management.
5. Project management shall utilize the fly ash bricks / blocks etc. in all construction / repairing activities.
6. Project management shall provide appropriate dust suppression / dust extraction system at all fugitive dust emission sources such wastes handling section, conveying system, transfer points/junction points etc. Project management shall also install water sprinkler system for dust suppression at all vulnerable points / areas to control fugitive dust emission.

7. Ambient air quality within the premises shall not exceed the standards prescribed by the Board. Project management shall ensure the concentration of pollutants in ambient air within standards prescribed for residential, rural areas in the nearby residential/rural areas.

8. Project management shall provide separate electric metering arrangements with time totalizer and interlocking system for the running of pollution control device(s). The record & log book of electricity and chemical consumption for running the pollution control equipments shall be maintained & submitted to Board every month.

9. Project management shall take proper action to control the noise pollution. Project management shall install appropriate noise barriers / control measures including acoustic hoods, silencers, enclosures etc. on all sources of noise generation to control the noise. DG sets shall be provided with necessary acoustic enclosures. The noise level shall not exceed the limits 75 dB (A) during the daytime and 70 dB (A) during the night time within the plant premises. Adequate measures shall be taken for control of noise levels below 85 dB (A) in the work environment.

10. Regular monitoring of ground level concentration of SO_2, NOx, PM10 and PM2.5 at at-least four stations shall be carried out in the impact zone and records maintained. If at any stage these levels are found to exceed the prescribed limits, the plant shall cease all operations till necessary control measures are provided. The location of the monitoring stations and frequency of monitoring shall be decided in consultation with Regional Office, Chhattisgarh Environment Conservation Board Raipur. The data so collected shall be properly analyzed and periodic reports shall be submitted to Regional Office, Chhattisgarh Environment Conservation Board, Raipur.

11. Project management shall provide safe and scientific arrangement for collection, storage, transportation and disposal of all solid wastes such as sludge, plastic, dirt, fines etc. All the raw materials shall be stored above ground level in covered areas.

12. Project management shall ensure safe and scientific disposal of solid wastes and sludge. Sludge generated from sewage treatment plant shall be used as manure. Dumping areas shall be biologically reclaimed through topsoil cover and plantation. Project management shall ensure compliance of the Construction and Demolition Waste Management Rules, 2016. Project management shall obtain authorization from Board for management and handling of hazardous materials (if any) as per the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 (as amended upto date).

13. The construction debris and surplus excavated material shall be disposed off in suitable pre identified dumping areas to avoid land degradation and water longing. Dumping areas shall be biologically reclaimed through top soil.

14. Project management shall establish an environmental management cell to carryout function relating to environmental management under the supervision of senior executive who will directly report to the head of organization. A full-fledged laboratory with qualified technical / scientific

staff shall be provided to monitor the influent / effluent quality, ambient air quality, stack emission and environmental samples etc.

15. Wide green belt of local plant species shall be developed all along the boundary of the plant premises. At least 33% of total area shall be developed as green belt. As far as possible maximum area of open spaces shall be utilized for plantation purposes. Project management shall abide by the decisions taken by Ministry of Environment, Forest and Climate Change, Government of India / Central Government / State Government / Central Pollution Control Board / CECB from time to time in this regard.

16. Project management shall obtain all necessary statutory clearances / licenses / permissions from concerned Central Government / State Government Departments, Boards, Bodies and Corporations etc. before start of construction / establishment of the plant of expanded activity. Project management shall follow direction issued by Central Government / State Government, Central Pollution Control Board / Chhattisgarh Environment Conservation Board from time to time regarding control of water & air pollution and for environmental conservation.

17. Necessary fund shall be provided for implementation of the above conditions and the conditions to be incorporated in the 'consent to operate' of the Board and for environmental safeguards. The funds earmarked for environmental protection measures shall be kept in separate account and not diverted for any other purpose.

18. The issuance of 'Consent to Operate' of the Board does not convey any property rights in either real or personal property, or any exclusive privileges, nor does it authorize any injury to private property or any invasion of personal rights, nor any infringement of Central, State or local laws or regulations.

19. Any change in product, production capacity, process, raw materials used, project profile etc. shall be intimated to the Board and prior permission of the Board shall be obtained for the same.

20. Board reserves the right to amend/cancel any of the above conditions, stringent the emission/effluent limits stipulated above and add new conditions as and when deemed necessary in the interest of environmental protection, change in the project profile or non-satisfactory implementation of the stipulated conditions etc.

This consent is valid for the stated period and has to be renewed every year. Online application with annual license fee in this regard shall reach the office 02 months before the expiry of this co[illegible].

Please acknowledge the receipt of this letter.

Signature Not Verified

Digitally Signed by :R P Tiwari MS

For & on behalf of

Chhattisgarh Environment Conservation Board

Date: 2022.06.20 19:05:01 IST

Sd/-

Member Secretary

Chhattisgarh Environment Conservation Board

Nava Raipur Atal Nagar, Raipur (C.G.)

1455

Nimora (Raipur): 90.0 MLD STP

Test Report

CPCB

Central Pollution Control Board
Regional Directorate (Central)
"Parivesh Bhawan"
Paryavaran Parisar, E-5, Arera Colony, Bhopal
EPA Recognised Lab
Test Report : Waste Water (Physico Chemical Parameter)

CUSTOMER COPY .....
MASTER COPY .....
COPY FOR LAB I/C..... F/LAB/06/TR-02

Project Name		**NGT Case No. 606/2018**		**Test Report No.**	**WW/24-25/53**
Sample Description		**75 MLD STP-1, Chandandeah, Raipur-Outlet**		**Requisition No.**	131
Date of sample collection		12.06.2024		**Date**	20.06.2024
Date of sample receipt		13.06.2024		**Type of sample**	Grab
Date of analysis		13.06.2024 to 20.06.2024		**Sample collected by**	Dr. Y K Saxena, Sh. R Kumar, Sh. R Bandewar, Sh. S S Kushwah
S.No.	**Parameters**	**Unit**	**Result**	**Method**	
1	Temperature	°C	-	-	
2	Odour	-	-	-	
3	Appearance	-	-	-	
4	Colour	Pt-Co Scale	-	APHA, 2120-B	
5	Residual Chlorine	mg/L	-	APHA 4500-Cl-B	
6	Dissolved Oxygen	mg/L	-	APHA 4500-O-C	
7	**pH**	**pH unit**	**7.92**	**APHA, 4500H+B**	
8	Specific Conductivity	µmho/cm	-	APHA 2510 B	
9	**Suspended Solids**	**mg/L**	**8**	**APHA 2540 D**	
10	Total Dissolved Solids	mg/L	-	APHA 2540 C	
11	Total Solids	mg/L	-	APHA 2540 B	
12	Fixed Dissolved Solid	mg/L	-	APHA 2540 E	
13	**COD**	**mg/L**	**26**	**APHA, 5220 B**	
14	**BOD (3 days, 27°C)**	**mg/L**	**7**	**IS 3025, 1993**	
15	Chloride	mg/L	-	APHA, 4500-CL-B	
16	Total Alkalinity	mg/L	-	APHA 2320-B	
17	T. Hardness (as $CaCO_3$)	mg/L	-	APHA 2340-C	
18	Ca Hardness (as $CaCO_3$)	mg/L	-	APHA 3500-Ca-B	
19	Mg Hardness (as $CaCO_3$)	mg/L	-	APHA 3500-Mg-B	
20	**Oil & Grease**	**mg/L**	**2.5**	**APHA 5520-D**	
21	Total Kjehdal Nitrogen	mg/L	-	APHA 4500-Norg-C	
22	Turbidity	N.T.U.	-	APHA, 2130-B	
23	**Phosphate (as P)**	**mg/L**	**0.55**	**APHA 4500-P-D**	
24	Sulphate (as SO_4)	mg/L	-	APHA 4500-SO_4-E	
25	Ammo. Nitrogen (as NH_3)	mg/L	-	APHA 4500-NH_3-F	
26	Nitrite Nitrogen (as NO_2)	mg/L	-	APHA 4500-NO_2-B	
27	**Nitrate Nitrogen (as NO_3)**	**mg/L**	**0.6704**	**APHA 4500-NO_3B**	
28	Fluoride (as F)	mg/L	-	APHA 4500-F-D	
29	Sodium (as Na)	mg/L	-	APHA 3500-Na-B	
30	Potassium (as K)	mg/L	-	APHA 3500-K-B	
31	Chromium (as Cr^{+6})	mg/L	-	APHA 3500-Cr B	
32	Boron (as B)	mg/L	-	APHA 4500-B-C	
33	**Faecal Coliform**	**MPN/100ml**	**170**	**APHA 9221-E**	
34	Total Coliform	MPN/100ml	-	APHA 9221-B	
35	Bioassay Test	% Survival	-	APHA 8910 A-C	
36					
37					
38					

Prepared by:

Milind Kumar Nimje
Scientist / Regional Directorate
Central Pollution Control Board, Bhopal (M.P.)

C-Tech

75 MLD STP CHANDANIDIH - RAIPUR

C-TECH FLOW REPORT

DateAndTime	IN FLOW	OUT FLOW	IN VOLUME	OUT VOLUME
2024-06-01 00:00:00	1851.70	1730.21	44553.28	43324.28
2024-06-02 00:00:00	1811.91	1924.75	45747.72	46778.86
2024-06-03 00:00:00	1786.05	1737.05	43243.08	42790.58
2024-06-04 00:00:00	1775.27	1759.97	43978.38	43419.53
2024-06-05 00:00:00	1806.06	1858.93	45079.25	46414.20
2024-06-06 00:00:00	1949.89	1997.99	48348.06	49240.80
2024-06-07 00:00:00	1844.86	1864.03	44174.24	45505.57
2024-06-08 00:00:00	1863.28	1774.15	45804.00	44066.33
2024-06-09 00:00:00	1789.56	1755.73	45147.65	44311.10
2024-06-10 00:00:00	1839.97	1996.64	45175.55	47692.82
2024-06-11 00:00:00	1987.06	1874.25	47861.52	46214.39
2024-06-12 00:00:00	2024.56	1987.15	49329.77	48971.80
2024-06-13 00:00:00	2015.13	2008.21	49991.90	49429.34
2024-06-14 00:00:00	1988.92	2013.33	48575.96	49487.98
2024-06-15 00:00:00	1940.21	1468.32	46918.46	35118.55
2024-06-16 00:00:00	1860.14	1495.23	46981.19	35340.72
2024-06-17 00:00:00	1966.16	1936.96	45898.24	45656.24
2024-06-18 00:00:00	1873.58	1884.48	46500.48	44881.73
2024-06-19 00:00:00	1966.56	1932.96	47512.35	47086.06
2024-06-20 00:00:00	2084.28	2097.91	52341.30	50956.01
2024-06-21 00:00:00	2231.83	2111.06	54446.13	55517.78
2024-06-22 00:00:00	2247.63	2023.16	54830.51	55094.38
2024-06-23 00:00:00	2243.45	2129.00	54380.08	54448.66
2024-06-24 00:00:00	2186.21	2204.02	54893.37	55837.38
2024-06-25 00:00:00	2164.42	2151.40	51646.63	53479.46
2024-06-26 00:00:00	2253.68	1898.41	55047.01	54055.72
2024-06-27 00:00:00	2350.54	2393.58	58064.77	59697.88
2024-06-28 00:00:00	2196.81	2269.32	53768.19	55191.20
2024-06-29 00:00:00	2042.28	1988.73	50474.62	49742.64
2024-06-30 00:00:00	2124.11	2030.77	50839.27	49002.31
	TOTAL : 60066.11	TOTAL : 58297.71	TOTAL : 1471552.96	TOTAL : 1448754.31
	AVG : 2002.20	AVG : 1943.26	AVG : 49051.77	AVG : 48291.81

Executive Engineer
(Mission Amrut)
RMC Raipur (C.G.)

SMS Ltd. RAIPUR
Authorised Signatory

SCADA report showing inflow outflow of STP 1457

C-Tech

75 MLD STP CHANDANIDIH - RAIPUR

C-TECH FLOW REPORT

DateAndTime	IN FLOW	OUT FLOW	IN VOLUME	OUT VOLUME
2024-07-01 00:00:00	2133.83	2154.82	50885.25	51352.28
2024-07-02 00:00:00	2210.70	2252.59	52595.73	54317.13
2024-07-03 00:00:00	2149.83	2141.63	54134.79	52447.49
2024-07-04 00:00:00	2317.92	2272.33	56255.19	55823.15
2024-07-05 00:00:00	2238.05	2253.21	55894.95	55587.20
2024-07-06 00:00:00	2152.27	2175.49	54016.09	53218.81
2024-07-07 00:00:00	2148.65	2163.88	53360.82	54131.32
2024-07-08 00:00:00	2124.59	2275.43	53459.02	54553.69
2024-07-09 00:00:00	2213.72	2118.06	52347.15	52295.70
2024-07-10 00:00:00	2270.84	2375.60	58201.15	56624.47
2024-07-11 00:00:00	1916.63	1975.66	46438.09	48178.36
2024-07-12 00:00:00	2410.25	2587.90	62914.10	63557.43
2024-07-13 00:00:00	2502.42	2526.67	62266.65	62058.95
2024-07-14 00:00:00	2419.83	2530.21	61849.50	62035.57
2024-07-15 00:00:00	2479.74	2300.53	61964.04	62043.38
2024-07-16 00:00:00	2489.42	2497.89	63909.45	63583.05
2024-07-17 00:00:00	3012.68	2525.51	74340.98	70571.49
2024-07-18 00:00:00	2986.05	2627.46	75295.09	75486.51
2024-07-19 00:00:00	2900.96	2629.61	73562.62	73416.12
2024-07-20 00:00:00	2802.26	2419.91	70473.08	66059.22
2024-07-21 00:00:00	2909.52	2560.84	73316.80	71560.48
2024-07-22 00:00:00	2898.25	2463.53	72498.46	67214.11
2024-07-23 00:00:00	2948.49	2449.10	73915.67	61316.13
2024-07-24 00:00:00	2716.82	2539.74	70038.70	61647.19
2024-07-25 00:00:00	2745.01	2376.34	68198.43	65998.03
2024-07-26 00:00:00	2970.46	2596.27	74293.94	64964.33
2024-07-27 00:00:00	2579.90	2104.44	65304.92	52714.23
2024-07-28 00:00:00	2921.53	2459.26	73570.38	60901.98
2024-07-29 00:00:00	2935.95	2483.69	73885.73	61429.01
2024-07-30 00:00:00	2896.90	2480.39	73268.87	61358.99
2024-07-31 00:00:00	2908.41	2766.02	73025.55	68378.01
	TOTAL : 79311.67	TOTAL : 74084.00	TOTAL : 1985481.16	TOTAL : 1884823.81
	AVG : 2558.45	AVG : 2389.81	AVG : 64047.78	AVG : 60800.77

Executive Engineer
(Mission Amrut)
RMC Raipur (C.G.)

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C-Tech

75 MLD STP CHANDANIDIH - RAIPUR

C-TECH FLOW REPORT

DateAndTime	IN FLOW	OUT FLOW	IN VOLUME	OUT VOLUME
2024-08-01 00:00:00	2964.48	2998.55	73333.61	73272.52
2024-08-02 00:00:00	2948.03	3007.41	74178.29	74322.00
2024-08-03 00:00:00	2949.15	3022.56	74517.68	74725.08
2024-08-04 00:00:00	2982.12	3030.98	75306.94	75203.55
2024-08-05 00:00:00	2818.87	2878.02	71027.57	71148.84
2024-08-06 00:00:00	2958.57	3027.16	74775.02	74816.91
2024-08-07 00:00:00	2891.20	2913.41	72286.65	72154.34
2024-08-08 00:00:00	2941.82	3030.10	75010.84	74892.16
2024-08-09 00:00:00	2947.93	3026.37	74711.49	74861.44
2024-08-10 00:00:00	2987.22	3029.31	74983.27	74953.84
2024-08-11 00:00:00	2944.40	3024.16	74980.86	74791.05
2024-08-12 00:00:00	2925.17	3006.00	74329.21	74401.17
2024-08-13 00:00:00	2961.87	3014.73	74416.74	74468.02
2024-08-14 00:00:00	2946.15	2984.76	74163.59	73861.47
2024-08-15 00:00:00	2884.52	2960.24	72931.36	73115.70
2024-08-16 00:00:00	2931.80	2976.43	74283.11	73665.02
2024-08-17 00:00:00	2632.80	2754.15	65828.12	65829.03
2024-08-18 00:00:00	2410.63	2714.26	61017.52	61148.27
2024-08-19 00:00:00	2513.51	2563.34	62587.79	62433.17
2024-08-20 00:00:00	2506.47	2549.96	62341.17	70276.21
2024-08-21 00:00:00	2346.56	2325.27	58352.46	57097.05
2024-08-22 00:00:00	2485.22	2514.51	60704.20	62296.83
2024-08-23 00:00:00	2478.29	2524.68	60277.75	61938.91
2024-08-24 00:00:00	2466.28	2496.81	59928.27	61590.39
2024-08-25 00:00:00	2474.81	2522.14	60686.47	62215.20
2024-08-26 00:00:00	2451.63	2520.17	60359.05	61978.48
2024-08-27 00:00:00	2504.21	2541.84	61034.12	62578.24
2024-08-28 00:00:00	2730.31	2527.63	66734.30	62468.89
2024-08-29 00:00:00	1829.00	1862.32	47596.08	45966.22
2024-08-30 00:00:00	2685.35	2672.96	63188.55	63015.11
2024-08-31 00:00:00	2587.12	2638.98	63124.23	63430.87
	TOTAL : 84085.50	TOTAL : 85659.21	TOTAL : 2098996.31	TOTAL : 2108915.96
	AVG : 2712.44	AVG : 2763.20	AVG : 67709.56	AVG : 68029.55

Executive Engineer
(Mission Amrut)
RMC Raipur (C.G.)

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75 MLD STP CHANDANIDIH - RAIPUR

C-TECH FLOW REPORT

DateAndTime	IN FLOW	OUT FLOW	IN VOLUME	OUT VOLUME
2024-09-01 00:00:00	2461.18	2562.96	61037.06	60873.16
2024-09-02 00:00:00	2494.74	2552.95	60211.49	60389.56
2024-09-03 00:00:00	2380.05	2547.64	60005.91	60368.64
2024-09-04 00:00:00	2467.42	2500.64	60738.92	59179.04
2024-09-05 00:00:00	2499.88	2615.55	60136.70	61994.98
2024-09-06 00:00:00	2508.67	2516.91	61399.98	60668.18
2024-09-07 00:00:00	2455.89	2530.70	60410.68	60911.77
2024-09-08 00:00:00	2551.14	2533.44	61222.87	60937.36
2024-09-09 00:00:00	2293.28	2375.16	58100.01	56242.66
2024-09-10 00:00:00	1576.40	1618.66	38506.37	39511.68
2024-09-11 00:00:00	2705.14	2532.62	64547.25	60277.57
2024-09-12 00:00:00	2453.88	2490.86	59698.89	59786.77
2024-09-13 00:00:00	2546.64	2574.56	63595.23	63573.16
2024-09-14 00:00:00	2560.28	2549.95	63535.04	62965.56
2024-09-15 00:00:00	2517.26	2579.52	63189.09	63722.85
2024-09-16 00:00:00	2861.64	2569.06	67887.79	63459.85
2024-09-17 00:00:00	2533.20	2522.35	63695.43	62045.92
2024-09-18 00:00:00	2711.18	2773.09	68558.20	65555.05
2024-09-19 00:00:00	2694.17	2804.85	68562.77	67304.66
2024-09-20 00:00:00	2756.85	2766.14	69312.69	67779.66
2024-09-21 00:00:00	2713.70	2728.13	69018.79	68639.28
2024-09-22 00:00:00	1656.49	1738.28	40324.51	41721.30
2024-09-23 00:00:00	2785.74	2816.76	69181.96	69723.61
2024-09-24 00:00:00	2828.49	2873.84	70711.96	70928.76
2024-09-25 00:00:00	2957.31	2979.75	73621.75	73641.80
2024-09-26 00:00:00	2878.91	2954.41	72489.29	72182.71
2024-09-27 00:00:00	2977.54	2912.97	69658.59	69744.95
2024-09-28 00:00:00	3033.30	3059.00	75955.59	75630.57
2024-09-29 00:00:00	2970.98	3030.52	74514.46	74841.50
2024-09-30 00:00:00	2716.82	2802.80	70514.53	70217.90
	TOTAL : 77548.18	TOTAL : 78414.06	TOTAL : 1920343.80	TOTAL : 1904820.45
	AVG : 2584.94	AVG : 2613.80	AVG : 64011.46	AVG : 63494.01

Executive Engineer
(Mission Amrut)
RMC Raipur (C.G.)

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C-Tech

75 MLD STP CHANDANIDIH - RAIPUR

C-TECH FLOW REPORT

DateAndTime	IN FLOW	OUT FLOW	IN VOLUME	OUT VOLUME
2024-10-01 00:00:00	2947.27	3379.60	73045.20	74618.05
2024-10-02 00:00:00	2978.38	3047.69	75000.76	75456.11
2024-10-03 00:00:00	2983.19	3033.53	75592.98	74917.89
2024-10-04 00:00:00	2979.44	3051.77	74842.71	75409.02
2024-10-05 00:00:00	3010.60	3051.46	75535.52	75381.16
2024-10-06 00:00:00	2980.29	3055.58	75378.50	75509.57
2024-10-07 00:00:00	2960.95	2999.27	73760.45	73702.98
2024-10-08 00:00:00	2927.28	2986.16	73543.09	73746.23
2024-10-09 00:00:00	3007.24	3043.84	75283.32	75292.16
2024-10-10 00:00:00	2964.48	3021.38	74430.16	74623.23
2024-10-11 00:00:00	3016.59	3050.78	75533.81	75602.16
2024-10-12 00:00:00	2975.07	3046.46	74985.51	75334.53
2024-10-13 00:00:00	3019.34	3055.42	75250.23	75632.65
2024-10-14 00:00:00	3017.74	3047.03	75708.15	75400.34
2024-10-15 00:00:00	2212.36	2246.94	54900.45	54895.23
2024-10-16 00:00:00	2964.94	3000.19	72873.88	73095.70
2024-10-17 00:00:00	2453.20	2563.81	62131.07	62161.52
2024-10-18 00:00:00	2820.08	2909.72	72491.70	72002.78
2024-10-19 00:00:00	2326.18	2305.62	55179.22	56086.30
2024-10-20 00:00:00	2392.08	2471.80	60646.31	60507.73
2024-10-21 00:00:00	2983.98	2983.53	73570.86	73825.29
2024-10-22 00:00:00	3023.65	3044.30	75113.93	75314.95
2024-10-23 00:00:00	2921.14	2928.65	72360.03	72323.71
2024-10-24 00:00:00	2484.13	2447.94	61971.04	60583.55
	TOTAL : 68349.58	TOTAL : 69772.47	TOTAL : 1709128.87	TOTAL : 1711422.88
	AVG : 2847.90	AVG : 2907.19	AVG : 71213.70	AVG : 71309.29

Executive Engineer
(Mission Amrut)
RMC Raipur (C.G.)

Ribbatraga

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C-Tech

75 MLD STP CHANDANIDIH - RAIPUR

OVERALL PARAMETERS REPORT

	PUMPING STATION		CHLORINATION		SLUDGE DEWATERING		INLET PARAMETERS					OUTLET PARAMETERS						ATARI PARAMETERS	
DateAndTime	MPS LEVEL (mm)	INLET FLOW (m3/hr)	CCT LEVEL (mm)	OUTLET FLOW (m3/hr)	SLUDGE SUMP LEVEL (mm)	CENT. FEED FLOW (m3/hr)	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	TDS	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	Cl2 (ppm)	TDS	Level (mm)	Flow (m3/hr)
2024-06-01 00:00:00	2724	180.45	2902	3902.58	1904	0.05	75.65	170.49	185.07	6.15	0.00	3.71	33.84	0.01	7.57	0.12	0.00	2104.05	1.11
2024-06-02 00:00:00	1995	4712.55	2805	2432.30	1902	0.05	71.47	159.60	187.01	8.50	0.00	3.85	35.77	0.01	6.50	0.11	0.00	1511.62	0.04
2024-06-03 00:00:00	2605	3746.60	2900	3823.41	1902	0.05	76.91	173.74	192.27	8.02	0.00	3.51	26.73	0.01	6.74	0.11	0.00	1944.75	0.04
2024-06-04 00:00:00	3115	2424.85	2903	3853.91	1899	0.05	82.68	186.51	185.07	7.75	0.00	3.51	25.96	0.01	6.77	0.11	0.00	1519.88	167.78
2024-06-05 00:00:00	2022	166.53	2943	4438.26	1896	0.05	86.87	197.41	186.53	8.06	0.00	3.61	27.98	0.01	6.73	0.11	0.00	2037.22	184.37
2024-06-06 00:00:00	3007	4789.40	2834	3242.14	1894	0.05	85.57	193.58	182.68	8.44	0.00	3.71	28.17	0.01	6.50	0.11	0.00	1785.30	337.31
2024-06-07 00:00:00	2693	185.31	2862	3269.55	1895	0.05	86.54	196.17	181.71	8.12	0.00	3.61	27.69	0.01	6.02	0.11	0.00	1683.19	469.85
2024-06-08 00:00:00	2880	182.88	2929	4255.59	1892	0.05	86.87	198.05	180.74	8.02	0.00	3.66	27.02	0.01	6.82	0.11	0.00	1910.57	197.74
2024-06-09 00:00:00	2449	190.18	2845	3059.47	1893	0.05	86.22	196.17	182.68	7.86	0.00	3.61	27.50	0.01	6.67	0.11	0.00	1692.70	0.75
2024-06-10 00:00:00	3127	4820.77	2823	2423.36	1899	0.05	83.66	188.46	187.99	7.92	0.00	3.51	27.02	0.01	6.26	0.11	0.00	2294.64	489.58
2024-06-11 00:00:00	3207	178.02	2815	2943.64	1895	0.05	82.36	186.51	180.25	7.80	0.00	3.46	26.06	0.01	6.22	0.11	0.00	1556.54	1.11
2024-06-12 00:00:00	2353	4503.65	2840	2940.56	1894	0.05	81.10	183.33	177.87	8.12	0.00	3.46	26.34	0.01	6.22	0.11	0.00	2064.50	190.36
2024-06-13 00:00:00	2976	187.74	2844	2964.90	1891	0.05	80.45	180.74	178.84	8.17	0.00	3.37	25.77	0.01	6.45	0.11	0.00	1522.50	183.65
2024-06-14 00:00:00	3235	178.02	2842	2928.55	1890	0.05	79.80	179.51	179.82	8.30	0.00	3.46	25.49	0.01	6.88	0.11	0.00	1849.38	469.50
2024-06-15 00:00:00	2952	4520.43	2842	2940.56	1887	0.05	78.86	176.91	178.84	8.42	0.00	3.42	25.67	0.01	6.96	0.11	0.00	1857.51	327.47
2024-06-16 00:00:00	2924	180.45	2874	3439.90	1886	0.05	78.21	175.62	177.87	8.48	0.00	3.37	25.19	0.01	6.96	0.11	0.00	2065.88	469.50
2024-06-17 00:00:00	3323	4570.77	2870	3409.40	1885	0.05	77.56	173.74	182.20	8.55	0.00	3.27	24.62	0.01	7.33	0.11	0.00	1835.74	323.22
2024-06-18 00:00:00	2716	2458.66	2872	3424.50	2599	0.05	76.62	171.79	179.33	8.62	0.00	3.18	23.94	0.01	7.75	0.11	0.00	2089.03	0.04
2024-06-19 00:00:00	3407	4433.85	2933	4267.92	2585	0.05	78.86	169.91	179.33	8.70	0.00	3.18	23.56	0.01	7.12	0.11	0.00	1926.97	0.39
2024-06-20 00:00:00	3674	2528.21	2847	3247.99	2562	0.05	74.68	166.67	179.33	8.61	0.00	3.08	22.60	0.01	6.85	0.11	0.00	1926.97	198.10

SMS LTD. RAIPUR

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Executive Engineer
(Mission Amrut)

C-Tech

75 MLD STP CHANDANIDIH - RAIPUR

OVERALL PARAMETERS REPORT

DateAndTime	MPS LEVEL (mm)	INLET FLOW (m3/hr)	CCT LEVEL (mm)	OUTLET FLOW (m3/hr)	SLUDGE SUMP LEVEL (mm)	CENT. FEED FLOW (m3/hr)	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	TDS	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	Cl2 (ppm)	TDS	Level (mm)	Flow (m3/hr)
2024-06-21 00:00:00	3590	180.45	2892	3683.25	2556	0.05	73.09	163.49	185.07	8.60	0.00	3.08	22.40	0.01	7.32	0.11	0.00	2185.77	335.21
2024-06-22 00:00:00	2521	2011.67	2888	3655.84	2540	0.05	74.68	167.32	182.20	8.64	0.00	3.03	21.93	0.01	7.29	0.10	0.00	2203.41	1.11
2024-06-23 00:00:00	3231	187.74	2859	3260.31	2521	0.05	75.00	132.10	185.07	8.55	0.00	3.03	21.93	0.31	7.26	0.11	0.00	2155.73	0.39
2024-06-24 00:00:00	2341	175.58	2895	3722.99	2518	0.05	75.00	132.10	184.14	8.34	0.00	2.79	20.87	0.01	7.29	0.11	0.00	2538.42	490.65
2024-06-25 00:00:00	2864	4404.91	2893	3701.73	2503	0.10	75.00	133.98	175.49	8.33	0.00	4.38	20.39	0.01	6.85	0.11	0.00	2108.05	475.13
2024-06-26 00:00:00	2373	4352.14	2842	3239.06	2486	0.05	75.00	137.22	171.64	8.39	0.00	4.38	20.10	0.01	6.67	0.11	0.00	2109.43	336.99
2024-06-27 00:00:00	3283	175.58	2872	3476.25	2496	0.05	75.00	139.11	173.05	8.35	0.00	4.43	20.96	0.16	6.55	0.10	0.00	2621.52	349.65
2024-06-28 00:00:00	2928	4378.65	2879	3512.91	2482	0.05	75.00	141.70	169.21	8.28	0.00	4.38	20.49	0.01	6.63	0.11	0.00	2296.02	394.1
2024-06-29 00:00:00	2912	180.45	2879	3540.32	2470	0.05	75.00	143.58	175.49	8.23	0.00	4.24	20.19	0.88	6.82	0.11	0.00	2082.28	523.78
2024-06-30 00:00:00	3335	4474.71	2875	3512.91	2466	0.05	75.00	144.88	179.33	8.13	0.00	4.14	19.43	0.31	7.11	0.10	0.00	2338.19	199.53

Executive Engineer
(Mission Amrut)
RMC Raipur (C.G.)

SMS LTD. RAIPUR
Authorised Signatory

1463

PERFORMANCE OF SBR

DAILY ANALYSIS REPORT OF 75 MLD STP CHANDANDIH FOR THE MONTH OF (JUNE-2024)

DATE	PH		TSS		BOD		COD		TKN		TP		NH4-N		TURBIDITY		TDS		D.O.		Temp.		Inflow	Outflow
	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	MLD	
1-Jun-24	7.71	7.53	67	7	96	8.4	140	36	25.48	8.4	2.17	0.69	19.88	3.13	79.1	8.19	817	809	0.7	6.0	30.6	30.5	45	43.32
2-Jun-24	7.91	7.52	69	6	78	9	124	36	23.8	8.96	2.21	1.68	20.16	3.58	86.3	8.12	830	810	0.6	5.9	23.2	23	45.75	46.78
3-Jun-24	7.71	7.53	73	8	90	8.4	140	28	26.88	8.68	2.11	1.39	21.28	3.36	77.3	8.6	790	772	0.5	6.2	33.6	33.3	43.24	42.79
4-Jun-24	8.43	7.47	75	7	84	8.4	128	32	26.04	8.96	2.16	1.30	22.68	3.13	89.3	9.10	763	752	0.4	5.4	32.2	32.1	43.98	43.42
5-Jun-24	7.71	7.52	71	8	90	8.4	132	36	28.28	8.12	2.06	1.31	20.44	3.58	78.2	9.13	848	816	0.6	5.9	32.8	32.5	45.08	46.41
6-Jun-24	7.78	7.71	67	6	102	9.6	120	24	27.16	8.4	2.04	1.63	24.64	3.24	75.9	8.93	889	813	0.7	6.1	30.6	30.4	48.35	49.24
7-Jun-24	8.54	7.23	73	8	72	8	124	36	23.52	8.68	2.19	1.30	19.88	2.91	77.8	8.16	843	810	0.5	6.3	32.6	32.4	44.17	45.51
8-Jun-24	8.39	8.20	70	6	84	7.2	120	32	25.2	8.96	2.13	1.19	21.28	3.58	79.8	8.11	863	840	0.4	6.1	33.6	33.4	45.80	44.07
9-Jun-24	8.17	7.12	74	7	72	7.8	132	36	25.76	8.4	2.36	1.32	22.12	3.02	89.3	10.4	781	707	0.6	5.6	33.4	33.2	45.15	44.31
10-Jun-24	7.63	7.12	68	6	78	8.4	140	32	23.8	8.68	2.17	1.69	20.16	3.58	71.3	9.16	721	706	0.9	5.6	32.6	32.4	45.18	47.69
11-Jun-24	8.71	7.47	79	8	84	9	116	24	24.36	7.84	2.19	1.33	20.44	3.36	124	12	761	717	0.8	6	31.4	31.2	47.86	46.21
12-Jun-24	7.61	7.18	68	6	72	7.8	128	32	25.2	7	2.48	1.60	12.6	2.46	94	11.4	810	802	0.5	6.5	34.6	34.2	49.33	48.97
13-Jun-24	7.57	7.27	60	9	78	8.4	124	36	23.52	8.68	1.87	0.97	13.72	3.47	83.4	10.6	787	777	1.2	6.3	30.2	30.0	49.99	49.43
14-Jun-24	8.16	7.45	77	8	84	7.8	108	24	22.12	8.68	2.23	1.19	19.88	2.57	86.9	9.10	837	814	1.3	6.5	28.7	28.5	48.58	49.49
15-Jun-24	7.81	7.12	73	7	72	8.4	128	36	26.6	7.84	2.26	1.11	19.6	3.24	82.9	9.16	717	702	1.4	6.3	29.8	29.6	46.92	36.71
16-Jun-24	7.71	7.59	68	6	78	7.2	132	40	21.56	8.12	1.87	0.91	22.96	8.12	106	10	792	789	1.6	6.4	31.2	30.3	46.93	36.93
17-Jun-24	7.39	7.71	56	8	84	7.8	112	32	24.92	8.4	2.19	1.29	20.72	3.69	67.0	12.0	793	781	1.8	6.3	33.4	32.5	47.48	47.25
18-Jun-24	7.22	7.72	59	9	72	8.4	104	36	24.36	7.56	1.97	0.81	18.48	3.58	53.8	12	791	770	1.5	6.1	34.0	34.2	46.50	46.47
19-Jun-24	7.32	7.55	59	9	84	7.2	128	32	23.52	8.68	2.37	1.12	17.92	3.24	49.2	12.6	783	732	1.0	6.7	34.7	34.4	47.51	47.05
20-Jun-24	7.6	7.53	58	8	96	8.4	132	40	24.36	7.84	1.91	0.89	19.04	3.36	45	10.4	783	723	1.9	6.3	32.5	32	52.34	50.96
21-Jun-24	7.61	7.49	55	7	66	7.8	140	36	24.64	8.96	2.23	1.30	18.2	3.13	110	11.0	725	679	1.2	6.4	31.1	30	54.45	55.52
22-Jun-24	7.26	7.55	68	9	90	7.2	132	36	23.24	8.4	2.69	1.25	17.92	3.02	79	12	609	601	1.5	4.9	31	31.0	54.83	55.09
23-Jun-24	8.72	7.71	67	6	66	7.2	140	36	24.92	8.4	2.17	1.9	20.16	3.58	109	8.4	764	721	1.2	5.2	32	32.1	55.87	54.45
24-Jun-24	7.74	7.83	58	7	84	7.8	140	32	23.8	8.96	2.29	1.56	19.88	1.56	102	20.36	802	795	1.9	5.0	29	29	54.89	55.84
25-Jun-24	8.15	7.6	66	7	60	8.4	180	40	21.28	7.28	1.7	1.20	17.36	2.57	90.0	14.0	690	653	1.8	5.2	29.1	29.3	51.65	53.48
26-Jun-24	7.4	7.60	50	9	60	7.8	128	36	27.16	8.12	2.04	1.21	17.64	3.24	90	14	694	690	1.8	5.2	29.1	29.3	55.05	54.06
27-Jun-24	7.44	7.49	77	7	72	8.4	120	32	21.28	8.4	2.39	0.95	20.16	3.92	120	18.00	660	419	1.6	4.9	30	30.1	58.07	59.70
28-Jun-24	7.26	7.31	47	9	78	7.8	124	44	24.04	7.56	3.01	1.22	18.2	3.36	190	18	675	650	1.5	6.2	31	31.0	53.77	55.19
29-Jun-24	7.30	7.35	55	9	90	8.4	104	40	25.48	8.4	2.35	1.20	18.2	3.69	89	17	605	601	1.2	6.0	29	29	50.48	49.74
30-Jun-24	7.78	7.18	69	8	96	7.8	116	32	25.48	8.12	1.98	0.91	19.88	3.58	69	9.2	849	716	1	5.6	29.1	29.4	52.07	50.48
TOTAL																							1475.86	1456.60
AVERAGE	7.79	7.50	65.87	7.50	80.40	8.09	127.87	34.13	24.59	8.32	2.18	1.25	19.52	3.40	88.15	11.30	769.07	732.23	1.12	5.90	31.20	31.01	49.20	48.55

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Executive Engineer
(Mission Amrut)
RMC Raipur (C.G.)

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75 MLD STP CHANDANIDIH - RAIPUR

OVERALL PARAMETERS REPORT

	PUMPING STATION		CHLORINATION		SLUDGE DEWATERING		INLET PARAMETERS					OUTLET PARAMETERS						ATARI PARAMETERS	
DateAndTime	MPS LEVEL (mm)	INLET FLOW (m3/hr)	CCT LEVEL (mm)	OUTLET FLOW (m3/hr)	SLUDGE SUMP LEVEL (mm)	CENT. FEED FLOW (m3/hr)	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	TDS	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	Cl2 (ppm)	TDS	Level (mm)	Flow (m3/hr)
2024-07-01 00:00:00	3797	185.31	2837	2937.48	2462	0.05	75.00	147.47	177.87	8.12	0.00	4.14	19.33	0.16	7.43	0.10	0.00	2336.81	356.36
2024-07-02 00:00:00	3099	4393.00	2839	2937.48	2460	0.05	75.00	149.35	180.25	8.09	0.00	4.09	19.13	0.01	6.92	0.10	0.00	2290.51	203.74
2024-07-03 00:00:00	1982	202.09	2838	3141.72	2455	0.05	75.00	151.95	177.38	8.12	0.00	4.14	19.33	0.01	6.93	0.10	0.00	1616.49	336.99
2024-07-04 00:00:00	3837	4472.28	2834	3089.96	2450	0.05	75.00	153.83	174.51	8.14	0.00	4.28	19.90	0.73	6.87	0.11	0.00	1758.16	0.39
2024-07-05 00:00:00	2645	4412.21	2830	3062.55	2453	0.05	75.00	155.12	175.00	8.11	0.00	5.72	20.39	0.88	6.91	0.11	0.00	2203.41	536.45
2024-07-06 00:00:00	2724	4385.70	2836	3111.22	2451	0.05	75.00	157.72	174.03	8.14	0.00	4.04	19.13	0.31	6.85	0.10	0.00	2152.98	342.98
2024-07-07 00:00:00	3095	4299.37	2933	4283.01	2448	0.05	71.17	158.37	172.08	8.13	0.00	3.99	18.27	0.01	6.83	0.11	0.00	2165.24	0.39
2024-07-08 00:00:00	3271	4436.28	2858	3257.23	2446	0.05	71.17	160.25	175.00	8.12	0.00	3.71	17.60	0.01	6.93	0.10	0.00	2061.75	331.68
2024-07-09 00:00:00	5413	202.09	2937	4368.34	2445	0.05	72.76	162.19	175.97	8.16	0.00	3.80	17.69	0.16	7.00	0.11	0.00	2387.25	0.00
2024-07-10 00:00:00	3538	4445.77	2857	3208.56	2449	0.05	72.76	164.14	169.70	8.18	0.00	2.99	13.75	0.01	4.98	0.10	0.00	2512.52	489.9
2024-07-11 00:00:00	3566	4419.50	2931	4264.83	2449	0.05	72.76	166.02	172.57	8.15	0.00	3.80	17.60	0.01	5.03	0.10	0.00	2259.23	0.39
2024-07-12 00:00:00	4902	4568.34	2858	3275.41	2446	0.05	72.76	167.96	172.08	8.19	0.00	4.57	17.50	0.01	7.58	0.11	0.00	2455.33	0.00
2024-07-13 00:00:00	4898	4582.93	2855	3244.91	2445	0.05	72.76	169.26	174.03	8.19	0.00	4.62	17.89	0.01	7.73	0.10	0.00	2552.07	0.04
2024-07-14 00:00:00	4436	4467.41	2852	3178.06	2450	0.05	72.76	171.79	180.74	8.15	0.00	4.96	17.50	0.88	6.66	0.10	0.00	2595.61	0.00
2024-07-15 00:00:00	5054	4532.34	2853	3202.40	2454	0.05	72.76	175.03	180.25	8.18	0.00	4.57	17.40	0.88	9.22	0.11	0.00	2595.61	1.11
2024-07-16 00:00:00	5098	4265.56	2853	3193.16	2457	0.05	72.76	178.21	184.14	8.18	0.00	4.57	17.32	0.31	6.46	0.11	0.00	2635.03	0.39
2024-07-17 00:00:00	6514	2162.94	2908	4033.50	2457	0.05	72.76	181.39	177.87	8.17	0.00	5.19	20.00	1.88	7.13	0.10	0.00	2575.22	0.75
2024-07-18 00:00:00	5006	4308.85	2905	4036.58	2454	0.05	72.76	183.33	179.33	8.19	0.00	5.53	13.85	3.33	7.27	0.10	0.00	2599.61	0.04
2024-07-19 00:00:00	5585	2112.60	2900	4045.51	2454	0.05	72.76	183.98	171.64	8.21	0.00	3.75	13.95	1.61	7.27	0.11	0.00	2569.71	1.11
2024-07-20 00:00:00	5122	4313.72	2900	4006.08	2453	0.05	72.76	185.93	165.86	8.20	0.00	5.15	19.62	0.45	7.27	0.11	0.00	2569.30	0.00

SMS LTD. RAIPUR

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Executive Engineer
(Mission Amrut)

1465

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C-Tech

75 MLD STP CHANDANIDIH - RAIPUR

OVERALL PARAMETERS REPORT

DateAndTime	MPS LEVEL (mm)	INLET FLOW (m3/hr)	CCT LEVEL (mm)	OUTLET FLOW (m3/hr)	SLUDGE SUMP LEVEL (mm)	CENT. FEED FLOW (m3/hr)	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	TDS	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	Cl2 (ppm)	TDS	Level (mm)	Flow (m3/hr)
2024-07-21 00:00:00	6023	173.15	2946	4517.43	2468	0.05	72.76	185.93	164.88	8.22	0.00	4.86	18.66	0.58	7.39	0.10	0.00	2606.50	0.39
2024-07-22 00:00:00	7775	2162.94	2947	4471.84	2485	0.10	72.76	189.75	178.84	8.23	0.00	4.62	17.60	0.31	7.47	0.11	0.00	2693.60	0.39
2024-07-23 00:00:00	7663	2297.67	2944	4444.42	2486	0.05	72.76	192.93	186.04	8.20	0.00	6.68	25.96	18.76	7.61	0.10	0.00	2609.26	0.04
2024-07-24 00:00:00	8373	4561.28	2942	4453.36	2507	0.05	72.76	198.70	191.83	8.20	0.00	4.66	17.60	0.31	7.75	0.10	0.00	0.00	0.00
2024-07-25 00:00:00	8349	4640.56	2949	4499.25	2517	0.05	72.76	203.18	195.67	8.18	0.00	4.81	18.27	4.33	7.87	0.11	0.00	0.00	0.00
2024-07-26 00:00:00	7811	4587.55	2948	4499.25	2515	0.05	72.76	205.77	191.83	8.09	0.00	4.91	18.66	0.16	7.94	0.11	0.00	2598.37	0.39
2024-07-27 00:00:00	7001	4493.92	2946	4480.77	2526	0.05	72.76	208.30	194.21	8.09	0.00	5.24	19.82	0.01	7.94	0.10	0.00	2719.50	1.11
2024-07-28 00:00:00	7440	2477.87	2874	3561.58	2529	0.05	72.76	212.19	196.60	8.08	0.00	5.19	19.90	0.01	7.91	0.10	0.00	2620.14	1.11
2024-07-29 00:00:00	7057	4508.27	2874	3549.56	2533	0.05	72.76	214.07	195.18	8.08	0.00	5.19	19.82	0.01	7.94	0.10	0.00	2650.05	1.11
2024-07-30 00:00:00	7388	190.18	2873	3543.40	2534	0.05	86.54	195.53	171.64	8.06	0.00	3.80	14.23	0.73	7.88	0.10	0.00	2603.75	0.00
2024-07-31 00:00:00	5792	4450.63	2875	3537.24	2533	0.05	80.12	180.16	166.34	8.06	0.00	4.71	18.27	0.16	7.94	0.10	0.00	2580.59	1.11

Executive Engineer
(Mission Amrut)
RMC Raipur (C.G.)

SMS LTD. RAIPUR
Authorised Signatory

1466

PERFORMANCE OF SBR

DAILY ANALYSIS REPORT OF 75 MLD STP CHANDANDIH FOR THE MONTH OF (JULY-2024)

DATE	PH		TSS		BOD		COD		TKN		TP		NH4-N		TURBIDITY		TDS		D.O.		Temp.		MLD		FECAL COLIFORM	
	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inflow	Outflow	Inlet	Outlet
1-Jul-24	7.39	7.53	53	9	78	6.6	136	40	24.92	7.84	2.19	1.12	16.24	3.24	51	19	685	671	1.2	6.1	28.4	28.5	52.3	52.73	900	140
2-Jul-24	7.51	7.70	52	8	96	8.4	144	40	23.52	8.68	2.15	1.25	13.72	3.47	105	18	750	742	1.9	5.1	28.1	28	52.60	54.32	1600	170
3-Jul-24	7.23	7.4	88	10	72	7.8	128	36	23.52	8.12	3.15	0.97	19.6	3.24	126	15	798	756	1.6	5	28.1	28.2	54.14	52.45	600	130
4-Jul-24	7.3	7.45	73	8	78	9	128	28	24.36	7	2.69	1.72	21.28	3.69	109	14	798	790	1.3	5.1	28.1	28.5	56.26	55.82	900	110
5-Jul-24	7.49	7.56	60	9	90	7.2	128	40	24.36	7.84	1.20	1.59	20.44	3.36	130	18	930	909	1.2	5	28.1	28.2	55.90	55.59	900	90
6-Jul-24	7.15	7.16	45	7	72	6.6	116	36	23.52	8.4	2.29	1.12	20.72	3.02	40.3	18.1	631	629	1.3	6.1	28	28	54.02	53.22	500	60
7-Jul-24	7.60	7.63	55	8	72	6.6	132	40	24.36	8.4	1.91	0.89	19.04	3.36	45	19	733	723	1.9	6.3	27.1	27.4	53.36	54.13	900	80
8-Jul-24	7.70	7.85	40	8	66	8.4	136	40	24.4	7.84	1.5	1.21	18.2	3.13	72	14	756	750	1.9	6.0	25	25.2	53.46	54.55	300	70
9-Jul-24	7.09	6.6	56	8	84	7.8	148	32	21.28	8.4	1.6	0.98	20.16	3.58	65	19.6	657	699	1.6	5.0	26.1	26.3	52.35	52.30	500	60
10-Jul-24	7.29	7.60	59	7	90	6.6	140	28	23.52	8.68	1.21	1.51	19.88	3.24	60.3	15	657	699	1.6	4.9	0.1	26.5	58.20	56.62	300	90
11-Jul-24	7.41	7.94	71	6	72	7.8	124	44	23.52	8.68	1.92	0.50	18.2	4.59	76	17	690	680	1.6	5	29.1	29.3	46.44	48.18	500	50
12-Jul-24	7.48	7.99	47	9	78	8.4	128	40	24.6	8.96	1.96	0.42	20.72	4.48	109	18	954	740	1.2	4.9	28.1	28.4	62.91	63.56	900	60
13-Jul-24	7.33	7.49	45	9	60	7.8	140	40	23.52	8.12	1.2	0.98	20.72	3.02	29	12	740	654	1.9	5.9	26.1	26.4	62.27	62.06	1600	90
14-Jul-24	7.23	7.4	60	8	84	7.2	128	32	24.36	7.84	1.76	0.71	20.16	3.58	90	10	756	750	1.6	5.1	26.1	26.4	61.85	62.04	1600	170
15-Jul-24	7.40	7.49	59	9	84	8.4	132	36	23.5	8.68	1.9	0.78	17.92	3.24	58.1	19	648	640	1.9	5.9	25.1	25.4	61.96	62.04	500	60
16-Jul-24	7.60	7.71	59	8	72	6	124	42	24.64	8.96	1.45	0.40	18.2	3.13	66	15	648	640	1.9	5.9	25.1	25.4	63.91	63.58	300	40
17-Jul-24	6.95	7.2	47	9	78	6.6	128	36	26.60	7.8	3.02	1.45	19.6	3.24	190	12	740	710	1.6	5.1	25.2	25.4	74.34	70.57	1600	60
18-Jul-24	7.69	7.02	80	8	72	7.8	116	28	20.72	8.04	1.96	1.21	20.72	3.69	82	16	748	693	1.2	5.2	26.0	26.1	75.30	75.49	900	90
19-Jul-24	8.15	7.90	73	7	66	7.8	112	40	26.6	7.84	2.20	1.40	19.6	3.24	120	15	950	930	1.6	5.2	25	25.4	73.56	73.42	600	50
20-Jul-24	7.8	7.60	68	9	54	9	140	36	24.92	8.4	2.2	1.56	19.88	3.24	61	16	585	571	1.3	4.9	25.1	25.4	70.47	67.45	1600	110
21-Jul-24	7.39	7.53	53	9	84	8.4	140	36	19.6	8.96	1.90	1.25	16.24	3.24	106	11	398	309	2.1	5.9	25	25	73.32	71.56	500	30
22-Jul-24	7.8	7.6	55	8	60	7.2	116	24	26.88	7.84	2.22	1.61	20.72	3.02	382	18	364	334	1.4	4.7	26.1	26.2	72.50	67.21	900	60
23-Jul-24	7.30	7.41	52	7	66	7.8	140	40	23.52	7.28	1.92	0.48	18.2	3.13	507	20	414	409	1.5	6	23	23.5	73.92	61.32	600	50
24-Jul-24	7.30	7.70	71	6	72	6.6	116	32	25.76	7.84	2.11	1.92	20.16	3.02	355	20	420	411	1.9	6.3	25.1	25.4	70.04	61.65	500	40
25-Jul-24	7.3	7.7	59	9	66	7.8	108	40	26.04	7.84	2.15	1.89	20.44	3.58	110.0	15	327	324	2.5	5.7	25	25	68.20	66.00	300	90
26-Jul-24	7.2	7.7	79	6	72	7.8	124	40	26.88	8.4	2.97	1.88	22.96	6.72	96.3	9	354	320	2.6	5.9	25	25	74.29	64.96	300	60
27-Jul-24	7.3	7.4	66	7	78	8.4	136	32	26.04	7.28	1.90	1.25	20.72	3.36	88.1	11.3	312	284	1.5	6.4	25	25	65.31	52.71	240	40
28-Jul-24	7.70	7.85	45	8	84	7.2	136	40	23.52	8.68	2.09	1.02	19.6	3.24	109	18.1	458	402	1.9	5.6	26	26.1	73.57	60.92	240	30
29-Jul-24	7.71	7.4	48	8	72	7.2	116	24	23.52	8.12	2.15	1.90	20.44	3.80	201	15.7	509	491	2	5.9	23.1	23.2	73.89	61.43	300	80
30-Jul-24	7.84	8.15	69	7	66	6	124	40	21	5.88	3.04	1.40	17.92	3.24	224	18	549	523	2.6	5.9	24	24.1	73.27	61.36	300	20
31-Jul-24	7.70	8.04	53	9	66	6.6	140	36	24.64	8.12	1.50	1.91	18.2	3.80	105	15.1	594	593	1.6	6	24.9	26	73.03	68.38	240	30
TOTAL																							1986.92	1887.63		
AVERAGE	7.46	7.57	59.35	8.0	74.3	7.51	129.2	36.1	24.13	8.09	2.05	1.23	19.37	3.51	128.0	15.83	632.4	605.7	1.71	5.55	25.17	26.22	64.09	60.89	707.1	74.52

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CHEMIST

Executive Engineer
(Mission Amrut)
RMC Raipur (C.G.)

SMS LTD. RAIPUR
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75 MLD STP CHANDANIDIH - RAIPUR

OVERALL PARAMETERS REPORT

	PUMPING STATION		CHLORINATION		SLUDGE DEWATERING		INLET PARAMETERS					OUTLET PARAMETERS						ATARI PARAMETERS	
DateAndTime	MPS LEVEL (mm)	INLET FLOW (m3/hr)	CCT LEVEL (mm)	OUTLET FLOW (m3/hr)	SLUDGE SUMP LEVEL (mm)	CENT. FEED FLOW (m3/hr)	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	TDS	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	Cl2 (ppm)	TDS	Level (mm)	Flow (m3/hr)
2024-08-01 00:00:00	5744	4409.78	2878	3598.23	2540	0.05	75.00	167.32	169.21	8.09	0.00	4.76	18.46	0.16	7.99	0.10	0.00	2688.22	1.11
2024-08-02 00:00:00	5621	4359.44	2937	4429.02	2538	0.05	71.17	159.01	173.54	8.10	0.00	4.86	18.75	0.16	8.05	0.10	0.00	0.00	0.00
2024-08-03 00:00:00	5844	4388.13	2940	4420.09	2546	0.05	68.61	150.65	174.03	8.12	0.00	4.76	18.18	0.01	8.07	0.10	0.00	0.00	0.00
2024-08-04 00:00:00	7025	4491.49	2939	4380.35	2579	0.05	64.43	142.35	177.87	8.10	0.00	4.71	18.18	0.31	8.14	0.10	0.00	0.00	0.00
2024-08-05 00:00:00	6486	4433.85	2941	4395.75	2578	0.05	63.16	137.81	168.73	8.15	0.00	4.81	18.66	0.31	8.13	0.10	0.00	0.00	0.00
2024-08-06 00:00:00	6662	2261.43	2937	4377.27	2575	0.05	60.89	132.68	159.63	8.60	0.00	4.86	18.56	0.31	8.00	0.10	0.00	2577.84	1.11
2024-08-07 00:00:00	6757	4482.00	2935	4310.42	2586	0.05	58.66	128.21	163.47	8.58	0.00	5.48	18.85	0.01	8.07	0.10	0.00	0.00	0.00
2024-08-08 00:00:00	6949	2432.15	2898	4088.33	2580	0.05	45.20	93.64	183.66	8.89	0.00	5.05	19.62	0.45	8.14	0.10	0.00	0.00	0.00
2024-08-09 00:00:00	6442	4597.28	2896	4076.01	2582	0.05	45.20	95.53	176.90	8.54	0.00	5.15	20.10	5.36	8.14	0.10	0.00	2640.54	0.75
2024-08-10 00:00:00	6610	2429.72	2895	4042.43	2580	0.05	45.20	94.88	186.53	8.52	0.00	4.57	17.40	6.64	8.13	0.10	0.00	2586.11	0.00
2024-08-11 00:00:00	5341	4539.64	2894	3993.76	2575	0.05	45.53	95.53	177.38	8.52	0.00	0.00	0.00	0.00	0.00	0.10	0.00	2561.58	0.75
2024-08-12 00:00:00	6147	2398.59	2899	3996.84	2572	0.05	45.20	95.53	168.24	8.68	0.00	0.00	0.00	0.00	0.00	0.10	0.00	2561.58	1.11
2024-08-13 00:00:00	5058	4532.34	2885	3936.15	2567	0.05	45.53	95.53	175.97	8.77	0.00	6.54	21.16	0.16	8.13	0.11	0.00	2545.18	0.04
2024-08-14 00:00:00	5608	4662.21	2881	3884.40	2562	0.05	45.53	96.17	159.63	8.77	0.00	6.44	20.96	0.01	7.99	0.10	0.00	2538.42	0.04
2024-08-15 00:00:00	5920	2552.29	2878	3777.82	2558	0.05	45.53	95.53	169.21	8.81	0.00	6.83	21.93	0.16	8.04	0.10	0.00	2541.18	0.04
2024-08-16 00:00:00	4384	4652.48	2891	3811.09	2563	0.05	45.53	94.88	172.08	8.73	0.00	6.73	22.22	0.16	8.11	0.10	0.00	2561.58	1.11
2024-08-17 00:00:00	6151	2609.92	2825	2986.46	2566	0.05	45.53	94.88	168.73	8.68	0.00	6.97	22.69	0.01	8.14	0.11	0.00	2599.61	0.04
2024-08-18 00:00:00	6370	2617.22	2822	2971.06	2563	0.05	45.53	96.17	159.14	8.64	0.00	7.02	22.79	0.88	8.11	0.11	0.00	2552.07	1.11
2024-08-19 00:00:00	6686	2658.07	2829	2992.32	2571	0.05	45.53	95.53	166.34	8.73	0.00	7.02	22.79	0.58	8.09	0.10	0.00	2663.69	1.11
2024-08-20 00:00:00	6618	2677.29	2817	2964.90	2566	0.05	45.53	96.17	167.32	8.78	0.00	6.97	22.69	0.01	8.01	0.10	0.00	2560.20	0.75

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Executive Engineer
(Mission Amrut)

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75 MLD STP CHANDANIDIH - RAIPUR

OVERALL PARAMETERS REPORT

DateAndTime	MPS LEVEL (mm)	INLET FLOW (m3/hr)	CCT LEVEL (mm)	OUTLET FLOW (m3/hr)	SLUDGE SUMP LEVEL (mm)	CENT. FEED FLOW (m3/hr)	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	TDS	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	Cl2 (ppm)	TDS	Level (mm)	Flow (m3/hr)
2024-08-21 00:00:00	5856	5025.05	2840	3193.16	2563	0.05	46.17	96.82	180.74	8.88	0.00	7.02	22.99	0.01	7.81	0.10	0.00	2550.69	1.11
2024-08-22 00:00:00	5692	2530.64	2855	3284.65	2590	0.05	45.85	97.47	165.86	8.95	0.00	7.21	23.56	0.16	8.15	0.10	0.00	2933.24	0.00
2024-08-23 00:00:00	6853	2595.57	2866	3433.74	2597	0.05	45.85	94.88	175.97	9.00	0.00	7.26	23.94	0.16	8.17	0.10	0.00	2689.60	0.75
2024-08-24 00:00:00	6917	2650.78	2870	3458.07	2596	0.05	45.20	95.53	164.40	8.99	619.55	7.02	23.17	0.01	8.25	0.10	550.89	2588.72	0.39
2024-08-25 00:00:00	6673	2672.42	2867	3439.90	2595	0.05	45.53	95.53	151.90	9.00	640.22	6.97	22.31	0.01	8.24	0.10	513.90	2572.46	0.04
2024-08-26 00:00:00	6310	2571.50	2870	3482.41	2594	0.05	45.20	94.88	182.68	9.02	664.25	6.83	22.12	0.01	8.33	0.10	559.74	2560.20	0.75
2024-08-27 00:00:00	6610	2660.51	2870	3488.57	2591	0.10	48.41	102.59	162.99	9.70	685.89	6.93	22.69	0.16	8.32	0.10	597.08	2552.07	0.39
2024-08-28 00:00:00	5920	2626.70	2870	3497.81	2589	0.05	48.74	98.77	183.17	9.77	703.16	7.02	22.99	0.01	8.19	0.10	619.98	2554.69	1.11
2024-08-29 00:00:00	4799	4602.14	2877	3561.58	2585	0.05	48.41	102.59	169.21	8.87	205.25	7.41	23.94	0.01	8.06	0.11	653.83	2546.55	1.11
2024-08-30 00:00:00	6502	2689.20	2751	1330.43	2582	0.05	48.41	105.77	166.34	9.13	775.29	7.41	23.94	0.01	8.13	0.11	658.75	2546.55	0.75
2024-08-31 00:00:00	5529	168.53	2756	1479.52	2579	0.05	48.74	106.42	179.82	9.04	820.91	7.36	24.04	0.01	8.12	0.11	652.76	2549.31	0.04

Executive Engineer
(Mission Amrut)
RMC Raipur (C.G.)

SMS LTD. RAIPUR
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PERFORMANCE OF SBR

DAILY ANALYSIS REPORT OF 75 MLD STP CHANDANDIH FOR THE MONTH OF (AUGUST -2024)

DATE	PH		TSS		BOD		COD		TKN		TP		NH4-N		TURBIDITY		TDS		D.O.		Temp.		MLD		FECAL COUFORM	
	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inflow	Outflow	Inlet	Outlet
1-Aug-24	7.45	7.67	74	8	72	7.2	140	40	25.08	8.4	1.92	0.51	17.36	3.47	201	15.1	501	473	2.1	6.1	24	24.1	73.33	73.27	900	130
2-Aug-24	7.60	8.11	36	7	66	5.4	128	36	24.64	8.96	3.09	1.2	14.56	3.80	76	12	355	320	1.9	6.1	23.1	23.5	74.28	74.32	900	220
3-Aug-24	7.18	7.47	75	7	72	6.6	136	40	24.92	8.04	2.72	1.38	19.04	3.58	32	12	385	350	1.9	5.2	24	24.0	74.52	74.73	500	170
4-Aug-24	7.62	7.14	80	10	66	7.3	140	32	26.88	8.12	2.11	1.64	21.28	3.24	110	15	390	355	1.9	6	25.1	25.3	75.31	75.32	300	80
5-Aug-24	7.70	7.72	69	7	48	5.4	120	36	23.80	7	2.91	1.05	20.72	3.36	108	15.4	658	650	1.2	7	25	25	72.03	72.13	800	110
6-Aug-24	7.22	7.58	59	8	54	5.4	120	36	27.44	8.4	1.46	0.40	17.92	3.47	69	15	526	480	1.3	6.2	25.1	25.4	74.78	74.89	900	90
7-Aug-24	7.37	7.65	64	7	54	6.6	132	40	24.64	7	2.15	1.20	19.32	3.13	91	15	519	487	1.7	6.6	25.2	25.4	72.29	72.15	600	140
8-Aug-24	7.74	7.83	38	6	66	7.8	64	24	21.28	5.32	2.01	1.21	14.84	3.13	49	12	495	458	1.9	6.8	25.4	25	75.02	74.83	600	60
9-Aug-24	7.25	7.67	42	7	48	7.2	76	28	22.96	5.88	2.09	1.64	15.12	3.58	55	13	480	442	1.9	6.1	25.1	25.3	74.71	74.86	1500	110
10-Aug-24	7.41	7.56	39	8	48	5.4	88	20	21.28	7.56	2.91	1.4	14.28	3.13	56	12	574	540	1.9	5.6	24	24.1	74.98	74.91	500	110
11-Aug-24	7.98	8.02	49	8	66	7.8	112	24	22.12	8.12	1.96	0.52	14.87	3.47	90	14	728	648	1.9	6.1	25.1	25.4	74.98	74.79	240	90
12-Aug-24	7.74	7.89	74	8	60	4.2	68	24	21.3	7.28	3.01	1.10	14.56	3.24	96	12	740	765	1.3	5.9	24.9	25.6	74.33	74.40	900	110
13-Aug-24	7.10	7.23	40	7	54	6.6	72	20	17.92	6.44	2.09	1.2	17.36	3.47	184	15	724	709	1.6	6	27.1	27.0	74.42	74.47	500	170
14-Aug-24	7.46	7.25	85	8	36	4.2	84	24	22.96	7.28	2.36	1.19	16.52	3.69	122	14	640	620	1.6	5.8	26.5	26.5	74.16	73.86	900	90
15-Aug-24	7.69	8.05	40	6	60	6.6	108	28	23.8	8.68	1.69	0.51	20.16	3.58	126	13.2	784	745	2	6.1	26.9	26.7	72.93	73.52	600	80
16-Aug-24	7.31	7.49	81	7	84	7.8	80	20	27.16	7	3.40	1.21	14	3.80	185	15.1	748	698	1.6	7.8	27.5	27	74.28	73.67	500	30
17-Aug-24	7.01	8.05	78	8	54	8.4	88	28	21.00	7.56	1.90	0.51	17.92	3.47	124	18	748	705	1.9	5.9	26.8	26.9	65.83	65.83	900	110
18-Aug-24	7.71	7.49	55	8	60	4..2	112	32	24.36	7.84	1.96	0.91	18.48	3.58	74	9	7222	709	2.1	6	25.0	27	61.02	61.23	900	40
19-Aug-24	6.91	7.10	62	10	72	6.6	116	24	21	7	2.04	1.24	14.28	2.8	58	12	798	720	2.2	6.9	26.9	26.8	62.59	62.43	600	50
20-Aug-24	7.04	7.15	37	7	72	8.4	116	28	27.16	8.04	1.25	1.20	16.8	3.58	89	9.4	685	658	3	6.9	28.6	28.9	62.34	70.28	600	60
21-Aug-24	7.1	7.00	33	9	54	6.6	92	32	21.56	8.12	1.50	0.91	12.6	2.46	98.4	14	698	623	1.6	6	28.4	28	58.35	57.10	900	110
22-Aug-24	7.15	7.49	60	8	66	7.8	128	32	21.28	5.32	2.05	1.21	20.16	3.58	105	12	698	691	1.35	5.9	25	25.2	62.39	62.30	800	110
23-Aug-24	7.70	7.91	43	7	78	6.6	120	36	24.36	7	1.97	1.2	20.72	3.69	125	16	688	543	2.1	6.7	29	29.2	61.93	61.94	600	90
24-Aug-24	7.35	7.52	60	8	54	7.2	92	24	21.28	7.84	1.2	1.03	11.76	3.13	98	13	680	545	1.5	6.2	29	29	61.57	61.59	1500	140
25-Aug-24	7.4	7.48	40	8	84	7.8	132	28	20.16	7.28	2.06	1.21	18.2	3.8	98.4	12	590	548	1.4	6.2	28.9	28.9	62.32	62.32	900	60
26-Aug-24	7.23	7.6	52	7	78	7.2	132	36	21.28	6.72	1.9	0.53	14.84	3.13	98	13	680	545	1.5	6.2	29	29	62.08	61.98	500	50
27-Aug-24	7.36	7.52	28	6	90	7.8	108	36	15.59	4.48	1.21	0.91	14.56	3.36	56	15	695	548	1.9	5.9	29.2	29.1	62.66	62.54	900	60
28-Aug-24	7.70	7.23	42	8	120	8.4	116	32	11	7	2	1.96	13.72	3.13	190	15	788	576	2	6.2	24	24.2	66.73	62.47	800	90
29-Aug-24	7.03	7.20	38	7	66	6.6	88	24	17.64	7	1.40	0.53	14.28	3.13	91	9.4	698	565	2.3	5.9	30.1	29.4	47.60	45.87	900	40
30-Aug-24	6.99	7.30	39	7	120	6	164	40	26.04	7.84	4.03	1.21	22.12	3.24	225	14.1	724	590	0.9	6	28.9	29.3	64.62	64.59	500	110
31-Aug-24	7.13	7.49	77	8	84	7.2	120	24	27.16	6.72	2.19	0.56	16.52	3.58	84.6	11	740	597	1.4	6.2	30.4	30.2	64.62	65.02	800	90
TOTAL																							2111.87	2112.23		
AVERAGE	7.37	7.56	54.45	7.6	67.9	6.80	109.4	29.9	22.55	7.27	2.15	1.03	16.74	3.33	105.2	13.35	850.9	577.5	1.77	6.21	26.59	26.70				7.42

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(Mission Amrut)
RMC Raipur (C.G.)

1470

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75 MLD STP CHANDANIDIH - RAIPUR

OVERALL PARAMETERS REPORT

	PUMPING STATION		CHLORINATION		SLUDGE DEWATERING		INLET PARAMETERS					OUTLET PARAMETERS						ATARI PARAMETERS	
DateAndTime	MPS LEVEL (mm)	INLET FLOW (m3/hr)	CCT LEVEL (mm)	OUTLET FLOW (m3/hr)	SLUDGE SUMP LEVEL (mm)	CENT. FEED FLOW (m3/hr)	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	TDS	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	Cl2 (ppm)	TDS	Level (mm)	Flow (m3/hr)
2024-09-01 00:00:00	5581	187.74	2753	1446.25	2576	0.05	48.41	109.66	165.37	8.96	849.76	7.07	23.17	0.01	8.06	0.10	661.57	2538.42	0.00
2024-09-02 00:00:00	6490	2660.51	2758	1601.51	2572	0.05	48.41	110.89	161.04	9.07	826.22	7.07	22.79	0.01	8.07	0.10	699.98	2539.80	1.11
2024-09-03 00:00:00	5030	194.80	2756	1443.17	2566	0.10	48.41	113.49	151.90	8.86	196.16	7.12	23.07	0.01	8.10	0.10	711.97	2532.91	0.39
2024-09-04 00:00:00	4611	5015.32	2811	2611.88	2561	0.05	48.41	113.49	152.87	8.64	203.36	7.31	23.75	0.01	7.90	0.11	723.60	2426.80	510.02
2024-09-05 00:00:00	6526	2667.56	2822	2794.55	2558	0.05	48.74	113.49	178.84	8.60	854.09	7.31	23.75	0.01	8.11	0.11	741.93	2526.16	0.04
2024-09-06 00:00:00	5820	4880.84	2831	2879.88	2563	0.05	56.74	123.74	163.91	9.39	853.11	7.50	24.62	0.01	7.93	0.10	719.39	2583.35	0.00
2024-09-07 00:00:00	6382	2669.99	2831	2922.39	2558	0.05	56.74	122.44	160.55	9.02	702.68	8.18	25.10	0.01	8.03	0.10	596.37	2569.71	0.04
2024-09-08 00:00:00	6482	4686.28	2836	2922.39	2559	0.05	57.07	123.74	161.53	8.80	739.20	7.69	24.90	0.01	8.14	0.10	587.56	0.00	0.00
2024-09-09 00:00:00	5768	4921.69	2834	2898.05	2557	0.05	60.28	132.10	161.04	8.73	734.92	7.55	25.10	0.01	7.85	0.10	577.68	0.00	0.00
2024-09-10 00:00:00	8066	194.80	2732	892.09	2569	0.05	59.95	130.80	160.55	8.62	693.58	7.93	25.96	0.16	7.27	0.11	502.28	0.00	0.00
2024-09-11 00:00:00	9234	2696.50	2877	3592.07	2590	0.05	58.98	128.86	168.24	8.51	523.44	7.84	25.57	0.01	7.44	0.10	418.03	0.00	0.00
2024-09-12 00:00:00	9733	2768.48	2879	3601.31	2588	0.05	58.66	128.21	165.86	8.44	445.57	7.84	25.49	0.01	7.58	0.10	223.85	0.00	0.00
2024-09-13 00:00:00	7675	2713.28	2879	3640.74	2585	0.10	57.07	125.03	157.68	8.47	637.35	8.66	28.07	0.01	6.80	0.10	286.56	0.00	0.00
2024-09-14 00:00:00	7244	5183.61	2884	3655.84	2583	0.05	55.16	119.91	155.30	8.67	724.81	8.85	29.04	0.01	6.84	0.11	414.50	0.00	0.00
2024-09-15 00:00:00	6833	2679.72	2880	3631.50	2581	0.05	53.53	116.02	149.03	8.98	747.86	8.13	26.54	0.01	7.06	0.10	488.19	0.00	0.00
2024-09-16 00:00:00	6087	2698.93	2878	3619.49	2579	0.05	53.21	115.43	147.13	9.13	778.16	8.66	29.43	0.01	6.66	0.10	543.87	0.00	0.00
2024-09-17 00:00:00	6450	2669.99	2877	3607.17	2577	0.05	53.21	115.43	146.16	9.20	811.33	7.74	25.57	0.01	6.94	0.10	586.17	2542.42	0.39
2024-09-18 00:00:00	5501	2650.78	2871	3506.74	2577	0.05	46.82	98.77	173.05	9.44	609.00	7.93	25.67	0.01	7.50	0.10	593.55	2542.42	0.00
2024-09-19 00:00:00	5469	4808.85	2923	4243.58	2575	0.05	46.82	99.42	182.20	2.71	711.33	6.88	22.50	0.01	7.32	0.10	609.78	2541.18	1.11
2024-09-20 00:00:00	6853	2684.34	2870	3482.41	2573	0.05	47.44	100.00	148.54	2.71	832.00	6.88	22.40	0.01	6.62	0.10	621.05	2357.34	518.47

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Executive Engineer

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75 MLD STP CHANDANIDIH - RAIPUR

OVERALL PARAMETERS REPORT

DateAndTime	MPS LEVEL (mm)	INLET FLOW (m3/hr)	CCT LEVEL (mm)	OUTLET FLOW (m3/hr)	SLUDGE SUMP LEVEL (mm)	CENT. FEED FLOW (m3/hr)	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	TDS	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	Cl2 (ppm)	TDS	Level (mm)	Flow (m3/hr)
2024-09-21 00:00:00	6047	2384.00	2941	4429.02	2571	0.05	50.97	109.66	159.63	9.52	821.89	7.12	22.69	0.01	7.10	0.11	648.19	2516.65	0.04
2024-09-22 00:00:00	6498	2677.29	2867	3412.48	2570	0.05	48.74	104.54	163.91	9.31	891.59	9.71	32.01	0.01	7.12	0.11	655.22	2368.23	0.75
2024-09-23 00:00:00	6702	2417.80	2834	2952.89	2574	0.05	48.09	102.59	148.05	9.25	936.77	10.58	35.00	0.01	7.12	0.11	701.41	0.00	0.00
2024-09-24 00:00:00	5246	4614.06	2833	2955.97	2573	0.05	47.76	101.95	173.05	9.11	199.03	7.07	31.06	0.01	6.97	0.10	658.39	2422.67	364.81
2024-09-25 00:00:00	6418	2669.99	2899	3893.34	2573	0.05	48.41	103.89	172.57	9.78	812.26	6.73	29.71	0.01	7.39	0.10	616.45	0.00	0.00
2024-09-26 00:00:00	6187	2701.36	2901	3942.01	2581	0.05	47.76	100.00	173.05	9.27	820.43	6.88	29.81	0.01	7.97	0.10	595.33	2537.05	0.04
2024-09-27 00:00:00	7148	2578.79	2880	3637.66	2581	0.05	47.76	100.00	188.42	9.51	844.46	7.16	31.44	0.01	7.95	0.10	599.19	2443.06	363.78
2024-09-28 00:00:00	5971	2415.37	2882	3674.32	2579	0.05	47.76	100.00	166.34	8.97	786.33	7.31	32.21	0.31	7.92	0.10	598.15	0.00	0.00
2024-09-29 00:00:00	5341	2590.71	2880	3668.16	2579	0.05	47.76	102.59	173.05	8.74	807.00	7.12	31.44	0.01	7.20	0.10	564.66	2490.74	0.75
2024-09-30 00:00:00	5577	5008.27	2881	3634.58	2577	0.05	47.76	103.24	150.97	8.65	821.89	6.88	30.10	0.01	7.08	0.10	577.36	2365.48	357.79

Executive Engineer
(Mission Amrut)
RMC Raipur (C.G.)

SMS LTD. RAIPUR
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PERFORMANCE OF SBR

DAILY ANALYSIS REPORT OF 75 MLD STP CHANDANDIH FOR THE MONTH OF (SEPTEMBER -2024)

DATE	PH		TSS		BOD		COD		TKN		TP		NH4-N		TURBIDITY		TDS		D.O.		Temp.		MLD		FECAL COLIFORM	
	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inflow	Outflow	Inlet	Outlet
1-Sep-24	7.46	7.52	60	9	66	7.8	140	36	24.44	8.04	1.80	0.71	17.92	3.47	104	13.2	794	790	1.5	6.2	28.4	28.9	62.75	62.46	900	60
2-Sep-24	7.01	7.19	35	8	66	4.2	140	32	21.28	5.32	1.69	0.54	18.2	3.80	90	11	689	601	1.9	6.9	29.1	29.2	61.59	61.97	900	80
3-Sep-24	7.39	7.52	40	7	54	7.2	128	36	23.52	6.72	3.40	1.49	17.364	3.24	110	14.1	782	622	2.3	6	30.1	30.4	61.45	61.95	600	60
4-Sep-24	7.89	7.91	78	8	84	7.2	116	28	21.28	7.28	2.6	1.02	16.52	3.13	230	12	798	728	2.3	6.2	29.4	30.2	62.18	60.77	900	140
5-Sep-24	7.31	7.4	43	5	54	6	92	32	20.72	7.56	2.01	1.04	12.6	2.46	87	10.4	740	723	1.3	6.2	31.1	31	61.58	63.58	600	90
6-Sep-24	7.02	7.11	50	9	66	6.6	84	36	21.00	7	2.21	1.31	12.6	3.69	29.2	12.4	698	584	1.5	6	30.4	30.9	62.88	62.26	500	90
7-Sep-24	7.21	7.49	50	8	78	7.2	92	24	21.28	5.32	1.96	0.58	11.76	3.13	94	11	672	670	2.1	6	26.2	26.1	61.83	62.51	500	60
8-Sep-24	7.41	7.45	40	9	54	5.4	116	28	26.04	7.56	1.26	0.5	14.56	3.24	29	9	820	790	2.6	5.9	25.4	25.8	62.65	62.52	900	40
9-Sep-24	7.43	7.56	39	7	78	9	116	24	24.64	8.12	2.06	1.19	17.92	3.47	120	12	642	638	2.0	6.2	26	26.1	58.10	56.24	900	90
10-Sep-24	7.20	7.45	45	6	54	6.6	92	32	15.12	5.32	2.06	1.02	16.52	3.58	56	11	602	532	1.6	6	24.5	24.7	40.06	41.10	600	60
11-Sep-24	7.04	7.26	57	8	66	8.4	88	28	24.36	7	2.02	1.38	14.56	3.02	126	12	354	320	1.4	6.5	26	26.3	66.12	61.87	600	140
12-Sep-24	7.24	7.49	34	7	60	6.6	108	36	21.56	7.56	2.06	1.04	22.12	3.24	120	15	640	620	1.9	6.2	28.4	28.5	59.70	59.79	350	60
13-Sep-24	7.50	7.69	35	8	60	9	260	40	21.28	7.28	4.07	0.87	24.92	3.80	306	15	1248	865	0.5	6.9	29.1	28.5	63.60	63.57	240	30
14-Sep-24	7.39	7.56	35	7	72	6.6	108	36	17.64	6.44	1.29	0.62	14.56	3.36	117	12	654	358	1.6	6.8	29.4	29.2	63.54	62.97	500	20
15-Sep-24	7.29	7.58	32	6	54	6.6	140	36	21.3	7.28	1.69	0.80	17.92	3.47	124	12	458	388	1.5	6.6	25.7	25.8	63.19	63.72	600	50
16-Sep-24	7.05	7.49	44	7	72	8.4	120	32	15.96	4.48	2.05	1.09	12.6	2.46	86.0	14	698	544	2.9	6.0	28.4	28.2	67.89	63.46	500	40
17-Sep-24	7.36	7.40	29	7	84	7.2	92	24	24.36	7	2.90	1.20	14.56	3.36	45	10	648	549	1.6	6.2	26.5	26.6	63.70	63.65	900	90
18-Sep-24	6.99	7.23	40	6	90	8.4	88	20	21.08	8.12	1.29	0.69	11.76	3.13	40.5	8.4	625	619	1.8	6.9	28.4	28.9	68.56	67.05	900	60
19-Sep-24	7.11	7.23	36	6	78	8.4	108	36	24.08	8.12	2.27	1.13	14.84	3.47	49.2	9.8	645	623	1.0	6.7	30.1	30.7	68.56	68.93	500	920
20-Sep-24	7.32	7.75	43	8	72	5.4	68	24	21	7.28	2.2	1.31	16.52	2.68	90.4	16.2	557	523	2	6.5	29.3	29.9	69.31	67.78	500	110
21-Sep-24	7.11	7.53	47	8	66	7.2	116	28	20.72	7	1.29	1.01	16.52	2.27	148	10.1	840	698	1.3	6.8	30.4	30.5	69.02	68.64	240	30
22-Sep-24	7.39	7.57	52	7	54	7.2	112	32	26.6	7.84	2.06	1.28	18.48	3.58	96	9.2	644	592	1.9	6	28.9	28.4	40.33	41.72	300	40
23-Sep-24	7.03	7.49	48	5	42	8.4	108	36	21.28	8.4	2.09	1.29	20.72	3.47	98.4	11	694	628	1.2	6.8	29.9	29.3	69.18	69.72	500	110
24-Sep-24	7.48	7.56	42	7	72	7.8	100	20	15.96	4.48	1.69	0.98	17.92	3.47	58.4	10	578	527	1.7	6.2	29.9	30.2	70.71	70.93	900	110
25-Sep-24	7.7	8.05	45	6	72	8.4	92	32	17.64	6.72	2.69	1.28	16.52	3.58	109.0	10	643	605	1.5	6.9	26.5	28.4	73.62	73.64	500	90
26-Sep-24	7.72	7.9	40	8	60	6.6	108	36	18.48	7	1.2	0.68	11.76	3.13	88.2	12	648	640	1.8	6	28.4	28.5	73.97	73.79	900	60
27-Sep-24	7.05	7.49	60	7	54	6.6	136	36	19.04	3.69	3.02	1.20	19.04	3.36	21	5.88	630	605	1.2	6.0	27	28.2	69.66	69.75	500	30
28-Sep-24	7.23	7.50	37	8	60	7.8	128	32	17.64	3.24	1.2	0.69	17.64	3.24	120	9.8	698	690	1.2	5.9	30.2	30.3	75.96	75.63	500	30
29-Sep-24	7.71	7.49	55	8	84	7.8	112	32	24.36	7.84	1.96	0.91	18.48	3.58	74	9	722	709	1.9	6.0	29.9	30.1	74.51	74.84	600	60
30-Sep-24	7.20	7.59	39	8	54	6.6	124	24	18.2	6.44	3.02	1.31	15.96	2.91	96	10	680	695	1.6	6.1	33.2	33.4	70.52	70.22	500	90
TOTAL																							1936.71	1927.03		
AVERAGE	7.31	7.51	46.67	7.27	66.00	7.22	114.4	30.93	21.06	6.72	2.10	1.01	16.45	3.26	98.74	11.3	685	616	1.7	6.3	28.5	28.8	64.56	64.23	614	98

Gjanare
CHEMIST

Executive Engineer
(Mission Amrut)
RMC Raipur (C.G.)

SMS LTD. RAIPUR
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C-Tech

75 MLD STP CHANDANIDIH - RAIPUR

OVERALL PARAMETERS REPORT

	PUMPING STATION		CHLORINATION		SLUDGE DEWATERING		INLET PARAMETERS					OUTLET PARAMETERS						ATARI PARAMETERS	
DateAndTime	MPS LEVEL (mm)	INLET FLOW (m3/hr)	CCT LEVEL (mm)	OUTLET FLOW (m3/hr)	SLUDGE SUMP LEVEL (mm)	CENT. FEED FLOW (m3/hr)	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	TDS	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	Cl2 (ppm)	TDS	Level (mm)	Flow (m3/hr)
2024-10-01 00:00:00	6291	5068.34	2933	4301.18	2576	0.05	47.76	103.89	170.18	9.51	806.52	6.93	30.48	1.75	7.31	0.11	596.37	2474.34	0.04
2024-10-02 00:00:00	5688	4981.76	2940	4383.43	2574	0.05	47.44	110.89	177.87	9.21	796.89	6.49	28.37	0.01	7.33	0.11	606.25	2102.68	508.63
2024-10-03 00:00:00	4926	4902.48	2934	4410.85	2572	0.05	47.44	113.49	191.34	9.06	212.50	4.38	18.95	1.61	7.32	0.11	624.94	2257.85	0.04
2024-10-04 00:00:00	5146	5020.19	2933	4301.18	2570	0.05	47.76	115.43	203.84	8.96	217.75	6.35	27.69	0.01	7.29	0.11	634.78	2327.30	1.11
2024-10-05 00:00:00	5864	2638.86	2933	4340.92	2568	0.05	47.76	121.21	200.00	8.80	804.09	6.16	27.02	0.16	6.77	0.10	649.23	2335.43	0.75
2024-10-06 00:00:00	5924	2612.35	2930	4289.17	2566	0.05	47.76	103.89	280.25	8.75	824.27	6.21	27.21	0.01	6.78	0.11	652.05	1493.98	24.36
2024-10-07 00:00:00	5661	4828.06	2930	4352.93	2564	0.05	47.76	105.12	142.32	8.71	820.91	6.21	26.93	0.01	6.79	0.11	654.54	2257.85	361.28
2024-10-08 00:00:00	5892	4801.56	2941	4453.36	2564	0.05	47.76	103.89	156.23	8.64	866.10	6.16	26.93	0.01	6.99	0.10	674.62	2203.41	0.04
2024-10-09 00:00:00	5844	4758.27	2942	4474.92	2562	0.05	48.09	102.59	148.54	8.57	854.09	6.01	26.06	0.01	7.54	0.10	656.29	2158.49	0.00
2024-10-10 00:00:00	5297	4690.90	2946	4544.84	2560	0.05	48.09	102.59	165.86	8.56	831.52	5.96	25.57	0.01	7.14	0.11	654.54	2173.51	1.11
2024-10-11 00:00:00	6406	2564.20	2942	4480.77	2557	0.05	48.74	104.54	143.29	8.54	860.80	5.91	25.67	0.01	7.24	0.10	649.58	2176.13	0.04
2024-10-12 00:00:00	5517	4568.34	2946	4477.69	2558	0.05	49.38	104.54	172.57	8.53	855.06	5.53	24.13	0.01	7.17	0.11	647.12	2202.03	1.11
2024-10-13 00:00:00	5437	4570.77	2944	4526.67	2555	0.05	48.74	103.89	160.07	8.62	744.50	4.47	18.95	0.01	7.27	0.11	630.57	2174.75	514.26
2024-10-14 00:00:00	4272	4409.78	2943	4468.76	2555	0.05	49.38	106.42	153.84	8.68	227.38	4.47	18.95	0.01	7.30	0.11	656.65	0.00	0.00
2024-10-15 00:00:00	4966	4239.30	2944	4490.01	2552	0.05	48.74	103.89	160.55	8.73	226.41	6.21	25.67	0.01	7.08	0.11	656.65	1940.61	0.39
2024-10-16 00:00:00	5585	2379.13	2931	4286.09	2550	0.05	48.74	103.89	198.05	9.46	1048.25	4.43	19.04	2.61	7.16	0.10	668.99	2181.64	0.00
2024-10-17 00:00:00	6239	2658.07	2842	3056.39	2550	0.05	48.74	105.12	177.38	9.27	903.11	5.29	23.27	0.01	7.16	0.10	665.46	2331.44	1.11
2024-10-18 00:00:00	6458	2609.92	2895	3853.91	2548	0.05	48.74	103.89	166.34	9.17	879.57	5.34	23.07	0.01	7.20	0.11	661.21	2418.53	0.39
2024-10-19 00:00:00	6582	2631.57	2866	3461.15	2546	0.05	48.74	107.07	172.57	9.11	952.63	4.43	19.04	0.01	14.00	0.42	670.02	2252.47	0.75
2024-10-20 00:00:00	4994	4770.19	2902	4009.16	2543	0.10	48.74	103.24	229.28	9.77	249.46	5.68	24.52	0.01	6.85	0.55	711.97	2357.34	0.00

1474

48

Executive Engineer

429

C-Tech

75 MLD STP CHANDANIDIH - RAIPUR

OVERALL PARAMETERS REPORT

DateAndTime	MPS LEVEL (mm)	INLET FLOW (m3/hr)	CCT LEVEL (mm)	OUTLET FLOW (m3/hr)	SLUDGE SUMP LEVEL (mm)	CENT. FEED FLOW (m3/hr)	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	TDS	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	Cl2 (ppm)	TDS	Level (mm)	Flow (m3/hr)
2024-10-21 00:00:00	7088	2319.07	2896	3872.08	2546	0.05	48.74	103.89	146.64	9.54	989.15	4.38	19.04	0.01	8.17	0.36	707.05	2202.03	517.79
2024-10-22 00:00:00	6251	2475.44	2894	3826.49	2544	0.05	48.74	103.24	167.80	9.41	983.37	5.72	24.81	0.16	14.00	0.11	701.41	2150.36	511.44
2024-10-23 00:00:00	5999	2569.07	2893	3847.75	2542	0.10	49.06	103.89	149.03	9.33	1002.58	5.19	22.50	0.01	6.35	0.11	725.38	2287.89	0.75
2024-10-24 00:00:00	5293	4486.62	2896	3887.18	2542	0.10	52.27	112.84	183.66	9.65	1083.80	5.19	22.50	0.01	7.53	0.11	747.21	2271.49	0.04

Executive Engineer
(Mission Amrut)
RMC Raipur (C.G.)

1475

PERFORMANCE OF SBR

DAILY ANALYSIS REPORT OF 75 MLD STP CHANDANDIH FOR THE MONTH OF (OCTOBER -2024)

DATE	PH		TSS		BOD		COD		TKN		TP		NH4-N		TURBIDITY		TDS		D.O.		Temp.		MLD		FECAL COLIFORM	
	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inflow	Outflow	Inlet	Outlet
1-Oct-24	7.33	7.61	46	8	54	7.2	140	36	21.56	8.12	2.09	1.19	18.2	3.13	34.9	12.9	532	490	1.6	7.1	28.8	28.9	73.05	76.62	600	90
2-Oct-24	7.41	8.59	60	8	54	7.2	100	20	17.64	8.4	1.26	0.59	14.28	3.13	124	12	764	695	1.9	6.2	30.1	30.4	75.00	75.46	300	50
3-Oct-24	7.69	7.2	45	5	60	7.8	116	32	20.44	7.28	1.69	0.58	14.56	3.36	80.1	10	657	650	1.6	6	28.9	28.8	75.59	74.92	900	60
4-Oct-24	7.23	7.49	40	7	66	8.4	124	24	24.36	7	1.4	0.59	13.72	4.14	120	9	642	630	1.5	6.9	29.9	29.5	74.83	75.41	500	90
5-Oct-24	7.20	7.29	78	8	78	6.6	108	32	21.28	4.48	2.01	0.52	17.36	3.47	80.2	11.4	826	690	1.3	5.9	30.1	30.4	75.54	75.38	600	60
6-Oct-24	6.98	7.25	40	9	54	6.6	108	36	21.00	8.4	2.69	0.92	12.6	2.46	120	11.2	640	610	1.9	6	30.1	30.4	75.38	75.51	500	40
7-Oct-24	7.45	7.59	32	8	90	8.4	116	32	17.92	6.44	3.02	1.26	13.72	3.24	102	10	682	670	1.4	6.1	29.9	30.2	73.76	73.70	300	60
8-Oct-24	7.25	8.14	43	7	54	7.2	96	36	22.96	8.12	2.63	0.92	13.72	3.24	30.2	12	548	530	1.9	6.9	29.6	29.8	73.54	73.75	500	90
9-Oct-24	7.20	7.49	58	8	78	6.6	120	24	21.28	5.32	3.02	1.27	11.76	3.13	98	10	559	543	1.2	6.2	30.8	30.9	75.28	75.29	900	60
10-Oct-24	7.20	7.59	50	7	60	6.6	108	36	21.28	8.12	1.20	0.98	11.76	3.24	98	12	682	643	1.2	6.2	30.8	30.9	74.43	74.62	600	70
11-Oct-24	7.23	7.86	41	8	78	7.2	164	36	24.36	7	2.05	1.29	20.72	2.91	124	12	649	630	1.4	6.1	31.6	31.3	75.53	75.60	300	40
12-Oct-24	7.28	7.49	28	6	60	6.6	116	32	15.96	4.48	1.26	0.23	14.56	3.36	104	10	622	610	1.2	6	31.8	31.3	74.99	75.34	900	110
13-Oct-24	7.41	7.59	60	8	84	5.4	84	24	21	5.88	2.02	1.23	14	3.80	140	11	630	605	1.5	6	31.2	31.4	75.25	75.63	300	40
14-Oct-24	7.45	7.89	38	8	60	8.4	92	24	21.56	7	2.69	1.3	20.72	2.35	82	9	675	643	1.4	6.0	29.9	30.5	75.71	75.4	500	60
15-Oct-24	7.20	8.21	35	7	84	6	108	36	21.3	7.28	2.69	1.92	14.56	3.36	94	10	600	591	1.5	6	30.2	30.1	56.48	56.48	900	90
16-Oct-24	7.20	8.21	35	7	90	8.4	116	28	21.28	7.28	2.09	1.20	14.56	2.91	94.0	11	609	591	1.2	6.0	30.1	30.4	74.50	74.68	280	40
17-Oct-24	7.21	7.89	41	6	54	7.2	108	36	27.16	7.56	1.26	0.69	22.12	3.24	84	10	625	605	1.6	6.3	29.4	31.2	62.13	62.16	170	30
18-Oct-24	7.41	7.89	44	7	54	6.6	104	36	27.16	7.56	3.69	1.2	17.64	2.68	124	12	600	595	1.5	6	30.5	30.85	72.49	72.00	300	60
19-Oct-24	7.41	7.49	55	8	78	7.2	128	28	15.12	7	1.26	0.58	11.76	3.13	94	10	594	552	1.2	6.9	31.2	31.4	56.76	57.67	900	110
20-Oct-24	7.23	7.48	40	8	84	6.6	120	20	21	5.88	1.6	0.52	12.6	2.46	88	11	658	653	1.9	6	31.1	31.2	60.65	60.51	600	60
TOTAL																							1430.89	1436.13		
AVERAGE	7.30	7.71	45.45	7.4	68.7	7.11	113.8	30.4	21.28	6.93	2.08	0.95	15.25	3.14	95.77	10.86	640	611	1.495	6.2	30.3	30.5	71.54	71.81	542.5	1476

CHEMIST

PLANT HEAD

Executive Engineer
(Mission Amrut)
RMC Raipur (C.G.)

1477

CHHATTISGARH

CHHATTISGARH ENVIRONMENT CONSERVATION BOARD

Paryavas Bhawan, North Block, Sector - 19,
Nava Raipur Atal Nagar, District - Raipur (C.G.)
E-mail - hocecb@gmail.com

No. 6997 /TS/CECB/2023 Nava Raipur Atal Nagar, Dated 03 /01/2023

To,

Executive Engineer
(AMRIT MISSION),
Municipal Corporation Raipur,
Near Gandhi Chowk,
Raipur (C.G.) – 492 001

Sub.:- Grant of Consent of the Board under section 25 of the Water (Prevention and Control of Pollution) Act, 1974 and under Section 21 of the Air (Prevention and Control of Pollution) Act, 1981.

Ref.:- 1. "Permission to Establish" for establishment of Sewage Treatment Plant (STP) – 75 MLD at Khasra No. 63/1, 65, 66, 67, 68 and 69/2, Village- Chandandih, District - Raipur (C.G.) issued vide letter no. 8236/TS/CECB/2019 Atal Nagar, dated: 13/03/2019.

2. Your online application dated: 29/04/2022 and subsequent corresponding ending dated: 24/12/2022 (online application no. 9895290).

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With reference to your above application, consents under section 25 of the Water (Prevention and Control of Pollution) Act, 1974 and under section 21 of the Air (Prevention and Control of Pollution) Act, 1981 are hereby granted for a period of one year starting from the first date of the month of commissioning of plant, subject to the fulfillment of the terms and conditions annexed hereto as **PART 'A' & 'B'** respectively.

These consents are valid for: -

Facility	Capacity
Sewage Treatment Plant (STP) at Chandandih	75 MLD (Seventy five Million Liters Per Day)

Please acknowledge the receipt of this letter.

For & on behalf of
Chhattisgarh Environment Conservation Board

Member Secretary
Chhattisgarh Environment Conservation Board
Nava Raipur Atal Nagar, District – Raipur (C.G.)

1478

Endt. No. 6998 /TS/CECB/2023 Nava Raipur Atal Nagar, Dated 03 /01 /2023

Copy to:-

Regional Officer, Regional Office, Chhattisgarh Environment Conservation Board, Raipur (C.G.). Please ensure compliance and report, if any condition/conditions are violated by the industry.

Sd/-
Member Secretary
Chhattisgarh Environment Conservation Board
Nava Raipur Atal Nagar, District – Raipur (C.G.)

1479

PART-A

CONSENT LETTER

Sub: Grant of Consent to Municipal Corporation Raipur for the discharge of effluent under section 25 of the Water (Prevention & Control of Pollution) Act, 1974.

Ref: Online application dated: 29/04/2022 and subsequent corresponding ending dated: 24/12/2022 (online application no. 9895290) of Municipal Corporation Raipur (Expiry Date – After one year starting from the first date of the month of commissioning of plant)

1. With reference to the above application for consent to discharge effluent into the natural water courses under the Water (Prevention & Control of Pollution) Act, 1974, here-in-after referred to as the Act Municipal Corporation Raipur by the State Board to discharge its industrial and other effluents arising out of their premises into the local stream/river/well in accordance with the general and special conditions as mentioned in the Annexure.

2. This consent shall be valid for a period of one year starting from the first date of the month of commissioning of plant.

3. These consents are valid for: -

Facility	Capacity
Sewage Treatment Plant (STP) at Chandandih	75 MLD (Seventy five Million Liters Per Day)

For & on behalf of
Chhattisgarh Environment Conservation Board

Sd/-
Member Secretary
Chhattisgarh Environment Conservation Board
Nava Raipur Atal Nagar, District - Raipur (C.G.)

Seal
Enclosure: Annexure

1480

Part-B

CONSENT LETTER

Sub: Grant of Consent to Municipal Corporation Raipur for the discharge of effluent under section 21 of the Air (Prevention & Control of Pollution) Act, 1981.

Ref: Online application dated: 29/04/2022 and subsequent corresponding ending dated: 24/12/2022 (online application no. 9895290) of Municipal Corporation Raipur (Expiry Date - After one year starting from the first date of the month of commissioning of plant).

1. With reference to the above application, consent under the Air (Prevention & Control of Pollution) Act, 1981 to Municipal Corporation Raipur is hereby granted by the State Board in accordance with the terms and conditions as mentioned below.

2. This consent shall be valid for a period of one year starting from the first date of the month of commissioning of plant.

   These consents are valid for: -

Facility	Capacity
Sewage Treatment Plant (STP) at Chandandih	75 MLD (Seventy five Million Liters Per Day)

Terms & Conditions: -

1. Project management shall provide adequate measures to control air pollution during the construction activity/operation. Adequate dust suppression measures shall be undertaken to control fugitive dust emission. Regular water sprinkling for dust suppression shall be ensured. Stack height of DG sets shall be as per norms of Central Pollution Control Board. Use of low sulphur diesel shall be ensured. Ambient air quality shall not exceed the standards prescribed by Board. Project management shall ensure particulate matter emission from any point source (if any) less than 50 mg/Nm^3 all the time.

2. Project proponent shall comply with direction/guideline issued by CPCB/MoEF & CC regarding operation maintenance, effluent quality, data availability etc. of STP.

3. Project management shall ensure safe and scientific disposal of solid wastes and sludge. Sludge generated from sewage treatment plant shall be used as manure. Project management shall ensure compliance of the Construction and Demolition Waste Management Rules, 2016. All municipal solid wastes shall be segregated, collected, transported, treated and disposed as per provisions of the Solid Waste Management Rules, 2016. Project management shall obtain authorization from Board for management and handling of hazardous materials (if any) as per the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016.

4. All internal roads shall be made black topped. Good housekeeping practices shall be adopted by the project management.

5. Project management shall utilize the fly ash bricks / blocks etc. in all construction / repairing activities.

6. Wide green belt of local plant species shall be developed all along the boundary of the plant premises. At least 33% area of total plant area shall be used for green belt development. As far as possible maximum area of open spaces shall be utilized for plantation purposes. Project management shall abide by the decisions taken by Ministry of Environment, Forest and Climate Change, Government of India / Central Government / State Government / Central Pollution Control Board / CECB from time to time in this regard.

7. Project management shall take proper action to control the noise pollution. Project management shall install appropriate noise barriers / control measures including acoustic hoods, silencers, enclosures etc. on all sources of noise generation to control the noise. DG sets shall be provided with necessary acoustic enclosures. The noise level shall not exceed the limits 75 dB (A) during the daytime and 70 dB (A) during the night time within the plant premises. Adequate measures shall be taken for control of noise levels below 85 dB (A) in the work environment.

8. Industry shall submit Environment Statement to this Board as per provision of Environment (Protection) amendment Rule, 1993 for the previous year ending 31st March on or before 30th September every year.

9. Industry shall establish an environmental management cell to carryout function relating to environmental management under the supervision of senior executive who is directly report to the head of organization.

10. Industry shall use fly ash brick, fly ash block and fly ash based products in the construction/repairing activities.

11. Necessary fund shall be provided for implementation of the above conditions and for environmental safeguards. The funds earmarked for environmental protection measures shall be kept in separate account and not diverted for any other purpose.

12. Industry shall obtain all necessary statutory clearances / licenses / permissions from concerned Central Government / State Government Departments, Boards, Bodies and Corporations etc before commissioning of the plant. Industry shall follow direction issued by Central Government / State Government, Central Pollution Control Board / Chhattisgarh Environment Conservation Board from time to time regarding control of air pollution and for environmental conservation.

13. The issuance of “Consent to Operate” does not convey any property rights in either real or personal property, or any exclusive privileges, nor does it

authorize any injury to private property or any invasion of personal rights, nor any infringement of Central, State or local laws or regulations.

14. Any change in treatment capacity, process / operation, etc. shall be intimated to the Board. For any enhancement of the above prior permission of the Board shall be obtained.

15. Board reserves the right to amend / cancel any of the above conditions, stringent the emission limits stipulated above and add new conditions as and when deemed necessary in the interest of environmental protection, change in the project profile or non-satisfactory implementation of the stipulated conditions etc.

This consent is valid for the stated period and has to be renewed every year. Online application with annual license fee in this regard shall reach the office 02 months before the expiry of this consent.

For & on behalf of
Chhattisgarh Environment Conservation Board

Sd/-
Member Secretary
Chhattisgarh Environment Conservation Board
Nava Raipur Atal Nagar, District – Raipur (C.G.)

Signature Not Verified

Digitally Signed by :R P Tiwari
MS

Date: 2023.01.04 15:47:50 IST

Test Report

CPCB

Central Pollution Control Board
Regional Directorate (Central)
"Parivesh Bhawan"
Paryavaran Parisar, E-5, Arera Colony, Bhopal
EPA Recognised Lab
Test Report : Waste Water (Physico Chemical Parameter)

CUSTOMER COPY .....
MASTER COPY F/LAB/06/TR-02
COPY FOR LAB I/C.....

Project Name	NGT Case No. 606/2018	Test Report No.	WW/24-25/55
Sample Description	35 MLD STP-2, Kara, Raipur- Outlet	Requisition No.	132
Date of sample collection	12.06.2024	Date	20.06.2024
Date of sample receipt	13.06.2024	Type of sample	Grab
Date of analysis	13.06.2024 to 20.06.2024	Sample collected by	Dr. Y K Saxena, Sh. R Kumar, Sh. R Bandewar, Sh. S S Kushwah

S.No.	Parameters	Unit	Result	Method
1	Temperature	°C	-	-
2	Odour	-	-	-
3	Appearance	-	-	-
4	Colour	Pt-Co Scale	-	APHA, 2120-B
5	Residual Chlorine	mg/L	-	APHA 4500-Cl-B
6	Dissolved Oxygen	mg/L	-	APHA 4500-O-C
7	**pH**	**pH unit**	**7.97**	**APHA, 4500H+B**
8	Specific Conductivity	µmho/cm	-	APHA 2510 B
9	**Suspended Solids**	**mg/L**	**11**	**APHA 2540 D**
10	Total Dissolved Solids	mg/L	-	APHA 2540 C
11	Total Solids	mg/L	-	APHA 2540 B
12	Fixed Dissolved Solid	mg/L	-	APHA 2540 E
13	**COD**	**mg/L**	**20**	**APHA, 5220 B**
14	**BOD (3 days, 27°C)**	**mg/L**	**6**	**IS 3025, 1993**
15	Chloride	mg/L	-	APHA, 4500-CL-B
16	Total Alkalinity	mg/L	-	APHA 2320-B
17	T. Hardness (as $CaCO_3$)	mg/L	-	APHA 2340-C
18	Ca Hardness (as $CaCO_3$)	mg/L	-	APHA 3500-Ca-B
19	Mg Hardness (as $CaCO_3$)	mg/L	-	APHA 3500-Mg-B
20	**Oil & Grease**	**mg/L**	**1·6 ≃ 2·00**	**APHA 5520-D**
21	Total Kjehdal Nitrogen	mg/L	-	APHA 4500-Norg-C
22	Turbidity	N.T.U.	-	APHA, 2130-B
23	**Phosphate (as P)**	**mg/L**	**0.055**	**APHA 4500-P-D**
24	Sulphate (as SO_4)	mg/L	-	APHA 4500-SO_4-E
25	Ammo. Nitrogen (as NH_3)	mg/L	-	APHA 4500-NH_3-F
26	Nitrite Nitrogen (as NO_2)	mg/L	-	APHA 4500-NO_2-B
27	**Nitrate Nitrogen (as NO_3)**	**mg/L**	**0.754**	**APHA 4500-NO_3B**
28	Fluoride (as F)	mg/L	-	APHA 4500-F-D
29	Sodium (as Na)	mg/L	-	APHA 3500-Na-B
30	Potassium (as K)	mg/L	-	APHA 3500-K-B
31	Chromium (as Cr^{+6})	mg/L	-	APHA 3500-Cr B
32	Boron (as B)	mg/L	-	APHA 4500-B-C
33	**Faecal Coliform**	**MPN/100ml**	**9.2**	**APHA 9221-E**
34	Total Coliform	MPN/100ml	-	APHA 9221-B
35	Bioassay Test	% Survival	-	APHA 8910 A-C
36				
37				
38				

Prepared by:

Manoj Kumar Nimje
वैज्ञानिक / Scientist
Laboratory Head / Regional Directorate
केन्द्रीय प्रदूषण नियंत्रण बोर्ड,भोपाल (म.प्र.)
Central Pollution Control Board,Bhopal (M.P.)

C-Tech

35 MLD KARA - RAIPUR

C-TECH FLOW REPORT

RAIPUR MUNICIPAL CORPORATION

DateAndTime	IN FLOW	OUT FLOW	IN VOLUME	OUT VOLUME
2024-06-01 00:00:00	1489.21	1484.83	36738.60	36681.94
2024-06-02 00:00:00	1484.09	1485.87	36797.21	36690.93
2024-06-03 00:00:00	1474.74	1483.58	36796.22	36719.48
2024-06-04 00:00:00	1483.66	1483.53	36724.11	36664.01
2024-06-05 00:00:00	1340.27	1354.64	33239.10	33210.77
2024-06-06 00:00:00	1482.06	1485.77	36754.45	36650.29
2024-06-07 00:00:00	1487.38	1486.91	36833.09	36661.12
2024-06-08 00:00:00	1132.37	1125.33	27591.95	27519.43
2024-06-09 00:00:00	1305.03	1310.50	33282.99	33209.77
2024-06-10 00:00:00	1470.89	1484.39	36675.26	36654.86
2024-06-11 00:00:00	1480.78	1483.09	36732.43	36656.29
2024-06-12 00:00:00	1462.95	1482.47	36651.20	36654.56
2024-06-13 00:00:00	1285.17	1298.62	32224.28	32113.20
2024-06-14 00:00:00	1364.96	1369.89	34566.94	34433.97
2024-06-15 00:00:00	1495.64	1482.94	36783.41	36733.35
2024-06-16 00:00:00	1487.89	1484.33	37389.33	36738.50
2024-06-17 00:00:00	1021.90	1026.91	25275.70	25189.48
2024-06-18 00:00:00	1002.23	1014.28	25234.43	25258.83
2024-06-19 00:00:00	1204.00	1193.17	29874.10	29790.05
2024-06-20 00:00:00	1471.19	1483.43	36710.27	36671.94
2024-06-21 00:00:00	1493.00	1486.02	36804.07	36676.87
2024-06-22 00:00:00	1410.19	1431.04	35600.76	35515.59
2024-06-23 00:00:00	1301.71	1301.34	32095.66	32072.08
2024-06-24 00:00:00	1355.91	1616.92	1171.43	1142.91
2024-06-25 00:00:00	1494.51	1467.51	36787.04	36677.65
2024-06-26 00:00:00	1418.72	1439.08	35543.25	35517.09
2024-06-27 00:00:00	1477.89	1478.87	35622.15	35536.28
2024-06-28 00:00:00	1484.15	1480.48	36827.39	36668.40
2024-06-29 00:00:00	1483.39	1484.04	36689.94	36681.24
2024-06-30 00:00:00	1516.68	1482.04	37583.79	36800.64
	TOTAL : 41862.55	TOTAL : 42171.84	TOTAL : 1007600.56	TOTAL : 1004191.50
	AVG : 1395.42	AVG : 1405.73	AVG : 33586.69	AVG : 33473.05

Executive Engineer
(Mission Amrut)
RMC Raipur (C.G.)

SMS LTD. RAIPUR
Authorised Signatory

SCADA report showing inflow outflow of STP 1484

C-Tech

35 MLD KARA - RAIPUR

C-TECH FLOW REPORT

RAIPUR MUNICIPAL CORPORATIO

DateAndTime	IN FLOW	OUT FLOW	IN VOLUME	OUT VOLUME
2024-07-01 00:00:00	1491.89	1454.66	37458.27	36801.70
2024-07-02 00:00:00	1505.70	1482.79	37449.15	36793.96
2024-07-03 00:00:00	1490.90	1465.20	37547.35	36760.59
2024-07-04 00:00:00	1503.30	1484.14	37405.09	36731.44
2024-07-05 00:00:00	1406.54	1437.51	34358.44	34356.67
2024-07-06 00:00:00	1304.63	1300.36	33235.84	33193.00
2024-07-07 00:00:00	1473.35	1481.93	36712.44	36645.57
2024-07-08 00:00:00	1474.30	1483.20	36733.57	36671.61
2024-07-09 00:00:00	1448.56	1461.82	35633.22	35553.35
2024-07-10 00:00:00	1476.84	1484.31	36795.66	36672.41
2024-07-11 00:00:00	1478.55	1486.26	36679.69	36649.20
2024-07-12 00:00:00	1477.26	1485.92	36698.45	36666.87
2024-07-13 00:00:00	1475.87	1486.78	36683.00	36646.22
2024-07-14 00:00:00	1471.46	1488.12	36670.69	36672.54
2024-07-15 00:00:00	1433.34	1440.66	35362.30	35514.51
2024-07-16 00:00:00	1462.89	1486.85	36702.55	36656.95
2024-07-17 00:00:00	1407.86	1415.92	35572.20	35489.18
2024-07-18 00:00:00	1473.72	1487.72	36652.55	36649.18
2024-07-19 00:00:00	1475.39	1487.65	36678.04	36660.86
2024-07-20 00:00:00	1475.81	1482.71	36724.86	36659.96
2024-07-21 00:00:00	1474.29	1484.10	36615.43	36648.41
2024-07-22 00:00:00	1471.30	1484.11	36736.61	36640.52
2024-07-23 00:00:00	1475.24	1485.03	36705.51	36648.52
2024-07-24 00:00:00	1481.72	1482.49	36728.93	36661.02
2024-07-25 00:00:00	1228.42	1238.22	29926.06	29865.60
2024-07-26 00:00:00	1407.44	1406.57	34390.14	34333.46
2024-07-27 00:00:00	1486.13	1485.47	35542.55	35519.34
2024-07-28 00:00:00	1540.96	1481.01	36620.66	35675.44
2024-07-29 00:00:00	1500.16	1483.91	36124.69	35566.68
2024-07-30 00:00:00	1454.35	1467.40	35527.72	35500.64
2024-07-31 00:00:00	1449.54	1455.31	35367.69	35461.36
	TOTAL : 45177.72	TOTAL : 45238.12	TOTAL : 1118039.33	TOTAL : 1112966.76
	AVG : 1457.35	AVG : 1459.29	AVG : 36065.78	AVG : 35902.15

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Executive Engineer
(Mission Amrut)
RMC Raipur (C.G.)

SMS LTD. RAIPUR
Authorised Signatory

C-Tech

35 MLD KARA - RAIPUR
C-TECH FLOW REPORT

RAIPUR MUNICIPAL CORPORATION

DateAndTime	IN FLOW	OUT FLOW	IN VOLUME	OUT VOLUME
2024-08-01 00:00:00	1401.44	1419.78	35583.07	35514.69
2024-08-02 00:00:00	1486.72	1483.56	36753.90	36633.00
2024-08-03 00:00:00	1651.09	1451.82	35867.23	35885.97
2024-08-04 00:00:00	1478.06	1483.77	36719.73	36649.49
2024-08-05 00:00:00	1409.15	1436.91	35552.14	35483.51
2024-08-06 00:00:00	1478.52	1486.64	36728.25	36644.47
2024-08-07 00:00:00	1484.13	1487.46	36748.01	36644.36
2024-08-08 00:00:00	1441.93	1449.60	35613.87	35500.55
2024-08-09 00:00:00	1373.70	1383.13	34436.36	34326.47
2024-08-10 00:00:00	1483.86	1481.95	36725.31	36617.58
2024-08-11 00:00:00	1478.13	1485.00	36726.93	36612.93
2024-08-12 00:00:00	1487.44	1484.77	36716.28	36633.72
2024-08-13 00:00:00	1329.81	1325.03	32216.26	32043.18
2024-08-14 00:00:00	1469.57	1488.46	35559.42	35491.25
2024-08-15 00:00:00	1455.75	1487.34	35560.00	35516.95
2024-08-16 00:00:00	1245.08	1251.91	29884.63	30904.47
2024-08-17 00:00:00	1270.51	1254.00	30019.19	29798.63
2024-08-18 00:00:00	1453.06	1472.44	35702.48	35531.56
2024-08-19 00:00:00	1484.24	1486.59	36705.84	36638.51
2024-08-20 00:00:00	1395.43	1403.02	34536.08	34371.82
2024-08-21 00:00:00	1297.22	1304.88	32153.60	32053.72
2024-08-22 00:00:00	1469.38	1488.21	36812.98	36654.05
2024-08-23 00:00:00	1469.51	1486.84	36848.93	36656.45
2024-08-24 00:00:00	1241.54	1241.87	27627.68	27484.11
2024-08-25 00:00:00	1475.16	1486.68	36848.98	36656.30
2024-08-26 00:00:00	1484.42	1487.12	36731.46	36649.70
2024-08-27 00:00:00	1474.57	1487.13	36782.17	36655.70
2024-08-28 00:00:00	1477.59	1487.33	36820.02	36660.77
2024-08-29 00:00:00	1471.59	1488.98	36805.70	36663.14
2024-08-30 00:00:00	1428.67	1431.88	35652.22	35525.52
2024-08-31 00:00:00	1184.83	1172.30	20037.07	20642.55
	TOTAL : 44232.10	TOTAL : 44266.41	TOTAL : 1077475.81	TOTAL : 1075745.13
	AVG : 1426.84	AVG : 1427.95	AVG : 34757.28	AVG : 34701.46

Executive Engineer
(Mission Amrut)
RMC Raipur (C.G.)

SMS LTD. RAIPUR
Authorised Signatory

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C-Tech

35 MLD KARA - RAIPUR
C-TECH FLOW REPORT

RAIPUR MUNICIPAL CORPORATION

DateAndTime	IN FLOW	OUT FLOW	IN VOLUME	OUT VOLUME
2024-09-01 00:00:00	1438.80	1418.98	35278.24	34480.92
2024-09-02 00:00:00	1471.20	1484.52	36734.16	36664.07
2024-09-03 00:00:00	1493.74	1484.31	36831.93	36641.71
2024-09-04 00:00:00	1479.16	1485.80	36799.68	36653.19
2024-09-05 00:00:00	1481.05	1485.97	36586.97	36643.61
2024-09-06 00:00:00	1448.15	1457.79	35599.48	35523.36
2024-09-07 00:00:00	1467.82	1475.19	36879.85	36639.96
2024-09-08 00:00:00	1469.87	1459.85	36820.91	36635.14
2024-09-09 00:00:00	1222.55	1224.36	29866.10	29743.95
2024-09-10 00:00:00	1461.85	1484.18	36671.23	36610.93
2024-09-11 00:00:00	1480.30	1484.07	36855.33	36672.80
2024-09-12 00:00:00	1474.75	1483.70	36747.44	36655.12
2024-09-13 00:00:00	1361.92	1366.15	33431.31	33244.88
2024-09-14 00:00:00	1437.90	1422.09	26490.30	26329.61
2024-09-15 00:00:00	1474.11	1487.17	36799.62	36609.20
2024-09-16 00:00:00	1471.50	1486.49	36806.88	36643.95
2024-09-17 00:00:00	1478.66	1485.06	36840.57	36667.69
2024-09-18 00:00:00	1192.13	1178.62	29978.61	29829.51
2024-09-19 00:00:00	1475.76	1485.96	36834.29	36623.11
2024-09-20 00:00:00	1471.30	1487.98	36804.32	36668.61
2024-09-21 00:00:00	1469.92	1475.35	24162.43	24026.72
2024-09-22 00:00:00	1471.52	1481.90	36647.50	36613.97
2024-09-23 00:00:00	1479.97	1488.01	36831.50	36654.57
2024-09-24 00:00:00	1477.47	1487.27	36834.43	36657.84
2024-09-25 00:00:00	1475.90	1484.63	36858.84	36654.20
2024-09-26 00:00:00	1470.47	1485.50	36808.11	36645.01
2024-09-27 00:00:00	1481.46	1484.16	36858.74	36639.97
2024-09-28 00:00:00	1483.16	1481.46	36767.87	36655.50
2024-09-29 00:00:00	1462.56	1485.28	36769.74	36664.19
2024-09-30 00:00:00	1475.00	1485.90	36808.32	36646.08
	TOTAL : 43499.95	TOTAL : 43667.69	TOTAL : 1061004.72	TOTAL : 1056039.38
	AVG : 1450.00	AVG : 1455.59	AVG : 35366.82	AVG : 35201.31

Executive Engineer
(Mission Amrut)
RMC Raipur (C.G.)

SMS LTD. RAIPUR
Authorised Signatory

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C-Tech

35 MLD KARA - RAIPUR
C-TECH FLOW REPORT

RAIPUR MUNICIPAL CORPORATION

DateAndTime	IN FLOW	OUT FLOW	IN VOLUME	OUT VOLUME
2024-10-01 00:00:00	1488.07	1487.60	36862.08	36658.49
2024-10-02 00:00:00	1498.98	1489.94	36783.22	36668.80
2024-10-03 00:00:00	1422.62	1443.52	35752.68	35534.85
2024-10-04 00:00:00	1419.71	1428.86	35664.87	35479.93
2024-10-05 00:00:00	1478.73	1484.95	36816.00	36654.80
2024-10-06 00:00:00	1484.57	1487.89	36910.89	36669.55
2024-10-07 00:00:00	1303.08	1321.46	32228.87	32086.58
2024-10-08 00:00:00	1516.38	1465.95	21901.06	21783.43
2024-10-09 00:00:00	1447.43	1461.52	35653.80	35513.99
2024-10-10 00:00:00	1488.90	1486.56	36902.76	36712.86
2024-10-11 00:00:00	1482.88	1489.25	36929.14	36699.11
2024-10-12 00:00:00	1497.79	1489.81	36904.22	36692.95
2024-10-13 00:00:00	1479.90	1486.53	36758.24	36660.11
2024-10-14 00:00:00	1482.93	1490.86	36850.61	36640.39
2024-10-15 00:00:00	1447.94	1461.20	35728.80	35552.30
2024-10-16 00:00:00	1421.09	1438.35	34585.59	34368.14
2024-10-17 00:00:00	1275.06	1258.02	29938.17	29787.39
2024-10-18 00:00:00	1401.13	1397.58	33469.82	33238.98
2024-10-19 00:00:00	1487.06	1490.94	35706.69	35504.91
2024-10-20 00:00:00	1481.22	1485.78	35964.37	35579.52
2024-10-21 00:00:00	1488.65	1488.65	35631.80	35515.14
2024-10-22 00:00:00	1468.41	1485.99	35650.55	35479.09
2024-10-23 00:00:00	1435.29	1440.35	34547.82	34355.03
2024-10-24 00:00:00	1437.27	1440.85	34551.11	34395.96
	TOTAL : 34835.09	TOTAL : 34902.41	TOTAL : 838693.17	TOTAL : 834232.31
	AVG : 1451.46	AVG : 1454.27	AVG : 34945.55	AVG : 34759.68

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Executive Engineer
(Mission Amrut)
RMC Raipur (C.G.)

Rekhalnagar

C-Tech

35 MLD KARA - RAIPUR
OVERALL PARAMETERS REPORT

RAIPUR MUNICIPAL CORPORATION

	PUMPING STATION		CHLORINATION		SLUDGE DEWATERING		INLET PARAMETERS					OUTLET PARAMETERS					
DateAndTime	MPS LEVEL (mm)	INLET FLOW (m3/hr)	CCT LEVEL (mm)	OUTLET FLOW (m3/hr)	SLUDGE SUMP LEVEL (mm)	CENT. FEED FLOW (m3/hr)	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	TDS	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	Cl2 (ppm)	TDS
2024-06-01 00:00:00	5903	1797.37	2995	1293.86	2337	0.94	45.90	104.88	30.22	8.12	0.00	7.49	39.88	0.59	7.14	0.23	0.00
2024-06-02 00:00:00	5912	1794.11	2995	1175.64	2210	0.02	48.98	112.74	40.74	8.12	0.00	7.37	39.22	0.59	7.14	0.21	0.00
2024-06-03 00:00:00	5946	1776.33	2995	1219.64	2195	0.02	44.18	100.32	34.64	8.14	0.00	7.38	39.22	1.54	7.15	0.20	0.00
2024-06-04 00:00:00	5907	1771.66	2995	1273.77	2182	0.02	46.74	106.95	25.75	8.15	0.00	7.67	40.31	0.62	7.15	0.20	0.00
2024-06-05 00:00:00	6304	1626.33	2986	1156.28	2195	0.02	47.09	107.62	32.02	8.16	0.00	7.78	39.15	1.00	7.17	0.18	0.00
2024-06-06 00:00:00	6094	1753.98	2996	1191.01	2188	0.02	51.02	117.54	127.68	8.17	0.00	7.68	39.96	0.79	7.16	0.19	0.00
2024-06-07 00:00:00	6097	1772.94	2996	1267.93	2177	0.02	53.56	124.06	88.98	8.21	0.00	8.11	41.74	2.40	7.16	0.19	0.00
2024-06-08 00:00:00	6334	1385.25	2968	567.59	2170	0.02	44.38	100.64	54.13	8.21	0.00	7.42	39.31	0.67	7.15	0.19	0.00
2024-06-09 00:00:00	6436	1540.76	2984	72.68	2184	0.02	46.55	106.25	119.53	8.22	0.00	7.59	40.34	8.29	7.16	0.17	0.00
2024-06-10 00:00:00	6422	1747.74	2997	68.01	2445	0.02	46.11	105.06	53.35	8.22	0.00	7.66	40.45	3.33	7.17	0.18	0.00
2024-06-11 00:00:00	6164	1758.50	2997	67.98	2703	0.02	45.46	103.46	41.71	8.23	0.00	7.78	40.03	1.81	7.15	0.19	0.00
2024-06-12 00:00:00	6133	1740.86	2998	67.94	2694	0.02	45.60	103.77	20.60	8.22	0.00	7.61	40.39	1.37	7.13	0.19	0.00
2024-06-13 00:00:00	6217	1558.68	2982	67.96	2690	0.02	46.90	107.31	29.62	8.21	0.00	7.52	39.80	0.64	7.14	0.19	0.00
2024-06-14 00:00:00	6102	1628.74	2989	68.03	2688	0.02	51.00	117.61	41.95	8.23	0.00	7.72	40.77	2.72	7.14	0.19	0.00
2024-06-15 00:00:00	6053	1765.98	2996	68.03	2662	0.34	47.15	107.81	34.95	8.25	0.00	7.84	41.57	1.84	7.16	0.19	0.00
2024-06-16 00:00:00	6055	1758.84	2996	68.02	2595	0.02	48.64	111.53	34.99	8.27	0.00	7.82	41.53	1.50	7.17	0.18	0.00
2024-06-17 00:00:00	6448	1279.72	2960	67.93	2585	0.02	47.01	107.31	54.43	8.25	0.00	7.91	41.93	1.94	7.18	0.18	0.00
2024-06-18 00:00:00	6473	1237.96	2958	67.42	2591	0.02	52.65	121.74	33.55	8.26	0.00	7.78	41.28	2.54	7.20	0.18	0.00
2024-06-19 00:00:00	6487	1456.95	2974	64.12	2591	0.02	49.46	113.48	24.05	8.26	0.00	7.86	41.68	1.54	7.22	0.17	0.00

Executive Engineer
(Mission Amrut)
RMC Raipur (C.G.)

MS . I D. RAIPUR
Authorised Signatory

C-Tech

35 MLD KARA - RAIPUR
OVERALL PARAMETERS REPORT

RAIPUR MUNICIPAL CORPORATION

DateAndTime	MPS LEVEL (mm)	INLET FLOW (m3/hr)	CCT LEVEL (mm)	OUTLET FLOW (m3/hr)	SLUDGE SUMP LEVEL (mm)	CENT. FEED FLOW (m3/hr)	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	TDS	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	Cl2 (ppm)	TDS
2024-06-20 00:00:00	6166	1733.30	2997	64.15	2578	0.02	48.52	111.05	22.28	8.25	0.00	7.62	39.84	0.72	7.23	0.16	0.00
2024-06-21 00:00:00	6158	1747.16	2998	64.08	2581	0.02	52.24	120.28	20.08	8.25	0.00	7.74	38.86	0.73	7.25	0.16	0.00
2024-06-22 00:00:00	5439	1668.64	2995	59.32	2587	0.02	48.76	111.63	31.04	8.26	0.00	7.82	40.41	3.58	7.24	0.15	0.00
2024-06-23 00:00:00	5040	1544.73	2987	57.90	2615	0.02	45.28	102.71	19.68	8.22	0.00	9.30	49.67	1.99	7.27	0.15	0.00
2024-06-24 00:00:00	6443	1616.51	3006	57.86	2627	0.02	48.26	110.31	0.00	8.20	0.00	7.81	41.44	0.73	7.27	0.15	0.00
2024-06-25 00:00:00	6284	1749.38	3000	58.17	2621	0.02	50.52	116.64	68.34	8.14	0.00	4.81	30.17	2.26	7.23	0.19	0.00
2024-06-26 00:00:00	6458	1678.89	2998	58.02	2635	0.02	46.07	104.94	48.81	8.15	0.00	4.97	31.12	3.43	7.21	0.17	0.00
2024-06-27 00:00:00	6775	1722.90	3000	58.06	2665	0.02	50.14	114.94	44.94	8.19	0.00	5.22	32.69	3.95	7.22	0.17	0.00
2024-06-28 00:00:00	6422	1747.89	3000	58.02	2661	0.02	51.04	117.75	47.22	8.20	0.00	4.66	28.98	2.33	7.24	0.16	0.00
2024-06-29 00:00:00	6281	1742.54	2998	57.95	2661	0.02	49.23	113.01	47.50	8.19	0.00	4.70	29.21	2.14	7.26	0.15	0.00
2024-06-30 00:00:00	6435	1770.28	2997	58.01	2663	0.02	44.91	101.78	28.06	8.18	0.00	4.67	29.03	0.73	7.30	0.15	0.00

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SMS LTD. RAIPUR
Authorised Signatory

Executive Engineer
(Mission Amrut)
RMC Raipur (C.G.)

PERFORMANCE OF SBR

DAILY ANALYSIS REPORT OF 35 MLD STP KARA (JUNE - 2024)

DATE	PH		TDS		TURBIDITY		TSS		COD		BOD		TP		NH4-N		TKN		D.O.		FECAL COLIFORM		SVI(ml/g)	TEMP.		INFLOW	OUTFLOW
	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET		INLET	OUTLET	MLD	
01-06-2024	7.50	7.85	948	930	90	12	65	10	120	32	60	7.2	1.98	0.42	15.4	2.8	20.16	8.4	1.6	6.8	900	60	52.5	33.3	33.4	36.73	36.61
02-06-2024	7.41	7.49	901	900	73	7.30	46	8	108	36	78	6.6	1.29	0.35	12.88	3.13	23.24	8.4	1.5	6.1	600	170	53	36	36.00	36.79	36.69
03-06-2024	8.10	7.72	782	770	90	12	69	9	112	28	90	7.2	1.25	0.27	17.64	4.03	25.2	7.56	1.6	6.8	900	140	56	36	36	36.79	36.71
04-06-2024	8.15	8.17	749	734	105	12	38	7	140	40	72	7.8	1.45	0.90	14	3.47	21.28	8.68	1.9	6.2	900	140	55.75	33.1	33.4	36.72	36.66
05-06-2024	6.45	7.15	945	900	29.2	14	79	10	108	32	84	6	1.96	1.25	12.88	3.69	23.52	8.12	2.5	6.8	1600	170	59.5	30.1	30.5	33.23	33.21
06-06-2024	7.10	7.49	756	751	102	12	60	8	88	24	72	6.6	1.56	1.20	13.44	2.80	22.96	7.56	1.9	6.6	500	90	51.25	30.5	30.6	36.75	36.65
07-06-2024	8.04	8.37	885	863	90	7.19	63	7	112	28	54	8.4	1.87	0.19	12.04	3.24	24.08	8.4	1.6	6.3	900	110	55.5	34	33.1	36.83	36.66
08-06-2024	8.10	8.15	948	945	102	12	49	10	140	40	72	7.8	1.25	0.74	17.84	3.47	21.28	8.4	0.9	6.2	1600	60	57.25	32.1	32.3	27.59	27.51
09-06-2024	6.95	7.70	1045	988	305	14	51	9	128	36	60	5.4	1.20	0.91	15.96	3.92	22.96	7.84	1.2	6.5	900	80	53.75	36.3	36.3	33.28	33.21
10-06-2024	7.70	7.85	782	740	102	13	60	8	108	36	90	7.8	1.92	1.27	14.56	3.13	19.88	8.68	2.5	7.0	1600	70	53.25	34.1	34.2	36.67	36.65
11-06-2024	7.23	7.74	785	698	99	14	38	10	156	44	60	6.6	1.46	0.98	11.2	3.02	21.28	7.28	1.9	6.2	900	60	53.75	33.2	33.1	36.73	36.65
12-06-2024	8.01	8.25	890	835	39	8	79	10	108	32	66	7.8	1.96	1.26	12.88	3.69	25.2	7.56	2.5	6.9	1600	60	54	36	36.1	36.65	36.65
13-06-2024	7.79	7.85	932	905	70	10	48	7	156	36	84	7.8	1.96	1.28	15.4	3.5	22.68	7.84	1.3	6.1	500	50	67.75	34.1	34.1	32.22	32.11
14-06-2024	8.37	8.07	917	865	46.1	6.58	53	8	132	32	56	6	2.59	0.72	12.04	3.47	23.24	7.56	1.3	6.4	300	60	61.75	33.4	32.5	34.56	34.43
15-06-2024	7.49	7.85	952	905	70	7	48	7	156	36	60	7.2	1.96	1.28	15.04	3.05	21.68	7.56	1.3	6.7	900	50	59.25	30.1	31	36.78	36.73
16-06-2024	7.29	7.84	942	936	98	12	73	8	140	28	84	9	1.98	1.21	17.64	4.03	21.56	6.16	1.2	5.9	1600	70	58.5	31	31.1	37.38	36.73
17-06-2024	7.40	7.69	748	739	88.1	13	58	9	112	28	60	8.4	2.96	1.21	13.44	3.92	24.36	8.68	2.0	6.2	900	60	56.5	29	29.1	25.27	25.18
18-06-2024	7.96	8.04	798	784	77	12	46	7	132	32	78	7.8	2.30	1.91	12.04	3.47	22.96	7.84	1.2	6.5	500	90	60.25	34	34	25.23	25.25
19-06-2024	7.23	7.49	910	902	104	10	60	9	144	40	72	8.4	2.13	1.20	12.06	4.14	20.16	7.84	1.9	6.2	30	90	56	31.4	31.3	29.87	29.79
20-06-2024	8.00	8.12	1011	945	102	12.00	46	7	104	32	84	7.2	1.50	0.92	13.72	3.47	21.28	8.12	2.0	6.2	900	70	56.25	30	30.1	36.71	36.67
21-06-2024	7.59	7.04	987	870	89.3	8.12	62	8	108	36	72	7.8	1.67	0.87	11.76	3.13	23.24	7.56	0.9	6.5	1600	60	56.5	31.2	30.1	36.80	36.67
22-06-2024	8.24	8.20	789	633	78	10	45	7	140	36	78	8.4	1.87	0.91	12.04	3.36	23.24	6.72	1.3	6.5	500	80	63.54	30.3	30	35.60	35.51
23-06-2024	7.79	7.61	981	802	101	8.99	59	9	112	28	72	7.2	1.91	0.89	12.88	3.69	22.96	8.4	1.0	6.1	1600	80	64.5	31.1	30.2	32.09	32.07
24-06-2024	8.13	7.84	701	613	60.2	9.00	70	8	112	28	54	7.2	1.00	0.64	12.32	3.47	24.36	8.68	1.8	6.2	900	60	60.5	31.5	30.7	34.44	34.38
25-06-2024	8.45	8.23	855	703	51.8	7.36	56	9	148	36	60	8.4	1.91	0.69	13.16	3.02	22.96	7.28	1.7	6.4	1600	70	59.75	30.8	31.2	36.78	36.67
26-06-2024	8.27	8.05	814	774	55.1	5.25	42	7	132	32	54	7.8	1.61	0.67	14.84	3.58	21.84	8.4	1.3	6.8	500	60	56.75	30.6	31.5	35.54	35.51
27-06-2024	8.2	7.92	728	717	40.8	5.03	54	8	124	28	66	7.2	1.67	0.57	12.04	3.47	21.28	7.28	1.9	6.4	900	50	58.5	30.8	31.2	35.62	35.53
28-06-2024	8.43	8.17	877	776	49.3	5.50	56	8	96	28	78	8.4	2.19	0.74	12.88	3.24	23.52	7.82	1.8	6.6	1600	60	54.5	31.0	30.0	36.82	36.66
29-06-2024	8.37	8.29	831	803	44.0	5.74	47	7	128	40	72	6.6	1.97	0.79	14.28	3.69	24.36	8.68	1.2	7.0	500	80	55	29.5	29.8	36.69	36.68
30-06-2024	8.19	8.11	864	831	48.2	6.30	51	9	116	24	84	7.2	1.91	0.87	11.76	3.13	22.96	8.4	1.2	6.7	900	60	55.75	29.0	29.6	37.58	36.80
TOTAL																										1040.74	1037.23
AVERAGE	7.80	7.88	868.43	818.56	83.30	9.71	55.7	8.27	124	32.93	70.87	7.4	1.81	0.90	13.67	3.44	22.66	7.92	1.60	6.5	971	80.33	57.23	32.12	32.08	34.62	34.57

CHEMIST

Executive Engineer
(Mission Amrut)
RMC Raipur (C.G.)

PLANT HEAD
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35 MLD KARA - RAIPUR
OVERALL PARAMETERS REPORT

RAIPUR MUNICIPAL CORPORATION

	PUMPING STATION		CHLORINATION		SLUDGE DEWATERING		INLET PARAMETERS					OUTLET PARAMETERS					
DateAndTime	MPS LEVEL (mm)	INLET FLOW (m3/hr)	CCT LEVEL (mm)	OUTLET FLOW (m3/hr)	SLUDGE SUMP LEVEL (mm)	CENT. FEED FLOW (m3/hr)	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	TDS	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	Cl2 (ppm)	TDS
2024-07-01 00:00:00	6394	1745.73	2996	1056.68	2660	0.02	46.99	107.18	17.90	8.17	0.00	4.90	30.46	1.91	7.30	0.15	0.00
2024-07-02 00:00:00	6395	1770.09	2997	1218.90	2660	0.02	50.62	116.23	43.25	8.16	0.00	5.04	31.34	2.20	7.31	0.15	0.00
2024-07-03 00:00:00	6267	1744.95	2997	1208.47	2656	0.02	51.37	118.31	48.37	8.16	0.00	5.20	32.40	12.05	7.31	0.15	0.00
2024-07-04 00:00:00	6537	1756.15	3000	1190.68	2502	0.02	51.20	117.83	34.13	8.22	0.00	5.18	32.40	2.79	7.31	0.15	0.00
2024-07-05 00:00:00	6365	1659.12	2996	974.51	2270	0.02	51.60	118.68	32.94	8.35	0.00	4.82	30.11	2.07	7.29	0.15	0.00
2024-07-06 00:00:00	6398	1559.59	2987	644.30	2273	0.02	47.28	107.96	18.39	8.34	0.00	4.98	30.98	0.73	7.33	0.15	0.00
2024-07-07 00:00:00	6292	1727.88	3000	103.65	2273	0.02	45.39	103.34	22.78	8.32	0.00	4.80	29.84	2.36	7.34	0.15	0.00
2024-07-08 00:00:00	6221	1731.44	3001	102.77	2270	0.02	47.16	107.51	60.92	8.28	0.00	5.00	31.18	2.33	7.33	0.16	0.00
2024-07-09 00:00:00	6047	1698.50	2941	98.78	2223	0.02	50.74	117.11	39.15	8.21	0.00	4.88	30.53	1.91	7.15	0.16	0.00
2024-07-10 00:00:00	6429	1695.55	3000	99.26	2266	0.02	50.59	116.41	95.33	8.37	0.00	4.83	30.09	3.81	7.00	0.16	0.00
2024-07-11 00:00:00	6220	1721.23	2999	99.40	2266	0.02	47.33	108.18	46.98	8.32	0.00	5.12	32.06	2.51	7.31	0.16	0.00
2024-07-12 00:00:00	6131	1740.54	2998	99.26	2261	0.02	51.69	119.12	52.45	8.37	0.00	4.89	30.49	2.99	7.31	0.16	0.00
2024-07-13 00:00:00	6295	1723.39	2999	99.24	2274	0.02	50.63	116.29	44.00	8.35	0.00	7.07	42.71	2.30	7.31	0.15	0.00
2024-07-14 00:00:00	6403	1718.12	3001	99.26	2296	0.02	48.66	111.41	43.33	8.34	0.00	5.55	27.88	2.15	7.35	0.15	0.00
2024-07-15 00:00:00	6378	1672.54	2998	99.29	2307	0.02	50.24	115.39	37.70	8.31	0.00	4.47	27.73	2.21	7.32	0.15	0.00
2024-07-16 00:00:00	6382	1702.51	3005	99.45	2309	0.02	51.61	118.87	41.77	8.28	0.00	4.54	28.25	1.46	7.29	0.16	0.00
2024-07-17 00:00:00	6342	1651.06	3000	99.29	2315	0.02	53.41	123.36	31.13	8.25	0.00	4.62	28.76	1.46	7.28	0.15	0.00
2024-07-18 00:00:00	6529	1693.87	3005	99.44	2324	0.02	48.57	113.00	58.48	8.34	0.00	6.43	40.59	2.38	7.31	0.16	0.00
2024-07-19 00:00:00	6283	1731.91	3005	99.43	2320	0.02	50.91	117.22	39.55	8.27	0.00	8.73	55.80	2.72	7.28	0.17	0.00

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Executive Engineer
(Mission Amrut)
RMC Raipur (C.G.)

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35 MLD KARA - RAIPUR
OVERALL PARAMETERS REPORT

RAIPUR MUNICIPAL CORPORATION

DateAndTime	MPS LEVEL (mm)	INLET FLOW (m3/hr)	CCT LEVEL (mm)	OUTLET FLOW (m3/hr)	SLUDGE SUMP LEVEL (mm)	CENT. FEED FLOW (m3/hr)	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	TDS	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	Cl2 (ppm)	TDS
2024-07-20 00:00:00	6575	1705.55	3004	99.36	2332	0.02	49.29	113.11	53.73	8.40	0.00	6.37	45.81	4.94	7.25	0.16	0.00
2024-07-21 00:00:00	6892	1680.32	3006	99.28	2354	0.02	46.37	105.27	56.89	8.43	0.00	2.12	18.13	4.05	7.26	0.16	0.00
2024-07-22 00:00:00	7575	1703.50	3004	99.26	2379	0.02	48.63	111.06	29.57	8.39	0.00	2.88	19.95	2.70	7.23	0.14	0.00
2024-07-23 00:00:00	7749	1682.92	3005	99.16	2405	0.02	48.93	112.06	42.26	8.38	0.00	5.49	42.81	1.85	7.28	0.14	0.00
2024-07-24 00:00:00	8269	1658.09	3004	99.21	2453	0.02	48.61	111.32	40.54	8.37	0.00	5.09	31.72	16.38	7.27	0.13	0.00
2024-07-25 00:00:00	7987	1444.29	2986	99.27	2454	0.02	49.83	114.02	62.15	8.37	0.00	5.77	36.02	7.06	7.27	0.14	0.00
2024-07-26 00:00:00	7473	1625.86	3000	99.25	2471	0.02	52.53	121.08	50.34	8.43	0.00	4.49	27.78	14.72	7.24	0.13	0.00
2024-07-27 00:00:00	7177	1710.39	3006	99.32	2484	0.02	51.74	118.98	65.02	8.42	0.00	3.46	21.01	2.16	7.29	0.14	0.00
2024-07-28 00:00:00	7096	1744.91	3004	99.25	2495	0.02	47.13	107.69	38.89	8.40	0.00	3.44	20.80	0.83	7.31	0.14	0.00
2024-07-29 00:00:00	7001	1713.70	3007	99.28	2502	0.02	49.98	114.25	78.83	8.42	0.00	3.57	34.06	2.68	7.30	0.14	0.00
2024-07-30 00:00:00	6783	1689.79	3006	99.46	2501	0.02	49.47	113.58	35.18	8.41	0.00	2.33	21.43	2.68	7.24	0.15	0.00
2024-07-31 00:00:00	6683	1671.93	3004	99.31	2516	0.02	52.31	120.83	44.93	8.42	0.00	2.77	21.64	3.01	7.27	0.14	0.00

Executive Engineer
(Mission Amrut)
RMC Raipur (C.G.)

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PERFORMANCE OF SBR

DAILY ANALYSIS REPORT OF 35 MLD STP KARA JULY - 2024)

DATE	PH		TDS		TURBIDITY		TSS		COD		BOD		TP		NH4-N		TKN		D.O.		FECAL COLIFORM		SVI(ml/g)	TEMP.		INFLOW	OUTFLOW
	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET		INLET	OUTLET	MLD	
01-07-2024	8.34	8.05	852	793	39.9	7.56	66	8	112	28	60	6.6	1.61	0.67	14.56	3.24	24.36	7.56	1.9	7.1	900	60	55.25	28.1	28.5	37.45	36.80
02-07-2024	8.31	7.87	796	784	33.9	4.87	48	7	132	36	72	7.8	2.13	0.87	13.16	3.13	24.08	8.12	1.4	6.5	500	50	56.5	28.3	28.60	37.44	36.79
03-07-2024	8.39	7.96	868	810	39.6	6.6	49	9	112	28	84	7.2	2.53	0.54	12.32	3.80	21.3	8.4	1.0	6.8	900	70	54.75	28.8	28.7	37.54	36.76
04-07-2024	7.79	7.92	898	806	132	5.36	52	8	116	24	72	6.6	1.97	0.91	13.72	3.24	23.52	7.28	1.0	6.9	1500	80	53.0	27.8	28.1	37.40	36.73
05-07-2024	8.31	8.23	812	696	36.2	4.16	57	7	108	28	66	7.8	2.13	0.57	12.88	3.69	21.56	6.16	1.3	6.7	1600	60	52.5	28.6	28.4	34.35	34.35
06-07-2024	7.92	7.85	899	828	88.9	5.3	59	6	128	36	60	8.4	1.89	0.56	13.44	3.47	22.9	7.56	1.2	6.8	900	60	51.75	29.0	30.0	33.23	33.19
07-07-2024	8.04	8.10	925	876	101	7.2	40	7	108	32	78	6.6	2.03	0.91	12.04	3.47	24.08	7.56	1.0	6.3	900	60	53.5	29.2	29.5	36.71	36.64
08-07-2024	8.02	8.25	925	856	45.0	4.0	52	8	124	28	54	6.6	1.57	0.91	12.32	3.80	24.08	7.28	1.7	6.8	1600	90	57.25	30.1	30.5	36.73	36.67
09-07-2024	7.79	8.12	925	839	41.3	4.66	51	7	132	36	78	7.2	1.76	0.89	13.16	3.58	23.24	7.56	1.0	6.9	1600	60	54.0	30.1	30.4	35.63	35.55
10-07-2024	8.06	8.10	775	730	43.9	4.06	45	6	136	28	66	6.0	2.37	0.59	12.88	3.47	22.96	8.12	1.3	6.9	900	80	54.5	30.5	30.6	36.79	36.67
11-07-2024	8.23	8.19	856	728	31.2	3.66	48	7	120	32	60	8.4	1.92	0.79	14.56	3.69	22.68	7.84	2.5	7.0	500	60	53.25	30.4	30.5	36.68	36.64
12-07-2024	7.79	8.22	925	820	51.2	3.02	52	6	96	36	72	7.8	1.89	0.93	12.04	3.47	24.08	7.28	1.3	6.9	1600	80	52.0	30.7	30.6	36.69	36.64
13-07-2024	7.98	8.06	895	852	101.0	3.54	61	6	112	28	72	7.2	1.81	0.58	13.44	3.24	22.96	7.56	1.1	7.1	900	80	51.75	30.6	30.7	36.68	36.64
14-07-2024	8.02	8.08	893	819	90.1	4.1	44	7	124	24	66	7.2	1.98	0.91	12.32	3.02	22.68	8.4	1.0	7.0	500	50	51.0	30.1	30.3	36.67	36.6
15-07-2024	8.4	8.39	794	780	40.2	4.14	47	7	140	32	54	6.0	1.87	0.89	13.16	3.13	23.52	8.12	1.9	6.9	900	60	50.5	30.5	30.6	35.36	35.3
16-07-2024	8.30	8.39	720	710	31.4	2.84	49	8	140	40	72	8.4	1.67	0.91	12.88	3.69	22.68	7.84	1.2	6.8	500	60	49.0	30.5	30.4	36.70	36.6
17-07-2024	8.35	8.30	927	765	49.0	4.24	59	7	132	36	60	6.6	2.60	0.82	13.16	2.80	21.56	8.12	1.1	7.1	1600	80	50.54	30.3	30.2	35.57	35.4
18-07-2024	8.29	8.26	689	645	30.6	3.87	52	8	144	28	78	8.4	1.78	0.68	13.72	3.02	23.24	8.4	1.3	7.0	900	50	49.5	30.1	29.2	36.67	36.64
19-07-2024	8.39	8.41	919	765	35.0	3.80	51	6	104	40	66	7.2	1.93	0.61	12.32	3.80	23.52	7.56	1.2	7.1	500	60	49.75	31.7	30.0	36.67	36.66
20-07-2024	8.29	8.31	925	798	44.1	3.59	53	8	128	32	72	7.8	1.67	0.79	13.44	3.02	24.08	7.28	1.0	7.1	900	80	50.25	31.5	31.2	36.72	36.66
21-07-2024	7.62	8.01	869	752	50.1	3.94	54	9	116	24	66	7.2	1.63	0.59	13.16	3.47	22.12	7.28	1.3	6.9	1600	90	50.5	30.1	31.2	36.61	36.64
22-07-2024	8.16	8.26	689	641	40.1	3.56	58	7	108	32	60	7.2	1.98	0.93	13.72	3.58	22.96	7.84	1.9	7.2	900	80	52.25	29.8	29.7	36.73	36.64
23-07-2024	8.29	8.20	680	659	42.9	3.87	51	8	116	36	72	6.6	1.76	0.58	12.88	3.13	21.84	8.12	1.3	7.0	1600	90	50.25	28.1	27.3	36.70	36.64
24-07-2024	8.49	8.51	589	541	53.4	5.22	54	10	132	28	54	8.4	1.01	0.69	14.28	3.47	21.28	7.56	1.1	6.7	600	80	50.25	27.6	27.4	36.72	36.66
25-07-2024	8.39	8.41	633	588	28.0	6.33	51	8	124	36	78	8.4	1.58	0.67	13.16	3.58	22.96	7.28	3.2	6.9	900	60	48.96	26.8	29.7	29.92	29.86
26-07-2024	8.49	8.51	752	698	65.5	6.87	58	7	84	40	66	7.2	3.38	0.85	13.44	3.36	23.52	7.56	1.3	7.1	1600	80	50.50	26.6	26.3	35.55	35.48
27-07-2024	8.41	8.46	655	601	45.3	8.36	49	9	128	32	84	7.2	1.93	0.78	13.16	3.13	24.08	7.28	1.1	6.9	500	60	49.11	26.9	26.7	36.79	36.68
28-07-2024	8.20	8.39	792	629	49.0	6.89	54	8	144	36	66	7.2	1.91	0.98	13.44	3.24	25.76	8.12	1.0	6.7	1600	90	50.11	29.1	28.2	37.80	36.84
29-07-2024	8.39	8.45	715	601	39.0	6.57	56	7	132	28	72	7.8	2.16	0.87	13.72	3.69	24.08	8.4	1.8	7.0	500	60	51.10	27.1	27.3	37.27	36.71
30-07-2024	8.4	8.42	704	634	41.0	5.38	51	8	108	40	66	8.4	1.87	0.93	12.04	3.36	23.52	7.84	1.4	6.8	900	80	50.87	27.0	27.1	35.52	35.50
31-07-2024	8.35	8.39	895	793	41.0	5.88	58	7	140	36	60	6.6	1.83	0.68	12.88	3.24	24.92	8.4	1.1	7.1	1600	60	54.68	27.2	27.0	35.36	35.46
TOTAL																											
AVERAGE	8.20	8.23	812.61	736.68	51.64	4.95	52.55	7.45	121.94	32.26	67.94	7.4	1.94	0.77	13.14	3.39	23.23	7.73	1.38	6.9	1045.16	69.68	51.91	29.14	29.19	36.21	36.05

CHEMIST

Executive Engineer
(Mission Amrut)
RMC Raipur (C.G.)

PLANT HEAD
SMS LTD. RAIPUR
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35 MLD KARA - RAIPUR
OVERALL PARAMETERS REPORT

RAIPUR MUNICIPAL CORPORATION

	PUMPING STATION		CHLORINATION		SLUDGE DEWATERING		INLET PARAMETERS					OUTLET PARAMETERS					
DateAndTime	MPS LEVEL (mm)	INLET FLOW (m3/hr)	CCT LEVEL (mm)	OUTLET FLOW (m3/hr)	SLUDGE SUMP LEVEL (mm)	CENT. FEED FLOW (m3/hr)	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	TDS	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	Cl2 (ppm)	TDS
2024-08-01 00:00:00	6857	1541.28	3001	99.22	2566	0.02	54.30	125.62	36.86	8.42	0.00	3.81	29.15	1.41	7.25	0.14	0.00
2024-08-02 00:00:00	6652	1688.25	3005	99.21	2577	0.02	53.74	124.19	33.35	8.37	0.00	3.41	25.91	2.10	7.22	0.13	0.00
2024-08-03 00:00:00	7100	1604.18	3003	99.26	2624	0.02	53.84	124.48	48.74	8.35	0.00	3.20	22.09	1.25	7.20	0.13	0.00
2024-08-04 00:00:00	6990	1651.30	3006	99.48	2645	0.02	52.73	121.60	49.33	8.34	0.00	4.24	27.98	1.48	7.20	0.14	0.00
2024-08-05 00:00:00	6583	1617.04	3002	99.58	2644	0.02	52.83	122.31	62.61	8.30	0.00	5.89	39.62	2.32	7.15	0.15	0.00
2024-08-06 00:00:00	6437	1708.95	3005	99.48	2645	0.02	52.19	120.70	38.50	8.26	0.00	4.50	29.94	1.40	7.15	0.15	0.00
2024-08-07 00:00:00	6444	1647.43	3005	99.38	2666	0.02	55.69	129.60	46.97	8.28	0.00	5.61	37.49	2.28	7.13	0.14	0.00
2024-08-08 00:00:00	6303	1643.16	3003	99.46	2665	0.02	55.86	129.93	41.76	8.31	0.00	5.74	38.46	2.91	7.11	0.14	0.00
2024-08-09 00:00:00	6357	1591.48	2998	99.40	2666	0.02	57.48	133.61	44.96	8.28	0.00	4.35	28.66	2.31	7.10	0.14	0.00
2024-08-10 00:00:00	6191	1700.67	3003	99.50	2663	0.02	53.98	124.61	34.01	8.27	0.00	4.72	31.31	2.36	7.06	0.15	0.00
2024-08-11 00:00:00	5968	1696.65	3003	99.48	2664	0.02	52.00	119.87	40.18	8.29	0.00	6.00	40.16	10.69	7.03	0.15	0.00
2024-08-12 00:00:00	5658	1692.83	3005	99.56	2667	0.02	59.72	139.14	98.88	8.29	0.00	2.94	18.86	1.57	6.74	0.15	0.00
2024-08-13 00:00:00	5806	1540.91	2993	99.52	2664	0.02	55.85	129.30	30.39	8.28	0.00	3.21	20.82	1.54	6.63	0.16	0.00
2024-08-14 00:00:00	5774	1692.47	3004	99.57	2662	0.02	58.99	137.17	44.00	8.33	0.00	3.48	22.79	1.85	6.57	0.16	0.00
2024-08-15 00:00:00	5063	1674.57	3004	99.43	2669	0.02	59.54	139.40	33.79	8.38	0.00	4.64	30.78	1.65	6.51	0.15	0.00
2024-08-16 00:00:00	3984	1451.54	2987	99.36	2680	0.02	57.18	132.93	39.78	8.40	0.00	5.72	38.17	2.21	6.41	0.14	0.00
2024-08-17 00:00:00	5109	1497.21	2988	99.51	2685	0.02	58.07	134.90	53.48	8.41	0.00	5.74	38.50	11.34	6.68	0.15	0.00
2024-08-18 00:00:00	6556	1670.80	3003	99.52	2687	0.02	60.07	140.08	32.69	8.39	0.00	4.57	27.10	1.13	7.07	0.15	0.00
2024-08-19 00:00:00	6358	1685.75	3004	99.57	2687	0.02	61.50	143.68	83.90	8.36	0.00	5.63	37.71	1.45	6.93	0.16	0.00

SMS LTD. RAIPUR
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Executive Engineer
(Mission Amrut)
RMC Raipur (C.G.)

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35 MLD KARA - RAIPUR
OVERALL PARAMETERS REPORT

RAIPUR MUNICIPAL CORPORATION

DateAndTime	MPS LEVEL (mm)	INLET FLOW (m3/hr)	CCT LEVEL (mm)	OUTLET FLOW (m3/hr)	SLUDGE SUMP LEVEL (mm)	CENT. FEED FLOW (m3/hr)	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	TDS	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	Cl2 (ppm)	TDS
2024-08-20 00:00:00	6265	1601.70	2998	99.61	2685	0.02	59.94	140.16	57.45	8.36	0.00	2.77	23.65	2.37	5.92	0.16	0.00
2024-08-21 00:00:00	6465	1483.28	2994	99.63	2695	0.02	67.34	158.14	160.92	8.32	0.00	2.32	22.20	1.91	6.61	0.16	0.00
2024-08-22 00:00:00	6455	1596.28	3009	99.48	2717	0.02	69.97	164.91	51.70	8.35	0.00	3.21	24.25	1.99	6.73	0.15	0.00
2024-08-23 00:00:00	6504	1633.25	3005	99.52	2714	0.02	68.54	161.76	105.60	8.35	271.93	2.98	22.76	2.46	5.87	0.15	206.40
2024-08-24 00:00:00	6546	1432.18	2986	99.71	2711	0.02	69.65	164.05	82.60	8.33	958.73	3.71	28.41	1.87	6.66	0.14	597.33
2024-08-25 00:00:00	6355	1674.97	3002	100.45	2709	0.02	72.99	173.08	107.41	8.31	1263.65	4.59	35.49	2.37	6.68	0.14	709.96
2024-08-26 00:00:00	6234	1687.44	3003	100.52	2709	0.02	60.44	140.94	126.61	8.31	1293.30	4.76	36.84	2.15	6.68	0.14	747.77
2024-08-27 00:00:00	6127	1687.46	3003	100.56	2707	0.02	48.21	110.94	81.56	8.35	1025.90	4.22	32.44	3.08	6.64	0.15	760.86
2024-08-28 00:00:00	6016	1695.86	3003	100.59	2704	0.02	48.56	110.94	102.98	8.34	752.03	2.61	19.40	2.49	6.65	0.16	798.84
2024-08-29 00:00:00	5934	1695.01	3003	100.58	2703	0.02	49.86	114.71	123.63	8.36	815.84	2.57	18.97	1.69	6.65	0.15	801.49
2024-08-30 00:00:00	5911	1646.56	2996	123.90	2699	0.02	49.43	113.74	106.88	8.32	902.08	2.96	22.25	2.10	6.64	0.16	819.49
2024-08-31 00:00:00	6054	1361.58	2928	176.33	2651	0.02	48.24	110.67	87.13	8.10	731.68	2.79	20.75	2.24	6.51	0.15	847.48

Executive Engineer
(Mission Amrut)
RMC Raipur (C.G.)

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PERFORMANCE OF SBR

DAILY ANALYSIS REPORT OF 35 MLD STP KARA AUGUST - 2024)

DATE	PH		TDS		TURBIDITY		TSS		COD		BOD		TP		NH4-N		TKN		D.O.		FECAL COLIFORM		SVI(ml/g)	TEMP.		INFLOW	OUTFLOW
	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET		INLET	OUTLET	MLD	
1 08 2024	8.35	8.32	689	603	64	5.10	52	8	124	32	72	6.6	1.94	0.98	13.72	3.58	24.08	7.28	1.7	7.0	900	80	50.81	28.2	28.1	35.58	35.51
2 08 2024	8.41	8.32	662	592	54	7.21	50	9	136	40	78	7.2	2.37	0.78	13.16	3.36	23.52	7.0	1.2	7.1	500	50	50.96	27.5	27.80	36.75	36.63
3 08 2024	8.49	8.32	719	551	153	8.0	59	8	132	32	84	7.2	2.06	0.84	13.72	3.02	24.64	7.56	1.4	7.3	900	90	49.78	27.3	27.1	35.86	35.88
4 08 2024	8.10	8.21	791	674	101	3.47	62	7	128	36	72	6.6	2.13	0.91	13.72	3.47	21.28	7.28	1.5	7.0	1600	90	49.71	28.1	28.2	36.72	36.64
5 08 2024	8.49	8.12	772	705	31.6	9.94	56	8	140	36	48	6.0	3.13	0.80	12.04	3.47	24.92	7.56	1.2	7.1	900	60	51.07	27.6	27.8	35.55	35.48
6 08 2024	8.51	8.21	715	592	39.8	6.19	52	7	96	36	72	6.6	1.67	0.81	13.72	3.13	22.96	7.0	1.4	7.2	500	80	49.59	29.1	28.7	36.72	36.64
7 08 2024	8.63	8.20	741	711	69.1	8.12	51	7	116	24	66	7.2	2.37	0.97	12.88	2.91	23.24	6.72	1.5	7.1	900	60	50.03	28.4	28.3	36.74	36.64
8 08 2024	8.47	8.01	561	542	29.1	6.6	55	7	96	24	60	6.6	1.93	0.57	12.6	3.13	22.12	7.0	1.3	7.2	500	50	51.14	28.9	28.7	35.61	35.50
9 08 2024	8.41	8.01	615	599	28.1	8.8	49	8	72	28	60	6.0	1.06	0.63	12.04	2.91	21.0	6.72	1.9	7.0	1600	90	49.88	28.1	27.4	34.43	34.32
10 08 2024	7.89	7.64	742	634	28.9	9.58	56	8	92	32	72	7.2	1.47	0.79	13.16	3.02	22.68	6.44	1.3	6.9	500	80	50.04	28.8	28.5	36.72	36.61
11 08 2024	8.01	8.09	693	661	39.3	6.74	45	7	108	36	66	7.8	1.58	0.89	13.44	2.80	23.24	7.56	1.2	7.0	900	90	51.27	29.1	29	36.72	36.61
12 08 2024	7.69	7.62	812	712	45.8	5.82	54	8	112	36	60	5.4	1.97	0.79	13.44	3.36	21.28	8.4	1.2	7.1	500	60	51.27	29.8	29.5	36.71	36.63
13 08 2024	7.59	7.29	812	790	29.0	5.29	59	7	96	40	66	6.0	1.78	0.87	13.72	2.57	21.56	7.28	1.5	7.2	900	80	50.75	30.3	30.1	33.37	33.18
14 08 2024	8.27	7.59	822	772	28	5.78	49	8	112	28	66	7.8	1.87	0.98	12.88	2.91	22.12	7.28	1.2	7.1	500	50	49.59	30.1	30.4	36.70	36.63
15 08 2024	8.12	8.1	829	789	51.6	6.02	50	9	104	36	60	6.6	1.81	0.91	13.44	3.24	23.52	8.12	1.3	7.3	1600	80	50.78	28	28.1	36.71	36.65
16 08 2024	7.51	7.68	825	803	50.3	6.87	55	7	88	40	66	7.2	1.67	0.85	12.32	3.13	21.56	6.72	1.6	7.2	500	60	49.33	28.1	28.3	31.01	30.90
17 08 2024	7.68	7.30	760	745	22.7	5.45	52	8	104	32	78	6.6	1.91	0.87	13.16	3.24	21.84	7.28	1.4	7.1	900	80	50.55	29	28.7	31.17	30.9
18 08 2024	8.06	7.51	798	730	59.2	6.01	48	8	128	36	72	7.2	1.49	0.98	12.04	3.47	23.24	7.56	1.4	7.0	1600	90	50.49	28.4	28.6	35.70	35
19 08 2024	8.30	8.01	760	710	76.0	5.78	50	6	116	24	78	6.6	1.92	0.87	13.72	3.02	22.96	8.4	1.2	7.1	900	70	50.47	29.1	28.3	36.70	36
20 08 2024	8.27	7.90	720	712	35	4.90	50	7	96	36	60	7.8	1.98	0.78	12.04	3.24	21.0	7.84	1.6	7.3	900	60	50.03	28.6	28.3	34.53	34
21 08 2024	7.21	6.89	865	812	29	3.66	45	7	112	32	60	6.0	2.06	0.84	12.88	3.02	22.12	8.12	1.5	7.4	500	50	49.39	28.9	28.6	32.15	32.05
22 08 2024	6.59	7.70	652	560	93	10.1	59	8	140	32	84	7.8	2.13	0.91	13.72	3.13	23.52	6.72	1.3	7.2	1600	90	49.66	29.1	29.3	36.81	36.65
23 08 2024	7.91	8.27	577	502	29.4	4.98	47	6	92	28	72	6.6	2.19	0.76	12.32	2.8	23.24	7.28	1.9	7.6	900	70	49.39	29.3	29.6	36.84	36.65
24 08 2024	7.68	8.40	698	614	28.9	5.10	53	8	124	36	66	6.0	2.19	0.98	13.16	3.24	24.8	8.4	1.6	7.2	500	90	49.27	28.9	28.7	27.62	27.48
25 08 2024	7.98	7.56	849	703	65.9	7.0	49	8	112	28	72	7.2	1.98	0.57	12.04	3.47	24.08	7.56	1.8	7.1	1600	80	50.41	28.3	28.1	36.84	36.65
26 08 2024	7.79	7.58	801	604	62	6.38	51	7	140	36	72	7.8	1.81	0.59	13.72	3.47	21.28	7.28	1.2	7.4	1600	80	49.58	29.1	29.3	36.73	36.65
27 08 2024	7.10	7.20	835	793	29.1	4.43	51	9	88	24	66	6.6	2.26	0.86	13.72	3.69	21.0	8.12	1.7	7.3	900	90	50.7	29.1	29.3	36.78	36.65
28 08 2024	6.30	7.66	825	814	28.4	4.43	53	8	112	36	84	8.4	1.68	0.68	13.16	3.69	21.84	6.72	1.5	7.4	1600	90	50.82	29.1	29.2	36.82	36.66
29 08 2024	6.66	7.81	860	820	40.6	7.07	58	7	144	32	66	7.2	2.38	0.98	12.88	2.91	23.24	7.56	0.9	6.9	900	70	49.15	29.7	29.6	36.80	36.66
30 08 2024	6.67	7.57	906	824	49.1	4.93	60	8	136	28	78	7.8	2.40	0.76	13.44	3.13	24.08	7.0	1.3	7.2	900	80	50.12	30.6	30.5	35.65	35.52
31 08 2024	7.70	7.49	908	889	41.3	4.53	61	9	144	36	84	6.6	2.57	0.91	13.72	3.36	23.52	8.12	1.5	7.2	500	80	49.18	29.5	29.8	20.03	20.64
TOTAL																											
AVERAGE	7.83	7.83	761.74	695.55	49.43	6.27	52.94	7.65	114.19	32.65	69.68	8.5	1.99	0.83	13.09	3.19	22.76	7.42	1.43	7.2	951.61	74.84	50.17	28.84	28.77	34.94	34.84

ECHEMIST

Executive Engineer
(Mission Amrut)
RMC Raipur (C.G.)

PLANT HEAD

SMS LTD. RAIPUR
Authorised Signatory

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35 MLD KARA - RAIPUR
OVERALL PARAMETERS REPORT

RAIPUR MUNICIPAL CORPORATION

	PUMPING STATION		CHLORINATION		SLUDGE DEWATERING		INLET PARAMETERS					OUTLET PARAMETERS					
DateAndTime	MPS LEVEL (mm)	INLET FLOW (m3/hr)	CCT LEVEL (mm)	OUTLET FLOW (m3/hr)	SLUDGE SUMP LEVEL (mm)	CENT. FEED FLOW (m3/hr)	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	TDS	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	Cl2 (ppm)	TDS
2024-09-01 00:00:00	5944	1669.04	2995	80.26	2693	0.02	50.87	117.20	149.45	8.32	831.81	4.09	31.45	2.38	6.62	0.16	797.47
2024-09-02 00:00:00	5717	1699.32	3000	80.26	2689	0.02	51.44	118.41	116.56	8.30	661.19	4.43	34.31	1.93	6.61	0.16	813.93
2024-09-03 00:00:00	5318	1721.03	3002	80.27	2686	0.02	49.74	114.55	141.57	8.29	398.13	3.73	28.54	1.70	6.60	0.16	789.57
2024-09-04 00:00:00	6455	1705.01	3004	80.25	2699	0.02	53.75	124.10	72.68	8.27	984.96	3.82	29.26	1.85	6.60	0.15	831.47
2024-09-05 00:00:00	6253	1689.88	3004	80.28	2713	0.02	60.53	141.28	84.24	8.30	700.90	4.86	38.29	2.13	6.59	0.16	760.49
2024-09-06 00:00:00	6453	1655.20	3001	80.26	2718	0.02	62.36	146.36	92.16	8.39	809.04	4.85	37.96	2.18	6.61	0.16	711.68
2024-09-07 00:00:00	6345	1687.93	3003	80.25	2718	0.02	58.19	135.77	78.00	8.38	1603.48	4.34	33.60	1.85	6.71	0.16	762.44
2024-09-08 00:00:00	6245	1690.26	3003	80.25	2725	0.02	63.64	149.03	107.46	8.35	1670.33	3.29	25.13	2.58	6.71	0.16	802.07
2024-09-09 00:00:00	6536	1406.87	2985	705.52	2696	0.02	62.28	146.04	86.99	8.34	1026.99	4.43	34.95	6.28	6.70	0.15	745.99
2024-09-10 00:00:00	7587	1560.49	3004	1399.27	2560	0.02	75.63	179.28	149.60	8.34	152.96	3.12	24.46	7.11	6.99	0.14	564.81
2024-09-11 00:00:00	9156	1629.34	3003	1339.05	2582	0.02	74.33	176.01	81.06	8.34	238.12	2.63	19.19	1.99	7.22	0.14	408.15
2024-09-12 00:00:00	7973	1674.67	3002	1286.80	2577	0.02	69.66	164.95	132.82	8.36	564.86	2.46	17.93	2.82	7.36	0.15	506.87
2024-09-13 00:00:00	6598	1580.18	2976	769.88	2563	0.02	69.71	164.51	91.16	8.33	678.14	3.16	23.91	2.90	7.32	0.15	664.29
2024-09-14 00:00:00	6404	1648.96	2997	105.11	2591	0.02	70.50	166.25	103.84	8.39	711.71	3.28	24.86	2.17	7.39	0.14	731.58
2024-09-15 00:00:00	6068	1695.95	3000	65.46	2582	0.02	69.54	164.46	103.66	8.39	702.86	3.12	23.40	1.82	7.39	0.15	767.33
2024-09-16 00:00:00	5733	1697.16	2999	65.01	2569	0.02	68.68	161.92	101.14	8.34	580.48	3.43	26.25	1.88	7.40	0.15	783.43
2024-09-17 00:00:00	5374	1695.69	2999	62.64	2571	0.02	73.39	173.30	100.52	8.33	530.01	3.98	30.54	1.70	7.40	0.14	797.21
2024-09-18 00:00:00	4924	1398.43	2976	607.79	2554	0.02	72.58	171.69	106.66	8.38	481.33	3.27	24.10	3.18	7.40	0.15	774.24
2024-09-19 00:00:00	5817	1703.28	3000	1139.54	2551	0.02	50.79	116.74	152.70	8.41	647.60	4.16	29.77	2.23	7.38	0.15	788.53

SMS LTD. RAIPUR
Authorised Signatory

Executive Engineer
(Mission Amrut)
RMC Raipur (C.G.)

C-Tech

35 MLD KARA - RAIPUR
OVERALL PARAMETERS REPORT

RAIPUR MUNICIPAL CORPORATION

DateAndTime	MPS LEVEL (mm)	INLET FLOW (m3/hr)	CCT LEVEL (mm)	OUTLET FLOW (m3/hr)	SLUDGE SUMP LEVEL (mm)	CENT. FEED FLOW (m3/hr)	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	TDS	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	Cl2 (ppm)	TDS
2024-09-20 00:00:00	6633	1702.24	3001	1107.44	2552	0.02	51.38	118.69	140.95	8.38	794.05	5.11	37.20	1.75	7.37	0.16	871.41
2024-09-21 00:00:00	6529	1712.36	3001	733.78	2537	0.02	51.82	119.67	143.27	8.28	815.01	5.23	37.83	5.25	7.35	0.16	880.63
2024-09-22 00:00:00	6614	1689.73	2999	66.01	2628	0.02	48.23	110.40	104.44	8.26	728.17	3.19	22.24	2.03	7.35	0.16	827.56
2024-09-23 00:00:00	6387	1719.67	3002	64.51	2447	0.46	23.13	53.43	24.50	3.86	779.10	7.54	56.45	6.01	7.19	0.16	799.60
2024-09-24 00:00:00	6362	1712.59	3001	64.50	2230	0.02	1.53	110.30	94.77	1.99	789.31	2.01	12.85	3.50	7.33	0.15	824.04
2024-09-25 00:00:00	6517	1710.15	3001	64.50	2230	0.02	2.59	60.47	0.00	7.50	836.76	2.46	15.34	1.90	7.30	0.15	873.81
2024-09-26 00:00:00	6574	1703.03	3003	64.51	2232	0.02	2.59	25.37	0.00	7.50	768.13	2.79	16.98	2.23	7.29	0.15	807.16
2024-09-27 00:00:00	6603	1703.17	3003	718.07	2231	0.02	2.34	20.65	0.00	7.50	757.43	2.86	16.99	2.91	7.27	0.15	799.64
2024-09-28 00:00:00	6645	1718.76	3003	1179.08	2227	0.02	16.28	24.26	0.00	7.49	784.75	2.65	15.65	2.06	7.24	0.16	797.28
2024-09-29 00:00:00	6514	1698.09	3003	1144.53	2226	0.02	2.84	0.00	0.00	7.50	743.09	2.85	16.99	1.70	7.21	0.16	795.[illegible]
2024-09-30 00:00:00	6409	1703.56	3003	1100.99	2223	0.02	27.88	12.20	0.00	7.49	723.29	2.77	16.50	1.86	7.18	0.16	825.09

Executive Engineer
(Mission Amrut)
RMC Raipur (C.G.)

MS L. D. RAIPUR
Authorised Signatory

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PERFORMANCE OF SBR

DAILY ANALYSIS REPORT OF 35 MLD STP KARA (SEPTEMBER - 2024)

DATE	PH		TDS		TURBIDITY		TSS		COD		BOD		TP		NH4-N		TKN		D.O.		FECAL COLIFORM		SVI(ml/g)	TEMP.		INFLOW	OUTFLOW
	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET		INLET	OUTLET	MLD	
01-09-2024	8.10	8.00	919	820	40.1	3.80	50	7	136	40	78	6.6	2.60	0.91	12.88	3.24	24.08	7.28	1.9	7.0	900	80	51.59	29.0	30.1	35.27	34.48
02-09-2024	7.90	7.91	936	842	49.6	5.50	58	7	128	32	72	7.2	1.89	0.82	13.72	3.69	25.76	6.72	1.8	7.2	1600	70	50.6	29.1	29.60	36.73	36.66
03-09-2024	7.68	7.81	820	813	39.2	4.63	50	8	140	24	66	6.0	1.78	0.91	13.44	2.68	24.08	7.56	1.8	7.2	1600	90	49.92	29.6	29.7	36.83	36.64
04-09-2024	7.56	7.54	880	859	38.1	3.98	58	8	148	36	84	6.6	2.04	0.68	13.72	3.13	24.36	7.28	1.7	7.3	900	60	49.69	30.2	30.0	36.80	36.65
05-09-2024	7.18	7.39	780	769	33.0	8.38	57	7	136	32	72	6.0	1.98	0.78	13.16	2.57	23.52	7.0	1.2	7.1	900	80	51.28	29.3	29.6	36.58	36.64
06-09-2024	7.34	7.44	740	629	29.1	4.97	51	8	148	36	78	7.2	3.08	0.78	13.44	2.91	23.8	7.28	1.7	7.3	1600	70	49.92	30.7	30.5	35.59	35.52
07-09-2024	8.10	8.00	920	821	40.1	3.98	57	8	132	36	72	7.8	2.13	0.98	13.44	3.02	22.96	7.56	1.5	7.3	500	80	48.91	29.6	29.3	36.88	36.64
08-09-2024	7.79	7.70	980	810	35.1	4.10	50	7	124	32	78	6.6	1.98	0.71	12.88	3.24	22.12	7.28	1.6	7.0	900	70	49.39	29.2	29.5	36.82	36.63
09-09-2024	6.89	7.01	740	720	29.0	8.20	59	6	140	28	78	7.8	3.13	0.68	13.16	2.46	23.24	6.72	1.9	7.2	1600	80	48.74	30.2	30.3	29.86	29.74
10-09-2024	7.79	7.61	619	564	39.6	7.18	51	8	140	28	72	6.6	1.98	0.71	13.44	2.57	23.8	7.28	1.7	7.0	900	60	49.19	28.6	28.4	36.67	36.61
11-09-2024	7.49	7.39	549	531	26.1	5.48	54	7	132	36	84	7.2	2.47	0.69	12.04	2.46	23.24	6.44	1.6	7.0	1600	90	48.01	28.6	28.5	36.85	36.67
12-09-2024	7.28	7.10	609	510	30.1	3.83	50	6	144	28	78	7.8	2.19	0.79	13.72	2.8	23.52	6.72	1.9	6.8	900	60	49.33	28.6	28.5	36.74	36.65
13-09-2024	6.87	7.18	772	601	42.2	3.89	53	7	140	32	72	7.2	2.57	0.78	12.88	2.91	23.8	7.28	1.8	7.2	900	90	49.11	29.4	29.6	33.43	33.24
14-09-2024	7.08	7.59	672	619	39.3	4.63	53	8	112	28	78	7.8	2.19	0.89	12.32	2.68	23.24	7.0	1.8	6.9	1600	80	50.26	29.3	29.1	26.49	26.33
15-09-2024	7.69	7.49	789	691	40.1	5.30	46	7	140	36	84	6.6	2.27	0.81	12.88	3.24	23.52	7.84	1.7	7.0	900	60	49.67	28.9	28.7	36.80	36.60
16-09-2024	6.57	6.97	824	812	49.2	4.63	56	7	124	28	72	7.2	1.76	0.61	13.16	3.02	24.08	7.28	1.8	6.8	1600	90	50.32	28.6	28.4	36.80	36.64
17-09-2024	6.69	7.26	864	812	78.4	4.16	61	7	136	32	78	6.6	1.98	0.78	13.72	2.57	24.36	7.28	1.6	6.5	900	70	49.79	29.6	29.4	36.84	36.66
18-09-2024	7.89	7.90	812	775	27.2	4.63	45	8	108	36	84	7.8	1.87	0.68	12.32	2.68	23.24	7.0	1.8	6.7	1600	90	50.34	28.4	28.3	29.97	29.83
19-09-2024	7.01	7.67	894	764	120	4.7	66	6	148	28	66	7.2	1.97	0.91	13.44	3.02	23.52	6.44	1.5	7.0	900	80	50.21	29.4	29.2	36.83	36.62
20-09-2024	6.60	7.19	970	872	39.0	5.38	58	7	104	32	78	6.0	1.91	0.59	13.16	3.24	23.8	6.72	1.2	6.5	1600	90	50.58	30.1	30.0	36.80	36.66
21-09-2024	7.23	7.01	975	825	30.1	4.43	45	8	136	36	78	7.8	1.81	0.67	13.72	2.80	21.56	7.0	1.6	6.0	1600	80	50.33	29.3	29.1	24.02	24.02
22-09-2024	7.19	7.16	998	827	49.2	3.92	52	6	120	32	72	6.6	2.13	0.81	12.32	3.02	24.08	7.28	1.3	6.8	900	70	49.97	28.6	28.4	36.61	36.61
23-09-2024	7.38	7.40	912	828	29.3	4.20	49	8	128	28	78	7.8	1.78	0.93	12.32	2.8	23.52	7.0	1.9	6.9	500	80	50.16	30.6	30.5	36.65	36.65
24-09-2024	7.19	8.12	981	806	45.2	4.93	51	7	120	32	66	6.6	1.89	0.93	12.04	3.13	24.08	7.28	1.3	6.7	900	70	50.08	29.3	29.4	36.83	36.65
25-09-2024	7.20	7.31	912	839	40.2	3.92	49	8	144	28	78	7.2	1.98	0.62	13.72	3.02	21.28	7.56	1.8	7.0	1600	90	49.51	29.0	28.8	36.85	36.65
26-09-2024	7.77	7.89	878	838	35.0	2.68	53	6	128	24	66	7.8	1.91	0.81	12.32	2.68	24.08	7.0	1.7	6.9	900	60	50.20	28.6	28.5	36.80	36.64
27-09-2024	7.47	7.48	870	820	35.4	4.0	46	7	96	32	78	6.6	1.84	0.78	13.16	2.80	23.24	6.72	1.6	6.5	900	80	50.55	28.3	28.5	36.85	36.64
28-09-2024	7.10	7.14	893	813	87.1	3.92	54	7	140	36	60	6.0	1.76	0.87	12.88	3.13	22.96	6.16	1.9	6.5	1600	70	50.55	28.6	28.7	36.76	36.65
29-09-2024	7.62	7.71	896	819	90.0	4.61	59	7	136	28	72	7.2	1.98	0.59	12.32	3.02	21.84	7.0	1.6	6.9	900	80	50.27	28.8	28.6	36.77	36.66
30-09-2024	6.89	7.79	903	850	40.2	3.88	47	6	112	36	78	6.6	2.13	0.79	12.6	3.13	22.68	6.44	1.9	6.8	500	60	49.53	30.8	30.7	36.80	36.64
TOTAL																											
AVERAGE	7.35	7.51	843.57	763.3	44.87	4.73	52.93	7.13	130.67	31.73	75.00	7.0	2.10	0.78	13.01	2.92	23.45	7.05	1.67	6.9	1140	76.00	49.93	29.28	29.26	35.36	35.20

CHEMIST

PLANT HEAD

Executive Engineer
(Mission Amrut)
RMC Raipur (C.G.)

SMS LTD. RAIPUR
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35 MLD KARA - RAIPUR
OVERALL PARAMETERS REPORT

RAIPUR MUNICIPAL CORPORATION

	PUMPING STATION		CHLORINATION		SLUDGE DEWATERING		INLET PARAMETERS					OUTLET PARAMETERS					
DateAndTime	MPS LEVEL (mm)	INLET FLOW (m3/hr)	CCT LEVEL (mm)	OUTLET FLOW (m3/hr)	SLUDGE SUMP LEVEL (mm)	CENT. FEED FLOW (m3/hr)	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	TDS	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	Cl2 (ppm)	TDS
2024-10-01 00:00:00	6078	1680.52	3003	1142.48	2219	0.02	30.77	26.41	0.00	7.49	664.90	3.58	22.04	3.77	7.15	0.17	745.22
2024-10-02 00:00:00	5554	1705.00	3003	1143.13	2217	0.02	5.12	1.66	0.00	7.49	667.79	3.32	20.39	1.96	7.13	0.17	711.46
2024-10-03 00:00:00	5293	1635.74	2999	729.33	2214	0.02	104.82	76.03	0.00	7.49	581.86	3.46	21.29	2.02	7.10	0.17	770.19
2024-10-04 00:00:00	5926	1635.25	2997	262.62	2211	0.02	128.69	17.31	0.00	7.49	701.94	5.35	36.43	3.68	7.09	0.17	778.04
2024-10-05 00:00:00	6313	1704.51	3001	1083.38	2207	0.02	78.99	73.34	0.00	7.49	869.48	4.38	31.49	3.28	7.05	0.16	830.75
2024-10-06 00:00:00	6226	1702.41	3001	1117.18	2205	0.02	19.66	15.89	0.00	7.50	833.60	4.17	29.97	1.65	7.05	0.16	819.75
2024-10-07 00:00:00	6304	1515.11	2989	1005.50	2201	0.02	2.55	55.70	0.00	7.49	905.14	4.33	30.36	2.59	7.04	0.16	836.92
2024-10-08 00:00:00	6216	1778.52	2997	76.94	2197	0.02	6.24	3.09	229.96	8.11	901.40	5.92	42.93	2.92	7.02	0.15	864.24
2024-10-09 00:00:00	6012	1647.30	2999	78.58	2303	0.02	16.83	12.09	122.71	8.13	711.82	3.15	19.41	3.58	6.86	0.15	741.0
2024-10-10 00:00:00	5555	1731.39	3001	78.53	2478	0.02	100.21	93.28	10.08	7.85	796.97	4.35	20.22	1.14	6.73	0.15	776.68
2024-10-11 00:00:00	5356	1711.81	3002	78.54	2487	0.02	157.88	53.27	0.00	7.50	638.54	4.62	21.63	3.25	6.93	0.16	839.62
2024-10-12 00:00:00	5966	1722.63	3002	78.56	2457	0.02	43.37	36.49	0.00	7.50	848.67	3.70	17.20	2.43	6.97	0.16	880.58
2024-10-13 00:00:00	5844	1694.07	3002	822.53	2323	0.02	23.98	17.31	0.00	7.50	818.33	4.14	21.48	2.37	6.94	0.16	991.61
2024-10-14 00:00:00	5686	1688.48	3000	1114.55	2322	0.02	76.46	70.14	0.00	7.50	844.23	4.09	35.93	3.95	6.70	0.16	995.33
2024-10-15 00:00:00	5247	1651.29	2999	1032.36	2323	0.02	147.60	202.77	0.00	7.50	671.11	4.02	28.69	2.68	6.82	0.16	992.42
2024-10-16 00:00:00	5254	1625.02	2995	1080.37	2479	0.02	69.90	130.28	0.00	7.49	577.73	3.96	32.79	3.23	6.59	0.16	909.88
2024-10-17 00:00:00	5166	1469.42	2984	512.09	2543	0.02	37.99	67.14	0.00	7.50	499.32	3.26	29.83	3.65	6.33	0.16	828.75
2024-10-18 00:00:00	5015	1618.46	2995	598.77	2545	0.02	29.04	50.45	0.00	7.50	489.85	3.24	29.40	2.16	7.13	0.16	849.57
2024-10-19 00:00:00	6344	1710.42	3001	823.02	2551	0.02	43.74	43.39	0.00	7.50	829.14	3.24	29.37	1.98	8.82	0.16	981.98

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Executive Engineer
(Mission Amrut)

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35 MLD KARA - RAIPUR
OVERALL PARAMETERS REPORT

RAIPUR MUNICIPAL CORPORATION

DateAndTime	MPS LEVEL (mm)	INLET FLOW (m3/hr)	CCT LEVEL (mm)	OUTLET FLOW (m3/hr)	SLUDGE SUMP LEVEL (mm)	CENT. FEED FLOW (m3/hr)	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	TDS	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	Cl2 (ppm)	TDS
2024-10-20 00:00:00	6307	1699.05	2999	1133.83	2528	0.02	2.59	0.00	0.00	7.50	820.75	1.87	13.83	3.68	8.70	0.14	895.56
2024-10-21 00:00:00	6215	1697.84	3000	1166.49	2468	0.02	24.48	184.34	0.00	7.50	808.12	2.91	17.22	1.75	6.64	0.15	825.04
2024-10-22 00:00:00	6137	1692.66	2998	1108.21	2481	0.02	49.18	229.46	0.00	7.50	833.32	4.60	28.36	1.95	6.95	0.14	822.98
2024-10-23 00:00:00	6088	1643.70	2994	666.63	2499	0.02	50.08	232.00	0.00	7.50	807.11	5.31	33.17	2.22	7.20	0.14	857.35
2024-10-24 00:00:00	6086	1669.61	2994	624.33	2516	0.02	49.17	229.71	0.00	7.50	856.05	4.34	26.83	2.51	7.44	0.14	787.97

Executive Engineer
(Mission Amrut)
RMC Raipur (C.G.)

1502

457

76

PERFORMANCE OF SBR

DAILY ANALYSIS REPORT OF 35 MLD STP KARA (OCTOBER - 2024)

DATE	PH		TDS		TURBIDITY		TSS		COD		BOD		TP		NH4-N		TKN		D.O.		FECAL COLIFORM		SVI(ml/g)	TEMP.		INFLOW	OUTFLOW
	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET		INLET	OUTLET	MLD	
01-10-24	7.13	7.10	739	710	45.0	3.83	49	8	78	28	78	7.2	1.91	0.78	12.88	2.8	21.56	7.0	1.6	6.9	900	80	50.09	29.8	29.7	36852.00	36638.00
02-10-24	7.72	7.69	939	837	49.3	3.90	60	6	128	32	72	6.0	1.76	0.91	12.04	3.13	24.08	6.72	1.6	7.0	1600	60	50.08	29.1	29.0	36783.00	36569.00
03-10-24	7.10	7.30	783	750	58.3	4.90	57	7	144	28	78	7.2	1.81	0.69	13.44	3.02	24.08	6.44	1.5	6.5	900	70	49.92	29.6	29.5	35753.00	35535.00
04-10-24	6.69	7.01	812	780	35.1	5.93	46	8	96	36	66	6.6	1.98	0.93	12.04	3.47	23.52	6.72	1.6	7.0	1600	90	49.84	31.0	31.1	35665.00	35480.00
05-10-24	6.78	7.08	935	828	39.0	5.38	38	9	132	32	66	6.6	2.13	0.61	13.16	3.02	22.96	7.28	1.8	6.6	900	80	49.94	30.8	30.7	36816.00	36655.00
06-10-24	7.15	7.30	935	880	39.3	3.98	49	6	136	28	72	6.0	1.91	0.61	12.88	2.91	24.64	7.0	1.5	6.9	500	90	50.13	30.9	30.6	36911.00	36670.00
07-10-24	7.10	7.20	930	856	32.0	5.60	47	7	132	36	84	7.8	2.19	0.91	12.04	2.35	23.24	7.28	1.7	6.8	1600	80	49.92	30.1	30.0	32229.00	32087.00
08-10-24	7.14	7.20	970	860	39.4	3.98	50	7	140	32	72	7.2	1.93	0.91	13.16	3.13	22.96	8.12	1.6	6.7	900	70	52.03	30.1	30.2	21901.00	21783.00
09-10-24	7.23	7.31	756	716	40.0	4.80	43	8	144	28	66	7.2	1.87	0.63	12.88	3.13	22.68	7.84	1.4	6.3	900	80	52.22	29.6	29.5	35654.00	35514.00
10-10-24	7.29	7.62	854	829	90.1	3.62	59	7	144	24	78	6.6	1.98	0.93	13.44	2.8	24.36	7.0	1.4	6.4	500	60	53.61	31.1	31.0	36903.00	36713.00
11-10-24	7.46	8.01	858	820	34.1	3.69	46	6	108	28	66	6.0	1.98	0.71	12.6	2.91	22.96	6.44	1.6	6.3	900	70	53.32	30.2	30.1	36929.00	36659.00
12-10-24	7.79	7.80	902	856	39.5	3.95	56	6	112	28	72	6.6	1.91	0.89	13.16	3.13	22.68	7.84	1.2	6.7	1600	90	53.44	30.1	30.0	36904.00	36693.00
13-10-24	7.89	7.91	990	870	40.0	4.62	54	8	124	36	84	7.8	1.90	0.80	13.72	3.02	24.08	7.28	1.8	6.9	500	60	53.48	29.6	29.8	36758.00	36560.00
14-10-24	7.10	7.21	820	801	30.1	3.58	50	7	116	32	84	6.6	2.10	0.78	12.04	2.8	23.24	6.72	1.8	6.8	1600	80	54.04	30.1	30.0	36851.00	36640.00
15-10-24	7.19	7.28	853	840	47.2	3.29	52	6	124	32	78	6.0	2.0	0.67	12.88	2.46	22.68	6.44	1.3	6.5	900	60	53.82	30.2	30.0	36373.00	36701.00
16-10-24	7.19	7.26	866	810	60.1	3.90	48	7	132	24	54	6.6	1.93	0.78	13.16	2.91	24.36	7.0	1.5	6.4	1600	80	54.06	30.1	30.2	35741.00	35517.00
17-10-24	6.61	7.18	867	763	34.2	4.37	43	6	140	32	72	6.6	1.78	0.81	12.32	3.02	23.24	7.0	1.7	6.9	900	70	53.18	30.6	30.5	31099.00	309[illegible]
18-10-24	7.20	7.56	817	758	76.8	3.47	53	8	148	36	84	7.2	1.91	0.89	13.44	3.13	24.08	7.28	1.5	6.7	500	50	53.13	30.4	30.5	34632.00	3433[illegible]
19-10-24	7.10	7.39	918	887	39.3	3.98	44	8	132	28	78	7.2	2.10	0.79	12.88	2.68	23.24	6.72	1.6	6.7	900	80	52.55	30.8	30.7	36862.00	36597.00
20-10-24	7.19	7.50	893	810	70.0	3.92	50	7	112	32	66	6.6	1.68	0.54	13.16	2.8	22.68	7.28	1.5	6.7	1600	90	53.19	30.9	30.8	37141.00	35731.00
21-10-24																											
22-10-24																											
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29-10-24																											
30-10-24																											
31-10-24																											
TOTAL																											
AVERAGE																											

CHEMIST

PLANT HEAD

Executive Engineer
(Mission Amrut)
RMC Raipur (C.G.)

1504

NI - 33/Raipur/2022
Dated –29/06/2022

CHHATTISGARH ENVIRONMENT CONSERVATION BOARD
Paryavas Bhawan, North Block, Sector - 19,
Nava Raipur Atal Nagar, District - Raipur (C.G.)
e-mail - hocecb@gmail.com

No. **2270**/TS/CECB/2022 Nava Raipur Atal Nagar, Raipur Dated **29 /06 /2022**

To,

Commissioner,
(AMRUT MISSION),
Municipal Corporation Raipur,
Near Gandhi Maidan, Raipur,
Tehsil & District-Raipur (C.G.)

Sub.: - Grant of consent under section 25 of the Water (Prevention and Control of Pollution) Act, 1974 and under Section 21 of the Air (Prevention and Control of Pollution) Act, 1981.

Ref.: - 1. Permission to Establish issued vide letter no. 8238/TS/CECB/2019 Nava Raipur Atal Nagar, Raipur, dated: 13/03/2019 for Sewage Treatment Plant (STP) – 35 MLD at Plot No. 233, Village - Kara, District - Raipur (C.G.).

2. Your online application No. 9894601, dated: 29/04/2022 and subsequent correspondence ending dated: 24/06/2022.

--:: oo ::--

With reference to your above application, consents under section 25 of the Water (Prevention and Control of Pollution) Act, 1974 and under section 21 of the Air (Prevention and Control of Pollution) Act, 1981 are hereby granted for period of **one year from the first day of the month of commissioning of the plant**, subject to the fulfillment of the terms and conditions annexed hereto as **PART 'A' & 'B'** respectively.

These consents are valid for following products & production capacity:-

Facility	Capacity
Sewage Treatment Plant at Kara	35 MLD (Thirty five Million Liters Per Day)

Please acknowledge the receipt of this letter.

For & on behalf of
Chhattisgarh Environment Conservation Board

Sd/-
Member Secretary
Chhattisgarh Environment Conservation Board
Nava Raipur Atal Nagar, Raipur (C.G.)

1505

Endt. No. **2271**/TS/CECB/2022 Nava Raipur Atal Nagar, Raipur Dated **29 /06 /2022**

Copy to: -

Regional Officer, Regional Office, Chhattisgarh Environment Conservation Board, Raipur (C.G.). Please ensure compliance and report, if any condition/conditions are violated by the industry.

Sd/-
Member Secretary
Chhattisgarh Environment Conservation Board
Nava Raipur Atal Nagar, Raipur (C.G.)

1506
PART-A

CONSENT LETTER

Sub: Grant of Consent to **Municipal Corporation Raipur** for the discharge of effluent under section 25 of the Water (Prevention & Control of Pollution) Act, 1974.

Ref: Online application No. 989460, dated: 29/04/2022 and subsequent correspondence ending dated: 24/06/2022 of **Municipal Corporation Raipur** (Expiry Date - **one year from the first day of the month of commissioning of the plant**)

1. With reference to the above application for consent to discharge effluent into the natural water courses under the Water (Prevention & Control of Pollution) Act, 1974, here-in-after referred to as the Act **Municipal Corporation Raipur** is authorized by the State Board to discharge its industrial and other effluents arising out of their premises into the local stream/river/well in accordance with the general and special conditions as mentioned in the Annexure.

2. This consent shall be valid a period of **one year from the first day of the month of commissioning of the plant.**

   This consent is valid for following products & production capacity: -

Facility	Capacity
Sewage Treatment Plant at Kara	35 MLD (Thirty five Million Liters Per Day)

For & on behalf of
Chhattisgarh Environment Conservation Board

Sd/-
Member Secretary
Chhattisgarh Environment Conservation Board
Nava Raipur Atal Nagar, Raipur (C.G.)

Seal
Enclosure: Annexure

1507

Part-B

CONSENT LETTER

Sub: Grant of Consent of **Municipal Corporation Raipur** for the discharge of effluent under section 21 of the Air (Prevention & Control of Pollution) Act, 1981.

Ref: Online application No. 9894601, dated: 29/04/2022 and subsequent correspondence ending dated: 24/06/2022 of **Municipal Corporation Raipur** (Expiry Date - **one year from the first day of the month of commissioning of the plant**)

With reference to the above application, consent under the Air (Prevention & Control of Pollution) Act, 1981 to of **Municipal Corporation Raipur** is hereby granted by the State Board in accordance with the terms and conditions as mentioned below.

This consent shall be valid a period of **one year from the first day of the month of commissioning of the plant**

This consent is valid for following products & production capacity: -

Facility	Capacity
Sewage Treatment Plant at Kara	35 MLD (Thirty five Million Liters Per Day)

Terms & Conditions: -

1. Project management shall provide adequate measures to control air pollution. Adequate dust suppression measures shall be undertaken to control fugitive dust emission. Regular water sprinkling for dust suppression shall be ensured. Stack height of DG sets (if any) shall be as per norms of Central Pollution Control Board. Use of low sulphur diesel shall be ensured. Ambient air quality shall not exceed the standards prescribed by Board. Project management shall ensure particulate matter emission from any point source (if any) less than 50 mg/Nm3 all the time.
2. Project proponent shall comply with direction/guideline issued by CPCB/MoEF & CC regarding operation maintenance, effluent quality, data availability etc. of STP.
3. Project proponent shall take effective steps to control order nuisance.
4. All internal roads shall be made black topped. Good housekeeping practices shall be adopted by the project management.
5. Project management shall utilize the fly ash bricks / blocks etc. in all construction / repairing activities.
6. Project management shall provide appropriate dust suppression / dust extraction system at all fugitive dust emission sources such wastes handling section, conveying system, transfer points/junction points etc. Project management shall also install water sprinkler system for dust suppression at all vulnerable points / areas to control fugitive dust emission.

7. Ambient air quality within the premises shall not exceed the standards prescribed by the Board. Project management shall ensure the concentration of pollutants in ambient air within standards prescribed for residential, rural areas in the nearby residential/rural areas.

8. Project management shall provide separate electric metering arrangements with time totalizer and interlocking system for the running of pollution control device(s). The record & log book of electricity and chemical consumption for running the pollution control equipments shall be maintained & submitted to Board every month.

9. Project management shall take proper action to control the noise pollution. Project management shall install appropriate noise barriers / control measures including acoustic hoods, silencers, enclosures etc. on all sources of noise generation to control the noise. DG sets shall be provided with necessary acoustic enclosures. The noise level shall not exceed the limits 75 dB (A) during the daytime and 70 dB (A) during the night time within the plant premises. Adequate measures shall be taken for control of noise levels below 85 dB (A) in the work environment.

10. Regular monitoring of ground level concentration of SO_2, NOx, PM10 and PM2.5 at at-least four stations shall be carried out in the impact zone and records maintained. If at any stage these levels are found to exceed the prescribed limits, the plant shall cease all operations till necessary control measures are provided. The location of the monitoring stations and frequency of monitoring shall be decided in consultation with Regional Office, Chhattisgarh Environment Conservation Board Raipur. The data so collected shall be properly analyzed and periodic reports shall be submitted to Regional Office, Chhattisgarh Environment Conservation Board, Raipur.

11. Project management shall provide safe and scientific arrangement for collection, storage, transportation and disposal of all solid wastes such as sludge, plastic, dirt, fines etc. All the raw materials shall be stored above ground level in covered areas.

12. Project management shall ensure safe and scientific disposal of solid wastes and sludge. Sludge generated from sewage treatment plant shall be used as manure. Dumping areas shall be biologically reclaimed through topsoil cover and plantation. Project management shall ensure compliance of the Construction and Demolition Waste Management Rules, 2016. Project management shall obtain authorization from Board for management and handling of hazardous materials (if any) as per the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 (as amended upto date).

13. The construction debris and surplus excavated material shall be disposed off in suitable pre identified dumping areas to avoid land degradation and water longing. Dumping areas shall be biologically reclaimed through top soil.

14. Project management shall establish an environmental management cell to carryout function relating to environmental management under the supervision of senior executive who will directly report to the head of organization. A full-fledged laboratory with qualified technical / scientific

staff shall be provided to monitor the influent / effluent quality, ambient air quality, stack emission and environmental samples etc.

15. Wide green belt of local plant species shall be developed all along the boundary of the plant premises. At least 33% of total area shall be developed as green belt. As far as possible maximum area of open spaces shall be utilized for plantation purposes. Project management shall abide by the decisions taken by Ministry of Environment, Forest and Climate Change, Government of India / Central Government / State Government / Central Pollution Control Board / CECB from time to time in this regard.

16. Project management shall obtain all necessary statutory clearances / licenses / permissions from concerned Central Government / State Government Departments, Boards, Bodies and Corporations etc. before start of construction / establishment of the plant of expanded activity. Project management shall follow direction issued by Central Government / State Government, Central Pollution Control Board / Chhattisgarh Environment Conservation Board from time to time regarding control of water & air pollution and for environmental conservation.

17. Necessary fund shall be provided for implementation of the above conditions and the conditions to be incorporated in the 'consent to operate' of the Board and for environmental safeguards. The funds earmarked for environmental protection measures shall be kept in separate account and not diverted for any other purpose.

18. The issuance of ‘Consent to Operate’ of the Board does not convey any property rights in either real or personal property, or any exclusive privileges, nor does it authorize any injury to private property or any invasion of personal rights, nor any infringement of Central, State or local laws or regulations.

19. Any change in product, production capacity, process, raw materials used, project profile etc. shall be intimated to the Board and prior permission of the Board shall be obtained for the same.

20. Board reserves the right to amend/cancel any of the above conditions, stringent the emission/effluent limits stipulated above and add new conditions as and when deemed necessary in the interest of environmental protection, change in the project profile or non-satisfactory implementation of the stipulated conditions etc.

This consent is valid for the stated period and has to be renewed every year. Online application with annual license fee in this regard shall reach the office 02 months before the expiry of this consent.

Please acknowledge the receipt of this letter.

Signature Not Verified

Digitally Signed by :R P Tiwari
MS
Date: 2022.06.29 19:03:13 IST

For & on behalf of
Chhattisgarh Environment Conservation Board

Sd/-

Member Secretary
Chhattisgarh Environment Conservation Board
Nava Raipur Atal Nagar, Raipur (C.G.)

Test Report

CUSTOMER COPY .....
MASTER COPY .....
COPY FOR LAB : F/LAB/06/TR-02.....

CPCB

Central Pollution Control Board
Regional Directorate (Central)
"Parivesh Bhawan"
Paryavaran Parisar, E-5, Arera Colony, Bhopal
EPA Recognised Lab
Test Report : Waste Water (Physico Chemical Parameter)

Project Name	**NGT Case No. 606/2018**	**Test Report No.**	**WW/24-25/59**
Sample Description	**06 MLD STP, Bhatgaon, Raipur- Final Outlet**	**Requisition No.**	133
Date of sample collection	12.06.2024	**Date**	25.06.2024
Date of sample receipt	16.06.2024	**Type of sample**	Grab
Date of analysis	16.06.2024 to 25.06.2024	**Sample collected by**	Dr. Y K Saxena, Sh. R Kumar, Sh. R Bandewar, Sh. S S Kushwah

S.No.	Parameters	Unit	Result	Method
1	Temperature	°C	-	-
2	Odour	-	-	-
3	Appearance	-	-	-
4	Colour	Pt-Co Scale	-	APHA, 2120-B
5	Residual Chlorine	mg/L	-	APHA 4500-Cl-B
6	Dissolved Oxygen	mg/L	-	APHA 4500-O-C
7	**pH**	**pH unit**	**7.22**	**APHA, 4500H+B**
8	Specific Conductivity	µmho/cm	-	APHA 2510 B
9	**Suspended Solids**	**mg/L**	**18**	**APHA 2540 D**
10	Total Dissolved Solids	mg/L	-	APHA 2540 C
11	Total Solids	mg/L	-	APHA 2540 B
12	Fixed Dissolved Solid	mg/L	-	APHA 2540 E
13	**COD**	**mg/L**	**34**	**APHA, 5220 B**
14	**BOD (3 days, 27°C)**	**mg/L**	**7**	**IS 3025, 1993**
15	Chloride	mg/L	-	APHA, 4500-CL-B
16	Total Alkalinity	mg/L	-	APHA 2320-B
17	T. Hardness (as $CaCO_3$)	mg/L	-	APHA 2340-C
18	Ca Hardness (as $CaCO_3$)	mg/L	-	APHA 3500-Ca-B
19	Mg Hardness (as $CaCO_3$)	mg/L	-	APHA 3500-Mg-B
20	**Oil & Grease**	**mg/L**	**3.9**	**APHA 5520-D**
21	Total Kjehdal Nitrogen	mg/L	-	APHA 4500-Norg-C
22	Turbidity	N.T.U.	-	APHA, 2130-B
23	**Phosphate (as P)**	**mg/L**	**0.822**	**APHA 4500-P-D**
24	Sulphate (as SO_4)	mg/L	-	APHA 4500-SO_4-E
25	Ammo. Nitrogen (as NH_3)	mg/L	-	APHA 4500-NH_3-F
26	Nitrite Nitrogen (as NO_2)	mg/L	-	APHA 4500-NO_2-B
27	**Nitrate Nitrogen (as NO_3)**	**mg/L**	**2.72**	**APHA 4500-NO_3B**
28	Fluoride (as F)	mg/L	-	APHA 4500-F-D
29	Sodium (as Na)	mg/L	-	APHA 3500-Na-B
30	Potassium (as K)	mg/L	-	APHA 3500-K-B
31	Chromium (as Cr^{+6})	mg/L	-	APHA 3500-Cr B
32	Boron (as B)	mg/L	-	APHA 4500-B-C
33	**Faecal Coliform**	**MPN/100ml**	**120**	**APHA 9221-E**
34	Total Coliform	MPN/100ml	-	APHA 9221-B
35	Bioassay Test	% Survival	-	APHA 8910 A-C
36				
37				
38				

Prepared by:

R Kumar Nimje
वैज्ञानिक- / Scientist
प्रमुख एवं सरकारी विश्लेषक
Head & Government Analyst
क्षेत्रीय निदेशालय / Regional Directorate
केन्द्रीय प्रदूषण नियंत्रण बोर्ड, भोपाल (म.प्र.)
Central Pollution Control Board, Bhopal (M.P.)

1511

SCADA report showing inflow outflow of STP

NAGAR PALIKA NIGAM 6 MLD STP BHATAGAON,RAIPUR

BLOWER ROOM LOG BOOK (SEPTEMBER - 2024)

SL. No	DATE	PUMP - 1 100 HP	PUMP - 2 100 HP	START TIME	CLOSE TIME	PRESURE	VOLTAGE	CURRENT	TOTAL RUNING TIME	REMARK
1	01.09.2024	On	-	12:00 AM	12:00 PM	0.6 kg/cm²	415 V	100 A	12 Hours	
		-	On	12:00 PM	12:00 AM	0.6 kg/cm²	415 V	100 A	12 Hours	
2	02.09.2024	On	-	12:00 AM	10:00 AM	0.6 kg/cm²	415 V	100 A	10 Hours	PLANT MAINTENANCE
		-	On	12:00 AM	12:00 AM	0.6 kg/cm²	415 V	100 A	12 Hours	
3	03.09.2024	On	-	12:00 AM	11:00 AM	0.6 kg/cm²	415 V	100 A	11 Hours	
		-	On	11:00 AM	12:00 AM	0.6 kg/cm²	415 V	100 A	13 Hours	
4	04.09.2024	On	-	12:00 AM	10:00 AM	0.6 kg/cm²	415 V	100 A	10 Hours	
		-	On	10:00 AM	12:00 AM	0.6 kg/cm²	415 V	100 A	14 Hours	
5	05.09.2024	On	-	12:00 AM	12:00 PM	0.6 kg/cm²	415 V	100 A	12 Hours	
		-	On	12:00 PM	12:00 AM	0.6 kg/cm²	415 V	100 A	12 Hours	
6	06.09.2024	On	-	12:00 AM	11:00 AM	0.6 kg/cm²	415 V	100 A	11 Hours	
			On	11:00 AM	12:00 AM	0.6 kg/cm²	415 V	100 A	13 Hours	
7	07.09.2024	On	-	12:00 AM	10:00 AM	0.6 kg/cm²	415 V	100 A	10 Hours	
		-	On	10:00 AM	12:00 AM	0.6 kg/cm²	415 V	100 A	14 Hours	
8	08.09.2024	On	-	12:00 AM	10:00 AM	0.6 kg/cm²	415 V	100 A	10 Hours	
		-	On	10:00 AM	12:00 AM	0.6 kg/cm²	415 V	100 A	14 Hours	
9	09.09.2024	On	-	12:00 AM	10:00 AM	0.6 kg/cm²	415 V	100 A	10 Hours	
		-	On	10:00 AM	12:00 AM	0.6 kg/cm²	415 V	100 A	14 Hours	
10	10.09.2024	On	-	12:00 AM	12:00 PM	0.6 kg/cm²	415 V	100 A	12 Hours	
			On	12:00 PM	12:00 AM	0.6 kg/cm²	415 V	100 A	12 Hours	
11	11.09.2024	On	-	12:00 AM	11:00 AM	0.6 kg/cm²	415 V	100 A	11 Hours	
		-	On	11:00 AM	12:00 AM	0.6 kg/cm²	415 V	100 A	13 Hours	
12	12.09.2024	On	-	12:00 AM	10:00 AM	0.6 kg/cm²	415 V	100 A	10 Hours	
		-	On	10:00 AM	12:00 AM	0.6 kg/cm²	415 V	100 A	14 Hours	
13	13.09.2024	On	-	12:00 AM	10:00 AM	0.6 kg/cm²	415 V	100 A	10 Hours	
		-	On	10:00 AM	12:00 AM	0.6 kg/cm²	415 V	100 A	14 Hours	
14	14.09.2024	On	-	12:00 AM	11:00 AM	0.6 kg/cm²	415 V	100 A	11 Hours	
		-	On	11:00 AM	12:00 AM	0.6 kg/cm²	415 V	100 A	13 Hours	
15	15.09.2024	On	-	12:00 AM	10:00 AM	0.6 kg/cm²	415 V	100 A	10 Hours	
			On	10:00 AM	12:00 AM	0.6 kg/cm²	415 V	100 A	14 Hours	
16	16.09.2024	On	-	12:00 AM	12:00 PM	0.6 kg/cm²	415 V	100 A	12 Hours	
		-	On	12:00 PM	12:00 AM	0.6 kg/cm²	415 V	100 A	12 Hours	
17	17.09.2024	On	-	12:00 AM	10:00 AM	0.6 kg/cm²	415 V	100 A	10 Hours	
		-	On	10:00 AM	12:00 AM	0.6 kg/cm²	415 V	100 A	14 Hours	
18	18.09.2024	On	-	12:00 AM	10:00 AM	0.6 kg/cm²	415 V	100 A	10 Hours	
		-	On	10:00 AM	12:00 AM	0.6 kg/cm²	415 V	100 A	14 Hours	
19	19.09.2024	On	-	12:00 AM	11:00 AM	0.6 kg/cm²	415 V	100 A	11 Hours	
		-	On	11:00 AM	12:00 AM	0.6 kg/cm²	415 V	100 A	13 Hours	
20	20.09.2024	On	-	12:00 AM	10:00 AM	0.6 kg/cm²	415 V	100 A	10 Hours	
			On	10:00 AM	3:00 PM	0.6 kg/cm²	415 V	100 A	5 Hours	
21	21.09.2024	On	-	12:00 AM	12:00 PM	0.6 kg/cm²	415 V	100 A	12 Hours	
		-	On	12:00 PM	12:00 AM	0.6 kg/cm²	415 V	100 A	12 Hours	
22	22.09.2024	On	-	12:00 AM	11:00 AM	0.6 kg/cm²	415 V	100 A	11 Hours	
		-	On	11:00 AM	12:00 AM	0.6 kg/cm²	415 V	100 A	13 Hours	
23	23.09.2024	On	-	12:00 AM	11:00 AM	0.6 kg/cm²	415 V	100 A	11 Hours	
		-	On	11:00 AM	12:00 AM	0.6 kg/cm²	415 V	100 A	13 Hours	
24	24.09.2024	On	-	12:00 AM	10:00 AM	0.6 kg/cm²	415 V	100 A	10 Hours	
		-	On	10:00 AM	12:00 AM	0.6 kg/cm²	415 V	100 A	14 Hours	
25	25.09.2024	On	-	12:00 AM	10:00 AM	0.6 kg/cm²	415 V	100 A	10 Hours	
		-	On	10:00 AM	12:00 AM	0.6 kg/cm²	415 V	100 A	14 Hours	
26	26.09.2024	On	-	12:00 AM	10:00 AM	0.6 kg/cm²	415 V	100 A	10 Hours	
			On	11:00 AM	12:00 AM	0.6 kg/cm²	415 V	100 A	13 Hours	POWER CUT
27	27.09.2024	On	-	12:00 AM	11:00 AM	0.6 kg/cm²	415 V	100 A	11 Hours	
		-	On	11:00 AM	12:00 AM	0.6 kg/cm²	415 V	100 A	13 Hours	
28	28.09.2024	On	-	12:00 AM	11:00 AM	0.6 kg/cm²	415 V	100 A	11 Hours	
		-	On	11:00 AM	12:00 AM	0.6 kg/cm²	415 V	100 A	13 Hours	
29	29.09.2024	On	-	12:00 AM	10:00 AM	0.6 kg/cm²	415 V	100 A	10 Hours	
		-	On	10:00 AM	12:00 AM	0.6 kg/cm²	415 V	100 A	14 Hours	
30	30.09.2024	On	-	12:00 AM	10:00 AM	0.6 kg/cm²	415 V	100 A	10 Hours	
		-	On	10:00 AM	12:00 AM	0.6 kg/cm²	415 V	100 A	14 Hours	

Sub Engineer,
Filter Plant
Municipal Corporation
Raipur (C.G.)

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NAGAR PALIKA NIGAM 6 MLD SH. BHATAGAON,RAIPUR

BLOWER ROOM LOG BOOK (OCTOBER - 2024)

SL No	DATE	PUMP - 1 100 HP	PUMP - 2 100 HP	START TIME	CLOSE TIME	PRESURE	VOLTAGE	CURRENT	TOTAL RUNING TIME	REMARK
1	01.10.2024	On	-	12:00 AM	9:00 AM	0.6 kg/cm²	415 V	100 A	9 Hours	
			On	9:00 AM	11:55 AM	0.6 kg/cm²	415 V	100 A	3 Hours	POWER CUT
		-	On	12:30 PM	12:00 AM	0.6 kg/cm²	415 V	100 A	11:30 Hours	
2	02.10.2024	On	-	12:00 AM	10:00 AM	0.6 kg/cm²	415 V	100 A	10 Hours	
		-	On	10:00 AM	12:00 AM	0.6 kg/cm²	415 V	100 A	14 Hours	
3	03.10.2024	On	-	12:00 AM	11:00 AM	0.6 kg/cm²	415 V	100 A	11 Hours	
		-	On	11:00 AM	12:00 AM	0.6 kg/cm²	415 V	100 A	13 Hours	
4	04.10.2024	On	-	12:00 AM	9:00 AM	0.6 kg/cm²	415 V	100 A	9 Hours	
		-	On	9:00 AM	12:00 AM	0.6 kg/cm²	415 V	100 A	15 Hours	
5	05.10.2024	On	-	12:00 AM	11:00 AM	0.6 kg/cm²	415 V	100 A	11 Hours	
		-	On	11:00 AM	12:00 AM	0.6 kg/cm²	415 V	100 A	13 Hours	
6	06.10.2024	On	-	12:00 AM	10:00 AM	0.6 kg/cm²	415 V	100 A	10 Hours	
		-	On	10:00 AM	12:00 AM	0.6 kg/cm²	415 V	100 A	14 Hours	
7	07.10.2024	On	-	12:00 AM	9:00 AM	0.6 kg/cm²	415 V	100 A	9 Hours	
		-	On	9:00 AM	12:00 AM	0.6 kg/cm²	415 V	100 A	15 Hours	
8	08.10.2024	On	-	12:00 AM	10:00 AM	0.6 kg/cm²	415 V	100 A	10 Hours	
			On	10:00 AM	4:00 PM	0.6 kg/cm²	415 V	100 A	6 Hours	
		-	On	5:00 PM	12:00 AM	0.6 kg/cm²	415 V	100 A	7 Hours	POWER CUT
9	09.10.2024	On	-	12:00 AM	11:00 AM	0.6 kg/cm²	415 V	100 A	11 Hours	
			On	11:00 AM	12:00 AM	0.6 kg/cm²	415 V	100 A	13 Hours	
10	10.10.2024	On	-	12:00 AM	10:00 AM	0.6 kg/cm²	415 V	100 A	10 Hours	
		-	On	10:00 AM	12:00 AM	0.6 kg/cm²	415 V	100 A	14 Hours	
11	11.10.2024	On	-	12:00 AM	10:00 AM	0.6 kg/cm²	415 V	100 A	10 Hours	
		-	On	10:00 AM	12:00 AM	0.6 kg/cm²	415 V	100 A	14 Hours	
12	12.10.2024	On	-	12:00 AM	11:00 AM	0.6 kg/cm²	415 V	100 A	11 Hours	
		-	On	11:00 AM	12:00 AM	0.6 kg/cm²	415 V	100 A	13 Hours	
13	13.10.2024	On	-	12:00 AM	9:00 AM	0.6 kg/cm²	415 V	100 A	9 Hours	
		-	On	9:00 AM	12:00 AM	0.6 kg/cm²	415 V	100 A	15 Hours	
14	14.10.2024	On	-	12:00 AM	10:00 AM	0.6 kg/cm²	415 V	100 A	10 Hours	
		-	On	10:00 AM	12:00 AM	0.6 kg/cm²	415 V	100 A	14 Hours	
15	15.10.2024	On	-	12:00 AM	11:00 AM	0.6 kg/cm²	415 V	100 A	11 Hours	
		-	On	11:00 AM	12:00 AM	0.6 kg/cm²	415 V	100 A	13 Hours	
16	16.10.2024	On	-	12:00 AM	10:00 AM	0.6 kg/cm²	415 V	100 A	10 Hours	
		-	On	10:00 AM	12:00 AM	0.6 kg/cm²	415 V	100 A	14 Hours	
17	17.10.2024	On	-	12:00 AM	10:00 AM	0.6 kg/cm²	415 V	100 A	10 Hours	
		-	On	10:00 AM	12:00 AM	0.6 kg/cm²	415 V	100 A	14 Hours	
18	18.10.2024	On	-	12:00 AM	11:00 AM	0.6 kg/cm²	415 V	100 A	11 Hours	
		-	On	11:00 AM	12:00 AM	0.6 kg/cm²	415 V	100 A	13 Hours	
19	19.10.2024	On	-	12:00 AM	12:00 PM	0.6 kg/cm²	415 V	100 A	12 Hours	
		-	On	12:00 PM	12:00 AM	0.6 kg/cm²	415 V	100 A	12 Hours	
20	20.10.2024	On	-	12:00 AM	1:00 PM	0.6 kg/cm²	415 V	100 A	13 Hours	
		-	On	4:00 PM	12:00 AM	0.6 kg/cm²	415 V	100 A	8 Hours	
21	21.10.2024	On	-	12:00 AM	10:00 AM	0.6 kg/cm²	415 V	100 A	10 Hours	
		-	On	10:00 AM	12:00 AM	0.6 kg/cm²	415 V	100 A	14 Hours	
22	22.10.2024	On	-	12:00 AM	9:00 AM	0.6 kg/cm²	415 V	100 A	9 Hours	
		-	On	9:00 AM	12:00 AM	0.6 kg/cm²	415 V	100 A	15 Hours	
23	23.10.2024	On	-	12:00 AM	10:00 AM	0.6 kg/cm²	415 V	100 A	10 Hours	
		-	On	10:00 AM	12:00 AM	0.6 kg/cm²	415 V	100 A	14 Hours	
24	24.10.2024	On	-	12:00 AM	11:00 AM	0.6 kg/cm²	415 V	100 A	11 Hours	
		-	On	11:00 AM	12:00 AM	0.6 kg/cm²	415 V	100 A	13 Hours	
25	25.10.2024	On	-	12:00 AM	11:00 AM	0.6 kg/cm²	415 V	100 A	11 Hours	
		-	On	11:00 AM	12:00 AM	0.6 kg/cm²	415 V	100 A	13 Hours	
26	26.10.2024	On	-							
			On							
27	27.10.2024	On	-							
		-	On							
28	28.10.2024	On	-							
		-	On							
29	29.10.2024	On	-							
		-	On							
30	30.10.2024	On	-							
		-	On							
31	31.10.2024	On	-							
		-	On							

Sub Engineer,
Filter Plant
Municipal Corporation
Raipur (C.G.)

नगर पालिका निगम, रायपुर
6 MLD सीवेज ट्रीटमेंट प्लांट
काठागांव, रायपुर

WATER TESTING REPORT

NAGAR PALIKA NIGAM, RAIPUR

6 MLD STP, BHATAGAON

MONTHLY LAB REPORT - SEPTEMBER - 2024

PARAMETERS →		pH		TURBIDITY		DO		BOD		TSS		COD		TDS	
SL.NO. ↓	DATE ↓	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET
		(6-8.5)	(6.5-9)	> 10 NTU	< 10 NTU	NILL	>2		<10mg/l		<70mg/l		<50mg/l		
1	01.09.2024	7.09	7.52	29	7	NIL	2.4	47	8	116	14	154	38	355	308
2	02.09.2024	7.16	7.47	26	8	NIL	2.2	58	8	108	12	177	46	347	293
3	03.09.2024	7.18	7.58	31	8	NIL	2.3	55	9	118	16	180	39	361	306
4	04.09.2024	7.08	7.49	26	7	NIL	2.3	50	7	104	12	165	39	387	338
5	05.09.2024	7.15	7.63	32	6	NIL	2.2	54	8	116	16	157	47	372	316
6	06.09.2024	7.11	7.53	28	7	NIL	2.3	51	9	110	18	149	39	388	341
7	07.09.2024	7.06	7.51	33	6	NIL	2.2	55	9	120	16	165	47	372	326
8	08.09.2024	7.22	7.56	36	7	NIL	2.3	44	7	122	14	147	39	358	309
9	09.09.2024	7.16	7.61	26	6	0.4	2.4	40	8	118	14	140	31	292	257
10	10.09.2024	7.19	7.58	22	6	0.5	2.3	42	7	110	10	124	31	284	248
11	11.09.2024	OUTLET POINT WAS DROWN IN FLOOD													
12	12.09.2024	7.19	7.38	24	9	0.5	2.2	34	8	80	20	109	39	230	144
13	13.09.2024	7.22	7.38	38	7	NIL	2.5	36	8	98	18	132	39	291	242
14	14.09.2024	7.15	7.32	31	7	NIL	2.3	47	9	106	18	198	48	288	256
15	15.09.2024	7.26	7.49	27	8	NIL	2.3	45	8	110	14	190	40	267	213
16	16.09.2024	7.17	7.53	29	8	NIL	2.2	50	8	120	14	212	39	292	258
17	17.09.2024	7.23	7.64	38	8	NIL	2.4	53	9	112	16	235	47	346	307
18	18.09.2024	7.09	7.61	31	8	NIL	2.3	65	8	136	14	243	39	382	346
19	19.09.2024	7.06	7.43	26	8	NIL	2.3	67	8	130	12	227	39	362	318
20	20.09.2024	7.16	7.53	35	7	NIL	2.2	70	7	138	12	243	47	371	332
21	21.09.2024	7.13	7.48	32	9	NIL	2.4	82	9	132	16	267	47	388	342
22	22.09.2024	7.16	7.58	42	8	NIL	2.4	78	8	138	14	295	39	377	336
23	23.09.2024	7.11	7.47	26	7	NIL	2.2	60	9	126	14	202	47	359	315
24	24.09.2024	7.16	7.54	29	8	NIL	2.2	54	8	120	16	194	39	358	302
25	25.09.2024	7.22	7.66	35	7	NIL	2.3	50	7	122	12	186	31	379	331
26	26.09.2024	6.90	7.34	33	6	NIL	2.3	45	8	120	14	161	38	356	317
27	27.09.2024	6.95	7.38	29	6	NIL	2.2	49	9	108	18	177	38	352	306
28	28.09.2024	6.88	7.31	35	7	NIL	2.4	53	8	116	16	184	46	391	347
29	29.09.2024	6.93	7.43	30	6	NIL	2.2	51	8	124	12	172	39	376	331
30	30.09.2024	7.07	7.51	26	6	NIL	2.3	53	9	118	16	165	39	370	343

AVERAGE REPORT

INLET						
PH	COD	BOD	TSS	DO	TURBIDITY	TDS
206	5350	1538	3396	NIL	885	10041
206/30	5350/30	1538/30	3396/30	NIL	885/30	10041/30
6.9	**178.3**	**51.3**	**113.2**	**NIL**	**29.5**	**334.7**

OUTLET						
PH	COD	BOD	TSS	DO	TURBIDITY	TDS
217	1176	236	428	66 5	208	8728
217/30	1176/30	236/30	428/30	66 5/30	208/30	8728/30
7.2	**39.2**	**7.9**	**14.3**	**2.2**	**6.9**	**290.9**

Sub Engineer,
Filter Plant
Municipal Corporation
Raipur (C.G.)

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नगर पालिक निगम, रायपुर
6 MLD, सीवेज ट्रीटमेंट प्लांट
भाटागांव रायपुर.

WATER TESTING REPORT

NAGAR PALIK NIGAM RAIPUR
6 MLD STP, BHATAGAON
MONTHLY LAB REPORT - OCTOBER - 2024

PARAMETERS →		pH		TURBIDITY		DO		BOD		TSS		COD		TDS	
SL.NO. ↓	DATE ↓	INLET (6-8.5)	OUTLET (6.5-9)	INLET > 10 NTU	OUTLET < 10 NTU	INLET NIL	OUTLET >2	INLET	OUTLET <10mg/l	INLET	OUTLET <20mg/l	INLET	OUTLET <50mg/l	INLET	OUTLET
1	01.10.2024	7.12	7.51	31	7	NIL	2.2	54	8	118	14	188	39	356	329
2	02.10.2024	6.94	7.37	23	7	NIL	2.3	48	9	106	16	196	47	351	308
3	03.10.2024	6.90	7.52	32	8	NIL	2.2	52	8	116	16	212	39	362	323
4	04.10.2024	7.09	7.43	30	7	NIL	2.2	56	8	110	14	194	39	365	336
5	05.10.2024	7.06	7.38	29	9	NIL	2.4	50	9	114	18	202	47	358	313
6	06.10.2024	7.11	7.47	38	8	NIL	2.2	55	9	106	18	186	47	361	332
7	07.10.2024	7.09	7.52	32	8	NIL	2.3	58	8	118	14	192	38	368	337
8	08.10.2024	6.94	7.38	26	7	NIL	2.3	56	9	110	16	184	38	367	342
9	09.10.2024	6.91	7.45	33	8	NIL	2.4	61	9	120	16	206	40	356	331
10	10.10.2024	7.13	7.50	29	8	NIL	2.3	68	8	106	14	222	48	361	326
11	11.10.2024	7.12	7.48	26	9	NIL	2.4	56	9	116	16	190	40	344	306
12	12.10.2024	7.08	7.53	23	8	NIL	2.4	49	8	120	16	198	48	358	316
13	13.10.2024	7.16	7.44	31	8	NIL	2.2	54	8	116	16	204	39	363	342
14	14.10.2024	7.13	7.55	32	7	NIL	2.2	56	9	110	18	217	31	368	337
15	15.10.2024	7.18	7.50	30	7	NIL	2.3	59	8	108	17	186	39	362	309
16	16.10.2024	7.11	7.46	23	8	NIL	2.2	54	8	106	16	210	47	356	317
17	17.10.2024	7.16	7.43	28	7	NIL	2.4	50	9	112	18	202	39	360	306
18	18.10.2024	7.13	7.51	34	8	NIL	2.3	48	8	110	16	217	47	351	308
19	19.10.2024	7.09	7.47	32	7	NIL	2.2	59	8	106	16	194	47	358	316
20	20.10.2024	7.11	7.58	26	7	NIL	2.2	55	8	114	14	186	39	363	303
21	21.10.2024	7.10	7.53	22	8	NIL	2.4	64	9	112	16	192	38	364	322
22	22.10.2024	7.11	7.66	17	6	NIL	2.3	53	8	120	14	215	46	370	338
23	23.10.2024	7.13	7.54	26	7	NIL	2.3			126	12	223	38	363	327
24	24.10.2024	7.17	7.58	22	6	NIL	2.2			122	16	220	47	365	323
25	25.10.2024	7.10	7.47	19	6	NIL	2.3			118	16	212	47	358	311
26	26.10.2024					NIL									
27	27.10.2024					NIL									
28	28.10.2024					NIL									
29	29.10.2024					NIL									
30	30.10.2024					NIL									
31	31.10.2024					NIL									

AVERAGE REPORT

INLET						
PH	COD	BOD	TSS	DO	TURBIDITY	TDS
177	5048	1215	2840	NIL	694	9008
177/30	5048/30	1215/30	2840/30	NIL	694/30	9008/30
5.7	162.8	39.2	91.6	NIL	22.4	290.6

OUTLET						
PH	COD	BOD	TSS	DO	TURBIDITY	TDS
187	1054	185	388	57	186	8058
187/30	1054/30	185/30	388/30	57/30	186/30	8088/30
6.0	34.0	6.0	12.5	1.8	6.0	259.9

Sub Engineer,
Filter Plant
Municipal Corporation
Raipur (C.G.)

Sub Engineer,
Filter Plant
Municipal Corporation
Raipur (C.G.)

REGIONAL OFFICE
C.G. Environment Conservation Board
Commercial Complex, C.G. Housing Board Colony, Kabir Nagar, Raipur (C.G.)

No. 2857 /RO/TS/CECB/2021 Raipur, Dated: 10 / 12 /2021

To,

The Commissioner,
Municipal Corporation Raipur,
Near Gandhi Chowk,
Raipur (C.G.) – 492 001

Sub: Grant of Consent of the Board under Section 25 of the Water (Prevention and Control of Pollution) Act, 1974 and under section 21 of the Air (Prevention and Control of Pollution) Act, 1981.

Ref: Your on-line application no. 7910073, dated 17.08.2021 and subsequent correspondence ending dated 06.12.2021.

With reference to your above application, consent under Section 25 of the Water (Prevention and Control of Pollution) Act, 1974 and under section 21 of the Air (Prevention and Control of Pollution) Act, 1981 are hereby granted for a period of twelve months from the date of issue of this consent letter, subject to the fulfillment of the terms and conditions annexed hereto as **PART 'A' & 'B'** respectively.

These consents are valid for following activity of: **-**

	Name of Activity		Capacity
1	Sewage Treatment Plant	➲	06 MLD (Six Million Litres Per Day)

Note :- The issuance of this consent shall not be taken as a measure of proof that the Unit has not violated any relevant environmental law at any time in the past.

Please acknowledge the receipt of this letter.

For & on behalf of C.G. Environment Conservation Board

Regional Officer
Regional Office, C.G. Environment Conservation Board
Raipur (C.G.)

PART-A

1517

CONSENT LETTER

Sub: Grant of Consent to **The Commissioner, Municipal Corporation Raipur, Near Gandhi Chowk, Distt – Raipur (C.G.)** for the discharge of effluent under section 25 of the Water (Prevention & Control of Pollution) Act, 1974.

Ref: Your on-line application no. 7910073, dated 17.08.2021 and subsequent correspondence ending dated 06.12.2021.

1 With reference to the above application for consent to discharge effluent into the natural water courses under the Water (Prevention & Control of Pollution) Act, 1974, here-in-after referred to as the Act **The Commissioner, Municipal Corporation Raipur, Near Gandhi Chowk, Distt – Raipur (C.G.)** is authorized by the State Board to discharge treated **domestic waste water** into the local stream/river/well in accordance with the general and special conditions as mentioned in the Annexure.

2 This consent shall be valid for one year only from **the date of issue of this consent letter**.

These consents are valid for following activity of: **-**

	Name of Activity		Capacity
1	Sewage Treatment Plant	➲	06 MLD (Six Million Litres Per Day)

Note :- The issuance of this consent shall not be taken as a measure of proof that the Unit has not violated any relevant environmental law at any time in the past.

For & on behalf of C.G. Environment Conservation Board

Regional Officer
Regional Office, C.G. Environment Conservation Board
Raipur (C.G.)

Enclosure: Annexure.

PART-B

1518

CONSENT LETTER

Sub: Grant of Consent to **The Commissioner, Municipal Corporation Raipur, Near Gandhi Chowk,** under section 21 of the Air (Prevention and Control of Pollution) Act, 1981.

Ref: Your on-line application no. 7910073, dated 17.08.2021 and subsequent correspondence ending dated 06.12.2021.

3 With reference to the above application consent under the Air (Prevention & Control of Pollution) Act, 1981 to **The Commissioner, Municipal Corporation Raipur, Near Gandhi Chowk, Distt – Raipur (C.G.)** is hereby granted by the State Board in accordance with the terms and conditions as mentioned below.

4 This consent shall be valid for **twelve months from the date of issue of this consent letter**.

This consent is valid for following activity of STP : **-**

	Name of Activity		Capacity
1	Sewage Treatment Plant	➲	06 MLD (Six Million Litres Per Day)

Note :- The issuance of this consent shall not be taken as a measure of proof that the Unit has not violated any relevant environmental law at any time in the past.

Terms &Conditions: **-**

1 Project management shall install appropriate air pollution control equipment at all points of emission and shall ensure that these are always kept running and in good working order all the time. In case of any failure it shall be immediately rectified or some alternate arrangement be made.

2 Ambient air quality at boundary of plant premises shall conform to the standards prescribed by the Board.

3 Project management shall take effective step for extensive tree plantation in and around their premises for general improvement of environmental conditions.

4 Project management shall submit ambient air quality monitoring report to the Board regularly i.e. once in every three months.

5 Project management shall obtain authorization from Board for management and handling of hazardous materials (if any) as per the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016.

6 Project management shall ensure safe and scientific disposal of solid wastes and sludge. Sludge generated from sewage treatment plant shall be used as manure. All municipal solid wastes shall be segregated, collected, transported, treated and disposed as per provisions of the Solid Waste Management Rules, 2016.

18 Project management shall ensure regular cleaning of the ground within the premises. Good housekeeping practices shall be adopted by the project management.

19 Project management shall take proper action to control the noise pollution. Project management shall install appropriate noise barriers / control measures including acoustic hoods, silencers, enclosures etc. on all sources of noise generation to control the noise. DG sets shall be provided with necessary acoustic enclosures. The noise level shall not exceed the limits 75 dB (A) during the daytime and 70 dB (A) during the night time within the plant premises. Adequate measures shall be taken for control of noise levels below 85 dB (A) in the work environment.

7 The issuance of this consent does not convey any property rights in either real or personal property, or any exclusive privileges, nor does it authorize any injury to private property or any invasion of personal rights, nor any infringement of Central, State or local laws or regulations.

8 Any change in treatment capacity, process etc. shall be intimated to the Board. For any enhancement of the above prior permission of the Board shall be obtained.

9 The Board reserves the right to amend/Cancel any of the above conditions or add new conditions as and when deemed necessary.

10 This consent is valid for the stated period and has to be renewed every year. Application with annual license fee in this regard shall reach the office 2 months before the expiry of this consent.

Please acknowledge the receipt of this letter.

For & on behalf of C.G. Environment Conservation Board

Regional Officer
Regional Office, C.G. Environment Conservation Board
Raipur (C.G.)

Signature valid

Digitally Signed by :MANISH KASHYAP I

Date: 2021.12.10 16:13:18 IST

Test Report

Central Pollution Control Board
Regional Directorate (Central)
"Parivesh Bhawan"
Paryavaran Parisar, E-5, Arera Colony, Bhopal
EPA Recognised Lab

COURTESY COPY .....
MAS Ref. SOP : F/LAB/06/TR-02
COPY FOR LAB I/C.....

Test Report : Waste Water (Physico Chemical Parameter)

Project Name		**NGT Case No. 606/2018**		**Test Report No.**	**WW/24-25/65**
Sample Description		**54 MLD STP, Domuhani Bilaspur-Outlet**		**Requisition No.**	134
Date of sample collection		25.06.2024		**Date**	05.07.2024
Date of sample receipt		28.06.2024		**Type of sample**	Grab
Date of analysis		28.06.2024 to 05.07.2024		**Sample collected by**	Dr. Y K Saxena, Sh. R Kumar, Sh. R Bandewar, Sh. S S Kushwah
S.No.	**Parameters**	**Unit**	**Result**	**Method**	
1	Temperature	°C	-	-	
2	Odour	-	-	-	
3	Appearance	-	-	-	
4	Colour	Pt-Co Scale	-	APHA, 2120-B	
5	Residual Chlorine	mg/L	-	APHA 4500-Cl-B	
6	Dissolved Oxygen	mg/L	-	APHA 4500-O-C	
7	**pH**	**pH unit**	**8.01**	**APHA, 4500H+B**	
8	Specific Conductivity	µmho/cm	-	APHA 2510 B	
9	**Suspended Solids**	**mg/L**	**19**	**APHA 2540 D**	
10	Total Dissolved Solids	mg/L	-	APHA 2540 C	
11	Total Solids	mg/L	-	APHA 2540 B	
12	Fixed Dissolved Solid	mg/L	-	APHA 2540 E	
13	**COD**	**mg/L**	**35**	**APHA, 5220 B**	
14	**BOD (3 days, 27°C)**	**mg/L**	**14**	**IS 3025, 1993**	
15	Chloride	mg/L	-	APHA, 4500-CL-B	
16	Total Alkalinity	mg/L	-	APHA 2320-B	
17	T. Hardness (as $CaCO_3$)	mg/L	-	APHA 2340-C	
18	Ca Hardness (as $CaCO_3$)	mg/L	-	APHA 3500-Ca-B	
19	Mg Hardness (as $CaCO_3$)	mg/L	-	APHA 3500-Mg-B	
20	**Oil & Grease**	**mg/L**	**2.[illegible]**	**APHA 5520-D**	
21	Total Kjehdal Nitrogen	mg/L	-	APHA 4500-Norg-C	
22	Turbidity	N.T.U.	-	APHA, 2130-B	
23	**Phosphate (as P)**	**mg/L**	**0.1917**	**APHA 4500-P-D**	
24	Sulphate (as SO_4)	mg/L	-	APHA 4500-SO_4-E	
25	Ammo. Nitrogen (as NH_3)	mg/L	-	APHA 4500-NH_3-F	
26	Nitrite Nitrogen (as NO_2)	mg/L	-	APHA 4500-NO_2-B	
27	**Nitrate Nitrogen (as NO_3)**	**mg/L**	**0.6432**	**APHA 4500-NO_3B**	
28	Fluoride (as F)	mg/L	-	APHA 4500-F-D	
29	Sodium (as Na)	mg/L	-	APHA 3500-Na-B	
30	Potassium (as K)	mg/L	-	APHA 3500-K-B	
31	Chromium (as Cr^{+6})	mg/L	-	APHA 3500-Cr B	
32	Boron (as B)	mg/L	-	APHA 4500-B-C	
33	**Faecal Coliform**	**MPN/100ml**	**280**	**APHA 9221-E**	
34	Total Coliform	MPN/100ml	-	APHA 9221-B	
35	Bioassay Test	% Survival	-	APHA 8910 A-C	
36					
37					
38					

Prepared by:

मिलिन्द कुमार निमजे/Milind Kumar Nimje
वैज्ञानिक-'ग',प्रभारी प्रमुख एवं सरकारी विश्लेषक
Scientist-'C' Lab Head & Government Analyst
क्षेत्रीय निदेशालय / Regional Directorate
केन्द्रीय प्रदूषण नियंत्रण बोर्ड,भोपाल (म.प्र.)
Central Pollution Control Board,Bhopal (M.P.)

BILASPUR MUNICIPAL CORPORATION

Sewage management in the State

(A) Sewage Status Estimation and Measurement	(B)Sewage Conveyance/sewers		
*Total Sewage Generation per day (in MLD)	Targetted Household to be connected to sewers	House holds connected	Time targets to complete connectivity(gap in connectivity)
(1)	(2)	(3)	(4)
130 (Measured)	40000	7693	JUNE 2026

*Basis of estimation(based on 80% of lpcd water supply/or measured)

(C) Drains					
Sewage and Sullage flowing in open drains (Storm water drains / concretised drains /unlined/ katcha drains) (No .of drains)	**Flow in each drain (MLD)	Quality / Characteristics of effluent	Quantity of industrial effluent discharged in drain (MLD)	Final point of discharge of drain	Time bound action plan to prevent sewage discharge in to drain
(5)	(6)	(7)	(8)	(9)	(10)
70	VARIOUS QTY. 130 (Measured)	PH -7.1, TSS -16 mg/L BOD – 23 mg/L COD – 76 mg/L NO3 – 1.7 mg/L N – BQL(LOQ:0.05) TOTAL NITROGEN-4.5mg/L TOTAL COLI -170 MPN/100Ml Faecal Coli-70 MPN/100Ml	NA	ARPA RIVER	DPR IS READY AND TO BE GOT CHECKED FROM HIFH TECH ENGINEER

**Whether this quantity added in Column[A]

(D)Sewage treatment and Utilisation							
Installed Treatment capacities of existing STPs (MLD)	Utilisation capacity of existing STPs (MLD)	Gap in sewage generation and treatment (MLD)	Time bound plan to setup and operationalise STPs	Performance of STPs with reference to Standards	Final point of discharge of treated effluent	Level of Utilisation of Treated sewage	Sludge generation and its management
(11)	(12)	(13)	(14)	(15)	(16)	(17)	(18)
17 MLD STP CHILHATI	15.66	91.29	DPR IS READY AND TO BE GOT CHECKED FROM HIFH TECH ENGINEER	AS PER DESIGNED SATISFIED BUT TO BE MODIFIED AS PER NGT NORMS	ARPA RIVER	VERY LOW ROAD CLEANING/HORTICULTURE	HOUSE CONNECTED WITH OVER FLOW LINE OF SEPTIC TANK SO SLUDGE GENERATION IS VERY LESS IN QTY.
54 MLD STP DOMUHANI	23.05						

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Details of Reuse of treated wastewater

BILASPUR MUNICIPAL CORPORATION
REUSE OF TREATED WASTE WATER
54 MLD STP DOMUHANI BILASPUR

S. No.	Date	VEHICAL No.	Used Qty.	Used For	Driver Name
1	1/6/2024	CG10R2023/VMH 65	32000	Plantation/Road Cleaning	Radhe / Vikash
2	10/6/2024	CG10R2023	36000	Irrigation of Garden & field	Vikash
3	20/06/2024	CG10R2023/VMH 65	32000	Plantation/Road Cleaning	Radhe / Vikash
4	30/06/2024	CG10R2023/VMH 65	32000	Plantation/Road Cleaning	Radhe / Vikash
5	1/7/2024	CG10R2023/VMH 65	32000	Plantation/Road Cleaning	Radhe / Vikash
6	10/7/2024	VMH 65	20000	Plantation/Road Cleaning	Radhe
7	20/07/2024	CG10R2023/VMH 65	32000	Plantation/Road Cleaning	Radhe / Vikash
8	30/07/2024	CG10R2023/VMH 65	32000	Plantation/Road Cleaning	Radhe / Vikash
9	1/8/2024	CG10R2023/VMH 65	32000	Plantation/Road Cleaning	Radhe / Vikash
10	10/8/2024	CG10R2023	36000	Plantation/Road Cleaning	Vikash
11	20/08/2024	CG10R2023/VMH 65	32000	Plantation/Road Cleaning	Radhe / Vikash
12	30/08/2024	CG10R2023/VMH 65	32000	Plantation/Road Cleaning	Radhe / Vikash
13	1/9/2024	CG10R2023/VMH 65	32000	Plantation/Road Cleaning	Radhe / Vikash
14	10/9/2024	CG10R2023/VMH 65	32000	Plantation/Road Cleaning	Radhe / Vikash
15	20/09/2024	CG10R2023/VMH 65	32000	Plantation/Road Cleaning	Radhe / Vikash
16	30/09/2024	CG10R2023/VMH 65	32000	Plantation/Road Cleaning	Radhe / Vikash
17	1/10/2024	CG10R2023/VMH 65	32000	Plantation/Road Cleaning	Radhe / Vikash
18	10/10/2024	CG10R2023/VMH 65	32000	Plantation/Road Cleaning	Radhe / Vikash
19	20/10/2024	CG10R2023/VMH 65	32000	Plantation/Road Cleaning	Radhe / Vikash
20	24/10/2024	CG10R2023/VMH 65	32000	Plantation/Road Cleaning	Radhe / Vikash

GEO MILLER & CO. PVT. LTD. BILASPUR (C.G.)

Metro Planning & Engineering Bilaspur (C.G.)

Executive Enginner
Sewerage
Bilaspur Municipal Corporation
Bilaspur (C.G.)

कार्यालय नगर पालिक निगम, बिलासपुर (छ.ग.)

विकास भवन नेहरू चौक के पास, बिलासपुर
फोन नं. 07752–222042, फेक्स नं. 07752–413888
E-mail - commissionerbmcbilaspur@gmail.com, Website - www. bilaspurnagarnigam.com

क...../न.पा.नि./सीवरेज/2024–25 बिलासपुर, दिनांक ..../07/2024

प्रति,

मुख्य अभियंता,
संचालनालय,
नगरीय प्रशासन एवं विकास,
चतुर्थ तल, डी ब्लॉक, इंद्रावती भवन, अटल नगर,
नवा रायपुर (छ.ग.)

विषय :– **i. Verification of Inventory of Sewage Treatment Plants (STPs) located in Chhattisgarh**

ii. Use of Mobile Application for Transmission of STP Operation data by STP Operations.

संदर्भ :– (1) अध्यक्ष, केन्द्रीय प्रदूषण नियंत्रण बोर्ड का अर्ध्द.शास. पत्र क्र. A-19014/42/2011-UPC-1983 Dated 23/04/2021

(2) कार्यालय मुख्य अभियंता, संचालनालय, नगरीय प्रशासन एवं विकास रायपुर का पत्र क्र. 9060 दिनांक 14/12/2020 एवं पत्र क्र. 1131 दिनांक 04/0/2021

उपरोक्त विषयांतर्गत संदर्भित पत्र के द्वारा Mobile App के माध्यम से STP Monitoring में दिये गये बिन्दुओं के अनुसार Online Data Upload किया जाना है।

निर्देशानुसार वांछित जानकारी Mobile App से Upload किया जाना था। किन्तु सर्वर में खराबी होने के कारण मोबाइल एप में अपलोड नही किया जा सका है। दिनांक 01/06/2024 से 30/06/2024 तक माह के प्रथम सप्ताह में Data संचालनालय को प्रेषित किये जाने के निर्देशानुसार जानकारी (हार्ड कापी) पत्र के साथ संलग्न कर आपकी ओर प्रेषित है।

संलग्न –Sewage water Quality Report 17 & 54 MLD STP Bilaspur.

अपर आयुक्त
नगर पालिक निगम
बिलासपुर (छ.ग.)

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SEWAGE ANALYSIS REPORT

Name of Client ----- Nagar Nigam Bilaspur (C.G.)

Nmae of Work ----- 54 MLD, STP, DOMUHANI , BILASPUR (C.G.)

Name of Agency----- M/S Geo Miller & Co. Pvt. Ltd.

	RAW WATER					TREATED WATER					
	pH	COLOUR	ODOUR	BOD	COD	TSS	pH	BOD	COD	TSS	QTY. SEWERAGE
				Mg/Ltr.	Mg/Ltr.	Mg/Ltr.					WATER
UNIT				Mg/Ltr.	Mg/Ltr.						(Cubic Meter)
Design para	6.5-7.5			200	380	400					
Gauranted parameter								30		50	
Consent parameter								30		100	
01.06.2024	7.7	LIGHT GREY	VERY LIGHT	132	150	152	8	23.5	32	34	20280
02.06.2024	7.8	...	...	133	153	155	8	24	33.5	35	19000
03.06.2024	7.7	...	...	132	150	154	8.2	24	33	34	21540
04.06.2024	7.7	...	...	131	150	152	8	23.5	32	35	22800
05.06.2024	7.8	...	...	133	153	155	8.1	24	33.5	35	19000
06.06.2024	7.8	...	...	131.5	151	154	8.1	23.5	33	35	20280
07.06.2024	7.6	...	...	131.5	151	154	8	23.5	33	35	20920
08.06.2024	7.8	...	...	132	152	153	7.9	24	32	33	21540
09.06.2024	7.8	...	...	132	152	153	8.1	24	32	33	20270
10.06.2024	7.6	...	...	131	150	152	7.9	23	32	34	19640
11.06.2024	7.8	...	...	131.5	151	154	8	23.5	33	35	17740
12.06.2024	7.7	...	...	131.5	151	154	8	23.5	33	35	19000
13.06.2024	7.7	...	...	131.5	151	154	8.1	23	33	35	21540
14.06.2024	7.9	...	..	131	150	152	8.2	23.5	32	34	19640
15.06.2024	7.9	...	...	132	152	153	8.2	24	32	34	15210
16.06.2024	7.7	...	...	131	150	152	8	23.5	32	34	13940
17.06.2024	7.8	...	...	132	152	153	8.1	23	32	34	14570
18.06.2024	7.9	...	...	133	153	155	8.2	24	33	35	17740
19.06.2024	7.8	...	...	133	153	155	8.2	24	33	35	19000
20.06.2024	7.9	...	...	132	152	153	8.2	23	32	34	20280

SCADA report showing inflow outflow of STP 1524

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1.06.2024	7.8	...	...	132	154	155	8	23.5	32	35	19640
22.06.2024	7.6	...	...	131	150	152	7.9	23.5	32	35	16470
23.06.2024	7.6	...	...	131	150	152	7.9	23.5	32	34	17745
24.06.2024	7.7	...	...	131	150	152	8	23.5	32	35	18370
25.06.2024	7.8	...	...	133	153	155	8.1	24	33	35	20280
26.06.2024	7.9	...	...	131.5	150	152	8.2	23.5	32	34	21540
27.06.2024	7.6	...	...	131	152	153	7.9	23	32	35	23440
28.06.2024	7.7	...	...	132	150	152	8	24	32	34	22170
29.06.2024	7.7	...	...	131.5	151	154	8	23	33	35	20280
30.06.2024	7.9	...	...	132	154	153	8.2	24	32	35	19640
AVERAGE	7.75	...	...	131.78	151.36	153.3	8.05	23.58	32.43	34.5	TOTAL=583505 CUB,MTR

Analysis by chemist

I.E =19.450 MLD/DAY

For M/S Geo miller & co.Pvt.Ltd

MaRSPlanning & Engineering Services Pvt.Ltd

Executive Engineer
Sewerage
BILASPUR MUNICIPAL CORPORATION
Bilaspur (C.G)

Assistant Enginner
Sewerage
Bilaspur Municipal Corporation
Bilaspur (C.G.)

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SEWAGE ANALYSIS REPORT

Name of Client ----- Nagar Nigam Bilaspur (C.G.)

Nmae of Work ----- 54 MLD, STP, DOMUHANI , BILASPUR (C.G.)

Name of Agency----- M/S Geo Miller & Co. Pvt. Ltd.

	RAW WATER					TREATED WATER					
	pH	COLOUR	ODOUR	BOD	COD	TSS	pH	BOD	COD	TSS	QTY. SEWERAGE
				Mg/Ltr.	Mg/Ltr.	Mg/Ltr.					WATER
UNIT				Mg/Ltr.	Mg/Ltr.						(Cubic Meter)
Design paran	6.5-7.5			200	380	400					
Gauranted parameter								30		50	
Consent parameter								30		100	
01.07.2024	7.6	LIGHT GREY	VERY LIGHT	133	153	155	8	24	34	35	19640
02.07.2024	7.7	...	...	132	152	154	8.1	23.5	33	34	22170
03.07.2024	7.7	...	...	131	150	152	8	23	32	35	20280
04.07.2024	7.8	...	...	132	152	154	8.2	23.5	33	34	22170
05.07.2024	7.8	...	...	133	153	155	8.2	24	34	35	21540
06.07.2024	7.9	...	...	131.5	150	153	8.2	23.5	32	34	19010
07.07.2024	7.7	...	...	132	152	155	8	23	33	34	16470
08.07.2024	7.7	...	...	132	152	155	8	23.5	33	34	21540
09.07.2024	7.8	...	...	133	153	155	8.1	24	34	35	20280
10.07.2024	7.6	...	...	132	152	154	8	23.5	33	34	20910
11.07.2024	7.7	...	...	131.5	151	153	8	23.5	33	34	21540
12.07.2024	7.8	...	...	133	153	155	8.1	24	34	35	22170
13.07.2024	7.6	...	...	132	152	154	8	23.5	33	34	20280
14.07.2024	7.7	...	..	131.5	151	153	8	23.5	32	34	22170
15.07.2024	7.8	...	...	132	152	154	8	23.5	33	34	22180
16.07.2024	7.7	...	...	133	153	155	8	24	34	35	22800
17.07.2024	7.6	...	...	131.5	151	153	7.9	23.5	33	34	24080
18.07.2024	7.7	...	...	133	153	155	8	24	34	35	22810
19.07.2024	7.7	...	...	132	152	154	8	23.5	33	34	23440
20.07.2024	7.6	...	...	131.5	151	153	7.9	23.5	33	34	22170

Mars Planning & Engineering Bilaspur (C.G.)

GEO MILLER & CO. PVT. LTD. BILASPUR

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21.07.2024	7.8	...	...	133	153	155	8	24	34	35	21540
22.07.2024	7.7	...	...	132	152	154	8	23.5	33	34	19000
23.07.2024	7.7	...	...	131.5	151	153	8	23.5	33	34	22810
24.07.2024	7.6	...	...	132	152	154	7.9	23.5	33	34	21540
25.07.2024	7.8	...	...	133	153	155	8	24	34	35	19010
26.07.2024	7.8	...	...	131.5	151	153	8	23.5	33	34	20910
27.07.2024	7.6	...	...	133	153	155	7.9	24	34	35	17760
28.07.2024	7.7	...	...	132	152	154	8	23.5	33	34	18380
29.07.2024	7.6	...	...	133	153	155	7.9	24	34	35	16500
30.07.2024	7.8	...	...	131.5	151	153	8.1	23.5	33	34	20910
31.07.2024	7.7			132	152	154	8	23.5	33	34	24070
AVERAGE	7.709	...	...	132.16	151.96	154.06	8.01	23.62	33.22	34.35	TOTAL =650080 CUB .MTR

I.E =20.970 MLD/DAY

Analysis by chemist

For M/S Geo miller & co.Pvt.Ltd

MaRSPlanning & Engineering Services Pvt.Ltd

Executive Engineer
Sewerage
BILASPUR MUNICIPAL CORPORATION
Bilaspur (C.G)

1527

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SEWAGE ANALYSIS REPORT

Name of Client ----- Nagar Nigam Bilaspur (C.G.)

Nmae of Work ----- 54 MLD, STP, DOMUHANI , BILASPUR (C.G.)

Name of Agency----- M/S Geo Miller & Co. Pvt. Ltd.

	RAW WATER					TREATED WATER					
	pH	COLOUR	ODOUR	BOD	COD	TSS	pH	BOD	COD	TSS	QTY. SEWERAGE
				Mg/Ltr.	Mg/Ltr.	Mg/Ltr.					WATER
UNIT				Mg/Ltr.	Mg/Ltr.						(Cubic Meter)
Design parar	6.5-7.5			200	380	400					
Gauranted parameter								30		50	
Consent parameter								30		100	
01.08.2024	7.6	LIGHT GREY	VERY LIGHT	133	153	155	7.9	24	34	35	17745
02.08.2024	7.7	...	...	132	152	154	8	23.5	33	34	20270
03.08.2024	7.6	...	...	132	152	154	7.9	23.5	33	34	22190
04.08.2024	7.7	...	...	131.5	151	153	8	23	33	34	21540
05.08.2024	7.8	...	...	133	153	155	8.1	24	34	35	20250
06.08.2024	7.6	...	...	132	152	154	7.9	23.5	33	34	20250
07.08.2024	7.7	...	...	131.5	151	153	8	23	33	34	25340
08.08.2024	7.8	...	...	133	153	155	8.1	24	34	35	22810
09.08.2024	7.7	...	...	131.5	151	153	8	23	33	34	24710
10.08.2024	7.8	...	...	131	150	152	8.1	23	32	33	22810
11.08.2024	7.6	...	...	132	152	154	7.9	23.5	33	34	25300
12.08.2024	7.9	...	...	132	152	154	8.2	23.5	33	34	24080
13.08.2024	7.7	...	...	134	154	157	8	24.5	35	36	24080
14.08.2024	7.8	...	..	132	152	154	8	23.5	33	34	21540
15.08.2024	7.8	...	...	133	153	155	8.1	24	34	35	22810
16.08.2024	7.6	...	...	132	152	155	7.9	23.5	33	35	21540
17.08.2024	7.7	...	...	131.5	151	153	8	23	33	34	24690
18.08.2024	7.7	...	...	132	152	154	8	23.5	33	34	22810
19.08.2024	7.8	...	...	132	152	154	8.1	23.5	34	35	22170
20.08.2024	7.8	...	...	133	153	155	8.2	24	34	35	25340

Water Planning & Engineering Bilaspur (C.G.)

GEO MILLER & CO. PVT. LTD. BILASPUR (C.G.)

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21.08.2024	7.9	...	...	133	153	155	8.2	24	34	35	24070
22.08.2024	7.9	...	...	133	153	155	8.2	24	34	35	22800
23.08.2024	7.8	...	...	132	152	154	8.1	23.5	34	35	25340
24.08.2024	7.7	...	...	133	153	155	7.9	24	34	35	24070
25.08.2024	7.6	...	...	131	149	151	7.9	23	31	32	23440
26.08.2024	7.6	...	...	131	149	151	7.9	23	31	32	21540
27.08.2024	7.7	...	...	134	154	157	8	24.5	35	36	22800
28.08.2024	7.8	...	...	133	153	155	8	24	35	36	22180
29.08.2024	7.9	...	...	132	152	154	8.2	23.5	34	35	25340
30.08.2024	7.6	...	...	131.5	151	153	7.9	23	33	34	22280
31.08.2024	7.8			133	153	155	8	24	34	35	22810
AVERAGE	7.73	...	...	132.27	152.03	154.12	8.02	23.59	33.41	34.45	TOTAL=708945 CUB.MTR

I.E =22.86 MLD/DAY

Analysis by chemist

For M/S Geo miller & co.Pvt.Ltd

MaRSPlanning & Engineering Services Pvt.Ltd

Executive Engineer
Sewerage
BILASPUR MUNICIPAL CORPORATIOI
Bilaspur (C.G)

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SEWAGE ANALYSIS REPORT

Name of Client ----- Nagar Nigam Bilaspur (C.G.)

Nmae of Work ----- 54 MLD, STP, DOMUHANI , BILASPUR (C.G.)

Name of Agency----- M/S Geo Miller & Co. Pvt. Ltd.

	RAW WATER					TREATED WATER					
	pH	COLOUR	ODOUR	BOD	COD	TSS	pH	BOD	COD	TSS	QTY. SEWERAGE WATER
				Mg/Ltr.	Mg/Ltr.	Mg/Ltr.					
UNIT				Mg/Ltr.	Mg/Ltr.						(Cubic Meter)
Design param	6.5-7.5			200	380	400					
Gauranted parameter								30		50	
Consent parameter								30		100	
01.09.2024	7.8	LIGHT GREY	VERY LIGHT	133	152	154	8.1	23.5	34	35	21540
02.09.2024	7.8	...	...	131.5	151	153	8.1	23	33	34	25340
03.09.2024	7.9	...	...	131	150	152	8.2	23	32	33	20280
04.09.2024	7.8	...	...	131.5	151	153	8.1	23	33	34	22810
05.09.2024	7.8	...	...	133	153	155	8	24	35	36	24700
06.09.2024	7.6	...	...	131.5	151	153	7.9	23	33	34	20280
07.09.2024	7.6	...	...	132	152	154	7.9	23.5	34	35	21540
08.09.2024	7.7	...	...	133	153	155	8	24	35	36	22810
09.09.2024	7.7	...	...	133	153	155	8	24	35	36	25340
10.09.2024	7.8	...	...	132	152	154	8.1	23.5	34	35	24070
11.09.2024	7.6	...	...	133	153	155	7.9	24	35	36	23440
12.09.2024	7.7	...	...	131	150	152	8	23	32	33	22175
13.09.2024	7.8	...	...	132	152	155	8.2	23.5	34	35	21540
14.09.2024	7.9	...	..	132	152	155	8.2	23.5	34	35	24070
15.09.2024	7.8	...	...	131.5	151	153	8.1	23	33	34	25340
16.09.2024	7.8	...	...	131.5	151	153	8.1	23	33	34	22810
17.09.2024	7.7	...	...	133	153	155	8	24	35	36	21540
18.09.2024	7.7	...	...	133	153	155	8	24	35	36	19000
19.09.2024	7.8	...	...	133	153	155	8.1	24	35	36	22810
20.09.2024	7.9	...	...	131	150	152	8.1	23.5	32	33	25350

21.09.2024	7.9	...	...	131.5	151	153	8.1	23	33	34	24070
22.09.2024	7.9	...	...	132	152	155	8.2	23.5	34	35	17740
23.09.2024	7.9	...	...	132	152	155	8.2	23.5	34	35	25350
24.09.2024	7.7	...	...	133	153	155	8	24	35	36	25340
25.09.2024	7.8	...	...	133	153	155	8	24	35	36	24080
26.09.2024	7.8	...	...	134	154	156	8	24.5	36	37	25970
27.09.2024	7.9	...	...	134	154	156	8.2	24.5	36	37	24050
28.09.2024	7.9	...	...	132	152	155	8.2	23.5	34	35	22800
29.09.2024	7.8	...	...	132	152	155	8.1	23.5	34	35	21540
30.09.2024	7.8	...	...	133	153	156	8	24	35	36	24070
AVERAGE	7.78	...	...	132.3	152.06	154.3	8.07	23.6	34.06	35.06	TOTAL=691795 CUB.MTR

I.E =23.05 MLD/DAY

Analysis by Chemist

For M/S Geo miller & co.Pvt.Ltd

MaRSPlanning & Engineering Services Pvt.Ltd

Executive Engineer
Sewerage
BILASPUR MUNICIPAL CORPORATION
Bilaspur (C.G)

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CHHATTISGARH ENVIRONMENT CONSERVATION BOARD
Paryavas Bhawan, North Block, Sector - 19,
Nava Raipur Atal Nagar, District - Raipur (C.G.)
e-mail - hocecb@gmail.com

No. 7122/TS/CECB/ 2020 Nava Raipur Atal Nagar, Dated : 07/11/2020

To,

Commissioner
Nagar Palik Nigam,
Vikas Bhawan, Nehru Chowk, Bilaspur,
District- Bilaspur (C.G.) – 495 001

Sub: Renewal of the consent of the Board under section 25 of the Water (Prevention and Control of Pollution) Act, 1974 and under section 21 of the Air (Prevention and Control of Pollution) Act, 1981.

Ref: 1. "Permission to Establish" and Consent of the Board issued under section 25 of the Water (Prevention and Control of Pollution) Act, 1974 and under section 21 of the Air (Prevention and Control of Pollution) Act, 1981 vide letter no. 7993/TS/CECB/2019, Dated: 02/03/2019 for establishment of Sewage Treatment Plant (STP) - 54 MLD.

2. Your online application no. 6204830, dated: 05/10/2020 and subsequent correspondence ending dated: 29/10/2020.

--:: oo ::--

With reference to your above application, consents under section 25 of the Water (Prevention and Control of Pollution) Act, 1974 and under section 21 of the Air (Prevention and Control of Pollution) Act, 1981 are hereby renewed up to 28/02/2025 from the date of issue of this letter, subject to the fulfillment of the terms and conditions incorporated in the water consent and air consent letter no. 7993/TS/CECB/2019, Dated: 02/03/2019 and subsequent renewal(s)/amendment(s) issued by the Board and additional conditions mentioned below.

This renewal of consent is valid for: -

Name of Product	Production Capacity
Sewage Treatment Plant (STP)	54 Million Litres Per Day (Fifty Four Million Litres Per Day)

Additional Conditions

A. **Water (Prevention and Control of Pollution) Act, 1974**

1. Project management shall provide adequate facility for proper treatment of domestic effluent and shall ensure that the treated effluent quality meet the standards prescribed by Board published in Gazette Notification dated 25.03.88. Sewage collection system of adequate capacity to convey the

C:\Users\Mashare\Downloads\Nagar Palik Nigam Bilaspur (STP- 54 MLPD).doc 1

Change, Government of India / Central Government / State Government / Central Pollution Control Board / CECB from time to time in this regard.

6. Industry shall submit Environment Statement to this Board as per provision of Environment (Protection) amendment Rule, 1993 for the previous year ending 31st March on or before 30th September every year.

7. This renewal of consent is being issued under the "Scheme of Auto-Renewal of Consent" of the Board issued vide office order no. 5937 dated 29/01/2018 as per self certificate submitted by authorized signatory Mr. Prabhakar Pandey, Commissioner B.M.C. Bilaspur, M/s Nagar Palik Nigam, Dumuhani, Butapara, District - Bilaspur (C.G).

8. Chhattisgarh Environment Conservation Board reserves the rights to revoke the consent / renewal of consent at any time for any violation/non-compliance.

9. In case, if the capital investment is increased by such amount that the total investment exceeds the range for which renewal fees has been paid, the industry shall have to pay the difference amount of renewal fees for the corresponding block years. In case, the prescribed fee payable is amended in future, the industry shall be liable to pay the difference amount for corresponding block years.

Please acknowledge the receipt of this letter.

For & on behalf of
Chhattisgarh Environment Conservation Board Raipur (C.G.)

Member Secretary
Chhattisgarh Environment Conservation Board
Nava Raipur Atal Nagar, Raipur (C.G.)

Endt. No. **7123**/TS/CECB/2020 Nava Raipur Atal Nagar, Dated: **07/11/2020**

Copy to: -

Regional Officer, Regional Office, Chhattisgarh Environment Conservation Board, Bilaspur (C.G.). Please ensure compliance and report, if any condition/conditions are violated by the industry.

-Sd-
Member Secretary
Chhattisgarh Environment Conservation Board
Nava Raipur Atal Nagar (C.G.)

Validity unknown

Digitally Signed by R P Tiwari
MS

Date: 2020.11.12 19:38:26 IST

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Test Report 534

CPCB

Central Pollution Control Board
Regional Directorate (Central)
"Parivesh Bhawan"
Paryavaran Parisar, E-5, Arera Colony, Bhopal
EPA Recognised Lab
Test Report : Waste Water (Physico Chemical Parameter)

CUSTOMER COPY .....
MASTER COPY F/LAB/06/TR-02
COPY FOR LAB I/C.....

Project Name	NGT Case No. 606/2018		Test Report No.	WW/24-25/67
Sample Description	17 MLD STP, Chilhati, Bilaspur- Outlet		Requisition No.	134
Date of sample collection	25.06.2024		Date	05.07.2024
Date of sample receipt	28.06.2024		Type of sample	Grab
Date of analysis	28.06.2024 to 05.07.2024		Sample collected by	Dr. Y K Saxena, Sh. R Kumar, Sh. R Bandewar, Sh. S S Kushwah

S.No.	Parameters	Unit	Result	Method
1	Temperature	°C	-	-
2	Odour	-	-	-
3	Appearance	-	-	-
4	Colour	Pt-Co Scale	-	APHA, 2120-B
5	Residual Chlorine	mg/L	-	APHA 4500-Cl-B
6	Dissolved Oxygen	mg/L	-	APHA 4500-O-C
7	**pH**	**pH unit**	**7.63**	**APHA, 4500H+B**
8	Specific Conductivity	µmho/cm	-	APHA 2510 B
9	**Suspended Solids**	**mg/L**	**7**	**APHA 2540 D**
10	Total Dissolved Solids	mg/L	-	APHA 2540 C
11	Total Solids	mg/L	-	APHA 2540 B
12	Fixed Dissolved Solid	mg/L	-	APHA 2540 E
13	**COD**	**mg/L**	**18**	**APHA, 5220 B**
14	**BOD (3 days, 27°C)**	**mg/L**	**11**	**IS 3025, 1993**
15	Chloride	mg/L	-	APHA, 4500-CL-B
16	Total Alkalinity	mg/L	-	APHA 2320-B
17	T. Hardness (as $CaCO_3$)	mg/L	-	APHA 2340-C
18	Ca Hardness (as $CaCO_3$)	mg/L	-	APHA 3500-Ca-B
19	Mg Hardness (as $CaCO_3$)	mg/L	-	APHA 3500-Mg-B
20	**Oil & Grease**	**mg/L**	**2**	**APHA 5520-D**
21	Total Kjehdal Nitrogen	mg/L	-	APHA 4500-Norg-C
22	Turbidity	N.T.U.	-	APHA, 2130-B
23	**Phosphate (as P)**	**mg/L**	**0.6645**	**APHA 4500-P-D**
24	Sulphate (as SO_4)	mg/L	-	APHA 4500-SO_4-E
25	Ammo. Nitrogen (as NH_3)	mg/L	-	APHA 4500-NH_3-F
26	Nitrite Nitrogen (as NO_2)	mg/L	-	APHA 4500-NO_2-B
27	**Nitrate Nitrogen (as NO_3)**	**mg/L**	**1.9848**	**APHA 4500-NO_3B**
28	Fluoride (as F)	mg/L	-	APHA 4500-F-D
29	Sodium (as Na)	mg/L	-	APHA 3500-Na-B
30	Potassium (as K)	mg/L	-	APHA 3500-K-B
31	Chromium (as Cr^{+6})	mg/L	-	APHA 3500-Cr B
32	Boron (as B)	mg/L	-	APHA 4500-B-C
33	**Faecal Coliform**	**MPN/100ml**	**180**	**APHA 9221-E**
34	Total Coliform	MPN/100ml	-	APHA 9221-B
35	Bioassay Test	% Survival	-	APHA 8910 A-C
36				
37				
38				

Prepared by:

मिलिन्द कुमार निमजे/Milind Kumar Nimje
वैज्ञानिक-'ग',क्षेत्र प्रमुख एवं सरकारी विश्लेषक
Scientist-'C' Lab Head & Government Analyst
क्षेत्रीय निदेशालय / Regional Directorate
केन्द्रीय प्रदूषण नियंत्रण बोर्ड,भोपाल (म.प्र.)
Central Pollution Control Board Bhopal (M.P.)

BILASPUR MUNICIPAL CORPORATION

Sewage management in the State

(A) Sewage Status Estimation and Measurement	(B)Sewage Conveyance/sewers		
*Total Sewage Generation per day (in MLD)	Targetted Household to be connected to sewers	House holds connected	Time targets to complete connectivity(gap in connectivity)
(1)	(2)	(3)	(4)
130 (Measured)	40000	7693	JUNE 2026

*Basis of estimation(based on 80% of lpcd water supply/or measured)

(C) Drains					
Sewage and Sullage flowing in open drains (Storm water drains / concretised drains /unlined/ katcha drains) (No .of drains)	**Flow in each drain (MLD)	Quality / Characteristics of effluent	Quantity of industrial effluent discharged in drain (MLD)	Final point of discharge of drain	Time bound action plan to prevent sewage discharge in to drain
(5)	(6)	(7)	(8)	(9)	(10)
70	VARIOUS QTY. 130 (Measured)	PH -7.1, TSS -16 mg/L BOD – 23 mg/L COD – 76 mg/L NO3 – 1.7 mg/L N – BQL(LOQ:0.05) TOTAL NITROGEN-4.5mg/L TOTAL COLI -170 MPN/100Ml Faecal Coli-70 MPN/100Ml	NA	ARPA RIVER	DPR IS READY AND TO BE GOT CHECKED FROM HIFH TECH ENGINEER

**Whether this quantity added in Column[A]

(D)Sewage treatment and Utilisation							
Installed Treatment capacities of existing STPs (MLD)	Utilisation capacity of existing STPs (MLD)	Gap in sewage generation and treatment (MLD)	Time bound plan to setup and operationalise STPs	Performance of STPs with reference to Standards	Final point of discharge of treated effluent	Level of Utilisation of Treated sewage	Sludge generation and its management
(11)	(12)	(13)	(14)	(15)	(16)	(17)	(18)
17 MLD STP CHILHATI	15.66	91.29	DPR IS READY AND TO BE GOT CHECKED FROM HIFH TECH ENGINEER	AS PER DESIGNED SATISFIED BUT TO BE MODIFIED AS PER NGT NORMS	ARPA RIVER	VERY LOW ROAD CLEANING/HORTICULTURE	HOUSE CONNECTED WITH OVER FLOW LINE OF SEPTIC TANK SO SLUDGE GENERATION IS VERY LESS IN QTY.
54 MLD STP DOMUHANI	23.05						

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BILASPUR MUNICIPAL CORPORATION
1536
REUSE OF TREATED WASTE WATER
17 MLD STP CHILHATI BILASPUR

S. No.	Date	VEHICAL No.	Used Qty.	Used For	Driver Name
1	1/6/2024	CG10R2025/VMH 65	23000	Plantation/Road Cleaning	Ashok/Navin/Vinod
2	10/6/2024	CG10R2025/VMH 66	23000	Plantation/Road Cleaning	Ashok/Navin/Vinod
3	20/06/2024	CG10R2024-25/VMH 66	23000	Plantation/Road Cleaning	Ashok/Navin/Vinod
4	30/06/2024	CG10R2024-25/VMH 66	23000	Plantation/Road Cleaning	Ashok/Navin/Vinod
5	1/7/2024	CG10R2024-25/VMH 66	23000	Plantation/Road Cleaning	Ashok/Navin/Vinod
6	10/7/2024	CG10R2024-25/VMH 66	23000	Plantation/Road Cleaning	Ashok/Navin/Vinod
7	20/07/2024	CG10R2024-25/VMH 66	14000	Plantation/Road Cleaning	Ashok/Navin/Vinod
8	30/07/2024	CG10R2024-25/VMH 66	23000	Plantation/Road Cleaning	Ashok/Navin/Vinod
9	1/8/2024	CG10R2024-25/VMH 66	23000	Plantation/Road Cleaning	Ashok/Navin/Vinod
10	10/8/2024	CG10R2024-25/VMH 66	14000	Plantation/Road Cleaning	Ashok/Navin/Vinod
11	20/08/2024	CG10R2025/VMH 66	16000	Plantation/Road Cleaning	Ashok/Navin/Vinod
12	30/08/2024	CG10R2024-25/VMH 66	23000	Plantation/Road Cleaning	Ashok/Navin/Vinod
13	1/9/2024	CG10R2024-25/VMH 66	23000	Plantation/Road Cleaning	Ashok/Navin/Vinod
14	10/9/2024	CG10R2024-25/VMH 66	19000	Plantation/Road Cleaning	Ashok/Navin/Vinod
15	20/09/2024	CG10R2024-25/VMH 66	23000	Plantation/Road Cleaning	Ashok/Navin/Vinod
16	30/09/2024	CG10R2024-25/VMH 66	23000	Plantation/Road Cleaning	Ashok/Navin/Vinod
17	1/10/2024	CG10R2025/VMH 66	14000	Plantation/Road Cleaning	Ashok/Navin/Vinod
18	10/10/2024	CG10R2024-25/VMH 66	23000	Plantation/Road Cleaning	Ashok/Navin/Vinod
19	20/10/2024	CG10R2024-25	13000	Plantation/Road Cleaning	Ashok/Navin/Vinod
20	24/10/2024	CG10R2024-25/VMH 66	23000	Plantation/Road Cleaning	Ashok/Navin/Vinod

BILASPUR (C.G.) GEO MILLER & CO. PVT. LTD.

Mars Planning & Engineering Bilaspur (C.G.)

25/10/24

Executive Enginner
Sewerage
Bilaspur Municipal Corporation
Bilaspur (C.G.)

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कार्यालय नगर पालिक निगम, बिलासपुर (छ.ग.)

विकास भवन नेहरू चौक के पास, बिलासपुर
फोन नं. 07752–222042, फेक्स नं. 07752–413888
E-mail - commissionerbmcbilaspur@gmail.com, Website - www. bilaspurnagarnigam.com

क...../न.पा.नि./सीवरेज/2024–25 बिलासपुर, दिनांक ..../07/2024

प्रति,

मुख्य अभियंता,
संचालनालय,
नगरीय प्रशासन एवं विकास,
चतुर्थ तल, डी ब्लॉक, इंद्रावती भवन, अटल नगर,
नवा रायपुर (छ.ग.)

विषय :– **i. Verification of Inventory of Sewage Treatment Plants (STPs) located in Chhattisgarh**

ii. Use of Mobile Application for Transmission of STP Operation data by STP Operations.

संदर्भ :– (1) अध्यक्ष, केन्द्रीय प्रदूषण नियंत्रण बोर्ड का अर्ध्द.शास. पत्र क्र. A-19014/42/2011-UPC-1983 Dated 23/04/2021

(2) कार्यालय मुख्य अभियंता, संचालनालय, नगरीय प्रशासन एवं विकास रायपुर का पत्र क्र. 9060 दिनांक 14/12/2020 एवं पत्र क्र. 1131 दिनांक 04/0/2021

उपरोक्त विषयांतर्गत संदर्भित पत्र के द्वारा Mobile App के माध्यम से STP Monitoring में दिये गये बिन्दुओं के अनुसार Online Data Upload किया जाना है।

निर्देशानुसार वांछित जानकारी Mobile App से Upload किया जाना था। किन्तु सर्वर में खराबी होने के कारण मोबाइल एप में अपलोड नही किया जा सका है। दिनांक 01/06/2024 से 30/06/2024 तक माह के प्रथम सप्ताह में Data संचालनालय को प्रेषित किये जाने के निर्देशानुसार जानकारी (हार्ड कापी) पत्र के साथ संलग्न कर आपकी ओर प्रेषित है।

संलग्न –Sewage water Quality Report 17 & 54 MLD STP Bilaspur.

अपर आयुक्त
नगर पालिक निगम
बिलासपुर (छ.ग.)

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SCADA report showing inflow outflow of STP

SEWAGE ANALYSIS REPORT

Name of Client ----- Nagar Nigam Bilaspur (C.G.)

Nmae of Work ----- 17 MLD, STP, CHILATI , BILASPUR (C.G.)

Name of Agency----- M/S Geo Miller & Co. Pvt. Ltd.

Date/ Description	RAW SEWAGE WATER QUALITY						TREATED SEWAGE WATER				
	pH	COLOUR	ODOUR	BOD Mg/Ltr.	COD Mg/Ltr.	TSS Mg/Ltr.	pH	BOD	COD	TSS	QTY. SEWERAGE WATER (Cubic Meter)
UNIT				Mg/Ltr.	Mg/Ltr.						
Design para	6.5-7.5			200	380	400					
Gauranted parameter											
Consent parameter								30		50	
								30		100	
01.06.2024	7.8	LIGHT GREY	VERY LIGHT	141	210	214	8	24	30	33	15200
02.06.2024	7.7	...	...	143	211	215	8	24.5	31	34	15200
03.06.2024	7.8	...	...	141	210	214	8.1	24	30	33	15600
04.06.2024	7.8	...	...	141	209	213	8.1	24	29	31	16000
05.06.2024	7.6	...	...	143	211	215	7.9	24.5	31	34	14400
06.06.2024	7.7	...	...	143	211	215	8	24.5	31	34	14800
07.06.2024	7.8	...	...	141	209	213	8	24	29	31	15200
08.06.2024	7.6	...	...	141	210	214	7.9	24	31	34	15200
09.06.2024	7.7	...	...	141	210	214	8	24	31	34	15200
10.06.2024	7.8	...	...	141	209	213	8.1	24	29	31	15600
11.06.2024	7.6		...	143	211	215	7.9	24.5	31	34	15200
12.06.2024	7.8	...	...	141	210	214	8	24	30	33	15190
13.06.2024	7.6	...	...	141	209	213	7.9	24	29	31	15200
14.06.2024	7.8	...	..	141	210	214	8	24	31	34	15600
15.06.2024	7.8	...	...	143	211	215	8.1	24.5	32	35	15600
16.06.2024	7.9	...	...	141	209	213	8.2	24	29	31	16000
17.06.2024	7.8	...	...	143	211	215	8	24.5	31	34	15600
18.06.2024	7.9	...	...	143	211	215	8.1	24.5	31	34	16400
19.06.2024	7.9	...	...	141	209	213	8.1	24	29	31	16000

0.06.2024	7.7	...	...	141	210	214	8	24	31	34	15200
21.06.2024	7.6	...	...	141	209	213	7.9	24	29	31	15190
22.06.2024	7.8	...	...	143	211	215	8	24.5	31	34	15600
23.06.2024	7.9	...	...	141	210	214	8.1	24	31	34	16000
24.06.2024	7.8	...	...	141	209	213	8	24	29	31	15600
25.06.2024	7.6	...	...	143	211	215	7.9	24.5	31	34	15200
26.06.2024	7.7	...	...	141	209	213	8	24	29	31	14800
27.06.2024	7.8	...	...	143	211	215	8	24.5	31	34	15200
28.06.2024	7.8	...	...	143	211	215	8.1	24.5	31	34	15200
29.06.2024	7.8	...	...	141	210	214	8	24	31	34	16000
30.06.2024	7.9	...	...	143	211	216	8.2	24	31	34	16000
AVERAGE	7.76		...	141.8	210.1	214.13	8.02	24.18	30.33	33.03	TOTAL=463180 CUB.MTR

I.E=15.439MLD/DAY

Analysis by chemist

For M/S Geo miller & co.Pvt.Ltd

MaRSPlanning & Engineering Services Pvt.Ltd

Executive Engineer
Sewerage
BILASPUR MUNICIPAL CORPORATION
Bilaspur (C.G)

Assistant Enginner
Sewerage
Bilaspur Municipal Corporation
Bilaspur (C.G.)

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SEWAGE ANALYSIS REPORT

Name of Client ----- Nagar Nigam Bilaspur (C.G.)
Nmae of Work ----- 17 MLD, STP, CHILATI , BILASPUR (C.G.)
Name of Agency----- M/S Geo Miller & Co. Pvt. Ltd.

Date/ Description	RAW SEWAGE WATER QUALITY						TREATED SEWAGE WATER				
	pH	COLOUR	ODOUR	BOD Mg/Ltr.	COD Mg/Ltr.	TSS Mg/Ltr.	pH	BOD	COD	TSS	QTY. SEWERAGE WATER (Cubic Meter)
UNIT				Mg/Ltr.	Mg/Ltr.						
Design para	6.5-7.5			200	380	400					
Gauranted parameter								30		50	
Consent parameter								30		100	
01.07.2024	7.7	LIGHT GREY	VERY LIGHT	143	212	216	8.1	24.5	32	35	15200
02.07.2024	7.7	...	...	141	209	214	8	24	29	31	16040
03.07.2024	7.6	...	...	142	211	215	7.9	24	31	34	16400
04.07.2024	7.8	...	...	143	212	216	8.1	24.5	32	35	15600
05.07.2024	7.7	...	...	140	209	213	8	23.5	28	30	16000
06.07.2024	7.6	...	...	143	212	216	7.9	24.5	32	35	14400
07.07.2024	7.8	...	...	141	209	214	8	24	29	31	15200
08.07.2024	7.8	...	...	142	210	215	8.1	24	31	34	15200
09.07.2024	7.6	...	...	143	212	216	7.9	24.5	32	35	16800
10.07.2024	7.7	...	...	142	210	215	8	24	31	34	15200
11.07.2024	7.8		...	141	209	213	8	24	29	31	15200
12.07.2024	7.6	...	...	142	211	215	7.9	24	31	34	14800
13.07.2024	7.6	...	...	142	211	215	8	24	31	34	16000
14.07.2024	7.8	...	..	143	212	216	8.2	24.5	32	35	16200
15.07.2024	7.7	...	...	141	209	214	8.1	24	29	31	14600
16.07.2024	7.6	...	...	142	211	215	7.9	24	31	34	15200
17.07.2024	7.8	...		142	211	215	8.2	24	31	34	15200
18.07.2024	7.7	...		141	209	214	8	24	29	31	16200
19.07.2024	7.7	...	...	143	212	216	8	24.5	32	35	13600

Mars Planning & Engineering Bilaspur (C.G.)

GEO MILLER & CO. PVT. LTD.

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20.07.2024	7.6	...	...	141	209	214	7.9	24	29	31	16400
21.07.2024	7.8	...	...	142	211	215	8.2	24	31	34	16400
22.07.2024	7.7	...	...	143	212	216	8	24.5	32	35	16800
23.07.2024	7.6	...	...	141	209	210	7.9	24	29	31	16000
24.07.2024	7.7	...	...	143	212	216	8	24.5	32	35	14400
25.07.2024	7.8	...	...	142	211	215	8.2	24.5	31	34	15200
26.07.2024	7.7	...	...	142	211	215	8.1	24	31	34	16000
27.07.2024	7.6	...	...	143	212	216	7.9	24.5	32	35	14800
28.07.2024	7.7	...	...	140	209	213	8	23.5	28	30	15000
29.07.2024	7.8	...	...	142	211	215	8.2	24	31	34	16800
30.07.2024	7.8	...	...	141	209	214	8	24	29	31	16400
31.07.2024	7.7		...	143	212	216	8	24.5	32	35	16800
AVERAGE	7.7			141.93	210.61	214.77	8.022	24.14	30.61	33.29	TOTAL =484040 CUB.MTR

I.E =15.614 MLD/DAY

Analysis by chemist

For M/S Geo miller & co.Pvt.Ltd

MaRSPlanning & Engineering Services Pvt.Ltd

Executive Engineer
Sewerage
BILASPUR MUNICIPAL CORPORATION
Bilaspur (C.G)

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SEWAGE ANALYSIS REPORT

Name of Client ----- Nagar Nigam Bilaspur (C.G.)
Nmae of Work ----- 17 MLD, STP, CHILATI , BILASPUR (C.G.)
Name of Agency----- M/S Geo Miller & Co. Pvt. Ltd.

Date/ Description	RAW SEWAGE WATER QUALITY						TREATED SEWAGE WATER				
	pH	COLOUR	ODOUR	BOD Mg/Ltr.	COD Mg/Ltr.	TSS Mg/Ltr.	pH	BOD	COD	TSS	QTY. SEWERAGE WATER (Cubic Meter)
UNIT				Mg/Ltr.	Mg/Ltr.						
Design parar	6.5-7.5			200	380	400					
Gauranted parameter								30		50	
Consent parameter								30		100	
01.08.2024	7.7	LIGHT GR	VERY LIGHT	142	211	215	8	24	31	34	14400
02.08.2024	7.6	...	...	143	212	216	7.9	24.5	32	35	15200
03.08.2024	7.6	...	...	143	212	216	7.9	24.5	32	35	14800
04.08.2024	7.8	...	...	144	213	217	8.1	25	33	35	16000
05.08.2024	7.6	...	...	142	211	215	7.9	24	31	34	15200
06.08.2024	7.7	...	...	143	209	214	8	23.5	28	30	15600
07.08.2024	7.8	...	...	142	211	215	8.1	24	31	34	16000
08.08.2024	7.6	...	...	143	212	216	7.9	24.5	32	35	16400
09.08.2024	7.7	...	...	140	209	214	8	23.5	28	30	15200
10.08.2024	7.9	...	...	142	211	215	8.2	24	31	34	16800
11.08.2024	7.8		...	144	213	217	8.1	25	33	36	16000
12.08.2024	7.7	...	...	143	212	216	8	24.5	32	35	15600
13.08.2024	7.7	...	...	143	212	216	8	24.5	32	35	16800
14.08.2024	7.6	...	..	142	211	215	7.9	24	31	34	15200
15.08.2024	7.9	...	...	140	209	214	8.2	23.5	28	30	16000
16.08.2024	7.9	...	...	143	212	216	8.2	24.5	32	35	16800
17.08.2024	7.8	...	...	141	210	215	8.1	23.5	29	31	16400
18.08.2024	7.8	...	...	141	210	215	8.1	23.5	29	31	16000
19.08.2024	7.9	...	...	142	211	215	8.2	24	31	34	15600

20.08.2024	7.9	...	...	142	211	215	8.2	24	31	34	16200
21.08.2024	7.8	...	...	143	212	216	8	24.5	32	35	14400
22.08.2024	7.8	...	...	143	212	214	8.1	24.5	32	35	16000
23.08.2024	7.9	...	...	144	213	217	8.2	24.5	32	35	16800
24.08.2024	7.9	...	...	142	211	215	8.2	24	31	34	15600
25.08.2024	7.8	...	...	140	209	214	8.1	23.5	28	30	16800
26.08.2024	7.7	...	...	141	210	215	8	24	29	31	15600
27.08.2024	7.7	...	...	142	211	215	8	24	31	34	16000
28.08.2024	7.8	...	...	141	210	215	8.1	24	29	31	16400
29.08.2024	7.6	...	...	143	212	216	7.9	24	32	35	15200
30.08.2024	7.6	...	...	141	210	215	7.9	23.5	29	31	15000
31.08.2024	7.8		...	141	210	215	8.1	23.5	29	31	16400
AVERAGE	7.75	...	...	142.12	211.03	215.29	8.05	24.08	30.67	33.32	TOTAL =490400 CUB.MTR

Analysis by chemist

I.E=15.819 MLD/DAY

GEO MILLER & CO. PVT. LTD. BILASPUR (C.G.)

Mars Planning & Engineering Bilaspur (C.G.)

For M/S Geo miller & co.Pvt.Ltd

MaRSPlanning & Engineering Services Pvt.Ltd

Executive Engineer
Sewerage
BILASPUR MUNICIPAL CORPORATION
Bilaspur(C.G)

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SEWAGE ANALYSIS REPORT

Name of Client ----- Nagar Nigam Bilaspur (C.G.)

Nmae of Work ----- 17 MLD, STP, CHILATI , BILASPUR (C.G.)

Name of Agency----- M/S Geo Miller & Co. Pvt. Ltd.

Date/ Description	RAW SEWAGE WATER QUALITY						TREATED SEWAGE WATER				
	pH	COLOUR	ODOUR	BOD Mg/Ltr.	COD Mg/Ltr.	TSS Mg/Ltr.	pH	BOD	COD	TSS	QTY. SEWERAGE WATER (Cubic Meter)
UNIT				Mg/Ltr.	Mg/Ltr.						
Design paran	6.5-7.5			200	380	400					
Gauranted parameter								30		50	
Consent parameter								30		100	
01.09.2024	7.8	LIGHT GREY	VERY LIGHT	142	211	215	8	24	31	34	16000
02.09.2024	7.6	...	...	143	212	216	7.9	24.5	32	35	16000
03.09.2024	7.6	...	...	143	212	216	7.9	24.5	32	35	16800
04.09.2024	7.7	...	...	144	213	218	8	24.5	33	36	15200
05.09.2024	7.7	...	...	141	210	215	8	23.5	29	31	14400
06.09.2024	7.8	...	...	142	211	215	8.1	24	31	34	15200
07.09.2024	7.7	...	...	143	212	216	8	24.5	32	35	16400
08.09.2024	7.7	...	...	143	212	216	8	24.5	32	35	16000
09.09.2024	7.8	...	...	141	210	215	8.1	23.5	29	31	14800
10.09.2024	7.8	...	...	141	210	215	8.1	23.5	29	31	16800
11.09.2024	7.6		...	143	212	216	7.9	24.5	33	34	16000
12.09.2024	7.7	...	...	142	211	215	8	24	31	34	15400
13.09.2024	7.8	...	...	142	211	215	8.2	24	31	34	14400
14.09.2024	7.8	...	..	143	212	216	8	24.5	32	35	15200
15.09.2024	7.9	...	...	140	209	214	8.2	23	28	30	16400
16.09.2024	7.9	...	...	140	209	214	8.2	23	28	30	14400
17.09.2024	7.8	...		142	211	215	8.1	24	31	34	15200
18.09.2024	7.8	...		142	211	215	8.1	24	31	34	15200
19.09.2024	7.9	...		143	212	216	8.2	24.5	32	35	16800

GEO MILLER & CO. PVT. LTD. BILASPUR (C.G.)

20.09.2024	7.9	...	...	143	212	216	8.2	24.5	32	35	15600
21.09.2024	7.8	...	...	141	210	215	8	23.5	29	31	14400
22.09.2024	7.8	...	...	141	210	215	8	23.5	29	31	16800
23.09.2024	7.8	...	...	141	210	215	8	23.5	29	31	15200
24.09.2024	7.7	...	...	142	211	215	8	24	31	34	16000
25.09.2024	7.8	...	...	142	211	215	8.1	24	32	35	16400
26.09.2024	7.8	...	...	143	212	216	8.1	24.5	32	35	14800
27.09.2024	7.9	...	...	144	213	218	8.2	24.5	33	36	16000
28.09.2024	7.8	...	...	144	213	218	8.1	24.5	33	36	16000
29.09.2024	7.7	...	...	142	211	215	8	24	31	34	15200
30.09.2024	7.9	...	...	143	211	215	8.2	24	31	34	16800
AVERAGE	7.77	...	...	142.2	211.16	215.53	8.06	24.03	30.96	33.63	TOTAL=469800 CUB.MTR

I.E =15.66 MLD/DAY

Analysis by chemist

For M/S Geo miller & co.Pvt.Ltd

MaRSPlanning & Engineering Services Pvt.Ltd

07/9/24

Executive Engineer
Sewerage
BILASPUR MUNICIPAL CORPORATION
Bilaspur(C.G)

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Consent to Operate the STP

1546

CHHATTISGARH ENVIRONMENT CONSERVATION BOARD
Paryavas Bhawan, North Block, Sector - 19,
Nava Raipur Atal Nagar, District - Raipur (C.G.)
e-mail - hocecb@gmail.com

No. 7120/TS/CECB/ 2020 Nava Raipur Atal Nagar, Dated :07/11/2020

To,

Commissioner
Nagar Palik Nigam,
Vikas Bhawan, Nehru Chowk, Bilaspur,
District- Bilaspur (C.G.) – 495 001

Sub: Renewal of the consent of the Board under section 25 of the Water (Prevention and Control of Pollution) Act, 1974 and under section 21 of the Air (Prevention and Control of Pollution) Act, 1981.

Ref: 1. "Permission to Establish" and Consent of the Board issued under section 25 of the Water (Prevention and Control of Pollution) Act, 1974 and under section 21 of the Air (Prevention and Control of Pollution) Act, 1981 vide letter no. 7995/TS/CECB/2019, Dated: 02/03/2019 for establishment of Sewage Treatment Plant (STP) - 17 MLD.

2. Your online application no. 6172175, dated: 05/10/2020 and subsequent correspondence ending dated: 29/10/2020.

--:: oo ::--

With reference to your above application, consents under section 25 of the Water (Prevention and Control of Pollution) Act, 1974 and under section 21 of the Air (Prevention and Control of Pollution) Act, 1981 are hereby renewed up to 28/02/2025 from the date of issue of this letter, subject to the fulfillment of the terms and conditions incorporated in the water consent and air consent letter no. 7995/TS/CECB/2019, Dated: 02/03/2019 and subsequent renewal(s)/amendment(s) issued by the Board and additional conditions mentioned below.

This renewal of consent is valid for: -

Name of Product	Production Capacity
Sewage Treatment Plant (STP)	17 Million Litres Per Day (Seventeen Million Litres Per Day)

Additional Conditions

A. Water (Prevention and Control of Pollution) Act, 1974

1. Project management shall provide adequate facility for proper treatment of domestic effluent and shall ensure that the treated effluent quality meet the standards prescribed by Board published in Gazette Notification dated 25.03.88. Sewage collection system of adequate capacity to convey the

Change, Government of India / Central Government / State Government / Central Pollution Control Board / CECB from time to time in this regard.

6. Industry shall submit Environment Statement to this Board as per provision of Environment (Protection) amendment Rule, 1993 for the previous year ending 31st March on or before 30th September every year.

7. This renewal of consent is being issued under the "Scheme of Auto-Renewal of Consent" of the Board issued vide office order no. 5937 dated 29/01/2018 as per self certificate submitted by authorized signatory Mr. Prabhakar Pandey, Commissioner B.M.C. Bilaspur, M/s Nagar Palik Nigam, Chilhati, District - Bilaspur (C.G).

8. Chhattisgarh Environment Conservation Board reserves the rights to revoke the consent / renewal of consent at any time for any violation/non-compliance.

9. In case, if the capital investment is increased by such amount that the total investment exceeds the range for which renewal fees has been paid, the industry shall have to pay the difference amount of renewal fees for the corresponding block years. In case, the prescribed fee payable is amended in future, the industry shall be liable to pay the difference amount for corresponding block years.

Please acknowledge the receipt of this letter.

For & on behalf of
Chhattisgarh Environment Conservation Board Raipur (C.G.)

Member Secretary
Chhattisgarh Environment Conservation Board
Nava Raipur Atal Nagar, Raipur (C.G.)

Endt. No.**7121**/TS/CECB/2020 Nava Raipur Atal Nagar, Dated: **07/11/2020**

Copy to: -

Regional Officer, Regional Office, Chhattisgarh Environment Conservation Board, Bilaspur (C.G.). Please ensure compliance and report, if any condition/conditions are violated by the industry.

-Sd-
Member Secretary
Chhattisgarh Environment Conservation Board
Nava Raipur Atal Nagar

Validity unknown

Digitally Signed by: R P Tiwari
MS

Date: 2020.11.12 19:40:19 IST

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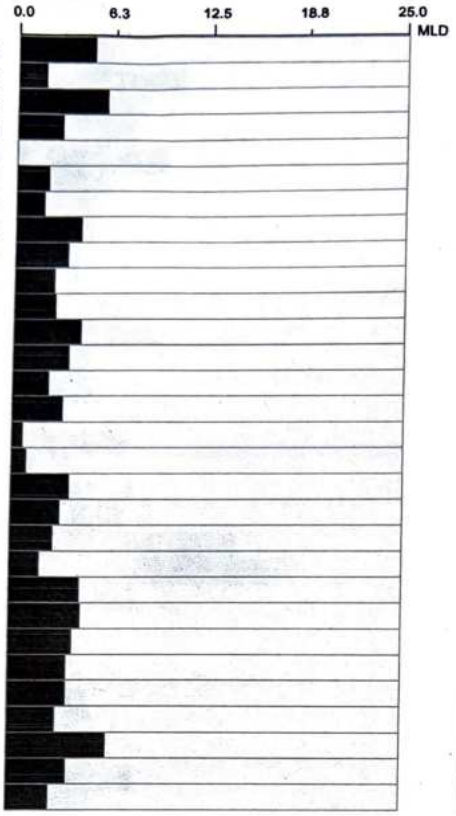
SCADA inflow outflow report of STP

25MLD STP AT JAGDALPUR, CHATTISGARH
Friday, October 25, 2024 11:52:59 AM

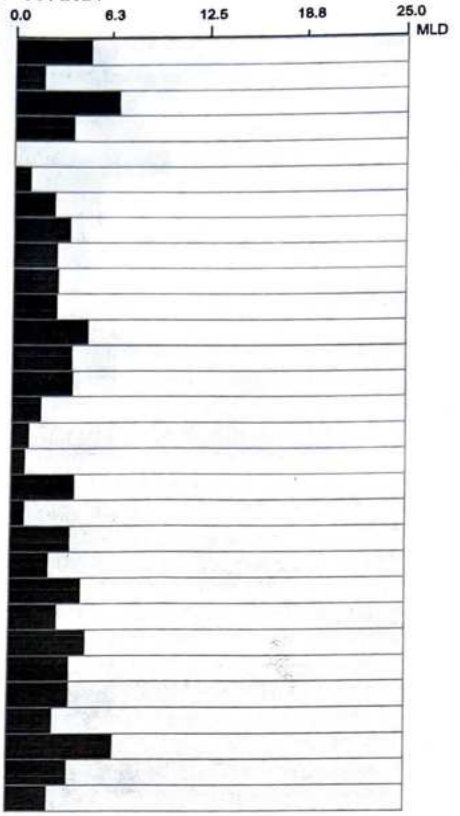
INCOMING VOLUME 06 / 2024

DAY		
1	4886	m3
2	1786	m3
3	5746	m3
4	2902	m3
5	0	m3
6	2048	m3
7	1817	m3
8	4275	m3
9	3430	m3
10	2558	m3
11	2658	m3
12	4279	m3
13	3596	m3
14	2293	m3
15	3248	m3
16	719	m3
17	956	m3
18	3723	m3
19	3126	m3
20	2710	m3
21	1852	m3
22	4467	m3
23	4553	m3
24	4065	m3
25	3773	m3
26	3703	m3
27	3050	m3
28	6294	m3
29	3795	m3
30	2759	m3



OUTGOING VOLUME 06 / 2024

DAY		
1	4892	m3
2	1883	m3
3	6773	m3
4	3792	m3
5	1	m3
6	1008	m3
7	2640	m3
8	3612	m3
9	2797	m3
10	2889	m3
11	2839	m3
12	4826	m3
13	3832	m3
14	3888	m3
15	1894	m3
16	1095	m3
17	883	m3
18	4029	m3
19	882	m3
20	3831	m3
21	2507	m3
22	4603	m3
23	3042	m3
24	4876	m3
25	3871	m3
26	3877	m3
27	2876	m3
28	6749	m3
29	3880	m3
30	2627	m3

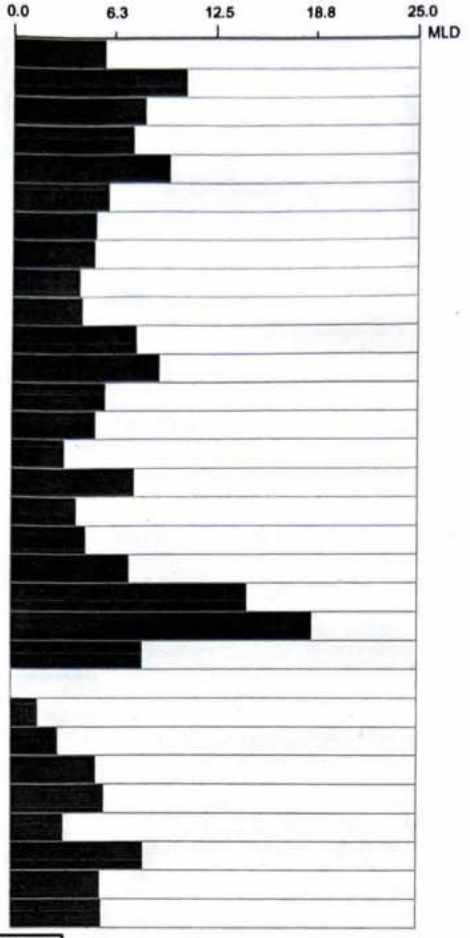


नोडल अधिकारी
मिशन अमृत योजना
नगर पालिक निगम जगदलपुर

1549

504

INCOMING VOLUME 07 / 2024



DAY		
1	5680	m3
2	10663	m3
3	8211	m3
4	7444	m3
5	9722	m3
6	5896	m3
7	5170	m3
8	5101	m3
9	4134	m3
10	4321	m3
11	7651	m3
12	9074	m3
13	5763	m3
14	5122	m3
15	3206	m3
16	7567	m3
17	3971	m3
18	4607	m3
19	7276	m3
20	14553	m3
21	18595	m3
22	8109	m3
23	0	m3
24	1676	m3
25	2860	m3
26	5236	m3
27	5752	m3
28	3237	m3
29	8192	m3
30	5479	m3
31	5543	m3
	199811	m3 TOTAL

OUTGOING VOLUME 07 / 2024

DAY		
1	6398	m3
2	10575	m3
3	7660	m3
4	8665	m3
5	9979	m3
6	5774	m3
7	5834	m3
8	4891	m3
9	4835	m3
10	4893	m3
11	7779	m3
12	9537	m3
13	6742	m3
14	4669	m3
15	3197	m3
16	7769	m3
17	3891	m3
18	3772	m3
19	8669	m3
20	13430	m3
21	18781	m3
22	5768	m3
23	1	m3
24	1886	m3
25	2885	m3
26	6776	m3
27	5778	m3
28	2879	m3
29	8591	m3
30	5799	m3
31	5783	m3
	203886	m3 TOTAL

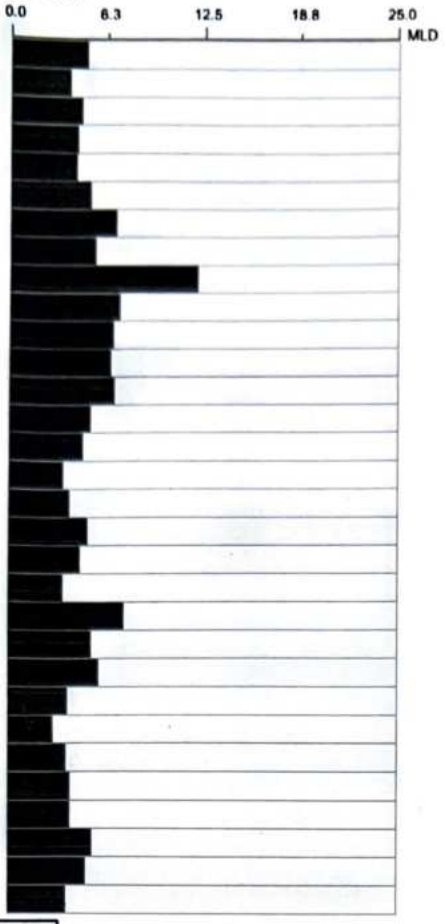
नोडल अधिकारी
मिशन अमृत योजना
नगर पालिक निगम जगदलपुर

25MLD STP AT JAGDALPUR, CHATTISGARH
Friday, October 25, 2024 11:54:57 AM

1550

INCOMING VOLUME 08 / 2024

DAY		
1	4941	m3
2	3823	m3
3	4563	m3
4	4332	m3
5	4206	m3
6	5174	m3
7	6802	m3
8	5509	m3
9	12161	m3
10	7070	m3
11	6660	m3
12	6507	m3
13	6730	m3
14	5244	m3
15	4700	m3
16	3468	m3
17	3922	m3
18	5062	m3
19	4571	m3
20	3444	m3
21	7465	m3
22	5305	m3
23	5863	m3
24	3785	m3
25	2883	m3
26	3763	m3
27	4003	m3
28	3969	m3
29	5416	m3
30	4954	m3
31	3734	m3
	160029	m3 TOTAL

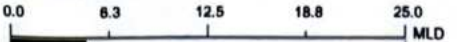


OUTGOING VOLUME 08 / 2024

DAY		
1	4893	m3
2	4771	m3
3	4806	m3
4	4401	m3
5	3882	m3
6	5762	m3
7	6783	m3
8	5770	m3
9	12291	m3
10	5881	m3
11	7767	m3
12	6737	m3
13	6768	m3
14	5886	m3
15	3767	m3
16	4884	m3
17	4119	m3
18	5762	m3
19	3883	m3
20	3763	m3
21	5767	m3
22	8661	m3
23	4791	m3
24	4896	m3
25	3887	m3
26	3883	m3
27	3999	m3
28	3886	m3
29	5651	m3
30	3833	m3
31	4763	m3
	166593	m3 TOTAL

योजना अधिकारी
मिशन अमृत योजना
नगर पालिक निगम जगदलपुर

INCOMING VOLUME 09 / 2024



DAY		
1	4842	m3
2	5680	m3
3	6023	m3
4	3892	m3
5	5493	m3
6	4859	m3
7	4915	m3
8	4975	m3
9	10302	m3
10	0	m3
11	0	m3
12	0	m3
13	11474	m3
14	9236	m3
15	8575	m3
16	4730	m3
17	6576	m3
18	6700	m3
19	5881	m3
20	4968	m3
21	4642	m3
22	4408	m3
23	3996	m3
24	2973	m3
25	4667	m3
26	3137	m3
27	3660	m3
28	3048	m3
29	3795	m3
30	3653	m3

147100 m3 TOTAL

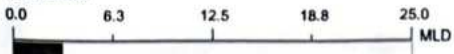
OUTGOING VOLUME 09 / 2024

DAY		
1	3891	m3
2	5819	m3
3	5889	m3
4	3887	m3
5	5760	m3
6	5903	m3
7	4870	m3
8	4873	m3
9	8639	m3
10	0	m3
11	0	m3
12	0	m3
13	11548	m3
14	10533	m3
15	7655	m3
16	4556	m3
17	7657	m3
18	6768	m3
19	5882	m3
20	3883	m3
21	4772	m3
22	4448	m3
23	3911	m3
24	3888	m3
25	4873	m3
26	3018	m3
27	3885	m3
28	2882	m3
29	3774	m3
30	3880	m3

147344 m3 TOTAL

नोडल अधिकारी
मिशन अमृत योजना
नगर पालिक निगम जगदलपुर

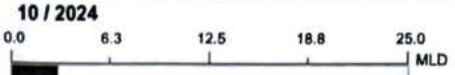
INCOMING VOLUME 10 / 2024



DAY		
1	3111	m3
2	2871	m3
3	4437	m3
4	3782	m3
5	3530	m3
6	3635	m3
7	3729	m3
8	3841	m3
9	3042	m3
10	2843	m3
11	3173	m3
12	2903	m3
13	2816	m3
14	3065	m3
15	3035	m3
16	1968	m3
17	4426	m3
18	4272	m3
19	4055	m3
20	7040	m3
21	3914	m3
22	4748	m3
23	4943	m3
24	4634	m3

89813 m3 TOTAL

OUTGOING VOLUME 10 / 2024



DAY		
1	2989	m3
2	3885	m3
3	2522	m3
4	3841	m3
5	3995	m3
6	2882	m3
7	2006	m3
8	4989	m3
9	1991	m3
10	4018	m3
11	3009	m3
12	1907	m3
13	3993	m3
14	4872	m3
15	2893	m3
16	1973	m3
17	3975	m3
18	4866	m3
19	5053	m3
20	6040	m3
21	5921	m3
22	3979	m3
23	5798	m3
24	4737	m3

92134 m3 TOTAL

नोडल अधिकारी
मिशन अमृत योजना
नगर पालिक निगम जगदलपुर

BOD 06 / 2024		COD 06 / 2024		TSS 06 / 2024		PH 06 / 2024	
DAY		DAY		DAY		DAY	
1	5.88	1	31.83	1	7.19	1	7.09
2	5.85	2	31.66	2	7.17	2	7.05
3	5.85	3	31.62	3	7.17	3	7.04
4	5.73	4	30.97	4	7.09	4	6.89
5	5.82	5	31.53	5	7.15	5	7.02
6	5.80	6	31.40	6	7.14	6	6.99
7	5.81	7	31.44	7	7.15	7	7.00
8	5.84	8	31.63	8	7.17	8	7.05
9	5.85	9	31.63	9	7.17	9	7.05
10	5.99	10	32.44	10	7.26	10	7.22
11	5.89	11	31.89	11	7.20	11	7.10
12	5.99	12	32.36	12	7.26	12	7.22
13	6.02	13	32.59	13	7.28	13	7.25
14	6.11	14	33.06	14	7.33	14	7.37
15	6.18	15	33.41	15	7.37	15	7.44
16	6.24	16	33.81	16	7.41	16	7.53
17	6.03	17	32.65	17	7.28	17	7.26
18	5.94	18	32.19	18	7.23	18	7.16
19	5.96	19	32.24	19	7.24	19	7.17
20	6.00	20	32.44	20	7.26	20	7.22
21	6.04	21	32.75	21	7.29	21	7.29
22	5.88	22	31.86	22	7.19	22	7.09
23	5.87	23	31.73	23	7.18	23	7.06
24	5.82	24	31.50	24	7.15	24	7.02
25	5.90	25	31.93	25	7.20	25	7.11
26	5.88	26	31.82	26	7.19	26	7.08
27	5.89	27	31.88	27	7.20	27	7.10
28	5.91	28	31.96	28	7.21	28	7.12
29	5.86	29	31.75	29	7.18	29	7.07
30	5.95	30	32.17	30	7.23	30	7.17

नोडल अधिकारी
मिशन अमृत योजना
नगर पालिक निगम जगदलपुर

BOD 07 / 2024		COD 07 / 2024		TSS 07 / 2024		PH 07 / 2024	
DAY		DAY		DAY		DAY	
1	5.87	1	31.78	1	7.18	1	7.08
2	5.85	2	31.65	2	7.17	2	7.05
3	5.82	3	31.48	3	7.15	3	7.02
4	5.81	4	31.46	4	7.15	4	7.01
5	5.81	5	31.47	5	7.15	5	7.01
6	5.82	6	31.51	6	7.15	6	7.03
7	5.84	7	31.61	7	7.16	7	7.04
8	5.84	8	31.61	8	7.16	8	7.04
9	5.82	9	31.46	9	7.15	9	7.01
10	5.86	10	31.63	10	7.17	10	7.05
11	5.81	11	31.47	11	7.14	11	7.00
12	5.83	12	31.56	12	7.16	12	7.03
13	5.84	13	31.60	13	7.17	13	7.04
14	5.97	14	32.42	14	7.25	14	7.21
15	6.04	15	32.72	15	7.29	15	7.28
16	6.11	16	33.02	16	7.33	16	7.37
17	5.82	17	31.51	17	7.15	17	7.01
18	5.84	18	31.61	18	7.17	18	7.04
19	5.83	19	31.57	19	7.16	19	7.03
20	5.92	20	32.07	20	7.22	20	7.14
21	5.85	21	31.65	21	7.17	21	7.04
22	5.77	22	31.19	22	7.12	22	6.95
23	5.78	23	31.27	23	7.13	23	6.96
24	5.94	24	32.15	24	7.22	24	7.15
25	6.28	25	33.93	25	7.43	25	7.57
26	6.19	26	33.50	26	7.38	26	7.47
27	5.76	27	31.14	27	7.11	27	6.94
28	5.81	28	31.43	28	7.14	28	6.98
29	5.88	29	31.85	29	7.19	29	7.09
30	6.04	30	32.69	30	7.29	30	7.29
31	6.11	31	33.05	31	7.33	31	7.36

नोडल अधिकारी
मिशन अमृत योजना
नगर पालिक निगम जगदलपुर

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DAY	BOD 08 / 2024	COD 08 / 2024	TSS 08 / 2024	PH 08 / 2024
1	6.13	33.13	7.34	7.39
2	6.34	34.29	7.46	7.64
3	6.45	34.93	7.53	7.78
4	6.43	34.80	7.52	7.75
5	6.43	34.78	7.52	7.75
6	6.58	35.61	7.61	7.93
7	6.55	35.50	7.59	7.90
8	6.73	36.47	7.69	8.11
9	6.89	37.28	7.78	8.31
10	6.55	35.43	7.59	7.88
11	6.61	35.77	7.62	7.98
12	6.78	36.71	7.73	8.18
13	6.72	36.37	7.69	8.10
14	6.71	36.28	7.68	8.09
15	6.79	36.78	7.73	8.18
16	6.82	36.93	7.75	8.23
17	6.83	37.01	7.75	8.24
18	7.05	38.14	7.88	8.50
19	6.77	36.60	7.71	8.16
20	6.69	36.18	7.67	8.06
21	6.98	37.79	7.84	8.41
22	6.88	37.22	7.77	8.29
23	6.84	37.02	7.76	8.25
24	6.71	36.35	7.69	8.11
25	6.77	36.64	7.71	8.15
26	6.74	36.49	7.70	8.13
27	7.23	39.07	7.96	8.73
28	5.70	32.67	7.79	7.85
29	4.88	29.56	7.83	7.61
30	4.55	27.58	7.57	7.11
31	4.57	27.70	7.58	7.12

नोडल अधिकारी
मिशन अमृत योजना
नगर पालिक निगम जगदलपुर

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511

BOD 09 / 2024		COD 09 / 2024		TSS 09 / 2024		PH 09 / 2024	
DAY		DAY		DAY		DAY	
1	4.97	1	30.12	1	7.90	1	7.75
2	4.70	2	28.50	2	7.69	2	7.34
3	4.44	3	26.92	3	7.47	3	6.93
4	4.41	4	26.72	4	7.44	4	6.87
5	4.48	5	27.13	5	7.50	5	6.98
6	4.46	6	27.00	6	7.48	6	6.95
7	4.62	7	28.00	7	7.62	7	7.21
8	4.65	8	28.24	8	7.65	8	7.27
9	4.90	9	29.72	9	7.84	9	7.64
10	0.00	10	0.00	10	0.00	10	0.00
11	0.00	11	0.00	11	0.00	11	0.00
12	0.00	12	0.00	12	0.00	12	0.00
13	4.38	13	30.64	13	7.58	13	7.13
14	3.97	14	30.08	14	7.32	14	6.64
15	3.83	15	29.01	15	7.18	15	6.40
16	3.74	16	28.30	16	7.09	16	6.25
17	4.16	17	31.51	17	7.49	17	6.95
18	4.31	18	32.63	18	7.62	18	7.20
19	4.41	19	33.42	19	7.71	19	7.37
20	4.40	20	33.31	20	7.70	20	7.34
21	4.41	21	33.38	21	7.71	21	7.37
22	4.29	22	32.53	22	7.60	22	7.17
23	3.90	23	29.60	23	7.25	23	6.53
24	3.88	24	29.35	24	7.22	24	6.47
25	4.07	25	30.80	25	7.40	25	6.80
26	4.24	26	32.09	26	7.56	26	7.08
27	4.02	27	30.45	27	7.35	27	6.72
28	4.16	28	31.51	28	7.48	28	6.95
29	4.07	29	30.85	29	7.40	29	6.81
30	4.10	30	33.84	30	7.76	30	7.47

नोडल अधिकारी
मिशन अमृत योजना
नगर पालिक निगम जगदलपुर

BOD 10 / 2024	
DAY	
1	3.82
2	3.76
3	4.11
4	3.96
5	4.07
6	4.18
7	3.85
8	3.55
9	3.78
10	3.92
11	3.82
12	3.98
13	4.07
14	4.41
15	4.41
16	4.41
17	4.60
18	4.23
19	4.05
20	3.44
21	3.31
22	3.44
23	3.61
24	3.82

COD 10 / 2024	
DAY	
1	33.14
2	32.51
3	35.54
4	34.36
5	35.16
6	36.24
7	33.34
8	30.71
9	32.68
10	33.95
11	33.09
12	34.47
13	35.23
14	38.22
15	38.19
16	38.16
17	39.86
18	36.60
19	35.14
20	29.79
21	28.66
22	29.82
23	31.27
24	33.06

TSS 10 / 2024	
DAY	
1	7.67
2	7.60
3	7.94
4	7.81
5	7.91
6	8.02
7	7.70
8	7.39
9	7.63
10	7.76
11	7.66
12	7.83
13	7.91
14	8.23
15	8.22
16	8.22
17	8.40
18	8.05
19	7.89
20	7.28
21	7.13
22	7.27
23	7.45
24	7.66

PH 10 / 2024	
DAY	
1	7.30
2	7.17
3	7.84
4	7.57
5	7.76
6	7.99
7	7.35
8	6.78
9	7.21
10	7.49
11	7.28
12	7.61
13	7.79
14	8.42
15	8.42
16	8.42
17	8.78
18	8.07
19	7.74
20	6.58
21	6.33
22	6.58
23	6.89
24	7.29

कोडल अधिकारी
मिशन अमृत योजना
नगर पालिक निगम जगदलपुर

NI - 46 / Jagdalpur/22
Dated – 26 / 09 /2022

CHHATTISGARH ENVIRONMENT CONSERVATION BOARD
Paryawas Bhawan, Sector – 19,
Nava Raipur Atal Nagar, District- Raipur (C.G.) – 492 002
E-mail-hocecb@gmail.com

No. 4409 /TS/CECB/2022 Nava Raipur Atal Nagar, dated: 26 / 09 /2022

To,

The Commissioner,
Municipal Corporation, Jagdalpur,
New bus stand road,
Jagdalpur, District - Bastar (C.G.) – 494 001

Sub: - Grant of Consent of the Board under section 25 of the Water (Prevention and Control of Pollution) Act, 1974 and under Section 21 of the Air (Prevention and Control of Pollution) Act, 1981.

Ref:- 1. Permission to Establish of the Board issued under section 25 of the Water (Prevention and Control of Pollution) Act, 1974 and under section 21 of the Air (Prevention and Control of Pollution) Act, 1981 vide letter no. 9556 /TS/CECB/2020 Nava Raipur Atal Nagar, dated: 23/01/2020 for Sewage Treatment Plant (STP) – 25 MLD at Khasra No. 76, Plot area 0.99 Ha. Village- Balikonta, District-Bastar (C.G.).

2. Your online application dated: 11/02/2022 and subsequent correspondence ending dated: 02/09/2022 (online application no. 9328033).

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With reference to your above application, consents under section 25 of the Water (Prevention and Control of Pollution) Act, 1974 and under section 21 of the Air (Prevention and Control of Pollution) Act, 1981 are hereby granted for period of one year from the first day of the month of commissioning of the sewage treatment plant, subject to the fulfillment of the terms and conditions annexed hereto as **PART 'A' & 'B'** respectively.

These consents are valid for following capacity:-

S.No.	Name	Capacity
1.	Sewage Treatment Plant (STP)	25 MLD (Twenty Five MLD)

Please acknowledge the receipt of this letter.

For & on behalf of
Chhattisgarh Environment Conservation Board

Member Secretary
Chhattisgarh Environment Conservation Board
Nava Raipur Atal Nagar, District - Raipur (C.G.)

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Endt. No. 4410 /TS/CECB/2022 Nava Raipur Atal Nagar, dated: 26 / 09 /2022

Copy to: -

Regional Officer, Chhattisgarh Environment Conservation Board, Jagdalpur (C.G.).

Sd/-
Member Secretary
Chhattisgarh Environment Conservation Board
Nava Raipur Atal Nagar, District - Raipur (C.G.)

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PART- 'A'

CONSENT LETTER

No. **46** /NI/NRAN/CECB/2022 Nava Raipur Atal Nagar, Dated: 26 / **09** /**2022**

Sub: Consent to Municipal Corporation, Jagdalpur for the discharge of effluent under section 25 of the Water (Prevention & Control of Pollution) Act, 1974.

Ref: Online application dated: 11/02/2022 and subsequent correspondence ending dated: 02/09/2022 (online application no. 9328033) of Municipal Corporation, Jagdalpur.

1. With reference to the above application for consent to discharge of effluent into the natural water courses under the Water (Prevention & Control of Pollution) Act, 1974, here-in-after referred to as the Act, Municipal Corporation, Jagdalpur is authorized by the State Board to discharge its sewage and other effluents arising out of their premises into the local stream/river/well in accordance with the general and special conditions as mentioned in the Annexure.

2. This consent shall be valid for a period of one year from the first day of the month of commissioning of the sewage treatment plant.

This consent is valid for following capacity: -

S.No.	Name	Capacity
1.	Sewage Treatment Plant (STP)	25 MLD (Twenty Five MLD)

Please acknowledge the receipt of this letter.

For & on behalf of
Chhattisgarh Environment Conservation Board

Sd/-
Member Secretary
Chhattisgarh Environment Conservation Board
Atal Nagar, District - Raipur (C.G.)

Seal
Enclosure: Annexure

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Part-B

CONSENT LETTER

Sub: Consent to Municipal Corporation, Jagdalpur for the emission of air pollutant under section 21 of the Air (Prevention & Control of Pollution) Act, 1981.

Ref: Online application dated: 11/02/2022 and subsequent correspondence ending dated: 02/09/2022 (online application no. 9328033) of Municipal Corporation, Jagdalpur.

1. reference to the above application, consent under the Air (Prevention & Control of Pollution) Act, 1981 to Municipal Corporation, Jagdalpur is hereby granted by the State Board in accordance with the terms and conditions as mentioned below.

2. This consent shall be valid for a period of one year from the first day of the month of commissioning of the sewage treatment plant.

   This consent is valid for following capacity: -

S.No.	Name	Capacity
1.	Sewage Treatment Plant (STP)	25 MLD (Twenty Five MLD)

Terms & Conditions: -

1. Project management shall provide adequate measures to control air pollution in the project area. Adequate dust suppression measures shall be undertaken to control fugitive dust emission. Regular water sprinkling for dust suppression shall be ensured. Stack height of DG sets shall be as per norms of Central Pollution Control Board. Use of low sulphur diesel shall be ensured. Ambient air quality shall not exceed the standards prescribed by Board. Project management shall ensure particulate matter emission from any point source (if any) less than 50 mg/Nm3 all the time.
2. Project management shall ensure safe and scientific disposal of solid wastes and sludge. Project management shall ensure compliance of the Construction and Demolition Waste Management Rules, 2016. All municipal solid wastes shall be segregated, collected, transported, treated and disposed as per provisions of the Solid Waste Management Rules, 2016. Project management shall obtain authorization from Board for management and handling of hazardous materials (if any) as per the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016.
3. The letter of land use change i.e. for STP from forest department shall be obtained and a copy of the same shall be submitted to Board.
4. All internal roads shall be made black topped. Good housekeeping practices shall be adopted by the project management. Industry shall take adequate measures for control of the odour nuisance in the plant premises.
5. Project management shall utilize the fly ash bricks / blocks etc. in all construction / repairing activities.
6. Wide green belt of local plant species shall be developed all along the boundary of the plant premises. At least 33% area of total plant area shall be used for green belt development. As far as possible maximum area of open spaces shall be utilized for plantation purposes. Project management shall

abide by the decisions taken by Ministry of Environment, Forest and Climate Change, Government of India / Central Government / State Government / Central Pollution Control Board / CECB from time to time in this regard.

7. Project management shall take proper action to control the noise pollution. Project management shall install appropriate noise barriers / control measures including acoustic hoods, silencers, enclosures etc. on all sources of noise generation to control the noise. DG sets shall be provided with necessary acoustic enclosures. The noise level shall not exceed the limits 75 dB (A) during the daytime and 70 dB (A) during the night time within the plant premises. Adequate measures shall be taken for control of noise levels below 85 dB (A) in the work environment.

8. Project management shall establish an environmental management cell to carryout function relating to environmental management under the supervision of senior executive who will directly report to the head of organization. A full-fledged laboratory with qualified technical / scientific staff shall be provided to monitor the influent / effluent quality, ambient air quality and environmental samples etc.

9. The issuance of “Consent to Operate” of the Board does not convey any property rights in either real or personal property, or any exclusive privileges, nor does it authorize any injury to private property or any invasion of personal rights, nor any infringement of Central, State or local laws or regulations.

10. Any change in treatment capacity, process etc. shall be intimated to the Board. For any enhancement of the above prior permission of the Board shall be obtained.

11. Board reserves the right to amend / cancel any of the above conditions, stringent the emission / effluent limits stipulated above and add new conditions as and when deemed necessary in the interest of environmental protection, change in the project profile or non-satisfactory implementation of the stipulated conditions etc.

This consent is valid for the stated period and has to be renewed every year. Online application with annual license fee in this regard shall reach the office 02 months before the expiry of this consent.

For & on behalf of
Chhattisgarh Environment Conservation Board

Sd/-
Member Secretary
Chhattisgarh Environment Conservation Board
Nava Raipur Atal Nagar, District - Raipur (C.G.)

Signature Not Verified

Digitally Signed by :R P Tiwari
MS

Date: 2022.09.26 19:18:09 IST

Test Report 1563

CPCB

Central Pollution Control Board
Regional Directorate (Central)
"Parivesh Bhawan"
Paryavaran Parisar, E-5, Arera Colony, Bhopal
EPA Recognised Lab
Test Report : Waste Water (Physico Chemical Parameter)

CUSTOMER COPY .....
MASTER COPY .....
F/LAB/06/TR-02
COPY FOR LAB I/C.....

Project Name	NGT Case No. 606/2018	Test Report No.	WW/24-25/63
Sample Description	6.2 MLD STP, Rajnandgaon (CG) - Outlet	Requisition No.	133
Date of sample collection	14.06.2024	Date	25.06.2024
Date of sample receipt	16.06.2024	Type of sample	Grab
Date of analysis	16.06.2024 to 25.06.2024	Sample collected by	Dr. Y K Saxena, Sh. R Kumar, Sh. R Bandewar, Sh. S S Kushwah

S.No.	Parameters	Unit	Result	Method
1	Temperature	°C	-	-
2	Odour	-	-	-
3	Appearance	-	-	-
4	Colour	Pt-Co Scale	-	APHA, 2120-B
5	Residual Chlorine	mg/L	-	APHA 4500-Cl-B
6	Dissolved Oxygen	mg/L	-	APHA 4500-O-C
7	**pH**	**pH unit**	**7.35**	**APHA, 4500H+B**
8	Specific Conductivity	µmho/cm	-	APHA 2510 B
9	**Suspended Solids**	**mg/L**	**12**	**APHA 2540 D**
10	Total Dissolved Solids	mg/L	-	APHA 2540 C
11	Total Solids	mg/L	-	APHA 2540 B
12	Fixed Dissolved Solid	mg/L	-	APHA 2540 E
13	**COD**	**mg/L**	**31**	**APHA, 5220 B**
14	**BOD (3 days, 27°C)**	**mg/L**	**6**	**IS 3025, 1993**
15	Chloride	mg/L	-	APHA, 4500-CL-B
16	Total Alkalinity	mg/L	-	APHA 2320-B
17	T. Hardness (as $CaCO_3$)	mg/L	-	APHA 2340-C
18	Ca Hardness (as $CaCO_3$)	mg/L	-	APHA 3500-Ca-B
19	Mg Hardness (as $CaCO_3$)	mg/L	-	APHA 3500-Mg-B
20	Oil & Grease	mg/L	3-4	APHA 5520-D
21	Total Kjehdal Nitrogen	mg/L	-	APHA 4500-Norg-C
22	Turbidity	N.T.U.	-	APHA, 2130-B
23	**Phosphate (as P)**	**mg/L**	**0.014**	**APHA 4500-P-D**
24	Sulphate (as SO_4)	mg/L	-	APHA 4500-SO_4-E
25	Ammo. Nitrogen (as NH_3)	mg/L	-	APHA 4500-NH_3-F
26	Nitrite Nitrogen (as NO_2)	mg/L	-	APHA 4500-NO_2-B
27	**Nitrate Nitrogen (as NO_3)**	**mg/L**	**0.048**	**APHA 4500-NO_3B**
28	Fluoride (as F)	mg/L	-	APHA 4500-F-D
29	Sodium (as Na)	mg/L	-	APHA 3500-Na-B
30	Potassium (as K)	mg/L	-	APHA 3500-K-B
31	Chromium (as Cr^{+6})	mg/L	-	APHA 3500-Cr B
32	Boron (as B)	mg/L	-	APHA 4500-B-C
33	**Faecal Coliform**	**MPN/100ml**	**540**	**APHA 9221-E**
34	Total Coliform	MPN/100ml	-	APHA 9221-B
35	Bioassay Test	% Survival	-	APHA 8910 A-C
36				
37				
38				

Prepared by:

मिलिन्द कुमार निमजे/Milind Kumar Nimje
वैज्ञानिक-प्रभारी प्रमुख एवं सरकारी विश्लेषक
Scientist-C/ Lab Head & Government Analyst
क्षेत्रीय निदेशालय / Regional Directorate
केन्द्रीय प्रदूषण नियंत्रण बोर्ड,भोपाल (म.प्र.)
Central Pollution Control Board, Bhopal

MUNICIPAL CORPORATION RAJNANDGAON

RAJNANDGAON STP TEST REPORT

1565

Logbook showing inflow outflow of STP

Date	Turbudity NTU		pH (mg/L)		COD mg/L		BOD (mg/L)		TSS (mg/L)		DO (mg/L)		Sign
	Inlet	outlet	Inlet	outlet	Inlet	outlet	Inlet	outlet	Inlet	outlet	Inlet	outlet	
28/04/24	44	05	7.58	7.50	290	40	140	6.9	100	15	NIL	4.2	
29/04/24	46	04	7.60	7.52	300	44	148	7.3	110	16	NIL	3.8	
30/04/24	48	05	7.70	7.62	298	44	152	7.4	115	17	NIL	3.9	
01/05/2024	42	03	7.65	7.60	300	46	150	7.4	112	16	NIL	3.7	
02/05/2024	40	04	7.62	7.54	295	45	154	7.6	115	14	NIL	3.8	
03/05/2024	46	04	7.68	7.60	298	46	156	7.8	120	18	NIL	4.2	
04/05/2024	47	03	7.66	7.62	290	48	148	7.6	115	16	NIL	4.0	
05/05/24	50	04	7.68	7.58	280	48	140	7.2	120	18	NIL	4.2	
06/05/24	46	03	7.58	7.48	275	44	142	7.0	115	16	NIL	3.8	
07/05/24	44	04	7.50	7.42	275	43	138	6.9	110	14	NIL	3.6	
08/05/24	38	03	7.40	7.36	270	40	136	6.8	115	15	NIL	3.8	
09/05/24	36	04	7.42	7.39	280	42	140	6.8	110	15	NIL	3.9	
10/05/24	39	05	7.50	7.42	276	44	142	6.9	100	16	NIL	3.6	
11/05/24	38	04	7.58	7.52	284	46	148	6.8	112	18	NIL	4.0	
12/05/24	36	03	7.62	7.54	286	48	150	7.2	115	17	NIL	3.8	
13/05/24	38	05	7.68	7.62	290	48	156	7.8	112	16	NIL	4.0	
14/05/24	36	04	7.66	7.62	280	46	142	6.8	110	14	NIL	3.6	
15/05/24	40	05	7.68	7.64	282	44	136	6.4	112	19	NIL	3.8	
16/05/24	42	04	7.68	7.62	290	42	140	6.8	115	16	NIL	4.0	

Scanned with OKEN Scanner

Medical Officer,
Mission Asthur
Municipal Corporation, Rajamahendravaram (C.G.)

Date	Turbidity (NTU)		pH (mg/L)		COD (mg/L)		BOD (mg/L)		TSS (mg/L)		DO (mg/L)		Signature	JE Sign
	Inlet	outlet	Inlet	outlet	Inlet	outlet	Inlet	outlet	Inlet	outlet	Inlet	outlet	~~Inlet~~	
17/05/24	40	04	7.60	7.52	300	46	160	6.8	120	16	NIL	4.0	Instande	
18/05/24	38	04	7.64	7.58	305	48	170	7.0	118	18	NIL	4.2	Instande	
19/05/24	42	05	7.68	7.64	290	48	162	7.2	120	18	NIL	3.8	Instande	
20/05/24	40	05	7.66	7.60	300	48	168	7.4	120	16	NIL	3.6	Instande	
21/05/24	36	03	7.58	7.52	302	46	164	7.3	115	16	NIL	3.8	Instande	
22/05/24	38	04	7.60	7.54	305	48	168	7.4	110	14	NIL	3.6	Instande	
23/05/24	42	04	7.62	7.58	300	46	160	7.2	110	16	NIL	3.8	Instande	
24/05/24	36	03	7.68	7.60	290	44	164	7.4	118	16	NIL	4.0	Instande	
25/05/24	38	04	7.64	7.58	280	48	168	7.2	116	19	NIL	4.2	Instande	
26/05/24	40	04	7.68	7.62	280	46	160	7.0	120	16	NIL	4.0	Instande	
27/05/24	39	04	7.60	7.54	290	48	168	7.2	110	16	NIL	4.2	Instande	
28/05/24	38	03	7.62	7.58	300	46	164	7.2	115	18	NIL	4.0	Instande	
29/05/24	36	04	7.66	7.62	300	48	160	7.0	110	16	NIL	4.2	Instande	
30/05/24	38	05	7.68	7.60	280	46	164	7.4	115	18	NIL	4.0	Instande	
31/05/24	40	05	7.68	7.62	300	48	168	7.0	120	18	NIL	4.2	Instande	
01/06/24	36	04	7.60	7.54	280	46	160	7.0	110	16	NIL	4.0	Instande	
02/06/24	38	04	7.62	7.58	300	48	168	7.0	115	16	NIL	4.2	Instande	
03/06/24	40	04	7.68	7.60	290	46	160	6.8	120	18	NIL	4.0	Instande	
04/06/24	46	06	7.66	7.62	280	48	164	7.2	120	12	NIL	3.8	Instande	

Modal Officer
Mahendra Ambulance
Corporation, Rajnandgaon (C.G.)

Scanned with OKEN Scanner

Date	Turbudity (NTU)		PH (mg/L)		COD mg/L		BOD (mg/L)		TSS (mg/L)		D.O (mg/L)		Sign	JG
	Inlet	outlet	Inlet	outlet	Inlet	outlet	Inlet	outlet	Inlet	outlet	Inlet	outlet		
05/06/24	4.0	06	7.68	7.60	300	48	168	7.2	116	8	NIL	4.2	Insignificant	
06/06/24	4.6	07	7.58	7.48	302	48	164	7.4	120	12	NIL	4.0	Insignificant	
07/06/24	4.8	08	7.60	7.52	280	44	160	7.0	124	14	NIL	4.0	Insignificant	
08/06/24	4.6	08	7.62	7.58	284	46	168	7.4	118	12	NIL	4.2	Insignificant	
09/06/24	4.0	06	7.64	7.56	300	48	164	7.2	116	14	NIL	4.0	Insignificant	
10/06/24	4.2	08	7.68	7.52	280	44	160	7.0	118	16	NIL	3.8	Insignificant	
11/06/24	4.4	06	7.64	7.60	300	46	162	7.4	110	18	NIL	3.6	Insignificant	
12/06/24	4.8	08	7.58	7.52	284	42	156	6.8	112	14	NIL	3.8	Insignificant	
13/06/24	4.6	06	7.52	7.48	268	40	160	6.8	116	14	NIL	4.0	Insignificant	
14/06/24	4.8	08	7.60	7.54	264	42	168	7.0	120	18	NIL	3.8	Insignificant	
15/06/24	4.4	07	7.54	7.50	290	48	180	7.6	114	12	NIL	3.6	Insignificant	
16/06/24	4.2	06	7.40	7.36	260	40	164	6.8	110	14	NIL	3.4	Insignificant	
17/06/24	4.0	05	7.42	7.34	280	44	168	7.2	112	16	NIL	3.6	Insignificant	
18/06/24	4.4	08	7.44	7.36	268	40	160	6.8	116	18	NIL	3.8	Insignificant	
19/06/24	4.0	06	7.40	7.36	280	46	168	7.2	110	14	NIL	3.6	Insignificant	
20/06/24	4.2	07	7.42	7.38	268	44	160	6.4	112	16	NIL	3.8	Insignificant	
21/06/24	3.8	06	7.54	7.48	274	48	162	6.6	100	12	NIL	4.2	Insignificant	
22/06/24	3.9	07	7.58	7.54	260	42	156	6.8	110	14	NIL	3.9	Insignificant	
23/06/24	3.6	05	7.56	7.48	288	46	180	7.4	112	12	NIL	3.6	Insignificant	

Scanned with OKEN Scanner

Nodal Officer,
Mission Amrut
Municipal Corporation, Rajnandgaon (C.G.)

Date	Turbidity (N.T.U)		PH (mg/L)		COD (mg/L)		B.O.D (mg/L)		TSS (mg/L)		D.O mg/L		Signature	JE Sign
	Inlet	outlet	Inlet	outlet	Inlet	outlet	Inlet	outlet	Inlet	outlet	Inlet	outlet		
24/06/24	32	04	7.60	7.54	284	44	184	7.2	110	10	NIL	3.0	Jmaskande	
25/06/24	34	06	7.58	7.50	268	42	168	6.8	116	12	NIL	3.4	Jmaskande	
26/06/24	36	08	7.60	7.54	260	40	164	6.4	124	14	NIL	3.8	Jmaskande	
27/06/24	38	08	7.64	7.58	280	42	180	7.0	126	16	NIL	3.9	Jmaskande	
28/06/24	34	06	7.56	7.52	258	40	150	6.8	120	14	NIL	3.8	Jmaskande	
29/06/24	30	05	7.50	7.42	260	44	174	7.0	116	12	NIL	3.4	Jmaskande	
30/06/24	32	06	7.54	7.48	264	46	178	7.2	120	14	NIL	3.8	Jmaskande	
01/07/24	30	08	7.58	7.50	272	48	180	7.4	116	12	NIL	3.2	Jmaskande	
02/07/24	32	06	7.56	7.44	260	42	186	7.2	120	14	NIL	3.6	Jmaskande	
03/07/24	36	08	7.60	7.52	264	44	194	7.4	124	16	NIL	3.4	Jmaskande	
04/07/24	34	06	7.62	7.56	280	46	183	7.0	128	18	NIL	3.8	Jmaskande	
05/07/24	35	08	7.60	7.54	268	42	180	6.8	120	16	NIL	4.0	Jmaskande	
06/07/24	32	06	7.58	7.54	266	44	188	6.8	124	14	NIL	4.2	Jmaskande	
07/07/24	35	04	7.55	7.44	280	46	196	7.2	118	12	NIL	3.2	Jmaskande	
08/07/24	28	06	7.52	7.42	300	48	200	7.2	116	10	NIL	3.4	Jmaskande	
09/07/24	30	07	7.50	7.44	282	46	204	7.0	110	10	NIL	4.1	Jmaskande	
10/07/24	32	08	7.56	7.48	284	44	208	7.2	118	16	NIL	4.2	Jmaskande	
11/07/24	35	06	7.58	7.42	286	46	200	7.0	120	18	NIL	3.6	Jmaskande	
12/07/24	36	08	7.56	7.48	280	48	204	7.2	122	16	NIL	3.8	Jmaskande	

Scanned with OKEN Scanner

Nodal Officer,
Mission Amrut
Municipal Corporation, Rajnandgaon (C.G.)

Date	Turbidity (NTU)		pH (mg/L)		COD (mg/L)		BOD (mg/L)		TSS (mg/L)		DO (mg/L)		Signature
	Inlet	outlet	Inlet	outlet	Inlet	outlet	Inlet	outlet	Inlet	outlet	Inlet	outlet	
13/07/24	34	06	7.50	7.42	284	44	180	6.8	110	12	NIL	3.6	[illegible]
14/07/24	32	04	7.52	7.40	268	40	168	7.2	112	14	NIL	3.2	[illegible]
15/07/24	36	06	7.58	7.50	260	42	160	7.2	116	16	NIL	3.6	[illegible]
16/07/24	34	08	7.52	7.44	240	40	148	6.8	114	16	NIL	3.8	[illegible]
17/07/24	30	06	7.54	7.46	228	38	140	6.6	120	18	NIL	3.4	[illegible]
18/07/24	32	08	7.56	7.50	220	34	126	6.8	116	16	NIL	3.8	[illegible]
19/07/24	28	06	7.50	7.44	218	32	120	6.8	110	12	NIL	4.0	[illegible]
20/07/24	26	04	7.56	7.50	216	28	116	6.6	112	10	NIL	4.2	[illegible]
21/07/24	24	04	7.52	7.46	214	26	118	6.8	110	10	NIL	3.6	[illegible]
22/07/24	23	05	7.50	7.42	210	28	116	6.8	112	12	NIL	3.8	[illegible]
23/07/24	22	04	7.48	7.40	212	30	114	7.0	110	08	NIL	3.2	[illegible]
24/07/24	23	04	7.46	7.38	210	32	116	6.8	112	10	NIL	3.0	[illegible]
25/07/24	24	05	7.42	7.36	214	26	112	6.8	110	06	NIL	3.4	[illegible]
26/07/24	20	06	7.44	7.38	208	24	110	6.4	114	08	NIL	3.2	[illegible]
27/07/24	23	05	7.46	7.36	212	28	114	6.8	116	06	NIL	3.6	[illegible]
28/07/24	22	06	7.48	7.36	210	22	108	6.6	110	06	NIL	3.4	[illegible]
29/07/24	24	05	7.50	7.42	206	20	110	6.8	108	08	NIL	3.0	[illegible]
30/07/24	26	06	7.54	7.48	208	30	114	7.0	112	08	NIL	3.2	[illegible]
31/07/24	22	08	7.56	7.50	210	32	112	7.2	114	08	NIL	3.4	[illegible]

Nodal Officer,
Mission Amrut
Municipal Corporation, Rajnandgaon (C.G.)

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Date	Turbidity (NTU)		pH (mg/L)		COD (mg/L)		BOD (mg/L)		TSS (mg/L)		DO (mg/L)		Signature JE/SDO
	Inlet	outlet	Inlet	outlet	Inlet	outlet	Inlet	outlet	Inlet	outlet	Inlet	outlet	
01/08/24	19	04	7.51	7.38	240	40	114	5.9	100	14	NIL	3.8	Shahabad
02/08/24	20	06	7.56	7.50	239	41	110	6.1	104	16	NIL	3.0	Shahabad
03/08/24	22	08	7.58	7.52	240	40	116	6.3	106	12	NIL	3.4	Shahabad
04/08/24	27	04	7.68	7.60	2.50	41	120	6.8	76	15	Nil	4.1	Shahabad
05/08/24	26	03	7.66	7.61	260	40	125	7.1	78	14	Nil	4.2	Shahabad
06/08/24	27	04	7.68	7.62	270	41	120	6.8	7.6	15	Nil	4.1	Shahabad
07/08/24	24	04	7.65	7.60	260	39	118	6.7	7.8	15	Nil	4.2	Shahabad
08/08/24	26	04	7.68	7.61	268	40	110	6.9	7.9	15	Nil	4.3	Shahabad
09/08/24	24	03	7.67	7.60	260	39	120	5.6	76	14	Nil	4.2	Shahabad
10/08/24	26	04	7.68	7.60	260	40	118	5.9	7.6	15	Nil	4.2	Shahabad
11/08/24	24	03	7.65	7.61	265	41	96	5.8	78	16	Nil	4.3	Shahabad
12/08/24	27	04	7.66	7.60	240	40	106	5.2	76	15	Nil	4.1	Shahabad
~~13/08/24~~													
13/08/24	19	03	7.60	7.59	230	39	104	5.9	50	12	Nil	3.9	Shahabad
14/08/24	22	03	7.61	7.58	235	38	100	6.1	45	10	Nil	3.7	Shahabad
15/08/24	21	04	7.55	7.51	240	40	112	5.9	48	13	Nil	3.9	Shahabad
16/08/24	26	04	7.68	7.60	239	40	110	6.1	75	15	Nil		Shahabad
17/08/24	24	03	7.62	7.48	270	41	100	5.9	45	13	Nil	4.2	Shahabad
18/08/24	19	03	7.50	7.44	280	40	90	6.5	61	14	Nil	3.9	Shahabad
19/08/24	20	04	7.60	7.48	270	41	105	6.9	90	18	Nil	4.1	Shahabad

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Nodal Officer,
Mission Amrut
Municipal Corporation, Rajkot (M.C.)

Date	Turbidity (NTU)		PH (mg/L)		COD (mg/L)		BOD mg/L		TSS mg/L		DO (mg/L)		Signature	Remarks
	Inlet	outlet	Inlet	outlet	Inlet	outlet	Inlet	outlet	Inlet	outlet	Inlet	outlet		
20/08/24	23	03	7.56	7.43	300	40	120	7.1	80	14	Nil	4.2	Shekhawat	
21/08/24	18	04	7.61	7.48	285	39	130	7.5	95	13	Nil	3.3	Shekhawat	
22/08/24	22	03	7.63	7.50	275	40	100	6.5	100	11	Nil	3.9	Shekhawat	
23/08/24	19	04	7.60	7.48	300	41	120	7.2	105	14	Nil	4.1	Shekhawat	
24/08/24	18	03	7.50	7.45	280	40	96	5.8	120	16	Nil	4.2	Shekhawat	
25/08/24	19	04	7.68	7.48	260	39	105	6.8	130	18	Nil	4.3	Shekhawat	
26/08/24	23	04	7.60	7.52	300	40	100	7.2	118	17	Nil	3.5	Shekhawat	
27/08/24	20	03	7.62	7.56	310	41	130	6.5	110	16	Nil	3.9	Shekhawat	
28/08/24	19	04	7.53	7.62	290	39	115	6.2	118	15	Nil	4.2	Shekhawat	
29/08/24	20	03	7.65	7.55	280	40	130	7.5	90	14	Nil	4.1	Shekhawat	
30/08/24	22	04	7.60	7.48	300	41	114	6.5	110	15	Nil	3.9	Shekhawat	
31/08/24	23	04	7.65	7.50	268	38	110	6.6	108	12	Nil	4.2	Shekhawat	
01/09/24	20	03	7.68	7.48	310	41	100	6.5	115	18	Nil	4.1	Shekhawat	
02/09/24	19	04	7.50	7.45	320	40	118	5.5	125	16	Nil	4.2	Shekhawat	
03/09/24	22	04	7.40	7.30	300	41	115	5.8	118	15	Nil	3.2	Shekhawat	
04/09/24	19	03	7.47	7.40	290	39	100	6.4	100	14	Nil	3.8	Shekhawat	
05/09/24	22	04	7.48	7.38	320	40	110	5.3	120	16	Nil	4.2	Shekhawat	
06/09/24	24	04	7.45	7.39	310	41	120	5.6	130	18	Nil	3.9	Shekhawat	
07/09/24	22	03	7.49	7.34	300	40	95	5.5	125	17	Nil	4.1	Shekhawat	

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Nodal Officer,
Session Amrut
Municipal Corporation, Rajnandgaon (C.G.)

Date	Turbidity (NTU)		pH (mg/L)		COD (mg/L)		BOD (mg/L)		TSS (mg/L)		D.O (mg/L)		Signature JE Sign
	Inlet	outlet	Inlet	outlet	Inlet	outlet	Inlet	outlet	Inlet	outlet	Inlet	outlet	
08/09/24	24	04	7.51	7.39	320	41	100	5.8	130	16	Nil	4.3	Shahakawal
09/09/24	20	03	7.55	7.40	310	40	105	6.9	120	18	Nil	4.1	Shahakawal
10/09/24	22	04	7.50	7.38	330	42	90	6.5	108	15	Nil	3.9	Shahakawal
													11/09/24 KO Palan Road Plus
28/09/24	23	04	7.60	7.50	265	40	120	7.5	120	16	Nil	4.2	Shahakawal
29/09/24	22	03	7.40	7.38	300	41	115	5.8	110	15	Nil	3.4	Shahakawal
30/9/24	24	04	7.15	7.33	320	41	100	5.8	130	16	Nil	4.3	Shahakawal
01/10/24	18	03	7.66	7.55	300	40	105	6.9	95	14	Nil	4.0	Shahakawal
02/10/24	20	04	7.68	7.48	310	41	100	6.5	115	18	Nil	4.1	Shahakawal
03/10/24	19	04	7.50	7.15	320	40	118	5.5	125	16	Nil	4.2	Shahakawal
04/10/24	22	03	7.40	7.38	300	40	115	5.8	118	15	Nil	3.4	Shahakawal
05/10/24	24	04	7.45	7.39	310	41	118	6.5	130	18	Nil	3.9	Shahakawal
06/10/24	20	03	7.66	7.60	320	40	90	6.8	110	15	Nil	4.1	Shahakawal
07/10/24	23	04	7.60	7.50	290	40	120	7.5	120	16	Nil	4.2	Shahakawal
08/10/24	20	03	7.68	7.48	310	41	100	6.5	115	18	Nil	4.1	Shahakawal
09/10/24	19	04	7.50	7.45	320	40	118	5.5	125	16	Nil	4.2	Shahakawal
10/10/24	22	03	7.61	7.58	335	38	100	6.1	95	10	Nil	3.9	Shahakawal
11/10/24	21	04	7.55	7.51	240	40	112	5.9	88	19	Nil	3.7	Shahakawal
12/10/24	24	04	7.62	7.48	270	41	100	5.0	95	18	Nil	4.2	Shahakawal

Nodal Officer,
Mission Amrut
Municipal Corporation, Rajnandgaon (C.G.)

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Date	Turbidity (NTU)		PH		COD (Mg/l)		BOD (Mg/l)		TSS (Mg/l)		DO (Mg/l)		Chemist Signature	J.E Signature
	Inlet	outlet	Inlet	out	Inlet	out	Inlet	outlet	Inlet	outlet	Inlet	outlet		
13/10/24	20	03	7.68	7.45	340	40	118	5.5	110	16	Nil	4.1	Shahakawad	
14/10/24	19	04	7.50	7.40	290	39	100	5.3	100	14	Nil	3.8	Shahakawad	
15/10/24	22	03	7.49	7.34	290	41	120	7.5	120	16	Nil	4.1	Shahakawad	
16/10/24	20	04	7.60	7.50	295	41	125	7.4	120	16	Nil	4.2	Shahakawad	
17/10/24	21	03	7.65	7.55	280	40	130	7.0	110	14	Nil	4.1	Shahakawad	
18/10/24	20	04	7.60	7.50	310	39	100	6.5	115	18	Nil	3.9	Shahakawad	
19/10/24	19	03	7.51	7.38	300	38	110	7.8	118	19	Nil	4.3	Shahakawad	
20/10/24	22	05	7.40	7.34	290	42	95	5.5	100	16	Nil	4.2	Shahakawad	
21/10/24	23	03	7.56	7.43	300	40	120	7.1	80	14	Nil	4.1	Shahakawad	
22/10/24	25	04	7.65	7.61	280	41	114	6.8	78	15	Nil	3.8	Shahakawad	
23/10/24	27	03	7.68	7.62							Nil	4.3	Shahakawad	
24/10/24	26	04	7.66	7.61							Nil	4.2	Shahakawad	
25/10/24	29	03	7.65	7.62							Nil	4.1	Shahakawad	

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Nodal Officer,
Mission Amrut
Municipal Corporation, Rajnandgaon (C.G.)

NI - 66/Durg/22
Dated - 26/09/2022

CHHATTISGARH ENVIRONMENT CONSERVATION BOARD

Paryavas Bhawan, Sector - 19, Nava Raipur Atal Nagar,
District – Raipur (C.G.) 492002
E-mail - hocecb@gmail.com

No. 4416 /TS/CECB/2022 Nava Raipur Atal Nagar, dated: 26/09/2022

To,

The Commissioner,
Municipal Corporation, Rajnandgaon,
Near NH 06, Town Hall,
District - Rajnandgaon (C.G.)

Sub: - "Permission to Establish" for establishment of Sewage Treatment Plant (STP) – 6200 KLD (6.2 MLD) at Ward No. 49, Village – Mohad, District -Rajnandgaon (C.G.).

Ref.: - Your online application dated: 18/07/2022 and subsequent correspondence ending dated: 20/09/2022 (online application no. 9354225).

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Without prejudice to the powers of this Board under the Water (Prevention and Control of Pollution) Act, 1974, and the Air (Prevention and Control of Pollution) Act, 1981 and without reducing your responsibilities under the said Acts, and after going through your proposal for achieving the effluent and gaseous emission standards, it is to inform you that this Board grants "Permission to Establish" for establishment of Sewage Treatment Plant (STP) – 6200 KLD (6.2 MLD) at Ward No. 49, Village–Mohad, District-Rajnandgaon (C.G.), subject to fulfillment of the following terms and conditions: -

TERMS & CONDITIONS: -

1. Project management shall provide adequate facility for proper treatment of sewage and shall ensure that the treated effluent quality meet the standards prescribed by Board published in Gazette Notification dated 25.03.88 or standards prescribed by MoEF&CC, New Delhi vide notification G.S.R. 1265(E) dated 13/10/2017 for sewage treatment plant, whichever is stringent. Project management shall operate and maintain the sewage collection / conveyance system, sewage pumping system and sewage treatment system regularly to ensure the treated effluent quality within the standards prescribed. No untreated sewage shall be discharged outside the premises. Project management shall make arrangement for treated effluent to be used for plantation, green belt development, flushing, dust suppression and other useful purposes and shall make arrangement for maximum utilization of treated sewage in different purposes to minimize the discharge of treated effluent in to nallah / river to maintain the wholesomeness of nallah / river water quality. Project management shall ensure that the water quality of nallah / river shall not affect or degrade.

2. Permission to drawl of water shall be obtained for other purposes from the competent authority prior to construction / operation of the project. Project management shall provide adequate measuring arrangement for the measurement of effluent received and treated effluent.

3. Project management shall make necessary measures to mitigate the odour problems from Sewage Treatment Plant (STP) and shall make arrangement to avoid accumulation / stagnation of sewage for ensuring vector control.

4. Construction material shall be stored in covered area / sheds. Truck carrying soil, sand and other construction materials shall be duly covered to prevent spillage and dust emission. Project management shall provide adequate measures to control air pollution during the construction activity. Adequate dust suppression measures shall be undertaken to control fugitive dust emission. Regular water sprinkling for dust suppression shall be ensured. Ambient air quality shall not exceed the standards prescribed by Board. Project management shall ensure particulate matter emission from any point source (if any) less than 50 mg/Nm^3 all the time.

5. Project management shall make arrangement for safe and scientific disposal of solid wastes and sludge generated from sewage treatment plant and shall be used as manure. Earth material generated from excavation shall be reused to the maximum possible extent as filling material. The construction debris and surplus excavated material shall be disposed off in suitable pre-identified dumping areas to avoid land degradation and water logging due to indiscriminate dumping. Dumping areas shall be biologically reclaimed through topsoil cover and plantation.

6. Project management shall ensure compliance of the Construction and Demolition Waste Management Rules, 2016. All municipal solid wastes shall be segregated, collected, transported, treated and disposed as per provisions of the Solid Waste Management Rules, 2016. Project management shall obtain authorization from Board for management and handling of hazardous materials (if any) as per the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016.

7. All internal roads shall be made black topped. Good housekeeping practices shall be adopted by the project management.

8. Project management shall utilize the fly ash bricks / blocks etc. in all construction / repairing activities.

9. Wide green belt of local plant species shall be developed all along the boundary of the plant premises. At least 33% of the total plant area shall be used for green belt development. As far as possible maximum area of open spaces shall be utilized for plantation purposes. Project management shall abide by the decisions taken by Ministry of Environment, Forest and Climate Change, Government of India / Central Government / State Government / Central Pollution Control Board / CECB from time to time in this regard.

10. Project management shall provide garland drains with appropriate check dams all along the plant area. Project management shall provide adequate collection and treatment arrangement for proper management of storm water.

11. Project management shall provide rainwater-harvesting technique in the project area for recharge of ground water.

12. Project management shall take proper action to control the noise pollution. Project management shall install appropriate noise barriers / control measures including acoustic hoods, silencers, enclosures etc. on all sources of noise generation to control the noise. The noise level shall not exceed the limits 75 dB (A) during the daytime and 70 dB (A) during the night time within the plant premises. Adequate measures shall be taken for control of noise levels below 85 dB (A) in the work environment.

13. Project management shall establish an environmental management cell to carryout function relating to environmental management under the supervision of senior executive who will directly report to the head of organization. A full-fledged laboratory with qualified technical / scientific staff shall be provided to monitor the influent / effluent quality, ambient air quality, stack emission and environmental samples etc.

14. Necessary funds shall be provided for implementation of the above conditions, conditions to be incorporated in the 'consent to operate' of the Board, for environmental safeguards etc.

15. The issuance of “Permission to Establish” of the Board does not convey any property rights in either real or personal property, or any exclusive privileges, nor does it authorize any injury to private property or any invasion of personal rights, nor any infringement of Central, State or local laws or regulations.

16. Any change in treatment capacity, process etc. shall be intimated to the Board. For any enhancement of the above prior permission of the Board shall be obtained.

17. This permission to establish shall be valid for the period of **five years** effective from the date of issue of this letter. This permission to establish shall be treated as cancelled in case; no construction activity has been started on the site regarding establishment of the sewage treatment plant during this period. Chhattisgarh Environment Conservation Board reserves the right to extend the validity period / not to extend the validity period / cancel / withdraw the permission to establish of the sewage treatment plant, based on the construction activities carried out on the site regarding establishment of the sewage treatment plant.

18. Board reserves the right to amend / cancel any of the above conditions, stringent the emission / effluent limits stipulated above and add new conditions as and when deemed necessary in the interest of environmental protection, change in the project profile or non-satisfactory implementation of the stipulated conditions etc.

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The consent (for operation) as required under the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981 shall be granted to your project management after fulfillment of all the conditions mentioned above. For this purpose you shall have to make an application to this Board in the prescribed Performa at least two months before the expected date of commissioning of the project. The applicant shall not without valid consent (for operation) of the Board bring into use any out let for the discharge of effluent and particulate matter / gaseous emission.

For & on behalf of
Chhattisgarh Environment Conservation Board

Member Secretary
Chhattisgarh Environment Conservation Board
Nava Raipur Atal Nagar, District - Raipur (C.G.)

Endt. No. 4417 /TS/CECB/2022 Nava Raipur Atal Nagar, dated: 26/09/2022

Copy to: -

1. Chief Engineer (Commercial), Chhattisgarh State Power Distribution Company Limited, Rajnandgaon for information and necessary action please. The power supply to the unit shall be released only after submission of the copy of **"Consent to Operate"** issued by Chhattisgarh Environment Conservation Board, Raipur.
2. Regional Officer, Regional Office, Chhattisgarh Environment Conservation Board, Bhilai-Durg (C.G.). Please ensure compliance and report, if any condition/conditions are violated by the project management.

Sd/-
Member Secretary
Chhattisgarh Environment Conservation Board
Nava Raipur Atal Nagar, District - Raipur (C.G.)

Signature Not Verified

Digitally Signed by :R P Tiwari
MS

Date: 2022.09.26 19:13:57 IST

कार्यालय,नगर पालिक निगम,राजनांदगांव

क्रमांक 750 / एस.टी.पी. / 2024 नवा रायपुर अटल नगर, दिनांक 13/09/2024

प्रति,

अधीक्षण अभियंता
छत्तीसगढ़ पर्यावरण संरक्षण मंडल,
नवा रायपुर अटल नगर, रायपुर (छ.ग.)

विषय :- नगर पालिक निगम, राजनांदगांव, जिला–राजनांदगांव (छ.ग.) के जल एवं वायु संचालन सम्मति हेतु प्रस्तुत आवेदन के संबंध में।

संदर्भ :- आपका पत्र कमांक तक / मु.छ.ग.पं.सं.मं. / 2024नवा रायपुर अटल नगर, दिनांक 30 / 08 / 2024

——::00::——

उपरोक्त विषयांतर्गत संदर्भित पत्र के माध्यम से जल एवं वायु संचालन सम्मति हेतु वांछित जानकारी चाही गई है जो निम्नानुसार है : –

क्रमांक	विवरण	प्रतिवेदन
1	आपके आपके द्वारा प्रस्तुत आवेदन में जल एवं वायु निर्धारित प्रपत्र में उत्पाद व उत्पादन क्षमता की जानकारी नहीं दी गई है। **स्थिति स्पष्ट करें।**	शहर के गंदे पानी का जिसमें 3200 कि. ली. / दिन का ट्रीटमेंट किया जाता है।
2	परियोजना की कुल लागत की पुष्टि हेतु सी.ए.सर्टिफिकेट की प्रति प्रस्तुत करें।	परियोजना की कुल लागत के संबंध में कार्यालय द्वारा जारी प्रमाण पत्र संलग्न है।
3	रेन वॉटर हॉर्वेस्टिंग व्यवस्था के संबंध में टोटल रन आफ की गणना सहित जानकारी प्रस्तुत करें।	रैन वाटर हार्वेस्टिग नही बनाया गया है। वर्तमान रैन हार्वेस्टिग हेतु राशि रू. 2. 35 लाख की स्वीकृति प्रदान की गई है। तत्काल रैन वाटर हार्वेस्टिग का निर्माण कार्य पूर्ण कर लिया जावेगा।
4	आंतरिक मार्गो को पक्कीकरण किये जाने के संबंध में जानकारी प्रस्तुत करें।	परियोजना अंतर्गत प्लांट अंदर आंतरिक मार्गो का सड़क का पक्कीकरण किया गया है जो कि परियोजना के लम–सम सिविल कार्य में सम्मिलित है।
5	वर्तमान तक किये गये वृक्षारोपण की जानकारी (परिसर का कुल क्षेत्रफल, वृक्षारोपण क्षेत्र का क्षेत्रफल एवं संख्या सहित) प्रस्तुत करें।	परिसर के कुल क्षेत्रफल 02 एकड़ हैं। जिसमें परिसर रिक्त स्थानों पर लगभग 50 बड़े पौधा एवं एप्रोज रोड के किनारे –किनारें लगभग 100 नग बड़े पौधे का वृक्षारोपण किया गया है।

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6	एस.टी.पी. का तकनीकी विवरण प्रोसेस फ्लो चार्ट सहित प्रस्तुत करें।	संलग्न
7	उपचारित जल की मात्रा की जानकारी तथा इसके उपयोग की जानकारी प्रस्तुत करें।	उपचारित जल लगभग 2 से 2.75 एमएलडी कृषि कार्य के लिए किया जाता है।
8	स्लज की मात्रा एवं अपवहन के संबंध में जानकारी प्रस्तुत करें।	वर्तमान में प्रतिदिन 100 से 150 किलो जनित स्लज खाद एवं अन्य कार्यो के लिए किया जाता है।
9	वृक्षारोपण के संबंध में जानकारी प्रस्तुत करें।	प्लांट के रिक्त स्थनो पर वृक्षारोपण किया जाता है।
10	स्थापना सम्मति में उल्लेखित शर्तों का बिन्दुवार पालन प्रतिवेदन प्रस्तुत करें।	स्थापना सम्मिति में शर्तो का बिन्दुवार पालन किया जा रहा है।

आयुक्त
नगर पालिक निगम,राजनांदगाव

राजनांदगांव दिनांक 13/09/2024

पृ.क्रमांक 731 /एस.टी.पी./2024

प्रतिलिपिः—

1. क्षेत्रीय अधिकारी, क्षेत्रीय कार्यालय, छ.ग. पर्यावरण संरक्षण मंडल, भिलाई—दुर्ग (छ.ग.) की ओर सूचनार्थ प्रेषित।

आयुक्त
नगर पालिक निगम,राजनांदगाव

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Test Report

CPCB

Central Pollution Control Board
Regional Directorate (Central)
"Parivesh Bhawan"
Paryavaran Parisar, E-5, Arera Colony, Bhopal
EPA Recognised Lab
Test Report : Waste Water (Physico Chemical Parameter)

CUSTOMER COPY
MASTER COPY F/LAB/06/TR-02
COPY FOR LAB I/C

Project Name	**NGT Case No. 606/2018**	**Test Report No.**	**WW/24-25/69**
Sample Description	**25 MLD STP, Banjipali, Raigarh- Outlet**	**Requisition No.**	134
Date of sample collection	26.06.2024	**Date**	05.07.2024
Date of sample receipt	28.06.2024	**Type of sample**	Grab
Date of analysis	28.06.2024 to 05.07.2024	**Sample collected by**	Dr. Y K Saxena, Sh. R Kumar, Sh. R Bandewar, Sh. S S Kushwah

S.No.	Parameters	Unit	Result	Method
1	Temperature	°C	-	-
2	Odour	-	-	-
3	Appearance	-	-	-
4	Colour	Pt-Co Scale	-	APHA, 2120-B
5	Residual Chlorine	mg/L	-	APHA 4500-Cl-B
6	Dissolved Oxygen	mg/L	-	APHA 4500-O-C
7	**pH**	**pH unit**	**7.6**	**APHA, 4500H+B**
8	Specific Conductivity	µmho/cm	-	APHA 2510 B
9	**Suspended Solids**	**mg/L**	**14**	**APHA 2540 D**
10	Total Dissolved Solids	mg/L	-	APHA 2540 C
11	Total Solids	mg/L	-	APHA 2540 B
12	Fixed Dissolved Solid	mg/L	-	APHA 2540 E
13	**COD**	**mg/L**	**27**	**APHA, 5220 B**
14	**BOD (3 days, 27°C)**	**mg/L**	**6**	**IS 3025, 1993**
15	Chloride	mg/L	-	APHA, 4500-CL-B
16	Total Alkalinity	mg/L	-	APHA 2320-B
17	T. Hardness (as $CaCO_3$)	mg/L	-	APHA 2340-C
18	Ca Hardness (as $CaCO_3$)	mg/L	-	APHA 3500-Ca-B
19	Mg Hardness (as $CaCO_3$)	mg/L	-	APHA 3500-Mg-B
20	**Oil & Grease**	**mg/L**	**2**	**APHA 5520-D**
21	Total Kjehdal Nitrogen	mg/L	-	APHA 4500-Norg-C
22	Turbidity	N.T.U.	-	APHA, 2130-B
23	**Phosphate (as P)**	**mg/L**	**0.8477**	**APHA 4500-P-D**
24	Sulphate (as SO_4)	mg/L	-	APHA 4500-SO_4-E
25	Ammo. Nitrogen (as NH_3)	mg/L	-	APHA 4500-NH_3-F
26	Nitrite Nitrogen (as NO_2)	mg/L	-	APHA 4500-NO_2-B
27	**Nitrate Nitrogen (as NO_3)**	**mg/L**	**0.5672**	**APHA 4500-NO_3B**
28	Fluoride (as F)	mg/L	-	APHA 4500-F-D
29	Sodium (as Na)	mg/L	-	APHA 3500-Na-B
30	Potassium (as K)	mg/L	-	APHA 3500-K-B
31	Chromium (as Cr^{+6})	mg/L	-	APHA 3500-Cr B
32	Boron (as B)	mg/L	-	APHA 4500-B-C
33	**Faecal Coliform**	**MPN/100ml**	**920**	**APHA 9221-E**
34	Total Coliform	MPN/100ml	-	APHA 9221-B
35	Bioassay Test	% Survival	-	APHA 8910 A-C
36				
37				
38				

Prepared by:

Scientist-'C'/Lab Head / Laboratory Analyst
क्षेत्रीय निदेशालय / Regional Directorate
केन्द्रीय प्रदूषण नियंत्रण बोर्ड, भोपाल (म.प्र.)
Central Pollution Control Board, Bhopal (M.P.)

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Logbook report showing inflow outflow of STP

25 MLD STP

SEP- 2024

INLET FLOW

Genius

Page: 1

Date: / /

Date	FLOW m³/H	MLD/DAY	TOTALIZED	SIGN	REMARKS
01.09.24	1116.3	22.04	12342789	Akshe	
02.09.24	1076.2	22.67	12365466	Pan	
03/09/024	1208.9	18.17	12383636	Sign	Rain fall & Power Cut In STP
04/09/024	1080.9	23.34	12406985	Akshe	
05.09.24	1125.2	14.07	12421062	Pan	Rain fall Lightning & high Voltage
06/09/024	1134.6	1639	12437457	Pan	Power cut & Motor pump trouble
07/09/024	1174.7	19.73	12457192	Pan	Rainfall
08/09/024	1093.1	17.63	12474890	Pan	
09/09/024	1121.2	25.18	12500073	Akshe	
10.09.24	1051.0	22.05	12522125	Pan	
11/09/24	1100.3	25:30	12547425	Pan	
12/09/24	1098.8	25.17	12572604	Pan	
13/09/24	1102.3	24.91	12597517	Pan	
14/09/24	1107.1	18.97	12616493	Pan	Power cut & High Voltage
15.09.24	1041.9	04.69	12621192	Pan	
16.09.24	1186.5	26.47	12647663	Pan	
17.09.24	1211.3	21.01	12668680	Pan	Power cut
18/09/24	1166.2	24:38	12693067		
19-09-24	1156.6	25.27	12718340		
20.09.24	1151.3	26.07	12744418	Akshe	
21.09.24	1128.7	18.39	12762816	Akshe	Rainfall
22/09/024	1068.5	23.79	12786612		
23/09/024	1128.0	23.83	12810447	KSL	
24/09/24	1153.01	22.03	12832483		
25.09.24	1108.0	23.84	12856328		
26.09.24	1064.1	17.79	12874121	Akshe	Rainfall
27/09/024	1043.9	11.32	12885448	Akshe	Rainfall
28/09/24	1113.8	25.12	12910577		
29/09/024	1042.9	23.91	12934491		
30/09/024	1115.8	24.03	12958527		

25 MLD STP

SEP- 2024

OUTLET FLOW

Genius

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Date: / /

DATE	FLOW m³/H	MLD/DAY	SIGN.	REMARKS
01.09.24	1116.1	22.02	Akshe	
02.09.24	1076.0	22.65	Pan	
03/09/024	1208.7	18.15	Sign	Rain fall & Power Cut In STP
04/09/024	1080.7	23.32	Akshe	
05.09.24	1125.0	14.06	Pan	Rainfall & High Voltage cut
06/09/024	1134.4	16.38	Pan	
07/09/024	1174.5	19.71	Pan	Motor pump problem
08/09/24	1092.9	17.62	Pan	Rainfall
09/09/024	1121.0	25.16	Pan	
10.09.24	1058.8	22.03	Akshe	Rainfall
11/09/24	1100.2	25.29	Pan	
12/09/24	1098.7	25.16	Pan	
13/09/24	1102.1	24.96	Pan	Rainfall
14/09/24	1107.0	18.96	Pan	
15.09.24	1041.9	04.63	Pan	Electrical Power problem High Voltage
16.09.24	1186.3	26.44	Pan	
17.09.24	1211.3	21.01	Pan	Power cut
18/09/24	1166.2	24.37		
19-09-24	1156.5	25.27		
20.09.24	1151.01	25.05	Akshe	
21.09.24	1128.5	18.39	Akshe	Rainfall
22/09/24	1068.4	23.78		
23/09/024	1127.9	23.82	KSL	
24/09/024	1153.1	22.03		
25.09.24	1107.8	23.82		Rainfall
26.09.24	1064.0	17.78	Akshe	Rainfall
27/09/024	1043.7	11.30	Akshe	Rainfall Unde
28/09/024	1113.6	25.10		
29/09/024	1042.7	23.89		
30/09/024	1115.6	24.01		

Asst. Engg.
Municipal Corporation
Raigarh

Enviro Infra Engineers Limited
Raigarh

Signature

OCT- 2024 — 25 MLD STP — INLET FLOW

DATE	FLOW/M³/H	MLD/DAY	TOTALIZED	SIGN.	REMARKS
01.10.24	1142.1	25.17	12983701	JKSIE	
02.10.24	1100.8	23.66	13007369		
03.10.24	1034.7	21.81	13029182	JKSIE	Powercut
04/10/024	1108.3	25.22	13054408		
05/10/024	1107.7	25.34	13079753		
06/10/024	1119.4	25.78	13105533		
07/10/24	1139.0	24.44	13129982		
08/10/24	1099.2	21.80	13151791		
09/10.24	1101.5	24.64	13176433		
10.10.24	1082.4	24.94	13201373		
11.10.24	1116.5	24.46	13225836		
12.10.24	1149.9	25.33	13251169		
13.10.24	1157.01	25.54	13276716		
19.10.24	1177.7	24.51	13301226		
15.10.24	1176.1	25.60	13326831		
16.10.24	1116.6	25.39	13352223		
17.10.24	1123.1	21.92	13374147		
18.10.24	1130.8	18.27	13392421		
19.10.24	1136.5	24.25	13416675		
20.10.24	1106.1	14.95	13431630		
21.10.24	1141.1	12.63	13444263		
22.10.24	1055.7	25.09	13469357		
23.10.24	1140.6	25.55	13494907		
24.10.24	1065.1	24.07	13518980		
25.10.24	1101.1	25.20	13544186		
26.10.24	1063.8	24.35	13568588		
27.10.24	1115.5	23.60	13592142		
28.10.24	1196.5	25.41	13617556		
29.10.24	1136.7	25.14	13642702		
30.10.24	1108.5	25.03	13667733		
31.10.24	1100.8	21.12	13688858		

OCT- 2024 — 25 MLD STP. — OUTLET FLOW

DATE	FLOW M³/H	MLD/DAY	SIGN.	REMARKS
01.10.24	1142.0	25.15	JKSIE	
02.10.24	1108.8	23.66		
03.10.24	1034.6	21.80	JKSIE	Power cut
04/10/024	1108.1	25.20		
05/10/024	1107.5	25.32		
06/10/024	1119.2	25.75		
07.10.24	1138.9	24.43		
08.10.24	1099.2	21.80		
09.10.24	1101.4	24.63		
10.10.24	1082.3	24.93		
11.10.24	1116.4	24.45		
12.10.24	1149.8	25.31		
13.10.24	1156.8	25.52		
14.10.24	1177.6	24.50		
15.10.24	1176.0	25.59		
16.10.24	1116.5	25.87		
17.10.24	1123.0	21.91		
18.10.24	1130.8	18.26		
19.10.24	1136.4	24.24		
20.10.24	1106.0	14.94		
21.10.24	1141.1	12.63		
22.10.24	1055.6	25.07		
23.10.24	1140.5	25.53		
24.10.24	1065.0	24.05		
25.10.24	1100.0	25.18		
26.10.24	1063.8	24.35		
27.10.24	1115.3	23.58		
28.10.24	1196.4	25.39		
29.10.24	1136.6	25.13		
30.10.24	1108.4	25.02		
31.10.24	1108.7	21.10		

Genius Page: / Date: / /

Genius Page: 44 Date: / /

Signature

Envirotech Infra Engineers Limited

NAME OF PROJECT	EPC, testing, commissioning, trial run for 3Months and 15 years of Operation & Maintenance including replacement & warranty of all components of 2 Nos STPs of Capacity 7 & 25 MLD each with SBR technology including designing, P/L/L/J of RCC NP3 pipes interceptor sewer of Length 6488m (300mm to 1200mm Dia) and DI K-9 Pumping main of Length 2290m (300mm and 600mm Dia) Total length 8778 m with all allied components complete on TURN KEY JOB basis. 1. NIT No./2810, dated 28.11.2018 and system tender no. 46620 2. LOA-Letter no. 210/PWD/RMC/2019 dt. 28.05.2019 3. Notice to Proceed- Letter No. 279/PWD/RMC//2019 dt. 25.06.2019
NAME OF FIRM	
NAME OF CLIENT	ENVIRO INFRA ENGINEERS LTD
LOG BOOK FOR	25 MLD STP- MUNICIPAL CORPORATION RAIGARH C.G.

JUNE - 2024

INTERNAL LABORATORY RECORD FOR THE MONTH OF- JUNE 2024

DATE	Ph		TSS		COD		BOD		TDS		NH4-N		TOTAL FLOW MLD/ Day		EIEL SIGN	D.O DESIGN IN	D.O DESIGN OUT	REMARKS
	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET				
01.06.24	7.69	7.25	90	6.6	305	45.1	117	4.5	427	382	4.3	1.7	14.87	14.86		0.2	5.7	
02.06.24	—	—	—	—	—	—	—	—	—	—	—	—	—	—		—	—	POWER CUT 24 H.
03.06.24	—	—	—	—	—	—	—	—	—	—	—	—	—	—		—	—	POWER ON 04.30PM
04.06.24	7.8	7.5	102	7.5	235	42.1	104	3.6	366	315	4.6	1.8	2.81	2.80		0.2	5.2	
05.06.24	7.95	7.8	160	8.1	292	41.6	114	3.8	430	383	4.0	1.5	23.01	23.00		0.6	6.5	
06.06.24	7.78	7.51	108	6.5	280	39.0	119	4.7	512	468	3.8	1.0	18.18	18.16		0.7	5.0	
07.06.24	7.60	7.44	87	5.9	310	39.3	122	5.0	466	435	3.5	0.8	23.26	23.24		1.0	5.7	
08.06.24	7.39	7.12	92	5.5	278	38.0	111	4.9	420	390	3.9	1.3	19.56	19.55		0.4	6.1	
09.06.24	7.90	7.60	80	6.0	253	41.2	129	5.1	478	426	4.1	1.5	25.49	25.46		0.2	5.7	
10.06.24	8.03	7.73	89	6.6	269	41.0	116	4.2	439	402	4.0	1.6	24.30	24.27		Nil	4.9	
11.06.24	7.61	7.28	103	7.0	285	40.0	120	4.8	490	458	4.2	1.3	24.12	24.10		0.6	5.8	
12.06.24	7.78	7.43	113	7.4	256	41.5	132	5.2	452	415	4.5	1.7	19.73	19.72		0.3	5.2	
13.06.24	7.40	7.15	96	6.8	290	43.6	107	4.0	436	394	4.6	1.2	23.23	23.20		0.1	5.5	
14.06.24	7.90	7.80	120	8.0	280	42.0	112	4.3	340	315	4.8	1.9	2550	2546		1.1	5.0	
15.06.24	7.70	7.40	102	6.5	263	39.8	106	3.9	392	360	4.3	1.6	24.26	24.25		0.8	6.2	
16.06.24	8.15	7.90	117	7.3	291	39.3	110	3.7	436	393	4.0	1.3	22.13	22.12		1.0	5.7	
17.06.24	7.63	7.25	105	6.6	270	38.2	127	4.6	483	438	4.5	1.0	22.37	22.35		0.7	5.4	
18.06.24	6.91	7.27	93	5.8	243	36.5	120	5.0	432	390	4.3	1.7	16.89	16.86		0.5	5.7	
19.06.24	6.93	7.10	86	7.0	219	38.0	125	4.7	405	362	3.9	1.5	22.68	22.65		0.9	5.2	
20.06.24	7.31	7.23	115	8.2	236	36.9	132	5.1	473	432	4.5	1.8	13.92	13.90		1.2	6.1	
21.06.24	7.73	7.61	125	8.5	232	41.3	120	3.[illegible]	530	483	4.7	1.4	19.58	19.55		0.4	5.2	
22.06.24	7.50	7.69	130	8.8	310	38.6	130	4.2	480	390	4.5	1.3	4.59	4.56		0.6	5.[illegible]	POWER cut.
23.06.24	7.60	7.35	120	7.5	290	37.0	110	5.3	420	345	4.[illegible]	1.[illegible]	3.89	3.85		0.5	5.[illegible]	POWER cut.
24.06.24	7.55	7.33	107	8.1	219	36.3	104	4.1	428	384	4.2	1.5	18.64	18.62		0.9	5.7	
25.06.24	7.8	7.[illegible]	118	7.7	340	38.0	112	4.8	475	353	4.0	1.8	15.29	15.26		0.8	7.2	
26.06.24	8.0	7.9	129	8.3	317	40.2	118	4.3	412	378	4.6	1.7	15.63	15.60		0.4	6.3	
27.06.24	7.6	7.3	117	8.7	273	41.5	104	3.8	463	421	4.9	1.8	16.03	16.00		0.3	5.[illegible]	
28.06.24	7.4	7.1	105	7.9	256	43.0	102	4.3	439	397	4.5	1.6	23.05	23.00		0.6	4.9	
29.06.24	7.3	7.[illegible]	117	8.0	289	46.0	114	4.5	473	439	4.2	1.3	7.99	7.97		0.2	5.6	
30.06.24	7.7	7.59	102	7.5	275	42.8	110	4.2	435	393	4.0	1.8	13.52	13.48				

Add Coagulant Ferric Alum Poly & Lime

Asst. Engg. Municipal Corporation Raigarh

Enviro Infra Engineers Limited Raigarh

Executive Engineer
Municipal Corporation
Raigarh (C.G.)

Verified by

Checked by

Authorised Sign

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NAME OF PROJECT	EPC, testing, commissioning, trial run for 3Months and 15 years of Operation & Maintenance including replacement & warranty of all components of 2 Nos STPs of Capacity 7 & 25 MLD each with SBR technology including designing, P/L/L/J of RCC NP3 pipes interceptor sewer of Length 6488m (300mm to 1200mm Dia) and DI K-9 Pumping main of Length 2290m (300mm and 600mm Dia) Total length 8778 m with all allied components complete on TURN KEY JOB basis. 1. NIT No./2810, dated 28.11.2018 and system tender no. 46620 2. LOA-Letter no. 210/PWD/RMC/2019 dt. 28.05.2019 3. Notice to Proceed- Letter No. 279/PWD/RMC//2019 dt. 25.06.2019
NAME OF FIRM	JULY - 2024
NAME OF CLIENT	ENVIRO INFRA ENGINEERS LTD
LOG BOOK FOR	25 MLD STP- MUNICIPAL CORPORATION RAIGARH C.G.

INTERNAL LABORATORY RECORD FOR THE MONTH OF- JULY - 2024

DATE	Ph.		TSS		COD		BOD		TDS		NH4-N		TOTAL FLOW MLD/ Day		D.O		DEPT SIGN	REMARKS
	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	IN	OUT		
01.07.24	7.9	7.7	125	9.2	300	43.1	119	4.0	430	390	4.6	1.3	20.92	20.90	1.2	5.8		
02.07.24	7.5	7.2	136	8.6	275	42.0	103	3.7	381	355	4.2	1.0	22.50	22.48	0.8	6.1		
03.07.24	7.6	7.4	123	8.2	305	41.7	110	3.9	395	364	4.4	1.2	19.83	19.81	0.5	5.2		
04.07.24	6.9	7.2	118	8.3	286	38.8	103	3.6	366	337	4.7	1.5	21.84	21.83	1.0	5.5		
05.07.24	7.9	7.8	132	9.0	265	36.6	112	4.1	412	381	4.9	1.1	20.95	20.94	0.7	5.0		
06.07.24	7.5	7.4	113	8.0	300	39.9	121	4.6	350	321	4.2	1.4	20.46	20.44	0.3	5.3		
07.07.24	7.7	7.6	110	8.3	290	42.0	109	4.4	403	377	4.0	1.2	22.20	22.18	0.7	4.8		
08.07.24	7.4	7.3	98	7.8	273	44.5	119	4.9	415	380	4.5	1.3	24.70	24.70	0.5	5.0		
09.07.24	8.1	7.7	112	6.9	240	41.2	106	4.3	339	310	4.0	1.5	25.03	25.02	0.7	5.7		
10.07.24	7.8	7.6	121	8.3	282	43.1	125	5.2	378	333	4.7	1.4	23.37	23.35	0.3	5.5		
11.07.24	7.6	7.5	105	7.0	310	42.8	128	4.7	405	370	4.4	1.9	22.89	22.88	0.1	5.1		
12.07.24	8.2	7.8	102	6.5	265	43.0	132	5.0	400	372	4.3	1.6	23.72	23.70	0.4	5.9		
13.07.24	7.3	7.5	98	7.5	289	45.7	125	4.8	340	303	4.7	1.3	23.98	23.96	0.2	5.0		
14.07.24	7.8	7.7	114	8.2	251	41.1	117	4.0	280	248	4.4	1.4	20.54	20.52	0.3	4.9		
15.07.24	7.5	7.2	124	9.3	289	46.1	120	4.6	383	360	4.8	1.7	25.72	25.70	0.2	5.9		
16.07.24	7.9	7.8	120	8.7	303	44.6	109	4.2	348	330	4.5	1.8	25.01	25.00	0.7	5.7		
17.07.24	7.2	7.1	107	8.2	263	40.3	107	4.5	309	283	4.3	1.5	22.61	22.59	0.3	5.5		
18.07.24	7.7	7.5	130	8.8	300	42.5	103	4.0	330	302	4.6	1.4	26.10	26.08	0.6	6.2		
19.07.24	7.5	7.4	110	8.2	267	41.3	114	4.3	353	326	4.2	1.2	23.79	23.77	0.5	6.0		
20.07.24	8.0	7.8	117	7.6	245	39.3	108	4.1	315	290	4.0	1.7	23.83	23.81	0.3	5.8		
21.07.24	7.3	7.1	104	7.1	228	37.7	112	4.5	277	250	4.2	1.2	22.03	22.02	0.6	6.3		
22.07.24	7.2	7.1	112	7.0	215	36.0	123	4.7	305	281	4.0	1.0	23.84	23.83	0.9	6.1		
23.07.24	7.7	7.4	123	7.2	240	37.5	115	4.6	289	260	3.8	0.9	20.90	20.89	1.0	6.5		
24.07.24	7.9	7.8	132	8.0	261	41.2	121	5.2	229	245	3.5	0.7	25.07	25.05	1.6	5.9		
25.07.24	7.5	7.2	102	6.8	218	36.6	110	5.0	337	307	4.1	1.2	24.20	24.18	1.1	6.5		
26.07.24	7.9	7.6	97	7.5	236	38.4	117	4.7	380	345	4.6	1.6	23.50	23.48	0.7	6.2		
27.07.24	6.8	7.2	88	9.0	225	35.2	105	4.0	290	303	4.0	1.0	24.07	24.06	1.4	5.3		
28.07.24	7.3	7.2	105	8.4	243	37.7	115	4.5	235	251	3.5	1.1	22.90	22.88	2.0	6.1		
29.07.24	7.6	7.4	125	8.2	210	32.5	103	4.0	315	291	4.2	1.4	25.07	25.05	0.9	6.0		
30.07.24	7.3	7.1	128	9.0	245	41.0	100	3.9	348	330	4.4	1.3	23.90	23.89	0.6	6.3		
31.07.24	7.8	7.5	120	8.6	260	42.2	125	5.1	305	303	3.9	0.9	23.85	23.83	0.8	5.0		

Verified by

Checked by 08/08/24
A.E. Engg.
Municipal Corporation
Raigarh

Authorized Sign

Executive Engineer
Municipal Corporation
Raigarh (C.G.)

1584

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NAME OF PROJECT	EPC, testing, commissioning, trial run for 3Months and 15 years of Operation & Maintenance including replacement & warranty of all components of 2 Nos STPs of Capacity 7 & 25 MLD each with SBR technology including designing, P/L/L/J of RCC NP3 pipes interceptor sewer of Length 6488m (300mm to 1200mm Dia) and DI K-9 Pumping main of Length 2290m (300mm and 600mm Dia) Total length 8778 m with all allied components complete on TURN KEY JOB basis. 1. NIT No./2810, dated 28.11.2018 and system tender no. 46620 2. LOA-Letter no. 210/PWD/RMC/2019 dt. 28.05.2019 3. Notice to Proceed- Letter No. 279/PWD/RMC//2019 dt. 25.06.2019
NAME OF FIRM	ENVIRO INFRA ENGINEERS LTD
NAME OF CLIENT	25 MLD STP- MUNICIPAL CORPORATION RAIGARH C.G.
LOG BOOK FOR	INTERNAL LABORATORY RECORD FOR THE MONTH OF- AUGUST 2024

AUGUST - 2024

DATE	Ph.		TSS		COD		BOD		TPC		NH4-N		TOTAL FLOW MLD/ Day		EIEL SIGN	D.O		REMARKS
	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET		IN	OUT	
01·08·24	8·0	7·8	118	7·3	278	39·3	105	4·1	328	312	4·0	1·0	24·10	24·08		1·2	5·6	
02·08·24	7·4	7·1	125	6·5	300	33·9	125	5·0	395	335	4·9	0·8	23·90	23·89		1·0	6·0	
03·08·24	7·6	7·8	112	7·8	265	36·3	112	4·6	325	310	4·2	1·2	25·02	25·00		1·3	5·2	
04·08·24	7·5	7·7	105	7·0	281	39·5	120	5·3	302	320	3·9	1·0	21·70	21·69		0·7	4·8	
05·08·24	7·5	7·9	110	8·1	290	42·0	107	4·7	342	331	4·3	1·4	24·20	24·18		1·4	5·0	
06·08·24	7·8	7·6	118	8·5	273	40·1	115	4·2	310	302	3·8	0·8	21·80	21·80		0·8	5·4	
07·08·24	7·4	7·0	118	6·9	270	34·8	102	3·8	360	329	4·5	0·7	22·50	22·48		0·6	6·5	
08·08·24	7·9	8·1	130	9·2	296	39·9	122	4·8	320	333	4·0	1·3	24·76	24·76		1·0	5·9	
09·08·24	7·2	7·5	119	8·5	265	35·0	105	4·0	378	363	4·2	0·9	23·20	23·18		1·3	6·0	
10·08·24	7·2	7·0	90	4·9	230	32·3	110	3·8	315	293	4·0	0·6	24·87	24·85		0·2	5·9	
11·08·24	6·8	7·1	99	6·9	248	36·2	117	4·4	333	321	3·9	0·7	21·20	21·20		1·6	5·0	
12·08·24	7·7	7·7	104	7·5	263	38·5	120	5·1	290	302	3·5	0·5	23·37	23·36		2·0	6·5	
13·08·24	7·0	7·3	120	7·0	237	34·4	123	4·9	303	280	3·6	1·3	25·50	25·30		0·9	5·2	
14·08·24	7·3	7·1	113	7·6	255	38·6	108	3·7	356	327	4·3	1·4	24·90	24·88		0·6	6·0	
15·08·24	8·0	8·2	127	8·8	278	41·5	115	4·0	365	343	4·0	1·1	23·20	23·18		1·0	5·0	
16·08·24	7·6	7·5	120	8·9	270	43·3	100	3·5	403	386	4·6	1·3	21·87	21·86		0·9	5·2	
17·08·24	6·5	6·6	100	6·0	220	35·5	96	3·3	315	297	4·1	1·0	23·30	23·28		1·0	5·7	
18/08·24	6·7	6·8	92	4·7	208	33·9	103	3·9	290	285	3·7	0·8	21·90	21·88		1·5	6·2	
19·08·24	7·2	7·1	85	4·5	212	35·3	104	3·9	300	290	3·6	0·9	24·88	24·86		1·0	6·3	
20·08·24	6·6	6·9	102	4·8	223	37·5	96	3·3	269	256	3·3	0·5	25·20	25·18		1·1	5·4	
21·08·24	7·3	7·1	112	6·5	249	39·2	123	4·7	251	268	3·9	0·7	24·00	24·00		0·7	4·8	
22·08·24	7·7	7·8	130	8·0	276	43·1	114	5·0	359	345	4·4	1·2	20·20	20·18		0·5	5·5	
23·08·24	7·0	7·2	108	5·2	225	33·3	98	3·8	275	261	3·9	0·7	20·05	20·05		1·8	7·0	
24·08·24	7·6	7·5	118	7·8	256	38·0	120	4·7	378	364	4·6	1·5	23·80	23·79		1·2	5·0	
25·08·24	8·0	7·7	132	8·4	280	43·7	127	5·3	391	367	4·2	1·7	24·20	24·18		0·7	5·4	
26·08·24	7·8	7·7	85	6·0	243	37·6	109	4·5	318	300	4·0	0·9	25·50	25·48		1·7	5·5	
27·08·24	8·0	7·9	92	6·6	258	39·9	112	4·9	335	321	4·1	0·7	21·80	21·78		1·3	4·9	
28/08·24	6·9	7·2	108	8·0	280	45·1	127	5·4	381	366	4·4	1·3	24·20	24·19		1·0	5·7	
29·08·24	7·3	7·2	97	7·6	235	36·0	89	3·3	266	252	3·7	0·5	22·50	22·48		1·5	5·8	
30·08·24	7·6	7·4	107	7·0	241	35·3	96	3·7	303	290	4·0	0·8	25·00	24·98		1·0	5·1	
31·08·24	7·5	7·4	112	7·2	233	34·8	102	3·9	319	306	4·0	0·9	23·02	23·00		1·3	6·0	

Verified by

Checked by
Asst. Engg.
Municipal Corporation
Raigarh

Enviro Infra Engineers Limited
Raigarh
Authorized Sign

Executive Engineer
Municipal Corporation
Raigarh (C.G.)

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NAME OF PROJECT	EPC, testing, commissioning, trial run for 3Months and 15 years of Operation & Maintenance including replacement & warranty of all components of 2 Nos STPs of Capacity 7 & 25 MLD each with SBR technology including designing, PW/UJ of RCC NP3 pipes interceptor sewer of Length 6488m (300mm to 1200mm Dia) and DI K-9 Pumping main of Length 2290m (300mm and 500mm Dia) Total length 8778 m with all allied components complete on TURN KEY JOB basis. 1. NIT No./2810, dated 28.11.2018 and system tender no. 46620 2. LOA-Letter no. 210/PWD/RMC/2019 dt. 28.05.2019 3. Notice to Proceed- Letter No. 279/PWD/RMC//2019 dt. 25.06.2019
NAME OF FIRM	
NAME OF CLIENT	ENVIRO INFRA ENGINEERS LTD
LOG BOOK FOR	25 MLD STP- MUNICIPAL CORPORATION RAIGARH C.G.

SEPT - 2024

INTERNAL LABORATORY RECORD FOR THE MONTH OF- SEPT - 2024

DATE	Ph.		TSS		COD		BOD		TDS		NH4-N		TOTAL FLOW MLD/Day		D.O ~~FIELD SIGN~~		DEPT SIGN	REMARKS
	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	IN	OUT		
01.09.24	7.2	7.1	88	5.6	210	34.0	105	4.0	285	253	3.5	0.4	22.04	22.03	1.5	6.0		
02.09.24	7.4	7.3	99	5.9	217	36.0	100	3.7	335	306	3.8	0.7	22.67	22.65	1.0	5.7		
03.09.24	7.5	7.4	103	6.2	227	35.6	102	3.6	348	319	3.9	0.9	18.17	18.15	0.8	6.1		
04.09.24	6.8	7.1	112	7.0	235	37.7	108	3.9	315	297	4.0	1.0	23.34	23.32	0.7	5.2		
05.09.24	7.4	7.3	103	5.2	227	34.6	103	3.5	336	305	3.7	0.7	14.07	14.05	1.1	5.8		
06.09.24	7.2	7.0	90	4.9	208	32.2	104	3.4	303	279	3.6	0.8	16.39	16.38	1.0	5.6		
07.09.24	7.6	7.5	102	6.7	218	35.3	117	4.4	292	267	3.4	0.7	19.73	19.70	0.9	6.0		
08.09.24	7.3	7.1	93	6.0	205	31.5	103	4.0	278	260	3.5	0.5	17.69	17.67	1.3	6.4		
09.09.24	7.5	7.2	110	6.3	243	37.7	113	4.3	307	277	3.9	1.0	25.18	25.17	0.8	5.8		
10.09.24	8.0	7.8	106	8.1	231	39.4	101	3.3	319	282	3.7	0.8	27.05	27.04	1.4	7.0		
11.09.24	7.81	7.69	112	6.9	250	38.5	90	3.6	295	278	3.8	1.0	25.30	25.29	1.8	6.3		
12.09.24	7.97	7.82	117	7.3	225	37.3	85	3.2	270	249	4.0	0.9	25.17	25.16	1.5	6.7		
13.09.24	7.65	7.51	108	5.0	231	34.0	80	3.1	260	240	3.0	1.2	24.91	24.90	1.0	6.1		
14.09.24	7.62	7.85	90	7.0	239	32.9	89	3.0	233	254	1.0	0.3	18.97	18.96	4.5	6.9		
15.09.24	7.82	7.41	120	8.0	228	30.8	92	4.1	228	203	2.1	0.2	04.69	04.69	3.1	5.9		
16.09.24	7.91	7.32	114	6.2	241	33.2	96	4.5	244	210	3.2	0.8	26.47	26.44	3.3	6.1		
17.09.24	7.72	7.1	125	5.8	239	36.7	82	3.3	250	214	2.8	1.0	21.01	21.01	0.9	5.8		
18.09.24	7.2	7.6	130	6.6	249	34.8	129	3.9	268	221	3.2	1.2	24.38	24.37	1.9	6.3		
19.09.24	7.3	7.8	118	7.1	272	38.2	140	3.4	311	261	4.1	1.1	25.27	25.27	1.7	5.7		
20.09.24	7.5	7.7	130	7.6	305	40.3	117	3.9	349	328	3.7	1.4	26.07	26.05	2.0	5.0		
21.09.24	7.8	7.6	108	6.8	260	36.6	105	3.2	320	306	3.0	0.8	18.39	18.39	1.4	5.4		
22.09.24	7.3	7.4	102	7.0	251	38.0	113	3.8	370	361	3.5	1.0	23.79	23.78	1.0	4.9		
23.09.24	8.0	7.8	97	5.3	290	35.2	121	4.2	295	281	3.3	0.8	23.83	23.82	1.3	5.3		
24.09.24	7.2	7.3	113	8.1	275	41.2	102	2.2	328	306	3.0	0.5	22.03	22.03	0.9	4.6		
25.09.24	7.1	7.4	117	8.4	237	37.5	109	3.9	281	291	3.3	1.1	28.84	28.82	1.4	5.7		
26.09.24	7.4	7.6	121	8.0	221	350	103	3.4	286	280	3.0	0.8	17.79	17.79	2.0	6.1		
27.09.24	7.2	7.2	115	7.2	245	37.6	102	3.8	306	290	3.5	1.0	11.32	11.32	1.3	5.2		
28.09.24	7.6	7.5	110	7.0	251	36.8	110	4.2	328	310	4.0	1.3	25.12	25.10	1.0	5.5		
29.09.24	7.8	8.0	107	6.7	268	39.2	102	3.7	355	340	3.7	1.2	28.91	28.90	0.7	5.0		
30.09.24	7.41	7.57	120	7.9	281	41.0	117	4.9	320	305	4.0	1.4	24.03	24.02	1.0	4.8		

Verified by

Checked by
Asst. Engg.
Municipal Corporation
Raigarh

Authorized Sign

Executive Engineer
Municipal Corporation
Raigarh (C.G.)

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NI - 26/Raigarh/2022
Dated – 27/05/2022

CHHATTISGARH ENVIRONMENT CONSERVATION BOARD
Paryavas Bhawan, North Block, Sector - 19,
Nava Raipur Atal Nagar, District - Raipur (C.G.)
e-mail - hocecb@gmail.com

No. **1336**/TS/CECB/2022 Nava Raipur Atal Nagar, Raipur Dated **27/05/2022**

To,

Commissioner,
(AMRUT MISSION YOJNA),
Municipal Corporation Raigarh,
Old Town Hall, Near Govt. Hospital,
Tehsil & District-Raigarh (C.G.)

Sub.: - Grant of consent under section 25 of the Water (Prevention and Control of Pollution) Act, 1974 and under Section 21 of the Air (Prevention and Control of Pollution) Act, 1981.

Ref.: - 1. Permission to Establish issued vide letter no. 9361/TS/CECB/2020 Nava Raipur Atal Nagar, Raipur, dated: 21/01/2020 for Sewage Treatment Plant (STP) – 2 - 25 MLD at Plot No. 101/1, Banjipali, District - Raigarh (C.G.).

2. Your online application No. 9432441, dated: 28/02/2022 and subsequent correspondence ending dated: 25/03/2022.

--:: oo ::--

With reference to your above application, consents under section 25 of the Water (Prevention and Control of Pollution) Act, 1974 and under section 21 of the Air (Prevention and Control of Pollution) Act, 1981 are hereby granted for period of **one year from the first day of the month of commissioning of the plant**, subject to the fulfillment of the terms and conditions annexed hereto as **PART 'A' & 'B'** respectively.

These consents are valid for following products & production capacity:-

Facility	Capacity
Sewage Treatment Plant (STP-2)	25 MLD (Twenty Five Million Litters Day)

Please acknowledge the receipt of this letter.

For & on behalf of
Chhattisgarh Environment Conservation Board

Sd/-
Member Secretary
Chhattisgarh Environment Conservation Board
Nava Raipur Atal Nagar, Raipur (C.G.)

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Endt. No. **1337**/TS/CECB/2022 Nava Raipur Atal Nagar, Raipur Dated **27/05/2022**

Copy to: -

Regional Officer, Regional Office, Chhattisgarh Environment Conservation Board, Raigarh (C.G.). Please ensure compliance and report, if any condition/conditions are violated by the industry.

Sd/-
Member Secretary
Chhattisgarh Environment Conservation Board
Nava Raipur Atal Nagar, Raipur (C.G.)

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PART-A

CONSENT LETTER

Sub: Grant of Consent to **Municipal Corporation Raigarh** for the discharge of effluent under section 25 of the Water (Prevention & Control of Pollution) Act, 1974.

Ref: Online application No. 9432441, dated: 28/02/2022 and subsequent correspondence ending dated: 25/03/2022 of **Municipal Corporation Raigarh** (Expiry Date - **one year from the first day of the month of commissioning of the plant**)

1. With reference to the above application for consent to discharge effluent into the natural water courses under the Water (Prevention & Control of Pollution) Act, 1974, here-in-after referred to as the Act **Municipal Corporation Raigarh** is authorized by the State Board to discharge its industrial and other effluents arising out of their premises into the local stream/river/well in accordance with the general and special conditions as mentioned in the Annexure.

2. This consent shall be valid a period of **one year from the first day of the month of commissioning of the plant.**

   This consent is valid for following products & production capacity: -

Facility	Capacity
Sewage Treatment Plant (STP-2)	25 MLD (Twenty Five Million Litters Day)

For & on behalf of
Chhattisgarh Environment Conservation Board

Sd/-
Member Secretary
Chhattisgarh Environment Conservation Board
Nava Raipur Atal Nagar, Raipur (C.G.)

Seal
Enclosure: Annexure

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(I)
ANNEXURE

Municipal Corporation Raigarh
Location of Factory: Plot No. 101/1, Banjipali, District - Raigarh (C.G.).

Vide consent no. 26/NI/Raigarh/CECB/2022, Dt 27/05/2022.

A. GENERAL CONDITIONS: -

1. All discharges authorized shall be consistent with terms and conditions of this Consent Facility expansions, production increases or process Modifications which result in new or increased discharges of pollutants must be reported by submission of a new Consent, application or if such new, or increased discharge does not violate the effluent limitations specified in the Consent, by submission to the Board details of such new or increased discharges of pollutants in which case the consent may be modified to specify effluent limitations for any pollutants not identified and limited here in the discharge of any pollutant more frequently than or at a level in excess of that identified and authorized by the Consent shall constitute a violation of the terms and conditions of the Consent.

2. After notice and opportunity for the hearing, this consent may be modified, suspended or revoked by the Board in whole or in part during its term for cause including, but not limited to the following: -

   (a) Violation of any terms and conditions of this Consent.
   (b) Obtaining this Consent by misrepresentation of failure to disclose fully all relevant facts.
   (c) A change in any condition that requires temporary or permanent reduction or elimination of the authorized discharge.

3. Not withstanding para(2) above, if a toxic effluent standard or prohibition (including any schedule of compliance specified in such effluent standard or prohibition) is established for a toxic pollutant which is present in the discharge authorized here in and such standard or prohibition is more stringent than any limitation upon such pollutant in this Consent the Consent shall be revised or modified in accordance with the toxic effluent standard or prohibition that the Board may consider and the applicant shall be so notified.

4. The applicant shall allow the staff of Chhattisgarh Environment Conservation Board and/or their authorized representative, upon the Presentation of credentials:

   (a) To enter upon the applicant's premises where an effluent source is located or in which any records are required to be kept under the terms and conditions of this Consent.

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Part-B

CONSENT LETTER

Sub: Grant of Consent of **Municipal Corporation Raigarh** for the discharge of effluent under section 21 of the Air (Prevention & Control of Pollution) Act, 1981.

Ref: Online application No. 9432441, dated: 28/02/2022 and subsequent correspondence ending dated: 25/03/2022 of **Municipal Corporation Raigarh** (Expiry Date - **one year from the first day of the month of commissioning of the plant**)

With reference to the above application, consent under the Air (Prevention & Control of Pollution) Act, 1981 to of **Municipal Corporation Raigarh** is hereby granted by the State Board in accordance with the terms and conditions as mentioned below.

This consent shall be valid a period of **one year from the first day of the month of commissioning of the plant**

This consent is valid for following products & production capacity: -

Facility	Capacity
Sewage Treatment Plant (STP-2)	25 MLD (Twenty Five Million Litters Day)

Terms & Conditions: -

1. Project management shall provide adequate measures to control air pollution. Adequate dust suppression measures shall be undertaken to control fugitive dust emission. Regular water sprinkling for dust suppression shall be ensured. Stack height of DG sets (if any) shall be as per norms of Central Pollution Control Board. Use of low sulphur diesel shall be ensured. Ambient air quality shall not exceed the standards prescribed by Board. Project management shall ensure particulate matter emission from any point source (if any) less than 50 mg/Nm3 all the time.
2. Project proponent shall comply with direction/guideline issued by CPCB/MoEF & CC regarding operation maintenance, effluent quality, data availability etc. of STP.
3. Project proponent shall take effective steps to control order nuisance.
4. All internal roads shall be made black topped. Good housekeeping practices shall be adopted by the project management.
5. Project management shall utilize the fly ash bricks / blocks etc. in all construction / repairing activities.
6. Project management shall provide appropriate dust suppression / dust extraction system at all fugitive dust emission sources such wastes handling section, conveying system, transfer points/junction points etc. Project management shall also install water sprinkler system for dust suppression at all vulnerable points / areas to control fugitive dust emission.

7. Ambient air quality within the premises shall not exceed the standards prescribed by the Board. Project management shall ensure the concentration of pollutants in ambient air within standards prescribed for residential, rural areas in the nearby residential/rural areas.

8. Project management shall install separate electric metering arrangements with time totalizer and interlocking system for the running of pollution control device(s). The record & log book of electricity and chemical consumption for running the pollution control equipments shall be maintained & submitted to Board every month.

9. Project management shall take proper action to control the noise pollution. Project management shall install appropriate noise barriers / control measures including acoustic hoods, silencers, enclosures etc. on all sources of noise generation to control the noise. DG sets shall be provided with necessary acoustic enclosures. The noise level shall not exceed the limits 75 dB (A) during the daytime and 70 dB (A) during the night time within the plant premises. Adequate measures shall be taken for control of noise levels below 85 dB (A) in the work environment.

10. Regular monitoring of ground level concentration of SO_2, NOx, PM10 and PM2.5 at at-least four stations shall be carried out in the impact zone and records maintained. If at any stage these levels are found to exceed the prescribed limits, the plant shall cease all operations till necessary control measures are provided. The location of the monitoring stations and frequency of monitoring shall be decided in consultation with Regional Office, Chhattisgarh Environment Conservation Board Raigarh. The data so collected shall be properly analyzed and periodic reports shall be submitted to Regional Office, Chhattisgarh Environment Conservation Board, Raigarh.

11. Project management shall provide safe and scientific arrangement for collection, storage, transportation and disposal of all solid wastes such as sludge, plastic, dirt, fines etc. All the raw materials shall be stored above ground level in covered areas.

12. Project management shall ensure safe and scientific disposal of solid wastes and sludge. Sludge generated from sewage treatment plant shall be used as manure. Dumping areas shall be biologically reclaimed through topsoil cover and plantation. Project management shall ensure compliance of the Construction and Demolition Waste Management Rules, 2016. Project management shall obtain authorization from Board for management and handling of hazardous materials (if any) as per the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 (as amended upto date).

13. Project management shall establish an environmental management cell to carryout function relating to environmental management under the supervision of senior executive who will directly report to the head of organization. A full-fledged laboratory with qualified technical / scientific staff shall be provided to monitor the influent / effluent quality, ambient air quality, stack emission and environmental samples etc.

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14. Wide green belt of local plant species shall be developed all along the boundary of the plant premises. As far as possible maximum area of open spaces shall be utilized for plantation purposes. Project management shall abide by the decisions taken by Ministry of Environment, Forest and Climate Change, Government of India / Central Government / State Government / Central Pollution Control Board / CECB from time to time in this regard.

15. Project management shall obtain all necessary statutory clearances / licenses / permissions from concerned Central Government / State Government Departments, Boards, Bodies and Corporations etc. before start of construction / establishment of the plant of expanded activity. Project management shall follow direction issued by Central Government / State Government, Central Pollution Control Board / Chhattisgarh Environment Conservation Board from time to time regarding control of water & air pollution and for environmental conservation.

16. Necessary fund shall be provided for implementation of the above conditions and the conditions to be incorporated in the 'consent to operate' of the Board and for environmental safeguards. The funds earmarked for environmental protection measures shall be kept in separate account and not diverted for any other purpose.

17. The issuance of 'Consent to Operate' of the Board does not convey any property rights in either real or personal property, or any exclusive privileges, nor does it authorize any injury to private property or any invasion of personal rights, nor any infringement of Central, State or local laws or regulations.

18. Any change in product, production capacity, process, raw materials used, project profile etc. shall be intimated to the Board and prior permission of the Board shall be obtained for the same.

19. Board reserves the right to amend/cancel any of the above conditions, stringent the emission/effluent limits stipulated above and add new conditions as and when deemed necessary in the interest of environmental protection, change in the project profile or non-satisfactory implementation of the stipulated conditions etc.

This consent is valid for the stated period and has to be renewed every year. Online application with annual license fee in this regard shall reach the office 02 months before the expiry of this consent.

Please acknowledge the receipt of this letter.

Signature Not Verified

For & on behalf of
Chhattisgarh Environment Conservation Board
Digitally Signed by :RP Tiwari
MS
Sd/-
Date: 2022.05.27 18:28:14 IST
Member Secretary
Chhattisgarh Environment Conservation Board
Nava Raipur Atal Nagar, Raipur (C.G.)

Test Report 594

CPCB

Central Pollution Control Board
Regional Directorate (Central)
"Parivesh Bhawan"
Paryavaran Parisar, E-5, Arera Colony, Bhopal
EPA Recognised Lab
Test Report : Waste Water (Physico Chemical Parameter)

CUSTOMER COPY .....
MASTER COPY F/LAB/06/TR-02
COPY FOR LAB I/C.....

Project Name	NGT Case No. 606/2018	Test Report No.	WW/24-25/71
Sample Description	07 MLD STP, Bade Atarmoda, Raigarh-Outlet	Requisition No.	134
Date of sample collection	26.06.2024	Date	05.07.2024
Date of sample receipt	28.06.2024	Type of sample	Grab
Date of analysis	28.06.2024 to 05.07.2024	Sample collected by	Dr. Y K Saxena, Sh. R Kumar, Sh. R Bandewar, Sh. S S Kushwah

S.No.	Parameters	Unit	Result	Method
1	Temperature	°C	-	-
2	Odour	-	-	-
3	Appearance	-	-	-
4	Colour	Pt-Co Scale	-	APHA, 2120-B
5	Residual Chlorine	mg/L	-	APHA 4500-Cl-B
6	Dissolved Oxygen	mg/L	-	APHA 4500-O-C
7	**pH**	**pH unit**	**8.3**	**APHA, 4500H+B**
8	Specific Conductivity	µmho/cm	-	APHA 2510 B
9	**Suspended Solids**	**mg/L**	**15**	**APHA 2540 D**
10	Total Dissolved Solids	mg/L	-	APHA 2540 C
11	Total Solids	mg/L	-	APHA 2540 B
12	Fixed Dissolved Solid	mg/L	-	APHA 2540 E
13	**COD**	**mg/L**	**29**	**APHA, 5220 B**
14	**BOD (3 days, 27°C)**	**mg/L**	**8**	**IS 3025, 1993**
15	Chloride	mg/L	-	APHA, 4500-CL-B
16	Total Alkalinity	mg/L	-	APHA 2320-B
17	T. Hardness (as $CaCO_3$)	mg/L	-	APHA 2340-C
18	Ca Hardness (as $CaCO_3$)	mg/L	-	APHA 3500-Ca-B
19	Mg Hardness (as $CaCO_3$)	mg/L	-	APHA 3500-Mg-B
20	**Oil & Grease**	**mg/L**	**2**	**APHA 5520-D**
21	Total Kjehdal Nitrogen	mg/L	-	APHA 4500-Norg-C
22	Turbidity	N.T.U.	-	APHA, 2130-B
23	**Phosphate (as P)**	**mg/L**	**0.6688**	**APHA 4500-P-D**
24	Sulphate (as SO_4)	mg/L	-	APHA 4500-SO_4-E
25	Ammo. Nitrogen (as NH_3)	mg/L	-	APHA 4500-NH_3-F
26	Nitrite Nitrogen (as NO_2)	mg/L	-	APHA 4500-NO_2-B
27	**Nitrate Nitrogen (as NO_3)**	**mg/L**	**0.2784**	**APHA 4500-NO_3B**
28	Fluoride (as F)	mg/L	-	APHA 4500-F-D
29	Sodium (as Na)	mg/L	-	APHA 3500-Na-B
30	Potassium (as K)	mg/L	-	APHA 3500-K-B
31	Chromium (as Cr^{+6})	mg/L	-	APHA 3500-Cr B
32	Boron (as B)	mg/L	-	APHA 4500-B-C
33	**Faecal Coliform**	**MPN/100ml**	**540**	**APHA 9221-E**
34	Total Coliform	MPN/100ml	-	APHA 9221-B
35	Bioassay Test	% Survival	-	APHA 8910 A-C
36				
37				
38				

Prepared by:

मिलिन्द कुमार निमजे/Milind Kumar Nimje
वैज्ञानिक-'ग', क्षेत्र प्रमुख एवं सरकारी विश्लेषक
Scientist 'G' Lab Head & Government Analyst
क्षेत्रीय निदेशालय / Regional Directorate
केन्द्रीय प्रदूषण नियंत्रण बोर्ड,भोपाल (म.प्र.)
Central Pollution Control Board Bhopal (M.P.)

Laboratory Head

1595

Logbook report showing inflow outflow of STP

9 MLD STP — JUNE-24

INLET FLOW

DATE	FLOW M3/H	MLD/DAY	EBEL SIGN.	RMC SIGN.	REMARK
01.06.24	292.7	3.09			
02.06.24	280.5	1.96			Rainfall Lightning
03.06.24	990.8	1.83			Rainfall Lightning
04.06.24	329.5	2.99			Power cut in MPS
05.06.24	310.0	4.31			
06.06.24	229.0	3.80			
07.06.24	260.2	3.27			
08.06.24	266.6	2.73			
09.06.24	325.5	5.37			
10.06.24	892.8	4.48			
11.06.24	310.7	5.06			
12.06.24	266.6	2.88			
13.06.24	235.8	2.92			
14.06.24	892.6	3.48			
15.06.24	300.0	3.97			
16.06.24	283.2	4.69			
17.06.24	304.4	4.87			
18.06.24	227.9	3.43			
19.06.24	259.3	4.16			
20.06.24	368.5	5.20			
21.06.24	297.6	2.64			
22.06.24	275.9	3.45			
23.06.24	290.3	4.37	Rainfall		
24.06.24	251.9	4.10			
25.06.24	282.6	3.28			
26.06.24	2[illegible]	[illegible]			
27.06.24	244.2	3.45		Rainfall Lightning	
28.06.24	281.0	3.52			
29.06.24	248.3	3.11			
30.06.24	230.0	2.53			

9 MLD STP — JUNE-24

OUTLET FLOW

DATE	FLOW M3/H	MLD/DAY	EBEL SIGN.	R.M.C. SIGN.	REMARK
01.06.24	298.5	3.08			
02.06.24	280.4	1.94			Rainfall Lightning
03.06.24	290.7	1.88			Rainfall Lightning
04.06.24	329.3	4.98			Power cut in MPS 10.15pm to 01.00am
05.06.24	309.8	4.29			
06.06.24	272.8	3.79			
07.06.24	260.0	3.26			
08.06.24	266.5	2.72			
09.06.24	395.3	5.35			
10.06.24	292.6	4.42			
11.06.24	310.5	5.04			
12.06.24	266.4	2.87			
13.06.24	235.6	2.91			
14.06.24	292.4	3.45			
15.06.24	299.8	3.95			
16.06.24	283.5	4.68			
17.06.24	304.2	4.86			
18.06.24	225.7	3.40			
19.06.24	259.1	4.14			
20.06.24	368.3	3.10			
21.06.24	297.4	2.61			
22.06.24	275.7	3.43			
23.06.24	280.1	4.35	Rainfall		
24.06.24	251.5	4.09			
25.06.24	282.4	3.25			
26.06.24	[illegible]	[illegible]			
27.06.24	242.5	3.42			
28.06.24	280.8	3.50			
29.06.24	248.1	3.09			
30.06.24	229.8	2.49			

Executive Engineer
Municipal Corporation
Raigarh (C.G.)

Asst. Engg.

7 MLD STP

JULY-2024

INLET FLOW

DATE	FLOW M3/H	MLD/DAY	EREL SIGN.	R.M.C SIGN.	REMARK
01.07.2024	268.3	3.98			Power cut
02.07.2024	282.5	5.54			Rainfall
03.07.2024	259.6	5.32			
04.07.2024	270.3	4.96			Rainfall
05.07.2024	278.9	6.72			Rainfall
06.07.024	265.0	5.27			
07.07.024	255.0	4.89			Rainfall
08.07.024	288.6	5.36			
09.07.024	250.3	4.44			
10.07.024	278.5	5.17			
11/07/024	293.4	6.39			
12/07/024	281.4	5.48			
13/07/024	265.4	4.49			Rainfall
14/07/024	260.5	3.85			Power cut
15/07/024	249.0	4.25			
16/07/24	254.8	5.31			
17/07/24	262.9	4.70			Rainfall
18/07/24	280.3	6.00			
19/07/24	277.4	5.89			
20/07/24	265.9	3.90			Rainfall
21/07/24	271.2	5.43			
22/07/24	245.5	5.61			
23/07/24	251.4	4.96			Rainfall
24/07/24	265.8	5.90			Rainfall
25/07/24	293.6	6.22			
26/07/24	324.3	6.88			
27/07/24	236.8	3.42			
28/07/24	285.3	5.67			
29/07/24	270.0	2.20			
30/07/24	293.8	6.24			
31/07/24	280.3	1.95			

Environ Infra Engineers Limited

Raigarh (C.G.)

Signature

Pawan Lightning

7 MLD STP

JULY-24

OUTLET FLOW

DATE	FLOW M3/H	MLD/DAY	EREL SIGN.	R.M.C SIGN.	REMARK
01.07.24	263.1	3.97			Power cut
02.07.24	282.3	5.52			Rainfall
03.07.24	259.6	5.32			
04.07.24	270.2	4.95			Rainfall
05.07.24	278.8	6.70			Rainfall
06.07.024	262.8	5.95			
07.07.024	255.0	4.82			
08.07.024	288.4	5.34			
09.07.024	250.3	4.42			
10.07.024	278.3	5.12			
11/07/024	293.2	6.38			
12/07/024	281.2	5.46			
13/07/024	265.2	4.48			Rainfall
14/07/024	260.4	3.89			Power cut
15/07/024	249.0	4.25			
16/07/24	254.6	5.29			
17/07/24	262.8	4.69			Rainfall
18/07/24	280.2	5.99			
19/07/24	277.2	5.82			
20/07/24	265.8	3.89			Rainfall
21/07/24	271.0	5.42			
22/07/24	245.3	5.59			
23/07/24	251.2	4.95			Rainfall
24/07/24	265.6	5.88			Rainfall
25/07/24	293.4	6.20			
26/07/24	324.1	6.85			
27/07/24	236.6	3.41			Rainfall
28/07/24	285.2	5.67			
29/07/24	270.0	2.20			
30/07/24	293.6	6.21			
31/07/24	280.2	1.97			

Executive Engineer
Municipal Corporation
Raigarh (C.G.)

Asst. Engg.
Municipal Corporation
Raigarh

Environ Infra Engineers Limited
Raigarh (C.G.)

Signature

Pawan Lightning

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7 MLD STP

AUG-2024

INLET FLOW

DATE	FLOW M³/h	MLD/ DAY	EIEL SIGN.	R.M.C SIGN.	REMARK
01.08.2024	285.4	5.03			
02.08.2024	293.3	5.58			
03.08.2024	267.1	2.80			Power Cut
04.08.24	277.1	4.10			Rainfall
05.08.24	262.1	3.62			Rainfall
06.08.24	265.2	4.50			Rainfall
07.08.24	270.6	5.80			Rainfall
08.08.24	252.5	5.65			Rainfall
09.08.24	301.1	6.25			
10.08.24	312.8	5.58			
11.08.24	280.7	5.29			
12.08.24	263.9	5.02			
13.08.24	267.2	4.35			
14.08.24	278.0	4.49			
15.08.24	271.7	5.10			
16.08.24	290.3	5.61			Rainfall
17.08.24	300.0	5.95			
18/08/024	247.6	3.53			Rain & Lightning
19/08/024	304.3	5.01			
20/08/024	260.3	5.42			
21/08/024	253.9	5.68			
22/08/024	221.6	4.47			
23/08/024	255.4	5.68			
24/08/024	275.6	3.95			
25/08/024	223.5	4.80			Rainfall
26/08/024	256.1	5.63			
27/08/024	233.2	4.13			
28/08/024	238.9	5.58			
29/08/024	302.5	6.00			
30/08/024	330.5	6.69			
31/08/24	226.8	4.44			

Signature

7 MLD STP

AUG-2024

OUTLET FLOW

DATE	FLOW M³/h	MLD/ DAY	EIEL SIGN.	R.M.C SIGN.	REMARK
01.08.24	285.2	5.01			
02.08.24	293.1	5.56			Power Cut
03.08.24	266.9	2.78			Rainfall
04.08.24	277.1	4.10			Rainfall
05.08.24	262.0	3.61			Rainfall
06.08.24	265.0	4.48			Rainfall
07.08.24	270.4	5.78			Rainfall
08.08.24	252.4	5.64			
09.08.24	300.9	6.24			
10.08.24	312.6	5.56			
11.08.24	280.5	5.28			
12.08.24	263.8	5.00			
13.08.24	267.1	4.33			
14.08.24	278.0	4.49			
15.08.24	271.5	5.09			
16.08.24	290.0	5.58			Rainfall
17.08.24	300.0	5.55			
18/08/024	247.7	3.51			Rain & Lightning
19/08/024	304.1	5.50			
20/08/024	260.2	5.41			
21/08/024	253.8	5.67			
22/08/024	221.6	4.45			
23/08/024	255.0	5.56			
24/08/024	275.5	3.99			Rainfall
25/08/024	223.4	4.79			
26/08/024	256.0	5.62			
27/08/024	233.2	4.12			
28/08/24	238.8	5.57			
29/08/24	302.4	6.00			
30/08/24	330.4	6.68			
31/08/24	226.7	4.39			

Executive Engineer
Municipal Corporation
Raigarh (C.G.)

Asst. Engg.
Municipal Corporation
Raigarh

Enviro Infra Engineers Limited
Raigarh

4 MLD STP

INLET FLOW

SEPT - 2024

DATE	FLOW M³/h	MLD/ DAY	E/E/L SIGN.	R.M.C SIGN.	REMARK
01.09.24	277.2	3.81			Rainfall Light Voltage
02.09.24	213.3	4.12			
03.09.24	200.2	2.29			
04.09.24	228.7	4.81			
05.09.24	304.4	4.47			
06.09.24	293.6	5.12			Rainfall
07.09.24	208.9	4.69			
08.09.24	237.2	4.48			Rainfall
09.09.24	256.1	5.63			Rainfall
10.09.24	238.8	5.13			
11.09.24	298.9	5.58			Power Cut
12.09.24	302.5	6.06			
13.09.24	330.5	6.69			
14.09.24	266.8	5.40			Rain fall
15.09.24	287.7	5.60			
16.09.24	296.9	5.76			
17.09.24	282.8	5.84			
18.09.24	293.4	6.18			
19.09.24	248.3	5.19			
20.09.24	262.0	5.99			
21.09.24	253.3	5.13			
22.09.24	234.0	5.69			
23.09.24	221.8	4.47			
24.09.24	242.4	4.96			
25.09.24	282.5	5.69			
26.09.24	278.7	5.95			
27.09.24	274.8	5.97			Power Cut
28.09.24	280.9	5.55			
29.09.24	279.5	6.19			
30.09.24	291.4	6.07			

Signature

Enviro Infra Engineers Limited Raigarh

4 MLD STP

OUTLET FLOW

SEPT - 2024

DATE	FLOW M³/h	MLD/ DAY	E/E/L SIGN.	R.M.C SIGN.	REMARK
01.09.24	277.1	3.58			Rainfall Light Voltage
02.09.24	213.2	4.20			
03.09.24	200.0	3.28			
04.09.24	223.5	4.80			
05.09.24	304.2	4.10			
06.09.24	293.4	5.10			Rainfall
07.09.24	208.7	4.68			Rainfall
08.09.24	237.0	4.47			Rainfall
09.09.24	256.0	5.62			
10.09.24	238.6	5.12			Power Cut
11.09.24	298.8	5.58			
12.09.24	302.4	6.00			
13.09.24	330.4	6.68			Rain fall
14.09.24	266.5	5.39			
15.09.24	287.5	5.59			
16.09.24	296.6	5.73			
17.09.24	282.4	5.83			
18.09.24	293.3	6.18			
19.09.24	248.3	5.19			
20.09.24	261.0	5.93			
21.09.24	252.3	5.13			
22.09.24	233.9	5.68			
23.09.24	221.6	4.47			
24.09.24	240.4	4.96			
25.09.24	282.4	5.68			
26.09.24	278.6	3.95			Filter Cut
27.09.24	279.7	5.95			
28.09.24	284.9	6.53			
29.09.24	279.4	6.19			
30.09.24	291.3	6.05			

Asst Engg
Municipal Corporation
Raigarh

Executive Engineer
Municipal Corporation
Raigarh (C.G.)

Enviro Infra Engineers Limited Raigarh

Signature

NAME OF PROJECT	EPC, testing, commissioning, trial run for 3Months and 15 years of Operation & Maintenance including replacement & warranty of all components of 2 Nos STPs of Capacity 7 & 25 MLD each with SBR technology including designing, PA/L/J of RCC NP3 pipes interceptor sewer of Length 6488m (300mm to 1200mm Dia) and DI K-9 Pumping main of Length 2290m (300mm and 600mm Dia) Total length 8778 m with all allied components complete on TURN KEY JOB basis. 1. NIT No./2810, dated 28.11.2018 and system tender no. 46620 2. LOA-Letter no. 210/PWD/RMC/2019 dt. 28.05.2019 3. Notice to Proceed- Letter No. 279/PWD/RMC//2019 dt. 25.06.2019
NAME OF FIRM	ENVIRO INFRA ENGINEERS LTD
NAME OF CLIENT	7 MLD STP- MUNICIPAL CORPORATION RAIGARH C.G.
LOG BOOK FOR	INTERNAL LABORATORY RECORD FOR THE MONTH OF- JUNE 2024

JUNE 2024

DATE	Ph.		TSS		COD		BOD		TDS		NH4-N		TOTAL FLOW MLD/ Day		EIEL SIGN	D.O DEPT IN	D.O DEPT OUT	REMARKS
	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET				
01.06.24	6.73	7.12	143	8.2	323	476	122	5.1	618	578	4.8	1.6	3.09	3.08		0.4	5.5	
02.06.24	8.15	7.63	198	7.7	312	43.0	135	4.3	580	537	4.5	1.4	1.96	1.94		Nil	5.1	Sun
03.06.24	7.88	7.40	183	8.1	335	41.8	123	4.0	619	579	4.9	1.7	1.83	1.82		0.1	5.4	
04.06.24	7.5	7.1	130	7.8	288	385	132	3.9	555	527	4.2	1.2	3.00	2.98		0.3	5.3	
25.06.24	7.6	7.5	117	7.5	303	425	148	4.8	410	390	4.6	1.3	4.31	4.29		0.2	6.0	
05.06.24	7.9	7.7	125	8.5	320	442	125	5.0	560	519	4.8	1.7	3.80	3.78		Nil	4.8	
07.06.24	6.68	7.13	118	7.3	305	475	137	5.3	517	481	4.0	1.0	3.27	3.26		0.1	5.2	
08.06.24	7.91	7.63	130	8.1	335	452	132	4.6	500	463	4.6	1.4	2.73	2.72		Nil	5.0	
09.06.24	8.10	7.90	115	6.9	283	430	143	4.9	541	494	4.2	1.2	5.37	5.35		0.3	5.5	
10.06.24	6.80	7.32	142	8.6	298	455	134	4.6	510	467	4.8	1.7	4.48	4.46		Nil	4.5	
11.06.24	7.38	7.11	133	7.9	325	438	143	4.5	543	497	4.4	1.5	5.06	5.04		0.2	5.1	
12.06.24	7.92	7.68	121	7.5	318	451	127	4.0	512	460	4.1	1.4	2.88	2.87		Nil	4.9	
13.06.24	7.62	7.39	135	7.1	282	430	137	4.9	560	525	4.0	1.0	2.92	2.91		0.1	4.7	
14.06.24	6.91	7.28	146	8.8	306	470	141	5.0	500	466	4.2	1.5	3.48	3.45		Nil	4.5	
15.06.24	7.48	7.35	137	7.9	330	425	128	4.7	478	443	4.6	1.7	3.97	3.95		0.2	5.4	
16.06.24	7.63	7.45	145	8.2	308	405	133	4.5	495	457	4.8	1.4	4.69	4.68		0.5	5.0	
17.06.24	7.88	7.56	128	6.9	342	461	139	4.9	549	512	4.7	1.8	4.87	4.85		Nil	5.6	
18.06.24	8.03	7.75	125	7.4	323	418	142	5.3	481	439	4.6	1.4	3.43	3.40		0.4	5.3	
19.06.24	7.43	7.21	196	8.6	297	420	129	4.5	463	423	4.9	1.7	4.16	4.14		0.6	5.8	
20.06.24	7.65	7.50	134	7.0	284	461	133	4.0	582	537	4.0	1.3	3.20	3.10		Nil	5.0	
21.06.24	8.10	7.96	143	8.8	335	483	140	4.4	606	565	4.6	1.9	2.64	2.61		Nil	4.2	
22.06.24	6.82	7.21	134	8.6	309	456	136	5.0	556	519	4.5	1.4	3.45	3.43		0.2	4.9	
23.06.24	7.79	7.46	129	8.2	303	421	120	4.3	481	437	4.0	1.2	4.37	4.35		Nil	5.5	
24.06.24	7.92	7.59	126	7.8	299	446	105	4.0	512	478	4.7	1.4	4.10	4.09		0.3	5.3	
25.06.24	7.90	7.60	140	8.3	359	400	130	5.3	429	392	4.2	1.6	3.28	3.25		Nil	4.5	
26.06.24	7.51	7.28	110	7.5	310	384	127	4.7	492	430	4.0	1.3	2.19	2.17		Nil	5.1	
27/06/24	7.72	7.35	118	8.0	298	365	120	4.5	431	395	4.1	1.0	3.95	3.42		nil	4.1	
28/06/24	7.90	7.70	136	9.1	330	398	109	4.7	528	483	4.6	1.4	3.52	3.50		Nil	4.6	
29/06/24	6.83	7.17	131	8.4	284	426	123	5.1	478	433	4.8	1.8	3.11	3.09		Nil	5.4	
30/06/24	7.45	7.18	130	9.4	330	437	118	4.6	507	473	4.3	1.5	2.53	2.49		0.1	5.0	

Verified by

Checked by

Enviro Infra Engineers Limited Raigarh Authorized Sign

Executive Engineer
Municipal Corporation
Raigarh (C.G.)

1599

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NAME OF PROJECT	EPC, testing, commissioning, trial run for 3Months and 15 years of Operation & Maintenance including replacement & warranty of all components of 2 Nos STPs of Capacity 7 & 25 MLD each with SBR technology including designing, P/L/L/J of RCC NP3 pipes Interceptor sewer of Length 6488m (300mm to 1200mm Dia) and DI K-9 Pumping main of Length 2290m (300mm and 600mm Dia) Total length 8778 m with all allied components complete on TURN KEY JOB basis. 1. NIT No./2810, dated 28.11.2018 and system tender no. 46620 2. LOA-Letter no. 210/PWD/RMC/2019 dt. 28.05.2019 3. Notice to Proceed- Letter No. 279/PWD/RMC//2019 dt. 25.06.2019
NAME OF FIRM	ENVIRO INFRA ENGINEERS LTD
NAME OF CLIENT	7 MLD STP- MUNICIPAL CORPORATION RAIGARH C.G.
LOG BOOK FOR	INTERNAL LABORATORY RECORD FOR THE MONTH OF- JULY 2024

JULY - 2024

DATE	Ph.		TSS		COD		BOD		TDS		NH4-N		TOTAL FLOW MLD/ Day		EIEL SIGN	D.O		REMARKS
	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET		IN	OUT	
01.07.24	8.2	8.0	137	8.8	315	45.3	127	4.7	478	439	4.6	1.7	3.98	3.97		0.2	5.5	
02.07.24	7.9	7.6	130	8.7	327	47.8	121	4.3	523	480	4.5	1.9	5.54	5.52		Nil	5.0	
03.07.24	8.0	7.6	128	9.3	312	41.7	117	4.2	490	463	4.3	1.2	5.32	5.32		0.3	4.7	
04.07.24	7.7	7.3	130	8.5	295	43.0	128	4.6	508	475	4.8	1.7	4.96	4.95		0.2	5.2	
05.07.24	7.8	7.5	120	8.0	275	46.1	133	4.5	468	435	4.5	1.5	6.72	6.70		Nil	5.3	
06.07.24	7.5	7.3	135	8.4	317	44.6	136	5.2	510	476	4.2	1.0	5.27	5.25		0.3	5.2	
07.07.24	7.8	7.7	126	8.7	288	42.0	132	4.7	521	481	4.9	1.4	4.84	4.82		Nil	5.0	
08.07.24	7.8	7.6	131	8.2	279	41.3	140	5.0	498	465	4.4	1.7	5.36	5.34		0.5	5.2	
09.07.24	8.2	8.0	140	7.7	315	47.5	127	4.3	429	396	4.8	1.5	4.44	4.42		Nil	4.2	
10.07.24	6.6	6.8	128	8.4	305	46.1	120	4.8	478	435	4.2	1.3	5.14	5.12		0.1	4.9	
11.07.24	7.7	7.5	130	8.0	335	48.2	133	5.1	506	470	4.5	1.8	6.39	6.38		0.3	5.3	
12.07.24	8.3	8.1	126	7.8	310	44.3	127	4.7	485	460	4.0	1.4	5.48	5.46		0.1	5.5	
13.07.24	7.9	7.8	136	8.5	320	41.8	135	5.0	438	410	4.5	1.7	4.49	4.48		Nil	5.3	
14.07.24	8.0	7.9	125	7.7	293	42.5	131	5.4	490	456	4.2	1.2	3.85	3.84		0.3	4.5	
15.07.24	7.7	7.8	132	8.3	321	47.0	138	4.9	438	412	4.9	1.7	4.25	4.25		0.2	5.0	
16.07.24	8.2	8.0	140	9.3	308	48.8	125	4.5	465	437	4.6	1.9	5.31	5.29		0.1	5.2	
17.07.24	7.6	7.3	133	8.6	297	46.7	130	4.9	503	481	4.1	1.5	4.70	4.69		0.5	5.0	
18.07.24	7.9	7.6	137	8.0	312	43.7	133	4.6	430	389	4.3	1.2	6.02	5.99		0.2	4.6	
19.07.24	7.8	7.7	128	8.4	292	42.2	126	4.2	475	447	4.7	1.4	5.84	5.82		0.3	5.4	
20.07.24	7.7	7.4	123	8.0	310	43.0	121	4.0	453	425	4.2	1.7	3.90	3.89		0.1	5.1	
21.07.24	8.0	7.6	131	8.4	321	45.3	130	4.3	470	438	4.5	1.9	5.43	5.42		0.2	5.6	
22.07.24	7.6	7.5	130	8.0	290	41.0	140	5.3	437	418	4.4	1.2	5.61	5.59		0.4	5.5	
23.07.24	7.4	7.3	127	7.8	266	40.3	134	4.7	402	378	4.1	1.3	4.96	4.95		0.5	5.9	
24.07.24	8.0	7.8	123	8.0	258	42.0	127	4.5	419	391	4.3	1.5	5.90	5.88		0.7	5.0	
25.07.24	7.6	7.5	130	8.4	273	39.3	123	4.6	460	435	4.6	1.3	6.22	6.20		6.5	5.9	
26.07.24	8.1	7.9	126	8.8	303	44.2	137	5.0	439	412	4.2	1.7	6.88	6.85		0.3	5.4	
27.07.24	7.5	7.3	132	9.0	287	43.9	120	4.4	395	370	4.3	1.5	3.42	3.41		6.6	5.2	
28.07.24	7.3	7.2	120	7.9	265	41.5	133	5.1	415	391	4.0	1.1	5.69	5.67		0.7	6.0	
29.07.24	7.8	8.0	129	8.6	302	46.2	142	5.4	359	355	4.8	1.6	2.20	2.20		0.8	5.0	
30.07.24	6.9	7.0	124	8.1	273	42.3	118	4.3	387	358	4.5	1.2	6.24	6.21		6.4	5.7	
31.07.24	6.8	6.5	129	9.3	290	46.0	125	4.7	431	406	4.8	1.6	1.95	1.92		0.5	5.9	

Verified by

Checked by 01/08/24

Authorized Sign

Executive Engineer
Municipal Corporation
Raigarh (C.G.)

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NAME OF PROJECT	EPC, testing, commissioning, trial run for 3Months and 15 years of Operation & Maintenance including replacement & warranty of all components of 2 Nos STPs of Capacity 7 & 25 MLD each with SBR technology including designing, P/L/JJ of RCC NP3 pipes Interceptor sewer of Length 6488m (300mm to 1200mm Dia) and DI K-9 Pumping main of Length 2290m (300mm and 600mm Dia) Total length 8778 m with all allied components complete on TURN KEY JOB basis. 1. NIT No./2810, dated 28.11.2018 and system tender no. 46620 2. LOA-Letter no. 210/PWD/RMC/2019 dt. 28.05.2019 3. Notice to Proceed- Letter No. 279/PWD/RMC//2019 dt. 25.06.2019
NAME OF FIRM	ENVIRO INFRA ENGINEERS LTD
NAME OF CLIENT	7 MLD STP- MUNICIPAL CORPORATION RAIGARH C.G.
LOG BOOK FOR	INTERNAL LABORATORY RECORD FOR THE MONTH OF- AUG-2024

AUGUST - 2024

DATE	Ph.		TSS		COD		BOD		TDS		NH4-N		TOTAL FLOW MLD/Day		EIEL SIGN	D.O ~~DEPTOION~~		REMARKS
	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET		IN	OUT	
01.08.24	7.6	7.4	140	7.9	321	38.3	129	5.3	480	455	4.6	1.0	5.03	5.01		0.2	5.3	
02.08.24	7.5	7.4	137	7.6	312	42.0	134	5.0	421	403	4.5	1.2	5.58	5.56		Nil	5.0	
03.08.24	8.0	8.3	145	9.3	332	47.1	140	5.2	402	419	4.6	1.0	2.80	2.78		1.0	5.7	
04.08.24	7.9	7.7	129	8.3	275	41.7	120	4.3	438	417	4.3	1.4	4.10	4.10		0.3	4.9	
05.08.24	6.7	6.9	143	9.0	290	43.8	130	4.5	453	423	4.8	1.7	3.62	3.61		0.6	5.7	
06.08.24	7.5	7.3	132	8.7	303	40.5	136	4.9	405	376	4.5	1.4	4.50	4.48		0.8	5.0	
07.08.24	8.0	7.7	145	9.0	278	42.5	140	5.2	387	365	4.4	1.2	5.80	5.78		0.3	5.5	
08.08.24	7.8	7.5	147	9.5	315	46.1	124	4.5	430	406	4.7	1.8	5.65	5.64		Nil	4.7	
09.08.24	8.1	7.9	140	9.2	335	43.7	120	4.7	428	429	4.9	1.6	6.35	6.34		0.4	4.5	
10.08.24	8.3	8.0	143	9.0	340	46.0	118	5.2	496	463	5.0	1.9	5.58	5.56		0.5	6.0	
11.08.24	7.6	7.5	127	8.7	307	47.1	121	4.7	430	412	4.5	1.6	5.29	5.28		0.5	5.3	
12.08.24	8.0	7.7	134	8.4	320	42.0	132	5.0	390	366	4.2	1.4	5.02	5.00		0.2	5.1	
13.08.24	7.8	7.5	130	8.0	285	43.3	119	4.8	446	432	4.3	1.5	4.35	4.33		0.3	5.7	
14.08.24	7.5	7.2	123	8.2	302	46.0	125	5.4	410	381	4.0	1.2	4.49	4.49		0.1	5.0	
15.08.24	7.7	7.4	137	9.4	310	44.2	119	4.3	463	433	4.6	1.6	5.10	5.09		0.5	5.5	
16.08.24	8.0	7.9	143	9.9	332	48.0	112	4.2	408	385	4.8	1.7	5.61	5.58		0.2	5.1	
17.08.24	7.9	7.8	137	9.7	327	47.6	110	4.0	388	363	4.8	1.8	5.85	5.85		0.1	4.3	
18.08.24	7.6	7.2	129	8.3	304	41.0	126	4.9	411	382	4.1	1.3	3.53	3.51		0.2	5.1	
19.08.24	7.9	7.7	125	8.5	278	43.7	117	4.4	438	412	4.3	1.4	5.91	5.89		0.3	4.9	
20.08.24	7.6	7.3	138	7.6	312	42.0	109	3.9	390	370	4.0	1.0	5.42	5.41		0.2	5.3	
21.08.24	8.0	7.5	107	6.2	263	38.0	115	4.1	363	345	3.9	0.8	5.68	5.67		0.6	4.3	
22.08.24	6.7	6.5	121	7.0	280	39.7	123	4.3	381	360	4.2	1.0	4.47	4.45		0.9	5.0	
23.08.24	7.6	7.4	130	7.3	265	36.6	113	4.0	356	341	3.9	0.9	5.88	5.86		1.0	5.2	
24.08.24	6.6	7.0	118	6.9	241	35.7	110	3.9	377	354	4.2	1.2	3.95	3.94		0.6	5.5	
25.08.24	7.1	7.1	133	7.5	251	38.0	123	4.6	337	327	4.0	1.1	4.80	4.79		0.9	5.9	
26.08.24	7.8	8.0	140	9.0	281	39.8	113	5.3	377	370	3.8	0.8	5.63	5.62		1.2	6.3	
27.08.24	7.9	7.8	140	7.0	240	35.1	120	4.2	392	376	4.4	1.3	4.13	4.12		0.4	4.9	
28.08.24	6.8	7.1	127	6.6	243	36.5	113	4.6	363	345	4.2	1.2	5.58	5.57		0.2	5.4	
29.08.24	6.9	7.0	119	7.8	286	40.2	109	4.0	390	370	4.0	1.1	6.00	6.00		1.0	5.1	
30.08.24	7.2	7.1	125	7.0	340	39.2	117	4.4	415	387	4.3	1.2	6.69	6.68		0.2	5.3	
31.08.24	7.8	7.6	127	6.5	308	40.6	121	4.6	437	419	4.2	1.4	4.40	4.39		0.6	4.9	

Verified by

Checked by
Asst. Engg.
Municipal Corporation
Raigarh

Enviro Infra Engineers Limited
Authorized Sign

Executive Engineer
Municipal Corporation
Raigarh (C.G.)

1601

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NAME OF PROJECT	EPC, testing, commissioning, trial run for 3Months and 15 years of Operation & Maintenance including replacement & warranty of all components of 2 Nos STPs of Capacity 7 & 25 MLD each with SBR technology including designing, P/L/U/J of RCC NP3 pipes interceptor sewer of Length 6488m (300mm to 1200mm Dia) and DI K-9 Pumping main of Length 2290m (300mm and 600mm Dia) Total length 8778 m with all allied components complete on TURN KEY JOB basis. 1. NIT No./2810, dated 28.11.2018 and system tender no. 46620 2. LOA-Letter no. 210/PWD/RMC/2019 dt. 28.05.2019 3. Notice to Proceed- Letter No. 279/PWD/RMC//2019 dt. 25.06.2019																		
NAME OF FIRM	ENVIRO INFRA ENGINEERS LTD																		
NAME OF CLIENT	7 MLD STP- MUNICIPAL CORPORATION RAIGARH C.G.																		
LOG BOOK FOR	INTERNAL LABORATORY RECORD FOR THE MONTH OF- SEPTEMBER - 2024																		
DATE	Ph.		TSS		COD		BOD		TDS		NH4-N		TOTAL FLOW MLD/ Day		D.O.		DEPT SIGN	REMARKS	
	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	IN	OUT			
01.09.24	7.5	7.4	118	6.0	248	378	128	4.9	392	371	3.9	0.9	3.61	3.58	1.0	5.4			
02.09.24	7.8	7.6	122	7.2	278	385	129	4.7	421	402	4.2	1.1	3.16	3.14	0.5	4.6			
03.09.24	8.1	7.8	127	7.6	282	380	123	4.3	423	387	4.1	1.3	3.29	3.28	0.4	4.8			
04.09.24	7.7	7.6	133	8.8	307	43.1	130	4.9	460	434	4.5	1.6	4.81	4.80	0.2	4.1			
05.09.24	6.7	6.9	119	7.4	299	420	138	5.2	436	397	4.2	1.2	4.71	4.68	0.5	4.7			
06.09.24	7.5	7.3	115	6.2	251	38.2	122	5.0	410	383	4.0	1.0	5.12	5.10	0.7	5.3			
07.09.24	7.7	7.6	119	7.0	237	36.8	124	4.6	378	341	3.8	0.9	4.69	4.68	0.8	5.9			
08.09.24	7.9	7.8	132	9.0	259	439	130	4.8	458	412	4.6	1.5	4.98	4.97	0.3	5.0			
09.09.24	8.0	7.8	135	8.0	287	44.4	135	5.3	430	386	4.1	1.5	5.63	5.62	0.3	4.2			
10.09.24	7.6	7.3	128	9.2	293	43.8	121	4.0	396	372	4.0	1.2	4.13	4.12	0.6	5.9			
11.09.24	7.8	7.7	135	8.6	286	43.1	140	4.1	359	343	4.2	1.1	5.58	5.57	0.4	5.5			
12.09.24	8.2	8.0	130	7.9	300	41.7	147	4.5	380	357	4.3	1.0	6.00	6.00	0.5	5.8			
13.09.24	7.9	7.8	120	7.5	277	41.5	136	4.2	361	350	4.0	1.6	6.69	6.68	0.3	4.7			
14.09.24	7.8	7.6	122	7.2	278	385	139	4.0	421	402	4.2	1.1	4.40	4.39	0.5	4.6			
15.09.24	7.6	7.7	127	7.8	269	378	130	4.3	392	385	4.1	1.2	4.18	4.18	0.6	4.8			
16.09.24	7.9	7.8	120	7.5	277	41.6	135	4.2	362	350	4.2	1.5	5.76	5.75	0.4	4.7			
17.09.24	8.1	7.8	127	7.6	282	38.1	123	4.3	423	387	4.1	1.3	5.84	5.83	0.5	4.6			
18.09.24	7.7	7.6	119	7.4	237	36.8	124	4.4	378	341	3.8	0.9	6.18	6.17	0.8	5.9			
19.09.24	7.9	8.0	115	6.9	248	39.9	120	4.0	351	358	4.2	1.3	5.19	5.19	1.0	5.5			
20.09.24	7.6	7.5	112	6.5	265	40.5	112	4.3	375	359	3.9	1.0	5.4	5.93	0.7	5.0			
21.09.24	7.3	7.4	123	7.6	278	43.1	125	5.0	368	362	4.3	1.5	5.13	5.13	1.3	5.2			
22.09.24	7.8	7.6	130	8.3	289	41.5	130	4.6	395	385	4.2	1.2	5.69	5.68	0.9	4.6			
23.09.24	6.9	7.2	132	8.0	275	42.1	127	4.3	406	391	3.9	0.9	4.47	4.47	1.3	5.0			
24.09.24	6.7	6.9	120	7.8	292	44.0	132	4.8	392	396	4.0	1.0	4.96	4.96	1.0	5.8			
25.09.24	7.6	7.8	128	8.5	280	42.0	122	4.1	386	365	4.5	1.5	5.89	5.88	1.2	6.1			
26.09.24	7.9	7.6	133	8.1	300	39.8	135	4.9	367	373	4.8	1.7	3.95	3.95	0.8	5.5			
27.09.24	7.5	7.7	122	8.6	276	43.2	118	4.0	390	380	4.2	1.0	5.97	5.96	0.5	5.2			
28.09.24	7.2	7.3	131	8.4	260	41.3	130	5.0	363	367	3.9	1.3	6.55	6.53	0.6	4.8			
29.09.24	7.8	7.5	126	9.0	296	43.8	129	4.8	408	396	4.2	1.1	6.18	6.17	1.0	5.7			
30.09.24	7.83	7.68	132	8.4	305	40.0	123	5.0	428	419	4.3	1.0	6.07	6.05	0.2	5.5			

Verified by

Checked by
Asst. Engg.
Municipal Corporation

Executive Engineer
Municipal Corporation
Raigarh (C.G.)

Enviro Infra Engineers Limited
Raigarh

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Consent to Operate the STP

~~1603~~

REGIONAL OFFICE
C.G. ENVIRONMENT CONSERVATION BOARD
T.V. TOWER ROAD,RAIGARH
Email-roraigarh.cecb@gmail.com

No. 778 /R.O./T.S./C.E.C.B./2022 Raigarh, dated : 27 / 06/2022

To,

Commissioner,
(AMRUT MISSION YOJNA),
Municipal Corporation Raigarh,
Old Town Hall, Near Govt. Hospital,
Tehsil & District-Raigarh (C.G.)

Sub.: Grant of Consent of the Board under section 25 of the Water (Prevention and Control of Pollution) Act, 1974 and under Section 21 of the Air (Prevention and Control of Pollution) Act, 1981.

Ref.: 1. Permission to Establish for establishment of Sewage Treatment Plant (STP-1) - 07 MLD at Plot No. 152/1, 147/1, Bade Atarmuda, District – Raigarh (C.G.) wide letter No. 1400 Dated 26/12/2020.

2.Your Online Application No. 9584595 dated 21.03.2022 & subsequent corresponding letter ending dated 27.06.2022.

.....00.....

With reference to your above application consents under section 25 of the Water (Prevention and Control of Pollution) Act, 1974 and under section 21 of the Air (Prevention and Control of Pollution) Act, 1981 are hereby granted for a period of one year from the date of issue of this consent, subject to the fulfillment of the terms and conditions annexed hereto as PART „A" & „B" respectively.

These consent are valid for following Facility & production capacity:-

Facility	Capacity
Sewage Treatment Plant (STP-1)	**07 MLD (Seven Million Litres Per Day)**

Please acknowledge the receipt of this letter.

For & on behalf of
Chhattisgarh Environment Conservation Board

REGIONAL OFFICER,
C.G. Env. Conservation Board
Raigarh (C.G.)

PART-A
1604
CONSENT LETTER

Sub : Grant of Consent to **Commissioner, (AMRUT MISSION YOJNA), Municipal Corporation Raigarh** for the discharge of effluent under section 25 of the Water (Prevention & Control of Pollution) Act, 1974.

Ref.: 1. Permission to Establish for establishment of Sewage Treatment Plant (STP-1) - 07 MLD at Plot No. 152/1, 147/1, Bade Atarmuda, District – Raigarh (C.G.)

2. Your Online Application No. 9584595 dated 21.03.2022 & subsequent corresponding letter ending dated 27.06.2022.

00

01. With reference to the above application for consent to discharge effluent into the natural water courses under the Water (Prevention & Control of Pollution) Act, 1974 here-in-after referred to as the Act **Commissioner, (AMRUT MISSION YOJNA), Municipal Corporation Raigarh** is authorized by the State Board to discharge its industrial and other effluents arising out of their premises into the local Stream/River/Well in accordance with the general and special conditions as mentioned in the Annexure.

02. This consent is granted for a period of one year from the date of issue of this consent.

This consent is valid for following facility & production capacity :-

Facility	Capacity
Sewage Treatment Plant (STP-1)	**07 MLD (Seven Million Litres Per Day)**

For & on behalf of
Chhattisgarh Environment Conservation Board

REGIONAL OFFICER,
C.G. Env. Conservation Board
Raigarh (C.G.)

Enclosure : Annexure

CONSENT LETTER

Sub: Grant of Consent to **Commissioner, (AMRUT MISSION YOJNA), Municipal Corporation Raigarh** for the discharge of effluent under section 21 of the Air (Prevention & Control of Pollution) Act, 1981.

Ref.: 1. Permission to Establish for establishment of Sewage Treatment Plant (STP-1) - 07 MLD at Plot No. 152/1, 147/1, Bade Atarmuda, District – Raigarh (C.G.) wide letter No. 1400 Dated 26/12/2020.

2. Your Online Application No. 9584595 dated 21.03.2022 & subsequent corresponding letter ending dated 27.06.2022.

.....00.....

01. With reference to the above application, consent under the Air (Prevention & Control of Pollution) Act, 1981 to **Commissioner, (AMRUT MISSION YOJNA), Municipal Corporation Raigarh** is hereby granted for a period of one year from the date of issue of this consent in accordance with the terms and conditions asmentioned below.

This consent is valid for following facility & production capacity :-

Facility	Capacity
Sewage Treatment Plant (STP-1)	**07 MLD (Seven Million Litters Per Day)**

Terms & Conditions :-

1. Project management shall provide adequate measures to control air pollution. Adequate dust suppression measures shall be undertaken to control fugitive dust emission. Regular water sprinkling for dust suppression shall be ensured. Stack height of DG sets (if any) shall be as per norms of Central Pollution Control Board. Use of low sulphur diesel shall be ensured. Ambient air quality shall not exceed the standards prescribed by Board. Project management shall ensure particulate matter emission from any point source (if any) less than 50 mg/Nm3 all the time.
2. Project proponent shall comply with direction/guideline issued by CPCB/MoEF & CC regarding operation maintenance, effluent quality, data availability etc. of STP.
3. Project proponent shall take effective steps to control odour nuisance.
4. All internal roads shall be made black topped. Good housekeeping practices shall be adopted by the project management.
5. Project management shall utilize the fly ash bricks / blocks etc. in all construction / repairing activities.
6. Project management shall provide appropriate dust suppression / dust extraction system at all fugitive dust emission sources such wastes handling section, conveying system, transfer points/junction points etc. Project management shall also install water sprinkler system for dust suppression at all vulnerable points / areas to control fugitive dust emission.
7. Ambient air quality within the premises shall not exceed the standards prescribed

by the Board. Project management shall ensure the concentration of pollutants in ambient air within standards prescribed for residential, rural areas in the nearby residential/rural areas.

8. Project management shall install separate electric metering arrangements with time totalizer and interlocking system for the running of pollution control device(s). The record & log book of electricity and chemical consumption for running the pollution control equipments shall be maintained & submitted to Board every month.
9. Project management shall take proper action to control the noise pollution. Project management shall install appropriate noise barriers / control measures including acoustic hoods, silencers, enclosures etc. on all sources of noise generation to control the noise. DG sets shall be provided with necessary acoustic enclosures. The noise level shall not exceed the limits 75 dB (A) during the daytime and 70 dB (A) during the night time within the plant premises. Adequate measures shall be taken for control of noise levels below 85 dB (A) in the work environment.
10. Regular monitoring of ground level concentration of SO_2, NOx, PM10 and PM2.5 at at-least four stations shall be carried out in the impact zone and records maintained. If at any stage these levels are found to exceed the prescribed limits, the plant shall cease all operations till necessary control measures are provided. The location of the monitoring stations and frequency of monitoring shall be decided in consultation with Regional Office, Chhattisgarh Environment Conservation Board Raigarh. The data so collected shall be properly analyzed and periodic reports shall be submitted to Regional Office, Chhattisgarh Environment Conservation Board, Raigarh.
11. Project management shall provide safe and scientific arrangement for collection, storage, transportation and disposal of all solid wastes such as sludge, plastic, dirt, fines etc. All the raw materials shall be stored above ground level in covered areas.
12. Project management shall ensure safe and scientific disposal of solid wastes and sludge. Sludge generated from sewage treatment plant shall be used as manure. Dumping areas shall be biologically reclaimed through topsoil cover and plantation. Project management shall ensure compliance of the Construction and Demolition Waste Management Rules, 2016. Project management shall obtain authorization from Board for management and handling of hazardous materials (if any) as per the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 (as amended upto date).
13. Project management shall establish an environmental management cell to carryout function relating to environmental management under the supervision of senior executive who will directly report to the head of organization. A full-fledged laboratory with qualified technical / scientific staff shall be provided to monitor the influent / effluent quality, ambient air quality, stack emission and environmental samples etc.
14. Wide green belt of local plant species shall be developed all along the boundary of the plant premises. As far as possible maximum area of open spaces shall be

utilized for plantation purposes. Project management shall abide by the decisions taken by Ministry of Environment, Forest and Climate Change, Government of India / Central Government / State Government / Central Pollution Control Board / CECB from time to time in this regard.

15. Project management shall obtain all necessary statutory clearances / licenses / permissions from concerned Central Government / State Government Departments, Boards, Bodies and Corporations etc. before start of construction / establishment of the plant of expanded activity. Project management shall follow direction issued by Central Government / State Government, Central Pollution Control Board / Chhattisgarh Environment Conservation Board from time to time regarding control of water & air pollution and for environmental conservation.
16. Necessary fund shall be provided for implementation of the above conditions and the conditions to be incorporated in the 'consent to operate' of the Board and for environmental safeguards. The funds earmarked for environmental protection measures shall be kept in separate account and not diverted for any other purpose.
17. The issuance of 'Consent to Operate' of the Board does not convey any property rights in either real or personal property, or any exclusive privileges, nor does it authorize any injury to private property or any invasion of personal rights, nor any infringement of Central, State or local laws or regulations.
18. Any change in product, production capacity, process, raw materials used, project profile etc. shall be intimated to the Board and prior permission of the Board shall be obtained for the same.
19. Board reserves the right to amend/cancel any of the above conditions, stringent the emission/effluent limits stipulated above and add new conditions as and when deemed necessary in the interest of environmental protection, change in the project profile or non-satisfactory implementation of the stipulated conditions etc.

This consent is valid for the stated period and has to be renewed before validity expires. Application with annual license fee in this regard shall reach the office 02 months before the expiry of this consent.

Please acknowledge the receipt of this letter.

For & on behalf of
C.G. Environment Conservation Board

Signature Not Verified

Digitally Signed by :S K Verma
Date: 2022.06.27 18:31:41 IST

REGIONAL OFFICER,
C.G.ENVIRONMENT CONSERVATION BOARD,
RAIGARH

1608

Logbook report showing inflow outflow of STP

Municipal Council Kawardha Dist -Kabirdham (C.G)

SEWERAGE TRAEATMENENT PLANT

Near Minimata Chowk Kawardha Distict Kabirdham Plant Capacity (2.1 MLD)

Log Book		Month - June 2024
Date	In Flow (MLD)	Out Flow(MLD)
दिनांक 1	1.81	1.77
दिनांक 2	1.8	1.78
दिनांक 3	1.82	1.75
दिनांक 4	1.82	1.75
दिनांक 5	1.82	1.77
दिनांक 6	1.79	1.77
दिनांक 7	1.8	1.75
दिनांक 8	1.79	1.77
दिनांक 9	1.8	1.76
दिनांक 10	1.8	1.77
दिनांक 11	1.79	1.78
दिनांक 12	1.82	1.78
दिनांक 13	1.82	1.78
दिनांक 14	1.82	1.77
दिनांक 15	1.79	1.76
दिनांक 16	1.82	1.76
दिनांक 17	1.82	1.76
दिनांक 18	1.81	1.76
दिनांक 19	1.79	1.77
दिनांक 20	1.82	1.76
दिनांक 21	1.8	1.75
दिनांक 22	1.81	1.77
दिनांक 23	1.79	1.78
दिनांक 24	1.81	1.76
दिनांक 25	1.8	1.75
दिनांक 26	1.8	1.75
दिनांक 27	1.8	1.75
दिनांक 28	1.79	1.78
दिनांक 29	1.82	1.77
दिनांक 30	1.8	1.75
Total	54.17	52.93

मुख्य नगरपालिका अधिकारी
नगर पालिका परिषद कवर्धा

1609

Municipal Council Kawardha Dist -Kabirdham (C.G)

SEWERAGE TRAEATMENENT PLANT

Near Minimata Chowk Kawardha Distict Kabirdham Plant Capacity (2.1 MLD)

Log Book		Month - July 2024
Date	In Flow (MLD)	Out Flow(MLD)
दिनांक 1	1.8	1.78
दिनांक 2	1.81	1.75
दिनांक 3	1.82	1.76
दिनांक 4	1.81	1.77
दिनांक 5	1.79	1.75
दिनांक 6	1.79	1.75
दिनांक 7	1.79	1.76
दिनांक 8	1.79	1.75
दिनांक 9	1.82	1.78
दिनांक 10	1.82	1.77
दिनांक 11	1.8	1.75
दिनांक 12	1.79	1.77
दिनांक 13	1.8	1.76
दिनांक 14	1.82	1.77
दिनांक 15	1.8	1.77
दिनांक 16	1.82	1.75
दिनांक 17	1.8	1.76
दिनांक 18	1.8	1.75
दिनांक 19	1.8	1.77
दिनांक 20	1.79	1.75
दिनांक 21	1.79	1.75
दिनांक 22	1.79	1.76
दिनांक 23	1.8	1.75
दिनांक 24	1.79	1.75
दिनांक 25	1.79	1.78
दिनांक 26	1.8	1.78
दिनांक 27	1.81	1.75
दिनांक 28	1.82	1.78
दिनांक 29	1.81	1.77
दिनांक 30	1.81	1.78
दिनांक 31	1.79	1.77
Total	55.86	54.64

मुख्य नगरपालिका अधिकारी
नगर पालिका परिषद कवर्धा

1610

Municipal Council Kawardha Dist -Kabirdham (C.G)

SEWERAGE TRAEATMENENT PLANT

Near Minimata Chowk Kawardha Distict Kabirdham Plant Capacity (2.1 MLD)

Log Book		Month - August 2024
Date	In Flow (MLD)	Out Flow(MLD)
दिनांक 1	1.79	1.76
दिनांक 2	1.8	1.78
दिनांक 3	1.81	1.77
दिनांक 4	1.79	1.78
दिनांक 5	1.81	1.77
दिनांक 6	1.8	1.77
दिनांक 7	1.8	1.75
दिनांक 8	1.82	1.78
दिनांक 9	1.79	1.77
दिनांक 10	1.8	1.77
दिनांक 11	1.82	1.76
दिनांक 12	1.8	1.75
दिनांक 13	1.8	1.77
दिनांक 14	1.79	1.78
दिनांक 15	1.8	1.78
दिनांक 16	1.82	1.76
दिनांक 17	1.79	1.78
दिनांक 18	1.82	1.77
दिनांक 19	1.79	1.75
दिनांक 20	1.79	1.77
दिनांक 21	1.81	1.76
दिनांक 22	1.82	1.75
दिनांक 23	1.82	1.77
दिनांक 24	1.81	1.76
दिनांक 25	1.81	1.76
दिनांक 26	1.79	1.76
दिनांक 27	1.81	1.78
दिनांक 28	1.8	1.76
दिनांक 29	1.79	1.78
दिनांक 30	1.8	1.78
दिनांक 31	1.81	1.76
Total	55.90	54.79

मुख्य नगरपालिका अधिकारी
नगर पालिका परिषद कवर्धा

1611

Municipal Council Kawardha Dist -Kabirdham (C.G)

SEWERAGE TRAEATMENENT PLANT

Near Minimata Chowk Kawardha Distict Kabirdham Plant Capacity (2.1 MLD)

Log Book		Month - September 2024
Date	In Flow (MLD)	Out Flow(MLD)
दिनांक 1	1.81	1.75
दिनांक 2	1.82	1.77
दिनांक 3	1.79	1.78
दिनांक 4	1.8	1.77
दिनांक 5	1.81	1.76
दिनांक 6	1.82	1.77
दिनांक 7	1.79	1.76
दिनांक 8	1.79	1.75
दिनांक 9	1.82	1.78
दिनांक 10	1.82	1.77
दिनांक 11	1.79	1.76
दिनांक 12	1.8	1.77
दिनांक 13	1.8	1.75
दिनांक 14	1.8	1.75
दिनांक 15	1.79	1.75
दिनांक 16	1.8	1.77
दिनांक 17	1.81	1.78
दिनांक 18	1.81	1.77
दिनांक 19	1.79	1.78
दिनांक 20	1.82	1.76
दिनांक 21	1.81	1.76
दिनांक 22	1.79	1.76
दिनांक 23	1.8	1.78
दिनांक 24	1.8	1.76
दिनांक 25	1.81	1.75
दिनांक 26	1.8	1.77
दिनांक 27	1.8	1.77
दिनांक 28	1.79	1.76
दिनांक 29	1.82	1.77
दिनांक 30	1.81	1.78
Total	54.11	52.96

मुख्य नगरपालिका अधिकारी
नगर पालिका परिषद कवर्धा

Nilawar Laboratories
(A Unit of MNEC Consultants Pvt. Ltd)

1612

NABL ACCREDITED LAB VIDE - TC-9782
CIN No. U74140MH112009PTC196108

TC-9782

TEST REPORT

Test Report No	**: NL/WATER/279**		**ULR No.**	**: TC978224000001525F**
Customer Name & Address	**: To, Chief Municipal Officer, Municipal Council, Kawardha, Dist. – Kabirdham (C.G.) Contact No. - 9111184455**		**Customer Ref. No.**	**: कमांक./461 /न.पा.प./ जलप्रदाय/ 2024–.25 कवर्धा**
			Sample Details	**: Pond Water**
Sample Collected On	**: Date – 31/08/2024 Time – 9.00 am to 5.00 pm**		**Sampling Done By**	**: Customer**
Sample Received On	**: Date – 01/08/2024 Time – 11.30 am**		**Sealed : Yes**	**: Acceptable : Yes**
Sample Condition	**: Preserved : Yes**		**Report Issue Date**	**: 10/08/2024**
Period of Testing	**: 02/08/2024 to 05/08/2024**		**Sample Quantity Received**	**: 1liter in PVC Bottle (BOD) & 1 liter in PVC Bottle**
Sample ID. *(By Lab)*	**: NL-0175/JUL24/WW-10 To WW-11**		**Sample ID. *(By Customer)***	**: Given below in table**

1. Chemical Testing
III. Waste Water

TEST RESULTS

S. N.	Sample ID	Location	Results								Units
		Test Method Used	IS 3025 (P-11)	IS 3025 (P-58)	IS 3025 (P-44)	IS 3025 (P-16)	IS 3025 (P-40)	IS 3025 (P-45)	IS 3025 (P-45)	IS 3025 (P-24)	
		Test Parameters	pH	COD	BOD	TDS	Ca	Na	K	SO_4	
1	WW-10	STP INLET	8.12	39	10.3	361	97.79	27.44	11.93	32.13	mg/L
2	WW-11	STP OUTLET	8.18	13	3.7	239	52.10	18.16	7.89	21.27	mg/L
Mg/L - milligram per liter; NR - no relaxation, AG - agreeable; NA- not applicable; BDL-below detection limit											

For **M/s Nilawar Laboratories,**

Dinesh Bangadkar
(Authorized Signatory)

Checked By,

Priti Mahalle
(Deputy Technical Manager)

Note:–
1. This report should not be reproduced wholly or in part and not to be used as evidence in any court of law without written approval from Nilawar Laboratories.
2. The results listed referred to the tested samples and applicable parameters only. Results represent the sample as received.
3. Our liability is limited to the commercial value of the test/tests carried out.
4. Any discrepancy in test report should be reported within 15 days from the report issue date.
5. Subject to Nagpur jurisdiction only.

End of Report

Off. : First Floor, 'Pratibha Sankul', Beside Alankar Cinema, Dharampeth, Nagpur - 10. Ph. : +91-712-2542261, 2542291, E-mail : nilawarlabs@gmail.com
Laboratory : At Km 16.5, Nilawar Motors Complex, Amravati Road, Waddhamna, Nagpur - 440 023. Mob. : +91-9922409055, 9552550955

Nilawar Laboratories
(A Unit of MNEC Consultants Pvt. Ltd)

1613

ISO 9001:2015
ISO 14001:2015
ISO 45001:2018

CIN No. U74140MH112009PTC196108

TEST REPORT

Test Report No	**: NL/WATER/280**		**Remark**	**: --**
Customer Name & Address	**: To, Chief Municipal Officer, Municipal Council, Kawardha, Dist. – Kabirdham (C.G.) Contact No. - 9111184455**		**Customer Ref. No.**	**: कमांक./461 /न.पा.प./ जलप्रदाय/ 2024–.25 कवर्धा**
			Sample Details	**: Pond Water**
Sample Collected On	**: Date – 31/08/2024 Time – 9.00 am to 5.00 pm**		**Sampling Done By**	**: Customer**
Sample Received On	**: Date – 01/08/2024 Time – 11.30 am**		**Sealed : Yes**	**: Acceptable : Yes**
Sample Condition	**: Preserved : Yes**		**Report Issue Date**	**: 10/08/2024**
Period of Testing	**: 02/08/2024 to 05/08/2024**		**Sample Quantity Received**	**: 1 liter in PVC Bottle**
Sample ID. *(By Lab)*	**: NL-0175/JUL24/WW-10 To WW-11**		**Sample ID. *(By Customer)***	**: Given below in table**

1. Chemical Testing
III. Waste Water

TEST RESULTS

S. N.	Sample ID	Location	Results	Units
		Test Method Used	**IS 3025 (P-09)**	
		Test Parameters	**Temperature**	
1	WA-01	STP INLET	25.7	° C
2	WA-02	STP OUTLET	25.6	° C

Mg/L - milligram per liter; NR - no relaxation, AG - agreeable; NA- not applicable; BDL-below detection limit

For **M/s Nilawar Laboratories,**

Dinesh Bangadkar
(Authorized Signatory)

Checked By,

Priti Mahalle
(Deputy Technical Manager)

Note:–
1. This report should not be reproduced wholly or in part and not to be used as evidence in any court of law without written approval from Nilawar Laboratories.
2. The results listed referred to the tested samples and applicable parameters only. Results represent the sample as received.
3. Our liability is limited to the commercial value of the test/tests carried out.
4. Any discrepancy in test report should be reported within 15 days from the report issue date.
5. Subject to Nagpur jurisdiction only.

Page 1 of 1

---------- ***End of Report*** ----------

Off. : First Floor, 'Pratibha Sankul', Beside Alankar Cinema, Dharampeth, Nagpur - 10. Ph. : +91-712-2542261, 2542291, E-mail : nilawarlabs@gmail.com
Laboratory : At Km 16.5, Nilawar Motors Complex, Amravati Road, Waddhamna, Nagpur - 440 023. Mob. : +91-9922409055, 9552550955

Consent to Operate the STP

~~1614~~

CHHATTISGARH ENVIRONMENT CONSERVATION BOARD
Paryavas Bhawan, North Block, Sector - 19,
Nava Raipur Atal Nagar, District - Raipur (C.G.)
E-mail - hocecb@gmail.com

No. 4322 /TS/CECB/2024 Nava Raipur Atal Nagar, Dated 16 / 08 / 2024

To,

Chief Municipal Officer
Municipal Corporation Dhamtari,
District - Raipur (C.G.)

Sub.:- Grant of "Permission to Establish" cum "Consent to Operate" of the Board under section 25 of the Water (Prevention and Control of Pollution) Act, 1974 and under Section 21 of the Air (Prevention and Control of Pollution) Act, 1981.

Ref.:- Your online application dated: 30/07/2024 and subsequent corresponding ending dated: 13/08/2024 (online application no. 16433009).

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With reference to your above application, "Permission to Establish" cum "Consent to Operate" under section 25 of the Water (Prevention and Control of Pollution) Act, 1974 and under section 21 of the Air (Prevention and Control of Pollution) Act, 1981 are hereby granted for period of one year starting from the date of issue of this letter, subject to the fulfillment of the terms and conditions annexed hereto as **PART 'A' & 'B'** respectively.

These consents are valid for: -

Facility	Capacity
STP (Khasra No. 1348 and 1372, Village - Mujgahan)	19.60 Million Liter Per Day (Nineteen Point Six Zero Million Liter Per Day)

Please acknowledge the receipt of this letter.

For & on behalf of
Chhattisgarh Environment Conservation Board

Member Secretary
Chhattisgarh Environment Conservation Board
Nava Raipur Atal Nagar, District - Raipur (C.G.)

Endt. No. 4323 /TS/CECB/2024 Nava Raipur Atal Nagar, Dated 16 / 08 / 2024

Copy to:-

Regional Officer, Regional Office, Chhattisgarh Environment Conservation Board, Raipur (C.G.). Please ensure compliance and report, if any condition/conditions are violated by the hospital management.

Sd/-
Member Secretary
Chhattisgarh Environment Conservation Board
Nava Raipur Atal Nagar, District - Raipur (C.G.)

1615

PART-A

CONSENT LETTER

Sub: Grant of "Permission to Establish" cum "Consent to Operate" to Municipal Corporation Dhamtari for the discharge of effluent under section 25 of the Water (Prevention & Control of Pollution) Act, 1974.

Ref: Online application dated: 30/07/2024 and subsequent corresponding ending dated: 13/08/2024 (online application no. 16433009) of Municipal Corporation Dhamtari (Expiry Date - After one year starting from the date of issue of this letter)

1. With reference to the above application for consent to discharge effluent into the natural water courses under the Water (Prevention & Control of Pollution) Act, 1974, here-in-after referred to as the Act Municipal Corporation Dhamtari by the State Board to discharge its industrial and other effluents arising out of their premises into the local stream/river/well in accordance with the general and special conditions as mentioned in the Annexure.

2. This consent shall be valid for a period of one year starting from the date of issue of this letter.

3. These consents are valid for: -

Facility	Capacity
STP (Khasra No. 1348 and 1372, Village - Mujgahan)	19.60 Million Liter Per Day (Nineteen Point Six Zero Million Liter Per Day)

For & on behalf of
Chhattisgarh Environment Conservation Board

Sd/-
Member Secretary
Chhattisgarh Environment Conservation Board
Nava Raipur Atal Nagar, District - Raipur (C.G.)

Seal
Enclosure: Annexure

14. Project management shall obtain all necessary statutory clearances/licenses/permissions from concerned Central Government/State Government Departments, Boards, Bodies and Corporations etc. before commissioning of the plant. Project management shall follow direction issued by Central Government/State Government, Central Pollution Control Board/Chhattisgarh Environment Conservation Board from time to time regarding control of air pollution and for environmental conservation.
15. Necessary fund shall be provided for implementation of the above conditions and for environmental safeguards. The funds earmarked for environmental protection measures shall be kept in separate account and not diverted for any other purpose.
16. The issuance of 'Consent to Operate' of the Board does not convey any property rights in either real or personal property, or any exclusive privileges, nor does it authorize any injury to private property or any invasion of personal rights, nor any infringement of Central, State or local laws or regulations.
17. Any change in capacity, process, project profile etc. shall be intimated to the Board and prior permission of the Board shall be obtained for the same.
18. Board reserves the right to amend/cancel any of the above conditions, stringent the emission limits stipulated above and add new conditions as and when deemed necessary in the interest of environmental protection, change in the project profile or non-satisfactory implementation of the stipulated conditions etc.

This consent is valid for the stated period and has to be renewed every year. Online application with annual license fee in this regard shall reach the office 02 months before the expiry of this consent.

For & on behalf of
Chhattisgarh Environment Conservation Board

Sd/-
Member Secretary
Chhattisgarh Environment Conservation Board
Nava Raipur Atal Nagar, District – Raipur (C.G.)

Signature Not Verified

Digitally Signed by :P Arun Prasad MS

Date: 2024.08.16 19:21:09 IST

1617

Logbook report showing inflow outflow of STP

19.6 - MLD - STP. DHAMTARI

DATE	Initial reading	Final Reading	Qty in Cum.	Sign of opt	Sign of Nigam
10/10/24	19958	25658	5700	Duplicate	
11/10/24	25658	30458	4800	Duplicate	
12/10/24	30458	34358	3900	Duplicate	
13/10/24	34358	40358	6000	Duplicate	
14/10/24	40358	45614	5256	Duplicate	
15/10/24	45614	50312	4698	Duplicate	
16/10/24	50312	57930	7618	Duplicate	
17/10/24	57930	64288	6358	Duplicate	
18/10/24	64288	69977	5689	Duplicate	
19/10/24	69977	74585	4608	Duplicate	
20/10/24	74585	80866	6281	Duplicate	
21/10/24	80866	86591	5725	Duplicate	
22/10/24	86591	90929	4338	Duplicate	
23/10/24	90929	97188	6259	Duplicate	
24/10/24	97188	102646	5458	Duplicate	

Executive Engineer
Municipal Corporation
Dhamtari (C.G.)

Format No.: UES/FORM/09

Ultimate
ENVIROLYTICAL SOLUTIONS

HDD-272, PHASE III- NEAR JP CHOWK,
RING ROAD NO - 2, KABIR NAGAR, RAIPUR, C.G. -492099
PH - 0771 - 4027777 email - ultimatenviro@gmail.com

Name & Address Of The Customer			
To, THE CHIEF MUNICIPAL OFFICER OFFICE MUNICIPAL COUNCIL DHAMTARI, DIST. - DHAMTARI (C. G.)	REPORT NO.	UES/TR/24-25/09033	
	LAB REF NO.	UES/24-25/SW/09033	
	DATE OF SAMPLING	10/10/2024	
	DATE OF RECEIPT	10/10/2024	
	DATE OF REPORT	11/10/2024	
	DATE OF ANALYSIS	START: 11/10/2024	END: 14/10/2024

SAMPLE DETAILS

CUSTOMER SAMPLE ID	STP INLET	CUSTOMER REF. NO. & DATE	क्रमांक/ आयुक्त / स्व.भा.मि./ 2024/ 1096 धमतरी,दिनांक09/10 /2024
SAMPLE TYPE	SEWAGE WATER	SAMPLE CONDITION AT RECEIPT	OK
PACKING OF SAMPLE	PLASTIC BOTTLE (3Ltr.) GLASS BOTTLE (300 Ml.)	SAMPLE COLLECTED BY	CUSTOMER
OTHERS DETAILS	SEALED	QUANTITY RECEIVED	APPROX 3 LTR.

TEST REPORT

SR. NO.	PARAMETER	UNIT	METHOD OF TEST	RESULT
1	pH Value at 25.7°C	-	IS:3025:(Part-11)	6.42
2	Total Suspended Solid	mg/L	IS:3025:(part-17)	460
3	Chemical Oxygen Demand	mg/L	IS:3025:(Part-58)	720
4	Bio-Chemical Oxygen Demand at 27°C for 3 days	mg/L	IS:3025:(Part-44)	180
5	TKN	mg/L	IS:3025:(Part-34)	21.6
6	Turbidity	NTU	IS:3025:(Part-10)	240
7	Feacal Coliform	MPN/100ml	APHA 23rd edition :(9221- B,C,E)	>1600
8	Settleable Solids	mg/L	APHA 23rd edition: 2540F	436

Note: mg/lit.: milligram per liter.

REMARKS:RESULTS ARE AS ABOVE.

Terms & conditions

- The above analysis report refers to the particular sample received at our end and the use of the report for publication, arbitration or as legal dispute is forbidden.
- Test sample will be retained for 15 days after issue of test report unless otherwise agreed with customer.
- This is for information as the party has asked for above test(s) only

REVIEWED BY		For ULTIMATE ENVIROLYTICAL SOLUTIONS AUTHORIZED SIGNATORY

----------End of the test report----------

Format No.: UES/FORM/09

Ultimate
ENVIROLYTICAL SOLUTIONS

HDD-272, PHASE III- NEAR JP CHOWK,
RING ROAD NO - 2, KABIR NAGAR, RAIPUR, C.G. -492099
PH - 0771 - 4027777 email - ultimatenviro@gmail.com

Name & Address Of The Customer			
To, THE CHIEF MUNICIPAL OFFICER OFFICE MUNICIPAL COUNCIL DHAMTARI, DIST. - DHAMTARI (C. G.)	REPORT NO.	UES/TR/24-25/09034	
	LAB REF NO.	UES/24-25/SW/09034	
	DATE OF SAMPLING	10/10/2024	
	DATE OF RECEIPT	10/10/2024	
	DATE OF REPORT	11/10/2024	
	DATE OF ANALYSIS	START: 11/10/2024	END: 14/10/2024

SAMPLE DETAILS

CUSTOMER SAMPLE ID	STP OUTLET	CUSTOMER REF. NO. & DATE	क्रमांक/ आयुक्त / स्व.शा.मि./ 2024/ 1096 धमतरी, दिनांक09 / 10 /2024
SAMPLE TYPE	SEWAGE WATER	SAMPLE CONDITION AT RECEIPT	OK
PACKING OF SAMPLE	PLASTIC BOTTLE (3Ltr.) GLASS BOTTLE (300 Ml.)	SAMPLE COLLECTED BY	CUSTOMER
OTHERS DETAILS	SEALED	QUANTITY RECEIVED	APPROX 3 LTR.

TEST REPORT

SR. NO.	PARAMETER	UNIT	METHOD OF TEST	RESULT
1	pH Value at 25.7°C	-	IS:3025: (Part-11)	6.89
2	Total Suspended Solid	mg/L	IS:3025: (part-17)	230
3	Chemical Oxygen Demand	mg/L	IS:3025: (Part-58)	340
4	Bio-Chemical Oxygen Demand at 27°C for 3 days	mg/L	IS:3025: (Part-44)	80
5	TKN	mg/L	IS:3025: (Part-34)	14.5
6	Turbidity	NTU	IS:3025: (Part-10)	125
7	Feacal Coliform	MPN/100ml	APHA 23rd edition : (9221- B,C,E)	350
8	Settleable Solids	mg/L	APHA 23rd edition: 2540F	218

Note: mg/lit.: milligram per liter.

REMARKS:RESULTS ARE AS ABOVE.

Terms & conditions

- *The above analysis report refers to the particular sample received at our end and the use of the report for publication, arbitration or as legal dispute is forbidden.*
- *Test sample will be retained for 15 days after issue of test report unless otherwise agreed with customer.*
- *This is for information as the party has asked for above test(s) only*

For ULTIMATE ENVIROLYTICAL SOLUTIONS

REVIEWED BY

AUTHORIZED SIGNATORY

----------End of the test report----------

Consent to Operate the STP

~~1620~~

CHHATTISGARH ENVIRONMENT CONSERVATION BOARD
Paryavas Bhawan, North Block, Sector - 19,
Nava Raipur Atal Nagar, District - Raipur (C.G.)
E-mail - hocecb@gmail.com

No. 4318 /TS/CECB/2024 Nava Raipur Atal Nagar, Dated 16 / 08 / 2024

To,

Chief Municipal Officer
Nagar Panchayat Rajim,
Part of government land Khasra No. 185/1,
Tehsil - Rajim,
District-Gariaband (C.G.)

Sub.:- Grant of "Permission to Establish" cum "Consent to Operate" of the Board under section 25 of the Water (Prevention and Control of Pollution) Act, 1974 and under Section 21 of the Air (Prevention and Control of Pollution) Act, 1981.

Ref.:- Your online application dated: 02/04/2024 and subsequent corresponding ending dated: 12/08/2024 (online application no. 15346762).

--:: oo ::--

With reference to your above application, "Permission to Establish" cum "Consent to Operate" under section 25 of the Water (Prevention and Control of Pollution) Act, 1974 and under section 21 of the Air (Prevention and Control of Pollution) Act, 1981 are hereby granted for period of one year starting from the date of issue of this letter, subject to the fulfillment of the terms and conditions annexed hereto as **PART 'A' & 'B'** respectively.

These consents are valid for: -

Facility	Capacity
STP (Khasra No. 185/1) Aamapara, Rajim	2,800 Kiloliter Per Day (Two Thousand Eight Hundred Kiloliter Per Day)

Please acknowledge the receipt of this letter.

For & on behalf of
Chhattisgarh Environment Conservation Board

Member Secretary
Chhattisgarh Environment Conservation Board
Nava Raipur Atal Nagar, District - Raipur (C.G.)

Endt. No. 4319 /TS/CECB/2024 Nava Raipur Atal Nagar, Dated 16 / 08 / 2024

Copy to:-

Regional Officer, Regional Office, Chhattisgarh Environment Conservation Board, Raipur (C.G.). Please ensure compliance and report, if any condition/conditions are violated by the hospital management.

Sd/-
Member Secretary
Chhattisgarh Environment Conservation Board
Nava Raipur Atal Nagar, District - Raipur (C.G.)

1621

PART-A

CONSENT LETTER

Sub: Grant of "Permission to Establish" cum "Consent to Operate" to Nagar Panchayat Rajim for the discharge of effluent under section 25 of the Water (Prevention & Control of Pollution) Act, 1974.

Ref: Online application dated: 02/04/2024 and subsequent corresponding ending dated: 12/08/2024 (online application no. 15346762) of Nagar Panchayat Rajim (Expiry Date - After one year starting from the date of issue of this letter)

1. With reference to the above application for consent to discharge effluent into the natural water courses under the Water (Prevention & Control of Pollution) Act, 1974, here-in-after referred to as the Act Nagar Panchayat Rajim by the State Board to discharge its industrial and other effluents arising out of their premises into the local stream/river/well in accordance with the general and special conditions as mentioned in the Annexure.

2. This consent shall be valid for a period of one year starting from the date of issue of this letter.

3. These consents are valid for: -

Facility	Capacity
STP (Khasra No. 185/1) Aamapara, Rajim	2,800 Kiloliter Per Day (Two Thousand Eight Hundred Kiloliter Per Day)

For & on behalf of
Chhattisgarh Environment Conservation Board

Sd/-
Member Secretary
Chhattisgarh Environment Conservation Board
Nava Raipur Atal Nagar, District - Raipur (C.G.)

Seal
Enclosure: Annexure

18. Board reserves the right to amend/cancel any of the above conditions, stringent the effluent limits stipulated above and add new conditions as and when deemed necessary in the interest of environmental protection, change in the project profile or non-satisfactory implementation of the stipulated conditions etc.

This consent and the authorization to discharge shall expire after one year from the date of issue of this letter. The applicant shall not discharge after the date of expiration. The applicant shall submit such information forms and fees as required by the Board not later than 60 days prior to the date of expiry.

For & on behalf of
Chhattisgarh Environment Conservation Board

Sd/-
Member Secretary
Chhattisgarh Environment Conservation Board
Nava Raipur Atal Nagar, District – Raipur (C.G.)

1623

Part-B

CONSENT LETTER

Sub: Grant of "Permission to Establish" cum "Consent to Operate" to Nagar Panchayat Rajim for the discharge of effluent under section 21 of the Air (Prevention & Control of Pollution) Act, 1981.

Ref: Online application dated: 02/04/2024 and subsequent corresponding ending dated: 12/08/2024 (online application no. 15346762) of Nagar Panchayat Rajim (Expiry Date - After one year starting from the date of issue of this letter).

1. With reference to the above application, consent under the Air (Prevention & Control of Pollution) Act, 1981 to Nagar Panchayat Rajim is hereby granted by the State Board in accordance with the terms and conditions as mentioned below.

2. This consent shall be valid for a period of one year starting from the date of issue of this letter.

   These consents are valid for: -

Facility	Capacity
STP (Khasra No. 185/1), Aamapara, Rajim	2,800 Kiloliter Per Day (Two Thousand Eight Hundred Kiloliter Per Day)

Terms & Conditions: -

1. Project management shall provide adequate measures to control air pollution. Adequate dust suppression measures shall be undertaken to control fugitive dust emission. Regular water sprinkling for dust suppression shall be ensured. Stack height of DG sets (if any) shall be as per norms of Central Pollution Control Board. Use of low sulphur diesel shall be ensured. Ambient air quality shall not exceed the standards prescribed by Board. Project management shall ensure particulate matter emission from any point source (if any) less than 30 mg/Nm^3 all the time.
2. Project proponent shall comply with direction/guidelines issued by CPCB/MoEF&CC regarding operation maintenance, effluent quality, data availability etc. of STP.
3. Project proponent shall take effective steps to control odour nuisance.
4. All internal roads shall be made black topped. Good housekeeping practices shall be adopted by the project management.
5. Project management shall use fly ash brick, fly ash block and fly ash based products in the construction/repairing activities. Project management shall also use fly ash for filling low-lying areas within plant premises as per guideline of Ministry of Environment, Forest and Climate Change, Government of India/Central Pollution Control Board/State Government /Chhattisgarh Environment Conservation Board.
6. Project management shall provide appropriate dust suppression/dust extraction system at all fugitive dust emission sources such wastes

handling section, conveying system, transfer points/junction points etc. Project management shall also install water sprinkler system for dust suppression at all vulnerable points/areas to control fugitive dust emission.

7. Project management shall provide separate electric metering arrangements with time totalizer and interlocking system for the running of STP. The record & log book of electricity and chemical consumption for running the STP shall be maintained & submitted to Board every month.

8. Project management shall take proper action to control the noise pollution. Project management shall install appropriate noise barriers/control measures including acoustic hoods, silencers, enclosures etc. on all sources of noise generation to control the noise. DG sets shall be provided with necessary acoustic enclosures. The noise level shall not exceed the limits 75 dB (A) during the daytime and 70 dB (A) during the night time within the plant premises. Adequate measures shall be taken for control of noise levels below 85 dB (A) in the work environment.

9. Regular monitoring of ground level concentration of SO_2, NOx, PM_{10} and $PM_{2.5}$ at at-least four stations shall be carried out in the impact zone and records maintained. It shall be regularly submitted to Regional Office, Chhattisgarh Environment Conservation Board, Raipur.

10. Project management shall ensure safe and scientific disposal of solid wastes, sludge, plastic, dirt, fines etc. Sludge generated from sewage treatment plant shall be used as manure. All the raw materials shall be stored above ground level in covered areas. Project management shall ensure compliance of the Construction and Demolition Waste Management Rules, 2016. Project management shall obtain authorization from Board for management and handling of hazardous materials (if any) as per the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 (as amended upto date).

11. Wide green belt of local plant species shall be developed all along the boundary of the plant premises. At least 33% of total area shall be developed as green belt. As far as possible maximum area of open spaces shall be utilized for plantation purposes. Project management shall abide by the decisions taken by Ministry of Environment, Forest and Climate Change, Government of India/State Government/Central Pollution Control Board/CECB from time to time in this regard.

12. Project management shall submit Environment Statement to this Board as per provision of Environment (Protection) amendment Rule, 1993 for the previous year ending 31st March on or before 30th September every year.

13. Project management shall establish an environmental management cell to carryout function relating to environmental management under the supervision of senior executive who will directly report to the head of organization. A full-fledged laboratory with qualified technical/scientific staff shall be provided to monitor the ambient air quality, stack emission (if any) and environmental samples etc.

14. Project management shall obtain all necessary statutory clearances/licenses/permissions from concerned Central Government/State Government Departments, Boards, Bodies and Corporations etc. before commissioning of the plant. Project management

shall follow direction issued by Central Government/State Government, Central Pollution Control Board/Chhattisgarh Environment Conservation Board from time to time regarding control of air pollution and for environmental conservation.

15. Necessary fund shall be provided for implementation of the above conditions and for environmental safeguards. The funds earmarked for environmental protection measures shall be kept in separate account and not diverted for any other purpose.

16. The issuance of 'Consent to Operate' of the Board does not convey any property rights in either real or personal property, or any exclusive privileges, nor does it authorize any injury to private property or any invasion of personal rights, nor any infringement of Central, State or local laws or regulations.

17. Any change in capacity, process, project profile etc. shall be intimated to the Board and prior permission of the Board shall be obtained for the same.

18. Board reserves the right to amend/cancel any of the above conditions, stringent the emission limits stipulated above and add new conditions as and when deemed necessary in the interest of environmental protection, change in the project profile or non-satisfactory implementation of the stipulated conditions etc.

This consent is valid for the stated period and has to be renewed every year. Online application with annual license fee in this regard shall reach the office 02 months before the expiry of this consent.

For & on behalf of
Chhattisgarh Environment Conservation Board

Sd/-
Member Secretary
Chhattisgarh Environment Conservation Board
Nava Raipur Atal Nagar, District – Raipur (C.G.)

Signature Not Verified

Digitally Signed by :P. Arun Prasad MS

Date: 2024.08.16 18:42:37 IST

1626

छत्तीसगढ़ पर्यावरण संरक्षण मंडल

पर्यावास भवन, सेक्टर – 19, नवा रायपुर अटल नगर,
जिला–रायपुर (छ.ग.) 492002
Email- hocecb@gmail.com

क्रमांक /तक./छ.ग.प.सं.मं./2024 नवा रायपुर अटल नगर, दिनांक 22/07/2024

प्रति,

नगर पंचायत राजिम,
आमापारा राजिम,
जिला–गरियाबंद (छ.ग.) 493885

विषय :– नगर पंचायत राजिम, जिला–गरियाबंद (छ.ग.) द्वारा आमापारा में प्रस्तावित Treated Water – 2800 कि.ली./दिन के जल एवं वायु स्थापना सम्मति हेतु आवेदन के संबंध में।

संदर्भ :– 1. आपका आनलाईन आवेदन क्रमांक 15346762 दिनांक 02/04/2024
2. मंडल का ऑनलाईन पत्र दिनांक 14/06/2024 एवं 26/06/2024
3. आपका ऑनलाईन पत्र दिनांक 01/07/2024

—— : : 000 : : ——

उपरोक्त विषयांतर्गत संदर्भित पत्र का अवलोकन करें। मंडल के ऑनलाईन पत्र दिनांक 14/06/2024 एवं 26/06/2024 के परिपेक्ष्य में आपके द्वारा ऑनलाईन पत्र दिनांक 01/07/2024 के माध्यम से जानकारी प्रेषित किया गया है। जिसमें निम्नानुसार जानकारियॉ वांछनीय हैः–

1. उपचारित दूषित जल के डिसइंन्फेक्शन हेतु प्रस्तावित व्यवस्था की जानकारी प्रस्तुत करें।
2. भारत सरकार, पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, नई दिल्ली के जी.एस.आर. 1265 (ई) दिनांक 13/10/2017 को सीवेज ट्रीटमेंट प्लांट हेतु जारी मानकों यथा पीएच, बी.ओ.डी., टी.एस.एस., फिकल कोलिफार्म के पालन के संबंध में जानकारी प्रस्तुत करें।
3. परियोजना से उत्पन्न ठोस अपशिष्टों (स्लज) की मात्रा तथा प्रस्तावित अपवहन व्यवस्था की जानकारी प्रस्तुत करें।
4. परियोजना परिसर का कुल क्षेत्रफल, प्रस्तावित निर्मित क्षेत्रफल, सड़क का क्षेत्रफल, खुला क्षेत्र एवं वृक्षारोपण हेतु निर्धारित क्षेत्रफल की जानकारी (लेण्ड एरिया स्टेटमेंट) तथा ले–आउट प्लान प्रेषित करें। साथ ही परिसर के चारों तरफ प्रस्तावित वृक्षारोपण आदि को दर्शाते हुए नक्शा प्रस्तुत करें।
5. आपके द्वारा डीजी सेट की स्थापना प्रस्तावित है। अतः इस हेतु प्रस्तावित चिमनी की ऊंचाई, डीजी सेट भवन की ऊंचाई एवं ध्वनि प्रदूषण की रोकथाम हेतु एकॉस्टिक इंक्लोजर में स्थापना संबंधी प्रस्ताव प्रस्तुत करें।

उपरोक्तानुसार जानकारी 10 दिवस के भीतर आवश्यक रूप से मंडल मुख्यालय एवं क्षेत्रीय कार्यालय, रायपुर को उपलब्ध करावें। उपरोक्तानुसार जानकारी एवं दस्तावेज प्राप्त होने के उपरांत आपके द्वारा प्रस्तुत आवेदन पत्र पर आगामी कार्यवाही की जाना संभव हो सकेगी।

अधीक्षण अभियंता
छत्तीसगढ़ पर्यावरण संरक्षण मंडल,
नवा रायपुर अटल नगर, रायपुर (छ.ग.)

पृ.क्रमांक 1627 /मु./तक./छ.ग.प.सं.मं./2024 नवा रायपुर अटल नगर, दिनांक 22/07/2024

प्रतिलिपिः—

क्षेत्रीय अधिकारी, क्षेत्रीय कार्यालय, छत्तीसगढ़ पर्यावरण संरक्षण मंडल, रायपुर की ओर कृपया सूचनार्थ एवं लेख है कि मंडल के ऑनलाईन पत्र दिनांक 14/06/2024 एवं 26/06/2024 के परिपेक्ष्य में निरीक्षण प्रतिवेदन आज दिनांक तक अप्राप्त है। अतः स्थल निरीक्षण कर, निरीक्षण प्रतिवेदन, निर्धारित प्रपत्र में, अपने स्पष्ट अभिमत/अनुशंसा के साथ 10 दिवस के भीतर प्रेषित करें।

अधीक्षण अभियंता
छत्तीसगढ़ पर्यावरण संरक्षण मंडल,
नवा रायपुर अटल नगर, रायपुर (छ.ग.)

1628

Logbook report showing inflow outflow of STP

DISCHARGE READING

DATE	FLOW	START	STOP	MLD
17/05/24	161.15	314.143	521.86	0.207
19/05/24	151.5	564.83	670.16	0.105
20/05/24	125.5	674.16	850.326	0.108
21/05/24	161.2	855.21	1047.22	0.191
25/5/24	170	1055.25	1325.38	0. 270
26/5/24	165.5	1335.48	1474.05	0.139
29/05/24	155	1482.35	1790.05	0.307
13/06/24	123	1885.87	2116.52	0. 230
15/06/24	162.5	2254.95	2254.95	0.0828
16/6/24	152.5	2260.25	2682.81	0.421
17/06/24	140.53	2703.29	2866.54	0.164
18/6/24	132.25	2867.63	2904.95	0.0372
19/6/24	148.28	2906.58	3080.64	0.174
21/06/24	172.1	3112.39	3137.52	0.078
22/06/24	175.8	3246.58	3452.56	0.205
24/06/24	125.9	3533.26	3638.5	0.105
27/06/24	128.5	3895.36	4090.64	0.195
29/06/24	162.7	4091.56	4102.98	0.118
2/7/2024	167.6	4353.06	4514.49	0.188
3/7/2024	155.6	4545.1	4771.62	0.288
5/7/2024	158.2	4781.56	4850.32	0.069
12/7/2024	154.9	5274.38	5428.85	0.154
14/07/24	163.4	5423.6	5675.39	0.251
29/07/24	171.52	5849.9	6263.256	0.413
30/07/24	165.25	6264.79	6585.68	0.321
31/07/24	171.8	6585.59	7021.31	0.435
1/8/2024	175.5	7028.49	7153.6	0.128
2/8/2024	185.9	7165.38	7548.249	0.382
3/8/2024	186.2	7597.25	7761.306	0.118
4/8/2024	180.3	7718.46	7836.62	0.117
5/8/2024	165.2	7840.23	8021.9	0.181
6/8/2024	168.2	8050.96	8245.07	0.194
11/8/2024	170	8280.84	8442.53	0.161
12/8/2024	180.3	8452.28	8820.31	0.367
17/8/24	180.3	8875.45	9195.27	0 .320
18/8/24	180.3	9221.53	9644.8	0.423
21/8/24	161.6	9665.25	9835.03	0.174
23/08/24	170.3	10025.68	10258.4	0.238
24/08/24	169.7	10255.31	10530.5	0.275
25/08/24	176.8	10660.64	11042.09	0.382
26/08/24	155.4	11047.69	11447.72	0.398
27/08/24	181.25	11452.25	11949.08	0.496
28/08/24	165.2	11990.58	12375.21	0.385
30/08/24	170.6	12380.28	12920.3	0. 540
31/08/24	178.9	13110.65	13630.4	0.519
1/9/2024	167.2	13670.82	14089.12	0.418
2//09/24	175.4	14110.59	14500.23	0.389
3/9/2024	170.1	14511.06	14880.23	0.368

उप अभियंता
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4/9/2024	165.8	14896.22	15205.38	0.309
5/9/2024	158.4	15210.68	15455.05	0.244
7/9/2024	178.3	15673.23	15976.99	0.302
8/9/2024	180.1	15980.71	16633.85	0.653
9/9/2024	165.8	16650.78	17033.2	0.382
10/9/2024	170.5	17058.05	17349.17	0.291
11/9/2024	172.3	17360.7	17696.18	0.335
12/9/2024	178.7	17700.4	18249.95	0.549
13/09/24	170.2	18252.65	18849.21	0.597
14/09/24	180.5	18850.7	19486.91	0.636
15/09/24	178.6	19492.33	20039.91	0.547
16/09/24	336	20045.85	20789.63	0.744
18/09/24	305.8	20790.7	21792.2	1.02
19/09/24	275.3	21795.71	22595.55	0.797
20/09/24	154	22576.21	23270.95	0.694
21/09/24	155	23280.6	23770.05	0.491
22/09/24	174.2	23768.7	24316.9	0.548
23/09/24	365.8	24320.25	24766.5	0.446
24/09/24	296.1	24770.2	2516.8	0.386
25/09/24	300.3	25170.2	26000.6	0.834
26/09/24	316.5	26001.5	26661.8	0.666
27/09/24	310.2	26672.6	27601.1	0.929
28/09/24	281.5	27607.2	28715.5	1.101
29/09/24	364.8	28720.9	30046.2	1.302
30/09/24	350.1	30060.4	31806.9	1.74
1/10/2024	340.5	31815.5	33210.7	1.412
2/10/2024	360.9	33215.8	34710.3	1.495
3/10/2024	345.5	34414.5	35715.2	1.302
4/10/2024	315.3	35730.8	36865.2	1.151
5/10/2024	330.4	36870.5	37966.2	1.09
6/10/2024	350.2	37969.6	38994.1	1.04
7/10/2024	345.9	39000	40121.4	1.121
8/10/2024	285.3	40135.6	41423.1	1.288
9/10/2024	321.2	41504.9	42848.3	1.344
13/10/24	320.2	45074.2	45881.5	0.807
14/10/24	290.2	4885.9	46476.5	0.591
15/10/24	275.4	46480.2	46790	0.301
16/10/24	300.5	46802.3	47302.1	0.501
17/10/24	310.6	47307.8	47828.3	0.521
18/10/24	265.3	47830.5	48202.2	0.372
19/10//24	321.9	4.8210.8	48751.1	0.541
20/10/24	322.1	48760.9	49225.8	0.465
21/10/24	311.5	49850.5	49857.2	0.607
22/10/24	319.5	49863.2	50111.3	0.248
23/10/24	325.2	50133.4	50554.7	0.421
24/10/24	330.6	50576.1	51146.8	0.569

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नगर पंचायत राजिम

Test Report

Nilawar Laboratories
(A Unit of MNEC Consultants Pvt. Ltd)

NABL ACCREDITED LAB VIDE - TC-9782
CIN No. U74140MH112009PTC196108

TC-9782

Name & Address Of The Customer			
To, **ADROIT ASSOCIATES PRIVATE LIMITED75-76 SECTOR-A SAINATH COLONY INDORE (M.P.)**	REPORT NO.	NL/WATER/00010	
	LAB REF NO.	NL-0281/APR24/W-05	
	DATE OF RECEIPT	15/04/2024	
	DATE OF REPORT	17/04/2024	
	DATE OF ANALYSIS	START: 15/04/2024	END: 17/04/2024

SAMPLE DETAILS			
CUSTOMER SAMPLE ID	2.8 MLD STP INLET WATER	CUSTOMER REF. NO. & DATE	VERBAL COMMUNICATION, DATED: 15/04/2024
SAMPLE TYPE	WASTE WATER	SAMPLE CONDITION AT RECEIPT	OK
PACKING OF SAMPLE	PLASTIC BOTTLE (3Ltr.) GLASS BOTTLE (300 Ml.)	SAMPLE COLLECTED BY	CUSTOMER
OTHERS DETAILS	SEALED	QUANTITY RECEIVED	APPROX 3 LTR.
SAMPLING LOCATION	CMO, NAGAR PANCHAYAT RAJIM , GARIYABAND (CG)		

TEST REPORT

SR. NO.	PARAMETER	UNIT	METHOD OF TEST	RESULT
1	pH Value at 25.4°C	-	IS:3025:(Part-11)	7.04
2	Total Phosphates (P)	mg/l	IS:3025:(Part-31)	7.49
3	Chemical Oxygen Demand	mg/l	IS:3025:(Part-58)	270
4	Bio-chemical Oxygen Demand at 27°C for three days	mg/L	IS:3025 (Part-44)	51.42
5	Oil & Grease	mg/l	IS:3025:(Part-39)	Absent
6	Total Suspended Solid	mg/l	IS:3025:(Part-17)	82

Note: mg/lit.: milligram per liter.

REMARKS: RESULTS ARE AS ABOVE.

For M/s Nilawar Laboratories,

Dinesh Bangadkar
(Authorized Signatory)

Checked By,

Priti Mahalle
(Deputy Technical Manager)

Note–
1. This report should not be reproduced wholly or in part and not to be used as evidence in any court of law.
2. The results listed referred to the tested samples and applicable parameters only.
3. Our liability is limited to the commercial value of the test/tests carried out.
4. NR - no relaxation, AG - agreeable; NA- not applicable; BDL-below detection limit

1631

Nilawar Laboratories
(A Unit of MNEC Consultants Pvt. Ltd)

CIN No. U74140MH112009PTC196108

Name & Address Of The Customer		REPORT NO.	NL/WATER/00010-A	
To, ADROIT ASSOCIATES PRIVATE LIMITED75-76 SECTOR-A SAINATH COLONY INDORE (M.P.)		LAB REF NO.	NL-0281/APR24/W-05	
		DATE OF RECEIPT	15/04/2024	
		DATE OF REPORT	17/04/2024	
		DATE OF ANALYSIS	START: 15/04/2024	END: 17/04/2024

SAMPLE DETAILS			
CUSTOMER SAMPLE ID	2.8 MLD STPINLET WATER	CUSTOMER REF. NO. & DATE	VERBAL COMMUNICATION, DATED: 15/04/2024
SAMPLE TYPE	WASTE WATER	SAMPLE CONDITION AT RECEIPT	OK
PACKING OF SAMPLE	PLASTIC BOTTLE (3Ltr.) GLASS BOTTLE (300 Ml.)	SAMPLE COLLECTED BY	CUSTOMER
OTHERS DETAILS	SEALED	QUANTITY RECEIVED	APPROX 3 LTR.
SAMPLING LOCATION	CMO, NAGAR PANCHAYAT RAJIM , GARIYABAND (CG)		

TEST REPORT

SR. NO.	PARAMETER	UNIT	METHOD OF TEST	RESULT
7	Total Nitrogen	mg/l	APHA 24th Ed.2023, 4500–Norg-B&C 452-453 & 4500–NH3-B&C, 424-425 & 4500–NO3-B, 434 & 4500–NO2-B, 449	13.29
8	Odour	-	IS:3025:(Part-05)	Disagreeable
9	E. Coli	MPN/ 100ml	APHA 24th Ed. 9221 B,C,E	350

Note: mg/lit.: milligram per liter.

REMARKS: RESULTS ARE AS ABOVE.

For M/s Nilawar Laboratories,

Dinesh Bangadkar
(Authorized Signatory)

Checked By,

Priti Mahalle
(Deputy Technical Manager)

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Nilawar Laboratories
(A Unit of MNEC Consultants Pvt. Ltd)

1632

NABL ACCREDITED LAB VIDE - TC-9782
CIN No. U74140MH112009PTC196108

TC-9782

Name & Address Of The Customer			
To, **ADROIT ASSOCIATES PRIVATE LIMITED75-76 SECTOR-A SAINATH COLONY INDORE (M.P.)**	REPORT NO.	NL/WATER/00011	
	LAB REF NO.	NL-0281/APR24/W-06	
	DATE OF RECEIPT	15/04/2024	
	DATE OF REPORT	17/04/2024	
	DATE OF ANALYSIS	START: 15/04/2023	END: 17/04/2023

SAMPLE DETAILS			
CUSTOMER SAMPLE ID	2.8 MLD STP OUTLET WATER	CUSTOMER REF. NO. & DATE	VERBAL COMMUNICATION, DATED: 15/04/2024
SAMPLE TYPE	WASTEWATER	SAMPLE CONDITION AT RECEIPT	OK
PACKING OF SAMPLE	PLASTIC BOTTLE (3Ltr.) GLASS BOTTLE (300 Ml.)	SAMPLE COLLECTED BY	CUSTOMER
OTHERS DETAILS	SEALED	QUANTITY RECEIVED	APPROX 3 LTR.
SAMPLING LOCATION	CMO, NAGAR PANCHAYAT RAJIM , GARIYABAND (CG)		

TEST REPORT

SR. NO.	PARAMETER	UNIT	METHOD OF TEST	RESULT
1	pH Value at 25.4°C	-	IS:3025:(Part-11)	6.95
2	Total Phosphates (P)	mg/l	IS:3025:(Part-31)	0.83
3	Chemical Oxygen Demand	mg/l	IS:3025:(Part-58)	80
4	Bio-chemical Oxygen Demand at 27°C for three days	mg/L	IS:3025 (Part-44)	18.4
5	Oil & Grease	mg/l	IS:3025:(Part-39)	Absent
6	Total Suspended Solid	mg/l	IS:3025:(Part-17)	152

Note: mg/lit.: milligram per liter.

REMARKS: RESULTS ARE AS ABOVE.

For M/s Nilawar Laboratories,

Dinesh Bangadkar
(Authorized Signatory)

Checked By,

Priti Mahalle
(Deputy Technical Manager)

Note–
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1633

Nilawar Laboratories
(A Unit of MNEC Consultants Pvt. Ltd)

CIN No. U74140MH112009PTC196108

Name & Address Of The Customer				
To, **ADROIT ASSOCIATES PRIVATE LIMITED75-76 SECTOR-A SAINATH COLONY INDORE (M.P.)**		REPORT NO.	NL/WATER/00011-A	
		LAB REF NO.	NL-0281/APR24/W-06	
		DATE OF RECEIPT	15/04/2024	
		DATE OF REPORT	17/04/2024	
		DATE OF ANALYSIS	START: 15/04/2023	END: 17/04/2024

SAMPLE DETAILS			
CUSTOMER SAMPLE ID	2.8 MLD STP OUTLET WATER	CUSTOMER REF. NO. & DATE	VERBAL COMMUNICATION, DATED: 23/10/2023
SAMPLE TYPE	WASTE WATER	SAMPLE CONDITION AT RECEIPT	OK
PACKING OF SAMPLE	PLASTIC BOTTLE (3Ltr.) GLASS BOTTLE (300 Ml.)	SAMPLE COLLECTED BY	CUSTOMER
OTHERS DETAILS	SEALED	QUANTITY RECEIVED	APPROX 3 LTR.
SAMPLING LOCATION	CMO, NAGAR PANCHAYAT RAJIM , GARIYABAND (CG)		

TEST REPORT

SR. NO.	PARAMETER	UNIT	METHOD OF TEST	RESULT
7	Total Nitrogen	mg/l	APHA 23rd edition 4500 NH3, B & C, & 4500 N Org B, & APHA 23rd edition 4500 NO3 - B & APHA 23rd edition 4500-NO2-B	2.61
8	Odour	-	IS:3025:(Part-05)	Disagreeable
9	E. Coli	MPN/ 100ml	APHA 24th Ed. 9221 B,C,E	<1.8

Note: mg/lit.: milligram per liter.

REMARKS: RESULTS ARE AS ABOVE.

For M/s Nilawar Laboratories,

Dinesh Bangadkar
(Authorized Signatory)

Checked By,

Priti Mahalle
(Deputy Technical Manager)

Note–
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3. Our liability is limited to the commercial value of the test/tests carried out.
4. NR - no relaxation, AG - agreeable; NA- not applicable; BDL-below detection limit

Format No.: UESPL/FORM/09

Ultimate
ENVIROLYTICAL SOLUTIONS PVT. LTD.

LAB 1: HDD-272, PHASE III- NEAR JP CHOWK, RING ROAD NO - 2, KABIR NAGAR, RAIPUR, C.G. -492099
LAB 2: MIG 195, KUSHABHAU THACKERAY RESIDENCE, KABIR NAGAR, RAIPUR, C.G. -492099
PH - 0771 - 4027777 | email - uespllab@gmail.com

TC- 14299

Name & Address Of The Customer			
TO, **ADROIT ASSOCIATES PRIVATE LIMITED** **75-76 SECTOR-A SAINATH COLONY** **INDORE (M.P.)**	REPORT NO.	UESPL/TR/24-25/WAT/00793	
	ULR No.	TC142992400000768F	
	LAB REF NO.	UESPL/24-25/WAT/00793	
	DATE OF SAMPLING	14/10/2024	
	DATE OF RECEIPT	15/10/2024	
	DATE OF REPORT	19/10/2024	
	REPORT ISSUE DATE	19/10/2024	
	DATE OF ANALYSIS	START: 15/10/2024	END: 19/10/2024

SAMPLE DETAILS

CUSTOMER CONTACT NO.	8435976564	CUSTOMER E-MAIL ID	NA
SAMPLE COLLECTED BY	CUSTOMER	SAMPLING PLAN	NA
SAMPLING METHOD	NA	CUSTOMER REF. NO. & DATE	VERBAL COMMUNICATION , DATED 14/10/2024
CUSTOMER SAMPLE ID	2.8 MLD STP RAJIM INLET	SAMPLE TYPE	WASTE WATER
PACKING OF SAMPLE	PLASTIC BOTTLE (3 LTR. X 1) GLASS BOTTLE (1 LTR. X 2)	SAMPLE CONDITION AT RECEIPT	OK
OTHERS DETAILS	SEALED	QUANTITY RECEIVED	APPROX 5 LTR

TEST REPORT

Discipline : Biological
Group : Environment and Pollution
Sub Group : Waste Water

SR. NO.	PARAMETER	UNIT	METHOD OF TEST	RESULT
1	E-Coli	MPN/ 100 ml	APHA 24th Edition2023 -9221-B,C,G2	130

TEST REPORT

Discipline : Chemical
Group : Water
Sub Group : Waste Water

Sr. No.	Parameter	Unit	Method Reference	Result
1	pH	-	IS:3025 (Part-11):1983 RA 2022	7.20
2	Phosphate	mg/L	IS:3025 (Part-31)- 2022	0.51
3	Chemical Oxygen Demand (COD)	mg/L	IS:3025 (Part-58):2006 RA 2023	120
4	Biological Oxygen Demand (BOD 3 Days 27°C)	mg/L	IS:3025 (Part-44):1993 RA 2023	25.6
5	Oil & Grease	mg/L	IS:3025 (Part-39):2021	Absent
6	Total Suspended Solid	mg/L	IS:3025 (Part-17):2022	3028
7	Nitrate (NO_3)	mg/L	APHA 24th Ed.2023,4500–NO3-B, 434-435	28.98

Note: mg/lit.: milligram per liter,

REMARKS:RESULTS ARE AS ABOVE

Terms & conditions

- *The use of the report for publication, arbitration or as legal dispute is forbidden.*
- *Test sample will be retained for 15 days after issue of test report unless otherwise agreed with customer.*
- *This is for information as the party has asked for above test(s) only.*

19/10/24

REVIEWED BY

For ULTIMATE ENVIROLYTICAL SOLUTIONS PVT LTD

Subhajeet

SUBHAJEET AICH ROY
(TECHNICAL MANAGER)
AUTHORIZED SIGNATORY

----------*End of the test report*----------

Format No.: UESPL/FORM/09

Ultimate
ENVIROLYTICAL SOLUTIONS PVT. LTD.

LAB 1: HDD-272, PHASE III- NEAR JP CHOWK, RING ROAD NO - 2, KABIR NAGAR, RAIPUR, C.G. -492099
LAB 2: MIG 195, KUSHABHAU THACKERAY RESIDENCE, KABIR NAGAR, RAIPUR, C.G. -492099
PH - 0771 - 4027777 | email - uespllab@gmail.com

Name & Address Of The Customer				
TO, ADROIT ASSOCIATES PRIVATE LIMITED 75-76 SECTOR-A SAINATH COLONY INDORE (M.P.)		REPORT NO.	UESPL/TR/24-25/WAT/00793-A	
		LAB REF NO.	UESPL/24-25/WAT/00793	
		DATE OF SAMPLING	14/10/2024	
		DATE OF RECEIPT	15/10/2024	
		DATE OF REPORT	19/10/2024	
		REPORT ISSUE DATE	19/10/2024	
		DATE OF ANALYSIS	START: 15/10/2024	END: 19/10/2024

SAMPLE DETAILS

CUSTOMER CONTACT NO.	8435976564	CUSTOMER E-MAIL ID	NA
SAMPLE COLLECTED BY	CUSTOMER	SAMPLING PLAN	NA
SAMPLING METHOD	NA	CUSTOMER REF. NO. & DATE	VERBAL COMMUNICATION , DATED 14/10/2024
CUSTOMER SAMPLE ID	2.8 MLD STP RAJIM INLET	SAMPLE TYPE	WASTE WATER
PACKING OF SAMPLE	PLASTIC BOTTLE (3 LTR. X 1) GLASS BOTTLE (1 LTR. X 2)	SAMPLE CONDITION AT RECEIPT	OK
OTHERS DETAILS	SEALED	QUANTITY RECEIVED	APPROX 5 LTR

TEST REPORT

Discipline : Chemical
Group : Water
Sub Group : Waste Water

Sr. No.	Parameter	Unit	Method Reference	Result
1	Total Nitrogen	mg/L	APHA 24th Ed.2023, 4500–Norg-B&C 452-453 & 4500–NH_3-B&C, 424-425 & 4500–NO_3-B, 434 & 4500–NO2-B, 449	41.91

Note: mg/lit.: milligram per liter

REMARKS:RESULTS ARE AS ABOVE

Terms & conditions

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19/10/24

REVIEWED BY

For ULTIMATE ENVIROLYTICAL SOLUTIONS PVT LTD

Subhajeet

SUBHAJEET AICH ROY
(TECHNICAL MANAGER)
AUTHORIZED SIGNATORY

----------*End of the test report*----------

Format No.: UESPL/FORM/09

Ultimate
ENVIROLYTICAL SOLUTIONS PVT. LTD.

LAB 1: HDD-272, PHASE III- NEAR JP CHOWK, RING ROAD NO - 2, KABIR NAGAR, RAIPUR, C.G. -492099
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PH – 0771 - 4027777 | email - uespllab@gmail.com

TC- 14299

Name & Address Of The Customer

TO,
ADROIT ASSOCIATES PRIVATE LIMITED
75-76 SECTOR-A SAINATH COLONY
INDORE (M.P.)

REPORT NO.	UESPL/TR/24-25/WAT/00794	
ULR No.	TC142992400000769F	
LAB REF NO.	UESPL/24-25/WAT/00794	
DATE OF SAMPLING	14/10/2024	
DATE OF RECEIPT	15/10/2024	
DATE OF REPORT	19/10/2024	
REPORT ISSUE DATE	19/10/2024	
DATE OF ANALYSIS	START: 15/10/2024	END: 19/10/2024

SAMPLE DETAILS

CUSTOMER CONTACT NO.	8435976564	CUSTOMER E-MAIL ID	NA
SAMPLE COLLECTED BY	CUSTOMER	SAMPLING PLAN	NA
SAMPLING METHOD	NA	CUSTOMER REF. NO. & DATE	VERBAL COMMUNICATION , DATED 14/10/2024
CUSTOMER SAMPLE ID	2.8 MLD STP RAJIM OUTLET	SAMPLE TYPE	WASTE WATER
PACKING OF SAMPLE	PLASTIC BOTTLE (3 LTR. X 1) GLASS BOTTLE (1 LTR. X 2)	SAMPLE CONDITION AT RECEIPT	OK
OTHERS DETAILS	SEALED	QUANTITY RECEIVED	APPROX 5 LTR

TEST REPORT

Discipline : Biological
Group : Environment and Pollution
Sub Group : Waste Water

SR. NO.	PARAMETER	UNIT	METHOD OF TEST	RESULT
1	E-Coli	MPN/ 100 ml	APHA 24th Edition2023 -9221-B,C,G2	<1.8

TEST REPORT

Discipline : Chemical
Group : Water
Sub Group : Waste Water

Sr. No.	Parameter	Unit	Method Reference	Result
1	pH	-	IS:3025 (Part-11):1983 RA 2022	7.32
2	Phosphate	mg/L	IS:3025 (Part-31)- 2022	0.49
3	Chemical Oxygen Demand (COD)	mg/L	IS:3025 (Part-58):2006 RA 2023	46
4	Biological Oxygen Demand (BOD 3 Days 27°C)	mg/L	IS:3025 (Part-44):1993 RA 2023	9.8
5	Oil & Grease	mg/L	IS:3025 (Part-39):2021	Absent
6	Total Suspended Solid	mg/L	IS:3025 (Part-17):2022	20
7	Nitrate (NO_3)	mg/L	APHA 24th Ed.2023,4500–NO3-B, 434-435	13.67

Note: mg/lit.: milligram per liter,

REMARKS:RESULTS ARE AS ABOVE

Terms & conditions

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- *Test sample will be retained for 15 days after issue of test report unless otherwise agreed with customer.*
- *This is for information as the party has asked for above test(s) only.*

19/10/24

REVIEWED BY

ULTIMATE ENVIROLYTICAL SOLUTIONS PVT LTD

For ULTIMATE ENVIROLYTICAL SOLUTIONS PVT LTD

Subhajeet

SUBHAJEET AICH ROY
(TECHNICAL MANAGER)
AUTHORIZED SIGNATORY

----------End of the test report----------

Format No.: UESPL/FORM/09

Ultimate
ENVIROLYTICAL SOLUTIONS PVT. LTD.

LAB 1: HDD-272, PHASE III- NEAR JP CHOWK, RING ROAD NO - 2, KABIR NAGAR, RAIPUR, C.G. -492099
LAB 2: MIG 195, KUSHABHAU THACKERAY RESIDENCE, KABIR NAGAR, RAIPUR, C.G. -492099
PH - 0771 - 4027777 | email - uespllab@gmail.com

Name & Address Of The Customer			
TO, **ADROIT ASSOCIATES PRIVATE LIMITED** **75-76 SECTOR-A SAINATH COLONY** **INDORE (M.P.)**	REPORT NO.	UESPL/TR/24-25/WAT/00794-A	
	LAB REF NO.	UESPL/24-25/WAT/00794	
	DATE OF SAMPLING	14/10/2024	
	DATE OF RECEIPT	15/10/2024	
	DATE OF REPORT	19/10/2024	
	REPORT ISSUE DATE	19/10/2024	
	DATE OF ANALYSIS	START: 15/10/2024	END: 19/10/2024

SAMPLE DETAILS

CUSTOMER CONTACT NO.	8435976564	CUSTOMER E-MAIL ID	NA
SAMPLE COLLECTED BY	CUSTOMER	SAMPLING PLAN	NA
SAMPLING METHOD	NA	CUSTOMER REF. NO. & DATE	VERBAL COMMUNICATION , DATED 14/10/2024
CUSTOMER SAMPLE ID	2.8 MLD STP RAJIM OUTLET	SAMPLE TYPE	WASTE WATER
PACKING OF SAMPLE	PLASTIC BOTTLE (3 LTR. X 1) GLASS BOTTLE (1 LTR. X 2)	SAMPLE CONDITION AT RECEIPT	OK
OTHERS DETAILS	SEALED	QUANTITY RECEIVED	APPROX 5 LTR

TEST REPORT

Discipline : Chemical
Group : Water
Sub Group : Waste Water

Sr. No.	Parameter	Unit	Method Reference	Result
1	Total Nitrogen	mg/L	APHA 24th Ed.2023, 4500–Norg-B&C 452-453 & 4500–NH_3-B&C, 424-425 & 4500–NO_3-B, 434 & 4500–NO2-B, 449	14.23

Note: mg/lit.: milligram per liter

REMARKS:RESULTS ARE AS ABOVE

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19/10/24

REVIEWED BY

For ULTIMATE ENVIROLYTICAL SOLUTIONS PVT LTD

Subhajeet

SUBHAJEET AICH ROY
(TECHNICAL MANAGER)
AUTHORIZED SIGNATORY

----------*End of the test report*----------

~~1638~~

CHHATTISGARH ENVIRONMENT CONSERVATION BOARD
Paryavas Bhawan, North Block, Sector - 19,
Nava Raipur Atal Nagar, District - Raipur (C.G.)
E-mail - hocecb@gmail.com

No. 4320 /TS/CECB/2024 Nava Raipur Atal Nagar, Dated 16 /08 / 2024

To,

Chief Municipal Officer
Municipal Council Gobra Nawapara,
District - Raipur (C.G.)

Sub.:- Grant of "Permission to Establish" cum "Consent to Operate" of the Board under section 25 of the Water (Prevention and Control of Pollution) Act, 1974 and under Section 21 of the Air (Prevention and Control of Pollution) Act, 1981.

Ref.:- Your online application dated: 29/03/2024 and subsequent corresponding ending dated: 12/08/2024 (online application no. 15326399).

--:: oo ::--

With reference to your above application, "Permission to Establish" cum "Consent to Operate" under section 25 of the Water (Prevention and Control of Pollution) Act, 1974 and under section 21 of the Air (Prevention and Control of Pollution) Act, 1981 are hereby granted for period of one year starting from the date of issue of this letter, subject to the fulfillment of the terms and conditions annexed hereto as **PART 'A' & 'B'** respectively.

These consents are valid for: -

Facility	Capacity
STP (Khasra No. 1040 and 1047) Paragaon	7,600 Kiloliter Per Day (Seven Thousand Six Hundred Kiloliter Per Day)

Please acknowledge the receipt of this letter.

For & on behalf of
Chhattisgarh Environment Conservation Board

Member Secretary
Chhattisgarh Environment Conservation Board
Nava Raipur Atal Nagar, District - Raipur (C.G.)

Endt. No. 4321 /TS/CECB/2024 Nava Raipur Atal Nagar, Dated 16 /08 / 2024

Copy to:-

Regional Officer, Regional Office, Chhattisgarh Environment Conservation Board, Raipur (C.G.). Please ensure compliance and report, if any condition/conditions are violated by the hospital management.

Sd/-
Member Secretary
Chhattisgarh Environment Conservation Board
Nava Raipur Atal Nagar, District - Raipur (C.G.)

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PART-A

CONSENT LETTER

Sub: Grant of "Permission to Establish" cum "Consent to Operate" to Municipal Council Gobra Nayapara for the discharge of effluent under section 25 of the Water (Prevention & Control of Pollution) Act, 1974.

Ref: Online application dated: 29/03/2024 and subsequent corresponding ending dated: 12/08/2024 (online application no. 15326399) of Municipal Council Gobra Nawapara (Expiry Date - After one year starting from the date of issue of this letter)

1. With reference to the above application for consent to discharge effluent into the natural water courses under the Water (Prevention & Control of Pollution) Act, 1974, here-in-after referred to as the Act Municipal Council Gobra Nawapara by the State Board to discharge its industrial and other effluents arising out of their premises into the local stream/river/well in accordance with the general and special conditions as mentioned in the Annexure.

2. This consent shall be valid for a period of one year starting from the date of issue of this letter.

3. These consents are valid for: -

Facility	Capacity
STP (Khasra No. 1040 and 1047) Paragaon	7,600 Kiloliter Per Day (Seven Thousand Six Hundred Kiloliter Per Day)

For & on behalf of
Chhattisgarh Environment Conservation Board

Sd/-
Member Secretary
Chhattisgarh Environment Conservation Board
Nava Raipur Atal Nagar, District - Raipur (C.G.)

Seal
Enclosure: Annexure

1640

18. Board reserves the right to amend/cancel any of the above conditions, stringent the effluent limits stipulated above and add new conditions as and when deemed necessary in the interest of environmental protection, change in the project profile or non-satisfactory implementation of the stipulated conditions etc.

This consent and the authorization to discharge shall expire after one year from the date of issue of this letter. The applicant shall not discharge after the date of expiration. The applicant shall submit such information forms and fees as required by the Board not later than 60 days prior to the date of expiry.

For & on behalf of
Chhattisgarh Environment Conservation Board

Sd/-
Member Secretary
Chhattisgarh Environment Conservation Board
Nava Raipur Atal Nagar, District – Raipur (C.G.)

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Part-B

CONSENT LETTER

Sub: Grant of "Permission to Establish" cum "Consent to Operate" to Municipal Council Gobra Nayapara for the discharge of effluent under section 21 of the Air (Prevention & Control of Pollution) Act, 1981.

Ref: Online application dated: 29/03/2024 and subsequent corresponding ending dated: 12/08/2024 (online application no. 15326399) of Municipal Council Gobra Nawapara (Expiry Date - After one year starting from the date of issue of this letter).

1. With reference to the above application, consent under the Air (Prevention & Control of Pollution) Act, 1981 to Municipal Council Gobra Nawapara is hereby granted by the State Board in accordance with the terms and conditions as mentioned below.

2. This consent shall be valid for a period of one year starting from the date of issue of this letter.

   These consents are valid for: -

Facility	Capacity
STP (Khasra No. 1040 and 1047) Paragaon	7,600 Kiloliter Per Day (Seven Thousand Six Hundred Kiloliter Per Day)

Terms & Conditions: -

1. Project management shall provide adequate measures to control air pollution. Adequate dust suppression measures shall be undertaken to control fugitive dust emission. Regular water sprinkling for dust suppression shall be ensured. Stack height of DG sets (if any) shall be as per norms of Central Pollution Control Board. Use of low sulphur diesel shall be ensured. Ambient air quality shall not exceed the standards prescribed by Board. Project management shall ensure particulate matter emission from any point source (if any) less than 30 mg/Nm^3 all the time.
2. Project proponent shall comply with direction/guidelines issued by CPCB/MoEF&CC regarding operation maintenance, effluent quality, data availability etc. of STP.
3. Project proponent shall take effective steps to control odour nuisance.
4. All internal roads shall be made black topped. Good housekeeping practices shall be adopted by the project management.
5. Project management shall use fly ash brick, fly ash block and fly ash based products in the construction/repairing activities. Project management shall also use fly ash for filling low-lying areas within plant premises as per guideline of Ministry of Environment, Forest and Climate Change, Government of India/Central Pollution Control Board/State Government /Chhattisgarh Environment Conservation Board.
6. Project management shall provide appropriate dust suppression/dust extraction system at all fugitive dust emission sources such wastes

handling section, conveying system, transfer points/junction points etc. Project management shall also install water sprinkler system for dust suppression at all vulnerable points/areas to control fugitive dust emission.

7. Project management shall provide separate electric metering arrangements with time totalizer and interlocking system for the running of STP. The record & log book of electricity and chemical consumption for running the STP shall be maintained & submitted to Board every month.

8. Project management shall take proper action to control the noise pollution. Project management shall install appropriate noise barriers/control measures including acoustic hoods, silencers, enclosures etc. on all sources of noise generation to control the noise. DG sets shall be provided with necessary acoustic enclosures. The noise level shall not exceed the limits 75 dB (A) during the daytime and 70 dB (A) during the night time within the plant premises. Adequate measures shall be taken for control of noise levels below 85 dB (A) in the work environment.

9. Regular monitoring of ground level concentration of SO_2, NOx, PM_{10} and $PM_{2.5}$ at at-least four stations shall be carried out in the impact zone and records maintained. It shall be regularly submitted to Regional Office, Chhattisgarh Environment Conservation Board, Raipur.

10. Project management shall ensure safe and scientific disposal of solid wastes, sludge, plastic, dirt, fines etc. Sludge generated from sewage treatment plant shall be used as manure. All the raw materials shall be stored above ground level in covered areas. Project management shall ensure compliance of the Construction and Demolition Waste Management Rules, 2016. Project management shall obtain authorization from Board for management and handling of hazardous materials (if any) as per the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 (as amended upto date).

11. Wide green belt of local plant species shall be developed all along the boundary of the plant premises. At least 33% of total area shall be developed as green belt. As far as possible maximum area of open spaces shall be utilized for plantation purposes. Project management shall abide by the decisions taken by Ministry of Environment, Forest and Climate Change, Government of India/State Government/Central Pollution Control Board/CECB from time to time in this regard.

12. Project management shall submit Environment Statement to this Board as per provision of Environment (Protection) amendment Rule, 1993 for the previous year ending 31st March on or before 30th September every year.

13. Project management shall establish an environmental management cell to carryout function relating to environmental management under the supervision of senior executive who will directly report to the head of organization. A full-fledged laboratory with qualified technical/scientific staff shall be provided to monitor the ambient air quality, stack emission (if any) and environmental samples etc.

14. Project management shall obtain all necessary statutory clearances/licenses/permissions from concerned Central Government/State Government Departments, Boards, Bodies and Corporations etc. before commissioning of the plant. Project management

shall follow direction issued by Central Government/State Government, Central Pollution Control Board/Chhattisgarh Environment Conservation Board from time to time regarding control of air pollution and for environmental conservation.

15. Necessary fund shall be provided for implementation of the above conditions and for environmental safeguards. The funds earmarked for environmental protection measures shall be kept in separate account and not diverted for any other purpose.
16. The issuance of 'Consent to Operate' of the Board does not convey any property rights in either real or personal property, or any exclusive privileges, nor does it authorize any injury to private property or any invasion of personal rights, nor any infringement of Central, State or local laws or regulations.
17. Any change in capacity, process, project profile etc. shall be intimated to the Board and prior permission of the Board shall be obtained for the same.
18. Board reserves the right to amend/cancel any of the above conditions, stringent the emission limits stipulated above and add new conditions as and when deemed necessary in the interest of environmental protection, change in the project profile or non-satisfactory implementation of the stipulated conditions etc.

This consent is valid for the stated period and has to be renewed every year. Online application with annual license fee in this regard shall reach the office 02 months before the expiry of this consent.

For & on behalf of
Chhattisgarh Environment Conservation Board

Sd/-
Member Secretary
Chhattisgarh Environment Conservation Board
Nava Raipur Atal Nagar, District – Raipur (C.G.)

Signature Not Verified

Digitally Signed by :P Arun Prasad MS

Date: 2024.08.16 19:20:25 IST

1644

छत्तीसगढ़ पर्यावरण संरक्षण मंडल

पर्यावास भवन, सेक्टर – 19, नवा रायपुर अटल नगर,
जिला–रायपुर (छ.ग.) 492002
Email- hocecb@gmail.com

क्रमांक /तक./छ.ग.प.सं.मं./2024 नवा रायपुर अटल नगर, दिनांक 22/07/2024

प्रति,

नगर पालिका परिषद गोबरा नवापारा–राजिम,
1040, 1047
कुर्रा नवापारा राजिम,
जिला–गरियाबंद (छ.ग.)

विषय :– नगर पालिका परिषद गोबरा नवापारा–राजिम, जिला–गरियाबंद (छ.ग.) द्वारा कुर्रा नवापारा राजिम में प्रस्तावित Sewage Treatment Plant – 7600 कि.ली./दिन के जल एवं वायु स्थापना सम्मति हेतु आवेदन के संबंध में।

संदर्भ :– 1. आपका आनलाईन आवेदन क्रमांक 15326399 दिनांक 02/04/2024
2. मंडल मुख्यालय का ऑनलाईन पत्र दिनांक 14/06/2024 एवं 26/06/2024
3. आपका ऑनलाईन पत्र दिनांक 01/07/2024

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उपरोक्त विषयांतर्गत संदर्भित पत्रों का अवलोकन करें। मंडल के ऑनलाईन पत्र दिनांक 14/06/2024 एवं 26/06/2024 के परिपेक्ष्य में आपके द्वारा ऑनलाईन पत्र दिनांक 01/07/2024 के माध्यम से जानकारी प्रेषित किया गया है। जिसमें निम्नानुसार जानकारियॉ वांछनीय हैः–

1. उपचारित दूषित जल के डिसइंन्फेक्शन हेतु प्रस्तावित व्यवस्था की जानकारी प्रस्तुत करें।
2. भारत सरकार, पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, नई दिल्ली के जी.एस.आर. 1265 (ई) दिनांक 13/10/2017 को सीवेज ट्रीटमेंट प्लांट हेतु जारी मानकों यथा पीएच, बी.ओ.डी., टी.एस.एस., फिकल कोलिफार्म के पालन के संबंध में जानकारी प्रस्तुत करें।
3. परियोजना से उत्पन्न ठोस अपशिष्टों (स्लज) की मात्रा तथा प्रस्तावित अपवहन व्यवस्था की जानकारी प्रस्तुत करें।
4. परियोजना परिसर का कुल क्षेत्रफल, प्रस्तावित निर्मित क्षेत्रफल, सड़क का क्षेत्रफल, खुला क्षेत्र एवं वृक्षारोपण हेतु निर्धारित क्षेत्रफल की जानकारी (लेण्ड एरिया स्टेटमेंट) तथा ले–आउट प्लान प्रेषित करें। साथ ही परिसर के चारों तरफ प्रस्तावित वृक्षारोपण आदि को दर्शाते हुए नक्शा प्रस्तुत करें।
5. आपके द्वारा डीजी सेट की स्थापना प्रस्तावित है। अतः इस हेतु प्रस्तावित चिमनी की ऊंचाई, डीजी सेट भवन की ऊंचाई एवं ध्वनि प्रदूषण की रोकथाम हेतु एकॉस्टिक इंक्लोजर में स्थापना संबंधी प्रस्ताव प्रस्तुत करें।
6. भूमि संबंधी दस्तावेजों की प्रति प्रस्तुत करें।

उपरोक्तानुसार जानकारी 10 दिवस के भीतर आवश्यक रूप से मंडल मुख्यालय एवं क्षेत्रीय कार्यालय, रायपुर को उपलब्ध करावें। उपरोक्तानुसार जानकारी एवं दस्तावेज प्राप्त होने के उपरांत आपके द्वारा प्रस्तुत आवेदन पत्र पर आगामी कार्यवाही की जाना संभव हो सकेगी।

अधीक्षण अभियंता
छत्तीसगढ़ पर्यावरण संरक्षण मंडल,
नवा रायपुर अटल नगर, रायपुर (छ.ग.)

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पृ.क्रमांक /मु./तक./छ.ग.प.सं.मं./2024 नवा रायपुर अटल नगर, दिनांक 22/07/2024

प्रतिलिपिः–

क्षेत्रीय अधिकारी, क्षेत्रीय कार्यालय, छत्तीसगढ़ पर्यावरण संरक्षण मंडल, रायपुर की ओर कृपया सूचनार्थ एवं लेख है कि मंडल के ऑनलाईन पत्र दिनांक 14/06/2024 एवं 26/06/2024 के परिपेक्ष्य में निरीक्षण प्रतिवेदन आज दिनांक तक अप्राप्त है। अतः स्थल निरीक्षण कर, निरीक्षण प्रतिवेदन, निर्धारित प्रपत्र में, अपने स्पष्ट अभिमत/अनुशंसा के साथ 10 दिवस के भीतर प्रेषित करें।

अधीक्षण अभियंता
छत्तीसगढ़ पर्यावरण संरक्षण मंडल,
नवा रायपुर अटल नगर, रायपुर (छ.ग.)

Logbook report showing inflow outflow of STP

1646

7.6 MLD STP

GOBRA NAWA PARA

Page No.
Date

20/10/24 MLSS

SBR 1- Initial w = 1.064

Final w = 1.299

$1.299 - \frac{1.064}{100} \times 10^6 =$

= 2350 mg/L

SBR 2 - Initial w = 1.075

Final w = 1.301

$1.301 - \frac{1.075}{100} \times 10^6$

= 2260 mg/L

- 2.26

J.E
Gobra nawapara

1647

7.6 MLD STP
GOBRA NAWAPARA

11/3/24

	PH	TDS	BOD	COD	DO	TSS
Inlet	7.91	696	6	23	7.4	201
Outlet	7.61	516	1.2	52	7.6	18

BOD = Initial : Blank 4.2 Inlet 4.3 Outlet 4.1

Final = Blank 4.1 Inlet 4.1 Outlet 4.1

$$\text{Inlet} = \frac{(4.3 - 4.1)}{5}(4.2 - 4.1) \times 300 = 6 \text{ mg/L}$$

$$\text{Outlet} = \frac{(4.4 - 4.1)}{50}(4.2\ \ 4.1) \times 300 = 1.2 \text{ mg/L}$$

COD = Blank 24.6 Inlet 23.9 Outlet 25.9

$$\text{Inlet} = \frac{(23.9 - 24.6)}{20} \times 0.1 \times 2000 = 28 \text{ mg/L}$$

$$\text{Outlet} = \frac{(25.9 - 24.6)}{20} \times 0.1 \times 2000 = 52 \text{ mg/L}$$

TSS Initial = Inlet - 0.0310 Outlet 1.0520

Final = Inlet 0.0511 Outlet 1.0532

$$\text{Inlet} = \frac{0.0511 - 0.0310}{100} \times 10^6 = 201 \text{ mg/L}$$

$$\text{Outlet} = \frac{1.0520 - 1.0538}{100} \times 10^6 = 18 \text{ mg/L}$$

J.E
Gobra nawapara

1648

SBR NO 02

DATE 12.6.24

0.1	MAIN PUMPING STATION	START TIME	STOP TIME	FLOW	ACTUAL DURATION	DISCHARGE	MLD	SBR LEVEL MTR		
1	PUMP NO. 01									
2	PUMP NO. 02					START				
3	PUMP NO. 03					300517.291				
4	PUMP NO. 04	8:21 AM	9:30 AM	468.7	1 HOUR 9MIN					
0.2	SBR(FILLING & AERATION TIME 120 MINUTES)						0.955	4.33	6.6	
2.1	FILLING	8:21 AM	10:21 AM		2 HOUR					
2.2	AERATION	8:21 AM	10:21 AM		2 HOUR					
	SETTLING & DECANTING (60 MIN SETTLING					STOP				
0.3	60 MIN DECANTING)					301472.494				
3.1	SETTLING	10:21 AM	11:21 AM		1 HOUR					
3.2	DECANTING	11:21 AM	12:21 AM		1 HOUR					

SBR NO 02

DATE 13.6.24

0.1	MAIN PUMPING STATION	START TIME	STOP TIME	FLOW	ACTUAL DURATION	DISCHARGE	MLD	SBR LEVEL MTR		
1	PUMP NO. 01									
2	PUMP NO. 02					START				
3	PUMP NO. 03					301477.194				
4	PUMP NO. 04	8:27 AM	9:40 AM	390.19	1 HOUR 13MIN					
0.2	SBR(FILLING & AERATION TIME 120 MINUTES)						0.593	4.32	6.7	
2.1	FILLING	8:27 AM	10:27 AM		2 HOUR					
2.2	AERATION	8:27 AM	10:27 AM		2 HOUR					
	SETTLING & DECANTING (60 MIN SETTLING					STOP				
0.3	60 MIN DECANTING)					302071.16				
3.1	SETTLING	10:27 AM	11:27 AM		1 HOUR					
3.2	DECANTING	11:27 AM	12:27 AM		1 HOUR					

SBR NO 02

DATE 14.6.24

0.1	MAIN PUMPING STATION	START TIME	STOP TIME	FLOW	ACTUAL DURATION	DISCHARGE	MLD	SBR LEVEL MTR		
1	PUMP NO. 01									
2	PUMP NO. 02	8:35 AM	9:40 AM	565.85		START				
3	PUMP NO. 03					302084.135				
4	PUMP NO. 04									
0.2	SBR(FILLING & AERATION TIME 120 MINUTES)							4.31	6.1	
2.1	FILLING	8:35 AM	10:35 AM		2 HOUR					
2.2	AERATION	8:35 AM	10:35 AM		2 HOUR					
	SETTLING & DECANTING (60 MIN SETTLING									
0.3	60 MIN DECANTING)									
3.1	SETTLING	10:35 AM	11:35 AM		1 HOUR					
3.2	DECANTING	11:35 AM	12:354 AM		1 HOUR					

SBR NO 02

DATE

0.1	MAIN PUMPING STATION	START TIME	STOP TIME	FLOW	ACTUAL DURATION	DISCHARGE	MLD	SBR LEVEL MTR		
1	PUMP NO. 01									
2	PUMP NO. 02									
3	PUMP NO. 03									
4	PUMP NO. 04	1:00 PM	2:20 PM	496.91	1 HOUR 20MIN					
0.2	SBR(FILLING & AERATION TIME 120 MINUTES)					STOP	1.447			
2.1	FILLING	1:00 PM	3:00 PM		2 HOUR	303531.489				
2.2	AERATION	1:00 PM	3:00 PM		2 HOUR					
	SETTLING & DECANTING (60 MIN SETTLING									
0.3	60 MIN DECANTING)									
3.1	SETTLING	3:00 PM	4:00 PM		1 HOUR					
3.2	DECANTING	4:00 PM	5:00 PM		1 HOUR					

SBR NO 02

DATE 15.6.24

0.1	MAIN PUMPING STATION	START TIME	STOP TIME	FLOW	ACTUAL DURATION	DISCHARGE	MLD	SBR LEVEL MTR		
1	PUMP NO. 01									
2	PUMP NO. 02+4	8:16 AM	9:20 AM	819.4	1 HOUR 4 MIN	START		4.8	6.11	
3	PUMP NO. 03					303536.315				
4	PUMP NO. 04									
0.2	SBR(FILLING & AERATION TIME 120 MINUTES)						2.735			
2.1	FILLING	8:16 AM	10:16 AM		2 HOUR					
2.2	AERATION	8:16 AM	10:16 AM		2 HOUR					
	SETTLING & DECANTING (60 MIN SETTLING					STOP				
0.3	60 MIN DECANTING)					306271.878				
3.1	SETTLING	10:16 AM	11:16 AM		1 HOUR					
3.2	DECANTING	11:16 AM	12:16 PM		1 HOUR					

S.E
Vrotora navapara

1649

7.6 MLD STP, Nagar Palika Parishad				
DATE	FLOW READING	START	STOP	MLD
04-12-2023	462.50	37612.774	38885.138	1.272
05-12-2023	450.09	38924.916	41621.181	2.696
06-12-2023	465.08	41704.999	43737.805	2.032
07-12-2023	486.57	43845.456	45693.964	1.848
08-12-2023	593.05	45769.651	47753.194	1.983
09-12-2023	622.03	47819.344	49794.260	1.974
10-12-2023	411.06	49860.376	51150.887	1.290
11-12-2023	611.75	51209.979	52541.095	1.331
12-12-2023	474.41	52573.159	53933.590	1.360
13-12-2023	496.17	53979.880	56081.131	2.101
14-12-2023	584.42	56148.032	58811.887	2.123
15-12-2023	476.48	58313.581	60495.934	2.182
16-12-2023	653.84	60535.505	62519.567	1.984
17-12-2023	446.71	62580.565	64324.428	1.743
18-12-2023	458.25	64406.963	66482.610	2.075
19-12-2023	328.07	66520.489	68571.471	2.050
20-12-2023	545.75	68625.847	70690.279	2.064
21-12-2023	428.11	70729.944	71463.904	0.773
22-12-2023	619.72	71463.904	72750.644	1.286
23-12-2023	452.90	72783.889	74949.287	2.165
24-12-2023	597.72	75026.044	77185.281	2.159
25-12-2023	428.26	77221.670	78709.906	1.488
26-12-2023	410.09	78716.798	809913.548	2.196
27-12-2023	401.03	81025.911	83212.076	2.186
28-12-2023	406.00	83242.033	86099.438	2.857
29-12-2023	268.90	86111.056	88201.928	2.090
30-12-2023	634.73	88225.286	89194.873	0.969
31-12-2023	497.09	89223.001	89958.004	0.735
DATE	FLOW READING	START	STOP	MLD
01-01-2024	684.69	89962.196	90648.134	0.685
02-01-2024	625.01	90715.455	91221.812	0.506
03-01-2024	power	cut		
04-01-2024	540.01	91608.066	92465.823	0.857
05-01-2024	625.08	92490.132	93646.798	1.156
06-01-2024	491.09	93649.911	95728.752	2.078
07-01-2024	550.08	95735.440	97831.746	2.096
08-01-2024	479.70	97845.850	100106.805	2.260
09-01-2024	364.05	100127.469	102235.496	2.108
10-01-2024	392.78	102249.876	104561.389	2.311
11-01-2024	448.02	104590.444	106723.759	2.133
12-01-2024	435.01	106733.503	108902.869	2.169
13-01-2024	626.07	108909.701	111303.618	2.393
14-01-2024	407.04	111330.197	113536.798	2.206
15-01-2024	598.12	113552.178	115009.961	1.457
16-01-2024	518.70	115014.638	117270.172	2.255
17-01-2024	527.76	117277.856	119410.370	2.132
18-01-2024	664.05	11947.326	121558.545	2.098
19-01-2024	542..06	121563.066	123728.917	2.165
20-01-2024	556.06	123734.225	126047.354	2.313
21-01-2024	534.56	126050.060	128294.638	2.244

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23-01-2024	494.04	128298.072	130452.975	2.154
24-01-2024	650.05	130458.944	132690.207	2.231
25-01-2024	454.08	132692.930	134943.658	2.250
27-01-2024	669.06	134950.280	137266.617	2.316
28-01-2024	406.08	137271.331	139419.555	2.148
29-01-2024	333.07	139437.367	141727.190	2.289
30-01-2024	632.03	141755.697	143914.410	2.158
31-01-2024	215.03	143916.670	146164.363	2.247
DATE	FLOW READING	START	STOP	MLD
01-02-2024	472.04	146172.175	148371.781	2.199
02-02-2024	481.00	148374.392	149225.717	0.851
03-02-2024	640.09	149236.592	151312.339	2.075
04-02-2024	635.05	151314.040	153561.560	2.247
05-02-2024	401.44	153565.731	155920.589	2.354
06-02-2024	385.66	155922.417	158217.938	2.295
07-02-2024	346.59	158224.899	160415.905	2.191
08-02-2024	336.31	160430.541	162543.318	2.112
09-02-2024	489.44	162556.633	164787.799	2.231
10-02-2024	440.47	164792.640	166801.063	2.008
11-02-2024	291.53	166809.921	169078.039	2.268
12-02-2024	621.55	169083.856	171088.196	2.004
13-02-2024	606.66	171092.218	173342.749	2.250
14-02-2024	644.03	173357.147	174796.562	1.439
15-02-2024	425.00	174817.594	175502.758	0.685
16-02-2024	310.02	175506.436	176002.914	0.496
17-02-2024	581.75	176008.609	176364.499	0.360
18-02-2024	259.50	176373.613	176534.411	0.160
19-02-2024	279.88	176537.081	177001.025	0.463
20-02-2024	281.56	177024.988	178448.218	1.423
21-02-2024	276.62	178453.408	180691.009	2.237
22-02-2024	248.11	180693.096	181167.608	0.474
23-02-2024	211.48	181188.510	181421.894	0.233
24-02-2024	298.33	181427.885	181589.747	0.161
25-02-2024	239.71	181592.442	181695.501	0.103
26-02-2024	272.95	181698.380	81899.311	0.200
28-02-2024	242.83	182091.123	182295.981	0.204
29-02-2024	298.64	182297.227	182493.889	0.196
DATE	FLOW READING	START	STOP	MLD
01-03-2024	269.45	1882496.120	182603.356	0.107
02-03-2024	261.99	182606.792	182836.086	0.229
03-03-2024	290.07	182838.662	182997.262	0.158
04-03-2024	266.09	182999.977	173151.360	0.51
05-03-2024	263.70	183154.096	183288.132	0.134
06-03-2024	325.55	183290.950	183878.706	0.587
07-03-2024	310.77	183883.146	184804.750	0.921
08-03-2024	468.60	184811.933	186130.928	1.318
09-03-2024	650.06	186153.526	187184.372	1.030
10-03-2024	519.37	187189.114	188849.745	1.660
11-03-2024	450.16	188853.176	190725.230	1.872
12-03-2024	411.06	190728.784	191584.074	0.855
13-03-2024	515.22	191589.612	193846.015	2.256
14-03-2024	282.57	193862.162	196094.684	2.232
15-03-2024	410.09	196097.133	198293.553	2.196

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16-03-2024	489.96	198299.766	200415.745	2.115
17-03-2024	464.32	200417.693	203380.046	2.962
18-03-2024	458.01	203384.345	206395.037	3.010
19-03-2024	448.85	206398.288	207880.443	1.482
20-03-2024	301.52	207884.432	209372.996	1.488
21-03-2024	194.19	209377.683	209903.070	0.522
22-03-2024	405.35	209905.691	210897.602	0.991
23-03-2024	468.13	210902.127	211464.379	0.562
24-03-2024	443.61	211493.885	212378.963	0.885
27-03-2024	211.09	212383.080	213011.708	0.628
28-03-2024	461.07	213016.921	213736.600	0.719
29-03-2024	475.09	213740.688	214707.681	0.966
30-03-2024	227.05	214710.436	216434.572	1.724
31-03-2024	259.06	216437.275	218406.967	1.969
DATE	FLOW READING	START	STOP	MLD
01-04-2024	648.02	218411.268	220393.472	1.981
02-04-2024	646.01	220398.377	222359.600	1.961
03-04-2024	373.35	222361.798	224487.151	2.125
04-04-2024	413.04	224490.348	226584.031	2.033
05-04-2024	375.24	226586.123	228661.821	2.075
06-04-2024	399.59	228663.976	230619.329	1.955
07-04-2024	273.23	230623.999	232022.370	1.398
08-04-2024	247.48	232027.863	233482.743	1.454
09-04-2024	421.85	233486.510	234057.836	0.571
10-04-2024	443.28	234062.097	235921.408	1.859
11-04-2024	383.48	235932.325	238149.981	2.217
12-04-2024	349.33	238184.440	240425.866	2.241
13-04-2024	399.65	240429.865	241190.490	0.760
14-04-2024	376.50	241194.200	242665.387	1.471
15-04-2024	396.59	242672.305	244042.039	1.370
16-04-2024	357.07	244054.126	245273.401	1.228
17-04-2024	369.02	245277.586	246619.407	1.341
18-04-2024	341.17	246626.246	247950.106	1.323
19-04-2024	399.66	247957.229	249348.790	1.391
20-04-2024	502.41	249352.857	252074.095	2.721
21-04-2024	323.34	252076.070	254257.983	2.181
22-04-2024	555.51	254263.775	256429.037	2.165
24-04-2024	447.75	256433.566	257697.037	1.263
26-04-2024	450.02	257776.150	259124.329	1.348
27-04-2024	449.09	259128.129	261239.267	2.165
28-04-2024	462.82	261313.204	262064.787	0.751
29-04-2024	425.21	262071.285	263345.688	1.274
30-04-2024	513.65	263349.658	265547.501	2.197
DATE	FLOW READING	START	STOP	MLD
01-05-2024	466.96	265553.578	267569.349	2.015
02-05-2024	405.49	264640.873	269793.265	2.152
03-05-2024	418.03	269795.793	271911.992	2.116
04-05-2024	412.06	271915.952	274073.033	2.157
05-05-2024	453.89	274076.967	276223.564	2.146
06-05-2024	279.66	276224.374	276444.485	0.221
07-05-2024	486.61	276644.630	278456.667	1.812
08-05-2024	336.87	278464.514	279968.764	1.504
09-05-2024	437.07	279973.371	282046.648	2.073

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10-05-2024	355.45	282068.512	283455.179	1.386
11-05-2024	356.10	283468.057	285179.128	1.711
12-05-2024	210.19	285260.139	286691.340	1.431
13-05-2024	688.24	286697.348	287699.164	1.001
14-05-2024	390.82	287702.288	288335.190	0.632
15-05-2024	492.72	288340.724	288879.757	0.539
16-05-2024	626.98	288890.401	289408.649	0.518
17-05-2024	290.23	289411.774	289645.339	0.233
18-05-2024	269.58	289651.271	289770.141	0.118
19-05-2024	140.07	289778.741	290131.185	0.352
20-05-2024	575.92	290136.900	290414.748	0.277
21-05-2024	705.77	290428.161	290701.316	0.273
22-05-2024	487.23	290705.043	291050.151	0.345
23-05-2024	322.06	291052.803	291227.226	0.174
24-05-2024	312.06	291231.763	291457.683	0.225
25-05-2024	511.06	291464.751	291804.898	0.341
26-05-2024	432.66	291809.995	292132.802	0.322
27-05-2024	213.41	292134.274	292319.285	0.185
28-05-2024	145.16	292350.627	292548.129	0.197
29-05-2024	209.35	292570.273	292735.158	0.164
30-05-2024	165.75	292767.450	292891.215	0.123
31-05-2024	178.17	292915.167	293105.218	0.190
DATE	FLOW READING	START	STOP	MLD
01-06-2024	164.15	293117.567	293292.192	0.174
06-06-2024	222.89	293328.075	295612.456	2.284
07-06-2024	621.71	295614.705	298271.689	2.656
08-06-2024	610.25	298274.447	298983.479	0.709
09-06-2024	354.32	298987.558	299698.162	0.710
10-06-2024	367.55	299702.333	300252.385	0.550
11-06-2024	468.07	300257.932	300515.875	0.257
12-06-2024	498.23	300517.291	301472.494	0.955
13-06-2024	390.19	301477.194	302071.160	0.593
14-06-2024	565.85	302084.135	303531.489	1.447
15-06-2024	819.04	303536.315	306271.878	2.735
6-16-2024	775.09	306275.801	308346.902	2.071
6-17-2024	696.77	308349.734	309208.840	0.859
6-18-2024	445.99	309219.095	310380.244	1.160
19-06-2024	705.88	310385.030	311846.426	1.461
20-06-2024	489.24	311854.251	312738.454	0.884
21-06-2024	620.76	312747.110	313737.478	0.990
22-06-2024	470.10	313757.850	314390.355	0.632
23-06-2024	439.75	314408.441	314728.331	0.319
24-06-2024	425.19	314736.773	315279.119	0.542
25-06-2024	554.49	315283.598	315759.478	0.475
28-06-2024	136.02	315765.167	316107.613	0.342
29-06-2024	233.66	316123.044	316354.080	0.231
30-06-2024	391.09	316406.297	316982.477	0.351
DATE	FLOW READING	START	STOP	MLD
01-07-2024	412.06	316778.943	316982.477	0.203
02-07-2024	255.03	317469.312	317351.817	0.117
03-07-2024	322.33	317251.317	317449.947	0.198
04-07-2024	236.85	317478.181	317656.188	0.178
7-5-2024	579.03	317658.988	317856.763	0.197

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06-07-2024	892.07	317860.184	317984.582	0124
07-07-2024	685.02	317989.521	318155.207	0.165
08-07-2024	651.08	318158.592	319158.246	0.999
09-07-2024	522.03	318306.676	318406.778	0.100
10-07-2024	491.22	318411.076	318489.545	0.078
11-07-2024	726.08	318493.568	318591.873	0.098
12-07-2024	703.01	318593.855	318660.513	0.066
13-07-2024	629.08	318663.495	318800.996	0.137
14-07-2024	896.00	318806.089	318935.879	0.129
15-07-2024	865.05	318942.755	319659.813	0.717
27-07-2024	651.39	319663.132	321975.396	2.312
28-07-2024	793.04	321990.801	324499.080	2.508
29-07-2024	757.07	324506.052	327264.993	2.758
30-07-2024	798.00	327297.184	329866.164	2.568
31-07-2024	184.70	329877.244	332850.291	2.973
DATE	FLOW READING	START	STOP	MLD
01-08-2024	231.55	332853.502	334105.213	1.251
02-08-2024	769.06	334113.912	336029.888	1.915
03-08-2024	143.08	336038.304	336907.490	0.869
04-08-2024	439.02	336908.448	339316.244	2.407
05-08-2024	349.02	339324.211	342006.670	2.682
06-08-2024	384.05	342024.319	344377.632	2.353
07-08-2024	621.48	344379.431	347921.533	3.542
08-08-2024	844.99	347924.805	350960.274	3.035
09-08-2024	717.74	350964.017	352648.786	1.684
10-08-2024	742.39	352654.022	356234.985	3.580
11-08-2024	263.27	356237.800	359575.766	3.337
12-082024	747.29	359591.532	362044.029	2.452
13-08-2024	700.88	362046.863	364322.586	2.275
14-08-2024	594.03	364326.924	367137.350	2.810
16-08-2024	868.28	367141.763	370592.813	3.451
17-08-2024	764.19	370595.941	373965.169	3.361
18-08-2024	788.77	373970.247	376761.607	2.791
20-08-2024	795.03	376795.000	380471.070	3.676
21-08-2024	649.13	380495.032	383294.813	2.799
22-08-2024	784.74	383299.537	386428.256	3.128
23-08-2024	755.38	386431.058	389702.637	3.271
24-08-2024	804.04	389705.736	391959.506	2.253
25-08-2024	271.03	391984.420	394341.686	2.357
26-08-2024	776.04	394356.827	396271.505	1.914
27-08-2024	233.66	396327.445	398624.764	2.297
28-08-2024	290.02	398626.452	400877.496	2.251
29-08-2024	668.00	400882.405	403239.937	2.357
30-08-2024	773.80	403245.393	405497.356	2.251
31-08-2024	861.33	405527.136	408361.557	2.834
DATE	FLOW READING	START	STOP	MLD
01-09-2024	804.78	408368.130	410719.848	2.351
02-09-2024	244.09	410759.594	413585.188	2.825
03-09-2024	233.07	413601.482	415679.858	2.078
04-09-2024	311.03	415684.613	417647.929	1.963
05-09-2024	309.11	417666.729	420007.887	2.341
06-09-2024	250.19	420076.748	422257.879	2.181
07-09-2024	251.24	422261.416	424482.261	2.220

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08-09-2024	291.12	424493.364	426991.317	2.497
09-09-2024	312.16	427007.178	428701.517	1.694
10-09-2024	914.05	428746.641	431254.335	2.504
11-09-2024	176.06	431259.471	433048.937	1.789
12-09-2024	167.72	433049.937	434648.766	1.599
13-09-2024	161.36	434656.365	436308.381	1.652
14-09-2018	161.99	436317.682	438915.446	2.597
15-09-2024	122.68	438922.716	441042.480	2.119
16-09-2024	115.62	441045.709	443458.088	2.412
18-09-2024	103.23	443464.050	446336.382	2.872
19-09-2024	118.95	446341.447	447454.166	1.112
20-09-2024	124.12	447456.609	449340.717	1.884
21-09-2024	298.56	449343.090	452535.423	3.192
22-09-2024	174.58	458538.795	455439.626	2.900
23-09-2024	136.80	455441.854	458060.965	2.619
24-09-2024	124.58	458064.146	461637.456	3.513
25-09-2024	130.55	461640.105	464625.618	2.985
26-09-2024	140.21	464630.426	467786.472	3.156
27-09-2024	682.07	467822.756	470175.395	2.352
28-09-2024	163.00	470176.255	473840.932	3.661
29-09-2024	145.60	473843.979	477599.367	3.755
30-09-2024	152.53	477603.233	482118.755	4.515
DATE	FLOW READING	START	STOP	MLD
01-10-2024	128.31	482120.633	486393.096	4.272
02-10-2024	137.48	486395.531	490714.842	4.319
03-10-2024	615.03	490721.150	494876.550	4.155
04-10-2024	142.54	494879.641	498847.134	3.967
05-10-2024	130.20	498910.291	500126.559	1.216
06-10-2024	126.84	500131.710	501146.983	1.015
07-10-2024	150.67	501162.578	505254.815	4.092
08-10-2024	159.66	505257.056	507298.760	2.041
09-10-2024	668.03	507314.500	512105.163	4.790
10-10-2024	111.03	512108.476	515447.923	3.339
11-10-2024	125.07	515451.568	516800.426	1.348
13-10-2024	142.00	516802.050	520463.874	3.667
14-10-2024	100.09	520465.071	522777.472	2.312
15-10-2024	119.01	522780.726	524320.896	1.540
16-10-2024	155.09	524324.560	525647.884	1.323
17-10-2024	146.00	525648.939	526856.284	1.207
18-10-2024	247.12	526858.175	527361.184	0.503
19-10-2024	363.94	527362.341	527617.979	0.255
20-10-2024	284.97	527658.661	528017.173	0.358
21-10-2024	263.90	528020.923	528166.915	0.145
22-10-2024	245.91	528168.211	528531.196	0.362
23-10-2024	289.28	528532.243	529315.232	0.782
24-10-2024	283.58	529317.577	530294.288	0.976
25-10-2024	283.58	530295.992	531840.585	1.544
26-10-2024	264.04	531845.851	534528.615	2.682
27-10-2024	264.03	534530.685	537199.362	2.668
28-10-2024	289.05	537201.920	539741.109	2.539
29-10-2024	249.03	539743.025	542360.408	2.617
30-10-2024	208.01	542361.519	544614.546	2.253
DATE	FLOW READING	START	STOP	MLD

Test Report 655

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Ultimate
ENVIROLYTICAL SOLUTIONS PVT. LTD.

LAB 1: HDD-272, PHASE III- NEAR JP CHOWK, RING ROAD NO - 2, KABIR NAGAR, RAIPUR, C.G. -492099
LAB 2: MIG 195, KUSHABHAU THACKERAY RESIDENCE, KABIR NAGAR, RAIPUR, C.G. -492099
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TC- 14299

Name & Address Of The Customer

TO,
ADROIT ASSOCIATES PRIVATE LIMITED
75-76 SECTOR-A SAINATH COLONY
INDORE (M.P.)

REPORT NO.	UESPL/TR/24-25/WAT/00791	
ULR No.	TC142992400000766F	
LAB REF NO.	UESPL/24-25/WAT/00791	
DATE OF SAMPLING	14/10/2024	
DATE OF RECEIPT	15/10/2024	
DATE OF REPORT	19/10/2024	
REPORT ISSUE DATE	19/10/2024	
DATE OF ANALYSIS	START: 15/10/2024	END: 19/10/2024

SAMPLE DETAILS

CUSTOMER CONTACT NO.	8435976564	CUSTOMER E-MAIL ID	NA
SAMPLE COLLECTED BY	CUSTOMER	SAMPLING PLAN	NA
SAMPLING METHOD	NA	CUSTOMER REF. NO. & DATE	VERBAL COMMUNICATION , DATED 14/10/2024
CUSTOMER SAMPLE ID	7.6 MLD STP INLET	SAMPLE TYPE	WASTE WATER
PACKING OF SAMPLE	PLASTIC BOTTLE (3 LTR. X 1) GLASS BOTTLE (1 LTR. X 2)	SAMPLE CONDITION AT RECEIPT	OK
OTHERS DETAILS	SEALED	QUANTITY RECEIVED	APPROX 5 LTR

TEST REPORT

Discipline : Biological
Group : Environment and Pollution
Sub Group : Waste Water

SR. NO.	PARAMETER	UNIT	METHOD OF TEST	RESULT
1	E-Coli	MPN/ 100 ml	APHA 24th Edition2023 -9221-B,C,G2	110

TEST REPORT

Discipline : Chemical
Group : Water
Sub Group : Waste Water

Sr. No.	Parameter	Unit	Method Reference	Result
1	pH	-	IS:3025 (Part-11):1983 RA 2022	7.23
2	Phosphate	mg/L	IS:3025 (Part-31)- 2022	0.53
3	Chemical Oxygen Demand (COD)	mg/L	IS:3025 (Part-58):2006 RA 2023	150
4	Biological Oxygen Demand (BOD 3 Days 27°C)	mg/L	IS:3025 (Part-44):1993 RA 2023	32.6
5	Oil & Grease	mg/L	IS:3025 (Part-39):2021	Absent
6	Total Suspended Solid	mg/L	IS:3025 (Part-17):2022	3064
7	Nitrate (NO_3)	mg/L	APHA 24th Ed.2023,4500–NO3-B, 434-435	29.28

Note: mg/lit.: milligram per liter.

REMARKS:RESULTS ARE AS ABOVE

Terms & conditions

- *The use of the report for publication, arbitration or as legal dispute is forbidden.*
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- *This is for information as the party has asked for above test(s) only.*

19/10/24

REVIEWED BY

For ULTIMATE ENVIROLYTICAL SOLUTIONS PVT LTD

Subhajeet

SUBHAJEET AICH ROY
(TECHNICAL MANAGER)
AUTHORIZED SIGNATORY

----------*End of the test report*----------

Format No.: UESPL/FORM/09

Ultimate
ENVIROLYTICAL SOLUTIONS PVT. LTD.

LAB 1: HDD-272, PHASE III- NEAR JP CHOWK, RING ROAD NO - 2, KABIR NAGAR, RAIPUR, C.G. -492099
LAB 2: MIG 195, KUSHABHAU THACKERAY RESIDENCE, KABIR NAGAR, RAIPUR, C.G. -492099
PH - 0771 - 4027777 | email - uespllab@gmail.com

Name & Address Of The Customer			
TO, ADROIT ASSOCIATES PRIVATE LIMITED 75-76 SECTOR-A SAINATH COLONY INDORE (M.P.)	REPORT NO.	UESPL/TR/24-25/WAT/00791-A	
	LAB REF NO.	UESPL/24-25/WAT/00791	
	DATE OF SAMPLING	14/10/2024	
	DATE OF RECEIPT	15/10/2024	
	DATE OF REPORT	19/10/2024	
	REPORT ISSUE DATE	19/10/2024	
	DATE OF ANALYSIS	START: 15/10/2024	END: 19/10/2024

SAMPLE DETAILS

CUSTOMER CONTACT NO.	8435976564	CUSTOMER E-MAIL ID	NA
SAMPLE COLLECTED BY	CUSTOMER	SAMPLING PLAN	NA
SAMPLING METHOD	NA	CUSTOMER REF. NO. & DATE	VERBAL COMMUNICATION , DATED 14/10/2024
CUSTOMER SAMPLE ID	7.6 MLD STP INLET	SAMPLE TYPE	WASTE WATER
PACKING OF SAMPLE	PLASTIC BOTTLE (3 LTR. X 1) GLASS BOTTLE (1 LTR. X 2)	SAMPLE CONDITION AT RECEIPT	OK
OTHERS DETAILS	SEALED	QUANTITY RECEIVED	APPROX 5 LTR

TEST REPORT

Discipline : Chemical
Group : Water
Sub Group : Waste Water

Sr. No.	Parameter	Unit	Method Reference	Result
1	Total Nitrogen	mg/L	APHA 24th Ed.2023, 4500–Norg-B&C 452-453 & 4500–NH_3-B&C, 424-425 & 4500–NO_3-B, 434 & 4500–NO2-B, 449	42.12

Note: mg/lit.: milligram per liter

REMARKS:RESULTS ARE AS ABOVE

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19/10/24

REVIEWED BY

For ULTIMATE ENVIROLYTICAL SOLUTIONS PVT LTD

Subhajeet

SUBHAJEET AICH ROY
(TECHNICAL MANAGER)
AUTHORIZED SIGNATORY

----------*End of the test report*----------

Format No.: UESPL/FORM/09

Ultimate
ENVIROLYTICAL SOLUTIONS PVT. LTD.

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LAB 2: MIG 195, KUSHABHAU THACKERAY RESIDENCE, KABIR NAGAR, RAIPUR, C.G. -492099
PH - 0771 - 4027777 | email - uespllab@gmail.com

TC- 14299

Name & Address Of The Customer			
TO, **ADROIT ASSOCIATES PRIVATE LIMITED** **75-76 SECTOR-A SAINATH COLONY** **INDORE (M.P.)**	REPORT NO.	UESPL/TR/24-25/WAT/00792	
	ULR No.	TC142992400000767F	
	LAB REF NO.	UESPL/24-25/WAT/00792	
	DATE OF SAMPLING	14/10/2024	
	DATE OF RECEIPT	15/10/2024	
	DATE OF REPORT	19/10/2024	
	REPORT ISSUE DATE	19/10/2024	
	DATE OF ANALYSIS	START: 15/10/2024	END: 19/10/2024

SAMPLE DETAILS

CUSTOMER CONTACT NO.	8435976564	CUSTOMER E-MAIL ID	NA
SAMPLE COLLECTED BY	CUSTOMER	SAMPLING PLAN	NA
SAMPLING METHOD	NA	CUSTOMER REF. NO. & DATE	VERBAL COMMUNICATION , DATED 14/10/2024
CUSTOMER SAMPLE ID	7.6 MLD STP OUTLET	SAMPLE TYPE	WASTE WATER
PACKING OF SAMPLE	PLASTIC BOTTLE (3 LTR. X 1) GLASS BOTTLE (1 LTR. X 2)	SAMPLE CONDITION AT RECEIPT	OK
OTHERS DETAILS	SEALED	QUANTITY RECEIVED	APPROX 5 LTR

TEST REPORT

Discipline : Biological
Group : Environment and Pollution
Sub Group : Waste Water

SR. NO.	PARAMETER	UNIT	METHOD OF TEST	RESULT
1	E-Coli	MPN/ 100 ml	APHA 24th Edition2023 -9221-B,C,G2	<1.8

TEST REPORT

Discipline : Chemical
Group : Water
Sub Group : Waste Water

Sr. No.	Parameter	Unit	Method Reference	Result
1	pH	-	IS:3025 (Part-11):1983 RA 2022	7.35
2	Phosphate	mg/L	IS:3025 (Part-31)- 2022	0.48
3	Chemical Oxygen Demand (COD)	mg/L	IS:3025 (Part-58):2006 RA 2023	50
4	Biological Oxygen Demand (BOD 3 Days 27°C)	mg/L	IS:3025 (Part-44):1993 RA 2023	10.9
5	Oil & Grease	mg/L	IS:3025 (Part-39):2021	Absent
6	Total Suspended Solid	mg/L	IS:3025 (Part-17):2022	12.6
7	Nitrate (NO_3)	mg/L	APHA 24th Ed.2023,4500–NO3-B, 434-435	18.22

Note: mg/lit.: milligram per liter

REMARKS:RESULTS ARE AS ABOVE

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19/10/24

REVIEWED BY

For ULTIMATE ENVIROLYTICAL SOLUTIONS PVT LTD

Subhajeet

SUBHAJEET AICH ROY
(TECHNICAL MANAGER)
AUTHORIZED SIGNATORY

----------*End of the test report*----------

Format No.: UESPL/FORM/09

Ultimate
ENVIROLYTICAL SOLUTIONS PVT. LTD.

LAB 1: HDD-272, PHASE III- NEAR JP CHOWK, RING ROAD NO - 2, KABIR NAGAR, RAIPUR, C.G. -492099
LAB 2: MIG 195, KUSHABHAU THACKERAY RESIDENCE, KABIR NAGAR, RAIPUR, C.G. -492099
PH – 0771 - 4027777 | email - uespllab@gmail.com

Name & Address Of The Customer			
TO, **ADROIT ASSOCIATES PRIVATE LIMITED** **75-76 SECTOR-A SAINATH COLONY** **INDORE (M.P.)**	REPORT NO.	UESPL/TR/24-25/WAT/00792-A	
	LAB REF NO.	UESPL/24-25/WAT/00792	
	DATE OF SAMPLING	14/10/2024	
	DATE OF RECEIPT	15/10/2024	
	DATE OF REPORT	19/10/2024	
	REPORT ISSUE DATE	19/10/2024	
	DATE OF ANALYSIS	START: 15/10/2024	END: 19/10/2024

SAMPLE DETAILS

CUSTOMER CONTACT NO.	8435976564	CUSTOMER E-MAIL ID	NA
SAMPLE COLLECTED BY	CUSTOMER	SAMPLING PLAN	NA
SAMPLING METHOD	NA	CUSTOMER REF. NO. & DATE	VERBAL COMMUNICATION , DATED 14/10/2024
CUSTOMER SAMPLE ID	7.6 MLD STP OUTLET	SAMPLE TYPE	WASTE WATER
PACKING OF SAMPLE	PLASTIC BOTTLE (3 LTR. X 1) GLASS BOTTLE (1 LTR. X 2)	SAMPLE CONDITION AT RECEIPT	OK
OTHERS DETAILS	SEALED	QUANTITY RECEIVED	APPROX 5 LTR

TEST REPORT

Discipline : Chemical
Group : Water
Sub Group : Waste Water

Sr. No.	Parameter	Unit	Method Reference	Result
1	Total Nitrogen	mg/L	APHA 24th Ed.2023, 4500–Norg-B&C 452-453 & 4500–NH_3-B&C, 424-425 & 4500–NO_3-B, 434 & 4500–NO2-B, 449	19.00

Note: mg/lit.: milligram per liter

REMARKS:RESULTS ARE AS ABOVE

Terms & conditions

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19/10/24

REVIEWED BY

For ULTIMATE ENVIROLYTICAL SOLUTIONS PVT LTD

Subhajeet

SUBHAJEET AICH ROY
(TECHNICAL MANAGER)
AUTHORIZED SIGNATORY

----------***End of the test report***----------

Test Report

Central Pollution Control Board
Regional Directorate (Central)
"Parivesh Bhawan"
Paryavaran Parisar, E-5, Arera Colony, Bhopal
EPA Recognised Lab

F/LAB/06/TR-02
COPY FOR LAB I/C

Test Report : Waste Water (Physico Chemical Parameter)

Project Name	**NGT Case No. 606/2018**	**Test Report No.**	**WW/24-25/49**
Sample Description	**10 MLD STP-2, Nava Raipur - Outlet**	**Requisition No.**	131
Date of sample collection	12.06.2024	**Date**	20.06.2024
Date of sample receipt	13.06.2024	**Type of sample**	Grab
Date of analysis	13.06.2024 to 20.06.2024	**Sample collected by**	Dr. Y K Saxena, Sh. R Kumar, Sh. R Bandewar, Sh. S S Kushwah

S.No.	Parameters	Unit	Result	Method
1	Temperature	°C	-	-
2	Odour	-	-	-
3	Appearance	-	-	-
4	Colour	Pt-Co Scale	-	APHA, 2120-B
5	Residual Chlorine	mg/L	-	APHA 4500-Cl-B
6	Dissolved Oxygen	mg/L	-	APHA 4500-O-C
7	**pH**	**pH unit**	**7.82**	**APHA, 4500H+B**
8	Specific Conductivity	µmho/cm	-	APHA 2510 B
9	**Suspended Solids**	**mg/L**	**9**	**APHA 2540 D**
10	Total Dissolved Solids	mg/L	-	APHA 2540 C
11	Total Solids	mg/L	-	APHA 2540 B
12	Fixed Dissolved Solid	mg/L	-	APHA 2540 E
13	**COD**	**mg/L**	**20**	**APHA, 5220 B**
14	**BOD (3 days, 27°C)**	**mg/L**	**6**	**IS 3025, 1993**
15	Chloride	mg/L	-	APHA, 4500-CL-B
16	Total Alkalinity	mg/L	-	APHA 2320-B
17	T. Hardness (as $CaCO_3$)	mg/L	-	APHA 2340-C
18	Ca Hardness (as $CaCO_3$)	mg/L	-	APHA 3500-Ca-B
19	Mg Hardness (as $CaCO_3$)	mg/L	-	APHA 3500-Mg-B
20	**Oil & Grease**	**mg/L**	**2.6**	**APHA 5520-D**
21	Total Kjehdal Nitrogen	mg/L	-	APHA 4500-Norg-C
22	Turbidity	N.T.U.	-	APHA, 2130-B
23	**Phosphate (as P)**	**mg/L**	**0.17**	**APHA 4500-P-D**
24	Sulphate (as SO_4)	mg/L	-	APHA 4500-SO_4-E
25	Ammo. Nitrogen (as NH_3)	mg/L	-	APHA 4500-NH_3-F
26	Nitrite Nitrogen (as NO_2)	mg/L	-	APHA 4500-NO_2-B
27	**Nitrate Nitrogen (as NO_3)**	**mg/L**	**0.475**	**APHA 4500-NO_3B**
28	Fluoride (as F)	mg/L	-	APHA 4500-F-D
29	Sodium (as Na)	mg/L	-	APHA 3500-Na-B
30	Potassium (as K)	mg/L	-	APHA 3500-K-B
31	Chromium (as Cr^{+6})	mg/L	-	APHA 3500-Cr B
32	Boron (as B)	mg/L	-	APHA 4500-B-C
33	**Faecal Coliform**	**MPN/100ml**	**24**	**APHA 9221-E**
34	Bioassay Test	% Survival	-	APHA 8910 A-C
35	Bioassay Test	% Survival	-	APHA 8910 A-C
36				
37				
38				

Prepared by:

Laboratory Head
केन्द्रीय प्रदूषण नियंत्रण बोर्ड,भोपाल (म.प्र.)
Central Pollution Control Board,Bhopal (M.P.)

1660

SCADA report showing inflow outflow of STP

LARSEN & TOUBRO WATER AND EFFLUENT IC
NRDA ZONE II, 10 MLD STP-02
EUIPMENT AVERAGE CURRENT DETAILS
MONTH JUNE - 2024

DATE	RAW SEWAGE PUMPING STATION						BLOWER BUILDING										TREATED WATER PUMPING STATION							
	PUMP A		PUMP B		PUMP C		PUMP D		BLOWER A (Soft Starter)		BLOWER B (Soft Starter)		BLOWER C (VFD)		BLOWER D (Soft Starter)		BLOWER E (Soft Starter)		BLOWER F (VFD)		PUMP A		PUMP B		PUMP C		PUMP D	
	Starting Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)
01/06/2024	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	41.49	-	-	-	-	-	-	-	-	-
02/06/2024	-	-	167.25	59.42	-	-	168	59.8	-	-	-	-	42.39	-	-	-	-	-	41.49	-	-	-	-	-	-	-	-	-
03/06/2024	-	-	-	-	168	59.8	-	-	-	-	-	-	41.89	-	-	-	-	-	40.39	-	-	-	-	-	-	-	-	-
04/06/2024	-	-	-	-	-	-	167	59.4	-	-	-	-	41.85	-	-	-	-	-	40.33	-	-	-	-	-	-	-	-	-
05/06/2024	-	-	167.67	59.8	-	-	-	-	-	-	-	-	42.31	-	-	-	-	-	41.83	-	-	-	-	-	-	-	-	-
06/06/2024	-	-	-	-	168.67	59.8	-	-	-	-	268.67	42.89	-	268	43.89	-	-	-	-	-	-	-	-	318	76	-	-	-
07/06/2024	-	-	-	-	-	-	167.67	59.4	-	-	-	-	41.39	-	-	-	-	-	42.31	-	-	-	-	311	75.42	-	-	-
08/06/2024	-	-	168.67	59.83	-	-	-	-	-	-	-	-	42.31	-	-	-	-	-	41.84	-	-	-	-	-	-	-	-	-
09/06/2024	-	-	-	-	168.33	59.4	-	-	-	-	268	43.29	-	266.67	44.31	-	-	-	41.39	-	-	-	-	-	-	-	-	-
10/06/2024	-	-	-	-	-	-	168.33	58.83	-	-	-	-	42.31	-	-	-	-	-	41.49	-	-	-	-	312	75.66	-	-	-
11/06/2024	-	-	167	59.16	-	-	-	-	-	-	-	-	40.89	-	-	-	-	-	42.58	-	-	-	-	318	74.5	-	-	-
12/06/2024	-	-	-	-	166.5	59.33	-	-	-	-	-	-	42.67	-	-	-	-	-	41.17	-	-	-	-	-	-	-	-	-
13/06/2024	-	-	-	-	-	-	-	-	-	-	-	-	40.31	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
14/06/2024	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
15/06/2024	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
16/06/2024	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
17/06/2024	-	-	166	59.5	-	-	-	-	-	-	-	-	41.31	-	-	-	-	-	40.81	-	-	-	-	-	-	-	-	-
18/06/2024	-	-	-	-	168	59.5	-	-	-	-	-	-	42.31	-	-	-	-	-	41.39	-	-	-	-	-	-	-	-	-
19/06/2024	-	-	167.66	60.16	-	-	166.33	59.67	-	-	-	-	42.39	-	-	-	-	-	41.49	-	-	-	-	-	-	-	-	-
20/06/2024	-	-	-	-	162	60.16	-	-	-	-	-	-	41.88	-	-	-	-	-	42.76	-	-	-	-	-	-	-	-	-
21/06/2024	-	-	-	-	-	-	160.66	60.16	-	-	-	-	42.72	-	-	-	-	-	42.36	-	-	-	-	-	-	-	-	-
22/06/2024	-	-	164	59.5	-	-	-	-	-	-	-	-	41.95	-	-	-	-	-	42.54	-	-	-	-	-	-	-	-	-
23/06/2024	-	-	-	-	168	68.16	-	-	-	-	-	-	42.17	-	-	-	-	-	43.47	-	-	-	-	-	-	-	-	-
24/06/2024	-	-	-	-	-	-	168	60.5	-	-	-	-	42.34	-	-	-	-	-	41.95	-	-	-	-	-	-	-	-	-
25/06/2024	-	-	168.4	61.4	-	-	-	-	-	-	-	-	41.87	-	-	-	-	-	42.08	-	-	-	-	-	-	-	-	-
26/06/2024	-	-	-	-	165	60	-	-	-	-	-	-	41.62	-	-	-	-	-	41.83	-	-	-	-	-	-	-	-	-
27/06/2024	-	-	-	-	-	-	166.25	59.12	-	-	-	-	41.83	-	-	-	-	-	42.25	-	-	-	-	316	75.2	-	-	-
28/06/2024	-	-	166.5	61.2	-	-	-	-	-	-	-	-	41.5	-	-	-	-	-	41.62	-	-	-	-	-	-	-	-	-
29/06/2024	-	-	-	-	165.75	64.5	-	-	-	-	-	-	42.08	-	-	-	-	-	43.45	-	-	-	-	-	-	-	-	-
30/06/2024	-	-	-	-	-	-	-	-	-	-	-	-	42.37	-	-	-	-	-	41.75	-	-	-	-	-	-	-	-	-

LARSEN & TOUBRO WATER AND EFFLUENT IC
NRDA ZONE-II, 10 MLD STP-02
EUIPMENT AVERAGE CURRENT DETAILS
MONTH July - 2024

DATE	RAW SEWAGE PUMPING STATION								BLOWER BUILDING										TREATED WATER PUMPING STATION							
	PUMP A		PUMP B		PUMP C		PUMP D		BLOWER A (Soft Starter)		BLOWER B (Soft Starter)		BLOWER C (VFD)	BLOWER D (Soft Starter)		BLOWER E (Soft Starter)		BLOWER F (VFD)	PUMP A		PUMP B		PUMP C		PUMP D	
	Starting Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)
01/07/2024	-	-	-	-	-	-	165	62.5	272	62.5	-	-	41.45	-	-	267	63	41.87	-	-	314	76.33	-	-	-	-
02/07/2024	167	58.67	168	59.16	-	-	-	-	-	-	-	-	42.79	-	-	-	-	41.41	-	-	-	-	311	72.5	-	-
03/07/2024	-	-	-	-	169.22	59.5	-	-	-	-	268	58	40.22	268	62.33	-	-	41.33	-	-	-	-	-	-	312	70.25
04/07/2024	-	-	-	-	-	-	171	60.21	-	-	-	-	41.36	-	-	270	61	42.32	315	74.5	-	-	-	-	-	-
05/07/2024	169	60.25	167	60.67	-	-	-	-	273	59	-	-	40.25	-	-	-	-	43.2	-	-	-	-	-	-	-	-
06/07/2024	-	-	-	-	168.25	59.33	-	-	-	-	-	-	42.35	269	63.25	-	-	41.25	-	-	312	74.33	-	-	-	-
07/07/2024	-	-	-	-	-	-	166.67	59.5	-	-	269	63.5	42.21	-	-	-	-	41.39	-	-	-	-	315	72.33	-	-
08/07/2024	169	59.33	-	-	-	-	168.67	59.67	-	-	-	-	42.31	-	-	268	62.5	41.49	-	-	-	-	-	-	311	70.5
09/07/2024	-	-	167	59.2	-	-	-	-	269	58.66	-	-	41.39	-	-	-	-	42.33	314	75.33	-	-	-	-	-	-
10/07/2024	-	-	-	-	167.33	59.8	-	-	-	-	-	-	42.22	267	63.5	-	-	41.31	-	-	314	76.17	-	-	-	-
11/07/2024	168	60.67	-	-	-	-	167.67	59	-	-	268	60.33	40.81	-	-	269	62	41.31	-	-	-	-	315	73.17	-	-
12/07/2024	-	-	168.33	60.67	-	-	-	-	-	-	-	-	42.31	-	-	-	-	41.81	-	-	-	-	-	-	316	76.5
13/07/2024	-	-	-	-	167.67	59.0	-	-	271	63.5	-	-	42.21	270	62.25	-	-	41.31	314	70.5	-	-	-	-	-	-
14/07/2024	169	60.17	-	-	-	-	168.33	59.5	-	-	-	-	41.39	-	-	-	-	42.21	-	-	312	72.33	-	-	-	-
15/07/2024	-	-	169	58.83	-	-	-	-	-	-	269	43.29	-	-	-	268	62.66	-	-	-	-	-	314	70.25	-	-
16/07/2024	-	-	-	-	170	59.8	-	-	-	-	-	-	42.21	-	-	-	-	41.31	-	-	-	-	-	-	314	71.25
17/07/2024	169	62.33	-	-	-	-	168.33	59.67	268	62.33	-	-	42.31	268.25	44.31	-	-	41.89	312	72.5	-	-	-	-	-	-
18/07/2024	-	-	169.5	59.71	-	-	-	-	-	-	-	-	43.29	-	-	-	-	42.31	-	-	314	73.5	-	-	-	-
19/07/2024	-	-	-	-	168.67	59	-	-	-	-	268	60.25	42.39	-	-	269	60.5	41.47	-	-	-	-	314	70.67	-	-
20/07/2024	168	62.5	-	-	-	-	167.67	59.67	-	-	-	-	42.17	-	-	-	-	41.31	-	-	-	-	-	-	315	70.5
21/07/2024	-	-	170	59.5	-	-	-	-	269	61.5	-	-	40.31	267	62.5	-	-	41.28	-	-	311	70.67	-	-	-	-
22/07/2024	-	-	-	-	168	59.67	-	-	-	-	-	-	42.31	-	-	-	-	40.29	-	-	-	-	312	70.17	-	-
23/07/2024	169	60.17	-	-	-	-	169	59.33	-	-	267	57.6	41.81	-	-	272	63.33	40.49	-	-	-	-	-	-	-	-
24/07/2024	-	-	169.33	59.5	-	-	-	-	-	-	-	-	42.31	-	-	-	-	41.29	315	71.17	-	-	-	-	-	-
25/07/2024	-	-	-	-	169.33	59.5	-	-	268	62	-	-	42.39	268	61.5	-	-	41.89	-	-	312	72.67	-	-	-	-
26/07/2024	168	61.5	-	-	-	-	167.33	58.83	-	-	-	-	41.31	-	-	-	-	40.81	-	-	-	-	314	70.5	-	-
27/07/2024	-	-	169	59.5	-	-	-	-	-	-	270	62.33	42.31	-	-	269	63.25	41.39	-	-	-	-	-	-	312	71.5
28/07/2024	-	-	-	-	168	59.83	-	-	-	-	-	-	41.89	-	-	-	-	40.33	316	72.66	-	-	-	-	-	-
29/07/2024	169	60.33	-	-	-	-	166.67	58.83	268	63.5	-	-	41.89	267	62.3	-	-	42.21	-	-	-	-	-	-	-	-
30/07/2024	-	-	169.67	60	-	-	-	-	-	-	-	-	42.29	-	-	-	-	40.33		-	-	-	311	70.17	-	-
31/07/2024	-	-	-	-	168.67	59.5	-	-		-	267	57	41.39	-	-	268	62.5	42.25	-	-	-	-	-	-	314	70.33

1661

616

235

LARSEN & TOUBRO WATER AND EFFLUENT IC
NRDA ZONE-II, 10 MLD STP-02
EUIPMENT AVERAGE CURRENT DETAILS
MONTH AUGUST - 2024

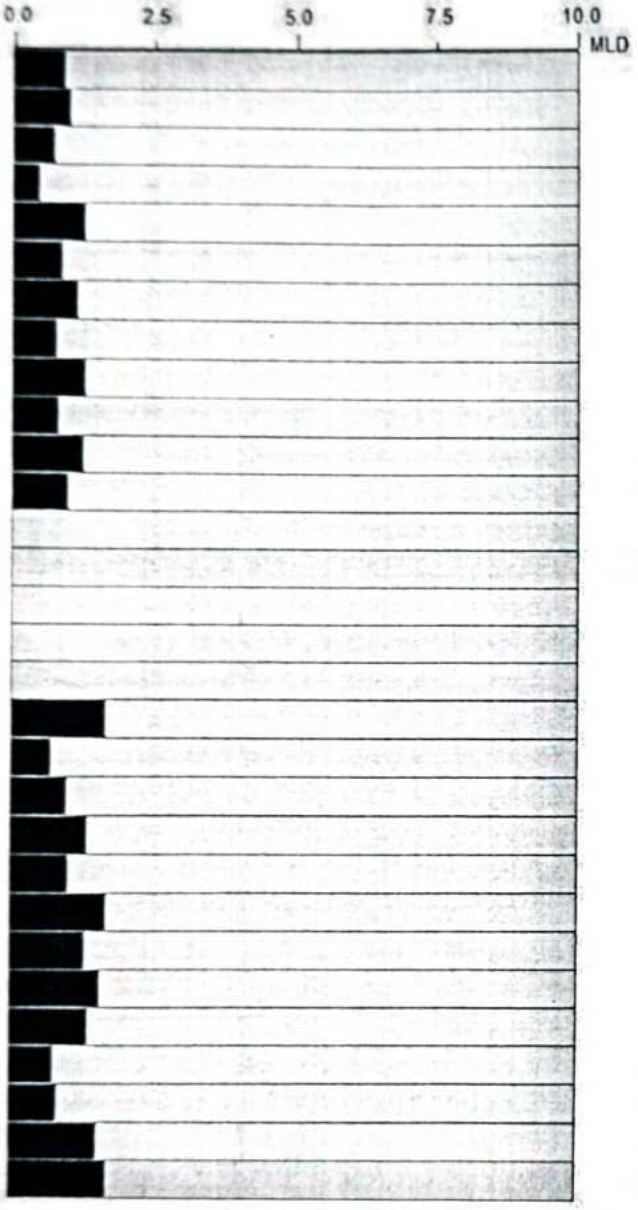
DATE	RAW SEWAGE PUMPING STATION								BLOWER BUILDING									TREATED WATER PUMPING STATION							
	PUMP A		PUMP B		PUMP C		PUMP D		BLOWER A (Soft Starter)		BLOWER B (Soft Starter)		BLOWER C (VFD)	BLOWER D (Soft Starter)		BLOWER E (Soft Starter)		BLOWER F (VFD)	PUMP A		PUMP B		PUMP C		PUMP D	
	Starting Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)
01/08/2024	-	-	-	-	-	-	169	59.5	-	-	-	-	42.31	-	-	-	-	41.39	-	-	318.5	75.33	-	-	-	-
02/08/2024	-	-	167.67	59	-	-	-	-	-	-	-	-	-	267.25	41	-	-	41.31	-	-	-	-	312.66	72.45	-	-
03/08/2024	-	-	-	-	169.33	59.83	-	-	-	-	269.5	40.33	42.31	-	-	-	-	41.89	-	-	-	-	-	-	316	70.25
04/08/2024	-	-	-	-	-	-	169.25	59.5	-	-	-	-	-	-	-	-	-	41.31	322.75	72.33	-	-	-	-	-	-
05/08/2024	-	-	168.67	59.83	-	-	-	-	-	-	268.33	42	42.21	269.33	42.5	-	-	41.31	-	-	312.5	70.33	-	-	-	-
06/08/2024	-	-	-	-	168	62.33	-	-	-	-	-	-	42.29	-	-	269.33	40	-	-	-	-	-	314.5	70.25	-	-
07/08/2024	-	-	-	-	-	-	169.5	58.33	-	-	269.5	43.75	-	-	-	-	-	42.33	-	-	-	-	-	-	318.66	75
08/08/2024	-	-	170.5	59.5	-	-	-	-	-	-	-	-	42.31	269.33	42.33	-	-	-	314.66	72.5	-	-	-	-	-	-
09/08/2024	-	-	-	-	167	63.5	-	-	-	-	270.75	40.33	-	-	-	-	-	41.23	-	-	316.45	70.25	-	-	-	-
10/08/2024	-	-	-	-	-	-	169.75	59.75	-	-	-	-	40	269.5	40	-	-	-	-	-	-	-	318.08	72.33	-	-
11/08/2024	-	-	172.33	57.5	-	-	-	-	-	-	269.5	41.5	-	-	-	270.33	42	-	-	-	-	-	-	-	316.5	72.33
12/08/2024	-	-	-	-	168.5	62.33	-	-	-	-	-	-	42.33	-	-	-	-	41.25	312.66	72.33	-	-	-	-	-	-
13/08/2024	-	-	-	-	-	-	168.66	58.75	-	-	269.66	42.33	-	267.66	43.25	-	-	-	-	-	316	72	-	-	-	-
14/08/2024	-	-	173.66	56.5	-	-	-	-	-	-	-	-	42	-	-	267	42.5	-	-	-	-	-	319.33	74	-	-
15/08/2024	-	-	-	-	169.33	52.75	-	-	-	-	267.45	40.75	-	-	-	-	-	44	-	-	-	-	-	-	314.5	72
16/08/2024	-	-	-	-	-	-	168.33	55.5	-	-	-	-	44.66	272.33	41.25	-	-	-	316	70.25	-	-	-	-	-	-
17/08/2024	-	-	168	54.75	-	-	-	-	-	-	268.33	43.66	-	-	-	268.66	42	-	-	-	315.33	75.75	-	-	-	-
18/08/2024	-	-	-	-	-	-	169.33	59.5	-	-	-	-	42.21	-	-	-	-	41.39	-	-	-	-	318.5	72.33	-	-
19/08/2024	-	-	-	-	-	-	169	59.67	-	-	271.33	40.25	-	269.75	43.33	-	-	41.39	-	-	-	-	-	-	316.5	75.33
20/08/2024	-	-	-	-	170.67	59.16	-	-	-	-	-	-	41.39	-	-	-	-	40.21	316	72.5	-	-	-	-	-	-
21/08/2024	-	-	-	-	-	-	169.6	59.3	-	-	268.75	42.42	-	-	-	-	-	41.31	-	-	316	72.33	-	-	-	-
22/08/2024	-	-	170.5	58.33	-	-	-	-	-	-	-	-	42.41	268.08	44.33	-	-	-	-	-	-	-	318.5	72.33	-	-
23/08/2024	-	-	-	-	169.75	52.33	-	-	-	-	269.5	42	-	-	-	-	-	-	-	-	-	-	-	-	315	72.5
24/08/2024	-	-	-	-	-	-	168.5	58.66	-	-	270.33	44.45	-	-	-	272.5	43	-	315	75.33	-	-	-	-	-	-
25/08/2024	-	-	168.5	59	-	-	-	-	-	-	-	-	40.33	269	43.5	-	-	41.41	-	-	315	72.66	-	-	-	-
26/08/2024	-	-	-	-	169	59	-	-	-	-	-	-	40.81	-	-	268	41.5	41.35	-	-	-	-	318	72.08	-	-
27/08/2024	-	-	169	59.83	-	-	-	-	-	-	269.33	42.33	40.49	-	-	-	-	41.81	-	-	-	-	-	-	319	70.25
28/08/2024	-	-	-	-	171	59.16	-	-	-	-	-	-	42.31	269.33	42.5	-	-	40.31	318	71.33	-	-	-	-	-	-
29/08/2024	-	-	-	-	-	-	170.33	59.16	-	-	270.33	40.66	41.89	-	-	267.66	42.33	40.39	-	-	316	72.17	-	-	-	-
30/08/2024	-	-	170.33	59.83	-	-	-	-	-	-	-	-	42.29	-	-	-	-	41.31	-	-	-	-	316	72.66	-	-
31/08/2024	-	-	-	-	170.67	59.67	-	-	-	-	268.75	41	41.89	271.66	42.45	-	-	40.31	-	-	-	-	-	-	-	-

LARSEN & TOUBRO WATER AND EFFLUENT IC
NRDA ZONE-II, 10 MLD STP-02
EUIPMENT AVERAGE CURRENT DETAILS
MONTH SEPTEMBER - 2024

DATE	RAW SEWAGE PUMPING STATION								BLOWER BUILDING										TREATED WATER PUMPING STATION							
	PUMP A		PUMP B		PUMP C		PUMP D		BLOWER A (Soft Starter)		BLOWER B (Soft Starter)		BLOWER C (VFD)	BLOWER D (Soft Starter)		BLOWER E (Soft Starter)		BLOWER F (VFD)	PUMP A		PUMP B		PUMP C		PUMP D	
	Starting Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)
01/09/2024							170	59.33					41.89					40.39					318	72.33		
02/09/2024			169.33	59.67									42.31					41.39	310	73						
03/09/2024					170	59							41.39					40.83			312	74.6				
04/09/2024							169.67	59.67					40.81					41.31					318	74		
05/09/2024			167.33	59.5							271	43.29		270.33	44.33										310	74.33
06/09/2024					170.33	59							40.83					41.39	312	73.5						
07/09/2024							169.33	59.67					41.49					42.31			317	74.66				
08/09/2024			168.67	59.33									40.81					41.21					314	74.14		
09/09/2024					170	59.16							40.89					41.29							311	72.57
10/09/2024							169.67	59					41.39					40.82					310	73.5		
11/09/2024			171.67	59.83									42.29					41.31					311	74		
12/09/2024					170.67	59.5							41.39					40.49	313	72.3						
13/09/2024							170	59					40.89					41.31					0	0		
14/09/2024			169.5	59									42.29					41.23					318	75.33		
15/09/2024					169.67	59.33							41.81					40.81			310	76.5				
16/09/2024							168.33	59.67			270.33	43.81		268.33	44.31								312	75		
17/09/2024			170	59.5									41.81					40.31					317	72.33		
18/09/2024					169	59.83							41.83					40.29							310	72.5
19/09/2024							171	60					41.83					42.21	311	75						
20/09/2024							168	59.67					41.31					40.89			318	74				
21/09/2024			169.33	59.5									40.19					41.31							314	73
22/09/2024					170.67	58.83							40.49					41.39	312	72.57						
23/09/2024							169.67	59.83					42.29					41.31					318	74		
24/09/2024			170	59.67									40.81					41.39			311	72.3				
25/09/2024					172	59.5							41.83					42.21							314	74
26/09/2024							169.33	59.83					41.31					40.89	312	73.5						
27/09/2024			171.67	59.83									40.19					41.31			318	72.3				
28/09/2024					170.67	59.5							40.49					41.39					312	73.5		
29/09/2024							168.33	59.67					42.29					41.31					0	0		
30/09/2024			170	59.5									40.81					41.39					311	74		

Monday, July 01, 2024 11:35:46 AM

INCOMING VOLUME 06 / 2024



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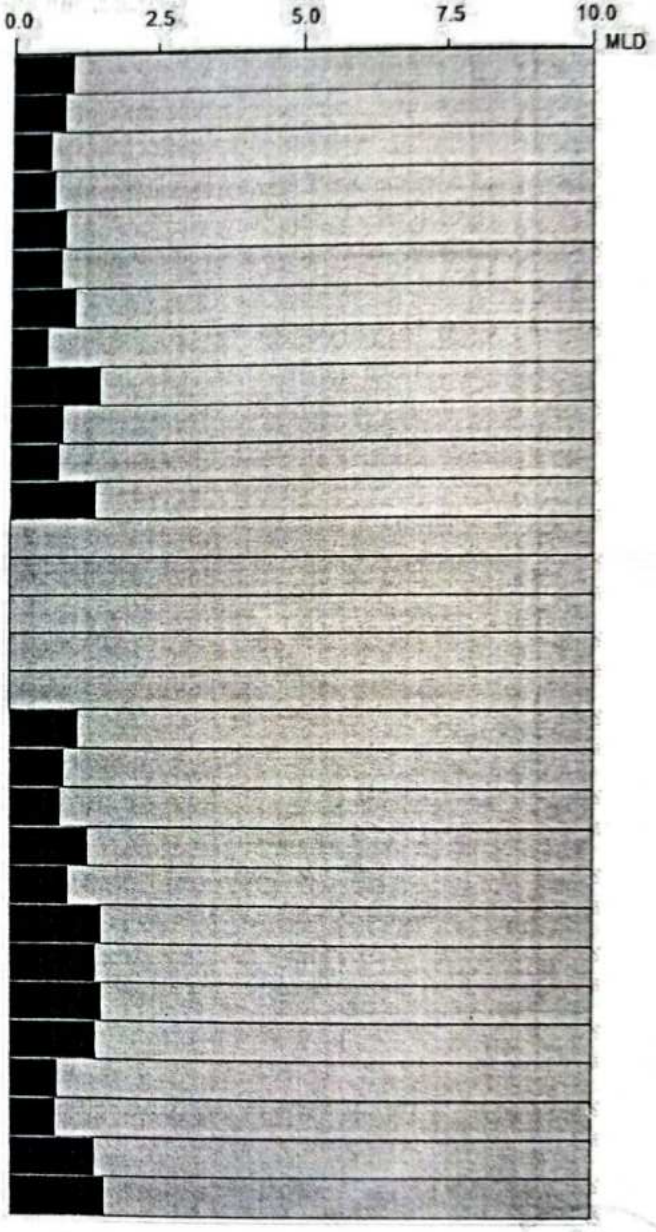
3	749	m3
4	500	m3
5	1295	m3
6	874	m3
7	1165	m3
8	780	m3
9	1307	m3
10	806	m3
11	1258	m3
12	998	m3
13	0	m3
14	0	m3
15	0	m3
16	0	m3
17	0	m3
18	1668	m3
19	732	m3
20	976	m3
21	1369	m3
22	1011	m3
23	1708	m3
24	1336	m3
25	1584	m3
26	1408	m3
27	773	m3
28	872	m3
29	1567	m3
30	1729	m3

28407 m3 TOTAL

OUTGOING VOLUME 06 / 2024



DAY		
1	1047	m3
2	927	m3
3	702	m3
4	766	m3
5	971	m3
6	887	m3
7	1123	m3
8	642	m3
9	1568	m3
10	917	m3
11	860	m3
12	1492	m3
13	0	m3
14	0	m3
15	0	m3
16	0	m3
17	0	m3
18	1204	m3
19	953	m3
20	885	m3
21	1345	m3
22	1018	m3
23	1601	m3
24	1503	m3
25	1605	m3
26	1486	m3
27	824	m3
28	779	m3
29	1472	m3
30	1618	m3

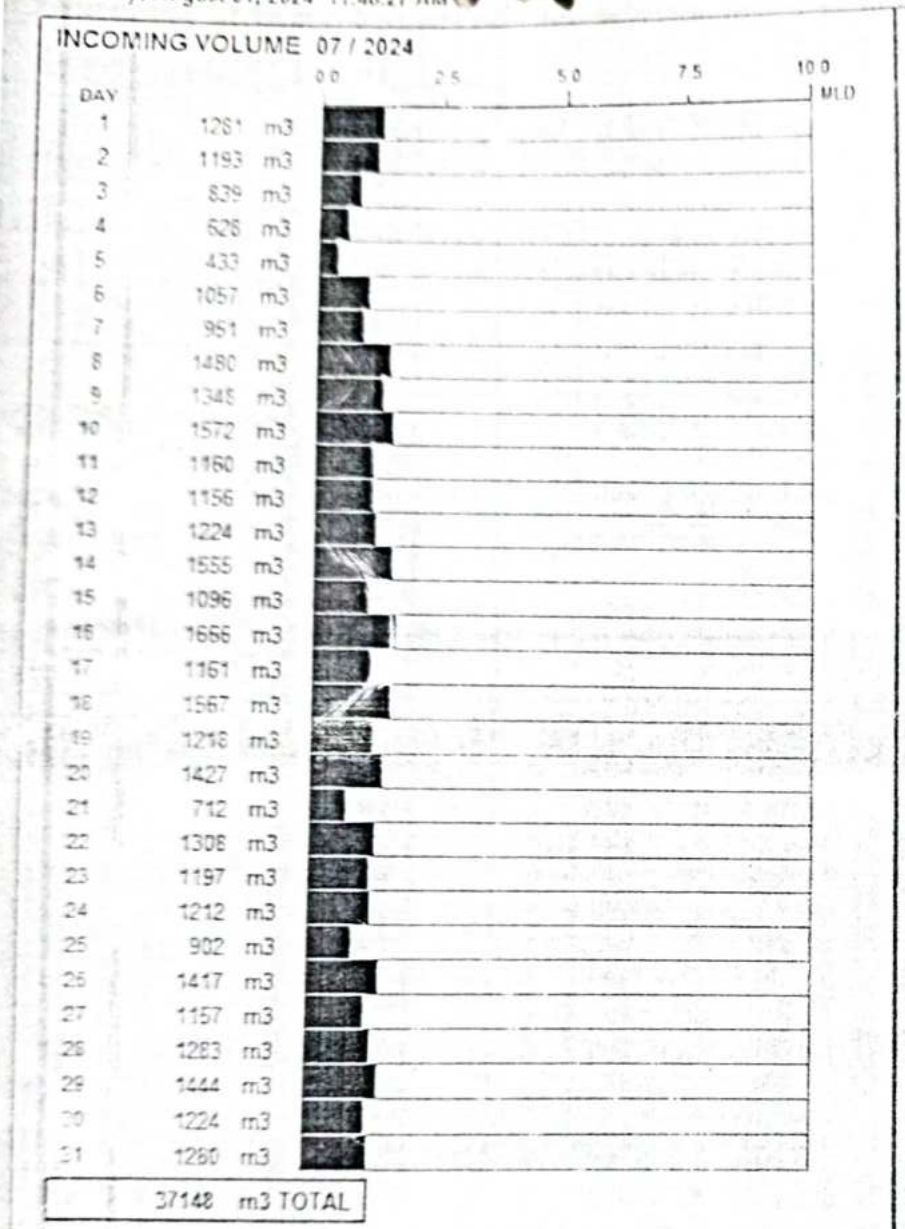
28195 m3 TOTAL

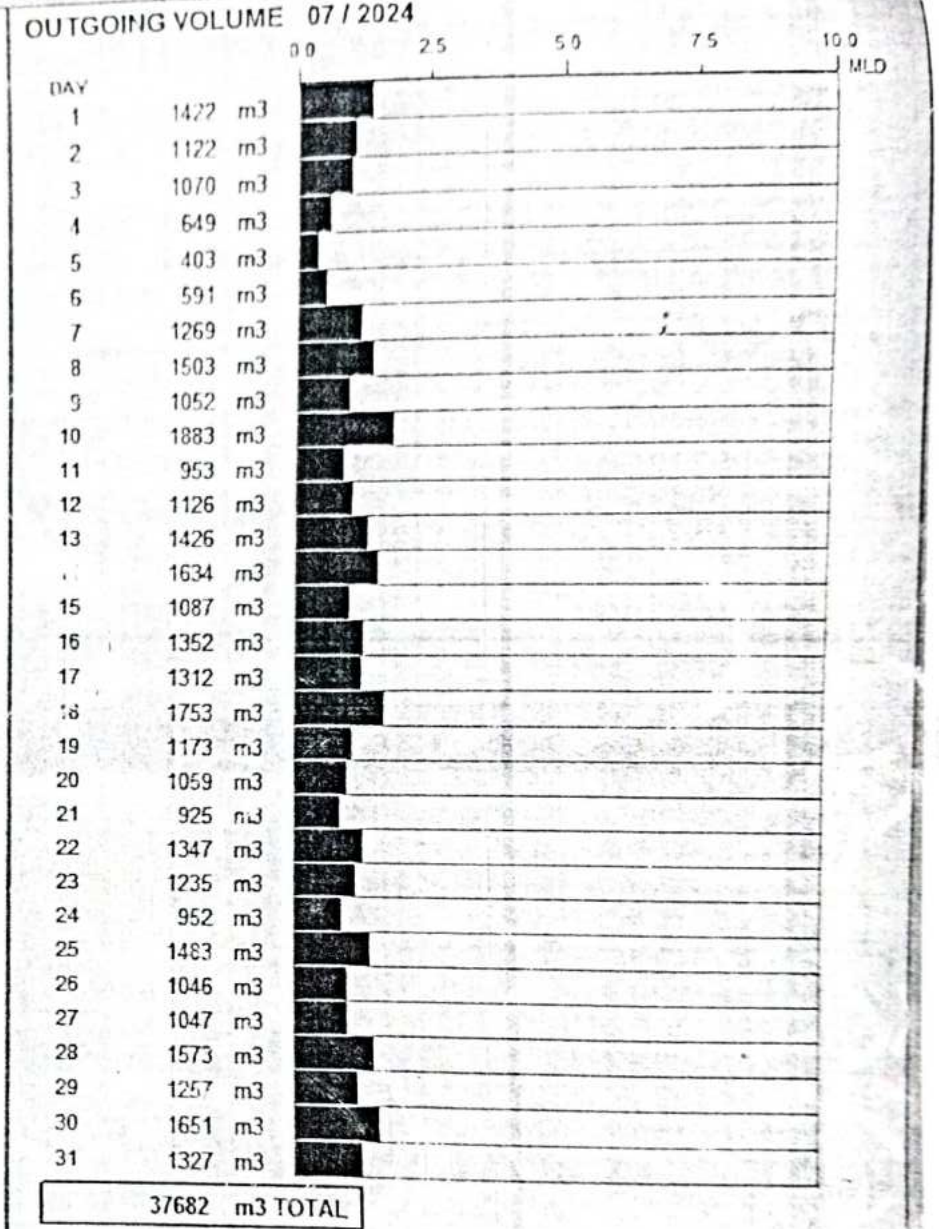
1664

619

238

Thursday, August 01, 2024 11:48:27 AM



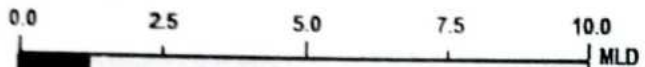


1665

620

02 September 2024 10:15:01

INCOMING VOLUME 08 / 2024



DAY		
1	1272	m3
2	566	m3
3	1434	m3
4	1435	m3
5	1208	m3
6	1398	m3
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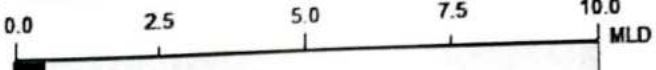
8	19	m3
9	13	m3
10	15	m3
11	9	m3
12	6	m3
13	8	m3
14	4	m3
15	10	m3
16	20	m3
17	564	m3
18	1700	m3
19	1424	m3
20	1336	m3
21	2979	m3
22	0	m3
23	0	m3
24	0	m3
25	0	m3
26	1355	m3
27	1557	m3
28	1907	m3
29	1161	m3
30	1009	m3
31	1338	m3

23957 m3 TOTAL

OUTGOING VOLUME 08 / 2024



DAY		
1	561	m3
2	1090	m3
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4	1460	m3
5	1075	m3
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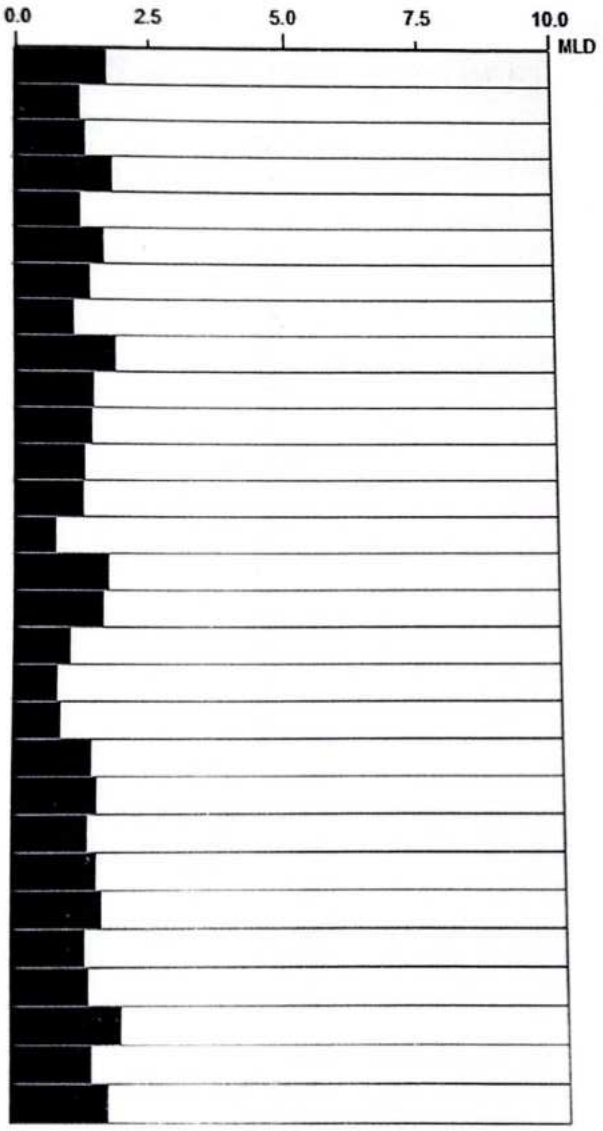
8	0	m3
9	0	m3
10	1	m3
11	1	m3
12	0	m3
13	0	m3
14	0	m3
15	0	m3
16	0	m3
17	134	m3
18	1795	m3
19	1215	m3
20	1719	m3
21	2820	m3
22	0	m3
23	0	m3
24	0	m3
25	0	m3
26	1224	m3
27	1766	m3
28	1886	m3
29	938	m3
30	1159	m3
31	1047	m3

23157 m3 TOTAL

Tubo Ltd Construction

30 September 2024 11:02:46

INCOMING VOLUME 09 / 2024



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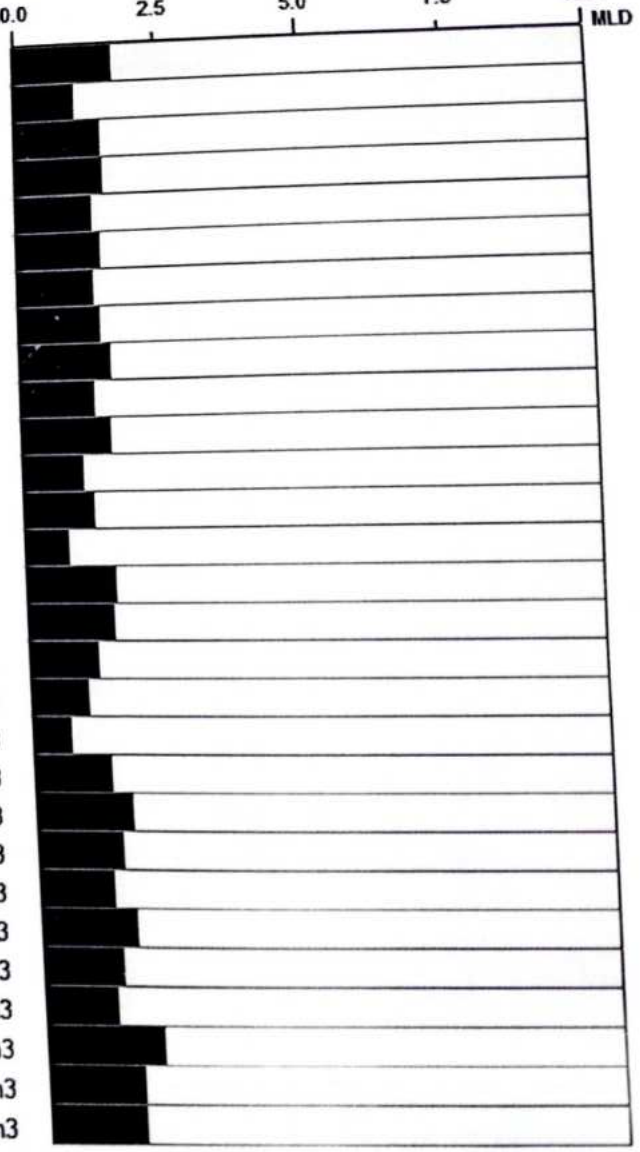
5	1235	m3
6	1670	m3
7	1400	m3
8	1100	m3
9	1868	m3
10	1467	m3
11	1411	m3
12	1276	m3
13	1247	m3
14	753	m3
15	1728	m3
16	1626	m3
17	1014	m3
18	773	m3
19	846	m3
20	1436	m3
21	1531	m3
22	1375	m3
23	1513	m3
24	1615	m3
25	1315	m3
26	1409	m3
27	1984	m3
28	1450	m3
29	1765	m3

40939 m3 TOTAL

OUTGOING VOLUME 09 / 2024



DAY		
1	1750	m3
2	1089	m3
3	1536	m3
4	1561	m3
5	1371	m3
6	1506	m3
7	1366	m3
8	1450	m3
9	1612	m3
10	1336	m3
11	1597	m3
12	1082	m3
13	1244	m3
14	787	m3
15	1599	m3
16	1534	m3
17	1219	m3
18	1009	m3
19	703	m3
20	1355	m3
21	1682	m3
22	1483	m3
23	1303	m3
24	1663	m3
25	1388	m3
26	1275	m3
27	2045	m3
28	1658	m3
29	1673	m3

40876 m3 TOTAL

L&T Water and effluent treatment IC
NRANVP LAB ANALYSIS REPORT of 10 MLD Zone 02 STP
Month of JUNE-2024

Date	Inlet Flow MLD	TWR Outlet MLD	Power Consumption KW/day	Influent					Effluent						
				pH	Temp °c	TSS mg/L	COD mg/L	BOD mg/L	pH	Temp °c	TSS mg/L	COD mg/L	BOD mg/L	Turbidity NTU	Fecal Coliform
01-Jun-24	0.94	0.00	350	7.28	28.16	24	62	20	7.31	28.22	2.3	19	1.9	0.47	Not Detected
02-Jun-24	1.00	0.00	370	7.27	28.17	24	61	24	7.30	28.20	2.2	17	1.7	0.57	Not Detected
03-Jun-24	0.67	0.00	330	7.29	28.15	20	60	20	7.31	28.22	2.2	16	1.6	0.49	Not Detected
04-Jun-24	0.55	0.00	350	7.30	28.13	24	62	24	7.32	28.17	2.3	20	1.7	0.43	Not Detected
05-Jun-24	1.24	1.22	520	7.28	28.12	24	61	24	7.30	28.16	2.2	17	1.7	0.40	Not Detected
06-Jun-24	0.88	1.48	620	7.27	28.14	24	60	24	7.31	28.18	2.2	19	1.9	0.56	Not Detected
07-Jun-24	1.17	0.00	400	7.24	28.11	24	61	20	7.28	28.17	2.2	17	1.7	0.41	Not Detected
08-Jun-24	0.72	0.00	380	7.22	28.13	20	61	24	7.25	28.15	2.3	16	1.6	0.53	Not Detected
09-Jun-24	1.29	0.00	340	7.21	28.12	20	60	24	7.26	28.17	2.2	17	1.7	0.42	Not Detected
10-Jun-24	0.83	1.29	610	7.28	28.14	24	62	24	7.30	28.18	2.2	20	1.8	0.54	Not Detected
11-Jun-24	1.22	0.91	480	7.26	28.16	20	60	24	7.28	28.19	2.3	16	1.9	0.53	Not Detected
12-Jun-24	0.99	0.00	0	7.28	28.14	24	61	24	7.22	28.19	2.2	18	1.7	0.42	Not Detected
13-Jun-24	0.00	0.00	0	7.22	28.13	20	62	24	7.26	28.19	2.3	16	1.7	0.42	Not Detected
14-Jun-24	0.00	0.00	0	7.24	28.17	24	61	20	7.30	28.20	2.2	17	1.6	0.54	Not Detected
15-Jun-24	0.00	0.00	0	7.27	28.16	20	62	24	7.30	28.18	2.2	19	1.7	0.56	Not Detected
16-Jun-24	0.00	0.00	0	7.26	28.14	20	62	20	7.29	28.20	2.3	17	1.6	0.47	Not Detected
17-Jun-24	0.31	0.00	300	7.24	28.15	24	62	24	7.28	28.18	2.2	17	1.7	0.43	Not Detected
18-Jun-24	1.57	0.00	480	7.24	28.11	24	62	20	7.28	28.17	2.2	19	1.8	0.42	Not Detected
19-Jun-24	0.65	0.00	380	7.26	28.12	24	60	24	7.29	28.17	2.2	18	1.7	0.49	Not Detected
20-Jun-24	1.09	0.00	360	7.29	28.13	24	62	20	7.30	28.17	2.3	17	1.6	0.43	Not Detected
21-Jun-24	1.59	0.00	490	7.24	28.04	24	61	20	7.28	28.08	2.2	16	1.7	0.54	Not Detected
22-Jun-24	1.09	0.00	440	7.27	27.40	20	62	24	7.28	27.43	2.2	17	1.9	0.56	Not Detected
23-Jun-24	1.72	0.00	450	7.24	27.43	20	61	20	7.27	27.46	2.3	17	1.9	0.43	Not Detected
24-Jun-24	1.39	0.00	380	7.21	27.47	24	60	20	7.26	27.56	2.2	19	1.7	0.41	Not Detected
25-Jun-24	1.67	0.00	410	7.24	27.50	20	61	24	7.28	27.56	2.3	18	1.6	0.57	Not Detected
26-Jun-24	1.40	0.00	430	7.26	27.49	24	62	20	7.30	27.52	2.2	17	1.9	0.49	Not Detected
27-Jun-24	1.06	1.21	620	7.29	27.38	24	61	24	7.30	27.39	2.2	16	1.7	0.49	Not Detected
28-Jun-24	0.77	0.00	370	7.28	27.34	24	62	24	7.29	27.36	2.3	17	1.6	0.52	Not Detected
29-Jun-24	1.74	0.00	370	7.26	27.36	20	60	20	7.28	27.38	2.2	19	1.8	0.46	Not Detected
30-Jun-24	1.67	0.00	680	7.29	27.40	24	62	24	7.32	27.40	2.2	17	1.8	0.47	Not Detected
Total	**28.29**	**6.10**	**9880.00**	**166.85**	**640.61**	**488.00**	**1409.00**	**516.00**	**160.15**	**641.48**	**51.40**	**383.00**	**39.70**	**11.14**	
Average	**0.97**	**0.20**	**363.67**	**7.26**	**27.92**	**22.53**	**61.20**	**22.40**	**7.29**	**27.96**	**2.23**	**17.50**	**1.73**	**0.48**	

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L&T Water and effluent treatment IC
NRANVP LAB ANALYSIS REPORT of 10 MLD Zone 02 STP
Month of JULY-2024

Date	Inlet Flow MLD	TWR Outlet MLD	Power Consumption KW/day	Influent					Effluent						
				pH	Temp °c	TSS mg/L	COD mg/L	BOD mg/L	pH	Temp °c	TSS mg/L	COD mg/L	BOD mg/L	Turbidity NTU	Fecal Coliform
01-Jul-24	1.55	1.20	380	7.26	27.36	35	61	20	7.29	27.38	2.3	17	1.7	0.46	Not Detected
02-Jul-24	1.44	1.20	370	7.28	27.39	30	62	24	7.31	27.40	2.2	19	1.8	0.54	Not Detected
03-Jul-24	1.05	0.70	300	7.26	27.34	35	60	20	7.28	27.37	2.2	20	1.7	0.43	Not Detected
04-Jul-24	0.69	1.60	280	7.23	27.42	35	60	24	7.26	27.45	2.2	19	1.9	0.50	Not Detected
05-Jul-24	0.41	0.00	250	7.22	27.41	30	61	24	7.25	27.44	2.3	16	1.7	0.47	Not Detected
06-Jul-24	1.09	1.00	320	7.26	27.38	35	61	24	7.29	27.40	2.2	17	1.8	0.53	Not Detected
07-Jul-24	1.02	0.50	360	7.23	27.37	35	62	20	7.28	27.42	2.3	18	1.6	0.57	Not Detected
08-Jul-24	1.45	1.22	390	7.26	27.40	35	61	24	7.29	27.43	2.3	19	1.8	0.54	Not Detected
09-Jul-24	1.40	0.90	390	7.27	27.36	30	62	20	7.29	27.38	2.2	18	1.7	0.49	Not Detected
10-Jul-24	1.50	0.85	450	7.24	27.34	35	60	20	7.28	27.39	2.2	19	1.7	0.43	Not Detected
11-Jul-24	1.18	0.65	310	7.29	27.37	30	60	24	7.32	27.40	2.3	19	1.9	0.52	Not Detected
12-Jul-24	1.25	1.43	650	7.28	27.36	35	61	24	7.29	27.38	2.3	17	1.7	0.54	Not Detected
13-Jul-24	1.42	0.78	450	7.27	27.33	30	62	20	7.30	27.36	2.2	17	1.6	0.46	Not Detected
14-Jul-24	1.52	0.75	480	7.24	27.33	35	62	20	7.27	27.35	2.3	20	1.7	0.54	Not Detected
15-Jul-24	1.29	0.52	550	7.26	27.33	35	61	20	7.28	27.35	2.3	17	1.7	0.49	Not Detected
16-Jul-24	1.49	0.86	370	7.24	27.31	35	60	24	7.25	27.33	2.2	19	1.8	0.52	Not Detected
17-Jul-24	1.53	1.23	450	7.26	27.32	30	61	20	7.27	27.34	2.2	17	1.6	0.56	Not Detected
18-Jul-24	1.54	0.89	550	7.24	27.30	35	62	24	7.26	27.32	2.2	19	1.6	0.47	Not Detected
19-Jul-24	1.13	0.79	530	7.26	27.31	35	62	24	7.27	27.32	2.3	20	1.7	0.54	Not Detected
20-Jul-24	1.38	1.53	770	7.24	27.32	30	60	24	7.26	27.34	2.3	16	1.8	0.57	Not Detected
21-Jul-24	0.73	0.00	420	7.22	27.30	30	62	20	7.26	27.31	2.3	19	1.9	0.51	Not Detected
22-Jul-24	1.26	1.32	370	7.24	27.30	30	61	20	7.26	27.30	2.2	18	1.8	0.54	Not Detected
23-Jul-24	1.31	0.79	430	7.26	27.29	30	60	24	7.27	27.30	2.2	17	1.7	0.49	Not Detected
24-Jul-24	1.24	0.00	390	7.25	27.29	35	62	20	7.27	27.29	2.3	17	1.9	0.52	Not Detected
25-Jul-24	0.75	1.58	360	7.26	27.29	35	61	20	7.28	27.30	2.3	19	1.7	0.47	Not Detected
26-Jul-24	1.51	1.23	440	7.28	27.29	30	61	20	7.29	27.29	2.2	17	1.9	0.53	Not Detected
27-Jul-24	1.27	0.56	370	7.24	27.27	30	62	24	7.26	27.29	2.2	18	1.9	0.51	Not Detected
28-Jul-24	1.50	1.65	400	7.26	27.28	35	60	26	7.28	27.30	2.2	16	1.7	0.49	Not Detected
29-Jul-24	1.36	0.00	410	7.24	27.29	35	61	22	7.26	27.30	2.3	18	1.8	0.54	Not Detected
30-Jul-24	1.29	1.56	400	7.25	27.28	40	58	21	7.27	27.29	2.3	16	1.8	0.54	Not Detected
31-Jul-24	1.29	0.78	400	7.24	27.30	43	59		7.27	27.31	2.3	19		0.51	Not Detected
Total	**37.26**	**26.86**	**11810.00**	**174.09**	**628.20**	**720.00**	**1461.00**	**505.00**	**160.06**	**655.97**	**54.10**	**396.00**	**40.40**	**12.32**	
Average	**1.25**	**0.91**	**419.03**	**7.25**	**27.33**	**33.48**	**60.90**	**22.03**	**7.28**	**27.35**	**2.25**	**17.97**	**1.75**	**0.51**	

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L&T Water and effluent treatment IC
NRANVP LAB ANALYSIS REPORT of 10 MLD Zone 02 STP
Month of AUGUST-2024

Date	Inlet Flow MLD	TWR Outlet MLD	Power Consumption KW/day	Influent					Effluent						
				pH	Temp °c	TSS mg/L	COD mg/L	BOD mg/L	pH	Temp °c	TSS mg/L	COD mg/L	BOD mg/L	Turbidity NTU	Fecal Coliform
01-Aug-24	1.27	0.56	410	7.24	27.31	30	64	22	7.26	27.33	2.3	18	1.9	0.52	Not Detected
02-Aug-24	0.57	1.09	310	7.26	27.30	40	63	24	7.28	27.31	2.3	19	1.7	0.52	Not Detected
03-Aug-24	1.43	1.33	390	7.24	27.31	35	59	20	7.27	27.31	3.5	20	1.8	0.57	Not Detected
04-Aug-24	1.44	1.46	460	7.26	27.30	28	62	21	7.28	27.32	2.2	19	1.6	0.51	Not Detected
05-Aug-24	1.21	1.08	300	7.25	27.31	30	61	22	7.28	27.32	3.3	18	1.7	0.47	Not Detected
06-Aug-24	1.40	1.39	330	7.26	27.32	35	58	24	7.29	27.33	2.2	17	1.6	0.49	Not Detected
07-Aug-24	0.21	0.55	250	7.28	27.30	28	62	22	7.30	27.31	2.3	18	1.6	0.52	Not Detected
08-Aug-24	0.31	0.30	230	7.26	27.31	30	60	20	7.29	27.31	2.2	18	1.7	0.51	Not Detected
09-Aug-24	0.41	0.40	260	7.25	27.32	35	63	23	7.28	27.33	3.5	19	1.6	0.49	Not Detected
10-Aug-24	0.32	0.31	260	7.26	27.34	28	64	21	7.29	27.36	3.5	19	1.7	0.53	Not Detected
11-Aug-24	0.24	0.23	250	7.26	27.34	35	61	24	7.28	27.35	2.3	20	1.9	0.47	Not Detected
12-Aug-24	0.32	0.30	240	7.24	27.34	35	62	20	7.27	27.37	2.3	18	1.7	0.51	Not Detected
13-Aug-24	0.24	0.22	230	7.26	27.32	30	59	21	7.29	27.35	2.2	16	1.6	0.47	Not Detected
14-Aug-24	0.46	0.43	230	7.29	27.34	28	64	23	7.30	27.36	3.3	19	1.9	0.55	Not Detected
15-Aug-24	0.31	0.31	230	7.23	27.36	30	62	24	7.26	27.38	2.2	19	1.8	0.50	Not Detected
16-Aug-24	0.26	0.24	230	7.21	27.32	35	60	21	7.28	27.37	3.5	17	1.7	0.53	Not Detected
17-Aug-24	0.56	0.13	260	7.23	27.34	28	62	24	7.25	27.34	3.3	17	2.0	0.49	Not Detected
18-Aug-24	1.70	1.80	370	7.27	27.30	35	64	21	7.28	27.33	2.2	19	1.7	0.52	Not Detected
19-Aug-24	1.42	1.22	360	7.24	27.35	30	61	24	7.27	27.36	2.3	16	1.9	0.49	Not Detected
20-Aug-24	1.34	1.72	320	7.22	27.34	28	62	23	7.26	27.36	2.2	20	1.7	0.51	Not Detected
21-Aug-24	0.36	0.04	370	7.26	27.36	30	59	24	7.28	27.37	3.3	18	1.8	0.57	Not Detected
22-Aug-24	0.37	0.36	110	7.24	27.30	35	62	21	7.27	27.33	2.3	16	1.9	0.52	Not Detected
23-Aug-24	0.37	0.36	240	7.26	27.34	30	61	22	7.29	27.37	2.2	17	1.7	0.57	Not Detected
24-Aug-24	0.46	0.44	230	7.24	27.31	28	58	20	7.26	27.33	2.3	16	2.0	0.59	Not Detected
25-Aug-24	0.45	0.04	230	7.22	27.34	28	62	21	7.25	27.36	3.3	17	1.7	0.54	Not Detected
26-Aug-24	1.36	1.22	300	7.26	27.35	35	60	20	7.29	27.38	2.2	18	1.6	0.57	Not Detected
27-Aug-24	1.56	1.77	420	7.24	27.33	35	62	21	7.27	27.36	2.3	18	1.7	0.52	Not Detected
28-Aug-24	1.91	1.89	390	7.27	27.36	28	58	22	7.29	27.38	3.3	19	1.7	0.56	Not Detected
29-Aug-24	1.16	0.94	310	7.26	27.31	30	63	20	7.28	27.32	2.2	18	1.9	0.52	Not Detected
30-Aug-24	1.01	1.16	300	7.26	27.34	30	65	24	7.27	27.36	2.2	19	1.6	0.54	Not Detected
31-Aug-24	1.34	1.05	280	7.29	27.36	28	59	20	7.32	27.38	2.3	20	1.8	0.56	Not Detected
Total	**24.48**	**23.75**	**8110.00**	**174.02**	**656.02**	**686.00**	**1473.00**	**524.00**	**160.08**	**656.51**	**62.90**	**394.00**	**42.34**	**12.63**	
Average	**0.83**	**0.78**	**293.55**	**7.25**	**27.33**	**31.29**	**61.35**	**21.90**	**7.28**	**27.35**	**2.61**	**18.13**	**1.75**	**0.52**	

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L&T Water and effluent treatment IC
NRANVP LAB ANALYSIS REPORT of 10 MLD Zone 02 STP
Month of SEPTEMBER-2024

Date	Inlet Flow MLD	TWR Outlet MLD	Power Consumption KW/day	Influent					Effluent						
				pH	Temp °c	TSS mg/L	COD mg/L	BOD mg/L	pH	Temp °c	TSS mg/L	COD mg/L	BOD mg/L	Turbidity NTU	Fecal Coliform
1-Sep-24	1.92	1.53	400	7.22	27.33	30	62	22	7.25	27.35	3.5	19	1.7	0.52	Not Detected
2-Sep-24	1.21	1.00	280	7.28	27.34	28	59	21	7.30	27.38	2.2	17	1.8	0.49	Not Detected
3-Sep-24	1.54	0.98	350	7.23	27.34	30	65	24	7.26	27.39	3.3	19	1.7	0.52	Not Detected
4-Sep-24	1.75	1.59	370	7.29	27.32	30	62	22	7.30	27.39	2.3	17	1.6	0.56	Not Detected
5-Sep-24	1.31	1.33	320	7.24	27.34	28	62	20	7.27	27.37	2.3	18	1.9	0.52	Not Detected
6-Sep-24	1.71	1.30	410	7.28	27.37	35	64	24	7.30	27.39	3.5	17	1.8	0.48	Not Detected
7-Sep-24	1.35	1.26	330	7.23	27.33	28	61	21	7.28	27.39	2.2	16	1.6	0.51	Not Detected
8-Sep-24	1.15	1.50	320	7.27	27.30	35	66	22	7.33	27.37	2.3	19	2.0	0.48	Not Detected
9-Sep-24	1.81	1.56	390	7.32	27.34	35	62	20	7.36	27.35	2.2	16	1.7	0.54	Not Detected
10-Sep-24	1.41	1.25	550	6.88	28.22	30	58	22	7.24	28.24	3.3	20	1.6	0.53	Not Detected
11-Sep-24	1.49	1.59	500	6.82	28.14	30	58	24	7.14	28.32	2.3	19	1.8	0.51	Not Detected
12-Sep-24	1.35	0.77	500	6.94	28.32	25	59	20	7.19	28.37	3.5	20	1.7	0.48	Not Detected
13-Sep-24	1.38	0.00	390	6.82	28.02	28	59	24	7.17	28.32	3.5	18	1.9	0.56	Not Detected
14-Sep-24	0.71	0.51	290	7.02	28.12	28	58	21	7.28	28.13	3.3	18	1.7	0.52	Not Detected
15-Sep-24	1.71	1.29	430	6.98	28.24	30	62	24	7.19	28.17	3.5	19	2.0	0.47	Not Detected
16-Sep-24	1.54	0.43	340	6.94	28.17	35	64	22	7.23	28.30	2.2	17	1.7	0.54	Not Detected
17-Sep-24	1.34	1.02	340	7.13	28.13	30	61	23	7.11	28.32	3.5	19	1.9	0.57	Not Detected
18-Sep-24	0.77	0.77	370	7.11	28.30	35	63	24	7.30	28.28	2.3	20	1.6	0.48	Not Detected
19-Sep-24	0.93	0.77	310	7.20	28.17	28	61	20	7.24	28.24	3.5	17	1.8	0.56	Not Detected
20-Sep-24	1.46	0.96	450	7.02	28.24	28	65	22	7.34	28.32	3.3	20	1.9	0.54	Not Detected
21-Sep-24	1.57	0.96	340	6.94	28.17	30	58	21	7.29	28.29	2.2	17	2.0	0.48	Not Detected
22-Sep-24	1.46	1.04	380	7.03	28.32	35	62	24	7.37	28.24	3.3	16	1.7	0.57	Not Detected
23-Sep-24	1.43	1.25	1467	6.98	28.27	28	60	22	7.24	28.34	2.3	19	1.6	0.49	Not Detected
24-Sep-24	1.65	1.57	470	7.07	28.12	30	63	21	7.17	28.33	3.5	18	1.8	0.48	Not Detected
25-Sep-24	1.32	1.03	410	7.06	28.17	35	58	22	7.22	28.32	2.2	20	1.9	0.51	Not Detected
26-Sep-24	1.43	1.43	620	6.98	28.24	26	62	24	7.18	28.34	3.5	16	1.6	0.58	Not Detected
27-Sep-24	2.00	1.43	820	7.09	28.17	24	64	20	7.31	28.34	3.5	22	1.8	0.54	Not Detected
28-Sep-24	1.51	1.54	730	7.04	28.24	28	62	21	7.32	28.31	3.3	18	1.7	0.52	Not Detected
29-Sep-24	1.75	0.00	400	7.11	28.19	26	61		7.28	28.37	2.3	19		0.58	Not Detected
30-Sep-24				7.07	28.14	30	65		7.34	28.35	2.2	17		0.53	Not Detected
Total	**41.94**	**31.61**	**13277.00**	**212.59**	**838.11**	**898.00**	**1846.00**	**617.00**	**217.80**	**840.62**	**86.30**	**547.00**	**49.50**	**15.66**	
Average	**1.45**	**1.09**	**457.83**	**7.09**	**27.94**	**29.93**	**61.53**	**22.04**	**7.26**	**28.02**	**2.88**	**18.23**	**1.77**	**0.52**	

Test Report

Central Pollution Control Board
Regional Directorate (Central)
"Parivesh Bhawan"
Paryavaran Parisar, E-5, Arera Colony, Bhopal
EPA Recognised Lab

Test Report : Waste Water (Physico Chemical Parameter)

CUSTOMER COPY
MASTER COPY
F/LAB/06/TR-02
COPY FOR LAB I/C

Project Name	NGT Case No. 606/2018		Test Report No.	WW/24-25/51
Sample Description	7 MLD STP-3, Nava Raipur- Outlet		Requisition No.	131
Date of sample collection	12.06.2024		Date	20.06.2024
Date of sample receipt	13.06.2024		Type of sample	Grab
Date of analysis	13.06.2024 to 20.06.2024		Sample collected by	Dr. Y K Saxena, Sh. R Kumar, Sh. R Bandewar, Sh. S S Kushwah

S.No.	Parameters	Unit	Result	Method
1	Temperature	°C	-	-
2	Odour	-	-	-
3	Appearance	-	-	-
4	Colour	Pt-Co Scale	-	APHA, 2120-B
5	Residual Chlorine	mg/L	-	APHA 4500-Cl-B
6	Dissolved Oxygen	mg/L	-	APHA 4500-O-C
7	**pH**	**pH unit**	**7.94**	**APHA, 4500H+B**
8	Specific Conductivity	µmho/cm	-	APHA 2510 B
9	**Suspended Solids**	**mg/L**	**15**	**APHA 2540 D**
10	Total Dissolved Solids	mg/L	-	APHA 2540 C
11	Total Solids	mg/L	-	APHA 2540 B
12	Fixed Dissolved Solid	mg/L	-	APHA 2540 E
13	**COD**	**mg/L**	**24**	**APHA, 5220 B**
14	**BOD (3 days, 27°C)**	**mg/L**	**8**	**IS 3025, 1993**
15	Chloride	mg/L	-	APHA, 4500-CL-B
16	Total Alkalinity	mg/L	-	APHA 2320-B
17	T. Hardness (as $CaCO_3$)	mg/L	-	APHA 2340-C
18	Ca Hardness (as $CaCO_3$)	mg/L	-	APHA 3500-Ca-B
19	Mg Hardness (as $CaCO_3$)	mg/L	-	APHA 3500-Mg-B
20	**Oil & Grease**	**mg/L**	**3.3**	**APHA 5520-D**
21	Total Kjehdal Nitrogen	mg/L	-	APHA 4500-Norg-C
22	Turbidity	N.T.U.	-	APHA, 2130-B
23	**Phosphate (as P)**	**mg/L**	**0.323**	**APHA 4500-P-D**
24	Sulphate (as SO_4)	mg/L	-	APHA 4500-SO_4-E
25	Ammo. Nitrogen (as NH_3)	mg/L	-	APHA 4500-NH_3-F
26	Nitrite Nitrogen (as NO_2)	mg/L	-	APHA 4500-NO_2-B
27	**Nitrate Nitrogen (as NO_3)**	**mg/L**	**0.494**	**APHA 4500-NO_3B**
28	Fluoride (as F)	mg/L	-	APHA 4500-F-D
29	Sodium (as Na)	mg/L	-	APHA 3500-Na-B
30	Potassium (as K)	mg/L	-	APHA 3500-K-B
31	Chromium (as Cr^{+6})	mg/L	-	APHA 3500-Cr B
32	Boron (as B)	mg/L	-	APHA 4500-B-C
33	**Faecal Coliform**	**MPN/100ml**	**140**	**APHA 9221-E**
34	Total Coliform	MPN/100ml	-	APHA 9221-B
35	Bioassay Test	% Survival	-	APHA 8910 A-C
36				
37				
38				

Prepared by:

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Central Pollution Control Board,Bhopal (M.P.)

Laboratory Head:

1673

SCADA report showing inflow outflow of STP

LARSEN & TOUBRO WATER AND EFFLUENT IC
NRDA ZONE-III, 07 MLD STP-03
EUIPMENT AVERAGE CURRENT DETAILS
MONTH-JUNE - 2024

DATE	RAW SEWAGE PUMPING STATION								TREATED WATER PUMPING STATION							
	PUMP A		PUMP B		PUMP C		PUMP D	BLOWER A	BLOWER B (Soft Starter)		BLOWER C (Soft Starter)		PUMP A		PUMP B		PUMP C		PUMP D	
	Starting Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Running Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)
01/06/2024	-	-	156	67	-	-	-	64	-	-	-	-	-	-	-	-	-	-	-	-
02/06/2024	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
03/06/2024	-	-	-	-	157	64	-	66	-	-	-	-	-	-	-	-	-	-	-	-
04/06/2024	158	64	-	-	-	-	-	-	421	67	-	-	242	65	-	-	-	-	-	-
05/06/2024	-	-	159	68	-	-	-	66	-	-	-	-	-	-	-	-	-	-	-	-
06/06/2024	-	-	-	-	157	65	-	-	423	62	-	-	-	-	-	-	-	-	-	-
07/06/2024	158	67	-	-	-	-	-	64	-	-	-	-	-	-	-	-	-	-	-	-
08/06/2024	-	-	158	67	-	-	-	-	424	65	-	-	-	-	-	-	-	-	-	-
09/06/2024	-	-	-	-	156	64	-	65	-	-	-	-	-	-	-	-	-	-	-	-
10/06/2024	157	66	-	-	-	-	-	-	422	67	-	-	-	-	-	-	-	-	-	-
11/06/2024	-	-	156	64	-	-	-	65	-	-	-	-	-	-	242	64	-	-	-	-
12/06/2024	-	-	-	-	155	64	-	-	423	62	-	-	244	64.8	-	-	-	-	-	-
13/06/2024	-	-	-	-	154	64	-	63	-	-	-	-	-	-	-	-	-	-	-	-
14/06/2024	159	67	-	-	-	-	-	-	422	63	-	-	-	-	-	-	-	-	-	-
15/06/2024	-	-	156	64	-	-	-	62	-	-	-	-	-	-	-	-	-	-	-	-
16/06/2024	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
17/06/2024	-	-	-	-	155	64	-	-	421	61	-	-	-	-	-	-	-	-	-	-
18/06/2024	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
19/06/2024	157	67.5	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
20/06/2024	-	-	-	-	-	-	-	-	422	36	-	-	-	-	-	-	-	-	-	-
21/06/2024	-	-	156	65.5	-	-	-	63.5	-	-	-	-	-	-	-	-	-	-	-	-
22/06/2024	-	-	-	-	156.5	63.66	-	-	421	61.66	-	-	-	-	-	-	-	-	-	-
23/06/2024	157.5	66.33	-	-	-	-	-	62.66	-	-	-	-	-	-	-	-	-	-	-	-
24/06/2024	-	-	156	64	-	-	-	-	424	61	-	-	-	-	-	-	-	-	-	-
25/06/2024	-	-	-	-	156	65	-	62	-	-	-	-	-	-	-	-	-	-	-	-
26/06/2024	159	66.5	-	-	-	-	-	-	421	61.5	-	-	-	-	-	-	-	-	-	-
27/06/2024	-	-	157	67	-	-	-	64	-	-	-	-	-	-	241	64.4	-	-	-	-
28/06/2024	-	-	-	-	156	66	-	-	422	61	-	-	243	64.2	-	-	-	-	-	-
29/06/2024	159	69	-	-	-	-	-	64	-	-	-	-	-	-	-	-	-	-	-	-
30/06/2024	-	-	156	65	-	-	-	-	420	60.5	-	-	-	-	-	-	-	-	-	-

LARSEN & TOUBRO WATER AND EFFLUENT IC
NRDA ZONE-III, 07 MLD STP-03
EUIPMENT AVERAGE CURRENT DETAILS
MONTH-JULY - 2024

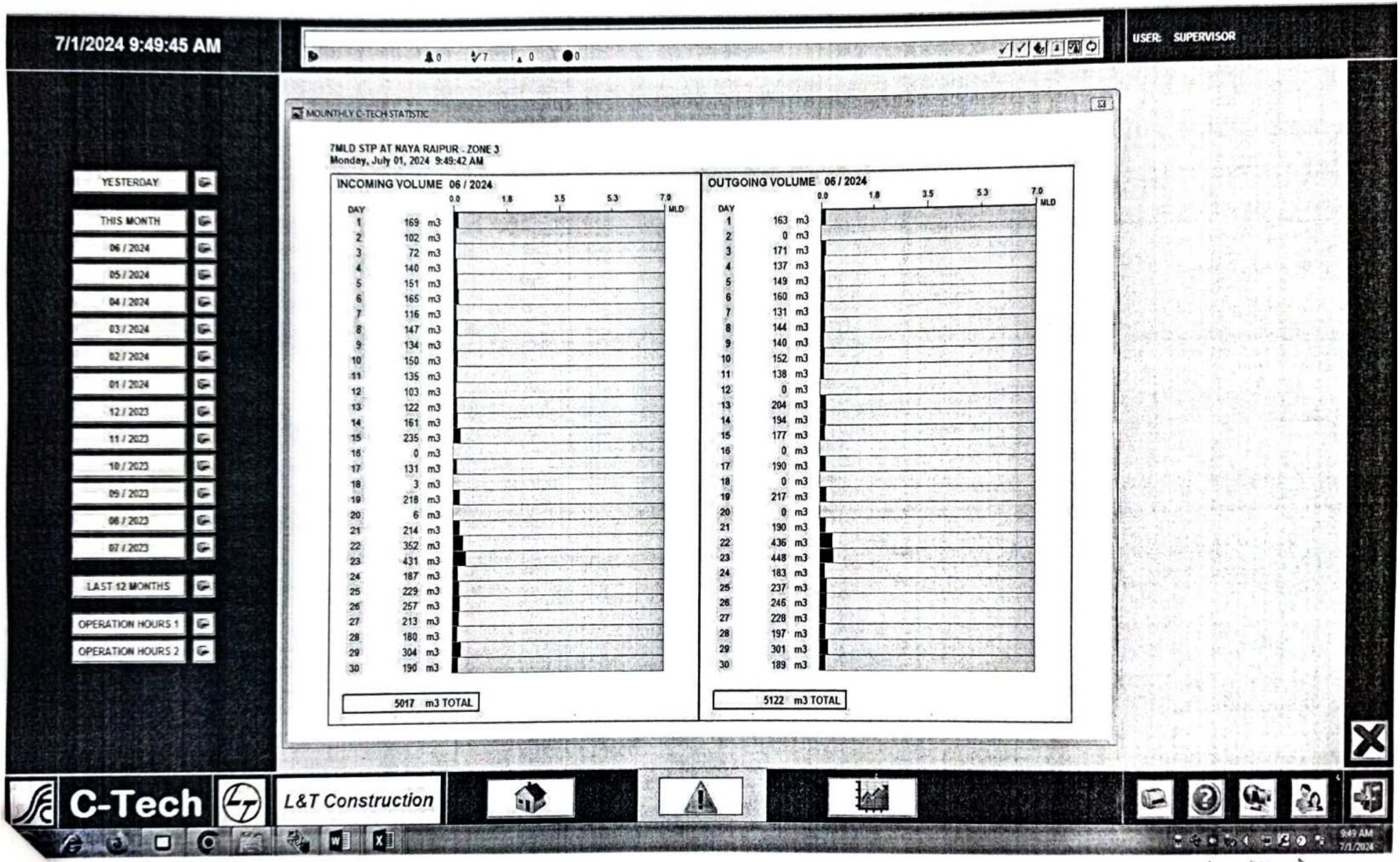
DATE	RAW SEWAGE PUMPING STATION													TREATED WATER PUMPING STATION							
	PUMP A		PUMP B		PUMP C		PUMP D		BLOWER A	BLOWER B (Soft Starter)		BLOWER C (Soft Starter)		PUMP A		PUMP B		PUMP C		PUMP D	
	Starting Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)
01/07/2024	-	-	-	-	155	65.5	-	-	60.5	-	-	-	-	-	-	-	-	-	-	-	-
02/07/2024	158	68	-	-	-	-	-	-	-	423	60	-	-	-	-	-	-	-	-	-	-
03/07/2024	-	-	155	65.5	-	-	-	-	62	-	-	-	-	-	-	-	-	-	-	-	-
04/07/2024	-	-	-	-	-	-	-	-	-	-	-	-	-	241	66	240	65	-	-	-	-
05/07/2024	-	-	-	-	158.5	58	-	-	65	-	-	-	-	-	-	241.5	65.5	-	-	-	-
06/07/2024	166	58.5	-	-	-	-	-	-	-	422	61	-	-	-	-	-	-	-	-	-	-
07/07/2024	-	-	157.5	54.5	-	-	-	-	62	-	-	-	-	-	-	-	-	-	-	-	-
08/07/2024	-	-	-	-	155.5	55	-	-	-	423	62	-	-	-	-	-	-	-	-	-	-
09/07/2024	154.5	57.5	-	-	-	-	-	-	55	-	-	-	-	241.5	61.8	-	-	-	-	-	-
10/07/2024	-	-	155	62.5	-	-	-	-	-	421	61.66	-	-	-	-	-	-	-	-	-	-
11/07/2024	-	-	-	-	155.5	64.5	-	-	63.2	-	-	-	-	-	-	-	-	-	-	-	-
12/07/2024	158	62.5	-	-	-	-	-	-	-	423	61.5	-	-	-	-	-	-	-	-	-	-
13/07/2024	-	-	156	66.5	-	-	-	-	57.5	-	-	-	-	-	-	-	-	-	-	-	-
14/07/2024	-	-	-	-	156	67.5	-	-	-	422.5	62.83	-	-	-	-	-	-	-	-	-	-
15/07/2024	161	63.5	-	-	-	-	-	-	57.28	-	-	-	-	-	-	241.5	64.5	-	-	-	-
16/07/2024	-	-	158	68.5	-	-	-	-	-	423.5	62.83	-	-	-	-	223.5	62.83	-	-	-	-
17/07/2024	-	-	-	-	157	66.5	-	-	54.75	-	-	-	-	-	-	-	-	-	-	-	-
18/07/2024	162.5	63	-	-	-	-	-	-	-	421.5	62.83	-	-	241.5	63.5	-	-	-	-	-	-
19/07/2024	-	-	162.5	57.5	-	-	-	-	58.57	-	-	-	-	-	-	-	-	-	-	-	-
20/07/2024	-	-	-	-	157.5	66.5	-	-	-	423	63	-	-	-	-	241.5	62.5	-	-	-	-
21/07/2024	161.5	63	-	-	-	-	-	-	54.87	-	-	-	-	242	63	-	-	-	-	-	-
22/07/2024	-	-	162.5	66.5	-	-	-	-	-	421.5	63.16	-	-	-	-	-	-	-	-	-	-
23/07/2024	-	-	-	-	156.5	64.5	-	-	53.33	-	-	-	-	-	-	241.5	64.5	-	-	-	-
24/07/2024	158.5	67.5	-	-	-	-	-	-	-	422.5	61.5	-	-	241	63.25	-	-	-	-	-	-
25/07/2024	-	-	160.5	67.5	-	-	-	-	54.42	-	-	-	-	-	-	-	-	-	-	-	-
26/07/2024	-	-	-	-	158.5	65	-	-	-	421.66	62.62	-	-	-	-	-	-	-	-	-	-
27/07/2024	155.5	66.5	-	-	-	-	-	-	54.5	-	-	-	-	-	-	241.5	64.2	-	-	-	-
28/07/2024	-	-	161.5	67.5	-	-	-	-	-	421.5	62.42	-	-	241.5	60.5	-	-	-	-	-	-
29/07/2024	-	-	-	-	156.5	64	-	-	57.44	-	-	-	-	-	-	-	-	-	-	-	-
30/07/2024	157.5	68	-	-	-	-	-	-	-	421.66	61.11	-	-	-	-	242	69.33	-	-	-	-
31/07/2024	-	-	158	65.5	-	-	-	-	58.5	-	-	-	-	-	-	-	-	-	-	-	-

LARSEN & TOUBRO WATER AND EFFLUENT IC
NRDA ZONE-III, 07 MLD STP-03
EUIPMENT AVERAGE CURRENT DETAILS
MONTH-AUGUST - 2024

DATE	RAW SEWAGE PUMPING STATION													TREATED WATER PUMPING STATION							
	PUMP A		PUMP B		PUMP C		PUMP D		BLOWER A	BLOWER B (Soft Starter)		BLOWER C (Soft Starter)		PUMP A		PUMP B		PUMP C		PUMP D	
	Starting Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)
01/08/2024					156	65.66				422.33	60	-	-	-	-	-	-	-	-	-	-
02/08/2024	158.5	65.5	-	-	-	-	-	-	61.16	-	-	-	-	-	-	-	-	-	-	-	-
03/08/2024	-	-	155.5	65	-	-	-	-	-	422	61.25	-	-	-	-	-	-	-	-	-	-
04/08/2024	-	-	-	-	156.5	67.5	-	-	61	-	-	-	-	242	61.75	-	-	-	-	-	-
05/08/2024	-	-	-	-	156	65.33	-	-	-	421.5	61.5	-	-	-	-	243	63.5	-	-	-	-
06/08/2024	158.5	66	-	-	-	-	-	-	62	-	-	-	-	242	62	-	-	-	-	-	-
07/08/2024	-	-	156.5	64.33	-	-	-	-	-	422	62.33	-	-	-	-	241	63.57	-	-	-	-
08/08/2024	-	-	-	-	155.5	64	-	-	61.66	-	-	-	-	-	-	-	-	-	-	-	-
09/08/2024	158	64.6	-	-	-	-	-	-	-	423.5	60.33	-	-	-	-	-	-	-	-	-	-
10/08/2024	-	-	156.5	66.25	-	-	-	-	61.5	-	-	-	-	-	-	-	-	-	-	-	-
11/08/2024	-	-	-	-	156.5	58	-	-	62.5	-	-	-	-	-	-	-	-	-	-	-	-
12/08/2024	158.5	67.33	-	-	-	-	-	-	-	421	62	-	-	241	64.5	-	-	-	-	-	-
13/08/2024	-	-	158	65.66	-	-	-	-	61	-	-	-	-	-	-	243	63.25	-	-	-	-
14/08/2024	-	-	-	-	155.5	65.66	-	-	-	422.5	61	-	-	242	63.4	-	-	-	-	-	-
15/08/2024	159	68	-	-	-	-	-	-	62	-	-	-	-	-	-	-	-	-	-	-	-
16/08/2024	-	-	156.5	67	-	-	-	-	-	421.5	63	-	-	-	-	243	62.4	-	-	-	-
17/08/2024	-	-	-	-	156.5	64	-	-	63.5	-	-	-	-	-	-	-	-	-	-	-	-
18/08/2024	157	63	-	-	-	-	-	-	57.4	-	-	-	-	-	-	-	-	-	-	-	-
19/08/2024	-	-	157.5	57	-	-	-	-	-	422.5	63	-	-	-	-	-	-	-	-	-	-
20/08/2024	-	-	-	-	157	59.8	-	-	61	423	62.66	-	-	240	62.33	-	-	-	-	-	-
21/08/2024	158	61.66	-	-	-	-	-	-	63	421	69	-	-	-	-	-	-	-	-	-	-
22/08/2024	-	-	157.5	62.75	-	-	-	-	65	422	65.5	-	-	-	-	-	-	-	-	-	-
23/08/2024	-	-	-	-	155.66	62.6	-	-	62	422	62	-	-	-	-	-	-	-	-	-	-
24/08/2024	159	67	-	-	-	-	-	-	62.66	422	63	-	-	-	-	243	70.33	-	-	-	-
25/08/2024	-	-	162.5	67	-	-	-	-	56.5	423	63	-	-	-	-	-	-	-	-	-	-
26/08/2024	-	-	-	-	157	63	-	-	63	422	62	-	-	-	-	243	69.5	-	-	-	-
27/08/2024	157.5	65	-	-	-	-	-	-	63	423	64	-	-	-	-	-	-	-	-	-	-
28/08/2024	-	-	156.5	63	-	-	-	-	63	422	64	-	-	242	69.4	-	-	-	-	-	-
29/08/2024	-	-	-	-	157	62	-	-	62.5	423	64	-	-	-	-	243	69.25	-	-	-	-
30/08/2024	158	63	-	-	-	-	-	-	60.5	421	64	-	-	-	-	-	-	-	-	-	-
31/08/2024	-	-	157.5	62	-	-	-	-	61	423	63	-	-	-	-	-	-	-	-	-	-

LARSEN & TOUBRO WATER AND EFFLUENT IC
NRDA ZONE-III, 07 MLD STP-03
EUIPMENT AVERAGE CURRENT DETAILS
MONTH-SEPTEMBER - 2024

DATE	RAW SEWAGE PUMPING STATION													TREATED WATER PUMPING STATION							
	PUMP A		PUMP B		PUMP C		PUMP D		BLOWER A (VFD)	BLOWER B (Soft Starter)		BLOWER C (Soft Starter)		PUMP A		PUMP B		PUMP C		PUMP D	
	Starting Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)
01/09/2024	-	-	-	-	156.5	56	-	-	56.5	422	65.5	-	-	-	-	-	-	-	-	-	-
02/09/2024	157.5	67.33	-	-	-	-	-	-	62.5	424	66	-	-	-	-	-	-	-	-	-	-
03/09/2024	-	-	157	65.6	-	-	-	-	61.5	422	62.66	-	-	243	67.4	-	-	-	-	-	-
04/09/2024	-	-	-	-	156	65.25	-	-	64.5	421.5	63	-	-	-	-	241	69.5	-	-	-	-
05/09/2024	158.5	63.5	-	-	-	-	-	-	62.5	423	63	-	-	243	61	-	-	-	-	-	-
06/09/2024	-	-	157	62	-	-	-	-	61.66	421.5	63.5	-	-	-	-	241	62	-	-	-	-
07/09/2024	-	-	-	-	156.66	62.33	-	-	62.25	422	63.5	-	-	242	61.5	-	-	-	-	-	-
08/09/2024	155.5	65	-	-	-	-	-	-	63.5	423.5	66	-	-	-	-	-	-	-	-	-	-
09/09/2024	-	-	156.5	63.33	-	-	-	-	63.5	422	62.5	-	-	-	-	241	69.75	-	-	-	-
10/09/2024	-	-	-	-	157	62.5	-	-	64	420	64	-	-	243	67.5	-	-	-	-	-	-
11/09/2024	158.5	65	-	-	-	-	-	-	63	423	60.5	-	-	-	-	240	68.5	-	-	-	-
12/09/2024	-	-	156.66	63.75	-	-	-	-	62.5	423	64	-	-	241	66.66	-	-	-	-	-	-
13/09/2024	-	-	-	-	157	61.5	-	-	62	422	62.5	-	-	-	-	240	68	-	-	-	-
14/09/2024	158.5	65	-	-	-	-	-	-	63	423	60	-	-	241	69.5	-	-	-	-	-	-
15/09/2024	-	-	157.5	67	-	-	-	-	58.5	422.5	64	-	-	-	-	-	-	-	-	-	-
16/09/2024	-	-	157	64.33	-	-	-	-	62.5	423	62	-	-	-	-	240	69.25	-	-	-	-
17/09/2024	-	-	-	-	156.5	66.5	-	-	61	422	63	-	-	243	68.5	-	-	-	-	-	-
18/09/2024	158.5	68	-	-	-	-	-	-	62.5	421	63	-	-	-	-	-	-	-	-	-	-
19/09/2024	-	-	157	64	-	-	-	-	63	423	61.5	-	-	-	-	242	72	-	-	-	-
20/09/2024	-	-	-	-	156.5	66.33	-	-	61.5	423	62	-	-	244	68	-	-	-	-	-	-
21/09/2024	157.5	66.33	-	-	-	-	-	-	61.5	421	63	-	-	-	-	243	73.66	-	-	-	-
22/09/2024	-	-	155.5	65	-	-	-	-	57.5	422	63.5	-	-	-	-	-	-	-	-	-	-
23/09/2024	-	-	-	-	158.5	60.5	-	-	60.5	422	63.5	-	-	240	71	-	-	-	-	-	-
24/09/2024	158.5	67	-	-	-	-	-	-	63	421	63.5	-	-	-	-	-	-	-	-	-	-
25/09/2024	-	-	162.5	67	-	-	-	-	56.5	423	-	-	-	-	-	243	69.66	-	-	-	-
26/09/2024	-	-	-	-	155.5	65	-	-	57.5	422	635	-	-	-	-	-	-	-	-	-	-
27/09/2024	157.5	66.5	-	-	-	-	-	-	61.5	421.5	63.33	-	-	241	72.75	-	-	-	-	-	-
28/09/2024	-	-	157	63.5	-	-	-	-	65	424	64.5	-	-	-	-	244	68	-	-	-	-
29/09/2024	-	-	-	-	155.5	65.25	-	-	64.5	421.5	62.75	-	-	-	-	-	-	-	-	-	-
30/09/2024	158	64.5	-	-	-	-	-	-	63	423	62	-	-	243	69	-	-	-	-	-	-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7MLD STP AT NAYA RAIPUR - ZONE 3
Monday, July 01, 2024 9:49:42 AM
YESTERDAY
THIS MONTH
06 / 2024
05 / 2024
04 / 2024
03 / 2024
02 / 2024
01 / 2024
12 / 2023
11 / 2023
10 / 2023
09 / 2023
08 / 2023
07 / 2023
LAST 12 MONTHS
OPERATION HOURS 1
OPERATION HOURS 2
INCOMING VOLUME 06 / 2024
0.0 1.8 3.5 5.3 7.0 MLD
DAY
1 169 m3
2 102 m3
3 72 m3
4 140 m3
5 151 m3
6 165 m3
7 116 m3
8 147 m3
9 134 m3
10 150 m3
11 135 m3
12 103 m3
13 122 m3
14 161 m3
15 235 m3
16 0 m3
17 131 m3
18 3 m3
19 218 m3
20 6 m3
21 214 m3
22 352 m3
23 431 m3
24 187 m3
25 229 m3
26 257 m3
27 213 m3
28 180 m3
29 304 m3
30 190 m3
5017 m3 TOTAL
OUTGOING VOLUME 06 / 2024
0.0 1.8 3.5 5.3 7.0 MLD
DAY
1 163 m3
2 0 m3
3 171 m3
4 137 m3
5 149 m3
6 160 m3
7 131 m3
8 144 m3
9 140 m3
10 152 m3
11 138 m3
12 0 m3
13 204 m3
14 194 m3
15 177 m3
16 0 m3
17 190 m3
18 0 m3
19 217 m3
20 0 m3
21 190 m3
22 436 m3
23 448 m3
24 183 m3
25 237 m3
26 246 m3
27 228 m3
28 197 m3
29 301 m3
30 189 m3
5122 m3 TOTAL
C-Tech
L&T Construction
9:49 AM
7/1/2024

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MOUNTHLY C-TECH STATISTIC

7MLD STP AT NAYA RAIPUR - ZONE 3
Thursday, August 01, 2024 10:00:20 AM

INCOMING VOLUME 07 / 2024

DAY		
1	333	m3
2	231	m3
3	197	m3
4	11	m3
5	353	m3
6	231	m3
7	309	m3
8	317	m3
9	343	m3
10	204	m3
11	306	m3
12	267	m3
13	240	m3
14	258	m3
15	351	m3
16	274	m3
17	212	m3
18	433	m3
19	362	m3
20	385	m3
21	833	m3
22	0	m3
23	450	m3
24	436	m3
25	433	m3
26	369	m3
27	505	m3
28	504	m3
29	443	m3
30	547	m3
31	510	m3

10647 m3 TOTAL

OUTGOING VOLUME 07 / 2024

DAY		
1	353	m3
2	254	m3
3	197	m3
4	0	m3
5	387	m3
6	229	m3
7	321	m3
8	326	m3
9	360	m3
10	200	m3
11	325	m3
12	269	m3
13	241	m3
14	268	m3
15	344	m3
16	304	m3
17	230	m3
18	447	m3
19	373	m3
20	399	m3
21	886	m3
22	0	m3
23	459	m3
24	484	m3
25	440	m3
26	396	m3
27	521	m3
28	519	m3
29	459	m3
30	564	m3
31	502	m3

11057 m3 TOTAL

L&T Construction

STIC1_01 /CC

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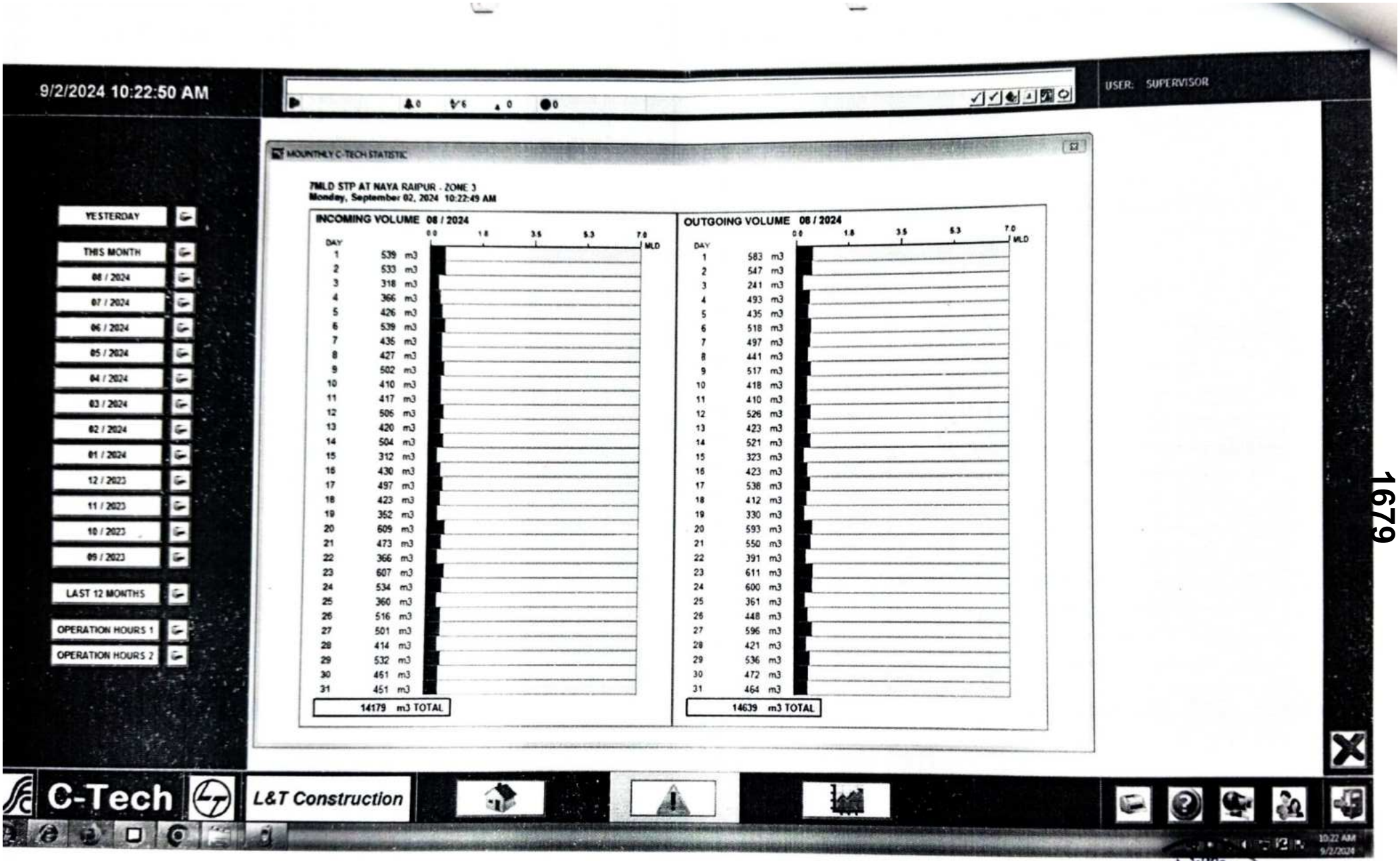
633

252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USER: SUPERVISOR
MOUNTHLY C-TECH STATISTIC
7MLD STP AT NAYA RAIPUR - ZONE 3
Monday, September 02, 2024 10:22:49 AM
YESTERDAY
THIS MONTH
08 / 2024
07 / 2024
06 / 2024
05 / 2024
04 / 2024
03 / 2024
02 / 2024
01 / 2024
12 / 2023
11 / 2023
10 / 2023
09 / 2023
LAST 12 MONTHS
OPERATION HOURS 1
OPERATION HOURS 2
INCOMING VOLUME 08 / 2024
0.0 1.8 3.5 5.3 7.0 MLD
DAY
1 539 m3
2 533 m3
3 318 m3
4 366 m3
5 426 m3
6 539 m3
7 436 m3
8 427 m3
9 502 m3
10 410 m3
11 417 m3
12 506 m3
13 420 m3
14 504 m3
15 312 m3
16 430 m3
17 497 m3
18 423 m3
19 362 m3
20 609 m3
21 473 m3
22 366 m3
23 607 m3
24 534 m3
25 360 m3
26 516 m3
27 501 m3
28 414 m3
29 532 m3
30 461 m3
31 451 m3
14179 m3 TOTAL
OUTGOING VOLUME 08 / 2024
0.0 1.8 3.5 5.3 7.0 MLD
DAY
1 583 m3
2 547 m3
3 241 m3
4 493 m3
5 435 m3
6 518 m3
7 497 m3
8 441 m3
9 517 m3
10 418 m3
11 410 m3
12 526 m3
13 423 m3
14 521 m3
15 323 m3
16 423 m3
17 538 m3
18 412 m3
19 330 m3
20 593 m3
21 550 m3
22 391 m3
23 611 m3
24 600 m3
25 361 m3
26 448 m3
27 596 m3
28 421 m3
29 536 m3
30 472 m3
31 464 m3
14639 m3 TOTAL
C-Tech
L&T Construction
10:22 AM
9/2/2024

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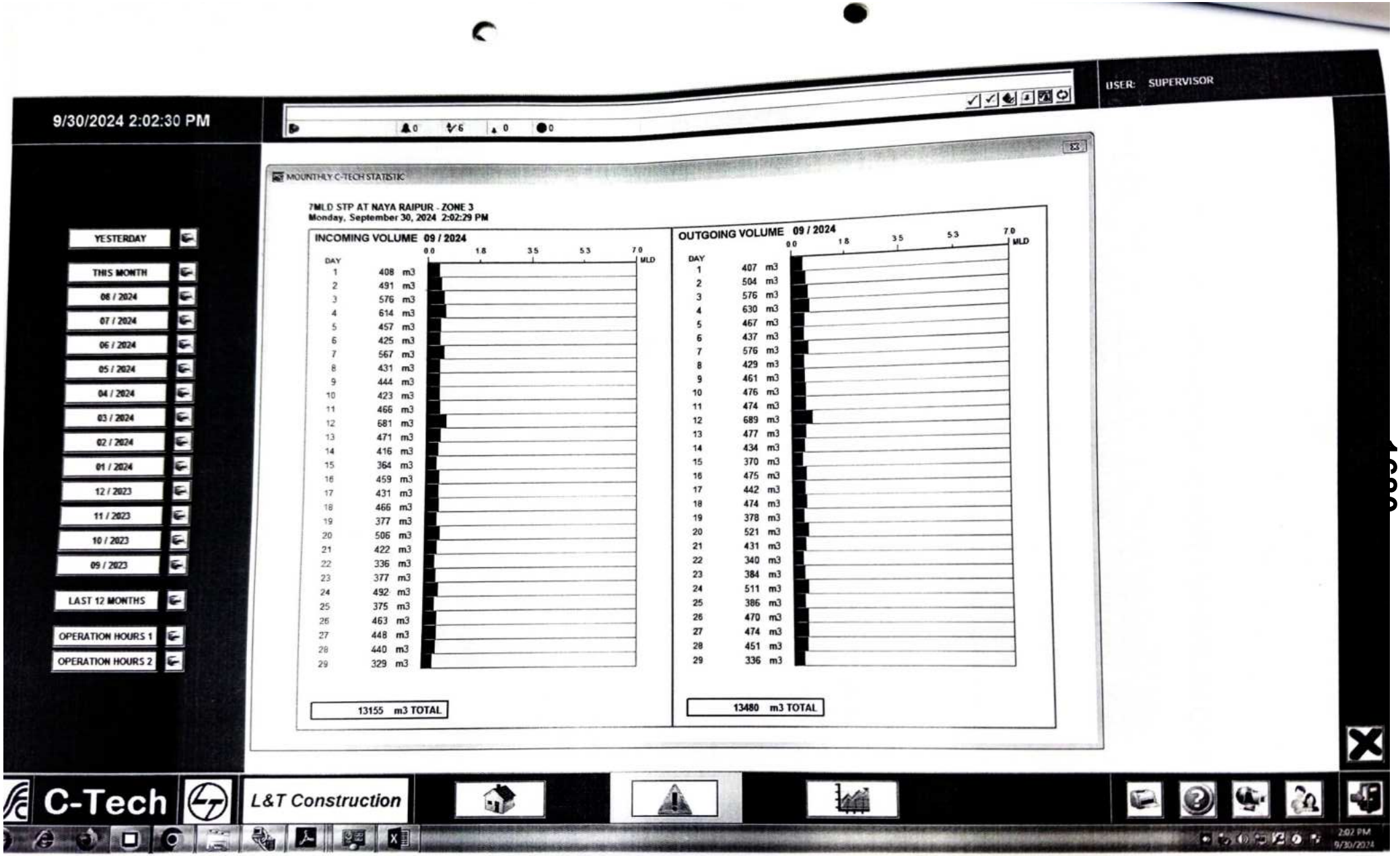
634


9/30/2024 2:02:30 PM
USER: SUPERVISOR
MOUNTHLY C-TECH STATISTIC
7MLD STP AT NAYA RAIPUR - ZONE 3
Monday, September 30, 2024 2:02:29 PM
YESTERDAY
THIS MONTH
08 / 2024
07 / 2024
06 / 2024
05 / 2024
04 / 2024
03 / 2024
02 / 2024
01 / 2024
12 / 2023
11 / 2023
10 / 2023
09 / 2023
LAST 12 MONTHS
OPERATION HOURS 1
OPERATION HOURS 2
INCOMING VOLUME 09 / 2024
0.0 1.8 3.5 5.3 7.0 MLD
DAY
1 408 m3
2 491 m3
3 576 m3
4 614 m3
5 457 m3
6 425 m3
7 567 m3
8 431 m3
9 444 m3
10 423 m3
11 466 m3
12 681 m3
13 471 m3
14 416 m3
15 364 m3
16 459 m3
17 431 m3
18 466 m3
19 377 m3
20 506 m3
21 422 m3
22 336 m3
23 377 m3
24 492 m3
25 375 m3
26 463 m3
27 448 m3
28 440 m3
29 329 m3
13155 m3 TOTAL
OUTGOING VOLUME 09 / 2024
0.0 1.8 3.5 5.3 7.0 MLD
DAY
1 407 m3
2 504 m3
3 576 m3
4 630 m3
5 467 m3
6 437 m3
7 576 m3
8 429 m3
9 461 m3
10 476 m3
11 474 m3
12 689 m3
13 477 m3
14 434 m3
15 370 m3
16 475 m3
17 442 m3
18 474 m3
19 378 m3
20 521 m3
21 431 m3
22 340 m3
23 384 m3
24 511 m3
25 386 m3
26 470 m3
27 474 m3
28 451 m3
29 336 m3
13480 m3 TOTAL
C-Tech
L&T Construction
2:02 PM
9/30/2024

L&T Water and effluent treatment IC
NRANVP LAB ANALYSIS REPORT of 07 MLD Zone 03 STP
Month of JUNE-2024

Date	Inlet Flow MLD	TWR Outlet MLD	Power Consumption KW/day	Influent					Effluent						
				pH	Temp °c	TSS mg/L	COD mg/L	BOD mg/L	pH	Temp °c	TSS mg/L	COD mg/L	BOD mg/L	Turbidity NTU	Fecal Coliform
01-Jun-24	0.15	0.00	290	7.28	28.12	24	40	24	7.30	28.16	2.3	17	1.9	0.47	Not Detected
02-Jun-24	0.00	0.00	250	7.29	28.13	24	41	24	7.31	28.17	2.2	18	1.7	0.44	Not Detected
03-Jun-24	0.18	0.00	250	7.31	28.14	24	40	20	7.32	28.17	2.2	19	1.6	0.52	Not Detected
04-Jun-24	0.15	0.33	360	7.29	28.12	20	41	20	7.31	28.15	2.2	17	1.7	0.42	Not Detected
05-Jun-24	0.16	0.00	270	7.28	28.11	24	40	24	7.29	28.14	2.3	18	1.7	0.41	Not Detected
06-Jun-24	0.15	0.00	270	7.29	28.14	20	42	20	7.30	28.17	2.2	18	1.9	0.54	Not Detected
07-Jun-24	0.14	0.00	280	7.24	28.17	24	40	24	7.26	28.19	2.2	19	1.6	0.58	Not Detected
08-Jun-24	0.14	0.00	310	7.27	28.11	24	41	24	7.29	28.13	2.2	17	1.7	0.46	Not Detected
09-Jun-24	0.15	0.00	250	7.29	28.13	20	42	24	7.31	28.15	2.3	19	1.9	0.45	Not Detected
10-Jun-24	0.15	0.00	240	7.28	28.12	20	42	20	7.32	28.18	2.2	18	1.6	0.43	Not Detected
11-Jun-24	0.14	0.64	400	7.29	28.14	20	42	24	7.28	28.17	2.2	20	1.7	0.50	Not Detected
12-Jun-24	0.11	0.70	490	7.34	28.17	24	41	20	7.37	28.19	2.3	17	1.7	0.43	Not Detected
13-Jun-24	0.20	0.00	280	7.36	28.18	24	40	24	7.38	28.19	2.2	16	1.9	0.41	Not Detected
14-Jun-24	0.19	0.00	290	7.37	28.19	20	41	24	7.39	28.21	2.3	17	1.7	0.52	Not Detected
15-Jun-24	0.17	0.00	360	7.36	28.17	24	40	20	7.39	28.19	2.2	19	1.7	0.54	Not Detected
16-Jun-24	0.00	0.00	270	7.34	28.17	20	41	24	7.38	28.20	2.3	17	1.6	0.41	Not Detected
17-Jun-24	0.19	0.00	340	7.32	28.16	20	41	20	7.36	28.19	2.2	19	1.7	0.43	Not Detected
18-Jun-24	0.00	0.00	260	7.36	28.17	20	41	24	7.38	28.19	2.3	17	1.6	0.42	Not Detected
19-Jun-24	0.22	0.00	270	7.40	28.12	24	42	20	7.42	28.16	2.2	17	1.7	0.45	Not Detected
20-Jun-24	0.00	0.00	270	7.41	28.11	24	40	24	7.43	28.15	2.3	18	1.6	0.51	Not Detected
21-Jun-24	0.19	0.00	270	7.42	27.42	24	41	20	7.44	27.46	2.3	19	1.7	0.53	Not Detected
22-Jun-24	0.40	0.00	340	7.28	27.44	20	40	24	7.34	27.50	2.3	17	1.9	0.46	Not Detected
23-Jun-24	0.42	0.00	250	7.29	27.46	24	40	20	7.31	27.50	2.3	19	1.7	0.50	Not Detected
24-Jun-24	0.18	0.00	280	7.26	27.48	20	40	24	7.29	27.45	2.2	20	1.7	0.47	Not Detected
25-Jun-24	0.19	0.00	290	7.27	27.50	24	41	20	7.29	27.54	2.3	19	1.6	0.51	Not Detected
26-Jun-24	0.25	0.00	300	7.29	27.48	24	42	24	7.30	27.52	2.3	16	1.7	0.56	Not Detected
27-Jun-24	0.23	0.57	400	7.27	27.39	24	41	20	7.30	27.41	2.2	17	1.6	0.46	Not Detected
28-Jun-24	0.21	0.64	410	7.27	27.40	24	40	24	7.30	27.43	2.3	19	1.8	0.57	Not Detected
29-Jun-24	0.31	0.00	250	7.29	27.36	20	41	24	7.30	27.37	2.2	20	1.9	0.46	Not Detected
30-Jun-24	0.22	0.00	230	7.28	27.34	24	42	20	7.29	27.34	2.2	17	1.8	0.47	Not Detected
Total	**5.04**	**2.88**	**8500.00**	**168.31**	**640.21**	**512.00**	**942.00**	**512.00**	**161.57**	**640.82**	**51.80**	**397.00**	**39.50**	**10.95**	
Average	**0.17**	**0.10**	**300.67**	**7.31**	**27.90**	**22.40**	**40.87**	**22.40**	**7.33**	**27.93**	**2.25**	**18.00**	**1.72**	**0.48**	

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L&T Water and effluent treatment IC
NRANVP LAB ANALYSIS REPORT of 07 MLD Zone 03 STP
Month of JULY-2024

Date	Inlet Flow MLD	TWR Outlet MLD	Power Consumption KW/day	Influent					Effluent						
				pH	Temp °c	TSS mg/L	COD mg/L	BOD mg/L	pH	Temp °c	TSS mg/L	COD mg/L	BOD mg/L	Turbidity NTU	Fecal Coliform
01-Jul-24	0.30	0.00	230	7.29	27.37	35	40	24	7.30	27.39	2.2	17	1.6	0.56	Not Detected
02-Jul-24	0.27	0.00	240	7.24	27.34	35	42	24	7.27	27.37	2.2	19	1.9	0.55	Not Detected
03-Jul-24	0.21	0.00	240	7.29	27.33	30	41	20	7.30	27.36	2.3	18	1.8	0.56	Not Detected
04-Jul-24	0.00	0.42	300	7.24	27.36	35	41	24	7.27	27.38	2.2	19	1.7	0.54	Not Detected
05-Jul-24	0.41	0.68	410	7.24	27.35	30	40	20	7.28	27.38	2.2	19	1.6	0.59	Not Detected
06-Jul-24	0.24	0.00	230	7.24	27.36	35	41	20	7.27	27.40	2.3	18	1.7	0.52	Not Detected
07-Jul-24	0.36	0.00	250	7.27	27.34	30	40	24	7.29	27.37	2.3	16	1.6	0.55	Not Detected
08-Jul-24	0.38	0.00	250	7.24	27.37	30	42	20	7.27	27.39	2.2	17	1.7	0.51	Not Detected
09-Jul-24	0.35	0.55	500	7.26	27.38	30	41	24	7.28	27.41	2.2	19	1.7	0.46	Not Detected
10-Jul-24	0.21	0.00	320	7.25	27.40	35	42	20	7.29	27.42	2.3	17	1.8	0.53	Not Detected
11-Jul-24	0.33	0.00	330	7.27	27.36	35	40	20	7.30	27.38	2.3	18	1.8	0.57	Not Detected
12-Jul-24	0.28	0.00	400	7.26	27.34	35	42	24	7.28	27.36	2.3	19	1.9	0.51	Not Detected
13-Jul-24	0.27	0.00	260	7.23	27.34	35	40	24	7.25	27.36	2.2	18	1.7	0.56	Not Detected
14-Jul-24	0.24	0.00	290	7.26	27.34	30	40	20	7.27	27.35	2.3	17	1.8	0.55	Not Detected
15-Jul-24	0.35	0.78	470	7.28	27.33	35	40	20	7.29	27.35	2.2	19	1.7	0.59	Not Detected
16-Jul-24	0.33	0.82	340	7.26	27.35	35	41	20	7.27	27.36	2.2	18	1.7	0.45	Not Detected
17-Jul-24	0.21	0.00	420	7.24	27.32	30	41	20	7.25	27.34	2.2	19	1.6	0.56	Not Detected
18-Jul-24	0.45	0.95	590	7.27	27.32	30	42	24	7.28	27.35	2.2	16	1.6	0.52	Not Detected
19-Jul-24	0.39	0.00	380	7.26	27.31	35	62	24	7.27	27.32	2.3	20	1.7	0.54	Not Detected
20-Jul-24	0.42	0.70	510	7.24	27.32	30	60	24	7.26	27.34	2.3	16	1.8	0.57	Not Detected
21-Jul-24	0.50	0.06	310	7.22	27.30	30	62	20	7.26	27.31	2.3	19	1.9	0.51	Not Detected
22-Jul-24	0.43	0.00	400	7.24	27.30	30	61	20	7.26	27.30	2.3	18	1.8	0.54	Not Detected
23-Jul-24	0.48	0.45	450	7.26	27.29	30	60	24	7.27	27.30	2.2	17	1.7	0.49	Not Detected
24-Jul-24	0.47	0.56	410	7.25	27.29	35	62	20	7.27	27.29	2.2	17	1.9	0.52	Not Detected
25-Jul-24	0.44	0.00	380	7.26	27.29	35	61	20	7.28	27.30	2.3	19	1.7	0.47	Not Detected
26-Jul-24	0.43	0.00	340	7.28	27.29	30	61	20	7.29	27.29	2.3	17	1.9	0.53	Not Detected
27-Jul-24	0.53	0.73	500	7.24	27.27	30	62	24	7.26	27.29	2.2	18	1.9	0.51	Not Detected
28-Jul-24	0.57	0.44	430	7.26	27.28	35	60	26	7.28	27.30	2.2	16	1.7	0.49	Not Detected
29-Jul-24	0.49	0.00	320	7.24	27.29	35	61	22	7.26	27.30	2.3	18	1.8	0.54	Not Detected
30-Jul-24	0.57	0.29	440	7.25	27.28	40	58	24	7.27	27.29	2.3	16	1.8	0.54	Not Detected
31-Jul-24	0.55	0.00	330	7.24	27.30	43	59		7.27	27.31	2.3	19		0.51	Not Detected
Total	**11.13**	**7.42**	**9370.00**	**174.06**	**655.66**	**798.00**	**1240.00**	**798.00**	**159.99**	**656.01**	**54.10**	**392.00**	**40.60**	**12.57**	
Average	**0.37**	**0.24**	**363.55**	**7.25**	**27.33**	**33.16**	**49.19**	**33.16**	**7.27**	**27.34**	**2.25**	**17.84**	**1.75**	**0.53**	

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L&T Water and effluent treatment IC
NRANVP LAB ANALYSIS REPORT of 07 MLD Zone 03 STP
Month of AUGUST-2024

Date	Inlet Flow MLD	TWR Outlet MLD	Power Consumption KW/day	Influent					Effluent						
				pH	Temp °c	TSS mg/L	COD mg/L	BOD mg/L	pH	Temp °c	TSS mg/L	COD mg/L	BOD mg/L	Turbidity NTU	Fecal Coliform
01-Aug-24	0.61	0.00	300	7.25	27.32	35	42	23	7.27	27.33	3.3	18	1.8	0.52	Not Detected
02-Aug-24	0.53	0.00	370	7.28	27.30	30	44	25	7.29	27.32	3.5	17	1.7	0.49	Not Detected
03-Aug-24	0.36	0.00	230	7.25	27.30	32	45	24	7.26	27.31	2.3	16	1.6	0.55	Not Detected
04-Aug-24	0.53	0.65	410	7.26	27.30	28	41	22	7.27	27.31	3.5	17	1.7	0.56	Not Detected
05-Aug-24	0.42	0.38	330	7.24	27.31	30	40	20	7.26	27.32	2.2	17	1.6	0.56	Not Detected
06-Aug-24	0.49	0.71	390	7.27	27.32	28	42	24	7.29	27.33	3.3	19	1.7	0.54	Not Detected
07-Aug-24	0.52	1.39	580	7.24	27.30	30	40	22	7.27	27.30	2.2	17	1.7	0.57	Not Detected
08-Aug-24	0.45	0.00	280	7.26	27.31	35	42	20	7.27	27.31	3.5	19	1.8	0.54	Not Detected
09-Aug-24	0.50	0.00	290	7.24	27.32	28	41	23	7.26	27.33	2.3	20	1.9	0.56	Not Detected
10-Aug-24	0.43	0.00	290	7.23	27.33	28	41	24	7.24	27.35	2.2	20	1.8	0.53	Not Detected
11-Aug-24	0.43	0.00	240	7.26	27.34	35	42	22	7.26	27.36	3.3	19	1.6	0.55	Not Detected
12-Aug-24	0.49	0.47	420	7.29	27.30	28	40	24	7.30	27.33	2.3	20	1.7	0.49	Not Detected
13-Aug-24	0.41	0.59	420	7.24	27.34	28	44	22	7.27	27.35	3.3	18	1.8	0.51	Not Detected
14-Aug-24	0.51	0.68	430	7.25	27.32	30	41	20	7.26	27.35	3.3	20	1.9	0.53	Not Detected
15-Aug-24	0.33	0.00	180	7.28	27.34	35	44	24	7.29	27.37	2.3	18	1.7	0.48	Not Detected
16-Aug-24	0.43	1.10	510	7.23	27.30	30	42	22	7.25	27.33	3.5	16	1.6	0.53	Not Detected
17-Aug-24	0.51	0.00	290	7.26	27.31	35	41	20	7.27	27.33	3.3	19	1.6	0.55	Not Detected
18-Aug-24	0.41	0.00	260	7.23	27.33	28	44	24	7.26	27.35	2.3	17	1.7	0.59	Not Detected
19-Aug-24	0.36	0.00	290	7.28	27.30	30	42	20	7.29	27.34	2.2	17	1.9	0.54	Not Detected
20-Aug-24	0.60	0.90	490	7.24	27.33	28	43	22	7.26	27.34	2.3	19	1.7	0.52	Not Detected
21-Aug-24	0.54	0.00	330	7.27	27.35	35	40	24	7.28	27.36	3.5	18	1.7	0.54	Not Detected
22-Aug-24	0.42	0.00	250	7.24	27.30	30	44	20	7.27	27.31	3.3	16	1.8	0.54	Not Detected
23-Aug-24	0.63	0.00	340	7.28	27.30	30	43	21	7.29	27.31	2.2	19	1.7	0.52	Not Detected
24-Aug-24	0.60	0.57	390	7.23	27.32	28	41	23	7.25	27.33	3.5	17	1.6	0.59	Not Detected
25-Aug-24	0.39	0.00	310	7.24	27.34	35	45	22	7.27	27.37	2.2	16	1.9	0.54	Not Detected
26-Aug-24	0.51	0.21	290	7.28	27.33	30	42	20	7.29	27.36	2.2	20	1.7	0.53	Not Detected
27-Aug-24	0.54	0.00	260	7.24	27.34	28	43	22	7.26	27.35	2.3	19	1.6	0.52	Not Detected
28-Aug-24	0.44	0.71	430	7.26	27.36	30	44	22	7.29	27.38	3.5	18	1.7	0.56	Not Detected
29-Aug-24	0.78	0.65	480	7.24	27.30	35	45	21	7.27	27.32	3.3	20	1.6	0.51	Not Detected
30-Aug-24	0.47	0.00	260	7.26	27.33	28	44	20	7.27	27.35	3.5	16	1.9	0.54	Not Detected
31-Aug-24	0.78	0.00	350	7.28	27.36	30	46	24	7.29	27.37	2.2	19	1.8	0.52	Not Detected
Total	**14.80**	**9.01**	**8080.00**	**174.11**	**655.80**	**737.00**	**1024.00**	**526.00**	**159.95**	**656.25**	**67.80**	**405.00**	**41.70**	**12.83**	
Average	**0.50**	**0.29**	**344.84**	**7.25**	**27.32**	**30.65**	**42.52**	**22.13**	**7.27**	**27.34**	**2.84**	**18.10**	**1.73**	**0.54**	

Larsen & Toubro Ltd Construction Naya Raipur

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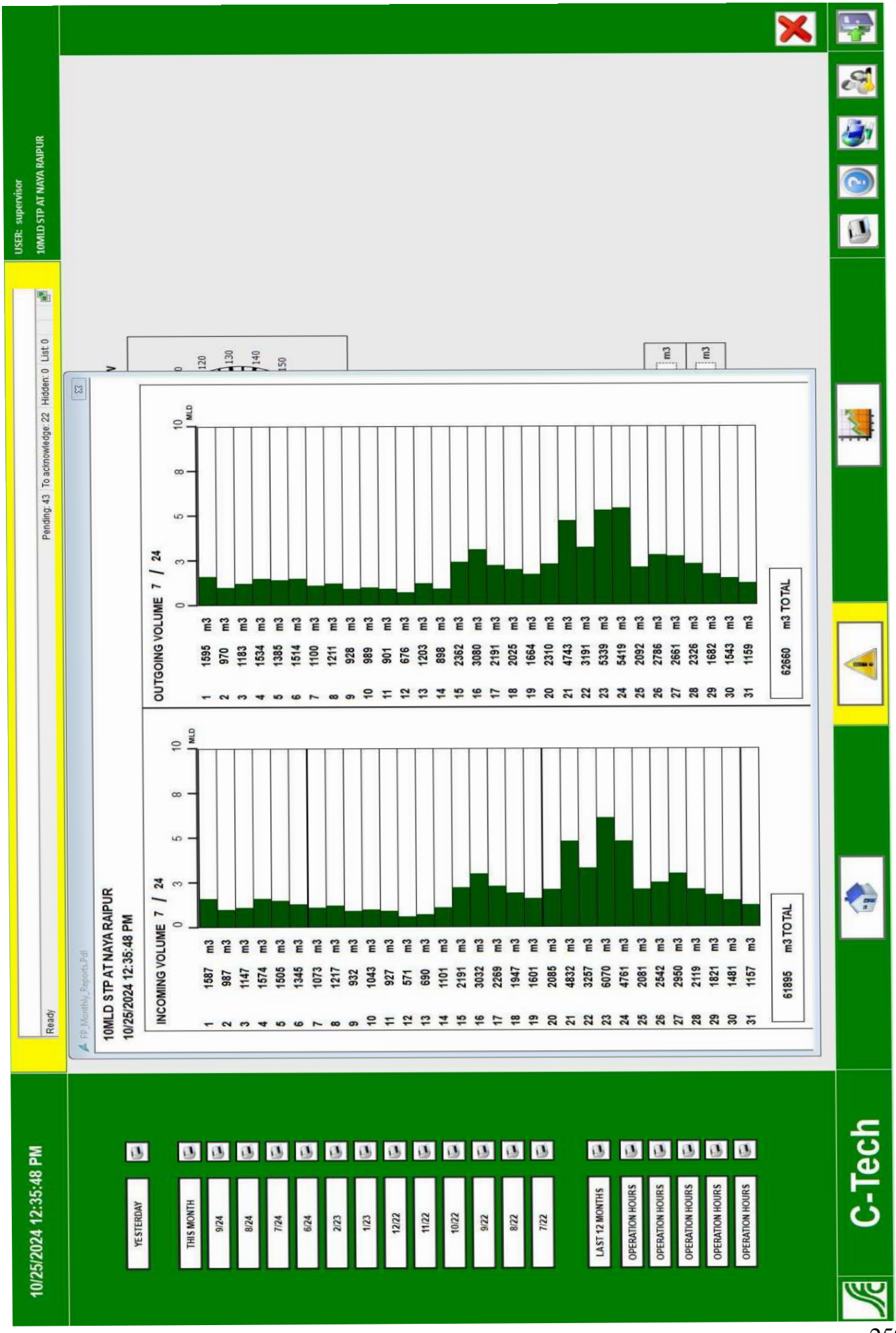
L&T Water and effluent treatment IC
NRANVP LAB ANALYSIS REPORT of 07 MLD Zone 03 STP
Month of SEPTEMBER-2024

Date	Inlet Flow MLD	TWR Outlet MLD	Power Consumption KW/day	Influent					Effluent						
				pH	Temp °c	TSS mg/L	COD mg/L	BOD mg/L	pH	Temp °c	TSS mg/L	COD mg/L	BOD mg/L	Turbidity NTU	Fecal Coliform
1-Sep-24	0.43	0.00	280	7.26	27.30	35	41	21	7.27	27.33	3.3	18	1.6	0.56	Not Detected
2-Sep-24	0.50	0.00	290	7.29	27.34	28	46	22	7.30	27.36	2.3	17	1.7	0.57	Not Detected
3-Sep-24	0.61	0.70	490	7.24	27.35	35	44	24	7.28	27.39	3.5	17	1.8	0.51	Not Detected
4-Sep-24	0.64	0.65	520	7.26	27.30	30	43	24	7.27	27.34	2.2	19	1.6	0.53	Not Detected
5-Sep-24	0.43	0.49	520	7.23	27.34	28	41	22	7.26	27.36	3.5	17	1.7	0.57	Not Detected
6-Sep-24	0.48	0.43	470	7.22	27.36	30	44	22	7.27	27.37	3.3	18	1.6	0.52	Not Detected
7-Sep-24	0.60	0.50	480	7.23	27.32	35	42	22	7.28	27.38	2.3	19	1.7	0.59	Not Detected
8-Sep-24	0.46	0.00	360	7.28	27.37	28	46	20	7.32	27.40	3.5	18	1.9	0.56	Not Detected
9-Sep-24	0.49	0.62	460	7.38	27.35	30	40	24	7.39	27.36	3.3	19	1.9	0.52	Not Detected
10-Sep-24	0.50	0.25	380	6.61	28.31	35	42	21	7.12	28.32	2.3	17	1.6	0.57	Not Detected
11-Sep-24	0.47	0.18	390	6.60	28.36	28	45	21	7.24	28.38	3.5	19	1.7	0.51	Not Detected
12-Sep-24	0.50	0.46	500	6.88	28.37	25	41	22	7.14	28.41	2.2	17	1.9	0.54	Not Detected
13-Sep-24	0.53	0.45	400	6.94	28.30	35	46	20	7.17	28.34	2.2	19	1.7	0.50	Not Detected
14-Sep-24	0.46	0.54	400	6.88	28.16	30	42	24	7.24	28.30	3.3	17	1.9	0.54	Not Detected
15-Sep-24	0.40	0.00	320	6.92	28.18	35	40	21	7.28	28.34	2.2	18	1.6	0.54	Not Detected
16-Sep-24	0.60	0.68	510	7.09	28.27	28	41	24	7.32	28.28	3.5	19	1.7	0.54	Not Detected
17-Sep-24	0.37	0.14	260	7.12	28.13	28	44	22	7.29	28.36	2.2	17	1.8	0.56	Not Detected
18-Sep-24	0.47	0.00	280	9.64	28.17	30	42	23	7.34	28.29	2.3	19	1.9	0.52	Not Detected
19-Sep-24	0.41	0.44	390	7.03	28.24	35	41	20	7.22	28.29	3.3	16	1.6	0.54	Not Detected
20-Sep-24	0.53	0.21	410	6.84	28.07	35	46	24	7.22	28.19	3.3	18	1.7	0.53	Not Detected
21-Sep-24	0.44	0.41	420	6.92	28.24	28	40	22	7.24	28.29	2.2	18	1.6	0.59	Not Detected
22-Sep-24	0.36	0.00	340	7.04	28.19	30	41	21	7.19	28.36	3.5	17	2.0	0.52	Not Detected
23-Sep-24	0.43	0.13	280	7.09	28.26	28	42	24	7.28	28.27	2.3	16	1.8	0.54	Not Detected
24-Sep-24	0.52	0.00	340	6.93	28.17	30	44	22	7.22	28.28	2.2	17	1.6	0.53	Not Detected
25-Sep-24	0.42	0.67	540	7.12	28.20	28	40	20	7.26	28.34	3.5	18	1.7	0.57	Not Detected
26-Sep-24	0.50	0.00	370	6.92	28.19	20	43	24	7.24	28.31	2.2	20	1.9	0.52	Not Detected
27-Sep-24	0.48	0.51	400	6.94	28.24	24	42	22	7.21	28.34	3.5	19	1.7	0.54	Not Detected
28-Sep-24	0.49	0.56	510	7.02	28.19	28	45	20	7.24	28.31	2.3	16	1.6	0.58	Not Detected
29-Sep-24	0.36	0.00	330	7.22	28.17	24	46		7.19	28.35	2.2	19		0.53	Not Detected
30-Sep-24				7.96	28.22	30	42		7.24	28.38	3.5	17		0.56	Not Detected
Total	**13.87**	**9.03**	**11640.00**	**215.10**	**838.66**	**893.00**	**1282.00**	**618.00**	**217.53**	**841.02**	**84.90**	**535.00**	**48.50**	**16.30**	
Average	**0.48**	**0.31**	**401.38**	**7.17**	**27.96**	**29.77**	**42.73**	**22.07**	**7.25**	**28.03**	**2.83**	**17.83**	**1.73**	**0.54**	

SCADA report inflow and outflow of STP



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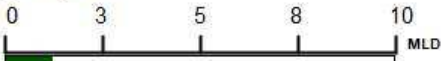
FP_Monthly_Reports.Pdl

10MLD STP AT NAYA RAIPUR

10/25/2024 12:37:44 PM

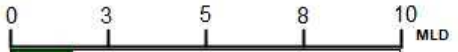
INCOMING VOLUME 8 / 24



1	1244	m3
2	1880	m3
3	4956	m3
4	3038	m3
5	2397	m3
6	4769	m3
7	5578	m3
8	2713	m3
9	2891	m3
10	2304	m3
11	1743	m3
12	2000	m3
13	1340	m3
14	1301	m3
15	1362	m3
16	1216	m3
17	1394	m3
18	1297	m3
19	1123	m3
20	1240	m3
21	1106	m3
22	2936	m3
23	4663	m3
24	5817	m3
25	5649	m3
26	4191	m3
27	3497	m3
28	3328	m3
29	2729	m3
30	2778	m3
31	2323	m3

84803 m3 TOTAL

OUTGOING VOLUME 8 / 24



1	1607	m3
2	1456	m3
3	4979	m3
4	3342	m3
5	2283	m3
6	4100	m3
7	6043	m3
8	3018	m3
9	3097	m3
10	2250	m3
11	1745	m3
12	1858	m3
13	1339	m3
14	1773	m3
15	1133	m3
16	1512	m3
17	1367	m3
18	1140	m3
19	1092	m3
20	1367	m3
21	822	m3
22	2813	m3
23	4126	m3
24	6738	m3
25	5852	m3
26	4136	m3
27	3539	m3
28	3240	m3
29	2919	m3
30	2666	m3
31	2292	m3

85644 m3 TOTAL

FP_Monthly_Reports.Pdl

10MLD STP AT NAYA RAIPUR

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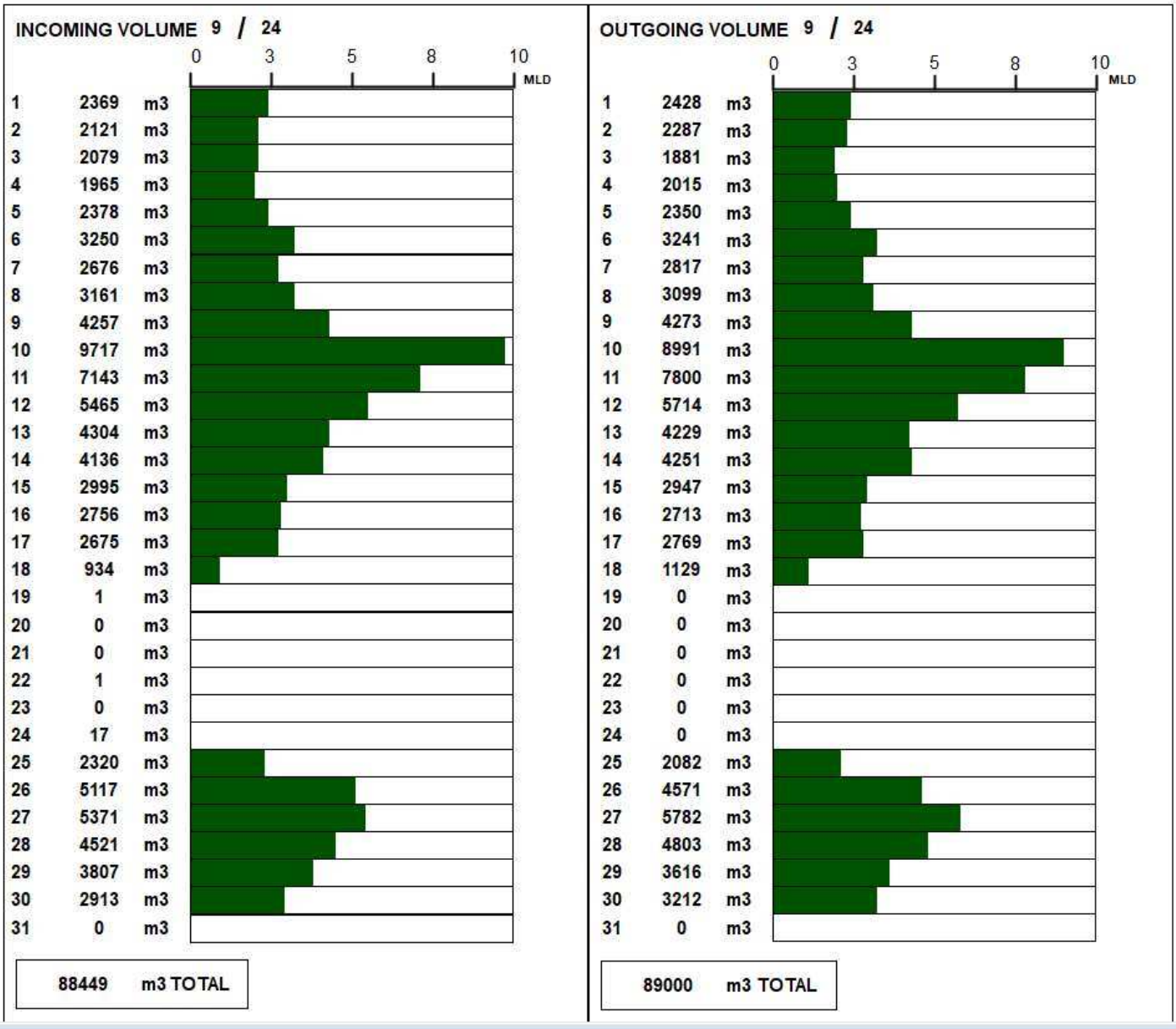

INCOMING VOLUME 9 / 24

1	2369	m3	
2	2121	m3	
3	2079	m3	
4	1965	m3	
5	2378	m3	
6	3250	m3	
7	2676	m3	
8	3161	m3	
9	4257	m3	
10	9717	m3	
11	7143	m3	
12	5465	m3	
13	4304	m3	
14	4136	m3	
15	2995	m3	
16	2756	m3	
17	2675	m3	
18	934	m3	
19	1	m3	
20	0	m3	
21	0	m3	
22	1	m3	
23	0	m3	
24	17	m3	
25	2320	m3	
26	5117	m3	
27	5371	m3	
28	4521	m3	
29	3807	m3	
30	2913	m3	
31	0	m3	

0 3 5 8 10 MLD

88449 m3 TOTAL

OUTGOING VOLUME 9 / 24

1	2428	m3	
2	2287	m3	
3	1881	m3	
4	2015	m3	
5	2350	m3	
6	3241	m3	
7	2817	m3	
8	3099	m3	
9	4273	m3	
10	8991	m3	
11	7800	m3	
12	5714	m3	
13	4229	m3	
14	4251	m3	
15	2947	m3	
16	2713	m3	
17	2769	m3	
18	1129	m3	
19	0	m3	
20	0	m3	
21	0	m3	
22	0	m3	
23	0	m3	
24	0	m3	
25	2082	m3	
26	4571	m3	
27	5782	m3	
28	4803	m3	
29	3616	m3	
30	3212	m3	
31	0	m3	

0 3 5 8 10 MLD

89000 m3 TOTAL

17.5 MLD STP PLANT NRDA,NAVA RAIPUR														
JUNE MONTH DAILY REPORT														
	INLET					OUTLET								
DATE	PH	TSS	COD mg/l	BOD mg/l	GREASE mg/l	PH	TSS	COD	BOD	SECONDARY TREATMENT FECAL COLIFORM	TERTIARY TREATMENT FECAL COLIFORM	OIL & GREASE	TOTAL INLET IN MLD/DAY	TOTAL OULET IN MLD/DAY
04-06-2024	7	36	52	15	4	7.5	7	44	10	200	NIL	NIL	0.318	0.288
05-06-2024	6.9	40	64	17	2	7.4	7	48	11	180	NIL	NIL	0.885	0.896
06-06-2024	7.4	32	56	14	4	7.6	8	40	9	190	NIL	NIL	0.876	0.854
07-06-2024	7.2	48	78	18	NIL	7.7	9	48	12	110	NIL	NIL	0.801	0.815
08-06-2024	7.1	76	68	24	NIL	7.5	8	36	8	170	NIL	NIL	0.759	0.743
09-06-2024	7.3	42	56	17	4	7.8	8	32	7	150	NIL	NIL	0.859	0.802
10-06-2024	7.5	38	64	14	2	7.6	7	36	10	110	NIL	NIL	0.827	0.835
11-06-2024	7.1	40	48	16	2	7.7	11	40	12	100	NIL	NIL	0.775	0.726
12-06-2024	7.2	36	76	153	NIL	7.6	10	40	11	120	NIL	NIL	0.928	1.005
13-06-2024	7	28	60	12	2	7.5	12	44	12	100	NIL	NIL	0.923	0.912
14-06-2024	7.4	44	72	17	NIL	7.4	9	40	8	70	NIL	NIL	0.769	0.798
15-06-2024	7.3	38	64	15	2	7.6	12	32	7	90	NIL	NIL	0.862	0.834
16-06-2024	7.3	40	80	32	2	7.5	10	48	10	60	NIL	NIL	0.793	0.828
17-06-2024	7.1	36	68	28	NIL	7.8	14	40	9	80	NIL	NIL	0.943	0.901
18-06-2024	7	42	52	24	NIL	7.9	13	44	10	70	NIL	NIL	1.04	1.024
19-06-2024	6.9	24	44	22	NIL	7.6	24	36	8	90	NIL	NIL	1.001	0.936
20-06-2024	7.4	36	56	25	2	7.8	10	40	6	100	NIL	NIL	0.368	0.238
21-06-2024	7.2	28	78	32	NIL	7.5	7	28	7	60	NIL	NIL	0.848	0.905
22-06-2024	7.1	40	96	36	NIL	7.7	6	36	6	50	NIL	NIL	2.13	1.965
23-06-2024	7.3	32	240	98	NIL	7.8	6	32	6	60	NIL	NIL	1.567	1.875
24-06-2024	7.5	76	178	64	NIL	7.6	4	20	7	60	NIL	NIL	0.904	1.308
25-06-2024	7.1	64	120	78	NIL	7.5	5	20	8	70	NIL	NIL	0.972	1.018
26-06-2024	7.2	44	80	86	NIL	7.8	4	32	7	50	NIL	NIL	1.021	1.014
27-06-2024	7	38	108	46	2	7.9	4	44	6	65	NIL	NIL	1.447	1.195
28-06-2024	7.3	42	156	77	NIL	7.6	3	38	8	90	NIL	NIL	1.042	1.115
29-06-2024	7.2	58	194	58	4	7.5	4	34	7	110	NIL	NIL	1.52	1.478
30-06-2024	7.1	44	170	52	NIL	7.6	4	40	6	115	NIL	NIL	2.001	2.075
												TOTAL	27.179	27.383

17.5 MLD STP PLANT NRDA,NAVA RAIPUR															
JULY MONTH DAILY REPORT															
	INLET					OUTLET									
DATE	PH	TSS	COD mg/l	BOD mg/l	OIL AND GREASE mg/l	PH	TSS	COD	BOD	SECONDARY TREATMENT FECAL COLIFORM	TERTIARY TREATMENT FECAL	OIL & GREASE	TOTAL INLET IN MLD/D	TOTAL OULET IN MLD/D	REMARKS
01-07-2024	7.2	46	124	64	NIL	7.8	5	36	8	95	NIL	NIL	1.587	1.596	
02-07-2024	7.2	56	114	48	2	7.9	4	40	7	75	NIL	NIL	0.988	0.97	
03-07-2024	7.3	48	100	52	NIL	7.6	4	38	8	52	NIL	NIL	1.148	1.183	
04-07-2024	7	38	116	48	1	7.8	3	32	7	87	NIL	NIL	1.575	1.534	
05-07-2024	7.4	26	100	42	2	7.5	4	40	6	97	NIL	NIL	1.506	1.385	
06-07-2024	7.1	28	112	46	NIL	7.7	5	36	8	130	NIL	NIL	1.346	1.514	
07-07-2024	7.2	36	196	84	2	7.8	4	34	8	1.36	NIL	NIL	1.073	1.101	
08-07-2024	7.3	30	96	54	2	7.6	4	28	6	140	NIL	NIL	1.217	1.212	
09-07-2024	7.4	40	104	68	1	7.5	5	32	8	120	NIL	NIL	0.932	0.929	
10-07-2024	7.5	42	180	62	2	7.8	4	40	7	90	NIL	NIL	1.043	0.989	
11-07-2024	7.1	41	160	46	2	7.9	4	36	6	110	NIL	NIL	0.927	0.902	
12-07-2024	7.5	37	152	48	2	7.6	5	32	7	100	NIL	NIL	0.571	0.67	
13-07-2024	7.3	42	128	45	1	7.8	4	34	6	90	NIL	NIL	0.691	1.204	
14-07-2024	7.2	34	108	54	2	7.5	4	32	7	895	NIL	NIL	1.101	0.89	
15-07-2024	7.1	46	116	72	2	7.7	5	28	6	105	NIL	NIL	2.191	2.363	
16-07-2024	7	32	144	63	2	7.8	4	24	5	110	NIL	NIL	3.033	3.08	
17-07-2024	7.4	42	140	72	3	7.8	3	28	6	100	NIL	NIL	2.269	2.191	
18-07-2024	7.3	35	152	69	1	7.9	4	20	7	90	NIL	NIL	1.948	2.026	
19-07-2024	7.4	47	144	54	1.68	7.6	4	32	8	110	NIL	NIL	1.601	1.665	
20-07-2024	7.6	6	168	42	2.6	7.8	5	28	6	100	NIL	NIL	2.086	2.31	
21-07-2024	7.2	46	144	48	3.01	7.7	4	32	7	90	NIL	NIL	4.832	4.743	
22-07-2024	7.4	39	136	63	3.2	7.8	4	24	8	130	NIL	NIL	3.251	3.192	
23-07-2024	7.1	75	120	51	2.4	7.6	4	28	6	115	NIL	NIL	6.071	5.339	
24-07-2024	7.2	44	152	54	2.2	7.5	5	32	7	120	NIL	NIL	4.562	5.419	
25-07-2024	7.3	52	168	57	2	7.8	4	28	8	13	NIL	NIL	2.082	2.093	
26-07-2024	7.4	49	128	60	2.87	7.9	4	24	7	125	NIL	NIL	2.543	2.787	
27-07-2024	7.5	56	108	51	2.6	7.6	5	20	6	105	NIL	NIL	2.95	2.661	
28-07-2024	7.1	54	120	42	2.5	7.8	4	24	5	115	NIL	NIL	2.12	2.327	
29-07-2024	7.5	46	124	45	2.4	7.5	4	28	6	120	NIL	NIL	1.821	1.683	
30-07-2024	7.3	53	108	39	1.9	7.7	5	24	5	110	NIL	NIL	1.482	1.543	
31-07-2024	7.2	60	164	57	2	7.8	3	20	7	120	NIL	NIL	1.158	1.159	
												TOTAL	61.705	62.66	

17.5 MLD STP PLANT NRDA,NAVA RAIPUR														
AUGUST DAILY REPORT														
	INLET					OUTLET								
DATE	PH	TSS	COD mg/l	BOD mg/l	OIL AND GREASE mg/l	PH	TSS	COD	BOD	FECAL COLIFORM	OIL & GREASE	TOTAL INLET IN MLD/D	TOTAL OULET IN MLD/D	REMARKS
01-08-2024	7.5	58	96	42	2	7.8	4	28	8	NIL	NIL	1.244	1.608	
02-08-2024	7.3	49	88	36	4	7.9	3	24	7	NIL	NIL	1.881	1.457	
03-08-2024	7.2	61	92	40	1	7.8	2	28	9	NIL	NIL	4.956	4.98	
04-08-2024	7.6	64	112	30	3	7.5	5	32	6	NIL	NIL	3.038	3.343	
05-08-2024	7.2	42	84	301	2	7.4	3	24	5	NIL	NIL	2.398	2.283	
06-08-2024	7.4	68	136	42	4	7.6	4	28	7	NIL	NIL	4.769	4.1	
07-08-2024	7.6	66	76	32	2	7.5	5	20	5	NIL	NIL	5.578	6.044	
08-08-2024	7.3	46	56	20	1	7.8	2	24	8	NIL	NIL	2.713	3.019	
09-08-2024	7.5	53	72	30	5	7.9	4	28	7	NIL	NIL	2.892	3.098	
10-08-2024	7.4	39	60	32	3	7.6	2	32	6	NIL	NIL	2.305	2.251	
11-08-2024	7.2	42	64	36	2	7.8	3	20	7	NIL	NIL	1.744	1.746	
12-08-2024	7.3	24	52	28	4	7.5	5	36	8	NIL	NIL	2.001	1.859	
13-08-2024	7	45	68	30	2	7.7	2	24	7	NIL	NIL	1.341	1.339	
14-08-2024	7.4	23	64	24	4	7.8	4	28	6	NIL	NIL	1.302	1.774	
15-08-2024	7.1	34	84	20	3	7.6	3	20	8	NIL	NIL	1.362	1.133	
16-08-2024	7.2	33	60	36	1	7.5	2	28	6	NIL	NIL	1.217	1.512	
17-08-2024	7.3	27	72	32	2	7.8	5	32	4	NIL	NIL	1.394	1.367	
18-08-2024	7.4	38	64	26	4	7.9	3	24	8	NIL	NIL	1.298	1.14	
19-08-2024	7.5	34	96	24	2	7.6	4	20	6	NIL	NIL	1.123	1.093	
20-08-2024	7.1	28	88	28	4	7.8	3	28	7	NIL	NIL	1.24	1.368	
21-08-2024	7.5	42	52	22	3	7.5	2	24	5	NIL	NIL	1.106	0.822	
22-08-2024	7.3	37	60	34	1	7.7	5	32	8	NIL	NIL	2.936	2.814	
23-08-2024	7.2	19	68	30	4	7.8	3	36	6	NIL	NIL	4.663	4.127	
24-08-2024	7.1	56	112	38	5	7.8	4	20	4	NIL	NIL	5.818	6.739	
25-08-2024	7	29	64	24	2	7.9	5	32	7	NIL	NIL	5.65	5.853	
26-08-2024	7.4	34	56	20	4	7.6	3	24	4	NIL	NIL	4.192	4.136	
27-08-2024	7.3	27	48	26	2	7.8	4	28	6	NIL	NIL	3.498	3.539	
28-08-2024	7.4	32	76	28	1	7.5	2	20	5	NIL	NIL	3.328	3.241	
29-08-2024	7.6	30	52	22	2	7.7	5	24	9	NIL	NIL	2.729	2.92	
30-08-2024	7.2	28	72	30	4	7.8	3	28	7	NIL	NIL	2.778	2.666	
31-08-2024	7.3	37	104	36	2	7.6	4	32	8	NIL	NIL	2.323	2.293	
											TOTAL	84.817	85.664	

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17.5 MLD STP PLANT NRDA,NAVA RAIPUR																		
OCTOBER MONTH DAILY REPORT																		
	INLET							OUTLET										
DATE	PH	TSS	COD mg/l	BOD mg/l	OIL AND GREASE mg/l	COLOUR	ODOUR	PH	TSS	COD	BOD	FECAL COLIFORM		OIL & GREASE	TOTAL INLET KL/D	TOTAL OULET KL/D	COLOUR	ODOUR	REMARKS
01-10-2024	7.2	39	96	34	2	PALE YELLOW	UNPLEASANT	7.8	3	28	7	NIL		NIL	3056	2816	COLOURLESS	ODOURLESS	
02-10-2024	7.4	44	116	42	3	PALE YELLOW	UNPLEASANT	7.7	4	24	6	NIL		NIL	2913	2964	COLOURLESS	ODOURLESS	
03-10-2024	7.2	32	72	26	1.6	PALE YELLOW	UNPLEASANT	7.8	2	20	5.5	NIL		NIL	2654	2663	COLOURLESS	ODOURLESS	
04-10-2024	6.9	40	84	30	2	PALE YELLOW	UNPLEASANT	7.7	3	28	8	NIL		NIL	2784	2723	COLOURLESS	ODOURLESS	
05-10-2024	7.3	53	124	46	3	PALE YELLOW	UNPLEASANT	7.8	4	32	7.5	NIL		NIL	2949	3130	COLOURLESS	ODOURLESS	
06-10-2024	7.1	37	80	28	2	PALE YELLOW	UNPLEASANT	7.5	4	24	6	NIL		NIL	2467	2471	COLOURLESS	ODOURLESS	
07-10-2024	7.4	32	88	30	2.4	PALE YELLOW	UNPLEASANT	7.7	5	28	7	NIL		NIL	2424	2390	COLOURLESS	ODOURLESS	
08-10-2024	7.3	35	104	36	3	PALE YELLOW	UNPLEASANT	7.8	3	20	5.5	NIL		NIL	2322	2354	COLOURLESS	ODOURLESS	
09-10-2024	7.5	44	128	42	2.8	PALE YELLOW	UNPLEASANT	7.9	4	24	8	NIL		NIL	2267	2357	COLOURLESS	ODOURLESS	
10-10-2024	7.6	39	112	38	2.4	PALE YELLOW	UNPLEASANT	7.8	5	32	7	NIL		NIL	2515	2503	COLOURLESS	ODOURLESS	
11-10-2024	7.2	51	92	32	2	PALE YELLOW	UNPLEASANT	7.6	3	20	5	NIL		NIL	3256	3218	COLOURLESS	ODOURLESS	
12-10-2024	7.4	34	68	24	1.6	PALE YELLOW	UNPLEASANT	7.7	2	28	6	NIL		NIL	2148	2110	COLOURLESS	ODOURLESS	
13-10-2024	7.6	41	76	26	2	PALE YELLOW	UNPLEASANT	7.9	4	24	4	NIL		NIL	3676	3661	COLOURLESS	ODOURLESS	
14-10-2024	7.3	51	136	32	3.2	PALE YELLOW	UNPLEASANT	7.7	5	32	3	NIL		NIL	3099	3334	COLOURLESS	ODOURLESS	
15-10-2024	7.5	45	100	42	2.4	PALE YELLOW	UNPLEASANT	7.8	3	20	5	NIL		NIL	3073	2835	COLOURLESS	ODOURLESS	
16-10-2024	7.3	36	96		1.8	PALE YELLOW	UNPLEASANT	7.7	2	16		NIL		NIL	2843	3130	COLOURLESS	ODOURLESS	
17-10-2024	7.2	48	84		2.8	PALE YELLOW	UNPLEASANT	7.6	4	28		NIL		NIL	2774	2648	COLOURLESS	ODOURLESS	
18-10-2024	7.1	36	140		2	PALE YELLOW	UNPLEASANT	7.6	2	24		NIL		NIL	2736	2816	COLOURLESS	ODOURLESS	
19-10-2024																			
20-10-2024																			
21-10-2024																			
22-10-2024																			
23-10-2024																			
24-10-2024																			
25-10-2024																			
26-10-2024																			
27-10-2024																			
28-10-2024																			
29-10-2024																			
30-10-2024																			
31-10-2024																			
														TOTAL	49956	50123			

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Test Report

Central Pollution Control Board
Regional Directorate (Central)
"Parivesh Bhawan"
Paryavaran Parisar, E-5, Arera Colony, Bhopal
EPA Recognised Lab

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Test Report : Waste Water (Physico Chemical Parameter)

Project Name	**NGT Case No. 606/2018**	**Test Report No.**	**WW/24-25/47**
Sample Description	**1.2 MLD STP, Nava Raipur - Outlet**	**Requisition No.**	131
Date of sample collection	12.06.2024	**Date**	20.06.2024
Date of sample receipt	13.06.2024	**Type of sample**	Grab
Date of analysis	13.06.2024 to 20.06.2024	**Sample collected by**	Dr. Y K Saxena, Sh. R Kumar, Sh. R Bandewar, Sh. S S Kushwah

S.No.	Parameters	Unit	Result	Method
1	Temperature	°C	-	-
2	Odour	-	-	-
3	Appearance	-	-	-
4	Colour	Pt-Co Scale	-	APHA, 2120-B
5	Residual Chlorine	mg/L	-	APHA 4500-Cl-B
6	Dissolved Oxygen	mg/L	-	APHA 4500-O-C
7	**pH**	**pH unit**	**8.45**	**APHA, 4500H+B**
8	Specific Conductivity	µmho/cm	-	APHA 2510 B
9	**Suspended Solids**	**mg/L**	**4**	**APHA 2540 D**
10	Total Dissolved Solids	mg/L	-	APHA 2540 C
11	Total Solids	mg/L	-	APHA 2540 B
12	Fixed Dissolved Solid	mg/L	-	APHA 2540 E
13	**COD**	**mg/L**	**13**	**APHA, 5220 B**
14	**BOD (3 days, 27°C)**	**mg/L**	**5**	**IS 3025, 1993**
15	Chloride	mg/L	-	APHA, 4500-CL-B
16	Total Alkalinity	mg/L	-	APHA 2320-B
17	T. Hardness (as $CaCO_3$)	mg/L	-	APHA 2340-C
18	Ca Hardness (as $CaCO_3$)	mg/L	-	APHA 3500-Ca-B
19	Mg Hardness (as $CaCO_3$)	mg/L	-	APHA 3500-Mg-B
20	**Oil & Grease**	**mg/L**	**2**	**APHA 5520-D**
21	Total Kjehdal Nitrogen	mg/L	-	APHA 4500-Norg-C
22	Turbidity	N.T.U.	-	APHA, 2130-B
23	**Phosphate (as P)**	**mg/L**	**0.008**	**APHA 4500-P-D**
24	Sulphate (as SO_4)	mg/L	-	APHA 4500-SO_4-E
25	Ammo. Nitrogen (as NH_3)	mg/L	-	APHA 4500-NH_3-F
26	Nitrite Nitrogen (as NO_2)	mg/L	-	APHA 4500-NO_2-B
27	**Nitrate Nitrogen (as NO_3)**	**mg/L**	**0.24**	**APHA 4500-NO_3B**
28	Fluoride (as F)	mg/L	-	APHA 4500-F-D
29	Sodium (as Na)	mg/L	-	APHA 3500-Na-B
30	Potassium (as K)	mg/L	-	APHA 3500-K-B
31	Chromium (as Cr^{+6})	mg/L	-	APHA 3500-Cr B
32	Boron (as B)	mg/L	-	APHA 4500-B-C
33	**Faecal Coliform**	**MPN/100ml**	**84**	**APHA 9221-E**
34	Bioassay Test	% Survival	-	APHA 8910 A-C
35	Bioassay Test	% Survival	-	APHA 8910 A-C
36				
37				
38				

Prepared by:

Laboratory Head / Analyst
Regional Directorate
Central Pollution Control Board Bhopal (M.P.)

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Logbook report showing inflow outflow of STP

PREMIER TECH

Daily STP Water Flowmeter Detail [June-2024]
NAWA RAIPUR ATAL NAGAR VIKAS PRADHIKARAN 1.2 MLD STP

S.No	Date	Sewage water Intial Reading	Sewage water Final Reading	Total Sewage water Per day(M3)	Treated water Intial Reading	Treated water Final Reading	Total treated water Per day(M3)	Remarks
1	1-Jun-2024	1367989	1368874	885	1558228	1559048	820	
2	2-Jun-2024	1368874	1369715	841	1559048	1559840	792	
3	3-Jun-2024	1369715	1370555	840	1559840	1560701	861	
4	4-Jun-2024	1370555	1371365	810	1560701	1561489	788	
5	5-Jun-2024	1371365	1372204	839	1561489	1562342	853	
6	6-Jun-2024	1372204	1373016	812	1562342	1563163	821	
7	7-Jun-2024	1373016	1373880	864	1563163	1564015	852	
8	8-Jun-2024	1373880	1374713	833	1564015	1564858	843	
9	9-Jun-2024	1374713	1375441	728	1564858	1565694	836	
10	10-Jun-2024	1375441	1376222	781	1565694	1566548	854	
11	11-Jun-2024	1376222	1376990	768	1566548	1567349	801	
12	12-Jun-2024	1376990	1377812	822	1567349	1568192	843	
13	13-Jun-2024	1377812	1378586	774	1568192	1569013	821	
14	14-Jun-2024	1378586	1379257	671	1569013	1569826	813	
15	15-Jun-2024	1379257	1380015	758	1569826	1570617	791	
16	16-Jun-2024	1380015	1380580	565	1570617	1571369	752	
17	17-Jun-2024	1380580	1381299	719	1571369	1572204	835	
18	18-Jun-2024	1381299	1382048	749	1572204	1573030	826	
19	19-Jun-2024	1382048	1382779	731	1573030	1573842	812	
20	20-Jun-2024	1382779	1383670	891	1573842	1574699	857	
21	21-Jun-2024	1383670	1384441	771	1574699	1575533	834	
22	22-Jun-2024	1384441	1385244	803	1575533	1576354	821	
23	23-Jun-2024	1385244	1386027	783	1576354	1576873	519	
24	24-Jun-2024	1386027	1386853	826	1576873	1577671	798	
25	25-Jun-2024	1386853	1387601	748	1577671	1578512	841	
26	26-Jun-2024	1387601	1388533	932	1578512	1579370	858	
27	27-Jun-2024	1388533	1389336	803	1579370	1580209	839	
28	28-Jun-2024	1389336	1390297	961	1580209	1581024	815	
29	29-Jun-2024	1390297	1391148	851	1581024	1581822	798	
30	30-Jun-2024	1391148	1392104	956	1581822	1582668	846	
Total				24115			24440	

Assistant Engineer (Civil-III)
Nava Raipur Atal Nagar Vikas Pradhikaran
Nava Raipur Atal Nagar (C.G.)

PREMIER TECH

Daily STP Water Flowmeter Detail [July-2024]
NAWA RAIPUR ATAL NAGAR VIKAS PRADHIKARAN 1.2 MLD STP

S.No	Date	Sewage water Intial Reading	Sewage water Final Reading	Total Sewage water Per day(M3)	Treated water Intial Reading	Treated water Final Reading	Total treated water Per day(M3)	Remarks
1	1-Jul-2024	1392104	1392996	892	1582668	1583538	870	
2	2-Jul-2024	1392996	1393802	806	1583538	1584407	869	
3	3-Jul-2024	1393802	1394623	821	1584407	1585253	846	
4	4-Jul-2024	1394623	1395514	891	1585253	1586126	873	
5	5-Jul-2024	1395514	1396359	845	1586126	1586936	810	
6	6-Jul-2024	1396359	1397170	811	1586936	1587821	885	
7	7-Jul-2024	1397170	1397957	787	1587821	1588665	844	
8	8-Jul-2024	1397957	1398796	839	1588665	1589517	852	
9	9-Jul-2024	1398796	1399717	921	1589517	1590413	896	
10	10-Jul-2024	1399717	1400549	832	1590413	1591302	889	
11	11-Jul-2024	1400549	1401348	799	1591302	1592147	845	
12	12-Jul-2024	1401348	1402240	892	1592147	1593009	862	
13	13-Jul-2024	1402240	1403278	1038	1593009	1593857	848	
14	14-Jul-2024	1403278	1404145	867	1593857	1594710	853	
15	15-Jul-2024	1404145	1405133	988	1594710	1595572	862	
16	16-Jul-2024	1405133	1406084	951	1595572	1596421	849	
17	17-Jul-2024	1406084	1406953	869	1596421	1597242	821	
18	18-Jul-2024	1406953	1407902	949	1597242	1598106	864	
19	19-Jul-2024	1407902	1408765	863	1598106	1598908	802	
20	20-Jul-2024	1408765	1409813	1048	1598908	1599749	841	
21	21-Jul-2024	1409813	1410475	662	1599749	1600151	402	
22	22-Jul-2024	1410475	1411341	866	1600151	1600965	814	
23	23-Jul-2024	1411341	1413486	2145	1600965	1601844	879	
24	24-Jul-2024	1413486	1415352	1866	1601844	1602708	864	
25	25-Jul-2024	1415352	1417011	1659	1602708	1603579	871	
26	26-Jul-2024	1417011	1419221	2210	1603579	1604431	852	
27	27-Jul-2024	1419221	1420811	1590	1604431	1605299	868	
28	28-Jul-2024	1420811	1421751	940	1605299	1606119	820	
29	29-Jul-2024	1421751	1423081	1330	1606119	1607013	894	
30	30-Jul-2024	1423081	1424078	997	1607013	1607899	886	
31	31-Jul-2024	1424078	1424975	897	1607899	1608758	859	
Total				32871			26090	

Premier Water And Environment Solutions Pvt. Ltd. * Premier

Assistant Engineer (Civil-III)
Nava Raipur Atal Nagar Vikas Pradhikaran
Nava Raipur Atal Nagar (C.G.)

PREMIER TECH

Daily STP Water Flowmeter Detail [Aug-2024]
NAWA RAIPUR ATAL NAGAR VIKAS PRADHIKARAN 1.2 MLD STP

S.No	Date	Sewage water Intial Reading	Sewage water Final Reading	Total Sewage water Per day(M3)	Treated water Intial Reading	Treated water Final Reading	Total treated water Per day(M3)	Remarks
1	1-Aug-2024	1424975	1426397	1422	1608758	1609639	881	
2	2-Aug-2024	1426397	1427644	1247	1609639	1610494	855	
3	3-Aug-2024	1427644	1428776	1132	1610494	1611315	821	
4	4-Aug-2024	1428776	1429741	965	1611315	1612206	891	
5	5-Aug-2024	1429741	1431124	1383	1612206	1613087	881	
6	6-Aug-2024	1431124	1432111	987	1613087	1613923	836	
7	7-Aug-2024	1432111	1433273	1162	1613923	1614815	892	
8	8-Aug-2024	1433273	1434211	938	1614815	1615690	875	
9	9-Aug-2024	1434211	1435119	908	1615690	1616588	898	
10	10-Aug-2024	1435119	1436001	882	1616588	1617450	862	
11	11-Aug-2024	1436001	1436850	849	1617450	1618326	876	
12	12-Aug-2024	1436850	1437726	876	1618326	1619212	886	
13	13-Aug-2024	1437726	1438638	912	1619212	1620107	895	
14	14-Aug-2024	1438638	1439470	832	1620107	1620968	861	
15	15-Aug-2024	1439470	1440404	934	1620968	1621790	822	
16	16-Aug-2024	1440404	1441268	864	1621790	1622672	882	
17	17-Aug-2024	1441268	1442087	819	1622672	1623467	795	
18	18-Aug-2024	1442087	1443148	1061	1623467	1624344	877	
19	19-Aug-2024	1443148	1444000	852	1624344	1625209	865	
20	20-Aug-2024	1444000	1444911	911	1625209	1626055	846	
21	21-Aug-2024	1444911	1445673	762	1626055	1626950	895	
22	22-Aug-2024	1445673	1446429	756	1626950	1627781	831	
23	23-Aug-2024	1446429	1447298	869	1627781	1628672	891	
24	24-Aug-2024	1447298	1448150	852	1628672	1629491	819	
25	25-Aug-2024	1448150	1448952	802	1629491	1630302	811	
26	26-Aug-2024	1448952	1449714	762	1630302	1631117	815	
27	27-Aug-2024	1449714	1450553	839	1631117	1631920	803	
28	28-Aug-2024	1450553	1451337	784	1631920	1632746	826	
29	29-Aug-2024	1451337	1452200	863	1632746	1633595	849	
30	30-Aug-2024	1452200	1453041	841	1633595	1634417	822	
31	31-Aug-2024	1453041	1453902	861	1634417	1635273	856	
	Total			28927			26515	

PREMIER TECH

Daily STP Water Flowmeter Detail [Sept-2024]
NAWA RAIPUR ATAL NAGAR VIKAS PRADHIKARAN 1.2 MLD STP

S.No	Date	Sewage water Intial Reading	Sewage water Final Reading	Total Sewage water Per day(M3)	Treated water Intial Reading	Treated water Final Reading	Total treated water Per day(M3)	Remarks
1	1-Sep-2024	1453902	1454691	789	1635273	1636075	802	
2	2-Sep-2024	1454691	1455449	758	1636075	1636892	817	
3	3-Sep-2024	1455449	1456346	897	1636892	1637763	871	
4	4-Sep-2024	1456346	1457281	935	1637763	1638660	897	
5	5-Sep-2024	1457281	1458107	826	1638660	1639506	846	
6	6-Sep-2024	1458107	1459075	968	1639506	1640385	879	
7	7-Sep-2024	1459075	1459962	887	1640385	1641250	865	
8	8-Sep-2024	1459962	1460727	765	1641250	1642133	883	
9	9-Sep-2024	1460727	1461647	920	1642133	1643026	893	
10	10-Sep-2024	1461647	1462441	794	1643026	1643913	887	
11	11-Sep-2024	1462441	1463352	911	1643913	1644811	898	
12	12-Sep-2024	1463352	1464210	858	1644811	1645682	871	
13	13-Sep-2024	1464210	1465171	961	1645682	1646546	864	
14	14-Sep-2024	1465171	1466062	891	1646546	1647328	782	
15	15-Sep-2024	1466062	1466826	764	1647328	1648130	802	
16	16-Sep-2024	1466826	1467614	788	1648130	1648976	846	
17	17-Sep-2024	1467614	1468487	873	1648976	1649862	886	
18	18-Sep-2024	1468487	1469419	932	1649862	1650758	896	
19	19-Sep-2024	1469419	1470235	816	1650758	1651628	870	
20	20-Sep-2024	1470235	1471117	882	1651628	1652529	901	
21	21-Sep-2024	1471117	1471872	755	1652529	1653339	810	
22	22-Sep-2024	1471872	1472555	683	1653339	1653592	253	
23	23-Sep-2024	1472555	1473419	864	1653592	1654474	882	
24	24-Sep-2024	1473419	1474232	813	1654474	1655249	775	
25	25-Sep-2024	1474232	1475098	866	1655249	1656062	813	
26	26-Sep-2024	1475098	1475987	889	1656062	1656929	867	
27	27-Sep-2024	1475987	1476903	916	1656929	1657836	907	
28	28-Sep-2024	1476903	1477780	877	1657836	1658682	846	
29	29-Sep-2024	1477780	1478561	781	1658682	1659489	807	
30	30-Sep-2024	1478561	1479462	901	1659489	1660380	891	
Total				25560			25107	

Assistant Engineer (Civil-III)
Nava Raipur Atal Nagar Vikas Pradhikaran
Nava Raipur Atal Nagar (C.G.)

Format No. UES/FORM/09

Ultimate
ENVIROLYTICAL SOLUTIONS

HDD-272, Phase III - Near JP Chowk
Ring Road No.-2, Kabir Nagar, Raipur (C.G.) - 492099
Ph : 0771 - 4027777 I Email : ultimatenviro@gmail.com

Name & Address Of The Customer

To,
Premier Tech Brisanzia Pvt Ltd.
19/303 Sector - 29 Atal Nagar NRANVP
Raipur - 492002 (CG)

REPORT NO.	UES/TR/24-25/001677	
LAB REF NO.	UES/24-25/W/02768	
DATE OF SAMPLING	20/06/2024	
DATE OF RECEIPT	21/06/2024	
DATE OF REPORT	25/06/2024	
DATE OF ANALYSIS	START: 21/06/2024	END: 25/06/2024

SAMPLE DETAILS

CUSTOMER SAMPLE ID	STP INLET WATER (NRDA RAIPUR)	CUSTOMER REF. NO. & DATE	WO/CG/23/11/02, DATED 03-11-2023
SAMPLE TYPE	SEWAGE WATER	SAMPLE CONDITION AT RECEIPT	OK
PACKING OF SAMPLE	JERICANE BOTTLE (3ltr.x 1) GLASS BOTTLE (300 ml. x1)	SAMPLE COLLECTED BY	CUSTOMER
OTHER DETAILS	SEALED	QUANTITY RECEIVED	APPROX 3 LTR.

SR. NO.	PARAMETER	UNIT	METHOD OF TEST	STANDARD LIMIT	RESULT
					STP INLET WATER
1	pH Value at 25.0°C	-	IS:3025:(Part-11)	5.5 To 9.0	7.62
2	Total Suspended Solid	mg/L	IS 3025:(Part-17)	100	10.4
3	Chemical Oxygen Demand	mg/L	IS:3025:(Part-58)	250	80.0
4	Bio-chemical Oxygen Demand at 27°C for three day	mg/L	IS:3025:(Part-44)	30	16.5
5	Oil & Grease	mg/L	IS:3025:(Part 39)	10	Absent
6	Dissolved Oxygen(DO)	mg/L	IS:3025:(Part-38)	-	4.7

Note: mg/lit.: milligram per liter, N.D.: Not Detected.

REMARKS: RESULTS ARE AS ABOVE

Terms & conditions

- *The use of the report for publication, arbitration or as legal dispute is forbidden.*
- *Test sample will be retained for 15 days after issue of test report unless otherwise agreed with customer.*
- *This is for information as the party has asked for above test(s) only*

For ULTIMATE ENVIROLYTICAL SOLUTIONS

25/06/24

REVIEWED BY **AUTHORIZED SIGNATORY**

----------*End of the test report*----------

Format No. UESPL/FORM

Ultimate
ENVIROLYTICAL SOLUTIONS PVT. LTD.

HDD-272, Phase III - Near JP Chowk
Ring Road No.-2, Kabir Nagar, Raipur (C.G.) - 492099
Ph : 0771 - 4027777
Email : uespllab@gmail.com, ultimatenviro@gmail.com

Name & Address Of The Customer			
To, **Premier Tech Brisanzia Pvt Ltd.** **19/303 Sector-29 Atal Nagar NRANVP** **Raipur- 492002(CG)**	REPORT NO.	UESPL/TR/24-25/02158	
	LAB REF NO.	UESPL/24-25/W/03705	
	DATE OF SAMPLING	08/07/2024	
	DATE OF RECEIPT	09/07/2024	
	DATE OF REPORT	13/07/2024	
	DATE OF ANALYSIS	START: 09/07/2024	END: 13/07/2024

SAMPLE DETAILS

CUSTOMER SAMPLE ID	STP OUTLET WATER (NRDA RAIPUR)	CUSTOMER REF. NO. & DATE	WO/CG/23/11/02, DATED 03-11-2023
SAMPLE TYPE	SEWAGE WATER	SAMPLE CONDITION AT RECEIPT	OK
PACKING OF SAMPLE	JERICANE BOTTLE (3ltr.x 1) GLASS BOTTLE (300 ml. x1)	SAMPLE COLLECTED BY	CUSTOMER
OTHER DETAILS	SEALED	QUANTITY RECEIVED	APPROX 3 LTR.

SR. NO.	PARAMETER	UNIT	METHOD OF TEST	STANDARD LIMIT	RESULT STP OUTLET WATER
1	pH Value at 25.0°C	-	IS:3025:(Part-11)	5.5 To 9.0	7.42
2	Total Suspended Solid	mg/L	IS 3025:(Part-17)	100	4.6
3	Chemical Oxygen Demand	mg/L	IS:3025:(Part-58)	250	17
4	Bio-chemical Oxygen Demand at 27°C for three day	mg/L	IS:3025:(Part-44)	30	4.2
5	Oil & Grease	mg/L	IS:3025:(Part 39)	10	Absent
6	Dissolved Oxygen(DO)	mg/L	IS:3025:(Part-38)	-	5.6

Note: mg/lit.: milligram per liter, N.D.: Not Detected.

REMARKS: RESULTS ARE AS ABOVE

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13/07/24

REVIEWED BY

For **ULTIMATE ENVIROLYTICAL SOLUTIONS PVT LTD**

AUTHORIZED SIGNATORY

End of the test report

Ultimate
ENVIROLYTICAL SOLUTIONS

HDD-272, Phase III - Near JP Chowk
Ring Road No.-2, Kabir Nagar, Raipur (C.G.) - 492099
Ph : 0771 - 4027777 I Email : ultimatenviro@gmail.com

Name & Address Of The Customer			
M/s, Premier Tech Brisanzia Pvt Ltd. 9/303 Sector-29 Atal Nagar NRANVP Raipur-492002(CG)	REPORT NO.	UES/TR/24-25/02704	
	LAB REF NO.	UES/24-25/W/04553	
	DATE OF SAMPLING	06/08/2024	
	DATE OF RECEIPT	06/08/2024	
	DATE OF REPORT	10/08/2024	
	DATE OF ANALYSIS	START: 06/08/2024	END: 10/08/2024

SAMPLE DETAILS

CUSTOMER SAMPLE ID	STP OUTLET WATER (NRDA RAIPUR)	CUSTOMER REF. NO. & DATE	WO/CG/23/11/02, DATED 03-11-2023
SAMPLE TYPE	SEWAGE WATER	SAMPLE CONDITION AT RECEIPT	OK
PACKING OF SAMPLE	JERICANE BOTTLE (3ltr.x 1) GLASS BOTTLE (300 ml. x1)	SAMPLE COLLECTED BY	CUSTOMER
OTHER DETAILS	SEALED	QUANTITY RECEIVED	APPROX 3 LTR.

SR. NO.	PARAMETER	UNIT	METHOD OF TEST	STANDARD LIMIT	RESULT STP OUTLET WATER
1	pH Value at 25.0°C	-	IS:3025:(Part-11)	5.5 To 9.0	7.47
2	Total Suspended Solid	mg/L	IS 3025:(Part-17)	100	3.9
3	Chemical Oxygen Demand	mg/L	IS:3025:(Part-58)	250	12.0
4	Bio-chemical Oxygen Demand at 27°C for three day	mg/L	IS:3025:(Part-44)	30	3.1
5	Oil & Grease	mg/L	IS:3025:(Part 39)	10	Absent
6	Dissolved Oxygen(DO)	mg/L	IS:3025:(Part-38)	-	5.3

Note: mg/lit.: milligram per liter, N.D.: Not Detected.

REMARKS: ***RESULTS ARE AS ABOVE***

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- *This is for information as the party has asked for above test(s) only*

10/8/24 REVIEWED BY		For ULTIMATE ENVIROLYTICAL SOLUTIONS AUTHORIZED SIGNATORY

End of the test report

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HDD-272, Phase III - Near JP Chowk
Ring Road No.-2, Kabir Nagar, Raipur (C.G.) - 492099
Ph : 0771 - 4027777 I Email : ultimatenviro@gmail.com

To, **Premier Tech Brisanzia Pvt Ltd.** **19/303 Sector - 29 Atal Nagar NRANVP** **Raipur - 492002 (CG)**	REPORT NO.	UES/TR/24-25/02926	
	LAB REF NO.	UES/24-25/W/04997	
	DATE OF SAMPLING	03/09/2024	
	DATE OF RECEIPT	03/09/2024	
	DATE OF REPORT	07/09/2024	
	DATE OF ANALYSIS	START: 03/09/2024	END: 07/09/2024

SAMPLE DETAILS

CUSTOMER SAMPLE ID	STP INLET WATER (NRDA RAIPUR)	CUSTOMER REF. NO. & DATE	WO/CG/23/11/02, DATED 03-11-2023
SAMPLE TYPE	SEWAGE WATER	SAMPLE CONDITION AT RECEIPT	OK
PACKING OF SAMPLE	JERICANE BOTTLE (3ltr.x 1) GLASS BOTTLE (300 ml. x1)	SAMPLE COLLECTED BY	CUSTOMER
OTHER DETAILS	SEALED	QUANTITY RECEIVED	APPROX 3 LTR.

SR. NO.	PARAMETER	UNIT	METHOD OF TEST	STANDARD LIMIT	RESULT
					STP INLET WATER
1	pH Value at 25.0°C	-	IS:3025:(Part-11)	5.5 To 9.0	7.64
2	Total Suspended Solid	mg/L	IS 3025:(Part-17)	100	14.6
3	Chemical Oxygen Demand	mg/L	IS:3025:(Part-58)	250	180
4	Bio-chemical Oxygen Demand at 27°C for three day	mg/L	IS:3025:(Part-44)	30	35.6
5	Oil & Grease	mg/L	IS:3025:(Part 39)	10	Absent
6	Dissolved Oxygen (DO)	mg/L	IS:3025:(Part-38)	-	4.3

Note: mg/lit.: milligram per liter, N.D.: Not Detected.

REMARKS: RESULTS ARE AS ABOVE

Terms & conditions

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- *This is for information as the party has asked for above test(s) only*

7/9/24 REVIEWED BY		For ULTIMATE ENVIROLYTICAL SOLUTIONS 07/09/24 AUTHORIZED SIGNATORY

----------*End of the test report*----------

Format No. UES/FORM/09

Ultimate
ENVIROLYTICAL SOLUTIONS

HDD-272, Phase III - Near JP Chowk
Ring Road No.-2, Kabir Nagar, Raipur (C.G.) - 492099
Ph : 0771 - 4027777 I Email : ultimatenviro@gmail.com

To, **Premier Tech Brisanzia Pvt Ltd.** **19/303 Sector-29 Atal Nagar NRANVP** **Raipur-492002(CG)**	REPORT NO.	UES/TR/24-25/02927	
	LAB REF NO.	UES/24-25/W/04998	
	DATE OF SAMPLING	03/09/2024	
	DATE OF RECEIPT	03/09/2024	
	DATE OF REPORT	07/09/2024	
	DATE OF ANALYSIS	START: 03/09/2024	END: 07/09/2024

SAMPLE DETAILS

CUSTOMER SAMPLE ID	STP OUTLET WATER (NRDA RAIPUR)	CUSTOMER REF. NO. & DATE	WO/CG/23/11/02, DATED 03-11-2023
SAMPLE TYPE	SEWAGE WATER	SAMPLE CONDITION AT RECEIPT	OK
PACKING OF SAMPLE	JERICANE BOTTLE (3ltr.x 1) GLASS BOTTLE (300 ml. x1)	SAMPLE COLLECTED BY	CUSTOMER
OTHER DETAILS	SEALED	QUANTITY RECEIVED	APPROX 3 LTR.

SR. NO.	PARAMETER	UNIT	METHOD OF TEST	STANDARD LIMIT	RESULT
					STP OUTLET WATER
1	pH Value at 25.0°C	-	IS:3025:(Part-11)	5.5 To 9.0	7.40
2	Total Suspended Solid	mg/L	IS 3025:(Part-17)	100	4.6
3	Chemical Oxygen Demand	mg/L	IS:3025:(Part-58)	250	40
4	Bio-chemical Oxygen Demand at 27°C for three day	mg/L	IS:3025:(Part-44)	30	9.6
5	Oil & Grease	mg/L	IS:3025:(Part 39)	10	Absent
6	Dissolved Oxygen(DO)	mg/L	IS:3025:(Part-38)	-	6.2

Note: mg/lit.: milligram per liter, N.D.: Not Detected.

REMARKS: RESULTS ARE AS ABOVE

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- *This is for information as the party has asked for above test(s) only*

7/9/24 **REVIEWED BY**		*For* ULTIMATE ENVIROLYTICAL SOLUTIONS 07/09/24 **AUTHORIZED SIGNATORY**

----------*End of the test report*----------

Format No. UES/FORM/01

Ultimate
ENVIROLYTICAL SOLUTIONS

HDD-272, Phase III - Near JP Chowk
Ring Road No.-2, Kabir Nagar, Raipur (C.G.) - 492099
Ph : 0771 - 4027777 I Email : ultimatenviro@gmail.com

Name & Address Of The Customer

To,
Premier Tech Brisanzia Pvt Ltd.
19/303 Sector-29 Atal Nagar NRANVP
Raipur-492002(CG)

REPORT NO.	UES/TR/24-25/01678	
LAB REF NO.	UES/24-25/W/02769	
DATE OF SAMPLING	20/06/2024	
DATE OF RECEIPT	21/06/2024	
DATE OF REPORT	25/06/2024	
DATE OF ANALYSIS	START: 21/06/2024	END: 25/06/2024

SAMPLE DETAILS

CUSTOMER SAMPLE ID	STP OUTLET WATER (NRDA RAIPUR)	CUSTOMER REF. NO. & DATE	WO/CG/23/11/02, DATED 03-11-2023
SAMPLE TYPE	SEWAGE WATER	SAMPLE CONDITION AT RECEIPT	OK
PACKING OF SAMPLE	JERICANE BOTTLE (3ltr.x 1) GLASS BOTTLE (300 ml. x1)	SAMPLE COLLECTED BY	CUSTOMER
OTHER DETAILS	SEALED	QUANTITY RECEIVED	APPROX 3 LTR.

SR. NO.	PARAMETER	UNIT	METHOD OF TEST	STANDARD LIMIT	RESULT
					STP OUTLET WATER
1	pH Value at 25.0°C	-	IS:3025:(Part-11)	5.5 To 9.0	7.57
2	Total Suspended Solid	mg/L	IS 3025:(Part-17)	100	4.1
3	Chemical Oxygen Demand	mg/L	IS:3025:(Part-58)	250	20
4	Bio-chemical Oxygen Demand at 27°C for three day	mg/L	IS:3025:(Part-44)	30	5.8
5	Oil & Grease	mg/L	IS:3025:(Part-39)	10	Absent
6	Dissolved Oxygen(DO)	mg/L	IS:3025:(Part-38)	-	5.8

Note: mg/lit.: milligram per liter, N.D.: Not Detected.

REMARKS: RESULTS ARE AS ABOVE

Terms & conditions

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- *Test sample will be retained for 15 days after issue of test report unless otherwise agreed with customer*
- *This is for information as the party has asked for above test(s) only*

For ULTIMATE ENVIROLYTICAL SOLUTIONS

REVIEWED BY **AUTHORIZED SIGNATORY**

----------*End of the test report*----------

Under Construction STPs

spur Smart City Limited(BSCL)

Pingle Bhawan, Nehru Chowk, Bilaspur, Chhattisgarh India Pin 495001
Phone - 07752-409740, Fax- 07752-413888
E-mail - smartcitybilaspur.cg@gmail.com

Letter no:/BSCL/2021-22/1636 Dated:30/03/2022

To,

MECO TECHNOLIGIES Pvt.Ltd
N.H.414, Rajiv Vihar, Near Bajrang Chowk, Lingiyadih
Bilaspur (C.G.)
E-mail- mecotechnologiesbsp@gmail.com
Mob: 8319119697

Subject: Construction And Development of 6 MLD STP on Koni Side of Arpa River, System Tender No. 95069

Reference:

i. RFP/NIT No.: 164 dated 11/03/ 2022
ii. Subsequent addendum and corrigendum.

LETTER OF ACCEPTANCE CUM WORK ORDER

Your lowest tender submitted for the subjected work amounting to Rs. **INR 565.35 Lakh** In words Rupees Five Crore - Sixty Five Lakh & Thirty Five Thousand Only) which is **37.90%** percentage Above the estimate amount put to tender i.e. Rs. **7,79,61,203.75 /- (Rupees Seven Crore - Seventy Nine Lakh - Sixty One Thousand -Two Hundred Three point Seven Five Paisa Only)** has been accepted Your Negotiation Rate.

In term of tender condition you may start the work in consultation with the Engineer-in-Charge subject to fulfillment of the following within 07 days of issue if this letter:-

(A) Submission of Regular Performance Guarantee amounting to Rs. **38,98,060/-** (5% of the tender value).
(B) Signing of the agreement.
In view of above, you are requested to submit as above and present yourself for signing of the agreement.

Subject to fulfillment of the above, time period of the work i.e. 11 Month from the date of Work-Order. [Excluding rainy season.]

Manager
Bilaspur Smart City Limited
Bilaspur (C.G.)

Letter no:/BSCL/2021-22/1637 Dated:30/03/2022

Cc To:-

1. Managing Director, Bilaspur Smart City Limited for your kind information>
2. General Manager (Technical), Bilaspur Smart City Limited for your kind information
3. Deputy Team Leader - PMC for necessary action

Manager 30/03/22
Bilaspur Smart City Limited
Bilaspur (C.G.)

Recieved Nikesh

Azadi Ka Amrit Mahotsav

Bilaspur Smart City Limited (BSCL)

Pingle Bhawan, Nehru Chowk, Bilaspur, Chhattisgarh India Pin 495001
Phone - 07752-409740, Fax- 07752-413888
E-mail - smartcitybilaspur.cg@gmail.com\

क्रमांक / BSCL / 2023–24 /932

बिलासपुर, दिनांक 12/09/2023

प्रथम समयावृद्धि

प्रति,

MECO TECHNOLOGIES Pvt.Ltd
N.H.414, Rajiv Vihar, Near Bajrang Chowk, Linglyadih
Bilaspur (C.G.)

विषयः— Construction And Development of 6 MLD STP on Koni Side of Arpa River कार्य हेतु समयावृद्धि प्रदान करने बाबत्।

संदर्भः— 1. आपका दिनांक 14 / 08 / 2023
2 कार्यालयीन कार्यादेश कमांक 1636 दिनांक 30 / 03 / 2023

.....000.....

उपरोक्त विषयांतर्गत लेख है कि कार्य Construction And Development of 6 MLD STP on Koni Side of Arpa River हेतु आपके द्वारा संदर्भित पत्र क्र. 01 के माध्यम से समयवृद्धि की मांग की गई है।

अतः आपके द्वारा प्रस्तुत आवेदन के अवलोकन एवं प्रबंध निदेशक, बिलासपुर स्मार्ट सिटी लिमिटेड द्वारा प्रदान की गयी स्वीकृती दिनांक 11.09.2023 के परिपालन में आपको दिनाँक 30 / 09 / 2023 तक बिना अर्थदण्ड के समयवृद्धि प्रदान की जाती है।

अतः आपको निर्देशित किया जाता है कि निर्धारित समय सीमा के भीतर शेष कार्य पूर्ण करना सुनिश्चित करें।

प्रबंधक
बिलासपुर स्मार्ट सिटी लिमिटेड
बिलासपुर(छ.ग)

पृ.क्र. / BSCL/2023–24 /933
बिलासपुर, दिनांक. 12/09/2023

प्रतिलिपिः—

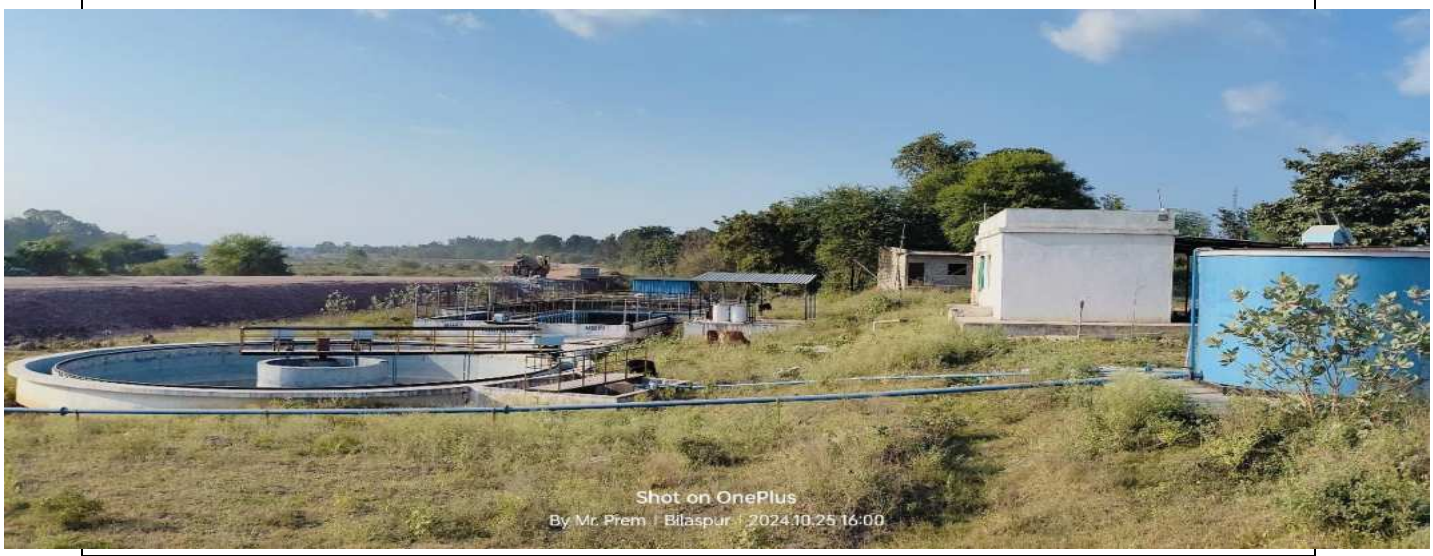
1. प्रबंध निदेशक, बिलासपुर स्मार्ट सिटी लिमिटेड की ओर सादर सूचनार्थ।
2. महाप्रबंधक(तकनीकी) बिलासपुर स्मार्ट सिटी लिमिटेड की ओर सादर सूचनार्थ।
3. उप–महाप्रबंधक (वित्त), बिलासपुर स्मार्ट सिटी लिमिटेड की ओर सूचनार्थ।
4. सहायक प्रबंधक, बिलासपुर स्मार्ट सिटी लिमिटेड की ओर सूचनार्थ।

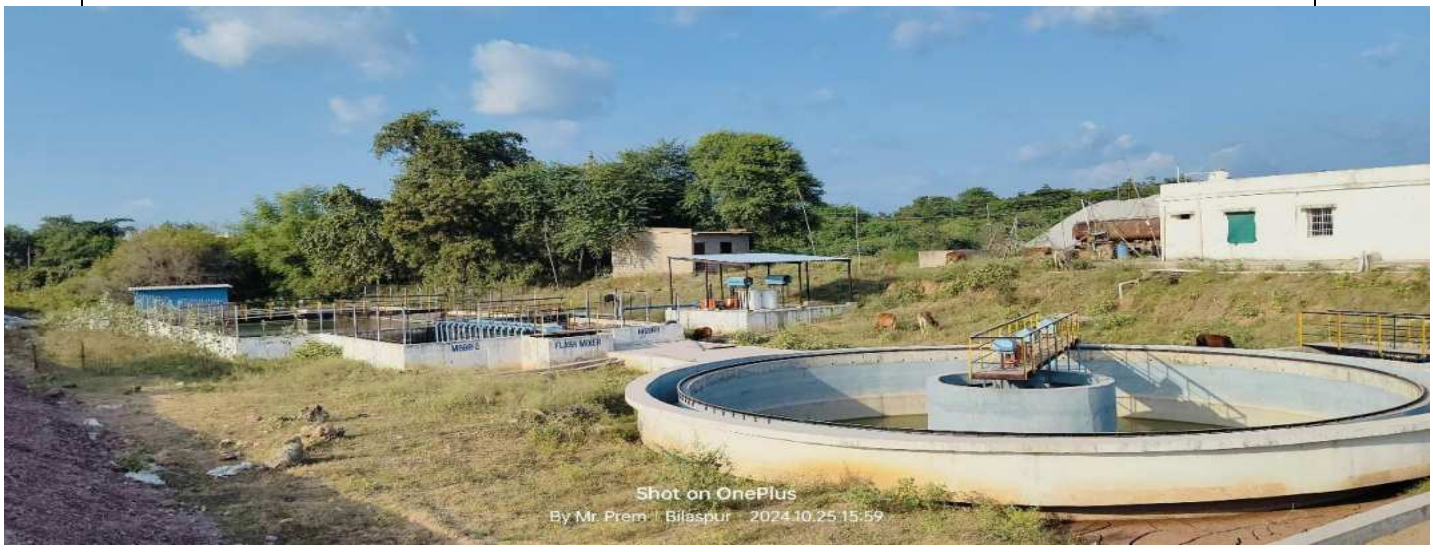
प्रबंधक
बिलासपुर स्मार्ट सिटी लिमिटेड
बिलासपुर(छ.ग)

E:\Desktop files 29 Nov 2022\NEW PROJECT\MLDS STP KONI AMT 565.35 LAKH- NIT NO 1[1] letter head

1706

6.0 MLD STP, Koni C, Bilaspur





Work Order 1707

Bilaspur Smart City Limite[illegible]

Pingle Bhawan, Nehru Chowk, Bilaspur, Chhattisgarh [illegible]01
Phone - 07752-409740, Fax- 07752-41[illegible]
E-mail - smartcitybilaspur.cg@gmail[illegible]

Ref.NO/BSCL/2022-23/ 1660 Bilaspur, Dated 25/08/2022

WORK ORDER

To,

M/s Shraddha Construction Co. Consortium
with M/s Naik Environmental Engineers Pvt.Ltd
R-7, Vinoba Nagar, Bilaspur (C.G.) 495001
E-Mail ID- sccbsp@gmail.com Mobile No: 80851320204

Subject: Sewage Treatment Plant based on MBBR Technology with 3 years Complete O&M and Development Works Near Arpa River (A) 10 MLD.

Reference: - 1. System Tender No. 104662 Tender NIT No. 178 Dated 11.07.2022
2. LOA Letter No. 486 Dated 29/ 07/2022
3. Agreement No. BSCL/2022-23/151, Dated 25/ 08/2022

[Kind Attn: Shri Satish Kumar Agrawal (Authorized Signatory]

Kindly refer the subject above, further to the reference of above tender, Letter of Acceptance (LOA) and agreement, the BSCL is hereby issuing **"WORK ORDER''** as a notice to proceed for the above said work with some specific detail as below:

01	Name of Work	Sewage Treatment Plant based on MBBR Technology with 3 years Complete O&M and Development Works Near Arpa River (A) 10 MLD
02	Probable Amount of Contract (PAC)	**INR 1503.20 Lakh**
03	Sanctioned Amount	**INR Rs13,53,98,664.48 (Thirteen Crore Fifty Three Lakh Ninety Eight Thousand Six Hundred Sixty Four Point Four Eight Paisa Only)** which is Total of quoted SOR Amt. 3,19,22,714.48 (9.99% Below & quoted NON SOR Item Amt. 10,34,75,950.00
04	PBG (Performance Bank Guarantee)	1. BG No.05982IG220000062 Rs.40,61,960/- issue dt-23.08.2022 2. BG No.05982IG220000063 Rs.27,07,973/- issue dt-23.08.2022 Indian Bank, Vyapar vihar Bilaspur.
05	Time Allowed for Completion period	11 Month from the date of Work-Order. [Excluding rainy season.]

ıte, that the date issuing work order as mentioned above is the effective date to commence the work as per reement. The work should be complete within the scheduled time period & approved rate as per Financial Bid with e specification and condition of agreement.

Enclose: -Approved Financial Bid.

Manager
Bilaspur Smart City Limited
Bilaspur (C.G.)

Ref.NO/BSCL/2022-23/ 1661 Bilaspur, Dated 25/08/2022

Copy to: -
1. Managing Director, Bilaspur Smart City Limited for Information.
2. Deputy Team Leader PMC, Bilaspur Smart City Limited for Information and necessary action.

Manager
Bilaspur Smart City Limited
Bilaspur (C.G.)

Work Order 1708

Bilaspur Smart City Limited (BSCL)

Pingle Bhawan, Nehru Chowk, Bilaspur, Chhattisgarh India Pin 495001
Phone - 07752-409740, Fax- 07752-413888
E-mail - smartcitybilaspur.cg@gmail.com\

क्रमांक / BSCL / 2024–25 / 673

बिलासपुर, दिनांक 30/09/2024

प्रथम समयावृद्धि

प्रति,

M/s Shraddha Construction Co. Consortium
with M/s Naik Environmental Engineers Pvt.Ltd
Registered office at R-7, Vinoba Nagar,
Bilaspur (C.G.) 495001
(Contact No.: 9981026611, 8827677965, Email ID: sccbsp@gmail.com)

विषयः– Sewage Treatment Plant based on MBBR Technology with 3 years Complete O&M and Development Works Near Arpa River (A) 10 MLD कार्य हेतु समयावृद्धि प्रदान करने बाबत्।

संदर्भः– 1. आपका दिनांक 10 / 09 / 2024
2 कार्यालयीन कार्यादेश कमांक 1660 दिनांक 22 / 08 / 2022

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उपरोक्त विषयांतर्गत लेख है कि काय Sewage Treatment Plant based on MBBR Technology with 3 years Complete O&M and Development Works Near Arpa River (A) 10 MLD हेतु आपके द्वारा संदर्भित पत्र क्र. 01 के माध्यम से समयवृद्धि की मांग की गई है।

अतः आपके द्वारा प्रस्तुत आवेदन के अवलोकन एवं प्रबंध निदेशक, बिलासपुर स्मार्ट सिटी लिमिटेड द्वारा प्रदान की गयी स्वीकृती दिनांक 16.09.2024 के परिपालन में आपको दिनाँक 31 / 12 / 2024 तक बिना अर्थदण्ड के समयवृद्धि प्रदान की जाती है।

अतः आपको निर्देशित किया जाता है कि निर्धारित समय सीमा के भीतर शेष कार्य पूर्ण करना सुनिश्चित करें।

प्रबंधक
बिलासपुर स्मार्ट सिटी लिमिटेड
बिलासपुर(छ.ग)

पृ.क्र. / BSCL/2024–25 / 674
बिलासपुर, दिनांक. 30/09/2024

प्रतिलिपिः–

1. प्रबंध निदेशक, बिलासपुर स्मार्ट सिटी लिमिटेड की ओर सादर सूचनार्थ।
2. महाप्रबंधक(तकनीकी) बिलासपुर स्मार्ट सिटी लिमिटेड की ओर सादर सूचनार्थ।
3. उप–महाप्रबंधक (वित्त), बिलासपुर स्मार्ट सिटी लिमिटेड की ओर सूचनार्थ।
4. सहायक प्रबंधक, बिलासपुर स्मार्ट सिटी लिमिटेड की ओर सूचनार्थ।

प्रबंधक
बिलासपुर स्मार्ट सिटी लिमिटेड
बिलासपुर(छ.ग)

Name of the Project:-	Construction of Sewage Treatment Plant based on MBBR Technology with 3 years Complete O&M and Development Works Near Arpa River- 10 MLD
Client:-	Bilaspur Smart City Limited (C.G.)
PMC	M/s. Lion Engineering Consultants Pvt. Ltd.
CONTRACTOR:-	M/s. Sharaddha Construction Pvt. Ltd.

Sr. No.	Description / Date	Duration
1	Concreting	
2	Finishing Work	
3	Electro Mechanical Work	
4	Commissioning	
5	Trial run	

Date: 25-10-2024, 26-10-2024, 27-10-2024, 28-10-2024, 29-10-2024, 30-10-2024, 31-10-2024, 01-11-2024, 02-11-2024, 03-11-2024, 04-11-2024, 05-11-2024, 06-11-2024, 07-11-2024, 08-11-2024, 09-11-2024, 10-11-2024, 11-11-2024, 12-11-2024, 13-11-2024, 14-11-2024, 15-11-2024, 16-11-2024, 17-11-2024, 18-11-2024, 19-11-2024, 20-11-2024, 21-11-2024, 22-11-2024, 23-11-2024, 24-11-2024, 25-11-2024, 26-11-2024, 27-11-2024, 28-11-2024, 29-11-2024, 30-11-2024, 01-12-2024, 02-12-2024, 03-12-2024, 04-12-2024, 05-12-2024, 06-12-2024, 07-12-2024, 08-12-2024, 09-12-2024, 10-12-2024, 11-12-2024, 12-12-2024, 13-12-2024, 14-12-2024, 15-12-2024, 16-12-2024, 17-12-2024, 18-12-2024, 19-12-2024, 20-12-2024, 21-12-2024, 22-12-2024, 23-12-2024, 24-12-2024, 25-12-2024, 26-12-2024, 27-12-2024, 28-12-2024, 29-12-2024, 30-12-2024, 31-12-2024

10.0 MLD STP, Mangla B, Bilaspur

Bilaspur Smart City Limited (BSCL)

Pingle Bhawan, Nehru Chowk, Bilaspur, Chhattisgarh India Pin 495001
Phone - 07752-409740, Fax- 07752-413888
E-mail - smartcitybilaspur.cg@gmail.com\

क/BSCL/2024–25/671 बिलासपुर, दिनांक 30/09/2024

प्रथम समयावृद्धि

M/s Shraddha Construction Co. Consortium
with M/s Naik Environmental Engineers Pvt.Ltd
Registered office at R-7, Vinoba Nagar,
Bilaspur (C.G.) 495001
(Contact No.: 9981026611, 8827677965, Email ID: sccbsp@gmail.com)

विषयः– Sewage Treatment Plant based on MBBR Technology with 3 years Complete O&M and Development Works Near Arpa River (B) 06 MLD कार्य हेतु समयावृद्धि प्रदान करने बाबत्।

संदर्भः– 1. आपका दिनांक 10/09/2024
2. कार्यालयीन कार्यादेश कमांक 1658 दिनांक 22/08/2022

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उपरोक्त विषयांतर्गत लेख है कि काय Sewage Treatment Plant based on MBBR Technology with 3 years mplete O&M and Development Works Near Arpa River (B) 06 MLD हेतु आपके द्वारा संदर्भित पत्र क्र. 01 के माध्यम समयवृद्धि की मांग की गई है।

अतः आपके द्वारा प्रस्तुत आवेदन के अवलोकन एवं प्रबंध निदेशक, बिलासपुर स्मार्ट सिटी लिमिटेड द्वारा प्रदान ी गयी स्वीकृती दिनांक 16.09.2024 के परिपालन में आपको दिनाँक 31/12/2024 तक बिना अर्थदण्ड के समयवृद्धि दान की जाती है।

अतः आपको निर्देशित किया जाता है कि निर्धारित समय सीमा के भीतर शेष कार्य पूर्ण करना सुनिश्चित करें।

प्रबंधक
बिलासपुर स्मार्ट सिटी लिमिटेड
बिलासपुर(छ.ग)
बिलासपुर, दिनांक.30/09/2024

.क्र./BSCL/2024–25/672

तिलिपिः–
1. प्रबंध निदेशक, बिलासपुर स्मार्ट सिटी लिमिटेड की ओर सादर सूचनार्थ।
2. महाप्रबंधक(तकनीकी) बिलासपुर स्मार्ट सिटी लिमिटेड की ओर सादर सूचनार्थ।
3. उप–महाप्रबंधक (वित्त), बिलासपुर स्मार्ट सिटी लिमिटेड की ओर सूचनार्थ।
4. सहायक प्रबंधक, बिलासपुर स्मार्ट सिटी लिमिटेड की ओर सूचनार्थ।

प्रबंधक
बिलासपुर स्मार्ट सिटी लिमिटेड
बिलासपुर(छ.ग)

Work Order

Bilaspur Smart City Limited (BSCL)

Pingle Bhawan, Nehru Chowk, Bilaspur, Chhattisgarh India Pin 495001
Phone - 07752-409740, Fax- 07752-413888
E-mail - smartcitybilaspur.cg@gmail.com

Ref.NO/BSCL/2022-23/ 1658 Bilaspur, Dated 25/08/2022

WORK ORDER

To,

M/s Shraddha Construction Co. Consortium
with M/s Naik Environmental Engineers Pvt.Ltd
R-7, Vinoba Nagar, Bilaspur (C.G.) 495001
E-Mail ID- sccbsp@gmail.com Mobile No: 80851320204

Subject: Sewage Treatment Plant based on MBBR Technology with 3 years Complete O&M and Development Works Near Arpa River (B) 6 MLD.

Reference: -
1. System Tender No. 104672 Tender NIT No. 179 Dated 11.07.2022
2. LOA Letter No. 484 Dated 29/ 07/2022
3. Agreement No. BSCL/2022-23/150., Dated 25/ 08/2022

[Kind Attn: Shri Satish Kumar Agrawal (Authorized Signatory]

Kindly refer the subject above, further to the reference of above tender, Letter of Acceptance (LOA) and agreement, the BSCL is hereby issuing **"WORK ORDER"** as a notice to proceed for the above said work with some specific detail as below:

	Name of Work	Sewage Treatment Plant based on MBBR Technology with 3 years Complete O&M and Development Works Near Arpa River (B) 6 MLD
	Probable Amount of Contract (PAC)	INR 964.57 Lakh /-
	Sanctioned Amount	INR Rs. 8,69,03,928.00 [in words Eight Crore -Sixty Nine Lakh -Three Thousand - Nine Hundred Twenty Eight Rupees Only]. Total of quoted SOR Amt. 2,18,69,379.83 (9.90% Below) & quoted NON SOR Item Amt. 6,50,34,548.00
	PBG (Performance Bank Guarantee)	1. BG No.05982IG220000061 Rs.26,07,118/- issue dt-23.08.2022 2. BG No.05982IG220000060 Rs.17,38,078/- issue dt-23.08.2022 Indian Bank, Vyapar vihar Bilaspur.
	Time Allowed for Completion period	11 Month from the date of Work-Order. [Excluding rainy season.]

, that the date issuing work order as mentioned above is the effective date to commence the work as per ement. The work should be complete within the scheduled time period & approved rate as per Financial Bid with pecification and condition of agreement.

Enclose: -Approved Financial Bid.

Manager
Bilaspur Smart City Limited
Bilaspur (C.G.)
Bilaspur, Dated 25/08/2022

Ref.NO/BSCL/2022-23/ 1659

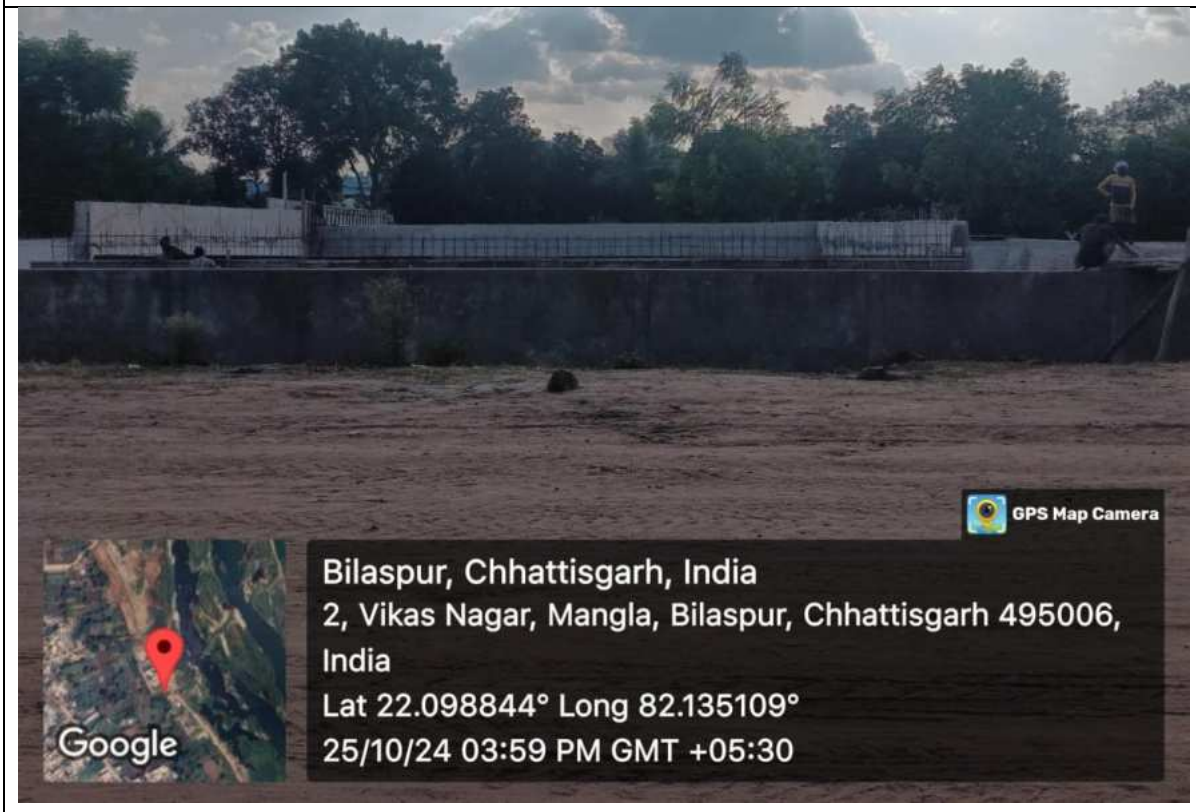
Copy to: -
1. Managing Director, Bilaspur Smart City Limited for Information.
2. Deputy Team Leader PMC, Bilaspur Smart City Limited for Information and necessary action.

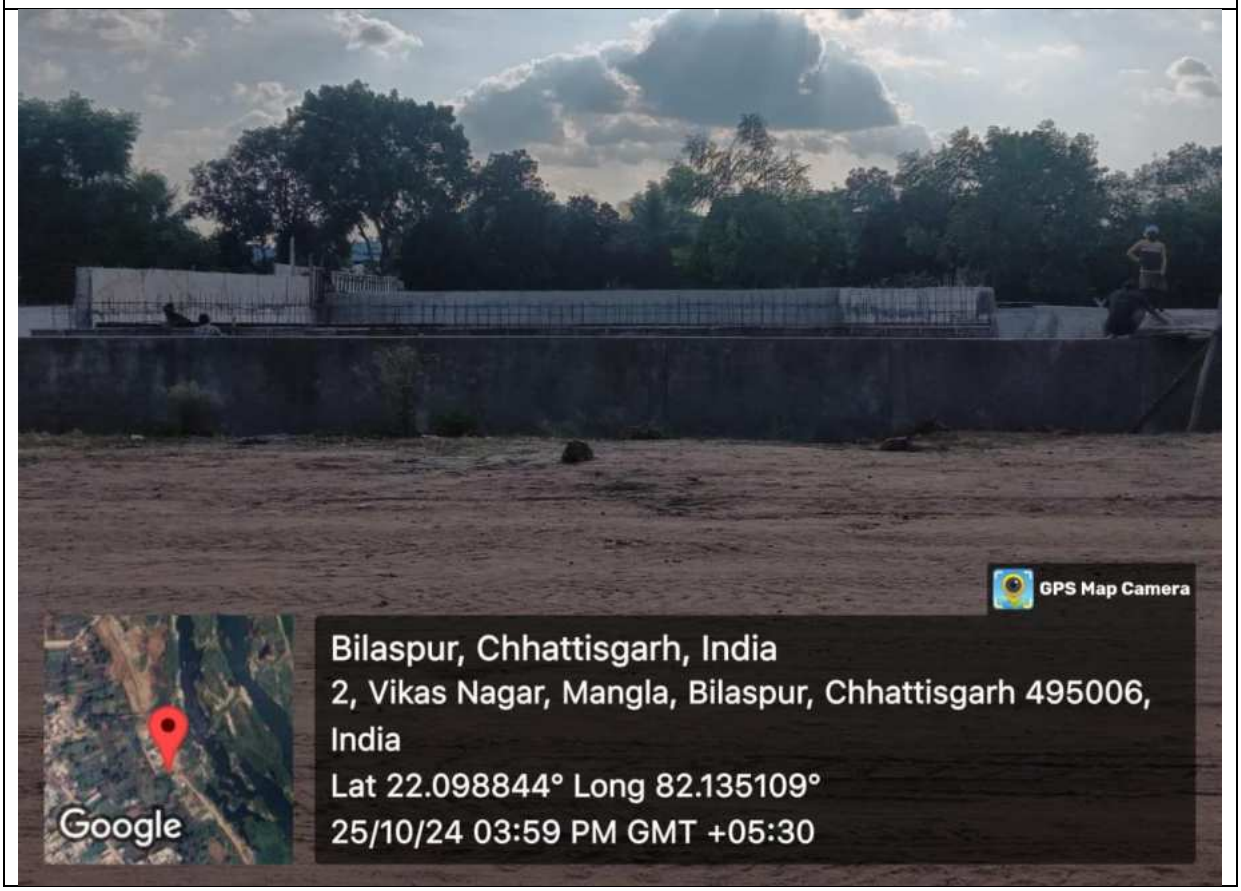
O/C

Manager
Bilaspur Smart City Limited
Bilaspur (C.G.)

Name of the Project:-		Construction of Sewage Treatment Plant based on MBBR Technology with 3 years Complete O&M and Development Works Near Arpa River- 6 MLD
Client:-		Bilaspur Smart City Limited (C.G.)
PMC		M/s. Lion Engineering Consultants Pvt. Ltd.
CONTRACTOR:-		M/s. Sharaddha Construction Pvt. Ltd.
Sr. No.	Description	Duration
	Date	25-10-2024 26-10-2024 27-10-2024 28-10-2024 29-10-2024 30-10-2024 31-10-2024 01-11-2024 02-11-2024 03-11-2024 04-11-2024 05-11-2024 06-11-2024 07-11-2024 08-11-2024 09-11-2024 10-11-2024 11-11-2024 12-11-2024 13-11-2024 14-11-2024 15-11-2024 16-11-2024 17-11-2024 18-11-2024 19-11-2024 20-11-2024 21-11-2024 22-11-2024 23-11-2024 24-11-2024 25-11-2024 26-11-2024 27-11-2024 28-11-2024 29-11-2024 30-11-2024 01-12-2024 02-12-2024 03-12-2024 04-12-2024 05-12-2024 06-12-2024 07-12-2024 08-12-2024 09-12-2024 10-12-2024 11-12-2024 12-12-2024 13-12-2024 14-12-2024 15-12-2024 16-12-2024 17-12-2024 18-12-2024 19-12-2024 20-12-2024 21-12-2024 22-12-2024 23-12-2024 24-12-2024 25-12-2024 26-12-2024 27-12-2024 28-12-2024 29-12-2024 30-12-2024 31-12-2024
1	Concreting	
2	Finishing Work	
3	Electro Mechanical Work	
4	Commissioning	
5	Trial run	

6.0 MLD STP, Mangla D, Bilaspur





कार्यालय नगर पंचायत सिमगा, जिला .बलौदाबाजार-भाटापारा (छ.ग.)

क्रमांक / न.पं. / लो.नि.वि / 2021 / 15 सिमगा, दिनांक 08 अप्रैल 2021

कार्यादेश

प्रति,

मेसर्स आर.पी.जी. इंफ्रास्ट्रक्चर
भैरमदेव वार्ड नंबर 04 जगदलपुर
जिला बस्तर छत्तीसगढ़ पिन 494001।

विषयः– सीवरेज ट्रीटमेंट प्लांट स्थापना कार्य (सिस्टम नंबर 68785) हेतु कार्यादेश प्रदाय बाबत्।
संदर्भः– आपका अनुबंध निष्पादन दिनांक 05 / 04 / 2021 ।

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उपरोक्त विषयांतर्गत संदर्भित निविदा एवं निष्पादित इकरारनामा अनुरूप विषयांकित निर्माण कार्य स्वीकृत निविदा दर राशि रूपये राशि रू. 108835029.00 (अक्षरी दस करोड़ अठ्यासी लाख पैतीस हजार उनतीस रूपये मात्र) दर पर संलग्न स्वीकृत प्राक्कलन एवं नक्शा अनुरूप निर्धारित मापदंड में पूर्ण गुणवत्ता के साथ निर्धारित समयावधि में नगरपालिका के तकनीकी विभाग एवं मार्स प्लानिंग एंड इंजीनियरिंग सर्विस प्राईवेट लिमिटेड अहमदाबाद के मार्ग दर्शन में तैयार कराकर कार्य प्रारंभ करना सुनिश्चित करें।
कार्य संबंधी अन्य विवरण निम्नानुसार हैः–

01. कार्य का नाम	:–	सीवरेज ट्रीटमेंट स्थापना कार्य (सिस्टम नंबर 68785) निर्माण कार्य
02. अनुमानित लागत	:–	राशि रू. 108835029.00 (अक्षरी दस करोड़ अठ्यासी लाख पैतीस हजार उनतीस रूपये मात्र)
03. मद का नाम	:–	राज्य शासन (बजट 2019–2020)
04. समयावधि	:–	15 माह (वर्षा ऋतु सहित)
05. तकनीकी स्वीकृति	:–	क्रमांक / या.प्र.–5 / 2019 / T.S.No. 101 / 5905 / अटल नगर दिनांक 15 मई 2019
06. प्रशासकीय स्वीकृति आदेश	:–	छ.ग. शासन नगरीय प्रशासन एवं विकास विभाग मंत्रालय महानदी भवन नवा रायपुर अटल नगर का पत्र क्रमांक / एफ 5–28 / 2019 / 18 दिनांक 08 अक्टूबर 2020
07. निविदा समिति बैठक	:–	दिनांक 24.12.2020
08. वित्तीय स्वीकृति	:–	छ.ग. शासन नगरीय प्रशासन एवं विकास विभाग मंत्रालय महानदी भवन नवा रायपुर अटल नगर का पत्र क्रमांक / एफ 5–28 / 2019 / 18 दिनांक 23 मार्च 2020

उपरोक्तानुसार मार्स कंसलटेंसी के दिशा–निर्देश पर 03 दिवस के भीतर ले–आउट सत्यापन कार्य करावें तत्पश्चात निर्माण कार्य तत्काल प्रारंभ करें एवं कार्य प्रारंभ की सूचना को लिखित में प्रदान करे. उक्त कार्य हेतु निर्माण स्थल पर आपकी ओर अधिकृत / नियुक्त इंजीनियर की उपस्थिति अनिवार्य होगी।

मुख्य नगरपालिका अधिकारी
नगर पंचायत सिमगा
सिमगा, दिनांक 08 अप्रैल 2021

पृ.क्रमांक / न.पं. / लो.नि.वि / 2021 / 16
प्रतिलिपिः–

01. संचालक महोदया, नगरीय प्रशासन एवं विकास इंद्रावती भवन अटल नगर नवा रायपुर की ओर सादर सूचनार्थ संप्रेषित।
02. मुख्य अभियंता, संचालनालय नगरीय प्रशासन एवं विकास विभाग नवा रायपुर को सादर सूचनार्थ।
03. संयुक्त संचालय, क्षेत्रीय कार्यालय नगरीय प्रशासन एवं विकास रायपुर को सादर सूचनार्थ।
04. प्रभारी अधिकारी, डाटा सेंटर नगरीय प्रशासन एवं विकास इंद्रावती भवन अटल नगर नवा रायपुर की ओर सादर सूचनार्थ सम्प्रेषित।
05. मार्स प्लानिंग एंड इंजीनियरिंग सर्विस प्राईवेट लिमिटेड अहमदाबाद को सादर सूचनार्थ।
06. माननीय अध्यक्ष / उपाध्यक्ष, नगर पंचायत सिमगा जिला बलौदाबाजार – भाटापारा को सादर सूचनार्थ।

मुख्य नगरपालिका अधिकारी
नगर पंचायत सिमगा

8/04/2021

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CHHATTISGARH ENVIRONMENT CONSERVATION BOARD
Paryavas Bhawan, North Block, Sector - 19,
Nava Raipur Atal Nagar, District - Raipur (C.G.)
E-mail - hocecb@gmail.com

No. 4810 /TS/CECB/2024 Nava Raipur Atal Nagar, Dated 05 /09 / 2024

To,

Chief Municipal Officer
Nagar Panchayat Simga, Khasara No. - 154/9,
District- Balodabazar-Bhatapara (C.G.)

Sub.:- Grant of "Permission to Establish" cum "Consent to Operate" of the Board under section 25 of the Water (Prevention and Control of Pollution) Act, 1974 and under Section 21 of the Air (Prevention and Control of Pollution) Act, 1981.

Ref.:- Your online application dated: 12/08/2024 and subsequent corresponding ending dated: 14/08/2024 (online application no. 16545962).

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With reference to your above application, "Permission to Establish" cum "Consent to Operate" under section 25 of the Water (Prevention and Control of Pollution) Act, 1974 and under section 21 of the Air (Prevention and Control of Pollution) Act, 1981 are hereby granted for period of one year starting from the date of issue of this letter, subject to the fulfillment of the terms and conditions annexed hereto as **PART 'A' & 'B'** respectively.

These consents are valid for: -

Facility	Capacity
STP (Khasra No. 154/9) Simga	2,800 Kiloliter Per Day (Two Thousand Eight Hundred Kiloliter Per Day)

Please acknowledge the receipt of this letter.

For & on behalf of
Chhattisgarh Environment Conservation Board

Member Secretary
Chhattisgarh Environment Conservation Board
Nava Raipur Atal Nagar, District - Raipur (C.G.)

Endt. No. 4810 /TS/CECB/2024 Nava Raipur Atal Nagar, Dated 05 /09 / 2024

Copy to:-

Regional Officer, Regional Office, Chhattisgarh Environment Conservation Board, Raipur (C.G.). Please ensure compliance and report, if any condition/conditions are violated by the management.

Sd/-
Member Secretary
Chhattisgarh Environment Conservation Board
Nava Raipur Atal Nagar, District - Raipur (C.G.)

1717

PART-A

CONSENT LETTER

Sub: Grant of "Permission to Establish" cum "Consent to Operate" to Nagar Panchayat Simga for the discharge of effluent under section 25 of the Water (Prevention & Control of Pollution) Act, 1974.

Ref: Online application dated: 12/08/2024 and subsequent corresponding ending dated: 14/08/2024 (online application no. 16545962) of Nagar Panchayat Simga (Expiry Date - After one year starting from the date of issue of this letter)

1. With reference to the above application for consent to discharge effluent into the natural water courses under the Water (Prevention & Control of Pollution) Act, 1974, here-in-after referred to as the Act Nagar Panchayat Simga by the State Board to discharge its industrial and other effluents arising out of their premises into the local stream/river/well in accordance with the general and special conditions as mentioned in the Annexure.

2. This consent shall be valid for a period of one year starting from the date of issue of this letter.

3. These consents are valid for: -

Facility	Capacity
STP (Khasra No. 154/9) Simga	2,800 Kiloliter Per Day (Two Thousand Eight Hundred Kiloliter Per Day)

For & on behalf of
Chhattisgarh Environment Conservation Board

Sd/-
Member Secretary
Chhattisgarh Environment Conservation Board
Nava Raipur Atal Nagar, District - Raipur (C.G.)

Seal
Enclosure: Annexure

1718

Part-B

CONSENT LETTER

Sub: Grant of "Permission to Establish" cum "Consent to Operate" to Nagar Panchayat Simga for the discharge of emission under section 21 of the Air (Prevention & Control of Pollution) Act, 1981.

Ref: Online application dated: 12/08/2024 and subsequent corresponding ending dated: 14/08/2024 (online application no. 16545962) of Nagar Panchayat Simga (Expiry Date - After one year starting from the date of issue of this letter).

1. With reference to the above application, consent under the Air (Prevention & Control of Pollution) Act, 1981 to Nagar Panchayat Simga is hereby granted by the State Board in accordance with the terms and conditions as mentioned below.

2. This consent shall be valid for a period of one year starting from the date of issue of this letter.

   These consents are valid for: -

Item	Capacity
STP (Khasra No. 154/9) Simga	2,800 Kiloliter Per Day (Two Thousand Eight Hundred Kiloliter Per Day)

Terms & Conditions: -

1. Project management shall provide adequate measures to control air pollution. Adequate dust suppression measures shall be undertaken to control fugitive dust emission. Regular water sprinkling for dust suppression shall be ensured. Stack height of DG sets (if any) shall be as per norms of Central Pollution Control Board. Use of low sulphur diesel shall be ensured. Ambient air quality shall not exceed the standards prescribed by Board. Project management shall ensure particulate matter emission from any point source (if any) less than 30 mg/Nm3 all the time.
2. Project management shall comply with direction/guidelines issued by CPCB/MoEF & CC regarding operation maintenance, effluent/emission quality, data availability etc. of STP.
3. Local authority shall submit land allotment letter for establishment of STP issued by Revenue Department within 03 months.
4. Project management shall take effective steps to control order nuisance.
5. All internal roads shall be made black topped. Good housekeeping practices shall be adopted by the project management.
6. Project management shall use fly ash brick, fly ash block and fly ash based products in the construction/repairing activities. Project management shall also use fly ash for filling low-lying areas within plant premises as per guideline of Ministry of Environment and Forests, Government of India/Central Government/Central Pollution Control Board/State Government /Chhattisgarh Environment Conservation Board.

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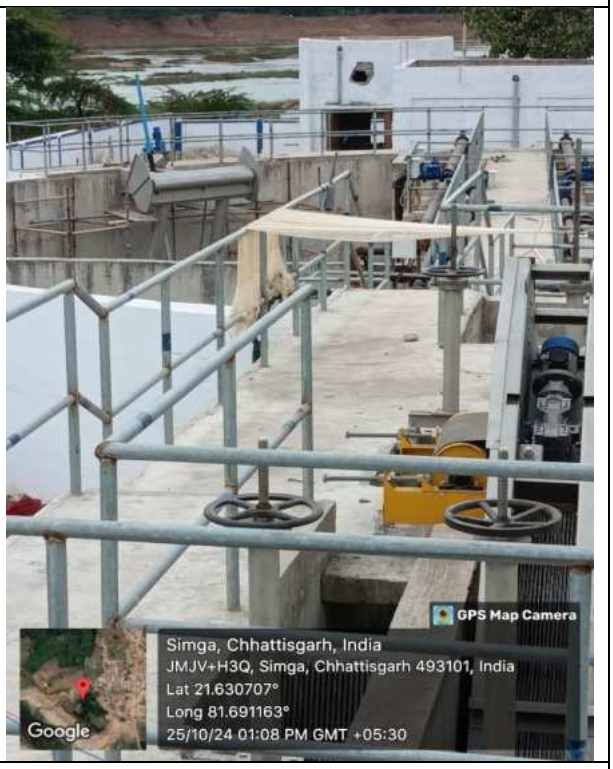
2.8 MLD STP, Simga	
	

Work Order

कार्यालय नगर पालिका परिषद् कांकेर,

जिला - उत्तर बस्तर कांकेर (छ.ग.)

कमांक/1950/लो.नि.शा./ न.पा.प./2020 –21 कांकेर, दिनांक 19/02/2021

//कार्यादेश//

प्रति,

M/S Sudhakara Infratech Pvt. Ltd.
Flat No. 304, Metro Residency,
Hyderabad - 50082

विषय :– **नगर पालिका परिषद् कांकेर अंतर्गत सीवरेज ट्रीटमेंट प्लांट स्थापना कार्य हेतु कार्यादेश बाबत्।**

संदर्भ :– आपका अनुबंध दिनांक 18/02/2021

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उपरोक्त विषयांतर्गत संदर्भित तिथि को कारित अनुबंध के तहत् निविदा शर्तों के अधीन निम्न कार्य का कार्यादेश प्रदान किया जाता है –

1	कार्य का नाम –	नगर पालिका परिषद् कांकेर में सीवरेज ट्रीटमेंट प्लांट स्थापना कार्य।
2	निविदा राशि रू. –	1650.30 लाख
3	स्वीकृत दर अनुसार कार्य लागत (लम्प सम्प राशि)	2143.07 लाख
4	कार्य पूर्ण करने की अवधि –	18 माह वर्षा ऋतु सहित

उक्त कार्य उप अभियंता, नगर पालिका परिषद् कांकेर के निर्देशन में कार्य निष्पादित करें।

19/2/21

मुख्य नगरपालिका अधिकारी
नगरपालिका परिषद् कांकेर

पृ.क्र./...../लो.नि.शा./ न.पा.प./2020 –21 कांकेर, दिनांक .....

प्रतिलिपि :–

01. निज सहायक, मा. मंत्री जी, नगरीय प्रशासन एवं विकास विभाग, मंत्रालय, नवा रायपुर अटल नगर की ओर सादर सूचनार्थ।
02. सचिव, छ.ग. शासन वित्त विभाग, मंत्रालय, नवा रायपुर अटल नगर की ओर सादर सूचनार्थ।
03. संचालक, संचा., नगरीय प्रशासन एवं विकास, अटल नगर, नवा रायपुर (छ.ग.) की ओर सादर सूचनार्थ।
04. अध्यक्ष महो., नगर पालिका परिषद् कांकेर की ओर सादर सूचनार्थ।
05. कलेक्टर, जिला उत्तर बस्तर कांकेर की ओर सादर सूचनार्थ।
06. मुख्य अभियंता, संचा., नगरीय प्रशासन एवं विकास, अटल नगर, नवा रायपुर (छ.ग.) की ओर सादर सूचनार्थ।
07. संयुक्त संचालक, नगरीय प्रशासन एवं विकास, क्षेत्रीय कार्यालय जगदलपुर (छ.ग.) की ओर सादर सूचनार्थ।
08. मार्स कंसलटेंसी सर्विस रायपुर की ओर सूचनार्थ।
09. उप अभियंता श्री कमलेश साहू, नगर पालिका परिषद् कांकेर की ओर पालनार्थ।

मुख्य नगरपालिका अधिकारी
नगरपालिका परिषद् कांकेर

Consent to Establish

676

1721

REGIONAL OFFICE
C.G. ENVIRONMENT CONSERVATION BOARD
JAGDALPUR 494001

Phone - 07782-229367 email : hocecbrojagdalpur@gmail.com

No./ 757 /RO/TS/CECB/2024 Jagdalpur, dated 13.09.2024

To,

Chief Municipal Officer
Municipal Council, Kanker,
Khasra no. 327, Near Muktidham
District- North Bastar Kanker (C.G.)

Sub - Grant of "Permission to Establish" cum "Consent to Operate" of the Board u/s, 25/26 of the Water (Prevention & Control of Pollution) Act, 1974 and u/s 21 of the Air (Prevention and Control of Pollution) Act, 1981.

Ref - Your Online Application No. 16493602, Dated 06.08.2024 and subsequent correspondence ending dated: 16.08.2024

With reference to your above application, "Permission to Establish" cum "Consent to Operate" u/s 25/26 of the Water (Prevention and Control of Pollution) Act, 1974 and u/s 21 of the Air (Prevention and Control of Pollution) Act, 1981 are hereby granted for period of one year from the date of issue of this letter, subject to the fulfillment of the terms and conditions annexed hereto as **PART 'A' & 'B'** respectively.

This consent is valid for following Product & production capacity: -

Name of Product	Production Capacity
Sewage Treatment Plant (STP)	7.70 MLD Seven Point Seven MLD

Note - The above mentioned capacity is as per your online Application No. 16493602, Dated 06.08.2024. Any enhancement of the above mentioned capacity will require new consent from the Board, under Water (Prevention and Control of pollution) Act, 1974 & Air (Prevention and Control of pollution) Act, 1981.

For & on behalf of
Chhattisgarh Environment Conservation Board

/

Regional Officer
Chhattisgarh Environment Conservation Board
Jagdalpur

1722
PART-A

CONSENT LETTER

Sub : - Grant of "Permission to Establish" cum "Consent to Operate" to **Municipal Council, Kanker** the discharge of effluent u/s 25/26 of the Water (Prevention & Control of Pollution) Act, 1974.

Ref : - Application No. 16493602 of **Municipal Council, Kanker,** Date 06.08.2024 (expiry date……

1. With reference to the above application for consent to discharge effluent into the natural water courses under the Water (Prevention & Control of Pollution) Act, 1974, here-in-after referred to as the Act **Municipal Council, Kanker** is authorized by the State Board to discharge its industrial and other effluents arising out of their premises into the local stream / river / well in accordance with the general and special conditions as mentioned in the Annexure.
2. This consent shall be valid for a period of one year from the date of issue of this consent letter.

This consent is valid for Product & production capacity of: -

Name of Product	Production Capacity
Sewage Treatment Plant (STP)	7.70 MLD Seven Point Seven MLD

For and on behalf of the
Chhattisgarh Environment Conservation Board.

Seal

Enclosure : Annexure

/

Regional Officer
Chhattisgarh Environment Conservation Board
Jagdalpur

1723

7.7 MLD STP, Kanker	

Work Order 1724

कार्यालय नगर पालिका परिषद् चांपा जिला जांजगीर–चांपा (छ0ग0)

E-Mail ID-cmochampa@rediffmail.com, cmochampanp@gmail.com, Fax No.-07819245180

//कार्यादेश//

चांपा, दिनांक 04/01/2022

क्रमांक/ 309 /लो0नि0वि0/न0पा0/2021–22

M/s Sudhakara Infratech Pvt, Ltd.
Flat No. 304, Metro Residency
Hyderabad - 50082

विषय :– नगरपालिका परिषद चांपा अंतर्गत सीवरेज ट्रीटमेंट प्लांट स्थापना कार्य हेतु कार्यादेश बाबत्।

संदर्भ :– आपका अनुबंध दिनांक 27.12.2021

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उपरोक्त विषयांतर्गत संदर्भित तिथि को कारित अनुबंध के तहत् निविदा शर्तो के अधीन निम्न कार्य का कार्यादेश प्रदान किया जाता है :–

1	कार्य का नाम –	नगरपालिका परिषद चांपा मे सीवरेज ट्रीटमेंट प्लांट स्थापना कार्य।
2	निविदा राशि रू. –	1190.77 लाख।
3	स्वीकृत दर अनुसार कार्य लागत (लम्प सम्प राशि)	1393.11 लाख।
4	कार्य पूर्ण करने की अवधि –	30 माह (वर्षा ऋतु सहित)

उक्त कार्य उप अभियंता, नगरपालिका परिषद चांपा के निर्देशन में कार्य निष्पादित करें।

मुख्य नगरपालिका अधिकारी
नगरपालिका परिषद् चांपा
चांपा, दिनांक 04/01/2022

पृ. क्रमांक/ 3010 /लो.नि.वि/न0पा0/2021–22

प्रतिलिपि,

1. निज सहायक, मा. मंत्री जी, नगरीय प्रशासन एवं विकास विभाग, मंत्रालय, नवा रायपुर, अटल नगर की ओर सादर सूचनार्थ।
2. सचिव, छ.ग. शासन वित्त विभाग, मंत्रालय, नवा रायपुर, अटल नगर की ओर सादर सूचनार्थ।
3. संचालक, संचा. नगरीय प्रशासन एवं विकास, अटल नगर, नवा रायपुर (छ.ग.) की ओर सादर सूचनार्थ।
4. कलेक्टर, जिला जांजगीर चांपा (छ.ग.) की ओर सादर सूचनार्थ।
5. अध्यक्ष, नगरपालिका परिषद् चांपा की ओर सादर सूचनार्थ।
6. मुख्य अभियंता, संचा., नगरीय प्रशासन एवं विकास, अटल नगर, नवा रायपुर (छ.ग.) की ओर सादर सूचनार्थ।
7. संयुक्त संचालक, नगरीय प्रशासन एवं विकास, क्षेत्रीय कार्यालय बिलासपुर (छ.ग.) की ओर सादर सूचनार्थ।
8. मार्स कंसलटेंसी सर्विस रायपुर की ओर सूचनार्थ एवं अपने सुपरविजन मे कार्य कराये जाने हेतु पालनार्थ।
9. कार्यपालन अभियंता, नगरपालिका परिषद् चांपा की ओर आवश्यक कार्यवाही हेतु।
10. सहायक अभियंता, नगरपालिका परिषद् चांपा की ओर आवश्यक कार्यवाही हेतु।
11. श्री ....., उप अभियंता, नगरपालिका परिषद् चांपा की ओर पालनार्थ।

मुख्य नगरपालिका अधिकारी
नगरपालिका परिषद् चांपा

Bar-chart for STP work

Site - Nagar Palika Parishad Champa

Sr. No.	Activity	Finish Date	Apr'24	May'234	June'24	July'24	Aug'24	Sep'24	Oct'24	Nov'24	Dec'24
			1 2 3 4	1 2 3 4	1 2 3 4	1 2 3 4	1 2 3 4	1 2 3 4	1 2 3 4	1 2 3 4	1 2 3 4
	period AS per NIT	12.11.2022									
1	Provision of Nalla Repairing and Clearing	30.4.2024									
2	Sewage Collection Chambers	30.04.2024									
3	Intercepting Pipe Line	30.04.2024									
4	Rising Main from Pumping Station to STP	15.11.2024									
5	Pumping Station with Screen Chamber	15.11.2024									
6	Raw Sewer Pumping Machinery	15.11.2024									
7	Electric work at Pumping Station	15.11.2024									
8	Sewage Treatment Plant	30.11.2024									
9	Disposal Line	03.10.2024									
10	Compound Wall	10.03.2024									
11	Trial Run Testing and commissioing from 15.12.2024										

Page

Consent yo Establish 726

NI - 72 /Bilaspur/24
Dated - 09/09/2024

CHHATTISGARH ENVIRONMENT CONSERVATION BOARD

Paryavas Bhawan, Sector - 19, Nava Raipur Atal Nagar,
District – Raipur (C.G.) 492002
E-mail - hocecb@gmail.com

No. 4848/TS/CECB/2024 Nava Raipur Atal Nagar, dated: 09/09/2024

To,

Chief Municipal Officer
Nagar Palika Parishad,
Champa,
District- Janjgir-Champa (C.G.)

Sub: - "Permission to Establish" for establishment of Sewage Treatment Plant (STP) – 5.3 MLD at Khasra No. 1066/1 at Champa, District - Janjgir-Champa (C.G.).

Ref.: - Your online application dated: 12/08/2024 and subsequent correspondence ending dated: 14/08/2024 (online application no. 16552142).

---::00::---

Without prejudice to the powers of this Board under the Water (Prevention and Control of Pollution) Act, 1974, and the Air (Prevention and Control of Pollution) Act, 1981 and without reducing your responsibilities under the said Acts, and after going through your proposal for achieving the effluent and gaseous emission standards, it is to inform you that this Board grants "Permission to Establish" for establishment of Sewage Treatment Plant (STP) – 5.3 MLD at Khasra No. 1066/1 at Champa, District - Janjgir-Champa (C.G.), subject to fulfillment of the following terms and conditions: -

TERMS & CONDITIONS: -

1. Municipality shall provide adequate facility for proper treatment of sewage and shall ensure that the treated effluent quality meet the standards prescribed by Board. Municipality shall operate and maintain the sewage collection / conveyance system, sewage pumping system and sewage treatment system regularly to ensure the treated effluent quality within the standards prescribed. No untreated sewage shall be discharged outside the plant premises. Treated effluent shall be used for plantation, green belt development, flushing, dust suppression, other useful purposes etc. Municipality shall ensure maximum utilization of treated sewage in different purposes to minimize; to the maximum extent possible, the discharge of treated effluent into nalla / river to maintain the wholesomeness of nalla / river water quality. Municipality shall ensure that the water quality of nalla / river shall not affect or degrade. Necessary measures shall be made to mitigate the odour problems from Sewage Treatment Plant (STP). Accumulation / stagnation of sewage shall be avoided for ensuring vector control. The major parameters of treated effluent shall ensure the limits less than the following:-

S. No.	Parameters	Limits
1.	pH	6.5 - 9.0
2.	Total Suspended Solids	50 Milligram per Liter
3.	BOD	20 Milligram per Liter
4.	COD	250 Milligram per Liter
5.	Oil and Grease	10 Milligram per Liter
6.	Fecal Coliform (FC) (Most Probable Number per 100 milliliter, MPN/100ml	1000

Chhattisgarh Environment Conservation Board may further stipulate stringent limit depending upon environmental conditions.

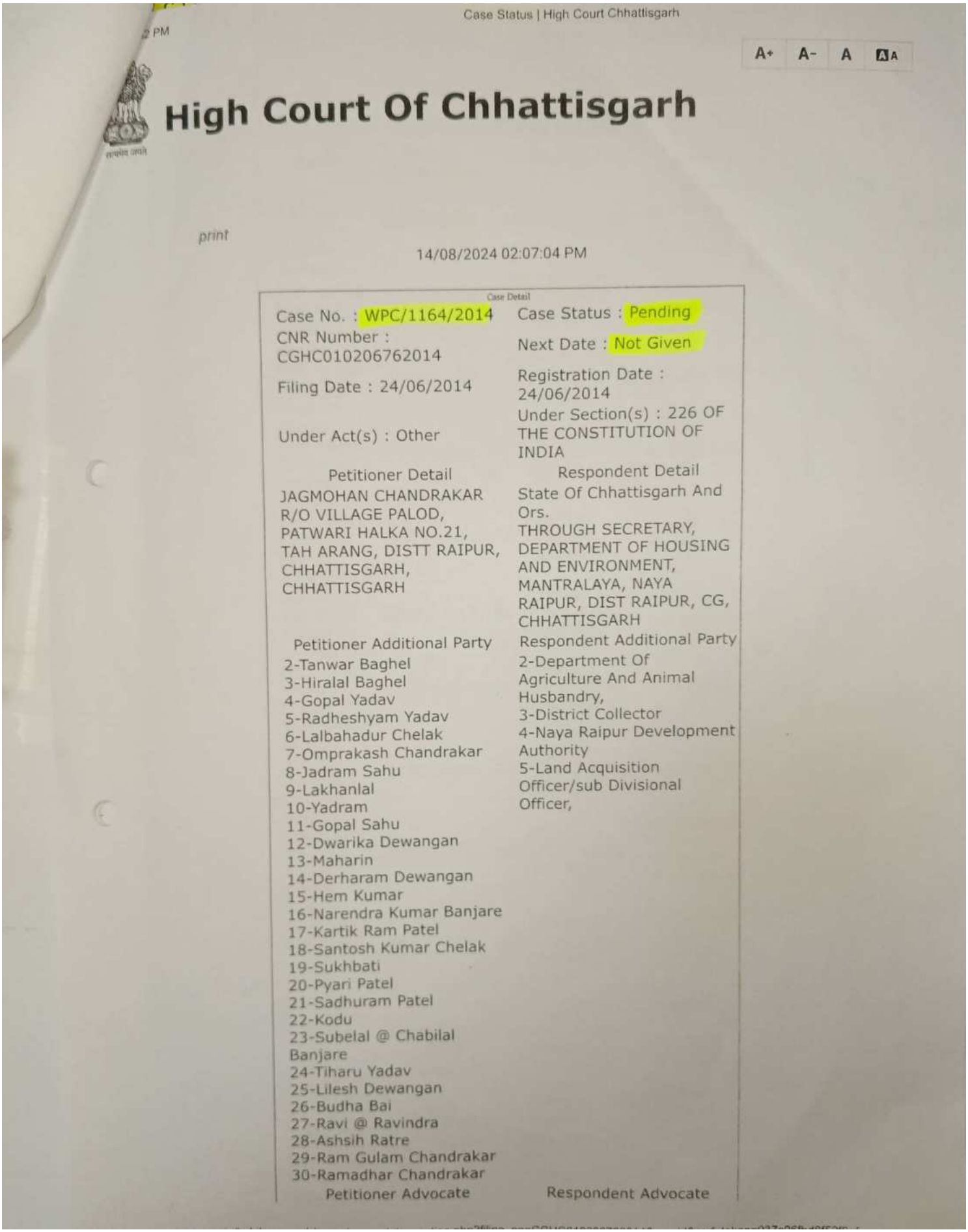
2. Municipality shall provide Online Effluent Quality Monitoring System (EQMS) with online connectivity at outlet of STP.
3. Municipality shall comply with direction/guideline issued by CPCB/MoEF & CC regarding operation maintenance, effluent quality, data availability etc. of STP.
4. Municipality shall provide adequate measures to control air pollution during the construction activity. Adequate dust suppression measures shall be undertaken to control fugitive dust emission. Regular water sprinkling for dust suppression shall be ensured. Ambient air quality shall not exceed the standards prescribed by Board. Municipality shall ensure particulate matter emission from any point source (if any) less than 50 mg/Nm^3 all the time.
5. Municipality shall ensure compliance of the Construction and Demolition Waste Management Rules, 2016. All municipal solid wastes shall be segregated, collected, transported, treated and disposed as per provisions of the Solid Waste Management Rules, 2016. Municipality shall obtain authorization from Board for management and handling of hazardous materials (if any) as per the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016.
6. Municipality shall provide separate electric metering arrangements with time totalizer and interlocking system for the running of STP. The record & log book of electricity and chemical consumption for running the STP shall be maintained & submitted to Board every month.
7. All internal roads shall be made black topped. Good housekeeping practices shall be adopted by the Municipality.
8. Municipality shall utilize the fly ash bricks / blocks etc. in all construction / repairing activities.
9. Wide green belt of local plant species shall be developed all along the boundary of the plant premises. At least 33% area of total plant area shall be used for green belt development. As far as possible maximum area of open spaces shall be utilized for plantation purposes. Municipality shall abide by the decisions taken by Ministry of Environment, Forest and Climate Change, Government of India / Central Government / State Government / Central Pollution Control Board / CECB from time to time in this regard.
10. Municipality shall provide garland drains with appropriate check dams all along the plant area. Municipality shall provide adequate collection and treatment arrangement for proper management of storm water.

1728

5.3 MLD STP, Champa	

High Court Stay Order

1729



Case Status | High Court Chhattisgarh

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High Court Of Chhattisgarh

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Case Detail

Case No. : WPC/1164/2014
Case Status : Pending
CNR Number : CGHC010206762014
Next Date : Not Given
Filing Date : 24/06/2014
Registration Date : 24/06/2014
Under Act(s) : Other
Under Section(s) : 226 OF THE CONSTITUTION OF INDIA

Petitioner Detail

JAGMOHAN CHANDRAKAR
R/O VILLAGE PALOD, PATWARI HALKA NO.21, TAH ARANG, DISTT RAIPUR, CHHATTISGARH, CHHATTISGARH

Respondent Detail

State Of Chhattisgarh And Ors.
THROUGH SECRETARY, DEPARTMENT OF HOUSING AND ENVIRONMENT, MANTRALAYA, NAYA RAIPUR, DIST RAIPUR, CG, CHHATTISGARH

Petitioner Additional Party

2-Tanwar Baghel
3-Hiralal Baghel
4-Gopal Yadav
5-Radheshyam Yadav
6-Lalbahadur Chelak
7-Omprakash Chandrakar
8-Jadram Sahu
9-Lakhanlal
10-Yadram
11-Gopal Sahu
12-Dwarika Dewangan
13-Maharin
14-Derharam Dewangan
15-Hem Kumar
16-Narendra Kumar Banjare
17-Kartik Ram Patel
18-Santosh Kumar Chelak
19-Sukhbati
20-Pyari Patel
21-Sadhuram Patel
22-Kodu
23-Subelal @ Chabilal Banjare
24-Tiharu Yadav
25-Lilesh Dewangan
26-Budha Bai
27-Ravi @ Ravindra
28-Ashsih Ratre
29-Ram Gulam Chandrakar
30-Ramadhar Chandrakar

Respondent Additional Party

2-Department Of Agriculture And Animal Husbandry,
3-District Collector
4-Naya Raipur Development Authority
5-Land Acquisition Officer/sub Divisional Officer,

Petitioner Advocate

Respondent Advocate

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SANJAY KUMAR AGRAWAL ,	A.G.SUMESH BAJAJ, PARAG KOTECHA,
FIR Detail	Lower Court Detail

CASE PROCEEDING HISTORY

Bench	Date of Proceeding	Purpose	Action
Hon'ble Shri Justice Sanjay Agrawal	01/07/2024	ORDERS on IAs	LIST ALONGWITH SIMILAR MATTERS
Hon'ble Shri Justice Sanjay K. Agrawal	14/08/2018	FOR ORDERS [ON OFFICE NOTES]	OFFICE TO VERIFY
Hon'ble Shri Justice Sanjay K. Agrawal	02/08/2018	FOR ORDERS [ON OFFICE NOTES]	ADJOURNED
Hon'ble Shri Justice Sanjay K. Agrawal	19/07/2018	MOTION HEARING MATTERS	ADJOURNED
Hon'ble Shri Justice Manindra Mohan Shrivastava	21/06/2017	MOTION HEARING MATTERS	DEFAULT BE REMOVED
Hon'ble The Chief Justice	27/01/2017	FINAL DISPOSAL/FINAL HEARING	I.A. IS REJECTED
Hon'ble Shri Justice Manindra Mohan Shrivastava	10/08/2015	FINAL DISPOSAL/FINAL HEARING	DE-LISTED
Hon'ble Shri Justice Pritinker Diwaker	20/04/2015	FINAL DISPOSAL/FINAL HEARING	ADJOURNED
Hon'ble Shri Justice Prashant Kumar Mishra	23/03/2015	FINAL DISPOSAL/FINAL HEARING	ADJOURNED WITH PRIORITY OF LISTING
Hon'ble Shri Justice Prashant Kumar Mishra	09/03/2015	FINAL DISPOSAL/FINAL HEARING	ADJOURNED WITH PRIORITY OF LISTING
Hon'ble Shri Justice Prashant Kumar Mishra	19/02/2015	FINAL DISPOSAL/FINAL HEARING	LIST ALONGWITH SIMILAR MATTERS
Hon'ble Shri Justice Prashant Kumar Mishra	09/02/2015	MOTION HEARING MATTERS	ADJOURNED WITH PRIORITY OF LISTING
Hon'ble Shri Justice	18/09/2014	MOTION HEARING	REPLY NOT-FILED

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Manindra Mohan Shrivastava		MATTERS	
Hon'ble Shri Justice Manindra Mohan Shrivastava	19/08/2014	MOTION HEARING MATTERS	REPLY NOT-FILED
Hon'ble Shri Justice Manindra Mohan Shrivastava	22/07/2014	MOTION HEARING MATTERS	REPLY NOT-FILED
Hon'ble Shri Justice Manindra Mohan Shrivastava	27/06/2014	MOTION HEARING MATTERS	ISSUE NOTICE

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High Court Of Chhattisgarh

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Case Detail

Case No. : WPC/1174/2014	Case Status : Pending
CNR Number : CGHC010016462014	Next Date : Not Given
Filing Date : 25/06/2014	Registration Date : 25/06/2014
Under Act(s) : Other	Under Section(s) : 226 OF THE CONSTITUTION OF INDIA
Petitioner Detail	Respondent Detail
Chaindas Patle And Ors. R/O VILLAGE PALOD, PATWARI HALKA NO.21, TAH ARANG, DISTT RAIPUR, CG, CHHATTISGARH	State Of Chhattisgarh And Ors. THROUGH SECRETARY, DEPARTMENT OF HOUSING AND ENVIRONMENT, MANTRALAYA, NAYA RAIPUR, DIST RAIPUR, CG, CHHATTISGARH
Petitioner Additional Party	Respondent Additional Party
2-Chabilal 3-Rajkumar Chandrakar 4-Nemichand 5-Shesh Narayan 6-Bedram 7-Brijlal 8-Pyare 9-Pandey 10-Kritlal 11-Rajkumar 12-Ramkhilavan 13-Jagmohan Nirmalkar 14-Tosh Narayan @ Anand Kumar 15-Thanu	2-Department Of Agriculture And Animal Husbandry 3-District Collector 4-Naya Raipur Development Authority 5-Land Acquisition Officer/ Sub Divisional Officer,
Petitioner Advocate	Respondent Advocate
SANJAY KUMAR AGRAWAL ,	A.G.SUMESH BAJAJ,
FIR Detail	Lower Court Detail

CASE PROCEEDING HISTORY

Bench	Date of Proceeding	Purpose	Action
		MOTION HEARING MATTERS	ADJOURNED
		MOTION HEARING MATTERS	ADJOURNED
Hon'ble Shri Justice	01/07/2024	ORDERS on IAs	LIST ALONGWITH

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Sanjay Agrawal			SIMILAR MATTERS
Hon'ble Shri Justice P. Sam Koshy	25/02/2020	ORDERS ON URGENT HEARING APPLICATION	ADJOURNED
Hon'ble Shri Justice Manindra Mohan Shrivastava	10/08/2015	FINAL DISPOSAL/FINAL HEARING	DE-LISTED
Hon'ble Shri Justice Pritinker Diwaker	20/04/2015	FINAL DISPOSAL/FINAL HEARING	ADJOURNED
Hon'ble Shri Justice Prashant Kumar Mishra	23/03/2015	FINAL DISPOSAL/FINAL HEARING	ADJOURNED WITH PRIORITY OF LISTING
Hon'ble Shri Justice Prashant Kumar Mishra	09/03/2015	FINAL DISPOSAL/FINAL HEARING	ADJOURNED WITH PRIORITY OF LISTING
Hon'ble Shri Justice Prashant Kumar Mishra	19/02/2015	FINAL DISPOSAL/FINAL HEARING	LIST ALONGWITH SIMILAR MATTERS
Hon'ble Shri Justice Prashant Kumar Mishra	09/02/2015	MOTION HEARING MATTERS	ADJOURNED WITH PRIORITY OF LISTING
Hon'ble Shri Justice Manindra Mohan Shrivastava	11/08/2014	MOTION HEARING MATTERS	ADJOURNED
Hon'ble Shri Justice Manindra Mohan Shrivastava	22/07/2014	MOTION HEARING MATTERS	ADJOURNED

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L&T Water and effluent treatment lc

NRANVP Average Current valve of equipments installed at 10 MLD Zone 01 STP.

Month of SEPTEMBER -2024

DATE	RAW SEWAGE PUMPING STATION								BLOWER BUILDING										TREATED WATER PUMPING STATION							
	PUMP A		PUMP B		PUMP C		PUMP D		BLOWER A		BLOWER B		LOWER C	BLOWER D		BLOWER E		BLOWER F	PUMP A		PUMP B		PUMP C		PUMP D	
	Starting Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)	Starting Current (Amp)	Running Current (Amp)
1-Sep-24	-	-	-	-	-	-	172.23	61.4	272.12	43.12	-	-	-	271.44	41.61	-	-	-	-	-	-	-	314.22	69.43	-	-
2-Sep-24	170	61	-	-	-	-	-	-	-	-	269.12	40.43	-	-	-	-	-	41.34	-	-	-	-	-	-	317	71.41
3-Sep-24	-	-	169.43	58.72	-	-	-	-	-	-	-	-	42.48	-	-	272.11	41.33	-	314.23	71.7	-	-	-	-	-	-
4-Sep-24	-	-	-	-	172.32	59.44	-	-	270.55	42	-	-	-	270.33	42.47	-	-	-	-	-	316	70.22	-	-	-	-
5-Sep-24	-	-	-	-	-	-	169.44	58.62	-	-	271	41.43	-	-	-	-	-	42.22	-	-	-	-	315.57	71.12	-	-
6-Sep-24	172.23	59.44	-	-	-	-	-	-	-	-	-	-	41.15	-	-	271.18	42.94	-	-	-	-	-	-	-	316.33	72
7-Sep-24	-	-	171.22	62.43	-	-	-	-	271	43.17	-	-	-	269.33	41.63	-	-	-	322.12	70	-	-	-	-	-	-
8-Sep-24	-	-	-	-	171	58.44	-	-	-	-	270.11	42.17	-	-	-	-	-	43	-	-	316	71	-	-	-	-
9-Sep-24	-	-	-	-	-	-	173.51	60.63	-	-	-	-	43.16	-	-	271.33	41	-	-	-	-	-	314.15	70	-	-
10-Sep-24	169	60.42	-	-	-	-	-	-	271.23	42.35	-	-	-	271.35	43	-	-	-	-	-	-	-	-	-	315.44	71.48
11-Sep-24	-	-	-	-	-	-	-	-	-	-	268.23	43.62	-	-	-	-	-	41.11	314.45	69.41	-	-	-	-	-	-
12-Sep-24	-	-	170	59.24	-	-	-	-	-	-	-	-	42.19	-	-	270.49	40.62	-	-	-	315.27	72.42	-	-	-	-
13-Sep-24	-	-	-	-	172.33	60.44	-	-	269.44	41	-	-	-	270.66	42.44	-	-	-	-	-	-	-	317	73.37	-	-
14-Sep-24	-	-	-	-	-	-	171	62.41	-	-	271	41.32	-	-	-	-	-	42	-	-	-	-	-	-	317	69.47
15-Sep-24	172	59	-	-	-	-	-	-	-	-	-	-	42.11	-	-	271.33	43.17	-	315.24	70	-	-	-	-	-	-
16-Sep-24	-	-	171.55	60.44	-	-	-	-	270	43.56	-	-	-	271.54	41.35	-	-	-	-	-	317	72.35	-	-	-	-
17-Sep-24	-	-	-	-	169.54	58.72	-	-	-	-	270	43.66	-	-	-	-	-	41.25	-	-	-	-	314.24	71.31	-	-
18-Sep-24	-	-	-	-	-	-	170.47	59.33	-	-	-	-	42	-	-	271.43	41.62	-	-	-	-	-	-	-	316	71.29
19-Sep-24	171.55	61	-	-	-	-	-	-	271	42.51	-	-	-	269	41.63	-	-	-	315.44	69.22	-	-	-	-	-	-
20-Sep-24	-	-	169	62.38	-	-	-	-	-	-	269.47	42.98	-	-	-	-	-	42	-	-	318.41	73	-	-	-	-
21-Sep-24	-	-	-	-	171	60.69	-	-	-	-	-	-	41.44	-	-	269.74	40.57	-	-	-	-	-	315	72	-	-
22-Sep-24	-	-	-	-	-	-	171.22	62	269	43.11	-	-	-	271.35	42	-	-	-	-	-	-	-	-	-	316	72.22
23-Sep-24	169.52	61.25	-	-	-	-	-	-	-	-	271.65	42.73	-	-	-	-	-	43.11	316.47	71	-	-	-	-	-	-
24-Sep-24	-	-	172	61.35	-	-	-	-	-	-	-	-	42.75	-	-	272.48	41.91	-	-	-	314.24	72.43	-	-	-	-
25-Sep-24	-	-	-	-	168	59.67	-	-	272	42.23	-	-	-	269.77	41.72	-	-	-	-	-	-	-	313	73.11	-	-
26-Sep-24	-	-	-	-	-	-	158.55	59.34	-	-	269	41.18	-	-	-	-	-	42.33	-	-	-	-	-	-	317	73.34
27-Sep-24	158.24	59.47	-	-	-	-	-	-	-	-	-	-	43.38	-	-	269.11	43.82	-	314.45	69.44	-	-	-	-	-	-
28-Sep-24	-	-	170.24	59	-	-	-	-	269.34	40.88	-	-	-	270	42.49	-	-	-	-	-	313.78	73.55	-	-	-	-
29-Sep-24	-	-	-	-	17.34	58	-	-	-	-	270	43	-	-	-	-	-	41.51	-	-	-	-	314.44	72.24	-	-
30-Sep-24	-	-	-	-	-	-	159.57	61.77	-	-	-	-	42	-	-	270.44	41.69	-	-	-	-	-	-	-	316.28	72.33

L&T Water and effluent treatment IC
NRANVP LAB ANALYSIS REPORT of 10 MLD Zone 01 STP
Month of SEPTEMBER -2024

Date	Inlet Flow MLD	TWR Outlet MLD	Power Consumption KW/day	Influent					Effluent						
				pH	Temp °c	TSS mg/L	COD mg/L	BOD mg/L	pH	Temp °c	TSS mg/L	COD mg/L	BOD mg/L	Turbidity NTU	Fecal Coliform
1-Sep-24	0.12	0.17	130	7.24	28.23	17	27	14	7.25	28.24	2.2	12	0.8	0.48	Not Detected
2-Sep-24	0.25	0.35	110	7.17	28.17	20	32	12	7.26	28.21	3.5	11	0.9	0.52	Not Detected
3-Sep-24	0.16	0.25	110	7.34	28.16	19	29	11	7.34	28.19	2.3	10	0.8	0.47	Not Detected
4-Sep-24	0.17	0.23	120	7.28	28.22	21	30	10	7.17	28.26	2.2	10	0.7	0.47	Not Detected
5-Sep-24	0.25	0.23	100	7.25	28.19	16	32	12	7.27	28.23	2.2	12	0.6	0.51	Not Detected
6-Sep-24	0.33	0.35	110	7.26	28.13	17	27	15	7.28	28.16	2.2	11	0.9	0.49	Not Detected
7-Sep-24	0.17	0.12	180	7.13	28.24	19	28	14	7.23	28.27	3.3	10	0.9	0.52	Not Detected
8-Sep-24	0.25	0.23	120	7.25	28.16	20	31	12	7.26	28.20	3.5	12	0.8	0.53	Not Detected
9-Sep-24	0.21	0.12	160	7.26	28.25	18	29	14	7.28	28.31	2.3	11	0.9	0.48	Not Detected
10-Sep-24	0.17	0.23	110	7.30	28.19	21	30	10	7.31	28.32	2.2	10	0.9	0.52	Not Detected
11-Sep-24	0.25	0.46	120	7.15	28.17	20	28	12	7.19	28.16	3.5	13	1.0	0.53	Not Detected
12-Sep-24	0.17	0.12	100	7.19	28.22	19	31	14	7.24	28.25	2.2	11	0.8	0.47	Not Detected
13-Sep-24	0.25	0.23	210	7.24	28.24	17	27	10	7.29	28.27	2.3	12	0.7	0.51	Not Detected
14-Sep-24	0.50	0.12	140	7.23	28.31	21	29	16	7.28	28.38	2.3	11	0.9	0.48	Not Detected
15-Sep-24	0.17	0.23	110	7.15	28.24	18	31	12	7.14	28.26	3.5	13	1.0	0.50	Not Detected
16-Sep-24	0.25	0.17	120	7.25	28.36	20	27	14	7.22	28.30	2.2	14	0.8	0.49	Not Detected
17-Sep-24	0.17	0.23	100	7.28	28.18	19	30	10	7.26	28.18	2.3	10	0.7	0.52	Not Detected
18-Sep-24	0.17	0.12	130	7.17	28.17	17	28	12	7.26	28.19	2.2	12	1.0	0.48	Not Detected
19-Sep-24	0.33	0.15	120	7.24	28.21	17	30	14	7.28	28.23	3.3	12	0.9	0.50	Not Detected
20-Sep-24	0.21	0.23	130	7.27	28.29	18	29	16	7.29	28.20	3.3	10	0.7	0.55	Not Detected
21-Sep-24	0.25	0.12	140	7.30	28.16	21	31	16	7.32	28.19	2.3	13	1.0	0.50	Not Detected
22-Sep-24	0.17	0.15	120	7.19	28.34	20	28	10	7.36	28.28	2.2	10	0.8	0.53	Not Detected
23-Sep-24	0.29	0.17	110	7.22	28.24	17	32	14	7.25	28.26	3.5	14	0.8	0.47	Not Detected
24-Sep-24	0.21	0.23	130	7.17	28.16	20	29	12	7.26	28.16	3.3	11	1.0	0.45	Not Detected
25-Sep-24	0.17	0.12	130	7.25	28.30	19	32	14	7.19	28.30	2.2	12	0.7	0.52	Not Detected
26-Sep-24	0.21	0.17	140	7.23	28.25	21	28	12	7.26	28.29	2.3	10	0.9	0.52	Not Detected
27-Sep-24	0.25	0.23	120	7.24	28.30	18	27	10	7.29	28.29	2.3	10	0.8	0.48	Not Detected
28-Sep-24	0.17	0.17	130	7.16	28.27	19	31	14	7.31	28.27	2.2	12	1.0	0.53	Not Detected
29-Sep-24	0.21	0.23	140	7.25	28.17	19	29		7.27	28.19	2.3	11		0.56	Not Detected
30-Sep-24				7.23	28.30	21	27		7.33	28.32	3.3	10		0.57	Not Detected
Total	**6.43**	**5.89**	**3690.00**	**216.89**	**846.82**	**569.00**	**879.00**	**356.00**	**217.94**	**847.36**	**78.90**	**340.00**	**23.70**	**15.15**	
Average	**0.22**	**0.20**	**127.24**	**7.23**	**28.23**	**18.97**	**29.30**	**12.71**	**7.26**	**28.25**	**2.63**	**11.33**	**0.85**	**0.51**	

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नवा रायपुर अटल नगर विकास प्राधिकरण

संक्षेपिका

एसटीपी–1 तथा सीवरेज कलेक्शन नेटवर्क, रिसायकल नेटवर्क के संबंध में।

- नवा रायपुर अटल नगर के सेक्टर 3 में एसटीपी–1, सेक्टर 11 में एसटीपी–2 तथा सेक्टर 24 में एसटीपी–3 के निर्माण एवं संचालन–संधारण कार्य हेतु ठेकेदार मेसर्स लार्सन एण्ड टूब्रो लिमिटेड, चेन्नई को पत्र क्र. 488, दिनांक 22.02.2014 द्वारा कार्यादेश तथा अनुबंध क्र. 33, दिनांक 05.02.2014 द्वारा अनुबंध संपादित किया गया था। अनुबंधानुसार कार्य अवधि 24 माह कंन्सट्रक्शन तथा 60 माह संचालन–संधारण निर्धारित था।
- संचालक मण्डल की 59वीं बैठक के एजेण्डा क्रमांक 14 में एसटीपी 2 एवं 3 के संचालन एवं सधारण प्रारंभ करने की सहमति दी गई थी। एसटीपी–1 के संबंध में लेख किया गया था कि सीवेज नेटवर्क तथा रिसाइकिल्ड लाइन का कुछ कार्य माननीय उच्च न्यायालय के स्थगन आदेश के कारण नही किया जा सकता इसके कारण नेटवर्क कनेक्टिविटी तथा सीवेज लोड उपलब्ध नही होने के कारण एसटीपी–1 का कमिशिनिंग नही किया जा सकता।
- NIT No. 15, dated 10.07.2020 द्वारा Sewerage Project for Nava Raipur SH: Laying of Sewerage Network / Recycle Line कार्य की पुनः निविदा आमंत्रित किया गया था। भूमि शाखा द्वारा उपलब्ध कराई गई जानकारी अनुसार जहां सीवर लाइन बिछाई जानी है, लगभग सभी खसरा नं. में माननीय उच्च न्यायालय द्वारा स्थगन किया गया था, जिसके कारण से निविदा निरस्त प्रस्तावित किया गया था। तत्पश्चात् मुख्य कार्यपालन अधिकारी द्वारा कार्यालयीन आदेश क्र. 2077, दिनांक 23.12.2020 में प्रशासकीय कारणों से उक्त निविदा को निरस्त किया गया था।
- एसटीपी–1 का निर्माण पूर्ण हो चुका है तथा सभी Equipments का Testing किया जा चुका है।
- निम्नानुसार खसरा नम्बर में High Court Stay है – उक्त खसरा नम्बर की भूमियों से Sewer line डाला जाना है।

S. No.	Village Name / Road No.	Khasra No.
1	Palod (AD-1)	1523, 1547, 1575, 1571, 1572, 1576, 1638/1, 1638/2, 1640/2, 1757
2	Palod (NR-1)	1448/1, 1455, 1456, 1726, 1724, 1723, 1771, 1773, 1639
3	Palod (EAR)	1350, 1369

- माननीय उच्च न्यायालय में प्रकरण क्रमांक WPC/1164/2014 & WPC/1174/2014 लंबित पाया गया है।
- भूमि पर माननीय उच्च न्यायालय के स्थगन के कारण एसटीपी–1 के समीप रोड नं. AD-1 तथा NR-1 के समानांतर 2.0 कि.मी. सीवर लाइन अपूर्ण है। जिसके कारण से एसटीपी में सीवरेज कनेक्टिविटी नही हो पाई है। भूमि विवाद के निराकरण पश्चात् ही Sewerage Collection Network पूर्ण कराया जा सकेगा।

उपरोक्तानुसार प्रतिवेदन प्रस्तुत।

कार्यपालन अभियंता (सिविल–2)
नवा रायपुर अटल नगर विकास प्राधिकरण
नवा रायपुर अटल नगर (छ.ग.)

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भूमि आंबटन का विवरण

क्रमांक	ग्राम का नाम	खसरा नंबर	कुल रकबा	प्रभावित रकबा	निजी/शासकीय	दिनांक को क्रय/हस्तांतरण की स्थिति	रिमार्क
1	2	3	4	5	6	7	8
1	पलौद (AD-1)	1523	0.47		निजी	भू–अर्जन अवार्ड	हाईकोर्ट स्टे
2		1547	0.42		निजी	भू–अर्जन अवार्ड	हाईकोर्ट स्टे
3		1575	0.19		निजी	भू–अर्जन अवार्ड	हाईकोर्ट स्टे
4		1571	0.19		निजी	भू–अर्जन अवार्ड	हाईकोर्ट स्टे
5		1572	0.13		निजी	भू–अर्जन अवार्ड	हाईकोर्ट स्टे
6		1576	0.36		निजी	भू–अर्जन अवार्ड	हाईकोर्ट स्टे
7		1638/1	0.49		निजी	भू–अर्जन अवार्ड	हाईकोर्ट स्टे
8		1638/2	0.50		निजी	भू–अर्जन अवार्ड	हाईकोर्ट स्टे
9		1640/2	0.25		निजी	भू–अर्जन अवार्ड	हाईकोर्ट स्टे
10		1757	0.71		निजी	भू–अर्जन अवार्ड	हाईकोर्ट स्टे
11	पलौद (NR-1)	1448/1	0.60		निजी	क्रय	–
12		1455	0.12		निजी	भू–अर्जन अवार्ड	हाईकोर्ट स्टे
13		1456	0.22		निजी	भू–अर्जन अवार्ड	हाईकोर्ट स्टे
14		1726	0.11		निजी	भू–अर्जन अवार्ड	हाईकोर्ट स्टे
15		1724	0.56		निजी	भू–अर्जन अवार्ड	हाईकोर्ट स्टे
16		1723	1.67		निजी	भू–अर्जन अवार्ड	हाईकोर्ट स्टे
17		1771	1.37		निजी	भू–अर्जन अवार्ड	हाईकोर्ट स्टे
18		1773	0.93		निजी	भू–अर्जन अवार्ड	हाईकोर्ट स्टे
19		1639	0.40		निजी	भू–अर्जन अवार्ड	हाईकोर्ट स्टे
20	पलौद (EAR)	1350	1.69		निजी	भू–अर्जन अवार्ड	हाईकोर्ट स्टे
21		1369	0.27		निजी	भू–अर्जन अवार्ड	हाईकोर्ट स्टे

Ashams
23/01/2024

Scanned with CamScanner

Proposed STPs

राज्य शहरी विकास अभिकरण, छत्तीसगढ़

चतुर्थ तल, डी–ब्लॉक, इन्द्रावती भवन, नवा रायपुर अटल नगर, जिला–रायपुर
फोन 0771 – 2222402, फैक्स 0771 – 2222409 ई–मेल : cg.amrut@gmail.com

क्रमांक / 9 / सूडा / अमृत 2.0 / 2024/4260 नवा रायपुर अटल नगर दिनांक : 10 / 10 / 2024

–:: आदेश ::–

भारत सरकार, आवासन और शहरी कार्य मंत्रालय नई दिल्ली द्वारा लागू मिशन अमृत 2.0 (अटल शहरी नवीकरण एवं परिवर्तन मिशन 2.0) अंतर्गत गठित राज्य स्तरीय हाई पावर स्टेयरिंग कमेटी की 10वीं बैठक दिनांक 09.09.2024 के एजेण्डा क्र. 09 में **सीवेज मास्टर प्लान अंबिकापुर लागत राशि रू. 12373.13 लाख (रू. बारह हजार तीन सौ तिहत्तर दशमलव एक तीन लाख)** की प्रशासकीय स्वीकृति प्रदान करने का निर्णय लिया गया। राज्य स्तरीय हाई पावर स्टेयरिंग कमेटी के निर्णय तथा राज्य शासन के आदेश क्रमांक 8189 / 6723 / 2022 / 18 दि. 05.12.2022 के अनुक्रम में उपरोक्त परियोजना की **प्रशासकीय स्वीकृति** एतद् द्वारा निम्नांकित शर्तो के अधीन जारी की जाती है :–

1. सीवेज मास्टर प्लान अंबिकापुर के समस्त निर्माण कार्य हेतु नगर निगम अंबिकापुर क्रियान्वयन एजेंसी होगा।
2. परियोजना के कार्य की प्रगति का प्रतिवेदन प्रतिमाह एवं स्टेट नोडल एजेंसी द्वारा समय–समय पर उपलब्ध करायी जाने वाले धनराशि का उपयोगिता प्रमाण पत्र निर्धारित प्रारूप में प्रति तिमाही अनिवार्य रूप से नगर निगम अंबिकापुर द्वारा स्टेट नोडल एजेंसी को उपलब्ध कराया जावेगा। भारत सरकार से परियोजना की आगामी किश्तों को प्राप्त किये जाने हेतु यथा समय प्रस्ताव स्टेट नोडल एजेंसी को भेजा जाना नगर निगम अंबिकापुर द्वारा सुनिश्चित किया जावेगा।
3. सक्षम प्राधिकारी द्वारा अनुमोदित निविदा प्रारूप में ही निविदा आमंत्रित किया जावे। साथ ही विभाग द्वारा निविदा आमंत्रण के संबंध में समय–समय पर जारी निर्देशों का पालन करना अनिवार्य होगा।
4. एचपीएससी द्वारा स्वीकृत स्टेट वॉटर एक्शन प्लान (SWAP) में निहित वित्तीय प्रावधानों का पालन करना अनिवार्य होगा।
5. परियोजना का कार्य नगर निगम अंबिकापुर द्वारा समय–सीमा में पूर्ण किया जाना सुनिश्चित किया जावेगा।
6. अमृत मिशन 2.0 में निर्देशित रिफार्म का लक्ष्य वर्षवार निर्धारित कार्यक्रम के अनुसार प्राप्त करना अनिवार्य होगा।

7. मिशन अंतर्गत गठित राज्य स्तरीय हाई पावर स्टेयरिंग कमेटी की दसवीं बैठक दिनांक 09.09.2024 में दिये गये निर्देशों का पालन करना सुनिश्चित किया जावे।

8. निर्माण में छत्तीसगढ़ नगर पालिक निगम अधिनियम 1956 तथा छत्तीसगढ़ कार्य विभाग मैनुअल का पालन किया जावे।

9. सक्षम प्राधिकारी की स्वीकृति के बिना प्राक्कलन में सारवान परिवर्तन नहीं किया जावेगा।

10. निर्माण कार्य सक्षम अधिकारी से अनुमोदित ड्राईंग डिजाईन के अनुसार ही किया जावे।

11. परियोजना की प्रशासकीय स्वीकृति तथा परियोजना में निहित कार्यों का संक्षिप्त विवरण एमआईसी तथा सामान्य सभा की आगामी बैठक में सूचनार्थ प्रस्तुत किया जावेगा।

12. मिशन के दिशा–निर्देशों के अनुसार परियोजना के 15 वर्षों के ओएण्डएम (संचालन एवं संधारण) हेतु आवश्यक राशि निकाय द्वारा वहन की जावेगी।

13. निविदाएं प्राप्त होने पर विहित प्रक्रिया का अनुसरण करते हुए, प्रकरण छ.ग. कामकाज संचालन नियम 1998 के प्रावधान अनुसार निकाय की निविदा समिति के समक्ष प्रस्तुत किया जावेगा। निविदा समिति एवं निकाय के आयुक्त की अनुशंसा उपरान्त वित्तीय स्वीकृति हेतु प्रकरण राज्य शासन के आदेश क्र. एफ 05–190/18/05 दि. 05.11.14 के अनुक्रम में मिशन डायरेक्टर (अमृत मिशन 2.0) को प्रेषित किया जाना सुनिश्चित किया जावेगा।

14. निर्माण कार्य निकाय के स्वामित्व/आधिपत्य की भूमि पर ही कराया जावे।

15. निक्षेप कार्य विहित प्रक्रिया का अनुसरण करते हुए निकाय द्वारा संपादित किया जावे।

16. राज्य शासन तथा नोडल एजेंसी सूडा द्वारा समय–समय पर जारी निर्देशों का पालन किया जाना अनिवार्य होगा।

17. भारत सरकार द्वारा नियुक्त थर्ड पार्टी इंडिपेंडेंट रिव्यू एंड मॉनिटरिंग एजेंसी (इरमा) द्वारा निर्माण कार्यों का निरीक्षण किया जावेगा। कार्यों में व्यय होने वाली राशि का नियमानुसार लेखा संधारण निकाय द्वारा किया जावे।

प्रोजेक्ट मैनेजर (मिशन अमृत 2.0)
राज्य शहरी विकास अभिकरण
छत्तीसगढ़, नवा रायपुर अटल नगर

पृ. क्रमांक/9/सूडा/अमृत 2.0/2024/4261 नवा रायपुर अटल नगर दिनांक : 10/10/2024

प्रतिलिपि :–

1. निज सचिव, मान. मंत्री जी., नगरीय प्रशासन एवं विकास विभाग, मंत्रालय, नवा रायपुर अटल नगर।
2. मुख्य सचिव के निज सचिव, छ.ग. शासन।
3. सचिव, छ.ग. शासन, नगरीय प्रशासन एवं विकास विभाग, मंत्रालय, नवा रायपुर अटल नगर।
4. मिशन डायरेक्टर (अमृत मिशन 2.0) भारत सरकार, आवासन और शहरी कार्य मंत्रालय।
5. संचालक, नगरीय प्रशासन एवं विकास, छ.ग. नवा रायपुर अटल नगर।
6. मुख्य कार्यपालन अधिकारी, राज्य शहरी विकास अभिकरण, छ.ग., नवा रायपुर अटल नगर।
7. कलेक्टर, जिला सरगुजा, छ.ग.।
8. मान. महापौर, नगर पालिक निगम अंबिकापुर।
9. संयुक्त संचालक, नगरीय प्रशासन एवं विकास, क्षेत्रीय कार्यालय सरगुजा, छत्तीसगढ़।
10. आयुक्त, नगर पालिक निगम अंबिकापुर।
11. प्रोग्रामर, डाटा सेन्टर, संचालनालय को वेबसाईट में अपलोड करने हेतु।

प्रोजेक्ट मैनेजर (मिशन अमृत 2.0)
राज्य शहरी विकास अभिकरण
छत्तीसगढ़, नवा रायपुर अटल नगर

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क्रमांक / 9 / सूडा / अमृत 2.0 / 2024 / 4254 नवा रायपुर अटल नगर दिनांक : 10 / 10 / 2024

–:: आदेश ::–

भारत सरकार, आवासन और शहरी कार्य मंत्रालय नई दिल्ली द्वारा लागू मिशन अमृत 2.0 (अटल शहरी नवीकरण एवं परिवर्तन मिशन 2.0) अंतर्गत गठित राज्य स्तरीय हाई पावर स्टेयरिंग कमेटी की 10वीं बैठक दिनांक 09.09.2024 के एजेण्डा क्र. 06 में **सीवेज मास्टर प्लान भिलाई लागत राशि रू. 27415.91 लाख (रू. सत्ताई हजार चार सौ पन्द्रह दशमलव नौ एक लाख)** की प्रशासकीय स्वीकृति प्रदान करने का निर्णय लिया गया। राज्य स्तरीय हाई पावर स्टेयरिंग कमेटी के निर्णय तथा राज्य शासन के आदेश क्रमांक 8189 / 6723 / 2022 / 18 दि. 05.12.2022 के अनुक्रम में उपरोक्त परियोजना की **प्रशासकीय स्वीकृति** एतद् द्वारा निम्नांकित शर्तो के अधीन जारी की जाती है :–

1. सीवेज मास्टर प्लान भिलाई के समस्त निर्माण कार्य हेतु नगर निगम भिलाई क्रियान्वयन एजेंसी होगा।
2. परियोजना के कार्य की प्रगति का प्रतिवेदन प्रतिमाह एवं स्टेट नोडल एजेंसी द्वारा समय–समय पर उपलब्ध करायी जाने वाले धनराशि का उपयोगिता प्रमाण पत्र निर्धारित प्रारूप में प्रति तिमाही अनिवार्य रूप से नगर निगम भिलाई द्वारा स्टेट नोडल एजेंसी को उपलब्ध कराया जावेगा। भारत सरकार से परियोजना की आगामी किश्तों को प्राप्त किये जाने हेतु यथा समय प्रस्ताव स्टेट नोडल एजेंसी को भेजा जाना नगर निगम भिलाई द्वारा सुनिश्चित किया जावेगा।
3. सक्षम प्राधिकारी द्वारा अनुमोदित निविदा प्रारूप में ही निविदा आमंत्रित किया जावे। साथ ही विभाग द्वारा निविदा आमंत्रण के संबंध में समय–समय पर जारी निर्देशों का पालन करना अनिवार्य होगा।
4. एचपीएससी द्वारा स्वीकृत स्टेट वॉटर एक्शन प्लान (SWAP) में निहित वित्तीय प्रावधानों का पालन करना अनिवार्य होगा।
5. परियोजना का कार्य नगर निगम भिलाई द्वारा समय–सीमा में पूर्ण किया जाना सुनिश्चित किया जावेगा।
6. अमृत मिशन 2.0 में निर्देशित रिफार्म का लक्ष्य वर्षवार निर्धारित कार्यक्रम के अनुसार प्राप्त करना अनिवार्य होगा।

7. मिशन अंतर्गत गठित राज्य स्तरीय हाई पावर स्टेयरिंग कमेटी की दसवीं बैठक दिनांक 09.09.2024 में दिये गये निर्देशों का पालन करना सुनिश्चित किया जावे।

8. निर्माण में छत्तीसगढ़ नगर पालिक निगम अधिनियम 1956 तथा छत्तीसगढ़ कार्य विभाग मैनुअल का पालन किया जावे।

9. सक्षम प्राधिकारी की स्वीकृति के बिना प्राक्कलन में सारवान परिवर्तन नहीं किया जावेगा।

10. निर्माण कार्य सक्षम अधिकारी से अनुमोदित ड्राईंग डिजाईन के अनुसार ही किया जावे।

11. परियोजना की प्रशासकीय स्वीकृति तथा परियोजना में निहित कार्यों का संक्षिप्त विवरण एमआईसी तथा सामान्य सभा की आगामी बैठक में सूचनार्थ प्रस्तुत किया जावेगा।

12. मिशन के दिशा–निर्देशों के अनुसार परियोजना के 15 वर्षों के ओएण्डएम (संचालन एवं संधारण) हेतु आवश्यक राशि निकाय द्वारा वहन की जावेगी।

13. निविदाएं प्राप्त होने पर विहित प्रक्रिया का अनुसरण करते हुए, प्रकरण छ.ग. कामकाज संचालन नियम 1998 के प्रावधान अनुसार निकाय की निविदा समिति के समक्ष प्रस्तुत किया जावेगा। निविदा समिति एवं निकाय के आयुक्त की अनुशंसा उपरान्त वित्तीय स्वीकृति हेतु प्रकरण राज्य शासन के आदेश क्र. एफ 05–190/18/05 दि. 05.11.14 के अनुक्रम में मिशन डायरेक्टर (अमृत मिशन 2.0) को प्रेषित किया जाना सुनिश्चित किया जावेगा।

14. निर्माण कार्य निकाय के स्वामित्व/आधिपत्य की भूमि पर ही कराया जावे।

15. निक्षेप कार्य विहित प्रक्रिया का अनुसरण करते हुए निकाय द्वारा संपादित किया जावे।

16. राज्य शासन तथा नोडल एजेंसी सूडा द्वारा समय–समय पर जारी निर्देशों का पालन किया जाना अनिवार्य होगा।

17. भारत सरकार द्वारा नियुक्त थर्ड पार्टी इंडिपेंडेंट स्विव्यू एंड मॉनिटरिंग एजेंसी (इरमा) द्वारा निर्माण कार्यों का निरीक्षण किया जावेगा। कार्यों में व्यय होने वाली राशि का नियमानुसार लेखा संधारण निकाय द्वारा किया जावे।

प्रोजेक्ट मैनेजर (मिशन अमृत 2.0)
राज्य शहरी विकास अभिकरण
छत्तीसगढ़, नवा रायपुर अटल नगर

पृ. क्रमांक/9/सूडा/अमृत 2.0/2024/4255 नवा रायपुर अटल नगर दिनांक : 10/10/2024

प्रतिलिपि :–

1. निज सचिव, मान. मंत्री जी., नगरीय प्रशासन एवं विकास विभाग, मंत्रालय, नवा रायपुर अटल नगर।
2. मुख्य सचिव के उप सचिव, छ.ग. शासन।
3. सचिव, छ.ग. शासन, नगरीय प्रशासन एवं विकास विभाग, मंत्रालय, नवा रायपुर अटल नगर।
4. मिशन डायरेक्टर (अमृत मिशन 2.0) भारत सरकार, आवासन और शहरी कार्य मंत्रालय।
5. संचालक, नगरीय प्रशासन एवं विकास, छ.ग. नवा रायपुर अटल नगर।
6. मुख्य कार्यपालन अधिकारी, राज्य शहरी विकास अभिकरण, छ.ग., नवा रायपुर अटल नगर।
7. कलेक्टर, जिला दुर्ग, छ.ग.।
8. मान. महापौर, नगर पालिक निगम भिलाई।
9. संयुक्त संचालक, नगरीय प्रशासन एवं विकास, क्षेत्रीय कार्यालय दुर्ग, छत्तीसगढ़।
10. आयुक्त, नगर पालिक निगम भिलाई।
11. प्रोग्रामर, डाटा सेन्टर, संचालनालय को वेबसाईट में अपलोड करने हेतु।

प्रोजेक्ट मैनेजर (मिशन अमृत 2.0)
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क्रमांक / 9 / सूडा / अमृत 2.0 / 2024 / 4256 नवा रायपुर अटल नगर दिनांक : 10 / 10 / 2024

–:: आदेश ::–

भारत सरकार, आवासन और शहरी कार्य मंत्रालय नई दिल्ली द्वारा लागू मिशन अमृत 2.0 (अटल शहरी नवीकरण एवं परिवर्तन मिशन 2.0) अंतर्गत गठित राज्य स्तरीय हाई पावर स्टेयरिंग कमेटी की 10वीं बैठक दिनांक 09.09.2024 के एजेण्डा क्र. 07 में **सीवेज मास्टर प्लान दुर्ग लागत राशि रू. 18873.60 लाख (रू. अठारह हजार आठ सौ तिहत्तर दशमलव छः शून्य लाख)** की प्रशासकीय स्वीकृति प्रदान करने का निर्णय लिया गया। राज्य स्तरीय हाई पावर स्टेयरिंग कमेटी के निर्णय तथा राज्य शासन के आदेश क्रमांक 8189 / 6723 / 2022 / 18 दि. 05.12.2022 के अनुक्रम में उपरोक्त परियोजना की **प्रशासकीय स्वीकृति** एतद् द्वारा निम्नांकित शर्तो के अधीन जारी की जाती है :–

1. सीवेज मास्टर प्लान दुर्ग के समस्त निर्माण कार्य हेतु नगर निगम दुर्ग क्रियान्वयन एजेंसी होगा।
2. परियोजना के कार्य की प्रगति का प्रतिवेदन प्रतिमाह एवं स्टेट नोडल एजेंसी द्वारा समय–समय पर उपलब्ध करायी जाने वाले धनराशि का उपयोगिता प्रमाण पत्र निर्धारित प्रारूप में प्रति तिमाही अनिवार्य रूप से नगर निगम दुर्ग द्वारा स्टेट नोडल एजेंसी को उपलब्ध कराया जावेगा। भारत सरकार से परियोजना की आगामी किश्तों को प्राप्त किये जाने हेतु यथा समय प्रस्ताव स्टेट नोडल एजेंसी को भेजा जाना नगर निगम दुर्ग द्वारा सुनिश्चित किया जावेगा।
3. सक्षम प्राधिकारी द्वारा अनुमोदित निविदा प्रारूप में ही निविदा आमंत्रित किया जावे। साथ ही विभाग द्वारा निविदा आमंत्रण के संबंध में समय–समय पर जारी निर्देशों का पालन करना अनिवार्य होगा।
4. एचपीएससी द्वारा स्वीकृत स्टेट वॉटर एक्शन प्लान (SWAP) में निहित वित्तीय प्रावधानों का पालन करना अनिवार्य होगा।
5. परियोजना का कार्य नगर निगम दुर्ग द्वारा समय–सीमा में पूर्ण किया जाना सुनिश्चित किया जावेगा।
6. अमृत मिशन 2.0 में निर्देशित रिफार्म का लक्ष्य वर्षवार निर्धारित कार्यक्रम के अनुसार प्राप्त करना अनिवार्य होगा।

7. मिशन अंतर्गत गठित राज्य स्तरीय हाई पावर स्टेयरिंग कमेटी की दसवीं बैठक दिनांक 09.09.2024 में दिये गये निर्देशों का पालन करना सुनिश्चित किया जावे।

8. निर्माण में छत्तीसगढ़ नगर पालिक निगम अधिनियम 1956 तथा छत्तीसगढ़ कार्य विभाग मैनुअल का पालन किया जावे।

9. सक्षम प्राधिकारी की स्वीकृति के बिना प्राक्कलन में सारवान परिवर्तन नहीं किया जावेगा।

10. निर्माण कार्य सक्षम अधिकारी से अनुमोदित ड्राईंग डिजाईन के अनुसार ही किया जावे।

11. परियोजना की प्रशासकीय स्वीकृति तथा परियोजना में निहित कार्यों का संक्षिप्त विवरण एमआईसी तथा सामान्य सभा की आगामी बैठक में सूचनार्थ प्रस्तुत किया जावेगा।

12. मिशन के दिशा–निर्देशों के अनुसार परियोजना के 15 वर्षों के ओएण्डएम (संचालन एवं संधारण) हेतु आवश्यक राशि निकाय द्वारा वहन की जावेगी।

13. निविदाएं प्राप्त होने पर विहित प्रक्रिया का अनुसरण करते हुए, प्रकरण छ.ग. कामकाज संचालन नियम 1998 के प्रावधान अनुसार निकाय की निविदा समिति के समक्ष प्रस्तुत किया जावेगा। निविदा समिति एवं निकाय के आयुक्त की अनुशंसा उपरान्त वित्तीय स्वीकृति हेतु प्रकरण राज्य शासन के आदेश क्र. एफ 05–190/18/05 दि. 05.11.14 के अनुक्रम में मिशन डायरेक्टर (अमृत मिशन 2.0) को प्रेषित किया जाना सुनिश्चित किया जावेगा।

14. निर्माण कार्य निकाय के स्वामित्व/आधिपत्य की भूमि पर ही कराया जावे।

15. निक्षेप कार्य विहित प्रक्रिया का अनुसरण करते हुए निकाय द्वारा संपादित किया जावे।

16. राज्य शासन तथा नोडल एजेंसी सूडा द्वारा समय–समय पर जारी निर्देशों का पालन किया जाना अनिवार्य होगा।

17. भारत सरकार द्वारा नियुक्त थर्ड पार्टी इंडिपेंडेंट रिव्यू एंड मॉनिटरिंग एजेंसी (इरमा) द्वारा निर्माण कार्यों का निरीक्षण किया जावेगा। कार्यों में व्यय होने वाली राशि का नियमानुसार लेखा संधारण निकाय द्वारा किया जावे।

प्रोजेक्ट मैनेजर (मिशन अमृत 2.0)
राज्य शहरी विकास अभिकरण
छत्तीसगढ़, नवा रायपुर अटल नगर

पृ. क्रमांक/9/सूडा/अमृत 2.0/2024/4257 नवा रायपुर अटल नगर दिनांक : 10/10/2024

प्रतिलिपि :–

1. निज सचिव, मान. मंत्री जी., नगरीय प्रशासन एवं विकास विभाग, मंत्रालय, नवा रायपुर अटल नगर।
2. मुख्य सचिव के उप सचिव, छ.ग. शासन।
3. सचिव, छ.ग. शासन, नगरीय प्रशासन एवं विकास विभाग, मंत्रालय, नवा रायपुर अटल नगर।
4. मिशन डायरेक्टर (अमृत मिशन 2.0) भारत सरकार, आवासन और शहरी कार्य मंत्रालय।
5. संचालक, नगरीय प्रशासन एवं विकास, छ.ग. नवा रायपुर अटल नगर।
6. मुख्य कार्यपालन अधिकारी, राज्य शहरी विकास अभिकरण, छ.ग., नवा रायपुर अटल नगर।
7. कलेक्टर, जिला दुर्ग, छ.ग.।
8. मान. महापौर, नगर पालिक निगम दुर्ग।
9. संयुक्त संचालक, नगरीय प्रशासन एवं विकास, क्षेत्रीय कार्यालय दुर्ग, छत्तीसगढ़।
10. आयुक्त, नगर पालिक निगम दुर्ग।
11. प्रोग्रामर, डाटा सेन्टर, संचालनालय को वेबसाईट में अपलोड करने हेतु।

प्रोजेक्ट मैनेजर (मिशन अमृत 2.0)
राज्य शहरी विकास अभिकरण
छत्तीसगढ़, नवा रायपुर अटल नगर

राज्य शहरी विकास अभिकरण, छत्तीसगढ़

चतुर्थ तल, डी–ब्लॉक, इन्द्रावती भवन, नवा रायपुर अटल नगर, जिला–रायपुर
फोन 0771 – 2222402, फैक्स 0771 – 2222409 ई–मेल : cg.amrut@gmail.com

क्रमांक / 9 / सूडा / अमृत 2.0 / 2024 / 4258 नवा रायपुर अटल नगर दिनांक : 10 / 10 / 2024

–:: आदेश ::–

भारत सरकार, आवासन और शहरी कार्य मंत्रालय नई दिल्ली द्वारा लागू मिशन अमृत 2.0 (अटल शहरी नवीकरण एवं परिवर्तन मिशन 2.0) अंतर्गत गठित राज्य स्तरीय हाई पावर स्टेयरिंग कमेटी की 10वीं बैठक दिनांक 09.09.2024 के एजेण्डा क्र. 08 में **सीवेज मास्टर प्लान राजनांदगांव लागत राशि रू. 14758.10 लाख (रू. चौदह हजार सात सौ अंठावन दशमलव एक शून्य लाख)** की प्रशासकीय स्वीकृति प्रदान करने का निर्णय लिया गया। राज्य स्तरीय हाई पावर स्टेयरिंग कमेटी के निर्णय तथा राज्य शासन के आदेश क्रमांक 8189 / 6723 / 2022 / 18 दि. 05.12.2022 के अनुक्रम में उपरोक्त परियोजना की **प्रशासकीय स्वीकृति** एतद् द्वारा निम्नांकित शर्तो के अधीन जारी की जाती है :–

1. सीवेज मास्टर प्लान राजनांदगांव के समस्त निर्माण कार्य हेतु नगर निगम राजनांदगांव क्रियान्वयन एजेंसी होगा।
2. परियोजना के कार्य की प्रगति का प्रतिवेदन प्रतिमाह एवं स्टेट नोडल एजेंसी द्वारा समय–समय पर उपलब्ध करायी जाने वाले धनराशि का उपयोगिता प्रमाण पत्र निर्धारित प्रारूप में प्रति तिमाही अनिवार्य रूप से नगर निगम राजनांदगांव द्वारा स्टेट नोडल एजेंसी को उपलब्ध कराया जावेगा। भारत सरकार से परियोजना की आगामी किश्तों को प्राप्त किये जाने हेतु यथा समय प्रस्ताव स्टेट नोडल एजेंसी को भेजा जाना नगर निगम राजनांदगांव द्वारा सुनिश्चित किया जावेगा।
3. सक्षम प्राधिकारी द्वारा अनुमोदित निविदा प्रारूप में ही निविदा आमंत्रित किया जावे। साथ ही विभाग द्वारा निविदा आमंत्रण के संबंध में समय–समय पर जारी निर्देशों का पालन करना अनिवार्य होगा।
4. एचपीएससी द्वारा स्वीकृत स्टेट वॉटर एक्शन प्लान (SWAP) में निहित वित्तीय प्रावधानों का पालन करना अनिवार्य होगा।
5. परियोजना का कार्य नगर निगम राजनांदगांव द्वारा समय–सीमा में पूर्ण किया जाना सुनिश्चित किया जावेगा।
6. अमृत मिशन 2.0 में निर्देशित रिफार्म का लक्ष्य वर्षवार निर्धारित कार्यक्रम के अनुसार प्राप्त करना अनिवार्य होगा।

7. मिशन अंतर्गत गठित राज्य स्तरीय हाई पावर स्टेयरिंग कमेटी की दसवीं बैठक दिनांक 09.09.2024 में दिये गये निर्देशों का पालन करना सुनिश्चित किया जावे।

8. निर्माण में छत्तीसगढ़ नगर पालिक निगम अधिनियम 1956 तथा छत्तीसगढ़ कार्य विभाग मैनुअल का पालन किया जावे।

9. सक्षम प्राधिकारी की स्वीकृति के बिना प्राक्कलन में सारवान परिवर्तन नहीं किया जावेगा।

10. निर्माण कार्य सक्षम अधिकारी से अनुमोदित ड्राईंग डिजाईन के अनुसार ही किया जावे।

11. परियोजना की प्रशासकीय स्वीकृति तथा परियोजना में निहित कार्यों का संक्षिप्त विवरण एमआईसी तथा सामान्य सभा की आगामी बैठक में सूचनार्थ प्रस्तुत किया जावेगा।

12. मिशन के दिशा–निर्देशों के अनुसार परियोजना के 15 वर्षों के ओएण्डएम (संचालन एवं संधारण) हेतु आवश्यक राशि निकाय द्वारा वहन की जावेगी।

13. निविदाएं प्राप्त होने पर विहित प्रक्रिया का अनुसरण करते हुए, प्रकरण छ.ग. कामकाज संचालन नियम 1998 के प्रावधान अनुसार निकाय की निविदा समिति के समक्ष प्रस्तुत किया जावेगा। निविदा समिति एवं निकाय के आयुक्त की अनुशंसा उपरान्त वित्तीय स्वीकृति हेतु प्रकरण राज्य शासन के आदेश क्र. एफ 05–190/18/05 दि. 05.11.14 के अनुक्रम में मिशन डायरेक्टर (अमृत मिशन 2.0) को प्रेषित किया जाना सुनिश्चित किया जावेगा।

14. निर्माण कार्य निकाय के स्वामित्व/आधिपत्य की भूमि पर ही कराया जावे।

15. निक्षेप कार्य विहित प्रक्रिया का अनुसरण करते हुए निकाय द्वारा संपादित किया जावे।

16. राज्य शासन तथा नोडल एजेंसी सूडा द्वारा समय–समय पर जारी निर्देशों का पालन किया जाना अनिवार्य होगा।

17. भारत सरकार द्वारा नियुक्त थर्ड पार्टी इंडिपेंडेंट स्विू एंड मॉनिटरिंग एजेंसी (इरमा) द्वारा निर्माण कार्यों का निरीक्षण किया जावेगा। कार्यों में व्यय होने वाली राशि का नियमानुसार लेखा संधारण निकाय द्वारा किया जावे।

प्रोजेक्ट मैनेजर (मिशन अमृत 2.0)
राज्य शहरी विकास अभिकरण
छत्तीसगढ़, नवा रायपुर अटल नगर

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पृ. क्रमांक/9/सूडा/अमृत 2.0/2024/4259 नवा रायपुर अटल नगर दिनांक : 10/10/2024

प्रतिलिपि :–

1. निज सचिव, मान. मंत्री जी., नगरीय प्रशासन एवं विकास विभाग, मंत्रालय, नवा रायपुर अटल नगर।
2. मुख्य सचिव के उप सचिव, छ.ग. शासन।
3. सचिव, छ.ग. शासन, नगरीय प्रशासन एवं विकास विभाग, मंत्रालय, नवा रायपुर अटल नगर।
4. मिशन डायरेक्टर (अमृत मिशन 2.0) भारत सरकार, आवासन और शहरी कार्य मंत्रालय।
5. संचालक, नगरीय प्रशासन एवं विकास, छ.ग. नवा रायपुर अटल नगर।
6. मुख्य कार्यपालन अधिकारी, राज्य शहरी विकास अभिकरण, छ.ग., नवा रायपुर अटल नगर।
7. कलेक्टर, जिला राजनांदगांव, छ.ग.।
8. मान. महापौर, नगर पालिक निगम राजनांदगांव।
9. संयुक्त संचालक, नगरीय प्रशासन एवं विकास, क्षेत्रीय कार्यालय दुर्ग, छत्तीसगढ़।
10. आयुक्त, नगर पालिक निगम राजनांदगांव।
11. प्रोग्रामर, डाटा सेन्टर, संचालनालय को वेबसाईट में अपलोड करने हेतु।

प्रोजेक्ट मैनेजर (मिशन अमृत 2.0)
राज्य शहरी विकास अभिकरण
छत्तीसगढ़, नवा रायपुर अटल नगर

राज्य शहरी विकास अभिकरण, छत्तीसगढ़

चतुर्थ तल, डी–ब्लॉक, इन्द्रावती भवन, नवा रायपुर अटल नगर, जिला–रायपुर
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क्रमांक / 9 / सूडा / अमृत 2.0 / 2024 / 4262 नवा रायपुर अटल नगर दिनांक : 10 / 10 / 2024

–:: आदेश ::–

भारत सरकार, आवासन और शहरी कार्य मंत्रालय नई दिल्ली द्वारा लागू मिशन अमृत 2.0 (अटल शहरी नवीकरण एवं परिवर्तन मिशन 2.0) अंतर्गत गठित राज्य स्तरीय हाई पावर स्टेयरिंग कमेटी की 7वीं बैठक दिनांक 08.09.2023 के एजेण्डा क्र. 03 में **कोरबा नगर पालिक निगम क्षेत्र में सीवेज ट्रीटमेंट प्लांट निर्माण (सीवेज मास्टर प्लान कोरबा) लागत राशि रू. 16895.37 लाख (रू. सोलह हजार आठ सौ पंचान्बे दशमलव तीन सात लाख)** की प्रशासकीय स्वीकृति प्रदान करने का निर्णय लिया गया। राज्य स्तरीय हाई पावर स्टेयरिंग कमेटी के निर्णय तथा राज्य शासन के आदेश क्रमांक 8189 / 6723 / 2022 / 18 दि. 05.12.2022 के अनुक्रम में उपरोक्त परियोजना की **प्रशासकीय स्वीकृति** एतद् द्वारा निम्नांकित शर्तो के अधीन जारी की जाती है :–

1. कोरबा नगर पालिक निगम क्षेत्र में सीवेज ट्रीटमेंट प्लांट निर्माण (सीवेज मास्टर प्लान कोरबा) के समस्त निर्माण कार्य हेतु नगर निगम कोरबा क्रियान्वयन एजेंसी होगा।
2. परियोजना के कार्य की प्रगति का प्रतिवेदन प्रतिमाह एवं स्टेट नोडल एजेंसी द्वारा समय–समय पर उपलब्ध करायी जाने वाले धनराशि का उपयोगिता प्रमाण पत्र निर्धारित प्रारूप में प्रति तिमाही अनिवार्य रूप से नगर निगम कोरबा द्वारा स्टेट नोडल एजेंसी को उपलब्ध कराया जावेगा। भारत सरकार से परियोजना की आगामी किश्तों को प्राप्त किये जाने हेतु यथा समय प्रस्ताव स्टेट नोडल एजेंसी को भेजा जाना नगर निगम कोरबा द्वारा सुनिश्चित किया जावेगा।
3. सक्षम प्राधिकारी द्वारा अनुमोदित निविदा प्रारूप में ही निविदा आमंत्रित किया जावे। साथ ही विभाग द्वारा निविदा आमंत्रण के संबंध में समय–समय पर जारी निर्देशों का पालन करना अनिवार्य होगा।
4. एचपीएससी द्वारा स्वीकृत स्टेट वॉटर एक्शन प्लान (SWAP) में निहित वित्तीय प्रावधानों का पालन करना अनिवार्य होगा।
5. परियोजना का कार्य नगर निगम कोरबा द्वारा समय–सीमा में पूर्ण किया जाना सुनिश्चित किया जावेगा।
6. अमृत मिशन 2.0 में निर्देशित रिफार्म का लक्ष्य वर्षवार निर्धारित कार्यक्रम के अनुसार प्राप्त करना अनिवार्य होगा।

7. मिशन अंतर्गत गठित राज्य स्तरीय हाई पावर स्टेयरिंग कमेटी की सातवीं बैठक दिनांक 08.09.2023 में दिये गये निर्देशों का पालन करना सुनिश्चित किया जावे।
8. निर्माण में छत्तीसगढ़ नगर पालिक निगम अधिनियम 1956 तथा छत्तीसगढ़ कार्य विभाग मैनुअल का पालन किया जावे।
9. सक्षम प्राधिकारी की स्वीकृति के बिना प्राक्कलन में सारवान परिवर्तन नहीं किया जावेगा।
10. निर्माण कार्य सक्षम अधिकारी से अनुमोदित ड्राईंग डिजाईन के अनुसार ही किया जावे।
11. परियोजना की प्रशासकीय स्वीकृति तथा परियोजना में निहित कार्यों का संक्षिप्त विवरण एमआईसी तथा सामान्य सभा की आगामी बैठक में सूचनार्थ प्रस्तुत किया जावेगा।
12. टर्शियरी ट्रीटमेंट प्लांट के निर्माण हेतु आवश्यक सम्पूर्ण राशि एनटीपीसी द्वारा उपलब्ध करायी जावेगी।
13. मिशन के दिशा–निर्देशों के अनुसार परियोजना के 15 वर्षों के ओएण्डएम (संचालन एवं संधारण) हेतु आवश्यक राशि निकाय द्वारा वहन की जावेगी।
14. निविदाएं प्राप्त होने पर विहित प्रक्रिया का अनुसरण करते हुए, प्रकरण छ.ग. कामकाज संचालन नियम 1998 के प्रावधान अनुसार निकाय की निविदा समिति के समक्ष प्रस्तुत किया जावेगा। निविदा समिति एवं निकाय के आयुक्त की अनुशंसा उपरान्त वित्तीय स्वीकृति हेतु प्रकरण राज्य शासन के आदेश क्र. एफ 05–190/18/05 दि. 05.11.14 के अनुक्रम में मिशन डायरेक्टर (अमृत मिशन 2.0) को प्रेषित किया जाना सुनिश्चित किया जावेगा।
15. निर्माण कार्य निकाय के स्वामित्व/आधिपत्य की भूमि पर ही कराया जावे।
16. निक्षेप कार्य विहित प्रक्रिया का अनुसरण करते हुए निकाय द्वारा संपादित किया जावे।
17. राज्य शासन तथा नोडल एजेंसी सूडा द्वारा समय–समय पर जारी निर्देशों का पालन किया जाना अनिवार्य होगा।
18. भारत सरकार द्वारा नियुक्त थर्ड पार्टी इंडिपेंडेंट रिव्यू एंड मॉनिटरिंग एजेंसी (इरमा) द्वारा निर्माण कार्यों का निरीक्षण किया जावेगा। कार्यों में व्यय होने वाली राशि का नियमानुसार लेखा संधारण निकाय द्वारा किया जावे।

प्रोजेक्ट मैनेजर (मिशन अमृत 2.0)
राज्य शहरी विकास अभिकरण
छत्तीसगढ़, नवा रायपुर अटल नगर

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पृ. क्रमांक/9/सूडा/अमृत 2.0/2024/4263 नवा रायपुर अटल नगर दिनांक : 10/10/2024

प्रतिलिपि :–

1. निज सचिव, मान. मंत्री जी., नगरीय प्रशासन एवं विकास विभाग, मंत्रालय, नवा रायपुर अटल नगर।
2. मुख्य सचिव के उप सचिव, छ.ग. शासन।
3. सचिव, छ.ग. शासन, नगरीय प्रशासन एवं विकास विभाग, मंत्रालय, नवा रायपुर अटल नगर।
4. मिशन डायरेक्टर (अमृत मिशन 2.0) भारत सरकार, आवासन और शहरी कार्य मंत्रालय।
5. संचालक, नगरीय प्रशासन एवं विकास, छ.ग. नवा रायपुर अटल नगर।
6. मुख्य कार्यपालन अधिकारी, राज्य शहरी विकास अभिकरण, छ.ग., नवा रायपुर अटल नगर।
7. कलेक्टर, जिला कोरबा, छ.ग.।
8. मान. महापौर, नगर पालिक निगम कोरबा।
9. संयुक्त संचालक, नगरीय प्रशासन एवं विकास, क्षेत्रीय कार्यालय बिलासपुर, छत्तीसगढ़।
10. आयुक्त, नगर पालिक निगम कोरबा।
11. प्रोग्रामर, डाटा सेन्टर, संचालनालय को वेबसाईट में अपलोड करने हेतु।

प्रोजेक्ट मैनेजर (मिशन अमृत 2.0)
राज्य शहरी विकास अभिकरण
छत्तीसगढ़, नवा रायपुर अटल नगर

छत्तीसगढ़ शासन
नगरीय प्रशासन एवं विकास विभाग
मंत्रालय, महानदी भवन, नवा रायपुर अटल नगर,

//आदेश//

क्रमांक :\93\/6119/2022/18 :: नवा रायपुर अटल नगर, दिनांक 15 मार्च 2023

राज्य शासन एतद्द्वारा छत्तीसगढ़ नगर पालिका अधिनियम 1961 (मेयर–इन–कौंसिल/प्रेसीडेंट–इन–कौंसिल के कामकाज संचालन तथा प्राधिकारियों की शक्तियां एवं कर्तव्य) नियम, 1998 के नियम 5 के उपनियम (3) के तहत वित्तीय वर्ष 2022–23 के मुख्य बजट में प्रावधानित अंतर्गत नगर पालिका, सक्ती, नगर पालिका, दंतेवाड़ा, नगर पंचायत, चंद्रपुर, नगर पंचायत, शिवरीनारायण की परियोजना राशि रू. 3377.89 लाख (रूपये तैंतीस करोड़ ससहत्तर लाख नवासी हजार मात्र) की प्रशासकीय स्वीकृति निम्नांकित शर्तो के अधीन प्रदान की जाती है :–

क.	निकाय का नाम	योजना की लागत रू. लाख में
1.	नगर पालिका सक्ती	749.87 लाख
2.	नगर पालिका दंतेवाड़ा	635.39 लाख
3.	नगर पंचायत चंद्रपुर	1014.63 लाख
4.	नगर पंचायत शिवरीनारायण	978.00 लाख
	कुल	**3377.89 लाख**

1. निर्माण कार्य पुनरीक्षित प्रशासकीय स्वीकृति आबंटन की सीमा में प्रदत्त तकनीकी स्वीकृति के अनुरूप किया जावें।
2. प्राक्कलन में कोई सारवान परिवर्तन सक्षम प्राधिकारी की पूर्व स्वीकृति के बिना न किया जावे।
3. निविदा आमंत्रण कार्य छत्तीसगढ़ नगर पालिका अधिनियम 1961 एवं उसके अंतर्गत लागू छत्तीसगढ़ नगर पालिका (मेयर–इन–कौंसिल/प्रेसीडेंट–इन–कौंसिल कामकाज का संचालन तथा प्राधिकारियों की शक्तियां एवं कर्तव्य) नियम, 1998 एवं छ.ग. कार्य विभाग मैनुअल के प्रावधानों एवं विभाग द्वारा समय–समय पर जारी दिशा निर्देशों का पालन करते हुए कार्यवाही किया जावें।
4. निर्माण कार्य सक्षम अधिकारी द्वारा अनुमोदित डी.पी.आर. नक्शे एवं ले आऊट अनुसार किया जावे।
5. कार्य की गुणवत्ता एवं मानदण्ड सुनिश्चित करते हुए निर्धारित समयावधि में पूर्ण किया जावे।

वित्त विभाग के जावक क्रमांक 1683 सी.एन. 10.00090/बजट–2/चार/2023 दिनांक 13.03.2023 द्वारा सहमति दी गई है।

छ.ग. के राज्यपाल के नाम से
तथा आदेशानुसार,

(पुलक भट्टाचार्य)
अवर सचिव
छत्तीसगढ़ शासन
नगरीय प्रशासन एवं विकास विभाग

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पृ.क्र. : 1932/6119/2022/18 नवा रायपुर अटल नगर, दिनांक 15 मार्च 2023

प्रतिलिपिः–

1. निज सहायक, मान. मंत्री जी, नगरीय प्रशासन एवं विकास विभाग, मंत्रालय, नवा रायपुर अटल नगर।
2. सचिव, छ.ग. शासन, वित्त विभाग, मंत्रालय, नवा रायपुर अटल नगर।
3. संचालक, नगरीय प्रशासन एवं विकास, संचालनालय, नवा रायपुर अटल नगर।
4. मुख्य कार्यपालन अधिकारी, राज्य शहरी विकास अभिकरण, नवा रायपुर अटल नगर।
5. मुख्य नगर पालिका अधिकारी, नगर पालिका परिषद, सक्ती/दंतेवाड़ा/नगर पंचायत, चंद्रपुर/शिवरीनारायण।
6. प्रोग्रामर, डाटा सेन्टर, संचालनालय, नगरीय प्रशासन एवं विकास को वेबसाईट में अपलोड करने हेतु,

की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु अग्रेषित।

अवर सचिव
छत्तीसगढ़ शासन
नगरीय प्रशासन एवं विकास विभाग

छत्तीसगढ़ शासन
नगरीय प्रशासन एवं विकास विभाग
मंत्रालय, महानदी भवन, नवा रायपुर अटल नगर,

//आदेश//

नवा रायपुर अटल नगर, दिनांक 05 जनवरी 2023

क्रमांक : 86 /4711/2022/18 :: राज्य शासन एतद्द्वारा छत्तीसगढ़ नगर पालिका अधिनियम 1961 (मेयर–इन–कौंसिल/प्रेसीडेंट–इन–कौंसिल के कामकाज संचालन तथा प्राधिकारियों की शक्तियां एवं कर्तव्य) नियम, 1998 के नियम 5 के उपनियम (3) के तहत एवं पीएफआईसी की बैठक दिनांक 14.09.2022 में की गई अनुशंसा अनुसार नगर पालिका परिषद् कुम्हारी क्षेत्रांतर्गत सीवरेज ट्रीटमेंट प्लांट निर्माण कार्य हेतु राशि रू. 63.71 करोड़ (रूपये तिरेसठ करोड़ इकहत्तर लाख मात्र) की प्रशासकीय स्वीकृति निम्नांकित शर्तो के अधीन प्रदान की जाती है :–

1. लागत वृद्धि की राशि का वहन संबंधित नगरीय निकाय स्वयं करेगा। राज्य शासन द्वारा लागत वृद्धि हेतु कोई अनुदान या ऋण नहीं दिया जाएगा।
2. योजना के संचालन व संधारण का व्यय संबंधित नगरीय निकाय स्वयं वहन करेगा।
3. निर्माण कार्य प्रशासकीय स्वीकृति आबंटन की सीमा में प्रदत्त तकनीकी स्वीकृति के अनुरूप किया जावें।
4. प्राक्कलन में कोई सारवान परिवर्तन सक्षम प्राधिकारी की पूर्व स्वीकृति के बिना न किया जावे।
5. निविदा आमंत्रण कार्य छत्तीसगढ़ नगर पालिका अधिनियम 1961 एवं उसके अंतर्गत लागू छत्तीसगढ़ नगर पालिका (मेयर–इन–कौंसिल/प्रेसीडेंट–इन–कौंसिल कामकाज का संचालन तथा प्राधिकारियों की शक्तियां एवं कर्तव्य) नियम, 1998 एवं छ.ग. कार्य विभाग मैनुअल के प्रावधानों एवं विभाग द्वारा समय–समय पर जारी दिशा निर्देशों का पालन करते हुए निविदा संबंधी कार्यवाही किया जावें।
6. निर्माण कार्य सक्षम अधिकारी द्वारा अनुमोदित डी.पी.आर. नक्शे एवं ले आऊट अनुसार किया जावे।
7. कार्य की गुणवत्ता एवं मानदण्ड सुनिश्चित करते हुए निर्धारित समयावधि में पूर्ण किया जावे।

वित्त विभाग के जावक क्रमांक 1185/सी.एन.18–00054 बजट–2/वित्त/चार 2022 दिनांक 22.12.2022 द्वारा सहमति दी गई है।

छ.ग. के राज्यपाल के नाम से
तथा आदेशानुसार,

(पुलक भट्टाचार्य)
अवर सचिव
छत्तीसगढ़ शासन
नगरीय प्रशासन एवं विकास विभाग

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पृ.क्र. : 87 /4711/2022/18 नवा रायपुर अटल नगर, दिनांक 05 जनवरी 2023

प्रतिलिपि:–

1. निज सहायक, मान. मंत्री जी, नगरीय प्रशासन एवं विकास विभाग, मंत्रालय, नवा रायपुर अटल नगर।
2. सचिव, छ.ग. शासन, वित्त विभाग, मंत्रालय, नवा रायपुर अटल नगर।
3. संचालक, नगरीय प्रशासन एवं विकास, संचालनालय, नवा रायपुर अटल नगर।
4. मुख्य कार्यपालन अधिकारी, राज्य शहरी विकास अभिकरण, नवा रायपुर अटल नगर।
5. मुख्य नगर पालिका अधिकारी, नगर पालिका परिषद्, कुम्हारी।
6. प्रोग्रामर, डाटा सेन्टर, संचालनालय, नगरीय प्रशासन एवं विकास को वेबसाईट में अपलोड करने हेतु,

की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु अग्रेषित।

अवर सचिव
छत्तीसगढ़ शासन
नगरीय प्रशासन एवं विकास विभाग

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संचालनालय नगरीय प्रशासन एवं विकास छत्तीसगढ़ अटल नगर (18)

क. /यां.प्र.–05/कुम्हारी/एस.टी.पी./2023–24 (21) दिनांक /10/2023

विषयः– नगर पालिका परिषद् कुम्हारी में सीवरेज ट्रीटमेंट प्लांट योजना की पुनरीक्षित प्रशासकीय स्वीकृति बाबत्।

पूर्व पृष्ठ से

PFCC की भूमिका हेतु निकाय से प्राप्त संशोधित शासन की ओर प्रेषित किया जाना प्रस्तावित

अपर संचालक

चर्चा

TCS/404
24-5-24
13-6-24

2/10/05

के

चर्चा किया, प्रकरण पुनरीक्षित प्रशा. स्वीकृति हेतु शासन की ओर 21/8/2023 को प्रेषित किया गया है। उक्त परिप्रेक्ष्य में अवर सचिव के पत्र दिनांक 24/10/2023 को योजना एवं आर्थिक सांख्यिकी विभाग से प्राप्त टीप एवं परियोजना का संशोधित प्राक्कथ संलग्न कर जानकारी चाही गई है, मुख्य नगर पालिका अधि. द्वारा जानकारी संशोधित सहित 11/12/2023 को उपलब्ध कराई गई है।

तदनुसार निकाय द्वारा निर्धारित संशोधित प्राक्कथ शासन की ओर प्रेषित किया जाना प्रस्तावित कृपया पत्र प्राक्कथ अनुमोदनार्थ एवं हस्ताक्षरार्थी

अपर संचालक

संशोधित सहित प्रकरण अवर/अनु सादर प्रस्तुत।

Dr/Sir

8.11.2024

12/2/24

14/6/24

Secy. Sir

D:\Khilesh\Water Supply\Notesheet

आवक क्रमांक 1722 दिनांक 29.10.24

-28-

मंत्री

नगरीय प्रशासन विभाग

6119/2022/18

विषय :– राज्य बजट में सीवरेज योजना की पुनः सहमति के उपरांत ही प्रारंभ किये जाने के संबंध में।

छब्बीस-2 सचिवालय

पूर्व पृष्ठ से–

कृपया विभाग को निम्नांकित बिन्दुओं का निराकरण कर, स्पष्ट प्रस्ताव प्रेषित करने का सुझाव दिया जाता है :–

1. प्रशासकीय स्वीकृति उपरांत निविदा कब आमंत्रित की गई।
2. सीवरेज ट्रीटमेंट प्लांट का निर्माण कब तक पूर्ण किया जाना निर्धारित है।
3. क्या वित्तीय वर्ष 2024–25 के बजट प्रावधान में, कार्य कराये जाने के लिए पर्याप्त राशि है। यदि हॉ, तो वर्तमान बजट प्रावधान से कितनी राशि प्रस्तावित ट्रीटमेन्ट प्लांट हेतु उपयोग किया जायेगा, स्पष्ट करें।
4. उक्त परियोजनाओं के निर्धारित अवधि हेतु वर्षवार निधि–प्रवाह(fund flow) बजट प्रावधान, आवश्यकता की जानकारी।

19/9/24
अवर सचिव
वित्त विभाग

नगरीय प्रशासन एवं विकास विभाग

जानकारी एवं

1760 TRUE TRANSLATED COPY

Administrative Sanction for STP

State Urban Development Agency, Chhattisgarh 4th Floor, D-Block, Indravati Bhawan, Nava Raipur Atal Nagar, District- Raipur
Phone 0771 2222402, Fax 0771 2222409 E-mail: cg.amrut@gmail.com

No./9/SUDA/Amrit 2.0/2024/4260 Nava Raipur Atal Nagar dated 10/10/2024

-: Order:: -

In the agenda number 09 of the 10th meeting of the State Level High Power Steering Committee constituted under Mission Amrit 2.0 (Atal Urban Renewal and Transformation Mission 2.0) implemented by the Government of India, Ministry of Housing and Urban Affairs, New Delhi, dated 09.09.2024, it was decided to grant administrative approval of Sewage Master Plan Ambikapur cost amount of Rs. 12373.13 lakh (Rs. Twelve thousand three hundred seventy-three point one three lakh). In continuation of the decision of the State Level High Power Steering Committee and the order number 8189/6723/2022/18 dated 05.12.2022, administrative approval of the above project is hereby issued under the following conditions: -

1. Municipal Corporation Ambikapur will be the implementing agency for all the construction work of Sewage Master Plan Ambikapur.

2. The progress report of the project work will be provided every month and the utilization certificate of the funds provided from time to time by the State Nodal Agency will be provided every quarter in the prescribed format by Ambikapur Municipal Corporation to the State Nodal Agency. Ambikapur Municipal Corporation will ensure that the proposal is sent to the State Nodal Agency in time to receive the next installments of the project from the Government of India.

3. Tenders should be invited only in the tender format approved by the competent authority. Also, it will be mandatory to follow the instructions issued by the department from time to time regarding inviting tenders.

4. It will be mandatory to follow the financial provisions contained in the State Water Action Plan (SWAP) approved by the HPSC.

5. The work of the project will be ensured to be completed within the time limit by Ambikapur Municipal Corporation.

6. It will be mandatory to achieve the target of reform directed in Amrit Mission 2.0 as per the year-wise schedule.

7. It should be ensured that the instructions given in the tenth meeting of the State Level High Power Steering Committee constituted under the Mission on 09.09.2024 are followed.

8. Chhattisgarh Municipal Corporation Act 1956 and Chhattisgarh Works Department Manual should be followed during construction.

9. No material change shall be made in the estimate without the approval of the competent authority.

10. Construction work should be done as per the drawing design approved by the competent authority.

11. The administrative approval of the project and a brief description of the works involved in the project will be placed before the MIC and the General Body for information in their next meeting.

12. As per the guidelines of the Mission, the amount required for O&M (Operation and Maintenance) of the project for 15 years will be borne by the body.

13. On receipt of tenders, following the prescribed procedure, the case will be presented before the tender committee of the body as per the provisions of CG Business Conduct Rules 1998. After the recommendation of the tender committee and the body's commissioner, the case will be sent to the Mission Director (Amrit Mission 2.0) for financial approval in accordance with the State Government's order number F 05-190/18/05 dated 05.11.14.

14. Construction work should be done only on the land owned/possessed by the body.

15. The deposit work should be done by the body following the prescribed procedure.

16. It will be mandatory to follow the instructions issued from time to time by the State Government and the nodal agency SUDA.

17. The construction works will be inspected by the Third Party Independent Review and Monitoring Agency (IRMA) appointed by the Government of India. The accounting of the amount spent on the works should be done by the body as per rules.

Project Manager (Mission Amrit 2.0) State Urban Development Agency Chhattisgarh, Nava Raipur Atal Nagar

Pg. No./9/SUDA/Amrit 2.0/2024/4261

Nava Raipur Atal Nagar Date: 10/10/2024

Copy :-

1. Private Secretary, Hon. Minister, Urban Administration and Development Department, Ministry, Nava Raipur Atal Nagar.

2. Private Secretary to Chief Secretary, Chhattisgarh Government.

3. Secretary, CG Government, Urban Administration and Development Department, Ministry, Nava Raipur Atal Nagar.

4. Mission Director (AMRUT Mission 2.0), Government of India, Ministry of Housing and Urban Affairs.

5. Director, Urban Administration and Development, CG Nava Raipur Atal Nagar.

6. Chief Executive Officer, State Urban Development Agency, Chhattisgarh, Nava Raipur Atal Nagar.

7. The Collector, District Surguja, Chhattisgarh.

8. Hon. Mayor, Municipal Corporation Ambikapur.

9. Joint Director, Urban Administration and Development, Regional Office Surguja, Chhattisgarh.

10. The Commissioner, Municipal Corporation Ambikapur.

11. Programmer, Data Centre, Directorate for uploading on website.

Project Manager
(Mission State Urban Development Agency Chhattisgarh)
Nava Raipur Atal Nagar

1763

Administrative Sanction for STP

State Urban Development Agency, Chhattisgarh
4th Floor, D-Block, Indravati Bhawan,
Nava Raipur Atal Nagar, District- Raipur
Phone 0771 2222402, Fax 0771 2222409 Email: cg.amrut@gmail.com

No./9/SUDA/Amrit 2.0/2024/4254 Nava Raipur Atal Nagar dated 10/10/2024

-:: Order ::-

In the agenda number 06 of the 10th meeting of the State Level High Power Steering Committee constituted under Mission Amrit 2.0 (Atal Urban Renewal and Transformation Mission 2.0) implemented by the Government of India, Ministry of Housing and Urban Affairs, New Delhi, dated 09.09.2024, it was decided to grant administrative approval of Sewage Master Plan Bhilai cost amount Rs. 27415.91 lakh (Rs. Twenty-Seven Thousand Four Hundred Fifteen Point Nine One Lakh). In continuation of the decision of the State Level High Power Steering Committee and the order number 8189/6723/2022/18 dated 05.12.2022 of the State Government, administrative approval of the above project is hereby issued under the following conditions: -

1. Bhilai Municipal Corporation will be the implementing agency for all the construction work of Sewage Master Plan Bhilai.

2. The progress report of the project work will be provided every month and the utilization certificate of the funds provided from time to time by the State Nodal Agency will be provided every quarter in the prescribed format by the Bhilai Municipal Corporation. The Bhilai Municipal Corporation will ensure that the proposal is sent to the State Nodal Agency in time to receive the next installments of the project from the Government of India.

3. Tenders should be invited only in the tender format approved by the competent authority. Also, it will be mandatory to follow the instructions issued by the department from time to time regarding inviting tenders.

4. It will be mandatory to follow the financial provisions contained in the State Water Action Plan (SWAP) approved by the HPSC.

5. It will be ensured that the project work is completed within the time limit by Bhilai Municipal Corporation.

6. It will be mandatory to achieve the target of reform directed in Amrit Mission 2.0 as per the year-wise schedule.

7. It should be ensured that the instructions given in the tenth meeting of the State Level High Power Steering Committee constituted under the Mission on 09.09.2024 are followed.

8. Chhattisgarh Municipal Corporation Act 1956 and Chhattisgarh Works Department Manual should be followed during construction.

9. No material change shall be made in the estimate without the approval of the competent authority.

10. Construction work should be done as per the drawing design approved by the competent authority.

11. The administrative approval of the project and a brief description of the works involved in the project will be placed before the MIC and the General Body for information in their next meeting.

12. As per the guidelines of the Mission, the amount required for O&M (Operation and Maintenance) of the project for 15 years will be borne by the body.

13. On receipt of tenders, following the prescribed procedure, the case will be presented before the tender committee of the body as per the provisions of CG Business Conduct Rules 1998. After the recommendation of the tender committee and the body's commissioner, the case will be sent to the Mission Director (Amrit Mission 2.0) for financial approval in accordance with the State Government's order number F 05-190/18/05 dated 05.11.14.

14. Construction work should be done only on the land owned/possessed by the body.

15. The deposit work should be done by the body following the prescribed procedure.

16. It will be mandatory to follow the instructions issued from time to time by the State Government and the nodal agency SUDA.

17. The construction works will be inspected by the Third-Party Independent Monitoring Agency (IRMA) appointed by the Government of India. The accounting of the amount spent on the works should be done by the body as per rules.

Project Manager (Mission Amrit 2.0)
State Urban Development Agency Chhattisgarh,
Nava Raipur Atal Nagar

1765

Pg. No./9/SUDA/Amrit 2.0/2024/4257 Nava Raipur Atal Nagar dated 10/10/2024

Copy: -

1. Private Secretary, Hon. Minister, Urban Administration and Development Department, Ministry, Nava Raipur Atal Nagar.

2. Deputy Secretary to Chief Secretary, CG Government.

3. Secretary, CG Government, Urban Administration and Development Department, Ministry, Nava Raipur Atal Nagar.

4. Mission Director (AMRUT Mission 2.0), Government of India, Ministry of Housing and Urban Affairs.

5. Director, Urban Administration and Development, CG Nava Raipur Atal Nagar.

6. Chief Executive Officer, State Urban Development Agency, Chhattisgarh, Nava Raipur Atal Nagar.

7. The Collector, District Durg, Chhattisgarh.

8. Hon. Mayor, Municipal Corporation Durg.

9. Joint Director, Urban Administration and Development, Regional Office, Durg, Chhattisgarh.

10. Commissioner, Municipal Corporation, Durg.

11. Programmer, Data Centre, Directorate for uploading on website.

Project Manager (Mission Amrit 2.0)
State Urban Development Agency Chhattisgarh,
Nava Raipur Atal Nagar

Administrative Sanction for STP
State Urban Development Agency, Chhattisgarh 4th Floor, D-Block, Indravati Bhawan, Nava Raipur Atal Nagar, District- Raipur
Phone 0771 2222402, Pauks 0771 2222409

Email: cg.amrut@gmail.com Serial No. /9/ SUDA/AMRIT 2.0/2024/4258

Nava Raipur Atal Nagar dated 10/10/2024

-:: Order ::-

In the agenda number 08 of the 10th meeting of the State Level High Power Steering Committee constituted under Mission Amrit 2.0 (Atal Urban Renewal and Transformation Mission 2.0) implemented by the Government of India, Ministry of Housing and Urban Affairs, New Delhi, dated 09.09.2024, it was decided to grant administrative approval of Sewage Master Plan Rajnandgaon cost amount Rs. 14758.10 lakh (Rs. Fourteen thousand seven hundred fifty-eight point one zero lakh). In continuation of the decision of the State Level High Power Steering Committee and the order number 8189/6723/2022/18 dated 05.12.2022, administrative approval of the above project is hereby issued under the following conditions: -

1. Municipal Corporation Rajnandgaon will be the implementing agency for all the construction work of Sewage Master Plan Rajnandgaon.

2. The report of the progress of the project work every month and the certificate of utilization of the funds provided from time to time by the State Nodal Agency in the prescribed format will be compulsorily provided by the Municipal Corporation Rajnandgaon to the State Nodal Agency every quarter. The Municipal Corporation Rajnandgaon will ensure that the proposal is sent to the State Nodal Agency in time to receive the next installments of the project from the Government of India.

3. Tenders should be invited only in the tender format approved by the competent authority. Also, it will be mandatory to follow the instructions issued by the department from time to time regarding inviting tenders.

4. It will be mandatory to follow the financial provisions contained in the State Water Action Plan (SWAP) approved by the HPSC.

5. The work of the project will be ensured to be completed within the time limit by Rajnandgaon Municipal Corporation.

6. It will be mandatory to achieve the target of reform directed in Amrit Mission 2.0 as per the year-wise schedule.

7. It should be ensured that the instructions given in the seventh meeting of the State Level High Power Steering Committee constituted under the Mission on 08.09.2023 are followed.

8. Chhattisgarh Municipal Corporation Act 1956 and Chhattisgarh Works Department Manual should be followed during construction.

9. No material change shall be made in the estimate without the approval of the competent authority.

10. Construction work should be done as per the drawing design approved by the competent authority.

11. The administrative approval of the project and a brief description of the works involved in the project will be placed before the MIC and the General Body for information in their next meeting.

12. The entire amount required for construction of tertiary treatment plant will be provided by NTPC.

13. As per the guidelines of the Mission, the amount required for O&M (Operation and Maintenance) of the project for 15 years will be borne by the body.

14. On receipt of tenders, following the prescribed procedure, the case will be presented before the tender committee of the body as per the provisions of CG Business Conduct Rules 1998. After the recommendation of the tender committee and the body's commissioner, the case will be sent to the Mission Director (Amrit Mission 2.0) for financial approval in accordance with the State Government's order number F 05-190/18/05 dated 05.11.14.

15. Construction work should be done only on the land owned/possessed by the body.

16. The deposit work should be done by the body following the prescribed procedure.

17. It will be mandatory to follow the instructions issued from time to time by the State Government and the nodal agency SUDA.

18. The construction works will be inspected by the Third Party Independent Review and Monitoring Agency (IRMA) appointed by the Government of India. The accounting of the amount spent on the works should be done by the body as per rules.

Project Manager (Mission Amrit 2.0)
State Urban Development Agency Chhattisgarh,
Nava Raipur Atal Nagar

1768

Pg. No./9/SUDA/Amrit 2.0/2024/4259 Nava Raipur Atal Nagar dated 10/10/2024

Copy :-

1. Private Secretary, Hon. Minister, Urban Administration and Development Department, Ministry, Nava Raipur Atal Nagar.

2. Deputy Secretary to Chief Secretary, CG Government.

3. Secretary, CG Government, Urban Administration and Development Department, Ministry, Nava Raipur Atal Nagar.

4. Mission Director (AMRUT Mission 2.0), Government of India, Ministry of Housing and Urban Affairs.

5. Director, Urban Administration and Development, CG Nava Raipur Atal Nagar.

6. Chief Executive Officer, State Urban Development Agency, Chhattisgarh, Nava Raipur Atal Nagar.

7. The Collector, District Rajnandgaon, Chhattisgarh.

8. Hon. Mayor, Municipal Corporation Rajnandgaon.

9. Joint Director, Urban Administration and Development, Regional Office, Durg, Chhattisgarh.

10. Commissioner, Municipal Corporation, Rajnandgaon.

11. Programmer, Data Centre, Directorate for uploading on website.

Project Manager (Mission Amrit 2.0)
State Urban Development Agency
Chhattisgarh, Nava Raipur Atal Nagar

1769

Administrative Sanction for STP

State Urban Development Agency, Chhattisgarh 4th Floor, D-Block, Indravati Bhawan, Nava Raipur Atal Nagar, District- Raipur
Phone 0771 2222402, Fax 0771 2222409 E-mail: cg.amrut@gmail.com

No./9/SUDA/Amrit 2.0/2024/4262 Nava Raipur Atal Nagar dated 10/10/2024

-:: Order ::-

In the agenda number 03 of the 7th meeting of the State Level High Power Steering Committee constituted under Mission Amrit 2.0 (Atal Urban Renewal and Transformation Mission 2.0) implemented by the Government of India, Ministry of Housing and Urban Affairs, New Delhi, dated 08.09.2023, it was decided to grant administrative approval for construction of sewage treatment plant (Sewage Master Plan Korba) in Korba Municipal Corporation area at a cost of Rs. 16895.37 lakh (Rs. Sixteen thousand eight hundred fifty five decimal three seven lakh). In continuation of the decision of the State Level High Power Steering Committee and the order number 8189/6723/2022/18 of the State Government dated 05.12.2022, administrative approval of the above project is hereby issued under the following conditions:-

1. Korba Municipal Corporation will be the implementing agency for all the construction work of Sewage Treatment Plant Construction (Sewage Master Plan Korba) in Korba Municipal Corporation area.

2. The report of the progress of the project work every month and the certificate of utilization of the funds provided from time to time by the State Nodal Agency in the prescribed format will be compulsorily provided by the Korba Municipal Corporation to the State Nodal Agency every quarter. The Korba Municipal Corporation will ensure that the proposal is sent to the State Nodal Agency in time to receive the next installments of the project from the Government of India.

3. Tenders should be invited only in the tender format approved by the competent authority. Also, it will be mandatory to follow the instructions issued by the department from time to time regarding inviting tenders.

4. It will be mandatory to follow the financial provisions contained in the State Water Action Plan (SWAP) approved by the HPSC.

5. The work of the project will be ensured to be completed within the time limit by Korba Municipal Corporation.

6. It will be mandatory to achieve the target of reform directed in Amrit Mission 2.0 as per the year-wise schedule.

7. It should be ensured that the instructions given in the seventh meeting of the State Level High Power Steering Committee constituted under the Mission on 08.09.2023 are followed.

8. Chhattisgarh Municipal Corporation Act 1956 and Chhattisgarh Works Department Manual should be followed during construction.

9. No material change shall be made in the estimate without the approval of the competent authority.

10. Construction work should be done as per the drawing design approved by the competent authority.

11. The administrative approval of the project and a brief description of the works involved in the project will be placed before the MIC and the General Body for information in their next meeting.

12. The entire amount required for construction of tertiary treatment plant will be provided by NTPC.

13. As per the guidelines of the Mission, the amount required for O&M (Operation and Maintenance) of the project for 15 years will be borne by the body.

14. On receipt of tenders, following the prescribed procedure, the case will be presented before the tender committee of the body as per the provisions of CG Business Conduct Rules 1998. After the recommendation of the tender committee and the body's commissioner, the case will be sent to the Mission Director (Amrit Mission 2.0) for financial approval in accordance with the State Government's order number F 05-190/18/05 dated 05.11.14.

15. Construction work should be done only on the land owned/possessed by the body.

16. The deposit work should be done by the body following the prescribed procedure.

17. It will be mandatory to follow the instructions issued from time to time by the State Government and the nodal agency SUDA.

18. The construction works will be inspected by the Third Party Independent Review and Monitoring Agency (IRMA) appointed by the Government of India. The accounting of the amount spent on the works should be done by the body as per rules.

Project Manager (Mission Amrit 2.0)
State Urban Development Agency Chhattisgarh,
Nava Raipur Atal Nagar

1771

Administrative Sanction for STP
State Urban Development Agency, Chhattisgarh
4th Floor, D-Block, Indravati Bhawan, Nava Raipur Atal Nagar, District-Raipur

Phone 0771 2222402, Fax 0771 2222409 E-mail: cg.amrut@gmail.com

No./9/SUDA/AMRIT 2.0/2024/4262 Nava Raipur Atal Nagar Dated 10/10/2024

-:: Order ::-

In the agenda number 03 of the 7th meeting of the State Level High Power Steering Committee constituted under Mission Amrit 2.0 (Atal Urban Renewal and Transformation Mission 2.0) implemented by the Government of India, Ministry of Housing and Urban Affairs, New Delhi, dated 08.09.2023, it was decided to grant administrative approval for construction of sewage treatment plant (Sewage Master Plan Korba) in Korba Municipal Corporation area at a cost of Rs. 16895.37 lakh (Rs. Sixteen thousand eight hundred fifty-five decimal three seven lakh). In continuation of the decision of the State Level High Power Steering Committee and the order number 8189/6723/2022/18 of the State Government dated 05.12.2022, administrative approval of the above project is hereby issued under the following conditions: -

1. Korba Municipal Corporation will be the implementing agency for all the construction work of Sewage Treatment Plant Construction (Sewage Master Plan Korba) in Korba Municipal Corporation area.

2. The report of the progress of the project work every month and the certificate of utilization of the funds provided from time to time by the State Nodal Agency in the prescribed format will be compulsorily provided by the Korba Municipal Corporation to the State Nodal Agency every quarter. The Korba Municipal Corporation will ensure that the proposal is sent to the State Nodal Agency in time to receive the next instalments of the project from the Government of India.

3. Tenders should be invited only in the tender format approved by the competent authority. Also, it will be mandatory to follow the instructions issued by the department from time to time regarding inviting tenders.

4. It will be mandatory to follow the financial provisions contained in the State Water Action Plan (SWAP) approved by the HPSC.

5. The work of the project will be ensured to be completed within the time limit by Korba Municipal Corporation.

6. It will be mandatory to achieve the target of reform directed in Amrit Mission 2.0 as per the year-wise schedule.

7. It should be ensured that the instructions given in the seventh meeting of the State Level High Power Steering Committee constituted under the Mission on 08.09.2023 are followed.

8. Chhattisgarh Municipal Corporation Act 1956 and Chhattisgarh Works Department Manual should be followed during construction.

9. No material change shall be made in the estimate without the approval of the competent authority.

10. Construction work should be done as per the drawing design approved by the competent authority.

11. The administrative approval of the project and a brief description of the works involved in the project will be placed before the MIC and the General Body for information in their next meeting.

12. The entire amount required for construction of tertiary treatment plant will be provided by NTPC.

13. As per the guidelines of the Mission, the amount required for O&M (Operation and Maintenance) of the project for 15 years will be borne by the body.

14. On receipt of tenders, following the prescribed procedure, the case will be presented before the tender committee of the body as per the provisions of CG Business Conduct Rules 1998. After the recommendation of the tender committee and the body's commissioner, the case will be sent to the Mission Director (Amrit Mission 2.0) for financial approval in accordance with the State Government's order number F 05-190/18/05 dated 05.11.14.

15. Construction work should be done only on the land owned/possessed by the body.

16. The deposit work should be done by the body following the prescribed procedure.

17. It will be mandatory to follow the instructions issued from time to time by the State Government and the nodal agency SUDA.

18. The construction works will be inspected by the Third-Party Independent Review and Monitoring Agency (IRMA) appointed by the Government of India. The accounting of the amount spent on the works should be done by the body as per rules.

Project Manager (Mission Amrit 2.0)
State Urban Development Agency Chhattisgarh,
Nava Raipur Atal Nagar

1773

Pg. No./9/SUDA/Amrit 2.0/2024/4263 Nava Raipur Atal Nagar Date: 10/10/2024

Copy: -

1. Private Secretary, Hon. Minister, Urban Administration and Development Department, Ministry, Nava Raipur Atal Nagar.

2. Deputy Secretary to Chief Secretary, CG Government.

3. Secretary, CG Government, Urban Administration and Development Department, Ministry, Nava Raipur Atal Nagar.

4. Mission Director (AMRUT Mission 2.0), Government of India, Ministry of Housing and Urban Affairs.

5. Director, Urban Administration and Development, CG Nava Raipur Atal Nagar.

6. Chief Executive Officer, State Urban Development Agency, Chhattisgarh, Nava Raipur Atal Nagar.

7. The Collector, District Korba, Chhattisgarh.

8. Hon. Mayor, Municipal Corporation Korba.

9. Joint Director, Urban Administration and Development, Regional Office Bilaspur, Chhattisgarh.

10. The Commissioner, Municipal Corporation, Korba.

11. Programmer, Data Centre, Directorate for uploading on website.

Project Manager
(Mission Amrit 2.0)
State Urban Development Agency Chhattisgarh,
Nava Raipur Atal Nagar

1774

Administrative Sanction for STP

Chhattisgarh Government
Ministry of Urban Administration and Development Department,
Mahanadi Bhawan, Nava Raipur Atal Nagar,

//Order//

Nava Raipur Atal Nagar, dated 15 March 2023

Number: 1931/6119/2022/18 State Government hereby Chhattisgarh Municipality

Under sub-rule (3) of rule 5 of the Act 1961 (Transaction of Business of Mayor-in-Council / President-in-Council and Powers and Duties of Authorities) Rules, 1998, administrative approval of the project amount of Rs. 3377.89 lakh (Rupees thirty-three crore seventy-seven lakh eighty-nine thousand only) of Nagar Palika, Sakti, Nagar Palika, Dantewada, Nagar Panchayat, Chandrapur, Nagar Panchayat, Shivrinarayan under the provision in the main budget of the financial year 2022-23 is given subject to the following conditions: -

Sl. No.	**Name of Entity**	**Cost of the Scheme Rs. In lakhs**
1.	Municipal Power	749.87 Lakh
2.	Municipality Dantewada	639.39 lakh
3.	Nagar Panchayat Chandrapur	1014.63 Lakh
4.	Nagar Panchayat Shiv Narayan	978.00 lakh
TOTAL		3377.89 Lakh

1. The construction work should be carried out in accordance with the technical approval granted within the limit of revised administrative approval allotment.

2. No substantial change should be made in the estimate without the prior approval of the competent authority.

3. Tender invitation work should be done by following the provisions of Chhattisgarh Nagar Palika Act 1961 and Chhattisgarh Nagar Palika (Conduct of work by Mayor-in-Council / President-in-Council and powers and duties of authorities) Rules, 1998 and CG Works Department Manual and the guidelines issued by the department from time to time.

4. The construction work should be done as per the DPR map and layout approved by the competent authority.

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5. The work should be completed within the stipulated time period while ensuring its quality and standards.

Approval has been given by Finance Department's outward number 1683 CN 10.00090/Budget-2/Four/2023 dated 13.03.2023.

In the name and by order
of the Governor of Chhattisgarh

(Pulak Bhattacharya)
Upper Secretary
Chhattisgarh Government
Urban Administration and Development Department

Page No.: 1932/6119/2022/18

Nava Raipur Atal Nagar, dated 15 March 2023

Copy: -

1. Personal Assistant, Hon. Minister, Urban Administration and Development Department, Ministry, Nava Raipur Atal Nagar.

2. Secretary, CG Government, Finance Department, Ministry, Nava Raipur Atal Nagar.

3. Director, Urban Administration and Development, Directorate, Nava Raipur Atal Nagar.

4. Chief Executive Officer, State Urban Development Agency, Nava Raipur Atal Nagar.

5. Chief Municipal Officer, Municipal Council, Sakti/Dantewada/Nagar Panchayat, Chandrapur/Shivrinarayan.

6. Programmer, Data Center, Directorate, Urban Administration and Development for uploading on the website

Forwarded for information and necessary action towards the cause.

Under Secretary,
Chhattisgarh Government,
Urban Administration and Development Department

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Directorate of Urban Administration and Development
Chhattisgarh
Atal Nagar

A. / Ya.P.-05/Kumhari / S.T.P./2023-24 21 Date/10/2023

Subject:- Regarding revised administrative approval of sewerage treatment plant scheme in Nagar Palika Parishad Kumhari.

from previous page

The proposal received from the body for the formulation of PFLC is to be forwarded to the Government.

additional director

Discussion

The matter has been sent to the government for revised approval on 21/8/2023. In the above context, information has been sought by attaching the format of the letter and project received from the Department of Planning and Economic Sorivli on 28/10/2023 by the Under Secretary, the Chief Municipality Officer has provided the information including the autopsy on 11/12/2023.

Accordingly, the prescribed legal format of the body is to be sent to the government. Please submit Padma format for approval and case no. 00/11 summary with handwritten note.

Additional Director Dr
Dated 29.10.14 2221

Secy Sir

Subject: - Regarding starting the sewerage scheme only after re-approval in the state budget.

From previous page-

The department is kindly advised to resolve the following points and send a clear proposal:-

1. When was the tender invited after administrative approval?

2. By when is the construction of the sewerage treatment plant scheduled to be completed.

3. Is there sufficient amount in the budget provision for the financial year 2024-25 to get the work done? If yes, then clarify how much amount from the current budget provision will be used for the proposed treatment plant.

4. Information regarding year-wise fund flow, budget provision and requirement for the stipulated period of the said projects.

Under Secretary 19/9/24 Finance Department
Urban Administration and Development Department
Information have kept

ANNEXURE-H
1778

F. No. 1/11/2022-SBM-I (E- 9124994)
Government of India
Ministry of Housing and Urban Affairs
Swachh Bharat Mission (Urban)
******

Nirman Bhawan, New Delhi.
Dated: 20th February, 2023.

To

The Pay & Accounts Office (Sectt.)
Ministry of Housing & Urban Affairs,
Nirman Bhawan, New Delhi-110011

Subject: Release of 1st installment of funds of **₹165,51,00,000** towards CSAP (PT), Urinals and Used Water Management (UWM) component of Swachh Bharat Mission – Urban (SBM – U) 2.0 for the Government of Chhattisgarh during 2022-23 – reg.

Sir,

I am directed to convey the sanction of the Competent Authority for release of **₹165,51,00,000 (Rupees one hundred sixty five crores and fifty one lakhs only)** as central assistance to Government of Chhattisgarh as 1st installment of CSAP (PT), Urinals and Used Water Management (UWM) component of SBM - U 2.0 of the Ministry of Housing and Urban Affairs for Financial Year 2022-23 as detailed under.

(Rs. in Crores)

Component	Total Project Cost	Central Share	Admissible 1st Installment of Central Share	Mobilisation Advance already Released	Central Share to be released as 1st Installment (in ₹ crore)
1	2	3	4 (40% of 3)	5	6 (4-5)
CSAP (PT), Urinals	18.47	7.63	3.052	0	3.052
UWM	829.20	414.60	165.84	3.38	162.46
TOTAL	**847.67**	**422.23**	**168.89**	**3.38**	**165.51**

2. The aforesaid projects are to be implemented in accordance with the detailed conditions mentioned in the Annexure. The total cost of the projects and corresponding central share arrived against these proposals after detailed examination are also given therein. The costs worked out are indicative subject to actual tender costs with the Central share being limited to the allocation ceiling already communicated. The inter-se changes between the cities can be done by State Government. However, the principle of saturation of all ULBs must be followed.

3. This sanction is subject to the following conditions:

(i) State Govt. should ensure that the Central share is transferred to the concerned SNA account by the state government within a period of 21 days of its receipt, and that the corresponding State share should be released as early as possible but not later than 40 days of receipt of the Central share.

Contd...2..

(ii) The State shall submit confirmation/undertaking regarding refund of interest accrued on unspent fund of Central Assistance to CFI to the effect that the same will be refunded within one month, if not already done, as stipulated by D/o Expenditure, M/o Finance, Govt. of India.

(iii) The State shall submit an undertaking that pending UCs upto 2020-21 will be submitted within a month.

3. The sanction will be regulated in accordance with the provisions of GFR, 2017.

4. The expenditure is debitable to Major Head **3601**-(Grants-in-Aid to State Govt.) – **06**-(Centrally Sponsored Schemes)- **101**-(Central Assistance/Share) – **22**-(Swachh Bharat Mission)-**03**-Project Fund- **35**-Grants for creation of Capital assets under Demand No.**60** for the year **2022-23** of the Ministry of Housing and Urban Affairs.

5. The amount will be credited to the State Government's account to RBI as per procedure laid down by Ministry of Finance, Department of Expenditure vide O.M No.F-II (45/76/SC) dated 22.02.1977.

6. In addition to the entire Scheme being governed by the Operational Guidelines of the SBM-U 2.0 which is available at www.swachhbharaturban.gov.in. While releasing funds to beneficiaries/ULBs, the release of funds of 1st installment towards CSAP (PT), Urinals and Used Water Management (UWM) component of SBM-U 2.0, will be restricted to and governed by the relevant paras of the Operational Guidelines of SBM - U 2.0.

7. Entry has been made at Sl. No.13 in the Grant-in-Aid Register for the year 2022-23.

8. This issues with the approval of Finance Division vide Note# 20, dt. 17.02.2023 on e-file No. 9124994.

Yours faithfully,

(Shakti Shamsher)
Deputy Secretary (SBM-I)
Tele: 011-23062670

Copy to:-

1. Director General, Audit Central Revenue and Expenditure, Near ITO, AGCR Building, New Delhi-110002.
2. Principal Accounts Officer, Ministry of Housing & Urban Affairs, Nirman Bhawan, New Delhi.
3. Chief Secretary, Govt. of Chhattisgarh
4. State Mission Director, Chhattisgarh.
5. Finance Division
6. Sanction file.

(Shakti Shamsher)
Deputy Secretary (SBM-I)
Tele: 011-23062670

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S.N.	Name of the ULB	ULB Code	2011 Census Population	TYPE OF CLASS	2026 projected population	Projected sewage generation for 2026 (MLD)	70% of Projected sewage generation for 2026 (MLD)	I&D Proposed by state			I&D calaculated by CPHEEO					Treatment Systems				Total Project cost(based on block estimate) required (Rs. in Lakh)	Total Central Share required (Rs. in Lakh)
								No. Of outfalls	Nos. of I&D Proposed	Length of I&D (km)	No. Of outfalls	Nos. of I&D Proposed	Length of I&D (km)	Amount (Rs. in Lakh)	Central Share (Rs. in Lakh)	Total Capacity Proposed by State, MLD	Capacity calculated by CPHEEO @ 70% of sewage generation, MLD	Amount (Rs. in Lakh)	Central Share (Rs. in Lakh)		
1	AAMDI	802051	6900	Class 5	9281	1.0	0.7	1	3	10	1	1	6	300.00	150.00	1	0.70	84.20	42.10	384.20	192.10
2	ABHANPUR	802030	14432	Class 4	19411	2.1	1.5	3	4	5.8	3	3	5.8	290.00	145.00	3	1.47	176.10	88.05	466.10	233.05
3	ADBHAR	801963	7272	Class 5	9781	1.1	0.7	1	3	7	1	1	6	300.00	150.00	1	0.74	88.73	44.37	388.73	194.37
4	AHIWARA	802004	20384	Class 3	27416	3.0	2.1	4	9	10	4	4	10	500.00	250.00	4	2.07	310.90	155.45	810.90	405.45
5	AKALTARA	801951	22712	Class 3	30548	3.3	2.3	4	3	8	4	3	8	400.00	200.00	4	2.31	346.41	173.21	746.41	373.21
6	AMBAGARH CHOWKI	801994	9889	Class 5	13301	1.4	1.0	2	5	8	2	2	6	300.00	150.00	2	1.01	120.67	60.33	420.67	210.33
7	AMLESHWAR	NA	10489	Class 4	14108	1.5	1.1	2	6	3	2	2	3	150.00	75.00	2	1.07	127.99	63.99	277.99	138.99
8	ANTAGARH	802058	6777	Class 5	9115	1.0	0.7	1	3	7	1	1	6	300.00	150.00	1	0.69	82.69	41.35	382.69	191.35
9	ARANG	802029	19091	Class 4	25677	2.8	1.9	4	13	23	4	3	9	300.00	150.00	4	1.94	232.94	116.47	532.94	266.47
10	ARJUNDA	802012	4851	Class 6	6525	0.7	0.5	1	7	4	1	1	4	200.00	100.00	1	0.49	59.19	29.60	259.19	129.60
11	BADI BACHELI	802068	21435	Class 3	28830	3.1	2.2	4	1	1	4	1	1	50.00	25.00	4	2.18	326.93	163.47	376.93	188.47
12	BAGBAHRA	802047	19529	Class 4	26267	2.8	2.0	4	3	1	4	1	1	50.00	25.00	4	1.99	238.29	119.15	288.29	144.15
13	BAGICHA	801931	10427	Class 4	14024	1.5	1.1	2	2	5	2	1	5	250.00	125.00	2	1.06	127.23	63.61	377.23	188.61
14	BAIKUNTHPUR	801911	28431	Class 3	38240	4.1	2.9	5	9	18	5	4	14	700.00	350.00	5	2.89	433.64	216.82	1133.64	566.82
15	BALOD	802015	23648	Class 3	31807	3.4	2.4	3	5	19	3	3	15	750.00	375.00	3	2.40	360.69	180.35	1110.69	555.35
16	BALODA	801952	13630	Class 4	18332	2.0	1.4	3	2	7	3	2	6	300.00	150.00	3	1.39	166.31	83.15	466.31	233.15
17	BALODA BAZAR	802022	26632	Class 3	35820	3.9	2.7	5	4	9	5	4	9	450.00	225.00	5	2.71	406.20	203.10	856.20	428.10
18	BALRAMPUR	801918	4456	Class 6	5993	0.6	0.5	1	6	6	1	1	6	300.00	150.00	1	0.45	54.37	27.18	354.37	177.18
19	BARAMKELA	801944	5600	Class 5	7532	0.8	0.6	1	1	1	1	1	1	50.00	25.00	1	0.57	68.33	34.17	118.33	59.17
20	BARSUR	802069	6636	Class 5	8925	1.0	0.7	1	1	1	1	1	1	50.00	25.00	1	0.67	80.97	40.48	130.97	65.48
21	BASNA	802042	10345	Class 4	13914	1.5	1.1	2	5	10	2	2	6	300.00	150.00	2	1.05	126.23	63.11	426.23	213.11
22	BASTAR	802065	10048	Class 4	13515	1.5	1.0	2	2	1	2	1	1	50.00	25.00	2	1.02	122.61	61.30	172.61	86.30
23	BEMETARA	801997	28536	Class 3	38381	4.1	2.9	5	3	8	5	4	8	400.00	200.00	5	2.90	435.24	217.62	835.24	417.62
24	BERLA	802002	5165	Class 5	6947	0.8	0.5	1	1	8	1	1	6	300.00	150.00	1	0.53	63.02	31.51	363.02	181.51
25	BHAIRAMGARH	802077	8485	Class 5	11412	1.2	0.9	2	6	6	2	2	6	300.00	150.00	2	0.86	103.53	51.76	403.53	201.76
26	BHAKHARA	802048	7547	Class 5	10151	1.1	0.8	1	2	12	1	1	6	300.00	150.00	1	0.77	92.09	46.04	392.09	196.04
27	BHANUPRATAPPUR	802055	8125	Class 5	10928	1.2	0.8	1	3	4	1	1	4	200.00	100.00	1	0.83	99.14	49.57	299.14	149.57
28	BHATAPARA	802021	57512	Class 2	77354	8.4	5.8	11	1	11	11	1	11	550.00	275.00	11	5.85	877.19	438.60	1427.19	713.60
29	BHATGAON	802027	10371	Class 4	13949	1.5	1.1	2	8	5	2	2	5	250.00	125.00	2	1.05	126.55	63.27	376.55	188.27
30	BHATGAON	801925	10371	Class 4	13949	1.5	1.1	2	10	24	2	1	6	300.00	150.00	2	1.05	126.55	63.27	426.55	213.27
31	BHILAI CHAROIDA	802007	98008	Class 2	131821	14.2	10.0	18	13	42	18	4	12	600.00	300.00	18	9.97	1494.85	747.43	2094.85	1047.43
32	BHOPALPATNAM	802075	4445	Class 6	5979	0.6	0.5	1	1	1	1	1	1	50.00	25.00	1	0.45	54.24	27.12	104.24	52.12
33	BIJAPUR	802076	16129	Class 4	21694	2.3	1.6	3	2	3	3	2	3	150.00	75.00	3	1.64	196.81	98.40	346.81	173.40
34	BILAIGARH	802028	5544	Class 5	7457	0.8	0.6	1	9	6	1	1	5	300.00	150.00	1	0.56	67.65	33.82	367.65	183.82
35	BILHA	801980	11048	Class 4	14860	1.6	1.1	2	3	7	2	1	6	300.00	150.00	2	1.12	134.81	67.40	434.81	217.40
36	BIRGAON	802033	96294	Class 2	129515	14.0	9.8	18	2	14	18	2	12	600.00	300.00	18	9.79	1468.70	734.35	2068.70	1034.35
37	BISHRAMPUR	801924	11367	Class 4	15289	1.7	1.2	2	8	5	2	1	5	250.00	125.00	2	1.16	138.70	69.35	388.70	194.35
38	BODLA	801983	5689	Class 5	7652	0.8	0.6	1	2	9	1	1	6	300.00	150.00	1	0.58	69.42	34.71	369.42	184.71
39	BODRI	801979	17481	Class 4	23512	2.5	1.8	3	5	9	3	2	6	300.00	150.00	3	1.78	213.30	106.65	513.30	256.65
40	CHAMPA	801955	45256	Class 3	60869	6.6	4.6	8	7	9	8	4	9	450.00	225.00	8	4.60	690.25	345.13	1140.25	570.13
41	CHANDKHURI	900603	3227	Class 6	4340	0.5	0.3	1	3	3	1	1	3	150.00	75.00	1	0.33	39.37	19.69	189.37	94.69
42	CHANDRPUR	801962	7688	Class 5	10340	1.1	0.8	1	9	7	1	1	6	300.00	150.00	1	0.78	93.60	46.90	393.80	196.90
43	CHARAMA	802054	9707	Class 5	13056	1.4	1.0	2	2	2	2	1	2	100.00	50.00	2	0.99	118.44	59.22	218.44	109.22
44	CHHURA	802041	6095	Class 5	8198	0.9	0.6	1	4	12	1	1	6	300.00	150.00	1	0.62	74.37	37.19	374.37	187.19
45	CHHURIYA	801992	4509	Class 6	6065	0.7	0.5	1	5	21	1	1	6	300.00	150.00	1	0.46	55.02	27.51	355.02	177.51
46	CHIKHLAKASA	802017	6160	Class 5	8285	0.9	0.6	1	3	6	1	1	6	300.00	150.00	1	0.63	75.16	37.58	375.16	187.58
47	CHIRMIRI	801916	85317	Class 2	114751	12.4	8.7	16	8	180	16	6	12	600.00	300.00	16	8.68	1301.28	650.64	1901.28	950.64
48	CHUKHADAN	801988	7093	Class 5	9540	1.0	0.7	1	6	12	1	1	6	300.00	150.00	1	0.72	86.55	43.27	386.55	193.27
49	CHURIKALA	801946	8239	Class 5	11081	1.2	0.8	2	7	14	2	1	6	300.00	150.00	2	0.84	100.53	50.26	400.53	200.26
50	DABHRA	801961	7854	Class 5	10564	1.1	0.8	1	10	8	1	1	6	300.00	150.00	1	0.80	95.84	47.92	395.84	197.92
51	DALLI RAJHARA	802016	44363	Class 3	59668	6.4	4.5	8	4	13	8	5	13	650.00	325.00	8	4.51	676.64	338.32	1326.64	663.32
52	DANTEWADA	802067	13633	Class 4	18336	2.0	1.4	3	2	2	3	1	2	100.00	50.00	3	1.39	166.34	83.17	266.34	133.17
53	DEVKAR	801999	6358	Class 5	8552	0.9	0.6	1	5	11	1	1	6	300.00	150.00	1	0.65	77.58	38.79	377.58	188.79
54	DHAMDHA	802003	9954	Class 5	13388	1.4	1.0	2	6	6	2	3	6	300.00	150.00	2	1.01	121.46	60.73	421.46	210.73
55	DHAMTARI	802052	89860	Class 2	120862	13.1	9.1	16	9	54	16	6	12	600.00	300.00	16	9.14	1370.58	685.29	1970.58	985.29
56	DHARMJAIGARH	801935	14354	Class 4	19306	2.1	1.5	3	7	7	3	1	6	300.00	150.00	3	1.46	175.14	87.57	475.14	237.57
57	DIPKA	801947	27158	Class 3	36528	3.9	2.8	5	8	15	5	5	15	750.00	375.00	5	2.76	414.23	207.11	1164.23	582.11
58	DONGARGAON	801993	14693	Class 4	19762	2.1	1.5	3	7	12	3	1	6	300.00	150.00	3	1.49	179.28	89.64	479.28	239.64
59	DONGARGARH	801990	37372	Class 3	50265	5.4	3.8	7	5	11	7	5	11	550.00	275.00	7	3.80	570.01	285.00	1120.01	560.00
60	DORNAPAL	802072	7238	Class 5	9735	1.1	0.7	1	2	1	1	1	1	50.00	25.00	1	0.74	88.32	44.16	138.32	69.16
61	DOUNDI	802018	8042	Class 5	10816	1.2	0.8	1	6	12	1	1	6	300.00	150.00	1	0.82	98.12	49.06	398.12	199.06
62	DOUNDI LOHARA	802014	6045	Class 5	8131	0.9	0.6	1	4	6	1	1	6	300.00	150.00	1	0.61	73.76	36.88	373.76	186.88
63	FARASGAON	802063	6306	Class 5	8482	0.9	0.6	1	2	2.4	1	1	2.4	120.00	60.00	1	0.64	76.95	38.47	196.95	98.47
64	FINGESHWAR	802036	9752	Class 5	13116	1.4	1.0	2	2	2	2	1	2	100.00	50.00	2	0.99	118.99	59.49	218.99	109.49
65	GANDAI	801987	15064	Class 4	20261	2.2	1.5	3	5	9	3	1	6	300.00	150.00	3	1.53	183.81	91.90	483.81	241.90
66	GARIYABAND	802040	10517	Class 4	14145	1.5	1.1	2	6	13	2	1	6	300.00	150.00	2	1.07	128.32	64.16	428.32	214.16

67	GAURELLA	801965	18165	Class 4	24432	2.6	1.8	3	3	9	3	1	6	300.00	150.00	3	1.85	221.65	110.82	521.65	260.82
68	GEEDAM	802070	7440	Class 5	10007	1.1	0.6	1	5	5	1	2	5	250.00	125.00	1	0.76	90.78	45.39	340.78	170.39
69	GHARGHODA	801937	9455	Class 5	12717	1.4	1.0	2	4	7	2	1	6	300.00	150.00	2	0.96	115.37	57.68	415.37	207.68
70	GOBRANAVAPARA	802031	29315	Class 3	39429	4.3	3.0	5	7	6.7	5	3	6.7	335.00	167.50	5	2.98	447.12	223.56	782.12	391.06
71	GUNDERDEHI	802013	8614	Class 5	11586	1.3	0.9	2	9	6	2	1	4	200.00	100.00	2	0.88	105.11	52.55	305.11	152.55
72	GURUR	802019	3775	Class 6	5077	0.5	0.4	1	3	8	1	1	6	300.00	150.00	1	0.38	46.06	23.03	346.06	173.03
73	JAHAGRAKHAND	801914	7880	Class 5	10330	1.1	0.8	1	2	3	1	1	3	150.00	75.00	1	0.78	93.71	46.86	243.71	121.86
74	JAIJAIPUR	801964	7946	Class 5	10687	1.2	0.8	1	2	6	1	1	6	300.00	150.00	1	0.81	96.95	48.48	396.95	198.48
75	JAMUL	802006	25878	Class 3	34806	3.8	2.6	5	7	12	5	4	12	600.00	300.00	5	2.63	394.70	197.35	994.70	497.35
76	JANJGIR NAILA	801950	40561	Class 3	54555	5.9	4.1	6	6	7	6	3	7	350.00	175.00	6	4.12	618.65	309.33	968.65	484.33
77	JARHI	801921	7228	Class 5	9722	1.0	0.7	1	10	15	1	1	6	300.00	150.00	1	0.73	88.20	44.10	388.20	194.10
78	JASHPUR NAGAR	801932	25422	Class 3	34193	3.7	2.6	5	4	4	5	2	4	200.00	100.00	5	2.58	387.75	193.87	587.75	293.87
79	KANKER	802056	27541	Class 3	37043	4.0	2.8	5	6	7	5	3	7	350.00	175.00	5	2.80	420.07	210.03	770.07	385.03
80	KASDOL	802026	14071	Class 4	18925	2.0	1.4	3	1	4	3	1	4	200.00	100.00	3	1.43	171.69	85.84	371.69	185.84
81	KATHGHORA	801945	22690	Class 3	30518	3.3	2.3	3	8	10	3	3	10	500.00	250.00	3	2.31	346.07	173.04	846.07	423.04
82	KAWARDHA	801981	44205	Class 3	59456	6.4	4.5	8	6	23	8	6	12	600.00	300.00	8	4.49	674.23	337.12	1274.23	637.12
83	KESKAL	802060	11115	Class 4	14950	1.6	1.1	2	4	4	2	1	4	200.00	100.00	2	1.13	135.63	67.81	335.63	167.81
84	KHAIRAGARH	801989	22564	Class 3	30349	3.3	2.3	4	2	2	4	1	2	100.00	50.00	4	2.29	344.16	172.08	444.16	222.08
85	KHAMARIYA	900105	8373	Class 5	11262	1.2	0.9	2	4	8	2	1	6	300.00	150.00	2	0.85	102.17	51.08	402.17	201.08
86	KHAROD	801960	10193	Class 4	13710	1.5	1.0	2	2	5	2	1	5	250.00	125.00	2	1.04	124.38	62.19	374.38	187.19
87	KHARORA	802039	9236	Class 5	12422	1.3	0.9	2	8	8	2	1	6	300.00	150.00	2	0.94	112.69	56.35	412.69	206.35
88	KHARSIYA	801941	18939	Class 4	25473	2.8	1.9	3	9	14	3	1	6	300.00	150.00	3	1.93	231.09	115.55	531.09	265.55
89	KHONGAPANI	801913	17400	Class 4	23403	2.5	1.8	3	4	12	3	1	6	300.00	150.00	3	1.77	212.31	106.16	512.31	256.16
90	KIRANDUL	802071	18887	Class 4	25403	2.7	1.9	3	1	1	3	1	1	50.00	25.00	3	1.92	230.46	115.23	280.46	140.23
91	KIRODIMAL	801938	13102	Class 4	17622	1.9	1.3	2	2	4	2	1	4	200.00	100.00	2	1.33	159.87	79.93	359.87	179.93
92	KONDAGAON	802062	30921	Class 3	41589	4.5	3.1	6	4	4	6	2	4	200.00	100.00	6	3.14	471.62	235.81	671.62	335.81
93	KONTA	802073	7038	Class 5	9466	1.0	0.7	1	3	1	1	1	1	50.00	25.00	1	0.72	85.88	42.94	135.88	67.94
94	KOTA	801968	18405	Class 4	24755	2.7	1.9	3	2	4	3	1	4	200.00	100.00	3	1.87	224.58	112.29	424.58	212.29
95	KOTBA	801934	6805	Class 5	9153	1.0	0.7	1	2	4	1	1	4	200.00	100.00	1	0.69	83.04	41.52	283.04	141.52
96	KUMHARI	802005	35044	Class 3	47134	5.1	3.6	6	6	18	6	6	12	600.00	300.00	6	3.56	534.50	267.25	1134.50	567.25
97	KUNKURI	900006	13846	Class 4	18623	2.0	1.4	3	3	8	3	1	6	300.00	150.00	3	1.41	168.95	84.47	468.95	234.47
98	KURA	802032	8857	Class 5	11913	1.3	0.9	2	1	12	2	1	6	300.00	150.00	2	0.90	108.07	54.04	408.07	204.04
99	KURUD	802049	13783	Class 4	18538	2.0	1.4	3	7	28	3	1	6	300.00	150.00	3	1.40	168.18	84.09	468.18	234.09
100	KUSMI	801922	7448	Class 5	10018	1.1	0.8	1	2	9	1	1	6	300.00	150.00	1	0.76	90.88	45.44	390.88	195.44
101	LAILUNGA	801936	8208	Class 5	11040	1.2	0.8	2	4	7	2	1	6	300.00	150.00	2	0.83	100.15	50.08	400.15	200.08
102	LAKHANPUR	801928	6270	Class 5	8433	0.9	0.6	1	8	8	1	1	6	300.00	150.00	1	0.64	76.50	38.25	376.50	188.25
103	LAWAN	802023	8489	Class 5	11418	1.2	0.9	2	6	5	2	1	5	250.00	125.00	2	0.86	103.58	51.79	353.58	176.79
104	LORMI	801967	15156	Class 4	20385	2.2	1.5	3	5	15	3	1	6	300.00	150.00	3	1.54	184.93	92.47	484.93	242.47
105	MAGARLOAD	802050	6280	Class 5	8447	0.9	0.6	1	4	3	1	1	3	150.00	75.00	1	0.64	76.63	38.32	226.63	113.32
106	MAHASAMUND	802045	53783	Class 2	72338	7.8	5.5	10	4	12	10	4	12	600.00	300.00	10	5.47	820.31	410.16	1420.31	710.16
107	MALHAR	801978	8505	Class 5	11439	1.2	0.9	2	3	6	2	1	6	300.00	150.00	2	0.86	103.77	51.89	403.77	201.89
108	MANA CAMP	802035	11953	Class 4	16077	1.7	1.2	2	1	3	2	1	3	150.00	75.00	2	1.22	145.85	72.93	295.85	147.93
109	MANDIR HASAUD	900601	16086	Class 4	21636	2.3	1.6	3	7	10	3	1	6	300.00	150.00	3	1.64	196.28	98.14	496.28	248.14
110	MANENDRAGARH	801912	33071	Class 3	44480	4.8	3.4	6	3	3	6	2	3	150.00	75.00	6	3.36	504.40	252.20	654.40	327.20
111	MARO	801996	6596	Class 5	8872	1.0	0.7	1	2	1.5	1	1	1.5	75.00	37.50	1	0.67	80.49	40.24	155.49	77.74
112	MUNGELI	801970	31306	Class 3	42107	4.5	3.2	6	5	27	6	6	12	600.00	300.00	6	3.18	477.49	238.75	1077.49	538.75
113	NAGRI	802053	13308	Class 4	17899	1.9	1.4	2	2	11	2	1	6	300.00	150.00	2	1.35	162.38	81.19	462.38	231.19
114	NAI LEDRI	801915	5333	Class 5	7173	0.8	0.5	1	3	10	1	1	6	300.00	150.00	1	0.54	65.07	32.54	365.07	182.54
115	NARAYANPUR	802066	22106	Class 3	29733	3.2	2.2	4	6	10	4	4	10	500.00	250.00	4	2.25	337.17	168.59	837.17	418.59
116	NARHARPUR	802057	4509	Class 6	6065	0.7	0.5	1	3	1	1	1	1	50.00	25.00	1	0.46	55.02	27.51	105.02	52.51
117	NAWAGARH	801995	10541	Class 4	14178	1.5	1.1	2	4	4	2	1	4	200.00	100.00	2	1.07	128.62	64.31	328.62	164.31
118	NAWAGARH	801953	8118	Class 5	10919	1.2	0.8	1	2	4	1	1	4	200.00	100.00	1	0.83	99.06	49.53	299.06	149.53
119	NAYA BARADWAR	801958	8793	Class 5	11827	1.3	0.9	2	2	7	2	1	6	300.00	150.00	2	0.89	107.29	53.65	407.29	203.65
120	PAKHANJUR	802059	10201	Class 4	13720	1.5	1.0	2	3	4	2	1	4	200.00	100.00	2	1.04	124.47	62.23	324.47	162.23
121	PALARI	802024	8559	Class 5	11512	1.2	0.9	2	12	12	2	1	6	300.00	150.00	2	0.87	104.44	52.22	404.44	202.22
122	PALI	801948	5514	Class 5	7416	0.8	0.6	1	5	12	1	1	6	300.00	150.00	1	0.56	67.28	33.64	367.28	183.64
123	PANDARIYA	801985	16165	Class 4	21742	2.3	1.6	3	1	6	3	1	6	300.00	150.00	3	1.64	197.24	98.62	497.24	248.62
124	PANDATARAI	801986	7008	Class 5	9426	1.0	0.7	1	1	6	1	1	6	300.00	150.00	1	0.71	85.51	42.76	385.51	192.76
125	PARPODI	802000	3741	Class 6	5032	0.5	0.4	1	2.35	11	1	1	6	300.00	150.00	1	0.38	45.65	22.83	345.65	172.83
126	PATAN	802011	10133	Class 4	13629	1.5	1.0	2	16	9.95	2	1	6	300.00	150.00	2	1.03	123.64	61.82	423.64	211.82
127	PATHALGAON	801933	16613	Class 4	22344	2.4	1.7	3	3	7	3	1	6	300.00	150.00	3	1.69	202.70	101.35	502.70	251.35
128	PATHARIYA	801971	6349	Class 5	8539	0.9	0.6	1	2	5	1	1	5	250.00	125.00	1	0.65	77.47	38.73	327.47	163.73
129	PENDRA	801966	14120	Class 4	18991	2.1	1.4	3	3	8	3	1	6	300.00	150.00	3	1.44	172.29	86.14	472.29	236.14
130	PIPARIYA	801982	4859	Class 6	6535	0.7	0.5	1	3	8	1	1	6	300.00	150.00	1	0.49	59.29	29.64	359.29	179.64
131	PITHORA	802046	8428	Class 5	11336	1.2	0.9	2	4	1	2	1	1	50.00	25.00	2	0.86	102.84	51.42	152.84	76.42
132	PRATAPPUR	801920	5635	Class 5	7579	0.8	0.6	1	12	18	1	1	6	300.00	150.00	1	0.57	68.76	34.38	368.76	184.38
133	PREMNAGAR	801926	4954	Class 6	6663	0.7	0.5	1	5	10	1	1	6	300.00	150.00	1	0.50	60.45	30.22	360.45	180.22
134	PUSSORE	801940	4744	Class 6	6381	0.7	0.5	1	7	3	1	1	3	150.00	75.00	1	0.48	57.89	28.94	207.89	103.94
135	RAHOD	801959	6160	Class 5	8285	0.9	0.6	1	2	5	1	1	5	250.00	125.00	1	0.63	75.16	37.58	325.16	162.58
136	RAJIM	802037	14090	Class 4	18951	2.0	1.4	3	3	3	3	1	3	150.00	75.00	3	1.43	171.92	85.96	321.92	160.96
137	RAJPUR	801929	4838	Class 6	6507	0.7	0.5	1	2	8	1	1	6	300.00	150.00	1	0.49	59.03	29.52	359.03	179.52
138	RAMANUJGANJ	801917	11893	Class 4	15996	1.7	1.2	2	8	8	2	1	6	300.00	150.00	2	1.21	145.12	72.56	445.12	222.56
139	RATANPUR	801969	24636	Class 3	33135	3.6	2.5	5	8	10	5	5	10	500.00	250.00	5	2.51	375.75	187.88	875.75	437.88
140	SAHASPUR LOHARA	801964	6589	Class 5	8862	1.0	0.7	1	6	9	1	1	6	300.00	150.00	1	0.67	80.40	40.20	380.40	190.20
141	SAJA	801998	5257	Class 5	7071	0.8	0.5	1	4	11	1	1	6	300.00	150.00	1	0.53	64.15	32.07	364.15	182.07
142	SAKTI	801957	21955	Class 3	29529	3.2	2.2	4	5	15	4	4	13	650.00	325.00	4	2.23	334.86	167.43	984.86	492.43
143	SAMODA	900602	7243	Class 5	9742	1.1	0.7	1	6	16	1	1	6	300.00	150.00	1	0.74	88.38	44.19	388.38	194.19
144	SARAGAON	801956	7216	Class 5	9706	1.0	0.7	1	2	5	1	1	5	250.00	125.00	1	0.73	88.05	44.03	338.05	169.03
145	SARAIPALI	802043	20043	Class 3	26958	2.9	2.0	4	10	15	4	4	13	650.00	325.00	4	2.04	305.70	152.85	955.70	477.85
146	SARANGARH	801942	24798	Class 3	33353	3.6	2.5	5	8	6	5	3	6	300.00	150.00	5	2.52	378.22	189.11	678.22	339.11
147	SARGAON	801972	7484	Class 5	10066	1.1	0.8	1	2	6	1	1	6	300.00	150.00	1	0.76	91.32	45.66	391.32	195.66
148	SARIYA	801943	5927	Class 5	9317	1.0	0.7	1	1	1	1	1	1	50.00	25.00	1	0.70	84.52	42.26	134.52	67.26

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149	SHIVPUR CHARCHA	801910	23514	Class 3	31626	3.4	2.4	4	8	20	4	4	12.77	638.50	319.25	4	2.39	358.64	179.32	997.14	498.57
150	SHIVRINARAYAN	801954	9714	Class 5	13065	1.4	1.0	2	3	5	2	1	5	250.00	125.00	2	0.99	118.53	59.26	368.53	184.26
151	SIMGA	802020	16029	Class 4	21559	2.3	1.6	3	2	12	3	1	6	300.00	150.00	3	1.63	195.58	97.79	495.58	247.79
152	SITAPUR	801930	9361	Class 5	12591	1.4	1.0	2	2	2	2	1	2	100.00	50.00	2	0.95	114.23	57.11	214.23	107.11
153	SUKMA	802074	13926	Class 4	18730	2.0	1.4	3	8	4	3	1	4	200.00	100.00	3	1.42	189.92	84.96	389.92	184.96
154	SURAJPUR	801923	20189	Class 3	27154	2.9	2.1	4	6	8	4	4	8	400.00	200.00	4	2.05	307.93	153.96	707.93	353.96
155	TAKHATPUR	801973	19958	Class 4	26857	2.9	2.0	4	5	7	4	1	6	300.00	150.00	4	2.03	243.65	121.82	543.65	271.82
156	TILDANEVRA	802038	36336	Class 3	48872	5.3	3.7	7	1	10	7	5	10	500.00	250.00	7	3.69	554.21	277.10	1054.21	527.10
157	TUMGAON	802044	7394	Class 5	9945	1.1	0.8	1	1	4	1	1	4	200.00	100.00	1	0.75	90.22	45.11	290.22	145.11
158	TUNDRA	802025	8211	Class 5	11044	1.2	0.8	2	1	3	2	1	3	150.00	75.00	2	0.83	100.19	50.10	250.19	125.10
159	UTAI	802010	8752	Class 5	11771	1.3	0.9	2	6	7	2	1	6	300.00	150.00	2	0.89	106.79	53.39	406.79	203.39
160	WADRAFNAGAR	801919	6048	Class 5	8135	0.9	0.6	1	12	18	1	1	6	300.00	150.00	1	0.62	73.80	36.90	373.80	186.90
			2543532	0	3421058	369	259	468	745	1552	468	278	954	47708.50	23854.25	468	258.63	35211.30	17605.65	82919.80	41459.90